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The High Court of Judicature at Patna

DAILY CAUSE LIST

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ON 11-07-2018

Urgent Mentioning Notice

1 Urgent matters of D.B.-II may be mentioned before D.B.- I.

2 Urgent Civil matters of Hon'ble Mr. Justice Birendra Kumar may be mentioned before Hon'ble Mr. Justice Chakradhari Sharan Singh and Urgent Criminal Matters may be mentioned before Hon'ble Mr. Justice Arun Kumar.

Wednesday the 11th July 2018
CHIEF JUSTICE'S COURT (AT 2.15 P.M.)

The Chief Justice,
Mr. Justice Dr. Anil Kumar Upadhyay &
Mr. Justice Rajeev Ranjan Prasad

FOR ADMISSION

1. L.P.A/566/2017 with IN (CWJC/3265 /2017)	5	RAJANI KUMARI vs THE STATE ELECTION COMMISSION & ORS	Mr.ASHOK KUMAR Mr.BIBHUTI NARAYAN Mr.RAM PRAWESH KUMAR	Mr.KAUSHAL KUMAR JHA- AAG8 Mr.SANJAY KUMAR Mr.AMIT SHRIVASTAVA Mr.GIRISH PANDEY
2. L.P.A/1425/2014 with LPA	6	SUNITA DEVI vs THE STATE OF BIHAR & ORS	Mr.RAM PRAWESH KUMAR	Mr.AMIT SHRIVASTAVA Mr.SHASHI BHUSHAN KUMAR - MANGLAM Mr.P.K.VERMA (AAG3) Mr.K.N.PANDEY (AC TO SC11)
3. L.P.A/391/2016 with LPA	10	MD. WASIM RAZA vs THE STATE OF BIHAR & ORS	Mr.PRANAV KUMAR Mr.ASHISH GIRI	Mr.ASHOK KUMAR- SC11 Mr.MANISH KUMAR Mr.MD. ZIAUL QUAMAR Mr.AMIT SHRIVASTAVA
4. CWJC/20234/2014 with LPA	8	LALAN MAHTO vs THE STATE OF BIHAR & ORS	Mr.DHANANJAY KUMAR	Mr.GP13- NASIM YAHYA Mr.AMIT SHRIVASTAVA Mr.DHARMENDRA KUMAR Mr.PREM RANJAN KUMAR Mr.K.P.YADAV (GP11)
5. CWJC/507/2013 with LPA	16	ANIL KUMAR vs THE STATE OF BIHAR & ORS	Mr.KRISHNA CHANDRA Mr.RAKESH KUMAR RANJAN Mr.PRATIK KUMAR SINHA	Mr.JAISHANKAR BARNWAL (SC1) Mr.AMIT SHRIVASTAVA Mr.SHIVENDRA KUMAR SINHA Mr.SHILPA SINGH (GA12)
6. CWJC/68/2017 with LPA	3	SHRI DEVI vs THE STATE OF BIHAR & ORS	Mr.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.LALIT KISHORE(PAAG1) Mr.AMIT SHRIVASTAVA
7. L.P.A/272/2017 with LPA	5	KUNTI DEVI vs THE STATE ELECTION COMMISSIONER & ORS	Mr.RAJEEV LOCHAN	
8. L.P.A/242/2017 with LPA	4	PRAMOD MAHTO vs THE STATE OF BIHAR & ORS	Mr.BINDESHWAR SAH	Mr.YOGENDRA PRASAD SINHA- AAG7 Mr.AMIT SHRIVASTAVA
9. L.P.A/329/2018 LPA	3	MUSHARAT KHATOON vs THE STATE ELECTION COMMISSION (PANCHAYAT) & ORS	Mr.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.PUSHKAR NARAYAN SHAHI - AAG6 Mr.AMIT SHRIVASTAVA
10. CWJC/11445/2018 VALIDITY OF ACT	3	KHUSBOO ARA vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.LALIT KISHORE -AG Mr.AMIT SHRIVASTAVA Mr.NAVJOT YESHU Mr.ADITYA ABHISHEK Mr.SANTOSH BHARTI

Wednesday the 11th July 2018
CHIEF JUSTICE'S COURT (AT 10:30 A.M.)
The Chief Justice &
Mr. Justice Rajeev Ranjan Prasad

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1.	CWJC/9518/2018 EXCISE ACT (STATE)	1	VISHWAKARMA PRASAD vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR SINGH	Mr.VIKASH KUMAR- SC11	
2.	MJC/2213/2018 MODIFICATION- DB IN (CWJC/10706 /2018)	1	ABHISHEK KUMAR vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR	Mr.ANIL KUMAR SINHA (GA 1)	
3.	MJC/2297/2018 CONTEMPT- DB IN (CWJC/7958 /2018)	1	SANNAT KUMAR SINGH vs THE STATE OF BIHAR, THROUGH MR. AMIR SHUBHANI, THE PRINCIPAL SECRETARY, EXCISE DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.RAJESH KUMAR SINGH	Mr.ANIL KUMAR SINHA - GA 1	
			FOR ORDERS (ON OFFICE NOTES)			
1.	C. REV./515/2017 IN (CWJC/16013 /2017)	1	MANOJ KUMAR vs THE UNION OF INDIA & ORS	Mr.HEMANT KUMAR KARAN Mr.JAYANT KUMAR KARN	Mr.ANIL KUMAR SINHA Mr.AMARESH KUMAR SINGH	
2.	C. REV./6/2018 IN (L.P.A/1601 /2016)	1	DAYANAND SINGH vs THE BIHAR STATE FINANCIAL CORPORATION THROUGH THE CHAIRMAN & ORS	Mr.VIVEKANAND VIVEK Mr.RANG NATH PANDEY	Mr.AJAY KUMAR RASTOGI (AAG 10)	
3.	C. REV./115/2018 IN (L.P.A/942 /2014)	1	DR. SHARDA NAND SINGH & ANR vs THE SECRETARY EXAMINATION CONTROLLER, BIHAR COMBINED ENTRANCE COMPETITIVE EXAMINATION BOARD &ORS	Ms.NIVEDITA NIRVIKAR Mr.AMIT PANDEY Mr.MANOJ KUMAR	Mr.PUSHKAR NARAYAN SHAHI (AAG 6)	
4.	L.P.A/132/2018 IN (CWJC/11981 /2017)	1	SARITA DEVI vs BANK OF BARODA, SASARAM BRANCH THROUGH ITS BRANCH MANAGER & ANR	Mr.SHASHI SHEKHAR TIWARY Mr.KANHAIYA PANDEY Mr.RAKESH NARAYANSINGH	Mr.DR. ANSHUMAN	
5.	L.P.A/554/2018 IN (CWJC/14430 /2014)	1	PUN PUN NAHAR PARIYOJANA KISAN SANGHARSH SAMITI MASAURHI & ANR vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR MISHRA		
6.	L.P.A/739/2018 IN (CWJC/7604 /2018)	1	GOVIND KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.KUMAR KAUSHIK	Mr.P.K.VERMA -AAG3 Mr.SATYABIR BHARTI Mr.SANJAY PANDEY	
7.	L.P.A/902/2018 IN (CWJC/10846 /2018)	1	DR. SHARIQUE HUSSAIN vs HONBLE CHANCELLOR, UNIVERSITIES OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.SARVA DEO SINGH	Mr.MD. NADIM SERAJ Mr.RAJENDRA KUMAR GIRI	
8.	L.P.A/904/2018 IN (CWJC/10844 /2018)	1	DR. S. M. ALI IMAM vs HONBLE CHANCELLOR, UNIVERSITIES OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.SARVA DEO SINGH	Mr.RAJENDRA KUMAR GIRI Mr.MD. NADIM SERAJ	
9.	L.P.A/1371/2017 IN (CWJC/6 /2016)	3	THE STATE OF BIHAR & ORS vs YOGENDRA KUMAR SINGH	Mr.ARJUN PRASAD Mr.SUNIL KUMAR MANDAL (SC3)		
10.	L.P.A/1865/2017 IN (CWJC/14433 /2016)	3	MUKESH KUMAR (P D D NO. 229078) & ORS vs THE STATE OF BIHAR & ORS	Mr.DEVENDRA KUMAR	Mr.ANJANI KUMAR -AAG4	
11.	MJC/3813/2017 RESTORATION- DB IN (MJC/1422 /2016)	1	SRI BISHWANATH SAH vs THE STATE OF BIHAR & ORS	Mr.MD. NAJMUL HODDA		
12.	L.P.A/1/2018 IN (CWJC/11899 /2017)	1	ROHIT TIWARY vs THE UNION OF INDIA & ORS	Mr.SURENDRA KUMAR SINGH Mr.GANESH PRASAD SINGH	Mr.ARVIND KUMAR TEWARY Mr.SANJAY KUMAR GIRI Mr.S.D.SANJAY (ADDL.S.G)	
13.	L.P.A/52/2018 IN (CWJC/9921 /2017)	1	ARBIND PASWAN & ORS vs BINIT KUMAR & ORS	Mr.DHIRENDRA KUMAR JHA Mr.KRISHNA CHANDRA JHA Mr.GAURAV KUMAR JHA	Mr.RAJ BALLABH PD. YADAV-AAG11	
14.	L.P.A/636/2018 IN (CWJC/15832 /2013)	1	RAJENDRA KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.KISHORE KUMAR THAKUR Mr.RAJESH KUMAR Mr.BRAJ KISHORE SINGH	Mr.PUSHKAR NARAYAN SHAHI -AAG6	

15.	L.P.A/723/2018 IN (CWJC/7552 /2018)	5	RAMAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.RANJEET KUMAR	Mr.PRASOON SINHA Mr.S.D.YADAV (AAG9) Mr.S.D.SANJAY (ADDL.S.G)
16.	MJC/1180/2018 CONTEMPT- SJ IN (MJC/1120 /2011)	1	SHREEKANT PRASAD vs THE STATE OF BIHAR THROUGH R. K. MAHAJAN, PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT (HIGHER EDUCATION), NOW EDUCATION DEPARTMENT & ORS	Mr.PRATIK KUMAR SINHA	Mr.SMT. SHILPA SINGH - GA 12 Mr.RITESH KUMAR Mr.SYED FIROZ RAZA
17.	MJC/2046/2018 MODIFICATION- DB IN (CWJC/13836 /2017)	1	RAJ KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.DEWENDRA NARAYAN SINGH	Mr.PUSHKAR NARAIN SHAHI - AAG 6

FOR ORDERS

1.	CWJC/19182/2017 PUBLIC INTEREST LITIGA	1	RAMAUTAR MISTRI & ORS vs THE STATE OF BIHAR & ORS	Mr.NAND KISHORE PRASAD SINHA Mr.SATISH KUMAR	Mr.MD.KHURSHID ALAM - AAG12 Mr.MRIGANK MAULI Mr.PRINCE KUMAR MISHRA
2.	CWJC/512/2018 VALIDITY OF ACT	1	SANJAY GANDHI vs THE STATE OF BIHAR & ORS	Mr.KANHAIYA PANDEY Mr.SHAILENDRA GANDHI Mr.VINAY KUMAR MISHRA Mr.RAKESH NARAYANSINGH	Mr.LALIT KISHORE-AG Mr.SATYABIR BHARTI Mr.SANJAY PANDEY
3.	CWJC/4851/2018 PIL- Others	4	SHAHID KHUDI RAM BOSE CHITA BHUMI BACHAO ABHIYAN SAMITI vs THE STATE OF BIHAR & ORS	Mr.DR. ANJANI PD. SINGH Mr.SWETA	Mr.RISHI RAJ SINHA- SC19
4.	CWJC/5223/2018 PIL- Medical/Health Se	6	IN THE MATTER OF LETTER DATED 16.03.2018 OF DISTRICT ADVOCATE ASSOCIATION, BEGUSARAI vs THE STATE OF BIHAR & ORS	Mr..	Ms.SHRUTI SINHA Mr.EBRAHIM KABIR Mr.ABHA KUMAR
5.	CWJC/7409/2018 PIL- Education	1	DR. MD. MUSTAQUIN ANSARI vs THE STATE OF BIHAR & ORS	Mr.PRASHANT SINHA	Mr.LALIT KISHORE-AG
6.	CWJC/12019/2018 PIL- Others	1	DURGA PASWAN vs THE STATE OF BIHAR & ORS	Mr.SIDDHARTHA PRASAD Mr.KAUSTUBH	Mr.SARVESH KUMAR SINGH- AAG13 Smt.BINITA SINGH Mr.NARESH DIKSHIT (SPL. P.P. MINES)
7.	CWJC/12301/2018 PIL- Others	1	MIRZA WASIM HAIDER vs THE STATE OF BIHAR & ORS	Mr.FAKHRUDDIN ALI AHMAD	Mr.DURGESH NANDAN- AAG14 Mr.SYED ASGHER NAJMI
8.	CWJC/12728/2018 EXCISE ACT (STATE)	1	SANJEEV KUMAR vs THE STATE OF BIHAR & ORS	Mr.BIPIN KUMAR	Mr.VIVEK PRASAD- GP7
9.	CWJC/12738/2018 EXCISE ACT (STATE)	1	AMRIT RAJ vs THE STATE OF BIHAR & ORS	Mr.BIPIN KUMAR	Mr.VIVEK PRASAD- GP7
10.	CWJC/13121/2018 EXCISE ACT (STATE)	1	RANJIT RAY vs THE STATE OF BIHAR & ORS	Mr.GAGAN DEO YADAV	Mr.ANIL KUMAR SINHA - GA-1
11.	CWJC/13254/2018 EXCISE ACT (STATE)	1	SOHAN SINGH vs THE STATE OF BIHAR & ORS	Mr.MD. SOBAN ASGHAR	
12.	CWJC/13255/2018 EXCISE ACT (STATE)	1	RAM AVATAR KAMAT @ RAMAUTAR KAMTI vs THE STATE OF BIHAR & ORS	Mr.MD. SOBAN ASGHAR	
13.	CWJC/13256/2018 EXCISE ACT (STATE)	1	BANAVALL MUKHIYA vs THE STATE OF BIHAR & ORS	Mr.MD. SOBAN ASGHAR	
14.	CWJC/13257/2018 EXCISE ACT (STATE)	1	BARUN SAHNI vs THE STATE OF BIHAR & ORS	Mr.MD. SOBAN ASGHAR	Mr.ANIL KUMAR SINHA -GA1
15.	CWJC/13258/2018 EXCISE ACT (STATE)	1	AMRIT RAJ vs THE STATE OF BIHAR & ORS	Mr.BIPIN KUMAR Mr.MINAKSHI KUMARI	Mr.ANIL KR. SINHA- GA1

16.	CWJC/17571/2014 PIL- Road Construction	29	RAJESH CHANDRA JHA vs THE STATE OF BIHAR & ORS	Mr.SWAPNIL KUMAR SINGH	Mr.AAG10- P.N.SHAHI Mr.VIKAS KUMAR Mr.JYOTI PRABHAKAR Mr.PRAMOD MISHRA Mr.SHRI NATH PATHAK Mr.ANAND KUMAR OJHA Mr.DURGESH NANDAN Mr.GAUTAM KUMAR KEJRIWAL Mr.RUPAK KUMAR Mr.BINOD KUMAR Mr.ASHOK KUMAR KARNA Mr.MD. KHURSHID ALAM Mr.SHAMBHU PRASAD YADAV Mr.CHAKRAPANI (A C) Mr.S.D.SANJAY (ADLSG) Mr.ARVIND KR.SHARMA Mr.RAMAKANT SHARMA(LAW OFFICER/VIG.) Mr.ANSHAY BAHADUR MATHUR (CGC) Mr.R.K.RAJAN Mr.MANISHA PRAKASH Mr.(AAG6)
17.	CWJC/5521/2015 PUBLIC INTEREST LITIGA	5	RAM BHAJAN SINGH YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.SUNIL PRASAD Mr.RAMCHANDRA SAHNI Mr.SATISH CHANDRA Mr.SUSHIL KUMAR RAJAK Mr.MANINDRA NATH TIWARI	Mr.GA1- S.K. SHARMA Smt.KIRAN KUMARI Mr.VINAY KIRTI SINGH Mr.RANJIT SINHA Mr.HARGOVIND SINGH HIMKAR Mr.AJATSHATRU Mr.RAJESHWAR SINGH (GA10)
18.	CWJC/12330/2015 PUBLIC INTEREST LITIGA	6	DEVIKA BISWAS vs THE STATE OF BIHAR & ORS	Mr.VIKASH KUMAR PANKAJ	Mr.DEVENDRA KR SINHA (AAG2)
19.	CWJC/14263/2015 PUBLIC INTEREST LITIGA	4	MANAUR ALAM vs THE STATE OF BIHAR & ORS	Mr.AMIT PANDEY Mr.PURUSHOTTAM PANDEY	Mr.DEVENDRA KR SINHA (AAG2) Mr.PRANAV KUMAR Mr.ASHISH GIRI
20.	CWJC/14741/2016 PIL- Others	17	IN THE MATTER OF NEWS REPORT OF HINDI DAINIK BHASHKAR NEWS PAPER CUTTING DATED 01.08.2016. vs THE STATE OF BIHAR & ORS	Mr..	Mr.VIVEKANAND PRASAD SINGH Mr.GIRIJISH KUMAR Mr.PRABHAT KR.VERMA (AAG3)
21.	CWJC/18149/2016 PIL- Education	1	NAGRIK ADHIKAR MANCH vs THE STATE OF BIHAR & ORS	Mr.MAYA SHANKAR MISHRA Mr.LALMANI SHARMA	Mr.SMT.SHILPA SINGH-GA12
22.	CWJC/19971/2016 PIL- Financial Irregul	4	PRAKASH KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.FAKHRUDDIN ALI AHMAD Mr.SANJAY KUMAR Mr.MRITUNJAY KUMAR JHA	Mr.PUSHKAR NARAIN SHAHI-AAG6 Mr.SHAILENDRA KUMAR DWIVEDI Mr.ANJANI KUMAR SHARAN
23.	CWJC/13808/2017 PIL- Others	4	MD. KALIM @ MD. KALIMUDDIN & ORS vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.LALIT KISHORE-AG Mr.DR. ANAND KUMAR Mr.ANIL KUMAR SINHA
24.	CWJC/14423/2017 PIL- Financial Irregul	3	PANKAJ KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINGH Mr.SANTOSH KUMAR	Mr.LALIT KISHORE - AG Ms.SONI SHRIVASTAVA Mr.VISHW NATH PRASAD SINHA (EOU)

FOR ORDERS (ON PETITIONS)

1.	MA/530/2008 INCOME TAX ACT IA- 3513/2018	3	THE COMMISSIONER OF INCOME TAX vs M/S TAKSHILA EDUCATION SOCIETY	Mr.HARSHWARDHAN PRASAD Mr.SANJEEV KUMAR Mr.ARCHANA SINHA @ ARCHANA SHAHI	Mr.AJAY KUMAR RASTOGI Mr.PARIJAT SAURAV
2.	MA/532/2008 INCOME TAX ACT IA- 592/2015 IA- 6511/2017	3	THE COMMISSIONER OF INCOME TAX vs M/S TAKSHILA EDUCATION SOCIETY	Mr.HARSHWARDHAN PRASAD Mr.SANJEEV KUMAR Mr.ARCHANA SINHA @ ARCHANA SHAHI	
3.	L.P.A/2245/2015 IA- 9745/2015 IA- 6912/2017	8	RAM KISHORE RAI & ORS vs THE STATE OF BIHAR & ORS	Mr.UDAY PRASAD	Mr.VINOD GAUTAM Mr.RAM VINAY PD. SINGH
4.	MA/1160/2016 IA- 9820/2016 IA- 9827/2016	3	BRIJ NANDAN SHARMA vs ASSTT. COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE-2, PATNA	Mr.D.V.PATHY Mr.MANJU JHA	Mr.RISHI RAJ SINHA (SC 19)

5.	L.P.A/1368/2017 IA- 9093/2017	1	M/S PATLIPUTRA BUILDERS LTD. & ANR vs THE UNION OF INDIA & ORS	Mr.AJAY KUMAR SHARMA Mr.MD. NURUL HODA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.PRASHANT SINHA Mr.RANJEET CHOUBEY Mr.KANAK VERMA (CGC)
6.	L.P.A/1375/2017 IA- 7205/2017	3	BAIDHNATH CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.KAMESHWAR PRASAD SINGH	
7.	L.P.A/174/2018 IA- 913/2018	4	SUBHASH KUMAR RAM vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL	Mr.P.K. VERMA- AAG3
8.	L.P.A/546/2018 IA- 3087/2018 IA- 3088/2018	1	THE STATE OF BIHAR & ORS vs PANKAJ SINHA	Mr.PARIJAT SAURAV (AC TO AAG 10)	
9.	L.P.A/635/2018 IA- 4193/2018	3	AWADHESH SINGH vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR PATHAK	Mr.MITHILESH KUMAR RAI

FOR ADMISSION

1.	C. REV./500/2017 IN (L.P.A/195 /2016)	3	ANNU SHARMA vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH Mr.GYAN ABHINAV	
2.	CWJC/14657/2017 SALES TAX ACT/VAT	6	BINAY PRAKASH vs THE STATE OF BIHAR & ORS	Mr.BABU NANDAN PRASAD Mr.RAJ KISHORE PRASAD Mr.SHAILENDRA KUMAR SINGH	Mr.VIKASH KUMAR-SC11 Mr.RAKESH KUMAR SINGH Mr.KAUSHLENDRA KUMAR SINHA
3.	MJC/246/2018 RESTORATION-SJ IN (L.P.A/1744 /2016)	3	SHANTI PRASAD & ORS vs THE STATE OF BIHAR & ORS	Mr.PAWAN KUMAR SINGH	Mr.RAJESHWAR SINGH - GA 10
4. with	CWJC/8511/2016 EXCISE ACT (STATE)	12	M/S RIGA SUGAR CO. LTD. vs THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI	Mr.LALIT KISHORE (PAAG)
5. with	CWJC/8570/2016 EXCISE ACT (STATE)	5	M/S K. M. SUGAR MILLS LIMITED vs THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI	Mr.LALIT KISHORE- PAAG
6. with	CWJC/7423/2016 EXCISE ACT (STATE)	4	M/S WELCOME DISTILLERIES PVT. LTD. vs THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI	Mr.LALIT KISHORE- PAAG
7.	CWJC/12823/2016 EXCISE ACT (STATE)	4	M/S SHIPRA BEVARAGE PRIVATE LIMITED vs THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI	Mr.LALIT KISHORE(PAAG1) Mr.VIKAS KUMAR Mr.GIRIJISH KUMAR
8.	CWJC/416/2017 SALES TAX ACT/VAT	1	ARJUN ENGICON PRIVATE LIMITED vs THE STATE OF BIHAR & ANR	Mr.PRABHASH RANJAN THAKUR	Mr.ANIL KUMAR SINHA-GA1
9. with	L.P.A/1702/2017 IN (CWJC/9921 /2017)	4	THE STATE OF BIHAR & ORS vs BINIT KUMAR & ORS	Mr.MRITUNJAY KUMAR (AC TO AAG 6)	Mr.SIYARAM PANDEY
10. with	L.P.A/125/2018 LPA	1	THE STATE OF BIHAR & ORS vs DEEPAK KUMAR & ANR	Mr.Mritunjay Kumar (Ac To Aag 6)	Ms.MANISHA SINGH Mr.ROONA
11. with	L.P.A/156/2018 LPA	1	THE STATE OF BIHAR & ORS vs SARFARAZ ALI & ORS	Mr.Mritunjay Kumar (Ac To Aag 6)	Mr.BRISKETU SHARAN PANDEY
12. with	L.P.A/157/2018 LPA	1	THE STATE OF BIHAR & ORS vs MANOJ KUMAR & ORS	Mr.Mritunjay Kumar (Ac To Aag 6)	Mr.SIYA RAM SHAHI Mr.SHALLY KUMARI
13. with	L.P.A/159/2018 LPA	1	THE STATE OF BIHAR & ORS vs SATENDRA KUMAR	Mr.Mritunjay Kumar (Ac To Aag 6)	Mr.SIYARAM PANDEY Mr.RAM GANESH
14. with	L.P.A/162/2018 LPA	1	THE STATE OF BIHAR & ORS vs AJAY KUMAR & ORS	Mr.Mritunjay Kumar (Ac To Aag 6)	Ms.MANISHA SINGH Mr.ROONA
15. with	L.P.A/163/2018 LPA	3	THE STATE OF BIHAR & ORS vs RAJ KUMAR & ORS	Mr.Mritunjay Kumar (Ac To Aag 6)	Mr.PRASHANT SINHA
16. with	L.P.A/123/2018 LPA	1	THE STATE OF BIHAR & ORS vs NIRAJ KUMAR	Mr.Mritunjay Kumar (Ac To Aag 6)	
17.	L.P.A/124/2018 LPA	1	THE STATE OF BIHAR & ORS vs RITESH KUMAR JHA & ORS	Mr.Mritunjay Kumar (Ac To Aag 6)	Ms.MANISHA SINGH Mr.ROONA
18.	L.P.A/48/2018 IN (CWJC/7923 /2010)	1	RAVINDRA KISHOR vs THE STATE OF BIHAR & ORS	Mr.RATNESH KUMAR SINGH	Mr.P.K.VERMA -AAG3 Mr.SATYAM SHIVAM SUNDARAM
19.	L.P.A/118/2018 IN (CWJC/17369 /2016)	5	THE BIHAR SCHOOL EXAMINATION BOARD, THROUGH ITS SECRETARY & ANR vs THE GOVERNING BODY OF SANTKABIRMAHANTHRAMDAYAL DAS COLLEGE & ORS	Mr.SATYABIR BHARTI	Mr.ASHUTOSH RANJAN PANDEY -AAG15 Mr.SIYA RAM SHAHI Mr.SHALLY KUMARI
20.	MJC/257/2018 CONTEMPT- DB IN (MJC/2932 /2015)	1	KAMAL NARAYAN YADAV vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
21.	L.P.A/364/2018 IN (CWJC/20140 /2016)	1	SHASHI BHUSHAN SHARMA vs THE STATE OF BIHAR & ORS	Mr.YUGAL KISHORE Mr.ARVIND KUMAR	Mr.MD.KHURSHID ALAM - AAG12 Mr.MANISH DHARI SINGH

22.	L.P.A/540/2018 IN (CWJC/4594 /2011)	1	RANJIT KUMAR JHA (FORCE NO. 913183207 (G D)) vs THE UNION OF INDIA & ORS	Mr.SANJAY KUMAR JHA Mr.PRAVEEN PRABHAKAR Mr.ABHAY KUMAR SINGH Mr.VED PRAKASH SRIVASTVA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.ANSHUMAN SINGH (CGC)
23.	L.P.A/732/2018 IN (CWJC/4185 /2016)	1	MANJU SINHA vs THE BIHAR STATE POWER HOLDING COMPANY LTD. THROUGH ITS MANAGING DIRECTOR & ORS	Mr.KANHAIYA PANDEY Mr.PRABHAT RANJAN SINGH Mr.RAKESH NARAYANSINGH	Mr.VINAY KIRTI SINGH
24.	L.P.A/770/2018 IN (CWJC/16553 /2017)	3	RATAN KUMAR & ANR vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.ANJANI KUMAR	
25.	L.P.A/771/2018 IN (CWJC/4501 /2018)	1	MD. MUMTAZ QURAISHI & ANR vs BIHAR STATE SUNNI WAKF BOARD & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.MD. ANJUM AKHTER
26.	L.P.A/801/2018 IN (CWJC/7087 /2018)	3	ABHISHEK KUMAR VERMA vs THE STATE OF BIHAR & ORS	Mr.RAGHAV PRASAD	Mr.S.D. YADAV- AAG9 Mr.ANAND KUMAR OJHA Mr.PRIYANK DEEPAK
27.	MJC/998/2018 CONTEMPT- DB IN (CWJC/10636 /2017)	3	KUMOD KUMAR vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY GOVERNMENT OF BIHAR, PATNA & ORS	Mr.NARSINGH TANTI Mr.MANOHAR PRASAD SINGH	Mr.MD. KHURSHID ALAM - AAG 12
28.	MJC/2168/2018 MODIFICATION- DB IN (CWJC/928 /2018)	1	RAKESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.RAN VIJAY KUMAR	Mr.ANIL KUMAR SINHA - GA 1
29. with	CWJC/2454/2018 VALIDITY OF ACT	5	RAKESH KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR NO-1	Mr.LALIT KISHORE-AG Mr.SANJAY PANDEY
30.	CWJC/5124/2018 VALIDITY OF ACT	1	PRASHANT KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR Mr.AMIT KUMAR	Mr.P.N. SHAHI- AAG6 Mr.SANJAY PANDEY
31.	CWJC/2695/2018 SALES TAX ACT/VAT	1	M/S DURGA BRICKS vs THE STATE OF BIHAR & ORS	Mr.RAMESH KUMAR AGRAWAL	Mr.VIKASH KUMAR- SC11
32.	CWJC/2756/2018 SALES TAX ACT/VAT	1	M/S. DURGA BRICKS vs THE STATE OF BIHAR & ORS	Mr.RAMESH KUMAR AGRAWAL	Mr.VIKASH KUMAR -SC11
33.	CWJC/2858/2018 SALES TAX ACT/VAT	1	M/S DURGA BRICKS vs THE STATE OF BIHAR & ORS	Mr.RAMESH KUMAR AGRAWAL	Mr.ANIL KUMAR SINHA -GA1
34.	CWJC/2886/2018 SALES TAX ACT/VAT	1	M/S. DURGA BRICKS vs THE STATE OF BIHAR & ORS	Mr.RAMESH KUMAR AGRAWAL	Mr.A.K. SINHA- GA1
35.	CWJC/3191/2018 SALES TAX ACT/VAT	1	M/S DURGA BRICKS vs THE STATE OF BIHAR & ORS	Mr.RAMESH KUMAR AGRAWAL	Mr.ANIL KUMAR SINHA -GA1
36.	CWJC/6501/2018 EXCISE ACT (STATE)	1	RANJAN KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR	Mr.VIVEK PRASAD-GP7
37.	CWJC/7060/2018 EXCISE ACT (STATE)	4	LAV KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.PRABHAT KUMAR SINGH Mr.GANESH PRASAD SINGH	Mr.KUMAR MANISH- SC5
38.	CWJC/7780/2018 EXCISE ACT (STATE)	1	RAM VILAS vs THE STATE OF BIHAR & ORS	Mr.MD. NURUL HODA	Mr.VIKASH KUMAR -SC11
39. with	CWJC/8611/2018 EXCISE ACT (STATE)	6	SONA SATI ORGANICS PRIVATE LIMITED vs THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI Mr.ALOK CHANDRA	Mr.LALIT KISHORE -AG
40.	CWJC/9292/2018 EXCISE ACT (STATE)	3	INDIAN TANKERS (P) LIMITED vs THE STATE OF BIHAR & ORS	Mr.SATYABIR BHARTI	Mr.VIVEK PRASAD- GP7
41.	CWJC/9680/2018 VALIDITY OF ACT	1	SWAPNIL vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR KESHARI Mr.SHILPI KESHRI	Mr.P.N. SHAHI- AAG6 Mr.PRIYANK DEEPAK Mr.KUMAR BRIJNANDAN
42.	CWJC/10078/2018 SALES TAX ACT/VAT	1	M/S SUGAM PRIVAHAN PVT. LTD. vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR	Mr.LALIT KISHORE- AG
43.	CWJC/10399/2018 EXCISE ACT (STATE)	1	VIKASH KUMAR YADAV @ VIKASH YADAV vs THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR JHA	Mr.ANIL KR. SINHA- GA1
44.	CWJC/10525/2018 EXCISE ACT (STATE)	1	ANTU KUMAR vs THE STATE OF BIHAR & ORS	Mr.MANISH CHANDRA GANDHI Mr.HIMANSHU RANJAN	Mr.VIVEK PRASAD -GP7
45.	CWJC/10991/2018 SALES TAX ACT/VAT	1	M/S SUGAM PARIVAHAN PVT. LTD. vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR	Mr.LALIT KISHORE -AG
46.	CWJC/11240/2018 EXCISE ACT (STATE)	4	MANISH KUMAR vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR ALOK Mr.SANTOSH KUMAR	Mr.VIVEK PRASAD -GP7
47.	CWJC/11283/2018 EXCISE ACT (STATE)	1	BALMIKI YADAV vs THE STATE OF BIHAR & ORS	Mr.RANJEET KUMAR Mr.KUNDAN KUMAR	Mr.VIVEK PRASAD -GP7
48.	CWJC/11670/2018 EXCISE ACT (STATE)	1	MUNNA SINGH @ MUNNA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.DEWENDRA NARAYAN SINGH	Mr.KUMAR MANISH -SC5

49.	CWJC/11690/2018 EXCISE ACT (STATE)	1	AMRESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR	Mr.KUMAR MANISH- SC5
50.	CWJC/11891/2018 EXCISE ACT (STATE)	1	LAL BIHARI LAL vs THE STATE OF BIHAR & ORS	Mr.KUNDAN KUMAR Mr.RANJEET KUMAR	Mr.KUMAR MANISH- SC5
51.	CWJC/11992/2018 EXCISE ACT (STATE)	1	ARUN KUMAR MANDAL vs THE STATE OF BIHAR & ORS	Mr.BIJENDRA KUMAR SINGH	Mr.VIVEK PRASAD- GP7
52.	CWJC/12008/2018 EXCISE ACT (STATE)	1	RAM KUMAR ROY vs THE STATE OF BIHAR & ORS	Mr.FIROZ AHMAD Mr.ALOK KUMAR ALOK Mr.MANOJ KUMAR SINGH	Mr.VIKASH KUMAR - SC 11
53.	CWJC/12014/2018 EXCISE ACT (STATE)	1	SHANTI DEVI vs THE STATE OF BIHAR & ORS	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA	Mr.VIVEK PRASAD -GP7
54.	CWJC/12037/2018 EXCISE ACT (STATE)	1	ANIL KUMAR LAL vs THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR PANDEY	Mr.VIKASH KUMAR -SC11
55.	CWJC/12049/2018 EXCISE ACT (STATE)	1	MD. MISHAD ALAM vs THE STATE OF BIHAR & ORS	Mr.BIJENDRA KUMAR SINGH Mr.ANIL KUMAR SINGH	Mr.KUMAR MANISH -SC5
56.	CWJC/12073/2018 ALL OTHER MATTER OF CE	1	ONE TOUCH MEDICALS PRODUCTS PVT. LTD. vs THE COMMISSIONER OF CENTRAL G S T & CENTRAL EXCISE & ORS	Mr.D.V.PATHY Mr.SADASHIV TIWARI	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.ANJANI KUMAR SHARAN
57.	CWJC/12104/2018 SALES TAX ACT/VAT	1	M/S. SUNNY STARS HOTELS PRIVATE LIMITED vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR AGRAWAL Mr.SUSHILA AGRAWAL Mr.PRIYA GUPTA	Mr.LALIT KISHORE -AG
58.	CWJC/12143/2018 EXCISE ACT (STATE)	1	BIKAU PASWAN vs THE STATE OF BIHAR & ORS	Mr.MD. SOBAN ASGHAR	
59.	CWJC/12243/2018 ROYALTY & CESS	1	CHANDAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.RANG NATH CHOUBEY	Mr.VIKASH KUMAR -SC11
60.	CWJC/12250/2018 EXCISE ACT (STATE)	1	SATENDRA UPADHYA @ SATENDRA KR. UPADHYA @ SATENDRA vs THE STATE OF BIHAR & ORS	Mr.TRIBHUWAN NARAYAN Mr.MUKUL KUMARI	Mr.VIVEK PRASAD- GP7
61.	CWJC/12267/2018 EXCISE ACT (STATE)	1	VIKASH KUMAR vs THE STATE OF BIHAR & ORS	Mr.SABAL KUMAR JHA Mr.VIJAY KUMAR SINHA	Mr.VIVEK PRASAD -GP7
62.	CWJC/12277/2018 EXCISE ACT (STATE)	1	GOPAL KRISHNA MAHTO vs THE STATE OF BIHAR & ORS	Mr.VINOD GAUTAM	Mr.ANIL KUMAR SINHA - GA-1
63.	CWJC/12297/2018 EXCISE ACT (STATE)	1	SATYA NARAYAN SINGH vs THE STATE OF BIHAR & ORS	Mr.MANISH CHANDRA GANDHI	Mr.VIKASH KUMAR - SC 11
64.	CWJC/12352/2018 EXCISE ACT (STATE)	1	BAIDHNATH MAHTO @ BAIJNATH MAHTO vs THE STATE OF BIHAR & ORS	Mr.MANISH CHANDRA GANDHI	Mr.VIVEK PRASAD -GP7
65.	CWJC/12389/2018 EXCISE ACT (STATE)	1	HARENDRA KUMAR @ HARENDRA KUMAR SAHU @ HARENDRA KUMAR SAH vs THE STATE OF BIHAR & ORS	Mr.KUNDAN KUMAR Mr.RANJEET KUMAR	Mr.VIVEK PRASAD -GP7
66.	CWJC/12422/2018 EXCISE ACT (STATE)	1	MUKESH SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR SINGH	Mr.VIKASH KUMAR- SC11
67.	CWJC/12438/2018 EXCISE ACT (STATE)	1	IDAN MIAN @ IDHAN MIYAN vs THE STATE OF BIHAR & ORS	Mr.MADHAV JHA	Mr.ANIL KUMAR SINHA - GA-1
68.	CWJC/12449/2018 EXCISE ACT (STATE)	1	DWARIKA BIND vs THE STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR RAJU Mr.MADAN PRASAD SINGH NO-2 Mr.ARUN KUMAR SINGH	Mr.ANIL KUMAR SINHA -GA1
69.	CWJC/12503/2018 EXCISE ACT (STATE)	1	SHOBHA DEVI vs THE STATE OF BIHAR & ORS	Mr.BHOLA KUMAR	Mr.ANIL KUMAR SINHA -GA1
70.	CWJC/12516/2018 EXCISE ACT (STATE)	1	RAMU MAHTO vs THE STATE OF BIHAR & ORS	Mr.KUNDAN KUMAR Mr.RANJEET KUMAR	Mr.KUMAR MANISH - SC-5
71.	CWJC/12528/2018 EXCISE ACT (STATE)	1	SUNIL KUMAR RAY vs THE STATE OF BIHAR & ORS	Mr.VINOD GAUTAM Mr.BINAY KUMAR	Mr.VIKASH KUMAR - SC 11
72.	CWJC/12533/2018 EXCISE ACT (STATE)	1	RAKESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.RANVIJAY SINGH Mr.MADHUSUDAN RAI	Mr.VIKASH KUMAR - SC11
73.	CWJC/12583/2018 EXCISE ACT (STATE)	1	SANJEEV KUMAR vs THE STATE OF BIHAR & ORS	Mr.SATYA PRAKASH PARASAR	Mr.KUMAR MANISH- SC5
74.	CWJC/12668/2018 EXCISE ACT (STATE)	1	ANAND KUMAR YADAV vs THE STATE OF BIHAR & ORS	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.VIKASH KUMAR -SC11
75.	CWJC/12703/2018 EXCISE ACT (STATE)	1	ASHOK KUMAR vs THE STATE OF BIHAR & ORS	Mr.DEWENDRA NARAYAN SINGH	Mr.VIKASH KUMAR - SC11
76.	CWJC/12711/2018 EXCISE ACT (STATE)	1	PUNAM KUMARI @ PUNAM KU @ MISS PUNAM KUMARI vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH Mr.ASHWANI KUMAR TIWARY	Mr.VIKASH KUMAR -SC11
77.	CWJC/12762/2018 EXCISE ACT (STATE)	1	RUBI DEVI vs THE STATE OF BIHAR & ORS	Mr.DEEPAK KUMAR Mr.SANJAY KUMAR	Mr.VIVEK PRASAD- GP7

78.	CWJC/12793/2018 EXCISE ACT (STATE)	1	SATPAL vs THE STATE OF BIHAR & ORS	Mr.UGRANATH MALLIK Mr.MANISH CHANDRA GANDHI	Mr.KUMAR MANISH- SC5
79.	CWJC/12820/2018 EXCISE ACT (STATE)	1	BHUPENDER SINGH vs THE STATE OF BIHAR & ORS	Mr.ANUJ KUMAR	Mr.VIVEK PRASAD- GP7
80.	CWJC/12875/2018 EXCISE ACT (STATE)	1	MUKESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR Mr.CHANDAN KUMAR	Mr.ANIL KUMAR SINHA -GA1
81.	CWJC/12877/2018 EXCISE ACT (STATE)	1	JITENDRA CHOUDHARY @ JITENDRA MANDAL vs THE STATE OF BIHAR & ORS	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA	Mr.VIVEK PRASAD -GP7
82.	CWJC/12882/2018 EXCISE ACT (STATE)	1	SUDISH CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.VIKASH KUMAR- SC11
83.	CWJC/12883/2018 EXCISE ACT (STATE)	1	AMEER ANSARI vs THE STATE OF BIHAR & ORS	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.ANIL KR. SINHA- GA1
84.	CWJC/12892/2018 EXCISE ACT (STATE)	1	MD. AABID @ MD. ABID vs THE STATE OF BIHAR & ORS	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR JHA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.ANIL KUMAR SINHA -GA1
85.	CWJC/12909/2018 EXCISE ACT (STATE)	1	MAHESH PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.GAGAN DEO YADAV	Mr.KUMAR MANISH -SC5 Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG)
86.	CWJC/12912/2018 EXCISE ACT (STATE)	1	SATYENDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.BIPIN KUMAR Mr.MINAKSHI KUMARI	Mr.VIKASH KUMAR- SC11
87.	CWJC/12920/2018 EXCISE ACT (STATE)	1	ASHOK KUMAR SINGH @ ASHOK SINGH vs THE STATE OF BIHAR & ORS	Smt.RINA SINHA	Mr.ANIL KR. SINHA- GA1
88.	CWJC/12926/2018 EXCISE ACT (STATE)	1	ANIL PASWAN vs THE STATE OF BIHAR & ORS	Mr.GHANSHYAM CHOUDHARY	Mr.VIKASH KUMAR -SC11
89.	CWJC/12937/2018 EXCISE ACT (STATE)	1	SUJIT KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA	Mr.KUMAR MANISH- SC5
90.	CWJC/12964/2018 VALIDITY OF ACT	1	ARVIND PRASAD MALAKAR & ORS vs THE UNION OF INDIA & ORS	Mr.UDAY PRATAP SINGH Mr.GHANSHYAM PRASAD SINHA Mr.PRAVEEN KUMAR Mr.SUNIL KUMAR SINGH Mr.UMESH KUMAR SINGH	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.VISHWAJEET KUMAR MISHRA Mr.SANJAY KUMAR PANDEY
91.	CWJC/12969/2018 EXCISE ACT (STATE)	1	BRIJ KISHOR YADAV vs THE STATE OF BIHAR & ORS	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.ANIL KR. SINHA- GA1
92.	CWJC/12987/2018 EXCISE ACT (STATE)	1	SUMANT KUMAR MISHRA vs THE STATE OF BIHAR & ORS	Mr.GAGAN DEO YADAV	Mr.ANIL KUMAR SINHA -GA1
93.	CWJC/12990/2018 EXCISE ACT (STATE)	1	MONIRUL HOSSAIN @ MONIRUL HUSSEN vs THE STATE OF BIHAR & ORS	Mr.MRIGENDRA KUMAR Mr.MAYANK BILOCHAN	Mr.VIKASH KUMAR -SC11
94.	CWJC/13002/2018 EXCISE ACT (STATE)	1	RAM SAGAR CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.BAL MUKUND PRASAD SINHA Mr.PRATIK KUMAR SINHA	Mr.VIKASH KUMAR- SC11
95.	CWJC/13003/2018 EXCISE ACT (STATE)	1	SANJU DEVI vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR TIWARY	Mr.VIKASH KUMAR- SC11
96.	CWJC/13006/2018 EXCISE ACT (STATE)	1	KUNTI DEVI vs THE STATE OF BIHAR & ORS	Mr.MRIGENDRA KUMAR Mr.MAYANK BILOCHAN	Mr.VIVEK PRASAD- GP7
97.	CWJC/13016/2018 EXCISE ACT (STATE)	1	NANDU LAL PRASAD vs THE STATE OF BIHAR & ORS	Ms.NITU KUMARI Mr.YOGENDRA KUMAR SINGH Mr.RATNESHWAR PRASAD Mr.MUKESH KUMAR	Mr.KUMAR MANISH- SC5
98.	CWJC/13020/2018 EXCISE ACT (STATE)	1	RAVINDRA KUMAR CHAUHAN vs THE STATE OF BIHAR & ORS	Mr.BIJAY PRAKASH SINGH	Mr.ANIL KUMAR SINHA -GA1
99.	CWJC/13024/2018 EXCISE ACT (STATE)	1	BALIRAM SINGH vs THE STATE OF BIHAR & ORS	Mr.RANG NATH CHOUBEY	Mr.VIKASH KUMAR -SC11

100.	CWJC/13026/2018 EXCISE ACT (STATE)	1	SANTOSH SINGH @ SANTOSH MAHTO vs THE STATE OF BIHAR & ORS	Mr.RAJANI KANT SINGH	Mr.VIVEK PRASAD -GP7
101.	CWJC/13030/2018 EXCISE ACT (STATE)	1	ASHOK SINGH vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR SINGH Mr.ABHISHEK KUMAR SINGH	Mr.KUMAR MANISH- SC5
102.	CWJC/13031/2018 EXCISE ACT (STATE)	1	SANJEEV KUMAR @ SANJEEV KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH Mr.ASHOK KUMAR	Mr.VIVEK PRASAD- GP7
103.	CWJC/13032/2018 EXCISE ACT (STATE)	1	AVINASH JHA vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR ALOK Mr.SANTOSH KUMAR	Mr.KUMAR MANISH -SC5
104.	CWJC/13040/2018 EXCISE ACT (STATE)	1	AFSARI BEGAM vs THE STATE OF BIHAR & ORS	Mr.NAFISUZZOHA Mr.MD.FAZLE KARIM	Mr.VIVEK PRASAD -GP7
105.	CWJC/13048/2018 EXCISE ACT (STATE)	1	ASHOK KUMAR BHAGAT vs THE STATE OF BIHAR & ORS	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.KUMAR MANISH - SC5
106.	CWJC/13057/2018 EXCISE ACT (STATE)	1	SHRAVAN TIWARI vs THE STATE OF BIHAR & ORS	Mr.RAMCHANDRA SAHNI	Mr.VIVEK PRASAD - GP7
107.	CWJC/13069/2018 EXCISE ACT (STATE)	1	NILU SINGH @ NIL KAMAL vs THE STATE OF BIHAR & ORS	Mr.KAMLENDRA PD. SINGH	Mr.ANIL KR. SINHA- GA1
108.	CWJC/13071/2018 EXCISE ACT (STATE)	1	HIRA MATI DEVI vs STATE OF BIHAR & ORS	Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR	Mr.VIVEK PRASAD- GP7
109.	CWJC/13076/2018 EXCISE ACT (STATE)	1	RANJAN SAH vs THE STATE OF BIHAR & ORS	Mr.DILIP KUMAR SINGH	Mr.ANIL KUMAR SINHA - GA-1
110.	CWJC/13094/2018 EXCISE ACT (STATE)	1	SHAKAL YADAV vs THE STATE OF BIHAR & ORS	Mr.SHYAMESHWAR KUMAR SINGH	Mr.KUMAR MANISH - SC5
111.	CWJC/13103/2018 EXCISE ACT (STATE)	1	KRISHNA SAH @ KRISHNA KUMAR SAH vs THE STATE OF BIHAR & ORS	Mr.DEWENDRA NARAYAN SINGH	Mr.ANIL KUMAR SINHA - GA-1
112.	CWJC/13105/2018 EXCISE ACT (STATE)	1	UMESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.GAJENDRA KUMAR SINGH Mr.ASHWINI KUMAR RAI Mr.RAJIV KUMAR	Mr.VIKASH KUMAR - SC11
113.	CWJC/13120/2018 EXCISE ACT (STATE)	1	SURESH PRASAD GUPTA vs THE STATE OF BIHAR & ORS	Mr.DILIP KUMAR ROY	Mr.VIKASH KUMAR- SC11
114.	CWJC/13127/2018 EXCISE ACT (STATE)	1	SURESH CHAUDHARY @ SURESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.DEWENDRA NARAYAN SINGH	Mr.VIVEK PRASAD- GP7
115.	CWJC/13129/2018 EXCISE ACT (STATE)	1	FIROJ ALAM vs THE STATE OF BIHAR & ORS	Mr.DEWENDRA NARAYAN SINGH	Mr.VIVEK PRASAD- GP7
116.	CWJC/13149/2018 EXCISE ACT (STATE)	1	RAMA SINGH vs THE STATE OF BIHAR & ORS	Mr.DEWENDRA NARAYAN SINGH	Mr.VIVEK PRASAD- GP7
117.	CWJC/13154/2018 EXCISE ACT (STATE)	1	UMESH SAHNI vs THE STATE OF BIHAR & ORS	Mr.HANS LAL KUMAR Mr.MAN MOHAN KUMAR	Mr.VIVEK PRASAD- GP7
118.	CWJC/13181/2018 EXCISE ACT (STATE)	1	VISHWAJEET ANAND vs THE STATE OF BIHAR & ORS	Mr.HEMANT KUMAR KARAN Mr.PRAMOD KUMAR PANDEY	Mr.VIVEK PRASAD- GP7
119.	CWJC/13206/2018 EXCISE ACT (STATE)	1	PURUSHOTAM MEHATA @ PURUSHOTAM MEHTA vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR SINGH Mr.ABHISHEK KUMAR SINGH	Mr.KUMAR MANISH- SC5
120.	CWJC/13231/2018 EXCISE ACT (STATE)	1	PRABHU KUMAR vs THE STATE OF BIHAR & ORS	Mr.BIJAY PRAKASH SINGH	Mr.KUMAR MANISH -SC5
121.	CWJC/13235/2018 EXCISE ACT (STATE)	1	SULEKHA DEVI vs THE STATE OF BIHAR & ORS	Mr.HEMANT KUMAR KARAN Mr.PRAMOD KUMAR PANDEY	Mr.ANIL KR. SINHA- GA1
122.	CWJC/13236/2018 EXCISE ACT (STATE)	1	JAYA LAL YADAV vs THE STATE OF BIHAR & ORS	Mr.NARENDRA KUMAR	Mr.VIVEK PRASAD -GP7

FOR HEARING UNDER ORDER 41 RULE 11 CPC

1.	MA/632/2013	14	BANK OF BARODA HAVING ITS OFICE AT FRASER ROAD, PATNA vs COMMISSIONER OF INCOME TAX, ITS HAVING ITS OFFICE AT PATNA & ORS.	Mr.D.V.PATHY	Mr.HARSHWARDHAN PRASAD Mr.SANJEEV KUMAR Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.SUMAN KUMAR MISHRA (SC)
2. with	MA/1046/2017	5	M/S NATRAJ ENGINEERS (P) LTD. vs THE STATE OF BIHAR & ORS	Mr.RAJEEV SHEKHAR Mr.SANJEEV KUMAR	Mr.VIKASH KUMAR (SC 11)
3. with	MA/1047/2017 MA TAXATION	4	M/S NATRAJ ENGINEERS (P) LTD. vs THE STATE OF BIHAR & ORS	Mr.RAJEEV SHEKHAR Mr.SANJEEV KUMAR	Mr.VIKASH KUMAR (SC 11)
4. with	MA/1048/2017 MA TAXATION	4	M/S NATRAJ ENGINEERS (P) LTD. vs THE STATE OF BIHAR & ORS	Mr.RAJEEV SHEKHAR Mr.SANJEEV KUMAR	Mr.VIKASH KUMAR (SC 11)

5. with	MA/1050/2017 MA TAXATION	4	M/S NATRAJ ENGINEERS (P) LTD. vs THE STATE OF BIHAR & ORS	Mr.RAJEEV SHEKHAR Mr.SANJEEV KUMAR	Mr.VIKASH KUMAR (SC 11)
6.	MA/1051/2017 MA TAXATION	4	M/S NATRAJ ENGINEERS (P) LTD. vs THE STATE OF BIHAR & ORS	Mr.RAJEEV SHEKHAR Mr.SANJEEV KUMAR	Mr.VIKASH KUMAR (SC 11)

FOR HEARING

1.	MA/457/2006 INCOME TAX ACT	7	COMMISSIONER OF INCOME TAX vs AGRICULTURAL PRODUCE MARKET CO	Mr.PRAKASH SAHAY Mr.SANJEEV KUMAR Mr.ARCHANA SINHA Mr.HARSHWARDHAN PRASAD	Mr.AMIT SHRIVASTAVA Mr.GIRISH PANDEY Mr.SHIKESH JHA Dr.DR. MISS R. USHA
2. with	MA/210/2008 BIHAR VALUE ADDED TAX	24	BANKIPORE CLUB LTD,COLLECTORAT vs THE STATE OF BIHAR & ORS	Mr.SANDEEP KUMAR Mr.MUKESH Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.RAJIV RANJAN TIWARI Mr.ARCHANA SHAHI	Mr.(GA10) Mr.AJAY KUMAR RASTOGI (AAG10) Mr.PURNENDU SINGH (GP27)
3.	MA/975/2010 MA OTHERS	4	BANKIPUR CLUB LTD. vs THE STATE OF BIHAR & ORS.	Mr.GAUTAM KUMAR KEJRIWAL Smt.SUSHILA AGRAWAL Mr.GOPAL PRASAD GUPTA Mr.S.D. SANJAY	Mr.S.K. GHOSH(AAG2) Mr.PURNENDU SINGH (GP27) Mr.AJAY KUMAR RASTOGI (AAG10)
4.	MA/245/2008 INCOME TAX ACT	19	DHARMRAJ PRASAD BIBHUTI vs INCOME TAX APPELLATE TRI.& ORS	Mr.D.V. PATHY	Mr.S.K. SHARAN Mr.SANJEEV KUMAR Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.SUMAN KUMAR MISHRA (JR.SC)
5.	MA/317/2008	6	COMMISSIONER OF INCOME TAX I & vs M/S JEEVAK HEART HOSPITAL & RE	Mr.S.K.SHARAN Mr.SANJEEV KUMAR Mr.ARCHANA SINHA @ ARCHANA SHAHI	Mr.AJAY KUMAR RASTOGI Mr.SUNIL KUMAR ALIAS SHARMA
6. with	MA/408/2008 INCOME TAX ACT	15	COMMISSIONER OF INCOME TAX vs SMT. ANITA CHANDAK	Mr.RISHI RAJ SINGH Mr.ARCHANA PRASAD Mr.ARCHANA SINHA @ ARCHANA SHAHI	Mr.HARSHWARDHAN PRASAD Mr.D.V.PATHY
7. with	MA/409/2008 INCOME TAX ACT MA OTHERS	1	COMMISSIONER OF INCOME TAX vs DIPESH CHANDAK	Mr.RISHI RAJ SINHA Mr.ARCHANA PRASAD Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.HARSHWARDHAN PRASAD	
8.	MA/410/2008 INCOME TAX ACT MA OTHERS	1	COMMISSIONER OF INCOME TAX vs DIPESH CHANDAK & SONS	Mr.RISHI RAJ SINHA Mr.ARCHANA PRASAD Smt.ARCHANA SINHA @ ARCHANA SHAHI	Smt.HARSHWARDHAN PRASAD Mr.D.V.PATHY

Wednesday the 11th July 2018
CHIEF JUSTICE'S COURT (AFTER FULL BENCH)

The Chief Justice &
Mr. Justice Dr. Anil Kumar Upadhyay

TO BE MENTIONED

1. MJC/3355/2017 MODIFICATION- DB IN (MJC/3830 /2016)	1 AZAZ AHMAD & ANR vs THE STATE OF BIHAR & ORS	Mr.VIKAS RATAN BHARTI	Mr.ASHUTOSH RANJAN PANDEY - AAG 15

FOR ORDERS (ON OFFICE NOTES)

1. CR. APP (DB)/49/2011	10 MD. NASIM RAZA RAHMANI @ MUNNA vs THE STATE OF BIHAR	Mr.RAVI RANJAN Mr.MD.IMTEYAZ AHMAD Mr.LAKSHMI KANT SHARMA Mr.RAKESH KUMAR SHARMA Mr.SURESH PD SINGH NO.1 Mr.KUMARI RASHMI Mr.RAJESH KUMAR	Mr.D.K.SINHA(APP)

Wednesday the 11th July 2018
Court No. 13 (AT 10.30 A.M.)
Mr. Justice Jyoti Saran &
Mr. Justice Chakradhari Sharan Singh

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR JUDGMENT			
1.	L.P.A/1806/2015 IN (CWJC/5515 /2004)	9	SRI NATH SHARMA vs THE STATE OF BIHAR & ORS	Mr.ACHHAIBAR SINGH	Mr.JAI SHANKAR BARNWAL-GA5 Mr.ASHWINI KUMAR RAI Mr.SURESH CHAND GIRI Mr.PRAVIN KUMAR SINHA Mr.ASHOK KUMAR SINGH Mr.NIRBHAY PRASHANT Mr.AAKASH	
2.	L.P.A/2132/2016 IN (CWJC/13131 /2015)	4	THE CHAIRMAN CUM MANAGING DIRECTOR, CENTRAL BANK OF INDIA & ORS vs SHIVAJEE SINGH	Mr.AJAY KUMAR SINHA	Mr.SANJAY PARASMANI Mr.NAGADEO CHOUBEY	
			FOR ORDERS			
1.	L.P.A/1518/2017 IN (CWJC/416 /2015)	4	M/S BHARAT SANCHAR NIGAM LTD. vs THE ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER, BHAGALPUR	Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.ALOK KUMAR @ ALOK KR SHAHI	Mr.PRASHANT SINHA Mr.RANJEET CHOUBEY Mr.R.S.PRADHAN	
2.	L.P.A/1519/2017 IN (CWJC/1323 /2015)	5	M/S BHARAT SANCHAR NIGAM LTD. vs THE ASSISTANT REGIONAL PROVIDENT FUND COMMISSIONER, BHAGALPUR	Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.ALOK KUMAR @ ALOK KR SHAHI	Mr.PRASHANT SINHA Mr.RANJEET CHOUBEY Mr.R.S.PRADHAN	
			FOR ORDERS (ON OFFICE NOTES)			
1.	L.P.A/1170/2017 IN (CWJC/4447 /2013)	1	THE STATE OF BIHAR & ORS vs PUSHPENDRA KUMAR YADAV & ORS	Mr.PRABHAT RANJAN SINGH		
2.	MJC/2245/2018 CONTEMPT- DB IN (CWJC/18470 /2017)	1	PRABHUNATH SINGH vs THE STATE OF BIHAR THROUGH AMIR SUBHANI, THE PRINCIPAL SECRETARY, EXCISE, PROHIBITION & REGISTRATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.PRABHAKAR SINGH Mr.RAKESH MOHAN SINGH	Mr.PUSHKAR NARAIN SHAHI (AAG 6)	
3.	MJC/2257/2018 CONTEMPT- DB IN (CWJC/2919 /2018)	1	M/S K. K. BUILDER PVT. LTD. THROUGH A. K. SINGH vs THE STATE OF BIHAR & ORS	Mr.USHA KUMARI Mr.S. B. SINGH	Mr.ANIL KUMAR SINHA (GA 1)	
4.	MJC/2311/2018 CONTEMPT- DB IN (CWJC/4884 /2018)	1	MANISH KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY AMIR SUBHANI, REGISTRATION, EXCISE AND PROHIBITION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.PUSHKAR NARAIN SHAHI - AAG 6	
5.	MJC/2390/2018 CONTEMPT- DB IN (CWJC/12027 /2018)	1	JITENDRA KUMAR TIWARY @ BHIKHAM BABA vs SRI RAVI PARMAR, PRINCIPAL SECRETARY, DEPARTMENT OF TOURISM, GOVERNMENT OF BIHAR & ORS	Mr.PADMA DEO NARAYAN	Mr.LALIT KISHORE - AG Mr.MADAN MOHAN Mr.GANPATI TRIVEDI	
			FOR ORDERS (ON PETITIONS)			
1.	L.P.A/63/1993 IA- 787/2014 IA- 788/2014 IA- 7942/2014	9	BIRENDRA NARAYAN SINGH vs RAJ KUMARI DEVI & ORS	Mr.JITENDRA NATH Mr.PANKAJ Mr.BISHWANATH PRASAD	Mr.VIVEKANAND KUMAR Mr.SAROJANAND KUMAR Mr.YASHODANAND KUMAR Mr.USHA KIRAN HAZARI	
2.	L.P.A/196/2016 IA- 731/2016	8	NOOR AHMAD QAISAR vs THE STATE OF BIHAR & ORS	Mr.SHABBIR AHMAD Mr.ANIL KUMAR SAXENA Mr.BIJAY SHANKAR CHOUBEY	Mr.KUMARI AMRITA- GP10	
3.	L.P.A/1626/2016 IA- 6556/2016	7	SHABANA ARA vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.PRIYADARSHI MATRI SHARAN		

4.	L.P.A/767/2017 IA- 8472/2017 IA- 8473/2017	4	THE STATE OF BIHAR & ORS vs ANIT KUMAR SINGH & ORS	Mr.AMARESH KUMAR SINHA Mr.ANIL KUMAR SINHA (GA1)	Mr.SIYA RAM SHAHI Mr.SHALLY KUMARI
5.	L.P.A/971/2017 IA- 6156/2017	3	MOST. HIRA DEVI vs THE STATE OF BIHAR & ORS	Mr.LALAN KUMAR SINGH	Mr.S. RAZA AHMAD- AAG5 Mr.S. M. EHTESHAM
6.	L.P.A/1272/2017 IA- 9366/2017 IA- 9367/2017 IA- 9368/2017	3	RAM CHANDRA SHARMA & ORS vs THE STATE OF BIHAR & ORS	Mr.BRAJESH KUMAR SINGH	Mr.MD. KHURSHID ALAM - AAG12 Mr.AVINASH
7.	L.P.A/1417/2017 IA- 7518/2017	3	MANVENDRA PRASAD GUPTA vs THE STATE OF BIHAR & ORS	Mr.SAMIR KUMAR Mr.MADAN MOHAN	Mr.ASHUTOSH RANJAN PANDEY -AAG15 Mr.KUMAR PRIYA RANJAN
8.	L.P.A/1507/2017 IA- 7749/2017 IA- 7750/2017	3	THE STATE OF BIHAR & ORS vs CHANDRABANSHI SINGH	Mr.ANIL KUMAR SINGH (AC TO SC 21)	
9.	L.P.A/1525/2017 IA- 8953/2017	1	DEO NARAYAN YADAV vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.ASHUTOSH RANJAN PANDEY -AAG15 Mr.PRABHAT RANJAN
10.	L.P.A/1569/2017 IA- 8067/2017 IA- 8068/2017	1	THE STATE OF BIHAR & ORS vs ANJANI KUMAR SINHA & ORS	Mr.ARUN KUMAR BHAGAT (AC TO AAG 12) Mr.AJAY PRASAD	Smt.SHEELA SHARMA Mr.SHIVENDRA KUMAR ROY Mr.SMRITI KUMARI SINGH
11.	MJC/1578/2017 IA- 6313/2017	3	JEET JAL JITENDRA vs THE UNION OF INDIA & ORS	Mr.VIJAY KUMAR MISHRA Mr.SHOVENDRA KUMAR Mr.KRISHNA MURARI	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.RAKESH KUMAR SINHA (CGC)
12.	L.P.A/1608/2017 IA- 8293/2017 IA- 8294/2017	3	MEDICAL COUNCIL OF INDIA, THROUGH ITS SECRETARY vs DR. NIGAM PRAKASH NARAIN & ORS	Mr.KUMAR BRIJNANDAN	Mr.S.D.YADAV -AAG9
13.	L.P.A/1734/2017 IA- 1407/2018	3	GIRIJESH KUMAR vs THE UNION OF INDIA & ORS	Mr.KISHORE KUMAR THAKUR Mr.RAJESH KUMAR Mr.BRAJ KISHORE SINGH	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.ANJANI KUMAR SHARAN
14.	L.P.A/45/2018 IA- 2158/2018 IA- 2159/2018	3	THE BIHAR STATE CREDIT AND INVESTMENT CORPORATION LIMITED & ANR vs THE M/S PINE BUILDERS PRIVATE LIMITED & ANR	Mr.NIRMAL KUMAR Mr.NIRMAL KUMAR	
15.	L.P.A/44/2017 IA- 120/2017 IA- 124/2017	4	THE STATE OF BIHAR & ORS vs MOSMAT RAUSHAN ARA	Ms.ADITI HANSARIA Mr.ANIL KUMAR SINHA (GA1)	
16.	L.P.A/544/2017 IA- 4625/2018	4	SURENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.AMARESH KUMAR SINHA Mr.NAGADEO CHOUBEY	
17.	L.P.A/939/2017 IA- 3732/2018 IA- 865/2018	8	JAGDISH CHOUDHARY & ANR vs SMT. SHANTI ROY & ORS	Mr.ABHIMANYU VATSA Mr.PRABHAT KUMAR DIPAK	Mr.MD.KHURSHID ALAM-AAG12 Mr.PRASOON SINHA Mr.BISHNU KANT DUBEY Mr.ARUN KUMAR SINGH Mr.SANJEEV KUMAR
18.	L.P.A/1142/2017 IA- 3124/2018 IA- 3125/2018	3	MOHAN LAL DEO vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR CHOUDHARY	Mr.SURYADEO YADAV -AAG9

FOR ADMISSION

1.	CWJC/3058/2018 C.A. TRIBUNAL	8	HEMANT KUMAR vs THE UNION OF INDIA & ORS	Mr.MUNNA PD DIXIT (M.P. DIXIT) Mr.SANJAY KUMAR CHAUBEY	Smt.RENUKA SHARMA Mr.SACHCHIDA NAND SINGH
2.	CWJC/1658/2017 C.A. TRIBUNAL	17	THE STATE OF BIHAR & ORS vs SRI CHANDRAKANT KUMAR ANIL & ORS	Mr.UJJWAL KUMAR SINHA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.DR. ANAND KUMAR Mr.RAJESH KUMAR VERMA Mr.SANJAY KUMAR Mr.K.K.JHA
3. with	L.P.A/722/2001	11	STATE OF BIHAR & ANR vs THE SECRETARY VIDYALAYA SEVA B	Mr.MITHILESH MOWAR(JC TO GP8 Mr.SHEEL BHADRA JHA Mr.BINDESHWAR PRASAD SINGH Mr.SUNIL KR. MANDAL Mr.ANAND KUMAR OJHA	Mr.DURGESH NANDAN Mr.SANJEEV KUMAR MISHRA Mr.(SC15)
4.	CWJC/14403/2001 LPA	2	RAJ KISHOR & ORS vs THE STATE OF BIHAR & ORS	Mr.ANAND K.OJHA Mr.MUKESH Mr.S.N.L.DAS	Mr.(GP8) Mr.SUNIL KUMAR MANDAL (SC24) Mr.DURGESH NANDAN

5.	L.P.A/1642/2010	5	HARIDEO JHA vs THE STATE OF BIHAR & ORS	Mr.SURYADEO NARAIN VERMA Mr.DHARMENDRA KR.SINHA	Mr.(GP20) Mr.HARISH KUMAR (GP8)
6.	L.P.A/1505/2013 IN (CWJC/677 /2012)	14	THE NAGAR PANCHAYAT MA & ANR vs MD. AZAD & ORS	Mr.SIDDHARTH SHANKAR PANDEY	Mr.BIPIN BIHARI SINGH Mr.GYAN PRAKASH OJHA (GP22)
7.	MJC/648/2015 CONTEMPT- DB IN (MJC/2190 /2014)	19	LALAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR SINGH	Mr.GA12-AJAY Mr.SANJAY PRAKASH VERMA Mr.HARGOVIND SINGH HIMKAR
8.	L.P.A/729/2015 IN (CWJC/2226 /2015)	6	RAJDA PARWEEN vs THE STATE OF BIHAR & ORS	Mr.SHRI PRAKASH SRIVASTAVA Mr.AMIT BHUSHAN	Mr.MANOJ KR. AMBASTHA (GP14) Mr.VINAY KUMAR MISHRA
9.	L.P.A/738/2015 IN (CWJC/11795 /2011)	16	THE STATE OF BIHAR & ORS vs DR. RAMASHISH PRASAD SINGH & ANR	Mr.ASHUTOSH SINGH Mr.PANKAJ KUMAR (SC12)	Mr.SATISH CHANDRA JHA Mr.MANISH KUMAR
10.	L.P.A/1158/2015 IN (CWJC/23583 /2013)	1	DR. USHA KIRAN NARAIN vs THE STATE OF BIHAR & ORS	Mr.VIKAS MOHAN	Mr.GA7-S.P.SINGH
11.	MJC/1518/2015 CONTEMPT- DB IN (L.P.A/532 /2013)	11	DR. SUNIL KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.MADHAV ROY Mr.KANTI JHA Mr.ABHISHEK KAUSHIK Mr.RABINDRA NATH TIWARI	Mr.S.A. ALAM (SC3) Mr.SHAILENDRA KUMAR SINGH Mr.ASHHAR MUSTAFA Mr.RAJENDRA KUMAR GIRI Mr.S.S.P.YADAV (SC14)
12.	L.P.A/2119/2015 IN (CWJC/3062 /2002)	7	PRAMOD CHAND BOTHRA vs THE STATE OF BIHAR & ORS	Mr.CHANDRA BHUSHAN DAS Mr.CHANDRA BHUSHAN DAS	Mr.MD. KHURSHID ALAM Mr.MD.KHURSHID ALAM (AAG12)
13.	L.P.A/78/2016 IN (CWJC/4488 /2014)	5	GOPAL KUMAR THAKUR vs PURUSHOTTAM KUMAR PANDEY & ORS	Mr.PANKAJ KUMAR SINHA Mr.MD. SHAHAB KHALIL	Mr.SATYA PRAKASH Mr.BINOD KUMAR SINHA Mr.DHARMENDRA KUMAR SINGH Mr.MANISH KUMAR SINGH Mr.ASHUTOSH RANJAN PANDEY (AAG15)
14.	L.P.A/226/2016 IN (CWJC/7023 /2001)	7	THE STATE OF BIHAR & ORS vs SMT. REENA VERMA & ORS	Mr.RAJENDRA PRASAD Mr.NARESH DIKSHIT	Mr.RAJESH KUMAR VERMA Mr.SHASHANK CHANDRA Mr.RAJESH KUMAR Mr.AKASHDEEP Mr.SHASHANK CHANDRA
15. with	L.P.A/477/2016 IN (CWJC/18733 /2013)	15	DR. PRADEEP KUMAR vs DR. SAMIR KUMAR SHARMA & ORS	Mr.UTSAV KUMAR Mr.APURVA KUMAR Mr.KUMAR VIKRAM Mr.AKSHAY LAL PRASAD Mr.AVINASH CHANDRA	Ms.SONI SHRIVASTAVA Mr.MD. NADIM SERAJ Mr.KUMAR KAUSHIK Mr.ASHUTOSH RANJAN PANDEY (AAG15)
16. with	L.P.A/715/2016 LPA	3	RANBIR NANDAN vs DR. SAMIR KUMAR SHARMA & ORS	Mr.ABHINAV SRIVASTAVA	Mr.GA3- VINAY KIRTI SINGH Mr.DIGVIJAY SINGH Ms.SONI SHRIVASTAVA Mr.KUMAR KAUSHIK Mr.MD. NADIM SERAJ Mr.NAMRATA DUBEY
17.	L.P.A/1106/2017 LPA	1	ANIL KUMAR VERMA & ANR vs DR. SAMIR KUMAR SHARMA & ORS	Mr.ABHINAV SRIVASTAVA	Mr.ASHUTOSH RANJAN PANDEY- AAG15 Ms.SONI SHRIVASTAVA Mr.MD. NADIM SERAJ Mr.KUMAR KAUSHIK Mr.NAMRATA DUBEY
18.	L.P.A/1076/2016 IN (CWJC/8691 /2014)	6	ANIL KUMAR SHARMA & ORS vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA	Mr.SC6- MANINDRA KISHORE SINGH Mr.PIYUSH LALL Mr.SUBHASH CHANDRA MISHRA (SC16)
19.	L.P.A/1781/2016 IN (CWJC/9155 /2016)	8	NEELAM KUMARI vs THE STATE OF BIHAR & ORS	Mr.RAJ KAMAL Mr.SANJEET KUMAR	Mr.RAJ BALLABH PRASAD YADAV- AAG11 Mrs.MRS. MOHINI KUMARI Mr.YOGESH KUMAR Mr.SHAILENDRA KUMAR JHA
20.	L.P.A/1791/2016 IN (CWJC/8346 /2016)	5	MD. MANZOOR ALAM vs THE STATE OF BIHAR & ORS	Mr.ALIM JANG KHAN	Mr.MD. ANISUR RAHMAN
21.	L.P.A/2143/2016 IN (CWJC/7093 /2014)	3	SHASHI BHUSHAN SINGH vs THE STATE OF BIHAR & ORS	Mr.RUPAK KUMAR	Mr.RAJ BALLAV PRASAD YADAV- AAG11 Mr.SATYENDRA KUMAR JHA
22.	L.P.A/2156/2016 IN (CWJC/5380 /2014)	4	RAMANAND RAM vs THE STATE OF BIHAR & ORS	Mr.RUPAK KUMAR Mr.MUKESH KUMAR SINHA	Mr.RAJ BALLAV PD.YADAV- AAG11 Mr.SATYENDRA KUMAR JHA

23.	MJC/2823/2016 CONTEMPT- DB IN (CWJC/20167 /2012)	4	NAVIN KUMAR vs THE STATE OF BIHAR & ORS	Mr.AJIT KUMAR Mr.SHAILENDRA KUMAR Mr.KRISHNA MURARI RAWT	Mr.AAG14 DURGESH NANDAN Mr.PRASOON SINHA Mr.SANJAY PRAKASH VERMA
24.	MJC/2876/2016 CONTEMPT- DB IN (CWJC/20660 /2014)	5	GOVERNMENT SCHOOL HOSPITAL AND ENTIRED LAND BACHAO SANGHARSH SAMITTEE THROUGH ITS CO-ORDINARY ANAY MEHTA vs THE STATE OF BIHAR THROUGH MR. ANJANI KUMAR SINGH THE CHIEF SECRETARY & ORS	Mr.SANTOSH KUMAR SINGH	Mr.PAAG2 CHITRANJAN SINHA Mr.PRASOON SINHA Mr.SANJAY PRAKASH VERMA
25.	L.P.A/18/2017 IN (CWJC/1967 /2015)	4	SHEO RATAN SHARMA vs THE STATE OF BIHAR & ORS	Mr.RATANAKAR JHA	
26.	L.P.A/77/2017 IN (CWJC/6746 /2016)	6	JIBACHH URAWN & ORS vs THE STATE OF BIHAR & ORS	Mr.ANANT KUMAR-1 Mr.KIRAN KUMARI	Mr.MD.KHURSHID ALAM-AAG12
27.	L.P.A/90/2017 IN (CWJC/7219 /2014)	4	THE MANAGING DIRECTOR & ANR vs PRAMOD KUMAR SINGH & ORS	Mr.SHAILENDRA KUMAR SINGH	
28.	L.P.A/234/2017 IN (CWJC/7278 /2016)	9	ANMOL YADAV & ANR vs THE STATE OF BIHAR & ORS	Mr.DR. KAMAL DEO SHARMA	Mr.MD. KHURSHID ALAM-AAG12 Mr.KIRAN SINHA Mr.MANISHA PRAKASH
29.	L.P.A/245/2017 IN (CWJC/341 /2012)	7	THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION & ORS vs MD. SANAULLAH AHSAN	Mr.SHAILENDRA KUMAR SINGH	Mr.KAMALA KANT TIWARY
30.	L.P.A/446/2017 IN (CWJC/7705 /2015)	5	THE STATE OF BIHAR & ORS vs DINESH CHANDRA DUWEDI & ANR	Mr.VISHWAMBHAR PRASAD Mr.S.RAZA AHMAD (AAG5)	Mr.RAMJI KUMAR Mr.SHAILESH KUMAR SHARMA
31.	L.P.A/666/2017 IN (CWJC/22732 /2011)	7	RAJDEO SINGH vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA RAI Mr.NAVIN NIKUNJ	Mr.AJIT KUMAR Mr.SANTOSH KUMAR Mr.MD.KHURSHID ALAM (AAG12) Mr.DINKAR KUMAR
32.	L.P.A/747/2017 IN (CWJC/12114 /2014)	6	YUGAL KISHOR MISHRA vs THE STATE OF BIHAR & ORS	Mr.VISHAL SAURABH	
33.	L.P.A/756/2017 IN (CWJC/16250 /2015)	6	M/S SHIVA AGRO INDUSTRIES PVT. LTD. THROUGH ITS DIRECTOR, SRI S. P. NARAYAN & ORS vs THE EMPLOYEES PROVIDENT FUND ORGANIZATION THROUGH ITS COMMISSIONER & ORS	Mr.SHAILENDRA KUMAR JHA Mr.NEELAM KUMARI	Mr.R.S.PRADHAN Mr.SARVA DEO SINGH Mr.RANJEET CHOUBEY
34.	L.P.A/759/2017 IN (MJC/4610 /2012)	4	THE STATE OF BIHAR & ORS vs AHAD MD. NOOR AHAMD	Mr.SANJAY KUMAR Mr.ANJANI KUMAR (AAG4)	
35.	L.P.A/764/2017 IN (CWJC/16752 /2015)	11	RAM PRASAD SAHA vs STATE BANK OF INDIA & ANR	Mr.DINESH MAHARAJ Mr.JITENDRA KUMAR	Mr.BINOD BIHARI SINHA Mr.AJAY DUTT MISHRA Mr.AMARJEET CHOUDHARY
36.	MJC/765/2017 CONTEMPT- DB IN (L.P.A/1970 /2010)	6	RAVINDRA KUMAR vs THE STATE OF BIHAR THROUGH SRI HAMANSHU KUMAR RAI THE PRINCIPAL SECRETARY AGRICULTURE DEPARTMENT & ORS	Mr.VIKAS MOHAN	Mr.SARVESH KUMAR SINGH - AAG 13 Mr.SUBODH CHANDRA JHA Mr.SANJAY PANDEY
37.	L.P.A/774/2017 IN (CWJC/2006 /2015)	7	DR. JAI PRAKASH SINGH vs THE STATE OF BIHAR & ORS	Mr.HARENDRA PRASAD	Mr.SURYADEO YADAV-AAG9
38.	L.P.A/785/2017 IN (CWJC/13663 /2004)	5	RAM SWARUP SINGH vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR SINGH	Mr.MD. KHURSHID ALAM-AAG12
39.	L.P.A/861/2017 IN (CWJC/1438 /2016)	1	INDIAN NATIONAL TRADE UNION CONGRESS, BEGUSARAI vs THE GENERAL MANAGER, INDIAN OIL CORPORATION LIMITED & ORS	Mr.NAKUL KUMAR JAMUAR	
40.	L.P.A/870/2017 IN (CWJC/18254 /2016)	10	STATE BANK OF INDIA vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINHA Mr.SANJIV JAISWAL	Mr.NALIN KUMAR

41.	L.P.A/880/2017 IN (CWJC/12962 /2013)	5	THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. THROUGH ITS CHAIRMAN & ANR vs BHOLA PRASAD & ORS	Mr.SHAILENDRA KUMAR SINGH	
42.	L.P.A/936/2017 IN (CWJC/20520 /2012)	6	CHIEF GENERAL MANAGER, STATE BANK OF INDIA & ORS vs SHEO NANDAN SINGH & ANR	Mr.KAUSHLENDRA KUMAR SINHA	Mr.DR. MANOJ KUMAR Mr.KAMAL KISHORE JHA Mr.RAJIV KUMAR SINGH
43.	L.P.A/966/2017 IN (CWJC/15128 /2015)	4	BRAHMADEO YADAV vs THE UNION OF INDIA & ORS	Mr.GAUTAM KUMAR KEJRIWAL Mr.ATAL BIHARI PANDEY	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.AMARENDRA NATH VERMA Ms.NIVEDITA NIRVIKAR
44.	L.P.A/1053/2017 IN (CWJC/7964 /2017)	5	AFRIN RIZVI vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.YOGENDRA PRASAD SINHA-AAG7 Mr.ANIL KUMAR Mr.BALRAJ KISHORE Mr.AMIT SHRIVASTAVA
45.	L.P.A/1104/2017 IN (CWJC/8030 /2012)	6	THE STATE OF BIHAR & ORS vs M/S B S S PROJECT PRIVATE LIMITED	Mr.SHASHI SHEKHAR KUMAR PRASAD Mr.CHITTRANJAN SINHA (PAAG2)	
46.	L.P.A/1138/2017 IN (CWJC/18509 /2015)	6	SANDEEP KUMAR THAKUR vs THE UNION OF INDIA & ORS	Mr.ASHUTOSH TRIPATHY Mr.SANJAY KUMAR PANDEY	Mr.SANAT KUMAR MISHRA
47. with	L.P.A/1151/2017 IN (CWJC/9220 /2016)	7	SUKATI vs THE STATE ELECTION COMMISSION (PANCHAYAT) & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.SANJEEV NIKESH Mr.ANSHUMAN JAIPURIYAR Mr.AMIT SHRIVASTAVA Mr.SANJAY KUMAR GUPTA Ms.ANUKRITI JAIPURIYAR
48.	L.P.A/1173/2017 LPA	3	AKHTAR ALI vs SUKATI & ORS	Mr.HARISH KUMAR	
49.	L.P.A/1158/2017 IN (CWJC/1649 /2009)	3	BECHAN THAKUR vs THE BIHAR STATE ELECTRICITY BOARD THROUGH ITS CHAIRMAN & ORS	Mr.SAMIR KUMAR SINHA	Mr.VINAY KIRTI SINGH Mr.BINOD KUMAR
50.	L.P.A/1176/2017 IN (CWJC/9182 /2017)	4	PRAVIN KUMAR vs THE STATE OF BIHAR & ORS	Mr.INDU BHUSHAN Mr.SUNIL KUMAR	Mr.ASHUTOSH RANJAN PANDEY -AAG15
51.	L.P.A/1190/2017 IN (CWJC/4229 /2014)	3	RINKU KUMARI vs THE STATE OF BIHAR & ORS	Ms.MAHASWETA CHATTERJEE	Mr.KAUSHAL KR JHA-AAG8
52.	L.P.A/1222/2017 IN (CWJC/3198 /2013)	5	INDIAN OIL COMPANY LIMITED & ORS vs M/S LAKSHMI MAHTO RAM CHANDRA PRASAD & ANR	Mr.ANIL KUMAR SINHA	Mr.MANOJ KUMAR Mr.UDAY CHAND PRASAD
53.	L.P.A/1278/2017 IN (MA/130 /2014)	3	NAWAL KISHORE PRASAD vs RUNA & O RS	Mr.UDAY KUMAR	
54.	L.P.A/1281/2017 IN (CWJC/21839 /2014)	3	SHALIGRAM SINGH vs THE ACCOUNTANT GENERAL, BIHAR & ORS	Mr.SHAILENDRA KUMAR SINGH Mr.BIJAY SHANKAR CHOUBEY	Mr.ASHUTOSH RANJAN PANDEY - AAG15 Mr.SATYENDRA KUMAR JHA
55.	L.P.A/1314/2017 IN (CWJC/17348 /2016)	4	THE STATE OF BIHAR & ORS vs RASHDA KHATOON & ORS	Mr.SAMIR KUMAR	
56.	L.P.A/1351/2017 IN (CWJC/1516 /2014)	1	SANJAY KUMAR PAL vs THE STATE OF BIHAR & ORS	Mr.SANDIP SINGH	Mr.PRASHANT KUMAR VERMA - AAG3
57.	L.P.A/1356/2017 IN (CWJC/15443 /2016)	3	THE MANAGING COMMITTEE OF MADARSA GAUSIA NOORPARA vs THE BIHAR STATE MADARSA EDUCATION BOARD, PATNA THROUGH THE CHAIRMAN & ORS	Mr.FIROZ AHMAD	
58.	L.P.A/1383/2017 IN (CWJC/14787 /2014)	4	VIJAY KUMAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.ASHHAR MUSTAFA	Mr.ASHUTOSH RANJAN PANDEY - AAG-15 Mr.SATYENDRA KUMAR JHA
59.	L.P.A/1389/2017 IN (CWJC/8847 /2015)	3	BRAJESH KUMAR vs THE CHIEF GENERAL MANAGER S. B. I. & ORS	Mr.MUKESH KUMAR SINGH Mr.SHIOPUJAN SINGH	Mr.SATYA PRAKASHTRIPATHY
60.	L.P.A/1393/2017 IN (CWJC/5211 /2017)	5	THE DISTRICT ELECTION OFFICER (MUNICIPALITY) CUM DISTRICT MAGISTRATE SHEIKHPURA & ANR vs THE STATE ELECTION COMMISSION & ORS	Mr.MRITUNJAY KUMAR	Mr.SHASHI BHUSHAN KUMAR - MANGLAM Mr.RAVI RANJAN

61.	L.P.A/1400/2017 IN (CWJC/4542 /2013)	3	NEELAM KUMARI vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR PANDEY	Mr.ASHUTOSH RANJAN PANDEY -AAG15
62.	L.P.A/1406/2017 IN (CWJC/4844 /2015)	5	BUDDHA GRIH NIRMAN SAHYOG SAMITI LIMITED THROUGH ITS HONORARY SECRETARY SRI LOK PRAKASH SINGH vs THE STATE OF BIHAR & ORS	Mr.SIDDHARTHA PRASAD Mr.SHASHI BHUSHAN KUMAR Mr.ARTI KUMARI	Mr.MD. KHURSHID ALAM - AAG12 Mr.PRASOON SINHA Mr.BINDHYACHAL SINGH Mr.VIPIN KUMAR SINGH
63.	L.P.A/1415/2017 IN (CWJC/1403 /2017)	3	THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. & ORS vs ARUN KUMAR & ORS	Mr.SHAILENDRA KUMAR SINGH	
64.	L.P.A/1423/2017 IN (CWJC/10205 /2016)	4	BHARTIYA COAL DUMP MAZDOOR SANGH & ANR vs THE UNION OF INDIA & ORS	Mr.PRABHAT RANJAN SINGH Mr.RAKESH NARAYANSINGH	
65.	L.P.A/1429/2017 IN (CWJC/10267 /2012)	4	MANOJ KUMAR DAS vs THE STATE OF BIHAR & ORS	Mr.UMA KANT TIWARY	Mr.A. R. PANDEY -AAG15
66.	MJC/1456/2017 CONTEMPT- DB IN (CWJC/17825 /2010)	1	NAGENDRA KUMAR & ORS vs THE UNION OF INDIA THROUGH ANANTA NARAYAN NANDA, THE SECRETARY CUM D. G. DEPARTMENT OF POSTS, DAK BHAWAN, NEW DELHI & ORS	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.RAJESH KUMAR VERMA
67.	L.P.A/1462/2017 IN (CWJC/23598 /2012)	3	THE STATE OF BIHAR & ORS vs M/S RUNGTA ENTERPRISES THROUGH ITS PROPRIETOR MAHESH KUMAR RUNGTA	Mr.BINAY KUMAR(A.C. TO S.C 10)	Mr.SWAPNIL KUMAR SINGH
68.	L.P.A/1471/2017 IN (CWJC/15033 /2011)	3	UMESH KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.CHANDRA SHEKHAR ANAND Mr.DIWAKAR PRASAD KARN	Mr.ANJANI KUMAR - AAG-4
69.	L.P.A/1484/2017 IN (CWJC/17170 /2013)	4	VIVEK SINGH vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR	Mr.MD. KHURSHID ALAM - AAG12 Mr.ANIL KUMAR SINHA
70.	L.P.A/1488/2017 IN (C. REV./484 /2012)	5	THE STATE OF BIHAR & ORS vs BAL GOVIND PRASAD	Mr.BISHWA BIBHUTI KUMAR SINGH (AC TO AG, BIHAR)	
71.	L.P.A/1493/2017 IN (CWJC/8970 /2017)	5	DINESH YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.AKHILESHWAR KUMAR SHRIVASTVA	Mr.MD.KHURSHID ALAM - AAG12 Mr.MD. ASLAM ANSARI Mr.ZAINUL ABEDIN (APP)
72.	L.P.A/1495/2017 IN (CWJC/9783 /2013)	3	THE PATNA UNIVERSITY, PATNA THROUGH ITS REGISTRAR & ORS vs BIRENDRA KUMAR GUPTA & ORS	Ms.SONI SHRIVASTAVA Mr.MD. NADIM SERAJ	
73.	L.P.A/1500/2017 IN (CWJC/10244 /2016)	3	VINOD KUMAR vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR Mr.INDU BHUSHAN PRASAD	Mr.ASHUTOSH RANJAN PANDEY -AAG15
74.	L.P.A/1504/2017	3	LALMUNI KUMARI vs THE STATE OF BIHAR & ORS	Mr.UPENDRA PRASAD SINGH Mr.SHAMBHU SHARAN	Mr.KAUSHAL KUMAR JHA - AAG8
75.	L.P.A/1511/2017 IN (CWJC/3793 /2014)	3	URMILA DEVI vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KISHORE THAKUR Mr.BRAJESH KUMAR SINGH	Mr.K.K. JHA-AAG8
76.	L.P.A/1512/2017 IN (CWJC/23830 /2012)	3	VIBHA KUMARI vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR Mr.HARENDRA KUMAR SINGH	Mr.ASHUTOSH RANJAN PANDEY - AAG-15
77.	L.P.A/1527/2017 IN (CWJC/19661 /2015)	3	MANJU DEVI vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.ASHUTOSH RANJAN PANDEY-AAG15 Mr.SATYENDRA KUMAR JHA
78.	L.P.A/1531/2017 IN (CWJC/6688 /2013)	3	ABHAY KUMAR PANDEY vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA	Mr.ANJANI KUMAR -AAG4
79.	L.P.A/1540/2017 IN (CWJC/3015 /2014)	3	THE STATE OF BIHAR & ORS vs SUNIL KUMAR SUMAN	Mr.DINESH MAHARAJ (AC TO AAG 11)	
80.	L.P.A/1541/2017 IN (CWJC/2038 /2017)	3	COMPANY MANDAL vs THE BIHAR STATE BOARD OF RELIGIOUS TRUST THROUGH ITS ADMINISTRATOR & ORS	Ms.VAGISHA PRAGYA VACAKNAVI	Mr.DHANANJAY KUMAR PANDEY Mr.UMESH KUMAR SHARMA Mr.GANPATI TRIVEDI

81.	L.P.A/1555/2017 IN (CWJC/9897 /2015)	4	SANJAY MANJHI vs THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR SRIVASTAVA	Mr.P.K.VERMA -AAG3
82.	L.P.A/1557/2017 IN (CWJC/1598 /2014)	3	SMT. KUMKUM DEVI vs THE STATE OF BIHAR & ORS	Mr.BISHNU KANT DUBEY	Mr.KAUSHAL KUMAR JHA - AAG8
83.	L.P.A/1565/2017 IN (CWJC/12055 /2016)	4	NIDHI KUMARI vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR MUKUND Mr.ANIRUDH PANDEY	Mr.PUSHKAR NARAYAN SHAHI -AAG6
84.	L.P.A/1580/2017 IN (CWJC/7093 /2014)	3	THE STATE OF BIHAR & ORS vs SHASHI BHUSHAN SINGH & ANR	Mr.MANISHA SINGH (AC TO GP 7)	
85.	L.P.A/1587/2017 IN (CWJC/13230 /2013)	5	THE STATE OF BIHAR & ORS vs SHEONATH PRASAD & ORS	Mr.SANJAY KUMAR (AC TO AAG 4) Mr.ANJANI KUMAR (AAG4)	
86.	L.P.A/1590/2017 IN (FA/5 /2016)	6	OM PRAKASH SINGH & ANR vs MOSTT. SUMITRA DEVI & ORS	Mr.UMA KANT TIWARY	Mr.PRAMOD KUMAR SINGH Mr.PANDIT JEE PANDEY
87.	L.P.A/1596/2017 IN (CWJC/18119 /2016)	3	CHHOTAN PRASAD SHARMA vs THE STATE OF BIHAR & ORS	Mr.AMIT KUMAR ANAND Mr.SHARAD KUMAR SINHA	Mr.MD.KHURSHID ALAM (AAG12)
88.	L.P.A/1598/2017 IN (CWJC/12350 /2016)	4	THE STATE OF BIHAR & ORS vs SUMAN SWARAJ & ORS	Mr.PRABHAT RANJAN SINGH (AC TO AAG 15)	
89.	L.P.A/1599/2017 IN (CWJC/483 /2016)	3	ALIYA SHAMSI vs THE STATE OF BIHAR & ORS	Mr.PRAVIN KUMAR Mr.ISHTIYAQUE AHMAD	
90. with	L.P.A/1600/2017 IN (CWJC/9546 /2017)	9	JAMALPUR FISHERMAN CO OPERATIVE SOCIETIES LTD. & ANR vs THE STATE OF BIHAR & ORS	Mr.PRAVEEN KUMAR Mr.UMA KANT PRASAD	Mr.RAJ BALLABH PD.YADAV AAG11 Mr.MUKESH KUMAR Mr.SHAMBHU SHARAN SINGH
91. with	L.P.A/1536/2017 LPA	1	DHARHARA PRAKHAND MATSYAJIVI SAHYOG SAMITI LTD. vs THE STATE OF BIHAR & ORS	Mr.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM Mr.SANJAY SINGH Mr.RAM NIBASH PRASAD	Mr.RAJ BALLABH PD.YADAV AAG11 Mr.MUKESH KUMAR Mr.SHAMBHU SHARAN SINGH
92.	L.P.A/979/2017 LPA	3	JAMALPUR PRAKHAND MATSAYAJIVI SAHYOG SAMITI LTD. vs THE STATE OF BIHAR & ORS	Mr.SHAMBHU SHARAN SINGH	Mr.R.B.PD. YADAV- AAG11 Mr.MUKESH KUMAR
93.	L.P.A/1605/2017 IN (CWJC/5728 /2014)	3	MD. ISLAM vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINGH Mr.DIPAK KUMAR	Mr.SARVESH KUMAR SINGH - AAG-13
94.	L.P.A/1611/2017 IN (CWJC/6882 /2014)	4	THE UNION OF INDIA & ORS vs M/S ELECTRONIC NET THROUGH ITS PARTNER SANJEEV KUMAR & ANR	Mr.SHEO NARAYAN SINGH	Mr.ALOK KUMAR SINHA Mr.INDRAJEET BHUSHAN Mr.KUMAR ADITYA KARAN Mr.GIRIJISH KUMAR
95.	L.P.A/1621/2017 IN (CWJC/7268 /2015)	3	SRI BIDYANAND SINGH & ORS vs THE UNION OF INDIA & ORS	Mr.SIDDHARTHA PRASAD Mr.OM PRAKASH KUMAR Mr.KAUSTUBH	Mr.SERVESH KR.SINGH -AAG13 Smt.BINITA SINGH Mr.PRASHANT SINHA
96.	L.P.A/1631/2017 IN (CWJC/16257 /2011)	3	DIPAK KUMAR TRIPATHI vs THE JOINT DIRECTOR, CONSOLIDATION BIHAR, PATNA & ANR	Mr.SANJAY KUMAR	Mr.MD. KHURSHID ALAM - AAG12
97.	L.P.A/1635/2017 IN (CWJC/7551 /2016)	4	RAMSHRAY RAI & ANR vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR ALOK	Mr.SAJID SALIM KHAN (SC25) Mr.(SC25)
98.	L.P.A/1637/2017 IN (CWJC/13157 /2016)	4	DR. JATA SHANKAR THAKUR vs THE STATE OF BIHAR & ORS	Mr.ABHISHEK Mr.ARVIND KUMAR PANDEY	Mr.ASHUTOSH RANJAN PANDEY -AAG15
99.	L.P.A/1639/2017 IN (CWJC/13425 /2015)	3	THE STATE OF BIHAR & ORS vs LEELA SHRIVASTAWA	Mr.RAVI BHARDWAJ (AC TO GA 13)	
100.	L.P.A/1647/2017 IN (CWJC/6681 /2016)	6	ASHA KUMARI & ANR vs THE STATE OF BIHAR & ORS	Mr.NIKHIL KUMAR AGRAWAL Mr.ASHISH GIRI	Mr.ASHUTOSH RANJAN PANDEY -AAG15 Mr.RAJEEV KUMAR SINGH Mr.MUKESH KUMAR SINGH Mr.RAVI KUMAR SINGH Mr.(AAG15)
101.	L.P.A/1655/2017 IN (CWJC/21702 /2014)	3	SUNIL LYALL & ORS vs THE UNION OF INDIA & ORS	Mr.AJAY KUMAR SINHA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)
102.	L.P.A/1678/2017 IN (CWJC/3459 /2014)	3	BIPIN BIHARI SHARMA @ BIPIN SHARMA vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.SHYAM BIHARI SINGH Mr.SANJAY KUMAR PANDAY	Mr.P.K.VERMA -AAG3
103.	L.P.A/1683/2017 IN (CWJC/8524 /2014)	1	BADRI PRASAD SAH vs THE STATE OF BIHAR & ORS	Mr.AMRIT ABHIJAT Mr.MANOJ KUMAR GUPTA	Mr.PUSHKAR NARAYAN SHAHI -AAG6

104.	L.P.A/1695/2017 IN (CWJC/12769 /2016)	3	BADRI SAO vs THE STATE OF BIHAR & ORS	Mr.JAINENDRA KUMAR	Mr.P.K.VERMA -AAG3
105.	L.P.A/1697/2017 IN (CWJC/10100 /2016)	1	AWADH KISHOR PANDEY vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL	Mr.YOGENDRA PRASAD SINHA -AAG7 Mr.RAGHWANAND
106.	L.P.A/1699/2017 IN (CWJC/9852 /2016)	1	RAMANAND PANDEY vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL	Mr.YOGENDRA PRASAD SINHA -AAG7 Mr.RAGHWANAND
107.	L.P.A/1726/2017 IN (CWJC/21445 /2013)	3	RAM BABU vs THE STATE OF BIHAR & ORS	Mr.INDU BHUSHAN Mr.SUNIL KUMAR	Mr.P.K.VERMA -AAG3
108.	L.P.A/1728/2017 IN (CWJC/14326 /2015)	5	M/S GANGOTRI ENTERPRISES LTD. vs THE STATE OF BIHAR & ORS	Mr.BRIJ BIHARI TIWARY Mr.LALAN KUMAR	Mr.RAJ BALLABH PD. YADAV-AAG11
109.	L.P.A/1737/2017 IN (CWJC/18103 /2016)	3	M/S LAKHAN HOMES LTD. THROUGH ITS MANAGING DIRECTOR SANJAY KUMAR vs THE UNION OF INDIA & ORS	Mr.SANJAY KUMAR Mr.SHEO SHANKAR PRASAD	Mr.TUHIN SHANKAR
110.	L.P.A/1753/2017 IN (CWJC/9586 /2016)	1	KAMESHWAR MAHTO vs THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. & ORS	Mr.GAJENDRA KUMAR JHA	Mr.SHAILENDRA KUMAR SINGH
111.	L.P.A/1786/2017 IN (CWJC/4579 /2016)	7	LALAN PRASAD RAJAK @ LALAN RAJAK vs THE STATE OF BIHAR & ORS	Mr.NARESH CHANDRA VERMA Mr.NARESH CHANDRA VERMA	Mr.AJAY KUMAR RASTOGI (AAG10)
112.	L.P.A/1803/2017 IN (CWJC/16709 /2016)	5	THE STATE OF BIHAR & ORS vs SHALIGRAM SAH	Mr.SHAILESH KUMAR (AC TO GP 5)	Mr.GIRISH PANDEY Mr.SANJEEV NIKESH
113.	L.P.A/1807/2017 IN (CWJC/13881 /2016)	4	KRISHNA KANT SINHA vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH	
114.	L.P.A/1828/2017 IN (CWJC/20212 /2013)	3	RAJENDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.INDU BHUSHAN Mr.SUNIL KUMAR	
115.	L.P.A/1833/2017 IN (CWJC/11964 /2017)	3	GAJENDRA KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.MADHAV JHA	Mr.ASHUTOSH RANJAN PANDEY -AAG15
116.	L.P.A/1837/2017 IN (CWJC/2162 /2013)	4	THE STATE OF BIHAR & ORS vs SIDHARTH PRATAP	Mr.AJIT KUMAR Mr.GYAN PRAKASH OJHA (GA7)	
117.	MJC/3322/2017 CONTEMPT- DB IN (L.P.A/780 /2014)	3	MS/. JAI GANGA FOODS PRIVATE LIMITED & ANR vs BIHAR STATE CREDIT AND INVESTMENT CORPORATION LIMITED, THROUGH ITS MANAGING DIRECTOR, NAMELY SRI RAVINDRA PRASAD & ORS	Mr.MANISH JHA	Mr.NIRMAL KUMAR
118.	MJC/3345/2017 RESTORATION- DB IN (L.P.A/767 /2016)	1	SYAD SHABBAR IMAM vs THE STATE OF BIHAR & ORS	Mr.MD. SHAHNAWAZ ALI	Mr.MD. RASHID ALAM
119.	MJC/3447/2017 CONTEMPT- DB IN (L.P.A/2383 /2016)	3	ANIL KUMAR GUPTA vs SRI ANIMESH KUMAR PARASHAR DISTRICT MAGISTRATE ROHTAS AT SASARAM & ORS	Mr.DIWAKAR PRASAD SINGH	Mr.SARVESH KUMAR SINGH - AAG 13
120.	MJC/3448/2017 CONTEMPT- DB IN (L.P.A/2380 /2016)	3	ANIL KUMAR GUPTA vs SRI ANIMESH KUMAR PARASHAR DISTRICT MAGISTRATE, ROHTAS AT SASARAM & ORS	Mr.DIWAKAR PRASAD SINGH	Mr.SARVESH KUMAR SINGH - AAG 13
121.	MJC/3543/2017 CONTEMPT- DB IN (L.P.A/646 /2015)	3	SULOCHNA RAVI @ SULOCHNA DEVI vs THE STATE OF BIHAR & ORS	Mr.BHIM SEN PRASAD	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
122.	MJC/3603/2017 CONTEMPT- DB IN (L.P.A/67 /2016)	3	MRITUNJAY KUMAR SINGH & ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, MR. R. K. MAHAJAN, EDUCATION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.SHASHI SHEKHAR TIWARY	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
123.	MJC/3643/2017 RESTORATION- DB IN (CWJC/9575 /1998)	3	RAMADHAR RAM vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA	Mr.PRAMOD KUMAR - PC TO GP 4

124.	MJC/3663/2017 CONTEMPT- DB IN (CWJC/8617 /2015)	1	SANGRAM KUMAR vs THE STATE OF BIHAR, THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, BIHAR, PATNA & ORS	Mr.SIDHENDRA NARAYAN SINGH Mr.JAGANNATH PRASAD	Mr.VINAY KRITI SINGH - GA-2 Mr.NIKESH KUMAR
125.	MJC/62/2018 RESTORATION- DB IN (CWJC/10079 /2017)	3	SHYAMEE PRASAD vs THE UNION OF INDIA & ORS	Mr.ANIRUDH KUMAR VERMA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.ABHAY SHANKAR JHA (CGC)
126.	MJC/163/2018 CONTEMPT- DB IN (L.P.A/1261 /2015)	1	PRAVEEN KUMAR vs THE STATE BANK OF INDIA THROUGH SRI RAJNISH KUMAR CHAIRMAN, CORPORATION CENTRE & ORS	Mr.MANI KANT MISHRA Mr.VISHWAROOP JHA	Mr.KAUSHLENDRA KUMAR SINHA Mr.BINOD BIHARI SINHA Mr.AJAY DUTT MISHRA Mr.AMARJEET CHOUDHARY
127.	MJC/186/2018 CONTEMPT- DB IN (L.P.A/1660 /2013)	1	SHOBHA KUMARI @ SMT. SHOBHA KUMARI vs THE STATE OF BIHAR & ORS	Mr.PREMCHANDRA YADAV	Mr.GYAN PRAKASH JHA - GA 7
128.	MJC/244/2018 RESTORATION- DB IN (L.P.A/1636 /2016)	5	DR. ANIL KUMAR vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR	Mr.GYAN PRAKASH OJHA - GA 7
129.	MJC/305/2018 CONTEMPT- DB IN (CWJC/8067 /2017)	1	SABITA KUMARI CHAUDHARY vs THE UNION OF INDIA THROUGH MR. D. K GAYAN, THE GENERAL MANAGER, EAST CENTRAL RAILWAY HAJIPUR & ORS	Mr.RAHUL NATH Mr.SANJAY KUMAR	Mr.ANIL KUMAR SINHA - SC Mr.ANIL SINGH
130.	MJC/426/2018 RESTORATION- DB IN (L.P.A/1272 /2016)	3	BINOD KUMAR MALAKAR vs THE STATE OF BIHAR & ORS	Mr.BRIJ MOHAN KUMAR	
131.	MJC/599/2018 IN (L.P.A/626 /2017)	3	SANTOSH KUMAR KASHYAP & ORS vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR SINGH	
132.	MJC/600/2018 RESTORATION- DB IN (L.P.A/627 /2017)	3	SACHCHIDANAND PANDIT & ORS vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR SINGH	
133.	MJC/658/2018 RESTORATION- DB IN (L.P.A/580 /2017)	3	MANOJ RAM & ORS vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RAJEEV KUMAR SINGH	
134.	MJC/685/2018 CONTEMPT- DB IN (CWJC/12126 /2017)	1	SUNIL KUMAR SINGH & ORS vs THE UNION OF INDIA & ORS	Mr.KRIPA NAND JHA	Smt.RENUKA SHARMA Smt.RENUKA SHARMA Mr.SHALLY KUMARI Mr.RAJNI KANT SINGH
135.	MJC/733/2018 CONTEMPT- DB IN (CWJC/2407 /2016)	3	VIKASH CHANDRA GUDDU BABA vs SRI ANJANI KUMAR SINGH, PRESENTLY POSTED AS CHIEF SECRETARY, GOVT. OF BIHAR, OLD SECRETARIAT, PATNA & ORS	Mr.VIKASH CHANDRA GUDDU BABA (IN PERSON)	Mr.RAJESHWAR SINGH - GA 10
136.	MJC/752/2018 RESTORATION- DB IN (L.P.A/1748 /2015)	1	NUTAN KUMARI vs THE STATE OF BIHAR & ORS	Mr.DHIRENDRA SINGH	Mr.GYAN PRAKASH OJHA - GA 7
137.	MJC/788/2018 CONTEMPT- DB IN (L.P.A/270 /2016)	3	SURYA KUER vs THE STATE OF BIHAR & ORS	Mr.BIJAY SHANKAR CHOUBEY	Mr.MD. KHURSHID ALAM - AAG 12 Mr.SHRI NATH PATHAK
138.	MJC/869/2018 CONTEMPT- DB IN (MJC/2742 /2017)	1	SUNITA KUMARI & ANR vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.JITENDRA KUMAR ROY Mr.SUMIT KUMAR	Mr.GYAN PRAKASH OJHA - GA 7
139.	MJC/894/2018 CONTEMPT- DB IN (L.P.A/935 /2011)	3	BALESHWAR PANDEY vs THE BIHAR SCHOOL EXAMINATION BOARD THROUGH ITS ADMINISTRATOR, PATNA & ORS	Mr.SHASHI SHEKHAR TIWARY Mr.KANHAIYA PANDEY	Mr.GYAN SHANKAR Mr.GIRIJISH KUMAR
140.	MJC/960/2018 RESTORATION- DB IN (L.P.A/1628 /2017)	3	DR. SHAMSHER BAHADUR SINGH vs THE STATE OF BIHAR & ORS	Mr.UGRANATH MALLIK	

141.	MJC/1079/2018 CONTEMPT- SJ IN (L.P.A/956 /2017)	1	NIRANJAN PRASAD vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.VIJAY KUMAR Mr.RANJEET KUMAR Mr.MOHIT SHRIWASTAVA	Mr.GYAN PRAKASH OJHA - GA 7 Mr.SATYABIR BHARTI
142.	MJC/1123/2018 CONTEMPT- DB IN (CWJC/70 /2016)	3	PRABHAT KUMAR & ANR vs THE STATE OF BIHAR THROUGH ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.MUKESH KUMAR Mr.AMIT KUMAR	Mr.PRABHAT KUMAR VERMA - AAG 3 Mr.SATYABIR BHARTI Mr.SURENDRA KUMAR SINGH Mr.SATYAM SHIVAM SUNDARAM Mr.SUDHA CHANDRA Mr.MANISH KUMAR NO 13 Mr.JITENDRA KUMAR BHARTI Mr.ROHIT KUMAR NO -5
143.	MJC/1206/2018 CONTEMPT- DB IN (CWJC/522 /2018)	3	UMA NATH SINGH @ UMA NATH YADAV vs THE STATE OF BIHAR, THROUGH SRI ADITYA KUMAR DAS, PRINCIPAL SECRETARY EXCISE DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.SUNIL KUMAR PATHAK	Mr.PUSHKAR NARAIN SHAHI - AAG 6
144.	MJC/1328/2018 CONTEMPT- DB IN (L.P.A/399 /2016)	1	PARMA NAND PRASAD SINGH vs THE STATE OF BIHAR & ANR	Mr.ARVIND KUMAR SHARMA Mr.KUMARI NEHA Mr.VIJAY KUMAR VIMAL	Mr.SMT. SHILPA SINGH - GA 12
145.	MJC/1479/2018 CONTEMPT- DB IN (CWJC/8418 /2010)	1	BIBI MUSTAQUIMA & ORS vs MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA. & ORS	Mr.MD. HELAL AHMAD	Mr.AASHUTOSH RANJAN PANDEY - AAG 15
146.	MJC/1607/2018 RESTORATION- DB IN (L.P.A/783 /2017)	1	THE BIHAR STATE CONSTRUCTION CORPORATION LIMITED THROUGH ITS MANAGING DIRECTOR & ORS vs BINOD KUMAR SRIVASTAVA & ANR	Mr.HARSHVARDHAN SHIVSUNDARAM	Mr.ANJANI KUMAR (AAG 4)
147.	CWJC/6279/2018 C.A. TRIBUNAL	6	ABHISHEK ANAND vs THE UNION OF INDIA & ORS	Mr.MUNNA PD DIXIT (M.P. DIXIT) Mr.SWASTIKA Mr.SANJAY KUMAR CHAUBEY Mr.SANJAY KUMAR DIXIT	Mr.ANIL KUMAR SINHA Mr.ANJANI KR.SHARAN (ASST.S.G)
148.	CWJC/9086/2018 C.A. TRIBUNAL	4	SUMAN KUMAR SINGH @ SUMAN SINGH vs THE UNION OF INDIA & ORS	Mr.SAROJ KUMAR Mr.BIMLENDU SHEKHER THAKUR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.RAVINDER KUMAR SHARMA
149.	CWJC/9298/2018 C.A. TRIBUNAL	4	UNION OF INDIA & ORS vs UDAY SHANKAR PRASAD	Mr.RAJESH KUMAR VERMA Mr.MR. SATYADARSHI SANJAY	Mr.SWASTIKA Mr.MUNNA PD DIXIT (M.P. DIXIT) Mr.SANJAY KUMAR CHAUBEY
150.	CWJC/9425/2018 JUDICIAL SERVICE	3	PUNAM SINHA vs THE STATE OF BIHAR & ORS	Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD	Mr.SARVESH KUMAR- GP24 Mr.PIYUSH LALL Mr.SATYENDRA KUMAR JHA
151.	CWJC/10725/2018 C.A. TRIBUNAL	4	SHAMBHU RAM vs THE UNION OF INDIA & ORS	Mr.SATYA NARAYAN MISHRA Mr.BASANT KUMAR MISHRA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Smt.PUNAM KUMARI SINGH
152.	CWJC/10914/2018 C.A. TRIBUNAL	4	RAM PRAVESH SINGH & ANR vs THE UNION OF INDIA & ORS	Mr.RAMESH KUMAR SINGH Mr.SANGHA MITRA GHOSH	Mr.ANIL KUMAR SINHA Mr.RAMADHAR SHEKHAR
153.	CWJC/11469/2018 C.A. TRIBUNAL	3	ABHAY SUNDER & ORS vs THE UNION OF INDIA & ORS	Mr.MUNNA PD DIXIT (M.P. DIXIT) Mr.SWASTIKA Mr.SANJAY KUMAR CHAUBEY	Smt.RENUKA SHARMA Mr.SACHCHIDA NAND SINGH
154.	CWJC/11817/2018 C.A. TRIBUNAL	3	HEMANT KUMAR VERMA & ORS vs THE UNION OF INDIA & ORS	Mr.MUNNA PD DIXIT (M.P. DIXIT) Mr.SWASTIKA Mr.SANJAY KUMAR CHAUBEY	Mr.ANIL KUMAR SINHA Mr.SHEKHAR SINGH
155.	CWJC/11861/2018 C.A. TRIBUNAL	3	SANJAY KUMAR vs THE UNION OF INDIA & ORS	Mr.MUNNA PD DIXIT (M.P. DIXIT) Mr.SWASTIKA Mr.SANJAY KUMAR CHAUBEY	Mr.ANIL KUMAR SINHA Mr.SATYAVRAT VERMA

156.	CWJC/11942/2018 VALIDITY OF ACT	5	M/S GRIHAM FOOD & HOTEL PVT. LTD. vs THE INDIAN RAILWAYS THROUGH ITS SECRETARY & ORS	Mr.ADITYA PRAKASH SAHAY	Mr.ANIL KUMAR SINHA Mr.KUMAR PRIYA RANJAN
157.	CWJC/12333/2018 C.A. TRIBUNAL	1	THE UNION OF INDIA & ORS vs RAMJEE	Mr.DR. ANAND KUMAR	
158.	CWJC/12886/2018 C.A. TRIBUNAL	1	THE UNION OF INDIA & ORS vs SMT. ASHARFI DEVI & ANR	Mr.SHEKHAR SINGH	
159.	CWJC/13047/2018 C.A. TRIBUNAL	1	THE UNION OF INDIA & ORS vs RAM NARESH MISHRA	Mr.ANJANI KR. SHARAN (A. S. G.)	
160.	L.P.A/199/2013 IN (CWJC/4540 /2011)	13	KAUSHAL KISHORE MISHRA vs THE STATE OF BIHAR & ORS	Mr.SHAMBHU SHARAN SINGH Mr.BINAY KUMAR	Mr.K.P. GUPTA (SC16)
161.	L.P.A/525/2015 IN (CWJC/8919 /2007)	4	KANTI DEVI vs THE STATE OF BIHAR & ORS	Mr.AMAR NATH SINGH Mr.SUMAN KUMAR	
162.	L.P.A/725/2015 IN (CWJC/6596 /2007)	4	MOST. GEETA DEVI vs THE STATE OF BIHAR & ORS	Mr.SURESH PD SINGH NO.1	Mr.DINBANDHU SINGH (GP9) Mr.BIRJU PRASAD (GP13)
163.	L.P.A/2295/2015 IN (CWJC/16937 /2015)	6	DR. MD. BALAL & ORS vs THE STATE OF BIHAR & ORS	Mr.JAGJIT ROSHAN	Mr.SC29- R.R.K. PANDEY Mr.SUJEET KUMAR SINHA Mr.SANJAY PANDEY Mr.KUMAR BRIJNANDAN Mr.S.D SANJAY (ADDL. SOC. GEN.) Mr.SARVESH KUMAR SINGH (AAG13)
164.	L.P.A/2292/2016 IN (CWJC/9660 /2014)	5	SHAMBHU RAUT vs THE STATE OF BIHAR & ORS	Mr.PRABHU NATH PATHAK	Mr.AJAY KUMAR RASTOGI-AAG10
165.	L.P.A/1041/2017 IN (CWJC/15383 /2010)	3	SMT. ASHA DEVI vs THE STATE OF BIHAR & ORS	Mr.RADHA RAMAN VERMA	Mr.MD.KHURSHID ALAM-AAG12 Mr.RAKESH KUMAR SHARMA
166.	L.P.A/1219/2017 IN (CWJC/5769 /2016)	5	MD. ANJAR ANSARI vs THE STATE OF BIHAR & ORS	Mr.JAWED AHMAD Mr.PRAKASH MAHTO	Mr.ASHUTOSH RANJAN PANDEY - AAG15 Mr.BALESHWAR KAMAT Mr.SUNIL KUMAR
167.	L.P.A/1325/2017 IN (CWJC/9971 /2017)	6	M/S SURYA FOOD & AGRO LIMITED & ANR vs THE UNION OF INDIA & ORS	Mr.MUNNA PD DIXIT (M.P. DIXIT) Mr.SANJAY KUMAR CHAUBEY	Mr.ANIL KUMAR SINHA Ms.NIVEDITA NIRVIKAR
168.	L.P.A/1703/2017 IN (CWJC/892 /2011)	3	DR. LAKSHMI MAHTO vs RASHMI SIKHA & ORS	Mr.ABHINAV SRIVASTAVA	Mr.ASHUTOSH RANJAN PANDEY -AAG15 Mr.MANISH DHARI SINGH Mr.S.N.P.SINHA
169.	L.P.A/1720/2017 IN (CWJC/9961 /2016)	1	MAHENDRA PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.BIPIN KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG-15 Mr.JITENDRA KUMAR ROY
170.	L.P.A/1809/2017 IN (CWJC/8371 /2015)	3	JITENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.RAJ SHEKHAR	Mr.MD.KHURSHID ALAM - AAG12
171.	L.P.A/1825/2017 IN (CWJC/9287 /2012)	4	THE CHAIRMAN CUM MANAGING DIRECTOR, N T P C LTD. & ORS vs RABINDRA MISHRA	Mr.ANIL KUMAR SINHA Mr.ABHIMANYU DEO Mr.AKASH KESHAV	
172.	L.P.A/1840/2017 IN (CWJC/2688 /2017)	3	RANDHIR KUMAR SINGH vs DR. RAJENDRA PRASAD CENTRAL AGRICULTURAL UNIVERSITY & ORS	Mr.ONKAR KUMAR Mr.NAWAL KISHOR SINGH	Mr.ARVIND UJJWAL
173.	L.P.A/1844/2017 IN (CWJC/6465 /2015)	3	JAWAHAR YADAV vs THE STATE OF BIHAR & ORS	Mr.ASHUTOSH KUMAR VERMA	
174.	MJC/3487/2017 with CONTEMPT- DB IN (L.P.A/1153 /2017)	4	KAMLADITYA CONSTRUCTIONS PVT. LTD. THROUGH ITS AUTHORIZED SIGNATORY ABHAY KUMAR MISHRA vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, GOVERNMENT OF BIHAR, PATNA, NAMELY SRI ARUN KUMAR SINGH & ORS	Mr.PRABHAT RANJAN	Mr.ANJANI KUMAR - AAG 4

175.	MJC/3497/2017 CONTEMPT- DB	1	KAMLADITYA CONSTRUCTION PVT. LTD. THROUGH ITS AUTHORIZED SIGNATORY ABHAY KUMAR MISHRA vs THE STATE OF BIHAR & ORS	Mr.PRABHAT RANJAN	Mr.ANJANI KUMAR - AAG 4
176.	MJC/217/2018 33. MJC IN (MA/236 /2012)	3	UNDER THE ORDER DATED 26.10.2016 PASSED BY THE HONBLE COURT CONTEMPT PROCEEDING INITIATED BY THE HIGH COURT AT PATNA vs RADHE SHYAM SINGH	Mr.....	
177.	MJC/1237/2017 CONTEMPT- DB IN (L.P.A/136 /2015)	7	MR. SUBHASH KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVERNMENT OF BIHAR, MR. R. K. MAHAJAN, I. A. S. & ORS	Mr.PURUSHOTTAM KUMAR JHA Mr.SANDHYA MISHRA	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
178.	MJC/3273/2017 CONTEMPT- DB IN (CWJC/13405 /2004)	4	JUGGI JHOPPDI SANGHARSH MORCHA, PATNA NEW BAHADURPUR vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.ANJANI KUMAR Mr.SITARAM PRASAD	Mr.KHURSHID ALAM - AAG 12 Mr.PRASOON SINHA Mr.BINDHYACHAL SINGH Mr.SATYA PRAKASH

(AT 12.30 P.M.)

FOR JUDGMENT

1.	L.P.A/1124/2015 IN (TEST SUIT/02 /1999)	14	SRI INDRA KUMAR & ORS vs SALONI KUMARI & OTHERS	Mr.BHANU PRATAP SINGH	Mr.UMESH PRASAD

FOR HEARING

1.	L.P.A/1823/2016 IN (CWJC/21392 /2013) (Part-heard)	6	ABRAR KHAN & ORS vs THE UNION OF INDIA & ORS	Mr.AJOY KUMAR CHAKRABORTY	Mr.SANJAY KUMAR GIRI Mr.ASHISH GIRI Mr.S.D.SANJAY (ASGI)
2.	L.P.A/866/2015 IN (CWJC/904 /2014)	6	RAGINI SRIVASTAVA vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR MISHRA Mr.SOURENDRA PANDEY	Mr.SANDEEP KUMAR- GA8 Mr.ARUP KUMAR CHONGDAR
3.	L.P.A/925/2016 IN (CWJC/13122 /2015)	10	DINESHWAR SINGH vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR CHOUDHARY Mr.ANIMESH RANJAN Mr.RAJ KUMAR	Mr.SC18- NASRUL HODA KHAN
4.	L.P.A/808/2009	1	THE M.D.,BIHAR STATE CREDIT &I vs M/S SARAOGI OXYGEN LTD.&ORS	Mr.NIRMAL KUMAR	Mr.S.D.SANJAY Mr.GOPAL PRASAD GUPTA Mr.AJAY KUMAR SINGH Mr.AJAY KUMAR TIWARY Mr.SHABINA RUBAB Mr.(AAG3)
5.	L.P.A/1056/2010	3	THE STATE OF BIHAR & ORS vs JANARDAN SINGH	Mr.BINOD KUMAR (AC-SC5) Mr.ABBAS HAIDER (SC6)	
6.	L.P.A/287/2014 IN (CWJC/1692 /2004)	16	RAM PUKAR RAI & ORS vs THE STATE OF BIHAR & ORS	Mr.HARE KRISHNA PRASAD	Mr.PAWAN KR. MISHRA (GP22) Mr.PRONOTI SINGH Mr.PURNENDU SINGH Mr.MITHLESH KUMAR GUPTA Mr.RAJU GIRI (GP30) Mr.MANISH KUMAR (GP4)
7.	L.P.A/1057/2014 IN (CWJC/1798 /2009)	7	SHASHI KUMAR UTTAM vs THE UNION OF INDIA & ORS	Mr.NAWAL KISHOR SINGH	Mr.N. A. SHAMSI (A.S.G.) Mr.RAVINDER KUMAR SHARMA (CGC) Mr.SATYA PRAKASH TRIPATHY(SCGC) Mr.SANJAY KUMAR (ASST.S.G)
8.	L.P.A/395/2015 IN (CWJC/949 /2012)	7	DR. SATISH CHANDRA MISHRA & ANR vs KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY & ORS	Mr.ABHINAV SRIVASTAVA	Mr.AWADHESH PRASAD SINHA Mr.DURGA NAND JHA Mr.ARABIND NATH PANDEY Mr.SANJAY KUMAR Mr.ANUP KUMAR PANDEY
9.	L.P.A/553/2015 IN (CWJC/11805 /2007)	5	PRAMOD KUMAR JHA vs THE BHUPENDRA NARAYAN MANDAL UNIVERSITY & ORS	Mr.SUBODH KUMAR JHA Mr.PRANAV KUMAR JHA	Mr.RAJESH SINGH Mr.RAJU GIRI
10. with	L.P.A/754/2015 IN (CWJC/11788 /2006)	11	THE STATE OF BIHAR & ORS vs THE BIHAR ENGINEERING SERVICES ASSOCIATION & ORS.	Mr.RANJEET KUMAR	Mr.RAJESH KUMAR Mr.PURUSHOTTAM KUMAR JHA Mr.AVANINDRA KUMAR JHA Mr.RAM NARESH SHUKLA Dr.SANDHYA MISHRA

11.	C. REV./166/2015 LPA	7	THE SUBORDINATE ENGINEERS ASSOCIATION vs THE STATE OF BIHAR & ORS	Mr.PURUSHOTTAM KUMAR JHA Mr.AVANINDRA KUMAR JHA	Mr.LALIT KISHORE (PAAG) Mr.RAJESH KUMAR Mr.RAM NARESH SHUKLA Dr.SANDHYA MISHRA Mr.SANJAY PANDEY
12.	L.P.A/919/2015 IN (CWJC/17160 /2010)	10	NOORUL HODA & ANR vs THE UNION OF INDIA & ORS	Mr.RANJAN KUMAR DUBEY Mr.SANGEETA SHARMA Mr.RAKESH CHANDRA	Mr.SC8- KUMAR ALOK Mr.KANAK VERMA (CGC) Mr.S.D.SANJAY (ADDL.S.G)
13.	L.P.A/1611/2015 IN (CWJC/17422 /2014)	10	DILIP KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR	Mr.MADHURESH PRASAD (GP12) Mr.MANISH JHA
14.	L.P.A/1850/2015 IN (CWJC/47 /2000)	6	MURLIDHAR SHARMA vs BIHAR STATE ELECTRICITY BOARD & ORS	Mr.ARVIND KUMAR Mr.ARUN KUMAR Mr.ANIL PRASAD SINGH Mr.SHAMBHU SHANKAR THAKUR	Mr.VINAY KIRTI SINGH
15.	L.P.A/186/2016 IN (CWJC/6930 /1999)	11	THE UNION OF INDIA & ORS vs MOSTT. RAM PYARI @ MULI DEVI	Mr. Mr.MANOJ KR.SINGH (CGC)	Mr.KRISHNA MURARI RAWT Ms.SANGHA MITRA GHOSH Mr.ANISH CHANDRA SINHA
16.	L.P.A/198/2016 IN (CWJC/15761 /2013)	11	THE REGISTRAR GENERAL, PATNA HIGH COURT vs RAM VYAS DUBEY & ORS	Mr.BINDHYACHAL SINGH	Mr.GP9- DIN BANDHU SINGH Mr.SUNIL KUMAR NO.III Mr.RAM KINKER CHOUBEY Mr.BIRJU PRASAD (GP13)

Wednesday the 11th July 2018
Court No. 7 (AT 10:30 A.M.)
Mr. Justice Rakesh Kumar &
Mr. Justice Arvind Srivastava

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS			
1. with	CR. APP (DB)/213/2018 IMPRISONMENT FOR LIFE	5	SURENDRA CHAUDHARY @ SIRINDER CHOUDHARY vs THE STATE OF BIHAR	Mr.SADA NAND ROY Mr.ASHOK KUMAR	Mr.SRI DILIP KUMAR SINHA (APP20)	
2.	CR. APP (DB)/217/2018 IMPRISONMENT FOR LIFE(CR.APP(DB)	5	GHUTRU CHAUDHARY @ GHUTAR CHAUDHARY vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.RAJENDRA KUMAR Mr.SURENDRA PRASAD SINGH	Mr.BINAY KRISHNA (SPP245)	
3.	CR. APP (DB)/361/2018 IMPRISONMENT FOR LIFE(	4	PAPPU YADAV vs THE STATE OF BIHAR	Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD	Mr.SHASHI BALA VERMA (APP137) Mr.SHIVNANDAN SAH Mr.HRIDAY NARAYAN HARSHIT	
4.	CR. APP (DB)/477/2018 IMPRISONMENT FOR LIFE(	3	CHHOTE SHARMA vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.SRI SHIVESH CHANDRA MISHRA (APP62)	
5.	CR. APP (DB)/509/2018 IMPRISONMENT FOR LIFE(	3	SUNIL SINGH vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.SRI ABHIMANYU SHARMA (APP3) Mr.NAVIN SHARMA Mr.SUNIL KUMAR	
6.	CR. APP (DB)/570/2018 R.I. FOR LIFE (302,34	3	SURESH SINGH & ANR vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR PANDEY Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.SRI AJAY MISHRA (APP72)	
7.	CR. APP (DB)/580/2018 IMPRISONMENT FOR LIFE	3	MD. AZAM vs THE STATE OF BIHAR	Mr.NAVJOT YESHU Mr.ADITYA ABHISHEK Mr.SANTOSH BHARTI	Mr.SRI DILIP KUMAR SINHA (APP20)	
			FOR ORDERS (ON PETITIONS)			
1.	CR. APP (DB)/381/2017 R.I. FOR 10 YEARS (307 IA- 1924/2018 IA- 851/2017	6	ASHOK YADAV & ANR vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.MALAY KUMAR CHOUDHARY Mr.SHASHANK SHEKHAR	Mr.SRI ABHIMANYU SHARMA (APP3) Mr.DHARMESH KUMAR	
2.	CR. APP (DB)/654/2017 IMPRISONMENT FOR LIFE(IA- 1805/2018 IA- 1190/2017 IA- 718/2018	8	SATYENDRA YADAV @ SAHEB YADAV & ANR vs THE STATE OF BIHAR	Mr.RATNAKAR PANDEY Mr.AJAY KUMAR SINHA	Mr.SRI SATYA NARAYAN PRASAD (APP59) Mr.RAJ BALLABH SINGH	
3.	CR. APP (DB)/1239/2017 IMPRISONMENT FOR LIFE IA- 1774/2018	3	RAS BIHARI PRASAD vs THE STATE OF BIHAR	Mr.REWTI KANT RAMAN	Mr.SRI SHIVESH CHANDRA MISHRA (APP62)	
4.	CR. APP (DB)/1372/2017 R.I. FOR LIFE(302,34)I IA- 1586/2018	6	CHHATHU YADAV vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.SRI MAYANAND JHA (APP35)	
5.	CR. APP (DB)/1397/2017 R.I. FOR LIFE (302,34 IA- 1612/2018	5	SUNDAR YADAV vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.SRI SATYA NARAYAN PRASAD (APP59)	
			FOR HEARING			
1. with	CR. APP (DB)/190/2012	7	MUNNI KHATOON vs THE STATE OF BIHAR	Mr.SANJEET KUMAR Mr.ZEYAUL HODA Mr.DHANANJAY KUMAR	Mr.D.K.SINHA (APP) Mr.PRAVEEN KUMAR	
2. with	CR. APP (DB)/257/2012 CR.APP(DB)	4	ISHTEYAQUE ALAM@MD. ISHTEYAQUE ALAM@JAN BABU & ANR vs THE STATE OF BIHAR	Mr.JAY PRAKASH SHARMA Mr.ASHHAR MUSTAFA	Mr.S.C.MISHRA (APP) Mr.PRAVEEN KUMAR	
3. with	CR. APP (DB)/284/2012 CR.APP(DB)	3	MD. RASHID @ RASHID & ANR. vs THE STATE OF BIHAR	Mr.SANJEET KUMAR Mr.MD. SOBAN ASGHAR Mr.MD. KHURSHID ALAM Mr.DHANANJAY KUMAR	Mr.A.SHARMA(APP) Mr.PRAVEEN KUMAR	

4.	CR. APP (DB)/305/2012 CR.APP(DB)	3	ABDUL ALLAM @ ABDUL ALAM vs THE STATE OF BIHAR	Mr.SANJEET KUMAR Mr.ZEYAUL HODA Mr.AKHILESH DUTTA VERMA Mr.DHANANJAY KUMAR	Mr.D.K.SINHA(APP) Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA
	PART HEARD				
5.	CR. APP (DB)/765/2016 R.I FOR LIFE (376,343) (Sub to Part-Heard)	8	NIRBHAY KUMAR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH	Mr.SRI ASHWANI KUMAR SINHA (APP11)
6. with	CR. APP (DB)/50/2004	14	DIGAMBAR MISHRA vs STATE OF BIHAR	Mr.RABINDRA KUMAR PRIYADARSHI	Mr.AJIT KUMAR SINGH Mr.PP. Mr.SAVITA SINGH
7. with	CR. APP (DB)/62/2004 CR.APP(DB)	2	RAJENDRA MISHRA & ANR vs STATE OF BIHAR	Mr.RABINDRA KUMAR PRIYADARSHI Mr.KAMAL KISHORE JHA Mr.DHIRENDRA KUMAR JHA Mr.JIBENDRA MISHRA Mr.ARBIND KUMAR SINGH-1	Mr.AJIT KUMAR SINGH Mr.MRS.SAVITA SINGH
8.	CR. APP (DB)/87/2004 CR.APP(DB)	2	MAHENDRA MISHRA vs STATE OF BIHAR	Mr.TARUN KUMAR SINHA	Mr.AJAY KUMAR SINGH Mr.PP. Mr./MRS. SAVITA SINGH
9. with	CR. APP (DB)/357/2016 R.I. FOR LIFE (302/149	7	BHIKHARI YADAV vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.AJAY MISHRA(APP) Mr.RAJENDRA PRASAD YADAV
10.	CR. APP (DB)/594/2016 R.I FOR LIFE (302 / 14 CR.APP(DB)	4	NANDLAL YADAV vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.SRI ABHIMANYU SHARMA (APP3) Mr.RAJENDRA PRASAD YADAV Mr.BASANT KUMAR MISHRA
11.	CR. APP (DB)/1041/2010	1	PARMESHWARI MUKHIYA & ANR vs STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K Mr.AWADHENDRA KUMAR	Mr.A.SHARMA(APP)
12. with	CR. APP (DB)/735/2011	4	SANTOSH SAH @ SANTOSH KUMAR SAH vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.GIRISH CHANDRA JHA Mr.ASHOK KUMAR KARNA Mr.VIJAY KUMAR Mr.RAVINDRA KUMAR SINGH Mr.MURARI NARAIN CHAUDHARY	Mr.A.SHARMA (APP) Mr.KRISHNA CHANDRA JHA Mr.RATANAKAR JHA Mr.SHAILENDRA KUMAR JHA Mr.DHIRENDRA KR.JHA -2
13.	CR. APP (DB)/820/2011 CR.APP(DB)	2	YOGENDRA PANDIT vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.RAVI RANJAN	Mr.A.K.SINHA (APP) Mr.KRISHNA CHANDRA JHA Mr.RATANAKAR JHA Mr.DHIRENDRA KR.JHA -2
14.	CR. APP (DB)/846/2011	2	PAPPU YADAV vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.JYOTI RANJAN JHA	Mr.D.K.SINHA (APP)
15. with	CR. APP (DB)/338/2012	5	SUGRIV CHOUBEY vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.A.SHARMA (APP) Mr.VINOD KUMAR SETH
16.	CR. APP (DB)/144/2012 CR.APP(DB)	1	FULAN CHAUBEY & ORS. vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.S.B.VERMA(APP) Mr.VINOD KUMAR SETH
17. with	CR. APP (DB)/645/2012 R.I. FOR LIFE (302/34)	3	KISLAY KUMAR SINGH vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA Mr.DR. RAJESH KUMAR SINGH	Mr.A.SHARMA (APP) Mr.GOPAL PRASAD ROY
18.	CR. APP (DB)/655/2012 R.I.FOR LIFE(302/34)-I CR.APP(DB)	3	CHANDAN SINGH @ CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.A.K.SINHA(APP) Mr.GOPAL PRASAD ROY
19.	CR. APP (DB)/1165/2012 R.I.FOR LIFE(302/34)-I	4	BACHU RAI vs THE STATE OF BIHAR	Mr.MANI BHUSHAN KUMAR	Mr.S.B.VERMA(APP) Mr.NACHIKETA JHA
20. with	CR. APP (DB)/1170/2012 IMPRISONMENT FOR LIFE(	5	AMAR KANT PANDEY & ORS. vs THE STATE OF BIHAR	Mr.NIL KAMAL Mr.BIRENDRA KUMAR JHA Mr.AJAY KUMAR SINGH Mr.KAMAL KISHORE SINHA Mr.DHARMENDRA KUMAR SINHA Mr.ABHISHEK ANAND	Mr.D.K.SINHA (APP)

21.	G. APP. (DB)/8/2013 CR.APP(DB)	5	THE STATE OF BIHAR THROUGH DISTRICT MAGISTRATE vs AMARKANT PANDEY & ORS.	Mr.MUKESHWAR DAYAL Mr.BIRENDRA KUMAR JHA Mr.AJAY KUMAR SINGH Mr.DHARMENDRA KUMAR SINHA	Mr.KAMAL KISHORE SINHA Mr.DIGVIJAY KUMAR OJHA Mr.ABHISHEK ANAND
22. with	CR. APP (DB)/1171/2012 R.I.FOR LIFE(302/34)-I	7	RAJESH SINGH vs THE STATE OF BIHAR	Mr.RAJ BANSH DUBEY Mr.PRAMOD KUMAR	Mr.G.PD.JAYASWAL(APP)
23. with	CR. APP (DB)/1010/2012 R.I. FOR LIFE (302/34) CR.APP(DB)	1	GANAURI BHAGAT @ GANAURI PAL vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.RAVI RANJAN	Mr.S.B.VERMA (APP)
24. with	CR. APP (DB)/1036/2012 R.I.FOR LIFE(302,34)-I CR.APP(DB)	1	PAWAN DEVI vs THE STATE OF BIHAR	Mr.SANJEEV VERMA Ms.NIMISHA KUMARI	Ms.G.P.JAISWAL(APP)
25.	CR. APP (DB)/1095/2012 R.I. FOR LIFE (302/34) CR.APP(DB)	1	BIRENDRA PAL vs THE STATE OF BIHAR	Mr.SANJEEV VERMA Ms.NIMISHA KUMARI	Ms.S.C.MISHRA (APP)
26. with	CR. APP (DB)/340/2013 R.I. FOR LIFE (396)-IP	17	LALLU YADAV @ SANJAY YADAV & ANR. vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU Mr.SHEO KUMAR PRASAD	Mr.S.C.MISHRA (APP) Mr.A.K.SINHA (APP)
27. with	CR. APP (DB)/645/2011 CR.APP(DB)	1	SUNIL YADAV vs THE STATE OF BIHAR	Mr.RASHID IZHAR Mr.SHEO KUMAR PRASAD	Mr.S.C.MISHRA (APP) Mr.DURGESH NANDAN
28.	CR. APP (DB)/837/2011 CR.APP(DB)	1	UMESH YADAV vs THE STATE OF BIHAR	Mr.RASHID IZHAR Mr.OM PRAKASH SINGH Mr.SHEO KUMAR PRASAD	Mr.S.B.VERMA(APP)
29.	CR. APP (DB)/376/2013 R.I. FOR LIFE (302)-IP	7	MD. FAROOQUE vs THE STATE OF BIHAR	Mr.BHOLA PRASAD Mr.DEEPAK KUMAR Mr.SHAMSHAD ALAM Mr.TARUN PRASAD MANDAL Mr.SANJEEV KUMAR Mr.DHANANJAY KUMAR GUPTA Mr.HARISH CHANDRA PATEL Mr.PRAVEEN KUMAR AGRAWAL	Mr.ABHIMANYU SHARMA (APP)
30.	CR. APP (DB)/381/2013 R.I. FOR LIFE (376G,36	10	PINTU KUMAR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.AJAY MISHRA (APP)
31. with	CR. APP (DB)/386/2013 R.I.FOR LIFE(302/34)-I	11	WAZIR AHMAD vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr./SMT.S.B.VERMA(APP)
32. with	CR. APP (DB)/187/2013 R.I.FOR LIFE(302/34)-I CR.APP(DB)	2	PREM PANDIT vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.A.K.SINHA(APP)
33.	CR. APP (DB)/220/2013 R.I.FOR LIFE(302,34)-I CR.APP(DB)	5	INDRADEO RAM vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.G.P.JAISWAL(APP)
34. with	CR. APP (DB)/389/2013 R.I.FOR LIFE(302/364A)	3	SIPAHI MAHTO vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.VIVEKA NANDSINGH Mr.NIHAR NANDAN AMBASTA	Mr.A.K.SINHA(APP)
35.	CR. APP (DB)/402/2013 R.I.FOR LIFE(302,201,3 CR.APP(DB)	2	BIGAN KUMAR MAHTO vs THE STATE OF BIHAR	Mr.VINAY RANJAN	Mr.D.K.SINHA (APP)
36.	CR. APP (DB)/395/2013 R.I.FOR LIFE(302,34)-I	16	RAM VILASH YADAV & ANR vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.G.P.JAISWAL(APP)
37. with	CR. APP (DB)/421/2013 R.I.FOR LIFE(302,34)-I	8	FARIYAD @ BIKU @ MD. FARIYAD ALAM vs THE STATE OF BIHAR	Mr.RAM ADYA SINGH Mr.PRAMOD RANJAN Mr.ABDUL WADOOD	Mr.AJAY MISHRA(APP) Mr.MD. ASLAM ANSARI
38. with	CR. APP (DB)/418/2013 R.I.FOR LIFE(302/34)-I CR.APP(DB)	2	MD. TAHIR HUSSAIN vs THE STATE OF BIHAR	Mr.JYOTSNA KUMARI Mr.DR. RAJESH KUMAR SINGH Mr.BIRENDRA KUMAR SINGH	Mr.G.P.JAISWAL (APP) Mr.MD. ASLAM ANSARI
39.	CR. APP (DB)/439/2013 R.I.FOR LIFE(302)-IPC CR.APP(DB)	3	NAWAB ALAM @ MD. NAWAB ALAM vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA Mr.DR. RAJESH KUMAR SINGH Mr.BIRENDRA KUMAR SINGH	Mr.ABHIMANU SHARMA(APP) Mr.MD. ASLAM ANSARI

40. with	CR. APP (DB)/434/2013 R.I. FOR LIFE (302)-IP	11	MRITUNJAY SINGH @ TINKU SINGH vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR SINGH	Mr.G.P.JAISWAL (APP) Mr.SHAMBHU SHARAN SINGH
41. with	CR. APP (DB)/423/2013 R.I.FOR LIFE(302)-IPC CR.APP(DB)	2	RAMADHAR SINGH vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR SINGH	Mr.A.K.SINHA(APP)
42.	CR. APP (DB)/429/2013 IMPRISONMENT FOR LIFE CR.APP(DB)	2	JANARDAN SINGH & ORS. vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR SINGH	Mr.S.C.MISHRA (APP)
43.	CR. APP (DB)/452/2013 R.I. FOR LIFE (302,149	9	MD. NIZAM & ORS vs THE STATE OF BIHAR	Mr.ABHAY KUMAR SINGH Mr.BHARAT BHUSHAN Mr.SITA RAM YADAV Mr.DR. ABDUS SHAKOOR	Mr.G.P.JAISWAL (APP) Mr.ANJANI KUMAR SINHA
44.	CR. APP (DB)/463/2013 R.I.FOR LIFE(304,498A)	7	DHARMENDRA MAHATO & ORS vs THE STATE OF BIHAR	Mr.ABHISHEK KRISHNA GUPTA Mr.BHIM SEN PRASAD	Mr.G.P.JAISWAL(APP)
45. with	CR. APP (DB)/469/2013 R.I.FOR LIFE(302/34)-I	5	SATYENDRA SHARMA vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.A.K.SINHA(APP)
46.	CR. APP (DB)/321/2013 R.I.FOR LIFE(302,34)-I CR.APP(DB)	2	MANISH KUMAR vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.AJAY MISHRA(APP)
47.	CR. APP (DB)/474/2013 R.I.FOR LIFE(302,504/3	4	KHEDAN THAKUR vs THE STATE OF BIHAR	Mr.JAI PRAKASH SINGH Mr.SHIV SAGER SHARMA Mr.PUSHPENDRA KUMAR SINGH Mr.NAGENDRA KUMAR Mr.ANIL KUMAR Mr.MADAN JEET KUMAR	Mr.S.C.MISHRA (APP)
48.	CR. APP (DB)/217/2014 R.I. FOR LIFE (302) IP	3	BIPIN VERMA vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.AJAY MISHRA (APP)
49.	CR. APP (DB)/275/2014 R.I. FOR LIFE (302,307	9	PREM CHAND VERMA vs THE STATE OF BIHAR	Mr.RANA VIKRAM SINGH Mr.PRAVIN KUMAR Mr.MALAY KUMAR CHOUDHARY Mr.SHASHANK SHEKHAR	Mr.AJAY MISHRA (APP)
50.	CR. APP (DB)/745/2015 R.I.FOR LIFE(302)-IPC	5	HOPNA MURMU vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.ABHIMANU SHARMA(APP)
51. with	CR. APP (DB)/502/2017 R.I. FOR LIFE (302 IPC	8	MUNNA PRASAD vs THE STATE OF BIHAR	Mr.MALAY KUMAR CHOUDHARY Mr.NILESH KUMAR Mr.RAVI RANJAN	Mr.SRI GANESH PRASAD JAISWAL (APP25)
52.	CR. APP (DB)/344/2017 R.I. FOR LIFE (302,34 CR.APP(DB)	8	SUSHILA DEVI & ANR vs THE STATE OF BIHAR	Mr.RAVI RANJAN Mr.NILESH KUMAR Mr.MALAY KUMAR CHOUDHARY	Mr.SRI DILIP KUMAR SINHA (APP20)

Wednesday the 11th July 2018
Court No. 8 (AT 10.30 A.M.)
Mr. Justice Hemant Kumar Srivastava & Mr. Justice Rajendra Kumar Mishra

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS			
1.	CR. APP (DB)/648/2018 R.I. FOR LIFE (302,149	3	ASATALI @ SK. ASAT ALI @ ASTALI ALI & ORS vs THE STATE OF BIHAR	Mr.RAJENDRA PRASAD SAH Mr.ASHUTOSH KUMAR	Mr.SRI SHIVESH CHANDRA MISHRA (APP62)	
2.	CR. APP (DB)/692/2018 R.I FOR LIFE (302,307)	3	KUMAR JHA vs THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA	Mr.SRI DILIP KUMAR SINHA (APP20)	
3.	CR. APP (DB)/722/2018 IMPRISONMENT FOR LIFE	3	JITENDRA SINGH vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.SHASHI BALA VERMA (APP137) Mr.ARJUN PRASAD Mr.SANTOSH KUMAR	
4.	CR. MISC./32403/2018 C.BAIL C.BAIL	3	AJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR TIWARI	Mr.SRI SHIVESH CHANDRA MISHRA (APP62)	
			FOR ORDERS (ON OFFICE NOTES)			
1.	CR. APP (DB)/4/2018 AGAINST ACQUITTAL (302	5	PAWAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.BINDESHWAR PRASAD	Mr.SRI SATYA NARAYAN PRASAD (APP59)	
2.	CR. APP (DB)/584/2018 CONVERTED FROM (CR. AP IN (CR. APP (SJ)/442 /2018)	3	MEGHAN MANJHI vs THE STATE OF BIHAR	Mr.PRAKASH CHANDRA JHA	Mr.SRI ZEYAUL HODA (APP69)	
3.	CR. APP (DB)/707/2018 IMPRISONMENT FOR LIFE	1	GOVIND RAI vs THE STATE OF BIHAR	Mr.KUMARI SUJATA SINHA Mr.UPENDRA KUMAR	Mr.SRI SATYA NARAYAN PRASAD (APP59)	
			FOR ORDERS (ON PETITIONS)			
1.	CR. APP (DB)/431/2015 LIFE IMPRISIONMENT (30 IA- 1569/2018 IA- 1553/2018 IA- 1333/2018 IA- 1539/2015 IA- 1357/2016 IA- 881/2017 IA- 1433/2017 IA- 1935/2017	15	BAL KISHUN YADAV & ORS vs THE STATE OF BIHAR	Mr.KUMAR SUNIL Mr.RAJESH KUMAR MISHRA Mr.SUBODH KUMAR Mr.ANIL KUMAR ROY Mr.RAJ NARAYAN MISHRA Mr.NAWAL KISHOR SINGH Mr.RAJU KUMAR Mr.DILIP KUMAR SRIVASTAVA	Mr.G.P.JAISWAL(APP) Mr.PRAVEEN KUMAR Mr.SANTOSH KUMAR	
2.	CR. APP (DB)/813/2015 LIFE IMPRISONMENT (302 IA- 780/2016 IA- 309/2018	6	AZAD ANSARI @ AJAJ ANSARI vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR Mr.SATISH KUMAR SINHA Mr.ASHHAR MUSTAFA	Mr.G.P.JAISWAL(APP) Mr.MUKESH KUMAR Mr.SHIVJEE SINGH	
3.	CR. APP (DB)/830/2015 R.I FOR LIFE (302/34) IA- 1410/2018 IA- 2002/2015 IA- 787/2017	8	LALAN PRASAD GUPTA & ANR vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM Mr.SANDIP KUMAR GAUTAM Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD	Mr.G.P. JAISWAL (APP)	
4.	CR. APP (DB)/987/2015 IMPRISONMENT FOR LIFE(IA- 405/2017 IA- 1032/2017 IA- 51/2018 IA- 570/2018	6	SHANKAR RAY & ANR vs THE STATE OF BIHAR	Mr.SUSHANT PRAVEER Mr.BINOD KUMAR Mr.DHANANJAY MISHRA Mr.UDAY PRASAD Mr.PARAM HANSH SINGH Mr.SHYAMAL PRAKASH Mr.MAHBOOB ASHRAF Mr.INDU BHUSHAN PRASAD	Mr.AJAY MISHRA(APP) Mr.DINESH JHA	
5.	CR. APP (DB)/265/2016 R.I. FOR LIFE(302/34)I IA- 1823/2018 IA- 1885/2016 IA- 219/2017 IA- 792/2017 IA- 903/2017	8	MAHESH YADAV @ KARA YADAV @ KARU YADAV & ORS vs THE STATE OF BIHAR	Mr.KUNWAR NARAYAN JAMUAR Mr.NAVIN KUMAR SINHA	Mr.BIPIN KUMAR(APP)	

FOR ADMISSION

1.	CR. APP (DB)/1012/2017 AGAINST ACQUITTAL (302	4	BALRUP SINGH vs THE STATE OF BIHAR & ORS	Mr.PRAKASH KUMAR	Mr.SRI GANESH PRASAD JAISWAL (APP25) Mr.SAKET KUMAR SINGH Dr.LEELAWATI KUMARI Mr.RAJENDRA KISHORE PRASAD Mr.MITHILESH KUMAR SINGH Mr.ROHIT KISHORE PRASAD Mr.BHASKAR SHANKAR Mr.RUPA KUMARI
2. with	G. APP. (DB)/6/2018 AGAINST ACQUITTAL (302	4	THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, SIWAN, DISTRICT- SIWAN vs RAJESHWAR SINGH & ANR	Mr.AJAY MISHRA	Mr.RAVI BHUSHAN VERMA
3.	CR. APP (DB)/381/2018 AGAINST ACQUITTAL(302, G. APP(DB)	3	VISHWA MOHAN SINGH vs THE STATE OF BIHAR & ORS	Mr.RAM BINOD SINGH Mr.VIPIN KUMAR SINGH	Mr.SRI DILIP KUMAR SINHA (APP20)
4.	CR. APP (DB)/39/2018 AGAINST ACQUITTAL (307	6	BIRENDRA RAI @ VIRENDRA ROY vs THE STATE OF BIHAR & ORS	Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.DR. RAJESH KUMAR SINGH	Mr.SRI ABHIMANYU SHARMA (APP3) Mr.ABHIMANYU SHARMA
5.	CR. APP (DB)/427/2018 AGAINST ACQUITTAL (302 NOT TODAY	3	NIRANJAN PRASAD DAS vs STATE OF BIHAR & ANR	Mr.JIBENDRA MISHRA Mr.DHIRENDRA KUMAR JHA	Mr.SRI DILIP KUMAR SINHA (APP20)
6.	CR. APP (DB)/798/2018 R.I. FOR LIFE (302,149	1	DEVENDRA YADAV vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY Mr.RINKI KUMARI Mr.SANDEEP KUMAR	Mr.SRI SHIVESH CHANDRA MISHRA (APP62)
7.	CR. APP (DB)/799/2018 R.I. FOR LIFE (302 IPC	1	UCHIT MANDAL vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.SRI AJAY MISHRA (APP72)
8.	CR. APP (DB)/801/2018 IMPRISONMENT FOR LIFE	1	PRAMOD SHARMA vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.SATYA NARAYAN PRASAD	Mr.SHASHI BALA VERMA (APP137)
9.	CR. APP (DB)/802/2018 R.I. FOR LIFE (302,34	1	DASO KEWAT vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.RAM VINAY PRASAD SINGH @ SANJAY	Mr.SHASHI BALA VERMA (APP137)

FOR HEARING

1. with	CR. APP (DB)/196/1995	5	SARADA YADAV & ORS vs STATE OF BIHAR	Mr.RAM BACHAN SINGH	Mr.PP Mr.AKHILESHWAR PD.SINHA Mr.NEVEDITA NERVIKAR
2. with	CR. APP (DB)/217/1995 CR.APP(DB)	1	RAM DHARI YADAV @ RAM DHARI AHIR & ORS vs STATE OF BIHAR	Mr.RAM BACHAN SINGH	PP
3. with	CR. APP (DB)/238/1995 CR.APP(DB)	1	KAPIL DEO YADAV & ORS vs STATE OF BIHAR	Mr.RAM BACHAN SINGH Mr.RAJ KISHOR SINGH	PP
4.	CR. APP (DB)/239/1995 CR.APP(DB)	1	KALAKTAR SINGH vs STATE OF BIHAR	Mr.N.P. SINGH	PP
5.	CR. APP (DB)/319/1995	3	SURENDRA PRASAD & ORS vs STATE OF BIHAR	Mr.SUDHIR KUMAR Mr.MAHESH PRASAD 3	
6.	CR. APP (DB)/384/1995	3	DUKHAN MISHRA & ANR vs STATE OF BIHAR	Mr.KAUSHAL KR. JHA	
7. with	CR. APP (DB)/398/1995	4	PARMANAND MEHTA vs STATE OF BIHAR	Mr.SANTOSH KUMAR JHA Mr.INDRAJEET JHA Mr.RANJAN KUMAR SINGH	Mr.PP
8.	CR. APP (DB)/4/1996 CR.APP(DB)	1	RAJENDRA SINGH & ORS vs STATE OF BIHAR	Mr.PARMESHWAR MEHTA	
9. with	CR. APP (DB)/973/2006	3	MD.RAYESUDDIN & ORS vs STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA Mr.SHASHI PRIYA PATHAK	Mr.APP.
10. with	CR. APP (DB)/966/2006 CR.APP(DB)	1	MD.WALI AHMAD vs STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	M.Z.QUAMAR
11.	CR. APP (DB)/1076/2006 CR.APP(DB)	1	MD.NIAZ & ORS vs STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	
12.	CR. APP (DB)/52/2007	1	PANNA LAL MAHTO & ORS vs STATE OF BIHAR	Mr.SUMANT SINGH Mr.SANJAY KUMAR @ MANU Mr.ANKIT KATRIAR Mr.ARUN KUMAR SINGH	Mr.APP.

13.	CR. APP (DB)/467/2009	3	SUNIL SINGH @ BACHAN SINGH vs STATE OF BIHAR	Mr.SUMANT SINGH Mr.AJIT KUMAR SINGH Mr.SHUBHESH PANDEY Mr.ASHUTOSH KUMAR Mr.RADHEY SHYAM	Mr.D.K.SINHA(APP) Mr.DURGA NAND JHA Mr.SABAL KUMAR JHA Mr.RAJIV KUMAR CHOUDHARY Mr.LAKSHMAN JHA
14. with	CR. APP (DB)/232/2010	21	JANARDAN SINGH vs STATE OF BIHAR	Mr.DEEPAK KUMAR SINHA	Mr.D.K.SINHA(APP) Mr.JAVED ASLAM Mr.ANSUL Mr.MANISH KUMAR
15. with	CR. APP (DB)/254/2010 CR.APP(DB)	1	RANJIT KUMAR SINGH @ MANJHI SINGH @ RANJIT SINGH vs STATE OF BIHAR	Mr.DEEPAK KUMAR SINHA	Mr.A.K.SINGH(APP) Mr.ANSUL Mr.NARESH DASS
16.	CR. APP (DB)/422/2010 CR.APP(DB)	1	SANJIT KUMAR SINGH vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINHA	Mr.D.K.SINHA (APP) Mr.JAVED ASLAM Mr.ANSUL Mr.ASHOK KUMAR KASHYAP
17.	CR. APP (DB)/865/2011	1	UMESH KUMAR GUPTA vs THE STATE OF BIHAR & ORS	Mr.RABINDRA KUMAR TIWARI Mr.ARBIND KUMAR SINGH	Mr.S.C.MISHRA (APP) Mr./JYOTSNA KUMARI Mr.DR.RAJESH KR.SINGH
18.	CR. APP (DB)/1173/2011	1	KHELAU RAM vs THE STATE OF BIHAR & ORS	Mr.TRIBHUWAN NARAYAN	Mr.A.SHARMA(APP) Mr.RAJESH KUMAR SINHA Mr.SATYENDRA PANDEY
19.	CR. APP (DB)/377/2012	5	SHANKAR SAH vs THE STATE OF BIHAR & ANR	Mr.MILIND KUMAR MISHRA	Mr.S.C.MISHRA(APP) Mr.LOKESH Mr.ABHITABH KUMAR
20. with	CR. APP (DB)/498/2012	1	RADHE SHYAM MALAKAR vs THE STATE OF BIHAR	Mr.SHEKHAR KUMAR SINGH Mr.MANOJ KUMAR PANDEY Mr.PANKAJ KUMAR JHA	Mr.S.C.MISHRA (APP)
21.	CR. APP (DB)/66/2013 R.I.FOR LIFE(302)-IPC CR.APP(DB)	4	RAMANAND RISHIDEO vs THE STATE OF BIHAR	Mr.RAJA SURENDRA MOHAN Mr.SHEKHAR KUMAR SINGH Mr.PANKAJ KUMAR JHA	Mr.A.K.SINHA(APP)
22.	CR. APP (DB)/670/2012 R.I.FOR LIFE(302)-IPC	3	YOGI YADAV & ANR vs THE STATE OF BIHAR	Mr.BRAJESH KUMAR SINGH Mr.PRAVEEN KUMAR	Mr.DILIP KR.SINGH(APP) Mr.RAJIVE RANJAN SINGH Mr.SUNIL KUMAR SINGH
23. with	CR. APP (DB)/723/2012 R.I. FOR LIFE (302/34	10	SHARDA GUPTA @ SHARDA DEVI vs THE STATE OF BIHAR	Mr.PREM RANJAN KUMAR	Mr.G.PD.JAISWAL (APP)
24. with	CR. APP (DB)/727/2012 R.I.FOR LIFE(364A/34)-CR.APP(DB)	4	RANJIT KUMAR @ RANJEET KUMAR vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR	Mr.D.K.SINHA(APP)
25.	CR. APP (DB)/476/2012 CR.APP(DB)	4	KEDAR MAHTO vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA Mr.DR. RAJESH KUMAR SINGH	Mr.G.P.JAISWAL(APP)
26.	CR. APP (DB)/892/2012 R.I.FOR LIFE(376)-IPC	8	MANTU YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA Mr.SHIVENDRA KUMAR SINHA Mr.BALRAM KAPRI	Mr.D.K.SINHA(APP)
27. with	CR. APP (DB)/186/2013 R.I.FOR 7 LIFE(302/34)	5	ARUN SINGH & ORS. vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY Mr.RANDHIR KUMAR NO-1	Mr.A.K.SINHA(APP) Mr.HARE KRISHNA PRASAD
28. with	CR. APP (DB)/290/2013 AGAINST ACQUITTAL(302, CR.APP(DB)	8	RAMASHRAY SINGH vs STATE OF BIHAR & ANR	Mr.HARE KRISHNA PRASAD	Mr.A.K.SINHA(APP) Mr.SHUBHESH PANDEY
29.	CR. APP (DB)/461/2013 R.I FOR LIFE (302/34)-CR.APP(DB)	4	RAM SUDHAR SINGH vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.A.K.SINHA (APP)
30. with	CR. APP (DB)/424/2013 R.I.FOR LIFE(302,149,1	2	ARUN RAI & ORS vs THE STATE OF BIHAR	Mr.MANISH MOHAN KATERYAR	Mr.A.SHARMA(APP)
31. with	CR. APP (DB)/453/2013 R.I. FOR LIFE (302,149 CR.APP(DB)	4	DHARMENDRA RAI & ANR. vs THE STATE OF BIHAR	Mr.ANSUL	Mr.A.SHARMA (APP)
32.	CR. APP (DB)/495/2013 IMPRISONMENT FOR LIFE CR.APP(DB)	4	SAKALDEO RAI vs THE STATE OF BIHAR	Mr.ANSUL	Mr.A.K.SINHA(APP)
33. with	CR. APP (DB)/500/2013 IMPRISONMENT FOR LIFE	3	ARBIND YADAV vs THE STATE OF BIHAR	Mr.DR. MANOJ KUMAR	Mr.S.C.MISHRA (APP)

34.	CR. APP (DB)/610/2013 R.I.FOR LIFE(302,34)-I CR.APP(DB)	3	KARU YADAV vs THE STATE OF BIHAR	Mr.JANKI NANDAN PRASAD Mr.BIRENDRA KUMAR SINGH Mr.BRIJ NANDAD PRASAD Mr.CHANDAN KUMAR KASHYAP Mr.DHRAMVEER Mr.DIWAKAR UPADHYAYA Mr.ARVIND KUMAR	Mr.G.P.JAISWAL(APP)
35.	CR. APP (DB)/449/2014 R.I.FOR LIFE(302,34)-I	2	SARFUDDIN ANSARI & ANR. vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI	Mr.A.K.SINHA(APP)
36. with	CR. APP (SJ)/139/2015 R.I.FOR TEN YEARS(304B	10	PRITAM SAO vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.NILESH KUMAR Mr.RAVI RANJAN Mr.MD.IMTEYAZ AHMAD Mr.AMIT KUMAR Mr.MALAY KUMAR CHOUDHARY	Mr.ABHA SINGH(APP)
37.	CR. APP (SJ)/437/2015 R.I.FOR 10 YEARS(304B CR. APP(SJ)	7	RAJEEV KUMAR @ RAJEEV NAYAN vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD Mr.AMIT KUMAR	Mr.ABHA SINGH(APP)
38. with	CR. APP (SJ)/175/2015 R.I. FOR 6 MONTHS(323)	5	DIN DAYAL SINGH & ORS. vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN Mr.SUNIL KUMAR SINGH NO-10 Mr.SHIV SHANKAR	Mr.SMT. ABHA SINGH(APP)
39.	CR. APP (SJ)/254/2015 AGAINST ACQUITTAL (147 CR. APP(SJ)	4	GUPTESHWAR SINGH vs THE STATE OF BIHAR & ORS	Mr.VIVEKA NAND SINGH	Mr.SUJIT KUMAR SINGH (APP) Mr.SUNIL KUMAR SINGH NO-10
40.	CR. APP (SJ)/250/2015 R.I.FOR TEN YEARS(304B	5	SAJENDRA MANJHI vs THE STATE OF BIHAR	Mr.NAGENDRA KUMAR	Mr.Z.HODA(APP)
41. with	CR. APP (SJ)/344/2015 R.I.FOR 7 YEARS(304	4	ARUN DAS vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE	Mr.BINOD BIHARI SINGH (APP)
42. with	CR. APP (SJ)/367/2015 R.I. FOR 7 YEARS (304) CR. APP(SJ)	3	MD. VAKIL vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.BINOD BIHARI SINGH (APP)
43.	CR. APP (SJ)/551/2015 R.I.FOR SEVEN YEARS(30 CR. APP(SJ)	3	MADAN MANDAL vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.BIPIN KUMAR(APP)
44. with	CR. APP (DB)/577/2015 AGAINST ACQUITTAL (302	11	LAVESH RAI vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR SINGH Mr.NAVJOT YESHU	Mr.AJAY MISHRA (APP) Mr.MUKESH KUMAR Mr.SHIVJEE SINGH
45.	CR. APP (DB)/191/2015 IMPRISONMENT FOR LIFE(CR.APP(DB)	5	PRADEEP YADAV vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE	Mr.G.P.JAISWAL(APP)
46.	CR. APP (DB)/593/2015 R.I FOR LIFE (120B) IP	5	RANJEET YADAV @ RANJEET KUMAR vs THE STATE OF BIHAR	Mr.RANJIT KUMAR YADAV	Mr.G.P. JAISWAL (APP) Mr.NILESH KUMAR Mr.MALAY KUMAR CHOUDHARY Mr.MD.IMTEYAZ AHMAD
47.	CR. APP (DB)/655/2015 AGAINST ACQUITTAL(302,	4	KAMLESHWARI SHARMA vs THE STATE OF BIHAR & ORS	Mr.KRISHNA CHANDRA Mr.AMIT KUMAR	Mr.AJAY MISHRA(APP) Mr.SANJAY KUMAR SINGH Mr.PRABHASH RANJAN THAKUR
48. with	CR. APP (DB)/409/2016 AGAINST CONVICTION(302	7	SANJAY MISTRI & ORS vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.D.K.SINHA(APP)
49. with	CR. APP (DB)/255/2016 R.I.FOR LIFE(302,34)-I CR.APP(DB)	4	RAVI SHANKAR MISTRI vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.A.SHARMA(APP)
50.	CR. APP (DB)/371/2016 R.I. FOR LIFE(302/34)I CR.APP(DB)	6	RAMASHRAY MISTRI vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.S.C.MISHRA(APP)
51.	CR. APP (DB)/995/2017 AGAINST ACQUITAL(307,3	5	MUKHTAR RAI vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR SINGH	Mr.SRI ABHIMANYU SHARMA (APP3) Mr.ASHOK KUMAR Mr.KAUSHAL KUMAR SINGH

Wednesday the 11th July 2018
Court No. 3 (AT 2:15 P.M.)
Mr. Justice Vikash Jain &
Mr. Justice Sanjay Kumar

FOR ORDERS (ON PETITIONS)

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1.	CR. APP (DB)/337/2016 IMPRISONMENT FOR LIFE(IA- 1736/2018 IA- 1661/2016 IA- 241/2017 IA- 2426/2017	8	KAMLESH KUMAR SINGH @ KAMAL SINGH vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINGH Mr.ASHOK KUMAR KARNA	Mr.J.P.JAISWAL (APP)	
2.	CR. APP (DB)/812/2016 IMPRISONMENT FOR LIFE(IA- 1768/2018 IA- 1209/2017	8	BHAGWAT MUKHIYA & ORS vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.PRAVIN KUMAR Mr.RAVI RANJAN Mr.MD.IMTEYAZ AHMAD Mr.SANTOSH KUMAR YADAV	Mr.SRI DILIP KUMAR SINHA (APP20) Mr.BISHWESHWAR RAM	
3.	CR. APP (DB)/953/2016 R.I.FOR LIFE(302)-IPC IA- 729/2018	6	MITHILESH RAI @ MITHLESH RAI vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR	Mr.D.K.SINHA(APP) Mr.RAVI SHANKER PANKAJ Mr.KRISHNA KUMAR YADAV	
4.	CR. APP (DB)/996/2016 R.I. FOR LIFE(302)IPC IA- 2139/2017	7	SHEIKH JAHANGIR vs THE STATE OF BIHAR	Mr.DR. RAJESH KUMAR SINGH Mr.ANUJ DILBAR KRISHNA Mr.RAGHWENDRA PRATAP SINGH Mr.MANJIT PATHAK	Mr.SRI AJAY MISHRA (APP72) Ms.SABA ASHFAQUE Mr.MD. SHAHAB KHALIL Mr.BHAGYA NARAYAN JHA	
5.	CR. APP (DB)/1134/2016 IMPRISONMENT FOR LIFE(IA- 247/2018	6	SANTOSH RAI vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD Mr.SHASHANK SHEKHAR	Mr.SRI MAYANAND JHA (APP35) Mr.CHANDAN KUMAR KASHYAP Mr.DHRAMVEER	
6.	CR. APP (DB)/1163/2016 R.I. FOR LIFE(302/149) IA- 2176/2016 IA- 1161/2018	7	SAHDEO YADAV & ANR vs THE STATE OF BIHAR	Mr.PRABHAT RANJAN SINGH	Mr.SRI MAYANAND JHA (APP35)	
7.	CR. APP (DB)/1218/2016 LIFE IMPRISONMENT (302 IA- 1511/2018 IA- 2273/2017	5	SARJAN MANDAL vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA Mr.RANA PRATAP SINGH	Mr.SRI MAYANAND JHA (APP35)	
8.	CR. APP (DB)/4/2017 R.I. FOR LIFE (304B IP IA- 876/2018	4	SUPAN KUMAR RAY vs THE STATE OF BIHAR	Mr.BINDESHWAR PRASAD SINGH Mr.GOURANGA CHATTERJEE	Mr.SMT. ASHA DEVI (APP85)	
9.	CR. APP (DB)/44/2017 IMPRISONMENT FOR LIFE(IA- 1708/2018	4	VED PRAKASH DIPAK @ MUNNU vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.SHASHI BALA VERMA (APP137) Mr.VIJAY SHANKAR SHRIVASTAVA	
10.	CR. APP (DB)/157/2017 IMPRISONMENT FOR LIFE IA- 480/2018 IA- 955/2018	5	BIRENDRA SINGH & ANR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SHARMA Mr.DEEPAK KUMAR	Mr.SRI ASHWANI KUMAR SINHA (APP11) Mr.SANJAY KUMAR @ MANU Mr.RAJ KISHORE PRASAD Mr.ANJANA	
11.	CR. APP (DB)/160/2017 R.I FOR LIFE (302,34)I IA- 811/2018	3	RAJ KUMAR PASWAN vs THE STATE OF BIHAR	Smt.BABITA KUMARI Mr.RAVI RANJAN	Mr.SRI AJAY MISHRA (APP72)	
12. with	CR. APP (DB)/272/2017 IMPRISONMENT FOR LIFE IA- 1176/2017 IA- 212/2018	6	RAVINDRA PRASAD @ NEPALI & ANR vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.DR. RAJESH KUMAR SINGH Mr.RAHUL KUMAR	Mr.SRI AJAY MISHRA (APP72) Mr.RAM BINOD SINGH Mr.ASHWINI KUMAR UPADHYAY Mr.ABHISEK	
13.	CR. APP (DB)/255/2017 IMPRISONMENT FOR LIFE(IA- 47/2018-01-09	6	KAUSHAL KUMAR SRIVASTAVA @ BITTU SRIVASTAVA@KAUSHAL KISHORE SRIVASTAVA @ BITTU vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Smt.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.SRI GANESH PRASAD JAISWAL (APP25) Mr.RAM BINOD SINGH Mr.ABHISEK	
14.	CR. APP (DB)/283/2017 IMPRISONMENT FOR LIFE IA- 1596/2017 IA- 228/2018	4	PRAMOD MAHTON vs THE STATE OF BIHAR	Mr.PRANAV KUMAR Mr.ASHISH GIRI	Mr.SRI SATYA NARAYAN PRASAD (APP59) Mr.AMRENDRA KUMAR SINHA NO.-1	

15.	CR. APP (DB)/288/2017 IMPRISONMENT FOR LIFE(IA- 1302/2018	1	MUNNA SINGH vs THE STATE OF BIHAR	Mr.ASHWANI KUMAR SINHA Mr.PRAVIN KUMAR Mr.NILESH KUMAR Mr.MD.IMTEYAZ AHMAD Mr.BINIT KUMAR Mr.SANDHYA KUMARI Mr.DINKAR KUMAR	Mr.SRI ABHIMANYU SHARMA (APP3) Smt.SMT. SUDHA AMBASTHA
16.	CR. APP (DB)/348/2017 IMPRISONMENT FOR LIFE IA- 2756/2017	3	RAMNANDAN SAH vs THE STATE OF BIHAR	Ms.SONI SHRIVASTAVA Mr.RAVI BHARDWAJ	Mr.SRI ABHIMANYU SHARMA (APP3)
17.	CR. APP (DB)/375/2017 S.I FOR 7 YEARS (395)I IA- 50/2018	4	SIPAHI PASI vs THE STATE OF BIHAR	Mr.VIVEKA NAND SINGH	Mr.SRI ABHIMANYU SHARMA (APP3)
18.	CR. APP (DB)/450/2017 R.I. FOR LIFE (302,379 IA- 483/2018	3	AMRESH KUMAR @ AMRESH KUMAR RANJAN vs THE STATE OF BIHAR	Mr.LAL BAHADUR SINGH Mr.RAJ KISHOR PRASAD Mr.OM PRAKASH	Mr.SRI GANESH PRASAD JAISWAL (APP25)
19.	CR. APP (DB)/657/2016 R.I.FOR LIFE(302)-IPC IA- 226/2017 IA- 2282/2017	6	HARENDRA URAON @ HARENDRA KUMAR ORAON vs THE STATE OF BIHAR	Mr.RANA VIKRAM SINGH Mr.UDAY NARAYAN SINGH Mr.SUBODH KUMAR Mr.RAKESH KUMAR	Mr.SRI DILIP KUMAR SINHA (APP20) Mr.MD. MUSOWIR
20.	CR. APP (DB)/1035/2016 IMPRISONMENT FOR LIFE IA- 2035/2016 IA- 61/2018	7	BISHNU YADAV @ BISHUNDEV YADAV @ BISHNUDEO YADAV vs THE STATE OF BIHAR	Mr.PRANAV KUMAR Mr.ASHISH GIRI	Mr.SRI GANESH PRASAD JAISWAL (APP25)
21.	CR. APP (DB)/1204/2016 IMPRISONMENT FOR LIFE(IA- 1308/2018	5	CHANDRIKA RAVIDAS @ DODHA @ DARI & ORS vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINGH Mr.SUNIL PRASAD Mr.PRAMOD KUMAR Mr.SAKET TIWARY	Mr.SRI ASHWANI KUMAR SINHA (APP11) Mr.LOVEKUSH KUMAR
22.	CR. APP (DB)/123/2017 R.I. FOR LIFE (302)IPC IA- 1577/2018	4	NAUSAD AHMAD vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.PRAMOD KUMAR Mr.RAJ BANSH DUBEY	Mr.SRI ABHIMANYU SHARMA (APP3) Mr.ABHAY KUMAR SINGH Mr.BHARAT BHUSHAN
23.	CR. APP (DB)/261/2017 IMPRISONMENT FOR LIFE IA- 1527/2018	3	RAM BACHAN SINGH vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.VIJAY KUMAR Mr.ANITA KUMARI SINGH	Mr.SRI SHIVESH CHANDRA MISHRA (APP62) Smt.SMT. SUDHA AMBASTHA

FOR ADMISSION

1.	C. REV./421/2013 IN (CWJC/15658 /2013)	3	AMIT KUMAR vs THE STATE OF BIHAR & ORS	Mr.PAWAN KUMAR SINHA Mr.MANISH KUMAR Mr.SUDARSHAN KUMAR Mr.VIJAY BARDHAN PANDEY	Mr.ANJANI KUMAR (AAG10) Mr.RAGHWANAND
2.	C. REV./246/2017 IN (L.P.A/174 /2015)	4	THE BIHAR STATE ELECTRICITY BOARD & ORS vs THE UNION OF INDIA & ORS	Mr.VIJAY KUMAR VERMA Mr.AKHILESHWAR SINGH	Mr.ANIL KUMAR SINHA
3.	MJC/3525/2017 CONTEMPT- DB IN (C. REV./16 /2016)	3	BIJENDRA KUMAR SINGH & ORS vs THE STATE OF BIHAR THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, OLD SECRETARIAT & ORS	Mr.RADHA MOHAN PANDEY Mr.CHANDRA SHEKHAR VERMA	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.DR. RATAN KUMAR Mr.SATYAM SHIVAM SUNDARAM

Wednesday the 11th July 2018
Court No. 14 (AT 2:15 P.M.)

Mr. Justice Ahsanuddin Amanullah &
Mr. Justice Madhuresh Prasad

FOR ORDERS (ON PETITIONS)

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
1.	CR. APP (DB)/55/2015 IMPRISONMENT FOR LIFE IA- 1272/2017 IA- 1242/2018	7	SIPAHI RAI vs THE STATE OF BIHAR	Mr.SHASHI BHUSHAN PANDEY	Mr.AJAY MISHRA (APP) Mr.ARBIND KUMAR SINGH Mr.SANJAY KUMAR TIWARI	
2.	CR. APP (DB)/889/2016 IMPRISONMENT FOR LIFE IA- 1986/2016 IA- 1263/2018	9	KEDAR SAHANI @ KADAR SAHNI vs THE STATE OF BIHAR	Mr.UPENDRA KUMAR CHAUBEY	Mr.SHASHI BALA VERMA (APP137) Mr.S.B.VERMA (APP)	
3.	CR. APP (DB)/1122/2016 R.I.FOR LIFE(302)-IPC IA- 1402/2017 IA- 677/2018	5	GUDDU YADAV & ANR vs THE STATE OF BIHAR	Mr.VIJAY KR SINGH NO. 1	Mr.SRI AJAY MISHRA (APP72)	
4.	CR. APP (DB)/138/2017 R.I. FOR LIFE (302,34) IA- 269/2018	4	RANJIT KUMAR & ANR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR JHA Mr.SHIVJEE SINGH	Mr.SRI ASHWANI KUMAR SINHA (APP11) Mr.LAKSHMINDRA KUMAR YADAV Mr.PRABHU NARAYAN PRABHAKAR	
5.	CR. APP (DB)/307/2017 R.I. FOR LIFE (302,34) IA- 942/2018	7	MD. NAYEEM vs THE STATE OF BIHAR	Smt.RINA SINHA Mr.SANJAY KUMAR Mr.NAGMA SHAMIM Mr.IMRAN	Mr.SRI DILIP KUMAR SINHA (APP20)	
6.	CR. APP (DB)/389/2017 R.I FOR LIFE (302,34)I IA- 688/2017 IA- 478/2018	5	RAMA MANJHI vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR BHARTEE Mr.MAHENDRA PRASAD BHARTEE	Mr.SRI GANESH PRASAD JAISWAL (APP25)	
7.	CR. APP (DB)/421/2017 IMPRISONMENT FOR LIFE IA- 411/2018	4	PRABHU RAI & ORS vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR TIWARY	Mr.SRI DILIP KUMAR SINHA (APP20) Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	
8.	CR. APP (DB)/475/2017 IMPRISONMENT FOR LIFE IA- 1339/2018	6	ASHO SINGH & ANR vs THE STATE OF BIHAR	Mr.BRAJESH KUMAR SINGH	Mr.SRI AJAY MISHRA (APP72) Mr.ASHOK KUMAR YADAV	
9.	CR. APP (DB)/493/2017 IMPRISONMENT FOR LIFE IA- 1675/2018	5	CHANDRAMAULI SINGH vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH	Mr.SRI SATYA NARAYAN PRASAD (APP59)	
10.	CR. APP (DB)/498/2017 R.I FOR LIFE (302,201, IA- 1185/2018	6	BRAHMADEO RAI vs THE STATE OF BIHAR	Mr.PRANAV KUMAR Mr.ASHISH GIRI	Mr.SRI ASHWANI KUMAR SINHA (APP11)	
11.	CR. APP (DB)/507/2017 IMPRISONMENT FOR LFE (IA- 1715/2018	3	SANGEETA DEVI vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.KEDAR SINGH Mr.RAKESH KUMAR SHARMA	Mr.SRI MAYANAND JHA (APP35)	
12.	CR. APP (DB)/515/2017 IMPRISONMENT FOR LFE (IA- 695/2018	4	MD. RAMJAN ALI & ANR vs THE STATE OF BIHAR	Mr.NAFISUZZOHA Mr.MD. NAUSHAD UZZOHA	Mr.SRI AJAY MISHRA (APP72) Mr.SANJAY KUMAR Mr.PRAMOD KUMAR MALLICK	
13.	CR. APP (DB)/523/2017 IMPRISONMENT FOR LFE (IA- 700/2018	7	BAIDYANATH MALI vs THE STATE OF BIHAR	Mr.AKHILESH DUTTA VERMA	Mr.SRI GANESH PRASAD JAISWAL (APP25)	
14.	CR. APP (DB)/534/2017 R.I. FOR LIFE(302,34)I IA- 1657/2017 IA- 954/2018	6	BHUPENDRA NARAYAN SINGH @ KIRANI SINGH vs THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.SURESH MUKHIYA Mr.AMBUJ KUMAR CHANDRA	Mr.SRI ASHWANI KUMAR SINHA (APP11)	
15. with	CR. APP (DB)/543/2017 IMPRISONMENT FOR LIFE(IA- 1073/2018	7	KAPIL SAHNI & ANR vs THE STATE OF BIHAR	Mr.KUMARI SUJATA SINHA Mr.UPENDRA KUMAR	Mr.SRI GANESH PRASAD JAISWAL (APP25) Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	
16.	CR. APP (DB)/548/2017 IMPRISONMENT FOR LIFE(IA- 1072/2018-04-05	6	RAM SWAROOP SAHNI & ANR vs THE STATE OF BIHAR	Mr.KUMARI SUJATA SINHA Mr.UPENDRA KUMAR	Mr.SHASHI BALA VERMA (APP137) Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	

17.	CR. APP (DB)/560/2017 IMPRISONMENT FOR LIFE(IA- 1720/2017 IA- 630/2018 IA- 749/2018	7	AJAY SINGH & ORS vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH Mr.GANESH PRASAD SINGH Mr.ANIRUDH KUMAR SINGH Mr.ADITYA NARAYAN SINGH-1	Mr.SHASHI BALA VERMA (APP137)
18.	CR. APP (DB)/594/2017 IMPRISONMENT FOR LIFE(IA- 1345/2018	6	DHARMENDRA DUBEY vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.VARUN KUMAR	Mr.SHASHI BALA VERMA (APP137)
19.	CR. APP (DB)/601/2017 R.I. FOR LIFE (302,34 IA- 1136/2017 IA- 276/2018	5	SANDEEP NAT vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BINOD KUMAR PANDEY Mr.BACHAN JEE OJHA	Mr.SRI GANESH PRASAD JAISWAL (APP25)
20.	CR. APP (DB)/623/2017 R.I. FOR LIFE (304B IP IA- 1749/2018	5	BASANTI DEVI & ANR vs THE STATE OF BIHAR	Mr.MUKUL PRASAD Mr.MOHAMMAD AQUIL AHMAD Mr.KARYA NAND SHARMA	Mr.SRI SATYA NARAYAN PRASAD (APP59)
21.	CR. APP (DB)/631/2017 IMPRISONMENT FOR LFE (IA- 628/2018	5	AJAY MANDAL vs THE STATE OF BIHAR	Mr.SHIWESH CHANDRA MISHRA Mr.INDESHWARI PRASAD MANDAL	Mr.SHASHI BALA VERMA (APP137)
22.	CR. APP (DB)/664/2017 IMPRISONMENT FOR LFE (IA- 812/2018	5	ASHOK KUMAR vs THE STATE OF BIHAR	Mr.SURENDRA KUMAR MISHRA Mr.SHASHIKANT	Mr.SRI GANESH PRASAD JAISWAL (APP25)
23.	CR. APP (DB)/669/2017 R.I. FOR LIFE (302,34 IA- 1386/2018	6	MAHADEO PASWAN vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.RASHMI JHA Mr.MONIKA	Mr.SRI SATYA NARAYAN PRASAD (APP59)
24.	CR. APP (DB)/678/2017 IMPRISONMENT FOR LIFE(IA- 42/2018	5	SHRIRAM PANDEY & ORS vs THE STATE OF BIHAR	Mr.VIVEKA NAND SINGH	Mr.SRI GANESH PRASAD JAISWAL (APP25) Mr.SHASHI KUMAR PANDEY
25.	CR. APP (DB)/690/2017 R.I FOR LIFE (304B,34) IA- 2034/2017 IA- 686/2018	4	ANIRUDH KUMAR SAH @ ANIRUDH SAH & ANR vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA Mr.RASHMI BHARTI	Mr.SRI ASHWANI KUMAR SINHA (APP11)
26.	CR. APP (DB)/703/2017 IMPRISONMENT FOR LIFE(IA- 691/2018	6	RAM PRAVESH PANDEY & ANR vs THE STATE OF BIHAR	Mr.BRIJ BIHARI TIWARY	Mr.SRI GANESH PRASAD JAISWAL (APP25) Mr.SHASHI KUMAR PANDEY
27.	CR. APP (DB)/711/2017 IMPRISONMENT FOR LIFE IA- 531/2018	5	RAJHARAN MUKHIYA & ORS vs THE STATE OF BIHAR	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.SRI ASHWANI KUMAR SINHA (APP11) Mr.BIMLESH KUMAR PANDEY
28.	CR. APP (DB)/739/2017 R.I. FOR LIFE (302 IPC IA- 959/2018	5	RAHMAN & ANR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SRI ASHWANI KUMAR SINHA (APP11)
29.	CR. APP (DB)/766/2017 IMPRISONMENT FOR LIFE(IA- 694/2018	5	KAUSHINDRA YADAV & ANR vs THE STATE OF BIHAR	Mr.ANIL KUMAR NO.1	Mr.SRI MAYANAND JHA (APP35)
30.	CR. APP (DB)/774/2017 IMPRISONMENT FOR LIFE(IA- 621/2018	5	GUDDU KUMAR @ GUDDU YADAV vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINHA Mr.PREMCHANDRA YADAV	Mr.SRI ASHWANI KUMAR SINHA (APP11) Mr.DR. ANJANI PD. SINGH
31.	CR. APP (DB)/787/2017 IMPRISONMENT FOR LIFE IA- 249/2018	4	VINOD SINGH @ VINOD KUMAR SINGH vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.MALAY KUMAR CHOUDHARY Mr.SHASHANK SHEKHAR	Mr.SRI ASHWANI KUMAR SINHA (APP11) Mr.SATYENDRA RAI Mr.SHEKHAR SINGH
32.	CR. APP (DB)/801/2017 R.I. FOR LIFE (302 IPC IA- 842/2018	5	ANGAD YADAV @ ANGAJ YADAV vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.SRI DILIP KUMAR SINHA (APP20)
33.	CR. APP (DB)/807/2017 IMPRISONMENT FOR LIFE IA- 1697/2018	4	PANKAJ MAHTO vs THE STATE OF BIHAR	Mr.AMBIKA BHAGAT Mr.MANOJ KUMAR Mr.MAYANK BILOCHAN	Mr.SRI AJAY MISHRA (APP72)
34.	CR. APP (DB)/809/2017 R.I. FOR LIFE (302 IPC IA- 1301/2018	6	MD. AKHTAR vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.MALAY KUMAR CHOUDHARY Mr.SHASHANK SHEKHAR	Mr.SRI ABHIMANYU SHARMA (APP3)

35.	CR. APP (DB)/810/2017 R.I. FOR 7 YEARS (304B IA- 1482/2018	4	SIKANDAR ANSARI & ANR vs THE STATE OF BIHAR	Mr.RAM ADYA SINGH Mr.ARJUN PRASAD Mr.SHALLY KUMARI Mr.SIYA RAM SHAHI	Mr.SRI SATYA NARAYAN PRASAD (APP59)
36.	CR. APP (DB)/831/2017 IMPRISONMENT FOR LIFE IA- 1289/2018	4	SUMAN SOURABH @ SUMAN @ SHUBHAM SOURAV @ LOULI vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA Mr.RANA PRATAP SINGH	Mr.SRI DILIP KUMAR SINHA (APP20) Mr.AJAY MUKHERJEE
37. with	CR. APP (DB)/852/2017 R.I. FOR LIFE (302,149 IA- 632/2018	5	DINESH YADAV & ANR vs THE STATE OF BIHAR	Mr.RANJIT KUMAR SINGH Mr.BAM BAHADUR JHA Mr.ABHAY KUMAR JHA	Mr.SRI SATYA NARAYAN PRASAD (APP59)
38. with	CR. APP (DB)/999/2017 R.I. FOR LIFE(302,149) IA- 827/2018-03-15	4	RAJENDRA ROY & ORS vs THE STATE OF BIHAR	Mr.RANJIT KUMAR SINGH	Mr.SRI AJAY MISHRA (APP72)
39.	CR. APP (DB)/1093/2017 R.I. FOR LIFE (302,149 IA- 1685/2018-06-13 IA- 1932/2017-09-06	5	UPENDRA RAI vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.SRI SHIVESH CHANDRA MISHRA (APP62)
40.	CR. APP (DB)/854/2017 IMPRISONMENT FOR LIFE IA- 1462/2018	6	ASHOK KUMAR MANDAL @ ASHOK MANDAL vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SRI DILIP KUMAR SINHA (APP20)
41.	CR. APP (DB)/860/2017 IMPRISONMENT FOR LIFE IA- 1282/2018	5	MOHAN BIN & ORS vs THE STATE OF BIHAR	Mr.VIJAY KR SINGH NO. 1	Mr.SRI DILIP KUMAR SINHA (APP20) Mr.RANDHIR KUMAR NO-1
42.	CR. APP (DB)/869/2017 IMPRISONMENT FOR LIFE(IA- 1710/2018 IA- 1538/2017	6	RAJ KUMAR PASWAN vs THE STATE OF BIHAR	Mr.AMBUJ NAYAN CHAUBEY Mr.VIKAS KUMAR	Mr.SRI MAYANAND JHA (APP35)
43.	CR. APP (DB)/878/2017 R.I. FOR LIFE(302,149) IA- 1040/2018	5	NASARIYA DEVI vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.ROHIT KUMAR NO. 5	Mr.SRI ASHWANI KUMAR SINHA (APP11)
44.	CR. APP (DB)/896/2017 R.I FOR LIFE (302,34)I IA- 862/2018	4	JOHEN SOREN @ JOHAN SOREN vs THE STATE OF BIHAR	Mr.RAJENDRA PRASAD SAH Mr.RATNAKAR AMBASTHA	Mr.SRI GANESH PRASAD JAISWAL (APP25)
45.	CR. APP (DB)/897/2017 IMPRISONMENT FOR LIFE IA- 1026/2018	5	SAFIUR RAHMAN & ANR vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K. Mr.JITENDRA KUMAR GIRI Mr.AMIT KUMAR SINGH	Mr.SRI SATYA NARAYAN PRASAD (APP59)
46.	CR. APP (DB)/926/2017 IMPRISONMENT FOR LIFE IA- 1361/2018	4	PRAMOD RAI & ANR vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.SRI ABHIMANYU SHARMA (APP3)
47.	CR. APP (DB)/930/2017 IMPRISONMENT FOR LIFE(IA- 1740/2018	4	INDU JHA & ANR vs THE STATE OF BIHAR	Mr.SHAMBHU NATH JHA Mr.JITENDRA KUMAR	Mr.SHASHI BALA VERMA (APP137)
48.	CR. APP (DB)/933/2017 IMPRISONMENT FOR LIFE(IA- 1713/2018	5	MAKSUDAN PASWAN vs THE STATE OF BIHAR	Mr.VARUN KUMAR Mr.ASHOK KUMAR PANDEY Mr.VARUN KUMAR	Mr.SRI SATYA NARAYAN PRASAD (APP59)
49.	CR. APP (DB)/938/2017 R.I. FOR LIFE(302)IPC IA- 788/2018	5	BRIND PASWAN vs THE STATE OF BIHAR	Smt.JYOTSNA KUMARI Mr.SURENDRA KUMAR MISHRA Mr.DR. RAJESH KUMAR SINGH Mr.RAHUL KUMAR	Mr.SRI SATYA NARAYAN PRASAD (APP59)
50.	CR. APP (DB)/943/2017 R.I. FROR LIFE (302,14 IA- 1313/2018	5	MD. AINUL @ AINUL HAQUE & ORS vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD Mr.NILESH KUMAR Mr.MALAY KUMAR CHOUDHARY	Mr.SRI SHIVESH CHANDRA MISHRA (APP62) Mr.RAMASHANKAR SINGH Mr.BIMAL KUMAR
51.	CR. APP (DB)/944/2017 IMPRISONMENT FOR LIFE IA- 1541/2018	4	USHA DEVI & ANR vs THE STATE OF BIHAR	Mr.SATYA PRAKASH	Mr.SRI DILIP KUMAR SINHA (APP20) Mr.HARENDRA PRASAD
52.	CR. APP (DB)/966/2017 R.I. FOR LIFE (302,34 IA- 1928/2017 IA- 1172/2018	6	RAVI MANJHI & ORS vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR	Mr.SRI AJAY MISHRA (APP72)

53.	CR. APP (DB)/977/2017 R.I FOR LIFE (302,34)I IA- 981/2018	5	MUKESH YADAV & ORS vs THE STATE OF BIHAR	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR Mr.NILESH KUMAR	Mr.SRI ASHWANI KUMAR SINHA (APP11) Mr.PRAMOD KUMAR SINGH Mr.RAHUL KUMAR SINGH
54.	CR. APP (DB)/980/2017 R.I. FOR LIFE(302,34)I IA- 936/2018	5	VIDYAWATI DEVI @ VIDHYAWATI DEVI vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.MITHILESH KUMAR SINGH Mr.BIJAY PRAKASH SINGH	Mr.SRI SATYA NARAYAN PRASAD (APP59) Mr.KUNDAN KUMAR Mr.RANJEET KUMAR
55.	CR. APP (DB)/1003/2017 IMPRISONMENT FOR LIFE IA- 1235/2018	5	COLLECTOR RAI & ANR vs THE STATE OF BIHAR	Mr.AVINASH SHEKHAR Mr.SUDISH KUMAR Mr.SHAILENDRA KUMAR Mr.SUDHA CHANDRA Mr.SURENDRA KUMAR SINGH	Mr.SRI SHIVESH CHANDRA MISHRA (APP62) Mr.AJAY KUMAR SHARMA
56.	CR. APP (DB)/1022/2017 R.I. FOR LIFE(302,34)I IA- 1753/2018	5	BHOLA CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.JAI PRAKASH SINGH Mr.DHARMENDRA KUMAR PASWAN	Mr.SHASHI BALA VERMA (APP137) Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH
57.	CR. APP (DB)/1023/2017 R.I. FOR LIFE(364A,34) IA- 923/2018	5	MALTI KUWAR @ MALTI DEVI vs THE STATE OF BIHAR	Mr.RAM BINOD SINGH Mr.VIPIN KUMAR SINGH	Mr.SRI DILIP KUMAR SINHA (APP20)
58.	CR. APP (DB)/1028/2017 IMPRISONMENT FOR LIFE IA- 1046/2018	6	RANJIT THAKUR @ RANJEET THAKUR & ORS vs THE STATE OF BIHAR	Mr.SUJIT KUMAR SINGH Mr.SANJAY KUMAR SINGH	Mr.SRI DILIP KUMAR SINHA (APP20) Mr.MAN MOHAN KUMAR Mr.ALOK KUMAR ALOK
59.	CR. APP (DB)/1048/2017 R.I. FOR LIFE(302,149) IA- 839/2018 IA- 1135/2018	6	DEVI LAL RAI & ORS vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.RAJ NARAYAN MISHRA Mr.ANSUL Mr.MANOJ KUMAR Mr.KSHEM SHARMA	Mr.SRI ABHIMANYU SHARMA (APP3) Mr.VIPIN KUMAR Mr.KARUNA NATH SAHAY
60.	CR. APP (DB)/1057/2017 R.I. FOR LIFE (302,149 IA- 794/2018	5	SUNITA DEVI & ORS vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.SURENDRA PRASAD SINGH Mr.AMRIT ANUNAY	Mr.SRI AJAY MISHRA (APP72) Mr.SANJAY KUMAR Mr.BINOD KUMAR
61.	CR. APP (DB)/1099/2017 IMPRISONMENT FOR LIFE IA- 1369/2018	4	PAPPU RAI vs THE STATE OF BIHAR	Mr.PREM RANJAN KUMAR Mr.YASHPAL YADAV Mr.DHIRENDRA KUMAR SINHA	Mr.SHASHI BALA VERMA (APP137)
62.	CR. APP (DB)/1100/2017 R.I. FOR LIFE(302,149) IA- 1642/2018	3	RAMDHANI RAM vs THE STATE OF BIHAR	Mr.RAM ADYA SINGH Mr.SACHIDA NAND RAI Mr.ARJUN PRASAD	Mr.SRI DILIP KUMAR SINHA (APP20)
63. with	CR. APP (DB)/1143/2017 IMPRISONMENT FOR LIFE(IA- 1550/2018	3	SHYAM KISHORE SINGH vs THE STATE OF BIHAR	Mr.NAND KISHORE PRASAD SINHA Mr.SATISH KUMAR	Mr.SRI SHIVESH CHANDRA MISHRA (APP62) Mr.RANJEET KUMAR MISHRA
64. with	CR. APP (DB)/1066/2017 IMPRISONMENT FOR LIFE IA- 1803/2018-06-28	4	ARUN SINGH vs THE STATE OF BIHAR	Mr.RAM KRISHNA RAI Mr.NITESH KUMAR Mr.DINESH PANDEY	Mr.SRI MAYANAND JHA (APP35) Mr.RANJEET KUMAR MISHRA
65.	CR. APP (DB)/1136/2017 IMPRISONMENT FOR LIFE IA- 1767/2018-06-25	3	SANJAY SINGH @ SANJAY KUMAR vs THE STATE OF BIHAR	Mr.ABHAY KUMAR Mr.DEVENDRA KUMAR SINGH	Mr.SRI AJAY MISHRA (APP72)
66.	CR. APP (DB)/1167/2017 R.I. FOR LIFE (302,34 IA- 1717/2018	4	RAJO MISTRI & ORS vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD Mr.AMIT KUMAR Mr.RAVI RANJAN	Mr.SRI ASHWANI KUMAR SINHA (APP11) Mr.MUKESH KUMAR
67.	C. REV./83/2018 IA- 4602/2018	3	YUGAL KISHORE SINGH vs THE STATE OF BIHAR & ORS	Mr.MD. HELAL AHMAD	Mr.ASHUTOSH RANJAN PANDEY (AAG 15)

FOR ADMISSION

1.	MJC/1841/2017 CONTEMPT- DB IN (L.P.A/967 /2014)	1	RAJ KISHORE PRASAD SINHA vs MR. H. LANKA, THE DEPUTY GENERAL MANAGER, CENTRAL BANK OF INDIA & ORS	Mr.SURESH KUMAR Mr.ARUN KUMAR	Mr.AJAY KUMAR SINHA

2.	MJC/2743/2017 CONTEMPT- DB IN (L.P.A/210 /2014)	3	SUJEET RAJ vs THE STATE OF BIHAR THROUGH MR. CHAITNYA PRASAD, THE PRINCIPAL SECRETARY, URBAN DEVELOPMENT AND HOUSING DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.BRAJESH KUMAR	Mr.YOGENDRA PRASAD SINHA (AAG- 7) Mr.DR. ANAND KUMAR Mr.ANIL KUMAR SINHA
3.	CR. MISC./59455/2017 RESTORATION (SJ) IN (CR. APP (DB)/576 /2017)	1	IBRANA KHATOON @ IMRANA KHATOON vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR	Mr.SRI SATYA NARAYAN PRASAD (APP59)
4.	CR. MISC./61683/2017 RESTORATION (SJ) IN (CR. APP (DB)/728 /2017)	1	VINOD CHANDRA THAKUR vs THE STATE OF BIHAR & ORS	Mr.BIMAL KUMAR	Mr.SRI DILIP KUMAR SINHA (APP20)
5.	C. REV./39/2018 IN (CWJC/12158 /2016)	3	UJJAIN ENGICON INDIA PVT. LTD. vs THE STATE OF BIHAR & ANR	Mr.D.V.PATHY Mr.SADASHIV TIWARI	Mr.PUSHKAR NARAYAN SHAHI (AAG 6)
6.	CR. MISC./4033/2018 RESTORATION (SJ) IN (CR. APP (DB)/740 /2017)	1	SUBHASH PANDEY vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR PATHAK	Mr.SMT. MADHURI LATA (APP103)
7.	CR. MISC./13978/2018 RESTORATION (SJ) IN (CR. APP (DB)/1140 /2017)	3	RAJESHAR PRASAD KUSHWAHA vs THE STATE OF BIHAR & ORS	Mr.SANJAY PARASMANI	Mr.SRI ANISH CHANDRA (APP183)
8.	CR. MISC./29734/2018 RESTORATION (DB) RESTORATION (DB) IN (CR. APP (DB)/597 /2017)	1	BHOLA SINGH vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH	Mr.ABHIMANYU SHARMA

Wednesday the 11th July 2018

Court No. 19 (AT 2:15 P.M.)

Mr. Justice Chakradhari Sharan Singh & Justice Smt. Anjana Mishra

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			TO BE MENTIONED		
1.	CR. APP (DB)/527/2015		MITHILESH KUMAR SINGH VS THE STATE OF BIHAR	Mr. LAL BABU SINGH Mr. BHASKAR SHANKAR Mr. MEENA SINGH Mr. ANIL KUMAR SINGH Mr. SAKET KUMAR SINGH	Mr. S.B.VERMA(APP) Mr. ASHOK KUMAR JHA
			FOR ORDERS (ON PETITIONS)		
1.	CR. APP (DB)/908/2013 R.I. FOR LIFE(302,201) IA- 1284/2015 IA- 1325/2017	4	SANJAY RAI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINHA NO.-2 Mr.LALA SACHINDRA KUMAR	Mr.D.K.SINHA(APP)
			FOR ADMISSION		
1.	C. REV./265/2015 IN (L.P.A/1778 /2015)	3	PURUSHOTTAM KUMAR JHA vs STATE OF BIHAR THROUGH THE CHIEF SECRETARY & ORS	Mr.PURUSHOTTAM KUMAR JHA	Mr.AAG10 P.N.SAHI
			FOR HEARING		
1.	C. REV./564/2016 IN (CWJC/4063 /2015)	6	MD. RAHEES & ANR vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR Mr.RAJ KAMAL	Mr.MD. KHURSHID ALAM (AAG12) Mr.UMA SHANKAR SINGH Mr.MD. SHAHNAWAZ ALI

Wednesday the 11th July 2018
CHIEF JUSTICE'S COURT (AFTER D.B. CASES OF 2ND HALF)
The Chief Justice

FOR ORDERS (ON OFFICE NOTES)

1.	MJC/3126/2014 CONTEMPT- SJ IN (CWJC/111 /2012)	8	SMT. RENU DEVI vs THE STATE OF BIHAR & ORS	Mr.RUPAK KUMAR	Mr.MANIKANT MISHRA (GP25) Ms.MANISHA SINGH Mr.SATYENDRA KUMAR JHA Mr.ANIL KR.SINGH (GP26) Mr.ROONA
2.	MJC/1314/2017 CONTEMPT- SJ IN (CWJC/7875 /2015)	3	INDRAJIT PRASAD SINHA @ INDRAJEET PRASAD SINHA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, URBAN DEVELOPMENT DEPARTMENT, PATNA & ORS	Mr.BINOD KUMAR SINHA	Mr.YOGENDRA PRASAD SINHA - AAG 7 Mr.PRASOON SINHA Mr.RANJEET KUMAR PANDEY
3.	MJC/934/2018 MODIFICATION- SJ IN (REQ. CASE/17 /2017)	1	S. P. SINGLA CONSTRUCTION ARVIND TECHNO ENGINEERS J V BETWEEN S P SINGLA CONSTRUCTION PVT. LTD. AND ARVIND TECHNO ENGINEERS PVT. LTD. vs THE UNION OF INDIA & ORS	Mr.SATYABIR BHARTI	Mr.ANIL KUMAR SINHA - SC Ms.NIVEDITA NIRVIKAR

FOR ADMISSION

1. with	MJC/11/2012 CONTEMPT- SJ IN (CWJC/9831 /2009)	23	BINAY KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.GYANAND ROY	Mr.PRAHLAD KR. BHAGAT GP13 Ms.NIVEDITA NIRVIKAR Mr.AJAY BEHARI SINHA Mr.RAKESH KUMAR (PC TO GP13) Mr.K.P.YADAV (GP11)
2.	MJC/2479/2012 CONTEMPT- SJ	7	BINOD JHA vs THE STATE OF BIHAR & ORS	Mr.HEMANT KUMAR JHA	Mr.SHYAM KISHOR SHARMA GA3 Mr.SANTOSH KUMAR JHA Mr.AJAY BEHARI SINHA Mr.SARVADEO SINGH (CGC) Mr.RAJESHWAR SINGH (GA10)
3.	MJC/1729/2013 CONTEMPT- SJ IN (CWJC/10596 /2007)	8	SUDARSHAN RAM & ANR. vs THE STATE OF BIHAR & ORS	Mr.ATUL CHANDRA	Mr.ROY SHIVAJI NATH (AAG3) Mr.S.D.YADAV (AAG9)
4. with	MJC/1477/2015 CONTEMPT- SJ IN (CWJC/10509 /2014)	21	DR. RAMESH KUMAR & ORS vs THE B.N.MANDAL UNIVERSITY & ORS	Mr.AVANINDRA KUMAR JHA Mr.SANDHYA MISHRA Mr.PURUSHOTTAM KUMAR JHA	Mr.SC23 KUMAR PRIYARANJAN Mr.RAJESH SINGH Mr.RAJU GIRI Mr.KUMAR PRIYA RANJAN (SC23) Mr.ANIRBAN KUNDU (SC24)
5. with	MJC/1614/2015 CONTEMPT- SJ	7	DR. DINESH SHARMA & ORS vs THE MAGADH UNIVERSITY GAYA & ORS	Mr.PURUSHOTTAM KUMAR JHA Mr.AMARESH KUMAR SINGH Mr.AVANINDRA KUMAR JHA Mr.KUMAR KAMAL NAYAN	Mr.S.RAZA AHMAD (AAG9) Mr.DR. KUMAR AMITESH CHANDRA Mr.PRIYANK DEEPAK Mr.GIRIJISH KUMAR
6. with	MJC/1892/2015 CONTEMPT- SJ	7	KHADGA NATH MISHRA & ORS vs THE B.N.MANDAL UNIVERSITY & ORS	Mr.PURUSHOTTAM KUMAR JHA Dr.SANDHYA MISHRA Mr.AVANINDRA KUMAR JHA	Mr.AMAR NATH DEO (SC26) Mr.RAJESH SINGH Mr.RAJU GIRI Mr.SAJID SALIM KHAN (SC25)
7. with	MJC/1933/2015 CONTEMPT- SJ	10	DR. KEDAR NATH PANDEY & ORS vs THE MAGADH UNIVERSITY GAYA & ORS	Mr.PURUSHOTTAM KUMAR JHA Mr.PURUSHOTTAM KUMAR JHA Mr.AVANINDRA KUMAR JHA Mr.KUMAR KAMAL NAYAN Dr.SANDHYA MISHRA Mr.AMARESH KUMAR SINGH Mr.ABHISHEK ANAND	Mr.MD. N. HODA KHAN (SC18) Mr.DR. KUMAR AMITESH CHANDRA Mr.GIRIJISH KUMAR

8. MJC/1538/2015 with CONTEMPT- SJ	11	DR. DINESH YADAV & ORS vs THE B.N.MANDAL UNIVERSITY & ORS	Mr.AVANINDRA KUMAR JHA Dr.SANDHYA MISHRA Mr.PURUSHOTTAM KUMAR JHA	Mr.A.UJJWAL (SC25) Mr.MITHILESH KUMAR RAI Mr.SHASHI BHUSHAN SINGH Mr.RAJESH SINGH
9. MJC/83/2016 with CONTEMPT- SJ	5	DR. PRADIP CHANDRA JHA vs THE B.N.MANDAL UNIVERSITY MADHEPURA THROUGH ITS REGISTRAR NAMELY DR. KUMARESH PRASAD SINGH & ORS	Mr.PURUSHOTTAM KUMAR JHA Mr.AVANINDRA KUMAR JHA Mr.SANJAY KUMAR	Mr.GP30 RAJU GIRI Mr.RAJESH SINGH Mr.MITHILESH KUMAR RAI
10. MJC/1874/2015 with CONTEMPT- SJ	12	DR. PRABHU KANT JHA vs THE B.N.MANDAL UNIVERSITY & ORS	Mr.AVANINDRA KUMAR JHA Dr.SANDHYA MISHRA Mr.PURUSHOTTAM KUMAR JHA	Mr.GP10 KUMARI AMRITA Mr.RAJESH SINGH Mr.RAJU GIRI
11. MJC/55/2016 with CONTEMPT- SJ	6	DR. PANKAJ KUMAR & ORS vs THE B.N.MANDAL UNIVERSITY MADHEPURA THROUGH ITS REGISTRAR NAMELY DR. KUMARESH PRASAD SINGH & ORS	Mr.PURUSHOTTAM KUMAR JHA Mr.AVANINDRA KUMAR JHA Mr.SANJAY KUMAR Mr.JITENDRA ACHARYA	Mr.A.UJJWAL (SC25) Mr.RAJESH SINGH Mr.MITHILESH KUMAR RAI
12. MJC/2218/2015 CONTEMPT- SJ	6	RAM PRAVESH RAI & ORS vs THE STATE OF BIHAR & ORS	Mr.AMARESH KUMAR SINGH Mr.SUSHIL KUMAR RAY Mr.KUMAR KAMAL NAYAN	Mr.YOGENDRA PD. SINHA (AAG15) Mr.RAJESH PRASAD CHOUDHARY Mr.SARVA DEO SINGH
13. MJC/1075/2016 CONTEMPT- SJ IN (CWJC/17270 /2009)	4	RANJAN YADAV vs THE STATE OF BIHAR & ORS	Mr.SHAMBHU SHARAN SINGH	Mr.GP22 G.P. OJHA Mr.AMBIKA BHAGAT Mr.SHIVENDRA KUMAR SINHA
14. REQ. CASE/190/2017	10	VINOD KUMAR & ORS vs SANGEETA DEVI & ORS	Mr.JAGDISH PRASAD Mr.ALOK KUMAR Mr.PRANAV KUMAR	Mr.ASHOK KUMAR Mr.LAXMI NARAYAN DAS Mr.NARENDRA PRASAD SINGH
15. REQ. CASE/242/2017	7	MULTI ENGINEERING AND SCIENTIFIC CORPORATION vs GENERAL MANAGER, EAST CENTRAL RAILWAY & ORS	Mr.LAXMI NARAYAN DAS Mr.SUBROTESWAR DE Mr.NAZIR ALAM	Ms.NIVEDITA NIRVIKAR
16. REQ. CASE/243/2017	7	MULTI ENGINEERING AND SCIENTIFIC CORPORATION vs HINDUSTAN STEELWORKS CONSTRUCTION LIMITED & ORS	Mr.LAXMI NARAYAN DAS Mr.SUBROTESWAR DE Mr.NAZIR ALAM	Mr.MANISH KUMAR Mr.MARUTH NATH ROY Mr.(GP4)
17. REQ. CASE/21/2018	5	M/S S R C COMPANY vs M/S R I T E S LTD. & ORS	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.ANIL KUMAR SINHA Mr.ABHIMANYU DEO Mr.NISHA KUMARI Mr.YASH MATHUR
18. REQ. CASE/60/2018	5	J I T F WATER INFRASTRUCTURE LTD. vs PUBLIC HEALTH ENGINEERING DEPARTMENT (P D E D), THROUGH ITS PRINCIPAL SECRETARY & ORS	Mr.ANURAG SAURAV Mr.NILAVA BANDOPADHYAY	Mr.S. RAZA AHMAD (AAG 5)
19. REQ. CASE/61/2018	5	J I T F WATER INFRASTRUCTURE LTD. vs THE STATE OF BIHAR & ANR	Mr.ANURAG SAURAV Mr.NILAVA BANDOPADHYAY	Mr.S. RAZA AHMAD (AAG 5)
20. REQ. CASE/86/2018	3	M/S INDUS INTEGRATED INFORMATION MANAGEMENT LIMITED vs BIHAR MAHADALIT VIKAS MISSION THROUGH ITS MISSION DIRECTOR & ANR	Mr.VIKAS KUMAR	Mr.RAKESH NARAYANSINGH
21. REQ. CASE/87/2018	3	M/S INDUS INTEGRATED INFORMATION MANAGEMENT LIMITED vs BIHAR MAHADALIT VIKAS MISSION THROUGH ITS MISSION DIRECTOR & ANR	Mr.VIKAS KUMAR	Mr.RAKESH NARAYANSINGH
22. REQ. CASE/88/2018	3	M/S INDUS INTEGRATED INFORMATION MANAGEMENT LIMITED vs BIHAR MAHADALIT VIKAS MISSION THROUGH ITS MISSION DIRECTOR & ANR	Mr.VIKAS KUMAR	Mr.RAKESH NARAYANSINGH

23.	MJC/995/2018 CONTEMPT- SJ IN (CWJC/15101 /2010)	3	JANAK NANDINI CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH Mr.GYAN ABHINAV	Mr.AASHUTOSH RANJAN PANDEY - AAG 15 Mr.MD. NADIM SERAJ Mr.AJAY BEHARI SINHA
24.	MJC/1602/2018 CONTEMPT- SJ IN (MA/629 /2016)	1	JAIRAM SINGH vs MR. PRAKASH KUMAR, THE DIVISIONAL MANAGER, THE UNITED INDIA INSURANCE COMPANY LTD. & ANR	Mr.RAVINDRA KUMAR SINHA	

(AFTER THE ABOVE)

FOR ADMISSION

1.	CR. MISC./47064/2013 QUASHING (120B,467,468 QSH COMPLAIN FOR CONGN	6	SHYAM NANDAN PRASAD vs STATE OF BIHAR & ANR	Mr.SURENDRA KISHORE THAKUR	Mr.R.B.RAY RAMAN(APP) Mr.SATYA PRAKASH PARASAR
2.	CR. MISC./48186/2014 QUASHING(323,380,384) QSH COMPLAIN FOR CONGN	9	CHINTA SRIVASTAVA @ USHA SRIVASTVA & ORS vs STATE OF BIHAR & ANR	Mr.ARBIND KUMAR SINGH Mr.RAGHWANAND Mr.SANJAY KUMAR TIWARI	Mr.M.K. KHARE(APP) Mr.RAMASHISH
3.	CR. MISC./50402/2014 QUASHING(498A)-IPC QSH COMPLAIN FOR CONGN	10	BANSHRAJ SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.AJAY NANDAN SAHAY	Mr.DILIP KUMAR(APP) Mr.RAJIV KUMAR Mr.GAJENDRA KUMAR SINGH
4.	CR. MISC./17066/2015 QUASHING(354,323,504) QSH COMPLAIN FOR OTHER	5	SHYAM NARAYAN CHOURASIYA @ SHYAM NARAYAN PRASAD & ANR. vs STATE OF BIHAR & ANR	Mr.AWADHESH KUMAR Mr.RAJEEV RANJAN	Mr.RAJENDRA PD. NAT(APP) Mr.NAVIN NIKUNJ Mr.NAGENDRA RAI
5.	CR. MISC./19104/2015 QUASHING(147,323,379) QUASHING	5	SHANTI KUNWAR @ SHANTI DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.RANA VIKRAM SINGH	Mr.NAVIN KR. PANDAY (APP) Mr.GHULAM RABBANI Mr.DHRAMVEER
6.	CR. MISC./24285/2015 QUASHING(498A) IPC & 4 QSH COMPLAIN FOR CONGN	4	RAKESH KUMAR VISHWAKARMA & ORS. vs STATE OF BIHAR & ANR	Mr.SUBHASH KUMAR JHA Mr.RANJAN KUMAR JHA	Mr.SMT.ANUSAIYA JAISWAL(APP) Mr.DINESHWAR PANDEY
7.	CR. MISC./24833/2015 QUASHING(403,417,323) QSH COMPLAIN FOR CONGN	5	SISHIR PARIDA @ SISHIR KUMAR PARIDA vs STATE OF BIHAR & ANR	Mr.JAI PRAKASH SINGH Mr.PANKAJ KUMAR DAS	Mr.S.M.RAHMAN(APP)
8.	CR. MISC./29905/2015 QUASHING(504,506)-IPC QSH COMPLAIN FOR CONGN	4	MANISH KUMAR vs STATE OF BIHAR & ANR	Mr.UDAI SHANKAR SINGH	Mr.C.SEN PD.SINGH(APP) Mr.AJAY KUMAR TIWARY Mr.RANJEET KUMAR
9.	CR. MISC./31682/2015 QUASHING(379,323,324,5 QSH COMPLAIN FOR CONGN	4	PUNAM RAJ & ORS vs STATE OF BIHAR & ANR	Mr.AWADHESH KUMAR Mr.RAJEEV RANJAN	Mr.UMA NATH MISHRA(APP) Mr.AWADHESH KUMAR SINGH
10.	CR. MISC./35274/2015 QUASHING (323,504)IPC QSH COMPLAIN FOR OTHER	5	SHANTANU CHAKRAVARTY vs STATE OF BIHAR & ANR	Mr.JAGJIT ROSHAN Mr.OM PRAKASH SINGH	Mr.R.B.ROY RAMAN(APP)
11.	CR. MISC./39798/2015 QUASHING (406/420) IPC QSH COMPLAIN FOR CONGN	3	LEGRAND (INDIA) PVT. LIMITED & ORS vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR MISHRA	Mr.SHYAM KUMAR SINGH (APP) Mr.CHANDRA BHUSHAN PRASAD
12.	CR. MISC./49749/2015 QUASHING (420,406,323, QSH COMPLAIN FOR CONGN	5	AJAY KUMAR SAO @ AJAY KUMAR SHAW vs STATE OF BIHAR & ANR	Mr.JAGJIT ROSHAN Mr.OM PRAKASH SINGH	Mr.SHAILENDRA KR. 2(APP) Smt.MADHURI KUMARI
13.	CR. MISC./54170/2015 QUASHING (323/504) IPC QSH COMPLAIN FOR CONGN	8	(DR.) ANJANI KUMAR MISHRA & ORS vs STATE OF BIHAR & ANR	Mr.UPENDRA KUMAR SINGH Mr.KANHAIYA KUMAR SINGH	Mr.INDRA KUMAR SINGH (APP)
14.	CR. MISC./57200/2015 QUASHING(498A,323,379, QSH COMPLAIN FOR CONGN	12	NAWAJ AHMAD vs STATE OF BIHAR & ANR	Mr.KRIPA NAND JHA	Mr.SHAILENDRA KUMAR NO.1(APP) Mr.MD. SOBAN ASGHAR Mr.KAHKASHAN ALAM
15.	CR. MISC./2628/2016 QUASHING(417,418,34) I QSH COMPLAIN FOR CONGN	4	NAND KISHORE SINGH & ANR vs STATE OF BIHAR & ANR	Mr.SHANKAR KUMAR	Mr.C.SEN PD.SINGH(APP) Mr.UMA SHANKAR PRASAD SINGH
16. with	CR. MISC./3139/2016 QUASHING(493,120B) IPC QSH COMPLAIN FOR CONGN	6	SHIV SHANKAR THAKUR & ANR vs STATE OF BIHAR & ANR	Mr.ASHHAR MUSTAFA	Mr.INDU BALA PANDEY (APP) Mr.ALOK KUMAR JHA
17.	CR. MISC./24468/2016 QUASHING (376,363,366A QSH COMPLAIN FOR CONGNIZANCE	1	NEELAM KUMARI @ NEELAM DEVI vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR JHA	Mr.RAJEEV NAYAN(APP)

18.	CR. MISC./3396/2016 QUASHING (498A)IPC&3/4 QSH COMPLAIN FOR CONGN	5	USHA RANI & ANR. vs STATE OF BIHAR & ANR	Mr.RAJKUMAR RAJESH Mr.PRASHANT KUMAR DWIVEDI Mr.GIRISH CHANDRA	Mr.NAGENDRA PD.(APP) Mr.SANJEEV KUMAR Mr.BIRENDRA KUMAR TIWARY Mr.DEEPAK KUMAR
19.	CR. MISC./3931/2016 QUASHING (498A,312)IPC QSH COMPLAIN FOR CONGN	4	HASEEB REZA @ JUHI @ MD. HASIB REZA & ANR vs STATE OF BIHAR & ANR	Mr.ASHHAR MUSTAFA	Mr.JITENDRA KR.ROY 1(APP) Mr.SANJEET KUMAR Mr.DHANANJAY KUMAR
20.	CR. MISC./4140/2016 QUASHING(406,420) IPC QSH COMPLAIN FOR CONGN	4	TRIBHUWAN PRASAD SINGH @ TRIBHUWAN SINGH & ORS vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR PANDEY	Mr.SUNIL KR. PANDEY (APP) Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR
21.	CR. MISC./4348/2016 QUASHING (420,406,323, QSH COMPLAIN FOR CONGN	4	DILIP MAHTO vs STATE OF BIHAR & ANR	Mr.RAJEEV RANJAN SINHA	Mr.ATAUR RAHMAN(APP) Mr.GAUTAM KUMAR YADAV
22.	CR. MISC./4612/2016 QUASHING(323,379,504) QSH COMPLAIN FOR CONGN	9	SUBHADEEP CHAKARBORTY vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.BINOD KUMAR SINGH Mr.SANJEET KUMAR Mr.ABHIPRAV SINGH	Mr.AMBIKA BHAGAT(SPL.APP) Mr.CHANDAN KUMAR KASHYAP Mr.DHRAMVEER
23.	CR. MISC./4685/2016 QUASHING(379,341)-IPC QSH COMPLAIN FOR CONGN	4	PRIY RANJAN & ORS vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR JHA Mr.AMRESH KUMAR SINGH	Mr.ATAUR RAHMAN(APP) Mr.JAVED ASLAM Mr.ASHOK KUMAR KASHYAP
24.	CR. MISC./4886/2016 QUASHING(145 CR.P.C) QSH COMPLAIN FOR OTHER	3	ANIRUDH SAH @ ANIRUDH PD.SAH vs THE STATE OF BIHAR & ORS	Mr.HANS LAL KUMAR	Mr.B.N.PANDEY(APP)
25.	CR. MISC./8977/2016 QUASHING(420,465,34)-I QSH COMPLAIN FOR CONGN	4	M/S. VASUNDHRA HOMES PVT. LTD. & ANR. vs STATE OF BIHAR & ANR	Mr. Mr.BRIJ BIHARI TIWARY Mr.NILANJAN CHATTERJEE Mr.LALAN KUMAR Mr.RAJENDRA KUMAR	Mr.D.K.SINHA(APP) Mr.SATYENDRA KUMAR BHATNAGAR Mr.VIJAY KUMAR SINHA
26.	CR. MISC./10178/2016 QUASHING(323,427,504)- QSH COMPLAIN FOR CONGN	6	SMT. RACHNA SINHA @ ARCHANA SINGH vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR TEWARY Mr.SUBHASH KUMAR	Mr.DR.M.K.GAUTAM(APP)
27.	CR. MISC./12056/2016 QUASHING (302,201)IPC QSH COMPLAIN FOR DIREC	3	RENU DEVI vs THE STATE OF BIHAR & ORS	Mr.ANSHU DHAR SHARMA	Mr.R.N.JHA(APP)
28.	CR. MISC./12897/2016 QUASHING (313) IPC QSH COMPLAIN FOR OTHER	4	RAJESH KUMAR GUPTA & ANR vs STATE OF BIHAR & ANR	Mr.BAJARANGI LAL	Mr.BHARAT BHUSHAN (APP) Mr.SANTOSH KUMAR PANDEY
29.	CR. MISC./12953/2016 QUASHING(323,406,355,5 QSH COMPLAIN FOR CONGN	4	SUBHASH CHANDRA GHOSH vs STATE OF BIHAR & ANR	Mr.CHANDRA SHEKHAR SINGH	Mr.BRAJ KISHORE PD.(APP) Mr.RABINDRA PRASAD SINGH
30.	CR. MISC./13631/2016 QUASHING(379)-IPC B QSH OF THE ORDER OF	3	ARVIND KUMAR TIWARI @ GIRDHARI TIWARI & ORS vs STATE OF BIHAR & ANR	Mr.NACHIKETA JHA	Mr.MADAN Mr.ANIL KUMAR SINGH
31.	CR. MISC./15203/2016 QUASHING (498A)IPC&4 D D ORDER OF COGNIZANCE	5	CHETLAL DAS & ORS. vs STATE OF BIHAR & ANR	Mr.KAMAL KISHORE JHA	Mr.T.N.THAKUR(APP) Mr.SUBHASH KUMAR JHA Mr.RANJAN KUMAR JHA
32.	CR. MISC./19622/2016 QUASHING (379/323/341/ B QSH OF THE ORDER OF	5	JAI NANDAN PRASAD @ JAI NANDAN RAI & ORS vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR SINGH Mr.SAMIR KUMAR BHARTI	Mr.MADAN KUMAR (APP)
33.	CR. MISC./23125/2016 QUASHING(498A) IPC & 3 E QSH OF ORDER OF DISM	3	NAWAB ALAM & ORS vs STATE OF BIHAR & ANR	Mr.BHOLA KUMAR	Mr.S.M.RAHMAN(APP) Mr.KAUSHAL KISHOR
34.	CR. MISC./23304/2016 QUASHING(323/379)-IPC B QSH OF THE ORDER OF	6	FARAH SHABNAM vs STATE OF BIHAR & ANR	Mr.VINAY KUMAR MISHRA	Mr.SMT. ASHA DEVI (APP)
35.	CR. MISC./25872/2016 QUASHING (379) IPC B QSH OF THE ORDER OF	1	SMT. SANGITA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.TILAK SAO	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226)

36.	CR. MISC./30400/2016 QUASHING (323,380,452, B QSH OF THE ORDER OF	3	ANKUR KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINGH	Mr.SRI ATUL CHANDRA (APP12) Mr.RANJEET CHOUBEY
37.	CR. MISC./31749/2016 QUASHING(323,341,427,4 B QSH OF THE ORDER OF	3	RATNESH KUMAR SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR Mr.SANDEEP KUMAR Mr.SUNIL KUMAR MISHRA	Mr.MD. FAHIMUDDIN (APP235) Mr.NAND KISHORE PRASAD SINHA
38.	CR. MISC./34714/2016 QUASHING(406,420,120B) B QSH OF THE ORDER OF	3	RELIANCE INFOCOM ENGINEERING PRIVATE LIMITED vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SINHA Mr.ANUJ PRAKAASH	Mr.SRI SATYA NAND SHUKLA (APP130) Mr.MANINDRA KISHORE SINGH Mr.MANISH KUMAR -3 Mr.DILIP KUMAR
39.	CR. MISC./34721/2016 QUASHING(498A)IPC D ORDER OF COGNIZANCE	1	MD. SOYAIB KHAN & ANR vs STATE OF BIHAR & ANR	Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH	Mr.SRI ANIL PRASAD SINGH (APP210)
40.	CR. MISC./35931/2016 QUASHING(420)-IPC & 13 B QSH OF THE ORDER OF	7	MANOJ KUMAR vs STATE OF BIHAR & ANR	Mr.SHIVENDRA PRASAD	Mr.SRI RAM ANURAG SINGH (APP227) Mr.ANIL SINGH
41.	CR. MISC./36692/2016 QUASHING(498A/34)-IPC D ORDER OF COGNIZANCE	4	RAMNARAYAN MISHRA @ DHARMENDRA MISHRA & ORS vs STATE OF BIHAR & ANR	Mr.RAJANI KANT PANDEY	Mr.SRI RAM SUMIRAN ROY (APP240) Mr.KUMAR SUNIL
42.	CR. MISC./36693/2016 QUASHING (385,506)IPC B QSH OF THE ORDER OF	3	SITA RAM SINGH & ORS vs STATE OF BIHAR & ANR	Mr.ABHAY KUMAR	Mr.BHARAT BHUSHAN(APP) Mr.SACHIDA NAND RAI Mr.BIPIN KUMAR JHA
43.	CR. MISC./36704/2016 QUASHING(406, 323, 379 B QSH OF THE ORDER OF	3	UDAY NARAYAN SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SWAPNIL KUMAR SINGH	Mr.SRI AHTASH ALI KHAN (APP4) Mr.SANJEEV KUMAR MISHRA
44.	CR. MISC./36725/2016 QUASHING(424,504)IPC B QSH OF THE ORDER OF	3	UPENDRA PRASAD SINHA (CEO) @ U.P. SINGH vs STATE OF BIHAR & ANR	Mr.DAYANAND SINGH Mr.NAGADEO CHOUBEY	Mr.SMT. SUMAN KUMARI SINGH (APP164) Mr.KUMARI RASHMI
45.	CR. MISC./37928/2016 QUASHING (417) IPC B QSH OF THE ORDER OF	3	RAJ KUMAR GUPTA & ORS vs STATE OF BIHAR & ANR	Mr.RAMADHAR SHEKHAR Mr.NIRMALA KUMARI Mr.JEETENDRA NARAYAN Mr.AMIT NARAYAN Mr.RAJIV KUMAR	Mr.SRI ASHOK KUMAR SINGH 1 (APP216) Mr.BIMLESH KUMAR PANDEY
46.	CR. MISC./41383/2016 QUASHING (447,465,468, B QSH OF THE ORDER OF	3	VINAY KUMAR SHARMA @ VINAY KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.ANUJ DILBAR KRISHNA	Mr.SRI NAGENDRA PRASAD (APP169) Mr.VIVEKA NANDSINGH
47.	CR. MISC./42151/2016 QUASHING(406)-IPC B QSH OF THE ORDER OF	4	GAURAV SANGHI vs STATE OF BIHAR & ANR	Mr.JAI PRAKASH VERMA	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)
48.	CR. MISC./42577/2016 QUASHING (420,323,504) B QSH OF THE ORDER OF	4	RAKESH SINGH @RAKESH KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.SAMIR KUMAR Mr.MADAN MOHAN	Mr.SRI RAM NARESH RAY (APP212) Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH
49.	CR. MISC./42892/2016 QUASHING (323,379,406, B QSH OF THE ORDER OF	3	DR. RAKESH KUMAR vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH	Mr.SRI BAL MUKUND PRASAD SINHA (APP13) Mr.MUKESH KUMAR SINGH
50.	CR. MISC./44193/2016 QUASHING (341,323,379, B QSH OF THE ORDER OF	3	MAHABIR GOYAL vs STATE OF BIHAR & ANR	Mr.RAKESH NARAYANSINGH Mr.PRABHAT RANJAN SINGH Mr.JAGNNATH SINGH Mr.KANHAIYA PANDEY Mr.KUMARI PRIYANKA	Mr.SRI RAM BILASH ROY RAMAN (APP49) Mr.ANIL KUMAR CHOUDHARY
51.	CR. MISC./45904/2016 QUASHING(420, 406, 488 B QSH OF THE ORDER OF	3	GOPAL PRASAD DALAN @ GOPAL KUMAR DALAN & ORS vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.SRI LALAN KUMAR (APP224) Mr.VINAY MISTRY Mr.DR. PRAMOD KUMAR PANDEY Mr.SARVAN KUMAR Mr.SANKET Mr.PRINCE KUMAR MISHRA

(AFTER THE ABOVE)

FOR ADMISSION

1.	CR. MISC./23909/2015 QUASHING(379,323,341,3 QSH COMPLAIN FOR CONGN	4	SUNIL KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.VINAY MISTRY	Mr.MANISH KUMAR-II(APP) Mr.SHAMBHU SHARAN SINGH
2.	CR. MISC./27247/2015 QUASHING (380,506)IPC QSH COMPLAIN FOR CONGN	3	SHIKHA DEVI vs STATE OF BIHAR & ANR	Mr.BINDESHWAR PRASAD SINGH	Mr.ARUN KR.SINGH 5(APP)
3.	CR. MISC./17349/2015 QUASHING(406) IPC QSH COMPLAIN FOR CONGN	5	RAJENDRA KUMAR SUMAN vs STATE OF BIHAR & ANR	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM Mr.MAHTAB ALAM	Mr.GOPESH KUMAR (APP) Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA
4.	CR. MISC./18428/2015 QUASHING(417)-IPC & 13 QSH COMPLAIN FOR CONGN	5	MEENA KUMARI vs STATE OF BIHAR & ANR	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM Mr.MAHTAB ALAM	Mr.GOPESH KMAR(APP) Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA
5.	CR. MISC./18556/2015 QUASHING (406) IPC QSH COMPLAIN FOR CONGN	4	MANISH KUMAR vs STATE OF BIHAR & ANR	Mr.SANJAY SINGH Mr.KUNDAN KUMAR SINGH	Mr.SANJAY KUMAR PANDEY (APP)
6.	CR. MISC./19069/2015 QUASHING(498A,34)-IPC QSH COMPLAIN FOR CONGN	7	SMT. PREM SAXENA & ANR. vs STATE OF BIHAR & ANR	Mr.SYED MOHAMMAD SHABBIR ALAM Mr.SANJAY SINHA	Mr.AJAY KUMAR-II(APP) Mr.JITENDRA PRASAD SINGH
7.	CR. MISC./20143/2015 QUASHING(406,420) IPC QSH COMPLAIN FOR CONGN	6	SRI VINOD JAIN @ VINOD MOHAN LAL JAIN vs STATE OF BIHAR & ANR	Mr.UDAY SHANKAR CHOUDHARY Mr.AMBUJ NAYAN CHAUBEY	Mr.B.RAM (APP)
8.	CR. MISC./20372/2015 QUASHING (379/323/417) QSH COMPLAIN FOR CONGN	5	MADAN SINGH & ORS vs STATE OF BIHAR & ANR	Mr.HARSHVARDHAN SHIVSUNDARAM	Mr.CHANDRA BHUSHAN PRASAD (APP) Mr.KUNDAN KUMAR SINGH
9.	CR. MISC./20380/2015 QUASHING (498A) IPC QSH COMPLAIN FOR CONGN	6	SRI SARYUG PRASAD & ORS vs STATE OF BIHAR & ANR	Mr.UDAY SHANKAR CHOUDHARY Mr.JAI KUMAR SINGH Mr.AMBUJ NAYAN CHAUBEY	Mr.HARENDRA PRASAD (APP)
10.	CR. MISC./20502/2015 QUASHING (304,201)IPC QSH COMPLAIN FOR CONGN	3	DR. GHULAM RABBANI JOHAR vs STATE OF BIHAR & ANR	Mr.VIJOY KUMAR SINHA	Mr.RAM SUMIRAN RAI(APP) Mr.SWAPNIL KUMAR SINGH
11.	CR. MISC./20527/2015 QUASHING(420) IPC QSH COMPLAIN FOR CONGN	4	KUNDAN KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH SINHA	Mr.A.M.P.MEHTA(APP) Mr.DEVENDRA KUMAR Mr.PRAMOD KUMAR VERMA
12.	CR. MISC./21294/2015 QUASHING (307/328/34) QUASHING	5	TANWEER ALAM & ORS. vs STATE OF BIHAR & ANR	Mr.FAROOQUE AFZAL	Mr.KHURSHID ANWAR (APP) Mr.HANS LAL KUMAR
13.	CR. MISC./22108/2015 QUASHING(406,34)-IPC QSH COMPLAIN FOR CONGN	4	RANJEET KUMAR SINGH @ RANJEET SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH	Mr.ARUN KUMAR(APP) Mr.SHAILENDRA KUMAR SINGH
14.	CR. MISC./22294/2015 QUASHING (341,323,504, QSH COMPLAIN FOR CONGN	3	ANUJA DEVI @ PUSHPI & ORS vs STATE OF BIHAR & ANR	Mr.UPENDRA MISHRA Mr.JITENDRA NATH TIWARY	Mr.R.S.CHOUDHARY(APP) Mr.RANJAN KUMAR DUBEY
15.	CR. MISC./23534/2015 QUASHING(202 CR.P.C) QUASHING	5	SATYADEO GUPTA & ORS vs STATE OF BIHAR & ANR	Mr.KARTIK KUMAR SINHA Mr.MALA SINHA Mr.ANIL KUMAR SINGH	Mr.ABHAY KUMAR NO. 1 (APP) Mr.SUSHIL KUMAR JHA
16.	CR. MISC./30734/2015 QUASHING (448,452,427, QSH COMPLAIN FOR CONGN	3	CHANDA RAMNI & ORS. vs STATE OF BIHAR & ANR	Mr.RANJAN KUMAR SINHA Mr.SEEMA	Mr.A.HAQUE SAHARA(APP) Mr.ARUN KUMAR Smt.SMT. ANURADHA SINGH Mr.SANJAY KUMAR SINGH Mr.RADHA MOHAN PANDEY Mr.BIPIN KUMAR Mr.KUMAR DILIP SINGH
17.	CR. MISC./33720/2015 QUASHING(498A) IPC & 4 QSH COMPLAIN FOR CONGN	5	ROGI BIND & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJANI KANT SINGH	Mr.RAM SEWAK CHOUDHARY(APP) Mr.RAJENDRA KUMAR DEO

18.	CR. MISC./35447/2015 QUASHING (219,217)IPC QSH COMPLAIN FOR CONGN	3	SHATRUNJAY KUMAR MISHRA @ SHATRUNJAY MISHRA vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.PRABHAKAR SINGH Mr.RAKESH M.SINGH	Mr.ANANT KUMAR(APP) Mr.SATYENDRA PRASAD SINGH Mr.SUMEET KUMAR SINGH Mr.ABHIPRAV SINGH
19.	CR. MISC./37448/2015 QUASHING(379,323)-IPC QSH COMPLAIN FOR CONGN	3	RANGNATH SINGH & ORS vs STATE OF BIHAR & ANR	Mr.RANJAY KUMAR SINGH	Mr.RENU KUMARI(APP) Mr.RAKESH KUMAR
20.	CR. MISC./38844/2015 QUASHING (379/323/34) QSH COMPLAIN FOR CONGN	3	SHIV SHANKAR BHAGAT & ORS vs STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR SINGH	Mr.MD. ASLAM ANSARI (APP) Mr.JAINENDRA KUMAR Mr.UDAY KUMAR MISHRA
21.	CR. MISC./40168/2015 QUASHING (323/504/34) QSH COMPLAIN FOR CONGN	3	MD. LAIKUDDIN & ANR vs STATE OF BIHAR & ANR	Mr.MOHAMMAD SUFYAN Mr.THAKUR BRAJESH SINGH	Mr.DR .AJEET KUMAR (APP) Mr.MD. NAJMUL HODDA Mr.BINAY KUMAR
22.	CR. MISC./42099/2015 QUASHING (341,323,379, QSH COMPLAIN FOR CONGN	4	RAJ KUMAR SINGH & ORS vs STATE OF BIHAR & ANR	Mr.AMISH KUMAR	Mr.AWADHESH KR.SINGH(APP) Mr.DILIP KUMAR ROY
23.	CR. MISC./44466/2015 QUASHING (417,406)IPC QSH COMPLAIN FOR CONGN	3	KUMAR PRIYA RANJAN & ANR. vs STATE OF BIHAR & ANR	Mr.MADAN JEET KUMAR	Mr.ARUN KUMAR PANDEY(APP) Mr.ABHISHEK ANAND Mr.MADHURI KUMARI
24.	CR. MISC./55508/2015 QUASHING(319 CR.P.C.) QSH F.I.R. FOR DISCHAR	3	BINOD CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.SAROJ KUMAR SHARMA Mr.ARBIND KUMAR SHARMA	Mr.SUMAN KRI SINGH(APP) Mr.NAGENDRA KUMAR Mr.KULANAND JHA
25.	CR. MISC./10925/2013 QUASHING(380,323,427)- QSH COMPLAIN FOR CONGN	14	AMRITA KUMARI vs STATE OF BIHAR & ANR	Mr.RITESH KUMAR	Mr.PRAMOD PRASAD (APP)
26.	CR. MISC./16143/2014 QUASHING (420)IPC QUASHING	6	MUKESH KUMAR @ BABLU SINHA vs STATE OF BIHAR & ANR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.A.DAYAL(APP) Mr.SHIVENDRA KUMAR SINHA
27.	CR. MISC./20905/2014 QUASHING(420,379)-IPC QSH COMPLAIN FOR CONGN	3	AMIT KUMAR vs STATE OF BIHAR & ANR	Mr.RAKESH CHANDRA	Mr.MUKESH KUMAR SINGH(APP)
28.	CR. MISC./27223/2014 QUASHING(498/188/323/3 QSH COMPLAIN FOR CONGN	6	MD. EQUBAL & ORS. vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR	Mr.MADHURI LATA (APP) Mr.ANAMUL HAQUE
29.	CR. MISC./27284/2014 QUASHING(376) IPC QSH COMPLAIN FOR CONGN	8	AZIMUDDIN MIYAN @ AZIMUDDIN AZAM vs STATE OF BIHAR & ANR	Mr.GAUTAM KUMAR YADAV Mr.ANJUM PERVEEN Mr.FAKHRUDDIN ALI AHMAD	Mr.H.A. KHAN (APP) Mr.PRAVIN KUMAR
30.	CR. MISC./34050/2014 QUASHING (384,342,120B QSH COMPLAIN FOR CONGN	4	SHAMBHU SHARAN SHARMA & ORS vs STATE OF BIHAR & ANR	Mr.UTSAV KUMAR Mr.AKSHAY LAL PRASAD Mr.ABHISHEK ANAND	Mr.JAGDHAR PRASAD(APP) Mr.SANJAY KUMAR Mr.BINOD KUMAR
31.	CR. MISC./38922/2014 QUASHING (498A) IPC QSH COMPLAIN FOR CONGN	5	RANDHIR VISHWAKARMA & ORS. vs STATE OF BIHAR & ANR	Mr.SHIVENDRA KUMAR SINHA	Mr.SHAILENDRA KUMAR 1 (APP) Mr.UDAY KUMAR Mr.MITHLESH KUMAR GUPTA Mr.PRITISH KUMAR LAL Mr.SHIVA NAND GIRI
32.	CR. MISC./40481/2014 QUASHING(420)-IPC QSH COMPLAIN FOR CONGN	6	MAMTA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.B.N.PANDEY(APP) Mr.BIJENDRA KUMAR SINGH
33.	CR. MISC./43421/2014 QUASHING (4323/504/379 QSH COMPLAIN FOR CONGN	3	EZAJ AHMAD & ANR. vs STATE OF BIHAR & ANR	Mr.SADA NAND ROY	Mr.SHARDA KUMARI (APP) Mr.JITENDRA PRASAD SINGH Mr.ARVIND KUMAR PANDEY
34.	CR. MISC./44949/2014 QUASHING(498A)-IPC & 3 QUASHING	4	BHAIYELAL SADA vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR Mr.AMARENDRA NARAYAN	Mr.S.EHTESHAMUDDIN(APP)
35.	CR. MISC./49013/2014 QUASHING(498A,323,379, QSH COMPLAIN FOR CONGN	4	VISHNU KANT PANDIT vs STATE OF BIHAR & ANR	Mr.JAI PRAKASH SINGH Mr.ANIL KUMAR	Mr.DASRATH MEHTA(APP)

36. with	CR. MISC./49020/2014 QUASHING (498A) IPC QSH COMPLAIN FOR CONGN	6	TEJ NARAYAN SINGH @ RAJESH BHUSHAN SINGH vs STATE OF BIHAR & ANR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.BHARAT LAL (APP)
37.	CR. MISC./35616/2014 QUASHING(498A)-IPC QSH COMPLAIN FOR CONGNIZANCE	4	BHOLA SINGH & ORS vs STATE OF BIHAR & ANR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.DR.AJIT KUMAR(APP) Mr.MANISH KUMAR Mr.AJAY KUMAR
38.	CR. MISC./49189/2014 QUASHING(498A,313,379) QSH COMPLAIN FOR CONGN	6	VIKASH KUMAR @ VIKASH KUMAR PASWAN vs STATE OF BIHAR & ANR	Mr.VINAY KUMAR MISHRA	Mr.SUNIL KR. PANDEY (APP) Mr.MD. NAJMUL HODDA Mr.BINAY KUMAR
39.	CR. MISC./49539/2014 QUASHING (419/420/467) QSH COMPLAIN FOR OTHER	3	ARVIND KUMAR SINGH vs THE STATE OF BIHAR	Mr.ANJANI PARASHAR Mr.DHANANJAY KUMAR TIWARY	Mr.SANJAY KUMAR TIWARY 1 (APP)
40.	CR. MISC./50024/2014 QUASHING(420,467,468,4 QSH COMPLAIN FOR CONGN	3	BAIDYANATH SAHNI & ORS vs STATE OF BIHAR & ANR	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN	Mr.AJAY KR. JHA (APP) Mr.PAWAN KUMAR SINGH Mr.JITENDRA KUMAR
41.	CR. MISC./50211/2014 QUASHING (379/323/447/ QSH COMPLAIN FOR OTHER	4	KRISHNA KUMAR vs STATE OF BIHAR & ANR	Mr.PRAMOD RANJAN	Mr.NITYA NAND TIWARY (APP)
42.	CR. MISC./50311/2014 QUASHING(47 A EXCISE A QSH COMPLAIN FOR CONGN	4	SHANKAR PASWAN vs THE STATE OF BIHAR	Mr.DILIP KUMAR ROY	Mr.DR.KR.UDAY PRATAP(APP)
43.	CR. MISC./50353/2014 QUASHING (498A/380) IP QSH COMPLAIN FOR CONGN	6	SATYENDRA KUMAR PANDEY vs STATE OF BIHAR & ANR	Mr.ABHAY KUMAR Mr.MANISH KUMAR NO 13	Mr.MURLIDHAR (APP) Mr.RAM JANAM MAHARAJ
44.	CR. MISC./50384/2014 QUASHING (498A/341/323 QUASHING	4	MD. SAHADAT ANSARI @ MD. & ORS vs STATE OF BIHAR & ANR	Mr.MRITUNJAY PRASAD SINGH Mr.RASHMI KUMARI	Mr.A.DAYAL (APP)
45.	CR. MISC./50392/2014 QUASHING(498A) IPC & 4 QSH COMPLAIN FOR CONGN	5	GOPAL PRASAD & ORS vs THE STATE OF BIHAR	Mr.ARBIND KUMAR SINGH Mr.RAGHWANAND Mr.RABINDRA KUMAR TIWARI	Mr.RAM SUMIRAN ROY (APP) Smt.RINA SINHA
46.	CR. MISC./50395/2014 QUASHING(498A,406) IPC QUASHING	5	KANHAIYA JEE SRIVASTAVA @ K.J. SRIVASTAVA & ORS. vs STATE OF BIHAR & ANR	Mr.SUNIL SRIVASTAVA Mr.SHOBHA KUMARI VERMA Mr.PREM KUMAR VERMA	Mr.SANJAY KR.PANDEY(APP) Mr.AJIT KUMAR SINHA Mr.AJAY KUMAR SINHA
47.	CR. MISC./50491/2014 QUASHING(498)-IPC & 4 QSH COMPLAIN FOR OTHER	7	SANJAY KUMAR vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH	Mr.ANIL KUMAR SINGH(APP) Mr.SHAILENDRA KUMAR SINGH
48.	CR. MISC./51613/2014 QUASHING (498A)IPC,4 D QSH COMPLAIN FOR CONGN	4	PRADYUT KUMAR CHOUBEY & ORS vs STATE OF BIHAR & ANR	Mr.SURYA NARAYAN SAH Mr.RAVI BHATIA Mr.MANOJ KUMAR Mr.RAKESH KUMAR	Mr.SURESH PD.SINGH(APP) Mr.RAJEEV RANJAN Mr.BELA SINGH
49.	CR. MISC./51749/2014 QUASHING (498A/406) IP QSH COMPLAIN FOR CONGN	6	MD. KHUSHNOOR ALAM & ORS. vs STATE OF BIHAR & ANR	Mr.S. JAMIL AKHTAR	Mr.P.K. CHOURASIYA (APP)
50.	CR. MISC./51783/2014 QUASHING(498A,34)-IPC QSH COMPLAIN FOR CONGN	5	FAZLUR RAHMAN & ANR vs STATE OF BIHAR & ANR	Mr.SYED ASGHER NAJMI Mr.RAM PRAVESH NATH TIWARI Mr.SAJID SALIM KHAN Mr.MD. JAVED JAFAR KHAN	Mr.BHARAT BHUSHAN(APP) Mr.S. JAMIL AKHTAR
51.	CR. MISC./6293/2015 QUASHING(323,504)-IPC QUASHING	4	ONKAR ROY @ ONKAR PD. RAY & ANR vs STATE OF BIHAR & ANR	Mr.AMRESH KUMAR SINHA Mr.KUMAR MALENDU Mr.PRANESH KUMAR ARYA	Mr.DR.RAVINDRA KUMAR(APP) Mr.GYANAND ROY Mr.SANJAY SINGH Mr.KUNDAN KUMAR SINGH

Wednesday the 11th July 2018
Court No. 13 (AT 2.15 P.M.)

Mr. Justice Jyoti Saran

TIEDUP MATTERS

FOR ORDERS (ON OFFICE NOTES)

1.	MJC/328/2018 CONTEMPT- SJ IN (CWJC/2267 /2017)	1	GAYATRI KUMARI vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.JITENDRA KUMAR ROY Mr.SUMIT KUMAR	Mr.PARTH SARTHY - GA 4 Mr.SANJAY PANDEY
2.	MJC/419/2018 CONTEMPT- SJ IN (CWJC/20525 /2016)	1	FIROZ AHMAD & ANR vs THE STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.PRIYA RANJAN	Mr.RAJESHWAR SINGH - GA 10
3.	MJC/609/2018 CONTEMPT- SJ IN (CWJC/59 /2016)	1	KAMLESHWARI PASWAN vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.SUMIT KUMAR	Mr.PARTH SARTHI - GA 4
4.	MJC/1044/2018 CONTEMPT- SJ IN (CWJC/1989 /2016)	1	TARKESHWAR UPADHYAY vs THE STATE OF BIHAR THROUGH SANJAY KUMAR, THE PRINCIPAL SECRETARY, DEPARTMEN OF HEALTH, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.ASHUTOSH TRIPATHY Mr.VISHWAJEET KUMAR MISHRA	Mr.RAJESHWAR SINGH - GA 10
5.	MJC/1082/2018 RESTORATION-SJ IN (CWJC/15637 /2014)	1	DAYA RAM YADAV vs THE STATE OF BIHAR & ORS	Mr.SAROJ KUMAR	Mr.PRABHAT KUMAR VERMA - AAG 3
6.	MJC/1152/2018 CONTEMPT- SJ IN (CWJC/15225 /2017)	1	SHIV SHANKAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.KAMLESH KISHORE	Mr.PARTH SARTHI - GA 4

FOR ADMISSION

1.	MJC/3743/2017 CONTEMPT- SJ IN (CWJC/9665 /2016)	6	VISHWANATH SINGH & ANR vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.SUDHA CHANDRA Mr.SURENDRA KUMAR SINGH	Mr.AJAY BIHARI SINHA - GA 8
2.	MJC/1568/2017 CONTEMPT- SJ IN (CWJC/1454 /2015)	10	CHANDRA DEVI & ANR vs THE STATE OF BIHAR, THROUGH THE COMMISSIONER CUM PRINCIPAL SECRETARY HEALTH DEPARTMENT, MEDICAL EDUCATION AND FAMILY WELFARE & ORS	Mr.DHANANJAY KUMAR TIWARY Mr.DHANANJAY KUMAR TIWARY	Mr.S.D. YADAV- AAG9 Mr.CHAITANYA SUAROOP
3.	MJC/2386/2017 CONTEMPT- SJ IN (CWJC/19685 /2015)	4	RAJA RAM SINGH vs THE STATE OF BIHAR THE PRINCIPAL SECRETARY, DEPARTMENT OF CO OPERATIVE, GOVERNMENT OF BIHAR, VIKASH BHAWAN, NAMELY MR. AMRIT LAL MEENA, I. A. S & ORS	Mr.PURUSHOTTAM KUMAR JHA Mr.AVANINDRA KUMAR JHA	Mr.RAJ BALLABH PRASAD YADAV - AAG 11
4.	MJC/3294/2017 CONTEMPT- SJ IN (CWJC/9441 /2016)	4	UDAY PRASAD & ORS vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, PRESENTLY CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM Mr.RAVI RANJAN	Mr.PUSHKAR NARAYAN SHAHI - AAG 6
5.	MJC/3438/2017 CONTEMPT- SJ IN (CWJC/10795 /2011)	3	RAJDEO CHAUDHARY vs MR. SHIV NARAYAN JHA, DY. SECRETARY, FINANCE DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.SANJAY KUMAR Mr.MANOJ KUMAR Mr.SHAILENDRA PRASAD Mr.BANKEY BIHARI SINGH	Mr.SARVESH KUMAR SINGH - AAG-13
6.	MJC/3508/2017 CONTEMPT- SJ IN (CWJC/1055 /2016)	3	ANIL KUMAR VERMA vs THE STATE OF BIHAR & ORS	Mr.KULANAND JHA Mr.ALOK KUMAR CHOUDHARY	Mr.P. K. VERMA - AAG 3
7.	MJC/485/2018 CONTEMPT- SJ IN (CWJC/5741 /2017)	4	CHANDRA BHUSHAN CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.SHIV KUMAR Mr.SAHJANAND SHARMA	Mr.AMIT PRAKASH - GA 13
8.	MJC/624/2017 CONTEMPT- SJ IN (CWJC/341 /2012)	4	MD. SANAULLAH AHSAN vs THE STATE OF BIHAR FOOD AND CIVIL SUPPLIES CORPORATION & ORS	Mr.KAMALA KANT TIWARY	Mr.SHAILENDRA KUMAR SINGH Mr.S K SINHA Mr.MAYANK SHEKHAR
9.	MJC/19/2018 CONTEMPT- SJ IN (CWJC/724 /2017)	4	MD. JAWED HOSSAIN & ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME (POLICE), GOVERNMENT OF BIHAR, PATNA & ORS	Mr.SIDDHARTHA PRASAD Mr.SUNIT KUMAR Mr.OM PRAKASH KUMAR	Mr.PARTHA SARTHY - GA 4
10.	MJC/79/2018 CONTEMPT- SJ IN (CWJC/19506 /2016)	3	SARFARAZ ALI & ORS vs THE STATE OF BIHAR THROUGH SECRETARY, RURAL WORKS DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.BRISKETU SHARAN PANDEY Mr.PRINCE KUMAR MISHRA	Mr.AJAY - GA 5
11.	MJC/959/2018 CONTEMPT- SJ IN (CWJC/12710 /2016)	3	SUDESHWAR SAH vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA, SRI ANJANI KUMAR SINGH & ORS	Mr.RANJEET KUMAR Mr.KUNDAN KUMAR	Mr.ASHUTOSH RANJAN PANDEY (AAG15)

12.	MJC/173/2018 CONTEMPT- SJ IN (CWJC/16709 /2016)	5	SHALIGRAM SAH vs SRI AMIR SUBHANI, THE PRINCIPAL SECRETARY GENERAL ADMINISTRATION DEPARTMENT, GOVERNMENT OF BIHAR,PATNA & ORS	Mr.SANJEEV NIKESH	Mr.P. K. VERMA (AAG 3)
13.	MJC/578/2018 CONTEMPT- SJ IN (CWJC/11378 /1997)	3	SMT. PRAMILA BALA & ORS vs THE STATE OF BIHAR THROUGH THE SECRETARY CUM COMMISSIONER, WATER RESOURCES DEPARTMENT, GOVERNMENT OF BIHAR, SICHAI BHAWAN & ORS	Mr.SANJEET KUMAR Mr.RAJ KAMAL	Mr.ANJANI KUMAR - AAG 4
14.	MJC/962/2018 CONTEMPT- SJ IN (CWJC/10661 /2017)	3	MANZER HASSAN KHAN vs THE STATE OF BIHAR & ORS	Mr.RAJIV RANJAN	Mr.ANJANI KUMAR - AAG 4
15.	MJC/2545/2017 CONTEMPT- SJ IN (CWJC/16335 /2016)	8	RAMAN KUMAR MISHRA vs THE STATE OF BIHAR & ORS	Mr.BIDHANESH MISRA Mr.TANUJA KUMARI (MISHRA)	Mr.DURGESH NANDAN - AAG 14
16.	MJC/3018/2017 CONTEMPT- SJ IN (CWJC/203 /2017)	4	UPENDRA PRASAD GUPTA ALIAS UPENDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.RUPAK KUMAR	Mr.YOGENDRA PD. SINHA - AAG 7 Mr.PRASOON SINHA Mr.RANJEET KUMAR PANDEY
17.	MJC/3582/2017 CONTEMPT- SJ IN (CWJC/3015 /2014)	3	SUNIL KUMAR SUMAN vs THE STATE OF BIHAR THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA & ORS	Mr.PRABHU NATH PATHAK	Mr.RAJ BALLABH PD. YADAV - AAG 11
18.	MJC/495/2018 CONTEMPT- SJ IN (CWJC/201 /2017)	4	AJIT KUMAR SINHA vs PANKAJ KUMAR, THE MANAGING DIRECTOR, BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. & ANR	Mr.AJAY BEHARI SINHA Mr.SURYAKANT KUMAR Mr.UPENDRA KUMAR SINGH	Mr.SHAILENDRA KUMAR SINGH
19.	MJC/2183/2017 CONTEMPT- SJ IN (CWJC/504 /2017)	3	ARVIND PRASAD vs THE STATE OF BIHAR THORUGH MR. AMRIT LAL MEENA, PRINCIPAL SECRETARY, ROAD CONSTRUCTION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.NAVENDU KUMAR	Mr.RAJ BALLABH PRASAD YADAV - AAG 11
20.	C. REV./93/2018 IN (CWJC/4883 /2016)	1	PREMMANAI KUMARI vs THE STATE OF BIHAR & ORS	Mr.PRAVEEN KUMAR Mr.UDAY PRATAP SINGH	Mr.GYAN PRAKASH OJHA (GA 7)
21.	MJC/469/2018 CONTEMPT- SJ IN (CWJC/280 /2016)	3	ANIL KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, SMT. A. N. VIJAYALAKSHMI, ANIMAL HUSBANDRY DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RANJEET KUMAR Mr.KUNDAN KUMAR Mr.RANJEETA SINGH	Mr.MD. KHURSHID ALAM - AAG 12
22.	MJC/667/2018 CONTEMPT- SJ IN (CWJC/2352 /2014)	3	DHARMLAL BAITHA vs THE STATE OF BIHAR & ORS	Smt.PUNAM SHRIVASTAVA Mr.PRADEEP KUMAR SINHA	Mr.PARTH SARTHI - GA 4
23.	MJC/1001/2018 CONTEMPT- SJ IN (CWJC/17460 /2016)	1	PRAFULL CHAND SINGH vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.RAJ BALLABH PRASAD YADAV - AAG 11
24.	MJC/1078/2018 with CONTEMPT- SJ IN (CWJC/1054 /2017)	1	RAM BABU SINGH & ORS vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM Mr.RAVI RANJAN Mr.MOHIT SHRIWASTAVA	Mr.AJAY KUMAR RASTOGI - AAG 10
25.	MJC/1103/2018 with CONTEMPT- SJ	1	NARENDRA KUMAR & ORS vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.AMIT PRAKASH - GA 13
26.	MJC/1126/2018 with CONTEMPT- SJ	1	RAJEEV RANJAN & ANR vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.VINAY KIRTI SINGH - G A 2
27.	MJC/1128/2018 CONTEMPT- SJ	1	RAJ KISHORE SHARMA & ANR vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.AJAY KUMAR RASTOGI - AAG 10
28.	MJC/1107/2018 with CONTEMPT- SJ IN (CWJC/19584 /2016)	1	SUNIL KUMAR SINGH & ANR vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.AJAY KUMAR RASTOGI - AAG 10

29.	MJC/636/2018 CONTEMPT- SJ	1	PRASHANT KUMAR vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMARI SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.S. RAZA AHMAD (AAG 5)
30.	MJC/1422/2018 CONTEMPT- SJ IN (CWJC/12703 /2017)	1	KAMLESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.PRASHANT SINHA Mr.ROHAN VERMA	Mr.CHITTARANJAN SINHA - PAAG 2
31.	MJC/1506/2018 CONTEMPT- SJ IN (CWJC/2565 /2017)	1	RAJAN KUMAR & ANR vs THE STATE OF BIHAR & ORS	Mr.PRASHANT SINHA Mr.MR. BAUA JHA Mr.AMIT KUMAR	Mr.AJAY KUMAR RASTOGI - AAG 10
32.	MJC/1744/2018 CONTEMPT- SJ IN (CWJC/18906 /2016)	1	DADAN RAM vs THE STATE OF BIHAR THROUGH ARVIND KUMAR CHAUDHARY, PRINCIPAL SECRETARY OF PANCHAYATI RAJ DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.SANTOSH KUMAR	Mr.AJAY - GA 5
33.	MJC/184/2016 CONTEMPT- SJ IN (CWJC/1646 /2014)	4	SHIDHESHWAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.DEVENDRA PRASAD SINGH	Mr.ANIL KUMAR (GP23) Mr.ARUN KUMAR Mr.MADHAW PD. YADAV (GP23)
34.	MJC/2608/2017 CONTEMPT- SJ IN (CWJC/13816 /2016)	1	NAND KISHORE SINGH vs THE STATE OF BIHAR & ORS	Mr.PRATAP SHARMA	Mr.AJAY KUMAR RASTOGI - AAG 10
35.	MJC/3001/2017 CONTEMPT- SJ IN (CWJC/650 /2015)	1	ANIL KUMAR SHRIVASTAVA vs THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
36.	MJC/58/2018 CONTEMPT- SJ IN (MJC/1211 /2017)	1	DR. AAKANKSHA vs SHRI CHAITANYA PRASAD, THE PRINCIPAL SECRETARY, ART CULTURE AND YOUTH DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.SUNIL KUMAR KARN	Mr.RAGHWANAND - GA 11 Mr.KRISHNA CHANDRA
37.	MJC/463/2018 CONTEMPT- SJ IN (CWJC/9799 /2016)	1	ARUN KUMAR vs THE STATE OF BIHAR THROUGH THE SECRETARY, ROAD CONSTRUCTION DEPARTMENT, GOVT. OF BIHAR, PATNA NAMELY MR. AMRIT LAL MEENA, I. A. S & ORS	Mr.UDAY BHAN SINGH	Mr.AMIT PRAKASH - GA 13
38.	MJC/655/2018 CONTEMPT- SJ IN (CWJC/20618 /2010)	1	SHATRUDHAN CHOUDHARY & ORS vs SRI AMIR SUBHANI, PRESENTLY POSTED AS SECRETARY, REGISTRATION EXCISE AND PROHIBITION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.SHASHI BHUSHAN SINGH Mr.GYAN ABHINAV	Mr.ANIL KUMAR SINHA - GA 1
39.	MJC/757/2018 CONTEMPT- SJ IN (CWJC/1822 /2016)	1	SHAMBHU PRASAD BAITHA & ORS vs MR. ANJANI KUMAR SINGH, THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.HARENDRA PRASAD	Mr.PARTH SARTHI - GA 4
40.	MJC/1856/2018 CONTEMPT- SJ IN (CWJC/12030 /2017)	1	DINESH KUMAR SINGH vs THE STATE OF BIHAR THROUGH SRI BINAY KUMAR, THE PRINCIPAL SECRETARY, PUBLIC HEALTH ENGINEERING DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.SIYARAM PANDEY Mr.RAM GANESH	Mr.S. RAZA AHMAD - AAG 5
41.	MJC/1871/2018 CONTEMPT- SJ IN (CWJC/4855 /2017)	1	MD. ABDUL KARIM vs THE STATE OF BIHAR THROUGH SRI BINAY KUMAR, THE PRINCIPAL SECRETARY, PUBLIC HEALTH ENGINEERING DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.SIYARAM PANDEY	Mr.S. RAZA AHMAD - AAG 5

(AT 3:30 P.M.)

FOR ORDERS

1.	CWJC/252/2017 PAY SCALES , NON GAZET	10	KAMLA KANT KHARWAR & ORS vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.SUMIT KUMAR	Mr.AJAY- GA5

FOR ADMISSION

1.	CWJC/9017/2018 OTHER MISC. MATTER	3	TEJASHWI PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA Mr.RAUSHAN	Mr.LALIT KISHORE- AG
2.	CWJC/12351/2016 LAND ENCROACHMENT & DE	11	AYODHYA PRASAD vs THE STATE OF BIHAR & ORS	Mr.MUKUND MOHAN JHA Mr.ABHISHEKH KUMAR	Mr.A.B. SINHA- SC19 Mr.ASHOK KUMAR
3.	CWJC/1161/2017 MINES REGULATION & DEV	9	SHARDA MICA MINING CO. vs THE STATE OF BIHAR & ORS	Mr. Mr.ABHIMANYU VATSA Mr.NILANJAN CHATTERJEE	Mr.SUNIL KR. MANDAL- SC3 Mr.NARESH DIKSHIT Mr.RAJENDRA PRASAD Mr.ANSHAY BAHDUR MATHUR (CGC) Mr.S.D.SANJAY (ADDL.S.G)

4. with	CWJC/14803/2017 TRANSFER , HEALTH SE	6 PANKAJ KUMAR VERMA vs THE STATE OF BIHAR & ORS	Mr.SATYENDRA RAI Mr.SHEKHAR SINGH	Mr.S.D.YADAV -AAG9 Mr.PRABHAT KUMAR SINGH Mr.LALIT KISHORE
5.	CWJC/14954/2017 TRANSFER , HEALTH SER.	1 BRIJ MOHAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.SATYENDRA RAI Mr.SHEKHAR SINGH	Mr.CHITTRANJAN SINHA (PAAG2) Mr.PRABHAT KUMAR SINGH

FOR HEARING

1.	CWJC/2330/2015 REM/DIS/TER, NON GAZET	4 RAJESH RANJAN PODDAR vs THE STATE OF BIHAR & ORS	Mr.PRITISH KUMAR LAL Mr.RAJEEV SHEKHAR Mr.SANJEEV KUMAR	Mr.GP8- MANISH KUMAR Mr.VIVEK PRASAD (GP7)

FOR HEARING UNDER ORDER 41 RULE 11 CPC

1.	MA/978/2011 CLAIM CASE-432/2009 (A	13 KAMALA DEVI & ORS vs SARWAN KUMAR SAH & ORS	Mr.RAJESH KUMAR Mr.RAJESH KUMAR	Mr.SANJAY SINGH Mr.BARUN KUMAR CHOUDHARY Mr.LALIT NARAYAN JHA

Wednesday the 11th July 2018
Court No. 7 (AT 2.15 P.M.)

Mr. Justice Rakesh Kumar

TIEDUP MATTERS

FOR ORDERS (ON OFFICE NOTES)

1.	MJC/1199/2017 RESTORATION-SJ IN (MA/497 /2012)	1 MST. MEENA DEVI & ORS vs JAMUNA SINGH & ORS	Mr.BIRENDRA KUMAR	
2.	MJC/3159/2017 33. MJC IN (CWJC/9508 /2011)	1 SANJAY KUMAR RAJAK vs THE STATE OF BIHAR & ORS	Mr.PRANAV KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
3.	MJC/1610/2018 RESTORATION-SJ IN (MJC/1572 /2016)	1 AMRENDRA KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH	Mr.SHRIMATI SHILPA SINGH (G A 12)

FOR ADMISSION

1.	CR. MISC./27084/2018 R.BAIL IPC 302,201,34 R.BAIL-1 PART HEARD	4 BOUDHU @ NAUSHAD @ BABLU vs THE STATE OF BIHAR	Mr.BIJENDRA KUMAR SINGH Mr.ANIL KUMAR SINGH	Mr.SRI JAGDHAR PRASAD (APP203)
2.	CR. MISC./27111/2018 R.BAIL IPC 307,341,324 R.BAIL-1 PART HEARD	4 ABID ALI @ ABID SIDDIQUE vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.JAVED ASLAM	Mr.SRI SANJAY KUMAR TIWARY (APP128) Mr.ZEYAUL HODA
3.	CR. MISC./31624/2018 A.BAIL IPC 272,273,308 A.BAIL PART HEARD	4 RAJNISH PRASAD @ BADMAS vs THE STATE OF BIHAR	Mr.SATYENDRA RAI Mr.SHREE NIVAS MADHUVAN	Mr.SRI INDRA KUMAR SINGH (APP174)
4.	CR. MISC./32015/2018 A.BAIL 30A EXCISE ACT A.BAIL PART HEARD	3 BIMLESH MAHTON vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY Mr.NEERAJ KUMAR PAINOLI	Mr.SRI TARUN PRASAD MANDAL (APP204)
5.	CR. MISC./33800/2018 R. BAIL IPC 328,493,31 R.BAIL-1 PART HEARD	3 AFROZ ALAM vs THE STATE OF BIHAR	Mr.SUBODH KUMAR BARNWAL Mr.TARIQUE YAZDANI	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
6.	CR. MISC./33882/2018 R.BAIL IPC 366A,34 R.BAIL-1 PART HEARD	4 GUDDU @ DHULMUL PASWAN @ DHULDHUL PASWAN @ GHULGHUL PASWAN @ GHULMUL PASWAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU Mr.AJAY KUMAR TIWARI Mr.ANJANA	Mr.SRI AKSHAY LAL PANDIT (APP75)
7.	CR. MISC./33983/2018 R.BAIL IPC 419,420,467 R.BAIL-1 PART HEARD	3 DHEERAJ JAIN @ DHIRAJ JAIN vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR	Mr.SRI MATLOOB RAB (APP34) Mr.RAMAKANT SHARMA
8.	CR. MISC./34052/2018 R.BAIL IPC 392 R.BAIL-1 PART HEARD	3 PRAKASH YADAV vs THE STATE OF BIHAR	Mr.KAMAL KISHORE JHA	Mr.SRI MADAN KUMAR (APP223)
9.	CR. MISC./36369/2018 A.BAIL 30A EXCISE ACT A.BAIL PART HEARD	4 CHANDAN KUMAR YADAV vs THE STATE OF BIHAR	Mr.KUNDAN KUMAR SINGH	Mr.SRI NAWAL KISHORE PRASAD (APP113)
10.	CR. MISC./36886/2018 A.BAIL 30A,30D EXCISE A.BAIL PART HEARD	3 SANJAY YADAV & ORS vs THE STATE OF BIHAR	Mr.RABINDRA PRASAD SINGH	Mr.SRI SHAILENDRA KUMAR -2 (APP61)
11.	CR. MISC./37432/2018 A. BAIL 30A EXCISE ACT A.BAIL PART HEARD	3 LALLU KUMAR @ LALLU @ KALLU & ORS vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY Mr.MITHILESH KUMAR ARYA	Mr.SRI SANJAY KUMAR PANDEY (APP222)
12.	CR. MISC./37667/2018 A.BAIL 30A,30D EXCISE A.BAIL PART HEARD	3 SURENDRA RAI vs THE STATE OF BIHAR	Mr.ANIL KUMAR	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
13.	CR. MISC./37992/2018 A. BAIL IPC 272,273 & A.BAIL PART HEARD	3 KARU RAJ VANSHI vs THE STATE OF BIHAR	Mr.VINOD KUMAR	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)
14.	CR. MISC./38115/2018 A.BAIL IPC 272,273 & 4 A.BAIL PART HEARD	3 VIJAY PASWAN vs THE STATE OF BIHAR	Mr.VINOD KUMAR	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)

15.	CR. MISC./38172/2018 A. BAIL 30A,37B EXCISE A.BAIL PART HEARD	3	SANJAY YADAV & ORS vs THE STATE OF BIHAR	Mr.RABINDRA PRASAD SINGH	Mr.SRI PANCHANAND PANDIT (APP115)
16.	CR. MISC./34792/2018 A. BAIL IPC 420,384 A.BAIL PART HEARD	3	MD. ISHAQUE @ ESAHAQUE vs THE STATE OF BIHAR	Mr.BIJENDRA KUMAR SINGH	Mr.SMT. MADHURI LATA (APP103)
17.	CR. MISC./34794/2018 A.BAIL IPC 366A,34 A.BAIL PART HEARD	3	ABHINANDAN RISHIDEO vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.SMT SANGEETA SHARMA (APP58)
18.	CR. MISC./37565/2018 A.BAIL IPC 30A,37B EXC A.BAIL PART HEARD	3	MUSTAQUE ANSARI & ANR vs THE STATE OF BIHAR	Mr.SURENDRA KUMAR MISHRA	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
19.	MJC/3171/2014 RESTORATION-SJ IN (MA/190 /2010)	8	SMT. NUTAN SINGH vs THE ESTATE OF SHANKAR SHARAN SINGH & ANR.	Mr.SATYANAND SHARMA Mr.AJAY KUMAR	Mr.AJAY KUMAR SHARMA
20.	MJC/1508/2016 RESTORATION-SJ IN (CWJC/15141 /2011)	5	BIHAR STATE ROAD TRANSPORT CORPORATION THROUGH ITS ADMINISTRATOR vs THE STATE OF BIHAR & ORS	Mr.NAND KUMAR SINGH Mr.ARVIND KUMAR	Mr.SC19 AJAY BIHARI SINHA Mr.ALOK KUMAR SINHA Mr.INDRAJEET BHUSHAN
21.	MJC/3644/2016 RESTORATION-SJ IN (CWJC/11435 /2011)	9	DEVESH NATH DAS vs THE STATE OF BIHAR & ORS	Mr.SATI RANJAN JAMAIYAR	Mr.PRABHAT KUMAR VERMA (AAG 3) Mr.SANJAY PANDEY
22.	MJC/3841/2016 OTHERS- SJ IN (CWJC/6283 /2011)	3	ABINASH KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.SAMIR KUMAR	
23.	MJC/155/2017 CONTEMPT- SJ IN (CWJC/7113 /2011)	1	KESHRI NANDAN SINGH vs THE STATE OF BIHAR & ANR	Mr.DR. KAMAL DEO SHARMA	Mr.AAG15 ASHUTOSH RANJAN PANDEY
24.	MJC/896/2017 RESTORATION-SJ IN (CWJC/11079 /2011)	1	ANISH KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.BIRENDRA KUMAR	Mr.ANJANI KUMAR- AAG4
25.	MJC/1126/2017 CONTEMPT- SJ IN (CWJC/9080 /2011)	16	ARVIND KUMAR vs THE STATE OF BIHAR & ORS	Mr.KANHAIYA PANDEY	Mr.SARVESH KUMAR SINGH (AAG 13)
26.	MJC/1814/2017 RESTORATION-SJ IN (CWJC/15559 /2010)	1	RITISH KUMAR vs THE STATE OF BIHAR & ORS	Mr.PRADEEP KUMAR SINGH	Mr.P. N. SHAHI AAG - 6
27.	MJC/2458/2017 RESTORATION-SJ IN (CWJC/10419 /2008)	3	MD. SHAMIM ANSARI vs THE STATE OF BIHAR & ORS	Mr.SHAMBHU SHARAN SINGH	Mr.KHURSHID ALAM - AAG 12 Mr.GYAN SHANKAR
28.	MJC/2792/2017 RESTORATION-SJ IN (CWJC/5980 /2011)	3	SURESH PRASAD CHAUDHARY & ORS vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.ASHUTOSH RANJAN PANDEY (AAG - 15)
29.	MJC/2983/2017 CONTEMPT- SJ IN (CWJC/7723 /2011)	4	LAKSHMI NARAYAN SINGH vs THE STATE OF BIHAR & ORS	Mr.RAMCHANDRA SINGH Mr.JITENDRA KUMAR SINGH Mr.SHANKAR KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
30.	MJC/3106/2017 IN (CWJC/14393 /2005)	3	DHRUB NARAIN CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.SUSHIL KUMAR JHA	Mr.KHURSHID ALAM - AAG 12
31.	MJC/3545/2017 33. MJC IN (CWJC/13275 /2008)	4	MUKESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.NAGESHWAR PRASAD SINHA	Mr.P. K. VERMA - AAG 3 Mr.SATYAM SHIVAM SUNDARAM Mr.LALIT KISHORE
32.	MJC/3760/2017 RESTORATION-SJ IN (MJC/3422 /2013)	3	BHAGIRATH PRASAD SINGH vs THE ADMINISTRATOR, BIHAR STATE ROAD TRANSPORT & ORS	Mr.SATYENDRA NARAYAN SINGH	Mr.DR.MANKESHWAR TIWARI Mr.DR.MANKESHWAR TIWARI
33.	MJC/3797/2017 CONTEMPT- SJ IN (CWJC/12311 /2015)	6	PATHALU SAH vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH Mr.SANTOSH KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.AJIT KUMAR
34.	MJC/430/2018 CONTEMPT- SJ IN (CWJC/7211 /2014)	1	SRI BIRENDRA RAM vs BHARAT PETROLEUM CORPORATION LIMITED, THROUGH ITS TERRITORY MANAGER (RETAIL), PATNA DEBESH SEN SHARMA & ANR	Mr.RAJ KAMAL Mr.SANJEET KUMAR	Mr.SANJAY SINGH
35.	MJC/682/2018 CONTEMPT- SJ IN (CWJC/21668 /2011)	1	VIJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR TIWARY Mr.KANHAIYA PANDEY Mr.RAKESH NARAYANSINGH	Mr.MRS. SILPA SINGH - GA 12

36.	MJC/1308/2018 RESTORATION-SJ IN (CWJC/5938 /2017)	3	AMRESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.SHRI PRAKASH TIWARI	Mr.AJAY KUMAR RASTOGI - AAG 10
37.	MJC/1611/2018 RESTORATION-SJ IN (MJC/1519 /2016)	1	SUSHEELA DEVI & ORS vs BRAJNANDAN ROY & ORS	Mr.ASHOK KUMAR Mr.NAVESH NANDAN	
38.	CR. MISC./35372/2018 R.BAIL IPC 399,402 R.BAIL-1	3	KARU SINGH vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH Mr.HARSH KUMAR SINGH	Mr.SRI YOGENDRA KUMAR (APP200)
39.	CR. MISC./38785/2018 RESTORATION(SJ) RESTORATION (SJ) IN (CR. MISC./63457 /2017)	1	MANORMA DEVI & ORS vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR	Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79)
40.	CR. MISC./38919/2018 A.BAIL IPC 188,341,435 A.BAIL	1	AKHILESH KUMAR SINGH @ AKHILESH SINGH vs THE STATE OF BIHAR	Mr.RADHA MOHAN SINGH	Mr.SMT. RENUKA RATNAKAR (APP125)
41.	CR. MISC./39303/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	1	KISHORE SINGH vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.MRITUNJAY KUMAR	Mr.SRI ARUN KUMAR (APP82) Mr.PARAS NATH
42.	CR. MISC./39364/2018 R. BAIL 25(1-AA),25(1- R.BAIL-1	1	RAMJEE SINGH @ RAMJEE MAHTO vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH	Mr.SRI AWADHESH KUMAR SINGH (APP215)
43.	CR. MISC./39386/2018 A. BAIL IPC 498A,307,3 A.BAIL	1	SURESH LAL DAS & ORS vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN Mr.CHANDAN KUMAR KASHYAP	Mr.SRI ZAINUL ABEDIN (APP196)
44.	CR. MISC./39399/2018 R. BAIL IPC 307,341,32 R.BAIL-1	1	JITENDRA KUSHWAHA vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH Mr.PRAMOD KUMAR SINGH	Mr.SRI AMIT KUMAR RAKESH (APP179)
45.	CR. MISC./39468/2018 R. BAIL IPC 363,366,37 R.BAIL-1	1	KISHORI SAH vs STATE OF BIHAR & ANR	Mr.RAJNANDAN KUMAR	Mr.SRI SANJAY KUMAR SINGH (APP193)
46.	CR. MISC./39534/2018 R.BAIL IPC 363,366A,37 R.BAIL-1	1	MD. AARIF vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI BHARAT LAL (APP15)
47.	CR. MISC./39872/2018 RESTORATION(SJ) RESTORATION (SJ) IN (CR. MISC./8726 /2018)	1	DEEPAK PRASAD vs STATE OF BIHAR & ANR	Mr.RAJEEV KUMAR	Mr.SMT. REENA SINHA (APP163)
48.	CR. MISC./40580/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	1	GUDDU SINGH vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.SRI SANJAY KUMAR TIWARY (APP128)
49.	CR. MISC./41584/2018 A.BAIL IPC 467,468,477 A.BAIL	1	SANGITA @ SANGEETA vs THE UNION OF INDIA THROUGH THE CENTRAL BUREAU OF INVESTIGATION, THROUGH THE SUPERINTENDANT OF POLICE, ANTI CORRUPTION BRANCH, PATNA-22	Ms.VAGISHA PRAGYA VACAKNAVI	Mr.BIPIN KUMAR SINHA (SC, CBI)

Wednesday the 11th July 2018
Court No. 20 (AT 10:30 A.M.)
Mr. Justice Dinesh Kumar Singh

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS (ON PETITIONS)			
1.	CWJC/12692/2018 IA- 4944/2018	1	M/S MAHADEV ENCLAVE PVT. LTD. vs THE STATE OF BIHAR & ORS	Mr.GAUTAM KUMAR KEJRIWAL Mr.ATAL BIHARI PANDEY	Mr.GYAN PRAKASH OJHA- GA7 Mr.NARESH DIKSHIT (SPL. P.P. MINES)	
			FOR ADMISSION			
1.	CWJC/12322/2018 LAND ENCROACHMENT & DE	1	RAMKESHI RAM vs THE STATE OF BIHAR & ORS	Mr.RAJANI KANT PANDEY	Mr.RAJ KISHORE RAY - GP-18	
2.	CWJC/12497/2018 LAND ENCROACHMENT & DE	1	SANJIN KUMAR @ SAJIVAN KUMAR @ SAJEEV KUMAR vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.NAVIN SHARMA Mr.ALKA	Mr.RISHI RAJ SINHA - SC-19	
3.	CWJC/12511/2018 LAND ENCROACHMENT & DE	1	SINGHESHWAR RAY vs THE STATE OF BIHAR & ORS	Mr.RANJIT KUMAR YADAV	Mr.HARISH KUMAR - GP 8	
4.	CWJC/3482/2016 MINES REGULATION & DEV	1	HIRDYA NARAYAN YADAV vs THE STATE OF BIHAR & ORS	Mr.VINOD KUMAR	Mr.KAUSHLENDRA KUMAR SINHA Mr.RAJENDRA PRASAD	
5.	CWJC/4252/2016 CIV.WRIT ARISING FR. O	3	AJAY SHARMA @ AJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.NIRAJ KUMAR	Mr.M.K. SINHA- SC1	
6.	CWJC/10159/2016 OTHER MISC. MATTER	3	TARA CHARAN MISHRA vs THE STATE OF BIHAR & ORS	Mr.CHANDRA KANT Mr.ANANT PRASAD SHRIVASTAVA	Mr.GP26- NIRBHAY KUMAR SINGH	
7.	CWJC/16000/2016 MINES REGULATION & DEV	3	M/S DEHRI ON SONE LABOURERS COOPERATIVE SOCIETY LTD. vs THE UNION OF INDIA & ORS	Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD	Mr.KAUSHAL KR.JHA-AAG8 Mr.NARESH DIKSHIT Mr.RAM ANURAG SINGH Mr.S.D SANJAY (ADDL. SOC. GEN.)	
8.	CWJC/19509/2016 MINES REGULATION & DEV	3	M/S S. STONE WORKS vs THE STATE OF BIHAR & ORS	Mr.RAS BIHARI THAKUR Mr.ANIL KUMAR SINHA	Mr.MD. RAISUL HAQUE- SC10 Mr.NARESH DIKSHIT Mr.RAJENDRA PRASAD	
9.	CWJC/1583/2017 OTHER MISC. MATTER	3	MD. MASUM ALI SIDDIQUE vs THE STATE OF BIHAR & ORS	Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD	Mr.SAJID SALIM KHAN- SC25	
10.	CWJC/2703/2017 OTHER MISC. MATTER	4	RAJVARDHAN SINGH vs UNION OF INDIA & ORS	Mr.ANUJIT SINHA Mr.PRATIK KUMAR SINHA	Mr.MD. KHURSHID ALAM-AAG12 Smt.CHHAYA MISHRA Mr.ANIL KUMAR SINHA	
11.	CWJC/9770/2017 OTHER MISC. MATTER	4	PRINCE KUMAR vs UNION OF INDIA THROUGH THE CHAIRMAN & ORS	Mr.PRATIK KUMAR SINHA	Mr.RISHI RAJ SINHA-SC19 Mr.KUMAR ALOK Mr.ANIL KUMAR SINHA	
12.	CWJC/10668/2017 LAND ENCROACHMENT & DE	1	MD. HUSSAIN ANSARI vs THE STATE OF BIHAR & ORS	Mr.CHANDRA SHEKHAR SINGH Mr.NISHANT VIKRAM	Mr.RISHI RAJ SINHA-SC19	
13.	CWJC/12248/2017 LAND ENCROACHMENT & DE	1	KAPILDEO SINGH vs THE STATE OF BIHAR & ORS	Mr.VIVEK ANAND AMRITESH	Mr.S.C.YADAV - GP15	
14.	CWJC/13507/2017 LAND ENCROACHMENT & DE	1	RANJEET SAW vs THE STATE OF BIHAR & ORS	Mr.PRABHAT RANJAN SINGH Mr.PRABEEN KUMAR SINGH	Mr.RISHI RAJ SINHA-SC19	
15.	CWJC/14524/2017 LAND ENCROACHMENT & DE	1	RAJESHWAR BHAGAT vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.MD.KHURSHID ALAM - AAG12	
16.	CWJC/16686/2017 OTHER MISC. MATTER	4	NARVADESHWAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR	Mr.MD. KHURSHID ALAM - AAG12 Mr.(AAG12)	
17.	CWJC/16941/2017 OTHER MISC. MATTER	1	MIR. MOHAMMAD ISLAM vs THE STATE OF BIHAR & ORS	Mr.CHANDRA KANT Mr.NAVIN KUMAR	Mr.MD.NADEEM SERAJ -GP5	
18.	CWJC/18446/2017 LAND ENCROACHMENT & DE	1	SEEMA DEVI & ANR vs THE STATE OF BIHAR & ORS	Mr.MRITUNJAY KUMAR	Mr.SAJID SALIM KHAN - SC-25 Mr.RABINDRA KUMAR PRIYADARSHI	

19.	CWJC/18463/2017 OTHER MISC. MATTER	1	MANISH KUMAR & ANR vs THE STATE OF BIHAR & ORS	Mr.JITENDRA PRASAD SINGH Mr.ARVIND KUMAR PANDEY	Mr.MD. N. H. KHAN - SC1
20.	CWJC/19393/2017 OTHER MISC. MATTER	1	PRAMILA SINHA vs THE UNION OF INDIA & ORS	Mr.DR. ANJANI PD. SINGH	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.ABHAY SHANKAR JHA Mr.RAJEEV PRAKASH
21.	CWJC/404/2018 LAND ENCROACHMENT & DE	1	AJIT KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.HARSH SINGH Mr.TEJ PRATAP SINGH	Mr.S.C. YADAV- GP15
22.	CWJC/531/2018 LAND ENCROACHMENT & DE	1	BHUKAN MAHTO vs THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR JHA	Mr.RAJ KISHORE ROY -GP18
23.	CWJC/1222/2018 B.B.C.ACT	1	APOSTOLIC CARMEL & ANR vs HINDUSTAN PETROLEUM CORPORATION LIMITED & ORS	Mr.MANOJ KUMAR Mr.RAVI BHATIA	Mr.RAJ KISHORE ROY- GP18 Mr.RAJEEV PRAKASH
24.	CWJC/1532/2018 OTHER MISC. MATTER	1	MEWA LAL CHOUDHARY vs THE UNION OF INDIA & ORS	Mr.BAIDYA NATH THAKUR Mr.SHANKAR KUMAR THAKUR Mr.PRABHAKAR THAKUR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Smt.PUNAM KUMARI SINGH
25.	CWJC/3430/2018 MINES REGULATION & DEV	3	SANJEEV KUMAR SUMAN vs THE STATE OF BIHAR & ORS	Mr.SURAJ NARAIN YADAV Mr.DINESH KUMAR	Mr.G.P. OJHA- GA7 Mr.NARESH DIKSHIT (SPL.P.P. MINES)
26.	CWJC/4521/2018 LAND ENCROACHMENT & DE	1	PAPPU PRASAD vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.MD. KHURSHID ALAM-AAG12
27.	CWJC/4829/2018 LAND ENCROACHMENT & DE	1	MANGALA SINGH vs THE INDIAN RAILWAYS THROUGH THE GENERAL MANAGER, EAST CENTRAL RAILWAY & ORS	Mr.RAKESH KUMAR SINHA	Mr.RAJ KISHORE ROY -GP18 Mr.SATYENDRA KUMAR Mr.ANIL KUMAR SINHA
28.	CWJC/5802/2018 LAND ENCROACHMENT & DE	1	RAMAVATAR MAHTO vs THE STATE OF BIHAR & ORS	Mr.DEVENDRA PRASAD SINGH	Mr.VINAY KIRTI SINGH-GA2
29.	CWJC/6675/2018 INDIAN REGISTRATION AC	3	RAKESH KUMAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH Mr.SANTOSH KUMAR	Mr.P.N. SHAHI- AAG6
30.	CWJC/10717/2018 OTHER MISC. MATTER	1	SHIV SAGAR UPADHYAY vs THE STATE OF BIHAR & ORS	Mr.BRAJ BHUSHAN MISHRA Mr.DAMODAR PRASAD TIWARY	Mr.AJAY -GA5
31.	CWJC/11499/2018 LAND ENCROACHMENT & DE	1	ANIL KUMAR SRIVASTAV vs THE STATE OF BIHAR & ORS	Mr.UDAY PRAKASH SHRARMA Mr.RAVINESH	Mr.RAJ KISHORE ROY- GP18
32.	CWJC/12710/2018 LAND ENCROACHMENT & DE	1	SATYENDRA KUMAR MISHRA vs THE STATE OF BIHAR & ORS	Mr.DHANANJAY MISHRA	Mr.SAJID SALIM KHAN -SC25
33.	CWJC/13166/2018 LAND ENCROACHMENT & DE	1	INDU DEVI & ORS vs THE UNION OF INDIA & ORS	Mr.ANSUL Mr.ANUJ KUMAR	Mr.YOGENDRA PRASAD SINHA-AAG7 Mr.PRASOON SINHA Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG)
34.	CWJC/2714/2018 LAND ENCROACHMENT & DE	5	NARESH PRASAD @ NARESH GOPE vs THE STATE OF BIHAR & ORS	Mr.RAJ KISHOR PRASAD Mr.ASHOK KUMAR Mr.LAL BAHADUR SINGH Mr.DHANESHWAR PRASAD GUPTA	Mr.MD.KHURSHID ALAM - AAG12
35.	CWJC/6808/2018 INDIAN REGISTRATION AC	3	DURGA PRASAD vs THE STATE OF BIHAR & ORS	Mr.JAVED ASLAM Mr.ANUJ KUMAR	Mr.ANIL KR.SINHA-GA1
36.	CWJC/5021/2018 LAND ENCROACHMENT & DE	1	SATYANARAYAN SHARMA & ANR vs THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR Mr.PURUSHOTTAM SHARMA Mr.NIRANJAN KUMAR	Mr.S.C. YADAV- GP15
37.	CWJC/5627/2018 MINES REGULATION & DEV	5	M/S. ADITYA MULTICOM PRIVATE LIMITED vs THE STATE OF BIHAR & ORS	Mr.SURAJ SAMDARSHI Mr.INDRAJESH KUMAR Mr.RAJAN PRAKASH	Mr.GYAN PRAKASH OJHA -GA7 Mr.NARESH DIKSHIT (SPL.P.P.MINES)

38.	CWJC/7785/2018 MINES REGULATION & DEV	1	M/S. MAHADEV ENCLAVE PVT. LTD. vs THE STATE OF BIHAR & ORS	Mr.GAUTAM KUMAR KEJRIWAL Mr.RAJIV RANJAN TIWARI	Mr.GYAN PRAKASH OJHA -GA7 Mr.NARESH DIKSHIT (SPL.P.P.MINES)
39.	CWJC/9101/2018 MINES REGULATION & DEV	1	M/S ADITYA MULTICOM PRIVATE LIMITED vs THE STATE OF BIHAR & ORS	Mr.SURAJ SAMDARSHI Mr.INDRAJESH KUMAR Mr.NARESH DIKSHIT (SPL.P.P.MINES) Mr.VISHAL VIKRAM RANA Mr.RAJAN PRAKASH	Mr.VIVEK PRASAD -GP7 Mr.NARESH DIKSHIT (SPL.P.P.MINES)
40.	CWJC/9113/2018 MINES REGULATION & DEV	1	M/S ADITYA MULTICOM PRIVATE LIMITED vs THE STATE OF BIHAR & ORS	Mr.SURAJ SAMDARSHI Mr.INDRAJESH KUMAR Mr.VISHAL VIKRAM RANA Mr.RAJAN PRAKASH	Mr.GYAN PRAKASH OJHA -GA7 Mr.NARESH DIKSHIT (SPL.P.P.MINES)
41.	CWJC/9200/2018 MINES REGULATION & DEV	1	RAVISHANKAR BHATT vs THE STATE OF BIHAR & ORS	Mr.RABINDRA KUMAR PRIYADARSHI	Mr.GYAN PRAKASH OJHA -GA7 Mr.SANJEEV RANJAN Mr.NARESH DIKSHIT (SPL.P.P.MINES)
42.	CWJC/9829/2018 MINES REGULATION & DEV	1	MD. ISRAIL vs THE STATE OF BIHAR & ORS	Mr.SANJEEV RANJAN Mr.SANJAY KUMAR SINHA	Mr.GYAN PRAKASH OJHA -GA7 Mr.NARESH DIKSHIT (SPL.P.P.MINES)
43.	CWJC/9979/2018 MINES REGULATION & DEV	1	MD. ISRAIL vs THE STATE OF BIHAR & ORS	Mr.SANJEEV RANJAN Mr.MANOJ KUMAR SINGH	Mr.GYAN PRAKASH OJHA -GA7 Mr.NARESH DIKSHIT (SPL.P.P.MINES)
44.	CWJC/10953/2018 MINES REGULATION & DEV	1	CHANDAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.VIVEKA NANDSINGH	Mr.VIVEK PRASAD- GP7 Mr.NARESH DIKSHIT
45.	CWJC/11239/2018 MINES REGULATION & DEV	1	VED PRAKASH SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.SURAJ SAMDARSHI Mr.INDRAJESH KUMAR Mr.VISHAL VIKRAM RANA	Mr.GYAN PRAKASH OJHA -GA7 Mr.NARESH DIKSHIT (SPL.P.P.MINES)
46.	CWJC/11510/2018 MINES REGULATION & DEV	1	PIYUSH KUMAR vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.GYAN PRAKASH OJHA-GA7 Mr.NARESH DIKSHIT (SPL. P.P. MINES)
47.	CWJC/12016/2014 OTHER MISC. MATTER	6	VINAY SHANKAR PANDEY & ORS vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINGH Mr.ABHAY KUMAR ROY	Mr.GP3-SANTOSH KUMAR JHA Mr.DINESHWAR MISHRA Mr.SUBASH CHANDRA YADAV (GP15)
48.	CWJC/6023/2015 OTHER MISC. MATTER	6	MOST. NAVRANI DEVI vs THE STATE OF BIHAR & ORS	Mr.SUSHIL KUMAR SINGH Mr.VIPIN KUMAR SINGH	Mr.SC1- M.K. SINHA Mr.ANIL KUMAR SINHA Mr.MANISH KUMAR NO 13 Mr.JITENDRA KUMAR BHARTI Mr.ABHAY KUMAR
49.	CWJC/890/2016 OTHER MISC. MATTER	1	NARESH CHAUDHARY vs THE UNION OF INDIA & ORS	Mr.AWADHESH KUMAR MISHRA Mr.SATYENDRA KUMAR Mr.AJAY KUMAR	Mr.SC9-RAJ NANDAN PRASAD Mr.S.D SANJAY (ADDL. SOC. GEN.) Mr.ANSHAY BAHADUR MATHUR (CGC) Mr.VIKASH KUMAR (SC11)
50. with	CWJC/9201/2016 LAND ENCROACHMENT & DE	8	MUNNA SAH vs THE STATE OF BIHAR & ORS	Mr.AJAY KR SINGH NO.1 Mr.RAJU PANDEY	Mr.DR. ANSHUMAN- SC14 Mr.PATANJALI RISHI Mr.SANJEET KUMAR SINGH Mr.MRITUNJAY KUMAR
51.	CWJC/19341/2016 LAND ENCROACHMENT & DEMOLITION MATTERS	1	SANJAY PRASAD @ SANJAY KUMAR SAH vs THE STATE OF BIHAR & ORS	Mr.SANJEET KUMAR SINGH Mr.PATANJALI RISHI	Mr.MD.KHURSHID ALAM-AAG12 Mr.AJAY KR SINGH NO.1
52.	CWJC/13724/2016 INDIAN REGISTRATION AC	14	PANKAJ KUMAR SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.AJIT KUMAR Mr.VIVEKA NAND SINGH Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.UDAY KUMAR	Mr.M.K. AMBASTHA- SC26 Mr.ARVIND KUMAR JHA Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.MADAN MOHAN Mr.GANPATI TRIVEDI Mr.MANOJ KR.AMBASTHA (SC26)
53.	CWJC/16407/2016 OTHER MISC. MATTER	1	SITARAM MISHRA vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR JHA Mr.DR. ANSHUMAN	Mr.SHEO SHANKAR PRASAD-SC8

54.	CWJC/18854/2016 OTHER MISC. MATTER	4	BINOD KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR SHUKLA Mr.BRIJ MOHAN KUMAR Mr.DR. BINAY KUMAR SINGH Mr.MD. NURUL HODA	Mr.RAJ BALLABH PD. YADAV-AAG11 Mr.BINDHYACHAL SINGH
55.	CWJC/18995/2016 FREEDOM FIGHTER	1	RAM CHANDRA YADAV @ RAMCHANDRA YADAV vs THE UNION OF INDIA & ORS	Mr.MANISH KUMAR NO 13 Mr.JITENDRA KUMAR BHARTI Mr.ROHIT KUMAR NO-5	Mr.PARTHA SARTHI-GA4 Mr.S.D SANJAY (ADDL. SOC. GEN.) Mr.KUMAR PRIYA RANJAN (CGC)
56.	CWJC/2735/2017 OTHER MISC. MATTER	9	DEVKI NANDAN CHOUDHARY & ANR vs THE STATE OF BIHAR & ORS	Mr.USHA KUMARI Mr.POONAM SINGH Mr.SHANTANU SINGH Mr.S.B. SINGH	Mr.MD. N.H. KHAN- SC1 Mr.UDAY PRASAD SINGH Mr.JAGANNATH PRASAD
57.	CWJC/12470/2017 OTHER MISC. MATTER	1	RADHEY SHYAM SINGH vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR PANDEY Mr.RINKI KUMARI	Mr.SAJID SALIM KHAN -SC25
58.	CWJC/14312/2017 OTHER MISC. MATTER	3	RAMA SHANKAR SINGH vs SHIV NARAYAN SINGH & ORS	Mr.NACHIKETA JHA Mr.BIRENDRA KUMAR TIWARY Mr.RAJESH KUMAR Mr.PARMANAND PD.NR.SAHI Mr.DHANANJAY KUMAR SINGH	
59.	CWJC/16459/2017 MINES REGULATION & DEV	3	M/S CHAMPION GROUP OF COMPANY vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR	Mr.K. K. JHA --AAG8 Mr.NARESH DIKSHIT
60.	CWJC/16616/2017 MINES REGULATION & DEV	1	M/S MAHADEV ENCLAVE PVT. LTD. vs THE STATE OF BIHAR & ORS	Mr.GAUTAM KUMAR KEJRIWAL	Mr.G.P.OJHA - GA-7 Mr.RAJENDRA PRASAD
61.	CWJC/17381/2017 MINES REGULATION & DEV	3	M/S CHAMPION GROUP OF COMPANY vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR	Mr.K.K. JHA - AAG-8 Mr.NARESH DIKSHIT
62.	CWJC/18128/2017 OTHER MISC. MATTER	3	NIRANJAN SHARMA & ORS vs THE UNION OF INDIA & ORS	Mr.SIYARAM PANDEY Mr.MANINDRA KISHORE SINGH	Mr.MD. KHURSHID ALAM - AAG12 Mr.ANIL KUMAR SINHA Mr.AMARESH KUMAR SINHA
63.	CWJC/18882/2017 FREEDOM FIGHTER	1	CHANDRA KANTI DEVI vs THE UNION OF INDIA & ORS	Mr.MANOJ KUMAR Mr.UDAY CHAND PRASAD	Mr.SHEO SHANKAR PRASAD - SC8 Mr.KUMAR PRIYA RANJAN Mr.MR. RANJAN KUMAR Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG)
64.	CWJC/1954/2018 OTHER MISC. MATTER	1	ASHOK KUMAR VERMA vs THE STATE OF BIHAR & ORS	Mr.AMAR NATH SINGH Mr.SUBODH CHANDRA JHA Mr.AMAR NATH SINGH	Mr.MD.KHURSHID ALAM - AAG12
65.	CWJC/2313/2018 INDIAN STAMP ACT	1	M/S KATYAYNI CONTRACTOR PRIVATE LTD. THROUGH ITS DIRECTOR, RANDHIR KUMAR vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR Mr.PRIYA RANJAN	Mr.P.N. SHAHI- AAG6
66.	CWJC/3262/2018 OTHER MISC. MATTER	4	ABHISHEK KUMAR vs THE STATE OF BIHAR & ORS	Mr.BISHWA BIBHUTI KUMAR SINGH	Mr.PARTHA SARTHI- GA4
67.	CWJC/6139/2018 OTHER MISC. MATTER	1	PUNAM DEVI vs THE CHIEF ENGINEER, SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED & ORS	Mr.AMIT KUMAR ANAND	Mr.VINAY KIRTI SINGH Mr.KUNAL TIWARY
68.	CWJC/7415/2018 OTHER MISC. MATTER	3	SURESH PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.RAMADHAR SHEKHAR	Mr.SMT. BINITA SINGH-SC28 Mr.GYAN SHANKAR Mr.GIRIJISH KUMAR Mr.LALIT KISHORE
69.	CWJC/8466/2018 INDIAN REGISTRATION AC	1	VIJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.AKHILESHWAR KUMAR SHRIVASTVA	Mr.VIKASH KUMAR- SC11
70.	CWJC/10233/2018 OTHER MISC. MATTER	1	DR. CHANDRA BHUSHAN VERMA vs THE STATE OF BIHAR & ORS	Mr.RAJANI KANT MISHRA Mr.LAKSHMAN LAL PANDEY	Mr.GYAN PRAKASH OJHA- GA7

71.	CWJC/8613/2009 OTHER MISC. MATTER	34	RAJESHWAR CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.RANJAN KR.SINGH Mr.SAJID SALIM KHAN Mr.SANDEEP KUMAR Mr.UMA SHANKAR SHARMA	Mr.(GA7) Mr.BINITA SINGH (GP31)
72.	CWJC/11580/2015 OTHER MISC. MATTER	1	ANUJ KUMAR vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KISHORE THAKUR	Mr.A.UJJWAL (SC25)
73.	CWJC/7626/2016 LAND ENCROACHMENT & DE	10	RAMASHRAY SINGH vs THE STATE OF BIHAR & ORS	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.ABHISHEK ANAND Mr.ANITA KUMARI SINGH	Mr.HARISH KUMAR- GP32

(AT 11:30 A.M.)

FOR ADMISSION

1.	CR. MISC./38124/2018 A. BAIL IPC 302,201 A.BAIL	3	AMIT KUMAR SINGH @ GAURAV SINGH vs THE STATE OF BIHAR	Mr.PRABHAT RANJAN SINGH Mr.PRABEEN KUMAR SINGH	Mr.SRI RANA RANDHIR SINGH (APP209)
2.	CR. MISC./39312/2018 A. BAIL IPC 379 & 40 B A.BAIL	1	DHAMU SAH & ANR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SRI SANJAY KUMAR PANDEY (APP222)
3.	CR. MISC./39439/2018 A.BAIL IPC 420,467,468 A.BAIL	1	RAGINI KUMARI vs THE UNION OF INDIA, THROUGH C. B. I., PATNA	Mr.SANJAY KUMAR Mr.JAY PRAKASH SINGH	Mr.BIPIN KUMAR SINHA (SC,CBI)
4.	CR. MISC./39442/2018 A.BAIL IPC 307,147,149 A.BAIL	1	DISKO MIAN & ORS vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.SRI SAKIR AHMAD (APP195)
5.	CR. MISC./39456/2018 A.BAIL IPC 341,323,379 A.BAIL	1	RAMADHAR MAHATO @ RAMADHAR RAUT & ANR vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA	Mr.SRI SAKIR AHMAD (APP195)
6.	CR. MISC./39464/2018 A. BAIL IPC 379 A.BAIL	1	MIRTUNJAY KUMAR & ORS vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.SRI CHAUBEY JAWAHAR (APP158)
7.	CR. MISC./39692/2018 A.BAIL IPC 307,341,323 A.BAIL	1	SONU MISHRA @ SUSHIL MISHRA vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.SRI SURESH PRASAD SINGH (APP230)
8.	CR. MISC./39693/2018 A. BAIL IPC 307,34 & 2 A.BAIL	1	RAJA YADAV @ RAJ YADAV vs THE STATE OF BIHAR	Mr.SANJIV KUMAR SINGH	Mr.SRI MATLOOB RAB (APP34)
9.	CR. MISC./39704/2018 A. BAIL 20,22 NDPS ACT A.BAIL	1	HAPPY KUMAR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.SRI SANJAY KUMAR SHARMA (APP236)
10.	CR. MISC./39707/2018 A. BAIL IPC 394,34 A.BAIL	1	RANJEET RAI vs THE STATE OF BIHAR	Mr.SURYA NARAYAN ROY Mr.ASHOK KUMAR SINGH	Mr.SRI PARMANAND KUMAR (APP244)
11.	CR. MISC./39743/2018 A. BAIL IPC 307,341,32 A.BAIL	1	KAMLESH PRASAD & ORS vs THE STATE OF BIHAR	Mr.GAURI SHANKAR PRASAD	Mr.SRI AMITESH KUMAR (APP8)
12.	CR. MISC./39747/2018 A.BAIL IPC 302,34 & 27 A.BAIL	1	RAGHUVINDRA YADAV vs THE STATE OF BIHAR	Mr.ASHOK KUMAR	Mr.SRI MUKESHWAR DAYAL (APP37)
13.	CR. MISC./39750/2018 A.BAIL IPC 365,364 A.BAIL	1	RAJEEV KUMAR @ PAPPU JEE vs THE STATE OF BIHAR	Smt.BABITA KUMARI Mr.NILESH KUMAR	Mr.SRI MUSTAQUE ALAM (APP36) Mr.AJIT KUMAR
14.	CR. MISC./39804/2018 A. BAIL IPC 304B,34 A.BAIL	1	BINOD PRASAD @ BINOD SAO & ORS vs THE STATE OF BIHAR	Mr.SATYA VEER	Mr.SRI BHANU PRATAP SINGH (APP14)
15.	CR. MISC./39809/2018 A.BAIL IPC 406,419,420 A.BAIL	1	KAILASH CHAND SAHEWALA @ KAILAS CHAND SAHEWALA vs THE STATE OF BIHAR	Mr.SHYAMESHWAR KUMAR SINGH Mr.CHAITANYA SUAROOP Mr.AKASHDEEP	Mr.SRI ATAUR RAHMAN (APP191)
16.	CR. MISC./39826/2018 A. BAIL IPC 366A,34 A.BAIL	1	SHASHI CHAUDHARY @ SHASHI KUMAR JAISWAL @ SHASHI KR. JAISWAL vs THE STATE OF BIHAR	Mr.MADHAV JHA	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)

17.	CR. MISC./39829/2018 A.BAIL IPC 307,341,342 A.BAIL	1	BHAGWAN SONI vs THE STATE OF BIHAR	Mr.VIJAY KR SINGH NO. 1	Mr.SMT PUSHPA SINHA (APP45)
18.	CR. MISC./39833/2018 A.BAIL IPC 307,341,323 A.BAIL	1	SURAJ MISTRY & ANR vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR	Mr.SRI ASHOK KUMAR SINGH (APP213)
19.	CR. MISC./39834/2018 A.BAIL IPC 307,147,148 A.BAIL	1	BHOLA RAI vs THE STATE OF BIHAR	Mr.RANDHIR KUMAR NO-1	Mr.SRI ANIL PRASAD SINGH (APP210)
20.	CR. MISC./39836/2018 A. BAIL IPC 302,34 A.BAIL	1	PANKAJ YADAV vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR AGRAWAL Mr.SANTOSH KUMAR SINGH	Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79) Mr.MANENDRA KUMAR SINHA
21.	CR. MISC./39838/2018 A.BAIL IPC 341,323,328 A.BAIL	1	CHANDERDEV SAH @CHANDRADEV SAHU @ CHANDRADEV SAH & ANR vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.SRI TAPESHWAR SHARMA (APP170) Mr.ARUN KUMAR LAL Mr.GIRJANAND PRASAD
22.	CR. MISC./39840/2018 A.BAIL IPC 307,147,148 A.BAIL	1	JITENDRA PRATAP @ JITENDRA PRASAD @ JITENDRA PRABHAT vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.SRI RAM NARESH RAY (APP212)
23.	CR. MISC./39843/2018 A.BAIL IPC 394 A.BAIL	1	MANISH YADAV @ NIKU @ NIKU YADAV @ MANISH KUMAR vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY Mr.SURENDRA SAO	Mr.SRI BISHESHWAR RAM (APP18)
24.	CR. MISC./39845/2018 A. BAIL IPC 307,147,34 A.BAIL	1	MANTU BARBAYAK & ANR vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.GANESH SHARMA Mr.SUNIL PRASAD	Mr.SRI GAURI SHANKAR GUPTA (APP95)
25.	CR. MISC./39848/2018 A.BAIL IPC 409,420,120 A.BAIL	1	AJAY KUMAR vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR	Mr.SRI RAJENDRA PRASAD NAT (APP123)
26.	CR. MISC./39850/2018 A.BAIL IPC 414,353,420 A.BAIL	1	CHHATHU SINGH & ANR vs THE STATE OF BIHAR	Mr.JAI PRAKASH SINGH Mr.DHARMENDRA KUMAR PASWAN	Mr.SMT. SAHIN BEGAM (APP134)
27.	CR. MISC./39851/2018 A.BAIL IPC 370,370A & A.BAIL	1	MAHESH @ MAHESH SHARMA vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR PANDEY	Mr.MD. NAZIR ANSARI (APP106)
28.	CR. MISC./39853/2018 A. BAIL IPC 307,379,38 A.BAIL	1	DHARMENDRA PASWAN & ANR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.SRI UMESHNAND PANDIT (APP187)
29.	CR. MISC./39855/2018 A. BAIL IPC 279,323,32 A.BAIL	1	ANKU SAHNI @ ABHINAV SWAROOP vs THE STATE OF BIHAR	Mr.BHAVESH KUMAR	Mr.SRI BINOD KUMAR (APP16)
30.	CR. MISC./39858/2018 A.BAIL 135 ELECTRICITY A.BAIL	1	BINAY KUMAR @ VINAY KUMAR vs STATE OF BIHAR & ANR	Mr.SIDHENDRA NARAYAN SINGH	Mr.MD. FAHIMUDDIN (APP235) Mr.SHREKANT SHARAN SINGH Mr.VINAY KIRTI SINGH
31.	CR. MISC./39861/2018 A.BAIL IPC 302,34 & 27 A.BAIL	1	BAMBAM YADAV @ BAMBAM KUMAR vs THE STATE OF BIHAR	Mr.NAGMANI KUMAR	Mr.SRI KUMAR RANJIT RANJAN (APP211)
32.	CR. MISC./39870/2018 A. BAIL IPC 409,420,34 A.BAIL	1	AJAY KUMAR SINGH vs THE STATE OF BIHAR	Mr.VIJAY KUMAR @ VIJAY KR. SINGH Mr.SUNIL KUMAR SINHA	Mr.DR. INDIWAR KUMARI (APP22)
33.	CR. MISC./39871/2018 A.BAIL IPC 395 A.BAIL	1	SAROJ KUMAR vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.SRI RAJESH KUMAR (APP48)
34.	CR. MISC./39874/2018 A. BAIL IPC 323,341,50 A.BAIL	1	BISHUNDEO SINGH & ORS vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR	Mr.SRI AHMAD ALI (APP5)

(AFTER THE ABOVE)

TIEDUP MATTERS

TO BE MENTIONED

1.	CR. MISC./34188/2017 C.BAIL C.BAIL	6	INDRADEO PRASAD vs STATE OF BIHAR & ANR	Mr.RAJIV RANJAN KR. PANDEY Mr.KRITYA NAND JHA	Mr.SRI BINOD KUMAR 3 (APP89) Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD
2.	CR. MISC./37582/2018 A.BAIL IPC 498A,323,34 A.BAIL	4	KUNDAN KUMAR vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR	Mr.SRI MURLIDHAR (APP110)
3.	CR. MISC./37918/2018 A. BAIL IPC 307,147,14 A.BAIL	3	MUKESH CHOUDHARY & ORS vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SMT RENU KUMARI (APP160)

FOR ORDERS

1.	CR. MISC./48626/2016 R.BAIL IPC 498A, 307/3 R.BAIL-1	5	INDU DEVI vs STATE OF BIHAR & ANR	Mr.ANUJ KUMAR Mr.BIBHUTI NARAYAN	Mr.SRI PARMANAND KUMAR (APP244)
2.	CR. MISC./37357/2018 C.BAIL C.BAIL	1	SONI GUPTA vs STATE OF BIHAR & ANR	Smt.PREM SHEELA PANDEY	Mr.SRI SHYAM BIHARI SINGH (APP173) Mr.AMIT KUMAR ANAND

FOR ORDERS (ON OFFICE NOTES)

1.	MJC/2328/2017 33. MJC IN (CWJC/8351 /2013)	1	SHAYAM KISHORE SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJENDRA SHARMA	Mr.PUSHKAR NARAYAN SHAHI - AAG 6
2.	MJC/2627/2017 RESTORATION-SJ IN (CWJC/17600 /2014)	1	ARVIND KUMAR vs THE STATE OF BIHAR & ORS	Mr.DHARNIDHAR MISHRA	Mr.KHURSHID ALAM - AAG 12
3.	CR. MISC./50856/2017 MOD (SJ) IN (CR. MISC./33231 /2015)	6	ARUN PASWAN vs STATE OF BIHAR & ANR	Mr.SYED ASGHER NAJMI Mr.VARUN KUMAR	Mr.SRI NIRMAL KUMAR SINHA (APP199)

FOR ADMISSION

1.	MJC/1621/2015 CONTEMPT- SJ IN (CR. REV./806 /2013)	5	AJAY KUMAR SINGH & ANR vs BISHUNDEO MAHTON & ORS	Mr.SHIVENDRA PRASAD Mr.UMA SHANKAR SHARMA	Mr.AAG6 ANJANI KUMAR Mr.PARMANAND PD. NR. SAHI Mr.BIRENDRA KUMAR TIWARY
2.	MJC/1552/2017 RESTORATION-SJ IN (CWJC/11463 /2008)	3	DASARATH RAM vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KUMAR CHOUBEY	Mr.YOGENDRA PRASAD SINHA - AAG 7 Mr.VIJAY SHANKAR UPADHYAY
3.	MJC/1824/2017 CONTEMPT- SJ IN (CWJC/11196 /2008)	3	MAHENDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.SATISH KUMAR SINHA	Mr.ASHUTOSH RANJAN PANDEY - AAG15
4.	MJC/2707/2017 33. MJC IN (CWJC/21543 /2014)	1	ALAWALPUR JAN KALYAN SAMITI THROUGH ITS SECRETARY SAHADUR THAKUR vs THE STATE OF BIHAR & ORS	Mr.PRAVIN KUMAR	Mr.KHURSHID ALAM (AAG-12)
5.	MJC/2714/2017 MODIFICATION- SJ IN (CWJC/17184 /2016)	6	TEJ NARAYAN SINGH vs THE STATE CO OPERATIVE MARKETING UNION LTD. & ORS	Mr.MOHAMMED ABU HAIDAR	Mr.VIKAS KUMAR
6.	MJC/3772/2017 CONTEMPT- SJ IN (CWJC/1675 /2017)	1	MOST. MALTI DEVI vs THE STATE OF BIHAR & ORS	Mr.ANAND KISHORE CHOUDHARY Mr.RAMENDRA KUMAR BHARTI	Mr.KHURSHID ALAM - AAG 12
7.	MJC/263/2018 RESTORATION-SJ IN (CWJC/18062 /2016)	1	MD. FIROZ AHMAD & ANR vs THE STATE OF BIHAR & ORS	Mr.MD. JAVED JAFAR KHAN	Mr.ANIL KUMAR SINHA - GA 1
8.	MJC/882/2018 CONTEMPT- SJ IN (CWJC/12377 /2017)	3	RAJESH KUMAR @ GUDDU KUMAR vs SRI KUMAR RAVI COLLECTOR CUM DISTRICT MAGISTRATE, PATNA & ORS	Mr.PRAMOD KUMAR SINGH Mr.SURESH KUMAR GUPTA	Mr.PARTH SARTHI - GA 4
9.	MJC/1284/2018 RESTORATION-SJ IN (CWJC/2792 /2018)	4	BINDA PRASAD vs THE STATE OF BIHAR & ORS	Mr.PREM RANJAN KUMAR	Mr.PRABHAT KUMAR VERMA - AAG 3
10.	MJC/1335/2018 CONTEMPT- SJ IN (CWJC/14827 /2017)	1	BHUNESHWAR SINGH vs THE STATE OF BIHAR, THROUGH MR. AMIR SUBHANI, THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME (POLICE), BIHAR, PATNA & ORS	Mr.RAJANI KANT SINGH	Mr.PARTH SARTHI - GA 4
11.	MJC/1530/2018 RESTORATION-SJ IN (CWJC/16635 /2017)	1	BIMAL KUMAR RAY @ ANIL KUMAR RAY vs THE STATE OF BIHAR & ORS	Mr.SUBHASH KUMAR JHA	Mr.MD. KHURSHID ALAM (AAG 12)
12.	MJC/1836/2018 CONTEMPT- SJ IN (CWJC/4860 /2018)	1	M/S. MAHADEV ENCLAVE PVT. LTD. vs THE STATE OF BIHAR THROUGH ATUL PRASAD THE PRINCIPAL SECRETARY CUM COMMISSIONER, DEPARTMENT OF MINES & GEOLOGY, GOVT. OF BIHAR, PATNA & ORS	Mr.GAUTAM KUMAR KEJRIWAL	Mr.GYAN PRAKASH OJHA - GA 7 Mr.NARESH DIKSHIT

13.	MJC/1881/2018 CONTEMPT- SJ IN (CWJC/10006 /2018)	1	AMAZON INFOSOLUTION PVT. LTD. vs MR. ATUL PRASAD, THE PRINCIPAL SECRETARY, DEPARTMENT OF MINES AND GEOLOGY, GOVT. OF BIHAR & ORS	Mr.SANJIV SHARAN	Mr.GYAN PRAKASH OJHA-GA7 Mr.NARESH DIKSHIT
14.	MJC/1906/2018 RESTORATION-SJ IN (CWJC/14391 /2017)	3	HIRDYANAND SINGH vs THE STATE OF BIHAR & ORS	Mr.AKHILESH KUMAR	Mr.MD. KHURSHID ALAM - AAG 12
15.	CR. MISC./24536/2017 C.BAIL C.BAIL	8	SWATI KUMARI vs STATE OF BIHAR & ANR	Mr.NAFISUZZOHA Mr.SAROJ KUMAR SINGH	Mr.SRI VINOD SHANKAR MODI (APP188) Mr.SHEKHAR KUMAR SINGH
16.	CR. MISC./60377/2017 MOD (SJ) IN (CR. MISC./39670 /2016)	1	MEENA DEVI vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.SRI NAWAL KISHORE PRASAD (APP113)
17.	CR. MISC./8112/2018 MOD (SJ) IN (CR. MISC./24437 /2017)	3	SHAMBHU KUMAR vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
18.	CR. MISC./38781/2018 RESTORATION(SJ) RESTORATION (SJ) IN (CR. MISC./16539 /2014)	1	PRABHASH MISHRA @ CHIKU MISHRA & ORS vs STATE OF BIHAR & ANR	Mr.KARUNA KANT JHA	Mr.SRI CHAUBEY JAWAHAR (APP158)
19.	CR. MISC./22859/2016 MOD (SJ) IN (CR. MISC./4079 /2015)	4	BISHNU KUMAR SHARMA vs THE STATE OF BIHAR	Mr.RAJEEV LOCHAN Mr.AWADHESH KUMAR PANDEY Mr.PRAVIN KUMAR SINHA	Mr.M.DAYAL(APP)
20. with	CR. MISC./25117/2017 MOD (SJ) IN (CR. MISC./18732 /2016)	4	VEER VIKRAM KUMAR vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.BHUBNESHWAR PRASAD Mr.SARBOTTAM KUMAR SARKAR	Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79) Mr.RAM SUMIRAN RAI
21.	CR. MISC./7876/2018 C.BAIL MOD (SJ)	1	RASHMI PRIYADARSHANI vs STATE OF BIHAR & ANR	Mr.RAM SUMIRAN RAI Mr.ANITA KUMARI	Mr.SRI NARSINGH TANTI (APP111) Mr.SURENDRA KUMAR SINGH Mr.SUDHA CHANDRA
22. with	CR. MISC./32853/2017 MOD (SJ) IN (CR. MISC./49692 /2014)	13	DINESH KUMAR TIWARY @ DINESH KUMAR TIWARI vs STATE OF BIHAR & ANR	Mr.NILENDU KUMAR CHOUDHARY Mr.MANISH KUMAR NO-2	Mr.SRI SHYAM BIHARI SINGH (APP173)
23. with	CR. MISC./19601/2017 C.BAIL MOD (SJ)	5	RANI TIWARI vs STATE OF BIHAR & ANR	Mr.GAUTAM KUMAR KEJRIWAL	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
24.	CR. MISC./19616/2017 C.BAIL MOD (SJ)	4	RANI TIWARI vs STATE OF BIHAR & ANR	Mr.GAUTAM KUMAR KEJRIWAL	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
25.	CR. MISC./60757/2017 MOD (SJ) IN (CR. MISC./3907 /2016)	4	AMIT SINGH @ AMIT KR. SINGH vs STATE OF BIHAR & ANR	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM	Mr.DR. KUMAR UDAY PRATAP (APP238) Mr.MANISH KUMAR NO-2 Mr.NILENDU KUMAR CHOUDHARY
26.	CR. MISC./60767/2017 MOD (SJ) IN (CR. MISC./58450 /2015)	4	SANJIV KUMAR @ MINTU vs STATE OF BIHAR & ANR	Mr.SHASHI DHAR JHA	Mr.SRI TARKESHWAR NATH THAKUR (APP144) Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.PRAMOD MISHRA
27.	CR. MISC./5619/2018 MOD (SJ) IN (CR. MISC./33535 /2016)	5	PRAMOD KUMAR BHAGAT @ PRAMOD BHAGAT vs STATE OF BIHAR & ANR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.SMT. ANITA KUMARI SINGH (APP161) Mr.RISHIT DEO KUMAR SINGH Mr.ASHOK KUMAR MISHRA Mr.KALPNA KUSUM
28.	CR. MISC./17603/2018 MOD (SJ) IN (CR. MISC./57675 /2015)	3	BHOLA PASWAN vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR SINHA	Mr.SMT. SUCHETA YADAV (APP140) Mr.RAJESH KUMAR SINHA
29.	CR. MISC./20293/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./19330 /2016)	1	DEEPAK KUMAR vs STATE OF BIHAR & ANR	Mr.BIBHUTI NARAYAN	Mr.SMT. SAHIN BEGAM (APP134)
30.	CR. MISC./21089/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./31892 /2016)	3	KUMAR ASHUTOSH vs STATE OF BIHAR & ANR	Mr.PRASHANT SINHA	Mr.SRI BHARAT BHUSHAN (APP156)
31.	CR. MISC./24428/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./32563 /2015)	3	RAVISH RANJAN vs STATE OF BIHAR & ANR	Mr.DINESH JHA Mr.NIKHILESH KUMAR	Mr.MD. SUFIYAN (APP107) Mr.MITHILESH KUMAR Mr.MANORANJAN PRASAD Mr.MADAN MOHAN PRASAD Mr.MUNNA KUMAR

32.	CR. MISC./36314/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./48918 /2014)	1	PAPPU KUMAR BIND @ PAPPU BIND vs STATE OF BIHAR & ANR	Mr.PAWAN KUMAR SINGH	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)
33.	CR. MISC./37736/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./20354 /2016)	1	NAUSHAD ALAM vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.SRI BINOD KUMAR (APP16)
34.	CR. MISC./38278/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./54279 /2017)	1	URMILA DEVI vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR PANDEY	Mr.SRI SANJAY KUMAR TIWARY (APP128)
35.	CR. MISC./39291/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./56252 /2015)	1	RAJAN KUMAR vs STATE OF BIHAR & ANR	Mr.SANTOSH KUMAR	Mr.SRI PARMANAND KUMAR (APP244)
36.	CR. MISC./39316/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./51667 /2017)	1	DR. IRSHAD AHMAD KHAN @ IRSHAD KHAN vs STATE OF BIHAR & ANR	Mr.HUMAYOU AHMAD KHAN	Mr.SRI SATYENDRA NARAYAN SINGH (APP132) Mr.VINAY KIRTI SINGH
37.	CR. MISC./19523/2017 R. BAIL IPC 498A,326,3 R.BAIL-1	5	JHAGRU RAM vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.SMT. MADHURI LATA (APP103) Mr.MILIND KUMAR MISHRA
38.	CR. MISC./12628/2018 A.BAIL IPC 498A,313,51 A.BAIL	3	KRISHNA NAND PANDEY vs STATE OF BIHAR & ANR	Mr.AJAY NANDAN SAHAY Mr.CHANDRA MOHAN JHA	Mr.SRI PRADEEP NARAIN KUMAR (APP205) Mr.RAKESH KUMAR TIWARY Mr.GUDDU KUMAR Mr.SUDAMA KUMAR
39.	CR. MISC./14295/2018 R. BAIL IPC 302 & 27 A R.BAIL-1	4	BABU SINGH @ VIKASH SINGH @ VIKASH KUMAR vs THE STATE OF BIHAR	Mr.BINAYAK KUMAR SHRIVASTAV Mr.ARJUN PRASAD	Mr.SRI MATLOOB RAB (APP34)
40.	CR. MISC./14919/2018 A.BAIL IPC 498A,307,40 A.BAIL	5	MANJU DEVI @ REETA DEVI @ REETA vs THE STATE OF BIHAR	Mr.DINESH CHOUDHARY	Mr.SRI RAM PRIYA SARAN SINGH (APP52) Smt.PREM SHEELA PANDEY
41.	CR. MISC./17220/2018 R. BAIL 20,22 NDPS ACT R.BAIL-1	3	SUKHIYA BIND @ SUKHIYA DEVI vs THE STATE OF BIHAR	Mr.BINAY KUMAR SINHA	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
42.	CR. MISC./24361/2018 A.BAIL IPC 498A A.BAIL	3	PANKAJ KUMAR vs STATE OF BIHAR & ANR	Mr.JITENDRA KUMAR	Mr.SRI INDRA KUMAR SINGH (APP174) Smt.RINA SINHA
43.	CR. MISC./26746/2018 R.BAIL 8,20(B)(II)(C), R.BAIL-1	3	SWARAJ KUMAR SHUKLA vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.SRI SATYAVARAT VERMA (APP171) Ms.SONI SHRIVASTAVA Mr.V.N.P. SINHA (EOU)
44.	CR. MISC./30521/2018 R.BAIL IPC 498A,494 & R.BAIL-1	3	RAKESH SINGH @ RAKESH KUMAR @ RAKESH KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.SURESH MISHRA	Mr.SRI SHYAM KUMAR SINGH (APP138) Mr.SUBASH KUMAR
45.	CR. MISC./32225/2018 A. BAIL IPC 363,366A,3 A.BAIL	1	MD. JAVED vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.SRI NAND KISHORE PD (APP38)
46.	CR. MISC./34248/2018 A.BAIL IPC 147,149,323 A.BAIL	1	RAJU SAHANI & ORS vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.SRI AHTASH ALI KHAN (APP4)
47.	MJC/2210/2017 CONTEMPT- SJ IN (CWJC/11856 /2016)	5	GUDDU SINGH vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR MANOJ	Mr.KHURSHID ALAM - AAG 12 Mr.JITENDRA KUMAR GIRI
48.	MJC/3197/2017 CONTEMPT- SJ IN (CWJC/15343 /2016)	5	SURENDRA SHARMA vs THE STATE OF BIHAR THROUGH MR. VIYAS JI THE PRINCIPAL SECRETARY DEPARTMENT OF LAND AND REVENUE REFORMS, BIHAR, PATNA & ORS	Mr.SHANKAR KUMAR	Mr.MD. KHURSHID ALAM - AAG 12 Mr.ARUN KUMAR Mr.SHAMBHU SHARAN KUMAR Mr.DINKAR KUMAR
49.	MJC/567/2018 CONTEMPT- SJ IN (CWJC/19087 /2017)	3	CONSTABLE NO. 85, UPENDRA SINGH vs THE STATE OF BIHAR THROUGH MR. P. K. THAKUR, THE DIRECTOR, GENERAL OF POLICE, BIHAR & ORS	Mr.RAKESH RANJAN	Mr.P. K. VERMA - AAG 3 Mr.BIBHAKAR TIWARY
50.	MJC/1491/2018 CONTEMPT- SJ IN (CWJC/17014 /2017)	1	RAJENDRA SINGH vs THE STATE OF BIHAR, THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RAJANI KANT SINGH	Mr.MD. KHURSHID ALAM - AAG 12

51.	MJC/1492/2018 CONTEMPT- SJ IN (CWJC/15835 /2017)	1	SURENDRA PRASAD SINGH vs THE STATE OF BIHAR, THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RAJANI KANT SINGH	Mr.MD. KHURSHID ALAM - AAG 12
52.	MJC/1902/2018 CONTEMPT- SJ IN (CWJC/10543 /2017)	1	RAKESH DUBEY vs THE STATE OF BIHAR THROUGH MR. AMIR SUBHANI, PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.SURENDRA KUMAR CHOUBEY Mr.SANJAY KUMAR	Mr.PARTH SARTHI - GA 4
53.	CR. MISC./38278/2011 C.BAIL	8	KUM KUM KUMARI @ SONI vs THE STATE OF BIHAR & ANR.	Mr.BINOY KUMAR Mr.MANOJ MADHAV	Mr.S.EHTESHAMUDDIN(APP) Mr.AMRESH KUMAR SINHA
54.	CR. MISC./10246/2012 C.BAIL	5	MADHULIKA SINGH vs THE STATE OF BIHAR & ANR.	Mrs.MRS. ANITA SINHA Mr.GAURI SHANKAR THAKUR	Mr.ANANT KUMAR(APP) Mr.SATYENDRA RAI Mr.DINESH KUMAR
55.	CR. MISC./19376/2012 C.BAIL	4	RAM UJAGAR MAHTO vs THE STATE OF BIHAR & ANR	Mr.RAJESH KUMAR	Mr.BRAJENDRA NATH PANDEY (AP Mr.JAI PRAKASH SINGH Mr.SATYENDRA PRASAD SINGH
56.	CR. MISC./29318/2012 C.BAIL	7	THE STATE OF BIHAR vs ARBI HUSSAIN @ SARDAR HUSSAIN	Mr.RAJENDRA NATH JHA	
57.	CR. MISC./29899/2012 C.BAIL	2	NAKHAT JAHAN vs STATE OF BIHAR & ANR	Mr.RUDRA DEO	Mr.AMITESH KUMAR (APP) Mr.NAJMUL HODA
58.	CR. MISC./30403/2012 C.BAIL	3	STATE OF BIHAR vs CHANDAN KUMAR MAHTO	Mr.RAM PRIYA SHARAN SINGH	
59.	CR. MISC./31293/2012 C.BAIL	2	THE STATE OF BIHAR THROUGH SENIOR SUPERINTENDENT OF POLICE, PATNA vs SANJAY SINGH @ MANTU SHARMA @ MANTU KUMAR SHARMA	Mr.SHYAMESHWAR DAYAL	Mr.RAVINDRA KUMAR
60.	CR. MISC./34268/2012 C.BAIL	3	ANITA SINGH vs STATE OF BIHAR & ANR	Smt.ANITA KUMARI SINGH Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR	Mr.SANJAY KR. PANDEY (APP) Mr.KUMAR RAJEEV Ms.SHRUTI SINHA
61.	CR. MISC./35835/2012 C.BAIL	1	SANJU DEVI vs STATE OF BIHAR & ANR	Mr.AMIR ALAM	Mr.BINOD KUMAR (APP)
62.	CR. MISC./39827/2012 C.BAIL	3	THE STATE OF BIHAR vs VIKRAM MANDAL @ BHOLU	Mr.ABHIMANYU SHARMA	
63.	CR. MISC./41255/2012 C.BAIL	3	THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, BEGUSARAI vs RAVI JHA	Dr.DR. INDIWAR KUMARI	
64.	CR. MISC./41890/2012 C.BAIL	3	THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE BEGUSARAI vs RAMBHAROS SINGH	Dr.DR. INDIWAR KUMARI	Mr.RAVI RANJAN Mr.MALAY KUMAR CHOUDHARY Mr.MD.IMTEYAZ AHMAD
65.	CR. MISC./42469/2012 C.BAIL	9	SHRI BAIDYANATH JHA vs STATE OF BIHAR & ANR	Mr.AWADHESH KUMAR Mr.PANKAJ KUMAR SINGH	Mr.ABHAY KUMAR RAY(APP)
66.	CR. MISC./46120/2012 C.BAIL	3	LALIT KUMAR PANDEY vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR MISHRA	Mr.VEENA RANI PD.(APP)
67.	CR. MISC./46263/2012 C.BAIL	4	REHANA KHATOON vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR	Mr.DILIP KUMAR (APP)
68.	CR. MISC./46462/2012 C.BAIL	1	RANA PRATAP SINGH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.SHAILESH KUMAR SINGH Mr.RAJESHWAR SINGH	Mr.RANA RANDHIR SINGH(APP)
69.	CR. MISC./50000/2012 C.BAIL	1	DAMODAR BHAGAT vs THE STATE OF BIHAR & ORS	Mr.AMRIT ABHIJAT Mr.UPENDRA YADAV Mr.MANOJ KUMAR GUPTA	Mr.ASHOK KUMAR SINGH-1 (APP)
70.	CR. MISC./51141/2012 C.BAIL	1	RIMA DEVI vs STATE OF BIHAR & ANR	Mr.PRABHAT KUMAR	Mr.SHYAM BIHARI SINGH (APP) Mr.ASHOK KUMAR JHA

71.	CR. MISC./749/2013 C.BAIL	1	JYOTI KUMARI vs STATE OF BIHAR & ANR	Mr.KRISHNA BIHARI Mr.MAHENDRA PRASAD SHARMA Mr.ARBIND KUMAR Mr.RAJENDRA KUMAR DUBEY	Mr.AJAY KR. JHA (APP)
72.	CR. MISC./7637/2013 C.BAIL	1	THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE SAHARSA, AT SAHARSA, DISTRICT SAHARSA vs JATA SHANKAR JHA @ BANTI JHA	Dr.DR. INDIWAR KUMARI	
73.	CR. MISC./7923/2013 C.BAIL	1	DHANMA DEVI vs THE STATE OF BIHAR & ORS	Mr.JITENDRA NARAIN SINHA	Mr.GOPESH KUMAR (APP)
74.	CR. MISC./10169/2013 C.BAIL	2	UMARAWATI DEVI vs THE STATE OF BIHAR & ORS	Mr.DHRAMVEER	Mr.ANITA KRI.SINGH(APP)
75.	CR. MISC./11191/2013 C.BAIL	3	NASRIN KHATOON vs STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR SINHA Mr.AJAY KUMAR SINGH	Mr.JITENDRA KR.SINGH -1 (APP) Mr.ASHOK KUMAR
76.	CR. MISC./12727/2013 C.BAIL	1	RAMPRAVESH SINGH YADAV vs STATE OF BIHAR & ANR	Mr.BINOD BIHARI SINHA Mr.AMARENDRA KUMAR PATHAK	Mr.S.DAYAL (APP)
77.	CR. MISC./12896/2013 C.BAIL	1	SHOBHA YADAV vs STATE OF BIHAR & ANR	Mr.ABHIMANYU SHARMA	Mr.SHAKIR AHMAD (APP)
78.	CR. MISC./13126/2013 C.BAIL	3	MAHENDRA RAI vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR	Mr.RAM NARESH ROY(APP) Mr.NEERAJ KUMAR SINGH

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Wednesday the 11th July 2018
Court No. 8 (AT 2.15 P.M.)
Mr. Justice Hemant Kumar Srivastava

TIEDUP MATTERS

FOR JUDGMENT

1.	FA/203/2011	34 PRAVEEN KUMAR vs NAVIN KUMAR & ORS	Mr.ABHISHEK Mr.PRABHAT KUMAR DIPAK Mr.JITENDRA PRASAD SINGH Mr.MRS. ANITA RAGHAVENDRA	Mr.SATYABIR BHARTI Mr.SATYABIR BHARTI Mr.RANJAN KUMAR DUBEY Mr.DIN BANDHU SINGH Mr.ARVIND KUMAR PANDEY Mr.DIN BANDHU SINGH

TO BE MENTIONED

1.	CR. MISC./30143/2018 A.BAIL IPC 419,420,467 A.BAIL	4 PUNAM KUMARI & ORS vs THE STATE OF BIHAR THROUGH VIGILANCE INVESTIGATION BUREAU, BIHAR, PATNA	Mr.MRITUNJAY PRASAD SINGH Mr.BINOD KUMAR	Mr.RAMAKANT SHARMA (L.O.,INC.VIGI.) Mr.GYAN SHANKAR Mr.AMARENDRA KUMAR

FOR ORDERS

1.	CR. MISC./40152/2018 R. BAIL IPC 304B,120,3 R.BAIL-1	1 DHIRENDRA SAO @ DHIRENDRA KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR	Mr.SRI NAND KUMAR (APP154)

FOR ORDERS (ON OFFICE NOTES)

1.	MJC/3833/2017 RESTORATION-SJ IN (FA/94 /2014)	1 RAJENDRA MANDAL & ORS vs SINSGHESHWAR MANDAL & ORS	Mr.SATISH KUMAR SINHA Mr.NITESH KUMAR	

FOR ADMISSION

1.	CR. MISC./49385/2017 QUASHING (498A,323,341 O ORDER OF CANCELLATIO	3 AYODHYA PRASAD @ PAPPU KUMAR vs STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR	Mr.SMT. RITA VERMA (APP126)
2.	CR. APP (SJ)/1568/2018 R.BAIL 14A(2) SC/ST AC	5 JATAN YADAV vs THE STATE OF BIHAR	Mr.MD. HARUN QUARESHI	Mr.BINAY KRISHNA (SPP245)
3.	CR. MISC./2621/2018 R.BAIL IPC 302,120B & R.BAIL-1	9 DHIRENDRA YADAV vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.SRI LAKSHMI KANT SHARMA (APP31)
4.	CR. MISC./22584/2018 R.BAIL IPC 302,307,147 R.BAIL-1	5 KAJRU MANJHI vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.SRI ANIL KUMAR (APP78)
5.	CR. MISC./26837/2018 R.BAIL IPC 304B,34 R.BAIL-1	3 RAJAN KUMAR TANTI @ CHHOTU vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.SRI ATAUR RAHMAN (APP191)
6.	CR. MISC./31153/2018 R.BAIL IPC 376D & 3,4, R.BAIL-1	1 MANTU SAH vs THE STATE OF BIHAR	Mr.RAKESH KUMAR	Mr.SRI HARENDRA PRASAD (APP96)
7.	CR. MISC./32490/2018 R.BAIL IPC 376A,376D & R.BAIL-1	5 SARYUG CHOUDHARY vs THE STATE OF BIHAR	Mr.KAMLESH PRASAD YADAV	Mr.SRI UDAY PRATAP SINGH (APP178)
8.	CR. MISC./32557/2018 R.BAIL IPC 147,148,149 R.BAIL-1	3 MITHUN KUMAR @ MITHUN YADAV @ RAJVIR KUMAR YADAV vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.SRI BHARAT LAL (APP15)
9.	CR. MISC./32645/2018 R. BAIL IPC 376D & 3,4 R.BAIL-1	1 VICKY KUMAR @ VICKY KUMAR SINGH vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.SRI RAJENDRA PRASAD NAT (APP123)
10.	CR. MISC./33627/2018 A.BAIL IPC 406,409,467 A.BAIL	1 PRAMILA DEVI & ANR vs THE STATE OF BIHAR	Mr.KUNWAR NARAYAN JAMUAR	Mr.SMT. ANITA KUMARI SINGH (APP161)
11.	CR. MISC./36176/2018 R.BAIL IPC 304B,120B,3 R.BAIL-1	3 MD. GULO @ MD. GULAB vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.DR. KUMAR UDAY PRATAP (APP238)
12.	CR. MISC./41417/2018 A. BAIL 4,26A BIHAR KH A.BAIL	1 ABBAS ANSARI vs THE STATE OF BIHAR	Mr.UMESH KUMAR SINGH	Mr.SMT. MEENA SINGH (APP166)
13.	CR. MISC./41594/2018 R. BAIL IPC 302,147,14 R.BAIL-1	1 NUNNU SAH @ NUNU SAH vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR Mr.UDESHYA KUMAR YADAV	Mr.SMT. MADHURI LATA (APP103)

(AFTER THE ABOVE)

TIEDUP MATTERS

TO BE MENTIONED

1.	MJC/4733/2014 RESTORATION-SJ IN (CWJC/14874 /2010)	4 SUNIL KUMAR SINGH & ANR. vs THE STATE OF BIHAR & ORS	Mr.MD.IMTEYAZ AHMAD	Mr.SANTOSH KUMAR JHA (GP3) Mr.KUMAR BINODE BARIAR
2.	MJC/812/2018 IN (FA/01 /2017)	3 AJAY KUMAR SINGH & ORS vs SWEETI KUMARI ALIAS SWETA KALYANI	Mr.VIVEKANAND VIVEK Mr.SUDHIR KUMAR Mr.SHEO SHARAN PRASAD SINGH	

FOR ORDERS (ON OFFICE NOTES)

1.	C. REV./346/2017 IN (CWJC/2796 /2003)	4 BIBI RABIA & ORS vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR @ RAVINDRA KR RAI	
2.	C. REV./347/2017 IN (CWJC/2809 /2003)	4 MD. SADULLAH & ANR vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR @ RAVINDRA KR RAI	
3.	C. REV./348/2017 IN (CWJC/2814 /2003)	4 MD. IFTAKHAR & ORS vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR @ RAVINDRA KR RAI	

FOR ADMISSION

1.	MJC/3865/2014 CONTEMPT- SJ IN (CWJC/17325 /2013)	11 VIJAY KUMAR CHAURASIA vs THE STATE OF BIHAR & ORS	Mr.RAJNI KANT JHA	Mr.LALIT KISHOR (AAG1)
2.	MJC/98/2017 CONTEMPT- SJ IN (CWJC/13599 /2012)	7 ARA SASARAM LIGHT RAILWAY COMPANY LIMITED vs THE STATE OF BIHAR & ORS	Mrs.ANJU KUMARI @ ANJU NARAIN Mr.ANANT KUMAR SINHA	Mr.AAG3 PRABHAT KUMAR VERMA
3.	C. REV./409/2017 IN (C.R./59 /2015)	3 GAURI DEVI @ SRIMATI GAURI DEVI vs BAL MUKUND PRASAD GUPTA	Mr.AMARNATH JHA	Mr.BAL BHUSHAN CHOUDHARY
4.	MJC/1661/2017 CONTEMPT- SJ IN (MJC/3077 /2014)	3 MUNILAL PASWAN vs THE STATE OF BIHAR & ORS	Mr.INDU BHUSHAN	Mr.PRABHAT KUMAR VERMA (AAG 3) Mr.VIVEK ANAND KUMAR
5.	MJC/1681/2017 CONTEMPT- SJ IN (CWJC/9102 /2007)	9 KUMAR CHANDRA PRAKASH vs THE STATE OF BIHAR THROUGH THE SECRETARY, CO OPERATIVE DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.MADAN PRASAD SINGH NO-2 Mr.ARUN KUMAR SINGH	Mr.RAJ BALLABH PRASAD YADAV - AAG XI Mr.VIKAS KUMAR Mr.ISHWARI SINGH Mr.PRANAV KUMAR
6.	MJC/1736/2017 CONTEMPT- SJ IN (CWJC/8431 /2013)	1 DHARMENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.PRAVEEN KUMAR Mr.UDAY PRATAP SINGH	Mr.PRABHAT KUMAR VERMA Mr.SUMAN KUMAR JHA
7.	MJC/2787/2017 CONTEMPT- SJ IN (CWJC/7223 /2011)	3 RAM DULARI DEVI vs THE STATE OF BIHAR THROUGH MR. ARBIND KUMAR CHOUDHARY, PRINCIPAL SECRETARY RURAL WORKS DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.AMAR NATH SINGH Mr.MUKESH KUMAR JHA	Mr.PUSHKAR NARAYAN SHAHI (AAG 6) Mr.RAKESH KUMAR SINGH
8.	MJC/2885/2017 CONTEMPT- SJ IN (CWJC/10328 /2013)	4 BIJENDRA KUMAR PANDEY vs DR. SUNIL KUMAR SINGH, CHAIRMAN, BIHAR STATE CO OPERATIVE MARKETING UNION LTD., BISCOMAUN BHAWAN, PATNA & ORS	Mr.MOHAMMED ABU HAIDAR Mr.MD. ABU SHAJAR	Mr.VIKAS KUMAR
9.	MJC/649/2018 CONTEMPT- SJ IN (CWJC/4716 /2014)	4 RAJESH KUMAR vs THE STATE OF BIHAR THROUGH COLLECTOR, WEST CHAMPARAN NAMELY RAMCHANDRA DEWRE & ANR	Mr.ANAND KISHORE CHOUDHARY	Mr.MD. KHURSHID ALAM (AAG 12)

FOR HEARING

1.	C.R./103/2012 PART HEARD	27 DURGA DEVI vs ABINASH PD. SINGH & ORS	Mr.SHAILENDRA KUMAR SINGH	Mr.SUNIL KUMAR SHARMA Mr.KAMESHWAR PD.GUPTA (GP10) Mr.J.S.ARORA
2.	FA/160/2014 (Part-Heard)	25 NARESH KUMAR AGARWAL vs SYED ATAUR RAHMAN @ SYED ATUR RAHMAN & ANR.	Mr.ABINASH KUMAR	Mr.SUNIL SRIVASTAVA Mr.SHRI KRISHNA SINHA Mr.DURGA NARAYAN Mr.NAND KISHORE SINGH Mr.GAUTAM KUMAR YADAV Mr.MOHIT RAJ Mr.ANKIT KUMAR

Wednesday the 11th July 2018
Court No. 17 (AT 10:30 A.M.)
Mr. Justice Shivaji Pandey

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ADMISSION			
1.	CWJC/4036/2017 SENIORITY , HEALTH SE	5	BINAY KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.VIPIN KUMAR SINGH Mr.SACHIN KUMAR	Mr.NAGENDRA PD. YADAV-SC23 Mr.PRASHANT SINHA Mr.(SC23)	
2.	CWJC/4473/2017 REM/DIS/TER, HEALTH SE	3	BIRENDRA KUMAR VERMA vs THE STATE OF BIHAR & ORS	Mr.PRITHIVI RAJ SINGH Mr.VINAY RANJAN Mr.RAJU KUMAR	Mr.BIRJU PRASAD-GP13	
3.	CWJC/9033/2017 SELECTION , POLICE SE	5	VINAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA Mr.RAKESH KUMAR SHARMA	Mr.P.K. VERMA- AAG3 Mr.SANJAY PANDEY	
4.	CWJC/10791/2017 DATE BIRTH, BOARD/COR	3	KEDAR SAH vs BIHAR STATE POWER GENERATION COMPANY LIMITED THROUGH GENERAL MANAGER & ORS	Mr.ARVIND KUMAR SHARMA Mr.KUMARI NEHA Mr.DEEPAK KUMAR	Mr.VINAY KIRTI SINGH	
5.	CWJC/13778/2017 SUSPENSION , NON GAZET	4	GORAKH SINGH vs THE STATE OF BIHAR & ANR	Mr.ASHISH GIRI Mr.MANISH KUMAR Mr.PRANAV KUMAR Mr.SUBHASH PATEL	Mr.P.K. VERMA- AAG3	
6.	CWJC/16333/2017 DISCP.PROC., NON GAZET	4	LAL BABU SINGH vs THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR KUMAR PRASAD Mr.SIDDHARTHA PRASAD Mr.OM PRAKASH KUMAR Mr.KAUSTUBH	Mr.MD.NADEEM SERAJ -GP5	
7.	CWJC/16571/2017 SUSPENSION , GAZETTED	3	DR. ACHINTYA vs THE STATE OF BIHAR & ORS	Mr.HARI SHANKAR ROY	Mr.AJAY -GA5	
8.	CWJC/17643/2017 SUSPENSION , GAZETTED	3	SHRI NARAYAN DAS vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINHA Mr.SUDHANSHU BHUSHAN	Mr.S.RAZA AHMAD -AAG5	
9.	CWJC/17813/2017 REM/DIS/TER, BOARD/COR	3	ANIL KUMAR vs THE STATE OF BIHAR & ORS	Mr.BIJAY SHANKAR CHOUBEY	Mr.VIKASH KUMAR - SC-11 Mr.RAJESH PRASAD CHOUDHARY	
10.	CWJC/18525/2017 DATE BIRTH, OTHERS	3	RAGHUNATH SAH vs THE STATE OF BIHAR & ANR	Mr.MANOJ KUMAR	Mr.SMT.BINITA SINGH -SC28 Mr.SHANTANU KUMAR	
11.	CWJC/18680/2017 SELECTION , POLICE SE	3	RAMESHWAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.DIGVIJAY KUMAR OJHA Mr.VASUDEO RAM Mr.NAVNIT KUMAR	Mr.MD.NADEEM SERAJ -GP5	
12.	CWJC/19125/2017 SELECTION , NON GAZETT	1	SMITA KUMARI & ORS vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR Mr.RITESH KUMAR Mr.DHIRENDRA KUMAR	Mr.SERVESH KR.SINGH -AAG13 Mr.SATYAM SHIVAM SUNDARAM	
13.	CWJC/170/2018 DISCP.PROC., POLICE SE	5	RAJ KISHORE SINGH vs THE STATE OF BIHAR & ORS	Mr.SIDDHARTHA PRASAD Mr.KAUSTUBH Mr.OM PRAKASH KUMAR Mr.SUNIT KUMAR	Mr.P.K.VERMA -AAG3 Mr.SURENDRA KUMAR SINGH Mr.PRABHAT KUMAR SINGH	
14.	CWJC/900/2018 DISCP.PROC., HEALTH SE	3	JAWAHAR SAHU vs THE STATE OF BIHAR & ORS	Mr.DEEPAK KISHORE Mr.RAM BABU	Mr.BINOD KR.YADAV -SC18	
15.	CWJC/1410/2018 SELECTION , HEALTH SE	3	AMIT KUMAR vs THE STATE OF BIHAR & ORS	Mr.INDU BHUSHAN Mr.SUNIL KUMAR	Mr.CHITTRANJAN SINHA (PAAG2) Mr.SANJAY PANDEY	
16.	CWJC/1526/2018 REM/DIS/TER, NON GAZET	4	RINKU DEVI vs THE STATE OF BIHAR & ORS	Mr.RANJIT KUMAR SINGH	Mr.GYAN PRAKASH OJHA -GA7	
17. with	CWJC/1534/2018 REM/DIS/TER, HEALTH SE	4	ASHUTOSH KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.MANISH KUMAR NO-2 Mr.DHANESHWAR PRASAD GUPTA Mr.GAJENDRA KUMAR SINGH	Mr.RAMADHAR SINGH- GP25	

18.	CWJC/2733/2018 REM/DIS/TER, HEALTH SER.	3	MANISH KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.MUKESH KUMAR SINGH	Mr.S.D. YADAV- AAG9
19.	CWJC/1688/2018 SELECTION , NON GAZETT	3	ASHUTOSH KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.MITHILESH KUMAR UPADHYAY	Mr.MANISH KUMAR-GP4
20.	CWJC/1734/2018 SALARY, NON GAZETTED S	3	MRITUNJAY KUMAR & ORS vs THE STATE OF BIHAR & ORS	Ms.PRAKRITITA SHARMA	Mr.HARISH KUMAR-GP8
21.	CWJC/1753/2018 SELECTION , NON GAZETT	3	DILIP KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.DHANANJAY MISHRA	Mr.VINAY KIRTI SINGH-GA2
22.	CWJC/1871/2018 TRANSFER, NON GAZETTED	4	NITISHWAR MAHTO vs THE STATE OF BIHAR & ORS	Mr.HARENDRA PRASAD	Mr.PRABHAKAR JHA- GP27
23.	CWJC/1934/2018 REM/DIS/TER, NON GAZET	3	GEETANJALI KUMARI vs THE STATE OF BIHAR & ORS	Mr.MAZHARUL HASSAN	Mr.GYAN PRAKASH OJHA-GA7
24.	CWJC/2847/2018 TRANSFER, NON GAZETTED	3	MD. AYAZ ALAM ANSARI vs THE STATE OF BIHAR & ORS	Mr.BISHNU KANT DUBEY Mr.PANCHU RAM Mr.LALMANI SHARMA	Mr.S.RAZA AHMAD -AAG5
25.	CWJC/3312/2018 TRANSFER , HEALTH SE	3	DR. BALMUKUND SINGH vs THE STATE OF BIHAR & ORS	Mr.TRIBHUWAN NARAYAN	Mr.BIRJU PRASAD- GP13
26.	CWJC/3488/2018 OTHERS, BOARD/CORP. SE	3	GURIYA DEVI vs THE STATE OF BIHAR & ORS	Smt.SHALINI RAUT Mr.MIRA KUMARI	Mr.S.P.SINGH -GA3 Mr.PRASOON SINHA Mr.PRABHAKAR SINGH
27.	CWJC/3560/2018 REM/DIS/TER, OTHERS	3	SIRAJUL HAQUE ANSARI vs THE UNION OF INDIA & ORS	Mr.RADHA MOHAN PANDEY Mr.CHANDRA SHEKHAR VERMA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.ARVIND KUMAR TEWARY (CGC)
28.	CWJC/4085/2018 REM/DIS/TER, NON GAZET	3	RITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.RABINDRA PRASAD SINGH	Mr.MD. RAISUL HAQUE- SC10
29.	CWJC/4233/2018 VOLUN.RETIR, GAZETTED	3	JAYANT NARAYAN SHRIVASTAVA vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.HARISH KUMAR-GP8
30.	CWJC/4281/2018 PROMOTION , NON GAZET	3	RANJEET PRATAP RAUSHAN & ORS vs THE STATE OF BIHAR & ORS	Mr.SWAPNIL KUMAR SINGH Mr.ARUN KUMAR	Mr.UDAY SHANKAR SHARAN SINGH- GP19 Mr.JAI PRAKASH VERMA Mr.ANAND KUMAR OJHA Mr.RAVINDRA KUMAR SINGH Mr.(GP19)
31.	CWJC/4569/2018 SELECTION , POLICE SE	3	ADHIR KASHYAP & ORS vs THE STATE OF BIHAR & ORS	Ms.SHRUTI SINHA Mr.EBRAHIM KABIR	Mr.P.K.VERMA -AAG3 Mr.SANJAY PANDEY
32.	CWJC/5150/2018 DISCP.PROC., HEALTH SE	3	MANOJ KUMAR vs THE STATE OF BIHAR & ORS	Mr.JAI PRAKASH VERMA	Mr.MUJTABUL HAQUE- GP12
33.	CWJC/5653/2018 OTHERS, NON GAZETTED S	3	DILIP KUMAR CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR MISHRA Mr.PRIYA	Mr.ANANT PD. SINGH- SC15 Mr.AMAR NATH SINGH
34.	CWJC/6374/2018 INCR/W.HOLD, NON GAZET	3	GAJENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.ANJANI KUMAR JHA	Mr.SYED IQBAL AHMAD- SC20
35.	CWJC/6961/2018 REVERSION , GAZETTED	3	BASUDEO PRASAD MANDAL vs THE STATE OF BIHAR & ORS	Mr.SUMIT KUMAR JHA Mr.PRANAV KUMAR Mr.ASHISH GIRI	Mr.RAJ BALLABH PD.YADAV AAG11
36.	CWJC/7416/2018 DISCP.PROC., GAZETTED	3	LAKSHMAN RAM vs THE STATE OF BIHAR & ORS	Mr.INDU BHUSHAN Mr.SUNIL KUMAR	Mr.ANJANI KUMAR -AAG4 Mr.SHIV KUMAR Mr.SANJAY PANDEY
37.	CWJC/7710/2018 PROMOTION , GAZETTED S	3	LALAN SHARMA vs THE STATE OF BIHAR & ORS	Mr.RAJESH PRASAD CHOUDHARY	Mr.AMIT PRAKASH- GA13
38.	CWJC/7757/2018 DISCP.PROC., NON GAZET	4	SMT. REETA SINGH vs THE STATE OF BIHAR & ORS	Mr.DUDH NATH SINGH Mr.SAMRENDRA KUMAR JHA	Mr.SMT.KUMARI AMRITA -GP3 Mr.RAJESH KUMAR (AC TO GP3)
39.	CWJC/7819/2018 SELECTION , NON GAZETT	3	PRATIMA KUMARI vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.ANJANI KUMAR Mr.SITA RAM PRASAD	Mr.G.P. OJHA- GA7

40.	CWJC/8407/2018 REM/DIS/TER, NON GAZET	3	HEMLATA & ORS vs THE STATE OF BIHAR & ORS	Mr.SHUBHESH PANDEY	Mr.PRASHANT PRATAP -GP2
41.	CWJC/9166/2018 DISCP.PROC., NON GAZET	3	BIJAY KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR SINGH	Mr.VIKASH KUMAR -SC11
42.	CWJC/9322/2018 RGL.AD-HOC., NON GAZET	3	KAMLESH JHA & ORS vs THE STATE OF BIHAR & ORS	Mr.SUSHIL KUMAR JHA Mr.GAGAN DEO YADAV Mr.BAM BAHADUR JHA	Mr.S.RAZA AHMAD -AAG5
43.	CWJC/9400/2018 OTHERS, POLICE SER.	3	UPENDRA SINGH & ORS vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM Mr.RAVI RANJAN	Mr.MANISH KUMAR -GP4
44.	CWJC/9631/2018 TRANSFER , GAZETTED	3	SHASHI SHEKHAR vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.MUKESH KUMAR SINGH	Mr.AWANISH NANDAN SINHA-GP21
45.	CWJC/10001/2018 COMP.GRND. , NON GAZET	1	SUJEET KUMAR vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR	Mr.SMT.KUMARI AMRITA -GP3 Mr.BINDHYACHAL SINGH
46.	CWJC/10268/2018 COMP.GRND. , NON GAZET	1	SHRI VRIJNANDAN SINGH @ MARCHU SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.AMARESH KUMAR SINGH Mr.SUSHIL KUMAR RAY	Mr.PARTHA SARTHI -GA4
47.	CWJC/11083/2018 PROMOTION , NON GAZET	1	SUSHMA KUMARI & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJU GIRI Mr.SANTOSH KUMAR MISHRA	Mr.S.K. MANDAL- SC3
48.	CWJC/11144/2018 SELECTION , NON GAZETT	1	CHANDAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR MANOJ	Mr.MD. RAISUL HAQUE- SC10 Mr.MRIGANK MAULI
49.	CWJC/11157/2018 SELECTION , NON GAZETT	1	KESHAV KUMAR vs THE REGISTRAR GENERAL, PATNA HIGH COURT, PATNA & ORS	Mr.ANSHUMAN JAIPURIYAR Mr.PRAWEEN KUMAR JAIPURIAR Mr.ANUKRITI JAIPURIYAR	Mr.SMT.KUMARI AMRITA -GP3 Mr.MRIGANK MAULI
50.	CWJC/11184/2018 DISCP.PROC., GAZETTED	1	AWADHESH KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.VINAY MISTRY Mr.MRIGANK MAULI Mr.SANKET	Mr.CHITTRANJAN SINHA-PAAG2 Mr.ARUN KUMAR ARUN
51.	CWJC/11263/2018 TRANSFER , HEALTH SE	1	DINESH YADAV vs THE STATE OF BIHAR & ORS	Mr.SATISH KUMAR SINHA Mr.ANUJ KUMAR	Mr.NAGENDRA PD.YADAV -SC23
52.	CWJC/11381/2018 SELECTION , NON GAZETT	1	SMITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.SANJAY PRAKASH VERMA Mr.SHALINI RAUT	Mr.SUNIL KUMAR MANDAL -SC3
53.	CWJC/11391/2018 SELECTION , BOARD/COR	1	BIBHAKAR KUMAR vs THE STATE OF BIHAR & ORS	Mr.ANURAG SAURAV	Mr.RAJIV ROY- GP1 Mr.ANIL KUMAR SINHA
54.	CWJC/11529/2018 SALARY, NON GAZETTED S	1	RAM PRAVESH UPADHYAY vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.SUMIT KUMAR	Mr.SMT.ARCHANA MEENAKSHEE -GP6
55.	CWJC/11541/2018 TRANSFER , GAZETTED	1	JYOTENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.SIYA RAM SHAHI	Mr.ANJANI KUMAR- AAG4

(AFTER THE ABOVE OR AT 12:00 NOON WHICHEVER IS EARLIER)

FOR ORDERS

1. with	CWJC/1204/2017 OTHERS, NON GAZETTED S	6	PREM PRAKASH & ORS vs THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR TIWARY Mr.KUMARI PRIYANKA	Mr.MANISH KUMAR (GP4)
2.	CWJC/6495/2017 OTHERS, NON GAZETTED SER.	4	NIRAJ KUMAR GUPTA & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.MUKESH KUMAR SINGH Mr.RAVI KUMAR SINGH	Mr.PARTHA SARTHI -GA4
3.	CWJC/4908/2018 SUSPENSION , GAZETTED	4	RAJENRDRA KUMAR MISHRA @ RAJENDRA MISHRA vs THE STATE OF BIHAR & ORS	Mr.RANJEET CHOUBEY	Mr.SMT.BINITA SINGH -SC28
4.	CWJC/7463/2018 REM/DIS/TER, NON GAZET	4	RAJEEV KUMAR vs THE STATE OF BIHAR & ORS	Mr.AKHILESH KUMAR	Mr.SHEO SHANKAR PRASAD -SC8
5.	CWJC/11828/2018 OTHERS, NON GAZETTED S	1	RAM PYARE PRASAD & ORS vs THE STATE OF BIHAR & ORS	Mr.NILENDU KUMAR CHOUDHARY	

6.	CWJC/11829/2018 SELECTION , NON GAZETT	1	DINA NATH PASWAN & ORS vs THE STATE OF BIHAR & ORS	Mrs.REKHA PRASAD Mr.SHIVENDRA SHANKAR	Mr.P.K. VERMA- AAG3
7.	CWJC/11831/2018 OTHERS, OTHERS	1	AFTAB ALAM ANSARI ALIAS MUMTAZ vs EAST CENTRAL RAILWAY THROUGH THE GENERAL MANAGER & ORS	Mr.MADHU PRASUN Mr.MANISH KUMAR Mr.MANOJ KR. JHA	
8.	CWJC/11832/2018 SELECTION , NON GAZETT	1	RADHESHYAM KUMAR vs THE CONVENER, COORDINATION COMMITTEE CUM DISTRICT & SESSION JUDGE, PATNA & ORS	Mr.SOURENDRA PANDEY Mr.NALIN VILOCHAN TIWARY	Mr.LALIT KISHORE Mr.MRIGANK MAULI Smt.BINITA SINGH
9.	CWJC/11834/2018 OTHERS, BOARD/CORP. SE	1	SARITA DEVI vs THE CHAIRMAN CUM MANAGING DIRECTOR, BIHAR STATE POWER DISTRIBUTION COMPANY LTD. & ORS	Mr.DILIP KUMAR Mr.KIRAN KUMARI	Mr.AKHILESHWAR SINGH Mr.ANSHUMAN SINGH
10.	CWJC/11843/2018 SELECTION , BANK SER.	1	PRITI KUMARI vs THE UNION OF INDIA & ORS	Mr.ABHITABH KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.KANAK VERMA (CGC)
11.	CWJC/11845/2018 OTHERS, NON GAZETTED S	1	RANI KUMARI & ORS vs THE STATE OF BIHAR & ORS	Mr.KAMLESH KUMAR PATHAK Mr.SANJAY KUMAR MANDAL	Mr.JITENDRA KR. ROY NO. 1-SC13

FOR ADMISSION

1.	CWJC/1252/2017 SENIORITY , GAZETTED	5	PRAVEEN KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.RABINDRA PRASAD SINGH	Mr.SYED IQBAL AHMAD- SC20 Mr.PRABHU NATH PATHAK
2.	CWJC/3178/2017 DISCP.PROC., BOARD/COR	4	BISHNUDEO SINGH vs THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LTD. & ORS	Mr.DHANANJAY KUMAR GUPTA Mr.DEEPAK KUMAR Mr.HARISH CHANDRA PATEL	Mr.SURYA KANT MISHRA Mr.AKHILESHWAR SINGH
3.	CWJC/16341/2017 OTHERS, GAZETTED SER.	4	RAM JANAM PASWAN vs THE STATE OF BIHAR & ORS	Mr.NAVENDU KUMAR	Mr.P.K. VERMA-AAG3
4.	CWJC/8328/2017 REM/DIS/TER, GAZETTED	4	NAGESHWAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.BISHNU KANT DUBEY Mr.LALMANI SHARMA	Mr.SANJAY KR.GIRI-GP9 Mr.MANISH KUMAR (GP4)
5.	CWJC/13234/2017 SELECTION , NON GAZETT	4	MAMTA DEVI vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.K.K.JHA - AAG8
6.	CWJC/13537/2017 REM/DIS/TER, GAZETTED	4	BIKRAMA SINGH vs THE STATE OF BIHAR & ORS	Mr.SHAMBHU PRASAD YADAV	Mr.HARISH KR.-GP8
7.	CWJC/4726/2018 SEL , GAZETTED SER. (NOT TODAY)	4	BIJAY SHANKAR TIWARI & ANR vs THE STATE OF BIHAR & ORS	Mr.PRABHAKAR SINGH	Mr.MD.N.H.KHAN -SC1 Mr.SANJAY PANDEY
8.	CWJC/7361/2018 SEL , GAZETTED SER.	3	RUBY BHARTI vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR	Mr.P.K. VERMA-AAG3 Mr.SANJAY PANDEY
9.	CWJC/10102/2018 REPARITION , GAZETTED	4	PASHU CHIKITSAK MAHASANGH & ORS vs THE STATE OF BIHAR & ORS	Mr.AKASHDEEP Mr.SHYAMESHWAR KUMAR SINGH	Mr.MD. KHURSHID ALAM-AAG12
10.	CWJC/412/2017 SELECTION , NON GAZETT	5	RAKESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR SINGH Mr.PRAMOD KUMAR SINGH Mr.MUKESH KUMAR SINGH Mr.PUSHPA SINHA Mr.RISHI RAJ Mr.PATLA KUMARI Mr.MINAKSHI KUMARI	Mr.LALIT KISHORE(PAAG1) Mr.SANJAY PANDEY Mr.SANJAY PANDEY
11.	CWJC/629/2017 DISCP.PROC., OTHERS	4	SHASHI KANT JHA vs THE UNION OF INDIA & ORS	Mr.SRI NIWAS JHA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.KUMAR PRIYA RANJAN Mr.KUMAR PRIYA RANJAN (CGC)
12.	CWJC/707/2017 REM/DIS/TER, NON GAZET	4	AMEET KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJAY SINGH Mr.KUNDAN KUMAR SINGH	Mr.HARISH KUMAR- GP8

13.	CWJC/713/2017 PAY SCALES , GAZETTED	4	HARE RAM SINGH vs THE STATE OF BIHAR & ORS	Mr.BINIT KUMAR Mr.SANDHYA KUMARI	Mr.RISHI RAJ SINHA-SC19 Mr.KUMAR PRIYA RANJAN
14.	CWJC/719/2017 REM/DIS/TER, OTHERS	4	DR. HEMANT KUMAR vs THE UNION OF INDIA & ORS	Mr.ARVIND KUMAR SHARMA Mr.KUMARI NEHA Mr.DEEPAK KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.RAVINDER KUMAR SHARMA Mr.AWADHESH KUMAR PANDEY
15.	CWJC/734/2017 DISCP.PROC., GAZETTED	4	GOURI SHANKAR vs THE STATE OF BIHAR & ANR	Mr.ABHINAV SRIVASTAVA	Mr.RAM BALAK MAHTO- AG
16.	CWJC/772/2017 DISCP.PROC., NON GAZET	5	SAKALDEO PASWAN vs THE STATE OF BIHAR & ORS	Ms.PRAKRITITA SHARMA	Mr.RAM BALAK MAHTO-AG
17.	CWJC/777/2017 REM/DIS/TER, POLICE SE	4	PAPPU KUMAR vs THE STATE OF BIHAR & ORS	Mr.SHEKHAR KUMAR SINGH Mr.RAJA SURENDRA MOHAN	Mr.PARTHA SARTHI- GA4 Mr.SANJAY PANDEY
18.	CWJC/793/2017 SALARY, POLICE SER.	4	SI. 333, ANIL KUMAR vs THE STATE OF BIHAR & ORS	Mr.ARBIND KUMAR SINGH Mr.RAKESH KUMAR	Mr.PRABHAT KUMAR VERMA-AAG3
19.	CWJC/810/2017 REM/DIS/TER, NON GAZET	4	ARBIND KUMAR DUBEY & ORS vs THE STATE OF BIHAR & ORS	Mr.SHAFIUR RAHMAN Mr.ANUJ KUMAR Mr.ARUN KUMAR PRASAD	Mr.VINAY KRITI SINGH-GA2
20.	CWJC/811/2017 PAY SCALES , NON GAZET	5	RANGESH KUMAR NIRALA & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJU GIRI Mr.SANTOSH KUMAR MISHRA	Mr.SHEOSHANKAR PRASAD-SC8
21.	CWJC/859/2017 INCR/W.HOLD, NON GAZET	5	KUMARI USHA LATA vs THE STATE OF BIHAR & ORS	Ms.ANJUM PERVEEN Mr.SHAH FAIYAZUDDIN AHMAD	Mr.SAJID SALIM KHAN -SC25
22.	CWJC/877/2017 REM/DIS/TER, NON GAZET	5	RANJAN PRASAD SRIVASTAVA vs THE STATE OF BIHAR & ORS	Mr.JAGNNATH SINGH	Mr.SARVESH KUMAR-GP24
23.	CWJC/879/2017 REM/DIS/TER, HEALTH SE	4	CHAUDHARY NAGMANI CHAKRAVARTY vs THE STATE OF BIHAR & ORS	Mr.JAGNNATH SINGH Mr.ANITA SINHA	Mr.NAGENDRA PD. YADAV-SC23
24.	CWJC/900/2017 OTHERS, NON GAZETTED S	4	ABHAY KANT MISHRA vs THE STATE OF BIHAR & ORS	Mr.SHAKTI SUMAN KUMAR Mr.SUSHIL KUMAR Mr.RAJESH RANJAN	Mr.ARVIND UJJWAL- SC4 Smt.BINITA SINGH Mr.LALIT KISHORE
25.	CWJC/901/2017 REM/DIS/TER, NON GAZET	4	GANESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.DHARMENDRA JHA Mr.SUNIL KUMAR SINHA	Mr.K.K. JHA- AAG8
26.	CWJC/917/2017 REM/DIS/TER, NON GAZET	4	SHANTI KUMARI @ SHANTI DEVI vs THE STATE OF BIHAR & ORS	Mr.SHAMBHU PRASAD YADAV	Mr.KAUSHAL KR. JHA- AAG8
27.	CWJC/938/2017 SALARY, NON GAZETTED S	4	SANJEET KUMAR vs THE BIHAR PUBLIC SERVICE COMMISSION & ORS	Mr.SUDHIR KUMAR UPADHYAY Mr.SANJAY KUMAR	Mr.SANJAY PANDEY Mr.SATYABIR BHARTI
28.	CWJC/969/2017 PROMOTION , NON GAZET	5	SHAHID AKHTAR vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR VERMA Mr.SHALLY KUMARI Mr.SANJAY KUMAR Mr.SIYA RAM SHAHI	Mr.CHITRANJAN SINHA(PAAG2)
29.	CWJC/981/2017 REM/DIS/TER, BOARD/COR	5	VIJAY KUMAR PRASAD vs THE BIHAR STATE POWER HOLDING COMPANY LIMITED & ORS	Mr.BAJARANGI LAL	Mr.VINAY KIRTI SINGH
30.	CWJC/1039/2017 REM/DIS/TER, BANK SER.	4	NAGENDRA SINGH vs THE STATE BANK OF INDIA & ORS	Mr.GAUTAM KUMAR KEJRIWAL	Mr.KAUSHLENDRA KUMAR SINHA Mr.SANJIV KUMAR. Mr.ANJANI KUMAR MISHRA
31.	CWJC/1059/2017 DISCP.PROC., NON GAZET	5	ARBIND KUMAR vs THE STATE OF BIHAR & ORS	Mr.MRITUNJAY KUMAR Mr.VIJAY KUMAR Mr.KAPIL DEO SINGH Mr.AJOY KUMAR Mr.KUMAR MANAVENDRA	Mr.LALIT KISHORE- PAAG 1

32.	CWJC/1092/2017 REM/DIS/TER, NON GAZET	4	MANOJ KUMAR vs THE STATE OF BIHAR & ORS	Mr.DINESH CHOUDHARY Mr.PRAFULL CHANDRA THAKUR	Mr.ANJANI KUMAR- AAG4
33.	CWJC/1112/2017 REM/DIS/TER, BANK SER.	4	RAVI SHANKAR SINHA vs THE STATE BANK OF INDIA & ORS	Mr.GAUTAM KUMAR KEJRIWAL Mr.AISHWARYA RITI	Mr.KAUSHLENDRA KUMAR SINHA Mr.SANJIV KUMAR. Mr.ANJANI KUMAR MISHRA
34.	CWJC/1216/2017 RGL.AD-HOC., NON GAZET	4	MEERA DEVI vs THE STATE OF BIHAR & ORS	Mr.RAJAN	Mr.PRABHAKAR JHA-GP27 Mr.GIRIJISH KUMAR
35.	CWJC/1221/2017 REM/DIS/TER, BANK SER.	4	SHASHI BHUSHAN KUMAR OJHA vs UTTAR BIHAR GRAMIN BANK & ORS	Mr.RAM NARESH SINGH Mr.ANIL KUMAR SINGH	Mr.PRABHAKAR JHA
36.	CWJC/1229/2017 INCR/W.HOLD, NON GAZET	4	RAJENDRA RAM vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.SUMIT KUMAR	Mr.ASHUTOSH RANJAN PANDEY- AAG15
37.	CWJC/1230/2017 PROMOTION , NON GAZET	3	HARE KRISHNA RAI & ORS vs THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR JHA Mr.CHAUDHARY PREM KUMAR THAKUR Mr.SUBHASH KUMAR JHA	Mr.ANJANI KUMAR-AAG4
38.	CWJC/1251/2017 REM/DIS/TER, BOARD/COR	4	SURENDRA KUMAR vs BIHAR STATE POWER (HOLDING) COMPANY LIMITED & ORS	Mr.MAHESH KUMAR	Mr.VINAY KIRTI SINGH Mr.DHARMESHWAR MISHRA Mr.AKHILESHWAR SINGH
39.	CWJC/1259/2017 DISCP.PROC., OTHERS	3	SUPRIYA PRIYADARSHINI vs THE UNION OF INDIA & ORS	Mr.NAGENDRA DUBEY Mr.SUNIL KUMAR SINGH	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.KUMAR PRIYA RANJAN Mr.KUMAR PRIYA RANJAN (CGC)
40.	CWJC/1260/2017 OTHERS, POLICE SER.	3	BIHAR POLICE ASSOCIATION BRANCH BIHAR FIRE SERVICES & ORS vs THE STATE OF BIHAR & ORS	Mr.BISHNU KANT DUBEY Mr.LALMANI SHARMA Mr.SANJEEV KUMAR	Mr.MD. N.H. KHAN- SC1
41.	CWJC/1272/2017 SELECTION , NON GAZETT	3	LALIT KUMAR RAM vs THE STATE OF BIHAR & ORS	Mr.RANJIT KUMAR YADAV Mr.KULDEEP KUMAR Mr.SUJIT KUMAR	Mr.VIKASH KUMAR- SC11
42.	CWJC/1279/2017 SELECTION , NON GAZETT	3	SURENDRA PASWAN vs THE STATE OF BIHAR & ORS	Mr.DR. ABDUS SHAKOOR	Mr.S.S PRASAD -SC8
43.	CWJC/1283/2017 SELECTION , BANK SER.	3	PINTU BABU RAM vs THE STATE OF BIHAR & ORS	Mr.MAYA SHANKAR MISHRA	Mr.ANIL KR. SINGH -GP26
44.	CWJC/1291/2017 PROMOTION , BOARD/COR	3	KARAM CHAND CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.JAGDISH PRASAD	Mr.KUMAR ALOK- SC7 Mr.ASHWINI KUMAR RAI
45.	CWJC/1314/2017 COMP.GRND. , HEALTH SE	3	ROHIT KUMAR vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.VIVEK PRASAD-GP7
46.	CWJC/1315/2017 COMP.GRND. , NON GAZET	3	GUDDU PASWAN vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINGH Mr.BRAJESH KUMAR PANDEY	Mr.MD.NASHRUL HODA KHAN-SC1 Mr.DHARMENDRA KUMAR SINGH
47.	CWJC/1316/2017 OTHERS, BOARD/CORP. SE	3	ABHISHEK KUMAR vs THE BIHAR POLICE BUILDING CONSTRUCTION CORPORATION & ORS	Mr.BIPIN BIHARI SINGH	Mr.PRASOON SINHA
48.	CWJC/1320/2017 REM/DIS/TER, BANK SER.	3	RAM NARESH SINGH vs THE MULTI-STATE CO-OPERATIVE LAND DEVELOPMENT BANK LTD. (BIHAR-JHARKHAND) , THROUGH ITS CHAIRMAN, BUDHMARG, PATNA & ORS	Mr.GAURAV GOVIND Mr.DEEPAK KUMAR	Mr.RAJESH PRASAD CHOUDHARY
49.	CWJC/1323/2017 SELECTION , NON GAZETT	3	SHASHI KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.SUMIT KUMAR	Mr.MD. NASHRUL HODA KHAN-SC1
50.	CWJC/1330/2017 OTHERS, NON GAZETTED S	3	LALAN MAHTO & ORS vs THE STATE OF BIHAR & ORS	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.A.R. PANDEY- AAG15

51.	CWJC/1352/2017 SALARY, BOARD/CORP. SE	3	TUNIYA DEVI vs THE STATE OF BIHAR & ORS	Mr.GOPAL GOVIND MISHRA Mr.MUNNA KUMAR UPADHYAY	Mr.RAM BALAK MAHTO-AG Mr.BISHWA BIBHUTI KUMAR SINGH
52.	CWJC/1358/2017 INCR/W.HOLD, OTHERS	3	DEEPA RANI DEY vs THE BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY & ORS	Mr.PRASHANT SINHA	Mr.KUMAR PRIYA RANJAN
53.	CWJC/1365/2017 SUSPENSION , NON GAZET	5	SUMAN KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.AWADHESH KUMAR MISHRA Mr.AJAY KUMAR	Mr.SUBHASH CHANDRA YADAV-GP15
54.	CWJC/1395/2017 REVERSION, OTHERS	3	NISHANT KUMAR vs THE SECRETARY, MINISTRY OF HOME AFFAIRS, GOVT. OF INDIA & ORS	Mr.SANJAY KUMAR Mr.SARVA DEO SINGH	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.RENUKA SHARMA (CGC)
55.	CWJC/1397/2017 REM/DIS/TER, NON GAZET	3	AWADHESH KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.GYANAND ROY Mr.ARUN PRASAD AMBASTHA	Mr.RISHI RAJ SINHA-SC19
56.	CWJC/1406/2017 RGL.AD-HOC., NON GAZET	3	UMA KANT SINGH vs THE STATE OF BIHAR & ORS	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.SITA RAM YADAV- GP16
57.	CWJC/1423/2017 REM/DIS/TER, NON GAZET	3	OM PRAKASH NARAYAN SINGH vs THE STATE OF BIHAR & ORS	Mr.LAXMI NARAYAN DAS Mr.SUBROTESWAR DE Mr.NAZIR ALAM	Mr.JITENDRA KR. ROY NO. 1-SC13
58.	CWJC/1432/2017 REM/DIS/TER, NON GAZET	3	DINESH PASWAN vs THE STATE OF BIHAR & ORS	Mr.TARUN KUMAR SINHA	Mr.RAJ KISHORE ROY- GP18
59.	CWJC/1437/2017 DISCP.PROC., BANK SER.	3	SANJAY KUMAR vs THE GENERAL MANAGER, U C O BANK, HUMAN RESOURCES MANAGEMENT DEPARTMENT & ORS	Mr.NILESH KUMAR Mr.BABITA KUMARI Mr.SHASHANK SHEKHAR	Smt.SHEELA SHARMA Smt.KAMINI SINGH Mr.SHIVENDRA KUMAR ROY Smt.SHEELA SHARMA Mr.SMRITI KUMARI SINGH
60.	CWJC/1450/2017 SELECTION , NON GAZETT	3	SUSHIL KUAMR RAI & ORS vs THE STATE OF BIHAR & ORS	Mr.SHRI PRAKASH SRIVASTAVA Mr.RAJEEV RANJAN Mr.NAVIN ANAND Mr.SANTOSH BHARTI	Mr.MANISH KUMAR- GP4 Mr.PRABHAT KUMAR SINGH Mr.SANJAY KUMAR
61.	CWJC/1465/2017 SELECTION , POLICE SE	4	MANOJ KUMAR vs THE STATE OF BIHAR & ORS	Mr.RAVI KANT KUMAR	Mr.LALIT KISHORE(PAAG1) Mr.SATYAVRAT VERMA Mr.SANJAY PANDEY Mr.S.D SANJAY (ADDL. SOC. GEN.)
62.	CWJC/1475/2017 OTHERS, BANK SER.	3	ASHA SINHA vs THE CHAIRMAN, CENTRAL BANK OF INDIA & ORS	Mr.UMESH KUMAR MISHRA	Mr.NILANJAN CHATTERJEE
63.	CWJC/1484/2017 REM/DIS/TER, NON GAZET	3	MIRA DEVI vs THE STATE OF BIHAR & ORS	Mr.MD. ANISUR RAHMAN	Mr.S.K. MANDAL- SC3 Mr.NAVIN NIKUNJ Mr.NAGENDRA RAI Mr.GYAN SHANKAR Mr.LALIT KISHORE
64.	CWJC/1503/2017 DISCP.PROC., NON GAZET	3	RAGHUBANSH SHARMA vs THE STATE OF BIHAR & ORS	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.RAM BALAK MAHTO- AG
65.	CWJC/1512/2017 PROMOTION , BOARD/COR	3	MD. ZEYAUR RAHMAN vs THE STATE OF BIHAR & ORS	Mr.PRASHANT SINHA	Mr.YOGENDRA PRASAD SINHA-AAG7 Mr.GIRIJISH KUMAR
66.	CWJC/1513/2017 SELECTION , BOARD/COR	3	SUNITA KUMARI vs THE NATIONAL THERMAL POWER CORPORATION LTD., KAHALGAON & ORS	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.ANIL KUMAR SINHA
67.	CWJC/1515/2017 DISCP.PROC., POLICE SE	3	RABINDRA JHA vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.SUMIT KUMAR	Mr.MD.NADEEM SERAJ-GP5
68.	CWJC/1517/2017 SELECTION , POLICE SE	4	MUNNA KUMAR PANDEY vs THE STATE OF BIHAR & ORS	Mr.KANHAIYA PANDEY Mr.PRABHAT RANJAN SINGH	Mr.LALIT KISHORE(PAAG1) Mr.SANJAY PANDEY
69.	CWJC/1518/2017 REM/DIS/TER, POLICE SE	4	SHANKAR GHOSH vs THE STATE OF BIHAR & ORS	Mr.RAM YASH SINGH Mr.PAWAN KUMAR SINGH Mr.GAURI SHANKAR THAKUR	Mr.MD. NADIM SERAJ- GP5
70.	CWJC/1520/2017 RGL.AD-HOC., NON GAZET	3	KISHUNDEO PRASAD vs THE STATE OF BIHAR & ORS	Mr.GOPAL PANDEY	Mr.HARISH KUMAR- GP8

71.	CWJC/1522/2017 REM/DIS/TER, NON GAZET	3	MAMTA KUMARI vs THE STATE OF BIHAR & ORS	Mr.GAUTAM SHAH Mr.RAJEEV KUMAR	Mr.GAYAN PRAKASH OJHA-GA7 Mr.SUSHMITA MISHRA Mr.SURYA NARAYAN SAH
72.	CWJC/1537/2017 SELECTION , HEALTH SE	3	PUNAM KUMARI vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM Mr.RAVI RANJAN Mr.PRATYUSH	Mr.PANKAJ KUMAR - SC12 Mr.KAMALA KANT UPADHYAY Mr.SATYAM SHIVAM SUNDARAM
73.	CWJC/1546/2017 SELECTION , POLICE SE	3	AJAY KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINHA	Mr.MANISH KUMAR- GP4 Mr.LALIT NARAYAN JHA Mr.KAMALA KANT UPADHYAY
74.	CWJC/1556/2017 SELECTION , OTHERS	3	NITESH KUMAR BHARDVAJ vs THE UNION OF INDIA & ORS	Mr.VIPIN KUMAR SINGH Mr.ASHWINI KUMAR UPADHYAY Mr.AVINASH KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.ANJANI KUMAR SHARAN
75.	CWJC/1561/2017 PROMOTION , NON GAZET	3	SIKANDRE AZAM vs THE STATE OF BIHAR & ORS	Mr.MD. ATAUL HAQUE	Mr.RAGHWENDRA KUMAR-SC22
76. with	CWJC/1567/2017 SELECTION , NON GAZETT	7	RINKU KUMARI vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINGH	Mr.SUNIL KR. MANDAL- SC3
77.	MJC/2482/2017 SELECTION , NON GAZETTED SER.	1	RINKU KUMARI vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINGH	Mr.KAUSHAL KUMAR JHA - AAG 8
78.	CWJC/1580/2017 SALARY, OTHERS	3	SURENDRA LAYAK vs STATE FOOD CORPORATION & ORS	Mr.MOHAMMED ABU HAIDAR Mr.MD.ABU SHAJAR	Mr.SMT. NAMRATA MISHRA - GA6 Mr.SHAILENDRA KUMAR SINGH
79.	CWJC/1582/2017 REM/DIS/TER, BANK SER.	3	RAM SWAROOP SINGH vs THE MULTI STATE COOPERATIVE LAND DEVELOPMENT BANK LTD. & ORS	Mr.ARUN KUMAR	Mr.RAJESH PRASAD CHOUDHARY
80.	CWJC/1595/2017 RGL.AD-HOC., BANK SER.	3	VIJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR	Mr.RAJBALLABH PD. YADAV (AAG 11) Mr.PURUSHOTTAM JHA
81.	CWJC/1610/2017 SELECTION , NON GAZETT	3	LALITA DEVI vs THE STATE OF BIHAR & ORS	Mr.GIRJANAND PRASAD Mr.ARUN KUMAR LAL Mr.SATISH KUMAR KARN	Mr.GYAN PRAKASH OJHA- GA7
82.	CWJC/1621/2017 REM/DIS/TER, NON GAZET	4	SATYENDRA KUMAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.RAM SANDESH ROY	Mr.RAJESHWAR SINGH- GA10 Mr.SANJIV KUMAR.
83.	CWJC/1645/2017 CONTIN.SER , NON GAZET	3	RAM SHANKAR MAHTO & ORS vs THE STATE OF BIHAR & ORS	Mr.ATUL KUMAR PANDEY Mr.BALMEEKI PANDEY BHASKER	Mr.RISHI RAJ SINHA- SC19
84.	CWJC/1662/2017 SELECTION , NON GAZETT	3	MAHENDRA KUMAR VIDYARTHI vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINHA	Mr.SUBHASH CHANDRA MISHRA -SC16
85.	CWJC/1665/2017 REM/DIS/TER, BANK SER.	4	VIJAY RAM vs THE STATE BANK OF INDIA & ORS	Mr.GAUTAM KUMAR KEJRIWAL Mr.ATAL BIHARI PANDEY	Mr.KAUSHLENDRA KUMAR SINHA Mr.SANJIV KUMAR. Mr.ANJANI KUMAR MISHRA
86.	CWJC/1666/2017 SELECTION , NON GAZETT	3	RENU KUMARI @ RENU DEVI vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR ALOK Mr.ALOK KUMAR Mr.SANTOSH KUMAR	Mr.K.K. JHA- AAG8
87.	CWJC/1672/2017 SELECTION , BOARD/COR	3	PRINCE KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.SHYAMA KANT SINGH Mr.RAMESH KUMAR SINGH Mr.RAKESH KUMAR SHRIVASTAVA	Mr.SMT. KUMARI AMRITA- GP3 Mr.ANAND KUMAR OJHA Mr.VINAY KIRTI SINGH
88.	CWJC/1690/2017 PROMOTION , HEALTH SE	3	TARKESHWAR SHARMA & ORS vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR TIWARY Mr.ASHOK KUMAR CHOUDHARY Mr.AKSHANSH ANKIT	Mr.BINOD KR. YADAV- SC18
89.	CWJC/1697/2017 REM/DIS/TER, HEALTH SE	3	FIROJ ALAM vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.NAGENDRA PD. YADAV-SC23
90.	CWJC/1708/2017 PROMOTION , OTHERS	3	GOKUL PRASAD DEO vs THE STATE OF BIHAR & ORS	Smt.PRAVINA KUMARI	Mr.ANJANI KUMAR-AAG4 Mr.NARESH DIKSHIT

91.	CWJC/1712/2017 OTHERS, BOARD/CORP. SE	3	MANJU DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.RAMENDRA PRASAD	Mr.S.P.SINGH- GA-3 Mr.PRASOON SINHA Mr.ARCHANA PALKAR KHOPDE
92.	CWJC/1722/2017 PROMOTION , GAZETTED S	3	SURAJ PRASAD VISHWAKARMA vs THE STATE OF BIHAR & ORS	Mr.SHALLY KUMARI Mr.SIYA RAM SHAHI	Mr.MD.NASHRUL HODA KHAN-SC1 Mr.L.P.K. RAJGRIHAR
93.	CWJC/1727/2017 DISCP.PROC., GAZETTED	3	ASHOK KUMAR TRIPATHI vs THE STATE OF BIHAR & ORS	Mr.SATYENDRA RAI Mr.SHEKHAR SINGH Mr.MANINDRA NATH TIWARI	Mr.MD. N.H.KHAN -SC1
94.	CWJC/1748/2017 REM/DIS/TER, BANK SER.	3	ANJALI KUMARI vs THE STATE BANK OF INDIA & ORS	Mr.SANJEEV KUMAR Mr.RAJESH SINHA Mr.AMARENDRA KUMAR Mr.CHANDAN KUMAR SINGH	Mr.KAUSHLENDRA KUMAR SINHA Mr.SANJIV KUMAR.
95.	CWJC/1749/2017 REM/DIS/TER, NON GAZET	3	DR. PRABHASH KUMAR vs THE STATE OF BIHAR & ORS	Mr.PRANAV KUMAR Mr.ALOK KUMAR	Mr.VINAY KRITI SINGH-GA2
96.	CWJC/1750/2017 COMP.RETIR., OTHERS	3	VISHWANATH JHA vs THE FOOD CORPORATION OF INDIA & ORS	Mr.AWADHESH KUMAR MISHRA Mr.PRAMOD KUMAR	Mr.SHASHI DHAR JHA Mr.SUMAN KUMAR JHA Mr.DR.MANKESHWAR TIWARI
97.	CWJC/1757/2017 SALARY, POLICE SER.	3	RAM KRISHNA PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR SHARMA	Mr.PARTHA SARTHI- GA4
98.	CWJC/1758/2017 OTHERS, NON GAZETTED S	3	ANGAD KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.JYOTI PRABHAKAR	Mr.A.R. PANDEY- AAG15
99.	CWJC/1767/2017 INCR/W.HOLD, NON GAZET	3	NIRMAL KUMAR vs THE STATE OF BIHAR & ORS	Mr.CHANDRA MOHAN SINGH	Mr.VIKASH KR.-SC11
100.	CWJC/1768/2017 SELECTION , NON GAZETT	3	BHUPENDRA KUMAR SAH vs THE STATE OF BIHAR & ORS	Mr.DHANANJAYU KUMAR SINGH	Mr.SHEO SHANKAR PRASAD-SC8
101.	CWJC/1788/2017 SALARY, HEALTH SER.	3	BIRENDRA SHARMA & ORS vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.BIRJU PRASAD-GP13

FOR HEARING

1.	CWJC/1751/2014 SALARY, POLICE SER.	6	SUDERSHAN SAHANI vs THE STATE OF BIHAR & ORS	Mr.VINAY RANJAN	Mr.MADHURESH PRASAD (GP12) Mr.KUMAR MANISH (SC5)
2.	CWJC/5/2017 REM/DIS/TER, HEALTH SE	3	MANI MALA KUMARI vs THE STATE OF BIHAR & ORS	Mr.RADHA MOHAN PANDEY Mr.CHANDRA SHEKHAR VERMA	Mr.RAJESHWAR SINGH- GA10
3.	CWJC/947/2017 REM/DIS/TER, NON GAZET	3	ARUN KUMAR TRIPATHY vs THE STATE OF BIHAR & ORS	Mr.DUDH NATH SINGH Mr.SAMRENDRA KUMAR JHA	Mr.RAISUL HAQUE- SC10
4.	CWJC/1031/2017 REM/DIS/TER, POLICE SE	3	RANJAN PASWAN vs THE STATE OF BIHAR & ORS	Mr.NIRMALA KUMARI Mr.SANGIV KUMAR	Mr.MD.NADEEM SERAJ-GP5
5.	CWJC/3541/2017 REM/DIS/TER, NON GAZET	3	RAM AYODHYA PRASAD & ORS vs THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR VERMA	Mr.VIKASH KUMAR- SC11
6.	CWJC/8983/2017 DATE BIRTH, POLICE SE	5	KAMLESHWAR PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR SAXENA	Mr.P.K. VERMA- AAG3 Mr.GYAN SHANKAR Mr.LALIT KISHORE
7.	CWJC/2076/2018 SELECTION , BOARD/COR	3	RAJ KUMAR vs THE STATE OF BIHAR & ORS	Mr.LOVEKUSH KUMAR Mr.SACHCHIDANAND CHOUDHARY	Mr.Y.P. SINHA- AAG7
8.	CWJC/3775/2018 SELECTION , POLICE SE	3	KULDIP KUMAR ROY vs THE STATE OF BIHAR & ORS	Mr.RAJENDRA KUMAR JAIN	Mr.SHEO SHANKAR PRASAD-SC8 Mr.SANJAY PANDEY
9.	CWJC/8313/2018 REM/DIS/TER, HEALTH SE	3	SUBHADRA DUTTA vs THE STATE OF BIHAR & ORS	Mr.SURESH KUMAR ISHWAR	Mr.MUJTABUL HAQUE- GP12

PATNA HIGH COURT	80	Wednesday 11th July, 2018 Mr. Justice Shivaji Pandey

(AT 02:15 P.M.)

TIEDUP MATTERS

TO BE MENTIONED

1.	CR. MISC./36501/2018 A.BAIL IPC 420 A.BAIL	3	PRADIP KUMAR GANGULY vs STATE OF BIHAR & ANR	Mr.DHANANJAY KUMAR GUPTA Mr.DEEPAK KUMAR Mr.HARISH CHANDRA PATEL	Mr.MD. FAHIMUDDIN (APP235)

FOR ORDERS

1.	CR. WJC/1459/2018	5	AJAY KUMAR YADAV vs THE STATE OF BIHAR & ORS	Mr.KAMALA KANT TIWARY Mr.AJIT KUMAR	Mr.PARTH SARTHI (GA4) Mr.ZEYAUL HODA Mr.ANUJ KUMAR
2.	MJC/1916/2017 CONTEMPT- SJ IN (MJC/2722 /2016)	5	MOHAMADPUR PRIMARY AGRICULTURE CREDIT CO-OPERATIVE SOCIETY THROUGH ITS CHAIRMAN NAMELY OM PRAKASH BIND & ORS vs THE UNION OF INDIA, THROUGH THE SECRETARY, MINISTERY OF CONSUMERS AFFAIRS, FOOD AND PUBLIC DISTRIBUTION GOVT. OF INDIA, NAMELY DR. DEEPAK KUMAR & ORS	Mr.BINOD KUMAR	Mr.S. RAZA AHMAD - AAG 5 Mr.ISHWARI SINGH Mr.PRABHAKAR TEKRIWAL Mr.ASHISH GIRI
3.	CR. MISC./60325/2017 R.BAIL IPC 302,307,326 R.BAIL-1	6	SHYAM VINOY SHARMA @ SHYAM VINAY SHARMA vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SMT. VEENA RANI PRASADD. (APP68)
4. with	MJC/613/2018 CONTEMPT- SJ IN (CWJC/3391 /2017)	6	M/S. MAA MUNDESHWARI CYCLE UDYOG PVT. LTD. vs THE STATE OF BIHAR THROUGH SRI PRATYAYA AMRIT, THE PRINCIPAL SECRETARY, DEPARTMENT OF ENERGY, GOVERNMENT OF BIHAR & ORS	Mr.ALOK KUMAR AGRAWAL Mr.PRIYA GUPTA Mr.RAJIV RANJAN TIWARI	Mr.YOGENDRA PRASAD SINHA - AAG 7 Mr.ANAND KUMAR OJHA Mr.VINAY KIRTI SINGH
5.	MJC/614/2018 CONTEMPT- SJ	5	M/S HOTEL U. S. RESIDENCY THROUGH ONE OF ITS PROPRIETOR SMT. URMILA DEVI vs THE STATE OF BIHAR THROUGH SRI PRATYAYA AMRIT, THE PRINCIPAL SECRETARY, DEPARTMENT OF ENERGY, GOVERNMENT OF BIHAR & ORS	Mr.ALOK KUMAR AGRAWAL Mr.PRIYA GUPTA Mr.RAJIV RANJAN TIWARI	Mr.SUBHASH PRASAD SINGH - GA 3 Mr.ANAND KUMAR OJHA Mr.VINAY KIRTI SINGH
6.	CR. MISC./18880/2018 A.BAIL IPC 409,420 A.BAIL	4	RANJESH KUMAR SINGH @ RAJESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.SRI DILIP KUMAR SINHA (APP20)
7.	CR. MISC./37038/2018 A.BAIL IPC 341,323,504 A.BAIL	3	DIENSH MAHTO @ DIENSH KUMAR @ VINESH KUMAR @ DINESH MAHTO @ DINESH KUMAR vs THE STATE OF BIHAR	Mr.BIPIN KUMAR	Mr.SRI SANJAY KUMAR (APP127)

FOR ORDERS (ON OFFICE NOTES)

1.	MJC/120/2018 MODIFICATION- SJ IN (MJC/4158 /2014)	1	ARUN KUMAR vs THE STATE OF BIHAR & ORS	Mr.BISHNU KANT DUBEY	Mr.ASHUTOSH RANJAN PANDEY - AAG 15

FOR ADMISSION

1.	MJC/29/2017 CONTEMPT- SJ IN (CWJC/7777 /2013)	1	MOHAMMADIN ANSARI vs THE STATE OF BIHAR THROUGH SECRETARY SRI VINAY KUMAR, RURAL WORKS DEPARTMENT, BIHAR, PATNA & ORS	Mr.DURGA NAND JHA	Mr.AAG6 PUSHKAR NARAIN SHAHI
2.	MJC/55/2017 CONTEMPT- SJ IN (CWJC/5232 /2013)	3	RAM BABU DAS & ORS vs THE STATE OF BIHAR & ORS	Mr.RAGHWENDRA SHARAN PANDEY Mr.TRIPURARI SHARAN PANDEY	Mr.AAG15 ASHUTOSH RANJAN PANDEY
3.	MJC/78/2017 CONTEMPT- SJ IN (CWJC/5795 /2013)	1	DR. (SMT.) CHHABI SAHAY & ORS vs THE STATE OF BIHAR & ORS	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.AAG10 AJAY KUMAR RASTOGI

4.	MJC/96/2017 CONTEMPT- SJ IN (CWJC/10743 /2013)	1	SHEELA KUMARI vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY SRI R. K. MAHAJAN, EDUCATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.DURGA NAND JHA	Mr.AAG15 ASHUTOSH RANJAN PANDEY
5.	MJC/110/2017 CONTEMPT- SJ IN (CWJC/12026 /2013)	1	GANESH YADAV vs THE STATE OF BIHAR THROUGH CIRCLE OFFICER, KHIZERSARAI SHRI ANUJ KUMAR & ORS	Mr.RAM KUMAR SINGH Mr.DHIRENDRA SINGH	Mr.AJAY KUMAR RASTOGI (AAG X)
6.	MJC/189/2017 CONTEMPT- SJ IN (CWJC/7568 /2013)	1	KAMALA KANT JHA vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY SRI R. K. MAHAJAN, DEPARTMENT OF EDUCATION GOVERNMENT OF BIHAR, PATNA & ORS	Mr.DURGA NAND JHA	Mr.AAG15 ASHUTOSH RANJAN PANDEY Mr.DHANANJAY KUMAR
7.	MJC/226/2017 CONTEMPT- SJ IN (CWJC/7737 /2015)	1	RAM KUMAR SINGH vs THE STATE OF BIHAR, THROUGH SRI R. K. MAHAJAN, THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.SHUBH NARAIN SINGH	Mr.AAG15 ASHUTOSH RANJAN PANDEY Mr.NAGENDRA KUMAR SINGH Mr.MD. NAZIR ANSARI Mr.HANSRAJ Mr.SANTOSH KUMAR JHA
8.	MJC/269/2017 CONTEMPT- SJ IN (CWJC/12135 /2013)	4	RAJNISH KUMAR vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT & ORS	Mr.AMISH KUMAR	Mr.AAG15 ASHUTOSH RANJAN PANDEY
9.	MJC/272/2017 CONTEMPT- SJ IN (CWJC/2509 /2013)	3	KEDAR PRASAD SINGH vs THE STATE OF BIHAR & ANR	Mr.PRAKASH KUMAR	Mr.AAG15 ASHUTOSH RANJAN PANDEY
10.	MJC/279/2017 CONTEMPT- SJ IN (CWJC/10289 /2013)	1	GOPAL PATHAK vs THE STATE OF BIHAR THROUGH MR. ANJANI KUMAR SINGH, CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA	Mr.RAM NARESH SHARMA Mr.SHASHI BHUSHAN KUMAR	Mr.AAG3 PRABHAT KUMAR VERMA
11.	MJC/341/2017 CONTEMPT- SJ IN (CWJC/14840 /2013)	5	MD. IBRARUL HAQ & ORS vs THE STATE OF BIHAR & ORS	Mr.MD. SHAHNAWAZ ALI	Mr.AAG3 PRABHAT KUMAR VERMA
12.	MJC/366/2017 CONTEMPT- SJ IN (CWJC/10960 /2013)	1	MD. SUBHAN vs THE STATE OF BIHAR THROUGH ANSUNI ARYA THE SECRETARY CUM COMMISSIONER PUBLIC HEALTH ENGINEERING DEPARTMENT GOVERNMENT OF BIHAR, PATNA & ORS	Mr.ARUN KUMAR BHAGAT	Mr.AAG5 S. RAZA AHMAD
13.	MJC/373/2017 CONTEMPT- SJ IN (CWJC/20235 /2012)	1	DR. NIRBHAY KUMAR JAIN vs THE STATE OF BIHAR & ORS	Ms.MANISHA SINGH Mr.ROONA	Mr.AAG9 S. D. YADAV Mr.DHANENDRA CHAUBEY
14.	MJC/375/2017 CONTEMPT- SJ IN (CWJC/22649 /2013)	1	RAJ KUMAR SHARMA vs THE STATE OF BIHAR THROUGH PRINCIPLE SECRETARY, DEPARTMENT OF EDUCATION, GOVT. OF BIHAR, PATNA & ORS	Mr.RAJ BANSH DUBEY Mr.PRAMOD KUMAR Mr.RUDAL SINGH	Mr.AAG15 ASHUTOSH RANJAN PANDEY
15.	MJC/376/2017 CONTEMPT- SJ IN (CWJC/12453 /2013)	1	TETAR DAS vs THE STATE OF BIHAR & ORS	Mr.GYANAND ROY	Mr.AAG8 KAUSHAL KUMAR JHA
16.	MJC/392/2017 CONTEMPT- SJ IN (CWJC/21375 /2013)	4	GANESH SAH & ORS vs THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH	Mr.AAG15 ASHUTOSH RANJAN PANDEY
17.	MJC/402/2017 CONTEMPT- SJ IN (CWJC/16459 /2013)	3	RAM BHAJAN MAHTO vs THE STATE OF BIHAR THROUGH SRI R. K. MAHAJAN, THE PRINCIPAL SECRETARY, HEALTH DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.AAG9 S. D. YADAV Mr.DEEPAK KUMAR

18.	MJC/405/2017 CONTEMPT- SJ IN (CWJC/12161 /2013)	1	NALIN KUMAR SHUKLA & ANR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVT. OF BIHAR, NEW SECRETARIAT, PATNA NAMELY SRI R. K. MAHAJAN & ORS	Mr.RAJEEV LOCHAN	Mr.AAG15 ASHUTOSH RANJAN PANDEY
19.	MJC/441/2017 CONTEMPT- SJ IN (CWJC/12529 /2013)	3	KAUSHAL KISHORE VERMA vs THE STATE OF BIHAR THROUGH MR. PANKAJ KUMAR SECRETARY ROAD CONSTRUCTION DEPARTMENT & ORS	Mr.RAJIV RANJAN Mr.ANIL KUMAR SINHA	Mr.AAG11 RAJ BALLAV PRASAD YADAV
20.	MJC/471/2017 CONTEMPT- SJ IN (CWJC/13194 /2013)	1	ANIL PRASAD vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR MANOJ	Mr.AAG7 YOGENDRA PRASAD SINHA Mr.AWADHESH KUMAR
21.	MJC/525/2017 CONTEMPT- SJ IN (CWJC/9944 /2013)	3	JANARDAN PANDEY vs THE STATE OF BIHAR & ORS	Mr.JITENDRA PRASAD SINGH Mr.ARVIND KUMAR PANDEY	Mr.AAG15 ASHUTOSH RANJAN PANDEY
22.	MJC/535/2017 CONTEMPT- SJ IN (CWJC/12735 /2013)	1	ANIL KUMAR SINGH vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, CHIEF SECRETARY, GOVT. OF BIHAR, PATNA & ORS	Mr.UDAY BHAN SINGH	Mr.R B P YADAV - AAG 11
23.	MJC/565/2017 CONTEMPT- SJ IN (CWJC/4564 /2013)	4	NAWAL KISHORE SHARMA & ORS vs THE STATE OF BIHAR & ORS	Ms.PRAKRITITA SHARMA	Mr.YOGENDRA PRASAD SINHA - AAG7
24.	MJC/587/2017 CONTEMPT- SJ IN (CWJC/24239 /2013)	4	REENA KUMARI vs VANDANA KINI, THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY SOCIAL WELFARE DEPARTMENT GOVERNMENT OF BIHAR, PATNA & ORS	Mr.ALOK KUMAR SINGH	Mr.KAUSHAL KUMAR JHA - AAG 8
25.	MJC/603/2017 CONTEMPT- SJ IN (CWJC/18803 /2013)	4	MD. ALLAUDDIN & ANR vs THE STATE OF BIHAR & ORS	Mr.UDAY NARAYAN SINGH Mr.RAJESH KUMAR	Mr.PRABHAT KUMAR VERMA - AAG 3
26.	MJC/615/2017 CONTEMPT- SJ IN (CWJC/14811 /2013)	3	MADHUMALA KUMARI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF EDUCATION, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.AMARENDRA KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG15 Mr.ABHAY KUMAR JHA
27.	MJC/691/2017 CONTEMPT- SJ IN (CWJC/8961 /2013)	1	JAI PRAKASH TRIPATHI vs THE STATE OF BIHAR THROUGH SRI JITENDRA KUMAR SRIVASTAVA, THE SECRETARY, EDUCATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.PURUSHOTTAM JHA	Mr.ASHUTOSH RANJAN PANDEY - AAG15 Mr.SATYAM SHIVAM SUNDARAM
28.	MJC/768/2017 CONTEMPT- SJ IN (CWJC/5099 /2013)	3	YOGENDRA CHOUDHARY vs MR. ARUN KUMAR SINGH, THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, WATER RESOURCES DEVELOPMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.RAM CHANDRA PRASAD BHARTI Mr.RAJENDRA PRASAD	Mr.ANJANI KUMAR - AAG 4
29.	MJC/803/2017 CONTEMPT- SJ IN (CWJC/717 /2017)	1	ARCHANA THAKUR @ ARCHANA TIWARY vs THE STATE OF BIHAR & ORS	Mr.SAHVIND KUMAR SHARMA	Mr.CHITTARANJAN SINHA - PAAG 2
30.	MJC/806/2017 CONTEMPT- SJ IN (CWJC/11725 /2015)	3	BRAJESH KUMAR PANDEY & ORS vs THE STATE OF BIHAR THROUGH SRI R. K. MAHAJAN, PRINCIPAL SECRETARY, HEALTH, GOVERNMENT OF BIHAR & ORS	Mr.PRABHAT KUMAR SINGH Mr.GANESH PRASAD SINGH	Mr.S.D.YADAV - AAG9 Mr.AMRENDRA NARAYAN RAI Mr.ALOK KUMAR JHA Mr.PRASHANT SINHA Mr.S.D SANJAY (ADDL. SOC. GEN.)

31.	MJC/885/2017 CONTEMPT- SJ IN (CWJC/4575 /2013)	3	MOSTT. SARITA SINHA & ORS vs THE STATE OF BIHAR THROUGH SRI AMRIT LAL MEENA, THE PRINCIPAL SECRETARY, ROAD CONSTRUCTION DEPARTMENT & ORS	Mr.JAI PRAKASH VERMA	Mr.RAJ BALLABH PRASAD YADAV - AAG 11 Mr.(AAG11)
32.	MJC/904/2017 CONTEMPT- SJ IN (CWJC/11208 /2013)	5	UMESH KUMAR vs THE STATE OF BIHAR THROUGH AMIR SUBHANI, THE PRINCIPAL SECRETARY OF HOME MINISTRY (SPECIAL) DEPARTMENT, BIHAR AT PATNA & ORS	Mr.RANJEET KUMAR MISHRA	Mr.PRABHAT KUMAR VERMA - AAG 3
33.	MJC/914/2017 CONTEMPT- SJ IN (CWJC/13895 /2013)	3	SHARMILA SINHA vs THE STATE OF BIHAR & ORS	Mr.SATISH KUMAR SINHA Mr.REKHA KUMARI	Mr.AJAY KUMAR RASTOGI-AAG10
34.	MJC/1015/2017 CONTEMPT- SJ IN (CWJC/12065 /2013)	1	SIYA RAM SINGH & ANR vs THE STATE OF BIHAR THROUGH R. K. MAHAJAN, THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, BIHAR, PATNA & ORS	Mr.RAJNI KANT JHA	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.RAKESH KUMAR SINGH Mr.SANTOSH KUMAR JHA
35.	MJC/1081/2017 CONTEMPT- SJ IN (CWJC/13251 /2013)	1	SANJAY KUMAR YADAV @ SANJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.LALAN KUMAR SINGH	Mr.ANJANI KUMAR - AAG 4
36.	MJC/1109/2017 CONTEMPT- SJ IN (CWJC/13491 /2013)	1	RAMESHWAR KAMTI @ RAMESHWAR KAMATI vs SRI ADITYA KUMAR DAS & ANR	Mr.BIPIN BIHARI SINGH	Mr.LALIT KISHORE Mr.GIRIJISH KUMAR
37.	MJC/1149/2017 CONTEMPT- SJ IN (CWJC/6236 /2013)	3	RAMA KANT MISHRA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF EDUCATION, GOVERNMENT OF BIHAR, PATNA, NAMELY SRI R. K. MAHAJAN & ORS	Mr.PRAMOD MISHRA Mr.JYOTI PRABHAKAR Mr.RASHMI JHA Mr.MONIKA	Mr.ASHUTOSH RANJAN PANDEY (AAG 15) Mr.RAJESH SINGH Mr.MITHILESH KUMAR RAI
38.	MJC/1158/2017 IN (CWJC/1197 /2017)	3	ANIL SINGH vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, BUILDING CONSTRUCTION DEPARTMENT, NEW SECRETARIAT, PATNA & ORS	Mr.SATYENDRA NARAYAN SINGH	Mr.CHITTARANJAN SINHA - PAAG2 Mr.(PAAG2)
39.	MJC/1215/2017 CONTEMPT- SJ IN (CWJC/16127 /2013)	3	JANARDAN YADAV &ANR vs THE STATE OF BIHAR & ORS	Mr.SHASHI DHAR JHA	Mr.MD. KHURSHID ALAM - AAG 12
40.	MJC/1217/2017 CONTEMPT- SJ IN (CWJC/18273 /2013)	1	DUKHA YADAV vs THE STATE OF BIHAR & ORS	Mr.SHASHI DHAR JHA	Mr.AAG12 MD. KHURSHID ALAM
41.	MJC/1218/2017 CONTEMPT- SJ IN (CWJC/17466 /2013)	3	JEETAN YADAV vs THE STATE OF BIHAR & ORS	Mr.SHASHI DHAR JHA	Mr.MD. KHURSHID ALAM - AAG 12
42.	MJC/1219/2017 CONTEMPT- SJ IN (CWJC/18088 /2013)	1	BOUKU YADAV vs THE STATE OF BIHAR & ORS	Mr.SHASHI DHAR JHA	Mr.MD. KHURSHID ALAM - AAG 12
43.	MJC/1221/2017 CONTEMPT- SJ IN (CWJC/505 /2017)	1	SUJEET KUMAR & ANR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, SRI R.K. MAHAJAN HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.BINOD KUMAR	Mr.AAG15- ASHUTOSH RANJAN PANDEY
44.	MJC/1243/2017 CONTEMPT- SJ IN (CWJC/9842 /2013)	1	SHAMBHU SHARAN vs MR. R. K. MAHAJAN, THE PRINCIPAL SECRETARY, PRIMARY EDUCATION, GOVT. OF BIHAR, PATNA & ORS	Mr.HARENDRA KUMAR TIWARY	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.SHAILENDRA KUMAR SINGH
45.	MJC/1284/2017 CONTEMPT- SJ IN (CWJC/9111 /2013)	1	BIMLESH PRASAD SINGH vs DR. AJAY KUMAR SINGH BIHAR AGRICULTURE UNIVERSITY SABOUR BHAGALPUR THROUGH ITS VICE CHANCELLOR & ORS	Mr.JAGNNATH SINGH	Mr.CHANDRA MOHAN SINGH Mr.SHAILENDRA KUMAR SINGH Mr.SRIRAM KRISHNA

46.	MJC/1431/2017 CONTEMPT- SJ IN (MJC/3238 /2012)	3	MANGAL SINGH vs THE STATE OF BIHAR THROUGH ANJANI KUMAR SINGH, THE CHIEF SECRETARY OF BIHAR OLD SECRETARIAT, PATNA & ORS	Mr.CHANDRA NAWAL KISHOR Mr.SONI KUMARI	Mr.PRABHAT KUMAR VERMA - AAG 3 Mr.SRI SUNIL KUMAR SINGH Mr.KAUSHLENDRA KUMAR SINHA
47.	MJC/1469/2017 CONTEMPT- SJ IN (CWJC/20707 /2013)	4	AWADH BIHARI SINGH & ORS vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.VIJAY SHANKAR UPADHYAY	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
48.	MJC/1541/2017 33. MJC IN (CWJC/2951 /2013)	3	RAMADYA KUMAR vs THE STATE OF BIHAR & ORS	Mr.SHRI PRAKASH SRIVASTAVA	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
49.	MJC/1569/2017 CONTEMPT- SJ IN (CWJC/12290 /2013)	3	KAMLESH MISHRA vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.MD. KHURSHID ALAM- AAG12
50.	MJC/1591/2017 CONTEMPT- SJ IN (CWJC/3497 /2016)	1	NAVNEET KUMAR vs THE STATE BANK OF INDIA THROUGH ARUNDHATI BHATTACHARYA THE CHAIRMAN CUM MANAGING DIRECTOR & ORS	Mr.GAUTAM KUMAR KEJRIWAL	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.KAUSHLENDRA KUMAR SINHA
51.	MJC/1621/2017 CONTEMPT- SJ IN (CWJC/7646 /2016)	1	NRIPENDRA KUMAR SINHA vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, NAMELY SHRI ANJANI KUMAR SINGH, POSTED AS CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RANJIT KUMAR SINGH	Mr.RAJ BALLABH PRASAD YADAV - AAG XI
52.	MJC/1631/2017 CONTEMPT- SJ IN (CWJC/15707 /2004)	3	BABU LAL SAH vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT EDUCATION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.RANJAN KUMAR SRIVASTAVA	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
53.	MJC/1717/2017 CONTEMPT- SJ IN (CWJC/17526 /2015)	5	HAISHANKAR PRASAD vs THE STATE OF BIHAR THROUGH MR. VINAY KUMAR THE SECRETARY, B. C. D., BIHAR, PATNA & ORS	Mr.PAWAN KUMAR SINGH	Mr.R.B.P. YADAV- AAG11 Mr.ADITYA PRAKASH SAHAY
54.	MJC/1718/2017 CONTEMPT- SJ IN (CWJC/17526 /2015)	5	HAISHANKAR PRASAD vs THE STATE OF BIHAR THROUGH MR. VINAY KUMAR, THE SECRETARY, B. C. D., BIHAR, PATNA & ORS	Mr.PAWAN KUMAR SINGH	Mr.R.B.P. YADAV- AAG11 Mr.ADITYA PRAKASH SAHAY
55.	MJC/1725/2017 CONTEMPT- SJ IN (CWJC/1725 /2016)	3	PARIDHI BHARTI vs THE STATE OF BIHAR REPRESENTED THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF HEALTH AND FAMILY WELFARE, GOVERNMENT OF BIHAR, PATNA & ANR	Mr.NILESH KUMAR Mr.BABITA KUMARI Mr.AVINASH KUMAR	Mr.S.D.YADAV - AAG9 Mr.KISHORE KUMAR SINHA Mr.UPENDRA KUMAR SINGH Mr.SHASHI SHEKHAR
56.	MJC/1726/2017 CONTEMPT- SJ IN (CWJC/14849 /2016)	3	BIHAR GRAMIN JAGRUKTA ABHIYAN SAMITI vs THE STATE OF BIHAR REPRESENTED THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF HEALTH AND FAMILY WELFARE, GOVERNMENT OF BIHAR, PATNA & ANR	Mr.AVINASH KUMAR Mr.BABITA KUMARI Mr.NILESH KUMAR	Mr.S.D.YADAV - AAG9 Mr.KISHORE KUMAR SINHA Mr.UPENDRA KUMAR SINGH Mr.SHASHI SHEKHAR
57.	MJC/1743/2017 CONTEMPT- SJ IN (CWJC/13533 /2013)	5	DEO NANDAN PRASAD vs THE STATE OF BIHAR THROUGH MR. ARUN KUMAR, PRINCIPAL SECRETARY, DEPARTMENT OF WATER RESOURCES, GOVT. OF BIHAR, PATNA & ORS	Mr.ANIL KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.ANJANI KUMAR AAG - 4 Mr.BINDHYACHAL RAI
58.	MJC/1754/2017 CONTEMPT- SJ IN (CWJC/18206 /2013)	1	RATNESHWARI DEVI vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH	Mr.ANJANI KUMAR - AAG 4 Mr.CHAITANYA SUAROOP

59.	MJC/1767/2017 CONTEMPT- SJ IN (CWJC/10240 /2013)	1	LAKSHMI NARAYAN MANDAL vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR VERMA	Mr.AJAY KUMAR RASTOGI - AAG X
60.	MJC/1780/2017 CONTEMPT- SJ IN (CWJC/8201 /2015)	3	JAGANATH PRASAD SINGH vs THE STATE OF BIHAR THROUGH ITS PRINCIPLE SECRETARY, HIGHER EDUCATION, PATNA NAMELY SRI R. K. MAHAJAN & ORS	Mr.BIJENDRA KUMAR SINGH	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.RITESH KUMAR Mr.MD. NADIM SERAJ Mr.RAJESH SINGH
61.	MJC/1806/2017 CONTEMPT- SJ IN (CWJC/12530 /2013)	3	RAM PRAVESH PRASAD vs THE STATE OF BIHAR & ORS	Mr.MRITYUNJAY KUMAR TIWARY	Mr.PRABHAT KUMAR VERMA - AAG 3
62.	MJC/1827/2017 CONTEMPT- SJ IN (CWJC/12116 /2016)	1	M/S HARSH TRADING THROUGH ITS PROPRIETOR RAJESH KUMAR JAISWAL vs THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR SRIVASTAVA	Mr.S.RAZA AHMAD-AAG5 Mr.SHAILENDRA KUMAR SINGH Mr.NIRMAL KUMAR
63.	MJC/1844/2017 CONTEMPT- SJ IN (CWJC/12846 /2013)	4	MAUSAMI D. D. T. CHHIRKAO KARAMCHARI SANGH, NALANDA THROUGH ITS SECRETARY NAMELY AVINASH KUMAR & ORS vs THE STATE OF BIHAR THROUGH THE COLLECTOR, NALANDA, NAMELY DR. TAYAG RAJAN & ORS	Mr.RAVINDRA NATH DUBEY Mr.SANJAY KUMAR SINGH	Mr.S. D. YADAV - AAG 9
64.	MJC/1845/2017 CONTEMPT- SJ IN (MJC/4037 /2016)	1	SACHCHIDANAND SINHA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, ROAD CONSTRUCTION DEPARTMENT, BIHAR, PATNA NAMELY MR. PANKAJ KUMAR & ORS	Mr.SUNEIL KUMAR THAKUR	Mr.RAJ BALLABH PRASAD YADAV - AAG XI
65.	MJC/1848/2017 CONTEMPT- SJ IN (CWJC/19818 /2013)	1	RAM LALIT SINGH vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH	Mr.S. D. YADAV - AAG 9
66.	MJC/1853/2017 CONTEMPT- SJ IN (CWJC/17409 /2010)	1	SURYA MOHAN CHOUDHARY vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, BIHAR, PATNA NAMELY SRI R. K. MAHAJAN & ORS	Mr.RAJEEV LOCHAN	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
67.	MJC/1899/2017 CONTEMPT- SJ IN (CWJC/17598 /2016)	1	MD. SARFARAZ KHAN vs THE UNION OF INDIA THROUGH ITS GENERAL MANAGER, EAST CENTRAL RAILWAY, HAJIPUR & ORS	Mr.RAMCHANDRA SINGH	Mr.ANIL KUMAR SINHA - SC Mr.DR. ANSHUMAN
68.	MJC/1958/2017 CONTEMPT- SJ IN (CWJC/19595 /2016)	5	M/S RAVI SHANKAR KUMAR vs MR. LAXMI NARAYAN DAS, ENGINEER IN CHIEF CUM ADDITIONAL SECRETARY, BUILDING CONSTRUCTION DEPARTMENT, BIHAR, PATNA & ORS	Mr.USHA KUMARI Mr.S. B. SINGH	Mr.R. B. P. YADAV - AAG XI
69.	MJC/1965/2017 CONTEMPT- SJ IN (CWJC/4523 /2013)	1	BRAHMESHWAR SINGH vs THE UNION OF INDIA THROUGH A. K. MITTAL, THE CHAIRMAN, MINISTRY OF RAILWAY, RAIL BHAWAN & ORS	Mr.ARVIND KUMAR Mr.RAJESH KUMAR	Mr.ANIL KUMAR SINHA - SC Mr.BIJOY KUMAR SINHA Mr.RAJ KUMAR
70.	MJC/1972/2017 CONTEMPT- SJ IN (CWJC/21079 /2013)	1	BISHESHWAR TANTI vs THE STATE OF BIHAR THROUGH DISTRICT MAGISTRATE, JAMUI & ORS	Mr.PRABHAT RANJAN SINGH Mr.PRABEEN KUMAR SINGH	Mr.PRABHAT KUMAR VERMA - AAG 3
71.	MJC/1973/2017 CONTEMPT- SJ IN (CWJC/1511 /2016)	1	M/S MUKESH KUMAR vs THE STATE OF BIHAR THROUGH SUDHIR KUMAR THE PRINCIPAL SECRETARY, DEPARTMENT OF AGRICULTURE, GOVT. OF BIHAR, PATNA & ORS	Mr.GAUTAM KUMAR KEJRIWAL	Mr.SARVESH KUMAR SINGH - AAG13
72.	MJC/1995/2017 CONTEMPT- SJ IN (CWJC/795 /2017)	3	ASHOK KUMAR SINGH vs PANKAJ KUMAR, PRINCIPAL SECRETARY, FOOD AND CIVIL SUPPLY DEPARTMENT, GOVERNMENT OF BIHAR & ORS	Mr.AJAY KUMAR SINGH	Mr.S. RAJA AHMAD (AAG 5) Mr.SHAILENDRA KUMAR SINGH

73.	MJC/2000/2017 CONTEMPT- SJ IN (CWJC/9460 /2016)	1	M/S RAJ TRADERS THROUGH ITS PROPRIETOR PUSHPA DEVI vs THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. THROUGH ITS MANAGING DIRECTOR & ORS	Mr.PRABHAT RANJAN	Mr.SHAILENDRA KUMAR SINGH Mr.MAYANK SHEKHAR
74.	MJC/2001/2017 CONTEMPT- SJ IN (CWJC/9480 /2016)	1	M/S RAJ TRADERS THROUGH ITS PROPRIETOR PUSHPA DEVI vs THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. THROUGH ITS MANAGING DIRECTOR & ORS	Mr.PRABHAT RANJAN	Mr.SHAILENDRA KUMAR SINGH Mr.MAYANK SHEKHAR
75.	MJC/2024/2017 CONTEMPT- SJ IN (CWJC/9107 /2013)	3	RAJ KUMAR SINGH & ORS vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY NAMELY ANJANI KUMAR SINGH, OLD SECRETARIAT, PATNA & ORS	Mr.SANJAY KUMAR Mr.SHYAM BIHARI SINGH	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
76.	MJC/2049/2017 CONTEMPT- SJ IN (CWJC/15695 /2013)	3	RAJENDRA PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.SHAMBHU SHARAN SINGH	Mr.P. K. VERMA - AAG 3
77.	MJC/2076/2017 CONTEMPT- SJ IN (CWJC/16036 /2016)	4	MR. DINESH KUMAR vs MR. AMRIT LAL MEENA, PRINCIPAL SECRETARY, BUILDING CONST. DEPT., BIHAR, PATNA & ORS	Mr.USHA KUMARI Mr.S. B. SINGH	Mr.CHITTARANJAN SINHA - PAAG 2
78.	MJC/2100/2017 CONTEMPT- SJ IN (CWJC/11258 /2016)	3	ANAND KUMAR SINGH vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA SHRI ANJANI KUMAR SINGH, NEW SECRETARIAT, PATNA & ORS	Mr.NAND KISHORE PRASAD SINHA	Mr.S. RAZA AHMAD - AAG 5 Mr.SHAILENDRA KUMAR SINGH
79.	MJC/2131/2017 CONTEMPT- SJ IN (CWJC/17131 /2016)	1	SIDHI SINGH (PROP. MAIHAR BUILDER PVT. LTD.) vs THE UNION OF INDIA, THROUGH RAILWAY GENERAL MANAGER, EAST CENTRAL RAILWAY, HAZIPUR NAMELY D. K. GAYEN & ORS	Mr.SANJAY KUMAR TIWARY	Mr.ANIL KUMAR SINHA - SC Mr.SHEKHAR SINGH
80.	MJC/2132/2017 CONTEMPT- SJ IN (CWJC/19256 /2016)	3	SIYARAM PASWAN vs THE STATE OF BIHAR REPRESENTED THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF FOOD AND CIVIL SUPPLIES, GOVERNMENT OF BIHAR, PATNA & ANR	Mr.AVINASH KUMAR	Mr.S. RAZA AHMAD - AAG 5
81.	MJC/2141/2017 CONTEMPT- SJ IN (CWJC/6494 /2017)	4	M/S RAGHUBANSHI VISHNU MOBILE THROUGH THE PROPRIETOR RAJNISH KUMAR vs THE CHIEF GENERAL MANAGER, BIHAR B S N L (B T C) PATNA NAMELY KISHOR KUMAR & ORS	Mr.MITHILESH KUMAR UPADHYAY	Smt.RENUKA SHARMA Smt.RENUKA SHARMA Mr.RAJNI KANT SINGH
82.	MJC/2143/2017 CONTEMPT- SJ IN (CWJC/12614 /2015)	1	M/S RAUSHAN RAJ, MITHANPURA, MUZAFFARPUR THROUGH ITS PROP. CHANDRA KISHORE BHAGAT vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, RURAL DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR, PATNA SRI ARVIND KR. CHOUDHARY & ORS	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.RAJIV RANJAN	Mr.ANJANI KUMAR - AAG 4
83.	MJC/2157/2017 CONTEMPT- SJ IN (CWJC/7941 /2013)	1	SUNIL KUMAR vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, PRINCIPAL SECRETARY, DEPARTMENT OF EDUCATION, GOVT. OF BIHAR, PATNA & ORS	Mr.LALAN KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG 15

84.	MJC/2169/2017 CONTEMPT- SJ IN (CWJC/10081 /2016)	1	SURESH KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY SRI PRATYAY AMRIT, ENERGY DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.BISHWA NATH CHAUDHARY Mr.RAJ KISHORE PRASAD	Mr.YOGENDRA PRASAD SINHA - AAG 7 Mr.VIJAY SHANKAR UPADHYAY
85.	MJC/2247/2017 CONTEMPT- SJ IN (CWJC/5405 /1999)	4	VIJAY KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.PRAFULL CHANDRA JHA	Mr.KHURSHID ALAM - AAG 12 Mr.MR. GANPATI TRIVEDI
86.	MJC/2265/2017 CONTEMPT- SJ IN (CWJC/14867 /2016)	1	WELFARE INDIA REPRESENTED THROUGH PROJECT DIRECTOR, SECRETARY, SMT. KALPANA MISHRA vs THE STATE OF BIHAR REPRESENTED THROUGH SRI R. K. MAHAJAN, PRINCIPAL SECRETARY, DEPARTMENT OF HEALTH AND FAMILY WELFARE, GOVERNMENT OF BIHAR & ANR	Mr.AVINASH KUMAR Mr.NILESH KUMAR Mr.AMIT KUMAR	Mr.SURYADEO PRASAD - AAG 9 Mr.KISHORE KUMAR SINHA Mr.UPENDRA KUMAR SINGH Mr.SHASHI SHEKHAR
87.	MJC/2281/2017 CONTEMPT- SJ IN (CWJC/15029 /2013)	1	RAJA RAM vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.SARVESH KUMAR SINGH - AAG 13
88.	MJC/2296/2017 CONTEMPT- SJ IN (CWJC/6374 /2017)	3	PARAMATMA TIWARI vs THE STATE OF BIHAR THROUGH VINAY KUMAR, THE SECRETARY, RURAL WORKS DEPARTMENT & ORS	Mr.AJIT KUMAR	Mr.PUSHKAR NARAYAN SHAHI - AAG 6
89.	MJC/2330/2017 CONTEMPT- SJ IN (CWJC/5734 /2016)	1	HARINDER KAUR vs MR. SUNIL MITTAL, THE CHIEF MANAGER, ALLAHABAD BANK, RECOVERYH BRANCH & ANR	Mr.NIRBHAY KUMAR SINGH Mr.RAVINDRA KUMAR SHUKLA	Mr.AJAY KUMAR SINHA Mr.DR. BINOD KUMAR JHA Mr.KAMLESH KUMAR Mr.KAHKASHAN ALAM
90.	MJC/2347/2017 CONTEMPT- SJ IN (CWJC/18406 /2016)	1	JAIN STUDIO LTD. vs THE STATE HEALTH SOCIETY, BIHAR THROUGH ITS EXECUTIVE DIRECTOR NAMELY LOKESH KUMAR SINGH & ORS	Mr.ADITYA PRAKASH SAHAY	Mr.KISHORE KUMAR SINHA
91.	MJC/2376/2017 CONTEMPT- SJ IN (CWJC/20057 /2016)	3	GOVIND PRASAD, PROPRIETOR, M/S BAIDNATH RICE MILL vs THE STATE OF BIHAR THROUGH MR. PANKAJ KUMAR, PRINCIPAL SECRETARY, DEPARTMENT OF FOOD AND CONSUMERS PROTECTION, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.KAMAL KISHORE SINGH Mr.AMAR NATH SINGH	Mr.S. RAZA AHMAD - AAG 5 Mr.SHAILENDRA KUMAR SINGH Mr.HARISH KUMAR
92.	MJC/2455/2017 CONTEMPT- SJ IN (CWJC/3967 /2017)	1	M/S SHANTI CONSTRUCTION & COMPANY THROUGH ITS WORKING PARTNER MR. PRAVEEN ANAND vs THE STATE OF BIHAR & ORS	Mr.MANISH SAHAY Mr.ANIL KUMAR SINHA	Mr.RAJ BALLABH PRASAD YADAV - AAG 11
93.	MJC/2539/2017 CONTEMPT- SJ IN (CWJC/3498 /2015)	3	ADHUNIK AKSHAT UDYOG PVT. LTD. vs THE BIHAR STATE FOOD & CIVIL SUPPLY CORPORATION, BIHAR, PATNA THROUGH SRI PANKAJ KUMAR, MANAGING DIRECTOR, B S F C, PATNA & ORS	Mr.VIJAY ANAND	Mr.SHAILENDRA KUMAR SINGH Mr.NAMRATA MISHRA
94.	MJC/2558/2017 CONTEMPT- SJ IN (CWJC/14439 /2013)	1	KAPILESHWAR RAY vs THE STATE OF BIHAR THROUGH MR. VINAY KUMAR, THE PRINCIPAL SECRETARY OF THE PUBLIC HEALTH ENGINEERING DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.LALAN KUMAR SINGH	Mr.S. RAZA AHMAD - AAG 5

95.	MJC/2576/2017 CONTEMPT- SJ IN (CWJC/5088 /2017)	1	LAXMI CONSTRUCTION @ ELECTRIAL WORKS THROUGH ITS AUTHORISED SIGNATORY NAMELY CHANDRADEEP SINGH vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, MR. CHAITYNA PRASAD, URBAN AND HOUSING DEPARTMENT, GOVERNEMNT OF BIHAR, PATNA & ORS	Mr.SANJEEV NIKESH	Mr.YOGENDRA PRASAD SINHA - AAG 7 Mr.RAVI BHUSHAN VERMA Dr.AMITESH KUMAR
96.	MJC/2629/2017 CONTEMPT- SJ IN (CWJC/14011 /2014)	1	RAKESH KUMAR RAUSHAN & ANR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA NAMELY R. K. MAHAJAN & ORS	Mr.VASANT VIKAS	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
97.	MJC/2711/2017 CONTEMPT- SJ IN (CWJC/3593 /2013)	1	RAMASHRAY SHARMA vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.SHYAM BIHARI SINGH	Mr.P. K. VERMA (AAG 3)
98.	MJC/2767/2017 CONTEMPT- SJ IN (MA/128 /2010)	1	ABUL KALAM vs USMAN GHANI & ORS	Mr.RAVINDRA KUMAR @ RAVINDRA KR RAI	
99.	MJC/2855/2017 CONTEMPT- SJ IN (CWJC/15632 /2016)	1	LAVKUSH KUMAR PROPRIETOR OF M/S ANNAPURNA RICE MILLS vs THE STATE OF BIHAR & ORS	Mr.SANJAN KUMAR SHARAN	Mr.S. RAZA AHMAD - AAG 5 Mr.SHAILENDRA KUMAR SINGH Mr.DR. KISLAY
100.	MJC/2859/2017 CONTEMPT- SJ IN (CWJC/4513 /2017)	1	DR. B. R. AMBEDKAR HARIJAN KALYAN PARISAD vs THE STATE OF BIHAR REPRESENTED THROUGH SRI R. K. MAHAJAN, PRINCIPAL SECRETARY, DEPARTMENT OF HEALTH AND FAMILY WELFARE, GOVERNMENT OF BIHAR & ORS	Mr.AVINASH KUMAR Mr.KRISHNA CHANDRA	Mr.KISHORE KUMAR SINHA
101.	MJC/2877/2017 CONTEMPT- SJ IN (CWJC/17997 /2016)	1	PRIYA RANJAN vs THE STATE OF BIHAR THROUGH MR. CHAITANYA PRASAD, PRESENTLY POSTED AS PRINCIPAL SECRETARY, URBAN DEVELOPMENT & HOUSING DEPARTMENT, GOVT. OF BIHAR & ORS	Mr.PRAVEEN KUMAR	Mr.YOGENDRA PRASAD SINHA - AAG 7 Mr.ABHAY SHANKAR SINGH Mr.KUMAR PRAVEEN
102.	MJC/2968/2017 CONTEMPT- SJ IN (CWJC/1994 /2017)	1	SATYENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR KARNA Mr.RAVINDRA KUMAR SINGH	Mr.YOGENDRA PD. SINHA - AAG 7 Mr.ANSHUMAN SINGH Mr.ANIL KUMAR SINHA
103.	MJC/2995/2017 CONTEMPT- SJ IN (CWJC/13407 /2013)	1	UPASANA KUMARI vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA, NAMELY MR. R. K. MAHAJAN & ORS	Mr.AVANINDRA KUMAR JHA Mr.PURUSHOTTAM KUMAR JHA Mr.SWETA KUMARI Mr.ABHISHEK ANAND	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
104.	MJC/3022/2017 CONTEMPT- SJ IN (CWJC/9847 /2013)	1	SARASWATI KUMARI vs THE STATE OF BIHAR & ORS	Mr.GOPAL GOVIND MISHRA Mr.MUNNA KUMAR UPADHYAY	Mr.S. D. YADAV - AAG 9
105.	MJC/3046/2017 CONTEMPT- SJ IN (CWJC/8338 /2017)	4	KUMAR SANJAY & ANR vs THE STATE OF BIHAR & ANR	Mr.MIRA KUMARI	Mr.S.RAZA AHMAD (AAG 5)
106.	MJC/3071/2017 CONTEMPT- SJ IN (CWJC/19402 /2011)	3	SUDHIR KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.NAVIN KUMAR	Mr.ASHUTOSH RANJAN PANDEY (AAG15)
107.	MJC/3102/2017 CONTEMPT- SJ IN (CWJC/12785 /2013)	1	CHANDAN PASWAN vs THE STATE OF BIHAR THROUGH THE SECRETARY, HOME POLICE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA NAMELY RAGHUNATH PRASAD SINGH & ORS	Mr.DHANANJAY KUMAR GUPTA Mr.DEEPAK KUMAR Mr.HARISH CHANDRA PATEL	Mr.P. K. VERMA - AAG 3

108.	MJC/3174/2017 CONTEMPT- SJ IN (CWJC/13375 /2013)	1	NAJIB AHMAD vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY NAMELY ARVIND KUMAR CHAUDHARY DEPARTMENT OF RURAL DEVELOPMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.SANJAY KUMAR TIWARY	Mr.ANJANI KUMAR - AAG 4
109.	MJC/3183/2017 CONTEMPT- SJ IN (CWJC/15546 /2016)	1	KAMLESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR SINGH	Mr.S. RAZA AHMAD - AAG 5
110.	MJC/3184/2017 CONTEMPT- SJ IN (CWJC/16178 /2016)	1	SANTOSH KUMAR vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR SINGH	Mr.S. RAZA AHMAD - AAG 5
111.	MJC/3245/2017 CONTEMPT- SJ IN (CWJC/12889 /2013)	1	YADUBANSH SAHU vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY OF WATER RESOURCES, GOVERNMENT OF BIHAR NAMELY SRI ARUN KUMAR SINGH & ANR	Mr.RAJANI KANT PANDEY	Mr.ANJANI KUMAR - AAG 4
112.	MJC/3307/2017 CONTEMPT- SJ IN (CWJC/15671 /2013)	1	TRIBHUWAN PANDEY vs THE STATE OF BIHAR & ORS	Mr.BRISKETU SHARAN PANDEY	Mr.AJAY KUMAR RASTOGI - AAG 10
113.	MJC/3328/2017 CONTEMPT- SJ IN (CWJC/14011 /2016)	1	RAMENDRANATH TIWARY vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR SINGH	Mr.S. RAZA AHMAD - AAG 5
114.	MJC/3346/2017 CONTEMPT- SJ IN (CWJC/12285 /2013)	1	BELA DEVI vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, ANIMAL AND FISHERIES RESOURCES DEPARTMENT, GOVT. OF BIHAR, PATNA NAMELY SMT. VIJAY LAXMI & ORS	Mr.ANIL KUMAR ROY	Mr.KHURSHID ALAM - AAG 12 Mr.DR. ANAND KUMAR
115.	MJC/3435/2017 CONTEMPT- SJ IN (CWJC/1656 /2016)	3	YUGAL KISHORE PRASAD & ORS vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA NAMELY MR. ANJANI KUMAR SINGH & ORS	Mr.BIPIN KUMAR Mr.JITENDRA KUMAR	Mr.P. K. VERMA (AAG 3)
116.	MJC/3547/2017 CONTEMPT- SJ IN (CWJC/9409 /2016)	1	BIRENDRA PRASAD GUPTA vs THE STATE OF BIHAR & ORS	Mr.PRAFULL CHANDRA JHA	Mr.CHITARANJAN SINHA - PAAG 2
117.	MJC/3619/2017 CONTEMPT- SJ IN (CWJC/367 /2017)	1	DEVANTI DEVI vs THE STATE OF BIHAR THROUGH SRI ANAND KISHORE, THE COMMISSIONER, PATNA DIVISION, PATNA & ORS	Mr.SATYA RANJAN SINHA Mr.SEEMA KUMARI	Mr.S. RAZA AHMAD - AAG 5
118.	MJC/3624/2017 CONTEMPT- SJ IN (CWJC/1369 /2017)	1	HARI NARAYAN PRAMANIK vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY NAMELY AMRIT LAL MINA, DEPARTMENT OF BUILDING CONSTRUCTION, BIHAR, PATNA & ORS	Mr.RAJENDRA LAL DAS	Mr.RAJ BALLABH PD. YADAV - AAG 11
119.	MJC/3625/2017 CONTEMPT- SJ IN (CWJC/15762 /2016)	3	BIMAL PRASAD SAH vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR Mr.ARTI KUMARI	Mr.SHAILENDRA KUMAR SINGH Mr.NIRMAL KUMAR Mr.S.RAZA AHMAD (AAG5)
120.	MJC/3676/2017 CONTEMPT- SJ IN (CWJC/14186 /2015)	1	ASHOK KUMAR SINGH vs THE STATE OF BIHAR THROUGH MR. PRATYAYA AMRIT, THE PRINCIPAL SECRETARY, DEPARTMENT OF ENERGY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.PRADEEP KUMAR SINHA Mr.PUNAM SHRIVASTAVA	Mr.SUBHASH PRASAD SINGH (G A 3) Mr.RITESH KUMAR Mr.VINAY KIRTI SINGH
121.	MJC/3678/2017 CONTEMPT- SJ IN (CWJC/4942 /2017)	1	M/S SADBHAV G K C JOINT VENTURE vs THE STATE OF BIHAR THROUGH THE SECRETARY, ROAD CONSTRUCTION DEPARTMENT, GOVERNMENT OF BIHAR, SRI AMRIT LAL MEENA & ORS	Mr.PRIYA GUPTA Mr.ALOK KUMAR AGRAWAL Mr.RAJIV RANJAN TIWARI	Mr.AMIT PRAKASH (GA 13) Mr.VIKAS KUMAR

122.	MJC/3716/2017 CONTEMPT- SJ IN (CWJC/2189 /2017)	1	MADAN PRASAD SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY PUBLIC HEALTH ENGINEERING DEPARTMENT, GOVT. OF BIHAR, PATNA NAMELY SRI VINAY KUMAR & ORS	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR	Mr.S. RAZA AHMAD - AAG 5
123.	MJC/3737/2017 CONTEMPT- SJ IN (CWJC/23493 /2013)	1	BINOD KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH Mr.GYAN ABHINAV	Mr.SMT. SHILPA SINGH - GA 12
124.	MJC/3764/2017 CONTEMPT- SJ IN (CWJC/17976 /2015)	3	SHANTI SWAROOP SHARMA @ SHANTI SWARUP SHARMA & ANR vs THE STATE BANK OF INDIA THROUGH MR. RAJNISH KUMAR, ITS CHAIRMAN & ORS	Mr.SURINDER KUMAR Mr.PINKY KUMARI	Mr.KAUSHLENDRA KUMAR SINHA
125.	MJC/3782/2017 CONTEMPT- SJ IN (CWJC/9890 /2013)	1	RAJEEV KUMAR SINHA & ORS vs THE STATE OF BIHAR THROUGH ITS CHIEF SECRETARY NAMELY ANJANI KUMAR SINGH & ORS	Mr.SATYA PRAKASH Mr.VIPIN KUMAR SINGH	Mr.P. K. VERMA - AAG 3
126.	MJC/3795/2017 CONTEMPT- SJ IN (CWJC/17633 /2016)	3	M/S. CHANDAN ELECTRIC vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY ENERGY DEPARTMENT, BIHAR, SHRI PRATYAY AMRIT & ORS	Mr.SURAJ SAMDARSHI	Mr.SUBHASH PD. SINGH - GA 3 Mr.VINAY KIRTI SINGH
127.	MJC/3801/2017 CONTEMPT- SJ IN (CWJC/14081 /2015)	3	DARAKHASHA NAZAM QUISER vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH	Mr.SMT. SHILPA SINGH - GA 12 Mr.JAWED GAFFAR KHAN Mr.MD. NADIM SERAJ
128.	CWJC/18491/2010 TRADE & COMMERCE (OTHE	40	M/S BLA INFRASTRUCTURE PVT.LTD vs THE BIHAR STATE INDUSTRIAL DEV	Mr.S.D.SANJAY Mr.SUSHILA AGRAWAL Mr.GAUTAM KUMAR KEJRIWAL	Mr.- Mr.SATYABIR BHARTI Mr.RAJENDRA KUMAR Mr.NILANJAN CHATTERJEE Mr.ABBAS HAIDER (SC6)
129.	CWJC/9688/2011 SALARY, OTHERS	7	MD.WASIMUDDIN vs THE STATE OF BIHAR & ORS	Mr.MAHESH PRASAD SINGH	Mr.DINBANDHU SINGH GP9 Mr.PRASHANT PRATAP Mr.LALIT KISHORE Mr.BIRJU PRASAD (GP-13)
130. with	CR. MISC./23992/2013 QUASHING(309,336,324,3 QSH F.I.R. FOR DIRECT	19	DWARIKA NATH PRASAD vs THE STATE OF BIHAR & ORS	Mr.RAJESH MOHAN	Mr.BHANU PRATAP SINGH(APP) Mr.DEVENDRA KUMAR
131.	CR. MISC./40990/2016 QUASHING(353,506)IPC & QSH F.I.R. FOR DIRECT F.I.R	1	DWARIKA NATH PRASAD vs THE STATE OF BIHAR & ORS	Mr.RAJESH MOHAN	Mr.SRI RAJENDRA SINGH SHASTRIJI (APP47) Mr.DEVENDRA KUMAR Mr.AMRENDRA KUMAR
132.	CR. MISC./37006/2014 A.BAIL	17	NAVIN KUMAR vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.DINESHWAR MISHRA	Mr.NAGENDRA PD.(APP) Mr.RAJEEV KUMAR
133.	MJC/2265/2015 CONTEMPT- SJ IN (CWJC/14039 /2013)	10	ASHOK KUMAR MISHRA vs THE STATE OF BIHAR THROUGH MR. NARESH KUMAR SHARAN THE PRINCIPAL SECRETARY LAND ACQUISITION DEPARTMENT GOVT. OF BIHAR & ORS	Mr.PANKAJ KUMAR JHA Mr.RAJA SURENDRA MOHAN	Mr.DEVENDRA KR SINHA (AAG2)
134.	C. REV./237/2016	4	ANIL KUMAR SHRIVASTAVA vs SHAURYA SUNIL & ORS	Mr.MUNESHWAR PRASAD	
135.	MJC/884/2016 CONTEMPT- SJ IN (CWJC/3059 /1997)	10	PRAHALAD DUBEY & ORS vs THE STATE OF BIHAR THROUGH SRI ANIMESH PARASAR THE COLLECTOR DISTRICT MAGISTRATE ROHTAS AT SASARAM & ORS	Mr.ASHOK KUMAR PANDEY	Mr.YOGENDRA PD. SINHA (AAG15) Mr.VIJAY SHANKAR UPADHYAY
136.	MJC/1862/2016 CONTEMPT- SJ IN (MJC/6500 /2013)	11	SHYAMA DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.MUKESH KUMAR SINGH Mr.RISHI RAJ Mr.JITENDRA KUMAR	Mr.AAG4 JAWAHAR PRASAD KARN Mr.DURGESH NANDAN (AAG14)
137.	MJC/1959/2016 CONTEMPT- SJ IN (CWJC/981 /2014)	7	KUSHESHWAR JHA & ANR vs THE STATE OF BIHAR THROUGH MR. GIRIBAR DAYAL COLLECTOR MADHUBANI & ORS	Mr.RATANAKAR JHA	Mr.DEVENDRA KR SINHA (AAG2) Mr.CHITTRANJAN SINHA (PAAG-II)

138.	MJC/2601/2016 CONTEMPT- SJ IN (CWJC/3234 /2013)	8	SHAMIM AKHTER vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY & ORS	Mr.UGRANATH MALLIK Mr.BIRENDRA NARAYAN SHARMA Mr.SANJAY KUMAR Mr.RAJ KUMAR	Mr.GIRIJISH KUMAR Mr.ARABIND NATH PANDEY Mr.ASHUTOSH RANJAN PANDEY (AAG15) Mr.SHIVENDRA KISHOR Mr.MADHAV PD.YADAV (GP23)
139.	MJC/3269/2016 CONTEMPT- SJ IN (CWJC/7073 /2013)	8	SHYAMA NAND JHA vs KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSAITY, DARBHANGA THROUGH ITS REGISTRAR DR. SURESHWAR JHA & ORS	Mr.DURGA NAND JHA Mr.BHAGYA NARAYAN JHA	Mr.AWADHESH PRASAD SINHA Mr.ARABIND NATH PANDEY Mr.ASHUTOSH RANJAN PANDEY (AAG15)
140.	MJC/3310/2016 CONTEMPT- SJ IN (CWJC/8820 /2013)	6	VINOD KUMAR MISHRA vs THE KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY, KAMESHWAR NAGAR, DARBHANGA, THROUGH ITS REGISTRAR, SRI SURESHWAR JHA & ORS	Mr.KAUSHALESH CHOUDHARY	Mr.AWADHESH PRASAD SINHA Mr.ARABIND NATH PANDEY
141.	MJC/3324/2016 CONTEMPT- SJ IN (CWJC/10812 /2013)	7	JAI RANI KUMARI vs THE STATE OF BIHAR & ORS	Mr.SANJAY PRASAD	Mr.SC1 MD. NASHRUL HODA KHAN
142.	MJC/3329/2016 CONTEMPT- SJ IN (CWJC/12101 /2013)	4	MD. ZAHID & ORS vs THE STATE OF BIHAR THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, OLD SECRETARIAT, PATNA & ORS	Mr.UGRANATH MALLIK Mr.BIRENDRA NARAYAN SHARMA Mr.SANJAY KUMAR	Mr.GA6 NAMRATA MISHRA Mr.ARVIND UJJWAL (SC4)
143.	MJC/3396/2016 CONTEMPT- SJ IN (CWJC/8301 /2011)	3	DR. AWDHESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.GP1 RAJIV ROY Mr.ARABIND NATH PANDEY Mr.SUBHASH KUMAR JHA Mr.PRABHAT KUMAR VERMA Mr.RANJAN KUMAR JHA
144.	MJC/3568/2016 CONTEMPT- SJ IN (CWJC/2432 /2014)	5	BINOD KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR SINHA Mr.GYANENDRA KUMAR SHUKLA Mr.BINOD KUMAR	Mr.MD. KHURSHID ALAM (AAG 12)
145.	MJC/3667/2016 with CONTEMPT- SJ IN (CWJC/9946 /2012)	5	CHANDRIKA PRASAD TIWARY vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, REVENUE AND LAND REFORMS DEPARTMENT, BIHAR & ORS	Mr.AMIT KUMAR ANAND	Mr.AAG12 MD. KHURSHID ALAM Mr.SHRI NATH PATHAK
146.	MJC/2772/2017 CONTEMPT- SJ	1	SMT. RITA DEVI vs THE STATE OF BIHAR THROUGH SRI VYAS JEE, THE PRINCIPAL SECRETARY, REVENUE AND LAND REFORMS DEPARTMENT, BIHAR, PATNA & ORS	Mr.KRISHNA KANT TIWARI	Mr.KHURSHID ALAM (AAG-12) Mr.SHRI NATH PATHAK
147.	MJC/4076/2016 CONTEMPT- SJ IN (CWJC/5065 /2015)	4	DR. ABHINANDAN YADAV @ ABHINANDAN YADAV vs THE STATE OF BIHAR THROUGH R. K. MAHAJAN, THE PRINCIPAL SECRETARY, H. R. D GOVERNMENT OF BIHAR & ORS	Mr.VIVEKA NANDSINGH Mr.AARSH KUMAR	Mr.AAG15 ASHUTOSH RANJAN PANDEY Mr.RAJESH SINGH Mr.RAJU GIRI
148.	MJC/4161/2016 CONTEMPT- SJ IN (CWJC/8443 /2013)	4	SAJAWAL PRASAD YADAV & ORS vs THE STATE OF BIHAR THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA & ORS	Mr.SHYAMA KANT SINGH	Mr.AAG15 ASHUTOSH RANJAN PANDEY
149.	MJC/4231/2016 CONTEMPT- SJ IN (CWJC/6476 /2013)	6	RAMJEE PASWAN & ORS vs THE BABA SAHEB BHIM RAO AMBEDKAR UNIVERSITY THROUGH ITS VICE CHANCELLOR SRI PANDIT PRABHAKAR PANDEY & ORS	Mr.VIJAY ANAND	Mr.SANTOSH KUMAR JHA Mr.ARABIND NATH PANDEY
150.	MJC/4335/2016 CONTEMPT- SJ IN (CWJC/7837 /2013)	4	HARI SHANKAR PD. GUPTA vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY	Mr.AAG6 PUSHKAR NARAIN SHAHI
151.	MJC/4377/2016 CONTEMPT- SJ IN (CWJC/12059 /2013)	4	BAIDYA NATH JHA & ANR vs THE STATE OF BIHAR & ORS	Mr.DURGA NAND JHA	Mr.RAJEEV KUMAR Mr.(GA10) Mr.RAJESHWAR SINGH (GA10)

152.	MJC/4379/2016 CONTEMPT- SJ IN (CWJC/13225 /2013)	3	RAM SWARTH RAI vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, SITAMARHI, NAMELY RAJEEV RAUSHAN & ORS	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.PRABHAT KUMAR VERMA (AAG3)
153.	CWJC/7605/2016 TRADE & COMMERCE (OTHE	5	PANKAJ KUMAR NIRALA & ANR vs THE CHIEF MANAGER, U C O BANK & ORS	Mr.SHRI PRAKASH SRIVASTAVA Mr.RAJEEV RANJAN Mr.AMIT BHUSHAN	Smt.SHEELA SHARMA Smt.SHEELA SHARMA Mr.SHIVENDRA KUMAR ROY Mr.SHEELA SHARMA Mr.SAGARIKA
154.	CWJC/8504/2016 TRADE & COMMERCE (OTHE	8	M/S METRO PAINTS AND CHEMICALS vs BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY & ORS	Mr.ARBIND KUMAR JHA Mr.SANJAY KUMAR NO.-7 Mr.VIJAY KUMAR VERMA	Mr.YASHRAJ BARDHAN
155.	CWJC/10186/2016 CONDITION OF SER.& IND	3	HITCHANDRA JHA vs THE STATE OF BIHAR & ORS	Mr.BIMAL KUMAR JHA	Mr.DR. A.K. UPADHYAYA- SC20 Mr.BINITA SINGH (SC28)
156.	CWJC/14311/2016 WORKS CONTRACT	10	M/S R. K. ELECTRICALS AND ENGINEERING 47 vs THE STATE OF BIHAR & ORS	Mr.NAND GOPAL MISHRA Mr.RAGHAWENDRA KUMAR MISHRA	Mr.PANKAJ KUMAR- SC12 Smt.BINITA SINGH Mr.RAJENDRA KUMAR Mr.NILANJAN CHATTERJEE
157.	CWJC/15332/2016 E.C.ACT	10	NEMANI SAH vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR SINGH	Mr.SMT. NAMRATA MISHRA-GA6
158.	CWJC/17670/2016 WORKS CONTRACT	8	MD. SHAHZAD vs THE STATE OF BIHAR & ORS	Mr.ABHINAY RAJ Mr.ANUKUL RAJ	Mr.SUBHASH PD. SINGH- GA3 Mr.VIKAS KUMAR Mr.GIRIJISH KUMAR Mr.LALIT KISHORE
159.	CR. MISC./20198/2016 QUASHING (302/147/148/ C QSH OF ORDER OF COGN	7	SUBHASH SAH & ANR vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.JAVED ASLAM	Mr.KHURSHID ANWAR (APP) Mr.MD. HARUN QUARESHI
160.	C. REV./95/2017 IN (CWJC/12590 /2013)	5	BIMAL KUMAR PANDEY vs THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR TIWARY Mr.DEVESH SHANKARAN	Mr.RAJ BALLABH PRASAD YADAV (AAG XI)
161.	C. REV./161/2017 IN (CWJC/9813 /2010)	1	SANGITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.ARUP KUMAR CHONGDAR Mr.GAJENDRA KUMAR SINGH	Mr.ASHUTOSH RANJAN PANDEY (AAG 15)
162.	C. REV./238/2017 IN (CWJC/6822 /2016)	3	AMRENDRA KUMAR TRIPATHY vs MANGAL PRASAD & ORS	Mr.RAM KUMAR SINGH	Mr.GIRIJISH KUMAR Mr.(SC1) Mr.ANAND K.OJHA Mr.ASHUTOSH RANJAN PANDEY (AAG15)
163.	C. REV./316/2017 IN (CWJC/5734 /2016)	1	THE CHIEF MANAGER, ALLAHABAD BANK, RECOVERY BRANCH & ANR vs HARINDER KAUR	Mr.SHAILENDRA KUMAR JHA Mr.DR. BINOD KUMAR JHA	
164.	C. REV./351/2017 IN (CWJC/4253 /2017)	3	JAY PRAKASH & ORS vs SHYAM KUMAR & ORS	Mr.SAKET TIWARY Mr.SANJEEV KUMAR DUBEY	Mr.MAYANK SHEKHAR
165.	C. REV./367/2017 IN (MJC/2653 /2015)	4	RAJ KUMAR PRASAD & ANR vs THE STATE OF BIHAR & ORS	Mr.SHRI KRISHNA SINHA	Mr.CHITTARANJAN SINHA (PAAG 2)
166.	C. REV./373/2017 IN (CWJC/12122 /2015)	3	SUNDARI DEVI vs THE STATE OF BIHAR & ORS	Mr.SANDIP SINGH Mr.SHEKHAR HARSHVARDHAN	Mr.ASHUTOSH RANJAN PANDEY (AAG - 15) Mr.KUMAR PRIYA RANJAN Mr.PRAVEEN PRABHAKAR Mr.VED PRAKASH SRIVASTVA
167.	CWJC/1962/2017 TRADE & COMMERCE (OTHE	3	STATE BANK OF INDIA vs THE UNION OF INDIA & ORS	Mr.SANJESH PRASAD Mr.DR. BINAY KUMAR SINGH	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.ANSHAY BAHDUR MATHUR (CGC)
168.	CWJC/4506/2017 ARISING FROM DRT	7	SMT. VISHNU DEVI vs THE STATE OF BIHAR & ORS	Mr.ARBIND KUMAR JHA Mr.VIJAY KUMAR VERMA	Mr.MANISH KUMAR- GP4 Mr.PRAKASH KUMAR Mr.MUKUND JEE Mr.RANJEET KUMAR PANDEY
169.	CWJC/11896/2017 E.C.ACT	10	HARI KISHORE RAJPAL vs THE STATE OF BIHAR & ORS	Mr.AMRENDRA KUMAR	Mr.SANJAY KUMAR GIRI -GP9 Mr.MANISH KUMAR (GP4)
170.	CR. MISC./20619/2017 A. BAIL IPC 420,406,46 A.BAIL (Part Heard)	12	SOEB ALAM @ MD. SOEB ALAM & ORS vs THE STATE OF BIHAR	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.SRI ATUL CHANDRA (APP12) Mr.PRABHAKAR JHA

171.	CR. MISC./24914/2017 A.BAIL IPC 420,468,120 A.BAIL (Part Heard)	12	CHANDRA BHUSHAN @ CHANDRA BHUSHAN PRASAD vs STATE OF BIHAR & ANR	Mr.NAFISUZZOHA Mr.SAYED IMRAN GHANI Mr.SAKET ANAND	Mr.SRI DILIP KUMAR SINHA (APP20) Mr.BIPIN KUMAR SINHA (SC,CBI)
172. with	CR. MISC./41131/2017 A.BAIL IPC 406 & 138 N A.BAIL	7	ABDUS SABIR vs STATE OF BIHAR & ANR	Mr.SATISH KUMAR Mr.AMARENDRA KUMAR	Mr.SRI RAM SUMIRAN ROY (APP240) Mr.KAMALA KANT SINGH Mr.DHIRAJ SINGH
173. with	CR. MISC./38766/2017 A. BAIL IPC 406 & 138 A.BAIL	6	ABDUS SABIR vs STATE OF BIHAR & ANR	Mr.SATISH KUMAR Mr.AMARENDRA KUMAR Mr.DILIP KUMAR	Mr.SRI JAI NARAIN THAKUR (APP184) Mr.KAMALA KANT SINGH Mr.KAMALA KANT TIWARY
174. with	CR. MISC./39532/2017 A.BAIL IPC 406 & 138 N A.BAIL	5	ABDUS SABIR vs STATE OF BIHAR & ANR	Mr.SATISH KUMAR Mr.RAM BABU RAI	Mr.SRI RAM SUMIRAN ROY (APP240) Mr.KAMALA KANT SINGH Mr.KAMALA KANT TIWARY
175.	CR. MISC./41041/2017 A. BAIL IPC 406 & 138 A.BAIL (Part Heard)	4	ABDUS SABIR vs STATE OF BIHAR & ANR	Mr.SATISH KUMAR Mr.AMARENDRA KUMAR Mr.DILIP KUMAR	Mr.SRI RAM SUMIRAN ROY (APP240)
176.	CR. MISC./48928/2017 R. BAIL IPC 363,366A,3 R.BAIL-1	4	MD. PHUL @ PHUL HASSAN vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.ARUN KUMAR PANDEY Mr.RAJESH KUMAR Mr.KEDAR SINGH Mr.RAKESH KUMAR SHARMA	Mr.SRI RAJKISHORE SINGH (APP172)
177.	CR. MISC./49874/2017 MOD (SJ) IN (CR. MISC./6245 /2017)	1	DEVENDRA MALAKAR @ DEVENDRA KUMAR MALAKAR vs STATE OF BIHAR & ANR	Mr.ABHOY KUMAR KASHYAP Mr.TARUN KUMAR SINHA	Mr.RANJEET KUMAR PANDEY
178.	CR. MISC./54697/2017 MOD (SJ) IN (CR. MISC./5276 /2015)	3	ALOK KUMAR DWIVEDI vs STATE OF BIHAR & ANR	Mr.DEVENDRA KUMAR Mr.PRAMOD KUMAR VERMA Mr.RANJIT KUMAR THAKUR	Mr.SRI NITYANAND TIWARY (APP41) Mr.SURENDRA KISHORE THAKUR Mr.Y.MADHAVI
179.	MJC/7/2018 CONTEMPT- SJ IN (CWJC/10934 /2017)	1	RAMVILASH PASWAN vs THE STATE OF BIHAR & ORS	Mr.SANJAY PRASAD	Mr.DURGESH NANDAN - AAG 14
180.	C. REV./33/2018 IN (CWJC/13714 /2013)	1	MD. RAUSHAN PARWEZ vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA PRASAD YADAV NO-1 Mr.PRASHANT KASHYAP	Mr.PUSHKAR NARAYAN SHAHI (AAG 6)
181.	C. REV./42/2018 IN (CWJC/14186 /2015)	3	THE CHAIRMAN CUM MANAGING DIRECTOR, THE BIHAR STATE POWER COMPANY LTD. & ORS vs ASHOK KUMAR SINGH & ANR	Mr.RITESH KUMAR	Mr.YOGENDRA PD. SINHA (AAG 7) Smt.PUNAM SHRIVASTAVA Mr.PRADEEP KUMAR SINHA
182.	C. REV./47/2018 IN (CWJC/860 /2009)	1	SARVANAND PASWAN vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.MADAN MOHAN	
183.	MJC/60/2018 CONTEMPT- SJ IN (CWJC/9167 /2012)	3	PHULO PASWAN vs THE STATE OF BIHAR & ORS	Mr.KRISHNA CHANDRA	Mr.RITESH KUMAR Mr.SYED FIROZ RAZA Mr.ASHUTOSH RANJAN PANDEY (AAG15)
184.	MJC/102/2018 CONTEMPT- SJ IN (CWJC/13712 /2013)	1	SUBODH PRASAD SINGH vs THE STATE OF BIHAR THROUGH SHRI ARUN KUMAR SINGH, THE PRINCIPAL SECRETARY IRRIGATION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.JYOTI RANJAN JHA Mr.DHANANJAI KUMAR SINGH	Mr.VINAY KIRTI SINGH - G A 2
185.	MJC/103/2018 CONTEMPT- SJ IN (CWJC/13698 /2013)	1	RABINDRA NATH MISHRA vs THE STATE OF BIHAR THROUGH SHRI ARUN KUMAR SINGH, THE PRINCIPAL SECRETARY IRRIGATION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.JYOTI RANJAN JHA Mr.DHANANJAI KUMAR SINGH	Mr.ANJANI KUMAR - AAG 4

186.	MJC/107/2018 CONTEMPT- SJ IN (CWJC/16855 /2013)	1	NAWAL KISHORE SINGH & ORS vs THE STATE OF BIHAR THROUGH R. K. MAHAJAN PRINCIPAL SECRETARY HIGHER EDUCATION GOVERNMENT OF BIHAR, PATNA & ORS	Mr.ARUN KUMAR BHAGAT	Mr.SMT. SHILPA SINGH - GA 12 Mr.ARUN KUMAR PRASAD Mr.MD. NADIM SERAJ
187.	MJC/137/2018 CONTEMPT- SJ IN (CWJC/11600 /2017)	1	M/S AMBEY RICE MILLS THROUGH ITS PROPRIETOR, ASHOK KUMAR SAH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, FOOD AND SUPPLY DEPARTMENT, GOVT. OF BIHAR, PATNA, NAMELY SRI PANKAJ KUMAR & ORS	Mr.DHANANJAY KUMAR GUPTA Mr.DEEPAK KUMAR Mr.HARISH CHANDRA PATEL	Mr.S. RAZA AHMAD (AAG 5) Mr.SHAILENDRA KUMAR SINGH Mr.DR. KISLAY
188.	MJC/148/2018 CONTEMPT- SJ IN (CWJC/10477 /2017)	5	AMRENDRA KUMAR PATEL vs THE BIHAR STATE FOOD & CIVIL SUPPLY CORPORATION LTD & ORS	Mr.AMRENDRA NARAYAN RAI Mr.SANJAY KUMAR	Mr.SHAILENDRA KUMAR SINGH
189.	MJC/178/2018 CONTEMPT- SJ IN (CWJC/7160 /2017)	3	AGILE TECH SOLUTION PVT. LTD. vs THE STATE OF BIHAR THROUGH SRI CHAITANYA PRASAD THE PRINCIPAL SECRETARY, URBAN DEVELOPMENT AND HOUSING DEVELOPMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RANJEET KUMAR Mr.KUNDAN KUMAR Mr.RANJEET SINGH	Mr.YOGENDRA PRASAD SINHA - AAG 7 Mr.RAVI BHUSHAN VERMA
190.	MJC/291/2018 CONTEMPT- SJ IN (CWJC/7788 /2017)	1	SURENDRA PRASAD CHAURASIYA (THE SECRETARY, JAN VIAKS SAMITI) vs THE STATE OF BIHAR, THROUGH MR. CHAITANYA PRASAD THE PRINCIPAL SECRETARY, URBAN DEVELOPMENT DEPARTMENT AND HOUSING DEPARTMENT, GOVT. OF BIHAR & ORS	Mr.SHASHI SHEKHAR TIWARY	Mr.YOGENDRA PRASAD SINHA - AAG 7 Mr.INDU BHUSHAN
191.	MJC/293/2018 IN (MJC/3250 /2016)	3	MUMTAZ ALI vs THE UNION OF INDIA & ANR	Mr.RAJIV KRISHNA BARIAR	Mr.ANIL KUMAR SINHA
192.	MJC/331/2018 CONTEMPT- SJ IN (CWJC/4554 /2017)	1	SATYANARAYAN YADAV vs THE STATE OF BIHAR, THROUGH SHREE PANKAJ KUMAR, PRESENTLY POSTED AS PRINCIPAL SECRETARY, FOOD AND CONSUMER PROTECTION DEPARTMENT & ORS	Mr.DIWAKAR YADAV	Mr.S. RAZA AHMAD - AAG 5
193.	MJC/472/2018 33. MJC IN (CWJC/11602 /2017)	3	SURENDRA PRASAD vs THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED THROUGH ITS MANAGING DIRECTOR AT VIDYUT BHAWAN & ORS	Mr.UGRANATH MALLIK	Mr.VINAY KIRTI SINGH Mr.KUMAR PRIYA RANJAN
194.	MJC/478/2018 CONTEMPT- SJ IN (CWJC/24867 /2013)	1	MADHURENDRA KUMAR MADHUP vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF EDUCATION, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.AMARENDRA KUMAR	Mr.MRS. SILPA SINGH - GA 12
195.	MJC/504/2018 CONTEMPT- SJ IN (CWJC/18767 /2008)	3	DEVENDRA KUMAR BHARTI vs SRI ARUN KUMAR SINGH, PRINCIPAL SECRETARY, WATER RESOURCE DEPARTMENT, PATNA & ORS	Mr.TARA NATH JHA	Mr.VINAY KIRTI SINGH - G A 2
196.	MJC/539/2018 CONTEMPT- SJ IN (CWJC/10042 /2017)	3	HAISHANKAR PRASAD vs THE STATE OF BIHAR THROUGH MR. SAKET KUMAR THE SECRETARY, BUILDING CONSTRUCTION DEPARTMENT, BIHAR, PATNA & ORS	Mr.PAWAN KUMAR SINGH Mr.RAJ KUMAR SINHA Mr.RAJU KUMAR	Mr.RAJ BALLABH PRASAD YADAV - AAG 11 Mr.ADITYA PRAKASH SAHAY

197.	MJC/540/2018 CONTEMPT- SJ IN (CWJC/9946 /2017)	3	HAISHANKAR PRASAD vs THE STATE OF BIHAR THROUGH MR. SAKET KUMAR THE SECRETARY, BUILDING CONSTRUCTION DEPARTMENT, BIHAR, PATNA & ORS	Mr.PAWAN KUMAR SINGH Mr.RAJ KUMAR SINHA Mr.RAJU KUMAR	Mr.AMIT PRAKASH - GA 13 Mr.ADITYA PRAKASH SAHAY
198.	MJC/564/2018 CONTEMPT- SJ IN (CWJC/5552 /2017)	1	SANTOSH KUMAR PANDEY vs THE STATE OF BIHAR & ANR	Mr.RAJIB RANJAN JHA	Mr.AMIT PRAKASH - GA 13
199.	MJC/721/2018 CONTEMPT- SJ IN (CWJC/5308 /2017)	1	BIHAR GRAMIN JAGRUKTA ABHIYAN SAMITI, BEGUSARAI THROUGH ITS EXECUTIVE DIRECTOR KAUSHALENDRA KUMAR vs THE STATE OF BIHAR THROUGH SRI CHAITANYA PRASAD, PRINCIPAL SECRETARY, URBAN DEVELOPMENT AND HOUSING DEPARTMENT, BIHAR, PATNA & ORS	Mr.AVINASH KUMAR Mr.KRISHNA CHANDRA	Mr.YOGENDRA PRASAD SINHA - AAG 7 Mr.RABINDRA KUMAR PRIYADARSHI Mr.ANIL KUMAR SINHA
200.	MJC/726/2018 CONTEMPT- SJ IN (CWJC/3349 /2004)	1	NAVENDRA JHA vs MR. HASHMUKH ADHIYA, THE SECRETARY, MINISTRY OF FINANCE DEPARTMENT, ECONIMIC AFFAIRS AND BANKING DIVISION, UNION OF INDIA & ORS	Mr.PURUSHOTTAM JHA	Mr.RAJ BALLABH PRASAD YADAV - AAG 11 Mr.RAJESH KUMAR VERMA Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG)
201.	MJC/737/2018 CONTEMPT- SJ IN (MJC/2365 /2017)	3	ARUN KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SIDDHARTH HARSH	Mr.MD. KHURSHID ALAM - AAG 12
202.	MJC/984/2018 CONTEMPT- SJ IN (CWJC/4751 /2009)	1	SHATRUGHAN KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY URBAN DEVELOPMENT AND HOUSING DEPARTMENT, GOVERNMENT OF BIHAR, PATNA, SRI CHAITANYA PRASAD & ANR	Mr.SUNIL PATHAK Mr.PRACHETARH KUMAR MISHRA	Mr.YOGENDRA PRASAD SINHA - AAG 7 Mr.BISHWA BIBHUTI KUMAR SINGH
203.	MJC/1031/2018 CONTEMPT- SJ IN (MJC/212 /2017)	3	DR. ATIA BEGUM vs THE STATE OF BIHAR & ORS	Mr.MOHAMMED ABU HAIDAR Mr.MD. ABU SHAJAR	Mr.MRS. SILPA SINGH - GA 12
204.	MJC/1200/2018 CONTEMPT- SJ IN (CWJC/18933 /2013)	1	BISHNU DEV MISHRA vs THE STATE OF BIHAR THROUGH MR. ARUN KUMAR SINGH, PRINCIPAL SECRETARY, IRRIGATION DEPARTMENT, IRRIGATION BUILDING, BIHAR, PATNA & ORS	Mr.SHASHI DHAR JHA	Mr.ANJANI KUMAR - AAG 4
205.	MJC/1274/2018 CONTEMPT- SJ IN (CWJC/11178 /2017)	1	DINESH KUMAR @ DINESH SINGH vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR	Mr.VINAY KIRTI SINGH - G A 2
206.	MJC/1636/2018 CONTEMPT- SJ IN (CWJC/17955 /2011)	1	MD. SULTAN AHMAD vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HIGHER EDUCATION, GOVT. OF BIHAR, NEW SECRETARIAT & ORS	Mr.SANJEEV KUMAR MISHRA Mr.MS. PRIYA	Mr.SHRIMATI SHILPA SINGH (G A 12) Mr.ARABIND NATH PANDEY Mr.PRABHAT KUMAR VERMA
207.	MJC/1662/2018 CONTEMPT- SJ IN (CWJC/16875 /2012)	1	DHARMENDRA TIRKEY vs THE STATE OF BIHAR & ORS	Mr.PAWAN KUMAR SINGH Mr.PRADHAN MURLI MANOHAR PRASAD Mr.RAJU KUMAR	Mr.PRABHAT KUMAR VERMA - AAG 3
208.	MJC/1924/2018 CONTEMPT- SJ IN (CWJC/7868 /2017)	1	MR. DINESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.USHA KUMARI Mr.S. B. SINGH	Mr.RAJ BALLABH PRASAD YADAV - AAG 11
209.	CR. MISC./7772/2018 A.BAIL IPC 302,307,147 A.BAIL	5	MOHIT KUMAR vs THE STATE OF BIHAR	Mr.RAJIV RANJAN	Mr.SRI BHANU PRATAP SINGH (APP14)
210.	CR. MISC./15742/2018 A. BAIL IPC 147,148,14 A.BAIL	7	MANOJ RAI & ANR vs THE STATE OF BIHAR	Mr.JAY RAM PRASAD Mr.NIRANJAN KUMAR SINGH	Mr.SRI PARMANAND KUMAR (APP244) Smt.USHA KUMARI SINGH Mr.HITESH SUMAN

211.	CR. MISC./23048/2018 A.BAIL IPC 147,148,149 A.BAIL	6	SH. RAJENDRA YADAV & ORS vs STATE OF BIHAR & ANR	Mr.RAVI KUMAR Mr.PUNEET SIDDHARTHA Mr.JITEST SINGH	Mr.SRI SADANAND PASWAN (SPP246)
212.	CR. MISC./28323/2018 R. BAIL IPC 302,307,14 R.BAIL-1	4	GAJENDRA SINGH vs THE STATE OF BIHAR	Mr.SATISH CHANDRA	Mr.SRI ANIL KUMAR SINGH 1 (APP232) Mr.SANJAY KUMAR SINGH Mr.ARVIND PRASAD SINGH
213.	CR. MISC./28686/2018 A. BAIL IPC 302,201,34 A.BAIL	4	SK. MUBARAK vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY Mr.SURENDRA SAO	Mr.MD. NAZIR ANSARI (APP106) Mr.SANJAY KUMAR NO.-7 Mr.ANANT KUMAR MISHRA
214.	CR. MISC./30323/2018 R.BAIL IPC 302,34 R.BAIL-1	3	MD. SAMMI @ MD. SAMMI ALAM vs THE STATE OF BIHAR	Mr.RAJIB RANJAN JHA	Mr.SRI NITYANAND (APP114)
215.	CR. MISC./31570/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	GUDDU KUMAR @ GUDDU SAH vs THE STATE OF BIHAR	Mr.JEETENDRA NARAYAN	Mr.SRI IFTEKHAR MAHMOOD (APP202)
216.	CR. MISC./32051/2018 A. BAIL IPC 307,341,32 A.BAIL	1	VIKASH SINGH vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.MRITUNJAY KUMAR	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
217.	CR. MISC./32439/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./9073 /2018)	1	ARUN KUMAR TIWARY vs STATE OF BIHAR & ANR	Smt.ANITA KUMARI	Mr.SRI AWADHESH KUMAR SINGH (APP215)
218.	CR. MISC./33055/2018 R.BAIL IPC 302,201,120 R.BAIL-1	3	INDAL RAI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K.	Mr.SRI AJIT KUMAR (APP73)
219.	CR. MISC./35575/2018 A.BAIL IPC 380,34 A.BAIL	1	ROUSHAN YADAV @ ROUSHAN KUMAR & ORS vs THE STATE OF BIHAR	Mr.HARISH KUMAR	Mr.DR. KUMAR UDAY PRATAP (APP238)
220.	CR. MISC./36808/2018 A.BAIL IPC 420,467,468 A.BAIL	3	MAMTA KUMARI vs THE STATE OF BIHAR	Mr.UMA SHANKAR SHARMA Mr.SHIW KUMAR PRABHAKAR	Mr.MR. MANOJ KUMAR (APP168)
221.	CR. MISC./39876/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./11993 /2018)	1	SANJAR vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR	Mr.SRI PANCHANAND PANDIT (APP115)
222.	CR. MISC./40518/2018 R.BAIL IPC 302,307,147 R.BAIL-1	1	SUNIL MANDAL vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.SRI MATLOOB RAB (APP34) Mr.BHIM SEN PRASAD

FOR HEARING

1.	CWJC/4517/2013 PAY SCALES , BANK SER. Part heard	25	SANJEEV KUMAR & ORS vs THE MADHYA BIHAR GRAMIN BANK & ORS.	Mr.RAJU GIRI Mr.ASHISH GIRI	Mr.MAHESH NARAYAN PARBAT Mr.AMIT KUMAR ANAND Mr.SHARAD KUMAR SINHA Mr.KUMAR PRIYA RANJAN Mr.SITA R.YADAV (GP16)
2.	CWJC/7671/1995	14	SHIVJEE RAI & ORS vs STATE OF BIHAR & ORS	Mr.GYANAND ROY Mr.SHANTI PRATAP	Mr.(GP9) Mr.NIRBHAY KR. SINGH (GP26) Mr.ARVIND KUMAR PANDEY Mr.S. AZEEM
3.	CWJC/11227/1998 LAND ENCROACHMENT & DE	9	SHYAM BIHARI PRASAD vs THE STATE OF BIHAR & ORS	Mr.CHAKRAVARTI SINGH Mr.SUBHASH PANDEY Mr.ASHUTOSH RANJAN PANDEY Mr.ANSHUMAN	Mr.(SC9) Mr.VIJAY SHANKAR UPADHYAY Mr.RAVINDER KUMAR SHARMA (CGC) Mr.R.C.SINHA Mr.VIJAY SHANKAR UPADHYAY Mr./KUMARI AMRITA (GP10) Mr.SANJAY KUMAR (SCCG) Mr.RAMESH CHANDRA SINHA
4.	CWJC/8415/1999 WAGES,BONUS,AD-HOC,CAS	38	UCO BANK THRU.THE ZONAL MANAGE vs THE UNION OF INDIA & ORS	Mr.ADITYA SHARAN	Mr.J.P.KARN (SCGSC) Mr.BIRENDRA KUMAR JHA Mr.DEVI KANT JHA Mr.RAVI RANJAN (ACGSC) Mr.RAVINDER KUMAR SHARMA (CGC)
5. with	CWJC/11425/1999 ELECTRICITY MATTERS	38	M/S KAMPER CONCAST LIMITED vs BIHAR STATE ELECTRICITY BOARD&	Mr.L.K.BAJLA Mr.RAJU GIRI Mr.SANJAY KUMAR GIRI	Mr.M.K.JHA Mr.VINAY KIRTI SINGH
6.	CWJC/12538/1999 ELECTRICITY MATTERS	30	M/S KAMPER CONCAST LIMITED vs BIHAR STATE ELECTRICITY BOARD&	Mr.L.K.BAJLA Mr.PRAVIN KUMAR SINHA Mr.RAJU GIRI Mr.SANJAY KUMAR GIRI	Mr.M.K.JHA Mr.VINAY KIRTI SINGH Mr.-

7.	CWJC/12211/1999 REGIONAL DEVELOPMENT A	13	SMT.KRISHNANAND & ORS vs THE STATE OF BIHAR & ORS	Mr.PUSHKAR NARAIN SHAHI Mr.PARTHA SARTHY Mr.MANISH KUMAR	Mr.(GP9) Mr.SANJAY PRAKASH VERMA Mr.VINAY KIRTI SINGH Mr.MANOJ KUMAR Mr.RABINDRA NATH VERMA Mr.RAJESHWAR PD SINGH Mr.V.B.P.AMBASTHA Mr.GIRIJA SHANKAR PRASAD
8.	CWJC/1776/2000 MUNCIPAL CORPORATION M	36	JUGAL KISHOR SAHU & ORS vs THE STATE OF BIHAR & ORS	Mr.SANDEEP MISHRA Mr.SANJAY KUMAR MISHRA	Mr.(GP9) Mr.ABHAY SHANKAR SINGH
9.	CR. MISC./16369/2011 QUASHING	14	MOST. PRATIVA KUMARI vs THE STATE OF BIHAR & ORS.	Mr.RAJIV RANJAN Mr.KUMAR MRITUNJAY NARAIN	Mr.RAM CHANDRA SAHANI(APP) Mr.VIRENDRA KUMAR Smt.MADHURI LATA Mr.ARVIND KUMAR
10. with	CR. MISC./38948/2011 QUASHING	17	TARKESHWAR CHOURASIA & ORS. vs THE STATE OF BIHAR & ANR.	Mr.ASHOK KUMAR JHA Mr.CHANDAN KUMAR KASHYAP	Mr.MOHAMMAD SUFYAN
11.	CR. MISC./38950/2011 QUASHING	8	TARKESHWAR CHAURASIA & ORS. vs THE STATE OF BIHAR & ANR.	Mr.ASHOK KUMAR JHA Mr.CHANDAN KUMAR KASHYAP Mr.BINOD KUMAR	Mr.MD.SUFIYAN (APP)
12. with	CR. MISC./17786/2013 QUASHING(420/406)-IPC QSH COMPLAIN FOR CONGN	25	PUROSOTTAM KUMAR CHOUBEY vs STATE OF BIHAR & ANR	Mr.AMBUJ NAYAN CHAUBEY Mr.GOPAL SWAROOP DUBEY	Mr.MD.FAHIMUDDIN (APP)
13.	CR. MISC./25959/2013 QUASHING(205 CR.P.C.) QSH COMPLAIN FOR CONGNIZANCE	14	PURSHOTAM KUMAR CHUBEY vs STATE OF BIHAR & ANR	Mr.AMBUJ NAYAN CHAUBEY Mr.SIDDHARTH HARSH Mr.GOPAL SWAROOP DUBEY	Mr.RAM BACHAN SINGH(APP)

FOR JUDGMENT

1.	CWJC/9657/1999 OTHER MISC. MATTER	39	SAHARSA MUNICIPALITY vs THE UNION OF INDIA & ORS	Mr.AKASHDEEP	Mr.J.P.KARN (SCGSC) Mr.ANIL KUMAR SINHA Mr.NIRBHAY KR.SINGH (GP26) Mr.SHASHI ANUGRAH NARAYAN(AG Mr.V.N.SINHA (GP9) Mr.SANJAY KUMAR Mr.ANIL KUMAR SINHA
2.	CWJC/3317/2006 REVERSION, BOARD/CORP.	11	SIYA RAM BHAGAT vs THE STATE OF BIHAR & ORS	Mr.BISHNU KANT DUBEY Mr.RANJIT KUMAR	Mr.MR. (GA-8) Mr.AJAY BEHARI SINHA (SC19) Mr.MANISH KUMAR

Notice : Notice:-Learned Counsel are informed that the matter will be listed before his lordship in the following manner:-
(1) Monday -10:30 A.M. - up to 2015 (group-18)
(2).Tuesday- 10:30 A.M. - 2016 (group-18)
(3).Wednesday-10:30 A.M. - 2017 to 2018 (group-18), group (20) at - 02:15 P.M. & Tied up Matters - at 03:30 P.M.

Wednesday the 11th July 2018
Court No. 6 (AT 10:30 P.M.)
Mr. Justice Ashwani Kumar Singh

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1.	CWJC/8717/2004 INDUSTRIAL DISPUTE	21	G.M.-CUM-CHIEF ENGINEER,BARAUN vs THE STATE OF BIHAR & ORS	Mr.V.N.SAHAY Mr.ABHA KUMARI Mr.ARUN SRIVASTAVA	Mr.(SC2) Mr.HARE KRISHNA PRASAD Mr.PRASHANT PRATAP (GP6)	
2.	CWJC/918/2018 CO-OPERATIVE MATTERS	1	GANGAJAL PRIMARY AGRICULTURE CREDIT COOPERATIVE SOCIETY vs THE STATE OF BIHAR & ORS	Mr.AMRENDRA NARAYAN RAI Mr.SANJAY KUMAR	Mr.M.K.AMBASTHA -SC26	
3.	CWJC/2475/2018 GRAM PANCHYAT/ ZILA PA	3	MAMTA KUMARI vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.SMT. ARCHANA MEENAKSHEE-GP6 Mr.AMIT SHRIVASTAVA	
4.	CWJC/5744/2018 GRAM PANCHYAT/ ZILA PA	3	MD. MAMUN RASHID @ MD. MAMUN RASID vs THE STATE ELECTION COMMISSION (PANCHAYAT) & ORS	Mr.RAVI RANJAN	Mr.KUMAR ALOK- SC7 Mr.AMIT SHRIVASTAVA	
5.	CWJC/8156/2018 MUNCIPAL CORPORATION M	3	SEEMA SAHA vs THE STATE OF BIHAR & ORS	Mr.MD. NAJMUL HODDA	Mr.ABBAS HAIDER- SC6 Mr.DEEPAK KUMAR Mr.HARISH CHANDRA PATEL Mr.AMIT SHRIVASTAVA Mr.DHANANJAY KUMAR GUPTA	
			FOR ORDERS			
1.	CWJC/10760/2018 WAKF BOARD	4	DR. MAHRUKH KHAN & ANR vs THE STATE OF BIHAR & ORS	Ms.RENU JHA Mr.VED PRAKASH SRIVASTVA Mr.PRAVEEN PRABHAKAR	Mr.CHITTRANJAN SINHA-PAAG2 Mr.MD. HELAL AHMAD	
2.	CWJC/12600/2018 GRAM PANCHYAT/ ZILA PA	1	SHASHI KUMAR vs THE STATE OF BIHAR & ORS	Mr.NISHANT KUMAR SINHA Mr.KRISHNA KANT TIWARI	Mr.KINKAR KUMAR - SC9	
3.	CWJC/12602/2018 GRAM PANCHYAT RAJYA AC	1	PATORI BLOCK MUKHIYA SANGH THROUGH ITS ADHYAKSH PRAVEEN KUMAR vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM Mr.RAVI RANJAN	Mr.GYAN PRAKASH OJHA -GA7	
4.	CWJC/12660/2018 GRAM PANCHYAT RAJYA AC	1	LALIT NARAYAN PANDIT vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.GYAN PRAKASH OJHA- GA7	
5.	CWJC/13222/2018 GRAM PANCHYAT/ ZILA PA	1	MINU SINGH vs THE STATE ELECTION COMMISSION (PANCHAYAT) & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM Mr.RAVI RANJAN	Mr.P.N. SHAHI- AAG6 Mr.AMIT SHRIVASTAVA	
			FOR ORDERS (ON PETITIONS)			
1.	CWJC/12134/2018 IA- 4687/2018	1	VAIDYA AJAY PRAKASH @ AJAY PRAKASH @ DR. AJAY PRAKASH & ORS vs THE STATE OF BIHAR & ORS	Mr.PRABHAT KUMAR SINGH Mr.PRAMOD KUMAR SINGH	Mr.AJAY BIHARI SINHA -GA8 Mr.SURENDRA KUMAR SINGH Mr.RAJESH KUMAR VERMA Mr.RAY SAURABH NATH Mr.SUDHA CHANDRA Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG)	
			FOR ADMISSION			
1.	CWJC/6747/2017 GRAM PANCHYAT/ ZILA PA	1	ANANYA CHOUDHARY & ANR vs THE STATE OF BIHAR & ORS	Mr.NIKHIL KUMAR AGRAWAL Mr.ADITI HANSARIA	Mr.ABBAS HAIDER-SC6 Mr.AMIT SHRIVASTAVA Mr.BINDHYACHAL RAI	
2.	CWJC/9287/2017 GRAM PANCHYAT/ ZILA PA	1	NAND KISHORE YADAV vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.BHIM SEN PRASAD	Mr.KUMAR ALOK-SC7 Mr.AMIT SHRIVASTAVA	

3.	CWJC/11385/2017 GRAM PANCHYAT/ ZILA PA	5	INDIRA DEVI vs THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR Mr.SHIWESH CHANDRA MISHRA	Mr.P.N. SHAHI- AAG6 Mr.PANKAJ KUMAR Mr.RANJAN KUMAR JHA Mr.RADHA MOHAN SINGH Mr.AJAY KUMAR TIWARY Mr.MIRTYUNJAY KUMAR MISHRA Mr.SANJEEV KR. @ DEEPAK SAHAY
4.	CWJC/12310/2017 MUNCIPAL CORPORATION M	1	KUMARI NEERA vs THE STATE OF BIHAR & ORS	Mr.BINAY KUMAR SINGH Mr.KUMAR RAJEEV	Mr.S.C.YADAV -GP15 Mr.PRASOON SINHA Mr.PRABHAKAR SINGH
5.	CWJC/12730/2017 GRAM PANCHYAT/ ZILA PA	4	DEVENDRA ROY vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.P.N. SHAHI- AAG6 Mr.AMIT SHRIVASTAVA
6.	CWJC/12849/2017 GRAM PANCHYAT/ ZILA PA	4	DOLLY KUMARI vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.HANS LAL KUMAR	Mr.KUMAR ALOK - SC7 Mr.PREM KUMAR Mr.AMIT SHRIVASTAVA Mr.MALLIKA MAZUMDAR
7.	CWJC/16078/2017 CO-OPERATIVE MATTERS	1	ASHISH KUMAR SINGH vs THE BHAGALPUR CENTRAL CO OPERATIVE BANK LTD. THROUGH ITS BRANCH MANAGER & ORS	Mr.PRABHAT RANJAN SINGH Mr.ALOK KUMAR	Mr.RAKESH KUMAR JHA
8.	CWJC/1420/2018 GRAM PANCHYAT/ ZILA PA	6	BIBI SHAHIN KHATOON vs THE STATE OF BIHAR & ORS	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.MD. RAISHUL HAQUE- SC10 Mr.SANJAY KUMAR Smt.VEENA KUMARI JAISWAL Mr.SUBODH CHANDRA JHA Mr.SUNIL KUMAR Mr.SHANKAR KUMAR Mr.GUNJITA GUPT@ GUNJITA GUPTA Mr.MANOJ KUMAR KESHRI
9.	CWJC/11981/2018 CO-OPERATIVE SOCIETIES	1	SRI DINESH YADAV vs THE STATE OF BIHAR & ORS	Mr.GIRISH PANDEY Mr.CHANDAN PRIYADARSHI	Mr.SYED IKBAL AHMAD -SC20 Mr.MUKESH KUMAR
10.	CWJC/11986/2018 CO-OPERATIVE SOCIETIES	1	SRI DHARMENDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.GIRISH PANDEY Mr.CHANDAN PRIYADARSHI	Mr.M.K.AMBASTHA -SC26 Mr.MUKESH KUMAR
11.	CWJC/12176/2018 GRAM PANCHYAT RAJYA AC	1	PAKIJA E ZAMAN @ PAKIJA E ZAMAN & ANR vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR GIRI Mr.DHIRENDRA KUMAR SINGH	Mr.KAMESHWAR PRASAD GUPTA -GP10
12.	CWJC/1645/2018 BIHAR RELIGIOUS TRUST	1	RAJMAN GOSWAMI vs THE BIHAR HINDU RELIGIOUS TRUST BOARD (B. S. H. R. T. BOARD) THROUGH ITS PRESIDENT	Mr.RAKESH KUMAR SRIVASTAVA Mr.DINESHWAR PRASAD SINGH	Mr.GANPATI TRIVEDI Mr.RAJESH RANJAN Mr.SHAKTI SUMAN KUMAR Mr.ATUL SHANKAR
13.	CWJC/3411/2018 GRAM PANCHYAT/ ZILA PA	5	MOJIBUR RAHMAN vs THE STATE OF BIHAR & ORS	Mr.UDAY PRATAP SINGH Mr.JITENDRA KUMAR SINGH Mr.SANJEEV KUMAR	Mr.SMT.ARCHANA MEENAKSHEE -GP6 Mr.AMIT SHRIVASTAVA Mr.SHASHI BHUSHAN KUMAR - MANGLAM Mr.RAVI RANJAN Mr.SANJEEV NIKESH
14.	CWJC/4923/2018 GRAM PANCHYAT/ ZILA PA	3	BIBI SAHEBA KHATOON vs THE BIHAR STATE ELECTION COMMISSION & ORS	Mr.MD. RAHMATULLAH Mr.MD. FAHIMUDDIN	Mr.MD. NADEEM SERAJ-GP5 Smt.ANITA KUMARI Mr.AMIT SHRIVASTAVA Mr.SHASHI BHUSHAN KUMAR - MANGLAM
15.	CWJC/11660/2018 MUNCIPAL CORPORATION M	1	M/S. ADAM MEDIA & RECREATION PRIVATE LIMITED vs THE STATE OF BIHAR & ORS	Mr.SURAJ SAMDARSHI Mr.INDRAJESH KUMAR Mr.VIJAY SHANKER TIWARI Mr.VISHAL VIKRAM RANA	Mr.KINKAR KUMAR- SC9 Mr.RABINDRA KUMAR PRIYADARSHI Mr.PRASOON SINHA Mr.LALIT KISHORE
16.	CWJC/3414/2017 MUNCIPAL CORPORATION M	3	BIR NARAIN SINGH vs THE STATE OF BIHAR & ORS	Mr.NAND GOPAL MISHRA	Mr.RAJIV ROY- GP1 Mr.PRASOON SINHA Mr.YASHRAJ BARDHAN
17.	CWJC/4522/2017 GRAM PANCHYAT/ ZILA PA	4	VIRENDRA KUMAR VIDYARTHI & ORS vs THE STATE OF BIHAR & ORS	Mr.AMISH KUMAR	Mr.KUMAR ALOK-SC7 Mr.SATYENDRA PRASAD SINGH Mr.AMIT SHRIVASTAVA Mr.GIRISH PANDEY Mr.TEJ NARAYAN SINGH Mr.ARVIND KUMAR TEWARY

18. with	CWJC/6546/2017 MUNCIPAL CORPORATION M	6	SHRI SANJAY SINGH vs PATNA MUNICIPAL CORPORATION & ORS	Mr.JITENDRA KISHORE VERMA Mr.ANJANI KUMAR Mr.ABHISHEK ANAND	Mr.PRASOON SINHA Mr.PRASOON SINHA
19. with	CWJC/10975/2017 MUNCIPAL CORPORATION MATTER	3	GAJENDRA MOHAN MISHRA & ORS vs THE PATNA MUNICIPAL CORPORATON & ORS	Mr.NILANJAN CHATTERJEE Mr.ABHIMANYU VATSA	Mr.PRABHAKAR SINGH
20. with	CWJC/2432/2017 MUNCIPAL CORPORATION MATTER	3	SMT. ARTI BANERJEE @ ARATI BANARJEE vs PATNA MUNICIPAL CORPORATION & ORS	Mr.JITENDRA KISHORE VERMA Mr.ANJANI KUMAR Mr.ANTRIKSHA ABHISHEK	Mr.YASHRAJ BARDHAN
21.	CWJC/7404/2017 MUNCIPAL CORPORATION MATTER	1	PRAKASH KUMAR vs PATNA MUNICIPAL CORPORATION THROUGH MUNICIPAL COMMISSIONER & ORS	Mr.SIDDHARTHA PRASAD	Mr.SHIVANI SINGH
22.	CWJC/10383/2017 OTHERS	1	SATYENDRA KUMAR SINHA vs THE STATE ELECTION COMMISSIONER & ORS	Mr.RAJESH KUMAR SINGH	Mr.AMIT SHRIVASTAVA
23.	CWJC/13244/2017 GRAM PANCHYAT/ ZILA PA	4	BIBHA DEVI vs USHA DEVI & ORS	Mr.MANISH KUMAR NO-2	Mr.PRASHAN PRATAP - GP2 Mr.SANJEEV KUMAR JHA Mr.UMESH KUMAR Mr.MITHILESH KUMAR SINGH Mr.ABHISHEK ANAND
24.	CWJC/14665/2017 GRAM PANCHYAT/ ZILA PA	4	YOGENDRA KUMAR @ YOGENDRA vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.KUMAR ALOK -SC7 Mr.KUBER PATHAK
25.	CWJC/15352/2017 CO-OPERATIVE MATTERS	4	LOK SEVA THRIFT AND CREDIT SELF SUPPORTING CO OPERATIVE SOCIETIES LTD. & ANR vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR JHA	Mr.M. K. AMBASTHA - SC-26
26.	CWJC/16516/2017 GRAM PANCHYAT/ ZILA PA	5	SATYENDRA SINGH vs THE STATE ELELCTION COMMISSIONER (PANCHAYAT) & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM Mr.RAVI RANJAN	Mr.ARCHANA MEENAKSHEE - GP6 Mr.SATYA PRAKASH Mr.VIPIN KUMAR SINGH Mr.AMIT SHRIVASTAVA
27.	CWJC/17598/2017 MUNCIPAL CORPORATION M	3	DINESH PRASAD vs THE STATE OF BIHAR & ORS	Mr.ANAND KUMAR Mr.VIVEKA NAND SINGH Mr.SATYA NARAYAN SINGH	Mr.AMIT PRAKASH -GA13 Mr.BISHWA BIBHUTI KUMAR SINGH Mr.SUBHASH PD.SINGH (GA3)
28.	CWJC/18941/2017 MUNCIPAL CORPORATION M	3	NIRAJ RAUT vs THE STATE OF BIHAR & ORS	Mr.DEVENDRA KUMAR Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.M.K.SINGH - SC6 Mr.SANJEEV NIKESH Mr.ABBAS HAIDER (SC6)
29.	CWJC/437/2018 CO-OPERATIVE SOCIETIES	3	SHAMBHU PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH Mr.SANTOSH KUMAR	Mr.M.K.AMBASTHA -SC26 Mr.MUKESH KUMAR
30.	CWJC/4792/2018 OTHERS	3	VAIDYA PRAJAPATI TRIPATHI & ORS vs THE UNION OF INDIA & ORS	Mr.PRABHAT KUMAR SINGH Mr.SATYAM SHIVAM SUNDARAM	Mr.MUSTABUL HAQUE -GP12 Mr.SURENDRA KUMAR SINGH Mr.RAJESH KUMAR VERMA Mr.RAY SAURABH NATH Mr.SUDHA CHANDRA Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG)
31. with	CWJC/5136/2018 MUNCIPAL CORPORATION M	3	RAVI CHAURASIA @ RAVI KUMAR CHAURASIA & ANR vs THE MUNICIPAL CORPORATION, GAYA & ORS	Mr.DEEP NISHI Mr.RAJESH KUMAR Mr.ARUN KUMAR Mr.BIPIN KUMAR Mr.DEEP ANSHUMAN	Mr.S. PD. SINGH- GA3 Mr.RABINDRA KUMAR PRIYADARSHI
32. with	CWJC/5389/2018 MUNCIPAL CORPORATION MATTER	3	BINOD PRASAD BHADANI vs THE STATE OF BIHAR & ORS	Mr.PARIJAT SAURAV	Mr.SUBHASH PD. SINGH-GA3 Mr.RABINDRA KUMAR PRIYADARSHI
33.	CWJC/5306/2018 MUNCIPAL CORPORATION MATTER	3	RAJENDRA KUMAR SIJWAR vs THE STATE OF BIHAR & ORS	Mr.PARIJAT SAURAV	Mr.RAJIV ROY- GP1 Mr.RABINDRA KUMAR PRIYADARSHI
34. with	CWJC/5646/2018 ZILA PARISHAD	3	KARUNA KUMARI vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.SMT.ARCHANA MEENAKSHEE -GP6 Mr.ARVIND KUMAR SHARMA Mr.RAJAN PRASAD Mr.AMIT SHRIVASTAVA

35. with	CWJC/1744/2018 ZILA PARISHAD	1	SMT. LAXMI DEVI vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR SHARMA	Mr.P.K.VERMA -AAG3 Mr.AMIT SHRIVASTAVA Mr.SHASHI BHUSHAN KUMAR - MANGLAM
36.	CWJC/5993/2018 ZILA PARISHAD	1	UMESH PRASAD vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR SHARMA Mr.VIJAY KUMAR VIMAL Mr.KUMARI NEHA	Mr.SHEO SHANKAR PRASAD-SC8 Mr.RAJAN PRASAD Mr.AMIT SHRIVASTAVA Mr.SHASHI BHUSHAN KUMAR - MANGLAM
37. with	CWJC/7230/2018 GRAM PANCHYAT/ ZILA PA	4	NITYANAND SINGH vs THE STATE OF BIHAR & ORS	Mr.RANJEET CHOUBEY Mr.RANJEET CHOUBEY	Mr.Y.P. SINHA-AAG7 Mr.KAMLESH KUMAR Mr.AMIT SHRIVASTAVA Mr.SANJEEV NIKESH Mr.DEEPAK KUMAR SINGH Mr.KAHKASHAN ALAM
38. with	CWJC/7004/2018 GRAM PANCHYAT/ ZILA PARISHAD AND OTHER ELECTION MATTER EXCEPT MLA/MP	5	MANOJ SINGH @ MANOJ KR. SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.KAMLESH KUMAR Mr.BHAIRAW NAND SHARMA Mr.DEEPAK KUMAR SINGH Mr.KAHKASHAN ALAM	Mr.ABBAS HAIDER -SC6 Mr.SANJEEV NIKESH Mr.RANJEET CHOUBEY Mr.AMIT SHRIVASTAVA
39.	CWJC/7128/2018 GRAM PANCHYAT/ ZILA PARISHAD AND OTHER ELECTION MATTER EXCEPT MLA/MP	5	SHYAM KUMAR & ANR vs THE STATE ELECTION COMMISSION (MUNICIPALITY) & ORS	Mr.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM Mr.RAVI RANJAN	Mr.Y.P. SINHA-AAG7 Mr.SANJEEV NIKESH Mr.RANJEET CHOUBEY Mr.AMIT SHRIVASTAVA
40.	CWJC/7898/2018 GRAM PANCHYAT/ ZILA PA	3	ABHA DEVI vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR TIWARY Mr.ASHOK KUMAR CHOUDHARY Mr.AKSHANSH ANKIT	Mr.PUSHKAR NARAYAN SHAHI -AAG6 Mr.JITENDRA KUMAR Smt.ANITA KUMARI Mr.AMIT SHRIVASTAVA Mr.SHASHI BHUSHAN KUMAR - MANGLAM Mr.RAVI RANJAN
41.	CWJC/9539/2018 CO-OPERATIVE MATTERS	3	DHARAMVEER KUMAR SAHNI vs THE STATE OF BIHAR & ORS	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.CHITTRANJAN SINHA (PAAG2) Mr.MUKESH KUMAR
42.	CWJC/75/2017 GRAM PANCHYAT/ ZILA PA	1	SARDAR NUNU SINGH vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR SHARMA Mr.KUMARI NEHA Mr.DEEPAK KUMAR	Mr.KUMAR ALOK- SC7 Mr.AMIT SHRIVASTAVA
43.	CWJC/121/2017 CO-OPERATIVE MATTERS	1	RAJIV NAGAR SAHKARI GRIH NIRMAN SAHYOG SAMITI LTD. & ORS vs THE STATE OF BIHAR & ORS	Mr.CHIRANJIVA RANJAN Mr.SANJAY KUMAR	Mr.MANOJ KR. AMBASTHA-SC26
44.	CWJC/190/2017 MUNCIPAL CORPORATION M	1	RAJ KUMAR vs THE STATE OF BIHAR & ORS	Mr.AMRENDRA KUMAR SINHA NO.-1	Mr.RAJIV ROY- GP1
45.	CWJC/343/2017 MUNCIPAL CORPORATION M	1	NARENDRA NATH TIWARY vs THE STATE OF BIHAR & ORS	Mr.SURESH KUMAR Mr.FAKHRUDDIN ALI AHMAD Mr.ASHOK KUMAR GUPTA	Mr.YOGENDRA PRASAD SINHA-AAG7 Mr.AMIT SHRIVASTAVA
46.	CWJC/422/2017 GRAM PANCHYAT/ ZILA PA	1	BHOGENDRA YADAV vs THE STATE OF BIHAR & ORS	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR	Mr.ARCHANA MEENAKSHEEE - GP6 Mr.AMIT SHRIVASTAVA
47.	CWJC/432/2017 ZILA PARISHAD	1	AJIT KUMAR VERMA & ORS vs THE STATE OF BIHAR & ORS	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.NISHA VERMA	Mr.MANISH KUMAR- GP4 Mr.SANJAY KUMAR
48.	CWJC/548/2017 ZILA PARISHAD	1	SUNIL CHAUBEY & ORS vs THE STATE OF BIHAR & ORS	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.MD. BAHAUDDIN Mr.RANJEET TIWARY	Mr.RAJIV ROY-GP1 Mr.SANJAY KUMAR
49.	CWJC/636/2017 GRAM PANCHYAT RAJYA AC	1	GEETA DEVI vs THE STATE OF BIHAR & ORS	Mr.SANJEEV NIKESH Mr.RAJEEV RANJAN	Mr.SMT. ARCHANA MEENAKSHEE- GP6 Mr.KUMAR PRIYA RANJAN Mr.RAMAKANT SHARMA LAW OFFICER (I/C VIGILANCE)
50.	CWJC/669/2017 CO-OPERATIVE MATTERS	1	SAROJ KUMAR vs THE STATE OF BIHAR & ORS	Mr.AMRENDRA NARAYAN RAI	Mr.AMIT PRAKASH-GA13 Mr.SHAILENDRA KUMAR SINGH Mr.ADITYA PRAKASH SAHAY Mr.SANJEEV KUMAR
51.	CWJC/676/2017 MUNCIPAL CORPORATION M	3	GAURI SHANKAR SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.CHANDRA MOLESHWAR Mr.MUKESH CHANDRA RAI Mr.ANIL KUMAR	Mr.RAJIV ROY- GP1

52.	CWJC/693/2017 MUNCIPAL CORPORATION M	1	PRAHLAD UPADHYAY vs THE STATE OF BIHAR & ORS	Mr.DEV KUMAR PANDEY	Mr.KINKAR KUMAR- SC9 Mr.GANPATI TRIVEDI
53.	CWJC/701/2017 OTHERS	3	SAHJAHAN KHATOON & ANR vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINGH	Mr.KAMESHWAR PD. GUPTA-GP10 Mr.SUMIT KUMAR Mr.JITENDRA KUMAR ROY Mr.AMIT SHRIVASTAVA
54.	CWJC/839/2017 BIHAR RELIGIOUS TRUST	1	RAJDEO PRASAD SINGH @ MAHANTHA RAJDEVANAND vs CHAIRMAN, BIHAR STATE BOARD OF RELIGIOUS TRUST & ANR	Mr.RAM PADARATH SINGH Mr.BABAN ROY	Mr.GANPATI TRIVEDI
55.	CWJC/840/2017 CO-OPERATIVE MATTERS	1	SMT. MEENA DEVI vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR SINGH	Mr.UDAY SHANKAR SHARAN SINGH-GP19
56.	CWJC/893/2017 BIHAR RELIGIOUS TRUST	1	AJAY KUSHWAHA vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR PANDEY Mr.RADHA MOHAN PATHAK	Mr.RAJ KISHORE ROY-GP18 Mr.GANPATI TRIVEDI
57.	CWJC/1022/2017 GRAM PANCHYAT RAJYA AC	1	RANJANA DEVI vs THE STATE OF BIHAR & ORS	Mr.RAHUL NATH Mr.SANJAY KUMAR	Mr.K.P. GUPTA- GP10
58.	CWJC/1093/2017 MUNCIPAL CORPORATION M	1	VINDHYACHAL KUMAR & ANR vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR PANDEY NO-5	Mr.KINKAR KUMAR- SC9 Mr.RAVI BHUSHAN VERMA
59.	CWJC/1097/2017 GRAM PANCHYAT/ ZILA PA	1	ASHUTOSH KUMAR @ PANKAJ CHAOUDHARY vs THE STATE OF BIHAR & ORS	Mr.JAGJIT ROSHAN Mr.OM PRAKASH SINGH Mr.SHARAD SHEKHAR Mr.RAJEEV RANJAN	Mr.SUBHASH PD. SINGH- GA3 Mr.AMIT SHRIVASTAVA
60.	CWJC/1157/2017 GRAM PANCHYAT/ ZILA PA	1	RAGHUBIR PASWAN vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.SUSHANT KUMAR	Mr.KUMAR ALOK-SC7 Mr.AMIT SHRIVASTAVA
61.	CWJC/1236/2017 ZILA PARISHAD	1	MOHAN LAL vs THE STATE OF BIHAR & ORS	Mr.RAS BIHARI THAKUR	Mr.AJAY-GA5 Mr.ASHUTOSH TRIPATHY Mr.ASHUTOSH RANJAN PANDEY
62.	CWJC/1373/2017 GRAM PANCHYAT/ ZILA PA	1	DAROGA PRASAD CHAUDHARI & ANR vs THE STATE OF BIHAR & ORS	Mr.JAGJIT ROSHAN Mr.RAM KISHUN PRASAD Mr.OM PRAKASH SINGH Mr.SHARAD SHEKHAR Mr.RAJEEV RANJAN	Mr.SUBHASH PRASAD SINGH-GA3 Mr.AMIT SHRIVASTAVA Mr.PRIYADARSHI MATRI SHARAN
63.	CWJC/1407/2017 MUNCIPAL CORPORATION M	1	NIKHIL RANJAN PRAKASH & ORS vs THE STATE OF BIHAR & ORS	Mr.KUMAR KAUSHLENDRA	Mr.YOGENDRA PRASAD SINHA-AAG7 Mr.GYAN PRAKASH OJHA Mr.BINDHYACHAL RAI
64.	CWJC/1427/2017 BIHAR RELIGIOUS TRUST	1	DEOLAL MURMU vs THE STATE OF BIHAR & ORS	Mr.PRASHANT SINHA	Mr.SAJID SALIM KHAN- SC25 Mr.GANPATI TRIVEDI
65.	CWJC/1483/2017 GRAM PANCHYAT/ ZILA PA	1	RAM NANDAN BHAGAT vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR JAIN Mr.MD. ANISUR RAHMAN Mr.ASHOK KUMAR Mr.MD.AKRAM NAIYAR	Mr.PUSHKAR NARAIN SHAHI-AAG6 Mr.AMIT SHRIVASTAVA
66.	CWJC/1487/2017 GRAM PANCHYAT/ ZILA PA	1	FANI LAL YADAV vs THE STATE ELECTION COMMISSION & ORS	Mr.AMRIT ABHIJAT Mr.UPENDRA YADAV Mr.MANOJ KUMAR GUPTA	Mr.KUMAR ALOK- SC7 Mr.AMIT SHRIVASTAVA
67.	CWJC/1671/2017 GRAM PANCHYAT/ ZILA PA	1	SANJAY KUMAR SINGH vs THE BLOCK DEVELOPMENT OFFICER CUM RETURNING OFFICER & ORS	Mr.ASHISH KUMAR LAL Mr.KRISHNA CHANDRA	Mr.KAMESHWAR PD. GUPTA - GP10 Mr.ATUL KUMAR
68.	CWJC/1689/2017 BIHAR RELIGIOUS TRUST	1	MUNNA PRASAD SINGH vs THE PRESIDENT, BIHAR STATE HINDU RELIGIOUS TRUST BOARD & ORS	Mr.KAMAL KISHORE SINGH Mr.AMAR NATH SINGH	Mr.GANPATI TRIVEDI
69.	CWJC/1691/2017 GRAM PANCHYAT/ ZILA PA	1	SMT. MEENA DEVI vs THE STATE OF BIHAR & ORS	Mr.DHARMENDRA JHA	Mr.KUMAR ALOK- SC7 Mr.AMIT SHRIVASTAVA
70.	CWJC/1761/2017 CO-OPERATIVE MATTERS	3	SUNIL SHARMA vs THE STATE OF BIHAR & ORS	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.SUSHIL KUMAR- GP22 Mr.SHAILENDRA KUMAR SINGH Mr.ADITYA PRAKASH SAHAY Mr.DR. KISLAY

71.	CWJC/1785/2017 MUNCIPAL CORPORATION M	1	SURYA NARAYAN SAH vs THE STATE OF BIHAR & ORS	Mr.MD. FAHIMUDDIN	Mr.RAJIV ROY- GP1 Dr.AMITESH KUMAR
72.	CWJC/1825/2017 GRAM PANCHYAT RAJYA AC	1	SRI KANT SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.KAMESHWAR PRASAD GUPTA-GP10
73.	CWJC/1897/2017 GRAM PANCHYAT RAJYA AC	1	VAISHALI ZILA MUKHIYA SANGH vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR	Mr.ARCHANA MEENAKSHEE-GP6
74.	CWJC/1954/2017 GRAM PANCHYAT/ ZILA PA	1	RAM PRASAD KUMAR RAM vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KUMAR MISHRA Mr.SATYENDRA PRASAD SINGH	Mr.ABBAS HAIDAR-SC6 Mr.AMIT SHRIVASTAVA
75.	CWJC/1993/2017 BIHAR RELIGIOUS TRUST	1	GARIB DAS vs THE STATE OF BIHAR & ORS	Mr.BISHWAJEET KUMAR	Mr.SUNIL KUMAR MANDAL-SC3 Mr.GANPATI TRIVEDI
76.	CWJC/2057/2017 CO-OPERATIVE MATTERS	1	KUSHESHWAR ASTHAN PRAKHAND MATSYAJIVI SAHYOG SAMITTEE LTD. & ANR vs THE STATE OF BIHAR & ORS	Mr.PASHUPATI PD. SINHA	Mr.SUSHIL KUMAR- GP22
77.	CWJC/2065/2017 GRAM PANCHYAT/ ZILA PA	1	UPENDRA MUKHIYA vs THE STATE OF BIHAR & ORS	Mr.MAYANK RUKHAIYAR	Mr.ARCHANA MEENAKSHEE-GP6 Mr.AMIT SHRIVASTAVA Mr.GIRISH PANDEY
78.	CWJC/2121/2017 MUNCIPAL CORPORATION M	1	SHANKAR YADAV vs THE STATE OF BIHAR & ORS	Mr.SUCHETA YADAV Mr.SANJIV KUMAR	Mr.SUBHASH PRASAD SINGH-GA3 Mr.SANJAY KUMAR SHARMA
79.	CWJC/2122/2017 GRAM PANCHYAT/ ZILA PA	1	SANTOSH KUMAR vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR PANDEY NO-5	Mr.PRABHAT KUMAR VERMA-AAG3 Mr.AMIT SHRIVASTAVA Mr.RAVI BHUSHAN VERMA
80.	CWJC/2123/2017 BIHAR RELIGIOUS TRUST	1	UMA GIRI SEVAIK (SHISHYA) DISAPPLE OF SHANKARA NAND GIRI OF GIRI KAPIL MUNI ASHRAM KAPIL DHARA vs THE STATE OF BIHAR & ORS	Mr.BINOY KUMAR SINHA-1 Mr.MADHUSUDAN SINGH	Mr.PRASHANT PRATAP- GP2
81.	CWJC/2201/2017 CO-OPERATIVE SOCIETIES	1	CHANDRA KISHORE KUMAR vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR	Mr.SYED IQBAL AHMAD- SC20 Mr.MUKESH KUMAR
82.	CWJC/2202/2017 MUNCIPAL CORPORATION M	1	RAJ KUMAR vs THE STATE OF BIHAR & ORS	Mr.KUNAL TIWARY	Mr.ABBAS HAIDER- SC6 Mr.RAVI BHUSHAN VERMA
83.	CWJC/2227/2017 CO-OPERATIVE MATTERS	1	DEVENDRA PASWAN vs THE BIHAR STATE SCHEDULED CASTES COOPERATIVE DEVELOPMENT CORPORATION LTD. & ORS	Mr.ANIL KUMAR SAXENA	Mr.ANIL KUMAR SAXENA Mr.RANJEET KUMAR PANDEY
84.	CWJC/2348/2017 GRAM PANCHYAT RAJYA AC	1	SIWAN ZILA MUKHIA SANGH vs THE STATE OF BIHAR & ORS	Mr.ANGAD KUNWAR Mr.SURENDRA KUMAR MISHRA Mr.RAJANI KANT SINGH	Mr.PUSHKAR NARAIN SHAHI-AAG6
85.	CWJC/2368/2017 CO-OPERATIVE MATTERS	1	SMT. PRITESH PANDEY vs THE STATE OF BIHAR & ORS	Mr.RAJENDRA NATH SINHA	Mr.MANOJ KR.AMBASTHA-SC26
86.	CWJC/2402/2017 GRAM PANCHYAT/ ZILA PA	1	ARBIND KUMAR vs THE STATE OF BIHAR & ORS	Mr.PRABHAKAR SINGH Mr.RAKESH MOHAN SINGH	Mr.RAJIV ROY-GP1 Mr.AMIT SHRIVASTAVA Mr.GIRISH PANDEY
87.	CWJC/2518/2017 OTHERS	1	SANJAY KUMAR DUBEY vs THE STATE ELECTION COMMISSION & ORS	Mr.ASHUTOSH TRIPATHY Mr.SANJAY KUMAR PANDEY	Mr.S.K MANDAL -SC3 Mr.AMIT SHRIVASTAVA
88.	CWJC/2550/2017 GRAM PANCHYAT/ ZILA PA	1	PARAS RAM & ORS vs THE STATE OF BIHAR & ORS	Mr.JAGJIT ROSHAN	Mr.YOGENDRA PD. SINHA-AAG7 Mr.AMIT SHRIVASTAVA Mr.PRIYADARSHI MATRI SHARAN
89.	CWJC/2608/2017 GRAM PANCHYAT/ ZILA PA	1	RANJEET KUMAR & ANR vs THE STATE OF BIHAR & ORS	Mr.KUMAR DHANANJAY SINGH Mr.MANISHA SINGH	Mr.ABBAS HAIDAR-SC6 Mr.AMIT SHRIVASTAVA

PATNA HIGH COURT	104	Wednesday 11th July, 2018 Mr. Justice Ashwani Kumar Singh

FOR HEARING

1.	CWJC/3823/2017 GRAM PANCHYAT/ ZILA PA	3	MAHENDRA KUMAR PRASAD & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR	Mr.ABBAS HAIDER-SC6 Mr.AMIT SHRIVASTAVA

(AT 02:15 P.M.)

FOR ADMISSION

1.	CWJC/19181/2012 INDUSTRIAL DISPUTE	12	BIHAR STATE ROAD TRANSPORT CORPORATION vs THE STATE OF BIHAR & ORS	Mr.SITA RAM SHARAN	Mr.SHAIL KUMARI (SC15) Mr.SAROJ KUMAR SHARMA Mr.SHEO SHANKAR PRASAD (SC8)
2.	CWJC/9665/2014 INDUSTRIAL DISPUTE	3	M/S UBS PUBLISHERS DISTRIBUTORS PVT. LTD. vs THE STATE OF BIHAR & ORS	Mr.ARUN SHRIVASTAV Mr.MANISH KUMAR Mr.VIJOY NANDAN SAHAY	Mr.R.R. K PANDEY (SC29) Mr.SHAFIUR RAHMAN Mr.ARUN KUMAR PRASAD Mr.ANUJ KUMAR Mr.SARVESH KUMAR SINGH (AAG13)
3.	CWJC/16149/2015 INDUSTRIAL DISPUTE	6	STATE BANK OF INDIA vs THE UNION OF INDIA & ANR	Mr.BINOD BIHARI SINHA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.GYAN PRAKASH Mr.RAJESH KUMAR VERMA
4.	CWJC/2659/2016 INDUSTRIAL DISPUTE	3	BATA INDIA LTD. & ANR vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR SINHA Mr.INDRAJEET BHUSHAN Mr.MANISH KUMAR	Mr.SC30- AVINASH KUMAR Mr.ANIL KUMAR Mr.M. NASHRUL HODA KHAN (SC1)
5.	MJC/4342/2016 RESTORATION-SJ IN (CWJC/3687 /1996)	3	DAYA SHANKAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.GAUTAM SHAH Mr.NIRANJAN KUMAR Mr.KUMAR NAVINAM	Mr.PRABHAT KUMAR VERMA (AAG 3)
6.	CWJC/5154/2016 EMPLOYEES PROVIDENT FU	3	CENTRAL BOARD OF TRUSTEES vs KATIHAR MEDICAL COLLEGE	Mr.PRASHANT SINHA	
7.	CWJC/5587/2016 INDUSTRIAL DISPUTE	8	NAZARETH HOSPITAL MOKAMA vs THE STATE OF BIHAR & ORS	Mr.PRAVEEN KUMAR Mr.UMA KANT PRASAD	Mr.SC29- R.R.K. PANDEY Mr.KUMAR KAMAL NAYAN Mr.NISHANT KUMAR JHA Mr.SARVESH KUMAR SINGH (AAG13)
8.	CWJC/6073/2016 MINIMUM WAGES ACT	3	MD. JAFAR ALI vs THE STATE OF BIHAR & ORS	Mr.NARESH CHANDRA VERMA Mr.ARUN KUMAR LAL	Mr.GA9- ANIL KUMAR SINHA Mr.TEJ PRATAP SINGH Mr.HARSH SINGH
9.	CWJC/6483/2016 CONDITION OF SER.& IND	5	M/S BENNETT COLEMAN & COMPANY LTD. vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR OJHA	Mr.AJAY- GA12
10.	CWJC/8829/2016 INDUSTRIAL DISPUTE	6	THE GENERAL MANAGER (REGION), FOOD CORPORATION OF INDIA vs THE UNION OF INDIA & ORS	Mr.DR.MANKESHWAR TIWARI Mr.SAROJ KUMAR SHARMA Mr.JAHAN ARA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.ABHAY SHANKAR JHA (CGC)
11.	CWJC/14583/2016 INDUSTRIAL DISPUTE	4	STATE BANK OF INDIA vs THE UNION OF INDIA & ORS	Mr.BINOD BIHARI SINHA Mr.AJAY DUTT MISHRA Mr.AMARJEET CHOUDHARY	Mr.RAGHWENDRA KUMAR-SC22 Mr.RANJEET KUMAR DAS NO.-2 Ms.NIVEDITA NIRVIKAR Mr.S.D SANJAY (ADDL. SOC. GEN.)
12.	CWJC/14992/2016 INDUSTRIAL DISPUTE	3	THE BIHAR STATE ROAD TRANSPORT CORPORATION vs THE STATE OF BIHAR & ORS	Mr.LAKSHMI KANT TIWARY	Mr.CHITRANJAN SINHA(PAAG2) Mr.NAVIN SHARMA Mr.SUNIL KUMAR
13.	CWJC/16499/2016 MINIMUM WAGES ACT	1	M/S AMBA KESHARI CHITRA MANDIR & ORS vs THE STATE OF BIHAR & ORS	Mr.ATUL KUMAR PANDEY	Mr.ANIL KR. SINGH- GP26 Mr.ABHISHEK KUMAR Mr.SHIV PRASAD GUPTA
14.	CWJC/16597/2016 MINIMUM WAGES ACT	1	RAJ KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.SMT.ANURADHA SINGH-SC21
15.	CWJC/17133/2016 INDUSTRIAL DISPUTE	3	THE CHIEF GENERAL MANAGER, BHARAT SANCHAR NIGAM LIMITED & ANR vs SRI KRISHNA KUMAR SINGH & ANR	Mr.HARENDRA PRASAD SINGH Mr.SANTOSH KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.NAWAL KISHORE PRASAD Mr.TUHIN SHANKAR (CGC)

16.	CWJC/17891/2016 INDUSTRIAL DISPUTE	1	THE CHIEF GENERAL MANAGER, B. S. N. L., BIHAR CIRCLE & ANR vs SRI DINESH KUMAR & ANR	Mr.HARENDRA PRASAD SINGH Mr.SANTOSH KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.RAJESH KUMAR Mr.KISHORE KUMAR THAKUR Mr.TUHIN SHANKAR (CGC)
17.	CWJC/17969/2016 OTHERS	1	GAJANAND PRASAD vs THE BIHAR STATE HOUSING BOARD, PATNA & ORS	Mr.DHANANJAY KUMAR GUPTA Mr.DEEPAK KUMAR Mr.HARISH CHANDRA PATEL	Mr.ABHIMANYU VATSA Mr.NILANJAN CHATTERJEE Mr.RAJ NANDAN PRASAD Mr.ANIL KR. SINHA
18.	CWJC/18138/2016 INDUSTRIAL DISPUTE	3	KAPILDEO PANDIT & ORS vs THE STATE OF BIHAR & ORS	Mr.SHIV KUMAR	Mr.Y.P. SINHA- AAG15 Mr.VINAY KIRTI SINGH
19.	CWJC/18161/2016 MINIMUM WAGES ACT	1	CHANDRADEO THAKUR vs THE STATE OF BIHAR & ORS	Mr.SUJIT KUMAR SINGH	Mr.CHITRANJAN SINHA(PAAG2)
20.	CWJC/18398/2016 WORKMEN COMPENSATION A	1	RANDHIR KUMAR KARNA vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR	Mr.ANIL KUMAR SINGH-GP26
21.	CWJC/18545/2016 INDUSTRIAL DISPUTE	1	SRI SURESH RAM & ANR vs THE STATE OF BIHAR & ORS	Mr.SYED QAISAR HASAN	Mr.CHITRANJAN SINHA(PAAG2) Mr.NAGENDRA KUMAR SINGH Mr.HANSRAJ Mr.MRIGENDRA KUMAR
22.	CWJC/18632/2016 WORKMEN COMPENSATION A	1	ARUN KUMAR MISHRA vs THE STATE OF BIHAR & ORS	Mr.DWIVEDY SURENDRA Mr.AHTESHAM AHMAD	Mr.SARVESH KUMAR- GP24
23.	CWJC/18661/2016 INDUSTRIAL DISPUTE	1	THE CHIEF GENERAL MANAGER TELECOM, B. S. N. L. & ANR vs THE WORKMAN REPRESENTED THROUGH THE PRESIDENT, (I N T U C) & ANR	Mr.HARENDRA PRASAD SINGH Mr.SANTOSH KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.ARVIND KUMAR TEWARY (CGC)
24.	CWJC/19210/2016 MINIMUM WAGES ACT	1	MUKESH KUMAR SAHANI vs THE UNION OF INDIA & ORS	Mr.GYANENDRA KUMAR SINGH	Mr.CHITRANJAN SINHA(PAAG2) Mr.S.D SANJAY (ADDL. SOC. GEN.) Mr.TUHIN SHANKAR (CGC)
25.	CWJC/19272/2016 MINIMUM WAGES ACT	1	BECHU SINGH vs THE STATE OF BIHAR & ORS	Mr.GYANENDRA KUMAR SINGH	Mr.RAGHWENDRA KUMAR-SC22 Mr.PRABHAKAR TEKRIWAL Mr.KRISHNA KUMAR SINGH
26.	CWJC/19289/2016 INDUSTRIAL DISPUTE	1	M/S HINDUSTAN COCA COLA BEVERAGE PVT. LTD. vs THE STATE OF BIHAR & ANR	Mr.ANJANI KUMAR SINHA Mr.ALOK KUMAR Mr.KAMLESH KUMAR SINGH Mr.KUMAR MANAVENDRA	Mr.CHITRANJAN SINHA(PAAG2)
27.	CWJC/19306/2016 EMPLOYEES PROVIDENT FU	1	THE CHAIRMAN, UTTAR BIHAR GRAMIN BANK vs THE UNION OF INDIA & ORS	Mr.PRASHANT VEDASEN Mr.SUBHASH CHANDRA BOSE	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.ARVIND KUMAR TEWARY (CGC)
28.	CWJC/19651/2016 WAGES,BONUS,AD-HOC,CAS	1	SARDA BHAGAT & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.RAJESH KUMAR SINGH Mr.MUKESH KUMAR SINGH	Mr.SARVESH KUMAR- GP24
29.	CWJC/19894/2016 EMPLOYEES PROVIDENT FU	1	BIHAR COLLEGE OF PHARMACY vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR Mr.RAGHUBIR CHANDRAYAN	Mr.R.S. PRADHAN Mr.AMRENDRA NARAYAN RAI Mr.PRASHANT SINHA
30.	CWJC/20009/2016 INDUSTRIAL DISPUTE	4	MADHYA BIHAR GRAMIN BANK vs THE UNION OF INDIA & ORS	Mr.SURESH PD SINGH NO.1 Mr.PAWAN KUMAR SINHA	Mr.YOGENDRA PD. SINHA-AAG7 Mr.DHANANJAY KUMAR TIWARY Mr.NIL KAMAL Mr.KRIPA NAND GUPTA Mr.S.D SANJAY (ADDL. SOC. GEN.) Mr.SHYAM BIHARI SINGH (CGC) Mr.BABAN KUMAR Mr.KUMARI PRIYANKA

31.	CWJC/20157/2016 INDUSTRIAL DISPUTE	1	EMPLOYERS IN RELATION TO THE MANAGEMENT OF FOOD CORPORATION OF INDIA vs THE UNION OF INDIA & ORS	Mr.DR.MANKESHWAR TIWARI Mr.SUMAN KUMAR JHA Mr.SAROJ KUMAR SHARMA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)
32.	CWJC/20256/2016 TRADE UNION ACT	3	ALL INDIA PASSPORT STAFF ASSOCIATION vs THE UNION OF INDIA & ORS	Mr.PRAFULL CHANDRA JHA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.RAJESH KUMAR VERMA
33.	CWJC/20260/2016 INDUSTRIAL DISPUTE	1	MADHYA BIHAR GRAMIN BANK vs THE STATE OF BIHAR & ORS	Mr.KUMARI RASHMI Mr.PAWAN KUMAR SINHA Mr.SURESH PD SINGH NO.1	Mr.ABBAS HAIDER- SC6 Mr.DINESH MAHARAJ Mr.JITENDRA KUMAR Mr.KRIPA NAND GUPTA Mr.BABAN KUMAR
34.	CWJC/20413/2016 MINIMUM WAGES ACT	1	M/S DR. JAIN VIDEO ON WHEELS LTD. & ANR vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR SINHA Mr.DHANANJAY KUMAR TIWARY Mr.KRIPA NAND GUPTA	Mr.JITENDRA KUMAR ROY NO-1 SC13
35.	CWJC/20572/2016 INDUSTRIAL DISPUTE	1	TIMES PUBLISHING HOUSE LTD. vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR OJHA Mr.PRAVEEN KUMAR Mr.VINOD KUMAR	Mr.SARVESH KUMAR-GP24
36.	C.MISC./162/2017	4	JAI PRAKASH YADAV vs THE STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR SINGH Mr.PRABHAT KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.SMT.ARCHANA MEENAKCHEE -GP6
37.	CWJC/232/2017 INDUSTRIAL DISPUTE	1	LIFE INSURANCE CORPORATION OF INDIA & ANR vs THE UNION OF INDIA & ANR	Mr.OM PRAKASH Mr.CHANDRA KISHORE PRASAD YADAV	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.SUJEET KUMAR SINHA Mr.KAUSHALESH CHOUDHARY
38.	CWJC/260/2017 WORKMEN COMPENSATION A	1	SMT. NITU PANDEY vs BIHAR STATE POWER (HOLDING) COMPANY LIMITED & ORS	Mr.SATYABIR BHARTI	Mr.VINAY KIRTI SINGH Ms.SONI SHRIVASTAVA Mr.VIJAY KUMAR VERMA
39.	CWJC/354/2017 EMPLOYEES PROVIDENT FU	1	PRATIK EDUCATIONAL AND WELFARE TRUST & ANR vs EMPLOYEES PROVIDENT FUND ORGANISATION & ORS	Mr.NITESH KUMAR Mr.RAM KRISHNA RAI Mr.SRI NIWAS JHA	Mr.R.S. PRADHAN Mr.PRASHANT SINHA Mr.RANJEET CHOUBEY
40.	CWJC/439/2017 OTHERS	1	THE GENERAL MANAGER (REGION), FOOD CORPORATION OF INDIA vs THE UNION OF INDIA & ORS	Mr.SUMAN KUMAR JHA Mr.DR.MANKESHWAR TIWARI Mr.JAHAN ARA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.ABHAY SHANKAR JHA (CGC)
41.	CWJC/1479/2017 INDUSTRIAL DISPUTE	1	ALLAHABAD BANK & ORS vs THE PRESIDING OFFICER, CENTRAL GOVERNMENT INDUSTRIAL TRIBUNAL & ANR	Mr.RAJAN GHOSHRAVE	
42.	CWJC/1956/2017 EMPLOYEES PROVIDENT FU	1	SMT. RASHMI SINGH & ORS vs THE STATE OF BIHAR & ORS	Ms.MANISHA SINGH Mr.PREM RANJAN RAJ	Mr.AJAY KR. RASTOGI-AAG10 Mr.PRASHANT SINHA
43.	CWJC/2016/2017 DISMISAL	1	AJAY KUMAR CHAUDHARY vs THE UNION OF INDIA & ORS	Mr.ABHAY KUMAR JHA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.KANAK VERMA (CGC)
44.	CWJC/2335/2017 INDUSTRIAL DISPUTE	1	MADHYA BIHAR GRAMIN BANK vs THE STATE OF BIHAR & ORS	Mr.KUMARI RASHMI Mr.KUMARI RASHMI	Mr.ABBAS HAIDAR-SC6
45.	CWJC/2388/2017 MINIMUM WAGES ACT	1	M A C M E T INDIA LIMITED vs THE UNION OF INDIA & ORS	Mr.KUMAR RAVISH Mr.ARIF DAULA SIDDIQUIE	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.RAVINDER KUMAR SHARMA
46.	CWJC/3677/2017 MINIMUM WAGES ACT	1	BHARAT SANCHAR NIGAM LIMITED & ANR vs THE UNION OF INDIA & ORS	Mr.HARENDRA PRASAD SINGH Mr.SANTOSH KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG)
47.	CWJC/4129/2017 INDUSTRIAL DISPUTE	1	NARENDRA KUMAR VISHWAKARMA vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR SHARMA	Mr.RAJIV ROY-GP1 Mr.YASHRAJ BARDHAN
48.	CWJC/4136/2017 EMPLOYEES PROVIDENT FU	1	RAMJEE PRASAD vs BIHAR STATE FOOD & CIVIL SUPPLY CORPORATION LTD. & ORS	Mr.BISHNU KANT DUBEY Mr.RANJIT KUMAR Mr.LALMANI SHARMA	Mr.SHAILENDRA KUMAR SINGH
49.	CWJC/4184/2017 INDUSTRIAL DISPUTE	1	MUKESH CHANDRA vs THE STATE OF BIHAR & ORS	Mr.BRIJESHWAR NARAYAN SINGH	Mr.SMT.ANURADHA SINGH-SC21 Mr.NIKESH KUMAR

50.	CWJC/4193/2017 WAGES,BONUS,AD-HOC,CAS	1	BECHAN SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.PRADEEP KUMAR SINGH	Mr.VINAY KIRTI SINGH-GA2

FOR HEARING

1.	CWJC/5193/2012 INDUSTRIAL DISPUTE	14	DAINIK BETAN BHOGI KARAMCHARI vs THE STATE OF BIHAR & ORS	Mr.ARUN SHRIVASTAV Mr.ANITA KUMARI Mr.CHANDAN Mr.MANISH KUMAR	Mr.TEJ BAHADUR SINGH AAG7
2.	CWJC/13511/2006 INDUSTRIAL DISPUTE	11	STATE BANK OF INDIA vs THE UNION OF INDIA & ORS	Mr.S.D.SANJAY Mr.ALOK KUMAR SINHA Mr.GAUTAM KUMAR KEJRIWAL Mr.P.C.AGRAWAL Mr.SURAJ SAMDARSHI	Mr.BINOD BIHARI SINHA Mr.RAKESH KUMAR Mr.ABDUL HAKIM Mr.UMA KANT SINGH Mr.KANAK VERMA (CGC) Mr.P.L.JAISWAL(CGC)
3.	CWJC/14705/2006 INDUSTRIAL DISPUTE	50	BATA INDIA LIMITED vs THE STATE OF BIHAR & ORS	Mr.V.N.SAHAY Mr.MANISH KUMAR Mr.ALOK KR.SINHA Mr.ARUN SRIVASTAVA	Mr.(GP17) Mr.AMBIKA BHAGAT Mr.SATYENDRA KRISHNA PRASAD Mr.RAJ KAMAL Mr.SATYA PRAKASH TRIPATHY Mr.RAVINDER KR.SHARMA (CGC) Mr.K.N.GUPATA Mr.SURESH KUMAR Mr.(AAG5) Mr.KAMAL KUMAR SINHA
4.	CWJC/5501/2009 INDUSTRIAL DISPUTE	1	SHRAWAN KUMAR BHARTI vs THE STATE OF BIHAR & ORS	Mr.R.B.P.VERMA	Mr.(GA1) Mr.INDRAJEET BHUSHAN Mr.RAJESHWAR SINGH (GA10) Mr.MANISH KUMAR Mr.ALOK KUMAR SINHA
5.	CWJC/9904/2009 MINIMUM WAGES ACT	1	RAMA PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJANI KUMAR SINHA Mr.RAM SHANKAR PRASAD Mr.MUKESH KUMAR	Mr.(SC1) Mr.SHILPA SINGH (GA12)
6.	CWJC/10443/2009 MINIMUM WAGES ACT	2	RAJU KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.(AAG10) Mr.GAJENDRA KUMAR SINGH Mr.GAJANAN ARUN Mr.UMA SHANKAR SHARMA Mr.MANOJ KR.UPADHYAY Mr.SHIVENDRA PRASAD
7.	CWJC/11387/2009 OTHERS	32	M/S HINDUSTAN COCA COLA BEVERA vs THE STATE OF BIHAR & ORS	Mr.AMIT PRAKASH Mr.ALOK KUMAR SINHA Mr.KUMAR MANISH Mr.KUMAR MANISH Mr.PARUL RANJAN Mr.KAMLESH KUMAR SINGH	Mr.(GP12) Mr.KAMESHWAR KUMAR (GP17)
8.	CWJC/16500/2010 MINIMUM WAGES ACT	6	RAMANAND SHASTRI vs THE STATE OF BIHAR & ORS	Mr.MANISH KUMAR 2	Mr.(GP17) Mr.MANOJ KUMAR AMBASTHA Mr.MD. ZIAUL QUAMAR Mr.AJAY KUMAR Mr.SC26 MANOJ KUMAR AMBASTHA
9. with	CWJC/19370/2010 EMPLOYEES PROVIDENT FU	3	ASSISTANT PROVIDENT FUND COMMI vs M/S REIBCONS & CO.	Mr.ARUN KUMAR ARUN Mr.PRASHANT SINHA	Mr.MAHESHWAR PRASAD SRIVASTAVA
10.	CWJC/20253/2011 EMPLOYEES PROVIDENT FUND & MISC	13	M/S RIEBCON & COMPANY vs THE PRESIDING OFFICER,EMPLOYEE	Mr.BINOD KUMAR Mr.MAHESHWAR PRASAD SRIVASTAVA	Mr.R.S.PRADHAN Mr.SUMAN KUMAR JHA Mr.DR.MANKESHWAR TIWARI Mr.SAROJ KUMARI SHARMA
11.	CWJC/5953/2011 EMPLOYEES PROVIDENT FU	1	THE ASISTANT PROVIDENT FUND CO vs M/S ST.ANNES SCHOOL	Mr.JAI PRAKASH VERMA	Mr.ALOK KUMAR SINHA Mr.INDRAJEET BHUSHAN Mr.MANISH KUMAR

(AT 03:30 P.M.)

TIEDUP MATTERS

FOR ORDERS

1.	CR. MISC./32742/2017 QUASHING (420,409 IPC) O ORDER OF CANCELLATIO	1	MEERA CHATURVEDI vs STATE OF BIHAR & ANR	Mr.AJAY NANDAN SAHAY Mr.RAJNISH KUMAR MISHRA	Mr.SRI MADAN KUMAR (APP223) Mr.SHAILENDRA KUMAR SINGH Mr.NIRMAL KUMAR
2.	CR. MISC./44905/2017 R. BAIL IPC 302,120B,3 R.BAIL-1	3	GULAB YADAV vs THE STATE OF BIHAR	Mr.BISHWESHWAR RAM	Mr.SRI ABHAY KUMAR - 1 (APP186)

PATNA HIGH COURT	108	Wednesday 11th July, 2018 Mr. Justice Ashwani Kumar Singh

FOR ORDERS (ON OFFICE NOTES)

1.	MJC/45/2018 MODIFICATION- SJ IN (C. REV./393 /2012)	3	SARITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.ABHAY KUMAR THAKUR	

FOR ORDERS (ON PETITIONS)

1.	CR. APP (SJ)/31/2016 R.I.FOR 10 YEARS(489B IA- 1385/2016 IA- 951/2018	4	QUAMRUL HODA @ KAMRUL HODA @ MUNNA DON vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH Mr.BRISKETU SHARAN PANDEY Mr.MANISH KUMAR Mr.MD. ZIAUL QUAMAR Mr.PRINCE KUMAR MISHRA	Mr.BINOD BIHARI SINGH (APP)
2.	CR. APP (SJ)/80/2016 R.I. FOR 10 YEARS(304B IA- 350/2017 IA- 1205/2018	6	KRISHNA KEWAT & ANR vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH Mr.PUSHPA KUMARI Mr.SATYENDRA PRASAD SINGH	Mr.SMT. ABHA SINGH(APP) Mr.SANGITA KUMARI Mr.REWTI KANT RAMAN
3.	CR. APP (SJ)/181/2016 R.I. FOR 10 YEARS (376 IA- 1405/2018 IA- 1595/2016 IA- 1954/2017	5	RAUSHAN PATEL @ BABA vs THE STATE OF BIHAR	Mr.SUBHASH PATEL Mr.BABAN ROY Mr.EHSANUL HAQUE	Mr.S.A. AHMAD (APP) Mr.ANIL KUMAR SINHA Mr.KRISHNA KANT SINGH
4.	CR. APP (SJ)/278/2016 R.I.FOR 10 YEARS (304B IA- 796/2017 IA- 323/2018	6	RADHEYSHYAM SETH & ORS. vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN Mr.KUMAR SUNIL	Mr.ABHA SINGH(APP)
5.	CR. APP (SJ)/301/2016 R.I. FOR 10 YEARS(304B IA- 1380/2016 IA- 999/2016 IA- 967/2018	6	RAVI RANJAN PRAKASH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR NO.-7 Mr.ANANT KUMAR MISHRA	Mr.BIPIN KUMAR(APP)
6.	CR. APP (SJ)/302/2016 R.I. FOR 10 YEARS(376) IA- 523/2017 IA- 1254/2018	6	RAMRAJ CHAUHAN vs THE STATE OF BIHAR	Mr.PARMA NAND SINGH Mr.UMESH KUMAR Mr.PARMA NAND SINGH Mr.RAMESH KUMAR SINGH	Mr.SMT. ABHA SINGH(APP)

FOR ADMISSION

1.	CR. MISC./44938/2017 R.BAIL IPC 302,34 & 25 R.BAIL-1	3	UPENDRA RAI vs THE STATE OF BIHAR	Mr.SHAMBHU SHARAN SINGH	Mr.SRI AJAY MISHRA (APP72)
2.	CR. MISC./60168/2017 MOD (SJ) IN (CR. MISC./16638 /2011)	1	GAYA PRASAD & ANR vs STATE OF BIHAR & ANR	Mr.SHRI PRAKASH SRIVASTAVA	Mr.SRI ARUN KUMAR SINGH - 5 (APP153)
3.	CR. MISC./60170/2017 MOD (SJ) IN (CR. MISC./2110 /2016)	1	RAJIV KUMAR vs THE STATE OF BIHAR	Mr.OM PRAKASH SINGH	Mr.SRI NAVIN KUMAR PANDEY (APP112)
4.	CR. MISC./60751/2017 MOD (SJ) IN (CR. MISC./22949 /2016)	1	STATE OF BIHAR, THROUGH SUPERINTENDENT OF EXCISE; SAMASTIPUR vs ANIL KUMAR YADAV	Mr.REWTI KANT RAMAN Mr.VIKASH KUMAR (SC11)	Mr.SATYABIR BHARTI
5.	CR. MISC./62314/2017 MOD (SJ) IN (CR. MISC./50480 /2017)	1	PREM SAGAR KESHARI vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.DR. RABINDRA KUMAR (APP206)
6.	CR. MISC./2835/2018 R.BAIL IPC 302,307,324 R.BAIL-1	4	PAWAN KUMAR UPADHYAY @ SONU vs THE STATE OF BIHAR	Mr.SUNIL KUMAR NO.III	Mr.SRI NAND KISHORE PD (APP38)
7.	CR. MISC./7603/2018 R.BAIL IPC 307,120B,35 R.BAIL-1	1	RAMESH HEMBRAM vs THE STATE OF BIHAR	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
8.	CR. MISC./8371/2018 MOD (SJ) IN (CR. MISC./19369 /2017)	1	ARZOO ALIA @ RAFAT JAHAN @ ARZOO @ RAFHAT & ANR vs STATE OF BIHAR & ANR	Mr.RAVINDRA KUMAR	Mr.SRI RAM ANURAG SINGH (APP227)
9.	CR. MISC./12561/2018 A.BAIL IPC 307,147,148 A.BAIL	1	ROHIT DUBEY vs THE STATE OF BIHAR	Mr.RAJIV RANJAN KR. PANDEY Mr.KRITYA NAND JHA	Mr.SRI RAM BILASH ROY RAMAN (APP49)
10.	CR. MISC./12761/2018 MOD (SJ) IN (CR. MISC./58422 /2017)	1	SUNIL SHEKHAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K.	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)
11.	CR. MISC./13552/2018 A.BAIL 35C EXCISE ACT A.BAIL	1	SANJEEV KUMAR vs THE STATE OF BIHAR	Mr.GANESH PRASAD SINGH	Mr.SRI TARUN PRASAD MANDAL (APP204)
12.	CR. MISC./13845/2018 R. BAIL IPC 302,307,14 R.BAIL-1	3	ANSHU RAI @ ANSHUSH RAI vs THE STATE OF BIHAR	Mr.SATYA PRAKASH SINHA	Mr.SMT. ASHA KUMARI (APP197)

13.	CR. MISC./16502/2018 MOD (SJ) IN (CR. MISC./17247 /2017)	1	VIRENDRA RAM @ BIRENDRA RAM vs THE STATE OF BIHAR & ORS	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM Mr.MAHTAB ALAM	Mr.SMT. SUCHETA YADAV (APP140)
14. with	CR. MISC./18439/2018 MOD (SJ) IN (CR. MISC./9188 /2018)	1	MANISHA CHAUDHARY & ORS vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MOHIT SHRIWASTAVA	Mr.SUCHETA YADAV Mr.KEDAR JHA Mr.JAI PRAKASH VERMA Mr.PRAVEEN KUMAR
15.	CR. MISC./27717/2018 C.BAIL MOD (SJ)	1	DR. SHREE NARAYAN JHA vs THE STATE OF BIHAR & ORS	Mr.PRAVEEN KUMAR Mr.KEDAR JHA Mr.JAI PRAKASH VERMA	Mr.SRI RAM ANURAG SINGH (APP227) Mr.VIJAY KUMAR
16.	CR. MISC./19099/2018 A.BAIL 30(A)(B)(C) EXC A.BAIL	1	MAHENDRA PRASAD vs THE STATE OF BIHAR	Mr.VINOD KUMAR Mr.UDESHYA KUMAR YADAV	Mr.SMT RENU KUMARI (APP160)
17.	CR. MISC./19414/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	RAMESH CHAUDHARY @ RAMESH YADAV vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR SHAHI Mr.NARENDRA KUMAR RAY	Mr.MD. ASHLAM ANSARI (APP241)
18.	CR. MISC./19581/2018 MOD (SJ) IN (CR. MISC./9344 /2018)	1	MANOJ KUMAR @ MANOJ KUMAR SINHA vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR SINGH	Mr.SRI NAND KISHORE PD (APP38)
19.	CR. MISC./20039/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	1	MUNNA @ MUNNA SONAR @ MUNNA KUMAR SONY vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SRI TAPESHWAR SHARMA (APP170)
20.	CR. MISC./22824/2018 A.BAIL IPC 304B,34 A.BAIL	1	MOSAFIR RAI & ORS vs THE STATE OF BIHAR	Mr.LAL BABU SINGH	Mr.SMT. SAHIN BEGAM (APP134)
21.	CR. MISC./22978/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./572 /2018)	1	SATYANAND KUMAR SUMAN vs STATE OF BIHAR & ANR	Mr.SANJIV KUMAR	Mr.SRI AKSHAY LAL PANDIT (APP75)
22.	CR. MISC./24397/2018 A. BAIL 47,54 EXCISE A A.BAIL	1	AJAY MISTRY vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.SRI SURENDRA KUMAR (APP190)
23.	CR. MISC./25622/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	1	JAGGAN YADAV vs THE STATE OF BIHAR	Mr.ABHAY KUMAR SINGH Mr.SIDDHARTHA KUMAR SINGH	Mr.SRI RANA RANDHIR SINGH (APP209)
24.	CR. MISC./27868/2018 A.BAIL IPC 376 A.BAIL	1	HARI SHANKAR MAHTO vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7 Mr.ANANT KUMAR MISHRA	Mr.SRI PREM KUMAR JHA (APP43)
25.	CR. MISC./28599/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./9320 /2018)	1	LALAN PANDIT vs STATE OF BIHAR & ANR	Smt.ANITA KUMARI SINGH Mr.AVNISH KUMAR SINGH	Mr.MR. MANOJ KUMAR (APP168)
26.	CR. MISC./29983/2018 R. BAIL 20B(1),23,29 N R.BAIL-1	1	BIJAY KUMAR SINGH @ VIJAY KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.SMT RENU KUMARI (APP160) Ms.SONI SHRIVASTAVA Mr.VISWANATH PRASAD SINHA (EOU)
27.	CR. MISC./31849/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./11674 /2018)	1	RANJIT KUMAR vs THE STATE OF BIHAR	Mr.KRISHNA DEO RAJ	Mr.DR. RABINDRA KUMAR (APP206)
28.	CR. MISC./32887/2018 A.BAIL IPC 467,468,471 A.BAIL	1	MURARI PRASAD @ MURARI SINGH vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.SRI BHARAT LAL (APP15)
29.	CR. MISC./33369/2018 A.BAIL 30A,41(1) EXCIS A.BAIL	1	AMIT KUMAR & ANR vs THE STATE OF BIHAR	Mr.RAVI RANJAN	Mr.SRI UDAY CHAND PRASAD (APP145)
30.	CR. MISC./34776/2018 A. BAIL 30(A)(B)(C),38 A.BAIL	1	CHHOTANKI vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY Mr.MITHILESH KUMAR ARYA	Mr.SMT. NIRMALA KUMARI (APP167)
31.	CR. MISC./36559/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./1351 /2018)	1	NAND LAL PASWAN @ NANDLAL RAM & ORS vs THE STATE OF BIHAR	Mr.SHYAM NARAYAN PANDEY	Mr.SRI MUKESH KUMAR SINGH (APP221)
32.	CR. MISC./36790/2018 R.BAIL IPC 302,364,379 R.BAIL-1	3	AVINASH KUMAR @ AVINASH KR. SINGH vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.RAM VINAY PRASAD SINGH @ SANJAY	Mr.SRI KALYAN SHANKAR (APP30)

33.	CR. MISC./38762/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./26260 /2018)	1	SHIV SAH & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR	Mr.MR. MANOJ KUMAR (APP168)
34.	CR. MISC./40443/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	GOVIND THAKUR vs THE STATE OF BIHAR	Mr.SHAMBHU NATH JHA	Mr.SRI UMESH LAL VERMA (APP146)
35.	CR. MISC./40923/2018 A. BAIL IPC 307,147,14 A.BAIL	1	PRADEEP KUMAR & ORS vs THE STATE OF BIHAR	Mr.RAMCHANDRA SINGH	Mr.SMT. VEENA RANI PRASADD. (APP68)
36.	CR. MISC./41254/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./26519 /2018)	1	SANJEEV KUMAR vs STATE OF BIHAR & ANR	Mr.LAKSHMI KANT SHARMA	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129) Mr.SHAILENDRA KUMAR SINGH
37.	MJC/1086/2017 RESTORATION-SJ IN (SA/74 /2010)	3	RADHIKA DEVI & ORS vs SMT. BASANTI DEVI & ANR	Mr.AJAY KUMAR SINHA	
38.	MJC/1157/2017 IN (CWJC/4126 /2014)	3	LAXMI DEVI vs THE STATE OF BIHAR & ORS	Mr.RAJ KUMAR	Mr.S.D. YADAV - AAG9
39.	MJC/1160/2017 RESTORATION-SJ IN (CWJC/3327 /2017)	3	DANESH PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.PAWAN KUMAR	Mr.ANJANI KUMAR - AAG 4 Mr.LALA PURUSHOTTAM KR RAJGRIHAR
40.	MJC/1161/2017 RESTORATION-SJ IN (CWJC/3329 /2017)	3	ADITYA NARAYAN SINGH vs THE STATE OF BIHAR & ORS	Mr.PAWAN KUMAR	Mr.ANJANI KUMAR - AAG 4 Mr.LALA PURUSHOTTAM KR RAJGRIHAR
41.	MJC/1163/2017 RESTORATION-SJ IN (CWJC/3326 /2017)	3	LOK NATH SINGH vs THE STATE OF BIHAR & ORS	Mr.PAWAN KUMAR	Mr.ANJANI KUMAR - AAG 4
42.	MJC/2304/2017 33. MJC IN (CWJC/4104 /2015)	1	BIMAL KUMAR AZAD @ VIMAL KUMAR AZAD vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR	Mr.AJAY KUMAR RASTOGI (AAG X) Mr.ALOK KUMAR SINHA
43. with	MJC/2445/2017 CONTEMPT- SJ IN (CWJC/14584 /2014)	4	RAMA NAND LAL vs THE STATE OF BIHAR THROUGH SECRETARY, DEPARTMENT OF ROAD CONSTRUCTION, GOVT. OF BIHAR & ORS	Mr.MANOJ KUMAR AMBASTHA Mr.RAKESH BIHARI SHARAN Mr.ARUNJAY KUMAR	Mr.RAJ BALLABH PRASAD YADAV - AAG 11
44.	C. REV./400/2017 CONTEMPT- SJ	3	THE STATE OF BIHAR & ORS vs RAMA NAND LAL & ANR	Mr.AJAY KUMAR SHARMA	
45.	CR. MISC./62057/2017 RESTORATION (SJ) IN (CR. WJC/368 /2012)	1	MD. IRSHAD ALAM vs THE STATE OF BIHAR & ORS	Mr.RASHID IZHAR	Mr.SRI BHANU PRATAP SINGH (APP14)
46.	CR. MISC./62687/2017 RESTORATION (SJ) IN (CR. MISC./58598 /2017)	1	ASHUTOSH KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR MISHRA	Mr.SRI RAM ANURAG SINGH (APP227)
47.	CR. MISC./43/2018 RESTORATION (SJ) IN (CR. MISC./5068 /2017)	1	M/S LUMBINI BEVERAGES PRIVATE LIMITED, INDUSTRIAL AREA, HAJIPUR, DISTRICT, VAISHALI & ANR vs THE UNION OF INDIATHROUGH THE SECRETARY, MINISTRY OF LABOUR, GOVERNMENT OF INDIA, NEW DELHI & ANR	Mr.ABHIMANYU VATSA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.SHAIL KUMARI (CGC)
48.	CR. MISC./7206/2018 RESTORATION (SJ) IN (CR. MISC./12362 /2015)	1	RAKESH KUMAR TIWARI @ RAKESH TIWARI & ORS vs STATE OF BIHAR & ANR	Mr.UPENDRA YADAV	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
49.	CR. MISC./17898/2018 RESTORATION (SJ) IN (CR. MISC./35911 /2017)	1	MAHESH KUMAR SURI @ M. K. SURI vs THE STATE OF BIHAR	Mr.RANJEET KUMAR	Mr.SMT. PRONATI SINGH (APP44)
50.	CR. MISC./19257/2018 RESTORATION (SJ) IN (CR. MISC./32115 /2017)	1	RAGHU NATH PRASAD & ANR vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SHARMA	Mr.SRI UDAY PRATAP SINGH (APP178)
51.	CR. MISC./19521/2018 RESTORATION (SJ) IN (CR. MISC./38504 /2017)	1	SHAIL KUMARI vs THE STATE OF BIHAR THROUGH THE D. G. VIGILANCE INVESTIGATION BUREAU	Mr.PATANJALI RISHI	Mr.ARVIND KUMAR
52.	CR. MISC./23831/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. MISC./45526 /2014)	1	SURENDRA NARAYAN SINGH @ LALA SINGH vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR Mr.NEERAJ KUMAR Mr.PRAJESH KUMAR	Mr.SRI SANJAY KUMAR SHARMA (APP236)
53.	CR. MISC./28606/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. MISC./26477 /2017)	1	JITENDRA RAI & ANR vs STATE OF BIHAR & ANR	Mr.MADHUBALA VERMA	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)

54.	CR. MISC./31154/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. MISC./3880 /2018)	1	VIJAY KUMAR ROY @ VIJAY KUMAR RAM & ANR vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR	Mr.SMT SANGEETA SHARMA (APP58)
55.	CR. MISC./41250/2018 RESTORATION(SJ) RESTORATION (SJ) IN (CR. MISC./35556 /2018)	1	BINAY GUPTA @ BINAY KUMAR GUPTA vs THE STATE OF BIHAR	Mr.DR. MANOJ KUMAR	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
56.	MJC/127/2018 CONTEMPT- SJ IN (CWJC/14008 /2016)	1	UMESH PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR VERMA	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.SATYENDRA KUMAR JHA
57.	MJC/1337/2017 CONTEMPT- SJ IN (CWJC/11974 /2012)	4	SHRI NAGESHWAR THAKUR vs THE STATE OF BIHAR, THROUGH SECRETARY, PRIMARY EDUCATION, GOVT. OF BIHAR & ORS	Mr.SRIRAM KRISHNA Mr.DR. KAMAL DEO SHARMA	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
58.	MJC/2761/2017 CONTEMPT- SJ IN (CWJC/1225 /2015)	1	ASIA KHATOON vs THE STATE OF BIHAR & ORS	Mr.BINIT KUMAR Mr.SANDHYA KUMARI	Mr.S. D. YADAV (AAG 9) Mr.BINDHYACHAL RAI
59.	MJC/3386/2017 CONTEMPT- SJ IN (CWJC/5562 /2017)	3	RAM BALAK PANDEY vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, PRINCIPAL SECRETARY CUM COMMISSIONER, SECONDARY AND PRIMARY EDUCATION, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RAKESH KUMAR SHARMA	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
60.	CR. REV./716/2012 OTHER THAN CONVICTION	17	VIMLESH PANDEY vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR ROY	Mr.SHYAM BIHARI SINGH (APP) Mr.RAJ KUMAR
61.	CR. MISC./42358/2013 QUASHING(365/120B)-IPC QUASHING	8	RAMSUDDIN SONI vs STATE OF BIHAR & ANR	Mr.AWADHESH KUMAR SINGH	Mr.SMT.ASHA DEVI (APP) Mr.CHANDRA MOHAN JHA
62.	CR. MISC./46699/2014 QUASHING(120B,419,420, QSH F.I.R. FOR DIRECT	5	YOGENDRA THAKUR & ANR. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR Mr.RAM DAS SINGH	Mr.AJAY KUMAR NO.1(APP) Mr.VIRENDRA KUMAR
63.	CR. MISC./48680/2014 QUASHING (147/148/149/ QSH F.I.R. FOR CONGNIZ	3	SANJAY KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.BIRENDRA KUMAR SINGH Mr.DR. RAJESH KUMAR SINGH	Mr.DR.KUMAR UDAY PRATAP (APP)
64.	CWJC/13636/2015 POST RETIRE, NON GAZET	14	ASHOK KUMAR vs THE STATE OF BIHAR & ORS	Mr.DR. ANJANI PD. SINGH	Mr.GAUTAM BOSE (AAG8) Mr.SATYENDRA KUMAR JHA Mr.R.B.PD.YADAV (AAG11)
65.	MJC/1270/2016 RESTORATION-SJ IN (CR. WJC/360 /2015)	3	LAKSHMI PRASAD NAYAK vs THE STATE OF BIHAR & ORS	Mr.RAMA NAND PODDAR	Mr.GP27 PURNENDU SINGH Mr.AJAY KR.RASTOGI (AAG10)
66. with	C. REV./112/2017 IN (CWJC/6657 /2014)	5	ASMINA vs THE STATE OF BIHAR & ORS	Mr.SIYARAM PANDEY	Mr.S. RAJA AHMAD (AAG 5) Mr.RAGHWANAND
67. with	C. REV./267/2017 4.Civil Review	3	GITA DEVI vs THE STATE OF BIHAR & ORS	Mr.SIYARAM PANDEY	Mr.S. RAJA AHMAD (AAG 5) Mr.AJIT KUMAR
68.	C. REV./301/2017 4.Civil Review	4	BADAM DEVI @ BADAMI DEVI @ VADAM DEVI vs THE STATE OF BIHAR & ORS	Mr.SIYARAM PANDEY	Mr.S. RAJA AHMAD (AAG 5) Mr.NAMRATA MISHRA
69.	MJC/957/2017 IN (CWJC/2973 /2015)	1	SARITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.JAINENDRA KUMAR	Mr.ANJANI KUMAR - AAG 4
70.	MJC/1472/2017 CONTEMPT- SJ IN (CWJC/18642 /2016)	4	RAMAWATAR RAM vs THE STATE OF BIHAR THROUGH NAMELY CHAITANYA PRASAD THE SECRETARY URBAN DEVELOPMENT HOUSING DEPARTMENT, GOVERNMENT OF BIHAR, NEW SECRETARIAT & ORS	Mr.ASHUTOSH KUMAR JHA	Mr.YOGENDRA PRASAD SINHA - AAG 7 Mr.PURUSHOTTAM JHA Mr.VIKASH KUMAR JHA
71.	MJC/1626/2017 CONTEMPT- SJ IN (CWJC/110 /2015)	3	MATHURA PRASAD vs THE STATE OF BIHAR & ORS	Mr.ZEYAUL HODA	Mr.PUSHKAR NARAIN SHAHI AAG - 6
72.	MJC/1771/2017 CONTEMPT- SJ IN (CWJC/12678 /2015)	3	PROF. MD. SHARFUDIN vs THE STATE OF BIHAR, THROUGH MR. R. K. MAHAJAN, PRINCIPAL SECRETARY OF HUMAN RESOURCES DEPARTMENT, PATNA & ORS	Mr.DR. ANJANI PD. SINGH	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.ALKA VERMA Mr.DEVESH SHANKARAN

73.	MJC/1804/2017 CONTEMPT- SJ IN (CWJC/5802 /2015)	1	BHAGWAT PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.MD. SHAKIR AHMAD Mr.GAJENDRA KUMAR SINGH	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.AJIT KUMAR Mr.SANJIV KUMAR. Mr.KAUSHLENDRA KUMAR SINHA
74.	MJC/1860/2017 CONTEMPT- SJ IN (CWJC/15951 /2016)	1	SHAMBHU SHARAN SHARMA vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH Mr.GYAN ABHINAV	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.ARUN KUMAR PRASAD Mr.MD. NADIM SERAJ Mr.ARCHANA PALKAR KHOPDE
75.	MJC/2343/2017 CONTEMPT- SJ IN (CWJC/11098 /2016)	3	BIJAY KUMAR SINGH vs THE STATE OF BIHAR THROUGH BINAY KUMAR, THE PRINCIPAL SECRETARY, PUBLIC HEALTH ENGINEERING DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.SIYARAM PANDEY	Mr.S. RAZA AHMAD - AAG 5 Mr.NAMRATA MISHRA
76.	MJC/2398/2017 CONTEMPT- SJ IN (CWJC/17699 /2016)	4	BISHWANATH RAM vs THE STATE OF BIHAR THROUGH SRI CHAITANYA PRASAD, THE SECRETARY URBAN DEVELOPMENT HOUSING DEPARTMENT, GOVERNMENT OF BIHAR & ORS	Mr.ASHUTOSH KUMAR JHA	Mr.YOGENDRA PRASAD SINHA - AAG 7 Mr.PURUSHOTTAM JHA Mr.VIKASH KUMAR JHA
77.	MJC/2402/2017 CONTEMPT- SJ IN (CWJC/17717 /2016)	4	MOST. JAIMUN NISHA vs THE STATE OF BIHAR THROUGH SRI CHAITANYA PRASAD, THE SECRETARY URBAN DEVELOPMENT HOUSING DEPARTMENT, GOVERNMENT OF BIHAR & ORS	Mr.ASHUTOSH KUMAR JHA	Mr.YOGENDRA PRASAD SINHA - AAG 7 Mr.PURUSHOTTAM JHA Mr.VIKASH KUMAR JHA
78.	MJC/2666/2017 CONTEMPT- SJ IN (CWJC/5657 /2014)	1	SHIV SHANKAR THAKUR vs THE STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SRIVASTVA	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
79.	MJC/2669/2017 CONTEMPT- SJ IN (CWJC/18878 /2016)	1	SMT. VEENA KASHYAP vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, BIHAR, PATNA & ORS	Mr.GYAN SHANKAR Mr.LALA SHESHENDRA NARAYAN RAIS	Mr.CHITTARANJAN SINHA - PAAG2 Mr.LALA PURUSHOTTAM KR RAJGRIHAR
80.	MJC/2679/2017 CONTEMPT- SJ IN (CWJC/4880 /2017)	4	RAJNISH THAKUR vs THE STATE OF BIHAR THROUGH MR. SUDHIR KUMAR, SECRETARY, MINOR IRRIGATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.SANJEEV KUMAR SINGH	Mr.DURGESH NANDAN - AAG 14
81.	MJC/2701/2017 CONTEMPT- SJ IN (CWJC/3199 /2016)	1	DEVENDRA PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.AMARESH KUMAR SINGH Mr.SUSHIL KUMAR RAY	Mr.ASHUTOSH RANJAN PANDEY (AAG - 15) Mr.LALA PURUSHOTTAM KR RAJGRIHAR
82.	MJC/2712/2017 CONTEMPT- SJ IN (CWJC/12491 /2015)	1	RAJ KESHWAR SINGH vs THE STATE OF BIHAR THROUGH MR. SANJEEV KUMAR THE DISTRICT MAGISTRATE, ARA, DISTRICT BHOJPUR & ORS	Mr.ANIL KUMAR Mr.RAJEEV RANJAN	Mr.ASHUTOSH RANJAN PANDEY (AAG - 15)
83.	MJC/2727/2017 CONTEMPT- SJ IN (CWJC/19469 /2015)	1	MD. SHAMSUL HAQUE ANSARI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY HUMAN RESOURCES DEVELOPMENT DEPARTMENT, BIHAR, PATNA MR. R. K. MAHAJAN & ORS	Smt.PRAVINA KUMARI	Mr.ASHUTOSH RANJAN PANDEY (AAG - 15)
84.	MJC/2932/2017 CONTEMPT- SJ IN (CWJC/19303 /2016)	3	MOHAMMAD vs THE STATE OF BIHAR THROUGH SRI CHAITANYA PRASAD, SECRETARY URBAN DEVELOPMENT HOUSING DEPARTMENT, GOVERNMENT OF BIHAR, NEW SECRETARIAT, PATNA & ORS	Mr.ASHUTOSH KUMAR JHA	Mr.YOGENDRA PRASAD SINHA - AAG 7 Mr.PURUSHOTTAM JHA Mr.VIKASH KUMAR JHA

85.	MJC/2993/2017 CONTEMPT- SJ IN (CWJC/19578 /2016)	3	DULARI DEVI vs THE PRINCIPAL CONTROLLER OF DEFENSE ACCOUNT, PENSION & ORS	Mr.KUNAL TIWARY	Mr.AJAY KR. RASTOGI - AAG 10 Mr.RAKESH KUMAR SINGH Smt.PUNAM KUMARI SINGH Mr.KAUSHLENDRA KUMAR SINHA Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG)
86.	MJC/3079/2017 CONTEMPT- SJ IN (CWJC/11150 /2014)	3	BACHCHOO SINGH vs SRI DHARMENDRA SINGH GANGWAR, THE STATE OF BIHAR THROUGH THE SECRETARY BIHAR, PATNA & ORS	Mr.ARBIND KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.RABINDRA KUMAR PRIYADARSHI
87.	MJC/3201/2017 CONTEMPT- SJ IN (CWJC/14569 /2014)	1	MOTIJHARI DEVI vs SRI AMIR SUBHANI, SECRETARY, HOME GOVERNMENT OF BIHAR, OLD SECRETARIAT, PATNA & ORS	Mr.GAJENDRA NATH OJHA	Mr.P. K. VERMA - AAG 3 Mr.NAMRATA MISHRA
88.	CR. APP (SJ)/3246/2017 14A OF SC/ST ACT	5	NASIMUDDIN KHAN vs THE STATE OF BIHAR	Mr.SURENDRA KUMAR MISHRA Mr.ARVIND KUMAR	Mr.BINAY KRISHNA (SPP245)
89.	MJC/3287/2017 CONTEMPT- SJ IN (CWJC/5358 /2017)	1	UPENDRA LAL KARN vs BIHAR STATE FINANCIAL CORPORATION, THROUGH ITS MANAGING DIRECTOR & ORS	Mr.SUBHASH CHANDRA BOSE	Mr.VINAY KRISHNA TRIPTHY
90.	MJC/3336/2017 CONTEMPT- SJ IN (CWJC/7487 /2017)	1	BIJAY KANT JHA vs THE STATE OF BIHAR THROUGH SRI SUJATA CHATURVEDI THE FINANCE SECRETARY, GOVT. OF BIHAR, PATNA & ORS	Mr.ASHUTOSH KUMAR JHA	Mr.AJAY KR. RASTOGI - AAG 10 Smt.BINITA SINGH Mr.MD. NADIM SERAJ
91.	MJC/3337/2017 CONTEMPT- SJ IN (CWJC/9260 /2017)	1	PARMESHWAR RAM vs THE STATE OF BIHAR THROUGH SRI SUJATA CHATURVEDI THE SECRETARY, URBAN DEVELOPMENT HOUSING DEPARTMENT, GOVERNMENT OF BIHAR, NEW SECRETARIAT & ORS	Mr.ASHUTOSH KUMAR JHA	Mr.YOGENDRA PD. SINHA - AAG 7 Mr.PURUSHOTTAM JHA Mr.VIKASH KUMAR JHA
92.	MJC/3379/2017 RESTORATION-SJ IN (CWJC/14242 /2017)	3	NIRMALA DEVI vs THE STATE OF BIHAR & ORS	Mr.SHEKHAR KUMAR SINGH	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
93.	MJC/3404/2017 CONTEMPT- SJ IN (MJC/9018 /2015)	1	NARENDRA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.BRAJ KISHORE SINGH Mr.SATYA DEO KUMAR	Mr.PUSHKAR NARAYAN SHAHI - AAG 6 Mr.NIKESH KUMAR
94.	MJC/3477/2017 CONTEMPT- SJ IN (CWJC/19161 /2016)	1	MD. JAHIR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY SRI R. K. MAHAJAN, I. A. S., HUMAN RESOURCES DEVELOPMENT, DEPARTMENT GOVT. OF BIHAR, PATNA & ANR	Mr.MANOJ KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.SHANTANU KUMAR
95.	MJC/3478/2017 CONTEMPT- SJ IN (CWJC/18954 /2016)	1	YOGENDRA PRASAD vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY SRI R. K. MAHAJAN, I. A. S., HUMAN RESOURCES DEVELOPMENT, DEPARTMENT GOVT. OF BIHAR, PATNA & ORS	Mr.MANOJ KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.SHANTANU KUMAR
96.	MJC/3479/2017 CONTEMPT- SJ IN (CWJC/19025 /2016)	1	ASHOK KUMAR SINHA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY SRI R. K. MAHAJAN, I. A. S. HUMAN RESOURCES DEVELOPMENT, DEPARTMENT GOVT. OF BIHAR, PATNA & ANR	Mr.MANOJ KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.SHANTANU KUMAR
97.	MJC/3481/2017 CONTEMPT- SJ IN (CWJC/18651 /2016)	1	LAXMI CHAUDHARY vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY SRI R. K. MAHAJAN, I. A. S., HUMAN RESOURCES DEVELOPMENT, DEPARTMENT GOVT. OF BIHAR, PATNA & ANR	Mr.MANOJ KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.SHANTANU KUMAR

98.	MJC/3511/2017 33. MJC IN (CWJC/11648 /2012)	1	THE BANK OF INDIA THROUGH THE CHAIRMAN AND MANAGING DIRECTOR & ANR vs THE UNION OF INDIA & ORS	Mr.RUPAK KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.BISHWAJEET KUMAR
99.	MJC/3575/2017 CONTEMPT- SJ IN (CWJC/11752 /2014)	1	RAGHUBIR PRASAD vs SRI DHARMENDRA SINGH GANGWAR, THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF EDUCATION, BIHAR, PATNA & ORS	Mr.ARBIND KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.UDAY KUMAR
100.	MJC/3577/2017 RESTORATION-SJ IN (MJC/1618 /2017)	3	MOSTT. USHA BARLA vs THE STATE OF BIHAR & ORS	Mrs.MRS. ANIMA LOISA TOPNO	Mr.ASHUTOSH RANJAN PANDEY (AAG15)
101.	MJC/3604/2017 CONTEMPT- SJ IN (CWJC/8066 /2014)	1	MD. FATEHULLA KHAN vs THE STATE OF BIHAR & ORS	Mr.RANJAY KUMAR PATEL Mr.SANJAY KUMAR	Mr.DURGESH NANDAN - AAG 14
102.	MJC/3681/2017 CONTEMPT- SJ IN (CWJC/14271 /2016)	1	AWDHESH MISHRA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME (POLICE), DEPARTMENT, GOVERNMENT OF BIHAR, PATNA, SRI AMIR SUBHANI & ORS	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.P. K. VERMA (AAG 3)
103.	MJC/3692/2017 CONTEMPT- SJ IN (CWJC/20387 /2012)	1	BRIJ BIHARI SINGH vs BIHAR STATE FINANCIAL CORPORATION, THROUGH ITS MANAGING DIRECTOR & ORS	Mr.SUBHASH CHANDRA BOSE Mr.RAJU GIRI	Mr.SANTOSH KUMAR MISHRA Mr.RAJU GIRI
104.	CR. MISC./42731/2017 QUASHING(311 CR.PC) H QSH OF ORDER UNDER S	3	RAJEEV KUMAR ROY @ RAJEEV ROY vs THE STATE OF BIHAR	Mr.VIKRAM SINGH Mr.MAYANK SINGH Mr.AMIT RANJAN	Mr.MD. ARIF (APP105) Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA Mr.KRISHNA MOHAN
105.	MJC/226/2018 CONTEMPT- SJ IN (CWJC/10074 /2014)	1	SHANKAR KUMAR DUTTA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, FOOD AND CONSUMER PROTECTION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.MD. MUSOWIR	Mr.S. RAZA AHMAD - AAG 5
106.	MJC/343/2018 CONTEMPT- SJ IN (CWJC/16819 /2015)	1	DR. SYED HASSAN vs THE STATE OF BIHAR & ORS	Mr.MOHAMMAD SUFYAN Mr.THAKUR BRAJESH SINGH	Mr.MRS. SILPA SINGH - GA 12 Mr.RITESH KUMAR
107.	MJC/436/2018 CONTEMPT- SJ IN (CWJC/17348 /2016)	1	RASHDA KHATOON vs THE STATE OF BIHAR, THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.MD. IRSHAD	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.JITENDRA KUMAR ROY
108.	MJC/634/2018 RESTORATION-SJ IN (CWJC/992 /1995)	3	PRAYAG SAOSYA NARMADESHWAR MANDIR & ANR vs BIHAR HINDU RELIGIOUS TRUST BOARD & ORS	Mr.PRAMOD RAJPATI	Mr.MR. GANPATI TRIVEDI
109.	MJC/747/2018 CONTEMPT- SJ IN (CWJC/8324 /2014)	1	MD. KHALIL ASHRAFI vs THE STATE OF BIHAR & ORS	Mr.MD. ANJUM AKHTER	Mr.VINAY KIRTI SINGH - G A 2 Mr.ARUN KUMAR ARUN
110.	MJC/951/2018 RESTORATION-SJ IN (CWJC/15727 /2008)	3	ASSISTANT PROVIDENT FUND COMMISSIONER THROUGH AJAY KUMAR, EMPLOYEE PROVIDENT FUD ORGANISATION REGIONAL OFFICE vs M/S MAGADH ALLUMINIUM INDUSTRIES	Mr.SARVA DEO SINGH	Mr.KUMAR DHIRENDRA PRATAP SINGH
111.	MJC/1482/2018 CONTEMPT- SJ IN (CWJC/23921 /2013)	1	SHAIKH ABDUL MANNAN @ S. ABDUL MANNAN vs THE STATE OF BIHAR THROUGH MR. RAMCHANDER DU THE DIRECTOR PRIMARY EDUCATION, GOVT. OF BIHAR, PATNA & ORS	Mr.BIJAY PRAKASH SINGH	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.DR. ANAND KUMAR

PATNA HIGH COURT	115	Wednesday 11th July, 2018 Mr. Justice Ashwani Kumar Singh

FOR HEARING

1.	CR. MISC./22006/2000 QUASHING	6	SUSHIL KUMAR MODI vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR Mr.GOPAL KRISHNA AGRAWAL Mr.KUMAR RAVISH Mr.KUMAR RAVISH Mr.ANJANI KR. SHARAN	Mr.AJAY KUMAR Mr.HUMAYOU AHMAD KHAN Mr.MD.MUSHTAQUE ALAM Mr.JAY PRAKASH SINGH
2. with	G.APP.(SJ)/7/2002	11	THE STATE OF BIHAR vs NAWAL SINGH & ORS	Mr.GANESH PRASAD JAYASHWAL	
3.	CR. REV./678/2002 G. APP(SJ)	5	GOVIND SINGH vs STATE OF BIHAR & ORS	Mr.ARUN KUMAR ARUN	
4.	CR. MISC./37119/2009 QUASHING	30	INDRA KUMAR KANODIA & ORS vs STATE OF BIHAR & ANR	Mr.JASHAWIR SINGH ARORA Mr.AJAY KUMAR'AJAY'	Mr.M.N.JHA (APP) Mr.PRAVIN KUMAR Mr.SAKET TIWARY Mr.KUMARI JYOTI Mr.SACHINDRA NATH DUBEY Mr.SAMRENDRA KUMAR JHA
5.	CR. MISC./22189/2013 QUASHING(420,467)-IPC QUASHING	22	SUNITA KUMARI @ BABY KUMARI & ANR. vs STATE OF BIHAR & ANR	Mr.KRISHNA DEO RAJ	Mr.RAM ANURAG SINGH (APP)
6.	CR. MISC./38253/2015 QUASHING(498A,323,34)-QSH F.I.R. FOR CONGNIZ	7	SUMIT KUMAR vs STATE OF BIHAR & ANR	Mr.SANJIV SHARAN	Mr.RANA RANDHIR SINGH(APP) Mr.SHREE KANT PRASAD Mr.ARUN KUMAR Mr.BINOD KUMAR SINGH Mr.BIPIN KUMAR

Wednesday the 11th July 2018
Court No. 3 (AT 10.30 A.M.)
Mr. Justice Vikash Jain

TO BE MENTIONED

1.	CWJC/10850/2018 E.C.ACT	3	SUNDAR KUMAR vs THE STATE OF BIHAR & ORS	Mr.VIJAY ANAND	Mr.ARVIND UJJWAL- SC4

FOR ORDERS

1.	CWJC/5623/2018 E.C.ACT	1	AMARNATH CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.SUSHMITA MISHRA Mr.SURYA NARAYAN SAH	Mr.S. RAZA AHMAD- AAG5
2.	CWJC/6145/2018 E.C.ACT	1	SANJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.SUDHIR KUMAR SINHA	Mr.S. RAZA AHMAD- AAG5
3.	CWJC/6648/2018 TRADE & COMMERCE (OTHE	1	JITENDRA CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.SHANTI PRATAP	Mr.AJAY KR.RASTOGI - AAG10 Mr.KUMAR PRIYA RANJAN
4.	CWJC/6746/2018 E.C.ACT	1	SEEMA KUMARI vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR SINHA	Mr.ARVIND UJJWAL SC4
5.	CWJC/6754/2018 E.C.ACT	1	CHANDRA SHEKHAR SINGH vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR SINHA	Mr.S. RAZA AHMAD- AAG5
6.	CWJC/7802/2018 E.C.ACT	1	ANJU DEVI vs THE STATE OF BIHAR & ORS	Mr.AMRENDRA KUMAR	Mr.S. RAZA AHMAD- AAG5
7.	CWJC/7803/2018 E.C.ACT	1	ANJANI KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.AMRENDRA KUMAR	Mr.S. RAZA AHMAD- AAG5
8.	CWJC/8507/2018 E.C.ACT	1	RAVINDRA PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.AMRENDRA KUMAR	Mr.S.RAZA AHMAD -AAG5
9.	CWJC/8508/2018 PUBLIC DEMAND RECOVERY	1	DAYANAND SINGH vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR Mr.AJAY KUMAR JHA	Mr.RISHI RAJ SINHA -SC19
10.	CWJC/9594/2018 TRADE & COMMERCE (OTHE	1	SMT. POONAM KUMARI vs THE STATE COORDINATOR & ANR	Mr.RAJEEV KUMAR SINGH Mr.MUKESH KUMAR SINGH	
11.	CWJC/1257/2017 with ARISING FROM DRT	4	M/S RAMNANDI AUTOMOBILES PRIVATE LIMITED vs AUTHORIZED OFFICER, STATE BANK OF INDIA & ANR	Mr.ARBIND KUMAR JHA Mr.VIJAY KUMAR VERMA	Mr.KAUSHLENDRA KUMAR SINHA Mr.SANTOSH KUMAR SINGH
12.	CWJC/7584/2017 with ARISING FROM DRT	1	SRI AKHOURI GOPAL vs THE STATE OF BIHAR & ORS	Mr.ARBIND KUMAR JHA Mr.VIJAY KUMAR VERMA	Mr.MANISH KUMAR- GP4 Mr.SANTOSH KUMAR SINGH Mr.KAUSHLENDRA KUMAR SINHA
13.	CWJC/4146/2017 ARISING FROM DRT	3	M/S RAMNANDI AUTOMOBILES PRIVATE LIMITED vs STATE BANK OF INDIA & ANR	Mr.ARBIND KUMAR JHA Mr.VIJAY KUMAR VERMA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.SANTOSH KUMAR SINGH Smt.PUNAM KUMARI SINGH Mr.KAUSHLENDRA KUMAR SINHA
14.	CWJC/16556/2016 CONTRACT (SATUTORY)	3	M/S LABORATE PHARMACEUTICALS INDIA LIMITED vs THE STATE OF BIHAR & ORS	Mr.MRIGANK MAULI	Mr.SURYADEO YADAV- AAG9
15.	CWJC/9027/2018 TRADE & COMMERCE (OTHE	1	SRIDEV YADAV vs THE STATE OF BIHAR & ORS	Mr.BINODANAND MISHRA Mr.ALOK KUMAR Mr.HEMANT MISHRA	Mr.RAJ KISHORE ROY - GP18
16.	CWJC/12753/2018 ELECTRICITY MATTERS	1	MITHILESH KUMAR vs THE BIHAR STATE POWER (HOLDING) COMPANY LIMITED & ORS	Mr.SIDDHARTHA PRASAD Mr.OM PRAKASH KUMAR	Mr.SHEO SHANKAR PRASAD -SC8 Mr.VINAY KIRTI SINGH
17.	CWJC/13592/2016 CONTRACT (SATUTORY)	6	M/S NANU SHOME PROP. SHRI NANU SHOME vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR Mr.AMARENDRA KUMAR Mr.CHANDAN KUMAR SINGH	Mr.SYED IQWAL AHMAD- SC20
	NOT TODAY				
18.	CWJC/19726/2016 ELECTRICITY MATTERS	10	IBRAR AHMED vs THE BIHAR STATE POWER (HOLDING) COMPANY LIMITED & ORS	Mr.SURAJ SAMDARSHI Mr.SUMIT KUMAR JHA	Mr.VINAY KIRTI SINGH Mr.PRAKASH KUMAR
19.	CWJC/9411/2017 TRADE & COMMERCE (OTHE	6	YOGMAYA DEVI MEMORIAL HOSPITAL THROUGH PROPRIETOR DR UTKARSH BHARDWAJ vs THE STATE OF BIHAR & ORS	Mr.DINESH MAHARAJ	Mr.S.D. YADAV-AAG9 Mr.DURGESH KUMAR SINGH Mr.ASHOK PRIYADARSHI Mr.KISHORE KUMAR SINHA

20.	CWJC/11367/2017 SHOPES & ESTABLISHMENT	6	MAONORANJAN MANDAL & ORS vs THE STATE OF BIHAR & ORS	Mr.BIBHUTI NARAYAN Mr.ASHOK KUMAR	Mr.KAMESHWAR PD. GUPTA- GP10 Mr.ALOK KUMAR RAHI Smt.SUNITA KUMARI
21.	CWJC/11516/2017 TRADE & COMMERCE (OTHE	1	M/S MOTHER SHAKUNTALA RESIDENTIAL PUBLIC SCHOOL & ORS vs PUNJAB NATIONAL BANK & ORS	Mr.SANJEEV KUMAR SINGH Mr.UMA KANT PRASAD	Mr.KUMAR PRIYA RANJAN
22.	CWJC/11795/2017 PUBLIC DEMAND RECOVERY	3	SHEKH AJMAL vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR Mr.ARTI KUMARI	Mr.ARVIND UJJWAL-SC4 Mr.SHAILENDRA KUMAR SINGH
23.	CWJC/12121/2017 WORKS CONTRACT	1	M/S SUPREME ENTERPRISES vs THE STATE OF BIHAR & ORS	Mr.ANURAG SAURAV	Mr.VIKASH KUMAR-SC11 Mr.RAVI BHUSHAN VERMA
24.	CWJC/12224/2017 WORKS CONTRACT	5	AARPEE INFRA PROJECT (P) LTD. vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR AGRAWAL Mr.ALOK KUMAR Mr.SUSHILA AGRAWAL	Mr.U.S.S.SINGH -GP19
25.	CWJC/12390/2017 TRADE & COMMERCE (OTHE	4	MANIARI KHARWA PRIMARY AGRICULTURE CREDIT SOCIETY (P A C S) vs THE STATE OF BIHAR & ORS	Mr.HANS LAL KUMAR Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR	Mr.V. S. S. SINGH - GP19 Mr.HARISH KUMAR Mr.PUSHPENDRA KUMAR SINGH
26.	CWJC/13090/2017 WORKS CONTRACT	1	G. MANDAL & CO. & ORS vs THE STATE OF BIHAR & ORS	Mr.AMARENDRA KUMAR PATHAK	Mr.V.K. SINGH -GA2
27.	CWJC/13104/2017 WORKS CONTRACT	3	SAMRESH KUMAR SINGH vs THE UNION OF INDIA & ORS	Mr.AJIT KUMAR SINGH	Mr.ANIL KUMAR SINHA
28.	CWJC/13375/2017 PUBLIC DEMAND RECOVERY	7	PAWAN KUMAR @ PAWAN KUMAR SINGH & ANR vs THE STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINHA Mr.RAVI PRAKASH Mr.ASHISH KUMAR Mr.SANCHAY SRIVASTAVA Mr.KAAVYA KAPOOR	Mr.S.RAZA AHMAD-AAG5 Mr.SHAILENDRA KUMAR SINGH
29.	CWJC/13471/2017 E.C.ACT	4	DAYAL SHARAN SAH vs THE STATE OF BIHAR & ORS	Mr.SHAKIL AHMAD KHAN	Mr.S.RAZA AHMAD-AAG5
30.	CWJC/14041/2017 ELECTRICITY MATTERS	1	RAJENDRA MANDAL vs THE CHAIRMAN CUM MANAGING DIRECTOR & ANR	Mr.RAJESH KUMAR PANDEY	Mr.VINAY KIRTI SINGH Mr.ANAND KUMAR OJHA
31.	CWJC/14145/2017 E.C.ACT	1	AMRENDRA KUMAR RAM vs THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR SRIVASTAVA	Mr.SANJAY KUMAR GIRI - GP9
32.	CWJC/14279/2017 ELECTRICITY MATTERS	1	M/S. AMBIKA BHAWANI COLD STORAGE PRIVATE LIMITED vs THE NORTH BIHAR POWER DISTRIBUTION COMPANY LIMITED & ORS	Mr.SURAJ SAMDARSHI Mr.SUMIT KUMAR JHA	Mr.VINAY KIRTI SINGH
33.	CWJC/14296/2017 PUBLIC DEMAND RECOVERY	6	NIMAI GHATAK vs THE STATE OF BIHAR & ORS	Mr.UDAY PRAKASH SHRARMA Mr.ANIL KUMAR	Mr.SANJAY KUMAR GIRI - GP9 Mr.SHAILENDRA KUMAR SINGH Mr.HARISH KUMAR Mr.MANISH KUMAR (GP4)
34.	CWJC/14894/2017 CONTRACT (SATUTORY)	3	SHAMBHU KUMAR vs THE UNION OF INDIA & ORS	Mr.SUSHMITA MISHRA Mr.SURYA NARAYAN SAH	Mr.ANIL KUMAR SINHA
35.	CWJC/15741/2017 TRADE & COMMERCE (OTHE	3	M/S PRABHAKAR PETROLEUM SERVICES vs THE INDIAN OIL CORPORATION LIMITED & ORS	Mr.MRIGANK MAULI Mr.MUKESH KUMAR RANA Mr.SANJAY KUMAR	Mr.ANIL KUMAR SINHA
36.	CWJC/16679/2017 CINEMA	3	NAGENDRA KUMAR @ NAGESHWAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.BIRENDRA KUMAR Mr.AMIR ALAM Mr.MUKESH KUMAR Mr.KAMLESH KUMAR	Mr.A. K. SINHA - GA-1
37.	CWJC/17514/2017 E.C.ACT	1	ARUN DAS vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR SINGH Mr.SAMIR KUMAR BHARTI	Mr.S.RAZA AHMAD -AAG5
38.	CWJC/19159/2017 E.C.ACT	1	RAM BILASH PRASAD vs THE STATE OF BIHAR & ORS	Mr.DHANANJAYA NATH TIWARI	Mr.S.RAZA AHMAD -AAG5
39.	CWJC/19294/2017 E.C.ACT	3	RAM PRAKASH CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR LABH Mr.CHANDRA MOLESHWAR	Mr.ARBIND UJJWAL - SC4
40.	CWJC/857/2018 WORKS CONTRACT	1	RAVINDRA PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.BHOLA KUMAR	Mr.K.P.GUPTA-GP10
41.	CWJC/1378/2018 PUBLIC DEMAND RECOVERY	3	MD. TAUFIZ ALAM vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR Mr.ARTI KUMARI	Mr.S.RAZA AHMAD -AAG5 Mr.SHAILENDRA KUMAR SINGH Mr.SANJEEV KUMAR

(AT 1.00 P.M.)
FOR ADMISSION

1.	CWJC/12920/2016 CONTRACT (SATUTORY)	7	M. R. K. ASSOCIATES vs THE STATE OF BIHAR & ORS	Mr.ALOK	Mr.VIKASH KUMAR- SC11
2.	CWJC/378/2017 TRADE & COMMERCE (OTHE	1	CHANDAN KUMAR vs THE INDIAN OIL CORPORATION LTD. & ORS	Mr.SANJAY PARASMANI Mr.NAGADEO CHOUBEY	Mr.ANIL KUMAR SINHA Mr.NEERAJ KUMAR ALIAS SANIDH
3.	CWJC/10822/2018 ARISING FROM DRT	1	MANSOOR ANSARI ASHRAFI & ANR vs PUNJAB & SINDH BANK & ORS	Mr.RAJESH MOHAN Mr.BINOD KUMAR SINHA	Mr.MANISH KUMAR NO 13 Mr.RAJESH CHANDRA NARAYAN Mr.ANIL KUMAR Mr.DURGESH KUMAR SINGH Mr.ROHIT KUMAR NO -5
4.	CWJC/10867/2018 WORKS CONTRACT	1	SHAHAZADA QAMAR KHAN vs THE STATE OF BIHAR & ORS	Mr.RAM PRAVESH NATH TIWARI	Mr.ARCHANA MEENAKSHEE- GP6
5. with	CWJC/4763/2017 WORKS CONTRACT	8	RAJESH RANJAN vs THE BIHAR STATE FOOD & CIVIL SUPPLIES CORPORATION LTD. & ORS	Mr.SHAKIB AYAZ Mr.RAJU SHEKHAR Mr.ANKIT KATRIAR	Mr.SANJAY KR. GIRI- GP9 Mr.SHAILENDRA KUMAR SINGH Mr.ADITYA PRAKASH SAHAY Mr.HARISH KUMAR Mr.MANISH KUMAR (GP4) Mr.SHUBHANKAR SHARMA
6.	CWJC/4903/2017 WORKS CONTRACT	6	ARJUN PASWAN vs THE BIHAR STATE FOOD & CIVIL SUPPLIES CORPORATION LTD. & ORS	Mr.SHAKIB AYAZ Mr.RAJU SHEKHAR Mr.ANKIT KATRIAR	Mr.SMT. NAMRATA MISHRA- GA6 Mr.SHAILENDRA KUMAR SINGH Mr.HARISH KUMAR Mr.ARVIND UJJWAL (SC4)
7.	CWJC/2518/2018 WORKS CONTRACT	1	PAWAN KUMAR RAJ @ PAWAN KUMAR & ANR vs THE STATE OF BIHAR & ORS	Mr.KUMAR KAUSHIK Mr.NAMRATA DUBEY	Mr.M.P. YADAV- GP23 Mr.GIRIJISH KUMAR
8.	CWJC/5911/2018 ELECTRICITY MATTERS	4	MAHESH KUMAR AGRAWAL vs THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED & ORS	Mr.GAUTAM KUMAR KEJRIWAL Mr.ATAL BIHARI PANDEY	Mr.VINAY KIRTI SINGH Mr.ANAND KUMAR OJHA
9.	CWJC/6608/2017 CONTRACT (SATUTORY)	7	M/S PAREEK POWER PVT. LTD. vs STATE OF BIHAR & ORS	Mr.MD. NAZIR ANSARI Mr.RAMENDRA NATH MUKHOPADHAYA	Mr.KINKAR KUMAR-SC9 Mr.ARUN KUMAR LAL Mr.AWANISH NANDAN SINHA Mr.SHAMBHU NATH CHOUBEY
10.	CWJC/9851/2018 WORKS CONTRACT	4	RAJ NANDAN YADAV vs THE STATE OF BIHAR & ORS	Mr.MANISH SAHAY Mr.ANIL KUMAR SINHA Mr.ALOK RANJAN	Mr.ABBAS HAIDER -SC6 Mr.MANISH KUMAR Mr.RAVI BHUSHAN VERMA
11.	CWJC/10649/2018 WORKS CONTRACT	3	SHAHID BEG vs THE UNION OF INDIA & ORS	Mr.DHANENDRA CHAUBEY	Mr.ANIL KUMAR SINHA Mr.RAMESH KUMAR AGRAWAL
12.	CWJC/2928/2017 CONTRACT (SATUTORY)	3	INDRAPRASTHA SECURITY SERVICES PVT. LTD. vs THE STATE OF BIHAR & ORS	Mr. Mr.ABHIMANYU VATSA Mr.NILANJAN CHATTERJEE	Mr.NAGENDRA PD.YADAV-SC23
13.	CWJC/5675/2016 E.C.ACT	8	SARBAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR SRIVASTAVA	Ms.KUMARI AMRITA
14.	CWJC/3551/2016 TRADE & COMMERCE (OTHE	8	ASHOK ADITYA vs THE STATE OF BIHAR & ORS	Mr.PRAKASH SAHAY Mr.SUNIL KUMAR SINHA	Mr.GP26- N.K. SINGH Mr.PIYUSH LALL Mr.PRASHANT PRATAP Mr.G.P 9 Mr.LALA S.N.RAIS (AC TO PRASHANT PRATAP)
15.	CWJC/5826/2016 WORKS CONTRACT	5	M/S PATNA WATER SUPPLY DISTRIBUTION NETWORK PVT. LTD. & ANR vs BIHAR URBAN INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED & ORS	Mr.MRIGANK MAULI Mr.VINAY MISTRY	Mr.GA3- VINAY KIRTI SINGH Mr.RABINDRA KUMAR PRIYADARSHI Mr.PRASOON SINHA
16.	CWJC/4102/2017 WORKS CONTRACT	9	RAJENDRA DAS vs THE STATE OF BIHAR & ORS	Mr.MRIGANK MAULI Mr.VINAY MISTRY Mr.PRINCE KUMAR MISHRA	Mr.S.P. SINGH- GA3 Mr.RAVI BHUSHAN VERMA Dr.AMITESH KUMAR
17.	CWJC/4289/2017 TRADE & COMMERCE (OTHE	6	M/S RAVI TENT HOUSE & ANR vs THE STATE OF BIHAR & ORS	Mr.DEEPAK KUMAR SINHA	Mr.AJAY -GA5 Mr.AMIT SHRIVASTAVA Mr.SANJEEV NIKESH

18.	CWJC/6028/2017 PUBLIC DEMAND RECOVERY	8 PARMANAND PRASAD vs THE STATE OF BIHAR & ORS	Mr.NITYANAND MISHRA Mr.BALMEEKI PANDEY BHASKER	Mr.S.RAZA AHMAD-AAG5 Mr.SHAILENDRA KUMAR SINGH Mr.MAYANK SHEKHAR
19.	CWJC/18737/2017 TRADE & COMMERCE (OTHE	8 SHRAVAN KUMAR vs THE DISTRICT MAGISTRATE, BIHARSHARIF, NALANDA & ORS	Mr.SAROJ KUMAR Mr.ABHAY KUMAR SINHA	Mr.AJAY KR.RASTOGI - AAG10 Mr.KUMAR PRIYA RANJAN
20.	CWJC/10053/2018 WORKS CONTRACT	5 M/S S. K. CONSTRUCTION COMPANY vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR Mr.NAND KISHORE SINGH	Mr.M.K.AMBASTHA -SC26 Mr.RABINDRA KUMAR PRIYADARSHI
21.	CWJC/10058/2018 TRADE & COMMERCE (OTHE	4 M/S MAA MUNDESHWARI TRADERS THROUGH RENU DEVI vs THE STATE OF BIHAR & ORS	Mr.UDAY PRATAP SINGH Mr.PRAVEEN KUMAR	Mr.SARVESH KUMAR-GP24 Mr.BAL BHUSHAN CHOUDHARY Mr.MANISH KISHORE Mr.NISHI NATH OJHA
22. with	CWJC/17257/2017 WORKS CONTRACT	5 M/S OMEGA BIOTECH LIMITED & ANR vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.ANJANI KUMAR Mr.SITARAM PRASAD	Mr.RAJESHWAR SINGH - GA10 Mr.PRABHAT KUMAR SINGH
23.	CWJC/16089/2017 WORKS CONTRACT	1 BIHAR DRUGS AND PHARMACEUTICAL MANUFACTURER ASSOCIATION THROUGH ITS PRESIDENT SANJIV RAI vs THE STATE OF BIHAR & ORS	Mr.SHEKHAR SINGH	Mr.BINOD KR.YADAV - SC18 Mr.ANJANI PARASHAR Mr.SANJAY KUMAR PANDEY
24.	CWJC/2704/2018 PUBLIC DEMAND RECOVERY	6 NIRANJAN GAI @ NIRANJAN KUMAR @ NIRANJAN KR. GAI vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR MISHRA Mr.MURLIDHAR MISHRA	Mr.U.S.S.SINGH -GP19 Mr.SHAILENDRA KUMAR SINGH Mr.SANJEEV KUMAR
25. with	CWJC/13073/2016 TRADE & COMMERCE (OTHE	7 SATYENDRA PRASAD SINGH & ANR vs THE DIRECTOR, FOOD AND CIVIL SUPPLIES CORPORATION LTD. & ORS	Mr.RAKESH KUMAR SINGH	Mr.SHAILENDRA KUMAR SINGH Mr.NAMRATA MISHRA Mr.ADITYA PRAKASH SAHAY Mr.NIRMAL KUMAR Mr.S.K. SINHA
26. with	CWJC/13006/2016 TRADE & COMMERCE (OTHERS)	3 RAJENDRA DUBEY & ANR vs THE DIRECTOR, FOOD AND CIVIL SUPPLIES CORPORATION LTD. & ORS	Mr.RAKESH KUMAR SINGH Mr.VIJAY ANAND	Mr.ADITYA PRAKASH SAHAY Mr.NIRMAL KUMAR Mr.S.K. SINHA
27. with	CWJC/15254/2016 TRADE & COMMERCE (OTHERS)	4 MAHENDRA PRASAD & ANR vs THE DIRECTOR, FOOD AND CIVIL SUPPLIES CORPORATION LTD. & ORS	Mr.RAKESH KUMAR SINGH	Mr.NAMRATA MISHRA Mr.ADITYA PRAKASH SAHAY Mr.NIRMAL KUMAR Mr.S.K. SINHA
28.	CWJC/15858/2016 TRADE & COMMERCE (OTHERS)	3 DINESH KUMAR & ANR vs THE DIRECTOR , FOOD AND CIVIL SUPPLIES CORPORATION & ORS	Mr.RAKESH KUMAR SINGH	Mr.NAMRATA MISHRA Mr.ADITYA PRAKASH SAHAY Mr.KRISHNA MOHAN MISHRA Mr.NIRMAL KUMAR
29.	CWJC/8661/2017 PUBLIC DEMAND RECOVERY	5 NIRMAL KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.PRABHAT RANJAN	Mr.ARVIND UJJWAL-SC4 Mr.SHAILENDRA KUMAR SINGH Mr.MAYANK SHEKHAR
30.	CWJC/10362/2017 ELECTRICITY MATTERS	8 ANJANI KUMAR & ANR vs THE SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED & ORS	Mr.SUMIT KUMAR JHA Mr.JITENDRA PRASAD SINGH Mr.SURAJ SAMDARSHI Mr.PRABHAT KUMAR DIPAK Mr.ABHISHEK	Mr.VINAY KIRTI SINGH Mr.ANAND KUMAR OJHA Mr.SURAJ SAMDARSHI
31.	CWJC/10981/2017 ARISING FROM DRT	5 M/S ABHINANDAN INTEREXIM PRIVATE LIMITED & ANR vs THE STATE OF BIHAR & ORS	Mr.ARBIND KUMAR JHA Mr.VIJAY KUMAR VERMA	Mr.MANISH KUMAR-GP4 Mr.SANJIV KUMAR. Mr.RAMNARESH CHOUBEY
32.	CWJC/9695/2016 WORKS CONTRACT	5 RANJET PANDEY vs THE UNION OF INDIA & ORS	Mr.UDAY PRAKASH SHRARMA	Mr.ANIL KUMAR SINHA Mr.SIDDHARTHA PRASAD Mr.D.K.SINHA
33.	CWJC/11977/2016 E.C.ACT	3 KAMINI RANJAN vs THE STATE OF BIHAR & ORS	Mr.KUMOD KUMAR SHRIVASTAW	Mr.SC11- ASHOK KUMAR
34. with	CWJC/12209/2016 TRADE & COMMERCE (OTHE	12 AWADHESH KUMAR GUPTA & ORS vs PUNJAB NATIONAL BANK & ORS	Mr.AJAY KUMAR SINHA	Mr.KUMAR PRIYA RANJAN Mr.SHAILENDRA KUMAR SINGH Mr.VED PRAKASH SRIVASTVA Mr.SANJAY KUMAR JHA

35.	CWJC/10939/2015 TRADE & COMMERCE (OTHERS)	4	AMARDEEP KUMAR & ANR vs PUNJAB NATIONAL BANK & ORS	Mr.SHAILENDRA KUMAR SINGH	Mr.ANIL KUMAR SINHA-GA9 Mr.ABHINAV SRIVASTAVA Mr.VED PRAKASH SRIVASTVA Mr.SANJAY KUMAR JHA Mr.KUMAR PRIYA RANJAN Mr.PRAVEEN PRABHAKAR Mr.AJAY KUMAR SINHA Mr.UJJAWAL BHUSHAN Mr.RAUSHAN
36.	CWJC/6108/2017 E.C.ACT	6	NIRAJ KUMAR @ NIRAJ KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.PRABHAT RANJAN	Mr.ARVIND UJJWAL-SC4 Mr.SHAILENDRA KUMAR SINGH Mr.MAYANK SHEKHAR
37.	CWJC/717/2017 MOTOR VECHILE MATTERS	17	ARCHANA THAKUR @ ARCHANA TIWARY vs THE STATE OF BIHAR & ORS	Mr.SAHVIND KUMAR SHARMA	Mr.CHITRANJAN SINHA-PAAG2 Mr.SATYENDRA PRASAD SINGH Mr.SUMEET KUMAR SINGH Mr.ABHIPRAV SINGH.
38.	CWJC/7894/2017 E.C.ACT	3	DINESH SINGH vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR AGRAWAL Mr.PRIYA GUPTA Mr.RAJIV RANJAN TIWARI	Mr.S. RAZA AHMAD- AAG5
39.	CWJC/9852/2017 CONTRACT (SATUTORY)	4	ARVIND KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.RAM KUMAR SINGH Mr.NARESH CHANDRA VERMA	Mr.SMT.BINITA SINGH-SC28 Mr.GIRIJISH KUMAR
40.	CWJC/10905/2018 PUBLIC DEMAND RECOVERY	3	SATYA NARAIN RAI @ SATYA NARAYAN RAY & ORS vs THE BIHAR STATE FINANCIAL CORPORATION THROUGH ITS MANAGING DIRECTOR & ORS	Ms.VAGISHA PRAGYA VACAKNAVI	Mr.RAJU GIRI Mr.SANTOSH KUMAR MISHRA Mr.RAJU GIRI
41.	CWJC/5533/2018 WORKS CONTRACT	6	M/S LARSON & TOUBRO LIMITED vs BIHAR STATE POWER TRANSMISSION COMPANY LIMITED & ORS	Mr.SURAJ SAMDARSHI Mr.SURAJ SAMDARSHI Mr.VISHAL VIKRAM RANA Mr.RAJAN PRAKASH	Mr.VINAY KIRTI SINGH Mr.SANJEET KUMAR Mr.SHASHI SHEKHAR KUMAR PRASAD Mr.ANAND KUMAR OJHA Mr.RAJANI KANT MISHRA Mr.DIGVIJAY NARAYAN SINGH Mr.RAJ KAMAL Mr.ARDHENDUMAULI KUMAR PRASAD
42.	CWJC/9676/2018 WORKS CONTRACT	4	M/S KATYAYNI CONSTRACTORS PVT. LTD. vs BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LTD. & ORS	Mr.KRISHNA MURARI RAWT Mr.PRAMOD KUMAR PRANAV Mr.TANWEER AHMAD	Mr.ARVIND UJJWAL- SC4 Mr.SHAILENDRA KUMAR SINGH
43.	CWJC/724/2018 E.C.ACT	5	M/S DELHI PUBLIC SCHOOL & ANR vs THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR KUMAR PRASAD	Mr.HARISH KUMAR- GP8
44.	CWJC/8105/2018 TRADE & COMMERCE (OTHE	3	M/S SURYA MINI RICE MILL vs THE REGIONAL MANAGER, CANARA BANK & ANR	Mr.AJAY PRASAD Mr.AJIT KUMAR SINHA	Mr.SANJAY SINGH THAKUR
45.	CWJC/10853/2018 WORKS CONTRACT	3	AMHARA CONSTRUCTIONS PVT. LTD. vs THE STATE OF BIHAR & ORS	Mr.ASHISH GIRI Mr.PRANAV KUMAR Mr.AMBARISH KUMAR	Mr.SYED IQBAL AHMAD-SC20 Mr.BHOLA KUMAR
46.	CWJC/10900/2018 WORKS CONTRACT	3	AMHARA CONSTRUCTIONS PVT. LTD. vs THE STATE OF BIHAR & ORS	Mr.ASHISH GIRI Mr.PRANAV KUMAR	Mr.CHITRANJAN SINHA-PAAG2
47.	CWJC/7733/2018 E.C.ACT	3	RAVI KUMAR SUMAN vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR SINHA	Mr.ARVIND UJJWAL- SC4
48.	CWJC/19122/2013 TRADE & COMMERCE (OTHE	5	AMAN KUMAR vs INDIAN OIL CORPORATION LTD. & ORS	Mr.PRAMOD KUMAR Mr.YOGENDRA PRASAD SINHA	Mr.ANIL KUMAR SINHA Mr.ANIL KUMAR SINHA Mr.ANKIT KATRIAR
49.	CWJC/16440/2014 E.C.ACT	3	JAI PRAKASH YADAV vs THE STATE OF BIHAR & ORS	Mr.DINESHWAR MISHRA Mr.NIRAJ KUMAR Mr.SURENDRA MISHRA Mr.ASHOK KUMAR	Mr.SC11- ASHOK KUMAR
50.	CWJC/9740/2017 E.C.ACT	6	JALESHWAR SAH vs THE STATE OF BIHAR & ORS	Mr.SURAJ NARAIN YADAV Mr.YOGENDRA PRASAD	Mr.SANJAY KR.GIRI-GP9 Mr.MANISH KUMAR (GP4)

51.	CWJC/8947/2016 with ELECTRICITY MATTERS	16	M/S NEHA CHEMICAL INDUSTRIES vs NORTH BIHAR POWER DISTRIBUTION COMPANY (PREVIOUSLY BIHAR STATE ELECTRICITY BOARD) & ORS	Mr.AJAY PRASAD Mr.KAUSHAL KUMAR	Mr.VINAY KIRTI SINGH Mr.ANAND KUMAR OJHA Mr.YOGENDRA PD.SINHA (AAG7)
52.	CWJC/8837/2017 ELECTRICITY MATTERS	4	M/S. JAIN COTTON INDUSTRIES vs THE SOUTH BIHAR POWER DISTRIBUTION COMPANY & ORS	Mr.SURAJ SAMDARSHI Mr.SUMIT KUMAR JHA	Mr.ANAND KUMAR OJHA Mr.S.P.SINGH (GA3)
53.	CWJC/16461/2016 TRADE & COMMERCE (OTHE	4	SANJAY KUMAR SINGH vs THE CHIEF AREA MANAGER INDIAN OIL CORPORATION LTD. & ORS	Mr.PRANAV KUMAR	Mr.ANIL KUMAR SINHA Mr.MR. RANJAN KUMAR
54.	CWJC/1185/2017 TRADE & COMMERCE (OTHE	3	M/S G S R AGRO MILLS (P) LTD. & ANR vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR SINGH Mr.RAJEEV KUMAR Mr.RAJESH KUMAR SINGH Mr.PRADEEP CHANDRA	Mr.ANIL KR. SINGH -GP26 Mr.NISHI NATH OJHA Mr.RUPAK KUMAR
55.	CWJC/22598/2011 CONTRACT (SATUTORY)	9	MODI CONSTRUCTION COMPANY vs THE STATE OF BIHAR & ORS	Mr.VIKASH KUMAR Mr.SRIRAM KRISHNA	Mr.ANIL KR UAPDHYAY SC20 Mr.BINITA SINGH (SC28)
56.	CWJC/14444/2017 with TRADE & COMMERCE (OTHE	5	M/S GAURAV JAIVIK KHAD THROUGH ITS PROPRIETOR SRI RAJNANDAN SINGH vs THE STATE OF BIHAR & ORS	Mr.MRIGANK MAULI	Mr.DHURJATI KUMAR PRASAD -GP14 Mr.RANJEET KUMAR PANDEY
57.	CWJC/14505/2017 TRADE & COMMERCE (OTHERS)	1	M/S GAURAV JAIVIK KHAD THROUGH ITS PROPRIETOR SRI RAJNANDAN SINGH vs THE REGIONAL BRANCH MANAGER & ORS	Mr.MRIGANK MAULI Mr.SANKET Mr.PRINCE KUMAR MISHRA	Mr.AWANISH NANDAN SINHA -GP21 Mr.RANJEET KUMAR PANDEY
58.	CWJC/14492/2017 TRADE & COMMERCE (OTHE	5	KUM KUM PASHUAAHAR PRIVATE LIMITED & ORS vs THE STATE OF BIHAR & ORS	Mr.SUMEET KUMAR SINGH Mr.LAL BABU SINGH	Mr.ANIL KUMAR SINGH - GP-26 Mr.NISHI NATH OJHA

(AFTER D.B. CASES OF 2ND HALF))

TIEDUP MATTERS

FOR ORDERS

1.	MJC/1245/2018 MODIFICATION- SJ IN (CWJC/15506 /2017)	4	CHHOTE LAL PRASAD vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR	Mr.S. RAZA AHMAD - AAG 5 Mr.SHAILENDRA KUMAR SINGH Mr.NIRMAL KUMAR
2.	MJC/2132/2018 MODIFICATION- SJ IN (CWJC/5690 /2018)	1	MD. SAMIR @ MOHD. SAFIR vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SHARMA	Mr.S. RAZA AHMAD - AAG 5
3.	CR. MISC./32926/2018 R.BAIL IPC 188,290 & 3 R.BAIL-1	1	RAM JEEVAN MOHALI vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR PANDEY	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
4.	CR. MISC./35547/2018 A.BAIL IPC 304B,34 & 3 A.BAIL	3	RENU DEVI & ANR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR @ VIJAY KR. SINGH Mr.SUNIL KUMAR SINHA	Mr.SRI SAKIR AHMAD (APP195)
5.	CR. MISC./40155/2018 R.BAIL IPC 414,467,468 R.BAIL-1	1	TUNTUN KUMAR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.PRIYA RANJAN	Mr.SRI YOGENDRA KUMAR (APP200)
6.	CR. MISC./40200/2018 R. BAIL IPC 302,304B,3 R.BAIL-1	1	RAM PRAVESH PANDIT vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.KALPNA KUSUM	Mr.SRI RAM BACHAN SINGH (APP189)

FOR ORDERS (ON OFFICE NOTES)

1.	MJC/3062/2016 RESTORATION-SJ IN (CWJC/12052 /2011)	3	UMASHANKAR PANDEY & ORS vs MOSTT. CHANDRAWATI DEVI & ORS	Mr.SHREE KANT PANDEYA	
2.	C. REV./447/2017 IN (CWJC/21853 /2014)	3	DHIRENDRA JHA vs THE STATE OF BIHAR & ORS	Mr.KAMESHWAR PRASAD SINGH Mr.SYED MD. NAJMUL BARI	Mr.VIKASH KUMAR (SC 11)
3.	C. REV./30/2018 IN (MJC/2471 /2016)	1	KHUSHBOO KUMARI vs NITISH PRATAP PALIT	Mr.VIBHUTI RANJAN SONVADRA	
4.	MJC/996/2018 MODIFICATION- SJ IN (CWJC/16459 /2008)	1	CHIRANJIB MISHRA & ORS vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, RURAL DEVELOPMENT DEPARTMENT, BIHAR, PATNA & ORS	Mr.DURGA NAND JHA	Mr.P. K. VERMA (AAG 3)

5.	MJC/1292/2018 [1] RESTORATION-SJ IN (CWJC/5983 /2018)	RAM KRISHNA SINGH vs THE STATE OF BIHAR & ORS	Mr.MIRA KUMARI Mr.SHRIKANT MISHRA	Mr.S. RAZA AHMAD - AAG 5
6.	MJC/1776/2018 [1] MODIFICATION- SJ IN (CWJC/18753 /2013)	SATISH KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.ANUJ KUMAR	Mr.AMIT PRAKASH - GA 13 Mr.SHAILENDRA KUMAR SINGH
7.	MJC/1895/2018 [1] MODIFICATION- SJ IN (CWJC/8171 /2018)	CHANDAN KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.ASHISH KUMAR LAL	Mr.PUSHKAR NARAIN SHAHI - AAG 6 Smt.KALPANA Mr.ANIL KUMAR SINHA

FOR ADMISSION

1.	CR. MISC./20081/2017 [4] MOD (SJ) IN (CR. MISC./38526 /2016)	SHAMBHU LAL SRIVASTAVA vs STATE OF BIHAR & ANR	Mr.TRIBHUWAN NARAYAN	Mr.SRI MANOJ KUMAR - 1 (APP185)
2.	CR. MISC./55121/2017 [3] R.BAIL IPC 302,201,34 R.BAIL-1	BRAHAMDEO YADAV vs THE STATE OF BIHAR	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR	Mr.SIR PRAMOD KUMAR PANDEY (APP120)
3.	CR. MISC./23094/2018 [3] R.BAIL IPC 302,307,148 R.BAIL-1	RAJ KUMAR BHUIYAN vs THE STATE OF BIHAR	Mr.SYED MOJIBUR RAHMAN	Mr.SRI GANESH PRASAD SINGH (APP198)
4.	CR. MISC./30039/2018 [3] R.BAIL IPC 302,34 R.BAIL-1	DILIP MAHATO @ DILIP KUMAR vs THE STATE OF BIHAR	Mr.SUMEET KUMAR SINGH Mr.ABHIPRAV SINGH	Mr.MD. FAHIMUDDIN (APP235)
5.	CR. MISC./31878/2018 [3] R.BAIL IPC 195,406,420 R.BAIL-1	SHAHID ALI vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.SMT. SHARDA KUMARI (APP175)
6.	CR. MISC./32397/2018 [1] MOD (SJ) MOD (SJ) IN (CR. MISC./11867 /2018)	NUNU JHA vs THE STATE OF BIHAR	Mr.PRAFULL CHANDRA JHA	Mr.SRI SAKIR AHMAD (APP195)
7.	CR. MISC./34349/2018 [1] R. BAIL IPC 395,412 R.BAIL-1	BIPIN KUMAR vs THE STATE OF BIHAR	Mr.NIRANJAN PARIHAR Mr.NAWAL KISHORE SINGH	Mr.SRI RAM ANURAG SINGH (APP227)
8.	CR. MISC./36844/2018 [1] R.BAIL IPC 307,324 R.BAIL-1	BALIRAM RAJAK vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
9.	CR. MISC./37198/2018 [1] MOD(SJ) MOD (SJ) IN (CR. MISC./32953 /2016)	MD. MUSTAQUE ANSARI @ MUSTAQUE ANSARI vs THE STATE OF BIHAR	Mr.BISHWAJEET SINGH	Mr.SRI NAWAL KISHORE PRASAD (APP113)
10.	CR. MISC./37335/2018 [1] R.BAIL IPC 376,342,313 R.BAIL-1	PRIYANKA DEVI @ JYOTI @ LALO DEVI vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH Mr.PUSHPA KUMARI	Mr.SMT. ASHA KUMARI (APP197)
11.	CR. MISC./38486/2018 [1] R.BAIL IPC 457,380 R.BAIL-1	VIKASH KUMAR & ANR vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR DIPAK	Mr.SRI SHYAM BIHARI SINGH (APP173)
12.	CR. MISC./38518/2018 [1] R.BAIL 7,8,13(2),13(1) R.BAIL-1	AJAY PASWAN vs THE STATE OF BIHAR THROUGH VIGILANCE, BIHAR, PATNA	Mr.ABHAY KUMAR	Mr.RAMAKANT SHARMA(L.O.,I/C. VIGI)
13.	CR. MISC./39339/2018 [1] R. BAIL IPC 414 & 25(1 R.BAIL-1	CHANDAN KUMAR @ CHANDAN SAHANI vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
14.	CR. MISC./39375/2018 [1] R.BAIL IPC 457,380 R.BAIL-1	JAHIR ANSARI vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SRI LALAN KUMAR (APP224)
15.	CR. MISC./39478/2018 [1] R. BAIL IPC 366A,376,5 R.BAIL-1	RAHUL DEO @ RAHUL KUMAR DEO vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA	Mr.SRI UDAY PRATAP SINGH (APP178)
16.	CR. MISC./40996/2018 [1] R. BAIL IPC 307,341,32 R.BAIL-1	VIJAY MAHTO vs THE STATE OF BIHAR	Mr.SANCHAY SRIVASTAVA Mr.RAVI PRAKASH Mr.SOURAV SUMAN	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)
17.	CR. MISC./41257/2018 [1] MOD(SJ) MOD (SJ) IN (CR. MISC./51288 /2017)	SUDHIR SINGH vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI BHARAT BHUSHAN (APP156)

18.	CR. MISC./41608/2018 R. BAIL IPC 379,411 R.BAIL-1	1	GUDDU KUMAR vs THE STATE OF BIHAR	Mr.VIJAY KRISHNA TIWARY Mr.MANOJ KUMAR PTHAK Mr.AJIT LAL	Mr.SRI PRANAV KUMAR (APP207)
19.	CR. MISC./49966/2017 C. BAIL C.BAIL	6	RUBI KUMARI @ RUBI DEVI vs STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR	Mr.SRI JAI NARAIN THAKUR (APP184)
20.	MJC/87/2018 CONTEMPT- SJ IN (CWJC/9310 /2016)	3	M/S TANU INTERNATIONAL vs THE STATE OF BIHAR, THROUGH SHRI R. K. MAHAJAN, PRINCIPAL SECRETARY, DEPARTMENT OF HEALTH, GOVERNMENT OF BIHAR & ORS	Mr.NIKHIL KUMAR AGRAWAL	Mr.AJAY BIHARI SINHA - GA 8
21.	C. REV./84/2016 IN (CWJC/3884 /2013)	3	RAM CHANDRA RAI vs DEVENDRA YADAV @ NAGA YADAV & ORS	Mr.GAURAV GOVIND	
22.	MJC/1077/2016 RESTORATION-SJ IN (CWJC/2508 /2014)	3	SHIO JEE RAWAT vs THE UNION OF INDIA & ORS	Mr.PRASHANT SINHA	Mr.MR. SATYADARSHI SANJAY
23.	MJC/1695/2016 CONTEMPT- SJ IN (CWJC/16452 /2015)	25	M/S SUBHASH TRADERS THROUGH ITS PROPRIETOR VIKASH KUMAR vs THE STATE OF BIHAR THROUGH MR. NANDESHAR LAL THE SECRETARY AGRICULTURE DEPARTMENT GOVT. OF BIHAR & ORS	Mr.MRITYUNJAY KUMAR	Mr.DINBANDHU SINGH (GP9) Mr.RAVINDER KUMAR SHARMA Mr.BIRJU PRASAD (GP13) Mr.BIRJU PRASAD (GP13) Mr.S.D.SANJAY (ADLSG) Mr.R.K.SHARMA (CGC) Mr.KRISHNA MURARI PRASAD GP-13
24.	MJC/2905/2016 CONTEMPT- SJ IN (CWJC/1492 /2014)	10	MANGRAMA PRIMARY AGRICULTURAL CREDIT SOCIETY LTD. vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR SHARMA Mr.RAJENDRA SHARMA Mr.ARVIND KUMAR SHARMA Mr.ARUN KUMAR Mr.SANTOSH KUMAR Mr.VINIT KUMAR	Mr.GP25 RAMADHAR SINGH
25.	MJC/3462/2016 CONTEMPT- SJ IN (CWJC/17490 /2011)	10	KANCHAN GUPTA vs THE STATE BANK OF INDIA & ORS	Mr.NAVENDU KUMAR	Mr.SATYA PRAKASHTRIPATHY
26.	MJC/4287/2016 CONTEMPT- SJ IN (CWJC/15550 /2011)	5	M/S SHARDA CONSTRUCTION vs THE STATE OF BIHAR & ORS	Mr.RAJ KISHORE PRASAD Mr.BISHWA NATH CHAUDHARY	Mr.AAG4 ANJANI KUMAR
27.	MJC/1302/2017 CONTEMPT- SJ IN (CWJC/6668 /2014)	5	M/S NEW SHIV SHAKTI INTERNATIONAL @ NEW SHIV SHAKTI ENTERPRISES vs THE STATE OF BIHAR & ORS	Mr.SYED MD.IQBAL HASAN RAHMANI	Mr.K. K. JHA - AAG 8
28.	MJC/1397/2017 CONTEMPT- SJ IN (CWJC/3037 /2013)	4	TRIPURARI SHARAN SINGH vs THE STATE OF BIHAR THROUGH AMRIT LAL MEENA, SECRETARY, ROAD CONSTRUCTION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.SATISH NARAIN SINGH	Mr.RAJ BALLABH PRASAD YADAV - AAG 11
29.	MJC/1653/2017 CONTEMPT- SJ IN (CWJC/23091 /2011)	3	MD. HUSSAIN AHMAD & ANR vs THE STATE OF BIHAR & ORS	Mr.RAJENDRA KUMAR JAIN Mr.JAI KISHOR PODDAR Mr.AJAY KUMAR JAIN	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
30.	MJC/2290/2017 RESTORATION-SJ IN (CWJC/17270 /2010)	1	ASHA KUMARI GANDHI vs THE STATE OF BIHAR & ORS	Mr.SUNEIL KUMAR THAKUR	Mr.KAUSHAL KUMAR JHA - AAG 8
31.	MJC/2830/2017 CONTEMPT- SJ IN (CWJC/6199 /2011)	3	SUDAMA SHARMA vs THE STATE OF BIHAR & ORS	Mr.PRATAP SHARMA	Mr.ASHUTOSH RANJAN PANDEY (AAG - 15)
32.	MJC/3250/2017 CONTEMPT- SJ IN (CWJC/5796 /2011)	3	VIJAY KANT SINGH & ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, MR. VINAY KUMAR, PUBLIC HEALTH ENGINEERING DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.ABHAY KUMAR JHA Mr.BAM BAHADUR JHA Mr.SUSHIL KUMAR JHA	Mr.S. RAZA AHMAD - AAG 5
33.	MJC/3254/2017 CONTEMPT- SJ IN (CWJC/5656 /2008)	1	URMILA DEVI vs THE STATE OF BIHAR THROUGH SRI ARUN KUMAR SINGH, THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.AMARESH KUMAR Mr.NILIMA KUMARI	Mr.ANJANI KUMAR - AAG 4 Mr.DR. ANAND KUMAR

34.	MJC/3563/2017 CONTEMPT- SJ IN (CWJC/6242 /2011)	3	ASHWANI KUMAR JHA & ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, MR. VINAY KUMAR, PUBLIC HEALTH ENGINEERING DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.BAM BAHADUR JHA Mr.ABHAY KUMAR JHA	Mr.S. RAZA AHMAD - AAG 5
35.	MJC/3627/2017 RESTORATION-SJ IN (MJC/145 /2017)	3	ANAMIKA @ MONI vs CHANDAN KUMAR	Mr.MD.IMTEYAZ AHMAD	
36.	MJC/3763/2017 CONTEMPT- SJ IN (CWJC/18242 /2010)	1	BINOD KUMAR SINGH vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.VIJAY KUMAR SINGH Mr.SANTOSH KUMAR	Mr.S. RAZA AHMAD - AAG 5
37.	MJC/26/2018 CONTEMPT- SJ IN (CWJC/23479 /2012)	1	RAMDHYAN KUSHWAHA & ORS vs THE STATE OF BIHAR THROUGH MR. AMIR SUBHANI, THE PRINCIPAL SECRETARY, GENERAL ADMINISTRATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.MANOJ KUMAR	Mr.PARTH SARTHY - GA 4
38.	C. REV./35/2018 IN (CWJC/19244 /2013)	3	RANJANA DEVI vs THE STATE OF BIHAR & ORS	Mr.VINAY KUMAR MISHRA Mr.KSHEM SHARMA	Mr.GYAN PRAKASH OJHA (GA 7)
39.	MJC/169/2018 CONTEMPT- SJ IN (CWJC/17205 /2010)	1	HARI NARAIN TIWARI & ANR vs THE STATE OF BIHAR THROUGH MR. DR. NILESH RAMCHANDRA DEWRE, THE DISTRICT MAGISTRATE, WEST CHAMPARAN & ORS	Mr.MANOJ KUMAR Mr.CHANDAN KUMAR	Mr.P. K. VERMA - AAG 3
40.	MJC/210/2018 CONTEMPT- SJ	3	MAHMOOD ALAM vs MR. ANJANI KUMAR SINGH, THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.MAZHARUL HASSAN	Mr.YOGENDRA PRASAD SINHA - AAG 7 Mr.LAKMESH MARVIND Mr.KUMAR MANISH Mr.DEEPAK KUMAR
41.	MJC/408/2018 CONTEMPT- SJ IN (CWJC/13722 /2017)	3	VIVEKANAND JHA vs PANKAJ KUMAR, THE MANAGING DIRECTOR, BIHAR STATE FOOD & CIVIL SUPPLIES CORPORATION LTD. & ORS	Mr.ANIL KUMAR SINHA Mr.ANKIT KATRIAR	Mr.SHAILENDRA KUMAR SINGH
42.	MJC/486/2018 CONTEMPT- SJ IN (CWJC/5482 /2017)	3	PUNAM KUMARI vs MR. R. K. MAHAJAN, THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.SWAPNIL KUMAR SINGH	Mr.MRS. SILPA SINGH - GA 12
43.	MJC/492/2018 CONTEMPT- SJ IN (CWJC/16889 /2017)	1	M/S ASHOK ELECTRICALS, NIRMALI, DISTRICT SUPAUL THROUGH ITS SOLE PROPRIETOR ASHOK KUMAR vs THE STATE OF BIHAR THROUGH ANJANI KUMAR SINGH CHIEF SECRETARY, BIHAR, PATNA & ORS	Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.GYAN PRAKASH OJHA - GA 7
44.	MJC/527/2018 CONTEMPT- SJ IN (CWJC/12924 /2017)	3	MD. ANZARUL HASSAN @ ANZARUL HASSAN vs THE STATE OF BIHAR THROUGH THE COMMISSIONER OF DARBHANGA DIVISION NAMELY MR. H. R. SRI NIWAS & ORS	Mr.SANJEEV KUMAR JHA	Mr.S. RAZA AHMAD - AAG 5
45.	MJC/543/2018 CONTEMPT- SJ IN (CWJC/11517 /2017)	1	BHOJPUR HIGH TECH AGRO PRODUCTS PVT. LTD. vs THE STATE OF BIHAR & ORS	Mr.HARSH SINGH Mr.TEJ PRATAP SINGH	Mr.S. RAZA AHMAD - AAG 5 Mr.SHAILENDRA KUMAR SINGH Mr.NIRMAL KUMAR
46.	MJC/555/2018 CONTEMPT- SJ IN (CWJC/174 /2018)	3	ARJIK CARRIER PVT. LTD. THROUGH ITS DIRECTOR MD. JABED IMAM KHAN vs MR. D. RAJKUMAR, CHAIRMAN AND MANAGING DIRECTOR BHARAT PETROLEUM CORPORATION LIMTED HEAD QUARTER & ORS	Mr.ALOK RANJAN	Mr.SANJAY SINGH Mr.SIDDHARTHA PRASAD
47.	MJC/565/2018 CONTEMPT- SJ IN (CWJC/12738 /2017)	1	ARCHIPLUS THROUGH ITS WORKING PARTNER MR. ASHESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.MANISH SAHAY Mr.ANIL KUMAR SINHA	Mr.DURGESH NANDAN - AAG 14 Mr.RABI BHUSHAN PRASAD NO. 1 Mr.PARMANAND PRASAD
48.	MJC/607/2018 CONTEMPT- SJ IN (CWJC/12699 /2008)	1	RAM PRAVESH ROY vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA JHA-3	Mr.PUSHKAR NARAYAN SHAHI - AAG 6
49.	MJC/659/2018 RESTORATION-SJ IN (CWJC/762 /2018)	1	RAMNARESH YADAV & ORS vs THE PUNJAB NATIONAL BANK, THROUGH CHIEF MANAGER & ORS	Mr.ASHOK KUMAR SINGH Mr.ABHISHEK KUMAR SINGH	Mr.KUMAR PRIYA RANJAN Mr.KUMAR PRIYA RANJAN
50.	MJC/665/2018 CONTEMPT- SJ IN (CWJC/17222 /2017)	3	PAWAN KUMAR MANDAL vs MR. VIJAY KUMAR , THE GENERAL MANAGER, U C O BANK, ADAMPUR, BHAGALPUR & ORS	Mr.PRABHAKAR MISHRA Mr.RANDHIR KUMAR NO-1	Mr.RANJEET KUMAR PANDEY Mr.RANJEET KUMAR PANDEY

51.	MJC/776/2018 CONTEMPT- SJ IN (CWJC/14277 /2016)	3	JAY RICE MILLS, THROUGH ITS PROPRIETOR NAMELY, PAWAN KUMAR @ PAWAN KUMAR SINGH vs MR. PANKAJ KUMAR, MANAGING DIRECTOR, BIHAR STATE FOOD & CIVIL SUPPLIES CORPORATION, PATNA & ORS	Mr.BINOD KUMAR SINHA Mr.SANCHAY SRIVASTAVA Mr.RAVI PRAKASH	Mr.SHAILENDRA KUMAR SINGH Mr.NIRMAL KUMAR
52.	MJC/843/2018 CONTEMPT- SJ IN (CWJC/15852 /2017)	3	CHANDESHWAR DAS vs THE STATE OF BIHAR & ORS	Mr.SATISH KUMAR SINHA Mr.MANISH MOHAN KATERYAR	Mr.S. RAZA AHMAD - AAG 5
53.	MJC/881/2018 CONTEMPT- SJ IN (CWJC/15243 /2007)	3	USHA BHARATI vs THE STATE OF BIHAR & ORS	Mr.AMARENDRA KUMAR SINGH	Mr.P. K. VERMA - AAG 3
54.	MJC/981/2018 RESTORATION-SJ IN (CWJC/7241 /2017)	3	SMT. PREMA DEVI vs THE CENTRAL BANK OF INDIA, THROUGH THE REGIONAL MANAGER GAYA REGION & ORS	Mr.AVANINDRA KUMAR JHA	Mr.AJAY KUMAR RASTOGI - AAG 10 Mr.AJAY KUMAR SINHA
55.	MJC/1054/2018 CONTEMPT- SJ IN (CWJC/18763 /2017)	1	VIBHA DEVI vs THE STATE OF OF BIHAR THROUGH MR. PANKAJ KUMAR, THE PRINCIPAL SECRETARY, DEPARTMENT OF FOOD AND CONSUMER PROTECTION, BIHAR, PATNA & ORS	Mr.PAWAN KUMAR SINGH Mr.RAJU KUMAR Mr.PRADHAN MURLI MANOHAR PRASAD	Mr.S. RAZA AHMAD - AAG 5
56.	MJC/1121/2018 CONTEMPT- SJ IN (CWJC/16256 /2017)	1	SANJAY KUMAR SINGH vs CHANCHAL KUMAR, THE STATE OF BIHAR THROUGH THE COMMISSIONER CUM SECRETARY, BUILDING CONSTRUCTION DEPARTMENT, BIHAR, PATNA & ORS	Mr.ANIL KUMAR SINHA	Mr.RAJ BALLABH PRASAD YADAV - AAG 11
57.	MJC/1138/2018 CONTEMPT- SJ IN (CWJC/4185 /2018)	3	RASHMI PRABHA vs BANK OF BARODA THROUGH EAST GENERAL MANAGER NAMELY SRI B. B MUKHOPADHYAY & ORS	Mr.TARUN KUMAR SINHA	
58.	MJC/1282/2018 RESTORATION-SJ IN (CWJC/14609 /2017)	1	REYAZ AHMAD vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR BHAGAT	Mr.S. RAZA AHMAD - AAG 5
59.	MJC/1863/2018 CONTEMPT- SJ IN (CWJC/4668 /2018)	1	BIJENDRA KUMAR SINGH vs PANKAJ KUMAR THE PRINCIPAL SECRETARY FOOD & CONSUMER PROTECTION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.BRIJ BIHARI TIWARY	Mr.S. RAZA AHMAD - AAG 5 Mr.SHAILENDRA KUMAR SINGH Mr.NIRMAL KUMAR
60.	MJC/2214/2018 CONTEMPT- SJ IN (CWJC/6271 /2018)	1	M/S S. L. RATHOUR HOTELS PVT. LTD.. THROUGH ITS MANAGING DIRECTOR, SANTOSH KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMET OF TOURISM, GOVERNMENT OF BIHAR, PATNA NAMELY SRI RAVI PARMAR & ORS	Mr.AMRIT ABHIJAT Mr.MANOJ KUMAR GUPTA	Mr.DURGESH NANDAN (AAG 14)
61.	MJC/2263/2018 CONTEMPT- SJ IN (CWJC/4702 /2011)	1	M/S. MAHARAJA ZARDA FACTORY vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, INDUSTRIAL DEPARTMENT, BIHAR, PATNA, NAMELY DR. S. SIDDHARTH & ORS	Mr.ANSHUMAN SINGH	Mr.SUBHASH PRASAD SINGH - GA 3 Mr.PIYUSH LALL

Notice : 1) Learned counsel for the parties are requested to come prepared on the merits of their cases irrespective of the heading under which they are listed.
(2) Learned counsel for the parties are requested to get their brief paginated as per the court records to facilitate hearing and further ensure that copies of all pleading are exchanged/served on all the other parties.Failure to do so leading to impediment in the proceeding when the matter is taken up by the Court may lead to imposition of cost.
(3) It shall be the responsibility of learned counsel for the parties whose prayer for out of turn/priority hearing is accepted, to inform learned counsel for the other parties about the same, failing which the Court may not take up the matter.
(4) Learned counsel for the parties should provide list of statutes/ notifications/ circulars/ orders and citations of decisions, which are not on record, and which are to be referred to and relied upon during argument, to the Court Master well in advance on the day when the case is likely to be taken up.
(5) Cases running in the cause list may be called out and taken up on the same day on motion made by learned counsel for the parties before the Court, praying for the same, subject to the Court allowing the prayer, 15 minutes prior to rising of the Court in both pre-lunch and post-lunch sessions.
(6) Learned counsel are requested to ensure that whatever reply they file to any of the pleadings of the other side, the same should be in categorical terms and should deal paragraph wise to the averments made in the pleadings to which reply is being given. Failure to do so, leading to impediment in the judicial proceedings, may lead to imposition of cost.

Wednesday the 11th July 2018
Court No. 14 (AT 10.30 A.M.)

Mr. Justice Ahsanuddin Amanullah

FOR ADMISSION

L.N. MITHILA UNIVERSITY

1.	CWJC/12908/2018 POST RETIRE, UNIV./COL	1	SHEO SHANKAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH	Mr.MADANJEET KUMAR -GP20 Mr.MD. NADIM SERAJ
2.	CWJC/12943/2018 POST RETIRE, UNIV./COL	1	PROF. SHEO SHANKAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH Mr.GYAN ABHINAV	Mr.MADHAW PD. YADAW- GP23 Mr.MD. NADIM SERAJ
3.	CWJC/12988/2018 POST RETIRE, UNIV./COL	1	PANKAJ KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR	Mr.ASHUTOSH RANJAN PANDEY -AAG15 Mr.DR. ANSHUMAN Mr.MD. NADIM SERAJ
4.	CWJC/13008/2018 POST RETIRE, UNIV./COL	1	DR. BIJAY MOHAN PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH Mr.GYAN ABHINAV	Mr.MADHAW PD. YADAW- GP23 Mr.MD. NADIM SERAJ

KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY

5.	CWJC/14729/2017 POST RETIRE, UNIV./COL	6	RAMANAND THAKUR vs KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY & ORS	Mr.DURGA NAND JHA	Mr.PRABHAKAR JHA - GP-27 Mr.AWADHESH PRASAD SINHA

MAGADH UNIVERSITY

6.	CWJC/8500/2017 POST RETIRE, UNIV./COL	7	DR. RAM LAL SAHA @ RAM LAL SHAH vs THE STATE OF BIHAR & ORS	Mr.SUSHANT KUMAR Mr.RAJEEV KUMAR SINHA	Mr.MADANJIT KUMAR-GP20 Mr.PRABHAT KUMAR VERMA Mr.PRIYANK DEEPAK Mr.GIRIJISH KUMAR Mr.SYED FIROZ RAZA Mr.(GP20)
7.	CWJC/15869/2017 POST RETIRE, UNIV./COL	6	DR. DINESH SINGH vs THE MAGADH UNIVERSITY THROUGH THE REGISTRAR & ORS	Mr.VIRENDRA PRASAD	Mr.RAJENDRA KUMAR GIRI Mr.DR. KUMAR AMITESH CHANDRA
8.	CWJC/12923/2018 POST RETIRE, UNIV./COL	1	PROF. (RETD.) UMESH PRASAD vs THE MAGADH UNIVERSITY, BODHGAYA THROUGH THE REGISTRAR & ORS	Mr.RAGHAV PRASAD NO.-1 Mr.MANOJ KUMAR YADAV	Mr.KAMESHWAR KUMAR- GP17 Mr.PRIYANK DEEPAK Mr.SYED FIROZ RAZA
9.	CWJC/13004/2018 POST RETIRE, UNIV./COL	1	SUSHIL KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA Mr.UJJAWAL BHUSHAN Mr.KUSHAGRA RAJ	Mr.SUBHASH CHANDRA MISHRA- SC16 Mr.SYED FIROZ RAZA

(AFTER THE ABOVE)

TO BE MENTIONED

1.	CWJC/4657/2015 OTHERS, SCHOOL SER.	7	ARUN KUMAR vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.NASIM YAHYA- GP13 Mr.MANISH KUMAR Mr.PIYUSH LALL Mr.K.P.YADAV (GP11)

FOR ORDERS

1.	CWJC/12741/2018 POST RETIRE, HEALTH SE	1	SONU KUMAR vs THE STATE OF BIHAR & ORS	Mr.MD. KAMALUDDIN Mr.RANJAY KUMAR SINGH	Mr.BIRJU PRASAD - GP13
2.	CWJC/12748/2018 POST RETIRE, NON GAZET	1	RAM NAGINA SINGH vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR SHARMA Mr.VIJAY KUMAR VIMAL Mr.KUMARI NEHA	Mr.KUMAR ALOK- SC7 Mr.SATYENDRA KUMAR JHA

FOR ADMISSION

1.	CWJC/18359/2016 POST RETIRE, NON GAZET	11	SHANTI SINGH vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR Mr.NARENDRA KUMAR	Mr.ASHUTOSH RANJAN PANDEY- AAG15 Ms.NIVEDITA NIRVIKAR
2.	CWJC/109/2018 POST RETIRE, NON GAZET	1	NARENDRA SINGH vs THE BIHAR RAJYA SAHKARI BHUMI VIKAS BANK SAMITI THROUGH ITS CHAIRMAN & ORS	Mr.NIRMAL KUMAR Mr.LOKESH	Mr.RAJESH PRASAD CHOUDHARY Mr.AMRENDRA NARAYAN RAI Mr.R.S. PRADHAN Mr.RANJIT SINHA
3.	CWJC/356/2018 POST RETIRE, SCHOOL SE	3	SHYAM NANDAN SINGH vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH Mr.SANTOSH KUMAR	Mr.MADANJIT KUMAR- GP20 Mr.MANISH KUMAR
4.	CWJC/10212/2016 POST RETIRE, SCHOOL SE	15	MADHUBALA vs THE STATE OF BIHAR & ORS	Mr.MUKUND JEE	Mr.SC8- KUMAR ALOK Mr.BINDHYACHAL RAI
5.	CWJC/7979/2017 POST RETIRE, NON GAZET	7	RAM KUMAR UPADHYAY vs THE STATE OF BIHAR & ORS	Mr.SIYARAM PANDEY	Mr.S.RAZA AHMAD- AAG5 Mr.BINOD KUMAR LABH
6.	CWJC/5514/2018 POST RETIRE, POLICE SE	5	MAHENDRA SINGH vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.PARTHA SARTHI- GA4
7.	CWJC/7568/2018 POST RETIRE, NON GAZET	4	MOSST. ZARINA KHATOON vs THE STATE OF BIHAR & ORS	Mr.SIYARAM PANDEY Mr.KAUTILYA KUMAR PD.	Mr.ARVIND UJJWAL SC4 Mr.RAJ NANDAN PRASAD
8.	CWJC/7268/2016 POST RETIRE, SCHOOL SE	9	KALAWATI DEVI vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR Mr.UMESH KUMAR	Mr.GP32- HARISH KUMAR Mr.BINDHYACHAL RAI
9.	CWJC/12166/2016 POST RETIRE, BOARD/COR	7	KULWANTI KUAR , vs THE STATE OF BIHAR & ORS	Mr.RANG NATH CHOUBEY	Mr.VIVEK PRASAD- GP18 Mr.BISHWA BIBHUTI KUMAR SINGH
10.	CWJC/15124/2016 POST RETIRE, SCHOOL SE	4	RAJESHWAR PANDEY vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR @ S.K.	Mr.JITENDRA KR. ROY NO. 1- SC13 Mr.RABINDRA KUMAR PRIYADARSHI
11. with	CWJC/15150/2016 POST RETIRE, SCHOOL SE	3	RAMASHANKAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.JAY PRAKASH SINGH	Mr.SMT. SHILPA SINGH- GA12
12.	CWJC/15153/2016 POST RETIRE, SCHOOL SER.	4	GAUSUL AJAM vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.JAY PRAKASH SINGH	Mr.ASHUTOSH RANJAN PANDEY- AAG15
13.	CWJC/15305/2016 POST RETIRE, SCHOOL SE	4	GITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.DHANANJAY KUMAR GUPTA Mr.DEEPAK KUMAR Mr.HARISH CHANDRA PATEL Mr.RAJIV RANJAN	Mr.MADANJEET SINGH- GP20 Mr.RAJ NANDAN PRASAD
14.	CWJC/15308/2016 POST RETIRE, BOARD/COR	5	KALANAND MAHTO vs THE STATE OF BIHAR & ORS	Mr.RAJIV KRISHNA BARIAR Mr.BANSIDHAR LAL Mr.SANJIV KRISHNA BARIAR	Mr.ABBAS HAIDAR-SC6 Mr.PRASOON SINHA Mr.RANJEET KUMAR PANDEY
15.	CWJC/15328/2016 POST RETIRE, GAZETTED	12	ARVIND KUMAR SINGH vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.PRASHANT PRATAP- GP Mr.JITENDRA KUMAR ROY
16.	CWJC/15361/2016 POST RETIRE, BANK SER.	12	JAGANNATH PRASAD vs THE STATE BANK OF INDIA & ORS	Mr.SHAILESH KUMAR Mr.SATISH KUMAR SINHA Mr.ZAINUL ABEDIN	Mr.KAUSHLENDRA KUMAR SINHA Mr.PRIYA GUPTA
17.	CWJC/15437/2016 POST RETIRE, OTHERS	4	SHREE PRAKASH vs THE STATE OF BIHAR & ORS	Mr.PATANJALI RISHI	Mr.VIKASH KUMAR- SC11 Mr.NARESH DIKSHIT

18.	CWJC/15526/2016 POST RETIRE, POLICE SE	3	RATNESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.AMRENDRA KUMAR	Mr.SHEO SHANKAR PRASAD- SC8 Mr.MANI KANT MISHRA
19.	CWJC/15583/2016 POST RETIRE, BOARD/COR	5	SHANKAR SHARAN CHOUDHARY vs THE STATE OF BIHAR & ANR	Mr.PRABHU NATH PATHAK	Mr.S.RAZA AHMAD-AAG5 Mr.SHAILENDRA KUMAR SINGH Mr.ADITYA PRAKASH SAHAY Mr.(AAG5)
20.	CWJC/15594/2016 POST RETIRE, GAZETTED	6	USHA SINHA vs THE STATE OF BIHAR & ORS	Mr.BHOLA PRASAD NO.-1 Mr.SHIVENDRA LAL DAS	Mr.SUBHASH CHANDRA YADAV- GP15 Mr.S. M. EHTESHAM
21.	CWJC/15648/2016 POST RETIRE, SCHOOL SE	3	BIMLA DEVI vs THE STATE OF BIHAR & ORS	Mr.KAMLA LAL SRIVASTVA Mr.AMARENDRA ARYA Mr.MANI MADHUKAR	Mr.MADANJEET SINGH-GP20
22.	CWJC/15745/2016 POST RETIRE, POLICE SE	3	DEVENDRA NATH RAI vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA NATH DUBEY Mr.SANJAY KUMAR SINGH	Mr.MD. NASHRUL HODA KHAN- SC1 Ms.NIVEDITA NIRVIKAR
23.	CWJC/15781/2016 POST RETIRE, HEALTH SE	7	SHANTI DEVI vs THE STATE OF BIHAR & ORS	Mr.SURAJ NARAIN YADAV Mr.RITU SHEKHAR	Mr.MUJTABAUL HAQUE- GP12 Mr.RABINDRA KUMAR PRIYADARSHI
24.	CWJC/15854/2016 POST RETIRE, NON GAZET	6	LAKHPATI DEVI @ LAKHPATI KUNWAR vs THE CHIEF ENGINEER SARAN DIVISION, NORTH BIHAR POWER HOLDING DISTRIBUTION COMPANY & ANR	Mr.HARISH KUMAR	Mr.VINAY KIRTI SINGH Mr.VIKASH CHANDRA SRIVASTAVA
25.	CWJC/15865/2016 POST RETIRE, NON GAZET	5	SUDHIR KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.MRITUNJAY PRASAD SINGH	Mr.KUMAR ALOK- SC7
26.	CWJC/16026/2016 POST RETIRE, NON GAZET	5	BIRENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.KISHORE KUMAR THAKUR Mr.RAJESH KUMAR	Mr.AJAY KUMAR RASTOGI-AAG10 Mr.LALA PURUSHOTTAM KR RAJGRIHAR
27.	CWJC/16140/2016 POST RETIRE, NON GAZET	4	PREMCHAND PRASAD vs THE STATE OF BIHAR & ORS	Mr.SANJAY KR. SINHA Mr.RAJIB RANJAN JHA	Mr.PUSHKAR NARAIN SHAHI- AAG6 Mr.DR. ANAND KUMAR Mr.(AAG6)
28.	CWJC/16196/2016 POST RETIRE, NON GAZET	5	MALTI DEVI vs THE STATE OF BIHAR & ORS	Mr.PANKAJ MAIJORWAR	Mr.PRABHAT KUMAR VERMA-AAG3 Mr.DR. ANAND KUMAR
29.	CWJC/16267/2016 POST RETIRE, NON GAZET	4	MOST. PHOOL KUMARI vs THE STATE OF BIHAR & ORS	Mr.LALIT NARAYAN JHA	Mr.PARTHA SARTHI-GA4 Mr.DR. ANAND KUMAR
30.	CWJC/16326/2016 POST RETIRE, BOARD/COR	6	VIJAY BHUSHAN PRASAD vs THE BIHAR STATE ELECTRICITY BOARD THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR, BIHAR STATE POWER DISTRIBUTION COMPANY LIMITED & ANR	Mr.SHIV KUMAR Mr.AMITABH RITURAJ	Mr.VINAY KIRTI SINGH Mr.RANJIT SINHA
31.	CWJC/16328/2016 POST RETIRE, SCHOOL SE	3	YOGENDRA SAH vs THE STATE OF BIHAR & ORS	Mr.RAM KISHORE SINGH	Mr.ASHUTOSH RANJAN PANDEY-AAG15
32.	CWJC/16345/2016 POST RETIRE, BOARD/COR	5	BAIKUNTH SHARMA vs THE MUNICIPAL COMMISSIONER, GAYA	Mr.RAVINDRA KUMAR SINHA	Mr.RABINDRA KUMAR PRIYADARSHI
33.	CWJC/16381/2016 POST RETIRE, SCHOOL SE	3	MD. MUSTAQUE vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR Mr.SUBODH KUMAR Mr.NAWAL KISHOR PRASAD	Mr.JITENDRA KR. ROY NO. 1- SC13 Mr.KUMAR PRIYA RANJAN
34.	CWJC/16415/2016 POST RETIRE, SCHOOL SE	1	CHANDESHWAR MANDAL vs THE STATE OF BIHAR & ORS	Mr.RAM SAGAR SINGH	Mr.ASHUTOSH RANJAN PANDEY-AAG15 Mr.RABINDRA KUMAR PRIYADARSHI
35.	CWJC/16455/2016 POST RETIRE, NON GAZET	7	MD. MUSTAKIM vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.RAJEEV KUMAR SINGH Mr.PALLAVI PRIYA YADAV	Mr.MANOJ KR.AMBASTHA-SC26 Mr.CHAITANYA SUAROOP
36.	CWJC/16585/2016 POST RETIRE, HEALTH SE	5	RAMJALA DEVI vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH	Mr.AJAY BEHARI SINHA-GA8 Mr.SATYENDRA KUMAR JHA

37.	CWJC/16586/2016 POST RETIRE, BOARD/COR	5	BRAHMANAND SINGH vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR CHOUDHARY	Mr.ANJANI KUMAR-AAG4 Mr.RAVINDRA KUMAR SHUKLA Mr.HARSHVARDHAN SHIVSUNDARAM
38.	CWJC/16620/2016 POST RETIRE, SCHOOL SE	9	RAMJEE PRASAD vs THE STATE OF BIHAR & ORS	Smt.PRAVINA KUMARI	Mr.PRABHAKAR JHA-GP27 Ms.NIVEDITA NIRVIKAR Mr.KAUSHLENDRA KUMAR SINHA
39.	CWJC/16622/2016 POST RETIRE, BOARD/COR	4	MD. MUZIBUR RAHMAN vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR CHOUDHARY	Mr.VINAY KRITI SINGH-GA2 Mr.RAVINDRA KUMAR SHUKLA Mr.HARSHVARDHAN SHIVSUNDARAM
40.	CWJC/16629/2016 POST RETIRE, NON GAZET	4	KIRAN DEVI vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR CHOUDHARY	Mr.VIKASH KUMAR-SC11 Mr.RAVINDRA KUMAR SHUKLA Mr.HARSHVARDHAN SHIVSUNDARAM
41.	CWJC/16643/2016 POST RETIRE, UNIV./COL	3	DR. RAJESHWAR PRASAD PANDEY vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA Mr.RAUSHAN	Mr.SMT.SHILPA SINGH-GA12 Mr.SATYENDRA KUMAR JHA
42.	CWJC/16667/2016 POST RETIRE, GAZETTED	3	RADHA BIHARI PRASAD vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR	Mr.SMT.ANURADHA SINGH-SC21
43.	CWJC/16687/2016 POST RETIRE, NON GAZET	3	MALA DEVI vs THE STATE OF BIHAR & ORS	Mr.MITHILESH KUMAR UPADHYAY	Mr.HARISH KUMAR-GP8 Mr.DR. ANAND KUMAR
44.	CWJC/16789/2016 POST RETIRE, BOARD/COR	4	KRISHNA BALLABH DAS vs CHAIRMAN CUM MANAGING DIRECTOR, BIHAR STATE POWER HOLDING COMPANY LTD. & ORS	Mr.RAMNANDAN KR. SINHA Mr.NILESH KUMAR NIRALA	Mr.VINAY KIRTI SINGH Smt.ARCHANA SINHA @ ARCHANA SHAHI
45.	CWJC/16790/2016 POST RETIRE, OTHERS	3	BISHUN DEO RAJAK vs THE UNION OF INDIA & ORS	Mr.ARUN KUMAR NO. 1 Mr.BINOD KUMAR PANDEY	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.RAM ANURAG SINGH
46.	CWJC/16817/2016 POST RETIRE, BOARD/COR	4	GANESH LAL vs THE CHAIRMAN, BIHAR STATE POWER HOLDING COMPANY LTD. & ORS	Mr.PRASHANT SINHA	Mr.VINAY KIRTI SINGH Ms.NIVEDITA NIRVIKAR
47.	CWJC/16841/2016 POST RETIRE, POLICE SE	4	BINDESHWARI DEVI vs THE STATE OF BIHAR & ORS	Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH Mr.THAKUR RABINDRA KUMAR	Mr.MD.NASHRUL HODA KHAN-SC1 Ms.NIVEDITA NIRVIKAR Mr.GYAN PRAKASH OJHA (GA7)
48.	CWJC/16860/2016 POST RETIRE, NON GAZET	3	RAM SEVAK MANDAL vs THE STATE OF BIHAR & ORS	Mr.LAKSHMINDRA KUMAR YADAV Mr.PRABHU NARAYAN PRABHAKAR	Mr.KAPILESHWAR PD. YADAV- GP11 Mr.BINOD KUMAR LABH
49.	CWJC/16880/2016 POST RETIRE, SCHOOL SE	3	RAM EQBAL PRASAD RAI vs THE STATE OF BIHAR & ORS	Mr.DHARMESH KUMAR	Mr.SUBHASH CHANDRA MISHRA- SC16 Mr.UDAY KUMAR
50.	CWJC/16882/2016 POST RETIRE, OTHERS	3	KRISHNA KUMAR vs BIHAR STATE COOPERATIVE MARKETING UNION LTD. & ORS	Mr.NIRAJ KUMAR Mr.NIRAJ KUMAR	Mr.ISHWARI SINGH
51.	CWJC/16897/2016 POST RETIRE, SCHOOL SE	5	CHHOTELAL PD. GUPTA & ORS vs THE STATE OF BIHAR & ORS	Mr.VIPIN KUMAR SINGH Mr.SACHIN KUMAR Mr.AVINASH KUMAR	Mr.SMT. SHILPA SINGH-GA12 Mr.KUMAR PRIYA RANJAN

(AFTER THE ABOVE)

FOR ADMISSION

1.	CWJC/1098/2015 with PROMOTION , SCHOOL SE	6	LAKSHMAN PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.SC15- AJIT PRATAP SINGH Mr.RAGHWENDRA KUMAR (SC22)
2.	CWJC/1113/2015 PROMOTION , SCHOOL SER.	5	RAGHAVJI SINHA vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.SC13- ARVIND KUMAR NO. 1 Mr.S. IQBAL AHMAD (SC20)
3.	CWJC/1100/2015 HONORAR/OT , SCHOOL SE	6	SHAMBHU RAVIDAS vs THE STATE OF BIHAR & ORS	Mr.SYED FIROZ RAZA	Mr.GP16- RAJESH SINGH
4.	CWJC/1101/2015 PROMOTION , SCHOOL SE	6	MAHMOOD ALAM & ANR vs THE STATE OF BIHAR & ORS	Mr.DIWAKAR PRASAD SINGH	Mr.SC10 SHEO SHANKAR PD.

5.	CWJC/1124/2015 OTHERS, UNIV./COLLEGE	7	DR. PRADIP KUMAR LAL vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA KR SINHA NO.2	Mr.SC18- N. HODA KHAN Mr.AMARENDRA KUMAR Mr.SHIVENDRA SHANKAR Mr.RAJENDRA KUMAR GIRI
6.	CWJC/1126/2015 OTHERS, SCHOOL SER.	3	RISHIKESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KISHORE THAKUR	Mr.DINBANDHU SINGH (GP9) Mr.MANOJ MADHAV Mr.AJAY KUMAR Mr.BIRJU PRASAD (GP13) Mr.BIRJU PRASAD (GP13)
7.	CWJC/1132/2015 REM/DIS/TER, SCHOOL SE	3	SURUCHI KUMARI vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR SHARMA	Mr.RAJIV KUMAR SINGH (GP2) Mr.NAVIN NIKUNJ Mr.NAGENDRA RAI Mr.PRABHAKAR JHA (GP-27)
8.	CWJC/1175/2015 PROMOTION , UNIV./COL	6	DR. RAJENDRA PRASAD SINGH @ RAJENDRA PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR SINGH Mr.PRAVIN KUMAR	Mr.GP1- U.S.S.SINGH Mr.RITESH KUMAR Mr.GIRIJISH KUMAR
9.	CWJC/1199/2015 REM/DIS/TER, SCHOOL SE	3	KANHAIYA DUBEY vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR PANDEY Mr.ARBIND KUMAR SINGH	Mr.SC14- DR. ANSHUMAN
10.	CWJC/1205/2015 PROMOTION , SCHOOL SE	7	RAMAYAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR Mr.ARVIND KUMAR SINGH	Mr.GA3- VINAY KIRTI SINGH Mr.SATISH NARAIN SINGH
11.	CWJC/1206/2015 SALARY, SCHOOL SER.	4	SEEMA KUMARI vs THE STATE OF BIHAR & ORS	Mr.AMAR PRAKASH	Mr.SC19-AJAY BIHARI SINHA
12.	CWJC/1215/2015 SALARY, SCHOOL SER.	4	ARBIND KUMAR vs THE STATE OF BIHAR & ORS	Mr.AMAR PRAKASH	Mr.SC17-ARBIND KUMAR NO. II Mr.NAGENDRA PD.YADAV (SC23)
13.	CWJC/1217/2015 OTHERS, SCHOOL SER.	3	SMT. PUNAM DEVI & ANR vs THE STATE OF BIHAR & ORS	Mr.AWADHESH PRASAD SINHA Mr.KUMAR MRITUNJAY NARAIN	Mr.SC21- KUMAR MANISH Mr.GIRIJISH KUMAR Mr.KUMAR MANISH (SC 5)
14.	CWJC/1228/2015 OTHERS, SCHOOL SER.	4	RABINDRA NATH SINHA & ORS vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.SC33- RITESH KUMAR Mr.AJEET KUMAR (GA9)
15.	CWJC/1258/2015 SELECTION , SCHOOL SE	4	SHAHEEN PERVEEN vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR	Mr.AAG13- A.K.CHAUDHARY Mr.BINAY KUMAR SINGH Mr.RAVI NANDAN Mr.MURARI SHARAN TIWARI
16.	CWJC/1267/2015 SALARY, SCHOOL SER.	4	ARFAT HAYAT vs THE STATE OF BIHAR & ORS	Mr.AMAR PRAKASH	Mr.SC16- ABBAS HAIDER
17.	CWJC/1299/2015 COMP.GRND. , SCHOOL SE	4	SANDIP KUMAR ROUSHAN vs THE STATE OF BIHAR & ORS	Mr.JAI KISHOR PODDAR	Mr.GP21- SANJAY PANDEY Mr.RANJEET KUMAR PANDEY Mr.HARGOVIND SINGH HIMKAR Mr.SUSHIL KUMAR (GP22)
18.	CWJC/1301/2015 SALARY, SCHOOL SER.	4	BHOLA YADAV vs THE STATE OF BIHAR & ORS	Mr.AMAR PRAKASH	Mr.SC11- ASHOK KUMAR
19.	CWJC/1304/2015 SALARY, SCHOOL SER.	4	DASHRATH KUMAR vs THE STATE OF BIHAR & ORS	Mr.AMAR PRAKASH	Mr.SC13- ARVIND KUMAR-1 Mr.SYED IQBAL AHMAD (SC20)
20.	CWJC/1331/2015 REM/DIS/TER, SCHOOL SE	5	GOPAL PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR VERMA Mr.SUMAN KUMAR VERMA Mr.PRIYADARSHI MATRI SHARAN Mr.ANJANI KUMAR Mr.SITARAM PRASAD	Mr.RAJIV KUMAR SINGH (GP2) Mr.PRABHAKAR JHA (GP-27)

21.	CWJC/1358/2015 SELECTION , UNIV./COL	3	SUDHIR KUMAR vs RAJENDRA AGRICULTURAL UNIVERSITY & ORS	Mr.GAJANAN ARUN Mr.GAJENDRA KUMAR SINGH	Mr.CHANDRA MOHAN SINGH Mr.PRAKASH MAHTO Mr.ARVIND UJJWAL SC-24
22.	CWJC/1360/2015 RGL.AD-HOC., UNIV./COL	3	PARMESHWAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.GIRISH CHANDRA JHA	Mr.PANDEY S SAHAY (SC31) Mr.CHANDRA MOHAN SINGH Mr.AJAY BEHARI SINHA Mr.ANIL KUMAR UPADHYAYA (SC2) Mr.ARCHANA MEENAKSHEE (GP6)
23.	CWJC/1377/2015 COMP.GRND. , SCHOOL SE	5	RAKESH RANJAN GUPTA vs THE STATE OF BIHAR & ORS	Mr.DEEPAK KUMAR Mr.DHANANJAY KUMAR GUPTA	Mr.KUNDAN BHADUR SINGH (SC22)
24.	CWJC/1378/2015 COMP.GRND. , SCHOOL SE	3	ZINAT ARA vs THE STATE OF BIHAR & ORS	Mr.MD. JUBAIR ANSARI Mr.MRITYUNJAY KUMAR	Mr.AAG12- RAVINDRA NATH DUBEY Mr.MD. RASHID ALAM Mr.SARVESH KUMAR SINGH (AAG13)
25.	CWJC/1385/2015 SELECTION , SCHOOL SE	4	BHAWESH KUMAR & ANR vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.MANOJ KUMAR Mr.PUSHPA SINHA	Mr.SC5- SATYADEO KUMAR Mr.ANANT PD.SINGH (SC15)
26.	CWJC/1409/2015 PROMOTION , SCHOOL SE	4	ARVIND KUMAR vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR MISHRA	Mr.ANIL KR UAPDHYAY (SC20) Mr.BINITA SINGH (SC28)

FOR ORDERS

1.	CWJC/15379/2015 REM/DIS/TER, UNIV./COL	11	SATYA PRAKASH vs THE UNION OF INDIA & ORS	Mr.AMIT PRAKASH Mr.RAJESH RANJAN Mr.SANJEEV KUMAR Mr.KUMAR MANISH	Mr.BHARAT BHUSHAN Mr.ALOK KUMAR AGRAWAL Mr.NITESH KUMAR Smt.SUSHILA AGRAWAL Mr.S.D SANJAY (ADDL. SOC. GEN.) Mr.AWADH BIHARI OJHA Mr.DR.PUNAM KUMARI SINGH (CGC)
2. with	CWJC/7701/2017 CONTIN.SER , UNIV./COL	21	DR. RAJ KUMAR MAZUMDAR vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINGH Mr.SANTOSH KUMAR Mr.BRAJESH KUMAR PANDEY	Mr.SMT.SHILPA SINGH-GA12 Mr.AMARENDRA NATH VERMA Mr.RAJENDRA KUMAR GIRI Mr.PRIYANK DEEPAK Mr.GIRIJISH KUMAR
3. with	CWJC/14428/2017 CONTIN.SER , UNIV./COLLEGE SER.	1	DR. USHA SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.HARSH SINGH	Mr.MADANJIT KUMAR-GP20 Mr.RITESH KUMAR Mr.AMARENDRA NATH VERMA Mr.RAJENDRA KUMAR GIRI Mr.NAVIN PRASAD SINGH Mr.NARAYAN SINGH Mr.(GA12)
4. with	CWJC/14917/2017 CONTIN.SER , UNIV./COLLEGE SER.	3	BRIJ KISHORE TIWARY vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA Mr.RAJESH KUMAR SINGH Mr.RAUSHAN Mr.UJJAWAL BHUSHAN Mr.	Mr.A. R. PANDEY - AAG15 Mr.AMARENDRA NATH VERMA Ms.RENU JHA Mr.RAJENDRA KUMAR GIRI Mr.AWADHESH PRASAD SINHA
5. with	CWJC/14748/2017 CONTIN.SER , UNIV./COLLEGE SER.	1	DR. ASAD HASAN vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA Mr.RAUSHAN Mr.UJJAWAL BHUSHAN	Mr.M. PD. YADAW-GP23 Mr.AMARENDRA NATH VERMA Mr.NAGENDRA KUMAR SINGH Mr.RAJENDRA KUMAR GIRI

6. CWJC/14744/2017 with CONTIN.SER , UNIV./COLLEGE SER.	1	DR. UPENDRA KUNWAR vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA Mr.RAUSHAN Mr.UJJAWAL BHUSHAN	Mr.KAMESHWAR KUMAR -GP17 Mr.AMARENDRA NATH VERMA Mr.NIKHIL KUMAR AGRAWAL Mr.VIKAS RATAN BHARTI Mr.RAJENDRA KUMAR GIRI
7. CWJC/15644/2017 with CONTIN.SER , UNIV./COLLEGE SER.	1	DR. HARI NARAYAN THAKUR vs THE STATE OF BIHAR & ORS	Mr.NAMRATA MISHRA Smt.ARCHANA JHA Mr.CHHOTE LAL MISHRA	Mr.SMT. SHILPA SINGH - GA12 Mr.AMARENDRA NATH VERMA Ms.RENU JHA Mr.RAJENDRA KUMAR GIRI Mr.AWADHESH PRASAD SINHA
8. CWJC/15800/2017 with CONTIN.SER , UNIV./COLLEGE SER.	1	DR. UMESH PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.ARCHANA JHA Mr.CHHOTE LAL MISHRA	Mr.PRABHAKAR JHA - GP26 Mr.AMARENDRA NATH VERMA Ms.RENU JHA Mr.RAJENDRA KUMAR GIRI Mr.AWADHESH PRASAD SINHA
9. CWJC/14478/2017 with CONTIN.SER , UNIV./COLLEGE SER.	1	DR. PREM KANT JHA & ORS vs THE STATE OF BIHAR & ORS	Mr.KRISHNA CHANDRA Mr.KRISHNA CHANDRA	Mr.M. PD. YADAW-GP23 Mr.AMARENDRA NATH VERMA Mr.MD. NADIM SERAJ Mr.RAJENDRA KUMAR GIRI
10. CWJC/14508/2017 with CONTIN.SER , UNIV./COLLEGE SER.	1	DR. RAM NARESH KUNWAR & ORS vs THE STATE OF BIHAR & ORS	Mr.SATYAM SHIVAM SUNDARAM	Mr.ASHUTOSH RANJAN PANDEY -AAG15 Mr.AMARENDRA NATH VERMA Mr.MD. NAZIR ANSARI Mr.VIKAS RATAN BHARTI Mr.RAJENDRA KUMAR GIRI
11. CWJC/14493/2017 with CONTIN.SER , UNIV./COLLEGE SER.	1	DR. SHASHI BHUSHAN SINGH vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA Mr.RAUSHAN Mr.UJJAWAL BHUSHAN	Mr.JITENDRA KUMAR ROY -SC13 Mr.AMARENDRA NATH VERMA Mr.MD. NADIM SERAJ Mr.RAJENDRA KUMAR GIRI
12. CWJC/14539/2017 with CONTIN.SER , UNIV./COLLEGE SER.	1	DR. RAM SHRESTHA ROY vs THE STATE OF BIHAR & ORS	Mr.VED PRAKASH SRIVASTVA Mr.SANJAY KUMAR JHA	Mr.JITENDRA KUMAR ROY -SC13 Mr.AMARENDRA NATH VERMA Mr.NAGENDRA KUMAR SINGH Mr.RAJENDRA KUMAR GIRI
13. CWJC/2250/2017 with CONTIN.SER , UNIV./COLLEGE SER.	4	DR. ASHUTOSH KUMAR SINHA & ANR vs THE STATE OF BIHAR & ORS	Mr.NAVIN PRASAD SINGH Mr.NARAYAN SINGH Mr.RABI BHUSHAN PRASAD NO. 1 Mr.KRISHNA CHANDRA Mr.VIJAY PRAKASH BHARGAVA	Mr.ASHUTOSH RANJAN PANDEY- AAG15 Mr.VIRENDRA PRASAD Mr.PIYUSH LALL Mr.GIRIJISH KUMAR Mr.SUNIL KUMAR SINGH Mr.AMARENDRA NATH VERMA Mr.RAJENDRA KUMAR GIRI Mr.PRABHAKAR KUMAR Mr.RAMCHANDRA SINGH Mr.RITESH KUMAR Smt.NUTAN SAHAY Mr.HARSH SINGH Mr.(AAG15)

14. with	CWJC/14562/2017 CONTIN.SER , UNIV./COLLEGE SER.	1	DR. RAJ KUMAR MADHUKAR vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.SITARAM PRASAD Mr.ANJANI KUMAR	Mr.KAMESHWAR KUMAR - GP-17 Mr.AMARENDRA NATH VERMA Mr.ARABIND NATH PANDEY Mr.PRABHAT KUMAR VERMA Mr.RAJENDRA KUMAR GIRI
15. with	CWJC/14688/2017 CONTIN.SER , UNIV./COLLEGE SER.	1	DR. RAKESH VERMA vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA Mr.RAUSHAN Mr.UJJAWAL BHUSHAN	Mr.MADANJIT KUMAR - GP20 Mr.AMARENDRA NATH VERMA Mr.MD. NADIM SERAJ Mr.RAJENDRA KUMAR GIRI Mr.S.N.P. SINHA
16.	CWJC/14743/2017 CONTIN.SER , UNIV./COLLEGE SER.	1	DR. RAM PRAKASH CHANDRA VERMA & ORS vs THE STATE OF BIHAR & ORS	Mr.PRABHAKAR KUMAR	Mr.S.C. MISHRA-SC16 Mr.AMARENDRA NATH VERMA Mr.SHAILENDRA KUMAR SINGH Mr.MANJARI KUMARI Mrs.REKHA PRASAD
17.	CWJC/3727/2015 PAY SCALES , SCHOOL SE	13	VINAY KUMAR SINGH @ BINAY KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.AVANINDRA KUMAR JHA Mr.PURUSHOTTAM KUMAR JHA	Mr.SC31-PANDEY S.SAHAY Mr.ARCHANA MEENAKSHEE (GP6)

FOR ADMISSION

1. with	CWJC/13572/2015 OTHERS, SCHOOL SER.	20	JAMUI ZILA TALIMI MARKAZ WORKERS ASSOCIATION vs THE STATE OF BIHAR & ORS	Mr.MD. ANISUR RAHMAN Mr.MD.AKRAM NAIYER	Mr.GP15- SHARAD KUMAR SINHA Mr.SITA R. YADAV (GP 16)
2.	CWJC/2372/2017 OTHERS, SCHOOL SER.	3	MD. ALAM ANSARI & ORS vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR Mr.SUNIL KUMAR SINGH	Mr.MADANJEET SINGH-GP20
3.	CWJC/18329/2015 REM/DIS/TER, UNIV./COL	10	ANCHALA & ORS vs THE STATE OF BIHAR & ORS	Mr.BIBHAKAR TIWARY Mr.SHISHIR KUMAR Mr.SUSHIL KUMAR SINGH Mr.ARCHANA PALKAR KHOPDE	Mr.P.K. VERMA (AAG5) Mr.NIKHIL KUMAR AGRAWAL Mr.SANTOSH KUMAR JHA Mr.SHISHIR KUMAR Mr.SUNIL KUMAR SINGH Mr.SHRI NATH PATHAK Mr.KUMAR BRIJNANDAN Mr.ARCHANA PALKAR KHOPDE
4.	CWJC/19437/2015 SELECTION , SCHOOL SE	7	FARIDA KHATOON & ANR vs THE CHIEF SECTETARY GOVERNMENT OF BIHAR & ORS	Mr.PRAMOD RAJPATI Mr.AMAR PRAKASH	Mr.GP13- NASIM YAHYA
5.	CWJC/7104/2016 REVERSION, OTHERS	10	DR. AWALENDRA KUMAR THAKUR vs THE UNION OF INDIA & ORS	Mr.ARVIND KUMAR JHA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.DR. ANSHUMAN Mr.SANJAY KUMAR Mr.RAM ANURAG SINGH (CGC)
6.	CWJC/15525/2017 SCH.COLL.UNIV.(EXCL.SE	6	SHOBHA KUMARI & ORS vs MAGADH UNIVERSITY, BODH GAYA, THROUGH ITS REGISTRAR & ORS	Mr.AMARESH KUMAR SINGH Mr.SUSHIL KUMAR RAY Mr.MANI MADHUKAR Mr.AJAY KUMAR OJHA	Mr.RAJENDRA KUMAR GIRI Mr.DR. KUMAR AMITESH CHANDRA

(AT 3.15 P.M.)

TIEDUP MATTERS

FOR ORDERS (ON OFFICE NOTES)

1.	MJC/1884/2018 CONTEMPT- SJ IN (CWJC/20099 /2016)	1	SUBHASH CHANDRA MISHRA vs LALIT NARAYAN MITHILA UNIVERSITY, KAMESHWAR NAGAR, DARBHANGA THROUGH ITS REGISTRAR & ORS	Mr.ANUJ KUMAR Mr.BIJAY KUMAR PATHAK	Mr.MD. NADIM SERAJ Mr.AJAY BEHARI SINHA

FOR ADMISSION

1.	MJC/1604/2016 RESTORATION-SJ IN (CWJC/16194 /2013)	1	DHARM SHEELA DEVI & ANOTHER vs THE STATE OF BIHAR & ORS	Mr.CHANDRA KANT	Mr.AAG10 PUSHKAR NARAIN SAHI

2.	MJC/2863/2016 RESTORATION-SJ IN (CWJC/20391 /2011)	6	PRAKASH PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.PRABHAT KUMAR SINGH Mr.SURENDRA KUMAR SINGH	Mr.SC20- DR. ANIL KUMAR UPADHAYAYA Mr.NAMRATA MISHRA Mr.BINITA SINGH (SC28)
3.	MJC/926/2018 RESTORATION-SJ IN (CWJC/18165 /2014)	1	RAJ KISHORE SINGH vs THE STATE OF BIHAR & ORS	Mr.SURYA NARARYAN PODDAR	Mr.MR. S. S. P. YADAV (SC 14)
4.	CR. MISC./18423/2018 MOD (SJ) IN (CR. REV./1268 /2011)	1	RAMDEO SAH vs THE STATE OF BIHAR & ORS	Mr.PUSHPENDRA KUMAR SINGH	Mr.SRI NITYANAND (APP114)
5.	CWJC/18123/2017 SENIORITY , UNIV./COL	3	MAITREYEE CHATTOPADHYAYA vs THE STATE OF BIHAR & ORS	Mr.SHIV KUMAR Mr.BINOD KUMAR JHA Mr.SAHJA NAND SHARMA	Mr.A.R.PANDEY -AAG15
6.	CR. MISC./34804/2017 R.BAIL IPC 302,307,341 R.BAIL-1	5	VIKASH MANDAL vs THE STATE OF BIHAR	Mr.Suman Kumar MishraSUMAN KUMAR MISHRA	Mr.SRI AJIT KUMAR (APP73)
7.	CR. MISC./56405/2017 R.BAIL IPC 302,34 & 27 R.BAIL-1	7	KANHAYA RAI @ KANHAIYA RAI vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SRI SAKIR AHMAD (APP195) Mr.RAVI PRAKASH
8.	C. REV./362/2017 IN (MJC/966 /2017)	3	RAKESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.PRIYANK SAMDARSHI Mr.PRAVEEN KUMAR	Mr.KHURSHID ALAM (AAG-12)
9.	MJC/2684/2017 CONTEMPT- SJ IN (CWJC/6979 /2016)	1	COUNCIL OF ALLAMA IQBAL COLLEGE & ALLIED INSTITUTIONS, BIHARSHARIF & ANR vs THE STATE OF BIHAR THROUGH, SRI ANJANI SINGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.AJAY KUMAR SINGH Mr.MANOJ PRIYADARSHI	Mr.KHURSHID ALAM - AAG 12 Mr.GYAN PRAKASH OJHA
10.	MJC/3723/2017 CONTEMPT- SJ IN (CWJC/19582 /2016)	1	SANAT KUMAR JAIPURIAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF AGRICULTURE, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RAY SAURABH NATH Mr.MANJRI NATH Mr.MANAS PRAKASH	Mr.SARVESH KUMAR SINGH - AAG 13
11.	MJC/3822/2017 CONTEMPT- SJ IN (CWJC/19043 /2016)	1	SHRI KRISHNA PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH Mr.RANVIJAY SINGH	Mr.SMT. SHILPA SINGH - GA 12 Mr.ARABIND NATH PANDEY Mr.PRABHAT KUMAR VERMA
12.	MJC/3823/2017 CONTEMPT- SJ IN (CWJC/7363 /2016)	1	DR. RAJENDRA PANDEY vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH Mr.RANVIJAY SINGH	Mr.SMT. SHILPA SINGH - GA 12 Mr.ARABIND NATH PANDEY Mr.PRABHAT KUMAR VERMA
13.	MJC/11/2018 CONTEMPT- SJ IN (CWJC/1442 /2017)	1	SMITA KUMARI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT BIHAR, PATNA SRI R. K. MAHAJAN & ORS	Mr.ZEYAUL HODA	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
14.	MJC/703/2018 CONTEMPT- SJ IN (CWJC/15360 /2015)	1	MOST. RAJWATI DEVI vs THE STATE OF BIHAR & ORS	Mr.LALAN KUMAR SINGH	Mr.RAJ BALLABH PRASAD YADAV - AAG 11 Mr.S. M. EHTESHAM
15.	MJC/707/2018 CONTEMPT- SJ IN (CWJC/14681 /2016)	3	SHIV SHANKAR vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, PERSONNEL AND ADMINISTRATIVE DEPARTMENT, BIHAR, PATNA & ORS	Mr.MUKESH KUMAR Mr.SHIVJEE SINGH	Mr.PARTH SARTHI - GA 4
16.	CR. WJC/1235/2014	8	ABDUL QUASIM ANSARI vs THE STATE OF BIHAR THROUGH HOME DEPARTMENT & ORS.	Mr.GAURAV GOVIND	Mr.GA10-SMT. NIVEDITA NIRVIKAR Mr.GYAN PRAKASH OJHA (GA7)
17.	MJC/1110/2017 CONTEMPT- SJ IN (CWJC/21476 /2013) AT 3.15 P.M.	5	SANJAY KUMAR vs SHRI AMRIT LAL MEENA, THE SECRETARY, ROAD CONSTRUCTION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.SHRI PRAKASH SRIVASTAVA Mr.RAJEEV RANJAN Mr.NAVIN ANAND Mr.SANTOSH BHARTI	Mr.RAJ BHALLABH PRASAD YADAV - AAG 11
18.	CR. MISC./30179/2015 A.BAIL 307,447,341,323 A.BAIL	3	SANTOSH KUMAR SINGH @ SANTOSH SINGH vs THE STATE OF BIHAR	Mr.RADHA MOHAN SINGH	Mr.SHAILENDRA KUMAR 1(APP) Mr.ARBIND KUMAR MISHRA

19.	CR. MISC./47861/2015 A.BAIL IPC 414,34 A.BAIL	8	MD. MOKHTAR vs THE STATE OF BIHAR	Mr.HARSH SINGH	Mr.SHYAMESHWAR DAYAL(APP)
20.	CR. MISC./51569/2015 A.BAIL IPC 409,420,467 A.BAIL	3	VIJAY CHOUDHARY vs THE STATE OF BIHAR	Mr.NILESH KUMAR	Mr.MANOJ KUMAR (APP)
21.	CR. MISC./1965/2016 A.BAIL IPC 409,34 A.BAIL	1	GUNESHWAR SINGH vs THE STATE OF BIHAR	Mr.ANURAG SAURAV	Mr.SMT.SANGITA SHARMA (APP)
22.	CR. MISC./22468/2016 A.BAIL 307,448,147,148 A.BAIL	1	SANJAY KUMAR SINGH @ TUNNA THAKUR vs THE STATE OF BIHAR	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.P.K.PANDAY(APP)
23.	CR. MISC./30470/2016 A.BAIL 420,419,467,468 A.BAIL	7	RUPESH KUMAR vs THE STATE OF BIHAR	Mr.MD. NAJMUL HODDA Mr.ANAMUL HAQUE	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129) Mr.BIPIN KUMAR SINHA (CBI)
24.	CR. MISC./55250/2016 A.BAIL IPC 307,147,148 A.BAIL	1	SK. ASHGAR ALI @ AUNGREJ @ ASHGAR ALI vs THE STATE OF BIHAR	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)
25.	CR. MISC./10704/2017 A.BAIL IPC 409 & 134 P A.BAIL	3	MUKHDEO KUMAR YADAV & ORS vs THE STATE OF BIHAR	Mr.MD. JAVED JAFAR KHAN	Mr.SMT. PRONATI SINGH (APP44)
26.	CR. MISC./13995/2017 A.BAIL IPC 302,34 & 27 A.BAIL	1	SANTOSH MAHTO vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR Mr.PRAMOD KUMAR VERMA Mr.RANJIT KUMAR THAKUR	Mr.SMT PUSHPA SINHA (APP45)
27.	CR. MISC./23306/2017 A.BAIL IPC 354 A.BAIL	8	SUNIL KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.BINIT KUMAR Mr.SANDHYA KUMARI	Mr.SRI S.M. RAHMAN (APP57)
28.	CR. MISC./3873/2018 A. BAIL IPC 120B,420,4 A.BAIL	1	NAVIN KUMAR vs UNION OF INDIA THROUGH THE CENTRAL BUREAU OF INVESTIGATION, PATNA.	Mr.MAHESH PRASAD	Mr.BIPIN KUMAR SINHA (SC,CBI)
29.	MJC/1409/2017 CONTEMPT- SJ IN (CWJC/269 /2016)	4	RAJESH JAIN vs THE STATE OF BIHAR THROUGH MR. CHAITANYA PRASAD, THE PRINCIPAL SECRETARY CUM COMMISSIONER, DEPARTMENT OF URBAN DEVELOPMENT, GOVERNMENT OF BIHAR & ORS	Mr.PRITISH KUMAR LAL Mr.ANAND BHUSHAN Mr.RAJEEV SHEKHAR	Mr.YOGENDRA PRASAD SINHA - AAG7 Mr.KUMAR RAVISH Mr.RAMESH KUMAR AGRAWAL Mr.MANOJ KUMAR SINHA Mr.BINOD KUMAR SINHA
30.	MJC/271/2017 33. MJC IN (CWJC/8263 /2014)	1	GANGA BHAGAT vs THE STATE OF BIHAR & ORS	Smt.VEENA KUMARI JAISWAL	Mr.MD. KHURSHID ALAM (AAG 12)
31.	MJC/902/2010 CONTEMPT- SJ	30	SURAJ DEVI vs STATE OF BIHAR & ORS.	Mr.SANJEEV KUMAR	Mr.(GP4) Mr.DIGVIJAY SINGH Mr.AJAY KUMAR SINHA Mr.VIVEKANAND PRASAD SINGH Mr.MD. NADIM SERAJ Mr.DR. KUMAR AMITESH Mr.RAJIV ROY(GP5)
32.	MJC/742/2013 CONTEMPT- SJ IN (CWJC/1146 /1998)	8	SHAILENDRA NARAIN SINHA vs THE STATE OF BIHAR & ORS	Mr.SITA RAM SHARAN Mr.UMA KANT VERMA Mr.DR.MANKESHWAR TIWARI	Mr.SHYAM KISHOR SHARMA (GA3) Mr.RAJESHWAR SINGH (GA10)
33.	MJC/2567/2013 CONTEMPT- SJ IN (CWJC/2994 /2000)	4	SURYA KUMAR SINGH & ORS. vs STATE OF BIHAR & ANR	Dr.DR.RAJ KUMAR SINGH	Mr.AWANISH NANDAN SINHA Mr.AWANISH NANDAN SINHA (GP21)
34.	MJC/5965/2013 CONTEMPT- SJ IN (CWJC/2994 /2000)	4	MUNNI KUMARI vs STATE OF BIHAR & ANR	Mr.MRITYUNJAY KUMAR Mr.RAJAN Mr.PUSPANJALI SHARMA	Mr.SUNIL KR. MANDAL (SC24) Mr.SUNIL KUMAR MANDAL (SC3)
35.	MJC/2235/2014 CONTEMPT- SJ IN (C.R./203 /2013)	6	SMT. DHANARAJIA DEVI vs M/S NISSA REALTORS PVT. LTD. HAVING CORPORATE IDENTITY	Mr.SHYAM NARAYAN PANDEY	Mr.RAJESH RANJAN Mr.DRONACHARYA Mr.PANKAJ KUMAR SINHA
36.	MJC/4084/2014 CONTEMPT- SJ IN (CWJC/12705 /2005)	6	RAMESHWAR RAI vs THE STATE OF BIHAR & ORS	Mr.SACHIDA NAND RAI Mr.ARUN KUMAR SINGH	Mr.S.A. ALAM (SC3) Mr.S.S.P.YADAV (SC14)

37.	MJC/1209/2015 CONTEMPT- SJ IN (CWJC/15445 /2008)	3	SAUGATO ROY vs THE STATE OF BIHAR & ORS	Mr.VIRENDRA PRASAD	Mr.KUNDAN BHADUR SINGH (SC22) Mr.DR. KUMAR AMITESH CHANDRA Mr.RAJENDRA KUMAR GIRI
38.	MJC/1460/2015 CONTEMPT- SJ IN (CWJC/14733 /2005)	3	SURENDRA PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.AJEET KUMAR (SC28) Mr.INDRADEO PRASAD (SC27)
39.	MJC/2087/2015 CONTEMPT- SJ IN (CWJC/15513 /2005)	3	PROF. RAM CHANDRA PD. DEVA RETIRED PROFESSOR vs THE STATE OF BIHAR & ORS	Mr.RATAN KUMAR KUMAR	Mr.GP30 RAJU GIRI
40.	MJC/2414/2015 CONTEMPT- SJ IN (CWJC/8818 /2011)	4	SHRI SHYAM NARAYAN MALLIK vs THE STATE OF BIHAR & ORS	Mr.RAJENDRA LAL DAS Mr.ACHINTYA ANAND	Mr.DHURJATI KR PRASAD (GP7)
41.	MJC/170/2016 CONTEMPT- SJ IN (CWJC/9645 /2005)	1	CHANDRAWALI SINGH @CHANDRAWATI SINGH vs THE STATE OF BIHAR & ORS	Mr.PANCHAM LAL JAISWAL Mr.RAJU KUMAR	Mr.AAG10 P N SHAHI Mr.AMRENDRA NARAYAN RAI
42.	MJC/206/2016 CONTEMPT- SJ IN (CR. WJC/223 /2015)	1	MANORMA DEVI vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY DEPARTMENT OF HOME GOVT. OF BIHAR & ORS	Mr.JEETENDRA NARAYAN	Mr.GAUTAM BOSE (AAG8)
43.	MJC/260/2016 CONTEMPT- SJ IN (CR. MISC./19003 /2012)	1	SUBHASH KESHRI & ANR vs THE STATE OF BIHAR ANR.	Mr.MITHILESH KUMAR UPADHYAY Mr.OM PRAKASH UPADHYAY	Mr.DEVENDRA KR SINHA (AAG2)
44.	MJC/856/2016 CONTEMPT- SJ IN (CWJC/484 /2009)	1	MOST. KIRAN DEVI vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR SINHA	Mr.YOGENDRA PD. SINHA (AAG15) Mr.AMAR NATH SINGH
45.	MJC/879/2016 CONTEMPT- SJ IN (CWJC/13679 /2011)	1	AWADESH KUMAR THAKUR vs THE STATE OF BIHAR & ORS	Mr.KUMAR KAUSHIK	Mr.DEVENDRA KR SINHA (AAG2) Mr.NAMRATA MISHRA Mr.VINAY KIRTI SINGH
46.	MJC/973/2016 CONTEMPT- SJ IN (CWJC/18006 /2015)	1	OM SHIVAM MODERN RICE MILL PVT. LTD. THROUGH ITS MANAGING DIRECTOR AJAY KUMAR & ANR vs UNITED BANK OF INDIA THROUGH ITS MANAGING DIRECTOR HEAD OFFICE NAMELY P. SRINAVASAN & ORS	Mr.SANTOSH KUMAR Mr.AMIT KUMAR	Mr.BINOD BIHARI SINHA
47.	MJC/1113/2016 CONTEMPT- SJ IN (CWJC/18444 /2008)	1	RAJANI KANT CHOUBEY EX SENIOR MANAGER CENTRAL BANK OF INDIA vs SH. RAJEEV RISHI THE CHAIRMAN & MANAGING DIRECTOR CENTRAL BANK OF INDIA & ORS	Mr.PRADIP KUMAR	Mr.AJAY KUMAR SINHA
48.	MJC/1149/2016 CONTEMPT- SJ IN (CWJC/2444 /2012)	1	KAMTA PRASAD SINGH vs THE FOOD CORPORATION OF INDIA THROUGH SRI YOGENDRA TRIPATHI ITS CHIF M.D. FOOD & CIVIL SUPPLIES CONSUMER AFFAIRS GOVT. OF INDIA & ORS	Mr.ACHAL KUMAR SINHA	Mr.PRABHAKAR TEKRIWAL
49.	MJC/1247/2016 CONTEMPT- SJ IN (CWJC/15703 /2012)	4	MOHAN JHA vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA JHA Mr.KRISHNA CHANDRA JHA Mr.DHIRENDRA KUMAR JHA Mr.PUSHPA RANI Mr.SHIVA KUMARI JHA Mr.RUPAM KUMARI Mr.VIVEK KUMAR	Mr.GA9 A.K. SINHA Mr.CHANDRA MOHAN SINGH Mr.AJAY BEHARI SINHA
50.	MJC/1260/2016 CONTEMPT- SJ IN (CWJC/12919 /2012)	1	NITYA NARAYAN CHOUBEY vs SUJATA CHATURVEDI THE ADMINISTRATOR BIHAR STATE ROAD TRANSPORT CORPORATION & ORS	Mr.AVINASH Mr.SANJEEV KUMAR Mr.ARVIND KUMAR PRADHAN	Mr.SAROJ KUMAR SHARMA Mr.ARVIND KUMAR
51.	MJC/1321/2016 CONTEMPT- SJ IN (CWJC/3605 /2014)	1	PRAMOD KUMAR KANTH ASSISTANT EXECUTIVE ENGINEER vs THE STATE OF BIHAR THROUGH SRI PRATYA AMRIT PRINCIPAL SECRETARY DEPARTMENT OF ELECTRICITY & ORS	Mr.PRAMOD KUMAR MALLICK Mr.SACHCHIDA NAND LAL KARAN	Mr.VINAY KIRTI SINGH

52.	MJC/1341/2016 CONTEMPT- SJ IN (CWJC/22372 /2011)	1	SHIV SHANKAR MISHRA vs THE STATE OF BIHAR THROUGH MR. ANJANI KUMAR SINGH THE CHIEF SECRETARY BIHAR & ORS	Mr.LAKSHMINDRA KUMAR YADAV Mr.PRABHU NARAYAN PRABHAKAR	Mr.GEETA KUMARI (GP28) Mr.RAJEEV RANJAN Mr.SANJAY KUMAR Mr.AJAY KR.RASTOGI (AAG10)
53.	MJC/1385/2016 CONTEMPT- SJ IN (CWJC/10300 /2015)	1	DILIP KUMAR SINHA vs THE ALLAHABAD BANK THROUGH RAKESH SETHI THE CHAIRMANCUM MANAGING DIRECTOR OF ALLAHABAD BANK HEAD OFFICE & ORS	Mr.AJATSHATRU	Mr.AJAY KUMAR SINHA Mr.BINOD KUMAR SINHA
54.	MJC/1386/2016 CONTEMPT- SJ IN (CWJC/10278 /2015)	1	MD. SHAMSUDDIN SHAMS vs THE ALLAHABAD BANK THROUGH RAKESH SETHI THE CHAIRMAN OF ALLAHABAD BANK HEAD OFFICE & ORS	Mr.AJATSHATRU	Mr.AJAY KUMAR SINHA Mr.BINOD KUMAR SINHA
55.	MJC/1758/2016 CONTEMPT- SJ	3	SRI HARIBANSH PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.SRI NIWAS JHA	
56.	MJC/1795/2016 CONTEMPT- SJ IN (CWJC/19056 /2015)	4	SHANTA KUMARI vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR KARNA Mr.RAVINDRA KUMAR SINGH	Mr.CHANDRA MOHAN SINGH
57.	MJC/1904/2016 CONTEMPT- SJ IN (CWJC/8119 /2015)	1	PHANIDHAR MISHRA vs THE KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY, KAMESHWAR NAGAR & ORS.	Mr.KAUSHALESH CHOUDHARY	Mr.RAJU GIRI - GP 30 Mr.AWADHESH PRASAD SINHA Mr.MANISH KUMAR (GP4)
58.	MJC/2068/2016 CONTEMPT- SJ IN (CWJC/20720 /2011)	3	ER.SANJIVAN CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.RANJEET KUMAR MISHRA	Mr.AAG6 ANJANI KUMAR Mr.SATISH CHANDRA JHA Mr.SATYENDRA KUMAR JHA
59.	MJC/2095/2016 CONTEMPT- SJ IN (CWJC/10026 /2015)	4	SHEO SHANKAR SINGH vs THE STATE OF BIHAR & ORS	Mr.HARSH ANUJ Mr.PRASHANT KUMAR	Mr.SC5 SATYADEO KUMAR Mr.RAJESH PRASAD CHOUDHARY Mr.PRABHAT KUMAR VERMA Mr.ANANT PD.SINGH (SC15)
60.	MJC/2174/2016 CONTEMPT- SJ IN (CWJC/1860 /2016)	4	ASHOK BHAGAT @ ASHOK KUMAR BHAGAT vs SRI P.K.MOHANTY, ZONAL MANAGER, CENTRAL BANK OF INDIA & ORS.	Mr.BIMAL KUMAR	Mr.PRABHAKAR JHA Mr.AJAY KUMAR SINHA
61.	MJC/2259/2016 CONTEMPT- SJ IN (CWJC/16318 /2008)	3	SHIV SUNDARI ROY vs THE STATE OF BIHAR & ORS	Mr.SHUBH NARAIN SINGH	Mr.AAG6 ANJANI KUMAR Mr.MRIGANK MAULI Mr.HANSRAJ Mr.MRIGENDRA KUMAR Mr.SAMIR KUMAR Mr.SANTOSH KUMAR JHA
62.	MJC/2327/2016 CONTEMPT- SJ IN (CWJC/16199 /2008)	3	SANDEEP KUMAR MUKHERJEE vs THE STATE OF BIHAR & ORS	Mr.MD. NAZIR ANSARI Mr.MD. NAZIR ANSARI Mr.RAMENDRA NATH MUKHOPADHAYA Mr.PRADEEP KUMAR PAUL	Mr.SC4 MD. RAISUL HAQUE Mr.RAM KINKER CHOUBEY
63.	MJC/2938/2016 CONTEMPT- SJ IN (CWJC/11227 /2015)	1	RANG NATH SHARMA vs THE STATE OF BIHAR THROUGH SHRI ANJANI KUMAR SINGH, CHIEF SECRETARY, GOVT. OF BIHAR & ORS	Mr.RAVINDRA KUMAR SHUKLA Mr.HARI DAYAL SINGH	Mr.GP12 MUJTABAUL HAQUE
64.	MJC/3227/2016 CONTEMPT- SJ IN (CWJC/22478 /2014)	1	RAM DAS RAM vs THE STATE OF BIHAR THROUGH SRI PRATYA AMRIT I. A. S. PRINCIPAL SECRETARY, ENERGY DEPARTMENT, GOVERNMENT OF BIHAR & ORS	Mr.RAMNANDAN KR. SINHA Mr.NILESH KUMAR NIRALA	Mr.VINAY KIRTI SINGH Mr.AJAY KUMAR GAUTAM Mr.YOGENDRA PRASAD SINHA (AAG7)
65.	MJC/3289/2016 CONTEMPT- SJ IN (CWJC/17562 /2010)	3	ARUN KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SHIV KUMAR Mr.BANKEY BIHARI SINGH Mr.SANJAY KUMAR	Mr.GP5 MD. NADEEM SERAJ Mr.RAGHWANAND Mr.MR. RANJAN KUMAR

66.	MJC/3372/2016 CONTEMPT- SJ IN (CWJC/883 /2012)	3	SIDHESHWAR SHARMA vs SOUTH BIHAR POWER DISTRIBUTION COMPANY LIMITED THROUGH ITS MANAGING DIRECTOR NAMELY SRI SANDEEP K. R. PUDAKALKATTI & ORS	Mr.GOPAL BOHRA	Mr.GP13 BIRJU PRASAD Mr.AJAY KUMAR GAUTAM Mr.VINAY KIRTI SINGH
67.	MJC/3373/2016 CONTEMPT- SJ IN (CWJC/2940 /2013)	3	VIVEKA NAND PRASAD vs THE STATE OF BIHAR, THROUGH ARUN KUMAR SINGH, PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RANJEET KUMAR Mr.KUNDAN KUMAR	Mr.AAG12 MD. KHURSHID ALAM Mr.KUMAR PRIYA RANJAN
68.	MJC/3405/2016 CONTEMPT- SJ IN (CWJC/11493 /2015)	1	BAIDYNATH CHOUDHARY vs THE STATE OF BIHAR THROUGH SRI R. K. MAHAJAN, THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.KRIPA NAND JHA	Mr.GA4 PARTH SARTHI
69.	MJC/3470/2016 CONTEMPT- SJ IN (CWJC/13943 /2015)	3	RAJ NANDAN PRASAD GUPTA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HIGHER EDUCATION, BIHAR, PATNA & ORS	Mr.ASHWINI KUMAR GUPTA Mr.BAIDYA NATH THAKUR	Mr.GP17 KAMESHWAR KUMAR Mr.RAJESH SINGH Mr.SHASHI BHUSHAN SINGH
70.	MJC/3524/2016 CONTEMPT- SJ IN (CR. WJC/1167 /2014)	3	PACHOLA DEVI vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE BIHAR PATNA NAMELY, P. K. THAKUR & ORS	Mr.MUKESH KUMAR NO-1	Mr.AAG3 PRABHAT KUMAR VERMA
71.	MJC/3831/2016 CONTEMPT- SJ IN (CWJC/6987 /2013)	4	RAMESH PRASAD TIWARI vs THE TILKA MANJHI BHAGALPUR UNIVERSITY, BHAGALPUR, THROUGH ITS REGISTRAR NAMELY DR. ASHUTOSH KUMAR & ORS	Mr.PURUSHOTTAM KUMAR JHA Mr.AVANINDRA KUMAR JHA	Mr.AAG15 ASHUTOSH RANJAN PANDEY Mr.SHAILENDRA KUMAR SINGH Mr.ASHHAR MUSTAFA
72.	MJC/4071/2016 CONTEMPT- SJ IN (CWJC/13961 /2016)	3	KUMAR MURLIDHAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, OLD SECRETARIAT, PATNA NAMELY AMIR SUBHANI & ORS	Mr.SANJAY KUMAR VERMA	Mr.AAG3 PRABHAT KUMAR VERMA Mr.MANOJ KUMAR Mr.KARANDEEP KUMAR
73.	MJC/4285/2016 CONTEMPT- SJ IN (CWJC/8909 /2015)	1	BIJENDRA KUMAR SINGH vs THE STATE OF BIHAR THROUGH SRI ARUN KUMAR SINGH, THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT & ORS	Mr.AJAY KUMAR Mr.VISHWA NATH RAM	Mr.AAG14 DURGESH NANDAN Mr.SATYENDRA KUMAR JHA
74.	MJC/4383/2016 CONTEMPT- SJ IN (CWJC/1865 /2015)	1	M/S OM SRI CONSTRUCTION THROUGH ITS PROPRIETOR VIKASH KUMAR JHA vs THE STATE OF BIHAR THROUGH MR. ARUN KUMAR SINGH, THE PRINCIPAL SECRETARY, DEPARTMENT OF WATER RESOURCE, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.AVINASH KUMAR Mr.NILESH KUMAR	Mr.ANJANI KUMAR (AAG4
75.	MJC/4387/2016 CONTEMPT- SJ IN (CWJC/3330 /2015)	1	VIKASH KUMAR JHA vs THE STATE OF BIHAR THROUGH MR. ARUN KUMAR SINGH, THE PRINCIPAL SECRETARY, DEPARTMENT OF WATER RESOURCE, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.MD.IMTEYAZ AHMAD Mr.AMIT KUMAR	Mr.DURGESH NANDAN (AAG14
76.	MJC/85/2017 CONTEMPT- SJ IN (CWJC/5549 /2012)	1	ARUN KUMAR vs MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.PRABHU NATH PATHAK	Mr.AAG11 RAJ BALLAV PRASAD YADAV Mr.DR. ANAND KUMAR
77.	MJC/113/2017 CONTEMPT- SJ IN (CWJC/7956 /2015)	3	LALSA DEVI vs THE STATE OF BIHAR THROUGH SRI R. K. MAHAJAN, THE PRINCIPAL SECRETARY EDUCATION DEPARTMENT, BIHAR, PATNA & ORS	Mr.ARBIND KUMAR SINGH Mr.RAKESH KUMAR	Mr.ASHUTOSH RANJAN PANDEY (AAG 15) Mr.BINDHYACHAL RAI Mr.MUKESH KUMAR
78.	MJC/130/2017 CONTEMPT- SJ IN (CWJC/20787 /2012)	3	SHATRUGHAN BAITHA vs THE STATE OF BIHAR & ORS.	Mr.NESAR AHMAD Mr.UMESH PRASAD Mr.AMARDEEP	Mr.SHAILENDRA KUMAR SINGH Mr.S.RAZA AHMAD (AAG5)

79.	MJC/131/2017 CONTEMPT- SJ IN (CWJC/13894 /2016)	1	NARESH PRASAD SINHA vs THE STATE OF BIHAR, THROUGH SRI RAJNEESH KUMAR MAHAJAN, THE PRINCIPAL SECRETARY, HUMAN RESOURCES, DEPARTMENT, GOVERNMENT OF BIHAR & ORS	Mr.SUDHIR KUMAR	Mr.AAG15 ASHUTOSH RANJAN PANDEY
80.	MJC/153/2017 CONTEMPT- SJ IN (CWJC/20728 /2012)	3	KAMESHWAR LALL DAS vs THE STATE OF BIHAR & ORS	Mr.SURESH KUMAR	Mr.AAG13 SARVESH KUMAR SINGH
81.	MJC/326/2017 CONTEMPT- SJ IN (CWJC/17886 /2011)	4	PRATIMA PRASAD vs THE STATE OF BIHAR & ANR	Mr.MOHAMMED ABU HAIDAR	Mr.AAG6 PUSHKAR NARAIN SHAHI
82.	MJC/473/2017 CONTEMPT- SJ IN (CWJC/12549 /2014)	3	MOSMAT SHYAM SUNDARI DEVI vs THE STATE OF BIHAR THROUGH SMT. ANSUL ARYA, THE PRINCIPAL SECRETARY, PUBLIC HEALTH ENGINEERING DEPARTMENT, GOVERNMENT OF BIHAR & ORS	Mr.BHOLA KUMAR	Mr.AAG5 S. RAZA AHMAD Mr.CHANDRA SEN PRASAD SINGH Mr.SMRITI KUMARI SINGH
83.	MJC/604/2017 CONTEMPT- SJ IN (CWJC/3692 /2014)	1	GODHAN PRASAD SINGH vs THE STATE OF BIHAR THROUGH THE COMMISSIONER, MUNGER DIVISION, MUNGER & ORS	Mr.ARVIND KUMAR SHARMA Mr.PRAMOD KUMAR SINHA	Mr.MD. KHURSHID ALAM - AAG12
84.	MJC/664/2017 CONTEMPT- SJ IN (CWJC/11846 /2016)	3	RAM SHANKAR PANDEY vs THE STATE OF BIHAR THROUGH SRI AMRIT LAL MEENA, THE SECRETARY BUILDING CONSTRUCTION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.SUNIL KUMAR KARN	Mr.R.B.P. YADAV-AAG11 Mr.RAGHWANAND
85.	MJC/701/2017 CONTEMPT- SJ IN (CWJC/9773 /2016)	3	RAS BIHARI DUTT vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY SRI BINAY KUMAR & ORS	Mr.SHAILENDRA KUMAR JHA	Mr.PUSHKAR NARAIN SHAHI - AAG 6
86.	MJC/759/2017 CONTEMPT- SJ IN (CWJC/3264 /2016)	3	BARAUNI SAHKARI SHEET BHANDAR LIMITED, BARAUNI, BEGUSARAI THROUGH ITS ELECTED SECRETARY PARMANAND SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.KAUSHALESH CHOUDHARY	Mr.RAJ BALLABH PRASAD YADAV - AAG 11
87.	MJC/877/2017 CONTEMPT- SJ IN (CWJC/15333 /2015)	1	RIZWAN AHMAD vs THE STATE OF BIHAR & ORS	Mr.MOHAMMAD SUFYAN Mr.THAKUR BRAJESH SINGH	Mr.LALIT KISHORE-PAAG 1
88.	MJC/947/2017 CONTEMPT- SJ IN (CWJC/8059 /2014)	3	MD. SHAKOOR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR, OLD SECRETARIAT, PATNA & ORS	Mr.ALIM JANG KHAN	Mr.PRABHAT KUMAR VERMA - AAG 3
89.	MJC/1245/2017 CONTEMPT- SJ IN (CWJC/21622 /2014)	3	RAJ KUMAR SINGH vs THE STATE OF BIHAR, THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY OF BIHAR, PATNA & ORS	Mr.BHOLA KUMAR	Mr.P. K. VERMA - AAG 3
90.	MJC/1346/2017 CONTEMPT- SJ IN (CWJC/13921 /2016)	3	SHARDA DEVI vs THE STATE OF BIHAR THROUGH SRI PRAMOD KUMAR THAKUR, THE DIRECTOR GENERAL POLICE, GOVT. OF BIHAR, PATNA & ORS	Mr.SANJAY KUMAR PANDEY	Mr.PRABHAT KUMAR VERMA - AAG 3 Mr.DR. ANAND KUMAR
91.	MJC/1646/2017 CONTEMPT- SJ IN (CWJC/5871 /2017)	1	SUDHIR KUMAR & ANR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY MR. CHAITNYA PRASAD, DEPARTMENT OF URBAN DEVELOPMENT AND HOUSING GOVERNMENT OF BIHAR, PATNA & ORS	Mr.BRAJESH KUMAR	Mr.YOGENDRA PRASAD SINHA - AAG 7 Mr.AMIT SHRIVASTAVA Mr.SANJEEV NIKESH
92.	MJC/1647/2017 CONTEMPT- SJ IN (CWJC/5750 /2017)	3	SHEKHAR SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY MR. CHAITNYA PRASAD, DEPARTMENT OF URBAN DEVELOPMENT AND HOUSING GOVERNMENT OF BIHAR, PATNA & ORS	Mr.BRAJESH KUMAR	Mr.YOGENDRA PRASAD SINHA - AAG 7 Mr.AMIT SHRIVASTAVA
93.	MJC/1674/2017 CONTEMPT- SJ IN (CWJC/9474 /2014)	1	SURESH PRASAD vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR SINGH Mr.PRABHAT KUMAR SINGH	Mr.ANJANI KUMAR AAG - 4

94.	MJC/1711/2017 CONTEMPT- SJ IN (CWJC/10922 /2016)	3	RAGHUBANSH NARAYAN SINGH & ORS vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY MR. AMRIT LAL MEENA, COOPERATIVE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.LAKSHMI KANT TIWARY Mr.NITESH KUMAR	Mr.R.B.P. YADAV-AAG11 Mr.SANJAY KUMAR
95.	MJC/1730/2017 CONTEMPT- SJ IN (CWJC/318 /2017)	3	BIRENDRA THAKUR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, LAND REFORMS DEPARTMENT SRI VIVEK KUMAR SINGH & ORS	Mr.DHARMENDRA KUMAR SINGH	Mr.MD. KHURSHID ALAM - AAG 12
96.	MJC/1801/2017 CONTEMPT- SJ IN (CWJC/5771 /2017)	1	SUDHIR KUMAR THAKUR vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.MD. SHAKIR AHMAD Mr.PANKAJ KUMAR SINGH	Mr.AMIT SHRIVASTAVA Mr.SANJEEV NIKESH
97.	MJC/1875/2017 CONTEMPT- SJ IN (CWJC/9224 /2016)	1	GOPAL BHAGAT vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, DARBHANGA & ORS	Mr.SANTOSH KUMAR Mr.HARENDRA PRASAD SINGH	Mr.P. N. SHAHI - AAG 6 Mr.AMIT SHRIVASTAVA
98.	MJC/1917/2017 CONTEMPT- SJ IN (CWJC/166 /2016)	1	RABINDRA KUMAR vs THE STATE OF BIHAR THROUGH MR. AMRIT LAL MEENA, PRINCIPAL SECRETARY, CO- OPERATIVE DEPTT., BIHAR, PATNA & ORS	Mr.DEEPAK KUMAR	Mr.RAJ BALLABH PRASAD YADAV - AAG XI Mr.MUKESH KUMAR
99.	MJC/1976/2017 CONTEMPT- SJ IN (CWJC/13952 /2016)	1	SRI BHAGWAN RAI vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR Mr.AMIT KUMAR	Mr.SARVESH KUMAR SINGH - AAG13 Mr.DR. ANAND KUMAR
100.	MJC/2068/2017 CONTEMPT- SJ IN (CWJC/10844 /2014)	1	RAJ KUMARI DEVI vs THE STATE OF BIHAR THROUGH ITS CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.JAY PRAKASH SINGH Mr.HUMAYOU AHMAD KHAN	Mr.RAJ BALLABH PRASAD YADAV - AAG 11 Mr.DINESH MAHARAJ Mr.ANJANI KUMAR (AAG4)
101.	MJC/2081/2017 CONTEMPT- SJ IN (CWJC/1598 /2017)	3	MUZAFFAR MAHMOOD vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY SRI ARVIND KUMAR CHOUDHARY, PANCHAYATI RAJ DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RANJEET KUMAR Mr.KUNDAN KUMAR	Mr.PUSHKAR NARAIN SHAHI - AAG 6 Mr.SANJAY KUMAR Mr.HITESH SUMAN
102.	MJC/2170/2017 CONTEMPT- SJ IN (CWJC/9145 /2017)	6	HARI PRASAD MUKHIA & ORS vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE CUM DISTRICT ELECTION OFFICER, SAMASTIPUR & ORS	Mr.AVINASH KUMAR Mr.KRISHNA CHANDRA	Mr.RAJ BALLABH PRASAD YADAV - AAG 11 Mr.MUKESH KUMAR Mr.DEEPAK KUMAR
103.	MJC/2274/2017 CONTEMPT- SJ IN (CWJC/6075 /2017)	1	BIJENDRA KUMAR vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY SRI ANJANI KUMAR SINGH, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.VIVEKA NAND SINGH	Mr.YOGENDRA PRASAD SINHA (AAG 7) Mr.SANJEEV NIKESH Mr.AMIT SHRIVASTAVA Mr.GIRISH PANDEY
104.	MJC/2337/2017 CONTEMPT- SJ IN (MJC/263 /2016)	1	KRISHNA NANDAN SARAN vs THE STATE OF BIHAR & ORS	Mr.RAJESH MOHAN	Mr.AJAY KUMAR RASTOGI - AAG 10
105.	MJC/2370/2017 CONTEMPT- SJ IN (CWJC/12265 /2014)	1	RAMANAND SINGH vs THE STATE OF BIHAR & ORS	Mr.ANUJ KUMAR	Mr.KHURSHID ALAM - AAG 12
106.	MJC/2546/2017 CONTEMPT- SJ IN (CWJC/21907 /2014)	1	ALAKHDEO PANDEY vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, THE PRINCIPAL SECRETARY, PRIMARY EDUCATION, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.PRASHANT KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.SATYENDRA KUMAR JHA
107.	MJC/3056/2017 CONTEMPT- SJ IN (CWJC/7452 /2017)	1	SITARAM YADAV vs THE STATE OF BIHAR THROUGH SRI R. K. MAHAJAN, THE PRINCIPAL SECRETARY DEPARTMENT OF EDUCATION, GOVERNMENT OF BIHAR, NEW SECRETARIAT, PATNA & ORS	Mr.SANJAY KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
108.	MJC/3057/2017 CONTEMPT- SJ IN (CWJC/7556 /2017)	1	RAJNEESH KUMAR OJHA vs THE STATE OF BIHAR THROUGH SRI R. K. MAHAJAN, THE PRINCIPAL SECRETARY DEPARTMENT OF EDUCATION, GOVERNMENT OF BIHAR, NEW SECRETARIAT, PATNA & ORS	Mr.SANJAY KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG 15

109. MJC/3068/2017 CONTEMPT- SJ IN (CWJC/7567 /2017)	1	KRISHNA KUMAR UPADHYAY vs THE STATE OF BIHAR THROUGH SRI R. K. MAHAJAN, THE PRINCIPAL SECRETARY DEPARTMENT OF EDUCATION, GOVERNMENT OF BIHAR, NEW SECRETARIAT, PATNA & ORS	Mr.SANJAY KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
110. MJC/3243/2017 CONTEMPT- SJ IN (CWJC/12047 /2017)	5	DR. OM PRAKASH vs THE STATE OF BIHAR & ORS	Mr.ANUJ KUMAR Mr.SHAFIUR RAHMAN Mr.ARUN KUMAR PRASAD	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
111. MJC/3276/2017 CONTEMPT- SJ IN (CWJC/18560 /2016)	3	BASTHA PRIMARY AGRICULTURE CREDIT SOCIETY LIMITED THROUGH ITS CHAIRMAN SMT. INDU DEVI & ANR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, CO OPERATIVE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Ms.MAHASWETA CHATTERJEE	Mr.RAJ BALLABH PD. YADAV - AAG 11
112. MJC/3362/2017 CONTEMPT- SJ IN (CWJC/2850 /2017)	3	ARMANULLAH & ORS vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM Mr.RAVI RANJAN	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
113. MJC/3423/2017 CONTEMPT- SJ IN (CWJC/1813 /2017)	1	MD. SAHID vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HUMAN RESOURCES GOVERNMENT OF BIHAR, NEW SECRETARIAT, R. K. MAHAJAN & ANR	Mr.SANJEEV KUMAR MISHRA	Mr.ASHUTOSH RANJAN PANDEY (AAG 15) Mr.ARABIND NATH PANDEY Mr.PRABHAT KUMAR VERMA
114. MJC/3454/2017 with CONTEMPT- SJ IN (CWJC/15183 /2017)	1	VINEETA KUMARI @ VINITA KUMARI & ANR vs THE STATE OF BIHAR & ANR	Mr.PRATAP SHARMA	Mr.ASHUTOSH RANJAN PANDEY (AAG 15)
115. CWJC/15183/2017 CONTEMPT- SJ	5	VINEETA KUMARI & ANR vs THE STATE OF BIHAR & ORS	Mr.PRATAP SHARMA	Mr.JITENDRA KR. ROY NO-1-SC13
116. MJC/3502/2017 CONTEMPT- SJ IN (CWJC/11053 /2017)	1	PRADEEP PASWAN vs MR. RAJ KUMAR SINGH, REGISTRAR BIHAR AGRICULTURE UNIVERSITY SABOUR, DISTT BHAGALPUR & ORS	Mr.SWAPNIL KUMAR SINGH	Mr.SHAILENDRA KUMAR SINGH Mr.SRIRAM KRISHNA
117. MJC/3528/2017 CONTEMPT- SJ IN (CWJC/16859 /2016)	1	ASHUTOSH PARTHESHWAR & ORS vs THE STATE OF BIHAR & ORS	Mr.UGRANATH MALLIK Mr.SANJAY KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.RAJENDRA KUMAR GIRI Mr.PRIYANK DEEPAK
118. MJC/3729/2017 CONTEMPT- SJ IN (CWJC/19600 /2015)	1	OM PRAKASH PODDAR vs THE STATE OF BIHAR & ORS	Mr.AJIT KUMAR SINHA	Mr.PUSHKAR NARAYAN SHAHI (AAG6)
119. MJC/3768/2017 CONTEMPT- SJ IN (CWJC/19656 /2016)	1	ARVIND KUMAR vs THE UNION OF INDIA, THROUGH MINISTRY OF CULTURE, GOVT. OF INDIA, SHASHTRI BHAWAN & ORS	Mr.GYANENDRA KUMAR SINGH Mr.DHANANJAY KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Ms.NIVEDITA NIRVIKAR Mr.SHRI NATH PATHAK
120. MJC/583/2018 CONTEMPT- SJ IN (CWJC/6995 /2017)	1	BINOD KUMAR TIWARY vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF EDUCATION, GOVT. OF BIHAR, PATNA & ORS	Mr.HEMANT KUMAR JHA	Mr.MRS. SILPA SINGH - GA 12 Mr.MD. NADIM SERAJ Mr.AJAY BEHARI SINHA
121. CWJC/10476/2005 OTHER MISC. MATTER	6	MADARSA DARUL HODA vs THE STATE OF BIHAR & ORS	Mr.SHABBIR AHMAD Mr.G.M.MUSTAFA Mr.ANIL KUMAR SAXENA	Mr.(SC1) Mr.MD.RASHID ALAM
122. MJC/3279/2015 MODIFICATION- SJ IN (CWJC/20958 /2011)	5	UNION OF INDIA THROUGH MINISTRY OF HOME AFFAIRS & ORS vs SATYENDRA TIWARY	Mr.ANSHUMAN SINGH	Mr.PRANAV KUMAR
123. CWJC/19053/2016 with PROMOTION , SCHOOL SE	10	BHARAT KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR SINGH Mr.RAJEEV KUMAR SINGH Mr.RAJESH KUMAR SINGH	Mr.PRABHAKAR JHA-GP27 Mr.AMARENDRA KUMAR Mr.PURUSHOTTAM KUMAR JHA Mr.AVANINDRA KUMAR JHA Mr.SWETA KUMARI

124.	CWJC/3449/2018 PROMOTION , SCHOOL SER.	5	RAM LAGAN SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.PRABHAT KUMAR Mr.MANOJ KUMAR Mr.SANJEEV KUMAR	Mr.KAMESHWAR KUMAR -GP17 Mr.MD. KAMALUDDIN Mr.AMARENDRA KUMAR Mr.SHASHI KUMAR

FOR ORDERS

1.	CWJC/7169/2014 OTHER MISC. MATTER	14	UMESH CHAND & ANR vs THE UNION OF INDIA & ORS	Mr.PREM KUMAR JHA Mr.RAJESH KUMAR JHA	Mr.AJEET KUMAR (SC28) Mr.BIPIN KUMAR SINHA Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.ARUN KUMAR Mr.AKSHANSH ANKIT Mr.SHYAM BIHARI SINGH(CGC) Mr.S.D.SANJAY Mr.BIPIN KUMAR SINHA Mr.S.D.SANJAY (ADDL.SGI) Mr.INDRADEO PRASAD (SC27)
	AT 3.15 P.M.				
2.	CWJC/13652/2017 TRANSFER , SCHOOL SE	1	NAWIN KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.AMARENDRA KUMAR	Mr.KAMESHWAR KUMAR -GP17 Mr.RAJEEV KUMAR SINGH
3.	MJC/992/2018 RECALL IN (CWJC/3433 /2015)	3	KISHOR PRASAD vs THE STATE OF BIHAR & ORS	Ms.NIKKI SINGH Mr.BRAJESH SAHAY	Mr.ASHHAR MUSTAFA Mr.SHILPA SINGH (GA12)
4. with	MJC/1689/2012 CONTEMPT- SJ IN (CWJC/1943 /2008)	44	RANJIT SINGH vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH Mr.AKHAURI KAMAL KISHORE SAHAY Mr.AJAY KUMAR SINGH	Mr.GIRIJA SHANKAR PD GP1 Mr.KUMAR KAUSHIK Mr.ASHUTOSH SINGH Mr.SANTOSH KUMAR JHA (GP3) Mr.SUBASH CHANDRA YADAV (GP15)
5. with	MJC/160/2013 CONTEMPT- SJ	25	NAVIN KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.RAM DAS SINGH	Mr.G.S.PD. (GP1) Mr.U.S.S. SINGH (GP1)
6. with	CWJC/16343/2017 CONTEMPT- SJ	3	MANJU DEVI vs THE STATE OF BIHAR & ORS	Mr.JAI RAM SINGH Mr.RAJIV NAYAN SINGH	Mr.MD. KHURSHID ALAM - AAG12
7.	CWJC/15925/2017 CONTEMPT- SJ	3	MUDRIKA SINGH vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR SINGH Mr.SUNIL KUMAR SINGH	Mr.SAJID SALIM KHAN-SC25
8. with	CWJC/5288/2014 OTHER MISC. MATTER	16	BIGAN MISTRY & ORS vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.DEVI DAS SRIVASTAVA Mr.RANJEET KUMAR Mr.SATISH KUMAR SINHA Mr.DHANANJAY KUMAR Mr.SUNIL KUMAR	Mr.MITHILESH KUMAR PATHAK (SC7) Mr.ASHUTOSH SINGH Mr.GAJENDRA PRASAD YADAV(SC17) Mr.ALKA VERMA (AC TO SC17)
9.	CWJC/20064/2016 OTHER MISC. MATTER	1	PANDIT UPENDRA NATH vs THE STATE OF BIHAR & ORS	Mr.DHANANJAY KUMAR Mr.DEVI DAS SRIVASTAVA Mr.SUNIL PRASAD	Mr.PRABHAT KR. VERMA- AAG3 Mr.SANJAY KUMAR Mr.ASHUTOSH SINGH Mr.S.K.SHARMA (AC TO AAG3) Mr.RAJESHWAR SINGH (GA10)
10. with	CR. MISC./14677/2014 BAIL IPC 302,324,452,1 R.BAIL-1	8	BABU KHARWAR @ SRI BABU KHARWAS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR PANDEY	Mr.AWADHESH KR.SINGH(APP)
11.	CR. MISC./30269/2014 BAIL IPC 302/147/148/1 R.BAIL-1	3	AVTER KHARWAR @ PANDA @ SUNIL KHERWAR @ AWATAR KHARWAR vs THE STATE OF BIHAR	Mr.NAND KUMAR	Mr.SANJAY KUMAR SHARMA(APP)
12.	CR. MISC./15276/2015 BAIL IPC 395 R.BAIL-1	6	AJAY YADAV vs THE STATE OF BIHAR	Mr.RAJESHWAR SINGH Mr.SANJAY KUMAR	Mr.ANITA KUMARI SINGH (APP)
13.	CWJC/19549/2016 OTHER MISC. MATTER	9	MD. MUMTAZ AHMAD MALLICK @ MUMTAZ AHMAD vs THE STATE OF BIHAR & ORS	Mr.ABHINAY RAJ	Mr.SAJID SALIM KHAN-SC25 Mr.VIPIN KUMAR SINGH Mr.RAM BINOD SINGH Mr.ANIL KUMAR SINHA Mr.BIPIN KUMAR SINHA (FOR CBI)

14.	MJC/3453/2017 CONTEMPT- SJ IN (CWJC/10656 /2017)	1	MEENA DEVI & ORS vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, NAMELY AMRIT LAL MEENA, DEPARTMENT OF CO OPERATION, BIHAR, PATNA & ORS	Mr.SANJAY KUMAR Mr.JAY PRAKASH SINGH	Mr.CHITRANJAN SINHA (PAAG 2) Mr.MUKESH KUMAR
15.	MJC/3500/2017 CONTEMPT- SJ IN (CWJC/10665 /2017)	5	BIHAR PRADESH MUKHIYA MAHASANGH THROUGH THE CHAIRMAN ASHOK KUMAR SINGH vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, PRESENTLY THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM Mr.RAVI RANJAN	Mr.PUSHKAR NARAYAN SHAHI - AAG 6
16.	CR. MISC./5114/2017 C.BAIL C.BAIL	6	BADRE ALAM KHAN vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR SINHA	Mr.HIRDAY PD. SINGH (APP)
17.	CR. MISC./7713/2017 A. BAIL IPC 419,420 & A.BAIL	3	ARJUN PRASAD GUPTA vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.SRI NAND KUMAR (APP154)
18.	CR. MISC./19653/2017 R. BAIL IPC 302,34 R.BAIL-1	7	KISHORI MANJHI vs THE STATE OF BIHAR	Mr.UPENDRA KUMAR CHAUBEY	Mr.SRI RAMCHANDRA SAHANI (APP124)
19.	CWJC/25502/2013 with POST RETIRE, UNIV./COL	17	DR. PARSHURAM DAS vs THE T.M.BHAGALPUR UNIVERSITY & ORS	Mr.PURUSHOTTAM KUMAR JHA Mr.AVANINDRA KUMAR JHA	Mr.RAJIV RANJAN KR. PANDEY Mr.MALLIKA MAZUMDAR Mr.SHAILENDRA KUMAR SINGH Mr.R.R.KR.PANDEY (SC29) Mr.SARVESH KUMAR SINGH (AAG13) Mr.AMIT KUMAR JHA
20.	CWJC/6042/2015 POST RETIRE, UNIV./COLLEGE SER.	5	MANJU SINGH vs THE B. N. MANDAL UNIVERSITY & ORS	Mr.PURUSHOTTAM KUMAR JHA Mr.AVANINDRA KUMAR JHA	Mr.SANJAY PANDEY-GP21 Mr.RAJESH SINGH Mr.MITHILESH KUMAR RAI

FOR HEARING

1.	CWJC/11384/1998 PROMOTION , POLICE SE	9	RAMA KANT RAM vs THE STATE OF BIHAR & ORS	Mr.JAGNNATH SINGH	Mr.(AAG1) Mr.RAY SHIVAJI NATH (AAG3) Mr.S.D.YADAV (AAG9)

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Wednesday the 11th July 2018
Court No. 18 (AT 10.30 A.M.)
Mr. Justice Aditya Kumar Trivedi

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS			
1.	CR. APP (SJ)/1554/2018 R.I. FOR 10 YEARS(377	4	SUNIL KUMAR JHA vs THE STATE OF BIHAR	Mr.AMIT KUMAR JHA	Mr.SMT. ABHA SINGH (APP2)	
2.	CR. APP (SJ)/1631/2018 R.I. FOR 4 YEARS (376,	3	SK. SOBRATI & ANR vs THE STATE OF BIHAR	Mr.MD. MUSOWIR	Mr.SRI ZEYAUL HODA (APP69)	
3.	CR. APP (SJ)/1714/2018 R.I FOR 10 YEARS (304B	4	AMIT KUMAR @ MONI vs THE STATE OF BIHAR	Mr.SABAL KUMAR JHA	Mr.SRI ZEYAUL HODA (APP69)	
4.	CR. APP (SJ)/1982/2018 R.I. FOR 7 YEARS (376	3	MANTU KUMAR VERMA @ MANTU KUMAR @ MANTU VERMA vs THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.SRI SHYED ASHFAQUE AHMAD (APP64) Mr.JAWAHAR PD. SINGH	
5.	CR. APP (SJ)/2445/2018 R.I. FOR 3 YEARS (366A	1	SUNITA DEVI & ORS vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.SRI ZEYAUL HODA (APP69)	
6.	CR. APP (SJ)/2450/2018 R.I. FOR 3 YEARS (120B	1	M. L. NAGORA vs THE STATE OF BIHAR THROUGH C.B.I.	Mr.MITHILESH KUMAR Mr.SHIVENDRA SHREE	Mr.BIPIN KUMAR SINHA (SC,CBI)	
			FOR ORDERS (ON OFFICE NOTES)			
1.	CR. APP (SJ)/1710/2018 AGAINST ACQUITTAL (420	1	NIRANJAN PRASAD SAH vs STATE OF BIHAR & ANR	Mr.INDESHWARI PRASAD MANDAL	Mr.SRI BIPIN KUMAR (APP17)	
2.	CR. APP (SJ)/1716/2018 CR.APP(SJ) J.J. ACT	3	RAJIV KUMAR vs THE STATE OF BIHAR	Mr.SAMRENDRA KUMAR JHA Mr.PRASHANT JHA	Mr.SRI ZEYAUL HODA (APP69) Mr.SATYENDRA KUMAR BHATNAGAR Mr.VIJAY KUMAR SINHA	
3.	CR. APP (SJ)/1809/2018 AGAINST ACQUITTAL (323	1	SURENDRA SINGH vs STATE OF BIHAR & ANR	Mr.GAJENDRA KUMAR SINGH Mr.RAJIV KUMAR Mr.VANDANA SINGH	Mr.SRI BINOD BIHARI SINGH (APP87)	
4.	CR. APP (SJ)/1814/2018 S.I. FOR 7 YEARS (4 PO	1	JANARDAN YADAV vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA	Mr.SRI BIPIN KUMAR (APP17)	
5.	CR. APP (SJ)/1860/2018 R.I. FOR 10 YEARS(304B	1	RAJIV RANJAN @ TANTU SINGH vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SRI ZEYAUL HODA (APP69)	
6.	CR. APP (SJ)/1865/2018 R.I. FOR 7 YEARS(304B,	1	RAM PRAVESH SINGH & ANR vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SRI ABHAY KUMAR (APP70)	
7.	CR. APP (SJ)/1900/2018 R.I. FOR 10 YEARS(30,4	4	PRAKASH KUMAR @ PRAKASH KUMAR CHOUDHARY vs THE STATE OF BIHAR	Mr.ASHUTOSH KUMAR VERMA	Mr.SRI SHYED ASHFAQUE AHMAD (APP64)	
8.	CR. APP (SJ)/1931/2018 R.I. FOR 2 AND 1/2 YEA	5	RUPESH KUMAR PODDAR vs THE STATE OF BIHAR	Mr.RADHA MOHAN SINGH Mr.AJAY KUMAR TIWARY	Mr.SRI ABHAY KUMAR (APP70) Mr.SUDHIR KUMAR	
9.	CR. APP (SJ)/2108/2018 R.I. FOR 10 YEARS (25(	1	BIPIN VISHWAKARMA @ NAKCHAPTA @ NAK CHIPKA vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINHA	Mr.SRI BIPIN KUMAR (APP17)	
			FOR ORDERS (ON PETITIONS)			
1.	CR. APP (SJ)/899/2017 R.I. FOR 5 YEARS (326, IA- 1870/2018 IA- 2500/2017	6	MOKIM DEWAN & ORS vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA	Mr.SRI ABHAY KUMAR (APP70)	
2.	CR. APP (SJ)/1127/2017 R,I FOR 10 YEARS (376) IA- 1923/2018 IA- 1105/2017 IA- 852/2018	10	SUBODH KUMAR vs THE STATE OF BIHAR	Ms.SONI SHRIVASTAVA Mr.MADHURI KUMARI	Mr.SRI BIPIN KUMAR (APP17)	
			FOR ADMISSION			
1.	CR. APP (SJ)/1682/2018 CONVERTED FROM (CR. AP IN (CR. APP (DB)/1281 /2017)	1	BIJENDRA PRASAD SINGH @ BIJENDRA PRASAD YADAV @ BIJENDRA PRASAD vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINHA	Mr.SRI DILIP KUMAR SINHA (APP20)	
2.	CR. APP (SJ)/1882/2018 R.I. FOR 5 YEARS (20(B	1	MD. IMRAN & ANR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR GIRI Mr.DHIRENDRA KUMAR SINGH	Mr.SRI SHYED ASHFAQUE AHMAD (APP64)	

3.	CR. APP (SJ)/1984/2018 S.I. FOR 4 YEARS (468)	4	MANISH KUMAR vs THE STATE OF BIHAR	Mr.MD. ASLAM ANSARI	Mr.SRI BINOD BIHARI SINGH (APP87)
4.	CR. APP (SJ)/2000/2018 R.I. FOR 10 YEARS(30,4	4	SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA Mr.SHIVENDRA KUMAR SINHA	Mr.SRI SUJIT KUMAR SINGH (APP180)
5.	CR. APP (SJ)/2120/2018 S.I. FOR 2 YEARS (324,	3	AKHILESH MEHTA & ANR vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.SRI SHYED ASHFAQUE AHMAD (APP64)
6.	CR. APP (SJ)/2456/2018 R.I. FOR 10 YAERS (392	1	MUKESH KUMAR YADAV & ANR vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR	Mr.SRI BINOD BIHARI SINGH (APP87)

(AFTER THE ABOVE)

FOR HEARING

1.	CR. APP (SJ)/590/2015 R.I.FOR FIVE YEARS(307 NOT TODAY	4	MUKESH KUMAR RAI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.DURGESH KUMAR SINGH	Mr.S.A.AHMAD(APP)
2.	CR. APP (SJ)/624/2015 R.I. FOR 10 YEARS(307/	4	RAJENDRA YADAV & ORS. vs THE STATE OF BIHAR	Mr.AMAR PRAKASH	Mr.ABHAY KUMAR(APP) Mr.RAM KUMAR SINGH
3.	CR. APP (SJ)/628/2015 R.I. FOR 7 YEARS(307/1	3	MAHENDER MEHTA vs THE STATE OF BIHAR	Mr.NAFISUZZOHA	Mr.ABHAY KUMAR(APP)
4.	CR. APP (SJ)/647/2015 R.I.FOR 10 YEARS(304B	4	SHAILESH KUMAR & ANR. vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.SMT.ABHA SINGH(APP)
5.	CR. APP (SJ)/649/2015 R.I.FOR 10 YEARS(4(B)	7	KANHAIYA MAHTO vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.VIPIN KUMAR SINGH Mr.RAM BINOD SINGH	Mr.BINOD BIHARI SINGH (APP)
6.	CR. APP (SJ)/656/2015 R.I. FOR 2 AND HALF YE	3	SANTOSH KUMAR vs THE STATE OF BIHAR THROUGH VIGILANCE BIHAR, PATNA	Mr.KAMALA KANT TIWARY	Mr.RAMAKANT SHARMA (LAW OFF. VIG)
7. with	CR. APP (SJ)/676/2015 AGAINST CONVICTION(307	3	INDRAJEET DHADHI @ INDRAJEET DHADI vs THE STATE OF BIHAR	Mr.RABI BHUSHAN	Mr.SMT. ABHA SINGH(APP)
8.	CR. APP (SJ)/750/2015 R.I. FOR 7YEARS (27) A CR. APP(SJ)	4	AMARJEET DHADHI vs THE STATE OF BIHAR	Mr.RABI BHUSHAN	Mr.BIPIN KUMAR (APP)
9.	CR. APP (SJ)/685/2015 R.I.FOR 7 YEARS(307 I	3	MD. SULTAN vs THE STATE OF BIHAR	Mr.RAKESH KUMAR	Mr.BINOD BIHARI SINGH (APP)
10.	CR. APP (SJ)/702/2015 R.I. FOR 7 YEARS(376/5	5	SHEIKH SAFI vs THE STATE OF BIHAR	Mr.BASHISHTHA NARAYAN MISHRA Mr.BRIJ KISHOR MISHRA	Mr.SUJEET KR.SINGH(APP)
11. with	CR. APP (SJ)/711/2015 R.I.FOR TEN YEARS(307)	5	GHURUL RAI & ORS vs THE STATE OF BIHAR	Mr.JAGDISH PRASAD	Mr.ABHAY KUMAR(APP) Mr.ARUN KUMAR GUPTA
12.	CR. APP (SJ)/743/2015 R.I. FOR 10 YEARS(307) CR. APP(SJ)	4	RABINDRA KUMAR @ RABINDRA KUMHAR vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA Mr.BINOD KUMAR PANDEY	Mr.SUJEET KR.SINGH(APP) Mr.ARUN KUMAR GUPTA
13.	CR. APP (SJ)/744/2015 R.I. FOR 5 YEARS (326/	3	DEVRAJ CHAUDHARY & ANR vs THE STATE OF BIHAR	Mr.GHULAM RABBANI Mr.JAVED ASLAM	Mr.SUJIT KUMAR SINGH (APP) Mr.DHANANJAY KUMAR Mr.SUNIL PRASAD
14.	CR. APP (SJ)/747/2015 IMPRISONMENT FOR 3 YRS	4	CHAMELI DEVI & ORS vs THE STATE OF BIHAR	Mr.SHASHI BHUSHAN KUMAR	Mr.SUJEET KUMAR SINGH (APP)
15.	CR. APP (SJ)/749/2015 R.I.FOR 2 YEARS(U/S 3	3	SANJAY MANDAL & ANR. vs THE STATE OF BIHAR	Mr.MD. ANISUR RAHMAN Mr.SANJAY KUMAR	Mr.BINOD BIHARI SINGH (APP)
16.	CR. APP (SJ)/751/2015 R.I. FOR 10 YEARS(376)	3	AMROZ KHAN vs THE STATE OF BIHAR	Mr.DINESH JHA	Mr.S.A.AHMAD(APP) Mr.UDAY KUMAR
17.	CR. APP (SJ)/754/2015 R.I. FOR 5 YEARS (307)	4	MUNNA SINGH vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.BIPIN KUMAR (APP)

(AT 2.15 P.M.)

TIEDUP MATTERS

FOR ORDERS

1.	CR. MISC./38920/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	1	SUDHIR YADAV vs THE STATE OF BIHAR	Mr.SANJIV SHARAN Mr.SANJAY KUMAR MISHRA	Mr.SRI HARENDRA PRASAD (APP96)
2.	CR. MISC./40018/2018 R. BAIL 20,22 NDPS ACT R.BAIL-1	1	PUJA KUAMRI vs THE STATE OF BIHAR	Mr.KUMAR KAMAL NAYAN Mr.KARANDEEP KUMAR	Mr.SMT SANGEETA SHARMA (APP58)

FOR ORDERS (ON OFFICE NOTES)

1.	CR. MISC./9050/2018 A.BAIL IPC 406,420 A.BAIL	6	SRIKANT SINGH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.BINOD KUMAR SINGH	Mr.SRI RAJEEV NAYAN (APP231) Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR

FOR ORDERS (ON PETITIONS)

1.	CR. APP (SJ)/797/2017 R.I. FOR 7 YEARS (26(1 IA- 1816/2018	5	LAMBU @ LAKHAN SINGH @ KAMESHWAR YADAV @ SUBHASH YADAV & ANR vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI ZEYAUL HODA (APP69)
2.	CR. APP (SJ)/1790/2017 R.I. FOR 10 YEARS (304 IA- 1836/2018	4	SHIV KUMAR YADAV vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.SRI BIPIN KUMAR (APP17)
3.	CR. APP (SJ)/1949/2017 R.I. FOR 5 YEARS (420, IA- 1758/2018 IA- 180/2018	7	SRI PRADEEP KUMAR SHARMA vs THE STATE THROUGH THE CENTRAL BUREAU OF INVESTIGATION/S P E, PATNA	Mr.VINAY MISTRY Mr.SANKET	Mr.BIPIN KUMAR SINHA (SC,CBI)

FOR ADMISSION

1.	CR. MISC./24524/2015 CONVERTED FROM (CR.WJC QSH F.I.R. FOR DIRECT IN (CR. WJC/976 /2011)	3	SHANKARANAND UPADHYAY & ANR vs THE STATE OF BIHAR & ORS	Mr.MRITUNJAY PRASAD SINGH	Mr.R.K. CHOUBEY (SC-8) Mr.JHARKHANDI UPADHYAY Mr.BAIDYA NATH THAKUR Mr.SHANKAR KR. THAKUR
2.	MJC/1910/2016 RESTORATION-SJ	5	STATE BANK OF INDIA vs SHRI SHYAM SUNDER SINGH & ORS.	Mr.KAUSHLENDRA KUMAR SINHA	
3.	MJC/3030/2017 IN (MA/339 /2014)	1	RAMRATI DEVI vs THE ESTATE OF SITA JAMADAR	Mr.SUDHIR KUMAR UPADHYAY	
4.	CR. MISC./23984/2017 CONVERTED FROM (CR. AP A QSH OF F.I.R IN (CR. APP (SJ)/475 /2017)	4	DAROGA CHAUDHARY vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.SRI SADANAND PASWAN (SPP246)
5.	CR. MISC./35540/2017 R. BAIL 25(1-B)A,25(1- R.BAIL-1	9	LAKHAN YADAV @ LAKHAN DA @ SURAJ DA vs THE STATE OF BIHAR	Smt.BABITA KUMARI Mr.PRAVIN KUMAR Mr.SHASHANK SHEKHAR	Mr.SMT. NIRMALA KUMARI (APP167)
6.	CR. MISC./48952/2017 R.BAIL IPC 302,307,147 R.BAIL-1	9	MD. SAFAUL HAQUE @ MD. EMO @ EMROJ HAQUE @ EMO MIAN vs THE STATE OF BIHAR	Ms.ANJUM PERVEEN Mr.SYED ARSHAD ALAM	Mr.SRI SATYENDRA PRASAD (APP133)
7.	CR. APP (SJ)/1091/2018 A. BAIL 14A(2) OF SC/S	5	SHYAM SUNDAR SINGH & ANR vs THE STATE OF BIHAR	Mr.SHAKIL AHMAD KHAN	Mr.SRI SADANAND PASWAN (SPP246)
8.	CR. APP (SJ)/2285/2018 A. BAIL 14A(2) SC/ST A	1	MAYA KANT MISHRA vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.BINAY KRISHNA (SPP245)
9.	CR. MISC./8543/2018 R. BAIL 20,22 NDPS ACT R.BAIL-1	5	KAMLESH MAHTO vs THE STATE OF BIHAR	Mr.SURENDRA KUMAR MISHRA Mr.SHASHIKANT	Mr.SMT. PRONATI SINGH (APP44)
10.	CR. MISC./14803/2018 R. BAIL IPC 307,323,34 R.BAIL-1	4	CHHOTELAL CHAUDHARY vs THE STATE OF BIHAR	Mr.PARASHURAM SINGH	Mr.SRI YOGENDRA KUMAR (APP200)
11.	CR. MISC./14845/2018 R. BAIL IPC 302,307,14 R.BAIL-1	4	KAUSHLENDRA SINGH @ CHHOTE vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR Mr.MARUTI KUMARI	Mr.SRI YOGENDRA KUMAR (APP200) Mr.ALOK KUMAR JHA
12.	CR. MISC./16976/2018 R.BAIL IPC 302,341,323 R.BAIL-1	4	BIMAL YADAV & ORS vs THE STATE OF BIHAR	Mr.SURAJ NARAIN YADAV Mr.DINESH KUMAR Mr.UMESH PRASAD	Mr.SRI UMANATH MISHRA (APP234) Mr.AJAY KUMAR
13.	CR. MISC./19154/2018 RESTORATION (SJ) IN (CR. MISC./11247 /2018)	4	RAM BALAK SAH vs STATE OF BIHAR & ANR	Mr.ARBIND KUMAR SHARMA	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
14.	CR. MISC./22998/2018 R. BAIL IPC 302,34 & 2 R.BAIL-1	4	NANDAN YADAV vs THE STATE OF BIHAR	Mr.RAJESH ROY Mr.RAVI KUMAR	Mr.SRI ARBIND KUMAR PANDEY (APP84)
15.	CR. MISC./24430/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. MISC./19151 /2018)	3	JAGDISH PASWAN vs THE STATE OF BIHAR & ORS	Mr.ARBIND KUMAR SHARMA	Mr.SRI SAKIR AHMAD (APP195)
16.	CR. MISC./27991/2018 R.BAIL 25(1-B)A,26,35 R.BAIL-1	3	VIMAL KISHORE SINGH vs THE STATE OF BIHAR	Mr.NAFISUZZOHA Mr.MANJEET MISHRA Mr.MD FAZLE KARIM	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
17.	CR. MISC./28893/2018 R.BAIL IPC 494,366A,12 R.BAIL-1	3	RAJEEV KUMAR vs THE STATE OF BIHAR	Mr.JHARKHANDI UPADHYAY	Mr.SRI MURLIDHAR (APP110) Mr.ARVIND PRASAD SINGH Mr.PRAMOD KUMAR

18.	CR. MISC./29704/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. APP (SJ)/2407 /2017)	1	DEWANTI DEVI & ANR vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SRI SHYED ASHFAQUE AHMAD (APP64)
19.	CR. MISC./31021/2018 R.BAIL IPC 399,402,411 R.BAIL-1	1	RIZWAN @ RIZU KHAN@RIZWAN KHAN vs THE STATE OF BIHAR	Mr.PARAS NATH	Mr.SRI AMIT KUMAR RAKESH (APP179)
20.	CR. MISC./31076/2018 R.BAIL IPC 366A,363 & R.BAIL-1	1	SURAJ KUMAR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI SATYENDRA PRASAD (APP133)
21.	CR. MISC./31852/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. APP (SJ)/2800 /2017)	1	MOINUL HAQUE vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINGH	Mr.SRI MADAN KUMAR (APP223)
22.	CR. MISC./31858/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. APP (SJ)/440 /2018)	1	LAV SINGH @ LAV KUMAR SINGH vs THE STATE OF BIHAR	Mr.VIJAY KUMAR	Mr.SADANAND PASWAN
23.	CR. MISC./31877/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. APP (SJ)/248 /2018)	1	RAJEEV SINGH vs THE STATE OF BIHAR	Mr.BISHWESHWAR RAM	Mr.BINAY KRISHNA (SPP245)
24.	CR. MISC./31956/2018 R. BAIL IPC 399,414,40 R.BAIL-1	1	CHANDAN KUMAR @ CHANDRA SHEKHAR AZAD @ CHANDAN MARANDI vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.SMT. SUCHETA YADAV (APP140)
25.	CR. MISC./32146/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. APP (SJ)/1124 /2016)	1	RAJESH KUMAR @ MANOJ KUMAR vs THE STATE OF BIHAR	Mr.GAJENDRA KUMAR SINGH	Mr.SADANAND PASWAN
26.	CR. MISC./32409/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. APP (SJ)/822 /2018)	1	MUKESH YADAV & ORS vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA	Mr.SRI PRANAV KUMAR (APP207)
27.	CR. MISC./32436/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. APP (SJ)/3311 /2017)	1	PANKAJ MANJHI vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR	Mr.SRI SHYED ASHFAQUE AHMAD (APP64)
28.	CR. MISC./32494/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. APP (SJ)/475 /2018)	1	NARESH SAHNI vs THE STATE OF BIHAR	Mr.AMIR ALAM	Mr.SRI RAM ANURAG SINGH (APP227)
29.	CR. MISC./32950/2018 R. BAIL 8,20(B)(II)(C) R.BAIL-1	1	MANORMA DEVI vs THE STATE OF BIHAR	Mr.GANESH PRASAD YADAV	Mr.SRI MITHILESH KUMAR KHARE (APP108)
30.	CR. MISC./35573/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. APP (SJ)/404 /2017)	1	MANOJ KUMAR RAM vs STATE OF BIHAR & ANR	Mr.SURENDRA KUMAR SINGH	Mr.SRI SHYED ASHFAQUE AHMAD (APP64)
31.	CR. MISC./36317/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. APP (SJ)/3001 /2017)	1	RAJESH SINGH @ BHOKAL SINGH vs THE STATE OF BIHAR	Mr.KUMAR KAMAL NAYAN	Mr.SUJIT KUMAR SINGH
32.	CR. MISC./37199/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. APP (SJ)/3491 /2017)	1	RAKATU MANJHI @ JAI SHANKAR @ JAI SHANKAR MANJHI vs THE STATE OF BIHAR	Mr.HARERAM SINGH	Mr.SRI SHYED ASHFAQUE AHMAD (APP64)
33.	CR. MISC./37304/2018 R.BAIL IPC 399,402 & 2 R.BAIL-1	1	SUDAM PASWAN vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.SMT. NIRMALA KUMARI (APP167)
34.	CR. MISC./38309/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. APP (SJ)/392 /2018)	1	JAHANGIR ALI vs THE STATE OF BIHAR	Mr.SUMIT KUMAR JHA	Mr.SRI MUKESHWAR DAYAL (APP37)
35.	CR. MISC./38618/2018 RESTORATION(SJ) RESTORATION (SJ) IN (CR. APP (SJ)/883 /2018)	1	MANISH KUMAR @ MANISH KESHARI @ MANISH KUMAR KESHRI vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH	Mr.SMT. ABHA SINGH (APP2)
36.	CR. MISC./38643/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. MISC./23933 /2018)	1	MD. ARMAN ALI vs THE STATE OF BIHAR	Mr.MD. ANJUM AKHTER	Mr.SRI SURENDRA PRASAD SINGH (APP143)
37.	CR. MISC./38703/2018 R.BAIL IPC 304B,34 R.BAIL-1	1	SUSHILA DEVI vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SRI BHARAT BHUSHAN (APP156)

38.	CR. MISC./39395/2018 R. BAIL IPC 302,307,14 R.BAIL-1	1	MD. HASAN @ HASAN @ HASAN ALI @ HASAN MIAN vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.MANI BHUSHAN KUMAR SINGH	Mr.SRI NITYANAND TIWARY (APP41)
39.	CR. MISC./39462/2018 R.BAIL IPC 307,382 R.BAIL-1	1	MD. HADISH @ MD. HADIS vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.SRI MUKESH KUMAR SINGH (APP221)
40.	CR. MISC./39611/2018 R. BAIL 25(1-B)A,26 AR R.BAIL-1	1	SATYAM KUMAR @ NITISH KUMAR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.SRI UMESHNAND PANDIT (APP187)
41.	CR. MISC./39873/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. APP (SJ)/2207 /2017)	1	SUDARSHAN SINGH & ORS vs THE STATE OF BIHAR	Mr.ANUJ KUMAR	Mr.SRI ZEYAUL HODA (APP69)
42.	CR. MISC./39882/2018 RESTORATION(SJ) RESTORATION (SJ) IN (CR. APP (SJ)/2412 /2017)	1	ARVIND SINGH vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.SRI BINOD BIHARI SINGH (APP87)
43.	CR. MISC./40434/2018 R. BAIL IPC 302,341,32 R.BAIL-1	1	SADAM KHALIFA @ KHADAM KHALIFA vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR	Mr.MD. ARIF (APP105)
44.	CR. MISC./41128/2018 R.BAIL IPC 414 & 25(1- R.BAIL-1	1	VINIT SINGH @ VINIT KUMAR SINGH vs THE STATE OF BIHAR	Mr.ARBIND KUMAR SINGH	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)
45.	CR. MISC./41135/2018 R. BAIL IPC 341,323,44 R.BAIL-1	1	SURAJ CHANDRA BANSHI vs STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA Mr.KAMAL KISHORE SINHA Mr.ABHISHEK ANAND	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
46.	CR. MISC./41531/2018 R. BAIL 20(II)(B) NDPS R.BAIL-1	1	GOLU MISHRA vs THE STATE OF BIHAR	Mr.ASHHAR MUSTAFA Mr.VIKASH KUMAR JHA	Mr.SRI ANANT KUMAR (APP237)

Notice : Learned Counsels are requested not to seek adjournments in top five hearing cases.

Wednesday the 11th July 2018
Court No. 12 (AT 2.15 P.M.)
Mr. Justice Rajendra Kumar Mishra

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TIEDUP MATTERS			
			FOR ORDERS			
1.	CR. MISC./885/2018 R.BAIL IPC 302,307,323 R.BAIL-1	3	SUNIL KUMAR @ SUNIL @ BARKA SUNIL @ LAMBU vs THE STATE OF BIHAR	Mr.ANUJ KUMAR	Mr.MD. SUFIYAN (APP107)	
2.	CR. MISC./34629/2018 A.BAIL IPC 307,341,342 A.BAIL	1	SUMIT KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA Mr.KASHYAP KAUSHAL	Mr.SMT. SUCHETA YADAV (APP140)	
3.	CR. MISC./36811/2018 A.BAIL IPC 419,420,467 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.RANJIT JHA	Mr.SRI PARMESHWAR MEHTA (APP42)	
4.	CR. MISC./36817/2018 A. BAIL IPC 419,420,46 A.BAIL	1	PINTU KUMAR vs THE STATE OF BIHAR	Mr.RANJIT JHA	Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79)	
5.	CR. MISC./36878/2018 A. BAIL IPC 419,420,46 A.BAIL	1	PREM KUMAR vs THE STATE OF BIHAR	Mr.RANJIT JHA	Mr.SRI PARMESHWAR MEHTA (APP42)	
			FOR ADMISSION			
1.	CR. MISC./21561/2017 A.BAIL IPC 406,409,419 A.BAIL	11	RAMJEE PRASAD MANDAL vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.SURENDRA KUMAR SINHA Mr.JITENDRA KUMAR PANDEY Mr.RAJESH KUMAR SINHA	Mr.RAMAKANT SHARMA (L.O.,INC.,VIGI.)	
2.	CR. MISC./46046/2017 C. BAIL C.BAIL	6	ARBIND SHARMA vs STATE OF BIHAR & ANR	Mr.RAVINDRA KR SINHA NO.2 Mr.NITESH KUMAR	Mr.SRI SATYENDRA PRASAD (APP133) Mr.MITHILESH KUMAR ARYA Mr.GHANSHYAM TIWARY	
3.	CR. MISC./10129/2018 R.BAIL IPC 302,147,148 R.BAIL-1	5	ANDHI SINGH vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.SUBHASH KUMAR	Mr.SMT. PUSHPA SINHA (APP121)	
4.	CR. MISC./17269/2018 R. BAIL IPC 302,34 & 2 R.BAIL-1	4	TUNNU KUMAR @ TUNU KUMAR RAM @ TUNU RAM @ TUNU KUMAR @ TUNNA RAM @ TUNNU RAM vs THE STATE OF BIHAR	Mr.JAY RAM PRASAD	Mr.SRI GAURI SHANKAR GUPTA (APP95)	
5.	CR. MISC./20096/2018 R.BAIL IPC 302,120B,20 R.BAIL-1	4	AHSHAN ALI @ BHOLA MIAN vs THE STATE OF BIHAR	Mr.HARENDRA PRASAD	Mr.SMT. ANUSUIYA JAISWAL (APP81)	
6.	CR. MISC./22713/2018 R.BAIL IPC 395 & 25(1- R.BAIL-1	3	ANIKET KUMAR SAH vs THE STATE OF BIHAR	Mr.RAJENDRA PRASAD SAH Mr.SUNIL PRASAD SINGH	Mr.SMT. PRONATI SINGH (APP44)	
7.	CR. MISC./26405/2018 A. BAIL IPC 406,409,42 A.BAIL	4	AINUL HAQUE vs STATE OF BIHAR & ANR	Mr.DR. BIDHU RANJAN	Mr.SRI BRAJ KISHORE PRASAD (APP90)	
8.	CR. MISC./27347/2018 A.BAIL IPC 467,468,471 A.BAIL	1	BIBI FARHAT TABASSUM @ FARHAT TABASSUM vs THE STATE OF BIHAR	Mr.SYED MD. NAJMUL BARI	Mr.SRI ARBIND KUMAR PANDEY (APP84)	
9.	CR. MISC./28095/2018 A.BAIL IPC 304B,201,34 A.BAIL	3	SONA DEVI vs THE STATE OF BIHAR	Mr.SATYABIR BHARTI Mr.ALOK CHANDRA	Mr.SRI NIRMAL KUMAR SINHA (APP199)	
10.	CR. MISC./29105/2018 R.BAIL 21B NDPS ACT R.BAIL-1	3	KHALID MOHAMMAD @ DAULAT MIAN vs STATE OF BIHAR & ANR	Mr.HARI MOHAN TRIPATHI Mr.RASHMI BHARTI Mr.SURENDRA SAO	Mr.MD. ANSARUL HAQUE (APP159) Mr.S.D. SANJAY (ASG) Mr.RAKESH KUMAR SINHA (CGC)	
11.	CR. MISC./29856/2018 R.BAIL IPC 302,34 R.BAIL-1	1	SATENDRA MANJHI @ SATYENDRA MANJHI vs THE STATE OF BIHAR	Mr.BINOD MURARI MISHRA Mr.PREM KUMAR	Mr.SRI AHTASH ALI KHAN (APP4)	
12.	CR. MISC./30368/2018 A. BAIL IPC 498A,341,3 A.BAIL	3	ARJUN KUMAR @ ARJUN SAFI @ ARJUN KUMAR SAFI vs THE STATE OF BIHAR	Mr.RATANAKAR JHA Mr.KUSUM RANI Mr.BHAVESH KUMAR SAH	Mr.SRI ABHAY KUMAR - 1 (APP186)	
13.	CR. MISC./30676/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	DINESH KUMAR @ DINESH CHAUDHARY & ANR vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SRI ATAUR RAHMAN (APP191)	

14.	CR. MISC./31354/2018 R. BAIL IPC 304B,120B, R.BAIL-1	1	KASHI CHAUDHARY vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR Mr.CHUNNU KUMAR	Mr.SRI GAURI SHANKAR GUPTA (APP95)
15.	CR. MISC./31845/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. MISC./18969 /2017)	1	GANESHI MAHTO vs STATE OF BIHAR & ANR	Mr.CHOUDHARY SHYAM NANDAN	Mr.SRI RAJESH KUMAR (APP48)
16.	CR. MISC./31855/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. MISC./35269 /2017)	1	NANDU PRASAD & ORS vs THE STATE OF BIHAR	Mr.ARJUN PRASAD	Mr.SRI YOGENDRA KUMAR (APP200)
17.	CR. MISC./34863/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./56240 /2017)	1	NIRAJ KUMAR vs THE STATE OF BIHAR	Mr.ALOK RANJAN	Mr.SRI CHAUBEY JAWAHAR (APP158)
18.	CR. MISC./35151/2018 R. BAIL IPC 302,147,14 R.BAIL-1	1	HORIL DOM @ MUSA DOM vs THE STATE OF BIHAR	Mr.MILIND KUMAR MISHRA Mr.YOGENDRA TIWARI	Mr.SRI SURESH PRASAD SINGH (APP230)
19.	CR. MISC./36164/2018 R. BAIL IPC 302,147,14 R.BAIL-1	1	GAUTAM KUMAR @ GAUTAM YADAV @ GAUTAM vs THE STATE OF BIHAR	Mr.SATYAVRAT VERMA Mr.SHASHANK CHANDRA Mr.SEEMA SARSIJ Mr.VATSAL VERMA	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
20.	CR. MISC./37396/2018 R.BAIL IPC 376,34 R.BAIL-1	1	SONU KUMAR @ SONU SHARMA vs THE STATE OF BIHAR	Mr.NAND KISHORE PRASAD SINHA Mr.SURENDRA ARYA	Mr.SMT. REENA SINHA (APP163)
21.	CR. MISC./38495/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	1	KHONMA BIND @ RAM PRAVESH BIND vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129) Mr.RAJ KUMAR
22.	CR. MISC./38875/2018 RESTORATION(SJ) RESTORATION (SJ) IN (CR. MISC./42749 /2017)	1	AWADHESH YADAV vs THE STATE OF BIHAR	Mr.ASHOK KUMAR	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
23.	CR. MISC./39012/2018 R. BAIL IPC 302,365,20 R.BAIL-1	1	RAJA GOSWAMI @ RAJA KUMAR GOSWAMI vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH	Mr.SRI UMANATH MISHRA (APP234)
24.	CR. MISC./41452/2018 A.BAIL IPC 406,409,420 A.BAIL	1	RAMESH KUMAR JHA vs STATE OF BIHAR & ANR	Mr.SANTOSH KUMAR DEEPAK Mr.MD. SHAMSHER IMAM Mr.RAVI KUMAR	Mr.SMT. ANITA KUMARI (APP239)
25.	CR. MISC./41508/2018 C. BAIL C.BAIL	1	NUSRAT KHANAM vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)

Wednesday the 11th July 2018
Court No. 19 (AFTER D.B. CASES OF 2ND HALF)
Mr. Justice Chakradhari Sharan Singh

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TIEDUP MATTERS			
			TO BE MENTIONED			
1.	CWJC/1145/2018 ESTB.& RECO.OF EDUCATI	3	DEV SARAN MAHILA EVENING COLLEGE vs THE STATE OF BIHAR & ORS	Mr.LALAN KUMAR Mr.BRIJ BIHARI TIWARY	Mr.SMT.BINITA SINGH -SC28 Mr.RITESH KUMAR Mr.UMESH KUMAR VERMA Mr.RAJENDRA KUMAR GIRI	
2.	CWJC/6173/2018 WITHHOLDING/CANCEL.EVA	1	SAURABH KUMAR vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR Mr.AJAY KUMAR SINGH	Mr.KAMESHWAR KUMAR -GP17 Mr.GYAN SHANKAR	
3. with	CWJC/11475/2018 ADMISSION, MEDICAL	3	PRIYANKA BHARTI & ORS vs THE UNION OF INDIA & ORS	Mr.ANAND KUMAR OJHA Mr.ASHOK KUMAR KARNA	Mr.NAGENDRA PD. YADAV-SC23 Mr.PRASOON SINHA Mr.KANAK VERMA (CGC) Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG)	
4. with	C. REV./17/2018 ADMISSION, MEDICAL	1	THE CONTROLLER OF EXAMINATION, BIHAR COMBINED ENTRANCE COMPETITIVE EXAMINATION BOARD vs MADHAV KUMAR JHA	Mr.PRASOON SINHA		
5.	C. REV./18/2018 ADMISSION, MEDICAL	1	THE CONTROLLER OF EXAMINATION, BIHAR COMBINED ENTRANCE COMPETITIVE EXAMINATION BOARD vs PRIYANKA BHARTI & ORS	Mr.PRASOON SINHA		
6.	CWJC/11691/2018 WITHHOLDING/CANCEL.EVA	1	DEEP RAJ SINGH vs THE STATE OF BIHAR & ANR	Mr.RAMCHANDRA SAHNI Mr.SAROJ KUMARI	Mr.LALIT KISHORE Mr.GYAN SHANKAR Mr.SATYABIR BHARTI	
7.	CWJC/12356/2018 MATTERS RELATING TO EX	1	MANORAMA DEVI vs THE STATE OF BIHAR & ORS	Ms.MAHASWETA CHATTERJEE	Mr.PRABHAKAR JHA- GP27 Mr.ARABIND NATH PANDEY Mr.SYED FIROZ RAZA	
8.	CWJC/12712/2018 WITHHOLDING/CANCEL.EVA	1	SHIVANI KUMARI MINOR DAUGHTER OF RAJESH KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR SINGH (IN PERSON)	Mr.KAMESHWAR KUMAR - GP17 Mr.GYAN SHANKAR Mr.LALIT KISHORE	
9.	CWJC/12790/2018 ADMISSION, ENGINEERING	3	ASHWANI ANAND vs THE UNION OF INDIA & ORS	Mr.PRIYA GUPTA	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.VINAY KRISHNA TRIPTHY Mr.KANAK VERMA (CGC)	
10.	CWJC/12839/2018 SCH.COLL.UNIV.(EXCL.SE	1	RAVI KUMAR SINGH & ANR vs THE CHANCELLOR OF UNIVERSITIES OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH	Mr.ASHUTOSH RANJAN PANDEY- AAG15 Mr.RITESH KUMAR Mr.RAJENDRA KUMAR GIRI	
11.	CWJC/12983/2018 WITHHOLDING/CANCEL.EVA	1	SUMIT KUMAR SINGH vs BIHAR SCHOOL EXAMINATION BOARD & ORS	Mr.PRAMOD KUMAR VERMA Mr.DEVENDRA KUMAR	Mr.LALIT KISHORE Mr.GYAN SHANKAR	
			FOR ORDERS (ON OFFICE NOTES)			
1.	MA/522/2017	12	BIHAR STATE BOARD OF RELIGIOUS TRUST & ANR vs MAHANTH RAVI SHANKAR GIRI & ORS	Mr.SHEKHAR SINGH Mr.GANPATI TRIVEDI Mr.P.N.SHAHI (AAG6)	Mr.VIKAS RATAN BHARTI Mr.ASHISH GIRI	
2.	MJC/2883/2017 CONTEMPT- SJ IN (CWJC/5045 /2011)	1	KRISHNANAND SINGH & ORS vs THE STATE OF BIHAR, THROUGH THE SRI PRINCIPAL SECRETARY SHRI RAVI MITAL, DEPARTMENT OF FINANCE, NEW SECRETARIAT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.ROHIT MISHRA Mr.RAJANI Mr.ROHIT MISHRA	Mr.SARVESH KR.SINGH (AAG13)	
3.	MJC/1303/2018 RESTORATION-SJ IN (SA/19 /2006)	1	MOSST. RAJ KUMARI & ORS vs MOSST. SHARDA DEVI & ORS	Mr.KAUSHALESH CHOUDHARY		
4.	MJC/1708/2018 RESTORATION-SJ IN (CWJC/555 /2017)	1	GAYATRI PRATHMIK SAH MADHYA SANSKRIT VIDYALAYA & ANR vs THE STATE OF BIHAR & ORS	Mr.DURGA NAND JHA	Mr.ASHUTOSH RANJAN PANDEY - AAG 15	

5.	MJC/2073/2018 RESTORATION-SJ IN (SA/64 /2010)	1	HIRA LAL SAH & ORS vs ASHARFI SAH & ORS	Mr.SHRI PRAKASH SRIVASTAVA	Mr.SUNIL KUMAR NO.III
6.	MJC/2083/2018 RESTORATION-SJ IN (SA/82 /2007)	1	SHAKUNTALA DEVI & ANR vs ANIL KUMAR	Mr.SANJEEV RANJAN	
7.	MJC/2097/2018 RESTORATION-SJ IN (SA/88 /2004)	1	BARAT MAHTO & ORS vs RAGHUNANDAN MAHTO & ORS	Mr.RAVINDRA KUMAR SINHA	Mr.NIKHILESH KUMAR Mr.ABHAY KUMAR
8.	MJC/2145/2018 CONTEMPT- SJ IN (CWJC/2348 /2018)	1	REENA ANAND vs THE STATE OF BIHAR THROUGH R. K. MAHAJAN, THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.ABHISHEK KUMAR Mr.AJIT KUMAR	Mr.AASHUTOSH RANJAN PANDEY - AAG 15 Mr.SATYAM SHIVAM SUNDARAM
9.	MJC/2220/2018 CONTEMPT- SJ IN (CWJC/5704 /2017)	1	PANNALAL PRASAD PATEL vs THE STATE OF BIHAR & ORS	Mr.INDRAJEET BHUSHAN Mr.ALOK KUMAR SINHA	Mr.SHRIMATI SHILPA SINGH (GA 12) Mr.GYAN SHANKAR
10.	MJC/2228/2018 CONTEMPT- SJ IN (CWJC/13807 /2017)	1	DEVANAND SINGH vs THE STATE OF BIHAR THROUGH SRI ABHISHEK SINGH, DISTRICT MAGISTRATE, GAYA & ORS	Mr.VIPIN KUMAR	Mr.SHRIMATI SHILPA SINGH (GA 12) Mr.GYAN SHANKAR

FOR ORDERS (ON PETITIONS)

1.	CR. APP (SJ)/375/2016 R.I.FOR 10 YEARS (307) IA- 2614/2017	5	ASHOK SAH & ANR vs THE STATE OF BIHAR	Mr.PARMESHWAR VISHWAKARMA Mr.ASHOK KUMAR SINGH Mr.SHYAM KISHOR SINGH	Mr.ABHAY KUMAR
2.	CR. APP (SJ)/395/2016 R.I.FOR 10 YEARS (20B, IA- 184/2018	8	PARMA SAH vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.Z.HODA(APP)
3.	CR. APP (SJ)/521/2016 R.I. FOR 10 YEARS(376) IA- 1604/2018	5	MD.TALIB vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR GIRI	Mr.SRI BIPIN KUMAR (APP17)
4.	CR. APP (SJ)/590/2016 CONVERTED FROM CR. APP IA- 1779/2018	4	SHARAVAN MAHTO @ SHRABAN KUMAR vs THE STATE OF BIHAR	Mr.BHOLA KUMAR Mr.NAVIN KUMAR SINHA Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD	Mr.SRI AJAY MISHRA (APP72)
5.	CR. APP (SJ)/670/2016 R.I. FOR 10 YEARS (366 IA- 1142/2018	4	RAJESH MUKHIA vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR JHA Mr.KAUSHAL KUMAR JHA	Mr.SRI BIPIN KUMAR (APP17)
6.	CR. APP (SJ)/711/2016 R.I. FOR 7 YEARS(307/1 IA- 1969/2016 IA- 571/2018	6	SHRADHA GOSAI @ SHARDA GOSWAMI @ MAHANTH SHRADHA NAND GOSWAMI & ANR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.VED PRAKASH SRIVASTVA	Mr.SRI BINOD BIHARI SINGH (APP87) Mr.B.B.SINGH (APP)
7.	CR. APP (SJ)/755/2016 R.I.FOR 10 YEARS (376) IA- 2028/2016 IA- 561/2018	6	MODIN MIAN vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.MANOJ KUMAR SINGH	Mr.SRI BIPIN KUMAR (APP17)
8.	CR. APP (SJ)/908/2016 R.I.FOR 10 YEARS (26(2 IA- 841/2018	5	MD. KALAMUDDIN @ MD. MAMAL @ MD. KAMALUDDIN @ MD. KAMAL vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH Mr.RAKESH KUMAR SHARMA	Mr.SRI SUJIT KUMAR SINGH (APP180)

FOR ADMISSION

1.	MJC/2339/2018 CONTEMPT- SJ IN (CWJC/5134 /2017)	1	SUO MOTO CONTEMPT INITIATED IN C W J C NO. 5134/2017 ON BEHALF OF HIGH COURT OF JUDICATURE AT PATNA vs SHAKTI KUMAR, PRINCIPAL, IDEAL HIGHER SECONDARY PUBLIC SCHOOL, DELHA, GAYA	Mr...	
2.	CWJC/15966/2016 ADMISSION, MEDICAL	9	ANKIT RAJ vs THE STATE OF BIHAR & ORS	Mr.ARVIND KUMAR SHARMA	Mr.PANKAJ KUMAR-SC12 Mr.KUMAR BRIJNANDAN

3.	MJC/699/2018 CONTEMPT- SJ IN (CWJC/9798 /2008)	4	RAJENDRA SINGH vs THE STATE OF BIHAR THROUGH SRI SUDHIR KUMAR, THE PRINCIPAL SECRETARY, DEPARTMENT OF AGRICULTURE, NEW SECRETARIAT, BIHAR, PATNA & ORS	Mr.JAI PRAKASH VERMA	Mr.RAGHWANAND - GA 11
4.	CR. REV./162/2017 AGAINST CONVICTIOON (4	7	TILO TANTI vs THE STATE OF BIHAR	Mr.SUMAN KUMAR JHA Mr.RISHIT DEO KUMAR SINGH Mr.ASHOK KUMAR MISHRA Mr.KALPNA KUSUM	Mr.SRI RAM ANURAG SINGH (APP227) Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA
5. with	CR. REV./1097/2017 JUVENILE JUSTICE ACT	7	PIYUSH KUMAR @ PIYUSH GOND vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SMT. GULNAR BEGAM (APP162) Mr.PATANJALI RISHI
6. with	CR. REV./1171/2017 JUVENILE JUSTICE ACT CR. REV.	4	TULSI YADAV @ TULSI KUMAR vs THE STATE OF BIHAR	Mr.NAVIN SHARMA Mr.SUNIL KUMAR	Mr.SRI AJAY KUMAR-1 (APP6) Mr.PATANJALI RISHI
7. with	CR. REV./96/2018 JUVENILE JUSTICE ACT CR. REV.	4	SONU SAHNI @ SONE LAL SAHNI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINHA	Mr.SRI SURENDRA KUMAR (APP190) Mr.PATANJALI RISHI Mr.UDAY KUMAR
8. with	CR. REV./163/2018 OTHER THAN CONVICTION CR. REV.	3	RAHUL KUMAR vs THE STATE OF BIHAR	Mr.SATYA VEER Mr.RAKESH KUMAR SINGH Mr.SANJAY KUMAR JHA	Mr.MD. ARIF (APP105) Mr.PATANJALI RISHI
9.	CR. REV./289/2018 JUVENILE JUSTICE ACT CR. REV.	3	WASIM AKHTAR ANSARI @ SONU vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH Mr.RASHMI	Mr.SRI TAPESHWAR SHARMA (APP170) Mr.PATANJALI RISHI
10.	CR. REV./485/2018 JUVENILE JUSTICE ACT	3	MD. SARFARAJ @ SYED SARFRAZ @ SARFRAZ ALAM @ SARFARAJ @ SYED SERFERAJ ALAM @ SYED SARFARAJ ALAM vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.PRAMENDRA KUMAR SINGH	Mr.SRI CHAUBEY JAWAHAR (APP158)
11.	CR. MISC./4882/2018 MOD (SJ) IN (CR. REV./967 /2014)	3	VISHNU KANT KISHKU vs STATE OF BIHAR & ANR	Mr.MADAN MOHAN PRASAD	Mr.SRI RAM BACHAN SINGH (APP189) Mr.JIBENDRA MISHRA
12.	CR. MISC./31133/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./43387 /2017)	1	SHIV SHANKAR VIKRANT & ANR vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA	Mr.SRI TARUN PRASAD MANDAL (APP204)
13.	CR. MISC./35206/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./48745 /2017)	1	AJAY RAI & ANR vs THE STATE OF BIHAR	Mr.RAKESH RANJAN	Mr.SRI RAJKISHORE SINGH (APP172)
14.	CR. MISC./35210/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./44321 /2017)	1	PRAPHULL KUMAR TIWARI vs STATE OF BIHAR & ANR	Mr.DUDH NATH SINGH	Mr.SRI RAM SUMIRAN ROY (APP240)
15.	CR. MISC./35226/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./34838 /2017)	1	BIMAL KUMAR SINGH @ RAN VIJAY SINGH vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR SHARMA	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
16.	CR. MISC./46290/2017 A.BAIL IPC 420,467,120 A.BAIL	11	SANJAY SINGH @ SANJAY KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.HANS LAL KUMAR	Mr.SRI NARSINGH TANTI (APP111) Mr.DILIP KUMAR (IN PERSON) Mr.SURENDRA KUMAR ROY (IN PERSON) Mr.CHANDAN KUMAR (IN PERSON) Mr.VIJAY ANAND
17.	CR. MISC./24059/2018 A.BAIL IPC 406,420 & 1 A.BAIL	3	SANTOSH KUMAR vs STATE OF BIHAR & ANR	Mr.NIKHIL KUMAR AGRAWAL Mr.ADITI HANSARIA	Mr.SRI SANJAY KUMAR TIWARY (APP128) Mr.GIRISH CHANDRA SHARMA
18.	CR. MISC./26028/2018 A. BAIL IPC 498A,307,3 A.BAIL	1	BANDANA KUMARI @ VANDANA DEVI vs THE STATE OF BIHAR	Smt.RINA SINHA	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
19.	CR. MISC./27648/2018 A. BAIL IPC 302,34 & 2 A.BAIL	1	MUZAFFAR HUSSAIN @ MOHD. MUZAFFAR vs THE STATE OF BIHAR	Mr.ASHISH GIRI Mr.PRANAV KUMAR	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)
20.	CR. MISC./9911/2018 C.BAIL C.BAIL	3	MD. YUSUF KHAN vs STATE OF BIHAR & ANR	Mr.AMIR ALAM Mr.DHANANJAY KUMAR	Mr.SRI AMIT KUMAR RAKESH (APP179) Mr.TEJ PRATAP SINGH

21.	MJC/3293/2014 CONTEMPT- SJ IN (CWJC/23405 /2012)	6	JAGESHWAR CHOUDHARY vs THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LIMITED & ORS.	Mr.ANJANI KUMAR JHA	Mr.UMA SHANKAR Mr.SHAILENDRA KUMAR SINGH Mr.MUJTABAUL HAQUE (GP12)
22.	MJC/3736/2014 CONTEMPT- SJ IN (CWJC/4418 /2008)	8	HARIDWAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.RAJIV KUMAR SINGH (GP2) Mr.SOURENDRA PANDEY Mr.PRABHAKAR JHA (GP-27)
23.	MJC/1938/2015 CONTEMPT- SJ IN (CWJC/518 /1999)	10	BACHCHAN PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.SHALLY KUMARI Mr.SIYA RAM SHAHI	Mr.PRABHAT KUMAR VERMA Mr.DR.MANKESHWAR TIWARI Mr.DR.MANKESHWAR TIWARI
24.	MJC/2340/2015 CONTEMPT- SJ IN (CWJC/7139 /2008)	6	SHIV KUMAR TIWARY vs THE STATE OF BIHAR & ORS	Mr.SRI KRISHNA RANJAN	Mr.SC16 ABBAS HAIDAER Mr.ABBAS HAIDER (SC6)
25.	MJC/2563/2015 RESTORATION-SJ IN (SA/35 /2014)	3	RAM SUNDAR KAMTI & ANR vs THE STATE OF BIHAR REPRESENTED BY THE COLLECTOR & ANR	Mr.PURUSHOTTAM JHA Mr.VIKASH KUMAR JHA	
26.	MJC/967/2016 CONTEMPT- SJ IN (CWJC/42327 /2014)	4	RAMDEO MALLICK vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY URBAN DEVELOPMENT DEPARTMENT BIHAR & ORS	Mr.NAVENDU KUMAR	Mr.GP24 ANSUMAN SINGH Mr.ABHAY SHANKAR SINGH Mr.RAMADHAR SINGH (GP25)
27.	MJC/1105/2016 CONTEMPT- SJ IN (CWJC/23183 /2011)	6	DHARAMSHILA KUMARI & ANR vs THE STATE OF BIHAR THROUGH MR. R.K.MAHAJAN THE PRINCIPAL SECRETARY HUMAN RESOURCES DEPARTMENT GOVT. OF BIHAR & ORS	Mr.HIMANSHU KUMAR AKELA Mr.NAWAL KISHORE SINGH	Mr.GP15 S.K. SINHA Mr.SITARAM YADAV GP-16
28. with	MJC/1108/2016 CONTEMPT- SJ IN (CWJC/13159 /2013)	9	MAHESHWAR PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR SHARMA	Mr.GAUTAM BOSE (AAG8) Mr.R. B. PD. YADAV (AAG11)
29.	MJC/1087/2016 CONTEMPT- SJ	9	KRITI KUMAR vs THE STATE OF BIHAR THROUGH SRI D.S.GANGWAR PRINCIPAL SECRETARY HUMAN RESOURCES DEVELOPMENT DEPARTMENT GOVT. OF BIHAR & ORS	Mr.AJAY KUMAR SHARMA	SC12 P. K. SINGH Mr.RISHI RAJ SINHA (SC19)
30.	MJC/2062/2016 OTHERS- SJ IN (CWJC/2918 /2000)	4	PRABESH PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.DHANESHWAR PRASAD GUPTA	Mr.ROY SHIVAJI NATH (AAG3) Mr.S.D.YADAV (AAG9)
31.	MJC/2145/2016 CONTEMPT- SJ IN (CWJC/19690 /2015)	4	SHEO CHANDRA SINGH vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR	Mr.LALIT KISHORE(PAAG)
32.	MJC/2542/2016 CONTEMPT- SJ IN (CWJC/17107 /2007)	4	DEVENDRA PRASAD SINGH AKELA vs THE STATE OF BIHAR & ORS	Mr.SUBASH CHANDRA YADAV Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY Mr.NATRAJ VERMA	Mr.SC24 SUNIL KUMAR MANDAL Mr.RAJESH PRASAD CHOUDHARY
33.	MJC/2994/2016 CONTEMPT- SJ IN (CWJC/9551 /1998)	3	ANIL KUMAR vs LIFE INSURANCE CORPORATION OF INDIA THROUGH ITS CHAIRMAN NAMELY S. K. RAI & ORS	Mr.SHYAMESHWAR KUMAR SINGH Mr.SIDDHARTHA PRASAD Mr.OM PRAKASH KUMAR	Mr.ABHIMANYU VATSA Mr.NILANJAN CHATTERJEE
34.	MJC/3380/2016 CONTEMPT- SJ IN (CWJC/16255 /2015)	1	BIRENDRA KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.PRANAV KUMAR JHA Mr.KRISHNA KUMAR Mr.SUBODH KUMAR JHA	Mr.AAG13 SARVESH KUMAR SINGH Mr.S. M. EHTESHAM Mr.SHASHI BHUSHAN SINGH Mr.RAJESH SINGH
35.	MJC/4041/2016 CONTEMPT- SJ IN (CWJC/9798 /2008)	3	RAJANI KANT vs THE STATE OF BIHAR THROUGH SRI SUDHIR KUMAR, THE PRINCIPAL SECRETARY, DEPARTMENT OF AGRICULTURE, NEW SECRETARIAT, BIHAR & ANR	Mr.JAI PRAKASH VERMA	Mr.AAG13 SARVESH KUMAR SINGH
36.	MJC/4372/2016 CONTEMPT- SJ IN (CWJC/16726 /2008)	11	DR. RAMA SHANKAR PRASAD vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, PANCHAYATI RAJ DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.SIDDHARTHA PRASAD	Mr.PUSHKAR NARAIN SHAHI-AAG6 Mr.DURGA NARAYAN Mr.K.B.KANTH

37.	MJC/205/2017 CONTEMPT- SJ IN (CWJC/20608 /2014)	4	LALITA DEVI vs THE STATE OF BIHAR REPRESENTED THROUGH ITS CHIEF SECRETARY, OLD SECRETARIAT BUILDIG, PATNA & ANR	Mr.TILAK SAO	Mr.AAG9 S. D. YADAV
38.	C. REV./233/2017 IN (CWJC/2573 /2010)	3	DEGREE COLLEGE, BAGHA THROUGH ITS SECRETARY, PRABHUNATH GUPTA & ANR vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR	Mr.ASHUTOSH RANJAN PANDEY (AAG 15) Mr.GYAN SHANKAR Mr.GIRIJISH KUMAR
39.	C. REV./375/2017 IN (SA/108 /2006)	4	MOHAMMAD NAYEEMUDDIN vs SURAJ MAHTO	Mr.MOHAMMED ABU HAIDAR Mr.MD. ABU SHAJAN	
40.	C. REV./445/2017 IN (C.Misc./735 /2017)	1	RABINDAR PRASAD SINGH vs SHIO KUMARI DEVI & ORS	Mr.RAM LALLAN SINGH	
41.	C. REV./460/2017 IN (C.Misc./01 /2017)	1	RAJ KUMAR SINGH vs M/S ENGINEERS ENTERPRISES & ORS	Mr.KUMAR RISHIKESH CHANCHAL	Mr.KUMAR PRIYA RANJAN Mr.ARVIND KUMAR SINHA Mr.DR. PANKAJ Mr.SHIV SHANKAR PRASAD YADAV
42.	C. REV./479/2017 IN (CWJC/14644 /2016)	1	PUTUL KUMARI @ PUTUL DAVI @ PUTUL DEVI vs THE VICE CHANCELLOR, L. N. MITHILA UNIVERSITY, DARBHANGA & ORS	Mr.SUBHASH KUMAR MISHRA	Mr.MD. NADIM SERAJ Mr.ALKA VERMA
43.	MJC/839/2017 CONTEMPT- SJ IN (CWJC/12854 /2015)	4	INDRAKALA DEVI vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH	Mr.ASHUTOSH RANJAN PANDEY (AAG 15) Mr.MD. NADIM SERAJ Mr.ALKA VERMA
44.	MJC/844/2017 with CONTEMPT- SJ IN (CWJC/11701 /2016)	4	DR. NARAYAN JHA vs THE STATE OF BIHAR & ORS	Mr.BINODANAND MISHRA	Mr.ASHUTOSH RANJAN PANDEY - AAG15 Mr.MD. NADIM SERAJ Mr.AJAY BEHARI SINHA
45.	MJC/225/2017 with CONTEMPT- SJ	4	FANI BHUSHAN PANDEY vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH	Mr.AAG15 ASHUTOSH RANJAN PANDEY Mr.MD. NADIM SERAJ Mr.AJAY BEHARI SINHA
46.	MJC/866/2017 with CONTEMPT- SJ	4	KAMAL NATH JHA vs THE STATE OF BIHAR THE SECRETARY HIGHER EDUCATION BIHAR, PATNA & ORS	Mr.YUGAL KISHORE Mr.SANJAY KUMAR SINGH	Mr.ASHUTOSH RANJAN PANDEY- AAG15 Mr.MD. NADIM SERAJ Mr.AJAY BEHARI SINHA
47.	MJC/1270/2017 with CONTEMPT- SJ	3	DR. PRABHU NARAYAN JHA vs THE STATE OF BIHAR & ORS	Mr.BINODANAND MISHRA	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.DR. ANSHUMAN
48.	MJC/1144/2017 CONTEMPT- SJ	3	ASHA JHA vs THE STATE OF BIHAR THROUGH SHRI R. K. MAHAJAN, THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT BIHAR, PATNA & ORS	Mr.AWADHESH KUMAR Mr.ASHIT RANJAN Mr.ASHA SINGH	Mr.ASHUTOSH RANJAN PANDEY (AAG 15) Mr.JAWED GAFFAR KHAN Mr.MD. NADIM SERAJ
49.	MJC/984/2017 CONTEMPT- SJ IN (CWJC/5365 /2014)	3	SHANTI SAH vs MR. ANJANI KUMAR SINHA, CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.PRAMOD RAJPATI Mr.AMAR PRAKASH Mr.PRAMOD RAJPATI Mr.SMT. DURGA KUMARI Mr.ASHUTOSH KUMAR	Mr.S.D. YADAV - AAG9 Mr.SHIV KUMAR
50.	MJC/1174/2017 RESTORATION-SJ IN (C. REV./178 /2013)	1	RAM JANAM CHAUDHARY vs MOSMAT LAXMINA & ORS	Mr.RANJEET KUMAR	
51.	MJC/1191/2017 CONTEMPT- SJ IN (CWJC/16062 /2016)	1	RAJENDRA KISHORI B. ED. COLLEGE, SUGHARI vs JAI PRAKASH UNIVERSITY, RAHUL SANSKRITYAYAN NAGAR, CHAPRA THROUGH ITS REGISTRAR, ANIL KUMAR & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.HANSRAJ Mr.NAGENDRA KUMAR SINGH Smt.SARITA BAJAJ Mr.SUNIL KUMAR SINGH
52.	MJC/1379/2017 RESTORATION-SJ IN (CWJC/10255 /2016)	3	AJIT KUMAR vs MAGADH UNIVERSITY, BODH GAYA & ORS	Mr.AJEET SINGH	
53.	MJC/1412/2017 CONTEMPT- SJ IN (CWJC/7143 /2016)	1	SITA DEVI vs MR. PRATYAYA AMRIT, THE CHAIRMAN CUM MANAGING DIRECTOR, BIHAR STATE POWER HOLDING COMPANY LTD. & ORS	Mr.RAJ DULAR SAH	Mr.VINAY KIRTI SINGH

54.	MJC/1423/2017 CONTEMPT- SJ IN (CWJC/21167 /2014)	1	DR. SIDHESHWAR PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.TARKESHWAR PD. VERMA Mr.TARKESHWAR PD. VERMA	Mr.S. D. YADAV - AAG 9
55.	MJC/1497/2017 RESTORATION-SJ IN (SA/14 /2015)	1	NIRMALA KUER & ORS vs SRIMATI RENU DEVI	Mr.PARMESHWAR VISHWAKARMA	
56.	MJC/1598/2017 RESTORATION-SJ IN (SA/318 /2013)	3	UPENDRA BHAGATA & ORS vs MOST PABIYA DEVI & ORS	Mr.BHUBNESHWAR PRASAD	Mr.ARGHESH KUMAR
57.	MJC/1603/2017 RESTORATION-SJ IN (SA/486 /2011)	3	BIBI MAHRU NISHA vs MUSTAK AHAMD & ORS	Mr.SHIVA SHANKAR SHARMA	
58.	MJC/1638/2017 CONTEMPT- SJ IN (CWJC/11527 /2015)	4	PROF. KAILASH SHARMA vs THE STATE OF BIHAR THROUGH MR. R. K . MAHAJAN, THE SECRETARY, HUMAN RESOURCES DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.DR. ANJANI PD. SINGH	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Smt.BINITA SINGH Mr.MD. NADIM SERAJ
59.	MJC/1963/2017 CONTEMPT- SJ IN (CWJC/11510 /2000)	4	SHASHI BHUSHAN YADAV vs BIHAR STATE FINANCIAL CORPORATION, THROUGH ITS MANAGING DIRECTOR & ORS	Mr.SUBHASH CHANDRA BOSE	Mr.ASHISH GIRI
60.	MJC/2098/2017 RESTORATION-SJ IN (SA/159 /2012)	3	KRISHNA KR. GUPTA & ORS vs GEETA DEVI & ORS	Mr.NAVIN KUMAR PANDEY	Mr.ARGHESH KUMAR
61.	MJC/2205/2017 RESTORATION-SJ IN (SA/355 /2012)	1	GOBARDHAN PASWAN & ORS vs DROPADI DEVI & ORS	Mr.SUBODH KUMAR Mr.SURYA NARARYAN PODDAR	
62.	MJC/2334/2017 CONTEMPT- SJ IN (CWJC/1079 /1999)	4	IN THE MATTER OF THE PETITION DATED 24.07.2017 OF SRI OM PRAKASH vs BANK OF INDIA, BIHAR ZONAL, THROUGH ITS ZONAL MANAGER & ORS	Mr.	
63.	MJC/2361/2017 CONTEMPT- SJ IN (CWJC/4180 /2014)	3	MANOJ KUMAR vs THE STATE OF BIHAR & ORS	Mr.BINDESHWAR PRASAD SINGH Mr.RUDRA DEO	Mr.YOGENDRA PRASAD SINHA - AAG 7
64. with	MJC/2367/2017 CONTEMPT- SJ IN (CWJC/8053 /2017)	6	RAM RATAN THAKUR SENIOR SECONDARY SCHOOL & ANR vs THE STATE OF BIHAR, REPRESENTED THROUGH MR. AKHILESHWAR PANDEY, DIRECTOR, SECONDARY EDUCATION, DEPARTMENT OF HUMAN RESOURCES & ORS	Mr.NILESH KUMAR Mr.MALAY KUMAR CHOUDHARY Mr.MD.IMTEYAZ AHMAD	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.GYAN SHANKAR Smt.BINITA SINGH
65.	CWJC/8053/2017 CONTEMPT- SJ	4	RAM RATAN THAKUR & ANR vs THE STATE OF BIHAR & ORS	Mr.MD.IMTEYAZ AHMAD Mr.NILESH KUMAR Mr.RAVI RANJAN Mr.MALAY KUMAR CHOUDHARY	Mr.KAMESHWAR KUMAR- GP17 Mr.GYAN SHANKAR Mr.AJAY BEHARI SINHA Mr.LALIT KISHORE
66.	MJC/2524/2017 CONTEMPT- SJ IN (CWJC/12804 /2014)	1	SRI SATYADEO CHAUDHARY & ANR vs THE UNION OF INDIA & ORS	Mr.GAURI SHANKAR PRASAD	Mr.SURYADEO YADAV - AAG 9 Mr.CHAITANYA SUAROOP Mr.KANAK VERMA (CGC) Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG)
67.	MJC/2525/2017 CONTEMPT- SJ IN (CWJC/11512 /1998)	1	RAM NARESH CHOUDHARY vs THE STATE OF BIHAR THROUGH THE AGRICULTURE PRODUCE COMMISSIONER PRINCIPAL SECRETARY, AGRICULTURE DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.SACHIN KUMAR Mr.SHAILENDRA KUMAR SINHA	Mr.SARVESH KUMAR SINGH - AAG 13
68.	MJC/2644/2017 CONTEMPT- SJ IN (CWJC/21038 /2012)	1	DR. MEERA SINGH vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.SHAILENDRA KUMAR SINGH Mr.ASHHAR MUSTAFA Mr.(AAG15)
69.	MJC/2661/2017 33. MJC IN (SA/36 /2012)	3	SONI DEVI @ SONIA DEVI @ SONALI DEVI vs RAM DEO THAKUR & ORS	Mr.NEERAJ KUMAR	
70.	MJC/2667/2017 33. MJC IN (SA/305 /2013)	3	SUSHILA DEVI & ORS vs AWADHESH NARAYAN SINGH & ANR	Mr.VAIDEHI RAMAN PRASAD SINGH	

71.	MJC/2937/2017 CONTEMPT- SJ IN (CWJC/6737 /2017)	1	MUKESH KUMAR RANJAN vs SRI SHIV DAS LAHRI, DIRECTOR, NATIONAL COUNCIL OF VOCATIONAL TRAINING (N C V T) & ORS	Mr.HEMANT KUMAR	Mr.AJAY KR. RASTOGI - AAG 10 Mr.RAJESH KUMAR VERMA Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG)
72.	MJC/3047/2017 CONTEMPT- SJ IN (CWJC/13280 /2015)	1	VERONICA TUDU vs THE BIHAR SCHOOL EXAMINATION BOARD, PATNA THROUGH IT SECRETARY & ORS	Mr.NAWAL KISHOR SINGH	Mr.GYAN SHANKAR Mr.GIRIJISH KUMAR
73.	MJC/3190/2017 CONTEMPT- SJ IN (CWJC/15196 /2016)	3	SHAKUNTALA NURSING & PARAMEDICAL INSTITUTE (A. N. M. TRAINING SCHOOL) vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HEALTH, GOVT. OF BIHAR, NEW SECRETARIAT, NAMELY SHRI RAJNEESH KUMAR MAHAJAN & ORS	Mr.ARUN KUMAR	Mr.CHITRANJAN SINHA - AAG 2 Mr.PRABHAT KUMAR SINGH
74.	MJC/3202/2017 CONTEMPT- SJ IN (CWJC/4960 /2017)	1	VINOD KUMAR vs THE STATE OF BIHAR, THROUGH SRI ARVIND KUMAR CHAUDHARY THE PRINCIPAL SECRETARY, RURAL DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.MD. ANISUR RAHMAN	Mr.ANJANI KUMAR - AAG 4
75.	MJC/3203/2017 CONTEMPT- SJ IN (CWJC/7851 /2016)	1	MANAGING COMMITTEE OF MADARSA MAHMOODIA AT SIMARIA, THROUGH ITS SECRETARY MD. HASHIM ALI vs THE STATE OF BIHAR, THROUGH SRI R. K. MAHAJAN, PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.MD. ANISUR RAHMAN	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.MD. RASHID ALAM
76.	MJC/3232/2017 CONTEMPT- SJ IN (CWJC/16117 /2016)	3	JAI MANGAL BHAGAT vs THE STATE OF BIHAR & ANR	Mr.NACHIKETA JHA	Mr.AJAY (GA5)
77.	MJC/3249/2017 CONTEMPT- SJ IN (CWJC/13926 /2014)	1	BHUPENDRA PRASAD vs MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, BIHAR, PATNA & ORS	Mr.RAJEEV RANJAN NO.II Mr.SUNIL KUMAR	Mr.S. D. YADAV - AAG 9
78.	MJC/3369/2017 CONTEMPT- SJ IN (CWJC/4899 /2017)	1	BIRENDRA KUMAR SAHU vs THE STATE OF BIHAR REPRESENTED THROUGH SRI ANJANI KUMAR SINGH, CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.KRISHNA CHANDRA	Mr.P. K. VERMA - AAG 3
79.	MJC/3449/2017 CONTEMPT- SJ IN (CWJC/9798 /2008)	3	HANSRAJ RAM @ HANSRAJ & ORS vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF FINANCE, NEW SECRETARIAT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RAMCHANDRA SINGH	Mr.SARVESH KUMAR SINGH - AAG 13
80.	MJC/3463/2017 CONTEMPT- SJ IN (CWJC/17369 /2016)	3	THE GOVERNING BODY OF SANT KABIR MAHANTH RAMDAYAL DAS COLLEGE & ORS vs THE STATE OF BIHAR & ORS	Mr.SIYA RAM SHAHI Mr.SHALLY KUMARI	Mr.ASHUTOSH RANJAN PANDEY (AAG 15) Mr.GYAN SHANKAR Mr.GIRIJISH KUMAR
81.	MJC/3507/2017 CONTEMPT- SJ IN (CWJC/1683 /2017)	1	MD. NASEEM ANSARI vs THE STATE OF BIHAR & ORS	Mr.AMIT KUMAR Mr.MUKESH KUMAR	Mr.SARVESH KUMAR SINGH - AAG 13
82.	MJC/3531/2017 CONTEMPT- SJ IN (CWJC/8997 /2016)	1	PROF. HARI NARAYAN YADAV vs THE STATE OF BIHAR & ORS	Mr.LAKSHMI KANT SHARMA	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.GYAN SHANKAR Mr.AJAY BEHARI SINHA
83.	MJC/3548/2017 33. MJC IN (SA/01 /2015)	1	CHANDRA SHEKHAR CHOUDHARY & ORS vs BHOLA MISHRA & ORS	Mr.SAMEER RANJAN	

84.	MJC/319/2018 CONTEMPT- SJ IN (CWJC/9798 /2008)	3	ANIL KUMAR SINHA & ANR vs THE STATE OF BIHAR THROUGH SRI SUDHIR KUMAR, THE PRINCIPAL SECRETARY, DEPARTMENT OF AGRICULTURE, NEW SECRETARIAT, BIHAR, PATNA & ORS	Mr.JAI PRAKASH VERMA	Mr.RAGHWANAND - GA 11
85.	MJC/414/2018 CONTEMPT- SJ IN (CWJC/14711 /2017)	3	MD. HABIB & ORS vs THE STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR MISHRA Mr.PRIYA	Mr.MRS. SILPA SINGH - GA 12 Mr.MD. RASHID ALAM
86.	MJC/489/2018 CONTEMPT- SJ IN (CWJC/9798 /2008)	1	MAHESH PRASAD SINGH vs THE STATE OF BIHAR THROUGH SRI SUDHIR KUMAR, THE PRINCIPAL SECRETARY, DEPARTMENT OF AGRICULTURE, NEW SECRETARIAT, BIHAR, PATNA & ORS	Mr.JAI PRAKASH VERMA	Mr.SARVESH KUMAR SINGH - AAG 13
87.	MJC/528/2018 CONTEMPT- SJ IN (CWJC/18052 /2017)	1	SUBHASH YADAV vs THE STATE OF BIHAR, THROUGH THE R. K. MAHAJAN, PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVERNMENT OF BIHAR, NEW SECRETARIAT, PATNA & ORS	Mr.DIWAKAR YADAV	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.RITESH KUMAR
88.	MJC/579/2018 CONTEMPT- SJ IN (CWJC/3883 /1998)	3	KANHAIYA LAL BARI & ANR vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE/ COLLECTOR, NAMELY SRI ABHISHEK SINGH, GAYA & ORS	Mr.ARUN KUMAR SINGH	Mr.P.K. VERMA-AAG3
89.	MJC/710/2018 CONTEMPT- SJ IN (CWJC/18051 /2016)	3	RUKASANA PARVEEN vs DR. (MRS.) REENA NAYYAR, THE MEDICAL COUNCIL OF INDIA THROUGH ITS SECRETARY NAMELY DR. (MRS.) REENA NAYYAR & ORS	Mr.MD. OBAIDULLAH	Mr.GYAN SHANKAR Mr.SATYABIR BHARTI Mr.KUMAR BRIJNANDAN
90.	MJC/781/2018 CONTEMPT- SJ IN (CWJC/9709 /2017)	3	S. K. RAHED HOSSAIN MIA vs MR. ANAND KISHORE, THE CHAIRMAN, BIHAR SCHOOL EXAMINATION BOARD & ORS	Mr.MD. SHAKIR AHMAD Mr.PANKAJ KUMAR SINGH	Mr.GYAN SHANKAR Mr.GIRIJISH KUMAR
91.	MJC/808/2018 CONTEMPT- SJ IN (CWJC/9798 /2008)	3	HAIDER ALI & ORS vs THE STATE OF BIHAR THROUGH SRI SUDHIR KUMAR, THE PRINCIPAL SECRETARY, DEPARTMENT OF AGRICULTURE, NEW SECRETARIAT, BIHAR, PATNA & ORS	Mr.JAI PRAKASH VERMA	Mr.SARVESH KUMAR SINGH - AAG 13
92.	MJC/927/2018 CONTEMPT- SJ IN (CWJC/16551 /2016)	3	DOLY KUMARI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EDUCATION DEPTT., GOVT. OF BIHAR, PATNA & ORS	Mr.ARUN KUMAR SINGH	Mr.AASHUTOSH RANJAN PANDEY - AAG 15 Mr.RITESH KUMAR Mr.SHASHI BHUSHAN SINGH
93.	MJC/1155/2018 CONTEMPT- SJ IN (CWJC/6791 /2017)	3	MITR ANM TRAINING SCHOOL, KAIYA, GAYA THROUGH ITS SECRETARY, SMT. ANITA RANI vs DR. T. DILEEP KUMAR, THE CHAIRMAN, INDIAN NURSING COUNCIL & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.SHRI NATH PATHAK
94.	MJC/1184/2018 CONTEMPT- SJ IN (CWJC/9798 /2008)	4	RAMA KANT SINGH vs THE STATE OF BIHAR THROUGH SRI SUDHIR KUMAR, THE PRINCIPAL SECRETARY, DEPARTMENT OF AGRICULTURE, NEW SECRETARIAT, BIHAR, PATNA & ORS	Mr.JAI PRAKASH VERMA	Mr.RAGHWANAND - GA 11
95.	MJC/1450/2018 CONTEMPT- SJ IN (CWJC/9798 /2008)	1	SADA NAND BHAGAT & ORS vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF FINANCE, NEW SECRETARIAT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RAMCHANDRA SINGH	Mr.SARVESH KUMAR SINGH - AAG 13

96.	MJC/1579/2018 CONTEMPT- SJ IN (CWJC/11653 /2017)	1	BIPIN KUMAR vs THE STATE OF BIHAR THROUGH SRI R. K. MAHAJAN, PRESENTLY POSTED AS THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.AJIT KUMAR SINGH Mr.PURUSOTTAM KUMAR SINGH	Mr.ASHUTOSH RANJAN PANDEY (AAG15)
97.	MJC/1624/2018 CONTEMPT- SJ IN (CWJC/17936 /2017)	1	ABHISHEK KUMAR vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, THE PRINCIPAL SECRETARY, DEPARTMENT OF EDUCATION, GOVERNMENT OF BIHAR, PATNA & O RS	Ms.NIVEDITA NIRVIKAR Mr.MANOJ KUMAR	Mr.SHRIMATI SHILPA SINGH (G A 12) Mr.VIKAS RATAN BHARTI Mr.ZAKI HAIDER
98.	MJC/1913/2018 CONTEMPT- SJ IN (CWJC/6653 /2018)	3	RAGANI KUMARI @ RAGINI KUMARI vs THE STATE OF BIHAR THROUGH SRI ANAND KISHOR, CHAIRMAN BIHAR SCHOOL EXAMINATION BOARD, PATNA & ORS	Mr.SATISH KUMAR	Mr.GYAN SHANKAR Mr.SHILPA SINGH (GA12)
99.	CR. MISC./41307/2018 A. BAIL IPC 302,34 & 2 A.BAIL	1	RAVINDRA RAY @ RAVINDRA SINGH vs THE STATE OF BIHAR	Ms.SANJANA Mr.GAURAV KUMAR	Mr.SRI UMANATH MISHRA (APP234)

FOR HEARING UNDER ORDER 41 RULE 11 CPC

1.	SA/55/2004	1	MISHRI LAL vs DISCIPLE OF NARAYAN DAS (NIRAN	Mr.S.S.SHABBAR HUSSAIN Mr.BINOD KR.SINHA	Mr.R.K.P.SINGH Mr.BAL BHUSHAN CHOUDHARY Mr.MANISH KISHORE Mr.SATYA RANJAN SINHA

FOR HEARING

1. with	CWJC/694/1993 CONSOLIDATION	11	DAMAN ROY & ORS vs STATE & ORS	Mr.MRIDULA MISHRA	Mr.(GP6) Mr.AMISH KUMAR Mr.AJAY KR.RASTOGI (AAG10) Mr.PURNENDU SINGH (GP27)
2.	CWJC/9226/1993 CONSOLIDATION (Part heard)	4	CHANDRA SEKHAR JHA vs STATE & ORS	Mr.ARUN PRASAD AMBASTHA	Mr.S.J.REHMAN SC Mr.AMISH KUMAR Mr.AJAY (GA12) Mr.PRKASH UPADHYAY
3.	CR. APP (SJ)/578/2007	11	RAMESHWAR PRASAD vs THE STATE OF BIHAR THRU.VIG.	Mr.AJAY Mr.VED PRAKASH SRIVASTVA Mr.RAM PARWESH KUMAR Mr.SANJAY KUMAR JHA Mr.SUNIL KUMAR TIWARI Mr.MRITUNJAY PRASAD SINGH Mr.SUMANT SINGH	Mr.KEDAR SINGH (AC TO R.SHARMA)
4.	MJC/2631/2015 CONTEMPT- SJ IN (CWJC/14431 /2012)	7	TEACHERS ASSOCIATION SNSRKS COLLEGE SAHARSA & ORS vs THE STATE OF BIHAR THROUGH MR. R.K.MAHAJAN THE PRINCIPAL SECRETARY HUMAN RESOURCES DEPARTMENT GOVT. OF BIHAR PATNA & ORS ORS	Mr.BINODANAND MISHRA Mr.MADHAV JHA	Mr.SUBHASH PD. SINGH (GA7) Mr.RAJESH SINGH Mr.RAJU GIRI
5.	CWJC/10498/2002 REM/DIS/TER, NON GAZET	6	BHARTI MISHRA @ BHARTI DEVI vs THE DISTRICT & SESS.JUDGE,MADH	Mr.SANAT KUMAR MISHRA	Mr.(GA) Mr.PIYUSH LALL Mr.KAMAL KISHORE SINGH Mr.RAJEEV KUMAR SINGH Mr.(GA9) Mr.BINITA SINGH (SC28) Mr.S.A.NARAIN (AG)
6. with	CWJC/143/2003 REM/DIS/TER, HEALTH SE	15	DR.RANG BAHADUR SINGH vs THE STATE OF BIHAR & ORS	Mr.ASIM JHA Mr.SHIV KUMAR Mr.AJAY KUMAR	Mr.(AAG2) Mr.SANJAY PANDEY Mr.PRAFULL CHANDRA DWIVEDI Mr.R.S.NATH Mr.ROY SHIVAJI NATH (AAG3) Mr.BINOD SHANKAR TIWARY

7. with	CWJC/149/2003 REM/DIS/TER, HEALTH SER.	4	SHANKAR MOHAN DAS & ANR vs THE STATE OF BIHAR & ORS	Mr.SHIV KUMAR Mr.BHAIRAW NAND SHARMA Mr.BINOD KUMAR JHA	Mr.(AAG2) Mr.ROY SHIVAJI NATH (AAG3)
8.	CWJC/1119/2003 REM/DIS/TER, HEALTH SER.	4	RAJ KUMAR YADAV vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR	Mr.(GP1) Mr.RABINDRA KR.CHOUBEY (SC8) Mr.NAWAL KISHORE SINGH (SC-2) Mr.J.K.ROY -1 (SC13)

PATNA HIGH COURT	161	Wednesday 11th July, 2018 Mr. Justice Prabhat Kumar Jha

Notice : Mentioning slips for urgent posting will be entertained on every Monday only.

Wednesday the 11th July 2018

Court No. 4 (AT 10:30 A.M.)

Mr. Justice Prabhat Kumar Jha

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ADMISSION			
1.	CR. MISC./39490/2018 A.BAIL IPC 409,420,406 A.BAIL	1	SMT. SARITA KUMARI @ SARITA KUMARI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH	Mr.SRI ANISH CHANDRA (APP183)	
2.	CR. MISC./39616/2018 A.BAIL IPC 307,341,323 A.BAIL	1	HIRA ANSARI vs THE STATE OF BIHAR	Mr.NARESH KUMAR MEHTA	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)	
3.	CR. MISC./39658/2018 A. BAIL IPC 307,147,14 A.BAIL	1	MUNDRIKA YADAV @ MUNDRIKA PRASAD & ANR vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.SRI SANJAY KUMAR SHARMA (APP236)	
4.	CR. MISC./39667/2018 A.BAIL IPC 409 & 3 D.P A.BAIL	1	DWARIKA PRASAD vs STATE OF BIHAR & ANR	Mr.JITENDRA NARAIN SINHA Mr.AJIT KUMAR Mr.RASHMI BHARTI	Mr.SRI PARMESHWAR MEHTA (APP42)	
5.	CR. MISC./39944/2018 A. BAIL 8C,20B,22,27A A.BAIL	1	DHANJEE SINGH @ DHANANJAY KUMAR SINGH vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR Mr.PREM RANJAN KUMAR	Mr.SRI RAM SEVAK CHOUDHARY (APP53)	
6.	CR. MISC./39948/2018 A. BAIL IPC 147,149,44 A.BAIL	1	UPENDRA RAI & ANR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.SRI ANISH CHANDRA (APP183)	
7.	CR. MISC./39953/2018 A.BAIL IPC 302,201 A.BAIL	1	MUNNA SINGH @ MUNNA BABU vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.MALAY KUMAR CHOUDHARY	Mr.SRI AHTASH ALI KHAN (APP4)	
8.	CR. MISC./39954/2018 A.BAIL IPC 147,148,149 A.BAIL	1	ISHAN KUMAR VERMA @ ANUKUL ANAND VERMA @ ANUKUL ANAND & ANR vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.SRI RAJESH KUMAR (APP48)	
9.	CR. MISC./39955/2018 A. BAIL IPC 307,147,14 A.BAIL	1	JAGDAMBA RAY & ANR vs THE STATE OF BIHAR	Mr.SHEO JEE MISHRA Mr.BIJAY KUMAR DUBEY Mr.CHUNNU KUMAR	Mr.SMT INDU KUMARI SRIVASTAVA (APP23)	
10.	CR. MISC./39960/2018 A. BAIL IPC 304B,34 A.BAIL	1	JITENDRA SHARMA @ JITAND SHARMA vs THE STATE OF BIHAR	Mr.ARJUN PRASAD KUNWAR	Mr.SRI ASHOK KUMAR (APP220)	
11.	CR. MISC./39963/2018 A. BAIL IPC 323,341,32 A.BAIL	1	AMRENDRA YADAV & ORS vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA	Mr.SRI BHARAT LAL (APP15)	
12.	CR. MISC./39967/2018 A.BAIL IPC 307,341,323 A.BAIL	1	BIPIN KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR SINGH	Mr.SRI JAI NARAIN THAKUR (APP184)	
13.	CR. MISC./39970/2018 A. BAIL IPC 307,341,32 A.BAIL	1	SURESH YADAV & ORS vs THE STATE OF BIHAR	Dr.LEELAWATI KUMARI	Mr.SRI PARMESHWAR MEHTA (APP42)	
14.	CR. MISC./39971/2018 A.BAIL IPC 376,34 & 4, A.BAIL	1	RUPESH RAI @ RUPESH KUMAR vs THE STATE OF BIHAR	Mr.KRISHNA KUMAR YADAV Mr.RAVI SHANKER PANKAJ	Mr.SRI KANHAIYA KISHORE (APP100)	
15.	CR. MISC./39973/2018 A.BAIL IPC 307,147,148 A.BAIL	1	MOKHTAR KHAN @ MD. MOKHTAR KHAN & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.PRAMENDRA KUMAR SINGH	Mr.SRI TARKESHWAR NATH THAKUR (APP144)	
16.	CR. MISC./39976/2018 A. BAIL IPC 302,307,14 A.BAIL	1	GUDDU KUMAR & ORS vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.SRI ASHOK KUMAR (APP220)	
17.	CR. MISC./39977/2018 A.BAIL IPC 420,120B,47 A.BAIL	1	RENU DEVI vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO 13 Mr.ROHIT KUMAR NO-5	Mr.SRI RAJENDRA NATH JHA (APP46)	
18.	CR. MISC./39980/2018 A.BAIL IPC 147,149,342 A.BAIL	1	SANJEEV ROY & ORS vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD Mr.PRINCE KUMAR	Mr.SRI DAMODAR PRASAD TIWARY (APP93)	
19.	CR. MISC./39982/2018 A.BAIL IPC 302,307,504 A.BAIL	1	RUNA DEVI vs THE STATE OF BIHAR	Mr.NIRANJAN PARIHAR Mr.NAWAL KISHORE SINGH	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)	

20.	CR. MISC./39989/2018 A.BAIL IPC 302,120B,34 A.BAIL	1	SHASHIBHUSHAN RAI @ GAPPU RAI vs THE STATE OF BIHAR	Mr.SATYAM SHIVAM SUNDARAM	Mr.SRI SURENDRA KUMAR (APP190)
21.	CR. MISC./39992/2018 A.BAIL IPC 302,307,147 A.BAIL	1	BACHI DEVI & ORS vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.MALAY KUMAR CHOUDHARY	Mr.SRI TARKESHWAR NATH THAKUR (APP144) Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH
22.	CR. MISC./39995/2018 A. BAIL IPC 409 & 51(A A.BAIL	1	SITA RAM @ SHRI SITARAM PASWAN @ SITA RAM PASWAN vs THE STATE OF BIHAR	Mr.SANGIV KUMAR Mr.KUNDAN RATHORE @ KUNDAN KUMAR	Mr.SMT INDU KUMARI SRIVASTAVA (APP23)
23.	CR. MISC./39996/2018 A.BAIL IPC 409,420,468 A.BAIL	1	SUBHASH SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.ANANT KUMAR PANDEY	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
24.	CR. MISC./39998/2018 A.BAIL IPC 307,341,323 A.BAIL	1	MD. ARIF @ MD. ARIF HUSSAIN & ANR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJ KUMAR	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)
25.	CR. MISC./40000/2018 A.BAIL IPC 406,420,34 A.BAIL	1	MINAKSHI MISHRA & ORS vs THE STATE OF BIHAR	Mr.MD. SHAHAB KHALIL Mr.SABA ASHFAQUE Mr.NAFISUZZOHA	Mr.SRI AJAY KUMAR -2 (APP71)
26.	CR. MISC./40003/2018 A.BAIL IPC 406,409,420 A.BAIL	1	RAMESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.ABHISHEK KUMAR SINGH	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226)
27.	CR. MISC./40004/2018 A.BAIL IPC 147,149,341 A.BAIL	1	CHANDRA SHEKHAR SINGH & ORS vs THE STATE OF BIHAR	Mr.SHYAM BIHARI SINGH	Mr.SRI HARENDRA PRASAD (APP96)
28.	CR. MISC./40007/2018 A.BAIL IPC 302,120B & A.BAIL	1	DINESH KUMAR @ DINESH MAHTO vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA Mr.RAKESH KUMAR SHARMA	Mr.SRI AKSHAY LAL PANDIT (APP75)
29.	CR. MISC./40011/2018 A.BAIL IPC 307,147,148 A.BAIL	1	BINAY KUMAR vs THE STATE OF BIHAR	Dr.LEELAWATI KUMARI	Mr.SRI YOGENDRA KUMAR (APP200)
30.	CR. MISC./40012/2018 A. BAIL 20,22,23,24 ND A.BAIL	1	CHANDA RAI @ CHANDA RAY @ CHANDA YADAV vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.KUNDAN RATHORE @ KUNDAN KUMAR	Mr.SRI MUKESHWAR DAYAL (APP37)
31.	CR. MISC./40014/2018 A.BAIL 3/4 D.P. ACT A.BAIL	1	BRAJ BHUSHAN PANDEY @ BRIJ BHUSHAN PANDEY & ANR vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR SINGH	
32.	CR. MISC./40023/2018 A.BAIL IPC 379,420,34 A.BAIL	1	ARVIND SINGH & ANR vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY Mr.SURENDRA SAO	Mr.MD. NAZIR ANSARI (APP106)
33.	CR. MISC./40024/2018 A.BAIL IPC 307,147,148 A.BAIL	1	RAM BALI MAHTO vs THE STATE OF BIHAR	Mr.SUJIT KUMAR SINGH	Mr.SRI BRAJ KISHORE PRASAD (APP90)
34.	CR. MISC./40028/2018 A. BAIL IPC 307,341,32 A.BAIL	1	MD. RAKIM MIAN @ MD. RAKIM vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR VERMA	Mr.SRI MANISH KUMAR 2 (APP33)
35.	CR. MISC./40032/2018 A. BAIL IPC 420,120B,3 A.BAIL	1	SRI MUKESH KUMAR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR DUBEY Mr.NAGESH DUBEY	Mr.SIR PRAMOD KUMAR PANDEY (APP120)
36.	CR. MISC./40036/2018 A. BAIL IPC 302,34,120 A.BAIL	1	MAHANTH LAKHAN DAS @ LAKHAN DAS vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR SINGH Mr.SITA RAM PRASAD	Mr.SRI MURLIDHAR (APP110) Mr.SHEIKH ARKAN AHMAD
37.	CR. MISC./40037/2018 A. BAIL IPC 413,414,42 A.BAIL	1	ARVIND KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)
38.	CR. MISC./40045/2018 A. BAIL IPC 302,341,32 A.BAIL	1	SANJAY CHOUDHARY vs THE STATE OF BIHAR	Mr.RANA BALJIT SINGH	Mr.SRI RAMCHANDRA SINGH (APP51)
39.	CR. MISC./40046/2018 A. BAIL IPC 307,341,32 A.BAIL	1	JITENDRA @ RAJA YADAV & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR YADAV	Mr.SRI RAM PRIYA SARAN SINGH (APP52)
40.	CR. MISC./40049/2018 A. BAIL IPC 436 A.BAIL	1	NISHANT PRIYADARSHI @ MUNNU KUMAR @ NISHANT KUMAR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.SMT. VEENA RANI PRASADD. (APP68)
41.	CR. MISC./40050/2018 A. BAIL IPC 376,511,34 A.BAIL	1	SANJEEV PRASAD vs THE STATE OF BIHAR	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN Mr.ATUL SHANKAR	Mr.SRI PREM KUMAR JHA (APP43)

42.	CR. MISC./40051/2018 A. BAIL IPC 323,341,37 A.BAIL	1	RAJENDRA SAH vs THE STATE OF BIHAR	Mr.RAKESH KUMAR NO.1 Mr.RAMAKANT YADAV Mr.ANSHUMAN SINGH	Mr.SRI RAM BILASH ROY RAMAN (APP49)
43.	CR. MISC./40062/2018 A.BAIL IPC 406 A.BAIL	1	MD. SYED MURTAZA HAIDER vs STATE OF BIHAR & ANR	Mr.GAUTAM KUMAR YADAV Mr.VINOD KUMAR	Mr.SRI YOGENDRA KUMAR (APP200) Mr.SANJAY KUMAR GHOSARVEY Mr.RAJIV KRISHNA BARIAR
44.	CR. MISC./40069/2018 A. BAIL IPC 379,314 & A.BAIL	1	MANOJ KUMAR @ MANOJ SAW vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
45.	CR. MISC./40070/2018 A.BAIL IPC 307,341,323 A.BAIL	1	RANJIT KUMAR @ RANJIT YADAV & ORS vs THE STATE OF BIHAR	Mr.MURARI PRASAD SINHA Mr.ARUN KUMAR SINHA	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
46.	CR. MISC./40072/2018 A. BAIL IPC 302,307,14 A.BAIL	1	RANDHIR KUMAR @ RANDHIR RAI & ANR vs THE STATE OF BIHAR	Mr.SHIV KUMAR	Mr.SRI IFTEKHAR MAHMOOD (APP202)
47.	CR. MISC./40074/2018 A.BAIL IPC 406,409,420 A.BAIL	1	MEENA DEVI vs THE STATE OF BIHAR	Mr.KARANDEEP KUMAR	Mr.SRI UMANATH MISHRA (APP234)
48.	CR. MISC./40076/2018 A. BAIL IPC 448,342,32 A.BAIL	1	MANNU SHARMA @ MUNNU SHARMA @ MUNNA KUMAR vs THE STATE OF BIHAR	Mr.SAMRENDRA KUMAR JHA	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)
49.	CR. MISC./40081/2018 A. BAIL IPC 420,419 & A.BAIL	1	SATISH PRASAD @ MUKHIYA JEE vs THE STATE OF BIHAR	Mr.NAWAL KISHOR PRASAD Mr.DHARMENDRA KUMAR Mr.SANTOSH KUMAR	Mr.SRI DINESH SINGH (APP21)
50.	CR. MISC./40082/2018 A.BAIL IPC 366A,376,42 A.BAIL	1	GAURAV KUMAR vs THE STATE OF BIHAR	Mr.RABI BHUSHAN Mr.RAKHI KUMARI	Mr.SRI KALYAN SHANKAR (APP30)
51.	CR. MISC./40090/2018 A.BAIL IPC 307,147,148 A.BAIL	1	GOBARDHAN SINGH & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SRI ATUL CHANDRA (APP12) Mr.AWADHESH KUMAR SINGH Mr.PRANAV KUMAR JHA
52.	CR. MISC./40094/2018 A.BAIL IPC 307,147,149 A.BAIL	1	NIRSI DEVI@NIRASI DEVI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.SRI RAM BILASH ROY RAMAN (APP49)
53.	CR. MISC./40095/2018 A. BAIL IPC 307,341,32 A.BAIL	1	TRILOKI DIXIT @ TRILOKI NATH DIXIT vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARY	Mr.SRI ASHARAF ANSARI (APP86)
54.	CR. MISC./40097/2018 A. BAIL IPC 307,379,18 A.BAIL	1	GOPI KUMAR vs THE STATE OF BIHAR	Mr.HANSRAJ	Mr.SRI S. EHTESHAMUDDIN (APP56)
55.	CR. MISC./40105/2018 A. BAIL IPC 395 A.BAIL	1	IMAMUL & ANR vs THE STATE OF BIHAR	Mr.DILIP KUMAR ROY	Mr.SRI AMITESH KUMAR (APP8)
56.	CR. MISC./40107/2018 A. BAIL IPC 307,147,14 A.BAIL	1	AWADH MAHTO & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7 Mr.ANANT KUMAR MISHRA	Mr.SRI BRAJENDRA NATH PANDEY (APP91) Mr.RAKESH KUMAR
57.	CR. MISC./40108/2018 A.BAIL IPC 406,420,34 A.BAIL	1	BINAY KUMAR SHARMA @ VINAY KUMAR SHARMA @ VINAY SINGH vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SMT. VEENA KUMARI JAISWAL (APP147)
58.	CR. MISC./40109/2018 A.BAIL IPC 307,341,323 A.BAIL	1	DHULO RAI vs THE STATE OF BIHAR	Smt.SMT. SUDHA AMBASTHA	Mr.SMT INDU KUMARI SRIVASTAVA (APP23)
59.	CR. MISC./40110/2018 A.BAIL IPC 406,420,34 A.BAIL	1	MADHU SINGH vs THE STATE OF BIHAR	Mr.SUMEET KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.SRI SHYAM KUMAR SINGH (APP138)
60.	CR. MISC./40111/2018 A. BAIL IPC 307,341,32 A.BAIL	1	AJAY KUMAR vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)
61.	CR. MISC./40117/2018 A. BAIL IPC 366A,34 & A.BAIL	1	MALTI DEVI & ANR vs THE STATE OF BIHAR	Mr.NARSINGH TANTI	Mr.SRI BISHESHWAR RAM (APP18)

(AFTER THE ABOVE)

FOR ORDERS

1.	C.R./21/2017	7	VINAY KANT THAKUR vs SHIV KUMARI DEVI	Mr.ABINASH KUMAR	Mr.NIRAJ KUMAR

2.	MJC/2104/2017 RECALL IN (C. REV./408 /2012)	3	SAGAR MUNI @ MAHANT SAGAR MUNI vs THE STATE OF BIHAR & ORS	Mr.BINIT KUMAR	Mr.KAUSHAL KUMAR JHA - AAG 8 Mr.MANOJ KUMAR Mr.MADAN MOHAN Mr.GANPATI TRIVEDI

FOR ORDERS (ON OFFICE NOTES)

1.	MJC/811/2018 RESTORATION-SJ IN (C.Misc./462 /2017)	1	SITA RAM CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.NAVESH NANDAN	
2.	C.R./814/2004	4	SM. UMA DEVI vs SHEO BACHAN SINGH & ANR	Mr.RAKESH KUMAR SRIVASTAVA Mr.MANOJ KUMAR	Mr.VINAY KIRTI SINGH Mr.SHANKAR KISHORE SHAHI
3.	C.R./396/2010	8	SARYUG PRASAD & ORS. vs BISHUNDHARI PRASAD & ORS.	Mr.ANJANI KUMAR Mr.BIRENDRA KUMAR	Mr.RAMESH SINGH

FOR ORDERS (ON PETITIONS)

1.	C.R./216/2017 IA- 7834/2017 IA- 7835/2017	4	THE STATE OF BIHAR & ORS vs M/S KASHYAP CONSTRUCTION, PARTNER RAM VINAY ROY & ORS	Mr.DINESH MAHARAJ	Mr.ARBIND KUMAR SINGH
2.	C.R./122/2016 IA- 8585/2017	6	SRINIWAS SINGH vs SRI CHANDRADEV SINGH	Mr.PRABHAT RANJAN SINGH	Mr.ACHAL KUMAR SINHA Mr.ANISH CHANDRA SINHA

FOR ADMISSION

1.	C.R./200/2017	1	LALLAN PRASAD GUPTA vs DUMRAON PROPERTIES ENTERPRISES (PRIVATE LIMITED) THROUGH THE SECRETARY, PRAKASH NARAYAN SINGH & ORS	Mr.RANJAN KUMAR DUBEY Mr.SANGEETA SHARMA Mr.RAKESH CHANDRA Mr.PARTH GAURAV	Mr.DR. KAMAL DEO SHARMA
2. with	C.R./132/2014	19	THE STATE OF BIHAR THROUGH THE SECRETARY, PATNA & ORS. vs SHRI ASHOK KUMAR CHAUDHARY	Mr.NEERAJ KUMAR	Mr.VINAY RANJAN
3.	C.R./134/2014 CV REVISION	6	THE STATE OF BIHAR THROUGH THE SECRETARY, ROAD CONSTRUCTION DEPARTMENT, PATNA & ORS. vs SHRI NARESH KUMAR MANDAL	Mr.NEERAJ KUMAR	Mr.VINAY RANJAN
4.	C.R./789/2010	31	PRAMOD MISHRA vs RAS NARAIN KUNWAR & ORS.	Mr.SAMEER RANAN	Mr.LOVEKUSH KUMAR Mr. BAIDYANATH THAKUR
5.	C.R./146/2013	11	RAMASHANKAR CHAUDHARY & ORS. vs PRABHAWTI DEVI & ORS.	Mr.YOGENDRA PRASAD SINHA Mr.ANJU KUMARI @ ANJU NARAIN Mr.UMESH KUMAR ROY Mr.SURESH PRASAD	Mr.VIJAY KUMAR VERMA Mr.BINOD KUMAR MISHRA Mr.PRABHAT KUMAR DIPAK Mr.ABHISHEK Mr.ARVIND KUMAR PANDEY Mr.AKHILESHWAR SINGH
6.	C.R./76/2014	8	MADHAV SINGH vs JANARDAN RAUT & ORS.	Mr.DHANNJAY KUMAR NO 2	Mr.PREM PRAKASH ARYA
7. with	C.R./83/2014	11	MD. ALAMGIR ANSARI vs MD. USMAN QUARAISHI & ORS.	Mr.RATAN KUMAR SINHA	Mr.RAKESH KUMAR TIWARY Mr.SUDAMA KUMAR
8.	C.R./78/2014 CV REVISION	3	MD. ALAMGIR ANSARI vs MD. USMAN QUARAISHI & ORS.	Mr.RATAN KUMAR SINHA	Mr.RAKESH KUMAR TIWARY Mr.SUDAMA KUMAR
9.	C.R./102/2014	7	RAJU MEHTA @ RAJU MAHTO vs KULDIP PRASAD GUPTA & ORS.	Mr.ASHOK KUMAR NO.6 Mr.AKHILESH KUMAR	Mr.SANJAY KUMAR
10.	C.R./127/2014	12	THE STATE OF BIHAR & ORS vs M/S H.P. BISHWAS & COMPANY	Mr.NEERAJ KUMAR	Mr.RAM ISHWAR PRASAD
11.	C.R./138/2014	13	MD. KASHIM & ORS. vs MD. MURTUZA	Mr.DR. ALOK KUMAR SINHA Mr.MRS. RAJ RASHMI SINHA	Ms.GURIYA NISHA
12.	C.R./146/2014	5	MD. SHAMIM ANSARI vs MD. EKRAM	Mr.AJAY KUMAR SINGH Mr.SYED MASLEH-UDDIN ASHRAF	Mr.INDESHWARI PRASAD MANDAL
13.	C.R./162/2014	5	MD. MUSTAFA KAMAL vs MD. ASMAT	Mr.MD. RASHID ALAM	Mr.MD. NAJMUL HODDA Mr.BINAY KUMAR
14. with	C.R./163/2014	6	MOSTT. KISHWAR vs BIHAR STATE SUNNI WAKF BOARD & ORS	Mr.MOHAMMED ABU HAIDAR	Mr.MD. HELAL AHMAD Mr.SYED FIROZ RAZA Mr.KHATIM REZA

15.	C.R./171/2014 CV REVISION	12	MOSTT. KISHWAR vs BIHAR STATE SUNNI WAKF BOARD, PATNA & ORS.	Mr.MOHAMMED ABU HAIDAR	Mr.KHATIM REZA
16.	C. REV./212/2014 IN (CWJC/2439 /2012)	5	SERAJUL HAQUE vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.KINKAR KUMAR (SC27)
17.	C. REV./213/2014 IN (CWJC/3137 /2014)	3	DINA SINGH. vs THE MAGADH UNIVERSITY BODHGAYA THROUGH ITSVICE CHANCELLOR & ORS	Mr.SUNIL KUMAR SINGH	Mr.HANSRAJ Mr.PRIYANK DEEPAK
18. with	C. REV./250/2014 IN (CWJC/395 /2014)	5	THE STATE OF BIHAR & ORS vs KAPILESHWAR JHA & ORS.	Mr.BINOD KUMAR SINHA Mr.HARISH KUMAR (GP8)	
19.	MJC/329/2017 CV RIVIEW	1	DAMODAR JHA vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR JHA Mr.SHAILENDRA KUMAR JHA Mr.ABHAY SHANKAR JHA	Mr.AAG4 ANJANI KUMAR
20.	C. REV./323/2014 IN (CWJC/5872 /2013)	5	THE MEMBER BOARD OF REVENUE CUM COURT OF WARDS BIHAR & ANR vs NASHEEM AHMAD & ORS	Mr.BINOD KUMAR Mr.RAJEEV SHEKHAR Mr.SANJEEV KUMAR Mr.NARESH DIKSHIT	Mr.AAG8 - K.K.JHA Mr.ASHOK KUMAR GUPTA Mr.PRIYADARSHI MATRI SHARAN Mr.DHANNJAY KUMAR NO 2
21.	MJC/2906/2014 RESTORATION-SJ IN (SA/735 /2010)	7	DHANO YADAV vs SUDHA DEVI & ORS	Mr.MUNESHWAR PRASAD	
22.	MJC/4667/2014 RESTORATION-SJ IN (MJC/4136 /2013)	4	SHANKAR DAYAL PRASAD vs BIGU BHAGAT	Mr.AKHILESH KUMAR SINHA	
23.	C.R./1/2015	11	JITENDRA KUMAR SINGH vs THE STATE OF BIHAR & ANR	Mr.UMA SHANKAR TIWARY	Mr.MANOJ KUMAR AMBASTHA (SC-26)
24.	C.R./2/2015	9	BIHAR INDUSTRIAL AREA DEVELOPMENT AUTHORITY, PATNA & ORS vs SHRI RAMA KANT SINGH	Mr. Mr.RAJENDRA KUMAR Mr.YASHRAJ BARDHAN Mr.NILANJAN CHATTERJEE	Mr.LAL BABU SINGH
25.	C. REV./2/2015 IN (CWJC/15998 /2001)	5	SMT. KALAWATI DEVI vs THE STATE OF BIHAR & ORS	Mr.DINESHWAR MISHRA	Mr.AJAY (GA12)
26.	C.R./9/2015	10	ABHASH CHAKRAPANI & ANR vs SMT. URMILA DEVI & ORS	Mr.ARBIND KUMAR SINGH Mr.PRATIVA KUMARI	Mr.RAVI SHANKER PANKAJ Mr.ARBIND KUMAR SINGH Ms.SANGEETA SHARMA Mr.RAKESH CHANDRA Mr.RANJAN KUMAR DUBEY Mr.PARTH GAURAV
27.	C.R./23/2015	11	M/S ANIL SHARMA vs THE STATE OF BIHAR & ORS	Mr.MANISH SAHAY	Mr.KUNDAN BHADUR SINGH (SC22)
28.	C.R./35/2015	18	THE STATE OF BIHAR & ORS vs M/S HARDEV CONSTRUCTION (P) LTD. COMPANY	Mr.KAMLESH KUMAR SHARMA Mr.KAMESHAR PRASAD GUPTA (GP-10)	Mr.VIKAS KUMAR Mr.SHIVENDRA NARAYAN SINGH
29.	C.R./38/2015	9	BHAGWAT PRASAD SINGH vs KISHORI SAO	Mr.RAJ NANDAN PRASAD Mr.BRAJESH PRASAD GUPTA	Mr.SANJEEV KUMAR Mr.MANOJ VATSAL
30.	C.R./44/2015	11	DINESH RAI vs CHANO DEVI & ORS.	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.RAJEEV RANJAN SINHA
31.	C.R./46/2015	11	SRI KULDEOTAJI THROUGH THEIR SEWAIT AND MANAGER & ANR vs SRI NATHU RAM NARNOLI & ORS	Mr.RANJAN KUMAR DUBEY Mr.RAKESH CHANDRA	Mr.MANOJ KUMAR Mr.RAVI BHATIA
32. with	C.R./63/2015	18	THE STATE OF BIHAR & ORS vs M/S R.K.CONSTRUCTION PROPRIETOR SRI HARI SHANKAR PRASAD	Mr.ABHINAY RAJ	Mr.DEEPAK KUMAR Mr.DHANANJAY KUMAR GUPTA Mr.CHHOTE LAL MISHRA
33.	C.R./64/2015 CV REVISION	18	THE STATE OF BIHAR & ORS vs M/S R.K.CONSTRUCTION PROPRIETOR SRI HARI SHANKAR PRASAD	Mr.ABHINAY RAJ	Mr.DEEPAK KUMAR Mr.DHANANJAY KUMAR GUPTA Mr.CHHOTE LAL MISHRA

34.	C.R./65/2015	3	NAGENDRA PRASAD vs BRIJ NARAYAN PRASAD & ANR	Mr.DR. CHANDRA SHEKHAR AZAD	Mr.ARUN KUMAR SINHA Mr.SHIVA SHANKAR SHARMA
35.	C.R./69/2015	19	THE MANAGING DIRECTOR, BIHAR STATE EDUCATIONAL INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. & ANR vs M/S DAYANAND PRASAD SINHA & CO. & ANR	Mr.GIRIJISH KUMAR	Mr.KUNDAN BHADUR SINGH (SC22) Mr.LAL BABU SINGH
36.	C.R./72/2015	13	RAMCHANDRA PRASAD vs BHOLA PRASAD & ORS	Mr.RAJAN Mr.MRITYUNJAY KUMAR Mr.VAIDEHI RAMAN PRASAD SINGH	Mr.PANKAJ KUMAR SINGH Mr.RISHI RAJ SINHA Mr.RITESH KUMAR NARAIN SINGH
37.	C.R./73/2015	4	SHASHI SHEKHAR SINGH & ORS vs AMARNATH MISHRA & ORS	Mr.ARUN KUMAR PRASAD	Mr.KRISHNA CHANDRA Mr.AVINASH KUMAR
38.	C.R./78/2015	5	SMT. KAVITA SINGH & ORS vs SMT. KAMTA DEVI & ORS	Mr.ASHOK KUMAR Mr.MANISH KUMAR Mr.NAVESH NANDAN Mr.SURENDRA PRASAD SINGH	Mr.VAIDEHI RAMAN PRASAD SINGH
39. with	C.R./98/2015	13	DR. SATYADEO PANDEY & ORS vs DURGAWATI DEVI & ORS	Mr.SANJEEV KUMAR Mr.SHAILENDRA KUMAR SINHA Mr.GYANENDRA KUMAR SHUKLA	Mr.ASHOK KUMAR GARG Mr.AMBUJ NAYAN CHAUBEY Mr.RITU PRIYDERSHINY Mr.MALLIKA MAZUMDAR Mr.ANIMESH KUMAR
40.	C.R./99/2015 CV REVISION	3	DR. SATYADEO PANDEY & ORS vs UMA SHANKAR PANDEY & ORS	Mr.SANJEEV KUMAR Mr.SHAILENDRA KUMAR SINHA Mr.GYANENDRA KUMAR SHUKLA	Mr.PREM KUMAR Mr.AMBUJ NAYAN CHAUBEY Mr.RITU PRIYDERSHINY Mr.MALLIKA MAZUMDAR Mr.ASHOK KUMAR GARG Mr.ANIMESH KUMAR
41.	C.R./100/2015	7	SUNIL KUMAR SINGH vs TARA DEVI & ORS	Mr.CHOUDHARY SHYAM NANDAN Mr.RAVI SHANKER PANKAJ Mr.KRISHNA KUMAR YADAV	Mr.GOPAL PRASAD ROY
42.	C.R./112/2015	17	THE STATE OF BIHAR THROUGH SECRETARY ROAD CONSTRUCTION DEPARTMENT & ORS vs FULCHAND KUMAR SINGH	Mr.ABHINAY RAJ	Mr.LAL BABU SINGH
43.	C.R./117/2015	9	INDIRA DEVI & ANR vs LALITA SINGH & ORS	Mr.SANJAY KUMAR Mr.ARCHANA MEENAKSHEE	Mr.SUMIT KUMAR JHA Mr.KARANDEEP KUMAR Mr.VIJAY SHANKER TIWARI Mr.INDRAJESH KUMAR
44.	C.R./121/2015	6	M/S RAM LAKHAN PROPERTIES AND ASSETS PVT. LTD. vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR SINGH	Mr.DHURJATI KR PRASAD (GP7)
45.	C.R./124/2015	7	THE STATE OF BIHAR THROUGH THE SECRETARY RURAL WORKS DEPARTMENT & ORS vs M/S AGASTYA ENGINEERS PVT. LTD.	Mr.ABHINAY RAJ	Mr.VIKAS KUMAR
46.	C. REV./219/2015 IN (CWJC/5260 /2015)	1	MD. SARFRAZ ALAM vs THE STATE OF BIHAR & ORS	Mr.PRITISH KUMAR LAL Mr.RAJEEV SHEKHAR	Mr.AAG13 A.K.CHOUDHARY Mr.TUHIN SHANKAR
47.	C. REV./235/2015 IN (CWJC/11989 /1995)	3	PREM LAL YADAV vs THE STATE OF BIHAR & ORS	Mr.ANIL JAYASWAL Mr.RAJEEV RANJAN NO.II	Mr.GA10 NIVEDITA NIRVIKAR Mr.GYAN PRAKASH OJHA (GA7)
48.	C.R./7/2016	11	SHOBHA KANT KUNWAR @ SHOBHA KANT KUER @ SHOBHA KANT KUMAR vs BAIDYANATH CHAUDHARY	Mr.VIPIN KUMAR SINGH Mr.BINDHYACHAL SINGH	Mr.SUBODH KUMAR JHA Mr.PRANAV KUMAR JHA Mr.KRISHNA KUMAR Mr.JITENDRA KUMAR PANDEY
49.	C.R./12/2016	7	NARAYAN YADAV & ANR vs UPENDRA YADAV & ORS	Mr.AMARNATH JHA	Mr.MAHENDRA THAKUR Mr.UPENDRA PRASAD Mr.VIJAY KUMAR
50.	C.R./20/2016 CONVERT FROM M.A 115/2	7	MAHANTH SANT SHARAN DAS @ SANT SHARAN DAS CHELA OF LATE MAHANTH SHEETAL DAS vs PRADEEP TIWARY & ORS	Mr.RANJAN KUMAR SINGH Mr.RAJESH KUMAR	

51.	C.R./21/2016	9	GANESH CHOUDHARY vs THE MIDDLE SCHOOL PETHIYA GACHHI THROUGH HEAD MASTER SMT. SUCHITRA KUMARI	Mr.MANOJ KUMAR Mr.JASHAWIR SINGH ARORA Mr.RAVI BHATIA	Mr.VIJAY ANAND Mr.SHILPA SINGH (GA12)
52.	C. REV./22/2016 IN (CWJC/11579 /2011)	1	RAKESH NARAYAN SINGH vs THE STATE OF BIHAR & ORS	Mr.ASHUTOSH RANJAN PANDEY Mr.RAKESH NARAYANSINGH	
53.	C.R./32/2016	11	CHANDRA NARAIN JHA & ORS vs KRISHNA KUMAR JHA @ KRISHNA KANT JHA & ORS	Mr.SHAILENDRA KUMAR	Ms.SANGEETA SHARMA Mr.RAKESH CHANDRA Mr.RANJAN KUMAR DUBEY
54.	C.R./49/2016	17	THE STATE OF BIHAR THROUGH THE SECRETARY ROAD CONSTRUCTION DEPARTMENT & ORS vs M/S J.K.M.INFRA PROJECTS LTD.	Mr.KAMLESH KUMAR SHARMA Mr.KAMESHAR PRASAD GUPTA GP-10	Mr.SANJEEV KUMAR
55.	C.R./51/2016	11	BHEEM PRASAD vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY PUBLIC HEALTH ENGINEERING DEPARTMENT BIHAR PATNA & ORS	Mr.JAGDISH PRASAD Mr.RANJAY KUMAR SINGH	Mr.SUMANT KUMAR SINGH Mr.S.RAZA AHMAD (AAG5)
56.	C.R./62/2016	5	OM PRAKASH SAH & ORS vs THE STATE OF BIHAR & ORS	Mr.DHANANJAY KUMAR	

FOR HEARING

1.	C.R./204/2016	7	DINESH KUMAR YADAV vs THE STATE OF BIHAR & ORS	Mr.UMA SHANKAR TIWARY Mr.ARUN KUMAR PANDEY	Mr.GP X- KAMESHWAR PRASAD GUPTA
2.	C.R./1264/1998	10	VIDYA PRAKASH SINGH vs SHEORATI DEVI & ORS	Mr.RAGHAV PRASAD Mr.MAHESHWAR PRASAD Mr.NARESH PRASAD 1	Ms.SANGEETA SHARMA Mr.RAKESH CHANDRA Mr.RANJAN KUMAR DUBEY Mr.CHANDRA KANT Mr.BABAN ROY
3.	C.R./904/2002 with	20	CHIRANJI LAL MASKKARA & ORS vs M/S SWADESH /SUGAR SUPPLIER LT	Mr.UMESH KUMAR SINGH Mr.ASHOK JANG BAHADUR Mr.SHAMBHU SHARAN SINGH Mr.R.S.DUIVEDI	Mr.AMAR PRAKASH Mr.DHANANJAY KUMAR
4.	C.R./957/2002 with CV REVISION	6	CHIRANJI LAL MASKARA & ORS vs M/S SWADESHI SUGAR SUPPLIER LT	Mr.RAJIV SHANKER DUIVEDI Mr.SHAMBHU SHARAN SINGH Mr.UMESH KUMAR SINGH Mr.BINAY KUMAR CHAUBEY	Mr.AJAY KUMAR SINGH
5.	C.R./1477/2002 with CV REVISION	6	CHIRANJI LAL MASKARA & ORS vs M/S SWADESHI SUGAR SUPPLIER LT	Mr.RAJIV SHANKAR DUIVEDI Mr.SHAMBHU SHARAN SINGH Mr.UMESH KUMAR SINGH	Mr.KALI DAS CHATTERJI Mr.AMLESH KUMAR VERMA
6.	C.R./1810/2003 with CV REVISION	3	CHIRANJEE LAL MASKARA & ORS vs M/S SWADESHI SUGAR SUPPLIER LT	Mr.RAJIV SHANKAR DUIVEDI Mr.UMESH KUMAR SINGH Mr.MRS.SANGEETA SHARMA Mr.BINAY KUMAR CHOUBEY	Mr./MRS.MALLIKA MAZUMDAR
7.	C.R./56/2012 CV REVISION	13	M/S SWADESHI SUGAR SUPPLIERS P vs CHIRANJI LAL MASKARA	Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM Mr.ABDUL AZIZ Mr.DEEPAK KUMAR SINGH	Ms.SANGEETA SHARMA Mr.RAKESH CHANDRA Mr.RANJAN KUMAR DUBEY
8.	C.R./1968/2005	7	NIRALA SAHKARI GRIH NIRMAN SAM vs KRISHNA PRASAD & ORS	Mr.RAJU GIRI Mr.VIKAS RATAN BHARTEE	Mr.DRONACHARYA Mr.VINAY MISTRY Mr.DINESH KUMAR SAHAY Mr.SAJAL KUMAR SINHA

9.	C.R./1323/2007	5	FEKAN SAH vs SHIV CHANDRA MISHRA & ANR	Mr.VIJAYESHWAR PD. Mr.DHIRENDRA NARAIN MALLIK Mr.UMESH KUMAR SINGH Mr.UPENDRA PRASAD	Mr.LALIT KISHORE (AAG3) Mr.RAM BALI JHA
10. with	C.R./1554/2008	1	MOST BADAMIYA DEVI vs CHAITU SAHNI & ANR	Mr.RAM BALI JHA	Mr.SANJAY KR.SINGH Mr.YUGUAL KISHORE RAY Mr.YUGAL KISHORE
11.	SA/179/2001 CV REVISION	1	CHAITU SAHNI vs SHIVAJEE SAHNI & ORS	Mr.NAND KISHOR SINGH Mr.BRAJ BHUSHAN KARNA Mr.IQBAL ASIF NIAZI	Mr.(SC2) Mr.RAJESH KUMAR Mr.RAM BALI JHA Mr.(GA4) Mr.VIVEK PRASADD (JC TO SC2) Mr.H.PRASAD Mr.GAUTAM BOSE (AAG8)
12.	C.R./13/2009	1	DINESH BARANWAL @ DINESH PRASA vs SMT. MALTI DEVI & ORS	Mr.SHAILENDRA KUMAR	Mr.NAGENDRA KUMAR SINGH
13.	C.R./278/2009	3	SMT GINIA DEVI @ GINIA DEVI SA vs SMT.BIMLA DEVI & ANR	Mr.RATNA DAS Mr.ASHISH KUMAR	Mr.DHIRENDRA KUMAR JHA-2 Mr.JIBENDRA MISHRA
14.	C.R./721/2009	4	RAM KISHORE CHOUDHARY & ANR vs NAND KISHORE CHOUDHARY	Mr.PRAFULL CHANDRA JHA Mr.SATISH KUMAR SINGH Mr.V.K.VERMA	Mr.NISHANT CHOUDHARY Mr.SUNIL KUMAR SHARMA Mr.RAVI KUMAR Mr.RITESH KUMAR-1
15. with	C.R./774/2009	1	SMT. USHA JHA vs SRI BIBHASH PRASAD PANDEY & AN	Mr.NITI RANJAN JHA Mr.RAKESH KUMAR JHA	Mr.MANOJ KUMAR Mr.RAVI BHATIA
16.	C.R./786/2009 CV REVISION	1	SMT. INDRAWATI DEVI vs SRI BIBHASH PRASAD PANDEY & AN	Mr.NITI RANJAN JHA Mr.RAKESH KUMAR JHA	

(AT 2:15 P.M.)

TIEDUP MATTERS

FOR ORDERS

1.	CR. MISC./36816/2018 A.BAIL IPC 302,147,341 A.BAIL	3	SITA RAM SAH vs THE STATE OF BIHAR	Mr.VINOD KUMAR	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
2.	CR. MISC./37360/2018 R.BAIL IPC 302,307,379 R.BAIL-1	3	NIRJESH SINGH @ NIRJESH KUMAR @ NAGA SINGH vs THE STATE OF BIHAR THROUGH C. B. I. PATNA	Mr.DHANANJAY KUMAR TIWARY Mr.ANJANI PARASHAR	Mr.BIPIN KUMAR SINHA
3.	CR. MISC./38974/2018 R.BAIL IPC 304B,34 R.BAIL-1	1	BABLU PASWAN vs THE STATE OF BIHAR	Mr.SYED. RIZWANUL HAQUE	Mr.SRI S. EHTESHAMUDDIN (APP56)

FOR ORDERS (ON OFFICE NOTES)

1.	MJC/363/2018 CONTEMPT- SJ IN (CWJC/17482 /2008)	3	NARESH NATH vs THE STATE OF BIHAR & ORS	Mr.AMIT KUMAR Mr.MUKESH KUMAR	Mr.RAGHWANAND - GA 11
2.	CR. MISC./6162/2018 R. BAIL IPC 302,201,12 R.BAIL-1	3	KAPIL PRASAD vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA Mr.RAKESH KUMAR SHARMA Mr.AMRESH KUMAR	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
3.	CR. MISC./13429/2018 R.BAIL IPC 302,307,392 R.BAIL-1	3	SHASHI BHUSHAN KUMAR SINGH @ FAUZI @ SHASHI BHUSHAN SINGH @ FAUZI SINGH vs THE STATE OF BIHAR	Mr.AJIT KUMAR	Mr.SRI TARKESHWAR NATH THAKUR (APP144) Mr.SANJAY KUMAR NO.-7 Mr.ANANT KUMAR MISHRA

FOR ADMISSION

1.	CWJC/17426/2014 CIV.WRIT ARISING FR. O	4	ARBIND PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.INDESHWARI PRASAD MANDAL	Mr.MD. N. HODA KHAN (SC18)
2.	C. REV./75/2017 IN (C.R./118 /2013)	6	D. A. V. TRUST AND MANAGEMENT SOCIETY vs INDIRA GANDHI INSTITUTE OF MEDICAL SCIENCE (I. G. I. M. S.) SHEKHPURA	Mr.SURINDER KUMAR Mr.RAJESH KUMAR	Mr.SUNIL KUMAR SINGH

3.	C. REV./182/2017 IN (CWJC/5859 /1987)	5	RAMADHAR CHAUDHARY & ORS vs HARI RAM CHOUDHARY & ORS	Mr.GYANENDRA KUMAR SHUKLA Mr.SHAILENDRA KUMAR SINHA Mr.SANJEEV KUMAR Mr.BINOD KUMAR	
4.	MJC/3414/2017 CONTEMPT- SJ IN (CWJC/8526 /2014)	3	AKHILESH KUMAR SINGH vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF URBAN DEVELOPMENT, GOVT. OF BIHAR, PATNA & ANR	Mr.SHIV KUMAR	Mr.YOGENDRA PRASAD SINHA - AAG 7 Mr.NAGENDRA KUMAR SINGH
5.	MJC/3558/2017 CONTEMPT- SJ IN (CWJC/8521 /2008)	4	BIBI NARGIS vs THE STATE OF BIHAR & ORS	Mr.MD. ANISUR RAHMAN Mr.MD. AKRAM NAIYER	Mr.PUSHKAR NARAYAN SHAHI - AAG 6
6.	CR. MISC./49738/2017 R. BAIL IPC 419,420,46 R.BAIL-1	10	NITIN @ NITIN KUMAR @ SANOJ VERMA vs THE STATE OF BIHAR, THROUGH S P VIGILANCE PATNA	Mr.SANJEEV KUMAR MISHRA Mr.AJAY KUMAR Mr.PRAMOD KUMAR Mr.AWADHESH KUMAR Mr.SANJAY KUMAR PANDEY Mr.SANJEEV KUMAR MISHRA Mr.ANJANI PARASHAR	Mr.RAMAKANT SHARMA (L.O.,INC.,VIGILANCE) Mr.AJAY MISHRA (APP)
7.	CR. MISC./51062/2017 R.BAIL IPC 406,419,420 R.BAIL-1	9	ALOK KUMAR SRIVASTAVA vs THE STATE OF BIHAR	Mr.SATYENDRA PRASAD SINGH Mr.SUMEET KUMAR SINGH Mr.ABHIPRAV SINGH	Mr.SRI AJAY MISHRA (APP72)
8.	CR. MISC./51064/2017 R.BAIL IPC 419,420,406 R.BAIL-1	7	ALOK KUMAR SRIVASTAVA vs THE STATE OF BIHAR	Mr.SATYENDRA PRASAD SINGH Mr.SUMEET KUMAR SINGH Mr.ABHIPRAV SINGH	Mr.SRI AJAY MISHRA (APP72)
9.	CR. MISC./53691/2017 R.BAIL IPC 419,420,467 R.BAIL-1	14	BHOLA @ NITESH @ NITESH KUMAR vs THE STATE OF BIHAR	Mr.MITHILESH KUMAR Mr.HARISH KUMAR	Mr.SMT. VEENA KUMARI JAISWAL (APP147) Mr.AJAY MISHRA (APP)
10.	CR. MISC./56091/2017 A.BAIL IPC 409,420,34 A.BAIL	6	BRAHMDEO SAHU @ BRAHMDEO SAH vs THE STATE OF BIHAR	Mr.ANANT KUMAR-1	Mr.SRI UMESH LAL VERMA (APP146)
11.	CR. MISC./56221/2017 R.BAIL IPC 419,420,467 R.BAIL-1	10	AJAY KUMAR @ AJAY KASHYAP vs THE STATE OF BIHAR THROUGH A. D. J. VIGILANCE DEPT. GOVT. OF BIHAR PATNA	Mr.SATYAM SHIVAM SUNDARAM Mr.RAVI KUMAR PANDAY	Mr.RAMAKANT SHARMA (L.O.,INC.VIGI.) Mr.AJAY MISHRA (APP)
12.	CR. MISC./57344/2017 C.BAIL C.BAIL	8	ARVIND KUMAR @ DR. ARVIND KUMAR vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR Mr.RAHUL RATNA Mr.ROHIT RATNA	Mr.SRI BHARAT LAL (APP15) Mr.RANJAN KUMAR SHARMA
13.	C. REV./98/2018 IN (CWJC/8083 /2017)	1	NEELAM DEVI vs THE STATE OF BIHAR & ORS	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA	Mr.GYAN PRAKASH OJHA (GA 7)
14.	MJC/269/2018 CONTEMPT- SJ IN (CWJC/4121 /2014)	4	MITHILESH KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RAKESH KUMAR SINHA Mr.SHRINATH	Mr.S. RAZA AHMAD - AAG 5
15.	MJC/270/2018 CONTEMPT- SJ IN (CWJC/4121 /2014)	4	SANJAY KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RAKESH KUMAR SINHA Mr.SHRINATH	Mr.S. RAZA AHMAD - AAG 5
16.	MJC/433/2018 CONTEMPT- DB IN (CWJC/16699 /2008)	5	MOST. MANTI DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.AMARENDRA KUMAR	Mr.GYAN PRAKASH OJHA - GA 7 Mr.PIYUSH LALL Mr.ARUN KUMAR ARUN
17.	MJC/461/2018 CONTEMPT- SJ IN (CWJC/14424 /2015)	3	DINESH KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SACHINDRA KUMAR TIWARY	Mr.MD. KHURSHID ALAM - AAG 12
18.	MJC/947/2018 CONTEMPT- SJ IN (CWJC/7590 /2014)	1	DR. MOHD KHALIL ANSARI vs THE STATE OF BIHAR THROUGH ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA & ORS	Mr.VIVEK ANAND AMRITESH Mr.NISHANT KUMAR JHA	Mr.SURYADEV YADAV - AAG 9

19.	MJC/1663/2018 CONTEMPT- SJ IN (CWJC/6346 /2018)	3	SHAHPUR MATASYAJIVI SAHYOG SAMITI LTD. vs THE STATE OF BIHAR & ORS	Mr.ABHAY KUMAR PANDEY Mr.OM PRAKASH UPADHYAY	Mr.MD. KHURSHID ALAM - AAG 12
20.	MJC/1938/2018 CONTEMPT- SJ IN (CWJC/20326 /2016)	1	RAJENDRA PASWAN vs THE STATE OF BIHAR, THROUGH SECRETARY REVENUE AND LEGAL REFORMS, DEPARTMENT GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RAJESH KUMAR	
21.	CR. MISC./16974/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	3	BRIJLALA YADAV @ BRIJLALA PRASAD vs THE STATE OF BIHAR	Mr.MEENA RANI Mr.PRAMOD KUMAR Mr.RUDAL SINGH	Mr.SRI BINOD KUMAR (APP16) Mr.KAUSHAL KISHOR Mr.BRAJ BHUSHAN MISHRA
22.	CR. MISC./17672/2018 A.BAIL IPC 406,409,467 A.BAIL	6	RAKESH MAINI vs STATE OF BIHAR & ANR	Mr.DINESH JHA Mr.NISHANT RANJAN Mr.NIKHILESH KUMAR	Mr.SRI RAJBALLABH SINGH (APP122) Mr.SANJAY KUMAR PANDEY
23.	CR. MISC./19482/2018 R.BAIL IPC 302,307,147 R.BAIL-1	1	SRI RAM SINGH & ANR vs THE STATE OF BIHAR	Smt.BABITA KUMARI Mr.MALAY KUMAR CHOUDHARY	Mr.SRI HARENDRA PRASAD (APP96)
24.	CR. MISC./21026/2018 A.BAIL IPC 307,326,435 A.BAIL	3	SAM SUNDARI DEVI @ SHYAM SUNDARI DEVI & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.PARMESHWAR VISHWAKARMA Mr.SWETA SINGH	Mr.SMT. PRONATI SINGH (APP44)
25.	CR. MISC./21115/2018 A. BAIL IPC 363,365,36 A.BAIL	1	MD. MUSTAFA @ MUSTAFA @ MD. MUSTAQUE vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.SRI SUNIL KUMAR PANDEY (APP141)
26.	CR. MISC./21463/2018 A. BAIL IPC 307,341,32 A.BAIL	3	DEVENDRA RAM vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.ABHISHEK KUMAR Mr.SHARAD KUMAR VERMA Mr.RASHMI JHA	Mr.SMT SANGEETA SHARMA (APP58)
27.	CR. MISC./21628/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./57384 /2017)	3	ARBIND KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SMT. ASHA KUMARI (APP197)
28.	CR. MISC./22159/2018 A.BAIL IPC 364,34 A.BAIL	1	MITHLESH YADAV @ MITHLESH KUMAR vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR Mr.SATYENDRA KUMAR SINGH	Mr.SRI BHARAT LAL (APP15)
29.	CR. MISC./22218/2018 R. BAIL IPC 302,120B & R.BAIL-1	1	RISHI DEO SINGH vs THE STATE OF BIHAR	Mr.RAKESH CHANDRA Mr.VIJAY SHANKER TIWARI Mr.BIVUTOSH KUMAR	Mr.SRI JAI NARAIN THAKUR (APP184)
30.	CR. MISC./22385/2018 R.BAIL IPC 302,201,34 R.BAIL-1	1	RAM KUMAR DAS @ SADHUJI vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.SRI PRANAV KUMAR (APP207)
31.	CR. MISC./22445/2018 R. BAIL IPC 302,201,36 R.BAIL-1	1	MUKESH KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7 Mr.ANANT KUMAR MISHRA	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
32.	CR. MISC./23155/2018 R.BAIL IPC 302,328,201 R.BAIL-1	1	PINTU CHAUDHARY @ PINTOO CHOUDHARY vs THE STATE OF BIHAR	Mr.MD. ATAUL HAQUE	Mr.SRI HARENDRA PRASAD (APP96)
33.	CR. MISC./23574/2018 R.BAIL IPC 419,420,467 R.BAIL-1	3	BIPIN KUMAR vs THE STATE OF BIHAR THROUGH CABINET VIGILANCE	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD Mr.SANDHYA KUMARI SINHA	Mr.SRI AJAY MISHRA (APP72) Mr.RAMAKANT SHARMA (LAW OFFICER/VIG.)
34.	CR. MISC./24429/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./13703 /2016)	1	BIDHANT GIRI @ VIDHANT GIRI vs THE STATE OF BIHAR	Mr.RAJESH ROY	Mr.SRI MUKESHWAR DAYAL (APP37)
35.	CR. MISC./24662/2018 C.BAIL C.BAIL	3	BASANTI DEVI vs STATE OF BIHAR & ANR	Mr.ARJUN PRASAD	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
36.	CR. MISC./24680/2018 A.BAIL IPC 406,420,414 A.BAIL	1	MOHAN KUMAR @ SIKANDAR RAI @ SATENDRA RAI vs THE STATE OF BIHAR	Mr.SURYA NARAYAN ROY Mr.ASHOK KUMAR SINGH	Mr.SRI KANHAIYA KISHORE (APP100)
37.	CR. MISC./24937/2018 R.BAIL IPC 302,307,147 R.BAIL-1	3	KRISHNA THAKUR vs THE STATE OF BIHAR	Mr.JITENDRA SINGH Mr.MANISH KUMAR SINGH	Mr.SRI NAND KISHORE PD (APP38) Mr.AMRENDRA KR @ DR. AMRENDRA KR Mr.MANISH RAI SHARMA

38.	CR. MISC./25095/2018 A. BAIL IPC 307,147,14 A.BAIL	1	NAWAB KHAN vs THE STATE OF BIHAR	Mr.KUNWAR NARAYAN JAMUAR	Mr.SMT. ASHA DEVI (APP85)
39.	CR. MISC./25303/2018 R.BAIL IPC 302,307,147 R.BAIL-1	1	BITTU SINGH @ BITTU KUMAR vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SMT INDU KUMARI SRIVASTAVA (APP23)
40.	CR. MISC./26027/2018 R. BAIL IPC 394 R.BAIL-1	1	SHANKAR YADAV vs THE STATE OF BIHAR	Mr.PRANAV KUMAR JHA Mr.SUBODH KUMAR JHA	Mr.SRI MANOJ KUMAR - 1 (APP185)
41.	CR. MISC./26544/2018 R.BAIL IPC 147,148,149 R.BAIL-1	1	NARAYAN SHARMA @ NARAYAN SINGH vs THE STATE OF BIHAR	Mr.RAJIV KUMAR	Mr.SRI S. EHTESHAMUDDIN (APP56)
42.	CR. MISC./27005/2018 R.BAIL IPC 302,147,148 R.BAIL-1	1	AJIT YADAV @ SANJAY KUMAR YADAV @ AJIT KUMAR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR THAKUR	Mr.SRI KHURSHID ANWAR (APP192)
43.	CR. MISC./28779/2018 R.BAIL IPC 302,120B,34 R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARY	Mr.SRI UMANATH MISHRA (APP234)
44.	CR. MISC./28943/2018 R. BAIL IPC 302,307,14 R.BAIL-1	1	DHELI YADAV vs THE STATE OF BIHAR	Mr.SURESH PRASAD SHARMA	Mr.SRI SAKIR AHMAD (APP195)
45.	CR. MISC./30036/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./40473 /2015)	1	NILAM DEVI @ GODAWARI DEVI vs THE STATE OF BIHAR	Mr.KEDAR JHA	Mr.SRI AMRENDRA PRASAD (APP77)
46.	CR. MISC./30045/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. MISC./29911 /2017)	1	CHITRANJAN KUMAR SINGH vs THE STATE OF BIHAR	Mr.PRABHAT RANJAN SINGH	Mr.SRI RAM BILASH ROY RAMAN (APP49)
47.	CR. MISC./30352/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./8264 /2016)	1	AMIT KUMAR RAI vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.SRI BISHESHWAR RAM (APP18)
48.	CR. MISC./30390/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./63681 /2017)	1	ANJANA GANGULI vs STATE OF BIHAR & ANR	Mr.LAKSHMI KANT SHARMA	Mr.SRI NITYANAND TIWARY (APP41)
49.	CR. MISC./30497/2018 R. BAIL 25(1-B)A,26,35 R.BAIL-1	1	MADAN SONAR @ MADAN VERMA @ MADAN KUMAR SONI vs THE STATE OF BIHAR	Mr.AJIT KUMAR	Mr.SRI ARBIND KUMAR PANDEY (APP84)
50.	CR. MISC./30552/2018 R.BAIL IPC 304B,34 & 3 R.BAIL-1	1	PAPPU PASWAN vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA Mr.AJIT KUMAR	Mr.MD. ASHLAM ANSARI (APP241)
51.	CR. MISC./31167/2018 R. BAIL IPC 302,307,34 R.BAIL-1	1	MANISH TIWARI @ MANISH TRIPATHI & ANR. vs THE STATE OF BIHAR	Mr.DEVANAND TIWARI	Mr.SRI SANJAY KUMAR PANDEY (APP222) Mr.ARUN Mr.DEEPAK KUMAR Mr.ATUL SHANKAR
52.	CR. MISC./31187/2018 A. BAIL IPC 307,147,14 A.BAIL	1	AKHILESH SINGH @ AKHILESH KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.MANISH CHANDRA GANDHI	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
53.	CR. MISC./31810/2018 R.BAIL IPC 304B,201,34 R.BAIL-1	1	MANISH PANDEY vs THE STATE OF BIHAR	Mr.KANHAIYA PANDEY Mr.PRABHAT RANJAN SINGH Mr.SHAILENDRA GANDHI Mr.RAKESH NARAYANSINGH	Mr.SRI SANJAY KUMAR PANDEY (APP222)
54.	CR. MISC./32145/2018 R.BAIL IPC 302,147,149 R.BAIL-1	1	RAJENDRA SINGH vs THE STATE OF BIHAR	Mr.SURYA NARARYAN PODDAR	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
55.	CR. MISC./32233/2018 R.BAIL IPC 302,34 R.BAIL-1	1	ALI ALAM @ MD. ALI ALAM vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.MR. ANJANI KUMAR CHOUDHARY	Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79)
56.	CR. MISC./32486/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	1	RAM AYODHYA SINGH vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH	Mr.SRI BINOD KUMAR (APP16)
57.	CR. MISC./32903/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./55576 /2016)	1	RAKESH KUMAR @ RAKESH vs STATE OF BIHAR & ANR	Mr.AJAY MUKHERJEE Mr.REMY KUMAR	Mr.SRI NARENDRA KUMAR SINGH (APP150)
58.	CR. MISC./33126/2018 R. BAIL IPC 419,420,46 R.BAIL-1	1	VINIT KUMAR @ VINEET vs STATE OF BIHAR & ANR	Mr.PREM RANJAN KUMAR Mr.KUMARI SHUBHAM	Mr.SRI AJAY MISHRA (APP72) Mr.RAMAKANT SHARMA (L.O.,INC.,VIGILANCE)

59.	CR. MISC./33190/2018 C. BAIL C.BAIL	3	GOPAL PRASAD vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR SINGH	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
60.	CR. MISC./33534/2018 R. BAIL 20,22,23,24 ND R.BAIL-1	1	SURESH MAHTO vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SMT. SAHIN BEGAM (APP134)
61.	CR. MISC./34143/2018 R.BAIL IPC 386,387,34 R.BAIL-1	1	SUDARSHAN KUMAR @ DHONI @ CHHOTU & ANR vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.SRI ANANT KUMAR (APP237)
62.	CR. MISC./34927/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./38337 /2014)	1	CHHOTU YADAV @ JUGAR @ GUJAR & ORS vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.SRI GAURI SHANKAR GUPTA (APP95)
63.	CR. MISC./35542/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./11558 /2018)	1	URMILA DEVI & ANR vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.SRI MUKESHWAR DAYAL (APP37)
64.	CR. MISC./36717/2018 R. BAIL IPC 364 R.BAIL-1	1	PANKAJ KUMAR @ MAGANIA @ MANGANIYA vs THE STATE OF BIHAR	Mr.KIRAN KUMAR Mr.PRAMOD KUMAR	Mr.SRI ASHOK KUMAR (APP220) Mr.SUBHASH KUMAR Mr.ANIL KUMAR SINGH
65.	CR. MISC./36784/2018 A. BAIL IPC 120B,420,4 A.BAIL	3	BHASKAR KUMAR vs UNION OF INDIA THROUGH C. B. I.	Mr.SHATRUGHAN PANDEY Mr.MURARI SHARAN TIWARI	Mr.BIPIN KUMAR SINHA (SC,CBI)
66.	CR. MISC./36794/2018 R.BAIL IPC 419,420,467 R.BAIL-1	3	GUDDU KUMAR vs THE STATE OF BIHAR THROUGH VIGILANCE, PATNA	Mr.BACHAN JEE OJHA Mr.BINOD KUMAR PANDEY	Mr.SRI AJAY MISHRA (APP72)
67.	CR. MISC./37243/2018 A. BAIL IPC 304B,34 A.BAIL	1	RAGHUNANDAN PASWAN & ANR vs THE STATE OF BIHAR	Mr.AVANISH KUMAR SINGH	Mr.SRI ABHAY KUMAR - 1 (APP186)
68.	CR. MISC./37437/2018 R.BAIL IPC 419,420,467 R.BAIL-1	1	ANISH KUMAR @ GOLU vs THE STATE OF BIHAR THROUGH VIGILANCE, BIHAR, PATNA	Mr.PRAVEEN KUMAR	Mr.RAMAKANT SHARMA(L.O.,INC.,VIGILANCE)
69.	CR. MISC./37697/2018 R. BAIL 20(B)(II)(C),2 R.BAIL-1	1	SANTOSH PASWAN vs THE STATE OF BIHAR	Mr.KAMLESH PRASAD YADAV	Mr.DR. RABINDRA KUMAR (APP206)
70.	CR. MISC./37705/2018 R. BAIL IPC 302,34 & 2 R.BAIL-1	1	PAPPU PANDIT vs THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA	Mr.SRI AJAY KUMAR-1 (APP6)
71.	CR. MISC./38663/2018 A.BAIL IPC 420,409,34 A.BAIL	1	ANITA DEVI vs THE STATE OF BIHAR	Mr.MAN MOHAN KUMAR	Mr.SRI AKSHAY LAL PANDIT (APP75)
72.	CR. MISC./38893/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./20746 /2016)	1	DHARM CHANDAN RAJAK vs STATE OF BIHAR & ANR	Mr.AJAY MUKHERJEE	Mr.SRI GAURI SHANKAR GUPTA (APP95)
73.	CR. MISC./39269/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	NITISH KUMAR @ NITESH KUMAR @ NITISH SINGH vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.SRI JITENDRA KUMAR SINGH (APP98)
74.	CR. MISC./39337/2018 A.BAIL IPC 498A,34 & 3 A.BAIL	1	NAVRAJ KUMAR vs THE STATE OF BIHAR	Smt.BABITA KUMARI Mr.PRAVIN KUMAR Mr.MALAY KUMAR CHOUDHARY	Mr.SMT INDU KUMARI SRIVASTAVA (APP23)
75.	CR. MISC./39373/2018 R. BAIL IPC 302,201,34 R.BAIL-1	1	MAHENDRA RAM vs THE STATE OF BIHAR	Mr.LAL BAHADUR SINGH Mr.RAJ KISHOR PRASAD	Mr.SRI UPENDRA KUMAR (APP67)
76.	CR. MISC./39400/2018 C.BAIL C.BAIL	1	THE STATE OF BIHAR vs LALIT SHARMA	Mr.ABHIMANYU SHARMA	
77.	CR. MISC./39446/2018 R.BAIL 20,22 NDPS ACT R.BAIL-1	1	ACHHELAL NISHAD @ ACCHELAL NISHAD vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY Mr.RINKI KUMARI Mr.SANDEEP KUMAR	Mr.SRI AWADHESH KUMAR SINGH (APP215)
78.	CR. MISC./39561/2018 R.BAIL IPC 419,420,468 R.BAIL-1	1	ASHOK KUMAR vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.SRI AKHILESHWAR DAYAL (APP74) Mr.ABHAY KUMAR SINGH Mr.SIDDHARTHA KUMAR SINGH
79.	CR. MISC./40311/2018 R. BAIL IPC 304B,34 R.BAIL-1	1	DIPENDRA MAHTO vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR Mr.RANJEET KUMAR MISHRA	Mr.SRI NAGENDRA PRASAD (APP169)

80.	CR. MISC./40368/2018 C. BAIL C.BAIL	1	THE STATE OF BIHAR vs MD. WASIHAT @ MD. WASIYAT	Mr.ABHIMANYU SHARMA	
81.	CR. MISC./40908/2018 R. BAIL IPC 376,323,50 R.BAIL-1	1	JAY KANT KUMAR vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR AGRAWAL Mr.SANTOSH KUMAR SINGH	Mr.SRI RAMCHANDRA SAHANI (APP124)

FOR HEARING

1.	CWJC/5509/1998 REM/DIS/TER, NON GAZET	13	SATYANARAYAN PRASAD & ANR vs THE STATE OF BIHAR & ORS	Mr.MAHENDRA PRASAD GUPTA Mr.KISHORE KUMAR THAKUR Mr.RADHA MOHAN SHARMA	Mr.(GP9) Mr.(SC21) Mr.AJIT KUMAR (SC28) Mr.INDRADEO PRASAD (SC27) Mr.ANJANI KUMAR (AAG IV)

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Notice : Notice: Hearing matters of M.J.C. will be taken up on every Friday.

Wednesday the 11th July 2018

Court No. 16 (AT 10.30 A.M.)

Justice Smt. Anjana Mishra

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ADMISSION			
1.	CR. MISC./33312/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	3	PURUSHOTTAM CHAUDHARY vs THE STATE OF BIHAR	Mr.SADA NAND ROY Mr.ASHOK KUMAR	Mr.SRI KANHAIYA KISHORE (APP100)	
2.	CR. MISC./33470/2018 R. BAIL IPC 304B,201,3 R.BAIL-1	4	SURENDRA SAH & ANR vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.NILESH KUMAR	Mr.SRI NITYANAND (APP114) Mr.AVINASH Mr.ARVIND KUMAR PRADHAN Mr.MAYANK KUMAR	
3.	CR. MISC./33480/2018 R. BAIL IPC 304B,34 R.BAIL-1	3	MD. CHAND vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH Mr.DIVYA BHARTI	Mr.SRI BISHESHWAR RAM (APP18)	
4.	CR. MISC./33591/2018 R.BAIL IPC 302,34 R.BAIL-1	3	KUNDAN SINGH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.ANANT KUMAR BHASKAR	Mr.SRI SHYAM BIHARI SINGH (APP173) Mr.JITENDRA NARAIN SINHA	
5.	CR. MISC./33628/2018 R.BAIL 25(1-B)A,26,35 R.BAIL-1	3	VIVEK KUMAR @ SIPU PATEL @ SIKU PATEL vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.MANI SHANKAR KUMAR	Mr.SRI DILIP KUMAR (APP19)	
6.	CR. MISC./33632/2018 R. BAIL IPC 399,402 & R.BAIL-1	3	UCHIT PASWAN vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY	Mr.SRI NAND KUMAR (APP154)	
7.	CR. MISC./33633/2018 R. BAIL IPC 364,34 R.BAIL-1	3	INDER DAS & ANR vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.KUMAR DHARMENDRA NARAYAN	Mr.SRI TAPESHWAR SHARMA (APP170)	
8.	CR. MISC./33634/2018 R. BAIL IPC 379,34 R.BAIL-1	3	HIRO MARAWARI @ HIRO MARAWARY vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.SUDHANSHU BHUSHAN	Mr.SMT. MEENA SINGH (APP166)	
9.	CR. MISC./33642/2018 R. BAIL IPC 307,323,34 R.BAIL-1	3	GOPAL CHAUDHARY vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.KALPNA KUSUM	Mr.SRI RAM BACHAN SINGH (APP189)	
10.	CR. MISC./33650/2018 R. BAIL 25(1-B)A,26 AR R.BAIL-1	3	SAGAR KUMAR @ SARDAR @ SAGAR vs THE STATE OF BIHAR	Smt.USHA KUMARI SINGH Mr.HITESH SUMAN	Mr.SRI ABHAY KUMAR - 1 (APP186)	
11.	CR. MISC./33671/2018 R.BAIL IPC 302,307,341 R.BAIL-1	3	BITTU KUMAR @ BITTU SINGH vs THE STATE OF BIHAR	Mr.AKHAURI KAMAL KISHORE SAHAY	Mr.SMT. ASHA KUMARI (APP197) Mr.NIRAJ KUMAR	
12.	CR. MISC./33687/2018 R.BAIL IPC 302,304B,34 R.BAIL-1	3	SHYAM NARAIN BIND vs THE STATE OF BIHAR	Mr.AKHAURI KAMAL KISHORE SAHAY	Mr.SMT. ASHA KUMARI (APP197)	
13.	CR. MISC./33708/2018 R.BAIL IPC 399,401 & 2 R.BAIL-1	3	RAJDEO SHARMA vs THE STATE OF BIHAR	Mr.ARUN KUMAR JHA Mr.AMIT ANAND	Mr.SRI GANESH PRASAD SINGH (APP198)	
14.	CR. MISC./33729/2018 R.BAIL IPC 395 R.BAIL-1	3	RAJU KUMAR vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.SRI INDRA KUMAR SINGH (APP174)	
15.	CR. MISC./33745/2018 R.BAIL IPC 307,341,323 R.BAIL-1	3	AJAY PANDEY vs THE STATE OF BIHAR	Mr.LOKESH KUMAR SINGH	Mr.SRI INDRA KUMAR SINGH (APP174)	
16.	CR. MISC./33786/2018 R. BAIL IPC 341,323,37 R.BAIL-1	3	PAWAN KUMAR vs THE STATE OF BIHAR	Mr.SHASHANK SHEKHAR Mr.NILESH KUMAR	Mr.SRI NIRMAL KUMAR SINHA (APP199) Mr.SANDIP KUMAR GAUTAM	
17.	CR. MISC./33790/2018 R.BAIL IPC 420,417,120 R.BAIL-1	3	DHIRENDRA KUMAR vs THE STATE OF BIHAR	Mr.SHIVANAND SINGH	Mr.SRI PARMESHWAR MEHTA (APP42)	
18.	CR. MISC./33818/2018 R.BAIL IPC 363,366,34 R.BAIL-1	3	PAPPU KUMAR @ DOMAN PRASAD KASERA vs THE STATE OF BIHAR	Mr.SHASHANK SHEKHAR Mr.MALAY KUMAR CHOUDHARY	Mr.SRI PANCHANAND PANDIT (APP115)	
19.	CR. MISC./33875/2018 R.BAIL IPC 414 & 137 R R.BAIL-1	3	TAUFIK AHMAD vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.SRI KUMAR RANJIT RANJAN (APP211)	
20.	CR. MISC./33928/2018 R.BAIL IPC 302,201,379 R.BAIL-1	1	MD. SAKIM @ SAKIM vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA	Mr.SRI MUKESH KUMAR SINGH (APP221)	

21.	CR. MISC./33937/2018 R.BAIL IPC 302,201,34 R.BAIL-1	3	JHUNNA CHAUDHARY@JHUNNU CHAUDHARY vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.SHASHANK SHEKHAR	Mr.SRI AHTASH ALI KHAN (APP4) Mr.RAM SUMIRAN RAI Mr.ANITA KUMARI
22.	CR. MISC./34109/2018 R.BAIL IPC 302,120B,34 R.BAIL-1	3	BACHCHU MISHRA @ BACCHU MISHRA @ BACHHU MISHRA @ BIBHASH MISHRA vs THE STATE OF BIHAR	Mr.NAVIN SHARMA Mr.SUNIL KUMAR	Mr.DR. AJEET KUMAR (APP94) Mr.JAI SHANKER PRASAD Mr.AMRENDRA KR @ DR. AMRENDRA KR Mr.MANISH RAI SHARMA
23.	CR. MISC./34125/2018 R.BAIL IPC 414 & 25(1- R.BAIL-1	3	SADDAM ALI @ FAHIM ALI vs THE STATE OF BIHAR	Mr.SHIVENDRA KUMAR SINHA	Mr.SRI KALYAN SHANKAR (APP30) Mr.MUKESH KUMAR SINGH
24.	CR. MISC./34139/2018 R.BAIL IPC 302,307,147 R.BAIL-1	3	KISHUN YADAV @ KISHUN SIPLIA vs THE STATE OF BIHAR	Mr.BRAJESH KUMAR Mr.RAVI SHANKAR	Mr.SRI DINESH SINGH (APP21)
25.	CR. MISC./34146/2018 R.BAIL IPC 307,147,149 R.BAIL-1	3	CHITRANJAN VISHWAKARMA vs THE STATE OF BIHAR	Mr.RUDRA DEO Mr.AJAY KUMAR	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)
26.	CR. MISC./34163/2018 R. BAIL IPC 420,467,46 R.BAIL-1	3	MD. HANIF ANSARI vs THE STATE OF BIHAR	Mr.MALAY KUMAR CHOUDHARY Mr.SHASHANK SHEKHAR	Mr.SRI UMANATH MISHRA (APP234)
27.	CR. MISC./34164/2018 R.BAIL IPC 307,341,323 R.BAIL-1	3	BAMBAM KUMAR vs THE STATE OF BIHAR	Mr.MRIGENDRA PRATAP SINGH	Mr.SMT. ASHA KUMARI (APP197)
28.	CR. MISC./34182/2018 R.BAIL IPC 395 & 27 AR R.BAIL-1	3	MD. MORSIL vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.SRI PARMANAND KUMAR (APP244)
29.	CR. MISC./34189/2018 R. BAIL IPC 307,341,32 R.BAIL-1	3	AJAY KUMAR @ AJAY SAHNI vs THE STATE OF BIHAR	Mr.BINAY KUMAR SINGH Mr.RAJESH RANJAN	Mr.SMT. ASHA DEVI (APP85)
30.	CR. MISC./34207/2018 R.BAIL IPC 307,147,148 R.BAIL-1	1	PUSHKAR THAKUR vs THE STATE OF BIHAR	Mr.MRITUNJAY KUMAR	Mr.SRI RAMCHANDRA SINGH (APP51) Mr.ANIL KUMAR SINHA Mr.KRISHNA KANT SINGH
31.	CR. MISC./34259/2018 R.BAIL IPC 385,387 R.BAIL-1	3	KESHAV SINGH @ RAJU SINGH @ KESHAV KUMAR @ KEHAR KUMAR SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
32.	CR. MISC./34372/2018 R.BAIL IPC 304B,34 R.BAIL-1	3	DEEPAK KUMAR SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA Mr.POOJA KUMARI	Mr.SRI AWADHESH KUMAR SINGH (APP215)
33.	CR. MISC./34381/2018 R. BAIL 8,20(B)(II)(C) R.BAIL-1	3	ANSHUMAN CHAKRABARTY vs THE STATE OF BIHAR THROUGH THE ECONOMIC OFFENCE UNIT, BIHAR, PATNA	Mr.ARVIND KUMAR TEWARY Mr.KUMAR SAURABH Mr.MANOJ KUMAR SINGH	Mr.V.N.P SINHA (EOU) Ms.SONI SHRIVASTAVA
34.	CR. MISC./34624/2018 R. BAIL IPC 457,380 R.BAIL-1	3	SONU KUMAR vs THE STATE OF BIHAR	Mr.BIRENDRA NARAYAN SHARMA	Mr.SRI HUMAYOU AHMAD KHAN (APP155)
35.	CR. MISC./34653/2018 R. BAIL IPC 307,341,32 R.BAIL-1	3	RAJ KARAN CHAUHAN vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI MATLOOB RAB (APP34) Mr.DEO RAJ KUMAR PRASAD Mr.SAVITRI DEVI
36.	CR. MISC./34661/2018 R. BAIL IPC 414,401,46 R.BAIL-1	3	BIRBAL YADAV @ BIRVAL KUMAR vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.SRI MUKESHWAR DAYAL (APP37)
37.	CR. MISC./34663/2018 R. BAIL IPC 364 R.BAIL-1	3	MD. SHAMIM @ MD.SHAMI @ RAJA & ORS vs THE STATE OF BIHAR	Mr.MD. SHAHNAWAZ ALI Mr.BIPIN KUMAR	Mr.SRI SHYAM BIHARI SINGH (APP173)
38.	CR. MISC./34778/2018 R. BAIL IPC 307,399,40 R.BAIL-1	3	SUMAN SHARMA @ UMESH SINGH @ UMESH SHARMA vs THE STATE OF BIHAR	Mr.MALAY KUMAR CHOUDHARY Mr.SHASHANK SHEKHAR	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
39.	CR. MISC./35073/2018 R. BAIL IPC 392 R.BAIL-1	3	GAURI SHANKAR @ PRINCE KUMAR @ PRINCE vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR Mr.CHUNNU KUMAR	Mr.SMT. SHARDA KUMARI (APP175)
40.	CR. MISC./35134/2018 R. BAIL IPC 302,201,34 R.BAIL-1	3	RAJEEV KUMAR vs THE STATE OF BIHAR	Mr.HRIDAY NARAYAN HARSHIT Mr.SHIVNANDAN SAH	Mr.SRI TAPESHWAR SHARMA (APP170) Mr.RAM SUMIRAN RAI Mr.ANITA KUMARI
41.	CR. MISC./35244/2018 R. BAIL IPC 302,307,14 R.BAIL-1	3	PUNIT DUBEY vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN SINHA Mr.ABHISHEK DWIVEDY	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)

42.	CR. MISC./35431/2018 R.BAIL IPC 395 R.BAIL-1	3	RAMESH CHAUDHARY vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH Mr.GANESH PRASAD SINGH	Mr.SRI AJAY KUMAR-1 (APP6)
43.	CR. MISC./36427/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	3	AZAD SADA vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
44.	CR. MISC./36578/2018 R.BAIL IPC 395 R.BAIL-1	1	RUDAL YADAV vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.ANIL KUMAR	Mr.SRI RAMCHANDRA SAHANI (APP124)
45.	CR. MISC./36580/2018 R.BAIL IPC 302,201,120 R.BAIL-1	1	DILIP KUMAR MANDAL vs THE STATE OF BIHAR	Mr.KEDAR YADAV	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92) Mr.GOPAL KUMAR JHA
46.	CR. MISC./36583/2018 R.BAIL IPC 489A,489B,4 R.BAIL-1	1	RAMCHANDRA YADAV vs THE STATE OF BIHAR	Mr.MRIGENDRA KUMAR	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)
47.	CR. MISC./36584/2018 R.BAIL IPC 376,511,34 R.BAIL-1	1	RUDAL MAHTON vs THE STATE OF BIHAR	Mr.RANDHIR KUMAR NO-1	Mr.SRI MUKESHWAR DAYAL (APP37)
48.	CR. MISC./36588/2018 R.BAIL IPC 366,34 R.BAIL-1	1	KRISHNA PASWAN & ANR vs THE STATE OF BIHAR	Mr.JEETENDRA NARAYAN Mr.AMIT NARAYAN	Mr.SMT. SHARDA KUMARI (APP175)
49.	CR. MISC./36595/2018 R.BAIL IPC 366A,506,50 R.BAIL-1	1	SANJAY SHARMA @ SANJEEV KUMAR SHARMA @ SANJAY PASWAN vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.SRI RAM SUMIRAN ROY (APP240)
50.	CR. MISC./36598/2018 R.BAIL IPC 341,342,323 R.BAIL-1	1	ZAIN RAJA vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR AGRAWAL Mr.SANTOSH KR. SINGH	Mr.SRI AJIT KUMAR (APP73)
51.	CR. MISC./36607/2018 R.BAIL IPC 379,420 R.BAIL-1	1	ARUN KUMAR vs THE STATE OF BIHAR	Mr.SHAKIB AYAZ	Mr.SRI HUMAYOU AHMAD KHAN (APP155)
52.	CR. MISC./36611/2018 R. BAIL IPC 414 R.BAIL-1	1	BITTU KUMAR vs THE STATE OF BIHAR	Mr.ARVIND PRASAD SINGH	Mr.SMT INDU KUMARI SRIVASTAVA (APP23)
53.	CR. MISC./36616/2018 R.BAIL IPC 302,120B R.BAIL-1	1	AJAY RAJAK @ AJAY KUMAR RAJAK vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.SRI AJAY KUMAR -2 (APP71) Mr.SANJAY KUMAR Mr.JAY PRAKASH SINGH
54.	CR. MISC./36624/2018 R.BAIL IPC 307,341,323 R.BAIL-1	1	MERAJ ANSARI vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR SINGH	Mr.SRI RAM BILASH ROY RAMAN (APP49)
55.	CR. MISC./36625/2018 R.BAIL IPC 304B,307,20 R.BAIL-1	1	MADAN MOHAN SINGH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.ABHISHEK KUMAR Mr.SHARAD KUMAR VERMA Mr.RASHMI JHA	Mr.DR. INDIWAR KUMARI (APP22)
56.	CR. MISC./36630/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	1	NEPO @ NEPLA @ MD. HANIF vs THE STATE OF BIHAR	Mr.RANDHIR KUMAR NO-1	Mr.SRI NAND KISHORE PD (APP38)
57.	CR. MISC./36634/2018 R.BAIL 3 R.P. (U.P.) A R.BAIL-1	1	MANOJ KUMAR vs THE STATE OF BIHAR	Mr.SATRUDHAN KUMAR	Mr.SRI RAM NARESH RAY (APP212)
58.	CR. MISC./36635/2018 R.BAIL IPC 302,120B,34 R.BAIL-1	1	RANDHIR KUMAR @ RANDHIR PASWAN vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.SRI SUNIL KUMAR PANDEY (APP141)
59.	CR. MISC./36636/2018 R. BAIL IPC 436,506,34 R.BAIL-1	1	MD. SAFIQUL @ MD. SHAFIQUL vs THE STATE OF BIHAR	Mr.MD. HELAL AHMAD Mr.NAUSHAD AKHTAR Mr.MD. ANJUM AKHTER	Mr.SRI RAJKISHORE SINGH (APP172)
60.	CR. MISC./36645/2018 R.BAIL IPC 384,386 & 1 R.BAIL-1	1	CHANDAN PATEL vs THE STATE OF BIHAR	Mr.AJAY NANDAN SAHAY Mr.NAVIN KUMAR JHA	Mr.SMT. RITA VERMA (APP126)
61.	CR. MISC./36646/2018 R.BAIL IPC 307,394 & 2 R.BAIL-1	1	TIGER @ KUNDAN PATEL vs THE STATE OF BIHAR	Mr.SANJAY KUMAR PANDEY NO-5	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
62.	CR. MISC./36649/2018 R.BAIL IPC 307,147,148 R.BAIL-1	1	BALCHAND YADAV @ BALCHANDRA YADAV vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.SRI AHMAD ALI (APP5)

63.	CR. MISC./36652/2018 R.BAIL IPC 302,307,147 R.BAIL-1	1	DHARMENDRA KUMAR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.ABHISHEK KUMAR Mr.SHARAD KUMAR VERMA Mr.RASHMI JHA	Mr.SRI SANJAY KUMAR PANDEY (APP222)
64.	CR. MISC./36655/2018 R. BAIL IPC 406,420,50 R.BAIL-1	1	VIVEK KUMAR vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)
65.	CR. MISC./36666/2018 R.BAIL IPC 379,411 R.BAIL-1	1	SHANKAR SINGH vs THE STATE OF BIHAR	Mr.LILAWATI SINGH	Mr.SRI ARBIND KUMAR PANDEY (APP84)
66.	CR. MISC./36667/2018 R.BAIL IPC 420,406 R.BAIL-1	1	SUJIT SHARMA @ NEPAL SHARMA vs THE STATE OF BIHAR	Mr.ANURAG SAURAV	Mr.SMT. PUSHPA SINHA (APP121)
67.	CR. MISC./36668/2018 R.BAIL IPC 366A,506,34 R.BAIL-1	1	DEEPAK KUMAR SAH @ DEEPAK KUMAR vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA	Mr.SRI NIRMAL KUMAR SINHA (APP199)
68.	CR. MISC./36673/2018 R.BAIL IPC 420,201,120 R.BAIL-1	1	GAJENDRA SHARMA vs STATE OF BIHAR & ANR	Mr.AMRENDRA KUMAR	Mr.RAMAKANT SHARMA(L.O.,INC.,VIGILANCE)
69.	CR. MISC./36676/2018 R.BAIL IPC 302 R.BAIL-1	1	SRI KISHUN PASWAN @ KISHUN RAM & ORS vs THE STATE OF BIHAR	Mr.SARVESHWAR TIWARY	
70.	CR. MISC./36684/2018 R.BAIL IPC 306,120B,34 R.BAIL-1	1	RAJESH KUMAR vs THE STATE OF BIHAR	Mr.MRIGENDRA KUMAR Mr.HANSRAJ Mr.MAYANK BILOCHAN	Mr.SMT. GULNAR BEGAM (APP162)
71.	CR. MISC./36687/2018 R.BAIL IPC 302,34 R.BAIL-1	1	SUNILA DEVI vs THE STATE OF BIHAR	Mr.BINOD KUMAR	Mr.SRI ARBIND KUMAR PANDEY (APP84)
72.	CR. MISC./36690/2018 R.BAIL IPC 376 R.BAIL-1	1	INDRADEV MAHTO vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.SRI ARBIND KUMAR PANDEY (APP84)
73.	CR. MISC./36696/2018 R. BAIL IPC 302,307,14 R.BAIL-1	1	RANJIT YADAV vs THE STATE OF BIHAR	Mr.MURLI MANOHAR SINGH	Mr.SRI NAVIN KUMAR PANDEY (APP112) Mr.ANANT KUMAR PANDEY Mr.ASHOK KUMAR SINGH
74.	CR. MISC./36710/2018 R.BAIL IPC 307,341,323 R.BAIL-1	1	RAJBIR SINGH vs THE STATE OF BIHAR	Mr.DR. RAJESH KUMAR SINGH Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA	Mr.MD. FAHIMUDDIN (APP235)
75.	CR. MISC./36720/2018 R.BAIL 25(1-B)A,26,35 R.BAIL-1	1	SANTAN SINGH vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SRI ANIL KUMAR SINGH 1 (APP232) Mr.ASHOK KUMAR Mr.SUNIL KUMAR SINGH
76.	CR. MISC./36722/2018 R.BAIL IPC 304B,120B R.BAIL-1	1	MUNNA SAH @ MUNNA KUMAR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.ABHISHEK KUMAR Mr.SHARAD KUMAR VERMA Mr.RASHMI JHA	Mr.SMT. NIRMALA KUMARI (APP167)
77.	CR. MISC./36724/2018 R.BAIL IPC 395,412 R.BAIL-1	1	VINOD YADAV vs THE STATE OF BIHAR	Mr.DHRAMVEER	Mr.SRI AJAY KUMAR-1 (APP6)
78.	CR. MISC./36726/2018 R.BAIL IPC 356,379,411 R.BAIL-1	1	MD. RAJA AALAM @ MD. RAJA @ FIROZ ALAM vs THE STATE OF BIHAR	Mr.BRIJESHWAR NARAYAN SINGH	Mr.SRI PARMANAND PRASAD (APP116)
79.	CR. MISC./36731/2018 R.BAIL IPC 302,307,341 R.BAIL-1	1	CHINTA HARAN TIWARI vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ASHOK KUMAR KASHYAP	Mr.SRI RAJBALLABH SINGH (APP122) Mr.ASHOK KUMAR VARMA Mr.KUMAR GANGESH GUNJAN
80.	CR. MISC./36736/2018 R.BAIL IPC 302,120B,34 R.BAIL-1	1	JITENDRA SAH @ JITENDRA KUMAR SAH vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
81.	CR. MISC./36749/2018 R.BAIL IPC 302,341,323 R.BAIL-1	1	MD. SHAKIL vs THE STATE OF BIHAR	Mr.MD. NAJMUL HODDA	Mr.SRI UMESH LAL VERMA (APP146)
82.	CR. MISC./36756/2018 R.BAIL IPC 414,419,420 R.BAIL-1	1	NITESH KUMAR vs THE STATE OF BIHAR	Mr.SARVESHWAR TIWARY	Mr.SMT. RENUKA RATNAKAR (APP125)
83.	CR. MISC./36766/2018 R.BAIL IPC 302,363,365 R.BAIL-1	1	RINKU BARNWARL @ DINESH BARNWAL vs THE STATE OF BIHAR	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR	Mr.SRI NARENDRA KUMAR SINGH (APP150)

84.	CR. MISC./36770/2018 R.BAIL IPC 379,411 R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	Mr.TILAK SAO	Mr.SRI SANJAY KUMAR (APP127)
85.	CR. MISC./36774/2018 R.BAIL IPC 302 R.BAIL-1	1	AKHILESH SAO vs THE STATE OF BIHAR	Mr.HARISH KUMAR	Mr.SRI ARBIND KUMAR PANDEY (APP84)
86.	CR. MISC./36779/2018 R.BAIL IPC 376(2)(G),3 R.BAIL-1	1	KANHAIYA SADA @ SANJIT SADA vs THE STATE OF BIHAR	Mr.BISHWESHWAR RAM	Mr.SRI S. EHTESHAMUDDIN (APP56) Mr.SHREE NIWAS SINGH Mr.ASHOK KUMAR
87.	CR. MISC./36810/2018 R. BAIL IPC 307,147,14 R.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	Mr.AMIT KUMAR JHA	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
88.	CR. MISC./36826/2018 R.BAIL IPC 20,22 NDPS R.BAIL-1	1	GUDDU SINGH vs THE STATE OF BIHAR	Mr.KUMAR UDAY SINGH	Mr.SRI SANJAY KUMAR SHARMA (APP236)
89.	CR. MISC./36827/2018 R.BAIL IPC 364,365,34 R.BAIL-1	1	PRADEEP MUKHIYA vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.RAVI PRAKASH Mr.VINOD KUMAR	Mr.SRI KHURSHID ANWAR (APP192)
90.	CR. MISC./36839/2018 R. BAIL IPC 366A,376,3 R.BAIL-1	1	SUDARASHAN RAM & ORS vs THE STATE OF BIHAR	Mr.RAJIV RANJAN KR. PANDEY Mr.KRITYA NAND JHA	Mr.SRI PARMANAND PRASAD (APP116)
91.	CR. MISC./36851/2018 R.BAIL IPC 392 R.BAIL-1	1	SHALLU KHAN @ SALOO KHAN @ KAISHAR KHAN vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR SINHA	Mr.SMT. MADHURI LATA (APP103)
92.	CR. MISC./36855/2018 R. BAIL 20,22,23,24,25 R.BAIL-1	1	BALI SAHANI vs UNION OF INDIA & ANR	Mr.ARVIND KUMAR Mr.YUGAL KISHORE	Mr.SRI SATYA NAND SHUKLA (APP130) Mr.S.D. SANJAY (ASG)
93.	CR. MISC./36857/2018 R.BAIL IPC 307,448,341 R.BAIL-1	1	DAYANAND SINGH vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA	Mr.SRI ASHOK KUMAR SINGH (APP213)
94.	CR. MISC./36864/2018 R.BAIL IPC 307,147,148 R.BAIL-1	1	RAJESH KUMAR @ RAJESH KAMAT vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.SMT. SAHIN BEGAM (APP134)
95.	CR. MISC./36866/2018 R.BAIL IPC 307,34 & 27 R.BAIL-1	1	BHAROSA RAM vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.MD. SUFIYAN (APP107) Mr.AJAY KUMAR SINGH Mr.RAJANI RANJAN PD. SINGH
96.	CR. MISC./36873/2018 R.BAIL IPC 376,420 R.BAIL-1	1	PANKAJ KUMAR KUSHWAHA vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINHA	Mr.SRI SHYAM BIHARI SINGH (APP173)
97.	CR. MISC./36875/2018 R. BAIL IPC 395 R.BAIL-1	1	NIKESH KUMAR JHA @ NIKESH KUMAR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR MALLICK Mr.KUSUM RANI Mr.BHAVESH KUMAR SAH	Mr.SRI UDAY PRATAP SINGH (APP178)
98.	CR. MISC./36880/2018 R.BAIL IPC 399,402 & 2 R.BAIL-1	1	CHHOTELAL SAO vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.SRI SUNIL KUMAR PANDEY (APP141)
99.	CR. MISC./36881/2018 R.BAIL IPC 302,201 R.BAIL-1	1	CHANDRIKA PASWAN@CHANDRIKA SHARMA vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH Mr.HARIWANSH	Mr.SRI ANISH CHANDRA (APP183)
100.	CR. MISC./36889/2018 R. BAIL 21,22,23 NDPS R.BAIL-1	1	PRADEEP KUMAR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINGH	Mr.SRI RAMCHANDRA SAHANI (APP124)
101.	CR. MISC./36899/2018 R.BAIL IPC 302,307,147 R.BAIL-1	1	UMESH RAI vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.SIR PRAMOD KUMAR PANDEY (APP120)
102.	CR. MISC./36903/2018 R. BAIL IPC 366A R.BAIL-1	1	BIKASH KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA	Mr.SMT. GULNAR BEGAM (APP162)
103.	CR. MISC./36908/2018 R.BAIL IPC 307,341,324 R.BAIL-1	1	RAJU RAM vs THE STATE OF BIHAR	Mr.RAS BIHARI THAKUR	Mr.SRI NIRMAL KUMAR SINHA (APP199)
104.	CR. MISC./36911/2018 R.BAIL IPC 413,414,467 R.BAIL-1	1	ARUN SINGH @ ANIRUDH SINGH vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINHA	Mr.YOGENDRA KUMAR SINGH (APP149)
105.	CR. MISC./36914/2018 R. BAIL IPC 302,147,14 R.BAIL-1	1	KANHAIYA YADAV @ RAMAN YADAV & ORS vs THE STATE OF BIHAR	Ms.SANJANA Mr.JAI SHANKER PRASAD	Mr.SMT. SHARDA KUMARI (APP175)
106.	CR. MISC./36922/2018 R.BAIL IPC 304B,341,32 R.BAIL-1	1	PRAKASH YADAV @ GHUNGHRU YADAV @ SRI PRAKASH YADAV @ PRAKASH @ GHUNGHRU vs THE STATE OF BIHAR	Mr.SUNIL KUMAR YADAV	Mr.SRI MANOJ KUMAR - 1 (APP185)
107.	CR. MISC./36923/2018 R.BAIL IPC 395,397 R.BAIL-1	1	GAURAV JHA @ GAURAV KUMAR vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.SRI BISHESHWAR RAM (APP18)

108.	CR. MISC./36924/2018 R. BAIL IPC 302,394,12 R.BAIL-1	1	SUNIL PASWAN vs THE STATE OF BIHAR	Mr.RAJEEV NAYAN	Mr.SRI NAND KUMAR (APP154)
109.	CR. MISC./36925/2018 R. BAIL IPC 392 R.BAIL-1	1	DINESH MAHTO vs THE STATE OF BIHAR	Mr.VIJAY KUMAR MISHRA Mr.SHOVENDRA KUMAR	Mr.SRI KUMAR RANJIT RANJAN (APP211)
110.	CR. MISC./36926/2018 R.BAIL IPC 302,201,34 R.BAIL-1	1	JAI MALA DEVI vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH Mr.SURENDRA KUMAR SINGH Mr.GANESH PRASAD SINGH	Mr.SRI UMESH LAL VERMA (APP146)
111.	CR. MISC./36929/2018 R.BAIL IPC 399,402 & 2 R.BAIL-1	1	MUNNA KUMAR MAHTO @ MUNNA MAHTO vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.YOGENDRA KUMAR SINGH(APP)
112.	CR. MISC./36930/2018 R.BAIL IPC 354(A)(I)(I R.BAIL-1	1	SUMIT KUMAR vs THE STATE OF BIHAR	Mr.MANISH KUMAR -3 Mr.MANINDRA KISHORE SINGH Mr.SIYARAM PANDEY	Mr.SRI BHARAT BHUSHAN (APP156)
113.	CR. MISC./36936/2018 R. BAIL IPC 307,147,14 R.BAIL-1	1	GOURAV HARI @ PRINCE KUMAR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA Mr.MIRTYUNJAY KUMAR MISHRA	Mr.SMT. ANUSUIYA JAISWAL (APP81)
114.	CR. MISC./36942/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	1	SAURABH KUMAR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SHARMA Mr.VIJAY KUMAR VIMAL Mr.SHIV SHANKAR Mr.KUMARI NEHA	Mr.SRI UMESHNAND PANDIT (APP187)
115.	CR. MISC./36944/2018 R. BAIL 25(1-B)A,26 AR R.BAIL-1	1	NIKESH KUMAR @ RINKU vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA	Mr.SRI PREM KUMAR JHA (APP43)
116.	CR. MISC./36946/2018 R. BAIL IPC 307,147,14 R.BAIL-1	1	RANJEET KAMAT @ RANJIT KUMAR CHAUDHARY vs THE STATE OF BIHAR	Mr.SUNEIL KUMAR THAKUR	Mr.SRI DILIP KUMAR (APP19) Mr.RAVI PRAKASH
117.	CR. MISC./36958/2018 R. BAIL IPC 366A,506,3 R.BAIL-1	1	RAJESH KUMAR & ANR vs THE STATE OF BIHAR	Mr.JAI PRAKASH SINGH Mr.DHARMENDRA KUMAR PASWAN	Mr.SRI ARBIND KUMAR PANDEY (APP84)
118.	CR. MISC./36961/2018 R.BAIL IPC 302,34,120B R.BAIL-1	1	GANGA MISTRI @ GANGA SHARMA vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.SMT. MADHURI LATA (APP103) Mr.AMRENDRA KUMAR Mr.SUSHMITA SINGH Mr.ATUL KUMAR MEHTA
119.	CR. MISC./36964/2018 R. BAIL IPC 307,341,14 R.BAIL-1	1	PRAKASH KUMAR MAHTO @ PARKASH MAHTO vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)
120.	CR. MISC./36965/2018 R.BAIL IPC 413,414,465 R.BAIL-1	1	BHOLA KUMAR KUSHWAHA @ ARBIND KUMAR vs THE STATE OF BIHAR	Mr.MITHILESH KUMAR RAI Mr.LAKSHMAN LAL PANDEY	Mr.SRI VINOD SHANKAR MODI (APP188)

(AFTER THE ABOVE)

TO BE MENTIONED

1.	MJC/1108/2017 CONTEMPT- SJ IN (CWJC/2564 /2013)	9	PARMANAND PATHAK vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY REVENUE AND LAND REFORMS DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ANR	Mr.VAIDEHI RAMAN PRASAD SINGH	Mr.MD. KHURSHID ALAM - AAG 12

FOR ORDERS

1.	MJC/3161/2011 CONTEMPT- SJ IN (CWJC/9565 /2010)	8	M/S RADHA VANASPATI vs STATE OF BIHAR & ORS	Mr.VINAY MISTRY Mr.MRIGANK MAULI	Mr.YOGENDRA PD. SINHA AAG15 Mr.PRABHAKAR TEKRIWAL

FOR ORDERS (ON OFFICE NOTES)

1.	MJC/3090/2017 CONTEMPT- SJ IN (CWJC/18226 /2012)	1	FOOD AND ALLED WORKERS UNION (REGISTRATION NO. 1718), ASHIYANA NAGAR, PATNA THROUGH ITS GENERAL SECRETARY RAM DAYAL SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF LABOUR RESOURCES, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE	Mr.AJAY KUMAR RASTOGI - AAG 10 Mr.SHAILENDRA KUMAR SINGH

2.	MJC/34/2018 CONTEMPT- SJ IN (CWJC/3569 /2014)	17	KAMLADITYA CONSTRUCTIONS PVT. LTD. THROUGH ITS AUTHORISED SIGNATORY BINOD KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.PRANAV KUMAR Mr.ASHISH GIRI	Mr.ANJANI KUMAR - AAG 4
3.	MJC/821/2018 TRANSFER	1	ANUPAM vs CHANDRAVEER KUMAR	Mr.SHAILENDRA KUMAR Mr.UDAY SHANKAR SHARAN SINGH	
4.	MJC/1937/2018 CONTEMPT- SJ IN (CWJC/20422 /2012)	1	PUNAM SINGH CHAUHAN vs SRI R. K. MAHAJAN, THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.CHANDRA BHUSHAN VERMA	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
5.	MJC/2203/2018 TRANSFER	1	SMT. LAL MANI DEVI & ANR vs ASHOK KUMAR PRASAD & ORS	Mr.AJIT KUMAR SINGH	
6.	MJC/1463/2015 TRANSFER IN (MAT. REF./28 /2015)	7	MAMTA KUMARI @ MAMTA GUPTA vs SAMANT KUMAR	Mr.SUSHANTA KUMAR DAS Mr.SANGHA MITRA GHOSH	
7.	MJC/1854/2016 CONTEMPT- SJ IN (CWJC/3998 /2015)	3	MALTI DEVI vs SRI RAJEEV RISHI & ORS	Mr.MANOJ KUMAR JHA Mr.RAJESH KUMAR VERMA Mr.KUNDAN MISHRA	Mr.AJAY KUMAR SINHA Mr.ABHIMANYU VATSA Mr.NILANJAN CHATTERJEE
8.	MJC/219/2017 TRANSFER	1	BIPIN KUMAR vs RADHA DEVI	Mr.BIJAY KUMAR PANDEY Mr.AMARESH KUMAR	
9.	MJC/959/2017 TRANSFER	5	AJEET PRASAD vs SRI DEEPAK PRASAD & ORS	Mr.ANUJ KUMAR Mr.DEEPAK KUMAR SINHA Mr.ANSUL	Mr.RANJAN KUMAR JHA
10.	MJC/1676/2017 TRANSFER	4	SUNITA KUMARI vs PANKAJ KUMAR	Mr.AJIT KUMAR SINGH	Mr.AWADHESH KUMAR Mr.RANJEET RANJAN
11.	MJC/1779/2017 TRANSFER	3	KUMARI NAINCY @ NAINCY KUMARI vs NISHANT CHAUDHARY @ NIHSNAT KUMAR	Mr.SANJEEV KUMAR	
12.	MJC/2202/2017 TRANSFER	3	KAMINI KUMARI vs MANISH KUMAR MISHRA	Mr.UDAY KUMAR	
13.	MJC/2422/2017 CONTEMPT- SJ IN (CWJC/4884 /2015)	1	YOGENDRA NARAYAN CHAUDHARY vs THE STATE OF BIHAR THROUGH SRI S. P. TUCKER, THE PRINCIPAL SECRETARY, PANCHAYATI RAJ DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.SHAMBHU SHARAN SINGH	Mr.PUSHKAR NARAIN SHAHI - AAG 6
14.	MJC/3783/2017 TRANSFER	1	NILU KUMARI vs ALOK KUMAR JHA	Mr.NIRANJAN KUMAR	Mr.ASHOK KUMAR YADAV
15.	MJC/261/2018 TRANSFER	1	SHAMBHU SAH vs KHUSHBOO @ KHUSHBOO KUMARI GUPTA	Mr.ANIL KUMAR SINGH	
16.	MJC/460/2018	3	SHIVANI KUMARI @ SHIWANI KUMARI vs ABHISHEK KUMAR	Mr.ANIL KUMAR SINHA	
17.	MJC/563/2018 CONTEMPT- SJ IN (CWJC/9469 /2013)	3	RAJESH KUMAR vs THE STATE OF BIHAR THROUGH SRI AMIR SUBHANI, SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.GAURAV GOVIND	Mr.PARTH SARTHI - GA 4

18.	MJC/601/2018 CONTEMPT- SJ IN (CWJC/1015 /2012)	1	SARWAN KUMAR SINHA & ANR vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, PRINCIPAL SECRETARY, HUMAN RESOURCES DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.KAMLA KANT PANDEY Mr.DEEPTY PANDEY Mr.SUNIL KR. DUBEY	Mr.MRS. SILPA SINGH - GA 12
19.	MJC/706/2018 TRANSFER	3	AKHLESHWAR PRASAD SINGH ALIAS AKHLESHWAR SINGH & ANR vs RESHMA DEVI & ORS	Mr.SHARDA NAND MISHRA Mr.DEEPAK KUMAR Mr.HARISH CHANDRA PATEL	
20.	MJC/1460/2018 CONTEMPT- SJ IN (CWJC/9060 /1998)	3	SURESH KUMAR & ORS vs THE STATE OF BIHAR, THROUGH MR. ANJANAI SINGH THE COMMISSIONER CUM SECRETARY, HEALTH DEPARTMENT, BIHAR, PATNA & ORS	Mr.SHASHI SHEKHAR TIWARY	Mr.SURYADEV YADAV (AAG9)

FOR ADMISSION

1.	MJC/2493/2014 CONTEMPT- SJ IN (CWJC/11788 /2006)	12	THE BIHAR ENGINEERING SERVICES ASSOCIATION, PATNA & ANR. vs THE STATE OF BIHAR & ORS	Mr.RAM NARESH SHUKLA Mr.HARI SHANKAR ROY Mr.RAJESH KUMAR	Mr.LALIT KISHOR (AAG1) Mr.ZAKI HAIDER Mr.SANJAY PANDEY Mr.SANJAY KUMAR
2. with	MJC/814/2015 CONTEMPT- SJ IN (CWJC/7428 /2008)	4	SMT. RAJMATI DEVI vs THE BIHAR STATE TOURISM DEVELOPMENT CORPORATION & ORS	Mr.DHARMENDRA KUMAR Mr.GIRIDHAR GOPAL TIWARY	Mr.PRAWEEN KUMAR JAIPURIAR Mr.ANSHUMAN JAIPURIYAR Mr.RANJAN KUMAR SRIVASTAVA Mr.RAJIV KUMAR SINGH Mr.RAJENDRA KUMAR GIRI Mr.RANJAN KUMAR SRIVASTAVA
3. with	MJC/815/2015 CONTEMPT- SJ	6	BHOLA PRASAD vs THE BIHAR STATE TOURISM DEVELOPMENT CORPORATION & ORS	Mr.DHARMENDRA KUMAR Mr.GIRIDHAR GOPAL TIWARY	Mr.PRAWEEN KUMAR JAIPURIAR Mr.RANJAN KUMAR SRIVASTAVA Mr.RAJIV KUMAR SINGH Mr.RAJENDRA KUMAR GIRI
4. with	MJC/816/2015 CONTEMPT- SJ	5	SANJAY KUMAR vs THE BIHAR STATE TOURISM DEVELOPMENT CORPORATION & ORS	Mr.DHARMENDRA KUMAR Mr.GIRIDHAR GOPAL TIWARY	Mr.PRAWEEN KUMAR JAIPURIAR Mr.RANJAN KUMAR SRIVASTAVA Mr.RAJIV KUMAR SINGH Mr.RAJENDRA KUMAR GIRI
5. with	MJC/817/2015 CONTEMPT- SJ	5	PREM SINGH vs THE BIHAR STATE TOURISM DEVELOPMENT CORPORATION & ORS	Mr.DHARMENDRA KUMAR Mr.GIRIDHAR GOPAL TIWARY	Mr.PRAWEEN KUMAR JAIPURIAR Mr.RANJAN KUMAR SRIVASTAVA Mr.RAJIV KUMAR SINGH Mr.RAJENDRA KUMAR GIRI
6.	MJC/820/2015 CONTEMPT- SJ	4	SANJEEB KUMAR SINGH vs THE BIHAR STATE TOURISM DEVELOPMENT CORPORATION & ORS	Mr.DHARMENDRA KUMAR Mr.GIRIDHAR GOPAL TIWARY	Mr.PRAWEEN KUMAR JAIPURIAR Mr.RANJAN KUMAR SRIVASTAVA Mr.RAJIV KUMAR SINGH Mr.ABHIMANYU VATSA
7.	MJC/3265/2015 TRANSFER IN (MAT. REF./22 /2014)	8	DIPTI KUMARI @ KRITI KUMARI vs DHIRENDRA GOSWAMI	Mr.KUMARI JYOTI	
8.	MJC/2478/2017 TRANSFER	3	SWEETY KUMARI vs MITHILESH KUMAR DAS	Mr.MANOJ KUMAR JHA	Mr.MANOJ KUMAR SINGH Mr.MANI SHANKAR KUMAR
9.	MJC/661/2018 CONTEMPT- SJ IN (CWJC/13856 /2011)	5	RAJENDRA PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.RAJENDRA KISHORE PRASAD	Mr.MANOJ KUMAR SINGH Mr.DILIP KUMAR ROY Mr.MD.KHURSHID ALAM (AAG12)
10.	MJC/2740/2016 OTHERS- SJ	11	SAPNA KASHYAP vs AMIT KUMAR	Mr.SUNIL SRIVASTAVA Mr.RAJESH KUMAR SINHA Mr.PREM KUMAR VERMA	Mr.JAGNNATH SINGH
11.	MJC/39/2018 TRANSFER	6	RICHA PATHAK @ REECHA PATHAK vs PRADEEP KUMAR @ PRADEEP KUMAR PATHAK	Mr.RANJAN KUMAR DUBEY	Mr.SURESH PRASAD SAH @ BARANWAL

12.	MJC/4402/2013 CONTEMPT- SJ IN (CWJC/2596 /2006)	11	MOHAN PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.UMA KANT TIWARY	Mr.NIVEDITA NIRVIKAR (GP3) Mr.ARVIND KUMAR JHA Mr.GYAN PRAKASH OJHA (GA7)
13.	MJC/4483/2013 TRANSFER IN (MAT. REF./3 /2008)	7	JYOTI KUMARI vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR VARMA Mr.AJIT RANJAN KUMAR Mr.SHANTI PRATAP	Mr.NIVEDITA NIRVIKAR (GP3) Mr.MANISH KUMAR NO 13 Mr.KANCHAN JHA Mr.ROHIT KUMAR NO -5
14.	MJC/160/2014 CONTEMPT- SJ IN (C.R./396 /2011)	15	RAM VILAS SINGH & ORS. vs THE STATE OF BIHAR & ORS	Ms.SURYA NILAMBARI Mr.ANSUL Mr.SHASHI SHEKHAR KUMAR PRASAD Mr.MD. FAIZ AHMAD Mr.MRITUNJAY KUMAR Mr.ANUJ KUMAR	Mr.RAJIV ROY (GP5)
15.	MJC/1476/2014 CONTEMPT- SJ IN (CWJC/9391 /2011)	10	MOST. SAWARI DEVI vs THE STATE OF BIHAR & ORS	Mr.DHIRENDRA KUMAR GUPTA	Mr.PARTHA SARTHY Mr.ANIL KUMAR SINHA
16.	MJC/1519/2014 CONTEMPT- SJ IN (CWJC/5460 /2012)	11	PROMOD KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.VIKAS MOHAN Mr.MUKESHWAR DAYAL	Mr.ANJANI KUMAR Mr.SANJAY PANDEY
17.	MJC/1795/2014 CONTEMPT- SJ IN (CWJC/11874 /2006)	5	MD. NAZIRUL HAQUE vs THE STATE OF BIHAR & ORS	Mr.BINODANAND MISHRA	Mr.DEVENDRA KR SINHA (AAG2)
18.	MJC/3889/2014 CONTEMPT- SJ IN (CWJC/14351 /2010)	7	GAURI SHANKAR YADAVA & ORS. vs THE STATE OF BIHAR & ORS	Mr.JIWAN PRAKASH SINHA Mr.ADITI HANSARIA Mr.NIKHIL KUMAR AGRAWAL	Mr.SANJAY PANDEY Mr.MANI KANT MISHRA (GP25) Mr.ANIL KR.SINGH (GP26)
19.	MJC/4347/2014 CONTEMPT- SJ IN (CWJC/5317 /2012)	12	SHEO KANT JHA vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR @ RAVINDRA KR RAI	Mr.SUNIL KR. MANDAL (SC24) Mr.SUNIL KUMAR MANDAL (SC3)
20.	MJC/4704/2014 CONTEMPT- SJ IN (CWJC/12403 /2007)	11	RAM KRIPAL CHAUBEY & ORS. vs KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY, DARBHANGA & ORS.	Mr.DURGA NAND JHA	Mr.S.A. ALAM (SC3) Mr.KUMAR MRITUNJAY NARAIN Mr.AWADHESH PRASAD SINHA Mr.S.S.P.YADAV (SC14)
21.	MJC/4725/2014 CONTEMPT- SJ IN (MA/310 /2008)	5	DEOESHWAR PD. SINGH vs SRI UTTAM KUMAR & ORS	Mr.DEOESHWAR PRASAD SINGH Mr.NARESH PRASAD	Mr.RAVI KUMAR PANDAY Mr.SANJEET KUMAR Mr.AWADHESH KUMAR PANDEY Mr.ANJANI KUMAR JHA Mr.RAJ KAMAL Mr.ABINASH KUMAR Mr.R.K.SHARMA
22.	MJC/422/2015 CONTEMPT- SJ IN (CWJC/18887 /2008)	13	RANJANA KUMARI vs THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR SINHA	Mr.AAG6 ANJANI KUMAR
23.	MJC/966/2015 CONTEMPT- SJ IN (CWJC/12861 /2007)	8	BRAJ KISHORE DWIVEDI vs THE STATE OF BIHAR & ORS	Mr.BIMLESH KUMAR PANDEY	Mr.SC13-ARVIND KUMAR Mr.RAJESH PRASAD CHOUDHARY Mr.RAJESH PRASAD CHOUDHARY Mr.SYED IQBAL AHMAD (SC20)
24.	MJC/1242/2015 CONTEMPT- SJ IN (MJC/2783 /2011)	11	UDAY KANT JHA vs THE B.N. MANDAL UNIVERSITY & ORS	Mr.GYANAND ROY	Mr.GA5 J S BARNWAL Mr.RAJESH SINGH Mr.MITHILESH KUMAR RAI Mr.SHILPA SINGH (GA12)
25.	MJC/1262/2015 CONTEMPT- SJ IN (CWJC/8130 /2008)	4	HARENDRA PATI TRIPATHI vs THE BIHAR STATE CO OPERATIVE BANK LTD. & ORS	Mr.AWADHESH KUMAR MISHRA Mr.AJAY KUMAR	Mr.KISHORE KUMAR SINHA
26.	MJC/1557/2015 CONTEMPT- SJ IN (CWJC/16874 /2011)	4	SHRI BHAGWAN SINGH vs THE STATE OF BIHAR & ORS	Mr.PRASHANT KUMAR Mr.HARSH ANUJ	Mr.RAJIV KUMAR SINGH (GP2) Mr.PRABHAKAR JHA (GP-27)
27.	MJC/1810/2015 CONTEMPT- SJ IN (CWJC/7218 /2007)	18	VISHWANATH PANDEY vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.SUMIT KUMAR	Mr.GP7 D. K. PRASAD Mr.RAJIV KR.SINGH (GP2) Mr.GP27 PRABHAKAR JHA
28. with	MJC/1865/2015 CONTEMPT- SJ IN (CWJC/8932 /2012)	6	RAJA RAM SAH DEGREE (EVENING) COLLEGE vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.ASHOK KUMAR KESHRI (AAG11) Mr.SANTOSH KUMAR JHA Mr.MD. NAZIR ANSARI

29. MJC/1888/2015 with CONTEMPT- SJ	3	DR. RAM BALAK ROY DEGREE COLLEGE vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.AAG6 ANJANI KUMAR Mr.VIKAS RATAN BHARTI Mr.SANTOSH KUMAR JHA
30. MJC/1889/2015 with CONTEMPT- SJ	6	SHRI RAM JANKI SWAMY SAHJANAND SARASWATI SNATAK MAHAVIDYALAY vs THE STATE OF BIHAR THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.SC21 KUMAR MANISH Mr.MRIGANK MAULI Mr.SANTOSH KUMAR JHA Mr.KUMAR MANISH (SC 5)
31. MJC/1894/2015 with CONTEMPT- SJ	7	LAKSHMI DEVI SACHHIDANAND SINGH EVENING DEGREE COLLEGE vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.KUNDAN BHADUR SINGH (SC22) Mr.MRIGANK MAULI Mr.SANTOSH KUMAR JHA
32. MJC/2047/2015 with CONTEMPT- SJ	6	NITISHWAR SINGH DEGREE COLLEGE vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY , H. R. D. DEPTT& ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.AAG13 A K CHAUDHARY Mr.SANTOSH KUMAR JHA Mr.MD. NAZIR ANSARI
33. MJC/38/2016 with CONTEMPT- SJ	1	CHAURASIYA RAJ KISHORE COLLEGE vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY HUMAN RESOURCES DEELOPMENT DEPARTMENT GOVT. OF BIHAR PATNA NAMELY SHRI R.K.MAHAJAN & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.GP22 G.P. OJHA Mr.SANTOSH KUMAR JHA Mr.NIKHIL KUMAR AGRAWAL
34. MJC/1867/2015 with CONTEMPT- SJ	6	PANDIT DEEN DAYAL UPADHYAY EVENING DEGREE COLLEGE vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.KINKAR KUMAR (SC27) Mr.SANTOSH KUMAR JHA Mr.MD. NAZIR ANSARI
35. MJC/3434/2015 with CONTEMPT- SJ	5	ROY BIRENDRA SINGH COLLEGE KUTUBPUR KOTHI VAISHALI THROUGH ITS SECRETARY SHRI PAWAN KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY HUMAN RESOURCES DEVELOPMENT DEPARTMENT GOVT. OF BIHAR PATNA NAMELY SHRI R.K.MAHAJAN & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.YOGENDRA PD. SINHA (AAG15) Mr.ARABIND NATH PANDEY Mr.SANTOSH KUMAR JHA
36. MJC/1890/2015 with CONTEMPT- SJ	3	LALGANJ COLLEGE LALGANJ, VAISHALI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.S.RAZA AHMAD (AAG9) Mr.VIKAS RATAN BHARTI Mr.SANTOSH KUMAR JHA
37. MJC/1891/2015 CONTEMPT- SJ	3	MAHAVIR UPADHYAY MEMORIAL DEGREE COLLEGE vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT DEPARTMENT, GOVT. OF BIHAR & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.GP3 S.K. JHA Mr.SANTOSH KUMAR JHA Mr.SUBASH CHANDRA YADAV (GP15)
38. MJC/1939/2015 CONTEMPT- SJ IN (CWJC/5165 /2006)	11	BAL MUKUND MAHTO vs THE STATE OF BIHAR & ANR	Mr.MAHENDRA THAKUR	Mr.SC8 KUMAR ALOK Mr.SARVA DEO SINGH Mr.AJIT KUMAR SINGH

39.	MJC/2131/2015 CONTEMPT- SJ IN (CWJC/13118 /2011)	5	PRADEEP KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.GYANAND ROY	Mr.GA1 SHYAM KISHORE SHARMA Mr.RAJESH SINGH Mr.SHASHI BHUSHAN SINGH Mr.RAJESHWAR SINGH (GA10)
40.	MJC/2165/2015 CONTEMPT- SJ IN (CWJC/5460 /1986) (At 11:30 A.M.)	9	ADITYA NATH JHA vs THE STATE OF BIHAR & ANR.	Mr.VIJAY KR SINGH NO. 1	Mr.AAG6 ANJANI KUMAR
41.	MJC/2223/2015 CONTEMPT- SJ IN (CWJC/20142 /2012)	7	HOLY MISSION SCHOOL OF NURSING NALANDA vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.KUNDAN BHADUR SINGH (SC22) Mr.K.P.GUPTA (GP10)
42.	MJC/2289/2015 CONTEMPT- SJ IN (MJC/6477 /2012)	11	RAJA RAMAN KUMAR & ORS vs DR. BINOD KUMAR & ORS	Mr.TARA NATH JHA	Mr.AAG6 ANJANI KUMAR Mr.RAJU GIRI Mr.RAJU GIRI Mr.(AAG4)
43.	MJC/2413/2015 CONTEMPT- SJ IN (CWJC/5690 /2001)	6	LALA SHASHI BHUSHAN PRASAD SINGH vs THE STATE OF BIHAR & ANR.	Mr.CHOUDHARY SHYAM NANDAN Mr.RAVI SHANKER PANKAJ Mr.KRISHNA KUMAR YADAV	Mr.GP30 RAJU GIRI
44.	MJC/2457/2015 CONTEMPT- SJ IN (CWJC/13506 /2008)	7	SHAMBHU KUMAR MEHTA vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH	Mr.GP3 SANTOSH KUMAR JHA Mr.CHANDRA MOHAN SINGH Mr.AJAY BEHARI SINHA Mr.SUBASH CHANDRA YADAV (GP15)
45.	MJC/2567/2015 CONTEMPT- SJ IN (CWJC/114 /2009)	6	INDRASAN SINGH vs THE STATE OF BIHAR THROUGH BRAJESH MALHOTRA THE SECRETARY DEPARTMENT OF HEALTH GOVT. OF BIHAR & ORS	Mr.CHANDRA SHEKHAR SINGH Mr.MANISHA SINGH Mr.DHANANJAY KUMAR	Mr.AMAR NATH DEO (SC26)
46.	MJC/2570/2015 CONTEMPT- SJ IN (CWJC/1237 /2000)	5	KIRANDEO KUMAR vs THE STATE OF BIHAR & ANR.	Mr.SANJAY KUMAR VERMA Mr.ABHISHEK KUMAR	Mr.ASHOK KUMAR KESHRI (AAG11)
47.	MJC/2671/2015 CONTEMPT- SJ IN (CWJC/4557 /2015)	8	PROF. HAMIDUR RAHMAN vs THE STATE OF BIHAR THROUGH MR. ANJANI KUMAR SINGH PRINCIPAL SECRETARY H.R.DEPARTMENT & ORS	Mr.MURLI DHAR	Mr.ROY SHIVAJI NATH (AAG3) Mr.MANISH DHARI SINGH Mr.VIVEKANAND PRASAD SINGH Mr.S.D.YADAV (AAG9)
48.	MJC/2683/2015 CONTEMPT- SJ IN (CWJC/20142 /2012)	6	ASHOKA NURSING & PARA MEDICAL COLLEGE vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF HEALTH GOVT. OF BIHAR ,NEW SECRETARIAT PATNA NAMELY SHRI BRAJESH MEHROTRA & ORS	Mr.ARUN KUMAR	Mr.KUNDAN BHADUR SINGH (SC22) Mr.MR. SATYADARSHI SANJAY Mr.K.P.GUPTA (GP10) Mr.ANSHUMAN SINGH (CGC)
49.	MJC/2779/2015 CONTEMPT- SJ IN (CWJC/12323 /2009)	4	JANARDAN PRASAD vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY GOVT. OF BIHAR, PATNA SRI ANJANI KUMAR SINGH & ORS	Mr.CHANDRA BHUSHAN PRASAD Mr.TRIPURARI SHARAN PANDEY	Mr.SC15 A P SINGH Mr.PARTHA SARTHY Mr.RAGHWENDRA KUMAR (SC22)
50.	MJC/2819/2015 CONTEMPT- SJ IN (CWJC/3274 /2008)	5	DHRUVENDU KAMAL vs THE STATE OF BIHAR & ORS	Mr.BISHNU KANT DUBEY	Mr.SC16 ABBAS HAIDAER Mr.SHAILENDRA KUMAR SINGH Mr.AMRENDRA NARAYAN RAI
51.	MJC/3081/2015 CONTEMPT- SJ IN (CWJC/9385 /2015)	11	IMRAN KHAN vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY DEPARTMENT OF URBAN & HOUSING DEVELOPMENT GOVT. OF BIHAR PATNA NAMELY ANJANI KUMAR SINGH & ORS	Mr.ASHOK KUMAR GUPTA Mr.PANKAJ KUMAR SINHA	Mr.GP22 G.P. OJHA Mr.PRIYADARSHI MATRI SHARAN Mr.DHANNJAY KUMAR NO 2
52.	MJC/3399/2015 TRANSFER IN (MAT. REF./334 /2014) (At 02:15 P.M.)	4	KIRAN KUMARI vs SHASHI KIRAN KUMAR CHAUDHARY	Mr.PURUSHOTAM SHARMA	Mr.SHAILENDRA KUMAR JHA
53.	MJC/10/2016 CONTEMPT- SJ IN (CWJC/8539 /2005)	3	SURENDRA RAUT & ORS vs THE STATE OF BIHAR & ORS	Mr.KAUSHAL KISHOR	Mr.S.A. ALAM (SC3) Mr.S.S.P.YADAV (SC14)
54.	MJC/89/2016 CONTEMPT- SJ IN (CWJC/4862 /2011)	8	ANIL SINGH vs THE STATE OF BIHAR & ORS	Mr.INDESHWARI PRASAD MANDAL	Mr.SC23 KUMAR PRIYARANJAN Mr.ANIRBAN KUNDU (SC24)

55.	MJC/312/2016 CONTEMPT- SJ IN (CWJC/4427 /2000)	1	RAGHUBANS SINGH vs THE STATE OF BIHAR THROUGH MR. R.K.MISHRA ADMINISTRATOR BIHAR STATE ROAD TRANSPORT CORPORATION BIHAR PATNA & ORS	Mr.MRITUNJAY PRASAD SINGH	Mr.SUMAN KUMAR JHA Mr.DR. ANAND KUMAR Mr.SUMAN KUMAR JHA
56.	MJC/319/2016 CONTEMPT- SJ IN (CWJC/13573 /2006)	5	VIMLA DEVI vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY MR. ANJANI KUMAR SINGH & ORS	Mr.ANIL KUMAR SINGH	Mr.RAJESH SINGH (GP16) Mr.SHAILENDRA KUMAR SINGH Mr.KAMESHWAR KUMAR(GP17)
57.	MJC/651/2016 CONTEMPT- SJ IN (CWJC/2636 /2006)	8	MUNILAL PRASAD vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.SUMIT KUMAR	Mr.DEVENDRA KR SINHA (AAG2)
58. with	MJC/993/2016 CONTEMPT- SJ IN (CWJC/2803 /1999)	29	SHANKER BHAGWAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.RATNESH KUMAR SINGH Mr.SANJAY KUMAR	Mr.AAG13 A K CHAUDHARY
59. with	MJC/1126/2016 CONTEMPT- SJ	3	SAGAR PASWAN vs THE STATE OF BIHAR & ORS	Mr.RATNESH KUMAR SINGH Mr.SANJAY KUMAR	Mr.SC23 KUMAR PRIYARANJAN Mr.ANIRBAN KUNDU (SC24)
60. with	MJC/1127/2016 CONTEMPT- SJ	3	SURESHWAR BAITHA vs THE STATE OF BIHAR & ORS	Mr.RATNESH KUMAR SINGH Mr.SANJAY KUMAR	Mr.SC23 KUMAR PRIYARANJAN Mr.ANIRBAN KUNDU (SC24)
61. with	MJC/1131/2016 CONTEMPT- SJ	4	HIRALAL RAM vs THE STATE OF BIHAR & ORS	Mr.RATNESH KUMAR SINGH Mr.SANJAY KUMAR	Mr.SC23 KUMAR PRIYARANJAN Mr.ANIRBAN KUNDU (SC24)
62. with	MJC/1132/2016 CONTEMPT- SJ	3	NARESH CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.RATNESH KUMAR SINGH Mr.SANJAY KUMAR	Mr.SC23 KUMAR PRIYARANJAN Mr.ANIRBAN KUNDU (SC24)
63. with	MJC/1221/2016 CONTEMPT- SJ	4	UDAY PASWAN vs THE STATE OF BIHAR & ORS	Mr.RATNESH KUMAR SINGH Mr.SANJAY KUMAR	Mr.SC23 KUMAR PRIYARANJAN Mr.ANIRBAN KUNDU (SC24)
64.	MJC/2320/2016 CONTEMPT- SJ	4	MANOJ KUMAR vs THE STATE OF BIHAR & ORS	Mr.RATNESH KUMAR SINGH Mr.SANJAY KUMAR	Mr.GP26 NIRBHAY KUMAR SINGH Mr.(GP9) Mr.MANISH KUMAR (GP4)
	(AT 02:15 P.M.)				
65.	MJC/1330/2016 CONTEMPT- SJ IN (CWJC/7397 /2012)	8	AJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.NAJMUL HODA	Mr.GA9 ANIL KUMAR SINHA
66.	MJC/1844/2016 CONTEMPT- SJ IN (CWJC/9879 /2002)	10	BINOD CHANDRA & ORS vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH	Mr.DEVENDRA KR SINHA (AAG2) Mr.DR. KUMAR AMITESH CHANDRA Mr.RITESH KUMAR Mr.GIRIJISH KUMAR
67.	MJC/3247/2016 CONTEMPT- SJ IN (CWJC/8299 /2002)	7	GANESH NARAIN SHARAN vs THE STATE OF BIHAR THROUGH THE DIRECTOR, SECONDARY EDUCATION, GOVT. OF BIHAR NAMELY SRI KAMAL KUMAR SINHA & ORS	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.SUNIL KUMAR MANDAL-SC3
68.	MJC/3540/2016 CONTEMPT- SJ IN (MJC/4633 /2010)	4	LALO PASWAN & ORS vs THE STATE OF BIHAR & ORS	Mr.NAJMUL HODA	Mr.AAG12 MD. KHURSHID ALAM
69.	MJC/3856/2016 CONTEMPT- SJ IN (CWJC/15506 /2015)	1	NARESH RAM & ORS vs THE STATE OF BIHAR & ORS	Mr.NITYANAND MISHRA	Mr.AAG15 ASHUTOSH RANJAN PANDEY
70.	MJC/3937/2016 CONTEMPT- SJ	9	M/S S. S. CONSTRUCTION, PROPRIETOR SRI SHYAM KISHORE RAI vs THE STATE OF BIHAR THROUGH ITS SECRETARY, RURAL WORKS DEPARTMENT VISHWESHWARRAIYA BHAWAN, BAILEY ROAD, PATNA NAMELY SRI VINAY KUMAR & ORS	Mr.DUDH NATH SINGH	Mr.PUSHKAR NARAIN SHAHI (AAG-6)
71.	MJC/3986/2016 CONTEMPT- SJ IN (CWJC/11385 /2013)	3	VIKASH PASWAN vs THE STATE OF BIHAR & ORS	Mr.VIJAY ANAND	Mr.AAG5 S. RAZA AHMAD
72.	MJC/4116/2016 CONTEMPT- SJ IN (CWJC/10323 /1995)	7	TRIBHUBAN PASWAN vs THE UNION OF INDIA THROUGH THE CHIEF SECRETARY, MINISTRY OF RAILWAY, NEW DELHI & ORS	Mr.SUNIL KUMAR PANDEY Mr.ARVIND KUMAR SINHA	Mr.ANIL KUMAR SINHA Mr.SATYAVRAT VERMA

73.	MJC/4296/2016 CONTEMPT- SJ IN (MJC/2023 /2011)	1	SANJAY KUMAR vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, THE PRINCIPAL SECRETARY, DEPARTMENT OF HEALTH, GOVT. OF BIHAR, PATNA & ORS	Mr.UMESH KUMAR	Mr.AAG9 S. D. YADAV
74.	MJC/302/2017 CONTEMPT- SJ IN (CWJC/3536 /1999)	1	DULAL KANTI NANDI vs THE STATE OF BIHAR & ORS	Mr.GYANAND ROY	Mr.AAG15 ASHUTOSH RANJAN PANDEY
75.	MJC/446/2017 CONTEMPT- SJ IN (CWJC/21059 /2013)	12	YADU VANSH GIRI vs THE BIHAR STATE HOUSING BOARD, THROUGH ITS MANAGING DIRECTOR & ORS	Mr.NIKHIL KUMAR AGRAWAL Mr.ASHISH GIRI	Mr.AAG6 PUSHKAR NARAIN SHAHI Mr.ANSHUMAN SINGH Mr.ANIL KUMAR SINHA
76.	MJC/1038/2017 CONTEMPT- SJ IN (CWJC/4554 /2006)	5	SITA RAM SHARMA vs THE STATE OF BIHAR & ORS	Mr.SHASHI DHAR JHA	Mr.MD. KHURSHID ALAM - AAG 12
77.	MJC/1105/2017 CONTEMPT- SJ IN (CWJC/14143 /2003)	11	MD. YUNUS vs THE STATE OF BIHAR & ORS	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.MAHTAB ALAM	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
78.	MJC/1170/2017 CONTEMPT- SJ IN (CWJC/8209 /2007)	7	URMILA DEVI vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY	Mr.PRABHAT KR. VERMA- AAG3
79.	MJC/1489/2017 CONTEMPT- SJ IN (CWJC/7937 /2012)	5	GUNANAND MISHRA vs THE STATE OF BIHAR THROUGH SHRI R. K. MAHAJAN, PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, BIHAR, PATNA & ANR	Mr.ABHINAV SRIVASTAVA Mr.KUSHAGRA RAJ Mr.UJJAWAL BHUSHAN	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.RAVINDRA KUMAR SHUKLA
80.	MJC/1505/2017 CONTEMPT- SJ IN (CWJC/10016 /2007)	4	MUZAFFARUL BARI ANSARI vs SRI ANJANI KUMAR SINGH, THE STATE OF BIHAR, THROUGH CHIEF SECRETARY MAIN SECRETARIAT, PATNA & ORS	Mr.MD. ASLAM ANSARI	Mr.KAUSHAL KUMAR JHA (AAG 8) Mr.HARSHVARDHAN SHIVSUNDARAM Mr.(AAG6)
81.	MJC/1823/2017 CONTEMPT- SJ IN (CWJC/12025 /2014)	3	SANT LAL RAI vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, VAISHALI AT HAJIPUR, NAMELY SMT. RAHNA PATIL & ORS	Mr.PRANAV KUMAR JHA Mr.SUBODH KUMAR JHA	Mr.PUSHKAR NARAIN SHAHI - AAG 6
82.	MJC/1986/2017 CONTEMPT- SJ IN (CWJC/16540 /2012)	1	SMT. KANCHAN SINGH vs THE SYNDICATE BANK THROUGH ITS SRI PRABAR KUMAR, REGIONAL MANAGER, PATNA & ORS	Mr.RANJAN KUMAR JHA	Mr.SANJIV KUMAR.
83.	MJC/2105/2017 CONTEMPT- SJ	4	AMARENDRA KUMAR ATRI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, NAMELY SHRI SUDHIR KUMAR MINOR WATER RESOURCES DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.PRAKASH KUMAR Mr.BINOD KUMAR Mr.MANORANJAN KUMAR	Mr.DURGESH NANDAN - AAG 14
84.	MJC/2151/2017 CONTEMPT- SJ IN (CWJC/7477 /2012)	1	PRABHAKAR PRASAD SINGH vs THE STATE OF BIHAR THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.BHOLA KUMAR	Mr.LALIT KISHORE - PAAG 1
85.	MJC/2678/2017 CONTEMPT- SJ IN (CWJC/18277 /2012)	3	SARAN DISTRICT PRIMARY TEACHERS ASSOCIATION, CHAPRA THROUGH ITS PRESIDENT NAMELY BRAJESH KUMAR SINGH vs THE STATE OF BIHAR THROUGH MR. ANJANI KUMAR SINGH, THE CHIEF SECRETARY, GOVT. OF BIHAR & ORS	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
86.	MJC/2763/2017 CONTEMPT- SJ IN (CWJC/7478 /2012)	1	KISHUNI DEVI @ BISHUNI DEVI vs THE STATE OF BIHAR & ORS	Mr.VASUDEO RAM	Mr.KHURSHID ALAM (AAG-12)

87.	MJC/2844/2017 CONTEMPT- SJ IN (CWJC/5053 /2016)	4	M/S KUMAR A. S. CONSTRUCTION, ASHOK NAGAR vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR DUBEY Mr.MAMTA VIJAYA	Mr.RAJ BALLABH PRASAD YADAV - AAG 11
88.	MJC/2951/2017 TRANSFER	3	SHINGLA PRABHA vs MANOJ KUMAR	Mr.DHARMENDRA KUMAR PASWAN Mr.JAI PRAKASH SINGH	Mr.PAWAN KUMAR SINGH Mr.RAJU KUMAR Mr.PRADHAN MURLI MANOHAR PRASAD
89.	MJC/3361/2017 CONTEMPT- SJ IN (CWJC/9071 /2014)	4	MD. AHAD RAJA vs THE STATE OF BIHAR THROUGH SMT. N. VIJAYA LAKSHMI, SECRETARY DEPARTMENT OF ANIMAL HUSBANDRY AND FISHERIES & ORS	Mr.ANIL SINGH	Mr.KHURSHID ALAM - AAG 12
90.	MJC/3374/2017 CONTEMPT- SJ IN (CWJC/6389 /2015)	5	M/S CITY AGRO FOODS vs THE BIHAR STATE POWER (HOLDING) COMPANY LTD. THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR, SRI PRATYAY AMRIT & ORS	Mr.ARIF DAULA SIDDIQUIE Mr.ASHUTOSH NATH Mr.DEEPANJALI GUPTA	Mr.VINAY KIRTI SINGH Mr.ANAND KUMAR OJHA
91.	MJC/3376/2017 CONTEMPT- SJ IN (MJC/3313 /2015)	3	PROF. RAJENDRA NARAIN PODDAR & ORS vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH Mr.GYAN ABHINAV	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.RAJENDRA KUMAR GIRI Mr.PRIYANK DEEPAK
92.	MJC/325/2018 CONTEMPT- SJ IN (CWJC/23029 /2011)	1	ASHOK KUMAR & ORS vs SRI VIJAY KUMAR SINGH, CHAIRMAN, STATE CO OPERATIVE LAND DEVELOPMENT BANK LIMITED, BIHAR AND JHARKHAND & ORS	Mr.NAVIN PRASAD SINGH Mr.NARAYAN SINGH	Mr.RAJESH PRASAD CHOUDHARY Mr.PRASHANT SINHA Mr.RANJEET CHOUBEY Mr.R.S.PRADHAN
93.	MJC/352/2018 CONTEMPT- SJ IN (CWJC/15064 /2015)	6	DR. PANKAJ KUMAR MISHRA vs THE STATE OF BIHAR & ORS	Mr.BHAIRAW NAND SHARMA Mr.BINOD KUMAR JHA	Mr.AJAY BIHARI SINHA - GA 8
94.	MJC/722/2018 CONTEMPT- SJ IN (C.R./145 /2012)	1	BHAGWAN DAS & ORS vs THE STATE OF BIHAR & ANR	Mr.SATYABIR BHARTI	Mr.AJAY KUMAR RASTOGI - AAG 10 Mr.DR. BINAY KUMAR SINGH Mr.KAUSHLENDRA KUMAR SINHA Mr.AMIT SINGH
95.	MJC/790/2018 CONTEMPT- SJ IN (MJC/4048 /2016)	3	ANSUMAN SINHA vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH Mr.GYAN BHINAV	Mr.AASHUTOSH RANJAN PANDEY - AAG 15 Mr.SHAILENDRA KUMAR SINGH Mr.ASHHAR MUSTAFA
96.	MJC/1050/2018 TRANSFER	9	LALIT NARAYAN MISHRA vs CHITRANJAN MUKHARJEE & ORS	Mr.MAHENDRA THAKUR	Mr.KARANDEEP KUMAR
97.	MJC/1215/2018 CONTEMPT- SJ IN (CWJC/1436 /2006)	1	SITARAM RAM vs THE STATE OF BIHAR & ORS	Mr.CHANDRA BHUSHAN PRASAD Mr.ANANT KUMAR MISHRA	Mr.MD. KHURSHID ALAM - AAG 12 Mr.RAKESH KUMAR SAMRENDRA
98.	MJC/1408/2018 RESTORATION-SJ	4	ARPANA vs AMIT GAURAV	Mr.MD. SOBAN ASGHAR	
99.	MJC/1576/2018 CONTEMPT- SJ IN (CWJC/5228 /2006)	4	AMRENDRA KUMAR vs MR. KAUSHAL KUMAR, THE DISTRICT MAGISTRATE, NAWADA & ORS	Mr.RAKESH KUMAR SHRIVASTAVA	Mr.PUSHKAR NARAYAN SHAHI (AAG 6) Mr.ANWAR KARIM Mr.NIKESH KUMAR
100.	CWJC/5893/2018 LAND ENCROACHMENT & DE	4	DINESH KUMAR AGRAWAL vs THE STATE OF BIHAR & ORS	Mr.MITHILESH KUMAR RAI Mr.VANDANA KISHORE Mr.VIRENDRA KUMAR RAY	Mr.S.P.SINGH-GA3 Mr.RAVI BHUSHAN VERMA Dr.AMITESH KUMAR
101.	MJC/2502/2009 CONTEMPT- SJ	9	RHITURAJ SAURABH & ANR vs THE STATE OF BIHAR & ORS	Mr.SYED M.ASHRAF Mr.BISHNU KANT DUBEY Mr.RANJIT KUMAR Mr.NIRMALA KUMARI Mr.JEETENDRA NARAYAN Mr.AMIT NARAYAN	Mr.(AAG7)
102.	MJC/572/2012 CONTEMPT- SJ IN (TEST SUIT/3 /2009)	16	ASHOK BIHARI SHARAN vs MR. DEEPAK KUMAR	Mr.DHIRENDRA NARAIN MALLIK	Mr.MD. WALIUR RAHMAN

103.	MJC/590/2013 CONTEMPT- SJ IN (CWJC/4101 /2012)	19	SUNIL KUMAR & ORS. vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.BIPIN KUMAR Mr.VASANT VIKAS Mr.MRITUNJAY KUMAR	Mr.ANJANI KUMAR (AAG10)
104.	MJC/2508/2013 CONTEMPT- SJ IN (CWJC/7778 /1997)	10	DEVTA NAND DWIVEDI vs THE STATE OF BIHAR & ORS	Mr.ASHUTOSH RANJAN PANDEY Mr.KANHAIYA PANDEY Mr.RAMANUJ TIWARY	Mr.LALIT KISHOR (AAG1) Mr.SUSHMITA MISHRA
105.	MJC/3935/2013 CONTEMPT- SJ IN (MJC/1571 /2011)	22	MUKESH KUMAR & ANR. vs THE STATE OF BIHAR & ORS	Mr.DHIRENDRA NARAIN MALLIK Mr.RANA JEE ARVIND	Mr.S.A. ALAM (SC3) Mr.S.S.P.YADAV (SC14)
106.	MJC/305/2014 CONTEMPT- SJ IN (CWJC/7732 /2000)	9	UMESH CHANDRA SINGH & ORS. vs THE STATE OF BIHAR & ORS	Mr.DR. OM PRAKASH OM	Mr.SUNIL KR. MANDAL (SC24)
107.	MJC/2874/2014 CONTEMPT- SJ IN (CWJC/21335 /2013)	18	CHANDRA DEO SINGH & ORS. vs PHUL SUNDRARI DEVI & ORS.	Mr.ASHOK KUMAR Mr.SUSHIL KUMAR OJHA	Mrs.MRS. ANITA RAGHAVENDRA Mr.MANOJ KUMAR SINGH Mr.PRABHAT KUMAR DIPAK Mr.ABHISHEK
108.	MJC/2901/2014 CONTEMPT- SJ IN (CWJC/10470 /2000)	9	PRAHLAD SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJ KUMAR SINGH	Mr.JAWAHAR PD. KARN (AAG4) Mr.DURGESH NANDAN (AAG14)
109.	MJC/2999/2014 CONTEMPT- SJ IN (CWJC/19035 /2011)	18	RANA PRATAP SINGH vs THE STATE OF BIHAR & ORS	Mr.LALAN KUMAR SINGH Mr.VIDYA SAGAR	Mr.RAJIV KUMAR SINGH (GP2) Mr.PRABHAKAR JHA
110.	MJC/3817/2014 CONTEMPT- SJ IN (CWJC/1216 /2013)	11	YASHAVANT YASHAPAL vs THE STATE OF BIHAR & ORS	Mr.KUMAR BINODE BARIAR	Mr.GA-9 ANIL KR. SINHA
111.	MJC/475/2015 TRANSFER IN (MAT. REF./200 /2012)	3	MANORAMA DEVI @ LARRO & ANR vs DHEERAJ KUMAR	Mr.JAI PRAKASH VERMA	Mr.ANIL KUMAR
112.	MJC/714/2015 CONTEMPT- SJ IN (CWJC/4362 /2007)	4	ANIL KUMAR vs THE STATE OF BIHAR & ORS	Mr.UDAY PRAKASH SHRARMA	Mr.GP8 MANISH KUMAR Mr.ANURAG SAURAV
113.	MJC/1020/2015 CONTEMPT- SJ IN (CWJC/11666 /2013)	10	SHAKTI NATH PANDIT & ORS vs THE STATE OF BIHAR THROUGH MR. A. K. SINGH CHIEF SECRETARY, GOVT. BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.GP1 U.S.S.SINGH
114.	MJC/1063/2015 CONTEMPT- SJ IN (CWJC/1793 /2014)	4	MAHESH PRASAD SHARMA vs THE STATE OF BIHAR & ORS	Mr.ARBIND KUMAR SINGH Mr.PRATIVA KUMARI	Mr.MANIKANT MISHRA (GP25) Mr.VIKAS KUMAR Mr.ISHWARI SINGH
115.	MJC/1371/2015 CONTEMPT- SJ IN (CWJC/10485 /2010)	10	SUR BIHARI MANDAL vs THE STATE OF BIHAR & ORS	Mr.ANJAN SINGH Mr.MEETA SINHA Mr.PRASHANT SINHA	Mr.S.RAZA AHMAD (AAG9)
116. with	MJC/1406/2015 CONTEMPT- SJ IN (CWJC/2422 /2014)	7	DHARMENDRA KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.SHAFIUR RAHMAN Mr.ANUJ KUMAR Mr.ARUN KUMAR PRASAD	Mr.AAG14 K.K. JHA
117.	MJC/1405/2015 CONTEMPT- SJ	5	KAMESHWAR PRASAD & ORS vs THE STATE OF BIHAR & ORS	Mr.SHAFIUR RAHMAN Mr.ANUJ KUMAR Mr.ARUN KUMAR PRASAD	Mr.YOGENDRA PD. SINHA (AAG15)
118.	MJC/1418/2015 CONTEMPT- SJ IN (CWJC/17718 /2014)	6	OM PRAKASH BHARDWAJ vs SRI MANOJ PRAKASH MADHUKAR	Mr.CHANDAN Mr.ANITA KUMARI	Mr.TEJ PRATAP SINGH Mr.RAVI BHUSHAN VERMA
119.	MJC/1733/2015 TRANSFER IN (MAT. REF./5865 /2014)	5	LAXMI KUMARI @ KUMARI LAXMI vs MRITUNJAY UPADHYAY	Mr.RANJAN KUMAR SINHA Mr.SEEMA	Mr.SANJAY KR.SINHA

FOR HEARING

1. with	MJC/2661/2009 CONTEMPT- SJ	7	BRAJ NANDAN SINGH vs RAHUL SHARMA	Mr.SUDARSHAN SHARMA Mr.KRISHNA MOHAN MISHRA	Mr.BINITA SINGH Mr.(SC1) Mr.SHILPA SINGH (GA12)
2.	C. REV./253/2009 CONTEMPT- SJ	1	THE BIHAR STATE HOUSING BOARD vs BRAJ NANDAN SINGH	Mr.BINITA SINGH	Mr.SUDARSHAN SHARMA Mr.KRISHNA MOHAN MISHRA

3.	MJC/2022/2008 CONTEMPT- SJ	23	SRI KRISHNA SINGH vs SHASHI SHEKHAR SHARMA & ORS	Mr.RAVI SHANKER DWIVEDI Mr.RANJAN KUMAR DUBEY Mr.SHAILENDRA KUMAR DWIVEDI Mr.AJAY KUMAR SINHA Mr.LAKSHMAN LAL PANDEY	Mr.(SC21) Mr.R.R.KR. PANDEY (SC29) Mr.SARVESH KUMAR SINGH (AAG13)
4.	MJC/1475/2012 CONTEMPT- SJ IN (CWJC/3988 /2001)	10	SMT. SURENDRA KAUR vs THE STATE OF BIHAR & ORS	Mr.ASHOK PRIYADARSHI Mr.MOHAMMED ABU HAIDAR Mr.GOPAL JEE Mr.SADAT ALI KHAN Mr.MD.ABU SHAJAR	Mr.SUNIL KR. MANDAL SC24 Mr.DR. RATAN KUMAR Mr.PURUSHOTTAM KUMAR JHA Mr.AVANINDRA KUMAR JHA Mr.SATYAM SHIVAM SUNDARAM Mr.PRABHAT KUMAR SINGH Mr.SUNIL KUMAR MANDAL (SC3) Mr.ABHISHEK ANAND Mr.LALIT KISHORE

(AFTER D.B. CASES OF COURT NO-19)

TIEDUP MATTERS

FOR ORDERS (ON OFFICE NOTES)

1.	MJC/1344/2018 RESTORATION-SJ IN (MJC/2445 /2015)	1	ASHA SONI vs THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR TIWARY	Mr.ASHUTOSH RANJAN PANDEY (AAG15)

FOR ADMISSION

1.	CWJC/21110/2011 TRADE & COMMERCE (OTHE	41	M/S GASTER INDIA COMPANY vs BIHAR STATE FINANCIAL CORPORAT	Mr.SIDDHARTHA PRASAD Mr.RAVI VERMA	Mr.KALI DAS CHATTERJI Mr.RAJU GIRI Mr.ANIL KUMAR Mr.PRAKASH KUMAR
2.	CR. MISC./27029/2016 A.BAIL 13(2)/13(I)(E) A.BAIL	26	SMT. JAYSHREE THAKUR vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, ECONOMIC OFFENCE UNIT, BIHAR, PATNA	Mr.PRANAV KUMAR JHA Mr.SUBODH KUMAR JHA Mr.SANDEEP JHA	Mr.V.N.P.SINHA(FOR EOU) Ms.SONI SHRIVASTAVA
3.	C. REV./493/2017 with IN (CWJC/13205 /2010)	7	THE FOOD CORPORATION OF INDIA & ORS vs M/S SASA MUSA SUGAR WORKS LTD. & ANR	Mr.SUMAN KUMAR JHA Mr.SAROJ KUMAR SHARMA Mr.DR.MANKESHWAR TIWARI Mr.KUMAR PRIYA RANJAN Mr.KUMAR PRIYA RANJAN (CGC) Mr.S.D.SANJAY (ADDL.S.G)	Mr.ASHISH GIRI Smt.KANAK VERMA
4.	C. REV./21/2018 with CV RIVIEW	3	THE FOOD CORPORATION OF INDIA & ORS vs M/S VISHNU SUGAR WORKS LTD. & ANR	Mr.SAROJ KUMAR SHARMA Mr.DR.MANKESHWAR TIWARI Mr.KUMAR PRIYA RANJAN Mr.KUMAR PRIYA RANJAN (CGC)	
5.	C. REV./22/2018 with CV RIVIEW	3	THE FOOD CORPORATION OF INDIA & ORS vs M/S RIGA SUGAR COMPANY LTD. & ANR	Mr.SUMAN KUMAR JHA Mr.SAROJ KUMAR SHARMA Mr.DR.MANKESHWAR TIWARI Mr.KUMAR PRIYA RANJAN Mr.KUMAR PRIYA RANJAN (CGC)	
6.	MJC/322/2018 with CV RIVIEW	3	M/S RIGA SUGAR COMPANY LTD. vs THE STATE OF BIHAR & ORS	Mr.ASHISH GIRI Mr.SUMIT KUMAR JHA Mr.PRANAV KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.PRABHAKAR TEKRIWAL Mr.KUMAR PRIYA RANJAN Mr.SUMAN KUMAR JHA Mr.KUMAR PRIYA RANJAN (CGC) Mr.KANAK VERMA (CGC)

7. with	MJC/605/2018 CV RIVIEW	3	M/S SASA MUSA SUGAR WORKS LTD. vs THE STATE OF BIHAR & ORS	Mr.ASHISH GIRI Mr.SUMIT KUMAR JHA Mr.PRANAV KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.PRABHAKAR TEKRIWAL Mr.KUMAR PRIYA RANJAN Mr.SUMAN KUMAR JHA Mr.KUMAR PRIYA RANJAN (CGC)
8.	MJC/1402/2018 CV RIVIEW	1	M/S VISHNU SUGAR MILLS LIMITED vs THE STATE OF BIHAR & ORS	Mr.ASHISH GIRI Mr.PRANAV KUMAR	Mr.S.D SANJAY (ADDL. SOC. GEN.) (ADSG) Mr.PRABHAKAR TEKRIWAL Mr.KUMAR PRIYA RANJAN Mr.KUMAR PRIYA RANJAN (CGC)
9.	MJC/546/2018 CONTEMPT- SJ IN (CWJC/21653 /2013)	5	M/S NANDRAJ NURSHING HOME THROUGH ITS PROPRIETOR SUBODH KUMAR YADAV vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, MR. SANJAY KUMAR, HEALTH AND FAMILY WELFARE, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.ANURAG SAURAV	Mr.SURYADEO YADAV - AAG 9 Mr.KISHORE KUMAR SINHA Mr.SHASHI SHEKHAR
10.	MJC/547/2018 CONTEMPT- SJ IN (CWJC/21963 /2013)	5	M/S HARIDEO CLINIC THROUGH ITS PROPRIETOR DILIP KUMAR SINGH vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, MR. SANJAY KUMAR, HEALTH AND FAMILY WELFARE, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.ANURAG SAURAV	Mr.SURYADEO YADAV - AAG 9 Mr.KISHORE KUMAR SINHA Mr.SHASHI SHEKHAR
11.	CR. MISC./3719/2018 C.BAIL C.BAIL	4	SWETA PATHAK vs STATE OF BIHAR & ANR	Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.DR. RAJESH KUMAR SINGH	Mr.SRI SAKIR AHMAD (APP195) Mr.CHANDRA MOHAN JHA
12.	CR. MISC./16195/2018 A.BAIL IPC 406,420,506 A.BAIL	6	RAM PADARATH ROY & ORS vs THE STATE OF BIHAR	Mr.KARANDEEP KUMAR Mr.MANOJ KUMAR	Mr.SRI AKHILESHWAR DAYAL (APP74) Mr.ATAL BIHARI PANDEY
13.	CR. MISC./19503/2018 R.BAIL IPC 302,201,147 R.BAIL-1	4	RAM KHELAWAN YADAV vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH Mr.AARSH KUMAR	Mr.SRI ANIL PRASAD SINGH (APP210)
14.	CR. MISC./34100/2018 A. BAIL IPC 366A,120B, A.BAIL	1	RAJU PANDIT vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR	Mr.SRI PARMESHWAR MEHTA (APP42)
15.	CR. MISC./39272/2018 A.BAIL IPC 498A,323,37 A.BAIL	1	RAMESH PASWAN vs STATE OF BIHAR & ANR	Mr.ANUJ KUMAR	Mr.SMT. ASHA KUMARI (APP197)
16.	CR. MISC./40589/2018 R.BAIL IPC 461,379,427 R.BAIL-1	1	SHAMBHU CHOUDHARY vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA Mr.BINOD KUMAR PANDEY	Mr.SRI ANANT KUMAR (APP237)
17.	CR. MISC./40974/2018 R. BAIL IPC 302,307,34 R.BAIL-1	1	MINU KUMAR TIWARI @ ANSHU KUMAR @ BINU KUMAR vs THE STATE OF BIHAR	Mr.ANUJ KUMAR	Mr.SMT. ASHA KUMARI (APP197)
18.	CR. MISC./41471/2018 R.BAIL IPC 302,307,323 R.BAIL-1	1	NAND KISHORE SINGH & ANR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH	Mr.SRI NAWAL KISHORE PRASAD (APP113)

Wednesday the 11th July 2018

IN CHAMBERS (AT 4:00 P.M.)

Justice Smt. Anjana Mishra

FOR ADMISSION

1.	CR. MISC./38965/2011 QUASHING	8	RAM GULAM BHANDARI vs THE STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR JHA	Mr.J.N.THAKUR (APP) Mr.GAGAN DEO YADAV Mr.VINOD KUMAR Mr.UDESHYA KUMAR YADAV

Notice : Hon'ble Judge may again take up leftover 1st half cases after 2nd half cases.

PATNA HIGH COURT	191	Wednesday 11th July, 2018 Mr. Justice Ashutosh Kumar

Notice : Learned Counsels are informed that the matter will be listed before His Lordship, in the following manner:-
(i) Monday to Friday - 1st half - Cr. Revision, Cr.Misc.(Mod.,Rest.,C/Bail etc.)
(ii) Monday to Tuesday - 2nd half - Quashing & At 03:30 P.M.- Cr.Appeal(sj)-Hearing
(iii)Wednesday ,Thursday & Friday - 2nd half - Cr.Appeal (sj)-Hearing.

Wednesday the 11th July 2018

Court No. 39 (AT 10:30 A.M.)

Mr. Justice Ashutosh Kumar

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1.	CR. REV./811/2017 CONVERTED FROM (M.A 90 IN (MA/909 /2016)	1	MD. ASLAM vs RUKSHANA KHATUN	Mr.YOGESH KUMAR		
2.	CR. REV./263/2018 OTHER THAN CONVICTION	1	SAURABH KUMAR @ SAURABH KUMAR VERMA vs STATE OF BIHAR & ANR	Mr.MRIGENDRA PRATAP SINGH	Mr.SRI BHANU PRATAP SINGH (APP14)	
			FOR ADMISSION			
1.	CR. MISC./34154/2018 R.BAIL IPC 120B,420,46 R.BAIL-1	4	VIJAY NATH SAH vs THE STATE OF BIHAR THROUGH THE CENTRAL BUREAU OF INVESTIGATION, SPECIAL CRIME BRANCH, PATNA, DR. S. K. SINGH, BAILEY ROAD, PATNA	Mr.SANTOSH KUMAR Mr.NIRANJAN KUMAR	Mr.BIPIN KUMAR SINHA (SC,CBI)	
2.	CR. MISC./37613/2018 R. BAIL IPC 302,34 & 2 R.BAIL-1	1	DINESH SINGH @ DINESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.UDAI SHANKAR SINGH	Mr.SRI MITHILESH KUMAR KHARE (APP108)	
3.	CR. MISC./39605/2018 R.BAIL IPC 363,366,323 R.BAIL-1	1	JAVED RAJA @ CHOTU vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.SRI PREM KUMAR JHA (APP43) Mr.DHURENDRA KUMAR	
4.	CR. MISC./39615/2018 R.BAIL IPC 307,147,148 R.BAIL-1 (NOT TODAY)	1	HARISH CHANDRA SAH vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN Mr.CHANDAN KUMAR KASHYAP	Mr.SRI ZAINUL ABEDIN (APP196) Mr.SANJAY SINHA Mr.MD.FAZLE KARIM	
5.	CR. MISC./39972/2018 R.BAIL 21B,22 NDPS ACT R.BAIL-1	1	MD. SHAHID @ MD. SHALID vs THE STATE OF BIHAR	Mr.MD. NAUSHAD UZZOHA Mr.NAFISUZZOHA	Mr.SRI AHMAD ALI (APP5)	
6.	CR. MISC./39975/2018 R. BAIL 25(1-B)A,25(1- R.BAIL-1	1	KRISHNA KUMAR vs THE STATE OF BIHAR	Mr.DINESH CHOUDHARY	Mr.YOGENDRA KUMAR SINGH (APP149)	
7.	CR. MISC./39986/2018 R. BAIL IPC 379,411,41 R.BAIL-1	1	RAHUL SHARMA @ RAHUL KUMAR SHARMA vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.SRI LAKSHMI KANT SHARMA (APP31)	
8.	CR. MISC./39994/2018 R. BAIL IPC 364A R.BAIL-1	1	WAQAR ASHRAF @ AAMIR vs THE STATE OF BIHAR	Mr.SHASHANK SHEKHAR Mr.PRAVIN KUMAR	Mr.SRI SUNIL KUMAR PANDEY (APP141)	
9.	CR. MISC./39997/2018 R. BAIL IPC 406,420,50 R.BAIL-1	1	SHAMBHU RAM vs THE STATE OF BIHAR	Mr.BALESHWAR KAMAT Mr.ARUN KUMAR JHA	Mr.SRI ASHARAF ANSARI (APP86)	
10.	CR. MISC./40016/2018 R.BAIL IPC 304B,34 R.BAIL-1	1	RAJENDRA PRASAD GUPTA & ANR vs THE STATE OF BIHAR	Mr.NILESH KUMAR	Mr.SRI AMRENDRA PRASAD (APP77)	
11.	CR. MISC./40025/2018 R. BAIL IPC 392 R.BAIL-1	1	AJIT KUMAR YADAV vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH	Mr.SRI PARMANAND PRASAD (APP116)	
12.	CR. MISC./40048/2018 R.BAIL IPC 302,307,504 R.BAIL-1	1	GURUDEO BAHARDAR vs THE STATE OF BIHAR	Mr.BALESHWAR KAMAT	Mr.SMT. VEENA RANI PRASADD. (APP68)	
13.	CR. MISC./40057/2018 R.BAIL IPC 302,201,120 R.BAIL-1	1	AKASH KUMAR SINGH @ AKASH KUMAR @ AKAKSH KUMAR @ GOLU KUMAR SINGH @ GOLU SINGH vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.SRI SURESH PRASAD SINGH (APP230) Mr.MUKESH KUMAR SINGH	
14.	CR. MISC./40071/2018 R. BAIL IPC 363,365,36 R.BAIL-1	1	BAIJU PASWAN @ BAIJY PASWAN vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SRI DILIP KUMAR (APP19)	
15.	CR. MISC./40122/2018 R.BAIL IPC 363,366A,34 R.BAIL-1	1	MD. ANSUR @ MD. ANSUR ALAM vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH	Mr.SRI RAM BILASH ROY RAMAN (APP49) Mr.PRAMOD KUMAR MALLICK	

16.	CR. MISC./40123/2018 R.BAIL IPC 307,147,148 R.BAIL-1	1	NAGENDRA KUMAR @ SUJIT KUMAR vs THE STATE OF BIHAR	Mr.KAMLENDRA PD. SINGH	Mr.SRI NAVIN KUMAR PANDEY (APP112)
17.	CR. MISC./40322/2018 R. BAIL IPC 376,376D,5 R.BAIL-1	1	SUBHASH RAM vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117) Mr.DHARMESH KUMAR SHRIVASTAVA
18.	CR. MISC./40360/2018 R.BAIL IPC 379,461 R.BAIL-1	1	PREMLAL KUMAR & ANR vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR AGRAWAL Mr.SANTOSH KUMAR SINGH	Mr.SRI NARSINGH TANTI (APP111)
19.	CR. MISC./40375/2018 R.BAIL IPC 413,414,34 R.BAIL-1	1	MD. KOUSHAR vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA	Mr.SRI RAM BILASH ROY RAMAN (APP49)
20.	CR. MISC./40377/2018 R. BAIL IPC 307,504,50 R.BAIL-1	1	UPENDRA YADAV & ORS vs STATE OF BIHAR & ANR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.SRI RAM NARESH RAY (APP212) Mr.SANJAY KUMAR NO.-7 Mr.ANANT KUMAR MISHRA
21.	CR. MISC./40378/2018 R. BAIL IPC 307,34 & 2 R.BAIL-1	1	PRADIP MANDAL @ FANTA vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA Mr.MIRTYUNJAY KUMAR MISHRA	Mr.SRI ANIL PRASAD SINGH (APP210)
22.	CR. MISC./40384/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	1	KISHOR KUMAR SHAHI @ MITHAI LAL vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SRI VINOD SHANKAR MODI (APP188)
23.	CR. MISC./40398/2018 R.BAIL IPC 302,201,363 R.BAIL-1	1	PANI MANDAL @ RAJESH KUMAR vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.SMT. SUCHETA YADAV (APP140)
24.	CR. MISC./40412/2018 R.BAIL IPC 379,411,414 R.BAIL-1	1	ASHOK KUMAR SAW@ASHOK PRASAD vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY	Mr.SMT. ASHA DEVI (APP85)
25.	CR. MISC./40416/2018 R. BAIL IPC 392 R.BAIL-1	1	AJAY KUMAR @ AJAY PASI @ TIGER vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SRI SANJAY KUMAR (APP127)
26.	CR. MISC./40431/2018 R.BAIL IPC 124A & 3/4 R.BAIL-1	1	SANTOSH @ AGAM @ AGAM JEE @ PAPPU RAVIDAS vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)

(AFTER THE ABOVE)

FOR ORDERS

1.	CR. REV./507/2018 OTHER THAN CONVICTION	3	ASIM KUMAR & ANR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SRI AMRENDRA PRASAD (APP77)
2.	CR. REV./377/2018 AGAINST CONVICTION (25	3	RAJESH KUMAR @ RAJESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.RAJESH KUMAR PANDEY	Mr.SRI PANCHANAND PANDIT (APP115)
3.	CR. REV./424/2018 OTHER THAN CONVICTION	1	SHIV SHANKAR PRASAD @ SHANKAR PRASAD @ SHANKAR CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.BALESHWAR KAMAT	Mr.SRI AKSHAY LAL PANDIT (APP75)
4.	CR. REV./469/2018 AGAINST CONVICTION(147	1	BHAGWAN YADAV & ORS vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.SRI RAJENDRA SINGH SHASTRIJI (APP47)
5.	CR. REV./341/2018 OTHER THAN CONVICTION	1	LALLAN MISHRA vs THE STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, EAST CHAMPARAN AT MOTIHARI & ORS	Mr.VINOD KUMAR Mr.PRAVEEN KUMAR	Mr.SMT. SAHIN BEGAM (APP134)

FOR ORDERS (ON OFFICE NOTES)

1.	CR. REV./488/2018 OTHER THAN CONVICTION	3	CHANDAN PURI vs THE STATE OF BIHAR THROUGH VIGILANCE INVESTIGATION BUREAU PATNA	Mr.VINAY RANJAN Mr.ASHA KUMARI Mr.RAJU KUMAR	Mr.RAMAKANT SHARMA (L.O.,INC.,VIGILANCE)
2.	CR. REV./202/2017 OTHER THAN CONVICTION	5	ISHAQUE AHMAD @ ISHAQUE MIAN vs STATE OF BIHAR & ANR	Mr.BINAY KUMAR Mr.RAJ NARAYAN MISHRA Mr.MANOJ KUMAR Mr.MD. NAJMUL HODDA Mr.KSHEM SHARMA	Mr.SMT. PUSHPA SINHA (APP121) Mr.AKHILESHWAR KUMAR SHRIVASTVA
3.	CR. REV./1027/2017 R.I. FOR 5 YEARS (307,	3	KEDAR JHA vs STATE OF BIHAR & ANR	Mr.DR. SATYENDRA KUMAR SRIVASTAVA Mr.NAVJOT YESHU Mr.MADHESHWAR SINGH Mr.SANTOSH BHARTI	Mr.SRI MITHILESH KUMAR KHARE (APP108) Mr.BINOD BIHARI SINHA Mr.AMARJEET CHOUDHARY Mr.AJAY DUTT MISHRA

PATNA HIGH COURT	193	Wednesday 11th July, 2018 Mr. Justice Ashutosh Kumar

FOR ORDERS (ON PETITIONS)

1.	G.APP.(SJ)/12/2017 AGAINST ACQUITTAL(419, IA- 2360/2017 IA- 466/2018	5	CENTRAL BUREAU OF INVESTIGATION SPECIAL CRIME 1 vs SHARDA NAND @ SHARDANAND RAM & ORS	Mr.BIPIN KUMAR SINHA	Mr.RAGHAV PRASAD Mr.UDAY PRAKASH SHRARMA Mr.CHANDRA SHEKHAR SINGH Mr.KAMAL KUMAR SINHA Mr.DHANANJAY KUMAR
2.	CR. REV./504/2018 OTHER THAN CONVICTION IA- 1413/2018	4	ARUN KUMAR MAHTO vs THE STATE OF BIHAR & ORS	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SRI JITENDRA KUMAR SINGH (APP98)
3.	CR. REV./1064/2016 OTHER THEN CONVICTION IA- 2084/2016	1	SANJAY BHAGAT @ BABLU BHAGAT @ SANJAY vs STATE OF BIHAR & ANR	Mr.BRIJ NANDAD PRASAD	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)

FOR ADMISSION

1.	CR. MISC./46148/2017 MOD (SJ) IN (CR. MISC./18204 /2017)	10	NARSINGH YADAV vs THE STATE OF BIHAR THROUGH THE DISTRICT MANAGER, STATE FOOD & CIVIL SUPPLIES CORPORATION LIMITED, KAIMUR	Mr.RAVI SHANKAR SAHAY Mr.AJAY NANDAN SAHAY Mr.RAJNISH KUMAR MISHRA	Mr.SHAILENDRA KUMAR SINGH Mr.HARISH KUMAR
2.	CR. MISC./29838/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./46098 /2014)	3	VIKASH KUMAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR SINGH	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)
3.	CR. MISC./32898/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./10901 /2014)	1	LALIT DAS @ LALIT KUMAR DAS vs STATE OF BIHAR & ANR	Mr.JITENDRA NARAIN SINHA	Mr.SRI ABHAY KUMAR - 1 (APP186)
4.	CR. MISC./37713/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./20830 /2010)	3	BHAGWAN SAH @ BHAGWAN TANTI vs THE STATE OF BIHAR	Mr.GAUTAM KUMAR KEJRIWAL	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
5.	CR. MISC./38627/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./44290 /2017)	1	SUGRIM SHARMA @ SUGRIV SHARMA & ANR vs THE STATE OF BIHAR	Mr.RAMADHAR SHEKHAR	Mr.SRI MANOJ KUMAR - 1 (APP185)
6.	CR. MISC./39483/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./6097 /2016)	1	KANHAIYA KUMAR vs THE STATE OF BIHAR	Smt.VEENA KUMARI JAISWAL Mr.GUNJITA GUPT@ GUNJITA GUPTA	Mr.SMT. MADHURI LATA (APP103)
7.	CR. MISC./40782/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./54131 /2013)	1	AMIT @ AMIT @ BITTU SINGH @ BITTU vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.BINAY KRISHNA (SPP245)
8.	CR. MISC./41233/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./16080 /2018)	1	AWADHESH YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.SRI SHANTANU KUMAR (APP136)
9.	CR. MISC./39502/2018 RESTORATION(SJ) RESTORATION (SJ) IN (CR. MISC./47530 /2017)	1	RAJENDRA THAKUR vs THE STATE OF BIHAR	Mr.DHIRENDRA NATH JHA	Mr.SRI RANA RANDHIR SINGH (APP209)
10.	CR. MISC./39195/2017 TRANSFER MATTER TRANSFER MATTER	8	DAULI @ KANCHAN DEVI vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR	Mr.SRI RAJENDRA PRASAD NAT (APP123) Smt.ARCHANA SINHA @ ARCHANA SHAHI
11.	CR. MISC./56159/2017 TRANSFER MATTER TRANSFER MATTER	7	BIMAL KUMAR SINGH @ RAN VIJAY SINGH vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR Mr.MOHIT SHRIWASTAVA	Mr.SRI MADAN KUMAR (APP223) Mr.RAVINDRA KUMAR SINHA
12.	CR. MISC./58140/2017 TRANSFER MATTER TRANSFER MATTER	9	ANISH KUMAR vs STATE OF BIHAR & ANR	Mr.UMESH KUMAR SINGH Mr.BINOD KUMAR	Mr.SMT. ANITA KUMARI (APP239) Mr.RAJ KUMAR Mr.VIJAY KUMAR Mr.RAJNISH KUMAR
13.	CR. MISC./60483/2017 TRANSFER MATTER TRANSFER MATTER	8	RESHAM KESHARI vs THE STATE OF BIHAR & ORS	Mr.MANOHAR PRASAD SINGH	Mr.SRI NITYANAND (APP114) Mr.TARUN PRASAD MANDAL Mr.BHOLA PRASAD
14.	CR. MISC./6292/2018 TRANSFER MATTER TRANSFER MATTER	4	JALESHWAR PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR ARUN	Mr.SRI DINESH SINGH (APP21) Mr.SHEIKH ARKAN AHMAD
15.	CR. MISC./8704/2018 TRANSFER MATTER TRANSFER MATTER	5	NILU KUMARI vs ALOK KUMAR JHA	Mr.NIRANJAN KUMAR	Mr.ASHOK KUMAR YADAV
16.	CR. MISC./14382/2018 TRANSFER MATTER TRANSFER MATTER	4	ANIMA RAM & ORS vs STATE OF BIHAR & ANR	Mr.PRABHAT RANJAN SINGH	Mr.SRI LALAN KUMAR (APP224) Mr.MUKESHWAR DAYAL Mr.VIKAS MOHAN
17.	CR. MISC./15874/2018 TRANSFER MATTER TRANSFER MATTER	5	PRADUMAN DUBEY vs STATE OF BIHAR & ANR	Mr.SHAKTI SUMAN KUMAR	Mr.SMT PUSHPA SINHA (APP45) Mr.ANUJ KUMAR

18.	CR. MISC./16853/2018 TRANSFER MATTER TRANSFER MATTER	4	RESHAM KESHARI vs STATE OF BIHAR & ANR	Mr.MANOHAR PRASAD SINGH Mr.SAMIR KUMAR SINHA	Mr.SRI KANHAIYA KISHORE (APP100) Mr.TARUN PRASAD MANDAL Mr.BHOLA PRASAD
19.	CR. MISC./18629/2018 TRANSFER MATTER TRANSFER MATTER	5	MANOJ SHARMA vs STATE OF BIHAR & ANR	Mr.JAVED ASLAM Mr.ANUJ KUMAR Mr.PRIYANKA SINGH	Mr.SRI NARENDRA KUMAR SINGH (APP150)
20.	CR. MISC./24884/2018 TRANSFER MATTER TRANSFER MATTER	5	RANJAN SINGH vs STATE OF BIHAR & ANR	Mr.PRITISH KUMAR LAL	Mr.SRI HARENDRA PRASAD (APP96) Mr.RAJ KUMAR Mr.SUSHANT PRAVEER Mr.YOGESH KUMAR
21.	CR. MISC./25878/2018 TRANSFER MATTER TRANSFER MATTER	4	AMAR KISHOR MEHTA @ AMAR KISHOR KUMAR vs STATE OF BIHAR & ANR	Mr.ANIL PRASAD SINGH Mr.ABHIJEET GAUTAM Mr.VIJAY KISHORE BHARTI	Mr.SRI SHANTANU KUMAR (APP136) Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA
22.	CR. MISC./29874/2018 TRANSFER MATTER TRANSFER MATTER	3	RITESH KAMAL vs STATE OF BIHAR & ANR	Mr.ASHWANI KUMAR TIWARY Mr.NAGENDRA UPADHYAY Mr.MAHENDRA PATHAK	Mr.SRI ABHAY KUMAR - 1 (APP186)
23.	CR. MISC./32083/2018 TRANSFER MATTER TRANSFER MATTER	1	PUSHPAM KUMARI vs STATE OF BIHAR & ANR	Mr.JYOTI RANJAN JHA Mr.DHANANJAI KUMAR SINGH	Mr.SRI SANJAY KUMAR SINGH (APP193)
24.	CR. MISC./32908/2018 TRANSFER MATTER TRANSFER MATTER	3	AMAR KISHOR MEHTA @ AMAR KISHOR KUMAR vs STATE OF BIHAR & ANR	Mr.ABHIJEET GAUTAM Mr.ANIL PRASAD SINGH	Mr.SRI DINESH SINGH (APP21)
25.	CR. MISC./33054/2018 TRANSFER MATTER TRANSFER MATTER	3	SARASWATI KUMARI @ SUMAN KUMARI vs STATE OF BIHAR & ANR	Mr.ABHIJEET GAUTAM Mr.ANIL PRASAD SINGH	Mr.SRI SANJAY KUMAR PANDEY (APP222)
26.	CR. MISC./33200/2018 TRANSFER MATTER TRANSFER MATTER	1	RAHUL KUMAR SINGH @ BAMBAM KUMAR vs STATE OF BIHAR & ANR	Mr.JYOTI RANJAN JHA Mr.DHANANJAI KUMAR SINGH	Mr.SRI SANJAY KUMAR SINGH (APP193)
27.	CR. MISC./36192/2018 TRANSFER MATTER TRANSFER MATTER	1	REENA JHA vs THE STATE OF BIHAR & ORS	Mr.DURGA NAND JHA	Mr.SRI PREM KUMAR JHA (APP43)
28.	CR. MISC./40627/2018 TRANSFER MATTER TRANSFER MATTER	1	SARITA KUMARI @ SARITA DEVI vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR TIWARY	Mr.SRI GANESH PRASAD SINGH (APP198)
29.	CR. MISC./40977/2018 TRANSFER MATTER TRANSFER MATTER	1	REKHA KUMARI vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SHARMA	Mr.SRI ABHAY KUMAR - 1 (APP186)
30.	CR. MISC./41092/2018 TRANSFER MATTER TRANSFER MATTER	1	DEV RAJ DEV vs STATE OF BIHAR & ANR	Mr.SAMRENDRA KUMAR JHA	Mr.SMT. ASHA KUMARI (APP197)
31.	CR. MISC./31354/2017 C. BAIL C.BAIL	9	KHUSHBU KUMARI vs STATE OF BIHAR & ANR	Mr.VIBHUTI RANJAN SONVADRA	Mr.SRI ATUL CHANDRA (APP12) Mr.RAMASHISH
32.	CR. MISC./40133/2017 C.BAIL C.BAIL	5	SARITA DEVI vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR OJHA Mr.JITESH SINGH Mr.RAVINESH	Mr.SRI AJIT KUMAR (APP73) Mr.AKHAURI KAMAL KISHORE SAHAY
33.	CR. MISC./41353/2017 C.BAIL C.BAIL	4	SMT. RASHMI RAUT SAH @ SMT. RASHMI RAWAT SAH vs STATE OF BIHAR & ANR	Mr.ABHINAY RAJ	Mr.SRI SURENDRA KUMAR (APP190) Mr.SUMIT KUMAR JHA Mr.ASHISH GIRI Mr.RAJAT KUMAR TIWARY
34.	CR. MISC./47666/2017 C. BAIL C.BAIL	6	BRAHMANAND JHA vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR	Mr.SRI AMRENDRA PRASAD (APP77) Mr.PANKAJ KUMAR SINGH Mr.VIJAY KUMAR SINGH
35.	CR. MISC./49230/2017 C. BAIL C.BAIL	6	UNION BANK OF INDIA, MACHUATOLI BRANCH, PATNA THROUGH THE BRANCH MANAGER/ SENIOR MANAGER, SRI HARCHARAN DAS vs THE STATE OF BIHAR & ORS	Mr.KRISHNA MOHAN PRASAD	Mr.SRI SHYAM BIHARI SINGH (APP173) Mr.ARBIND KUMAR JHA Mr.VIJAY KUMAR VERMA
36.	CR. MISC./50116/2017 C.BAIL C.BAIL	7	BABITA KUMARI vs STATE OF BIHAR & ANR	Mr.MUNNA PRASAD SINGH	Mr.SRI AJAY KUMAR-1 (APP6) Mr.ABUL KALAM

37.	CR. MISC./51906/2017 C.BAIL C.BAIL	6	MD. AAKIL vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR LABH Mr.MUKESH CHANDRA RAI Mr.CHANDRA MOLESHWAR	Mr.SRI AKHILESHWAR DAYAL (APP74) Mr.VINAY KUMAR MISHRA
38.	CR. MISC./52126/2017 C.BAIL C.BAIL	5	DHANANJAY KUMAR vs STATE OF BIHAR & ANR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SMT SANGEETA SHARMA (APP58) Mr.AWADHESH KUMAR Mr.RANJEET RANJAN
39.	CR. MISC./52764/2017 C.BAIL C.BAIL	5	SUDARSHAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.PATANJALI RISHI	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
40.	CR. MISC./52772/2017 C.BAIL C.BAIL	4	ROSHNI KHATUN vs STATE OF BIHAR & ANR	Mr.FAHAD KHURSHID Mr.MD. MUSOWIR	Mr.SRI NAWAL KISHORE PRASAD (APP113) Mr.AMRESH KUMAR SINHA Mr.BRAJESH K.CHOPRA
41.	CR. MISC./53928/2017 C.BAIL C.BAIL	4	ANIL YADAV vs STATE OF BIHAR & ANR	Mr.RAJ KISHOR PRASAD	Mr.SRI SHYAM KUMAR SINGH (APP138)
42.	CR. MISC./54328/2017 C.BAIL C.BAIL	3	ARTI DEVI vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KUMAR CHOUBEY	Mr.SMT PUSHPA SINHA (APP45) Mr.SADA NAND ROY
43.	CR. MISC./56163/2017 C.BAIL C.BAIL	5	SWEETI KUMARI @ SWEETY KUMARI vs STATE OF BIHAR & ANR	Mr.UMA SHANKAR SHARMA Mr.SHIW KUMAR PRABHAKAR	Mr.SRI UMESHNAND PANDIT (APP187) Mr.JAGDISH PRASAD
44.	CR. MISC./56432/2017 C.BAIL C.BAIL	4	MUMTAJ NESA @ MUMTAJ BEGUM @ MUMTAJ NISHA vs STATE OF BIHAR & ANR	Mr.SHAMBHU SHARAN SINGH	Mr.SRI MANOJ KUMAR - 1 (APP185) Mr.ANIRUDH KUMAR VERMA Mr.VYAS KUMAR MISHRA
45.	CR. MISC./57151/2017 C. BAIL C.BAIL	3	THE STATE OF BIHAR vs MD. LATIFUR RAHMAN	Mr.PARMESHWAR MEHTA	Mr.SHASHANK SHEKHAR Mr.NILESH KUMAR Mr.MD.IMTEYAZ AHMAD Mr.RITWAJ RAMAN
46.	CR. MISC./58089/2017 C.BAIL C.BAIL	4	BABY DEVI @ BABY KUMARI vs THE STATE OF BIHAR & ORS	Mr.SRI NIWAS JHA Mr.NITESH KUMAR Mr.ANAND PRIYADARSHI Mr.ANAND VARDHAN	Mr.MD. FAHIMUDDIN (APP235) Mr.VIPIN KUMAR
47.	CR. MISC./2780/2018 C. BAIL C.BAIL	6	SANJAY KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR CHOUDHARY Mr.DHARMESH KUMAR SHRIVASTAVA	Mr.SRI SANJAY KUMAR (APP127) Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.DR. RAJESH KUMAR SINGH
48.	CR. MISC./7197/2018 C.BAIL C.BAIL	1	RAMANUJ PRASAD SINGH vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SRI PRADEEP NARAIN KUMAR (APP205)
49.	CR. MISC./10984/2018 C.BAIL C.BAIL	3	NAJNIN KHATOON vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.VARUN KUMAR	Mr.SRI SHAILENDRA KUMAR - 2 (APP61) Mr.ANIL KUMAR MUKUND Mr.REKHA KUMARI (MUKUND)
50.	CR. MISC./14988/2018 C. BAIL C.BAIL	3	SURENDRA SINGH @ SURENDRA PRASAD SINGH vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.SRI AJIT KUMAR (APP73) Mr.PRANAV KUMAR Mr.ASHISH GIRI Mr.SUMIT KUMAR JHA
51.	CR. MISC./15965/2018 C. BAIL C.BAIL	4	KUMARI ANAMIKA SINGH vs STATE OF BIHAR & ANR	Mr.VIJAY KRISHNA TIWARY Mr.MANOJ KUMAR PTHAK	Mr.SMT. VEENA RANI PRASADD. (APP68) Mr.ARUN KUMAR NO. 1 Mr.LAXMI NARAYAN DAS Mr.NAZIR ALAM Mr.MITHLESH KUMAR GUPTA
52.	CR. MISC./17939/2018 C.BAIL C.BAIL	1	SHIV PRAKASH RAI vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR SHARMA Mr.SMT. SANGITA KUMARI	Mr.SMT SANGEETA SHARMA (APP58)
53.	CR. MISC./19192/2018 C.BAIL C.BAIL	3	MD. SHAKIB HASSAN vs STATE OF BIHAR & ANR	Mr.SHAKIL AHMAD KHAN	Mr.SRI DILIP KUMAR (APP19)
54.	CR. MISC./24348/2018 C.BAIL C.BAIL	1	RAVI KUMAR vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR THAKUR	Mr.SRI KHURSHID ANWAR (APP192)
55.	CR. MISC./26646/2018 C.BAIL C.BAIL	4	SANJAY KUMAR SINGH @ SANJAY SINGH vs STATE OF BIHAR & ANR	Mr.MAYANK RUKHAIYAR	Mr.SRI BHANU PRATAP SINGH (APP14) Mr.DAVENDRA KUMAR PANDEY
56.	CR. MISC./27133/2018 C.BAIL C.BAIL	3	SAVITA KUMARI vs STATE OF BIHAR & ANR	Mr.MOHAMMED ABU HAIDAR Mr.MD. ABU SHAJAR	Mr.SRI SUNIL KUMAR PANDEY (APP141) Mr.UPENDRA KUMAR SINGH

57.	CR. MISC./30197/2018 C. BAIL C.BAIL	3	ASHOK KUMAR RAI vs THE STATE OF BIHAR & ORS	Mr.AJAY NANDAN SAHAY Mr.NAVIN KUMAR JHA	Mr.SRI SATYA NAND SHUKLA (APP130) Mr.SHAILENDRA KUMAR SINGH Mr.NIRAJ KUMAR
58.	CR. MISC./30588/2018 C.BAIL C.BAIL	1	ALAKH NIRANJAN SINGH @ SADAN SINGH vs STATE OF BIHAR & ANR	Mr.TRIBHUWAN NARAYAN	Mr.SRI ANANT KUMAR (APP237)
59.	CR. MISC./31116/2018 C.BAIL C.BAIL	1	SUKUMARIYA DEVI vs THE STATE OF BIHAR & ORS	Mr.RAJ KISHOR PRASAD	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)
60.	CR. MISC./31123/2018 C.BAIL C.BAIL	1	ASHOK KUMAR vs THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR SHARMA	Mr.SRI YOGENDRA KUMAR (APP200)
61.	CR. MISC./31552/2018 C.BAIL C.BAIL	1	MD. NAIEM RAIN @ MD. NAIMUDDIN RAIN vs STATE OF BIHAR & ANR	Mr.KALI PRASANNA DUBEY	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
62.	CR. MISC./32033/2018 C.BAIL C.BAIL	1	DOMI RAM vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.SMT USHA KUMARI NO-1 (SPP247)
63.	CR. MISC./32044/2018 C.BAIL C.BAIL	1	LAXMI DEVI vs THE STATE OF BIHAR & ORS	Mr.GAJENDRA NATH OJHA Mr.BIJAY SHANKAR CHOUBEY	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
64.	CR. MISC./32130/2018 C.BAIL C.BAIL	1	SUSHILA DEVI vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR SINGH	Mr.YOGENDRA KUMAR SINGH(APP)
65.	CR. MISC./33356/2018 C.BAIL C.BAIL	1	MD. AKBAR ALI @ AKBAR ALI vs THE STATE OF BIHAR & ORS	Mr.SUBHASH KUMAR JHA Mr.RAJENDRA JHA ADVOCATE	Mr.SRI BISHESHWAR RAM (APP18)
66.	CR. MISC./34783/2018 C.BAIL C.BAIL	1	PRAMOD NARAYAN THAKUR vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.SRI RAJEEV NAYAN (APP231)
67.	CR. MISC./35351/2018 C.BAIL C.BAIL	1	CHULBUL KUMARI vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR JHA	Mr.SRI SATYA NAND SHUKLA (APP130)
68.	CR. MISC./36230/2018 C.BAIL C.BAIL	1	ALAMGIR ANSARI vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR NO.-7 Mr.ANANT KUMAR MISHRA	Mr.SRI BRAJENDRA NATH PANDEY (APP91)
69.	CR. MISC./36384/2018 C.BAIL C.BAIL	1	DILIP KUMAR TIWARI @ DILIP TIWARI vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR PANDEY NO-5	Mr.SRI MADHURANAND JHA (APP102)
70.	CR. MISC./38189/2018 C.BAIL C.BAIL	1	PUNAM KUMARI vs STATE OF BIHAR & ANR	Mr.CHOUDHARY SHYAM NANDAN Mr.KRISHNA KUMAR YADAV	Mr.SRI SANJAY KUMAR SINGH (APP193)
71.	CR. MISC./38820/2018 C.BAIL C.BAIL	1	THE STATE OF BIHAR vs MANNU SINGH	Mr.ABHIMANYU SHARMA	
72.	CR. MISC./38903/2018 C.BAIL C.BAIL	1	THE STATE OF BIHAR vs CHANDAN SINGH @ RAUNAK SINGH	Mr.ABHIMANYU SHARMA	
73.	CR. MISC./39326/2018 C.BAIL C.BAIL	1	KUMOD KUMAR MISHRA vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.MONIKA	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
74.	CR. MISC./39596/2018 C.BAIL C.BAIL	1	SALONI KUMARI vs STATE OF BIHAR & ANR	Mr.PRAMOD RAJPATI Mr.SANJU SINGH	Mr.SRI KALYAN SHANKAR (APP30)
75.	CR. MISC./41126/2018 C. BAIL C.BAIL	1	SITA DEVI vs THE STATE OF BIHAR & ORS	Mr.MD. MUSOWIR	Mr.SRI SADANAND PASWAN (SPP246)
76.	CR. REV./419/2016 OTHER THAN CONVICTION	8	NAVIN KUMAR SINHA @ NAVIN KUMAR & ANR vs THE STATE OF BIHAR & ORS	Mr.RATNA DEEP PRASAD	Mr.RAM CHANDRA SINGH(APP) Mr.SABAL KUMAR JHA Mr.RATAN KUMAR SINHA
77. with	CR. REV./225/2018 OTHER THAN CONVICTION	8	THE CENTRAL BUREAU OF INVESTIGATION THROUGH SUPERINTENDENT OF POLICE, C. B. I., A. C. B., PATNA vs SITARAM RAJAK	Mr.SANJAY KUMAR	Mr.GAJENDRA PRATAP SINGH

78. with	CR. MISC./46934/2017 QUASHING (7,13(2),13(1 CR. REV.	8	THE CENTRAL BUREAU OF INVESTIGATION THROUGH DEPUTY SUPERINTENDENT OF POLICE, C. B. I, A. C. B., PATNA vs SITARAM RAJAK	Mr.SANJAY KUMAR	Mr.GAJENDRA PRATAP SINGH
79.	CR. REV./1086/2016 OTHER THAN CONVICTION CR. REV.	13	THE CENTRAL BUREAU OF INVESTIGATION THROUGH SUPERINTENDENT OF POLICE, C.B.I , A.C.B., PATNA vs SITARAM RAJAK	Mr.SANJAY KUMAR	Mr.GAJENDRA PRATAP SINGH
80.	CR. REV./379/2018 JUVENILE JUSTICE ACT	1	BAIJU MUKHIA vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.MAHENDRA THAKUR Mr.SANJAY KUMAR	Mr.SRI RAMCHANDRA SINGH (APP51)
81.	CR. REV./704/2018 OTHER THAN CONVICTION	1	AJAY KUMAR vs STATE OF BIHAR & ANR	Smt.PREM SHEELA PANDEY Mr.PRAFULL CHANDRA THAKUR	Mr.SRI RAJENDRA PRASAD NAT (APP123)
82.	CR. REV./482/2017 OTHER THAN CONVICTION	3	AMIT KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR Mr.MAYANK MANVENDRA Mr.ALOK ANAND	Mr.SRI GANESH PRASAD SINGH (APP198)
83.	CR. REV./503/2017 JUVENILE JUSTICE ACT	5	SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.CHANDRA KANT Mr.CHANDRA KANT	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
84.	CR. REV./1069/2017 JUVENILE JUSTICE ACT	4	LAKSHMAN KUMAR vs THE STATE OF BIHAR	Mr.KUMARI SUJATA SINHA Mr.UPENDRA KUMAR	Mr.SRI HUMAYOU AHMAD KHAN (APP155)
85.	CR. REV./1236/2017 OTHER THAN CONVICTION	4	ARVIND KUMAR vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SMT. GULNAR BEGAM (APP162)
86.	CR. REV./68/2018 OTHER THAN CONVICTION	3	HARENDRA KISHORE SINGH @ HARENDRA KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR MISHRA	Mr.SRI RAJENDRA PRASAD NAT (APP123)
87.	CR. REV./138/2018 OTHER THAN CONVICTION	4	MD. MOHIL vs THE STATE OF BIHAR & ORS	Mr.MANISH KUMAR Mr.MD. ZIAUL QUAMAR	Mr.SMT. SAHIN BEGAM (APP134)
88.	CR. REV./160/2018 OTHER THAN CONVICTION	3	PAWAN TIWARI @ PAWAN KUMAR TIWARI vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR SINGH	Mr.SRI PRADEEP NARAIN KUMAR (APP205)
89.	CR. REV./249/2018 OTHER THAN CONVICTION	1	MASUD AHMED @ MD. MASUD AHMAD vs THE STATE OF BIHAR & ORS	Mr.MD. ZIAUL QUAMAR	Mr.SRI SATYA NAND SHUKLA (APP130)
90.	CR. REV./425/2018 OTHER THAN CONVICTION	1	SUJIT KUMAR JHA vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR RANA	Mr.MR. MANOJ KUMAR (APP168)
91.	CR. REV./464/2018 OTHER THAN CONVICTION	3	GOPAN DUSHADH & ORS vs STATE OF BIHAR & ANR	Mr.UMESH KUMAR SINGH	Mr.SRI MADHURANAND JHA (APP102) Mr.MADAN JEET KUMAR Mr.RAJEEV RANJAN
92.	CR. REV./493/2018 OTHER THAN CONVICTION	3	VINDHYAWASINI NARAYAN PRASAD vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.SRI JITENDRA KUMAR SINGH (APP98) Mr.MANOJ KR.SINGH (CGC) Mr.S.D.SANJAY (ADDL.S.G)
93.	CR. REV./534/2018 OTHER THAN CONVICTION	3	RAMRATAN KUMAR @ NITISH KUMAR vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR JAIN	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)
94.	CR. REV./543/2018 JUVENILE JUSTICE ACT	3	RAVI SHEK ANAND @ KARU vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.JYOTI PRABHAKAR	Mr.SRI RAMCHANDRA SAHANI (APP124) Mr.RANA PRATAP SINGH Mr.MANISH KUMAR SINGH
95.	CR. REV./561/2018 OTHER THAN CONVICTION	1	PAWAN KUMAR vs SARITA KUMARI	Mr.AMIR ALAM	
96.	CR. REV./626/2018 JUVENILE JUSTICE ACT	1	MITHUN CHOUDHARY @ MRITUNJAY KUMAR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.ABHISHEK KUMAR SINGH	Mr.SRI SHAILENDRA KUMAR - 2 (APP61) Mr.SANTOSH CHANDRA BHASKAR
97.	CR. REV./651/2018 JUVENILE JUSTICE ACT	1	ABID MANSURI vs THE STATE OF BIHAR	Mr.LOKESH KUMAR SINGH	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
98.	CR. REV./665/2018 JUVENILE JUSTICE ACT	1	RAJU KUMAR vs THE STATE OF BIHAR	Mr.DHIRENDRA NARAIN MALLIK Mr.DHIRENDRA NARAIN MALLIK	Mr.SRI RAJENDRA SINGH SHASTRIJI (APP47)
99.	CR. REV./227/2013 OTHER THAN CO NVI CTI IN (MA/10 /2012)	25	UPENDRA KUMAR SINGH vs REETA KUMARI	Mr.ONKAR KUMAR Mr.MUKESH KUMAR SINGH Mr.PUSHPA SINHA Mr.RISHI RAJ	Mr.MD.IMTEYAZ AHMAD Mr.NILESH KUMAR Mr.RAVI RANJAN Mr.MD.IMTEYAZ AHMAD Mr.SHIVENDRA PRASAD Mr.ABHINAY RAJ

100.	CR. REV./875/2014 OTHER THAN CONVICTION	13	NATIONAL FERTILIZERS LTD. THROUGH ITS AUTHORISED REPRESENTATIVE SRI M.M. SRIVASTAVA vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SAMRENDRA Mr.MANAGER SAH	Mr.D.P.TIWARY(APP) Mr.SIDDHARTH HARSH
101.	CR. REV./69/2015 OTHER THAN CONVICTION	8	RAKHI THAKUR vs THE STATE OF BIHAR & ORS	Mr.GIRISH CHANDRA JHA	Mr.S.N.SHUKLA (APP) Mr.VIPIN KUMAR SINGH Mr.SMRITI SINGH
102.	CR. REV./104/2015 OTHER THEN CONVICTION	13	BINOD KUMAR SHARMA @ BINOD SHARMA vs STATE OF BIHAR & ANR	Mr.REWTI KANT RAMAN	Mr.SURESH PD.SINGH(APP) Mr.HARENDRA PRASAD

FOR HEARING

1.	CR. REV./368/2008	2	SHIB NATH MANDAL vs THE STATE OF BIHAR & ORS	Mr.DUDHNATH SINGH Mr.AMIR ALAM	Mr.U.S.PD.SINGH (APP) Mr.MD.KAMRAN Mr.MOJIB AHMAD
2. with	CR. REV./1222/2009	3	ASHA DEVI vs THE STATE OF BIHAR	Mr.AMIR ALAM Mr.AMIT KUMAR Mr.MALAY KUMAR CHOUDHARY Mr.MD.IMTEYAZ AHMAD Mr.AMIT KUMAR	Mr.I.B.PANDEY (APP)
3.	CR. REV./197/2011 CR. REV.	1	AJAY KUMAR vs THE STATE OF BIHAR	Mr.DR. MANOJ KUMAR	Mr.ABHA SINGH (APP)
4.	CR. REV./20/2010	11	SATYA NARAYAN SINGH & ORS vs STATE OF BIHAR & ORS	Mr.AMIR ALAM Mr.BABITA KUMARI	Mr.S.R.HAQUE(APP) Mr.NAGENDRA KUMAR SINGH
5.	CR. REV./943/2006	12	BIJAY KUMAR CHOUDHARY vs DIGVIJAY SINGH & ORS	Mr.SURESH CHANDRA PRASAD SINHA Mr.RAJENDRA KISHORE PRASAD Mr.MADHUKAR PANDEY Mr.RATAN KUMAR SINHA Mr.RAJENDRA KISHORE PRASAD Mr.RATAN KUMAR SINHA	Mr.KUMAR BINODE BARIAR Mr.TARKESHWAR PD. VERMA
6.	CR. REV./759/2011	1	GAGAM DEO BHAGAT vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR MISHRA	Mr.P.N.PANDIT (APP) Mr.PRAMOD KUMAR VERMA Mr.AJAY KUMAR PANDEY Mr.DEVENDRA KUMAR Mr.DR.AMRENDRA KUMAR -1 Mr.RANJIT KUMAR THAKUR

(AT 02:15 P.M.)

TIEDUP MATTERS

FOR ORDERS

1.	CR. MISC./39278/2018 R. BAIL 8C NDPS ACT R.BAIL-1	1	RAMAKANT GIRI vs STATE OF BIHAR & ANR	Mr.BRAJ BHUSHAN MISHRA Mr.DAMODAR PRASAD TIWARY Mr.KAUSHAL KISHOR	Mr.YOGENDRA KUMAR SINGH (APP149) Mr.ANJANI KR.SHARAN (ASST.S.G) Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG)

FOR ORDERS (ON OFFICE NOTES)

1.	CR. APP (SJ)/2274/2018 R.BAIL 14A SC/ST ACT	1	KHAJO YADAV vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SRI SADANAND PASWAN (SPP246)
2.	CR. MISC./13359/2018 A.BAIL IPC 341,342,323 A.BAIL	5	SHAILENDRA KUMAR SAH @ SURENDRA SAH vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.KUNDAN RATHORE @ KUNDAN KUMAR	Mr.DR. AJEET KUMAR (APP94)

FOR ADMISSION

1.	CR. MISC./49614/2015 QUASHING (323/420) IPC QSH COMPLAIN FOR CONGN	4	RAJESH KUMAR vs STATE OF BIHAR & ANR	Mr.BINOY KUMAR Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.G.S. GUPTA (APP) Mr.SHYAMAL PRAKASH
2.	CR. MISC./44744/2017 QUASHING(427,120B)IPC F QSH OF ORDER OF DISC	4	HARI KUMAR @ HARI KUMAR SINGH @ SONU SINGH vs STATE OF BIHAR & ANR	Mr.PRABHAKAR SINGH Mr.ATAL BIHARI PANDEY	Mr.SRI JHARKHANDI UPADHYAY (APP28) Mr.TEJ PRATAP SINGH Mr.KAMAL KISHOR SINGH
3.	CR. MISC./28222/2018 A.BAIL IPC 302,147,148 A.BAIL	3	GUDDU SINGH @ GUDDU KUMAR vs THE STATE OF BIHAR	Mr.GAJENDRA KUMAR SINGH	Mr.SMT. MADHURI LATA (APP103) Mr.ARVIND KUMAR SHARMA Mr.VIJAY KUMAR VIMAL Mr.KUMARI NEHA

4.	CR. MISC./33178/2018 R.BAIL IPC 366A,376C & R.BAIL-1	4	NAVIN KUMAR @ NAVIN KUMAR MEHTA vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.SMT. REENA SINHA (APP163)
5.	CR. MISC./35539/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. REV./351 /2015)	3	RANJEET KUMAR vs ENGINEER RAJEEV RANJAN & ANR	Mr.NAVESH NANDAN	Mr.SRI BINOD KUMAR (APP16)
6.	CR. MISC./35730/2018 R. BAIL IPC 304B,201,3 R.BAIL-1	3	MD. JASIM vs THE STATE OF BIHAR	Mr.RAMA NAND PODDAR Mr.RAVINDRA KUMAR CHOUDHARY Mr.RICHESH ANAND	Mr.SRI PRANAV KUMAR (APP207)
7.	CR. MISC./37418/2018 R. BAIL IPC 304B,34 & R.BAIL-1	3	MD. SAHBUL @ MD. SABUL vs THE STATE OF BIHAR	Mr.BIJENDRA KUMAR SINGH	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
8.	CR. MISC./39353/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	1	NANDAN KUMAR @ NANDAN KUMAR SINGH vs THE STATE OF BIHAR	Mr.AJIT KUMAR	Mr.SRI RAMCHANDRA SINGH (APP51)
9.	CR. MISC./39474/2018 R. BAIL IPC 304B,201,3 R.BAIL-1	1	SUJEET KUMAR MEHTA @ SUJEET KUMAR vs THE STATE OF BIHAR	Mr.PAWAN KUMAR SINGH	Mr.SRI MANOJ KUMAR - 1 (APP185)
10.	CR. MISC./40693/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./25164 /2018)	1	DEEPAK SINGH @ DIPAK KUMAR & ANR vs THE STATE OF BIHAR	Mr.ABHAY KUMAR THAKUR	Mr.SRI SHANTANU KUMAR (APP136)
11.	CR. MISC./40696/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. MISC./48588 /2014)	1	PRADIP KUMAR SINHA vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA	Mr.SRI SATYAVARAT VERMA (APP171)
12.	CR. MISC./41291/2018 R.BAIL IPC 302,307,147 R.BAIL-1	1	MANOJ TIWARI @ MANORANJAN TIWARI vs THE STATE OF BIHAR	Mr.ARUN KUMAR PANDEY	Mr.SRI DASHRATH MEHTA (APP157) Mr.RAVINDRA KUMAR
13.	CR. MISC./41585/2018 RESTORATION(SJ) RESTORATION (SJ) IN (CR. REV./553 /2016)	1	PAPPU @ SANTOSH & ANR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.SRI INDRA KUMAR SINGH (APP174)

(AFTER THE ABOVE)

FOR HEARING

1. with	CR. APP (SJ)/2532/2017 R.I. FOR 7 YEARS (395	5	JAGLAL NUT vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.SRI ABHAY KUMAR (APP70)
2.	CR. APP (SJ)/2695/2017 R.I. FOR 5 YEARS (395 CR. APP(SJ)	3	KANHAIYA NUT vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.SRI SUJIT KUMAR SINGH (APP180)
3.	CR. APP (SJ)/1138/2016 CONVERTED FROM CR. APP IN (CR. APP (DB)/1143 /2016)	5	MD. ILIYAS @ ILIYAS vs THE STATE OF BIHAR	Mr.NAJMUL HODA	Mr.SHASHI BALA VERMA (APP137)
4. with	CR. APP (SJ)/1225/2016 R.I. FOR 10 YEARS (489	3	SUNIL KUMAR vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR Mr.ARVIND KUMAR	Mr.SRI ABHAY KUMAR (APP70)
5.	CR. APP (SJ)/1055/2016 R.I.FOR 10 YEARS (489B CR. APP(SJ)	5	AMAN KUMAR @ AMAN KUMAR CHOUDHARY vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.SRI ZEYAUL HODA (APP69)
6. with	CR. APP (SJ)/1249/2016 R.I FOR 7 YEARS (366A,	6	ANANDI KUMAR vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD Mr.NILESH KUMAR	Mr.SRI ABHAY KUMAR (APP70) Mr.SHAMBHU SHARAN SHARMA Mr.KHUSHBOO KUMARI Mr.SUDHIR KUMAR
7.	CR. APP (SJ)/87/2017 R.I FOR 7 YEARS (366A, CR. APP(SJ)	3	VIKASH KUMAR @ NITISH KUMAR vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD Mr.NILESH KUMAR Mr.MALAY KUMAR CHOUDHARY	Mr.SRI BIPIN KUMAR (APP17) Mr.SHAMBHU SHARAN SHARMA Mr.KHUSHBOO KUMARI Mr.SUDHIR KUMAR
8.	CR. APP (SJ)/23/2017 R.I. FOR 7 YEARS (307,	4	YUGAL YADAV & ORS vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.SHASHANK SHEKHAR	Mr.SRI ZEYAUL HODA (APP69)
9. with	CR. APP (SJ)/535/2017 R.I. FOR 10 YEARS (412	6	ANIL YADAV vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI ZEYAUL HODA (APP69)
10.	CR. APP (SJ)/753/2017 R.I. FOR 10 YEARS (412 CR. APP(SJ)	4	DHIRENDRA PASWAN vs THE STATE OF BIHAR	Mr.GOURANGA CHATTERJEE Mr.NILANJAN CHATTERJEE	Mr.SRI SUJIT KUMAR SINGH (APP180)

11.	CR. APP (SJ)/887/2017 R.I. FOR 7 YEARS (304B	6	GUDDU JHA @ UTTAM JHA vs THE STATE OF BIHAR	Mr.JANKI NANDAN PRASAD Mr.BRIJ NANDAD PRASAD	Mr.SRI ABHAY KUMAR (APP70)
12.	CR. APP (SJ)/1539/2017 IMPRISONMENT FOR 7 YEA	4	ANAND RAM @ PHULA RAM @ ANANT RAM vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN Mr.SONI SHRIVASTAVA Mr.RAVI BHARDWAJ	Mr.SRI BIPIN KUMAR (APP17)
13.	CR. APP (SJ)/1665/2017 R.I. FOR 10 YEARS (30	6	GARIB YADAV vs THE STATE OF BIHAR	Mr.MD. NAJMUL HODDA	Mr.SRI BIPIN KUMAR (APP17)
14. with	CR. APP (SJ)/1836/2017 R.I FOR 8 YEARS 22 NDP	4	VIKASH KUMAR SINHA vs THE STATE OF BIHAR	Smt.PREM SHEELA PANDEY Mr.PRAVIN KUMAR Mr.MD.IMTEYAZ AHMAD Mr.PRAFULL CHANDRA THAKUR Mr.RITWAJ RAMAN	Mr.SRI ABHAY KUMAR (APP70)
15.	CR. APP (SJ)/2081/2017 R.I. FOR 8 YEARS (20,2 CR. APP(SJ)	6	SUNNY KUMAR vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINHA	Mr.SRI SUJIT KUMAR SINGH (APP180)
16.	CR. APP (SJ)/2185/2017 R.I FOR 7 YEARS (304B)	4	KEDAR PRASAD vs THE STATE OF BIHAR	Mr.NILESH KUMAR	Mr.SRI BIPIN KUMAR (APP17)
17.	CR. APP (SJ)/2755/2017 R.I FOR 4 YEARS (22B N	4	MUGLE AZAM vs UNION OF INDIA THROUGH INSPECTOR GENERAL, S. S. B., FRONTIER HEAD QUARTERS, PATNA & ANR	Mr.UMESH CHANDRA VERMA	Mr.SRI BIPIN KUMAR (APP17) Mr.SHAIL KUMARI (CGC)
18. with	CR. APP (SJ)/2846/2017 R.I. FOR 7 YEARS (304B	5	BIRBAHADUR SINGH & ANR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR DUBEY	Mr.SRI SHYED ASHFAQUE AHMAD (APP64)
19.	CR. APP (SJ)/2879/2017 R.I. FOR 7 YEARS (304B CR. APP(SJ)	4	MANOJ SINGH vs THE STATE OF BIHAR	Mr.RANJAN KUMAR DUBEY	Mr.SRI BINOD BIHARI SINGH (APP87)
20.	CR. APP (SJ)/3027/2017 R.I. FOR 10 YEARS(6 PO	4	MD. WASHI @ WASHI vs THE STATE OF BIHAR	Mr.GANESH PRASAD SINGH Mr.PRABHAT KUMAR SINGH	Mr.SMT. ABHA SINGH (APP2)
21.	CR. APP (SJ)/3408/2017 R.I. FOR 5 YEARS (307	4	YOGI YADAV @ YOGENDRA YADAV vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD Mr.DEVENDRA KUMAR SINGH Mr.ABHAY KUMAR Mr.MALAY KUMAR CHOUDHARY	Mr.SRI SUJIT KUMAR SINGH (APP180) Mr.BHOLA KUMAR Mr.SATYA NARAYAN SINGH
22.	CR. APP (SJ)/43/2018 R.I. FOR 7 YEARS (304B	3	BIKASH KUMAR YADAV @ VIKASH KUMAR YADAV & ORS vs THE STATE OF BIHAR	Mr.RAJIV KUMAR SINGH Mr.KAMAL KISHORE JHA	Mr.SRI ABHAY KUMAR (APP70)
23.	CR. APP (SJ)/3062/2017 IMPRISONMENT FOR LIFE	4	RAJESH MANDAL vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINGH Mr.ASHOK KUMAR KARNA	Mr.SRI BINOD BIHARI SINGH (APP87)
24. with	CR. APP (SJ)/2466/2017 R.I FOR 10 YEARS (304B	5	AJAY RAY @ AJAJY KUMAR RAY & ORS vs THE STATE OF BIHAR	Mr.DR. RAJESH KUMAR SINGH Mr.MUKUND MOHAN JHA Mr.BIRENDRA KUMAR SINGH Mr.RAHUL KUMAR	Mr.SMT. ABHA SINGH (APP2)
25.	CR. APP (SJ)/2426/2017 R.I FOR 10 YEARS (304B CR. APP(SJ)	5	GAYAN PRAKASH vs THE STATE OF BIHAR	Mr.DR. RAJESH KUMAR SINGH Mr.MUKUND MOHAN JHA Mr.BIRENDRA KUMAR SINGH Mr.RAHUL KUMAR	Mr.SRI BIPIN KUMAR (APP17)
26. with	CR. APP (SJ)/951/2010 R.I.FOR 10 YEARS(376)-	14	MADHAV CHOUDHARY & ANR vs STATE OF BIHAR	Mr.RAJ KUMAR Mr.RAJESH KUMAR MISHRA Mr.PRAVEEN KUMAR	Mr.AJAY MISHRA (APP)
27.	CR. APP (SJ)/917/2010 R.I.FOR 10 YEARS(376)- CR. APP(SJ)	1	RANJEET KUMAR MISHRA vs STATE OF BIHAR	Mr.AMIT KUMAR Mr.RAVI RANJAN 1	Mr.S.N.PD.(APP)

28.	CR. APP (SJ)/536/2013 R.I. FOR 10 YEARS(304B	8	SHIVNATH SAHNI & ANR. vs THE STATE OF BIHAR	Mr.DR. RAJESH KUMAR SINGH Mr.RAJESH KUMAR Mr.BIRENDRA KUMAR SINGH Mr.PRAMOD KUMAR SINGH Mr.AMITABH BHARDWAJ	Mr.BIPIN KUMAR (APP) Mr.SUJIT KUMAR SINGH
29.	CR. APP (SJ)/80/2014 R.I. FOR 10 YEARS(307)	7	HASARUDDIN MIAN & ORS. vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR ALIAS SANIDH Mr.BIMAL KUMAR Mr.ANITA KUMARI SINGH Mr.SANJAY KUMAR	Mr.BIPIN KUMAR(APP)
30.	CR. APP (SJ)/83/2014 R.I. FOR 10 YEARS (376	8	PRAHLAD CHOUDHARY vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.S.A.AHMAD (APP)
31.	CR. APP (SJ)/405/2014 R.I.FOR TEN YEARS(376)	6	BHOLA TIWARY vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.S.N.PD.(APP)
32.	CR. APP (SJ)/269/2015 S.I. FOR 3 YEARS(498A)	5	UDAY PRAKASH ARYA @ UDAY PRASAD & ORS vs THE STATE OF BIHAR	Mr.ABHAY KUMAR THAKUR	Mr.S.A.AHMAD(APP)

PATNA HIGH COURT	202	Wednesday 11th July, 2018 Justice Smt. Nilu Agrawal

Wednesday the 11th July 2018
Court No. 22 (AT 10.30 A.M.)
Justice Smt. Nilu Agrawal

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS			
1.	CR. MISC./40844/2018 R.BAIL IPC 307,143,323 R.BAIL-1	1	RAJESH PASWAN vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA Mr.RASHMI BHARTI	Mr.SRI SANJAY KUMAR TIWARY (APP128)	
			FOR ADMISSION			
1.	CR. MISC./38847/2018 R.BAIL IPC 376,323,341 R.BAIL-1	1	UMESH DAS @ UMESH KUMAR DAS vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr.SRI MUKESH KUMAR SINGH (APP221)	
2.	CR. MISC./38877/2018 R.BAIL IPC 376 R.BAIL-1	1	SUNNY KUMAR PASWAN @ SANNI KUMAR PASWAN vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR	Mr.SRI RAM ANURAG SINGH (APP227)	
3.	CR. MISC./38908/2018 R. BAIL IPC 307,341,32 R.BAIL-1	1	NASRUDDIN @ NASRUDDIN MIAN vs THE STATE OF BIHAR	Mr.DR. RAJESH KUMAR SINGH Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA	Mr.SRI CHAUBEY JAWAHAR (APP158)	
4.	CR. MISC./38965/2018 R.BAIL IPC 394,411 R.BAIL-1	1	VINAY KUMAR RAI vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA	Mr.SRI AWADHESH KUMAR SINGH (APP215)	
5.	CR. MISC./38982/2018 R.BAIL IPC 302,120B,30 R.BAIL-1	1	AJAY KUMAR @ BRIND KISHORE vs THE STATE OF BIHAR	Mr.AKHILESH KUMAR	Mr.SRI SHYAM KUMAR SINGH (APP138)	
6.	CR. MISC./40875/2018 R. BAIL IPC 302,328,34 R.BAIL-1	1	AKASH KUMAR @ SHIVRAJ vs THE STATE OF BIHAR	Mr.GANESH SHARMA Mr.AJAY MUKHERJEE Mr.SUNIL PRASAD	Mr.SRI VINOD SHANKAR MODI (APP188)	
7.	CR. MISC./40877/2018 R. BAIL IPC 394 R.BAIL-1	1	RAJU YADAV vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SRI SUNIL KUMAR PANDEY (APP141)	
8.	CR. MISC./40882/2018 R.BAIL 20,22 NDPS ACT R.BAIL-1	1	HIRA YADAV @ HIRALAL YADAV vs THE STATE OF BIHAR	Mr.NIKHILESH KUMAR Mr.BINOD KUMAR SINHA	Mr.SRI JAI NARAIN THAKUR (APP184)	
9.	CR. MISC./40888/2018 R. BAIL IPC 302,201,34 R.BAIL-1	1	SIKANDARA @ SIKINDRA & ANR vs THE STATE OF BIHAR	Mr.VINOD GAUTAM Mr.BINAY KUMAR	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)	
10.	CR. MISC./40895/2018 R.BAIL IPC 307,147,148 R.BAIL-1	1	AJAY KUMAR vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.ROHIT KUMAR NO-5	Mr.SRI TAPESHWAR SHARMA (APP170)	
11.	CR. MISC./40901/2018 R. BAIL IPC 395,412,41 R.BAIL-1	1	ABASH ANSARI @ ABBAS ANSARI vs THE STATE OF BIHAR	Mr.DHRAMVEER	Mr.MD. ARIF (APP105)	
12.	CR. MISC./40903/2018 R. BAIL 20,22 NDPS ACT R.BAIL-1	1	RAHUL KUMAR SINGH @ RAHUL KUMAR vs THE STATE OF BIHAR	Mr.LOKESH KUMAR SINGH	Mr.SRI SURESH PRASAD SINGH (APP230)	
13.	CR. MISC./40911/2018 R.BAIL 20,22 NDPS ACT R.BAIL-1	1	NITIN KUMAR vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR JHA Mr.VIJAY KISHORE BHARTI	Mr.SRI HARENDRA PRASAD (APP96)	
14.	CR. MISC./40917/2018 R.BAIL IPC 302,307,341 R.BAIL-1	1	SALAMAT HUSSAIN vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SRI NARENDRA KUMAR SINGH (APP150)	
15.	CR. MISC./40918/2018 R. BAIL IPC 376 & 4,6 R.BAIL-1	1	LALAN SADA vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR Mr.UDESHYA KUMAR YADAV	Mr.SRI NIRMAL KUMAR SINHA (APP199)	
16.	CR. MISC./40928/2018 R.BAIL IPC 387,465,466 R.BAIL-1	1	SRI NARAYAN SINGH vs THE STATE OF BIHAR	Mr.MD. ANISUR RAHMAN Mr.MD. AKRAM NAIYAR	Mr.SRI MITHILESH KUMAR KHARE (APP108)	
17.	CR. MISC./40931/2018 R.BAIL IPC 392 R.BAIL-1	1	MANISH KUMAR @ MANISH YADAV vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.SRI BHARAT LAL (APP15)	
18.	CR. MISC./40940/2018 R. BAIL IPC 302,120B,3 R.BAIL-1	1	GAUTAM DAS @ GAUTAM KUMAR vs THE STATE OF BIHAR	Mr.NIRANJAN PARIHAR Mr.NAWAL KISHORE SINGH	Mr.SMT. VEENA RANI PRASADD. (APP68)	

19.	CR. MISC./40942/2018 R.BAIL IPC 363,366A R.BAIL-1	1	AMAR MAHTO vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.SAMIR KUMAR BHARTI	Mr.SRI ATAUR RAHMAN (APP191)
20.	CR. MISC./40944/2018 R.BAIL IPC 356,379,411 R.BAIL-1	1	SONU KUMAR vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA	Mr.SRI NAND KUMAR (APP154)
21.	CR. MISC./40952/2018 R.BAIL IPC 376,504,341 R.BAIL-1	1	BULU KUMAR JHA @ BULLU KUMAR JHA @ GURU PRAKASH vs THE STATE OF BIHAR	Mr.MADHUSUDAN KUMAR	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
22.	CR. MISC./40953/2018 R.BAIL IPC 307,341,323 R.BAIL-1	1	SHIVANAND MUKHIYA & ANR vs THE STATE OF BIHAR	Mr.RAJESH RANJAN	Mr.SIR PRAMOD KUMAR PANDEY (APP120)
23.	CR. MISC./40954/2018 R.BAIL IPC 376,420 R.BAIL-1	1	RAJU ANSARI @ RAJIK ANSARI @ RAJIK ANS. vs THE STATE OF BIHAR	Mr.MD. NURUL HODA	Mr.SRI ANISH CHANDRA (APP183)
24.	CR. MISC./40958/2018 R.BAIL IPC 147,148,149 R.BAIL-1	1	CHHATTHU SHARMA @ CHATHU SHARMA vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.SRI NAGENDRA PRASAD (APP169)
25.	CR. MISC./40964/2018 R. BAIL IPC 302,34 R.BAIL-1	1	BAMBAM YADAV vs THE STATE OF BIHAR	Mr.VIVEKANAND VIVEK	Mr.DR. RABINDRA KUMAR (APP206)
26.	CR. MISC./40967/2018 R. BAIL IPC 307,341,32 R.BAIL-1	1	PRAKASH YADAV vs THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH Mr.SHANTI BHUSHAN SINGH	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
27.	CR. MISC./40970/2018 R. BAIL IPC 307,341,32 R.BAIL-1	1	JAIKARAN RAI vs THE STATE OF BIHAR	Mr.MADHAV JHA Mr.RAMAKANT YADAV Mr.RAKESH KUMAR NO.1	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
28.	CR. MISC./40978/2018 R.BAIL IPC 354B,379,50 R.BAIL-1	1	NISHANT KUMAR vs THE STATE OF BIHAR	Mr.JAY PRAKASH SHARMA Mr.JITENDRA KUMAR	Mr.SRI NITYANAND TIWARY (APP41) Mr.AWADHESH KUMAR Mr.ASHIT RANJAN
29.	CR. MISC./40981/2018 R.BAIL IPC 399,402,414 R.BAIL-1	1	RAJ KISHORE SINGH vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.MD. NAZIR ANSARI (APP106)
30.	CR. MISC./40984/2018 R.BAIL IPC 399,402 & 2 R.BAIL-1	1	SAJAN SINGH vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.SRI ABHAY KUMAR - 1 (APP186)
31.	CR. MISC./40985/2018 R. BAIL 3 R.P.(U.P.) A R.BAIL-1	1	RAMBALAK PRASAD vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.SRI INDRA KUMAR SINGH (APP174)
32.	CR. MISC./40989/2018 R.BAIL IPC 379,411,414 R.BAIL-1	1	DEEPAK KUMAR MISHRA vs THE STATE OF BIHAR	Smt.PREM SHEELA PANDEY Mr.KUNDAN RATHORE @ KUNDAN KUMAR	Mr.SRI SAKIR AHMAD (APP195)
33.	CR. MISC./40990/2018 R. BAIL IPC 394 R.BAIL-1	1	SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.NIKUNJ SHEKHAR Mr.SHRAWAN KUMAR SINGH	Mr.DR. KUMAR UDAY PRATAP (APP238)
34.	CR. MISC./40991/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	1	AMBICA SINGH vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.SRI IFTEKHAR MAHMOOD (APP202)
35.	CR. MISC./40993/2018 R.BAIL IPC 302,307,147 R.BAIL-1	1	VENKAT SINGH @ VENKATESH KUMAR @ VENKATWA@ VANKETESH SINGH vs THE STATE OF BIHAR	Mr.RAJESH RANJAN Mr.PANKAJ KUMAR SINHA Mr.DHARMENDRA KUMAR PASWAN	Mr.SRI MUKESH KUMAR SINGH (APP221)
36.	CR. MISC./40997/2018 R.BAIL IPC 376 & 4/6 P R.BAIL-1	1	BASANT KUMAR JHA vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
37.	CR. MISC./41039/2018 R.BAIL IPC 341,323,379 R.BAIL-1	1	MANOJ PASWAN vs THE STATE OF BIHAR	Mr.SANJAY KR. SINHA	Mr.SRI PRANAV KUMAR (APP207)
38.	CR. MISC./41043/2018 R. BAIL 25(1-B)A,26,35 R.BAIL-1	1	MD. IRSHAD & ANR vs THE STATE OF BIHAR	Mr.MD. NURUL HODA	Mr.SRI ASHOK KUMAR (APP220)
39.	CR. MISC./41046/2018 R. BAIL IPC 304B,120B R.BAIL-1	1	MD. ASFAR vs THE STATE OF BIHAR	Mr.MD. NURUL HODA	Mr.SRI SATYA NAND SHUKLA (APP130)
40.	CR. MISC./41055/2018 R. BAIL IPC 395 R.BAIL-1	1	BIKRAM PASWAN @ BIKASH PASWAN @ BIKASH KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.PRAMENDRA KUMAR SINGH	Mr.SRI CHAUBEY JAWAHAR (APP158)

41.	CR. MISC./41060/2018 R.BAIL IPC 401 R.BAIL-1	1	RAHUL KUMAR @ BOKA @ RAHUL KUMAR BOKA vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.SRI RAM ANURAG SINGH (APP227)
42.	CR. MISC./41061/2018 R. BAIL IPC 394,34 R.BAIL-1	1	SHAMBHU RAVI DAS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.SRI BHARAT LAL (APP15)
43.	CR. MISC./41062/2018 R. BAIL IPC 302,328,34 R.BAIL-1	1	GIRJESH SINGH vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SHARMA Mr.VIJAY KUMAR VIMAL	Mr.SRI ANANT KUMAR (APP237)
44.	CR. MISC./41071/2018 R. BAIL IPC 363,366,36 R.BAIL-1	1	THAKAI MANJHI @ KATAI MANJHI vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR Mr.SUBODH KUMAR	Mr.SRI MUKESHWAR DAYAL (APP37)
45.	CR. MISC./41402/2018 R. BAIL IPC 392 R.BAIL-1	1	RUPESH KUMAR vs THE STATE OF BIHAR	Mr.KUMAR DHIRENDRA PRATAP SINGH Mr.NIRAJ KUMAR Mr.SATYENDRA PRASAD SINGH	Mr.SRI HARENDRA PRASAD (APP96)
46.	CR. MISC./41407/2018 R. BAIL IPC 399,402,41 R.BAIL-1	1	RAM BAHADUR KUMAR vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.SRI SHYAM BIHARI SINGH (APP173)
47.	CR. MISC./41412/2018 R. BAIL IPC 399,402,41 R.BAIL-1	1	VIKRAM KUMAR @ PUTTI @ DEVA vs THE STATE OF BIHAR	Mr.VASANT VIKAS Mr.PRIYANK DEEPAK Mr.AMIT KUMAR SINGH	Mr.SRI ATAUR RAHMAN (APP191)
48.	CR. MISC./41420/2018 R. BAIL IPC 307,147,14 R.BAIL-1	1	SUNIL RAI @ SUNIL KUMAR vs THE STATE OF BIHAR	Mr.ANIL KUMAR	Mr.SRI AJAY KUMAR-1 (APP6)
49.	CR. MISC./41421/2018 R. BAIL IPC 392 R.BAIL-1	1	MD. FIROZ vs THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA	Mr.SRI RAM NARESH RAY (APP212)
50.	CR. MISC./41423/2018 R.BAIL IPC 366A,34 R.BAIL-1	1	MD. SABA ANWAR @ SABBU vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR Mr.NIRANJAN KUMAR	Mr.SRI BHARAT LAL (APP15)
51.	CR. MISC./41427/2018 R. BAIL IPC 395 R.BAIL-1	1	SANJAY PASWAN & ANR vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR SINHA	Mr.SMT RENU KUMARI (APP160)
52.	CR. MISC./41430/2018 R. BAIL IPC 363,366A,3 R.BAIL-1	1	CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.MADHURENDRA KUMAR Mr.AVINASH	Mr.SRI BISHESHWAR RAM (APP18)
53.	CR. MISC./41432/2018 R. BAIL IPC 420,467,46 R.BAIL-1	1	BABITA KUMARI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.SRI BHANU PRATAP SINGH (APP14)
54.	CR. MISC./41435/2018 R. BAIL IPC 302,201,12 R.BAIL-1	1	HARI LAL SHARMA vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD SINGH	Mr.SRI RAJENDRA NATH JHA (APP46)
55.	CR. MISC./41438/2018 R. BAIL IPC 366A,34 R.BAIL-1	1	DHIRAJ KUMAR vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.SRI TARUN PRASAD MANDAL (APP204)
56.	CR. MISC./41441/2018 R. BAIL IPC 302,120B,3 R.BAIL-1	1	DHARAM DAS & ORS vs THE STATE OF BIHAR	Mr.ALOK KUMAR SINHA	Mr.MD. ANSARUL HAQUE (APP159)
57.	CR. MISC./41442/2018 R. BAIL IPC 384,385,38 R.BAIL-1	1	AASHISH YADAV vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.KALPNA KUSUM	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226)
58.	CR. MISC./41447/2018 R.BAIL IPC 302,120B,43 R.BAIL-1	1	RAHIM HUSSAIN vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY Mr.RINKI KUMARI Mr.SANDEEP KUMAR	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)
59.	CR. MISC./41448/2018 R. BAIL IPC 341,323,37 R.BAIL-1	1	RAM CHANDRA SAHANI @ RAM CHANDAR SAHANI vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.RAMASHANKAR SINGH	Mr.SRI PRADEEP NARAIN KUMAR (APP205)
60.	CR. MISC./41453/2018 R. BAIL IPC 392 R.BAIL-1	1	JAGNATH SAHANI @ JAGAN NATH SAHANI vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.SMT. PUSHPA SINHA (APP121)
61.	CR. MISC./41455/2018 R. BAIL IPC 392,411,12 R.BAIL-1	1	BIKRAM PASWAN vs THE STATE OF BIHAR	Smt.ANITA KUMARI SINGH Mr.AVNISH KUMAR SINGH	Mr.SMT. REENA SINHA (APP163)
62.	CR. MISC./41458/2018 R. BAIL IPC 307,147,14 R.BAIL-1	1	TUFANI CHAUDHARY & ANR vs THE STATE OF BIHAR	Mr.ANAND KISHORE CHOUDHARY	Mr.SRI RAM BACHAN SINGH (APP189)
63.	CR. MISC./41460/2018 R. BAIL IPC 302,34 & 2 R.BAIL-1	1	PINTU RAI vs THE STATE OF BIHAR	Mr.RAJESH SHANKAR SINHA	Mr.SRI BHARAT LAL (APP15)

64.	CR. MISC./41462/2018 R. BAIL IPC 414 R.BAIL-1	1	BHARAT PRASAD @ BHARAT PASWAN vs THE STATE OF BIHAR	Smt.RINA SINHA Mr.NIL KANAK LATA	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
65.	CR. MISC./41466/2018 R. BAIL IPC 399,402 & R.BAIL-1	1	SHEKHAR KUMAR @ SHEKHAR KR. YADAV @ SHEKHAR KU. YADAV vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.SRI PRANAV KUMAR (APP207)
66.	CR. MISC./41467/2018 R. BAIL IPC 302,201 & R.BAIL-1	1	RAHUL SINGH @ RAHUL KUMAR SINGH vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH Mr.HARIWANSH	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
67.	CR. MISC./41472/2018 R. BAIL IPC 341,323,36 R.BAIL-1	1	DILIP BHAGAT & ANR vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.SRI SATYA NAND SHUKLA (APP130)
68.	CR. MISC./41474/2018 R.BAIL 20 NDPS ACT R.BAIL-1	1	MINTU KUMAR YADAV vs THE STATE OF BIHAR	Mr.ANISH KUMAR	Mr.SMT. ASHA KUMARI (APP197)
69.	CR. MISC./41475/2018 R. BAIL IPC 307,341,32 R.BAIL-1	1	ROHIT KUMAR vs THE STATE OF BIHAR	Mr.HARE KRISHNA PRASAD	Mr.SRI ABHAY KUMAR ROY (APP229)
70.	CR. MISC./41480/2018 R. BAIL IPC 302,34 R.BAIL-1	1	SRIPATI DEVI & ORS vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.DR. AJEET KUMAR (APP94)
71.	CR. MISC./41490/2018 R. BAIL IPC 302,307,14 R.BAIL-1	1	BRAJESH YADAV & ANR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINGH Mr.MUKUL JEE	Mr.SRI IFTEKHAR MAHMOOD (APP202)
72.	CR. MISC./41499/2018 R.BAIL IPC 147,148,149 R.BAIL-1	1	NITESHWAR KUNWAR vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.SRI RAJESH KUMAR (APP48)
73.	CR. MISC./41503/2018 R. BAIL IPC 364A,34 R.BAIL-1	1	SANTOSH KUMAR MANDAL vs THE STATE OF BIHAR	Mr.AJAY KUMAR JHA	Mr.SRI DINESH SINGH (APP21)
74.	CR. MISC./41504/2018 R. BAIL IPC 379,392,41 R.BAIL-1	1	RUDAL KUMAR SINGH @ PRABHAKAR KUMAR vs THE STATE OF BIHAR	Mr.PARMANAND PD. NR. SAHI Mr.BIRENDRA KUMAR TIWARY Mr.RAJESH KUMAR	Mr.SRI BINOD KUMAR (APP16)
75.	CR. MISC./41510/2018 R. BAIL IPC 392 R.BAIL-1	1	RISI KUMAR @ RISHI KUMAR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH	Mr.SRI AMITESH KUMAR (APP8)
76.	CR. MISC./41513/2018 R.BAIL IPC 304B,34 & 3 R.BAIL-1	1	BINOD YADAV vs THE STATE OF BIHAR	Mr.AJAY KUMAR Mr.MANISH KUMAR Mr.MD. ZIAUL QUAMAR	Mr.SRI DINESH SINGH (APP21)
77.	CR. MISC./41515/2018 R. BAIL IPC 376 R.BAIL-1	1	SONU MANDAL @ SUMAN MANDAL @ SONU KUMAR MANDAL vs THE STATE OF BIHAR	Mr.SHIWESH CHANDRA MISHRA	Mr.SRI ABHAY KUMAR - 1 (APP186)
78.	CR. MISC./41517/2018 R. BAIL IPC 302,201,34 R.BAIL-1	1	UDAY MANDAL vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA Mr.MIRTYUNJAY KUMAR MISHRA	Mr.SRI LAKSHMI KANT SHARMA (APP31)
79.	CR. MISC./41520/2018 R. BAIL IPC 307,147,14 R.BAIL-1	1	PANKAJ KUMAR YADAV @ PANKAJ YADAV vs THE STATE OF BIHAR	Mr.MUKESH KUMAR Mr.BIJAY KUMAR PANDEY	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
80.	CR. MISC./41523/2018 R.BAIL IPC 356,379,411 R.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	Mr.ASHUTOSH KUMAR	Mr.SMT. ANITA KUMARI SINGH (APP161)
81.	CR. MISC./41527/2018 R. BAIL IPC 420,406 & R.BAIL-1	1	SUBASH BIND @ SUBHASH BIND vs STATE OF BIHAR & ANR	Mr.JITENDRA PRASAD SINGH	Mr.SRI PANCHANAND PANDIT (APP115)
82.	CR. MISC./41529/2018 R. BAIL IPC 307,341,32 R.BAIL-1	1	MD. ADIL vs THE STATE OF BIHAR	Mr.CHOUDHARY SHYAM NANDAN Mr.KRISHNA KUMAR YADAV	Mr.SRI YOGENDRA KUMAR (APP200)
83.	CR. MISC./41536/2018 R. BAIL IPC 341,363,36 R.BAIL-1	1	SANJAY KUMAR vs THE STATE OF BIHAR	Mr.BISHWESHWAR RAM	Mr.SRI MUKESHWAR DAYAL (APP37)
84.	CR. MISC./41545/2018 R.BAIL IPC 307,393 & 2 R.BAIL-1	1	PAPPU RAI @ PAPPU KUMAR vs THE STATE OF BIHAR	Mr.AKHAURI KAMAL KISHORE SAHAY	Mr.SRI ATUL CHANDRA (APP12)
85.	CR. MISC./41548/2018 R. BAIL IPC 366A,363,3 R.BAIL-1	1	MANISH RAY vs THE STATE OF BIHAR	Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR	Mr.SRI PARMANAND KUMAR (APP244)
86.	CR. MISC./41549/2018 R.BAIL IPC 307,147,148 R.BAIL-1	1	MD. SULEMAN vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.SRI SANJAY KUMAR SHARMA (APP236)

87.	CR. MISC./41551/2018 R.BAIL IPC 302,201,34 R.BAIL-1	1	KUMARI DEVI vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.JITENDRA KUMAR BHARTI Mr.ROHIT KUMAR NO-5	Mr.SRI LALAN KUMAR (APP224)
88.	CR. MISC./41552/2018 R. BAIL IPC 307,341,32 R.BAIL-1	1	HEERA SHARMA vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA	Mr.SRI DINESH SINGH (APP21)
89.	CR. MISC./41556/2018 R. BAIL IPC 363,366,37 R.BAIL-1	1	ASHOK YADAV vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARY	Mr.MD. ANSARUL HAQUE (APP159)
90.	CR. MISC./41557/2018 R.BAIL IPC 401,413,420 R.BAIL-1	1	GAURAV KUMAR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR TEWARY	Mr.SMT RENU KUMARI (APP160)
91.	CR. MISC./41560/2018 R.BAIL IPC 392 R.BAIL-1	1	DHANANJAY YADAV vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.ASHOK KUMAR	Mr.SMT INDU KUMARI SRIVASTAVA (APP23)
92.	CR. MISC./41566/2018 R. BAIL IPC 307,341,32 R.BAIL-1	1	BINAY KUMAR vs THE STATE OF BIHAR	Mr.RAMADHAR SHEKHAR	Mr.SRI AKBAR ALI (APP7)
93.	CR. MISC./41572/2018 R. BAIL 27 NDPS ACT R.BAIL-1	1	MD. ISLAM vs THE STATE OF BIHAR	Mr.SAMIR KUMAR Mr.SAURAVH SINGH Mr.ABHIMANYU DEO	Mr.SRI LAKSHMI KANT SHARMA (APP31)

(AT 2:15 P.M.)

TIEDUP MATTERS

TO BE MENTIONED

1.	CR. MISC./37966/2018 R. BAIL IPC 302,34 & 2 R.BAIL-1	3	RAJENDRA PASWAN vs THE STATE OF BIHAR	Mr.NEERAD PARASHAR Mr.VISHAL VIKRAM RANA Mr.KRITI SINGH Mr.KUMAR NIKHIL	Mr.SRI AHTASH ALI KHAN (APP4)

FOR ORDERS

1.	CR. MISC./28818/2018 R. BAIL IPC 376,313,50 R.BAIL-1	3	PRAMOD SHAH vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR GIRI	Mr.SRI SUNIL KUMAR PANDEY (APP141)

FOR ADMISSION

1.	CR. MISC./54036/2016 C.BAIL C.BAIL	15	RAUSHAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR SINHA Mr.NAVIN KUMAR SINHA Mr.UJJAWAL KUMAR SINGH	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226) Mr.JAI VARDHAN NARAYAN Mr.SARVENDRA KUMAR VERMA Mr.MURLI DHAR (APP) Mr.UJJAWAL KUMAR SINGH
2.	CR. MISC./24941/2018 R.BAIL IPC 302,34 R.BAIL-1	5	MISHRI RAVIDAS @ MASHRI RAVIDASS vs THE STATE OF BIHAR	Mr.SHASHI CHANDRA PANDEY Mr.ANIRUDH KUMAR	Mr.SRI PARMESHWAR MEHTA (APP42) Mr.SHYAMAL PRAKASH
3.	CR. MISC./25273/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	4	AJAY NAYAK @ AJAY KUMAR NAYAK vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR	Mr.SRI ABHAY KUMAR - 1 (APP186) Mr.MANISH KUMAR NO 13 Mr.JITENDRA KUMAR BHARTI Mr.ROHIT KUMAR NO -5
4.	CR. MISC./28461/2018 R. BAIL IPC 302,34 & 2 R.BAIL-1	4	RAM VIAJY SINGH @ RAM VIJAY KUMAR vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SRI DILIP KUMAR (APP19)
5.	CR. MISC./30499/2018 R. BAIL IPC 302,34 & 2 R.BAIL-1	3	BIKASH KUMAR @ BIKASH SAHNI vs THE STATE OF BIHAR	Mr.SURYA NARAYAN YADAV Mr.MD. SHAMIMUL HODA	Mr.SRI SHYAM BIHARI SINGH (APP173)
6.	CR. MISC./30999/2018 R.BAIL IPC 489(B),489(R.BAIL-1	3	CHANDRA PRAKASH SHUKLA vs THE STATE OF BIHAR	Mr.RATANAKAR JHA	Mr.SRI JAI NARAIN THAKUR (APP184)
7.	CR. MISC./31655/2018 R. BAIL IPC 302,201,34 R.BAIL-1	3	SADDAM HUSSAIN vs THE STATE OF BIHAR	Mr.GAJENDRA KUMAR SINGH Mr.RAJIV KUMAR Mr.VANDANA SINGH	Mr.SRI NARENDRA KUMAR SINGH (APP150)
8.	CR. MISC./33225/2018 R.BAIL IPC 302,34 R.BAIL-1	1	RANJAN KUMAR vs THE STATE OF BIHAR	Mr.RAJ BANSH DUBEY Mr.PRAMOD KUMAR	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
9.	CR. MISC./33668/2018 R.BAIL IPC 302,201,34 R.BAIL-1	3	DHARMENDRA MAHATO @ DARMANDAR MAHTO vs THE STATE OF BIHAR	Mr.LOKESH KUMAR SINGH	Mr.SRI INDRA KUMAR SINGH (APP174)
10.	CR. MISC./35168/2018 R.BAIL IPC 302,307,147 R.BAIL-1	3	DINESH SAHNI vs THE STATE OF BIHAR	Mr.RAVI RANJAN	Mr.SRI ATUL CHANDRA (APP12)

11.	CR. MISC./36863/2018 R. BAIL IPC 147,149,32 R.BAIL-1	3	MANOJ KUMAR SINGH @ MANOJ SINGH vs THE STATE OF BIHAR	Mrs.RAJANI KUMARI Mr.VIJAY KUMAR	Mr.SRI RAJBALLABH SINGH (APP122)
12.	CR. MISC./39036/2018 R.BAIL IPC 302,147,148 R.BAIL-1	3	PAPPU YADAV vs THE STATE OF BIHAR	Mr.INDRAJIT KUMAR	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
13.	CR. MISC./40335/2018 R. BAIL IPC 302,120B,3 R.BAIL-1	1	MANOJ KUMAR SINGH @ MANOJ SINGH vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.SRI ANANT KUMAR (APP237) Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA Mr.KSHEM SHARMA
14.	CR. MISC./40403/2018 C. BAIL C.BAIL	1	THE STATE OF BIHAR vs HARI SAHANI	Mr.ABHIMANYU SHARMA	
15.	CR. MISC./40971/2018 R. BAIL IPC 302,307,14 R.BAIL-1	1	PAPPU YADAV vs THE STATE OF BIHAR	Mr.ARUN KUMAR PANDEY	Mr.SRI NAVIN KUMAR PANDEY (APP112)
16.	CR. MISC./41166/2018 R.BAIL IPC 387,34 & 17 R.BAIL-1	1	RAVINDRA YADAV @ PRATEEK JEE vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SRI SUNIL KUMAR PANDEY (APP141)
17.	CR. MISC./41478/2018 R.BAIL IPC 114,290,370 R.BAIL-1	1	SUNIL KUMAR GUPTA @ SUNIL KUMAR SAH @ SUNIL KUMAR vs THE STATE OF BIHAR	Smt.RINA SINHA	Mr.SRI PARMESHWAR MEHTA (APP42)
18.	CR. MISC./41612/2018 R. BAIL IPC 304B,34 R.BAIL-1	1	AJEET KUMAR vs THE STATE OF BIHAR	Mr.LOVEKUSH KUMAR	Mr.SRI MANISH KUMAR 2 (APP33)

Notice : Hon'ble Judge may again take up leftover cases of 10.30 A.M. after Tied-up cases.

Notice : Cases U/H for Admission listed at 2.15 P.M. before this Honble Court will be taken up in the following manner:
MONDAY- Advertisement/ Selection/Appointment/ Probation/Compassionate Appointment/ Engagement/Re-employment.
TUESDAY - Termination/Removal/Compulsory Retirement/Punishment with or without departmental proceeding.
THURSDAY - Transfer/Deputation/ Repatriation/Leave/Suspension/Increment/Efficiency Bar/Date of birth/ Seniority/Department examination/Regularization.
FRIDAY- Absorption/Continuity/Resignation/VRS/ Quarter allotment/ Retention/Salary/Pay fixation/Reservation/Allowance/Reimbursement/Promotion/Reversion/ACR/Others.

Wednesday the 11th July 2018

Court No. 24 (AT 10.30 A.M.)

Mr. Justice Sudhir Singh

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			FOR ORDERS		
1.	CR. MISC./18899/2018 A.BAIL IPC 498A A.BAIL NOT TODAY	6	SHATRUDHAN PRASAD RAY @ SHATRUHAN PRASAD RAY vs STATE OF BIHAR & ANR	Mr.NACHIKETA JHA	Mr.MD. ASHLAM ANSARI (APP241) Mr.RAJEEV RANJAN Mr.BELA SINGH
2.	CR. MISC./34380/2018 A. BAIL 47A EXCISE ACT A.BAIL	3	RAMKISHUN RAM @ RAMKRISHNA RAM vs THE STATE OF BIHAR	Mr.SANJEEV VERMA	Mr.SRI SANJAY KUMAR SINGH (APP193)
3.	CR. MISC./40856/2018 A BAIL 37D,38 EXCISE A A.BAIL	1	RAM EKBAL PASWAN vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA	Mr.SRI TARUN PRASAD MANDAL (APP204)
4.	CR. MISC./41007/2018 A. BAIL IPC 498A & 3/4 A.BAIL	1	UMESH PASWAN & ORS vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SHARMA	Mr.SRI AJAY KUMAR JHA (APP243)
			FOR ORDERS (ON OFFICE NOTES)		
1.	CR. MISC./34873/2015 A.BAIL IPC 498A/307/34 A.BAIL NOT TODAY	7	NAIN SINGH & ANR. vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.KUNDAN KUMAR	Mr.PARMESHWAR MEHTA (APP)
2.	CR. MISC./29217/2017 A.BAIL IPC 498A,307,34 A.BAIL NOT TODAY	6	DHANANJAY SINGH & ORS vs STATE OF BIHAR & ANR	Mr.BRAJESH KUMAR Mr.RAGHWENDRA PRATAP SINGH	Mr.SRI GAURI SHANKAR GUPTA (APP95)
3.	CR. MISC./4622/2018 A.BAIL IPC 498A,494,32 A.BAIL	5	ARUN KUMAR vs THE STATE OF BIHAR	Mr.RAMA KANT SINGH	Mr.SRI UMESHNAND PANDIT (APP187)
			FOR ADMISSION		
1.	CR. MISC./33251/2018 A.BAIL 30A EXCISE ACT A.BAIL	4	RAJESH KUMAR vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI TARUN PRASAD MANDAL (APP204)
2.	CR. MISC./36053/2018 A.BAIL 30A,38(II) EXCI A.BAIL	3	BINU KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR	Mr.DR. AJEET KUMAR (APP94)
3.	CR. MISC./36854/2018 A.BAIL IPC 272,273 & 3 A.BAIL	3	RANJEET DAS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.KUSUM RANI Mr.BHAVESH KUMAR SAH	Mr.SMT. REENA SINHA (APP163)
4.	CR. MISC./36884/2018 A.BAIL IPC 272,273,414 A.BAIL	3	DIPAK KUMAR CHOUDHARY vs THE STATE OF BIHAR	Mr.RATANAKAR JHA	Mr.SRI S. EHTESHAMUDDIN (APP56)
5.	CR. MISC./37520/2018 A.BAIL 30A,38(1)(2) EX A.BAIL	3	MUNNA PASWAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)
6.	CR. MISC./38246/2018 A. BAIL 30A,38(1),41(1 A.BAIL	1	SHATRUGHAN YADAV vs THE STATE OF BIHAR	Mr.BIDHAN CHANDRA JHA Mr.KRISHNA KUMAR	Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79)
7.	CR. MISC./38320/2018 A.BAIL IPC 272,273,34 A.BAIL	1	LAL PRASAD KUSHWAHA @ RADHA MOHAN KUSHWAHA vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND Mr.KUNDAN RATHORE @ KUNDAN KUMAR	Mr.MD. ASHLAM ANSARI (APP241)
8.	CR. MISC./38322/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	SRINIVAS KUNWAR vs THE STATE OF BIHAR	Mr.AJIT KUMAR	Mr.SRI AWADHESH KUMAR SINGH (APP215)

9.	CR. MISC./38327/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	DHURENDRA SHAW @ DURENDAR SAH @ DHURANDHAR SAH @ DHURENDRA SAH vs THE STATE OF BIHAR	Mr.SATYA PRAKASH Mr.BIDHAN CHANDRA	Mr.SMT. MADHURI LATA (APP103)
10.	CR. MISC./38330/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	NITIN KUMAR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR	Mr.DR. KUMAR UDAY PRATAP (APP238)
11.	CR. MISC./38334/2018 A.BAIL IPC 30,35,36,37 A.BAIL	1	SANJAY MAHTO vs THE STATE OF BIHAR	Mr.DILIP KUMAR ROY	Mr.SRI SURENDRA PRASAD SINGH (APP143)
12.	CR. MISC./38346/2018 A.BAIL IPC 420,308,34 A.BAIL	1	BIRENDRA RAY & ANR vs THE STATE OF BIHAR	Mr.NARESH PRASAD	Mr.SRI AMITESH KUMAR (APP8)
13.	CR. MISC./38369/2018 A. BAIL IPC 147,448,34 A.BAIL	1	BIRU RAM & ORS vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA Mr.RAJESH ROY Mr.DHANANJAY KUMAR	Mr.DR. INDIWAR KUMARI (APP22)
14.	CR. MISC./38378/2018 A. BAIL IPC 272,273 & A.BAIL	1	DHARMENDRA RAM vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINHA	Mr.SMT. GULNAR BEGAM (APP162)
15.	CR. MISC./38381/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	GIDIK BIN vs THE STATE OF BIHAR	Mr.ARUN KUMAR GUPTA	Mr.SRI S. EHTESHAMUDDIN (APP56)
16.	CR. MISC./38383/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	RADHEY SHYAM GUPTA & ANR vs THE STATE OF BIHAR	Mr.MRITUNJAY PRASAD SINGH	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
17.	CR. MISC./38405/2018 A.BAIL IPC 47A EXCISE A.BAIL	1	RAMESHWAR RAI @ SADHU RAI vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.SMT. NIRMALA KUMARI (APP167)
18.	CR. MISC./38432/2018 A.BAIL IPC 308,272,273 A.BAIL	1	PRAMOD YADAV vs THE STATE OF BIHAR	Mr.RAMADHAR SHEKHAR	Mr.SRI AMRENDRA PRASAD (APP77)
19.	CR. MISC./38437/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	LAXMAN RAI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR	Mr.SRI NAND KISHORE PD (APP38)
20.	CR. MISC./38438/2018 A.BAIL 30A,37C EXCISE A.BAIL	1	AKHILESH SINGH vs THE STATE OF BIHAR	Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR	Mr.SRI MANISH KUMAR 2 (APP33)
21.	CR. MISC./38444/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	BAILLOON @ BALOON @ BIRENDRA YADAV vs THE STATE OF BIHAR	Mr.SUSHANT PRAVEER Mr.YOGESH KUMAR	Mr.SRI RAM BILASH ROY RAMAN (APP49)
22.	CR. MISC./38465/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	LURAK YADAV vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
23.	CR. MISC./38483/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	PONGWA vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.SRI YOGENDRA KUMAR (APP200)
24.	CR. MISC./38497/2018 A.BAIL 25(1-B)A,26,35 A.BAIL	1	VISHAL KUMAR & ANR vs THE STATE OF BIHAR	Mr.ABHINAY RAJ Mr.ANUKUL RAJ	Mr.SMT. RENUKA RATNAKAR (APP125)
25.	CR. MISC./38515/2018 A. BAIL 30A,32(2),38 E A.BAIL	1	MRITYUNJAY SAH @ MIRTUNJAY KUMAR vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.SRI AJAY KUMAR JHA (APP243)
26.	CR. MISC./38536/2018 A. BAIL 38(1)(2) EXCIS A.BAIL	1	GOLU SHARMA @ RATAN SHARMA vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR TIWARY	Mr.SRI LAKSHMI KANT SHARMA (APP31)
27.	CR. MISC./38538/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	RENU DEVI vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
28.	CR. MISC./38561/2018 A. BAIL 30,36,38,40,47 A.BAIL	1	RANJEET RAI @ RANJEET KUMAR @ KOIRA vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.SRI INDRA KUMAR SINGH (APP174)
29.	CR. MISC./38562/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	RABINDRA NAT & ORS vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINHA	Mr.SRI DASHRATH MEHTA (APP157)
30.	CR. MISC./38573/2018 A. BAIL IPC 307,147,14 A.BAIL	1	PRABHAKAR SINGH & ANR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SRI MANISH KUMAR 2 (APP33)
31.	CR. MISC./38588/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	MADAN HANSDA vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.SRI MATLOOB RAB (APP34)

32.	CR. MISC./38590/2018 A.BAIL IPC 379,414,34 A.BAIL	1	MANOJ MAHTO @ MANOJ KUMAR & ANR vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
33.	CR. MISC./38599/2018 A. BAIL 30A,37B,38 EXC A.BAIL	1	MD. HASIB ALAM vs THE STATE OF BIHAR	Dr.LEELAWATI KUMARI	Mr.DR. RABINDRA KUMAR (APP206)
34.	CR. MISC./38602/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	RAJESH GUPTA vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY	Mr.SRI RAJKISHORE SINGH (APP172) Mr.CHHAYA MISHRA (CGC)
35.	CR. MISC./38628/2018 A. BAIL IPC 272,273,34 A.BAIL	1	RAJU SAH & ANR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SRI SHYAM BIHARI SINGH (APP173)
36.	CR. MISC./38633/2018 A.BAIL 30A,30D EXCISE A.BAIL	1	RANJEET RAY vs THE STATE OF BIHAR	Mr.ANISH KUMAR	Mr.MD. SUFIYAN (APP107)
37.	CR. MISC./38634/2018 A.BAIL IPC 307,143,144 A.BAIL	1	MANOJ KUMAR GUPTA & ORS vs THE STATE OF BIHAR	Mr.JAVED ASLAM Mr.KHAWAJ HASAN KHAN	Mr.SRI ARBIND KUMAR PANDEY (APP84)
38.	CR. MISC./38642/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	MUKESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR SINGH	Mr.SRI AJIT KUMAR (APP73)
39.	CR. MISC./38651/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	DHARMENDRA KUMAR @ DHARMENDRA KUMAR SINGH vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SMT. SAHIN BEGAM (APP134)
40.	CR. MISC./38659/2018 A.BAIL IPC 30A,35A EXC A.BAIL	1	KAUSHAL SINGH @ KAUSHAL KISHORE SINGH vs THE STATE OF BIHAR	Mr.SUBODH PRASAD Mr.MADHU PRASAD @ MADHUBALA VERMA	Mr.SRI PREM KUMAR JHA (APP43)
41.	CR. MISC./38662/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	UPENDRA CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.SRI SURENDRA KUMAR (APP190)
42.	CR. MISC./38665/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	BANTI SINGH & ANR vs THE STATE OF BIHAR	Mr.ASHUTOSH KUMAR	Mr.SRI PARMANAND PRASAD (APP116)
43.	CR. MISC./38668/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	DHANJI BIND @ DHANJI KUMAR vs THE STATE OF BIHAR	Mr.ARUN KUMAR PANDEY	Mr.SRI RAJBALLABH SINGH (APP122)
44.	CR. MISC./38669/2018 A.BAIL IPC 30A,B EXCIS A.BAIL	1	ABDHESH KUMAR @ AWADHESH RAY vs THE STATE OF BIHAR	Mr.RANA VIKRAM SINGH	Mr.SRI MANISH KUMAR 2 (APP33)
45.	CR. MISC./38673/2018 A.BAIL IPC 30A,37C EXC A.BAIL	1	BIMLESH CHOUDHARY vs THE STATE OF BIHAR	Mr.ASHOK KUMAR PANDEY	Mr.SRI RAM BILASH ROY RAMAN (APP49)
46.	CR. MISC./38675/2018 A.BAIL IPC 30A,36 EXCI A.BAIL	1	RAJNISH KUMAR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH NO-10	Mr.SRI DINESH SINGH (APP21)
47.	CR. MISC./38677/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	SIKANDAR YADAV & ANR vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.SRI AKSHAY LAL PANDIT (APP75)
48.	CR. MISC./38679/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	MD. KHURSHID vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.SRI RAM BILASH ROY RAMAN (APP49)
49.	CR. MISC./38727/2018 A. BAIL IPC 272,273 & A.BAIL	1	BIRJU PASWAN vs THE STATE OF BIHAR	Mr.SABAL KUMAR JHA	Mr.SMT. NIRMALA KUMARI (APP167)
50.	CR. MISC./38744/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	CHARLI @ CHARLI YADAV vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.KRISHNA KANT SINGH	Mr.SRI NARSINGH TANTI (APP111)
51.	CR. MISC./38767/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	MUKESH SINGH vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINGH	Mr.SRI BRAJ KISHORE PRASAD (APP90)
52.	CR. MISC./38771/2018 A.BAIL IPC 30A,38(I),4 A.BAIL	1	SATYA NARAIN YADAV & ANR vs THE STATE OF BIHAR	Mr.BIDHAN CHANDRA JHA Mr.KRISHNA KUMAR	Mr.SRI ARUN KUMAR (APP82)
53.	CR. MISC./38793/2018 A.BAIL IPC 30,38,41 EX A.BAIL	1	MUKESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH	Mr.SRI RAJEEV NAYAN (APP231)
54.	CR. MISC./38795/2018 A.BAIL IPC 307,341,323 A.BAIL	1	MONU YADAV vs THE STATE OF BIHAR	Mr.PRANAV KUMAR Mr.RAJEEV RANJAN NO.II	Mr.SRI ARUN KUMAR SINGH -5 (APP153)
55.	CR. MISC./38799/2018 A. BAIL 30A,41 EXCISE A.BAIL	1	CHHOTU KUMAR & ANR vs THE STATE OF BIHAR	Mr.DEVENDRA PRASAD SINGH Mr.UMA KUMARI	Mr.SRI RAJEEV NAYAN (APP231)
56.	CR. MISC./38813/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	DHRUP SAHANI & ANR vs THE STATE OF BIHAR	Mr.VINOD GAUTAM Mr.BINAY KUMAR	Mr.SMT. RENUKA RATNAKAR (APP125)

57.	CR. MISC./38858/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	RAJESH KUMAR vs THE STATE OF BIHAR	Mr.GAJENDRA KUMAR SINGH	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
58.	CR. MISC./38863/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	MD. MANJUR ALAM @ MD. MANJUR vs THE STATE OF BIHAR	Mr.NAFISUZZOHA Mr.ABDUL AZIZ	Mr.SRI GANESH PRASAD SINGH (APP198)
59.	CR. MISC./38883/2018 A. BAIL 30A,37(B) EXCI A.BAIL	1	SHATRUDHAN PASWAN @ SHATRUDHAN MANJHI vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SRI SHYAM BIHARI SINGH (APP173)
60.	CR. MISC./38894/2018 A.BAIL 30D EXCISE ACT A.BAIL	1	CHANDI KUMAR & ANR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.SANJEEV KUMAR @ DEEPAK SAHAY	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
61.	CR. MISC./38921/2018 A.BAIL IPC 30A,38 EXCI A.BAIL	1	SUBODH KUMAR vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.SRI SATYA NAND SHUKLA (APP130)
62.	CR. MISC./38922/2018 A.BAIL 30A,38(I)(II) E A.BAIL	1	RAJ KISHORE PURVEY vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.SRI UMESH LAL VERMA (APP146)
63.	CR. MISC./38945/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	RAM AWTAR PASWAN vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH	Mr.SRI AKBAR ALI (APP7)
64.	CR. MISC./38948/2018 A. BAIL IPC 272,273,18 A.BAIL	1	MANNU PANDEY @ MANNU KR. PANDEY vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.SRI BRAJ KISHORE PRASAD (APP90)
65.	CR. MISC./38958/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	CHHOTU KUMAR vs THE STATE OF BIHAR	Mr.SHIV PRASAD GUPTA	Mr.SRI PARMANAND PRASAD (APP116)
66.	CR. MISC./38990/2018 A. BAIL IPC 272,273 & A.BAIL	1	AKIL YADAV vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR	Mr.SRI ABHAY KUMAR ROY (APP229)
67.	CR. MISC./38996/2018 A.BAIL IPC 30A,38A,41, A.BAIL	1	SANTY KUMAR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
68.	CR. MISC./39001/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	SUNIL SINGH vs THE STATE OF BIHAR	Mr.DR. SHASHI SHEKHAR KISHORE	Mr.YOGENDRA KUMAR SINGH (APP149)
69.	CR. MISC./39032/2018 A.BAIL 30 EXCISE ACT A.BAIL	1	MUNSI RAI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.SMT. VEENA RANI PRASADD. (APP68)
70.	CR. MISC./39034/2018 A.BAIL 35A EXCISE ACT A.BAIL	1	LOK NATH RAI vs THE STATE OF BIHAR	Mr.PARASHURAM SINGH	Mr.SMT RENU KUMARI (APP160)
71.	CR. MISC./39043/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	PARWATI DEVI vs THE STATE OF BIHAR	Mr.SHEO NANDAN PANDIT	Mr.SRI SAKIR AHMAD (APP195)
72.	CR. MISC./39044/2018 A.BAIL IPC 272,273,34 A.BAIL	1	MUNNA SINGH @ DIGVIJAY KUMAR vs THE STATE OF BIHAR	Mr.AMIT KUMAR RAKESH	Mr.SIR PRAMOD KUMAR PANDEY (APP120)
73.	CR. MISC./39055/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	RAJESH SAHANI vs THE STATE OF BIHAR	Smt.PREM SHEELA PANDEY Mr.KUNDAN RATHORE @ KUNDAN KUMAR	Mr.SRI ASHOK KUMAR (APP220)
74.	CR. MISC./39062/2018 A.BAIL IPC 272,273,34 A.BAIL	1	SAMSUL & ORS vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.SRI SURENDRA KUMAR (APP190)
75.	CR. MISC./39077/2018 A.BAIL 30A,37B EXCISE A.BAIL	1	SHRIKANT KUMAR @ BABLU vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY	Mr.SMT. ANITA KUMARI SINGH (APP161)
76.	CR. MISC./39094/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	DINESH TURI & ORS vs THE STATE OF BIHAR	Mr.AMAR PRAKASH	Mr.MD. SUFIYAN (APP107)
77.	CR. MISC./39140/2018 A. BAIL 30A,38 EXCISE A.BAIL	1	KANCHAN KUMAR @ KANCHAN RAI @ JANCHAN RAI vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA	Mr.SRI SANJAY KUMAR TIWARY (APP128)
78.	CR. MISC./39158/2018 A.BAIL 30A,38,41 EXCIS A.BAIL	1	PRAKASH KUMAR vs THE STATE OF BIHAR	Mr.RAJ KISHOR PRASAD	Mr.SRI NARSINGH TANTI (APP111)
79.	CR. MISC./39203/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	PRAMOD CHAUDHARY & ANR vs THE STATE OF BIHAR	Mr.SHIW KUMAR PRABHAKAR Mr.UMA SHANKAR SHARMA Mr.GAUTAM	Mr.SRI SATYENDRA PRASAD (APP133)
80.	CR. MISC./39214/2018 A. BAIL 30A,37B EXCISE A.BAIL	1	PAPPU YADAV vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.NAVIN KUMAR SINGH	Mr.SRI ANISH CHANDRA (APP183)

81.	CR. MISC./39243/2018 A.BAIL 30A,41(I),38(I) A.BAIL	1	MANISH KUMAR PANJIYAR @ MANISH KUMAR vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA	Mr.SMT. PUSHPA SINHA (APP121)
82.	CR. MISC./39245/2018 A.BAIL IPC 379,411,414 A.BAIL	1	PANKAJ KUMAR SINGH @ PANKAJ KUMAR vs THE STATE OF BIHAR	Mr.KAMLA KANT PANDEY	Mr.SRI AHTASH ALI KHAN (APP4)
83.	CR. MISC./39247/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	LALU YADAV vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.ABHISHEK KUMAR Mr.SHARAD KUMAR VERMA Mr.RASHMI JHA	Mr.SRI SHYAM BIHARI SINGH (APP173)
84.	CR. MISC./39251/2018 A.BAIL IPC 30A,41(I),3 A.BAIL	1	ANCHAL BHAGAT @ ANCHAL ANAND vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA	Mr.SMT. PUSHPA SINHA (APP121)
85.	CR. MISC./39255/2018 A. BAIL IPC 272,273,30 A.BAIL	1	RAJ KISHORE SINGH vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.SRI ATAUR RAHMAN (APP191)
86.	CR. MISC./39274/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	ANOJ KUMAR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINGH	Mr.SRI RAMCHANDRA SAHANI (APP124)
87.	CR. MISC./39282/2018 A. BAIL 30A,32(1),38(1 A.BAIL	1	GONOUR SAHANI & ANR vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
88.	CR. MISC./39313/2018 A. BAIL IPC 272,273 & A.BAIL	1	SANJEET SAHNI @ SANJEET KUMAR @ GABBAR SAHNI vs THE STATE OF BIHAR	Mr.KUMAR PRAVEEN	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
89.	CR. MISC./39325/2018 A.BAIL 30A,38 EXCISE A A.BAIL	1	MANOJ SINGH @ MANOJ KUMAR SINGH vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD Mr.AMRENDRA KUMAR	Mr.SRI UMESHNAND PANDIT (APP187)
90.	CR. MISC./39334/2018 A.BAIL IPC 272,273 7 3 A.BAIL	1	MUKESH KUMAR YADAV @ MUKESH RAI vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.SRI ANIL KUMAR (APP78)
91.	CR. MISC./39366/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	BAMBAM SINGH & ANR vs THE STATE OF BIHAR	Mr.RANJEET KUMAR PANDEY Mr.RADHE SHYAM KUMAR	Mr.SRI RANA RANDHIR SINGH (APP209)
92.	CR. MISC./39369/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	KAILASH SAHNI @ LAMBOO vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.SRI BHARAT BHUSHAN (APP156)
93.	CR. MISC./39371/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	SANTOSH KUMAR SAO vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.SRI JAGDHAR PRASAD (APP203)
94.	CR. MISC./39374/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	MITHILESH YADAV vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.SRI KHURSHID ANWAR (APP192)
95.	CR. MISC./39383/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	KARU MURMU & ORS vs THE STATE OF BIHAR	Mr.NIRANJAN PARIHAR	Mr.SRI CHAUBEY JAWAHAR (APP158)
96.	CR. MISC./39387/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	RAKESH KUMAR & ANR vs THE STATE OF BIHAR	Mr.DILIP KUMAR ROY	Mr.SRI SANJAY KUMAR SINGH (APP193)
97.	CR. MISC./39396/2018 A.BAIL IPC 272,273,420 A.BAIL	1	VIJAY GUPTA @ VIJAY SAH & ANR vs THE STATE OF BIHAR	Mr.GANESH PRASAD SINGH Mr.PRABHAT KUMAR SINGH	Mr.MD. FAHIMUDDIN (APP235)
98.	CR. MISC./39404/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	GANESH SAH vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.DR. AJEET KUMAR (APP94)
99.	CR. MISC./39409/2018 A. BAIL 30D EXCISE ACT A.BAIL	1	CHANDESHWAR PASWAN vs THE STATE OF BIHAR	Mr.YOGENDRA KUMAR DWIVEDI	Mr.SRI ANIL PRASAD SINGH (APP210)
100.	CR. MISC./39419/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	RAJESH RAM vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.SRI SURESH PRASAD SINGH (APP230)
101.	CR. MISC./39420/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	BHRIGUNATH SINGH @ BHRIGUNANDAN SINGH vs THE STATE OF BIHAR	Mr.KANCHAN KUMAR SINGH	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
102.	CR. MISC./39430/2018 A.BAIL IPC 273,34 & 30 A.BAIL	1	SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.KULANAND JHA Mr.NAGENDRA KUMAR	Mr.SRI MANOJ KUMAR - 1 (APP185)
103.	CR. MISC./39436/2018 A. BAIL IPC 420,467,46 A.BAIL	1	RANDHIR KUMAR @ MINTU KUMAR @ MINTU vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY Mr.KANCHAN KUMARI	Mr.SRI ZAINUL ABEDIN (APP196)
104.	CR. MISC./39445/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	DHEERAJ JAISAWAL & ANR vs THE STATE OF BIHAR	Mr.PATANJALI RISHI	Mr.SMT. VEENA RANI PRASADD. (APP68)

105.	CR. MISC./39447/2018 A. BAIL IPC 414 & 30A A.BAIL	1	SUDDU KUMAR vs THE STATE OF BIHAR	Mr.RUDAL SINGH	Mr.SRI YOGENDRA KUMAR (APP200)
106.	CR. MISC./39479/2018 A.BAIL 30(I) EXCISE AC A.BAIL	1	RANJEET RAI @ RANDHIR RAI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.HARENDRA KUMAR SINGH	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
107.	CR. MISC./39484/2018 A.BAIL IPC 30A,38(I)(2 A.BAIL	1	MITHLESH MANDAL vs THE STATE OF BIHAR	Mr.RAJESH KUMAR PANDEY	Mr.SRI YOGENDRA KUMAR (APP200)
108.	CR. MISC./39491/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	RAM CHANDRA CHOUDHARY vs THE STATE OF BIHAR	Mr.ABHISHEK KUMAR Mr.MONIKA	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
109.	CR. MISC./39493/2018 A.BAIL IPC 272,273 & 4 A.BAIL	1	PINTU CHAUDHARY vs THE STATE OF BIHAR	Mr.AJIT KUMAR Mr.DINKAR KUMAR	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
110.	CR. MISC./39500/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	GUDDU CHAUDHORY vs THE STATE OF BIHAR	Mr.ARUN KUMAR GUPTA	Mr.SRI NIRMAL KUMAR SINHA (APP199)
111.	CR. MISC./39509/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	MANOJ SHARMA vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7 Mr.ANANT KUMAR MISHRA	Mr.SRI MITHILESH KUMAR KHARE (APP108)
112.	CR. MISC./39518/2018 A. BAIL IPC 272,273,30 A.BAIL	1	MD. ASGAR KHAN @ ASGAR KHAN vs THE STATE OF BIHAR	Mr.NEERAD PARASHAR Mr.VISHAL VIKRAM RANA	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)
113.	CR. MISC./39521/2018 A.BAIL IPC 188,272,273 A.BAIL	1	MD. JALIL vs THE STATE OF BIHAR	Mr.SHYAMESHWAR KUMAR SINGH Mr.CHAITANYA SUAROOP	Mr.DR. AJEET KUMAR (APP94)
114.	CR. MISC./39527/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	DHARAMPAL CHAUDHARY @ DHARAMPAL KUMAR CHAUDHARY vs THE STATE OF BIHAR	Mr.AJIT KUMAR Mr.DINKAR KUMAR	Mr.SRI RAM ANURAG SINGH (APP227)
115.	CR. MISC./39555/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	VIJAY THAKUR vs THE STATE OF BIHAR	Mr.KUNDAN KUMAR SINGH	Mr.SRI RAM SUMIRAN ROY (APP240)
116.	CR. MISC./39556/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	ASHISH BHUINYA vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR Mr.DHANANJAY KUMAR GUPTA	Mr.SRI TARUN PRASAD MANDAL (APP204)
117.	CR. MISC./39574/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	DIGAMBAR MANDAL vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.RAMASHANKAR SINGH	Mr.SRI BINOD KUMAR (APP16)
118.	CR. MISC./39581/2018 A. BAIL IPC 272,273 & A.BAIL	1	RAMESH KUMAR & ANR vs THE STATE OF BIHAR	Mr.MAHENDRA THAKUR Mr.VIJAY KUMAR Mr.REKHA KUMARI	Mr.SRI PARMESHWAR MEHTA (APP42)
119.	CR. MISC./39587/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	BULLU SINGH vs THE STATE OF BIHAR	Mr.RAJIV RANJAN KR. PANDEY Mr.KRITYA NAND JHA	Mr.SRI PRADEEP NARAIN KUMAR (APP205)
120.	CR. MISC./39603/2018 A.BAIL IPC 414,272,273 A.BAIL	1	NANDU BHAGAT vs THE STATE OF BIHAR	Mr.GANESH PRASAD SINGH Mr.PRABHAT KUMAR SINGH	Mr.SRI NAND KISHORE PD (APP38)
121.	CR. MISC./39618/2018 A. BAIL IPC 272,273,34 A.BAIL	1	MANOJ KUMAR SINGH @ MANOJ SINGH vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.SRI DINESH SINGH (APP21)
122.	CR. MISC./39623/2018 A.BAIL IPC 272,273,34 A.BAIL	1	SATISH CHOUDHARY @ SATISH KUMAR CHOUDHARY vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR PASWAN Mr.SARITA BAJAJ	Mr.SRI MITHILESH KUMAR KHARE (APP108)
123.	CR. MISC./39647/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	SOBIL MANDAL @ SOVIL MANDAL vs THE STATE OF BIHAR	Mr.ASHUTOSH KUMAR	Mr.SRI BHARAT BHUSHAN (APP156)
124.	CR. MISC./39655/2018 A.BAIL 30A,37A,38,41 E A.BAIL	1	MD. MANJUR @ GULIYA @ BULIA vs THE STATE OF BIHAR	Mr.DILIP KUMAR ROY	Mr.SRI SHYAM KUMAR SINGH (APP138)
125.	CR. MISC./39663/2018 A.BAIL 30A,36 EXCISE A A.BAIL	1	MITHILESH SINGH YADAV @ ABHISHEK KUMAR vs THE STATE OF BIHAR	Mr.MAYA SHANKAR MISHRA Mr.NAGENDRA UPADHYAY	Mr.SRI ATAUR RAHMAN (APP191)
126.	CR. MISC./39668/2018 A. BAIL 30(2),38(1) EX A.BAIL	1	AZHAR @ MD. AZHAR @ GUDDU vs THE STATE OF BIHAR	Mr.MAHENDRA THAKUR Mr.UPENDRA PRASAD Mr.REKHA KUMARI	Mr.SRI AMIT KUMAR RAKESH (APP179)
127.	CR. MISC./39669/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	NAVIN SINGH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.ABHISHEK KUMAR Mr.SHARAD KUMAR VERMA Mr.RASHMI JHA	Mr.SRI INDRA KUMAR SINGH (APP174)
128.	CR. MISC./39674/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	AMIT KUMAR CHAUDHARY vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.BRAJESH KUMAR PANDEY	Mr.SRI KHURSHID ANWAR (APP192)

129.	CR. MISC./39696/2018 A. BAIL 30A,41(1) EXCI A.BAIL	1	SANJIT THAKUR @ SANJIT KUMAR THAKUR vs THE STATE OF BIHAR	Mr.KARANDEEP KUMAR	Mr.SRI UMANATH MISHRA (APP234)
130.	CR. MISC./39715/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	KAMAL SINGH vs THE STATE OF BIHAR	Mr.MD. MUSOWIR	Mr.SRI DINESH SINGH (APP21)
131.	CR. MISC./39731/2018 A. BAIL IPC 272,273 & A.BAIL	1	RAJIV KUMAR vs THE STATE OF BIHAR	Mr.NAFISUZZOHA Mr.MD. FAZLE KARIM	Mr.SRI AHMAD ALI (APP5)
132.	CR. MISC./39746/2018 A.BAIL IPC 308,272,273 A.BAIL	1	RUDAL BIND vs THE STATE OF BIHAR	Mr.MITHILESH KUMAR	Mr.SRI BHARAT LAL (APP15)
133.	CR. MISC./39752/2018 A. BAIL 30A,38(1)(2),4 A.BAIL	1	SUBHASH VASHIST @ SUBHASH BASHISTH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, PROHIBITION, EXCISE AND REGISTRATION DEPARTMENT, BIHAR AT PATNA & ANR	Mr.SUMEET KUMAR SINGH Mr.SATYENDRA PRASAD SINGH Mr.ABHIPRAV SINGH	Mr.SRI ARBIND KUMAR PANDEY (APP84)
134.	CR. MISC./39757/2018 A. BAIL IPC 272,273 & A.BAIL	1	KAILASH SAHNI @ LAMBOO vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.SRI BHARAT BHUSHAN (APP156)
135.	CR. MISC./39771/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	PANCHANAND DAS & ANR vs THE STATE OF BIHAR	Mr.SIDDHARTH HARSH	Mr.SRI MUKESHWAR DAYAL (APP37)
136.	CR. MISC./39789/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	GOPI MUKHIYA & ANR vs THE STATE OF BIHAR	Mr.SANJEEV VERMA	Mr.SRI AJAY KUMAR-1 (APP6)
137.	CR. MISC./39794/2018 A.BAIL 47(A)(F) EXCISE A.BAIL	1	GULTHAN CHAUDHARY @ GULTHAN YADAV vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.SRI LAKSHMI KANT SHARMA (APP31)
138.	CR. MISC./39814/2018 A.BAIL IPC 147,149,337 A.BAIL	1	KAEEL YADAV @ KAIL YADAV vs THE STATE OF BIHAR	Mr.SIDDHARTH HARSH	Mr.SRI AJIT KUMAR (APP73)
139.	CR. MISC./39821/2018 A.BAIL IPC 272,273,414 A.BAIL	1	GARIBNATH MAHTO & ANR vs THE STATE OF BIHAR	Mr.UDAY KUMAR Mr.PRAMOD KUMAR PRASAD SINGH	Mr.SRI AJAY KUMAR - 2 (APP71)
140.	CR. MISC./39827/2018 A.BAIL IPC 272,273,308 A.BAIL	1	DILIP SINGH vs THE STATE OF BIHAR	Mr.SHAMBHU PRASAD YADAV	Mr.SRI KALYAN SHANKAR (APP30)
141.	CR. MISC./39828/2018 A. BAIL IPC 272,273,34 A.BAIL	1	RUDAL RAI @ RUDAL KUMAR RAI & ORS vs THE STATE OF BIHAR	Mr.RANA SANJAY KUMAR SINGH	Mr.SMT. VEENA KUMARI JAISWAL (APP147)
142.	CR. MISC./39831/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	RAUSHAN SINGH @ RAUSHAN KUMAR vs THE STATE OF BIHAR	Mr.SHREE NIWAS SINGH	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
143.	CR. MISC./39839/2018 A.BAIL IPC 272,273,379 A.BAIL	1	RANJIT YADAV vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.SRI LAKSHMI KANT SHARMA (APP31)
144.	CR. MISC./39842/2018 A.BAIL IPC 30A,37B EXC A.BAIL	1	BHOLA YADAV @ BHOLA SINGH YADAV vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.SMT. PUSHPA SINHA (APP121)
145.	CR. MISC./39849/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	DEEPU CHAUDHARY vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINHA	Mr.SRI BHANU PRATAP SINGH (APP14)
146.	CR. MISC./39865/2018 A. BAIL 30(A)(C) EXCIS A.BAIL	1	INDRAJEET KUMAR @ LALSENA @ SIPAHI @ SIPAHI JEE vs THE STATE OF BIHAR	Dr.LEELAWATI KUMARI	Mr.SRI MUSTAQUE ALAM (APP36)
147.	CR. MISC./39889/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	RANJIT KAMAT vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13	Mr.SMT. PRONATI SINGH (APP44)
148.	CR. MISC./39897/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	BARKU MURMU vs THE STATE OF BIHAR	Mr.KARTIK KUMAR SINHA Mr.MALA SINHA	Mr.SRI AKSHAY LAL PANDIT (APP75)
149.	CR. MISC./39917/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	ARUN KUMAR vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
150.	CR. MISC./39933/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	MANOJ KUMAR SAH @ TENI vs THE STATE OF BIHAR	Mr.ASHOK KUMAR	Mr.DR. RABINDRA KUMAR (APP206)
151.	CR. MISC./39939/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	PAWAN PASWAN vs THE STATE OF BIHAR	Mr.UDAY KUMAR Mr.PRAMOD KUMAR PRASAD SINGH	Mr.SRI AJAY KUMAR - 2 (APP71)
152.	CR. MISC./39956/2018 A. BAIL IPC 147,149,34 A.BAIL	1	CHITRANJAN PRASAD @ JOGIYA & ORS vs THE STATE OF BIHAR	Mr.ANIL CHANDRA Mr.AMIT KUMAR	Mr.SRI BHARAT LAL (APP15)

153.	CR. MISC./39979/2018 A. BAIL 30A,38(1),41(1 A.BAIL	1	CHANDAN KUMAR SINGH @ CHANDAN SINGH vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD SINGH	Mr.SRI UDAY CHAND PRASAD (APP145)
154.	CR. MISC./39981/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	DHEERAJ KUMAR @ DHIRAJ SINGH vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
155.	CR. MISC./39985/2018 A.BAIL IPC 307,341,504 A.BAIL	1	RAJIV KUMAR SHARMA & ANR vs THE STATE OF BIHAR	Mr.BHIM KUMAR YADAV	Mr.SRI RAMESH CHANDRA (APP54)
156.	CR. MISC./40006/2018 A. BAIL 30,30A,38 EXCI A.BAIL	1	PANKAJ CHOWDHARY & ORS vs THE STATE OF BIHAR	Mr.BISHWAJEET SINGH	Mr.SRI AKSHAY LAL PANDIT (APP75)
157.	CR. MISC./40017/2018 A.BAIL 30A,37C EXCISE A.BAIL	1	SAUDAGAR KUMAR @ KAUSHLENDRA SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR	Mr.SRI NAND KISHORE PD (APP38)
158.	CR. MISC./40019/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	GANESH MAHTO vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR	Mr.SRI ARUN KUMAR PANDEY (APP83)
159.	CR. MISC./40026/2018 A.BAIL 30A,47 EXCISE A A.BAIL	1	ASHOK KUMAR @ ASHOK KUMAR SINGH @ ASHOK KUMAR YADAV @ ASHOK SINGH vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.SRI NAND KUMAR (APP154)
160.	CR. MISC./40034/2018 A. BAIL 30A,41(1),38(1 A.BAIL	1	ANISH KUMAR YADAV @ ANISH KUMAR vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA Mr.DHANANAJAY KUMAR SINGH	Mr.SRI ARUN KUMAR PANDEY (APP83)
161.	CR. MISC./40035/2018 A.BAIL IPC 341,323,379 A.BAIL	1	MAJISTAR MUKHIYA & ORS vs THE STATE OF BIHAR	Mr.HARENDRA PRASAD	Mr.SRI NAND KISHORE PD (APP38)
162.	CR. MISC./40044/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	RAJU RAM vs THE STATE OF BIHAR	Mr.UDAY KUMAR Mr.PRAMOD KUMAR PRASAD SINGH	Mr.SRI AJAY KUMAR - 2 (APP71)
163.	CR. MISC./40047/2018 A. BAIL 30A,38,41 EXCI A.BAIL	1	CHANDAN SINGH vs THE STATE OF BIHAR	Mr.SURENDRA KUMAR CHOUBEY Mr.SANJAY KUMAR	Mr.SRI ANIL KUMAR (APP78)
164.	CR. MISC./40052/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	LALA KUMAR SINGH @ LALA KUMAR vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.SRI RAJENDRA SINGH SHASTRIJI (APP47)
165.	CR. MISC./40053/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	BHULO YADAV vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR AGRAWAL Mr.SANTOSH KUMAR SINGH	Mr.SRI CHAUBEY JAWAHAR (APP158)
166.	CR. MISC./40054/2018 A. BAIL 30A,35A EXCISE A.BAIL	1	ARJUN KUMAR @ BHIKHARI KUMAR vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINHA	Mr.SRI S.M. RAHMAN (APP57)
167.	CR. MISC./40055/2018 A.BAIL 30A,38(I)(II) E A.BAIL	1	GONAUR DAS @ GANAUR DAS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.SRI RAM ANURAG SINGH (APP227)
168.	CR. MISC./40059/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	MANOHAR KUMAR @ MANOHAR PRASAD & ANR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.PANKAJ KUMAR DUBEY Mr.DEEP ANSHUMAN Mr.SURAJ KUMAR	Mr.SMT. ANITA KUMARI SINGH (APP161)
169.	CR. MISC./40063/2018 A. BAIL IPC 272,273,34 A.BAIL	1	VIJAY KUMAR SAH @ BIJAY KUMAR SAH vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.JITENDRA KUMAR BHARTI Mr.ROHIT KUMAR NO-5	Mr.SRI RAJENDRA NATH JHA (APP46)
170.	CR. MISC./40075/2018 A. BAIL IPC 272,273,29 A.BAIL	1	MOST. KALAWATI KUWAR @ KAILASHI DEVI vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.PANKAJ KUMAR DUBEY Mr.SURAJ KUMAR Mr.DEEP ANSHUMAN	Mr.DR. RABINDRA KUMAR (APP206)
171.	CR. MISC./40080/2018 A.BAIL 30,30A,38 EXCIS A.BAIL	1	SONU KUMAR SINGH @ LEDHA vs THE STATE OF BIHAR	Mr.HARSH ANUJ Mr.SUMIT KUMAR	Mr.DR. AJEET KUMAR (APP94)
172.	CR. MISC./40086/2018 A. BAIL IPC 272,273,12 A.BAIL	1	SANTOSH GUPTA @ SANTOSH SAW & ANR vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR Mr.BHUPENDRA KUMAR SHARMA	Mr.SRI ANIL KUMAR (APP78)
173.	CR. MISC./40087/2018 A.BAIL 30,30A EXCISE A A.BAIL	1	JAYRAM SINGH @ JAYRAMA SINGH vs THE STATE OF BIHAR	Mr.SACHIDA NAND RAI	Mr.SRI AMITESH KUMAR (APP8)
174.	CR. MISC./40092/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	LALA KUMAR SINGH @ LALA KUMAR vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.SRI RAJENDRA SINGH SHASTRIJI (APP47)
175.	CR. MISC./40099/2018 A.BAIL IPC 272,273,34 A.BAIL	1	MUKESH SINGH @ MUKESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.KUNDAN KUMAR	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)

176.	CR. MISC./40104/2018 A.BAIL IPC 272,273,34 A.BAIL	1	PRINCE KUMAR @ MITHAILAL vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.ABHISHEK KUMAR Mr.SHARAD KUMAR VERMA Mr.RASHMI JHA	Mr.DR. INDIWAR KUMARI (APP22)
177.	CR. MISC./40120/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	VIKASH KUMAR & ANR vs THE STATE OF BIHAR	Mr.PREM KUMAR	Mr.SRI MUSTAQUE ALAM (APP36)
178.	CR. MISC./40130/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	DILIP PASWAN vs THE STATE OF BIHAR	Mr.TILAK SAO	Mr.SRI JAI NARAIN THAKUR (APP184)
179.	CR. MISC./40176/2018 A.BAIL 30A,38,45 EXCIS A.BAIL	1	SHAMBHU CHOUDHARY vs THE STATE OF BIHAR	Mr.ARVIND KUMAR VERMA	Mr.SRI RAM SUMIRAN ROY (APP240)
180.	CR. MISC./40193/2018 A. BAIL 30A,38 EXCISE A.BAIL	1	BITTU JHA @ BINEET KUMAR vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK Mr.SANTOSH KUMAR	Mr.SRI ANIL KUMAR (APP78)
181.	CR. MISC./40208/2018 A. BAIL IPC 188,272,27 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH	Mr.SRI RAJBALLABH SINGH (APP122)
182.	CR. MISC./40211/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	MUNNA KUMAR vs THE STATE OF BIHAR	Mr.ANUJ KUMAR SHRIVASTAVA Mr.RAJ SHEKHAR	Mr.SRI SHYAM KUMAR SINGH (APP138)
183.	CR. MISC./40237/2018 A. BAIL IPC 272,273,41 A.BAIL	1	PANKAJ SHUKLA vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SMT INDU KUMARI SRIVASTAVA (APP23)
184.	CR. MISC./40246/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	KASHI PASWAN & ANR vs THE STATE OF BIHAR	Mr.DHANESHWAR PRASAD GUPTA	Mr.SRI DILIP KUMAR (APP19)
185.	CR. MISC./40247/2018 A. BAIL IPC 272,273,34 A.BAIL	1	TINKU KESHRI @ TIKU KESRI & ORS vs THE STATE OF BIHAR	Mr.RANA SANJAY KUMAR SINGH	Mr.SMT. VEENA KUMARI JAISWAL (APP147)
186.	CR. MISC./40250/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	RAJESH PANJEAR @ RAJESH PAJIYAR vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH Mr.RAJEEV RANJAN	Mr.SRI MURLIDHAR (APP110)
187.	CR. MISC./40253/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	DABLU SINGH vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.SRI PARMESHWAR MEHTA (APP42)
188.	CR. MISC./40259/2018 A. BAIL IPC 272,273 & A.BAIL	1	MANOJ YADAV @ MANOJ KUMAR YADAV vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR VERMA Mr.VYAS KUMAR MISHRA	Mr.SRI BRAJ KISHORE PRASAD (APP90)
189.	CR. MISC./40269/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	BHAGAT RAY @ SHIV SHANKAR RAY vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH Mr.SANTOSH KUMAR	Mr.SRI SURENDRA KUMAR (APP190)
190.	CR. MISC./40271/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	RAM BABU YADAV vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR	Mr.SRI BINOD KUMAR 3 (APP89)
191.	CR. MISC./40294/2018 A.BAIL 30A,36,38 EXCIS A.BAIL	1	SANJIT RAY vs THE STATE OF BIHAR	Mr.ANISH KUMAR	Mr.SRI LAKSHMI KANT SHARMA (APP31)
192.	CR. MISC./40303/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	ASHOK KUMAR GUPTA @ PUGGI @ DOCTOR SAHAB @ ASHOK KUMAR vs THE STATE OF BIHAR	Smt.RINA SINHA Mr.NIL KANAK LATA	Mr.SRI KHURSHID ANWAR (APP192)
193.	CR. MISC./40307/2018 A. BAIL 30A,38A,41,47 A.BAIL	1	RAMU CHAUDHARY @ KALIYA & ANR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.SRI GAURI SHANKAR GUPTA (APP95)
194.	CR. MISC./40341/2018 A. BAIL 30A,32,37,38 E A.BAIL	1	JEETENDRA YADAV @ JEETU YADAV & ANR vs THE STATE OF BIHAR	Mr.KUMARI SUJATA SINHA Mr.UPENDRA KUMAR	Mr.SRI AHTASH ALI KHAN (APP4)
195.	CR. MISC./40351/2018 A. BAIL IPC 272,273 & A.BAIL	1	BASANT DHARHI @ BASANT DHARI vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR Mr.NIRANJAN KUMAR	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)
196.	CR. MISC./40358/2018 A. BAIL IPC 290 & 30A A.BAIL	1	RAJNISH KUMAR vs THE STATE OF BIHAR	Mr.RANA BALJIT SINGH	Mr.SRI RAMCHANDRA SINGH (APP51)
197.	CR. MISC./40364/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	SUNNY CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.SRI RAJBALLABH SINGH (APP122)
198.	CR. MISC./40370/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	MASOMAT DOMANI DEVI @ DOMANI DEVI & ANR vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13	Mr.SRI RAJENDRA NATH JHA (APP46)
199.	CR. MISC./40385/2018 A. BAIL 30A,38 EXCISE A.BAIL	1	PAPPU SINGH @ MUKESH KUMAR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.YOGENDRA KUMAR SINGH (APP149)

200.	CR. MISC./40390/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	KISHORE YADAV & ANR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR NO.III Mr.BIJENDRA KUMAR	Mr.SRI RANA RANDHIR SINGH (APP209)
201.	CR. MISC./40396/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	AJAY SINGH vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA Mr.MIRTYUNJAY KUMAR MISHRA	Mr.SRI MUKESH KUMAR SINGH (APP221)
202.	CR. MISC./40404/2018 A. BAIL IPC 272,273,34 A.BAIL	1	SATYAM SINGH @ SATYAM KUMAR SINGH vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINGH Mr.ASHOK KUMAR KARNA	Mr.SRI NARENDRA KUMAR SINGH (APP150)
203.	CR. MISC./40417/2018 A.BAIL 30A,38 EXCISE A A.BAIL	1	KAMLESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SRI SANJAY KUMAR (APP127)
204.	CR. MISC./40423/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	MUNNA CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.RAJIV RANJAN KR. PANDEY Mr.KRITYA NAND JHA	Mr.SRI PANCHANAND PANDIT (APP115)
205.	CR. MISC./40424/2018 A. BAIL IPC 272,273 & A.BAIL	1	SHASHI KUMAR SAH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA Mr.KASHYAP KAUSHAL	Mr.YOGENDRA KUMAR SINGH (APP149)
206.	CR. MISC./40425/2018 A. BAIL 30A,41(1),38(1 A.BAIL	1	MD. AFROJ ALAM @ AFROJ ALAM vs THE STATE OF BIHAR	Mr.KAMAL KISHORE SINGH Mr.ANIL KUMAR	Mr.SRI BINOD KUMAR 3 (APP89)
207.	CR. MISC./40449/2018 A. BAIL IPC 272,273,30 A.BAIL	1	PRAVEEN KUMAR @ PRAVEEN KUMAR SINGH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH	Mr.SMT RENU KUMARI (APP160)
208.	CR. MISC./40453/2018 A. BAIL IPC 272,273 & A.BAIL	1	AJIT SAH @ AJIT KUMAR vs THE STATE OF BIHAR	Mr.ANSHU DHAR SHARMA Mr.SHAILENDRA KUMAR	Mr.SMT. ANITA KUMARI (APP239)
209.	CR. MISC./40454/2018 A. BAIL IPC 273 & 47A A.BAIL	1	BIJAY KUMAR CHAUDHARY @ BIJAY CHAUDHARY vs THE STATE OF BIHAR	Mr.DR. ANJANI PD. SINGH	Mr.SRI ZAINUL ABEDIN (APP196)
210.	CR. MISC./40527/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	SANDEEP SINGH vs THE STATE OF BIHAR	Mr.PARIJAT SAURAV	Mr.MD. ARIF (APP105)
211.	CR. MISC./40533/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	SARVAN KUMAR vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINHA	Mr.SMT. SUMAN KUMARI SINGH (APP164)
212.	CR. MISC./40543/2018 A. BAIL 30A,38 EXCISE A.BAIL	1	UPENDRA RAI @ UPENDRA KUMAR & ANR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN Mr.ANJANA	Mr.SRI ASHOK KUMAR SINGH (APP213)
213.	CR. MISC./40561/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	LAL BABU RAI & ANR vs THE STATE OF BIHAR	Mr.MAZHARUL HASSAN	Mr.SMT. ANUSUIYA JAISWAL (APP81)
214.	CR. MISC./40564/2018 A. BAIL IPC 272,273 & A.BAIL	1	SATYANARAYAN SINGH @ SATO MANDAL & ORS vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH Mr.RAJEEV RANJAN	Mr.SRI MURLIDHAR (APP110)
215.	CR. MISC./40577/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	DIPENDRA SINGH & ANR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.PANKAJ KUMAR DUBEY	Mr.SRI JAI NARAIN THAKUR (APP184)
216.	CR. MISC./40581/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	SURESH PASWAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
217.	CR. MISC./40586/2018 A.BAIL IPC 272,273,308 A.BAIL	1	DIMPAL SAH vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.SRI LAKSHMI KANT SHARMA (APP31)
218.	CR. MISC./40614/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	RAHUL MANJHI vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR SINHA	Mr.SRI UPENDRA KUMAR (APP67)
219.	CR. MISC./40615/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	AMOD MANDAL vs THE STATE OF BIHAR	Mr.RATANAKAR JHA Mr.KUSUM RANI	Mr.SMT. ANITA KUMARI SINGH (APP161)
220.	CR. MISC./40641/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	LALTU KUMAR vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.SRI NARSINGH TANTI (APP111)
221.	CR. MISC./40646/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	RANDHIR KISHORE vs THE STATE OF BIHAR	Mr.SACHIDA NAND RAI	Mr.SMT. SUMAN KUMARI SINGH (APP164)
222.	CR. MISC./40647/2018 A. BAIL IPC 272,273 & A.BAIL	1	SANJAY SAHANI @ SANJAY KUMAR vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH Mr.GANESH PRASAD SINGH	Mr.SMT. PUSHPA SINHA (APP121)
223.	CR. MISC./40661/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	KAMLESH THAKUR & ANR vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA	Mr.SMT. SUMAN KUMARI SINGH (APP164)
224.	CR. MISC./40671/2018 A. BAIL IPC 272,273 & A.BAIL	1	BINOD KUMAR SAH @ BINOD KUMAR @ BINOD SAH vs THE STATE OF BIHAR	Mr.YUGAL KISHORE Mr.ARVIND KUMAR Mr.RUPA KUMARI	Mr.SRI SHYAM KUMAR SINGH (APP138)

225.	CR. MISC./40675/2018 A. BAIL IPC 467,468,47 A.BAIL	1	BHULAN SINGH vs THE STATE OF BIHAR	Mr.BISHWAJEET SINGH	Mr.SMT. MEENA SINGH (APP166)
226.	CR. MISC./40698/2018 A. BAIL IPC 272,273 & A.BAIL	1	RADHE MUKHIYA @ RADHE MUKHIUA @ RADHA MUKHIYA vs THE STATE OF BIHAR	Mr.LAKSHMINDRA KUMAR YADAV Mr.PRABHU NARAYAN PRABHAKAR	Mr.SRI SATYAVARAT VERMA (APP171)
227.	CR. MISC./40703/2018 A. BAIL 30D EXCISE ACT A.BAIL	1	MOTARIYA CHOUDHARY @ DHARMENDRA CHOUDHARY vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA Mr.S. JABEEN	Mr.DR. KUMAR UDAY PRATAP (APP238)
228.	CR. MISC./40710/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	PRADYUMAN KUMAR vs THE STATE OF BIHAR	Mr.RAJA SURENDRA MOHAN Mr.SHEKHAR KUMAR SINGH	Mr.SRI RAJENDRA NATH JHA (APP46)
229.	CR. MISC./40714/2018 A. BAIL IPC 272,273 & A.BAIL	1	MANISH KUMAR @ MANISH SAH @ MANISH vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD Mr.ANISH KUMAR	Mr.SIR PRAMOD KUMAR PANDEY (APP120)
230.	CR. MISC./40738/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	SUDDU KUMAR vs THE STATE OF BIHAR	Mr.RUDAL SINGH Mr.MEENA RANI	Mr.SRI RAM BILASH ROY RAMAN (APP49)
231.	CR. MISC./40739/2018 A. BAIL IPC 272,273 & A.BAIL	1	MINA DEVI & ANR vs THE STATE OF BIHAR	Mr.SHAMBHU PRASAD YADAV	Mr.SRI PRADEEP NARAIN KUMAR (APP205)
232.	CR. MISC./40777/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	PRANAV CHOUDHARY @ PRANAO CHAUDHARY @ BAUAA vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN Mr.ANJANA	Mr.SMT. ANITA KUMARI SINGH (APP161)
233.	CR. MISC./40785/2018 A.BAIL IPC 47,30A,38(I A.BAIL	1	RAM KARAN MAHTO @ RAM KARAN RAI vs THE STATE OF BIHAR	Mr.RAM SANDESH ROY	Mr.SRI AKHILESHWAR DAYAL (APP74)
234.	CR. MISC./40786/2018 A. BAIL IPC 414 & 30A, A.BAIL	1	RANJAN JAISWAL vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SRI JAGDHAR PRASAD (APP203)
235.	CR. MISC./40801/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	MD. MUSTAQUE DEWAN @ MUSTAQUE DEWAN vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
236.	CR. MISC./40808/2018 A. BAIL IPC 272,273 & A.BAIL	1	VIKASH KUMAR @ VIKESH KUAMR vs THE STATE OF BIHAR	Mr.SACHIDA NAND RAI	Mr.SRI AHMAD ALI (APP5)
237.	CR. MISC./40813/2018 A. BAIL 30,30G,38(1)(2 A.BAIL	1	PREM KUMAR GUPTA vs THE STATE OF BIHAR	Mr.YUGAL KISHORE Mr.ARVIND KUMAR Mr.RUPA KUMARI	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
238.	CR. MISC./40815/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	OM PRAKASH SINGH vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.AMIT KUMAR SINGH	Mr.SMT. VEENA KUMARI JAISWAL (APP147)
239.	CR. MISC./40817/2018 A. BAIL IPC 272,273 & A.BAIL	1	SANJAY SINGH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SRI NAGENDRA PRASAD (APP169)
240.	CR. MISC./40832/2018 A. BAIL IPC 272,273 & A.BAIL	1	RAVI KUMAR @ RAVI CHAUDHARY vs THE STATE OF BIHAR	Mr.RAMCHANDRA SINGH	Mr.DR. RABINDRA KUMAR (APP206)
241.	CR. MISC./40857/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	SURENDRA SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.ANANT KUMAR PANDEY	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
242.	CR. MISC./40867/2018 A. BAIL IPC 272,273 & A.BAIL	1	SUBHAM KUMAR SINGH vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SRI JAGDHAR PRASAD (APP203)
243.	CR. MISC./40878/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	SUMANGAL SAHANI & ANR vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)
244.	CR. MISC./40881/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	RAJA SAH @ RAJA KUMAR & ANR vs THE STATE OF BIHAR	Mr.KARANDEEP KUMAR	Mr.SMT. NIRMALA KUMARI (APP167)
245.	CR. MISC./40884/2018 A. BAIL IPC 272,273,34 A.BAIL	1	BILTU RAI vs THE STATE OF BIHAR	Mr.NITYANAND KUMAR	Mr.MD. ARIF (APP105)
246.	CR. MISC./40905/2018 A. BAIL IPC 272,273 & A.BAIL	1	SURAJ KUMAR vs THE STATE OF BIHAR	Mr.PRAKASH RANJAN SINHA Mr.MADAN MOHAN PRASAD	Mr.SMT. GULNAR BEGAM (APP162)
247.	CR. MISC./40907/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	SHEKHAR SAH vs THE STATE OF BIHAR	Mr.ABHISHEK KUMAR Mr.MONIKA	Mr.MD. ANZARUL HAQUE SAHARA (APP225)

248.	CR. MISC./40913/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	SURENDRA RAI vs THE STATE OF BIHAR	Mr.PRINCE KUMAR MISHRA Mr.SANJAY KUMAR	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)
249.	CR. MISC./40916/2018 A.BAIL 30A,33,36 EXCIS A.BAIL	1	NARESH SINGH @ RAM NARESH SINGH vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.SRI KALYAN SHANKAR (APP30)
250.	CR. MISC./40919/2018 A. BAIL 30A,36 EXCISE A.BAIL	1	VICKCKY PASI vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARY	Mr.MD. ANSARUL HAQUE (APP159)
251.	CR. MISC./40921/2018 A. BAIL IPC 272,273,34 A.BAIL	1	SK. EKRAM & ANR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SRI SHYAM BIHARI SINGH (APP173)
252.	CR. MISC./40933/2018 A.BAIL 30(A)(B),38,41 A.BAIL	1	SUNIL KUMAR vs THE STATE OF BIHAR	Mr.SURYADEO PRASAD SINGH	Mr.SRI HARENDRA PRASAD (APP96)
253.	CR. MISC./40939/2018 A.BAIL IPC 272,273,420 A.BAIL	1	AJAY SAH @ AJAY KUMAR vs THE STATE OF BIHAR	Mr.RAVI RANJAN	Mr.SRI RAM SUMIRAN ROY (APP240)
254.	CR. MISC./40962/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	SHARMA SINGH & ANR vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH	Mr.SMT RENU KUMARI (APP160)
255.	CR. MISC./40992/2018 A. BAIL 30(A)(D),45 EX A.BAIL	1	RAJESH YADAV & ORS vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.MD. SUFIYAN (APP107)
256.	CR. MISC./40994/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	MANOJ KUMAR @ TUNTUN & ANR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR VERMA Mr.RANJIT KUMAR THAKUR	Mr.SRI DINESH SINGH (APP21)
257.	CR. MISC./41001/2018 A. BAIL 30A,38B,41(1) A.BAIL	1	RINKU PANDEY @ RATNESH PANDEY @ RATNESHWAR KUMAR PANDEY vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARY	Mr.SRI SURESH PRASAD SINGH (APP230)
258.	CR. MISC./41030/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	BASANT RAJBANSHI vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.SRI JAI NARAIN THAKUR (APP184)
259.	CR. MISC./41034/2018 A. BAIL IPC 272,273 & A.BAIL	1	PARMATMA RAI vs THE STATE OF BIHAR	Mr.SACHIDA NAND RAI	Mr.SMT. SUMAN KUMARI SINGH (APP164)
260.	CR. MISC./41037/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	PREMA DEVI @ PARMA DEVI vs THE STATE OF BIHAR	Mr.DILIP KUMAR ROY	Mr.SRI SANJAY KUMAR SINGH (APP193)
261.	CR. MISC./41044/2018 A.BAIL 30,36,41 EXCISE A.BAIL	1	SAGAR SAH @ SAGAR GUPTA vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.SRI DINESH SINGH (APP21)
262.	CR. MISC./41047/2018 A.BAIL 30A,38(I) EXCIS A.BAIL	1	PANKAJ YADAV vs THE STATE OF BIHAR	Mr.RADHA MOHAN PANDEY Mr.CHANDRA SHEKHAR VERMA	Mr.SRI TARUN PRASAD MANDAL (APP204)
263.	CR. MISC./41052/2018 A.BAIL IPC 272,273,420 A.BAIL	1	KABINDRA RAI @ KAMENDRA RAI vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR SINGH Mr.RAMCHANDRA SINGH	Mr.SRI SHYAM KUMAR SINGH (APP138)
264.	CR. MISC./41054/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	SUNIL MUKHYA & ANR vs THE STATE OF BIHAR	Mr.BALESHWAR KAMAT	Mr.SRI SURENDRA PRASAD SINGH (APP143)
265.	CR. MISC./41058/2018 A.BAIL 30A,35B,37(A)(B A.BAIL	1	RAJESH KUMAR & ANR vs THE STATE OF BIHAR	Mr.SIDDHARTH HARSH	Mr.YOGENDRA KUMAR SINGH(APP)
266.	CR. MISC./41070/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	DEEPAK SINGH @ DEEPAK KUMAR SINGH vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.SRI PARMESHWAR MEHTA (APP42)
267.	CR. MISC./41078/2018 A. BAIL 30A,38 EXCISE A.BAIL	1	KANHAIYA CHAUDHARY @ KANHAIYA KUMAR vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK Mr.SANTOSH KUMAR	Mr.SRI ANIL KUMAR (APP78)
268.	CR. MISC./41081/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	PANKAJ SINGH vs THE STATE OF BIHAR	Mr.VANDANA SINGH Mr.RAJIV KUMAR Mr.GAJENDRA KUMAR SINGH	Mr.SRI AMIT KUMAR RAKESH (APP179)
269.	CR. MISC./41095/2018 A.BAIL 30A,38 EXCISE A A.BAIL	1	MUNNA KUMAR vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINHA	Mr.SRI SHAILENDRA KUMAR -2 (APP61)
270.	CR. MISC./41124/2018 A. BAIL IPC 272,273,30 A.BAIL	1	GUDDU TIWARY @ GUDDU KUMAR TIWARY vs THE STATE OF BIHAR	Mr.RAKESH KUMAR TIWARY Mr.GUDDU KUMAR Mr.SUDAMA KUMAR	Mr.SRI RAMESH CHANDRA (APP54)

271.	CR. MISC./41158/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	UPENDRA URAON & ORS vs THE STATE OF BIHAR	Mr.DEOVIND KUMAR SINGH Mr.ANURADHA KUMARI	Mr.SRI SANJAY KUMAR TIWARY (APP128)
272.	CR. MISC./41179/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	YASODA SINGH vs THE STATE OF BIHAR	Mr.MD. NURUL HODA Mr.SATISH CHANDRA MISHRA	Mr.SMT. ASHA KUMARI (APP197)
273.	CR. MISC./41195/2018 A. BAIL IPC 272,273,1 A.BAIL	1	MUSHE SADAI @ MUSAI SADAI vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)
274.	CR. MISC./41196/2018 A.BAIL 30A,34,35,37B E A.BAIL	1	RAM EKBAL BIND vs THE STATE OF BIHAR	Mr.SANJAY KUMAR TIWARY	Mr.SMT. ANUSUIYA JAISWAL (APP81)
275.	CR. MISC./41205/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	KUNDAN KUMAR vs THE STATE OF BIHAR	Mr.SHAMBHU SHARAN SINGH	Mr.SMT. ASHA KUMARI (APP197)
276.	CR. MISC./41217/2018 A. BAIL 30A,37B EXCISE A.BAIL	1	RAJIV KUMAR @ BABLOO @ BABLU vs THE STATE OF BIHAR	Smt.PRATIVA KUMARI Mr.ARBIND KUMAR SINGH	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
277.	CR. MISC./41223/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	MUNNA CHAUDHARY vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
278.	CR. MISC./41239/2018 A. BAIL 30A,35,38 EXCI A.BAIL	1	BRINDANAND SINGH @ BRINDAN SINGH @ BIRDANAND SINGH vs THE STATE OF BIHAR	Mr.RAJANI KANT SINGH	Mr.SRI YOGENDRA KUMAR (APP200)
279.	CR. MISC./41255/2018 A. BAIL IPC 272,273 & A.BAIL	1	BINOD MANDAL vs THE STATE OF BIHAR	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR	Mr.SRI ASHOK KUMAR SINGH (APP213)
280.	CR. MISC./41292/2018 A.BAIL IPC 30A EXCISE A.BAIL	1	YASODA SINGH vs THE STATE OF BIHAR	Mr.MD. NURUL HODA Mr.SATISH CHANDRA MISHRA	Mr.SMT. ASHA KUMARI (APP197)
281.	CR. MISC./41294/2018 A. BAIL 30A,38 EXCISE A.BAIL	1	MANOJ KUMAR vs THE STATE OF BIHAR	Mr.RAJNISH KUMAR Mr.ARCHANA MISHRA	Mr.SRI SATYENDRA PRASAD (APP133)
282.	CR. MISC./41310/2018 A.BAIL 30,38(1),41(1) A.BAIL	1	MUKUL @ MUKUL KUMAR @ MUKHUL KUMAR @ MUKUL ANAND vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA	Mr.SRI S. EHTESHAMUDDIN (APP56)
283.	CR. MISC./41312/2018 A. BAIL 30A,38,47 EXCI A.BAIL	1	SANJAY KUMAR vs THE STATE OF BIHAR	Mr.PRITHIVI RAJ SINGH Mr.RAJ SHEKHAR Mr.PUSHP RAJ SINGH	Mr.SRI ARUN KUMAR SINGH -5 (APP153)
284.	CR. MISC./41316/2018 A. BAIL IPC 272,273 & A.BAIL	1	MUKESH OJHA vs THE STATE OF BIHAR	Mr.SANJEEV RANJAN Mr.BHIM KUMAR YADAV	Mr.SRI KHURSHID ANWAR (APP192)
285.	CR. MISC./41320/2018 A. BAIL 30A,32,38 EXCI A.BAIL	1	RAVI CHAUDHARY vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR Mr.SUDISH KUMAR	Mr.SRI MANOJ KUMAR - 1 (APP185)
286.	CR. MISC./41344/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	DHANANJAY SINGH vs THE STATE OF BIHAR	Mr.SHIV SAGER SHARMA Mr.NAGENDRA KUMAR	Mr.SRI ATAUR RAHMAN (APP191)
287.	CR. MISC./41366/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	RAVI RAI vs THE STATE OF BIHAR	Ms.NITU KUMARI Mr.YOGENDRA KUMAR SINGH Mr.RATNESHWAR PRASAD	Mr.SRI MUKESH KUMAR SINGH (APP221)
288.	CR. MISC./41380/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	PINTU CHAUDHARY vs THE STATE OF BIHAR	Mr.MD. JAVED JAFAR KHAN	Mr.SRI LALAN KUMAR (APP224)
289.	CR. MISC./41381/2018 A. BAIL IPC 272,273 & A.BAIL	1	NITU YADAV @ NITISH KUMAR vs THE STATE OF BIHAR	Mr.BHIM SEN PRASAD	Mr.SRI GAURI SHANKAR GUPTA (APP95)
290.	CR. MISC./41387/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	SHAMBHU MODI vs THE STATE OF BIHAR	Mr.SUNEIL KUMAR THAKUR	Mr.SRI ASHOK KUMAR SINGH (APP213)
291.	CR. MISC./41418/2018 A. BAIL IPC 272,273 & A.BAIL	1	SATYA NARAYAN YADAV vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.RAMASHANKAR SINGH	Mr.SRI KALYAN SHANKAR (APP30)
292.	CR. MISC./41419/2018 A. BAIL IPC 272,273,18 A.BAIL	1	GUDDU NUT @ MD. GUDDU NUT & ORS vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.SRI RAJENDRA SINGH SHASTRIJI (APP47)
293.	CR. MISC./41469/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	PREM BABU @ PREMBABU @ PREM LAL RAY @ PREMLAL RAY vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.JITENDRA KUMAR BHARTI Mr.ROHIT KUMAR NO-5	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
294.	CR. MISC./41470/2018 A.BAIL 30A,38(I)(II) E A.BAIL	1	LAL BAHADUR ROY @ LALO RAY @ LALBHADUR RAY vs THE STATE OF BIHAR	Mr.RANJAN KUMAR	Mr.SRI ATAUR RAHMAN (APP191)

295.	CR. MISC./41479/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	RAJAN SINGH @ RAJAN KUMAR SINGH vs THE STATE OF BIHAR	Mr.PREM RANJAN RAJ	Mr.SRI ABHAY KUMAR ROY (APP229)
296.	CR. MISC./41483/2018 A. BAIL IPC 272,273,12 A.BAIL	1	BITTU KUMAR @ BITTU KUMAR YADAV vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
297.	CR. MISC./41487/2018 A. BAIL 30A,38,41 EXCI A.BAIL	1	KRISHNA KUMAR RAI vs THE STATE OF BIHAR	Mr.INDRAJEET BHUSHAN	Mr.SRI PREM KUMAR JHA (APP43)
298.	CR. MISC./41489/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	RAKESH BIND vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.SMT. SUMAN KUMARI SINGH (APP164)
299.	CR. MISC./41506/2018 A.BAIL IPC 420,467,468 A.BAIL	1	PRABHAKAR SINGH @ MAUNI SINGH & ORS vs THE STATE OF BIHAR	Ms.SANJANA Mr.JAI SHANKER PRASAD	Mr.SMT. SHARDA KUMARI (APP175)
300.	CR. MISC./41509/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	AMPU SINGH vs THE STATE OF BIHAR	Mr.ANIL CHANDRA	Mr.SRI NAND KUMAR (APP154)
301.	CR. MISC./41550/2018 A. BAIL IPC 272,273 & A.BAIL	1	RUPESH MANDAL @ RUPESH KUMAR MANDAL vs THE STATE OF BIHAR	Mr.MD. MUSOWIR	Mr.SRI KUMAR RANJIT RANJAN (APP211)
302.	CR. MISC./41567/2018 A.BAIL IPC 290,294,272 A.BAIL	1	PRAMOD KUMAR RAI vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.SRI AHMAD ALI (APP5)
303.	CR. MISC./41605/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	AMAR JEET SAH @ AMRJEET SAHU vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR	Mr.SRI ANIL PRASAD SINGH (APP210)
304.	CR. MISC./41610/2018 A.BAIL IPC 30A,35,38 E A.BAIL	1	RAJU KAHAR & ORS vs THE STATE OF BIHAR	Mr.RAJANI KANT SINGH	Mr.SRI SANJAY KUMAR PANDEY (APP222)
305.	CR. MISC./41615/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	BINOD PRASAD @ KHUDI & ANR vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA	Mr.SRI PARMESHWAR MEHTA (APP42)
306.	CR. MISC./41616/2018 A.BAIL IPC 272,273,420 A.BAIL	1	BIKRAM KUMAR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SRI NAGENDRA PRASAD (APP169)
307.	CR. MISC./41620/2018 A.BAIL IPC 272,273 & 3 A.BAIL	1	BHIKHAN CHAUDHARY @ AJAY CHAUDHARY vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH	Mr.SRI MUKESH KUMAR SINGH (APP221)
308.	CR. MISC./41624/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	GAUTAM PASWAN & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.RAJEEV RANJAN Mr.KANCHAN KUMARI	Mr.SRI ARBIND KUMAR PANDEY (APP84)
309.	CR. MISC./41627/2018 A. BAIL 47A,48(2),53A, A.BAIL	1	SURENDRA RAY vs THE STATE OF BIHAR	Ms.NITU KUMARI Mr.YOGENDRA KUMAR SINGH Mr.RATNESHWAR PRASAD	Mr.SRI AJIT KUMAR (APP73)
310.	CR. MISC./41633/2018 A. BAIL IPC 272,273,42 A.BAIL	1	ADITYA ABHINAV vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.SRI AHMAD ALI (APP5)
311.	CR. MISC./41644/2018 A.BAIL IPC 273 & 30A,3 A.BAIL	1	GANESH YADAV vs THE STATE OF BIHAR	Mr.BHUBNESHWAR PRASAD Mr.SARBOTTAM KUMAR SARKAR	Mr.SRI SURESH PRASAD SINGH (APP230)
312.	CR. MISC./41659/2018 A. BAIL 30A,41(1) EXCI A.BAIL	1	BINDHYACHAL TIWARI @ MINTU TIWARI vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA Mr.ANAND KUMAR OJHA	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
313.	CR. MISC./41669/2018 A.BAIL IPC 272,273,34 A.BAIL	1	NISHU TIWARI vs THE STATE OF BIHAR	Mr.RISHIKESH OJHA	Mr.SRI S. EHTESHAMUDDIN (APP56)
314.	CR. MISC./41680/2018 A. BAIL 30A,38(II) EXC A.BAIL	1	DEEPAK KUMAR vs THE STATE OF BIHAR	Mr.ANUJ KUMAR	Mr.SRI UMANATH MISHRA (APP234)
315.	CR. MISC./41685/2018 A. BAIL 30A,47 EXCISE A.BAIL	1	VICKU SINGH & ORS vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH	Mr.SRI PARMANAND PRASAD (APP116)
316.	CR. MISC./41713/2018 A.BAIL 30A EXCISE ACT A.BAIL	1	SANJAY PRASAD & ANR vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.SUBHASH KUMAR	Mr.SRI AJAY KUMAR-1 (APP6)
317.	CR. MISC./41717/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	BULET SINGH @ BULET KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.INDRAJEET BHUSHAN	Mr.SRI DASHRATH MEHTA (APP157)
318.	CR. MISC./41719/2018 A.BAIL IPC 414,120B,34 A.BAIL	1	PANKAJ KUMAR vs THE STATE OF BIHAR	Mr.ANUJ KUMAR	Mr.SRI UMANATH MISHRA (APP234)

319.	CR. MISC./41733/2018 A. BAIL IPC 272,273 & A.BAIL	1	SONU KUMAR @ SONUA KUMAR vs THE STATE OF BIHAR	Mr.S. JAMIL AKHTAR	Mr.SRI HARENDRA PRASAD (APP96)
320.	CR. MISC./41737/2018 A.BAIL IPC 30A,34 EXCI A.BAIL	1	BHOLA CHOUDHARY @ KISHAN KUMAR vs THE STATE OF BIHAR	Mr.BABU NANDAN PRASAD	Mr.SRI SANJAY KUMAR SHARMA (APP236)
321.	CR. MISC./41746/2018 A. BAIL 30A EXCISE ACT A.BAIL	1	RAJ KUMAR ROY @ GAZA ROY & ANR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJANI KUMARI	Mr.SRI ABHAY KUMAR ROY (APP229)

(AFTER THE ABOVE)

FOR ADMISSION

1.	CR. MISC./31702/2018 A.BAIL IPC 498A & 3/4 A.BAIL NOT TODAY(thursday)	4	SHIVESH SRIVASTAVA @ BHUTKUN vs STATE OF BIHAR & ANR	Mr.CHANDRA SHEKHAR ANAND	Mr.SRI SATYAVARAT VERMA (APP171) Mr.SUNIL KUMAR PANDEY
2.	CR. MISC./32473/2018 A.BAIL IPC 498A,341,32 A.BAIL NOT TODAY(thursday)	3	RAJESH YADAV vs THE STATE OF BIHAR	Mr.ANSHU DHAR SHARMA	Mr.SRI KUMAR RANJIT RANJAN (APP211) Mr.MADHURENDRA KUMAR
3.	CR. MISC./32988/2018 A. BAIL IPC 498A,509 & A.BAIL	3	KIRTIMAN GUPTA @ KIRTIMAN vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SHARMA Mr.KUMAR SACHIN	Mr.SRI PARMANAND KUMAR (APP244) Mr.PRABHU NATH PATHAK
4.	CR. MISC./34900/2018 A.BAIL IPC 498A,304B A.BAIL	3	SURAJ PANDIT vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
5.	CR. MISC./40802/2018 A. BAIL IPC 498A,323,3 A.BAIL	1	SANGITA KUMARI & ORS vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.RITWAJ RAMAN	Mr.SMT. SHARDA KUMARI (APP175)
6.	CR. MISC./40950/2018 A.BAIL IPC 498A,323,50 A.BAIL	1	CHANDAN MANDAL vs STATE OF BIHAR & ANR	Mr.NAFISUZZOHA	Mr.SRI AMITESH KUMAR (APP8)
7.	CR. MISC./40960/2018 A.BAIL IPC 498A,494 A.BAIL	1	DARSHAN YADAV @ RAM DARSHAN SINGH @ RAM DARSHAN YADAV vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR MISHRA Mr.AJAY KUMAR	Mr.SRI AHMAD ALI (APP5)
8.	CR. MISC./41372/2018 A. BAIL IPC 498A A.BAIL	1	SUSHIL KUMAR @ OM PRAKASH KUMAR vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR SINGH	Mr.SMT. ASHA KUMARI (APP197)
9.	CR. MISC./41382/2018 A. BAIL IPC 498A,34 A.BAIL	1	RAMAKANT SAHNI vs STATE OF BIHAR & ANR	Mr.MD. ANISUR RAHMAN Mr.MD. AKRAM NAIYAR	Mr.SRI DINESH SINGH (APP21)
10.	CR. MISC./41411/2018 A. BAIL IPC 498A,304B, A.BAIL	1	SANJHARO DEVI & ANR vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.SRI PRANAV KUMAR (APP207)
11.	CR. MISC./41425/2018 A. BAIL IPC 498A,323,3 A.BAIL	1	AMIT KUMAR vs STATE OF BIHAR & ANR	Mr.KAMAL KISHORE JHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.SRI RAJKISHORE SINGH (APP172)
12.	CR. MISC./41443/2018 A. BAIL IPC 498A,323,5 A.BAIL	1	GULEL PANDIT & ORS vs STATE OF BIHAR & ANR	Mr.DR. ANJANI PD. SINGH	Mr.SRI UMESHNAND PANDIT (APP187)
13.	CR. MISC./41524/2018 A. BAIL IPC 498A,341,3 A.BAIL	1	KUNDAN KUMAR vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)
14.	CR. MISC./41525/2018 A. BAIL IPC 498A,323,3 A.BAIL	1	SURENDRA KUMAR vs STATE OF BIHAR & ANR	Mr.SUBODH PRASAD	Mr.SRI GAURI SHANKAR GUPTA (APP95)
15.	CR. MISC./41535/2018 A.BAIL IPC 498A,323,34 A.BAIL	1	ASHA DEVI & ANR vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
16.	CR. MISC./41538/2018 A.BAIL IPC 498A,494 A.BAIL	1	MANOJ CHAUHAN vs STATE OF BIHAR & ANR	Mr.RANA BALJIT SINGH	Mr.SRI AJAY KUMAR - 2 (APP71)
17.	CR. MISC./41542/2018 A. BAIL IPC 498A,341,3 A.BAIL	1	RAVI KUMAR vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR Mr.NIRANJAN KUMAR	Mr.SRI AJAY KUMAR JHA (APP243)
18.	CR. MISC./41546/2018 A.BAIL IPC 498A &3/4 D A.BAIL	1	MD. RIZWAN ANSARI vs STATE OF BIHAR & ANR	Mr.JITENDRA SHARMA	Mr.SRI SATYENDRA PRASAD (APP133)
19.	CR. MISC./41555/2018 A.BAIL IPC 498A,494,37 A.BAIL	1	VIJAY THAKUR vs STATE OF BIHAR & ANR	Mr.GAGAN DEO YADAV	Mr.SRI AKBAR ALI (APP7)
20.	CR. MISC./41569/2018 A. BAIL IPC 498A,406 A.BAIL	1	IBRAHIM MIAN @ IBRAHIM MIYA vs STATE OF BIHAR & ANR	Mr.SATYENDRA RAI	Mr.SRI DINESH SINGH (APP21)

21.	CR. MISC./41592/2018 A.BAIL IPC 498A,354 A.BAIL	1	BHOLA BHASKAR vs STATE OF BIHAR & ANR	Smt.BABITA KUMARI Mr.PRAVIN KUMAR Mr.SHASHANK SHEKHAR Mr.MALAY KUMAR CHOUDHARY	Mr.SRI SATYENDRA PRASAD (APP133)
22.	CR. MISC./41614/2018 A.BAIL IPC 498A,341,32 A.BAIL	1	DHIRENDRA KUMAR PASWAN vs STATE OF BIHAR & ANR	Mr.GAGAN DEO YADAV	Mr.SRI AKBAR ALI (APP7)
23.	CR. MISC./41650/2018 A. BAIL IPC 498A,323,4 A.BAIL	1	VIJAY KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.SUDHA CHANDRA Mr.SURENDRA KUMAR SINGH	Mr.SMT. SUCHETA YADAV (APP140)
24.	CR. MISC./41661/2018 A.BAIL IPC 498A,341,32 A.BAIL	1	RAKESH KUMAR @ RAKESH KUMAR BARNWAL vs STATE OF BIHAR & ANR	Mr.BISHWA BIBHUTI KUMAR SINGH	Mr.SRI PARMESHWAR MEHTA (APP42)
25.	CR. MISC./41682/2018 A.BAIL IPC 498A,342,32 A.BAIL	1	MADAN YADAV vs STATE OF BIHAR & ANR	Mr.PARAS NATH	Mr.SRI RAM NARESH RAY (APP212)
26.	CR. MISC./41693/2018 A.BAIL IPC 498A & 3/4 A.BAIL	1	SANTOSH KUMAR vs STATE OF BIHAR & ANR	Mr.RABINDRA KUMAR	Mr.SMT SANGEETA SHARMA (APP58)
27.	CR. MISC./41697/2018 A. BAIL IPC 498A,379,3 A.BAIL	1	DILIP KUMAR vs STATE OF BIHAR & ANR	Mr.SATRUDHAN KUMAR	Mr.SRI ARUN KUMAR (APP82)
28.	CR. MISC./41729/2018 A.BAIL IPC 498A,323,34 A.BAIL	1	VISHWANATH MANDAL vs STATE OF BIHAR & ANR	Mr.KRIPA NAND JHA	Mr.YOGENDRA KUMAR SINGH (APP149)
29.	CR. MISC./41740/2018 A. BAIL IPC 498A,379,3 A.BAIL	1	MAHESH YADAV & ORS vs STATE OF BIHAR & ANR	Mr.AJAY NANDAN SAHAY Mr.NAVIN KUMAR JHA	Mr.SRI SURESH PRASAD SINGH (APP230)
30.	CR. MISC./41748/2018 A.BAIL IPC 498A,496,32 A.BAIL	1	SAGAR MANDAL @ SAGAR KUMAR vs STATE OF BIHAR & ANR	Mr.KUMAR KAMAL NAYAN	Mr.SRI KANHAIYA KISHORE (APP100)
31.	CR. MISC./41754/2018 A.BAIL IPC 498A & 3/4 A.BAIL	1	BIRAN MALLIK @ VIRENDRA MALLIK vs STATE OF BIHAR & ANR	Mr.MD. NAUSHAD UZZOHA	Mr.SRI DILIP KUMAR (APP19)
32.	CR. MISC./41758/2018 A.BAIL IPC 498A,323,37 A.BAIL	1	MUKESH RAUT @ MUKESH KUMAR RAUT vs THE STATE OF BIHAR	Mr.DILIP KUMAR TONDON Mr.PRATEEK TANDON Mr.KUMAR RISHABH	Mr.SMT. RITA VERMA (APP126)

(AFTER THE ABOVE)

FOR ADMISSION

1.	CR. MISC./25869/2018 R.BAIL IPC 498A,304B,2 R.BAIL-1	5	HARI NARAYAN RAI @ ROSHAN RAI vs THE STATE OF BIHAR	Mr.SHASHANK SHEKHAR Mr.PRAVIN KUMAR	Mr.SRI UMESHNAND PANDIT (APP187) Mr.SUNEIL KUMAR THAKUR
2.	CR. MISC./30579/2018 R. BAIL IPC 498A,302,3 R.BAIL-1	4	JAI RAM SAH @ JAI RAM SAHU vs THE STATE OF BIHAR	Mr.KEDAR JHA	Mr.SRI AHTASH ALI KHAN (APP4)
3.	CR. MISC./30736/2018 R. BAIL IPC 498A,304B, R.BAIL-1	4	SURAJ SHARMA @ SURAJ KUMAR SHARMA vs THE STATE OF BIHAR	Mr.NEERAD PARASHAR Mr.KRITI SINGH Mr.VISHAL VIKRAM RANA Mr.KUMAR NIKHIL	Mr.SRI RAMCHANDRA SINGH (APP51)
4.	CR. MISC./30750/2018 R.BAIL IPC 498A,302,20 R.BAIL-1	4	AJAY KUMAR vs THE STATE OF BIHAR	Smt.ASHA KUMARI Mr.AJAY MUKHERJEE Mr.GANESH SHARMA	Mr.SRI UMESHNAND PANDIT (APP187)
5.	CR. MISC./33110/2018 R.BAIL IPC 498A,304B,3 R.BAIL-1	4	BRAHMDEV SHARMA vs THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH Mr.SHANTI BHUSHAN SINGH	Mr.SRI ASHARAF ANSARI (APP86)
6.	CR. MISC./37012/2018 R. BAIL IPC 498A,302,3 R.BAIL-1	3	RUDAL YADAV vs STATE OF BIHAR & ANR	Mr.SHAMBHU PRASAD YADAV	Mr.SRI SHYAM KUMAR SINGH (APP138) Mr.NIRAJ KUMAR Mr.ASHOK KUMAR
7.	CR. MISC./37828/2018 R.BAIL IPC 498A R.BAIL-1	3	MD. AZAD vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR RANA	Mr.SRI BISHESHWAR RAM (APP18) Mr.ANIL PRASAD SINGH Mr.VIJAY KISHORE BHARTI
8.	CR. MISC./41424/2018 R. BAIL IPC 498A,494,4 R.BAIL-1	1	SHYAM NARAYAN RAI vs STATE OF BIHAR & ANR	Mr.HARSH ANUJ Mr.PRASHANT KUMAR Mr.AJIT KUMAR SINGH	Mr.SRI RAM BACHAN SINGH (APP189)
9.	CR. MISC./41533/2018 R. BAIL IPC 498A,34 & R.BAIL-1	1	KAMOD SAHANI vs THE STATE OF BIHAR	Mr.VINOD GAUTAM Mr.BINAY KUMAR	Mr.SRI RAMCHANDRA SAHANI (APP124)
10.	CR. MISC./41726/2018 R. BAIL IPC 498A R.BAIL-1	1	SANJEEV KUMAR vs STATE OF BIHAR & ANR	Mr.PARAS NATH	Mr.SRI ANIL KUMAR SINGH 1 (APP232)

11.	CR. MISC./41732/2018 R.BAIL IPC 498A,406 R.BAIL-1	1	LAXMAN SAH & ORS vs STATE OF BIHAR & ANR	Mr.ANUJ KUMAR	Mr.SRI DILIP KUMAR (APP19)

(AT 2.15 P.M.)

TIEDUP MATTERS

FOR ORDERS

1.	CR. MISC./14012/2017 R.BAIL IPC 302,34 & 27 R.BAIL-1	5	MD. SHAMSHAD @ AUWA @ SHAMSHAD @ SHAMSAD SIDDIQUE vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SRI ANIL PRASAD SINGH (APP210)
2.	CR. MISC./33408/2017 R. BAIL IPC 302 R.BAIL-1	4	BHARAT KUMAR YADAV vs THE STATE OF BIHAR	Mr.ARUN KUMAR MANDAL	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
3.	CR. MISC./45043/2017 R. BAIL IPC 302,387,34 R.BAIL-1	5	AMARJEET SINGH @ AMAR SINGH vs THE STATE OF BIHAR	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
4.	CR. MISC./49347/2017 R.BAIL IPC 498(A) R.BAIL-1	9	MAHENDRA CHOUDHARY @ MAHENDRA MAHATHA vs STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR SINGH Mr.MANISH KUMAR SINGH	Mr.SRI RAJEEV NAYAN (APP231) Mr.SATISH KUMAR
5.	CR. MISC./6450/2018 A.BAIL IPC 498A & 4 D. A.BAIL	5	ASHRAF ALI vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR SINHA	Mr.SRI AMIT KUMAR RAKESH (APP179) Mr.DEVENDRA PRASAD SINGH Mr.UMA KUMARI
6.	CR. MISC./28776/2018 R.BAIL IPC 365,364A,34 R.BAIL-1	4	VIVEK KUMAR MISHRA vs THE STATE OF BIHAR	Mr.ARBIND KUMAR SINGH	Mr.SRI MATLOOB RAB (APP34)
7.	CR. MISC./36954/2018 C.BAIL C.BAIL	1	KOMAL KUMARI vs GAURAV ANAND	Mr.SUBODH KUMAR Mr.GOPAL BIHARI	

FOR ORDERS (ON OFFICE NOTES)

1.	MJC/1558/2008 RESTORATION-SJ	1	SAYEEDUR RAHMAN & ORS vs THE STATE OF BIHAR & ORS	Mr.MD. NAUSHADUZZAHA	Mr.(SC17)
2.	C. REV./355/2017 IN (CWJC/9604 /2012)	1	DR. NARESH KUMAR SINGH & ANR vs THE CHANCELLOR OF THE UNIVERSITY OF BIHAR	Mr.DR. NARESH KUMAR SINGH (IN PERSON)	
3.	MJC/3658/2017 MODIFICATION- SJ IN (CWJC/16954 /2010)	3	SANJAY KUMAR YADAV vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HUMAN RESOURCES DEVELOPMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.RAJEEV KUMAR SINGH Mr.MUKESH KUMAR SINGH	Mr.SMT. SHILPA SINGH - GA-12
4.	MJC/1501/2018 RESTORATION-SJ IN (CWJC/14384 /2012)	1	SUNITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR	Mr.SMT. SHILPA SINGH - GA 12

FOR ADMISSION

1.	CR. MISC./19301/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	4	SADHU YADAV vs THE STATE OF BIHAR	Mr.RAJ KUMAR CHOUDHARY	Mr.SRI AHTASH ALI KHAN (APP4)
2.	C. REV./369/2016 IN (CWJC/22358 /2012)	1	THE STATE OF BIHAR & ORS vs ARUN KUMAR SRIVASTAVA & ORS	Mr.MRITUNJAY KUMAR	
3. with	CR. MISC./2334/2016 A.BAIL IPC 406/420/467 A.BAIL	21	MIHIR KUMAR JHA vs STATE OF BIHAR & ANR	Mr.SUBHASH CHANDRA BOSE	Mr.J.N. THAKUR (APP) Mr.ANJANI KUMAR MISHRA Mr.SATYA PRAKASHTRIPATHY Mr.DR. BINAY KUMAR SINGH Mr.KAUSHLENDRA KUMAR SINHA
4.	CR. MISC./2669/2016 A.BAIL 420,406,467,468 A.BAIL	5	RITA THAKUR vs STATE OF BIHAR & ANR	Mr.SUBHASH CHANDRA BOSE	Mr.J.N.THAKUR(APP) Mr.ANJANI KUMAR MISHRA Mr.SATYA PRAKASHTRIPATHY Mr.DR. BINAY KUMAR SINGH Mr.KAUSHLENDRA KR.SINHA
5.	CR. MISC./394/2017 MOD (SJ) IN (CR. MISC./53832 /2015)	10	JAGDISH SINGH vs STATE OF BIHAR & ANR	Mr.AJAY NANDAN SAHAY	Mr.SRI NARENDRA KUMAR SINGH (APP150) Mr.SHAILENDRA KUMAR SINGH Mr.ADITYA PRAKASH SAHAY

6.	MJC/3641/2017 CONTEMPT- SJ IN (CWJC/10852 /2011)	1	LAL BABU TIWARY vs SRI SARVA NARAYAN JHA, VICE CHANCELLOR, KAMESHWAR SINGH DARBHANGA SANSKRIT UNIVERSITY, KAMESHWAR NAGAR, DARBHANGA	Mr.ASHOK KUMAR GARG	Mr.AWADHESH PRASAD SINHA
7.	CWJC/5581/2017 DISCP.PROC., NON GAZET	6	NAWAL KISHORE SINGH vs THE STATE OF BIHAR & ORS	Mr.INDU BHUSHAN Mr.SUNIL KUMAR	Mr.PRASHANT PRATAP-GP2 Mr.MRIGANK MAULI
8.	CR. MISC./23990/2017 QUASHING(498A,406)IPC O ORDER OF CANCELLATIO	3	WARIS ALI @ MD. WARIS ALI vs STATE OF BIHAR & ANR	Mr.MD. NAJMUL HODDA	Mr.SRI JAI NARAIN THAKUR (APP184)
9.	CR. MISC./51693/2017 C.BAIL C.BAIL	5	BINDU DEVI vs STATE OF BIHAR & ANR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SRI RAM SUMIRAN ROY (APP240)
10.	CR. MISC./63332/2017 C. BAIL C.BAIL	3	KHUSHBU KUMARI vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR SHARMA	Mr.SRI AMRENDRA PRASAD (APP77)
11.	MJC/544/2018 CONTEMPT- SJ IN (CWJC/22419 /2011)	1	DR. RAMJEE PRASAD BHAGAT vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EDUCATION DEPARTMENT, GOVT. OF BIHAR, PATNA & ANR	Mr.ARVIND KUMAR SINGH Mr.MUKUL JEE	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Smt.NUTAN SAHAY Mr.PRABHAT KUMAR VERMA
12.	CR. MISC./689/2018 A.BAIL IPC 341,323,379 A.BAIL	3	CHANDAR DAS @ SRICHANDRA DAS & ANR vs THE STATE OF BIHAR	Mr.ASHHAR MUSTAFA Mr.TALIB MUSTAFA Mr.ASHISH KUMAR RANJAN Mr.VIKASH KUMAR JHA	Mr.SRI IFTEKHAR MAHMOOD (APP202)
13.	MJC/1098/2018 CONTEMPT- SJ IN (CWJC/17455 /2014)	1	LALIT MOHAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR SINHA	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
14.	CR. MISC./3330/2018 R.BAIL IPC 406,409,420 R.BAIL-1	4	SHAMBHU KUMAR SONI vs THE STATE OF BIHAR THROUGH THE VIGILANCE PATNA PRESENTLY ECONOMIC OFFENCE UNIT, PATNA	Mr.JYOTI RANJAN JHA Mr.DHANANJAI KUMAR SINGH	Mr.VISHWANATH PD. SINHA (EOU UNIT) Ms.SONI SHRIVASTAVA
15.	CR. MISC./3453/2018 C.BAIL C.BAIL	1	BANDANA KUMARI @ BANDANA DEVI vs STATE OF BIHAR & ANR	Mr.BIPIN KUMAR SINHA	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)
16.	CR. MISC./4547/2018 C.BAIL C.BAIL	1	SIMPI DEVI @ SIMPY KUMARI vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SRI NARSINGH TANTI (APP111)
17.	CR. MISC./7155/2018 C.BAIL C.BAIL	1	KAVITA DEVI @ KAVITA KUMARI vs STATE OF BIHAR & ANR	Mr.PRAHALAD KUMAR BHAGAT	Mr.SRI PARMANAND KUMAR (APP244)
18.	CR. MISC./7264/2018 C.BAIL C.BAIL	1	RAKHI KUMARI vs STATE OF BIHAR & ANR	Mr.SHYAMA KANT SINGH	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208) Mr.AWADHESH KUMAR Mr.RANJEET RANJAN Mr.ABHA SINGH
19.	CR. MISC./7430/2018 C.BAIL C.BAIL	1	GULSHAN KHATOON vs STATE OF BIHAR & ANR	Mr.SHAILENDRA KUMAR JHA	Mr.SRI SANJAY KUMAR (APP127)
20.	CR. MISC./7915/2018 R.BAIL IPC 302,307,147 R.BAIL-1	3	MD. BADRE ALAM @ BADRE ALAM vs THE STATE OF BIHAR	Mr.MD. ANISUR RAHMAN	Mr.SMT. SAHIN BEGAM (APP134)
21.	CR. MISC./8677/2018 C.BAIL C.BAIL	1	RINA DEVI vs STATE OF BIHAR & ANR	Mr.VIKAS KUMAR Mr.AMIT KUMAR	Mr.SRI SURENDRA KUMAR (APP190) Dr.LEELAWATI KUMARI
22.	CR. MISC./10641/2018 C.BAIL C.BAIL	1	PINKI KUMARI vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINHA Mr.AKANSHA	Mr.SRI MADHURANAND JHA (APP102)
23.	CR. MISC./20056/2018 R. BAIL IPC 302,387,34 R.BAIL-1	3	AMARJEET SINGH @ AMAR SINGH vs THE STATE OF BIHAR	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR	Mr.SRI UPENDRA KUMAR (APP67)
24.	CR. MISC./20538/2018 R.BAIL IPC 498A,307,32 R.BAIL-1	1	MD. AFJAIL HUSSAIN @ RAJA BABU @ AFJAL HUSSAIN vs THE STATE OF BIHAR	Mr.ARUN KUMAR JHA	Mr.SRI PARMANAND KUMAR (APP244) Mr.UPENDRA YADAV Mr.MANOJ KUMAR GUPTA Mr.AMRIT ABHIJAT
25.	CR. MISC./20765/2018 C. BAIL C.BAIL	1	RAM KRIPAL YADAV vs THE STATE OF BIHAR & ORS	Mrs.SHAMA SINHA Mr.KUMARI SHUBHAM	Mr.DR. AJEET KUMAR (APP94)
26.	CR. MISC./22389/2018 C.BAIL C.BAIL	1	SUDHA DEVI vs STATE OF BIHAR & ANR	Mr.MUKUND MOHAN JHA	Mr.SRI AMITESH KUMAR (APP8)

27.	CR. MISC./23433/2018 R. BAIL IPC 498A,323,3 R.BAIL-1	3	NAVENDU JHA vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH Mr.RASHMI	Mr.SRI ASHARAF ANSARI (APP86) Mr.ANGAD KUNWAR Mr.AMIT KASHYAP
28.	CR. MISC./23622/2018 R.BAIL IPC 302,147,148 R.BAIL-1	4	ARBIND CHOUDHARY vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA	Mr.SRI MUKESHWAR DAYAL (APP37)
29.	CR. MISC./25439/2018 R. BAIL IPC 302 R.BAIL-1	3	MANGAL MUSHAHAR vs THE STATE OF BIHAR	Mr.MILIND KUMAR MISHRA Mr.YOGENDRA TIWARI	Mr.SRI SHYAM KUMAR SINGH (APP138)
30.	CR. MISC./26944/2018 R.BAIL IPC 406,420,409 R.BAIL-1	3	RAM AYODHYA THAKUR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA Mr.RAKESH KUMAR SHARMA Mr.RABINDRA KUMAR	Mr.SRI AJAY MISHRA (APP72)
31.	CR. MISC./27448/2018 R.BAIL IPC 20B NDPS AC R.BAIL-1	4	SANTOSH KUMAR & ANR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.SMT. SAHIN BEGAM (APP134)
32.	CR. MISC./27982/2018 R.BAIL IPC 302,307,147 R.BAIL-1	3	MD. ASLAM @ ASLAM vs THE STATE OF BIHAR	Mr.SANCHAY SRIVASTAVA Mr.SOURAV SUMAN	Mr.SRI BHARAT BHUSHAN (APP156)
33.	CR. MISC./28319/2018 R.BAIL IPC 302,120B,34 R.BAIL-1	4	SABINA KHATOON vs THE STATE OF BIHAR	Mr.MIRA KUMARI Mr.SHALINI RAUT	Mr.SRI KUMAR RANJIT RANJAN (APP211)
34.	CR. MISC./29067/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	4	BRAMHANAND SAHNI vs THE STATE OF BIHAR	Mr.SRI NIWAS JHA Mr.NITESH KUMAR Mr.PRAMOD KUMAR	Mr.SRI AMITESH KUMAR (APP8) Mr.SUNIL KUMAR PANDEY
35.	CR. MISC./30044/2018 C.BAIL C.BAIL	3	AMIRA RAY vs THE STATE OF BIHAR & ORS	Mr.NARESH CHANDRA VERMA	Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79)
36.	CR. MISC./30408/2018 A.BAIL IPC 498A A.BAIL	4	CHANDAN KUMAR TIWARY vs STATE OF BIHAR & ANR	Mr.ARUN	Mr.SMT PUSHPA SINHA (APP45) Mr.BIPIN KUMAR
37.	CR. MISC./30667/2018 R.BAIL IPC 302,120B,34 R.BAIL-1	3	TUNISH YADAV vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH Mr.HIRA JHA	Mr.SRI RAJENDRA NATH JHA (APP46) Mr.RAKESH CHANDRA
38.	CR. MISC./32238/2018 R.BAIL IPC 304B,201 R.BAIL-1	3	KAMLESH KUMAR SHARMA @ KAMLESH KUMAR vs THE STATE OF BIHAR	Mr.NITYANAND KUMAR	Mr.SRI AKBAR ALI (APP7)
39.	CR. MISC./32273/2018 C. BAIL C.BAIL	1	MANOJ KUMAR MISHRA vs STATE OF BIHAR & ANR	Mr.RITESH KUMAR NARAIN SINGH	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)
40.	CR. MISC./32758/2018 A.BAIL IPC 272,273 & 4 A.BAIL	3	UMESH RAI vs THE STATE OF BIHAR	Ms.SANJANA	Mr.SRI PRADEEP NARAIN KUMAR (APP205)
41.	CR. MISC./32970/2018 R.BAIL IPC 302,307,147 R.BAIL-1	3	YUGESHWAR SINGH vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINHA	Mr.SRI ARUN KUMAR PANDEY (APP83)
42.	CR. MISC./33164/2018 C.BAIL C.BAIL	1	PREETI KUMARI vs THE STATE OF BIHAR	Mr.MRITUNJAY PRASAD SINGH Mr.SANJEEV KUMAR NIRALA	Mr.MD. ARIF (APP105)
43.	CR. MISC./36291/2018 R. BAIL IPC 377,34 & 6 R.BAIL-1	1	NUTAN JOSEPH @ CHHOTI MAM @ NUTAN MAM vs THE STATE OF BIHAR	Mr.SUMIT KUMAR JHA Mr.ANSHU RAJ SINGH	Mr.SRI RAM NARESH RAY (APP212)
44.	CR. MISC./36325/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./7829 /2018)	1	BHUSHAN RAY vs THE STATE OF BIHAR	Mr.NAJMUL HODA	Mr.SRI BRAJ KISHORE PRASAD (APP90)
45.	CR. MISC./36332/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./19923 /2018)	1	MD. NAJRE ALAM vs STATE OF BIHAR & ANR	Mr.GOPAL JHA	Mr.SMT. MADHURI LATA (APP103)
46.	CR. MISC./36563/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./51294 /2017)	1	DEEPAK KUMAR @ DIPAK KUMAR vs THE STATE OF BIHAR	Mr.ARUN KUMAR ARUN	Mr.SRI RAM ANURAG SINGH (APP227)
47.	CR. MISC./36569/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./24981 /2018)	1	SANJIT KUMAR @ SANJIT KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.KRISHNA KANT SINGH	Mr.SRI UDAY CHAND PRASAD (APP145)
48.	CR. MISC./37095/2018 R.BAIL IPC 272,273,308 R.BAIL-1	1	VIJAY MAL YADAV vs THE STATE OF BIHAR	Mr.PRABHAKAR SINGH Mr.RAKESH MOHAN SINGH	Mr.SRI MUKESHWAR DAYAL (APP37)
49.	CR. MISC./37202/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./24128 /2018)	1	ARBIND MANDAL & ANR vs THE STATE OF BIHAR	Mr.GHANSHYAM CHOUDHARY	Mr.SRI MANOJ KUMAR - 1 (APP185)

50.	CR. MISC./37205/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./22208 /2018)	1	MANI @ MANIJEE @ NILMANI MISHRA vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY Mr.SURENDRA SAO	Mr.SRI TARUN PRASAD MANDAL (APP204)
51.	CR. MISC./37319/2018 R. BAIL IPC 302,201,12 R.BAIL-1	1	AMARJIT SINGH @ AMAR SINGH vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.SRI ANIL PRASAD SINGH (APP210)
52.	CR. MISC./38146/2018 C.BAIL C.BAIL	1	VIBHA DEVI vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR JHA	Mr.SRI ASHOK KUMAR SINGH (APP213)
53.	CR. MISC./38283/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./62793 /2017)	1	ATUL KUMAR @ ATUL DAS SINGH vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARY	Mr.SRI LALAN KUMAR (APP224)
54.	CR. MISC./38290/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. MISC./6093 /2018)	1	DILIP PASWAN vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH PARASAR	Mr.SRI BISHESHWAR RAM (APP18)
55.	CR. MISC./38385/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./26014 /2018)	1	BABLU BIND vs THE STATE OF BIHAR	Mr.SHAMBHU SHARAN SINGH	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
56.	CR. MISC./38617/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./12699 /2018)	1	SANTOSH KUMAR SAH @ SANTOSH SAHU vs THE STATE OF BIHAR	Mr.BHUBNESHWAR PRASAD	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)
57.	CR. MISC./38630/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./55768 /2017)	1	SUDDU KUMAR vs THE STATE OF BIHAR	Mr.RUDAL SINGH	Mr.SMT. ANUSUIYA JAISWAL (APP81)
58.	CR. MISC./38645/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./62950 /2017)	1	SANJEET PASWAN @ SANJEEV PASWAN vs THE STATE OF BIHAR	Mr.RANJIT JHA	Mr.PARMANAND PRASAD
59.	CR. MISC./39180/2018 R.BAIL IPC 302,34 R.BAIL-1	1	PRADEEP KUMAR @ PRADEEP KUMAR CHANDRABANSI @ PRADEEP KUMAR CHANDERBANSI vs THE STATE OF BIHAR	Mr.RAJANI KANT SINGH	Mr.SRI TAPESHWAR SHARMA (APP170)
60.	CR. MISC./39482/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./53129 /2016)	1	VISHAL PASWAN vs STATE OF BIHAR & ANR	Mr.RAVI SHANKER PANKAJ	Mr.MD. FAHIMUDDIN (APP235)
61.	CR. MISC./39499/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./13482 /2018)	1	GUDDU KUMAR & ORS vs THE STATE OF BIHAR	Mr.RUDAL SINGH	Mr.SRI SHAILENDRA KUMAR -1 (APP60)
62.	CR. MISC./39877/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./7960 /2018)	1	LALAN BHUIYAN vs THE STATE OF BIHAR	Dr.LEELAWATI KUMARI	Mr.SRI SHAILENDRA KUMAR -2 (APP61)
63.	CR. MISC./40316/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./24127 /2018)	1	AJAY KUMAR @ ANIL YADAV @ ANIL KUMAR vs THE STATE OF BIHAR	Mr.SATYA VEER	Mr.SRI RAJKISHORE SINGH (APP172)
64.	CR. MISC./40783/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./21764 /2018)	1	SUNIL RAI @ SUNIL KUMAR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR	Mr.SRI ATAUR RAHMAN (APP191)
65.	CR. MISC./41050/2018 R. BAIL IPC 498A,304B, R.BAIL-1	1	MANOJ PASI vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY Mr.SANDEEP KUMAR	Mr.SRI GAURI SHANKAR GUPTA (APP95)
66.	CR. MISC./41245/2018 C.BAIL C.BAIL	1	HASINA KHATOON vs THE STATE OF BIHAR & ORS	Mr.BIMLESH KUMAR PANDEY	Mr.SRI BHARAT BHUSHAN (APP156)

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Wednesday the 11th July 2018
Court No. 9 (AT 2:15 P.M.)
Mr. Justice Arvind Srivastava

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TIEDUP MATTERS			
			FOR JUDGMENT			
1. with	CR. MISC./14862/2018 MOD (SJ) IN (CR. MISC./11500 /2017)	7	AVINASH JHA vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA	Mr.SMT RENU KUMARI (APP160) Mr.KRIPA NAND JHA	
2.	CR. MISC./13799/2018 C.BAIL MOD (SJ)	3	TANUSHREE SANDILYA JHA vs STATE OF BIHAR & ANR	Mr.KRIPA NAND JHA	Mr.SRI ATAUR RAHMAN (APP191) Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA Mr.RAKESH KUMAR SHARMA	
			TO BE MENTIONED			
1.	CR. MISC./30622/2018 A. BAIL IPC 272,273 & A.BAIL	3	MD. MUSTAKIM & ANR vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.RAMASHANKAR SINGH	Mr.SRI DINESH SINGH (APP21)	
			FOR ORDERS			
1.	CR. MISC./55626/2017 R.BAIL IPC 302,201,120 R.BAIL-1	4	BABLU KUMAR vs THE STATE OF BIHAR	Mr.MAHESHWAR PRASAD	Mr.SRI PARMANAND PRASAD (APP116) Mr.DSHIRENDRA KUMAR TRIVEDI Mr.ARUN KUMAR ARUN	
2.	CR. MISC./1276/2018 R.BAIL IPC 395,328 R.BAIL-1	4	ALOK SAH @ ALOK KUMAR @ MUNNA KUMAR @ MUNNA vs THE STATE OF BIHAR	Mr.SUNIL KUMAR NO.III	Mr.MR. MANOJ KUMAR (APP168)	
3.	CR. MISC./21505/2018 C.BAIL C.BAIL	3	VIKASH KUMAR MANDILWAR vs THE STATE OF BIHAR & ORS	Mr.AMRESH KUMAR SINHA Mr.BABY KUMARI Mr.UPENDRA PRASAD SINGH Mr.BRAJESH K. CHOPRA	Mr.SMT. MADHURI LATA (APP103)	
4.	CR. MISC./28467/2018 C.BAIL C.BAIL	3	VIKASH KUMAR MANDILWAR vs THE STATE OF BIHAR & ORS	Mr.AMRESH KUMAR SINHA Mr.UPENDRA PRASAD SINGH Mr.BRAJESH K. CHOPRA	Mr.SMT. SUMAN KUMARI SINGH (APP164)	
5.	CR. MISC./36883/2018 R. BAIL IPC 307,326A R.BAIL-1	1	SAPENDRA MAHTO @ SAPENDRA KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.MAHENDRA THAKUR	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)	
6.	CR. MISC./37380/2018 A.BAIL IPC 467,468,469 A.BAIL	1	SRIMATI ASHMAN NIZAM vs THE STATE OF BIHAR	Mr.AMIT KUMAR SINGH Mr.RAM KISHORE SINGH	Mr.SRI AJAY MISHRA (APP72)	
7.	CR. MISC./40474/2018 C. BAIL C.BAIL	1	ABHA JHA vs THE STATE OF BIHAR & ORS	Mr.KAMALA KANT TIWARY	Mr.SRI BHARAT BHUSHAN (APP156)	
			FOR ORDERS (ON OFFICE NOTES)			
1.	MJC/2426/2017 CONTEMPT- SJ IN (CWJC/8070 /2017)	1	CONSTABLE NO. 1338 SUJIT KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.SATISH KUMAR SINHA Mr.REKHA KUMARI	Mr.P. K. VERMA - AAG 3	
			FOR ADMISSION			
1.	CR. MISC./32197/2018 A.BAIL IPC 166,167,420 A.BAIL (Part Heard)	3	SHRI RAM NATH SINGH @ RAM NATH SINGH vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.SMT. SUCHETA YADAV (APP140)	
2.	CR. MISC./15450/2014 QUASHING(304/34) IPC QSH F.I.R. FOR CONGNIZ	13	DR. VACHASPATI THAKUR vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR NO-1	Mr.RAM SUMIRAN ROY (APP) Mr.PRAVEEN KUMAR	
3. with	CR. MISC./26275/2017 A.BAIL IPC 302,364,363 A.BAIL	14	ANAND KUMAR & ORS vs THE STATE OF BIHAR	Mr.NIL KAMAL	Mr.SRI DASHRATH MEHTA (APP157) Mr.MAHENDRA THAKUR Mr.VIJAY KUMAR	
4.	CR. MISC./37864/2017 A.BAIL IPC 302,120B,36 A.BAIL	3	RAJAN CHOUDHARY @ RAJNATH CHOUDHARY vs THE STATE OF BIHAR	Mr.NIL KAMAL	Mr.SRI ABHAY KUMAR - 1 (APP186) Mr.MAHENDRA THAKUR Mr.VIJAY KUMAR	

5.	CR. MISC./29517/2017 A. BAIL IPC 406,407,42 A.BAIL	14	RAM BABU PRASAD vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.AVINASH KUMAR	Mr.SRI RAM NARESH RAY (APP212) Mr.NAMRATA MISHRA Mr.SHAILENDRA KUMAR SINGH
6.	CR. MISC./41663/2017 A. BAIL IPC 498A & 4 D A.BAIL	10	ASHWANI KUMAR PATHAK @ ASHWINI KUMAR PATHAK vs STATE OF BIHAR & ANR	Mr.VINOD PANDEY	Mr.SRI SHYAMESHWAR DAYAL (APP63) Mr.RAJENDRA SINGH Mr.UDAY KUMAR MISHRA Ms.MALTI KUMARI
7.	CR. MISC./60934/2017 C.BAIL C.BAIL	6	BIBI KHUSBU KHATUN vs STATE OF BIHAR & ANR	Mr.PARMESHWAR VISHWAKARMA Mr.ASHOK KUMAR SINGH Mr.BRAJESH TIWARY Mr.AMBRISH RAHUL	Mr.SMT. ANUSUIYA JAISWAL (APP81) Mr.KUNDAN KUMAR SINGH Mr.BISHWAJEET SINGH
8.	CR. MISC./4632/2018 C.BAIL C.BAIL	7	ASHOK KUMAR RAJAK vs STATE OF BIHAR & ANR	Mr.ZEYAUL HODA	Mr.MD. NAZIR ANSARI (APP106) Mr.BIRESH KUMAR SINHA Mr.NILESH KUMAR Mr.MALAY KUMAR CHOUDHARY
9.	CR. MISC./5778/2018 A.BAIL IPC 498A,302,20 A.BAIL	6	ANAND KUMAR SINGH @ ANANDI SINGH vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR SINGH	Mr.SRI NITYANAND (APP114)
10.	CR. MISC./8110/2018 R. BAIL IPC 302,307,14 R.BAIL-1	5	BUDHDEV SINGH vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR GIRI Mr.SURENDRA KUMAR SINGH Mr.SUDHA CHANDRA	Mr.SRI NARSINGH TANTI (APP111)
11.	CR. MISC./11437/2018 C.BAIL C.BAIL	4	PUNITA DEVI vs STATE OF BIHAR & ANR	Mr.NAGENDRA DUBEY Mr.SUNIL KUMAR SINGH	Mr.SRI SATYAVARAT VERMA (APP171) Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR
12.	CR. MISC./20950/2018 A.BAIL IPC 307,147,148 A.BAIL	5	RAM AWTAR YADAV @ RAMA AWATAR YADAV vs THE STATE OF BIHAR	Mr.RAVI PRAKASH Mr.UDESHYA KUMAR YADAV	Mr.SRI DILIP KUMAR (APP19)
13.	CR. MISC./22046/2018 R. BAIL IPC 304B,34 R.BAIL-1	3	ABDUL BARI @ MD. ABDUL BARI @ MD. ABDUL BARIK vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.MALAY KUMAR CHOUDHARY Mr.RITWAJ RAMAN	Mr.SRI UMESH LAL VERMA (APP146)
14.	CR. MISC./22901/2018 A.BAIL IPC 498A & 3/4 A.BAIL	3	JAY SAHA vs THE STATE OF BIHAR	Mr.AMAR PRAKASH	Mr.SRI JAI NARAIN THAKUR (APP184)
15.	CR. MISC./27346/2018 C. BAIL C.BAIL	3	HARIMANGAL PRASAD vs STATE OF BIHAR & ANR	Mr.JAI SHANKER PRASAD Mr.SANJANA	Mr.SRI HARENDRA PRASAD (APP96) Mr.SANJAY KUMAR NO.-7 Mr.ANANT KUMAR MISHRA
16.	CR. MISC./27817/2018 A. BAIL IPC 420,467,46 A.BAIL	3	RAM CHANDRA GUPTA vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR	Mr.SRI MATLOOB RAB (APP34) Ms.SONI SHRIVASTAVA Mr.V.N.P SINHA(EOU)
17.	CR. MISC./29868/2018 R.BAIL IPC 302,307,341 R.BAIL-1	3	FIROZ AHMAD @ FIROZ ALAM vs THE STATE OF BIHAR	Mr.INDRAJEET BHUSHAN	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
18.	CR. MISC./30360/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./241 /2017)	3	RAMAN KUMAR RAW vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA	Mr.SRI AMITESH KUMAR (APP8)
19.	CR. MISC./31394/2018 R.BAIL IPC 304B,34 R.BAIL-1	1	SANJAY KUMAR @ SANJAY ROY vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.PRATYUSH Mr.BIMAL KUMAR Mr.SURENDRA PRASAD SINGH	Mr.SRI NAWAL KISHORE PRASAD (APP113)
20.	CR. MISC./33229/2018 R.BAIL IPC 304B,201,12 R.BAIL-1	1	PANKAJ YADAV vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA Mr.MIRTYUNJAY KUMAR MISHRA	Mr.SRI AKHILESHWAR DAYAL (APP74)
21.	CR. MISC./34977/2018 R. BAIL 20,22 NDPS ACT R.BAIL-1	3	DHIREN BARMAN @ DHIREN VERMA vs THE UNION OF INDIA THROUGH DIRECTORATE, REVENUE INTELLIGENCE, REGIONAL UNIT, PATNA	Mr.NACHIKETA JHA	Mr.SATYA PRAKASHTRIPATHY Mr.MANOJ KR.SINGH Mr.MANOJ KR.SINGH (CGC) Mr.S.D.SANJAY (ADDL.S.G)

22.	CR. MISC./35051/2018 C. BAIL C.BAIL	1	ASHARFI MANDAL vs STATE OF BIHAR & ANR	Mr.MANOHAR PRASAD SINGH Mr.SAMIR KUMAR SINHA Mr.NAGENDRA KUMAR	Mr.DR. KUMAR UDAY PRATAP (APP238)
23.	CR. MISC./37197/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./7501 /2018)	1	SUBHASH RAI vs THE STATE OF BIHAR	Mr.SHAMBHU SHARAN SINGH	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
24.	CR. MISC./37381/2018 A.BAIL IPC 409,420 A.BAIL	1	JITENDRA KUMAR SINGH vs THE STATE OF BIHAR	Mr.GOPAL BOHRA	Mr.DR. KUMAR UDAY PRATAP (APP238)
25.	CR. MISC./39033/2018 R.BAIL IPC 302,34 & 25 R.BAIL-1	1	RAKESH KUMAR SINGH @ MUS SINGH vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN	Mr.SRI BRAJENDRA NATH PANDEY (APP91)
26.	CR. MISC./39210/2018 C.BAIL C.BAIL	1	RICHA SAGAR vs THE STATE OF BIHAR & ORS	Mr.RAMCHANDRA SAHNI Mr.RAMENDRA KUMAR BHARTI	Mr.SRI KHURSHID ANWAR (APP192)
27.	CR. MISC./39454/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./37187 /2017)	1	PRADEEP KUMAR @ PRADEEP KUMAR SAH @ PRADEEP SAH vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.SRI MITHILESH KUMAR KHARE (APP108)
28.	CR. MISC./39539/2018 C.BAIL C.BAIL	1	ASHARFI MANDAL vs STATE OF BIHAR & ANR	Mr.MANOHAR PRASAD SINGH Mr.SAMIR KUMAR SINHA Mr.NAGENDRA KUMAR	Mr.DR. KUMAR UDAY PRATAP (APP238)
29.	CR. MISC./39624/2018 R.BAIL IPC 392 R.BAIL-1	1	NARESH RAI @ NARESH KUMAR RAI vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.MANI BHUSHAN KUMAR SINGH	Mr.SRI BHARAT BHUSHAN (APP156)
30.	CR. MISC./40346/2018 R.BAIL IPC 302,307,147 R.BAIL-1	1	SUKHSAGAR YADAV vs THE STATE OF BIHAR	Mr.HRIDAY NARAYAN HARSHIT Mr.SHIVNANDAN SAH	Mr.SMT. NIRMALA KUMARI (APP167)
31.	CR. MISC./40350/2018 A. BAIL IPC 302,34 A.BAIL	1	KUNTI DEVI vs THE STATE OF BIHAR	Mr.ABHIMANYU SHARMA	Mr.DR. KUMAR UDAY PRATAP (APP238)
32.	CR. MISC./41142/2018 R. BAIL IPC 302,34 & 2 R.BAIL-1	1	JAISHIMUDDIN ANSARI @ JASIMUDIDAN ANSARI vs THE STATE OF BIHAR	Mr.ABHISHEK Mr.KANHAIYA JEE TIWARY	Mr.SRI SHYAM BIHARI SINGH (APP173)
33.	CR. MISC./41171/2018 A. BAIL IPC 420,406,34 A.BAIL	1	BISHNU KUMAR SINGH & ANR vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR LAL Mr.ANJANA Mr.RAJESH SINGH	Mr.SRI SANJAY KUMAR TIWARY (APP128)
34.	CR. MISC./41541/2018 A. BAIL IPC 498A,341,3 A.BAIL	1	SAMS ALAM @ SHAMS ALAM vs THE STATE OF BIHAR	Mr.HEMANT KUMAR SHARAN Mr.ALOK ANAND Mr.KUNDAN RATHORE @ KUNDAN KUMAR	Mr.SRI DILIP KUMAR (APP19)
35.	CR. MISC./41589/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./33311 /2017)	1	AJAY KUMAR THAKUR vs THE STATE OF BIHAR	Mr.PRAFULL CHANDRA JHA	Mr.SMT. PRONATI SINGH (APP44)

Wednesday the 11th July 2018
Court No. 25 (AT 10:30 A.M.)
Mr. Justice Vinod Kumar Sinha

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS			
1.	CR. MISC./32634/2018 A. BAIL IPC 307,147,14 A.BAIL	4	MD. NAUSHAD vs THE STATE OF BIHAR	Mr.MD. SOBAN ASGHAR	Mr.SRI UPENDRA KUMAR (APP67)	
2.	CR. MISC./32961/2018 A. BAIL IPC 307,429,34 A.BAIL	3	UDAY YADAV vs THE STATE OF BIHAR	Mr.AJIT KUMAR Mr.DINKAR KUMAR	Mr.SRI RAJBALLABH SINGH (APP122)	
3.	CR. MISC./40850/2018 A. BAIL IPC 379,411,42 A.BAIL	1	SANJAY KUMAR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.SRI UMESHNAND PANDIT (APP187)	
4.	CR. MISC./40873/2018 A. BAIL IPC 341,323,3 A.BAIL	1	RAM PRAMOD SINGH & ANR vs THE STATE OF BIHAR	Mr.SANJAY PARASMANI Mr.AJAY KUMAR	Mr.MD. ASHLAM ANSARI (APP241)	
5.	CR. MISC./40898/2018 A. BAIL IPC 385,323,50 A.BAIL	1	SATYADEO SINGH & ANR vs THE STATE OF BIHAR	Mr.SARVAN KUMAR Mr.SANJAY SINGH Mr.KUNDAN KUMAR SINGH	Mr.SRI SHAILENDRA KUMAR - 2 (APP61) Mr.SUNIL KUMAR SINGH	
6.	CR. MISC./41005/2018 A. BAIL IPC 147,148,14 A.BAIL	1	MD. MERAJ vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR Mr.ANJU MISHRA Mr.CHUNNU KUMAR Mr.SHIV NANDAN BHARTI	Mr.SRI RAJESH KUMAR (APP48)	
7.	CR. MISC./41006/2018 A. BAIL IPC 341,323,32 A.BAIL	1	NUNIMANI YADAV @ NUNUMANI YADAV & ORS vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.GANESH SHARMA Mr.SUNIL PRASAD	Mr.SRI ATAUR RAHMAN (APP191)	
			FOR ORDERS (ON OFFICE NOTES)			
1.	CR. MISC./22555/2018 A.BAIL IPC 406,379,34 A.BAIL	4	DHEERAJ SINHA @ DHIRAJ KUMAR vs THE STATE OF BIHAR	Mr.BISHWAJEET PANDEY Mr.PRIYANKA SINHA	Mr.SRI RAJENDRA SINGH SHASTRIJI (APP47)	
			FOR ADMISSION			
1.	CR. MISC./17374/2018 A. BAIL IPC 341,323,32 A.BAIL	6	MD. JUBAIR @ JUBAIR ALAM & ANR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.SRI RAJEEV NAYAN (APP231)	
2.	CR. MISC./20272/2018 A. BAIL IPC 409 A.BAIL	7	VINAY SHANKAR @ VINAY KUMAR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR Mr.AMIT KUMAR	Mr.SRI SHANTANU KUMAR (APP136) Mr.DR. KISLAY Mr.SHAILENDRA KR. SINGH	
3.	CR. MISC./26627/2018 A. BAIL IPC 406,420,38 A.BAIL	4	VIJAY DAS @ VIJAY KUMAR DAS & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.SUBODH KUMAR BARNWAL	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92) Mr.SURAJ NARAIN YADAV Mr.RAM VARAN YADAV	
4.	CR. MISC./27666/2018 A.BAIL IPC 302,120B,34 A.BAIL	5	RAM SWAROOP MAHTO & ANR vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR Mr.MARUTI KUMARI	Mr.SRI AMIT KUMAR RAKESH (APP179)	
5.	CR. MISC./31356/2018 A. BAIL 135 ELECTRICIT A.BAIL	4	MADHU KISHORE SHARMA vs STATE OF BIHAR & ANR	Mr.BINIT KUMAR Mr.SANDHYA KUMARI	Mr.SRI RAM PRIYA SARAN SINGH (APP52) Mr.DR. KISLAY Mr.VINAY KIRTI SINGH	
6.	CR. MISC./35427/2018 A. BAIL IPC 465,468,47 A.BAIL	3	RAKESH KUMAR & ANR vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)	
7.	CR. MISC./36423/2018 A.BAIL IPC 448,341,323 A.BAIL	3	SURESH SADA vs THE STATE OF BIHAR	Mr.PREM RANJAN RAJ Mr.PRABHAT KUMAR SINGH	Mr.SRI RAJENDRA PRASAD NAT (APP123)	
8.	CR. MISC./37373/2018 A. BAIL IPC 302,307,14 A.BAIL	3	SATYA NARAYAN SINGH vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR SINGH	Mr.SRI UMESHNAND PANDIT (APP187)	
9.	CR. MISC./38792/2018 A.BAIL IPC 307 & 27 AR A.BAIL	3	CHHOTU KUMAR SINGH @ CHOOTU KUMAR vs THE STATE OF BIHAR	Mr.SURENDRA KUMAR MISHRA Mr.SHASHIKANT	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)	
10.	CR. MISC./38851/2018 A. BAIL IPC 147,148,14 A.BAIL	3	KRISHNA MANJHI & ORS vs THE STATE OF BIHAR	Mr.RAMCHANDRA SAHNI	Mr.SRI HARENDRA PRASAD (APP96)	

11.	CR. MISC./38967/2018 A.BAIL IPC 409,420,467 A.BAIL	1	SANJAY KUMAR vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NAVIN KUMAR	Mr.SRI SURENDRA KUMAR (APP190)
12.	CR. MISC./39284/2018 A. BAIL IPC 420,467,46 A.BAIL	1	JITENDRA KUMAR vs THE STATE OF BIHAR	Mr.HRIDAY NARAYAN HARSHIT Mr.SHIVNANDAN SAH	Mr.SRI ASHARAF ANSARI (APP86)
13.	CR. MISC./39288/2018 A. BAIL IPC 406,420 & A.BAIL	1	AFROZ ALAM vs THE STATE OF BIHAR	Mr.RAM PRAVESH NATH TIWARI Mr.JAYANT KUMAR SHARAN Mr.PRAVEEN KUMAR	Mr.SRI VINOD SHANKAR MODI (APP188) Mr.BIJAY BHUSHAN PRASAD Mr.VANDANA SINGH
14.	CR. MISC./39298/2018 A.BAIL IPC 341,323,324 A.BAIL	1	BALIRAM PATEL & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR GUPTA	Mr.SRI RAJESH KUMAR (APP48)
15.	CR. MISC./39906/2018 A.BAIL IPC 307,379,147 A.BAIL	1	BHAVESH KUMAR @ BHABESH KUMAR @ DHOLAN vs THE STATE OF BIHAR	Mr.DR. SANJAY KUMAR SINGH	Mr.SRI RAMCHANDRA SINGH (APP51)
16.	CR. MISC./39909/2018 A. BAIL IPC 341,447,50 A.BAIL	1	SAROJ KUMAR @ SURAJ KUMAR & ORS vs THE STATE OF BIHAR	Mr.SABAL KUMAR JHA	Mr.SMT RENU KUMARI (APP160)
17.	CR. MISC./39911/2018 A.BAIL IPC 341,323,313 A.BAIL	1	NARAYAN TURHA vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR	Mr.SRI MUSTAQUE ALAM (APP36)
18.	CR. MISC./39913/2018 A. BAIL IPC 353,387,34 A.BAIL	1	MD. ASRAF ALI @ JILANI @ MD. ASRAF HUSSAIN & ANR vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH Mr.DIVYA BHARTI	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)
19.	CR. MISC./40124/2018 A. BAIL IPC 304B,201,3 A.BAIL	1	JAI KRISHNA SINGH vs THE STATE OF BIHAR	Mr.FAHAD KHURSHID	Mr.SRI NAND KISHORE PD (APP38)
20.	CR. MISC./40126/2018 A. BAIL 7 E.C. ACT A.BAIL	1	LANKESH KUMAR @ LANKESH JHA vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJ KUMAR	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)
21.	CR. MISC./40127/2018 A. BAIL IPC 461,379 A.BAIL	1	SANNY KUMAR vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Mr.YASHPAL YADAV	Mr.SRI MURLIDHAR (APP110)
22.	CR. MISC./40129/2018 A. BAIL IPC 302,34 A.BAIL	1	NIRAJ KUMAR RAM @ NIRAJ RAM vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.SRI PARMANAND PRASAD (APP116)
23.	CR. MISC./40131/2018 A. BAIL IPC 307,147,34 A.BAIL	1	VISHWAKARMA MISTRY @ VISHWAKARMA SHARMA & ORS vs THE STATE OF BIHAR	Mr.BIPIN KUMAR	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
24.	CR. MISC./40132/2018 A. BAIL IPC 420,506,46 A.BAIL	1	MD. SIRAJUDDIN AHMAD @ BULBUL & ANR vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.SRI BRAJ KISHORE PRASAD (APP90) Mr.NAVENDU KUMAR
25.	CR. MISC./40146/2018 A.BAIL IPC 307,341,342 A.BAIL	1	NAND KISHORE YADAV vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR AGRAWAL Mr.SANTOSH KUMAR SINGH	Mr.SRI AJIT KUMAR (APP73)
26.	CR. MISC./40148/2018 A.BAIL IPC 302,307,147 A.BAIL	1	KAILASH TANTI & ANR vs THE STATE OF BIHAR	Mr.AMBRISH KUMAR JHA Mr.SMT. SHASHI PRIYA PATHAK	Mr.SRI RANA RANDHIR SINGH (APP209)
27.	CR. MISC./40159/2018 A. BAIL IPC 307,147,14 A.BAIL	1	SURENDRA KUMAR KAMAT @ SURENDRA KAMAT @ DUKHI KAMAT vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.ROHIT KUMAR NO-5 Mr.JITENDRA KUMAR BHARTI Mr.NITU KUMARI NO-7	Mr.SRI RAJENDRA NATH JHA (APP46)
28.	CR. MISC./40167/2018 A. BAIL IPC 307,147,14 A.BAIL	1	SANJAY KUMAR @ SANJAY YADAV @ RAUSHAN YADAV & ANR vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.SRI MUKESH KUMAR SINGH (APP221)
29.	CR. MISC./40168/2018 A. BAIL IPC 307,341,32 A.BAIL	1	GOLU KUMAR vs THE STATE OF BIHAR	Mr.KUMAR RISHIKESH CHANCHAL Mr.AJAY KUMAR SINGH Mr.SHASHANK SHEKHAR SINHA	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
30.	CR. MISC./40170/2018 A. BAIL IPC 420,468,12 A.BAIL	1	OM PRAKASH SAH & ORS vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR SINGH	Mr.SRI AMRENDRA PRASAD (APP77)
31.	CR. MISC./40173/2018 A.BAIL IPC 307,147,149 A.BAIL	1	CHANDESHWAR YADAV & ORS vs THE STATE OF BIHAR	Mr.KRIPA NAND JHA	Mr.SRI RAMCHANDRA SINGH (APP51)

32.	CR. MISC./40177/2018 A.BAIL IPC 406,409,420 A.BAIL	1	ARVIND KUMAR @ ARVIND SINGH vs THE STATE OF BIHAR	Mr.RAKESH KUMAR NO.1 Mr.MADHAV JHA Mr.RAMAKANT YADAV	Mr.SRI RAM BILASH ROY RAMAN (APP49)
33.	CR. MISC./40179/2018 A. BAIL IPC 307,341,32 A.BAIL	1	DILIP MAHTO & ANR vs THE STATE OF BIHAR	Mr.AJAY KUMAR	Mr.SRI DASHRATH MEHTA (APP157)
34.	CR. MISC./40183/2018 A. BAIL IPC 366A,34 A.BAIL	1	MITHLESH KUMAR @ MITHLESH CHAUDHARY & ANR vs THE STATE OF BIHAR	Mr.SAKET TIWARY Mr.SANJEEV KUMAR DUBEY	Mr.SRI NAWAL KISHORE PRASAD (APP113)
35.	CR. MISC./40184/2018 A.BAIL IPC 376,341,323 A.BAIL	1	MANOJ PASWAN & ORS vs THE STATE OF BIHAR	Mr.SAGHIR AHMAD Mr.SHAILENDRA KUMAR DWIVEDI	Mr.SRI S. EHTESHAMUDDIN (APP56)
36.	CR. MISC./40192/2018 A.BAIL IPC 420,467,468 A.BAIL	1	MUNESAR RAJBHAR & ORS vs STATE OF BIHAR & ANR	Mr.DHRAMVEER	Mr.MD. ASHLAM ANSARI (APP241)
37.	CR. MISC./40194/2018 R.BAIL IPC 304B,120B,3 A.BAIL	1	CHIRANJIVI KUMAR @ JITENDRA MAHTO & ORS vs THE STATE OF BIHAR	Mr.SHAKIL AHMAD KHAN	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)
38.	CR. MISC./40195/2018 A. BAIL IPC 307,341,32 A.BAIL	1	SUNAINA DEVI @ SIYAMANI DEVI & ANR vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINHA Mr.RAM SEWAK PRASAD	Mr.SRI BISHESHWAR RAM (APP18)
39.	CR. MISC./40203/2018 A. BAIL IPC 341,323,35 A.BAIL	1	MD. MUSTUFA & ANR vs THE STATE OF BIHAR	Mr.MAHENDRA THAKUR Mr.VIJAY KUMAR Mr.REKHA KUMARI	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
40.	CR. MISC./40207/2018 A.BAIL IPC 307,341,323 A.BAIL	1	SAHUD vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH Mr.HARIWANSH	Mr.SRI ANANT KUMAR (APP237)
41.	CR. MISC./40212/2018 A. BAIL IPC 147,148,14 A.BAIL	1	NIRANJAN KUMAR & ORS vs THE STATE OF BIHAR	Mr.KUMAR RISHIKESH CHANCHAL Mr.AJAY KUMAR SINGH Mr.SHASHANK SHEKHAR SINHA	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
42.	CR. MISC./40213/2018 A.BAIL IPC 406,420 A.BAIL	1	RAJDEO PRASAD @ RAJDEO SINGH vs THE STATE OF BIHAR	Mr.AKSHANSH ANKIT	Mr.SRI ANISH CHANDRA (APP183)
43.	CR. MISC./40216/2018 A. BAIL IPC 307,341,32 A.BAIL	1	MD. KOKAN & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
44.	CR. MISC./40226/2018 A. BAIL 9,10,11 PREVEN A.BAIL	1	GAUTAM PRASAD @ JAY PRAKASH PANDEY @ PRAKASH PANDEY vs THE STATE OF BIHAR	Mr.ARVIND KUMAR	Mr.SMT. NIRMALA KUMARI (APP167)
45.	CR. MISC./40228/2018 A. BAIL IPC 120B,420,4 A.BAIL	1	CHANDAN KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.PARASHURAM SINGH	Mr.SMT RENU KUMARI (APP160) Mr.BIPIN KUMAR SINHA (SC,C.B.I.)
46.	CR. MISC./40231/2018 A. BAIL IPC 147,148,14 A.BAIL	1	RAMU CHOUDHARY vs THE STATE OF BIHAR	Smt.ANITA KUMARI SINGH Mr.PARITOSH PARIMAL Mr.AVNISH KR. SINGH	Mr.SMT. RENUKA RATNAKAR (APP125)
47.	CR. MISC./40232/2018 A. BAIL IPC 307,341,34 A.BAIL	1	SAHEB PATEL vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.SRI RAM SUMIRAN ROY (APP240)
48.	CR. MISC./40233/2018 A.BAIL IPC 307,341,323 A.BAIL	1	AMBIYA KHATOON & ORS vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.MD. ARIF (APP105)
49.	CR. MISC./40236/2018 A.BAIL IPC 307,147,148 A.BAIL	1	DEENA KUMAR @ NANKA @ DEENA YADAV @ NANHKA vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)
50.	CR. MISC./40238/2018 A. BAIL IPC 307,341,32 A.BAIL	1	ROSHAN SINGH vs THE STATE OF BIHAR	Mr.UDAY PRATAP SINGH Mr.RAJU KUMAR SINGH	Mr.SRI BISHESHWAR RAM (APP18)
51.	CR. MISC./40240/2018 A.BAIL IPC 304,34 A.BAIL	1	MAHESWAR REDDY @ BOGATHI MAHESWAR REDDY & ORS vs THE STATE OF BIHAR	Mr.NAGENDRA UPADHYAY Mr.MAYA SHANKAR MISHRA	Mr.SMT. MEENA SINGH (APP166)
52.	CR. MISC./40252/2018 A. BAIL IPC 307,341,32 A.BAIL	1	ASIF UR RAHMAN @ ASIF UL RAHMAN @ SYED ASIF UR RAHMAN vs THE STATE OF BIHAR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.SRI AHMAD ALI (APP5)

53.	CR. MISC./40254/2018 A.BAIL IPC 307,341,323 A.BAIL	1	TRIVENI PRASAD & ORS vs THE STATE OF BIHAR	Mr.BINOD KUMAR PANDEY Mr.BACHAN JEE OJHA	Mr.SRI HARENDRA PRASAD (APP96)
54.	CR. MISC./40258/2018 A. BAIL IPC 302,307,14 A.BAIL	1	MD. NEYAZ ANSARI @ MD. MEYAZ ANSARI & ORS vs THE STATE OF BIHAR	Mr.TABISH SHARFUDDIN Mr.RAKESH ROSHAN SINGH Mr.SHARAD SHEKHAR	Mr.SRI AMIT KUMAR RAKESH (APP179) Mr.SHEO KUMAR PRASAD
55.	CR. MISC./40260/2018 A. BAIL IPC 307,147,14 A.BAIL	1	MD. SADAB KHAN @ SADAB vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.SRI RAJENDRA PRASAD NAT (APP123)
56.	CR. MISC./40263/2018 A.BAIL IPC 302,120B,34 A.BAIL	1	BAUA RAI @ SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.RAM BABU	Mr.SRI UMESH LAL VERMA (APP146)
57.	CR. MISC./40265/2018 A.BAIL IPC 307,147,149 A.BAIL	1	SALAM vs THE STATE OF BIHAR	Mr.NAVJOT YESHU	Mr.SRI PARMANAND PRASAD (APP116) Mr.ANIL PRASAD SINGH Mr.VIJAY KISHORE BHARTI
58.	CR. MISC./40270/2018 A. BAIL IPC 304B,120B, A.BAIL	1	WASHIR AHMAD & ANR vs THE STATE OF BIHAR	Mr.UDAY KUMAR Mr.PRAMOD KUMAR PRASAD SINGH	Mr.SRI AJIT KUMAR (APP73)
59.	CR. MISC./40274/2018 A. BAIL IPC 379,411,34 A.BAIL	1	RAJESH SINGH vs THE STATE OF BIHAR	Mr.HARENDRA KUMAR SINGH Mr.ASHOK KUMAR	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
60.	CR. MISC./40276/2018 A.BAIL IPC 307,147,148 A.BAIL	1	PRAVIN RAWAT & ANR vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.SRI ANIL KUMAR (APP78)
61.	CR. MISC./40277/2018 A.BAIL IPC 302,307,147 A.BAIL	1	AJAY RAI @ AJAY RAY @ AJAY KUMAR ROY vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA Mr.KSHEM SHARMA	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)
62.	CR. MISC./40278/2018 A. BAIL IPC 308,341,32 A.BAIL	1	ETIBUL RAHMAN @ ATIBUL & ORS vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR	Mr.SRI BHARAT BHUSHAN (APP156) Mr.BHOLA PRASAD
63.	CR. MISC./40279/2018 A.BAIL IPC 363,366A,34 A.BAIL	1	DHIRAJ KUMAR vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.SMT. PUSHPA SINHA (APP121)
64.	CR. MISC./40281/2018 A. BAIL IPC 341,323,35 A.BAIL	1	MAHENDRA SINGH YADAV vs STATE OF BIHAR & ANR	Mr.ASHHAR MUSTAFA Mr.TALIB MUSTAFA Mr.VIKASH KUMAR JHA	Mr.SMT INDU KUMARI SRIVASTAVA (APP23) Mr.KAUSHLENDRA KR. SINHA (C.B.I.)
65.	CR. MISC./40282/2018 A.BAIL IPC 302,201,34 A.BAIL	1	MD. MOHSIN @ MOSIM & ANR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.SRI RAMCHANDRA SAHANI (APP124)
66.	CR. MISC./40286/2018 A. BAIL IPC 366,494,34 A.BAIL	1	SUNITA KUMARI @ SUNITA DEVI vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA Mr.ROHIT KUMAR SHARMA	Mr.SRI BISHESHWAR RAM (APP18)
67.	CR. MISC./40288/2018 A. BAIL IPC 307,448,32 A.BAIL	1	MD. NASEEM & ORS vs THE STATE OF BIHAR	Mr.DHANANJAY MISHRA	Mr.SRI ANISH CHANDRA (APP183)
68.	CR. MISC./40289/2018 A.BAIL IPC 307,147,148 A.BAIL	1	MUKESH RAI @ MUKESH KUMAR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH Mr.RASHMI	Mr.SRI BHANU PRATAP SINGH (APP14)
69.	CR. MISC./40293/2018 A.BAIL IPC 302,34 A.BAIL	1	KULWATI DEVI & ORS vs THE STATE OF BIHAR	Mr.DR. KAMAL DEO SHARMA Mr.TUSHAR VAIBHAV	Mr.SRI RAJENDRA NATH JHA (APP46)
70.	CR. MISC./40297/2018 A.BAIL IPC 341,323,354 A.BAIL	1	SUNIL CHAUDHARY @ SUNIL KUMAR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR VERMA	Mr.SMT. ANUSUIYA JAISWAL (APP81)
71.	CR. MISC./40301/2018 A. BAIL IPC 307,341,34 A.BAIL	1	KAPIL MUNI SINGH & ANR vs THE STATE OF BIHAR	Mr.YOGENDRA KUMAR Mr.RAM NARESH RAY	Mr.SRI RAJENDRA NATH JHA (APP46) Mr.SHYAM BIHARI SINGH Mr.BINDESHWAR PRASAD SINGH
72.	CR. MISC./40308/2018 A. BAIL IPC 307,341,32 A.BAIL	1	RAMKHELAWAN YADAV vs THE STATE OF BIHAR	Mr.SUNIL KUMAR YADAV	Mr.SRI RAM PRIYA SARAN SINGH (APP52)
73.	CR. MISC./40310/2018 A. BAIL IPC 307,147,14 A.BAIL	1	CHAND @ CHAND KUMAR vs THE STATE OF BIHAR	Mr.SADA NAND ROY Mr.ASHOK KUMAR	Mr.SRI BRAJENDRA NATH PANDEY (APP91)
74.	CR. MISC./40317/2018 A. BAIL IPC 307,147,14 A.BAIL	1	CHANDRIKA RAI vs THE STATE OF BIHAR	Mr.SURAJ NARAIN YADAV Mr.NIKHILESH KUMAR	Mr.SRI BRAJENDRA NATH PANDEY (APP91)

75.	CR. MISC./40321/2018 A.BAIL IPC 376,34 A.BAIL	1	MD. JIGAR @ MD. JIGAR ALAM & ANR vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.SRI RAJENDRA PRASAD NAT (APP123)
76.	CR. MISC./40325/2018 A. BAIL IPC 307,147,14 A.BAIL	1	JHAMAN SAH vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR SINGH Mr.RAMCHANDRA SINGH	Mr.SRI BHANU PRATAP SINGH (APP14)
77.	CR. MISC./40333/2018 A. BAIL IPC 406,420,46 A.BAIL	1	SUMAN KUMAR vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR	Mr.SRI PARMANAND PRASAD (APP116)
78.	CR. MISC./40337/2018 A.BAIL IPC 366A A.BAIL	1	BIKKI KUMAR & ORS vs THE STATE OF BIHAR	Mr.BIPIN KUMAR	Mr.SRI DILIP KUMAR (APP19)
79.	CR. MISC./40340/2018 A. BAIL IPC 302,147,14 A.BAIL	1	BECHANI DEVI & ORS vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SRI SANJAY KUMAR (APP127)
80.	CR. MISC./40347/2018 A. BAIL IPC 461,379 A.BAIL	1	BITTU KUMAR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR VERMA	Mr.SRI GANESH PRASAD SINGH (APP198)
81.	CR. MISC./40348/2018 A. BAIL IPC 420,409 A.BAIL	1	SHAILENDRA KUMAR vs THE STATE OF BIHAR	Mr.SANJEET KUMAR SINGH Mr.RAJESH KUMAR	Mr.SRI ZAINUL ABEDIN (APP196)
82.	CR. MISC./40353/2018 A. BAIL 20,22,23,24,27 A.BAIL	1	SANTOSH @ SANTOSH THAKUR vs THE STATE OF BIHAR	Mr.DEOVIND KUMAR SINGH	Mr.SRI AMRENDRA PRASAD (APP77)
83.	CR. MISC./40354/2018 A.BAIL IPC 304B,201,32 A.BAIL	1	SUNIL MAHTO @ SUNIL KUMAR MAHTO vs THE STATE OF BIHAR	Mr.BINOD KUMAR MISHRA	Mr.SRI UMANATH MISHRA (APP234)
84.	CR. MISC./40355/2018 A.BAIL IPC 419,420,467 A.BAIL	1	SHAILESH KUMAR JHA @ SHAILESH KUMAR vs THE STATE OF BIHAR	Mr.MD. ANISUR RAHMAN	Mr.SRI GANESH PRASAD SINGH (APP198)
85.	CR. MISC./40359/2018 A. BAIL IPC 307,341,32 A.BAIL	1	KISAN MAHTO @ KRISHNA MAHTO vs THE STATE OF BIHAR	Mr.DR. SANJAY KUMAR SINGH	Mr.SRI SHYAM KUMAR SINGH (APP138)
86.	CR. MISC./40361/2018 A. BAIL IPC 307,364,37 A.BAIL	1	SONU DUBEY @ AMARDEEP DUBEY vs THE STATE OF BIHAR	Mr.DIWAKAR UPADHYAYA Mr.NIHAR NANDAN AMBASTA	Mr.SRI NITYANAND (APP114)
87.	CR. MISC./40362/2018 A.BAIL IPC 307,341,323 A.BAIL	1	PREM CHAND TIWARY @ SANJAY TIWARY vs THE STATE OF BIHAR	Mr.DR. ALOK KUMAR SINHA Mr.MRS. RAJ RASHMI SINHA	Mr.SRI NAVIN KUMAR PANDEY (APP112)
88.	CR. MISC./40369/2018 A. BAIL IPC 307,34 A.BAIL	1	BHUSHAN YADAV vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR JHA	Mr.SRI AHTASH ALI KHAN (APP4)
89.	CR. MISC./40371/2018 A. BAIL IPC 307,341,32 A.BAIL	1	LAL BABU YADAV @ SADHU YADAV vs THE STATE OF BIHAR	Mr.ANIL KUMAR ROY	Mr.SRI AJIT KUMAR (APP73)
90.	CR. MISC./40376/2018 A. BAIL IPC 307,341,32 A.BAIL	1	SURESH PANDEY & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.JAI PRAKASH SINGH	Mr.SRI HARENDRA PRASAD (APP96) Mr.VIJAY SHANKAR SHRIVASTAVA Smt.NISHA VERMA
91.	CR. MISC./40381/2018 A. BAIL IPC 307,147,14 A.BAIL	1	BIRENDRA GOND & ANR vs THE STATE OF BIHAR	Mr.ANAND KISHORE CHOUDHARY	Mr.SRI BHARAT LAL (APP15)
92.	CR. MISC./40383/2018 A.BAIL IPC 307,323,324 A.BAIL	1	KANHAIYA MANDAL @ KANHAIYA @ KANHAY MANDAL & ORS vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.SRI SHANTANU KUMAR (APP136)
93.	CR. MISC./40386/2018 A. BAIL IPC 341,323,35 A.BAIL	1	CHINTA DEVI & ORS vs THE STATE OF BIHAR	Mr.BASANT KUMAR SINGH	Mr.SRI RAM NARESH RAY (APP212)
94.	CR. MISC./40389/2018 A. BAIL IPC 307,341,32 A.BAIL	1	JEEVACH YADAV @ JIWACHH YADAV & ANR vs THE STATE OF BIHAR	Mr.RANJIT KUMAR YADAV	Mr.SRI VINOD SHANKAR MODI (APP188)
95.	CR. MISC./40394/2018 A. BAIL IPC 304B,34 A.BAIL	1	ROJADDIN MIYAN vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SRI SANJAY KUMAR PANDEY (APP222)
96.	CR. MISC./40397/2018 A. BAIL IPC 420,467,46 A.BAIL	1	GEETA DEVI & ANR vs THE STATE OF BIHAR	Mr.KRISHNA KUMAR SINGH	Mr.SIR PRAMOD KUMAR PANDEY (APP120)
97.	CR. MISC./40410/2018 A. BAIL IPC 307,147,14 A.BAIL	1	SK. MAKBUL vs THE STATE OF BIHAR	Mr.MD. MUSOWIR	Mr.SRI RAM PRIYA SARAN SINGH (APP52)

98.	CR. MISC./40411/2018 A.BAIL IPC 307,323,341 A.BAIL	1	SUGGA SAHANI & ORS vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.SRI NITYANAND TIWARY (APP41)
99.	CR. MISC./40421/2018 A.BAIL IPC 307,341,323 A.BAIL	1	DEO NARAYAN MAHTO & ANR vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI Mr.ANITA KUMARI	Mr.MD. ANSARUL HAQUE (APP159)
100.	CR. MISC./40426/2018 A. BAIL IPC 363,366A,3 A.BAIL	1	NAGESHWAR RAI & ORS vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH	Mr.SIR PRAMOD KUMAR PANDEY (APP120)

(AT 02:15 P.M.)

TIEDUP MATTERS

TO BE MENTIONED

1.	CR. MISC./21446/2018 A.BAIL IPC 406,409,420 A.BAIL	5	PINKI TYAGI vs THE STATE OF BIHAR	Mr.AJIT KUMAR Mr.ALOK KUMAR @ ALOK KR SHAHI	Mr.SRI BISHESHWAR RAM (APP18) Mr.PRABHAT RANJAN
2.	CR. MISC./38460/2018 A. BAIL IPC 306,34 A.BAIL	3	DILIP JHA @ DILIP KUMAR JHA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.KALPNA KUSUM	Mr.MD. ASHLAM ANSARI (APP241)

FOR ORDERS

1.	CR. MISC./11336/2017 R.BAIL 8(B),15,18 NDPS R.BAIL-1	8	JANARDAN MAHTO vs THE STATE OF BIHAR	Mr.SUCHETA YADAV Mr.SANJIV KUMAR	Mr.SMT. ANITA KUMARI SINGH (APP161)
2.	CR. MISC./26592/2017 R. BAIL IPC 384 R.BAIL-1	4	NIRANJAN KUMAR BHAGAT vs THE STATE OF BIHAR	Mr.PAWAN KUMAR	Mr.SRI NARSINGH TANTI (APP111)
3.	CR. MISC./31543/2017 R. BAIL IPC 376 & 4,5 R.BAIL-1	3	PRATAP SINGH vs THE STATE OF BIHAR	Mr.SANJAY KR. SINHA	Mr.SRI S. EHTESHAMUDDIN (APP56) Mr.AJAY KUMAR SINHA
4.	CR. MISC./37362/2018 R. BAIL 20,22 NDPS ACT R.BAIL-1	1	SATTO YADAV vs THE STATE OF BIHAR	Mr.RAM NARAYAN MAHTO	
5.	CR. MISC./40484/2018 R.BAIL IPC 376,114 & 3 R.BAIL-1	1	PIYUSH KUMAR vs THE STATE OF BIHAR	Mr.SUSHIL KUMAR SINGH Mr.BINOD KUMAR	Mr.MD. NAZIR ANSARI (APP106)
6.	CR. MISC./40842/2018 R. BAIL 8,20(B)(II)(C) R.BAIL-1	1	TASLIM ARIF @ GUDDU vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.ABHISHEK KUMAR SINGH	Mr.SRI PARMANAND PRASAD (APP116)

FOR ORDERS (ON OFFICE NOTES)

1.	CR. APP (SJ)/2155/2017 with 14A(1) & (2) OF SC/ST	5	MRINAL KISHOR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.ABHISHEK KUMAR Mr.SHARAD KUMAR VERMA	Mr.SRI SADANAND PASWAN (SPP246) Mr.KUMAR KAUSHIK
2.	CR. APP (SJ)/1704/2017 14A SC/ST ACT CR. APP(SJ) SC/ST ACT	6	BRAJESH KUMAR @ BRAJESH PANDEY vs THE STATE OF BIHAR	Mr.PRASHANT SINHA Mr.PRABHAT KUMAR SINGH	Mr.SMT USHA KUMARI NO-1 (SPP247) Mr.KUMAR KAUSHIK
3.	CR. APP (SJ)/1842/2018 R. BAIL 14A(2) OF SC/S	1	DEV SINGH @ DEVA SINGH vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.BINAY KRISHNA (SPP245)
4.	CR. APP (SJ)/2006/2018 R.BAIL 14A(2) SC/ST AC	1	RAMWARAT YADAV & ANR vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.SMT USHA KUMARI NO-1 (SPP247)
5.	CR. MISC./13478/2018 R.BAIL IPC 302 & 27 AR R.BAIL-1	4	PINKU @ SHERU @ SURAJ vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.PRAVEEN PRABHAKAR Mr.ABHAY KUMAR SINGH Mr.VED PRAKASH SRIVASTVA	Mr.MD. SUFIYAN (APP107)

FOR ORDERS (ON PETITIONS)

1.	CR. APP (SJ)/1877/2018 R.BAIL 14A SC/ST ACT IA- 1656/2018	1	GAUTAM KUMAR vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.SRI SADANAND PASWAN (SPP246)

PATNA HIGH COURT	237	Wednesday 11th July, 2018 Mr. Justice Vinod Kumar Sinha

FOR ADMISSION

1.	CR. MISC./26023/2015 A.BAIL 498A,34 IPC A.BAIL (Tiedup matter)	9	SHYAM DEO PASWAN vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR Mr.KUMAR RAJEEV Mr.PANKJESH SHARMA Mr.KUNWAR DIGVIJAY SINGH	Mr.U.S.P.SINGH(APP) Mr.PANKAJ MAIJORWAR Mr.NAGADEO CHOUBEY
2.	CR. APP (SJ)/958/2018 U/S 14A(2) SC/ST ACT	3	CHINTA DEVI vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR Mr.JAI PRAKASH SINGH	Mr.SRI SADANAND PASWAN (SPP246)
3.	CR. MISC./24581/2018 R.BAIL IPC 302,304B,20 R.BAIL-1	4	SUMIT THAKUR vs THE STATE OF BIHAR	Mr.CHANDRA SHEKHAR SINGH Mr.PANKAJ KUMAR DAS	Mr.SRI NAGENDRA PRASAD (APP169)
4.	CR. MISC./24746/2018 R. BAIL IPC 302,201,32 R.BAIL-1	3	MD. MANSUR ALAM @ MANSOOR ALAM @ RANJEET DAS @ RANJEET DASAB @ PAPU @ PAPPU @ SUKHU @ SHUKHI @ SHUKHU vs THE STATE OF BIHAR	Mr.SHYAMAL PRAKASH	Mr.SRI BHANU PRATAP SINGH (APP14)
5.	CR. MISC./26012/2018 R.BAIL IPC 304B,201,34 R.BAIL-1	4	VIKASH KUMAR KESARI @ VIKASH KUMAR vs THE STATE OF BIHAR	Mr.GHANSHYAM TIWARY	Mr.SRI ANISH CHANDRA (APP183)
6.	CR. MISC./28807/2018 R. BAIL IPC 376,372,50 R.BAIL-1	4	JITENDRA MAHTO vs THE STATE OF BIHAR	Mr.DR. ANJANI PD. SINGH Mr.SWETA	Mr.SMT. MADHURI LATA (APP103)
7.	CR. MISC./32609/2018 R. BAIL IPC 363,365 R.BAIL-1	3	SANGITA DEVI vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR RAJ	Mr.SMT. ASHA KUMARI (APP197)
8.	CR. MISC./36870/2018 R.BAIL IPC 307,147,148 R.BAIL-1	3	KOMAL PASWAN vs THE STATE OF BIHAR	Mr.RAM PRASAD SINGH	Mr.SRI RAJENDRA NATH JHA (APP46)
9.	CR. MISC./36994/2018 R. BAIL 20,22 NDPS ACT R.BAIL-1	3	SHAMBHU SINGH vs STATE OF BIHAR & ANR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131) Mr.S.D SANJAY (ADDL. SOC. GEN.)(ADSG)
10.	CR. MISC./37542/2018 R.BAIL IPC 376 & 4 POC R.BAIL-1	3	VIKASH KUMAR @ VIKAS KUMAR vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH	Mr.SRI ASHOK KUMAR SINGH (APP213)
11.	CR. MISC./38790/2018 C.BAIL C.BAIL	1	THE STATE OF BIHAR vs MD. IRSHAD	Mr.ABHIMANYU SHARMA	
12.	CR. MISC./39367/2018 C. BAIL C.BAIL	1	THE STATE OF BIHAR vs RAMESH SAHANI	Mr.ABHIMANYU SHARMA	
13.	CR. MISC./39417/2018 R. BAIL IPC 302,307,34 R.BAIL-1	1	KUMARI SAPNA GUPTA @ KUMARI SAPNA @ SAPNA KUMARI GUPTA vs THE STATE OF BIHAR	Mr.AMARENDRA NARAYAN	Mr.SRI RAJEEV NAYAN (APP231)
14.	CR. MISC./40438/2018 R. BAIL IPC 364A,34 R.BAIL-1	1	SAJAN KUMAR vs THE STATE OF BIHAR	Mr.BABAN ROY Mr.SUBHASH PATEL	Mr.SMT. SAHIN BEGAM (APP134)
15.	CR. MISC./40464/2018 R. BAIL IPC 364,414,34 R.BAIL-1	1	PRINCE KUMAR @ GAURI SHANKAR vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.SMT SANGEETA SHARMA (APP58)
16.	CR. MISC./40562/2018 R.BAIL 20B NDPS ACT R.BAIL-1	1	RANVIJAY SINGH vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI NAWAL KISHORE PRASAD (APP113)
17.	CR. MISC./40624/2018 R. BAIL IPC 394,412 R.BAIL-1	1	AKHILESH PANDEY @ AMIT vs THE STATE OF BIHAR	Mr.RAMESH KUMAR CHOUDHARY	Mr.SRI RAMCHANDRA SINGH (APP51)
18.	CR. MISC./40690/2018 R.BAIL IPC 302,307,147 R.BAIL-1	1	AMRESH KUMAR @ AMRESH SINGH @ AMRESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJ KUMAR	Mr.SRI ATUL CHANDRA (APP12) Mr.PARMANAND PD. NR. SAHI Mr.RAJESH KUMAR
19.	CR. MISC./40720/2018 R. BAIL IPC 304B,34 R.BAIL-1	1	ADHIK YADAV vs THE STATE OF BIHAR	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR	Mr.SRI AKHILESHWAR DAYAL (APP74)
20.	CR. MISC./40750/2018 R. BAIL IPC 302,201,36 R.BAIL-1	1	BHAGAT LAL MANDAL vs THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH	Mr.SMT. ANITA KUMARI (APP239)
21.	CR. MISC./40784/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./33370 /2018)	1	RAGHUBANSH KUMAR @ VIKRAM KUMAR vs THE STATE OF BIHAR	Mr.CHANDRA MOLESHWAR	Mr.SMT. MADHURI LATA (APP103)

22.	CR. MISC./40793/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./23639 /2018)	1	VIJAY KANT RAM vs THE STATE OF BIHAR	Mr.RAJESH KUMAR PATHAK	Mr.YOGENDRA KUMAR SINGH (APP149)
23.	CR. MISC./40909/2018 R.BAIL IPC 304B,120B,3 R.BAIL-1	1	MRITUNJAY DEV SAKET vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.DR. ANSHUMAN Mr.RITA KUMARI UPADHYAYA	Mr.SRI BISHESHWAR RAM (APP18)
24.	CR. MISC./41038/2018 A. BAIL IPC 302,307,14 A.BAIL	1	MD. IMROZ @ SHAMI AKHTAR vs THE STATE OF BIHAR	Mr.RAM KISHUN PRASAD Mr.NISHANT KUMAR SINHA	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
25.	CR. MISC./41082/2018 R. BAIL IPC 304B,341,3 R.BAIL-1	1	INOD RAJBHAR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SRI ANISH CHANDRA (APP183)
26.	CR. MISC./41229/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./27864 /2018)	1	SANJAY SAH @ SANJAY KUMAR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PANDEY	Mr.SRI AHMAD ALI (APP5)
27.	CR. MISC./41251/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. MISC./30066 /2018)	1	MANOJ SINGH & ANR vs THE STATE OF BIHAR	Mr.RAM KUMAR SINGH	Mr.SRI AKBAR ALI (APP7)
28.	CR. MISC./41260/2018 RESTORATION(SJ) RESTORATION (SJ) IN (CR. MISC./28310 /2018)	1	CHANDA DEVI vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR SINGH	Mr.SRI RAJESH KUMAR (APP48)
29.	CR. MISC./41390/2018 R. BAIL IPC 302,364,36 R.BAIL-1	1	RAJEEV KUMAR @ GOLU @ SAMIT @ SUMIT vs THE STATE OF BIHAR	Mr.ARUN KUMAR	Mr.SRI BINOD KUMAR 3 (APP89)
30.	CR. MISC./41446/2018 R. BAIL IPC 302,307,14 R.BAIL-1	1	LOTAN YADAV @ LOK NATH YADAV vs THE STATE OF BIHAR	Mr.AMARDEEP Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)
31.	CR. MISC./41534/2018 R. BAIL IPC 366A,34 R.BAIL-1	1	SOAIB ALAM @ SOWAIB ALAM vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SRI RANA RANDHIR SINGH (APP209)
32.	CR. MISC./41618/2018 R. BAIL IPC 376 & 66A R.BAIL-1	1	SHIVNANDAN KUMAR @ SHIV NANDAN YADAV vs THE STATE OF BIHAR	Mr.SATRUDHAN KUMAR	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
33.	CR. MISC./41763/2018 R. BAIL IPC 307,147,14 R.BAIL-1	1	JAI PRAKASH GOHITMAN @ JAY PRAKASH GOHITMAN vs THE STATE OF BIHAR	Mr.KRISHNA CHANDRA	Mr.SRI JAI NARAIN THAKUR (APP184)

(AFTER THE ABOVE)

FOR HEARING

1. with	CR. APP (SJ)/228/2003	6	SITARAM SINGH vs STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINGH Mr.UMESH PRASAD SINGH Mr.LAL BABU KESHARI	Mr.PP. Mr.BIPIN KUMAR SINHA (C.B.I.)
2.	CR. APP (SJ)/238/2003 CR. APP(SJ) HEARD IN PART	1	AJIT KUMAR vs STATE OF BIHAR	Mr.RAM NANDAN SARAN	Mr.SANJAY KUMAR (CBI)
3.	CR. APP (SJ)/329/2003 HEARD IN PART	4	MURLIDHAR PRASAD vs STATE OF BIHAR	Mr.LAXMI NARAYAN DAS Mr.RANJIT SHARAN Mr.AMITABH SOHAN Mr.SOBROTESWAR DE	Mr.SANJAY KUMAR (SCCBI)
4.	CR. APP (SJ)/402/2003	1	SHALIGRAM SINGH & ANR vs STATE OF BIHAR	Mr.KUMAR GAURAV Mr.JAVED ASLAM Mr.PARMANAND PD.NR.SHAHI Mr.RAJEEV RANJAN SINHA	Mr.RAMADHAR SINGH Mr.PP.
5.	CR. APP (SJ)/404/2003	1	VIJAY KUMAR SHARMA & ORS vs STATE OF BIHAR	Mr.BASHISHTHA NARAYAN MISHRA Mr.SACHIDA NAND RAI	

6.	CR. APP (SJ)/409/2003	1	DHARMANATH GIRI & ANR vs STATE OF BIHAR	Mr.ARVIND KUMAR TRIPATHI Mr.D.K.SINGH Mr.SARUESH KUMAR SINGH	
7.	CR. APP (SJ)/410/2003	1	RAM NATH SINGH vs STATE OF BIHAR	Mr.RAMESHWAR SINGH	
8.	CR. APP (SJ)/411/2003	1	MD. HAKIM vs STATE OF BIHAR	Mr.SATISH CHANDRA MISHRA Mr.MD. NURUL HODA	Mr.PP.
9.	CR. APP (SJ)/412/2003	1	LALLAN BARAI & ORS vs STATE OF BIHAR	Mr.JITENDRA PANDEY	
10.	CR. APP (SJ)/413/2003	1	MANIR @ MANIRUDDIN vs STATE OF BIHAR	Mr.SHASHI S. KISHORE Mr.ARBIND KR. JAISWAL Mr.MD.HUSSAIN	Mr.PP.
11.	CR. APP (SJ)/415/2003	1	MD. SANJAD @ SAJJAD & ORS vs STATE OF BIHAR	AKHILESHWAR PRASAD SINGH Mr.ANITA KUMARI SINGH Mr.NAKUL KUMAR JAMUAR	Mr.PP. Mr.RAJ KUMAR Mr.RAI MUKESH SHARMA
12. with	CR. APP (SJ)/417/2003	1	SHEO PRASAD DUBEY vs STATE OF BIHAR	Mr.KRISHNA NAND	Mr.PP.
13.	CR. APP (SJ)/441/2003 CR. APP(SJ)	1	BISHWANATH DUBEY vs STATE OF BIHAR	Mr.KRISHNA NAND Mr.AMARENDRA KUMAR SINGH	Mr.PP.
14.	CR. APP (SJ)/419/2003	1	DINANATH SINGH & ORS vs STATE OF BIHAR	Mr.SHANKAR KUMAR	
15.	CR. APP (SJ)/420/2003	1	SHYAMNANDAN DUBEY & ORS vs STATE OF BIHAR	Mr.BASHISHTHA NARAYAN MISHRA Mr.SACHIDA NAND RAI	
16.	CR. APP (SJ)/422/2003	1	SUBODH SAO vs STATE OF BIHAR	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR	Mr.PP.
17. with	CR. APP (SJ)/423/2003	1	SUNIL @ SUNIL KAMKAR @ BARAK vs STATE OF BIHAR	Mr.NILESH KUMAR Mr.RAGHUNANDAN KR.SINGH	Mr.PP.
18.	CR. APP (SJ)/426/2003 CR. APP(SJ)	1	RANVIJAY SINGH @ RAJU SINGH vs STATE OF BIHAR	Mr.RAJENDRA NATH SINGH Mr.ARVIND KUMAR SINHA	Mr.PP.
19.	CR. APP (SJ)/424/2003	1	NAND KISHORE DUBEY vs STATE OF BIHAR	Mr.SITARAM MISHRA Mr.RAVI SHANKER DWIVEDI Mr.DHARNIDHAR MISHRA	Mr.PP.

PATNA HIGH COURT	240	Wednesday 11th July, 2018 Mr. Justice Sanjay Priya

Notice : Hearing of Criminal Appeal (S.J.) will be taken up on every Thursday and Friday at 3.15 P.M.

Wednesday the 11th July 2018
Court No. 23 (AT 10:30 A.M.)
Mr. Justice Sanjay Priya

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS			
1.	CR. MISC./25206/2018 A. BAIL IPC 447,341,32 A.BAIL	4	AKASH MISHRA @ SHANKAR MISHRA & ORS vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SRI RANA RANDHIR SINGH (APP209)	
2.	CR. MISC./41392/2018 A. BAIL IPC 363,365,34 A.BAIL	1	SHIKANDAR RAI vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SMT. ASHA DEVI (APP85)	
3.	CR. MISC./41393/2018 A. BAIL IPC 406,34 A.BAIL	1	GHANSHYAM MISHRA vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR TIWARY	Mr.MD. SUFIYAN (APP107)	
4.	CR. MISC./41401/2018 A. BAIL IPC 323,420,46 A.BAIL	1	GAUTAM SAH & ANR vs THE STATE OF BIHAR	Mr.SURENDRA KUMAR MISHRA Mr.RABINDRA NATH SINGH Mr.SHASHIKANT	Mr.SRI UPENDRA KUMAR (APP67)	
			FOR ADMISSION			
1.	CR. MISC./12129/2018 A. BAIL IPC 406,420 A.BAIL	8	KRISHNA KUMAR SINGH @ KRISHAN KUMAR SINGH vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.SRI ARUN KUMAR (APP82) Mr.MANOJ KUMAR Mr.UDAY CHAND PRASAD	
2.	CR. MISC./23631/2018 A. BAIL IPC 307,341,34 A.BAIL	5	NAKUL YADAV @ DINESH YADAV & ANR vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.SMT. VEENA KUMARI JAISWAL (APP147)	
3. with	CR. MISC./24009/2018 A.BAIL IPC 364 A.BAIL	4	KARELAL SINGH vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH	Mr.SMT. MEENA SINGH (APP166)	
4.	CR. MISC./24751/2018 A. BAIL IPC 364 A.BAIL	3	LODHI YADAV vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH	Mr.MD. FAHIMUDDIN (APP235) Mr.BHARAT BHUSHAN	
5.	CR. MISC./27028/2018 A.BAIL IPC 420,409 A.BAIL	3	MANTOSH KUMAR SINGH vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR ROY Mr.SUMIT KUMAR	Mr.SRI RAJENDRA NATH JHA (APP46)	
6.	CR. MISC./29374/2018 A.BAIL IPC 376,511,323 A.BAIL	4	SUNIL YADAV vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR	Mr.SRI PRANAV KUMAR (APP207)	
7.	CR. MISC./30774/2018 A.BAIL IPC 302,34 & 27 A.BAIL	3	RAM KRISHNA SHARMA @ LADDU SINGH vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.SRI MADHURANAND JHA (APP102)	
8.	CR. MISC./31040/2018 A. BAIL IPC 376,506,12 A.BAIL	4	DEEPAK KUMAR RAM vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.MALAY KUMAR CHOUDHARY	Mr.SRI ARUN KUMAR (APP82)	
9.	CR. MISC./31651/2018 A. BAIL IPC 467,468,47 A.BAIL	3	UMESH SINGH vs STATE OF BIHAR THROUGH DY. S. P. CUM INSPECTOR OF POLICE, VIGILANCE INVESTIGATION DEPARTMENT, PATNA	Mr.AMRESH KUMAR SINHA Mr.VIKRAMADIT Mr.RAM TUJABH SINGH	Mr.MD. NAZIR ANSARI (APP106) Mr.RAMAKANT SHARMA (L.O.,INC.,VIGILANCE)	
10.	CR. MISC./31715/2018 A.BAIL IPC 307,447,341 A.BAIL	5	DEV NARAYAN PRASAD MAHTO @ DEV NARAYAN MAHTO @ DEO NARAYAN MAHTO & ORS vs THE STATE OF BIHAR	Mr.SUNEIL KUMAR THAKUR	Mr.MD. FAHIMUDDIN (APP235) Mr.DILIP KUMAR ROY Mr.ALOK KUMAR ALOK Mr.HANS LAL KUMAR	
11.	CR. MISC./32011/2018 A.BAIL IPC 406,420,120 A.BAIL	4	VIJAY SAH @ VIJAY KUMAR SAH & ANR vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR	Mr.SRI MURLIDHAR (APP110) Mr.MD. SOBAN ASGHAR	
12.	CR. MISC./32677/2018 A. BAIL IPC 467,468,47 A.BAIL	4	MAHI NARAYAN SINGH @ MAHI NARAYAN MANDAL @ MASTER MAHI NARAYAN MANDAL vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR JHA Mr.ABHIJEET GAUTAM	Mr.SRI AJIT KUMAR (APP73)	
13.	CR. MISC./32858/2018 A.BAIL IPC 420,406,409 A.BAIL	3	GIRDHARI PRASAD vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR SINGH Mr.AJAY KUMAR OJHA Mr.PUSHPA SINHA	Mr.SMT. ANUSUIYA JAISWAL (APP81)	

14.	CR. MISC./32873/2018 A.BAIL IPC 341,342,120 A.BAIL	3	LAXMI RAI @ LAXMI YADAV & ORS vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK Mr.SANTOSH KUMAR	Mr.DR. RABINDRA KUMAR (APP206)
15.	CR. MISC./32983/2018 A.BAIL IPC 308,341,323 A.BAIL	3	JAISH MOHAMMAD & ORS vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK Mr.SANTOSH KUMAR	Mr.SRI TAPESHWAR SHARMA (APP170)
16.	CR. MISC./33073/2018 A.BAIL IPC 307,147,149 A.BAIL	3	MUSLIM @ MD MUSLIM & ORS vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR MALLICK Mr.BHAVESH KUMAR SAH	Mr.SRI HARENDRA PRASAD (APP96) Mr.MD. HUSSAIN
17.	CR. MISC./33197/2018 A.BAIL IPC 307,147,148 A.BAIL	3	RADHE SHYAM LAL @ RADHEY SHYAM LAL & ORS vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN	Mr.SMT SANGEETA SHARMA (APP58) Mr.ARVIND KUMAR PRADHAN Mr.MAYANK KUMAR
18.	CR. MISC./33296/2018 A. BAIL IPC 406,420,47 A.BAIL	4	RAJ KUMRA AGRAWAL vs THE STATE OF BIHAR	Mr.GAUTAM KUMAR KEJRIWAL Mr.ATAL BIHARI PANDEY	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9) Mr.BRAJENDRA NATH PANDEY
19.	CR. MISC./33969/2018 A.BAIL IPC 302,147,149 A.BAIL	3	SHRI BHAGWAN SINGH @ SRI BHAGWAN & ANR vs THE STATE OF BIHAR	Mr.RAJIVA RANJAN	Mr.SIR PRAMOD KUMAR PANDEY (APP120)
20.	CR. MISC./34128/2018 A.BAIL IPC 307,147,148 A.BAIL	4	ABDHESH YADAV & ORS vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.UDESHYA KUMAR YADAV	Mr.SRI RAM BILASH ROY RAMAN (APP49)
21.	CR. MISC./34371/2018 A. BAIL IPC 307,147,14 A.BAIL	3	DINESH KUMAR & ORS vs THE STATE OF BIHAR	Mr.JAY RAM PRASAD	Mr.SRI ATUL CHANDRA (APP12)
22.	CR. MISC./34764/2018 A.BAIL IPC 147,148,149 A.BAIL	3	GAFAR KHAN @ GAFFAR KHAN & ORS vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY Mr.SURENDRA SAO	Mr.SRI SANJAY KUMAR TIWARY (APP128)
23.	CR. MISC./34781/2018 A. BAIL IPC 420 & 138 A.BAIL	3	ABHISHEK SINGH @ KANHAIYA @ ABHISHEK KUMAR @ ABHISHEK KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.SAMEER RANJAN	Mr.SRI SAKIR AHMAD (APP195) Mr.CHANDRA MOHAN JHA
24.	CR. MISC./34786/2018 A. BAIL IPC 302,328,34 A.BAIL	3	WAKIL KUMAR @ KUNDAN KUMAR vs THE STATE OF BIHAR	Dr.LEELAWATI KUMARI	Mr.SRI ABHAY KUMAR ROY (APP229) Mr.ASHOK KUMAR SINGH Mr.ABHISHEK KUMAR SINGH
25.	CR. MISC./34849/2018 A. BAIL IPC 363,365,36 A.BAIL	3	SANKAR RAM vs THE STATE OF BIHAR	Mr.ARUN	Mr.SRI AKSHAY LAL PANDIT (APP75)
26.	CR. MISC./34882/2018 A.BAIL IPC 406,34 & 3/ A.BAIL	3	CHAMKILA KHATOON @ REHANA BEGAM vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR SINGH	Mr.SRI GAURI SHANKAR GUPTA (APP95)
27.	CR. MISC./35592/2018 A. BAIL IPC 307,147,14 A.BAIL	3	DEORAT YADAV & ORS vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH	Mr.SRI UMESH LAL VERMA (APP146)
28.	CR. MISC./35744/2018 A. BAIL IPC 323,341,37 A.BAIL	3	RANDHIR KUMAR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.SRI MANISH KUMAR 2 (APP33)
29.	CR. MISC./35966/2018 A.BAIL IPC 302,307,148 A.BAIL	4	ASHOK SINGH & ORS vs STATE OF BIHAR & ANR	Mr.RAM SUMIRAN RAI Mr.ANITA KUMARI	Mr.SRI SURENDRA KUMAR (APP190)
30.	CR. MISC./36005/2018 A.BAIL IPC 143,144,145 A.BAIL	3	SANJAY CHAURASIYA @ SANJAY KUMAR & ORS vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SMT. PUSHPA SINHA (APP121)
31.	CR. MISC./36262/2018 A.BAIL IPC 307,147,148 A.BAIL	3	RANG BAHADUR PASWAN vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.SRI MATLOOB RAB (APP34)
32.	CR. MISC./36654/2018 A.BAIL IPC 341,323,379 A.BAIL	3	RAHUL KUMAR MANDAL vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.JITENDRA KUMAR SINGH	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
33.	CR. MISC./36769/2018 A.BAIL IPC 307,147,148 A.BAIL	3	MD. SOFI @ SAFI @ SOFI vs THE STATE OF BIHAR	Mr.KEDAR JHA	Mr.SRI GAURI SHANKAR GUPTA (APP95)
34.	CR. MISC./36902/2018 A.BAIL IPC 447,354B A.BAIL	3	MD. AFROZ vs THE STATE OF BIHAR	Mr.INDESHWARI PRASAD MANDAL	Mr.SRI UMESHNAND PANDIT (APP187) Mr.MD. NAJMUL HODDA
35.	CR. MISC./37015/2018 A.BAIL IPC 307,448,341 A.BAIL	3	MANOJ SINGH & ANR vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.SMT. MEENA SINGH (APP166)
36.	CR. MISC./37022/2018 A. BAIL IPC 341,323,37 A.BAIL	3	UDAY SAH & ORS vs THE STATE OF BIHAR	Mr.ANISH KUMAR Mr.AMRENDRA KUMAR	Mr.MD. SUFIYAN (APP107) Mr.ALOK KUMAR JHA

37.	CR. MISC./37690/2018 A.BAIL IPC 363,366,34 A.BAIL	3	BITTU KUMAR & ANR vs THE STATE OF BIHAR	Mr.BIPIN KUMAR	Mr.SRI SHYAMESHWAR DAYAL (APP63)
38.	CR. MISC./37737/2018 A.BAIL IPC 379 & 4/5 E A.BAIL	3	MAHESH RAI @ MAHESH ROY vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.SRI HARENDRA PRASAD (APP96)
39.	CR. MISC./37883/2018 A.BAIL IPC 420,467,468 A.BAIL	3	SUBHASH SAHANI vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR	Mr.SRI BINOD KUMAR (APP16) Mr.SHANKAR KUMAR THAKUR
40.	CR. MISC./38257/2018 A.BAIL IPC 307,341,323 A.BAIL	3	DURGA GOND & ANR vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.SRI ASHARAF ANSARI (APP86)
41.	CR. MISC./38955/2018 A. BAIL IPC 307,147,14 A.BAIL	3	RAHUL SHRIJEET @ BITTU & ANR vs THE STATE OF BIHAR	Mr.SHITANSHU SHEKHAR MISHRA	Mr.SMT. RENUKA RATNAKAR (APP125)
42.	CR. MISC./38969/2018 A. BAIL IPC 307,341,32 A.BAIL	3	BAIJNATH YADAV vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.SRI AJAY KUMAR-1 (APP6) Mr.PRAMOD KUMAR
43.	CR. MISC./39069/2018 A. BAIL IPC 376,384,37 A.BAIL	3	SACHIN KUMAR GUPTA vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR Mr.KUMAR RAJEEV	Mr.SRI SHANTANU KUMAR (APP136) Mr.AKHAURI KAMAL KISHORE SAHAY
44.	CR. MISC./39102/2018 A. BAIL IPC 413,414,42 A.BAIL	3	SANDIP KUMAR vs THE STATE OF BIHAR	Mr.SHASHI BHUSHAN PANDEY	Mr.MR. MANOJ KUMAR (APP168)
45.	CR. MISC./39143/2018 A. BAIL IPC 419,420,46 A.BAIL	3	SAKAL PASWAN @ SAKALDEO PASWAN vs THE STATE OF BIHAR	Mr.ANIL KUMAR NO.1	Mr.SRI UPENDRA KUMAR (APP67)
46.	CR. MISC./40692/2018 A. BAIL IPC 302,341,32 A.BAIL	1	JANKI SAH & ORS vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SRI ABHAY KUMAR ROY (APP229)
47.	CR. MISC./40700/2018 A.BAIL IPC 307,147,148 A.BAIL	1	MD. GULAB & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA Mr.KASHYAP KAUSHAL	Mr.SRI DILIP KUMAR (APP19)
48.	CR. MISC./40701/2018 A. BAIL IPC 354A & 8,1 A.BAIL	1	BINTU KUMAR @ BITTU KUMAR vs THE STATE OF BIHAR	Mr.SADANAND PASWAN Mr.RUBI RANI	Mr.SRI UMANATH MISHRA (APP234)
49.	CR. MISC./40708/2018 A. BAIL IPC 341,323,34 A.BAIL	1	SHAMBHU RAM vs STATE OF BIHAR & ANR	Mr.UMESH PRASAD Mr.KAMAL BABU	Mr.SRI AMIT KUMAR RAKESH (APP179)
50.	CR. MISC./40709/2018 A.BAIL IPC 307,341,324 A.BAIL	1	ANSHUMAN KUMAR @ GOLU KUMAR @ GOLU @ ANSHUMAN KATYAN @ ANSHUMAN KUMAR KHAN vs THE STATE OF BIHAR	Mr.MADHAV JHA	Mr.SRI MANOJ KUMAR - 1 (APP185) Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.PRAMOD MISHRA
51.	CR. MISC./40711/2018 A.BAIL IPC 489B,489C,4 A.BAIL	1	SUDHIR SHARMA @ SUDHIR KUMAR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR VARMA Mr.UDAY KUMAR SINGH	Mr.SRI ANIL PRASAD SINGH (APP210)
52.	CR. MISC./40715/2018 A.BAIL IPC 307,147,341 A.BAIL	1	SANTOSH YADAV & ANR vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY Mr.SURENDRA SAO	Mr.SRI NARENDRA KUMAR SINGH (APP150)
53.	CR. MISC./40722/2018 A.BAIL IPC 393 A.BAIL	1	MD. NASAR @ NASAR vs THE STATE OF BIHAR	Mr.MD. ZIAUL QUAMAR Mr.MANISH KUMAR	Mr.SRI RAMCHANDRA SAHANI (APP124)
54.	CR. MISC./40725/2018 A.BAIL IPC 307,147,148 A.BAIL	1	DULAR SAO & ORS vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.NISHANT RANJAN	Mr.SRI NARENDRA KUMAR SINGH (APP150)
55.	CR. MISC./40730/2018 A.BAIL IPC 304B,34 A.BAIL	1	BAJRANGI PRASAD @ BAJRANGI YADAV & ORS vs THE STATE OF BIHAR	Mr.RAJEEV NAYAN	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
56.	CR. MISC./40731/2018 A. BAIL IPC 341,323,50 A.BAIL	1	DHARMENDRA MANDAL vs STATE OF BIHAR & ANR	Mr.VINAY KUMAR MISHRA Mr.VIKRAMADIT	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
57.	CR. MISC./40732/2018 A.BAIL IPC 354B,341,42 A.BAIL	1	ABHISHEK ANAND vs THE STATE OF BIHAR	Mr.KUNDAN KUMAR SINGH	Mr.SMT INDU KUMARI SRIVASTAVA (APP23) Mr.SANJAY KUMAR
58.	CR. MISC./40733/2018 A.BAIL IPC 341,323,324 A.BAIL	1	RAVISHANKAR CHOUHAN @ RUDRA PRATAP NONIA vs THE STATE OF BIHAR	Smt.SARITA BAJAJ Mr.DHARMENDRA KUMAR PASWAN	Mr.SRI NAND KUMAR (APP154)
59.	CR. MISC./40734/2018 A.BAIL IPC 354A,354B,3 A.BAIL	1	UTTAM CHAUBEY @ UTTAM KUMAR CHAUBEY vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.SRI JITENDRA KUMAR SINGH (APP98)

60.	CR. MISC./40742/2018 A.BAIL 7 E.C. ACT A.BAIL	1	BEBI DEVI vs THE STATE OF BIHAR	Mr.JAI KISHOR PODDAR	Mr.SRI INDRA KUMAR SINGH (APP174)
61.	CR. MISC./40743/2018 A. BAIL IPC 420 A.BAIL	1	JAGJIT KUMAR MISHRA vs STATE OF BIHAR & ANR	Mr.NAGADEO CHOUBEY	Mr.SRI BINOD KUMAR 3 (APP89)
62.	CR. MISC./40744/2018 A.BAIL IPC 147,149,341 A.BAIL	1	MANOJ PASWAN & ORS vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.SRI SHYAM BIHARI SINGH (APP173)
63.	CR. MISC./40745/2018 A. BAIL IPC 420,409 A.BAIL	1	SURENDRA PASWAN vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.SRI JAGDHAR PRASAD (APP203)
64.	CR. MISC./40746/2018 A.BAIL IPC 420,467,468 A.BAIL	1	MD. GAYASUDDIN @ MD. GAIYASHUDDIN vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.MD. SUFIYAN (APP107)
65.	CR. MISC./40747/2018 A. BAIL IPC 147,148,14 A.BAIL	1	RAJESH RAY @ RAJESH ROY & ANR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.ABHISHEK KUMAR Mr.SHARAD KUMAR VERMA Mr.RASHMI JHA	Mr.SRI NAGENDRA PRASAD (APP169)
66.	CR. MISC./40748/2018 A.BAIL IPC 147,341,342 A.BAIL	1	SHEKHAR RAI @ SHEKHAR SUMAN & ORS vs THE STATE OF BIHAR	Mr.ANUJ KUMAR SHRIVASTAVA Mr.RAJ SHEKHAR	Mr.SRI SHYAM KUMAR SINGH (APP138)
67.	CR. MISC./40751/2018 A.BAIL IPC 307,147,148 A.BAIL	1	MUNESHWAR YADAV vs THE STATE OF BIHAR	Mr.PRAKASH MAHTO	Mr.SRI MADHURANAND JHA (APP102)
68.	CR. MISC./40755/2018 A. BAIL IPC 307,147,14 A.BAIL	1	BIPUL PRAJAPATI & ANR vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.SRI SHANTANU KUMAR (APP136)
69.	CR. MISC./40756/2018 A. BAIL IPC 307,147,14 A.BAIL	1	SITA RAM SAH & ANR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.PATLA KUMARI	Mr.SRI SATYA NAND SHUKLA (APP130)
70.	CR. MISC./40758/2018 A.BAIL IPC 302,34 A.BAIL	1	RANJAN SINGH vs THE STATE OF BIHAR	Mr.RANA VIKRAM SINGH	Mr.SRI NARSINGH TANTI (APP111)
71.	CR. MISC./40759/2018 A.BAIL IPC 395 A.BAIL	1	RAJ KUMAR CHAUDHARY & ANR vs THE STATE OF BIHAR	Mr.UDAY KUMAR	Mr.SRI RAJBALLABH SINGH (APP122)

(AT 2.15 P.M.)

TIEDUP MATTERS

TO BE MENTIONED

1.	CR. MISC./24281/2011 QUASHING	20	GUDDU CHAUDHARY vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.NAVESH NANDAN	Mr.SANGEETA SHARMA(APP)

FOR ORDERS

1.	CR. MISC./5583/2017 R. BAIL IPC 302,34 R.BAIL-1	7	PINTU KUMAR & ANR vs THE STATE OF BIHAR	Mr.SANGIV KUMAR	Mr.SRI NAND KISHORE PD (APP38) Mr.SAMIR KUMAR BHARTI Mr.TEJ NARAYAN SINGH
2.	CR. MISC./8923/2017 A. BAIL IPC 420,467,4 A.BAIL	3	BIJAY KUMAR SRIVASTAVA @ VIJAY KUMAR SRIVASTAVA & ORS vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN NO.II	Mr.SRI NAND KUMAR (APP154)
3.	CR. MISC./35422/2017 R.BAIL IPC 147,148,149 R.BAIL-1	5	KISHORE MAHTO vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79)
4.	CR. MISC./39178/2018 R. BAIL IPC 302,34 R.BAIL-1	1	BIBIYA DEVI @ BABIYA DEVI vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA	Mr.SRI ASHOK KUMAR SINGH (APP213)
5.	CR. MISC./40482/2018 A. BAIL IPC 420,34 & 3 A.BAIL	1	NAUSHAD @ NAUSHAD RAIN @ MD. NAUSHAD RAIN vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ARUN KUMAR PRASAD	Mr.SRI AWADHESH KUMAR SINGH (APP215)

FOR ADMISSION

1.	CR. MISC./39983/2018 A.BAIL 45 P.M.L. ACT & A.BAIL	1	BINDI DEVI vs THE UNION OF INDIA REPRESENTED THROUGH THE ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT GOVERNMENT OF INDIA, GANDHI MAIDHAN, PATNA	Mr.RABINDRA KUMAR PRIYADARSHI	Mr.S.D. SANJAY(ASG) Mr.ANSHUMAN SINGH (CGC)
2.	CR. MISC./18655/2018 A.BAIL IPC 498A,34 & 3 A.BAIL	3	RAUSHAN DEEP vs STATE OF BIHAR & ANR	Mr.JAINENDRA KUMAR	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)

3.	CR. MISC./22290/2018 A.BAIL IPC 420,504 A.BAIL	4	RAVI CHAUHAN @ RAVI BHUSHAN CHAUHAN vs STATE OF BIHAR & ANR	Mr.LOKESH KUMAR SINGH	Mr.SMT. RENUKA RATNAKAR (APP125) Mr.NITYANAND MISHRA
4.	CR. MISC./24039/2018 A.BAIL IPC 409,420 A.BAIL	5	NAWAL KISHORE SINGH vs THE STATE OF BIHAR	Mr.CHANDRA MOHAN JHA Mr.DHANANJAY KUMAR SINGH	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
5.	CR. MISC./25363/2018 A.BAIL IPC 366A,34 A.BAIL	4	PRABHA DEVI vs THE STATE OF BIHAR	Mr.RAKESH KUMAR NO.1 Mr.ANSHUMAN SINGH	Mr.SMT. RENUKA RATNAKAR (APP125)
6.	CR. MISC./25474/2018 A.BAIL IPC 7 E.C. ACT A.BAIL	5	YOGENDRA SAH vs THE STATE OF BIHAR	Mr.MANOJ KUMAR JHA Mr.VISWAROOP JHA	Mr.SMT. RENUKA RATNAKAR (APP125)
7.	CR. MISC./27760/2018 R.BAIL IPC 302,379,34 R.BAIL-1	5	ASHOK PASWAN vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SINGH	Mr.SRI UMANATH MISHRA (APP234)
8.	CR. MISC./30303/2018 A. BAIL IPC 467,468,47 A.BAIL	5	DHIRENDRA KUMAR DHIRAJ vs STATE OF BIHAR & ANR	Mr.DHARMESH KUMAR	Mr.SMT. RENUKA RATNAKAR (APP125)
9.	CR. MISC./30370/2018 A. BAIL IPC 420 A.BAIL	3	DILIP KUMAR DIWAKAR vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR DAS Mr.PANKAJ KUMAR SINGH	Mr.SRI NARSINGH TANTI (APP111)
10.	CR. MISC./31725/2018 A.BAIL IPC 302,147,148 A.BAIL	4	VILASH CHAUDHARY vs THE STATE OF BIHAR	Mr.SARVESHWAR TIWARY	Mr.SRI RAJENDRA PRASAD NAT (APP123)
11.	CR. MISC./31796/2018 A.BAIL IPC 406,409,420 A.BAIL	5	UDAY KUMAR vs STATE OF BIHAR & ANR	Mr.ANURAG SAURAV Mr.RAVINESH	Mr.MD. ARIF (APP105) Mr.NIRAJ KUMAR Mr.SHAILENDRA KUMAR SINGH
12.	CR. MISC./32029/2018 A.BAIL IPC 406,408,409 A.BAIL	3	RAM NARESH PASWAN vs THE STATE OF BIHAR	Mr.RAMJI KUMAR	Mr.SMT. RENUKA RATNAKAR (APP125)
13.	CR. MISC./32707/2018 A.BAIL IPC 471,419,420 A.BAIL	3	SUDHIR KUMAR UPADHAYAY vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.SUDHIR KUMAR UPADHYAY	Mr.SMT. RENUKA RATNAKAR (APP125)
14.	CR. MISC./33257/2018 A.BAIL IPC 376,511,467 A.BAIL	3	NAWNIT KUMAR @ MOHAN KUMAR & ORS vs THE STATE OF BIHAR	Mr.MD. HARUN QUARESHI	Mr.SRI PARMANAND PRASAD (APP116) Mr.CHANDRA MOHAN JHA
15.	CR. MISC./33268/2018 A.BAIL IPC 302,307,147 A.BAIL	4	BISHO BIND & ANR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.SMT. RENUKA RATNAKAR (APP125)
16.	CR. MISC./36688/2018 A.BAIL 8C,20B,22,27A N A.BAIL	3	JALJEET SINGH @ JAI KISHORE SINGH vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR PANDEY Mr.ASHOK KUMAR PANDEY	Mr.SRI AHMAD ALI (APP5)
17.	CR. MISC./36907/2018 A.BAIL IPC 419,420 A.BAIL	3	GOPAL MODI vs THE STATE OF BIHAR	Mr.RAJESH KUMAR MISHRA Mr.SOURENDRA PANDEY	Mr.SRI SATYAVARAT VERMA (APP171)
18.	CR. MISC./37000/2018 A.BAIL IPC 406,409,420 A.BAIL	3	RAMANAND RAM vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.AKHILESH KUMAR Mr.RAMAKANT RAM	Mr.SRI NAWAL KISHORE PRASAD (APP113)
19.	CR. MISC./37390/2018 A.BAIL IPC 452,386,504 A.BAIL	3	KRISHNA SINGH & ANR vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH Mr.NIRANJAN PARIHAR Mr.JAYA KUMARI	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
20.	CR. MISC./38571/2018 A. BAIL IPC 364 A.BAIL	3	JAIRAM SINGH vs THE STATE OF BIHAR	Mr.SHEIKH ARKAN AHMAD	Mr.SMT. RENUKA RATNAKAR (APP125) Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR
21.	CR. MISC./40319/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./8153 /2018)	1	PAWAN KUMAR & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR NO.1	Mr.SRI SHANTANU KUMAR (APP136)
22.	CR. MISC./41212/2018 A.BAIL IPC 307,341,323 A.BAIL	1	ASHFAK ALI vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.SRI AMRENDRA PRASAD (APP77)
23.	CR. MISC./41253/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./25351 /2018)	1	MD. ALTAF @ ALTAF ALAM vs STATE OF BIHAR & ANR	Mr.BHASKAR SHANKAR	Mr.SRI ATUL CHANDRA (APP12)
24.	CR. MISC./41256/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. MISC./18282 /2018)	1	RAMA SHANKAR PRASAD & ORS vs THE STATE OF BIHAR	Mr.SATYABIR BHARTI Mr.APARNA ARUN	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)

25.	CR. MISC./41286/2018 A. BAIL IPC 379,366A,3 A.BAIL	1	RAMANAND MANDAL @ RAMA MANDAL & ANR vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR	Mr.SRI GANESH PRASAD SINGH (APP198)
26.	CR. MISC./41339/2018 A. BAIL IPC 406 & 138 A.BAIL	1	BASU KUMAR vs STATE OF BIHAR & ANR	Mr.KRISHNA MURARI PRASAD Mr.RAVI BHARDWAJ	Mr.SRI SAKIR AHMAD (APP195)
27.	CR. MISC./41444/2018 R. BAIL IPC 498A,323,4 R.BAIL-1	1	MD. SHAHABUDDIN vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SRI RANA RANDHIR SINGH (APP209)
28.	CR. MISC./41597/2018 A.BAIL IPC 302 A.BAIL	1	ROHIT KUMAR vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.SRI UDAY CHAND PRASAD (APP145)
29.	CR. MISC./41711/2018 R. BAIL IPC 498A,323,5 R.BAIL-1	1	RISHIKESH KUMAR @ RISHIKESH PRASAD vs STATE OF BIHAR & ANR	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)

(AFTER THE ABOVE)

FOR ORDERS (ON OFFICE NOTES)

1.	CR. MISC./31583/2015 QUASHING(341,323,504,3 QUASHING	1	BINDU NATH JHA & ORS vs STATE OF BIHAR & ANR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.VINOD SHANKAR MODI (APP)

FOR ADMISSION

1.	CR. MISC./38545/2015 QUASHING(419,420,464,4 QSH F.I.R. FOR DIRECT Prtd.	4	NEERAJ KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.BINOD MURARI MISHRA Mr.RAM SHANKAR DAS Mr.ABHAY KUMAR	Mr.PRANAV KUMAR(APP)
2.	CR. MISC./4701/2015 QUASHING (144 CR.PC.) QSH COMPLAIN FOR OTHER	3	ANJU PATHAK vs THE STATE OF BIHAR & ORS	Mr.GAJENDRA KUMAR JHA	Mr.M.RUB(APP) Mr.SANJEET KUMAR SINGH Mr.MRITUNJAY KUMAR
3.	CR. MISC./12168/2015 QUASHING(406,409,420,4 QSH F.I.R. FOR CONGNIZ	3	AVINASH KUMAR JHA @ PAWAN JHA vs THE STATE OF BIHAR	Mr.GAJENDRA KUMAR JHA Mr.GAJENDRA KUMAR SINGH	Mr.MUSTAQUE ALAM(APP)
4.	CR. MISC./5352/2017 QUASHING (427,504,34 I C QSH OF ORDER OF COGN	3	SUBODH KUMAR @ SUBODH CHAUDHARY & ANR vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SRI GOPESH KUMAR (APP26)
5.	CR. MISC./20356/2017 QUASHING (498A,420,386 D ORDER OF COGNIZANCE	3	TARUN PAHARIA vs STATE OF BIHAR & ANR	Mr.KUMAR KAUSHIK Mr.RAJEEV SHEKHAR Mr.PRITISH KUMAR LAL Mr.AMIT KUMAR JHA	Mr.SRI SHYAM KUMAR SINGH (APP138) Mr.AJIT KUMAR SINHA
6.	CR. MISC./53493/2017 QUASHING (498A IPC) & D ORDER OF COGNIZANCE	1	PRITI SINGH vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH Mr.AVINASH KUMAR SINGH	Mr.SRI KALYAN SHANKAR (APP30)
7.	CR. MISC./33569/2015 QUASHING (302/307) IPC QSH S.T	6	GIRJA KUMAR @ GIRJA PRASAD vs STATE OF BIHAR & ANR	Mr.MD. JAVED JAFAR KHAN Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.MD. A.HAQUE SAHARA (APP) Mr.SURENDRA KUMAR MISHRA Mr.RAJANI KANT SINGH
8.	CR. MISC./37857/2015 QUASHING (498A/406/504 QSH F.I.R. FOR DIRECT	4	ARUN KUMAR RAI @ PINTU RAI vs STATE OF BIHAR & ANR	Mr.SHUBHESH PANDEY	Mr.NAWAL KISHORE PRASAD (APP)
9.	CR. MISC./37960/2015 QUASHING (341/323/504) QSH F.I.R. FOR DIRECT	6	RAJESH KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.MD. MUSHTAQUE ALAM Mr.AJAY KUMAR	Mr.NAND KISHORE PRASAD (APP) Mr.RUDRA DEO
10.	CR. MISC./38536/2015 QUASHING (302/120B/506 QSH F.I.R. FOR DIRECT	4	ARUN KUMAR AMAR vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.NAVIN KUMAR SINGH	Mr.BINOD KUMAR 3 (APP)
11.	CR. MISC./42720/2015 QUASHING(21/23 NDPS AC QSH F.I.R. FOR OTHERS	3	LAL BABU YADAV vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.SANJAY KUMAR Mr.VINOD KUMAR	Mr.A.A.KHAN (APP)

12.	CR. MISC./54643/2015 QUASHING(498A) IPC QSH COMPLAIN FOR CONGN	3	SRI SATYA NARAYAN CHOUDHARY & ANR vs STATE OF BIHAR & ANR	Smt.ARCHANA SINHA @ ARCHANA SHAHI Mr.AWADHESH KUMAR SINGH Mr.ALOK KUMAR @ ALOK KR SHAHI	Mr.B.N.PANDAY(APP) Mr.RAJESH RANJAN Mr.SHAKTI SUMAN KUMAR
13.	CR. MISC./18541/2017 QUASHING (498A,341,323 D ORDER OF COGNIZANCE	4	SUMAN CHAUHAN & ORS vs THE STATE OF BIHAR	Smt.PREM SHEELA PANDEY	Mr.SMT. VEENA RANI PRASADD. (APP68) Mr.KUNDAN KUMAR Mr.RANJEET KUMAR
14.	CR. MISC./21062/2017 QUASHING(406,34)IPC C QSH OF ORDER OF COGN	7	DHARNI KANT SHARMA @ D. K. SHARMA vs STATE OF BIHAR & ANR	Mr.DAYANAND SINGH Mr.NAGADEO CHOUBEY	Mr.SRI NAVIN KUMAR PANDEY (APP112) Mr.DHANANJAI KUMAR SINGH Mr.JYOTI RANJAN JHA
15.	CR. MISC./26519/2017 QUASHING (498A IPC) D ORDER OF COGNIZANCE	4	BIRENDRA PRASAD ROY & ORS vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.SRI SHYAMESHWAR DAYAL (APP63)

FOR HEARING

1.	CR. MISC./1607/2014 QUASHING(406,409,420,4 QSH F.I.R. FOR OTHERS	21	DEEPAK KUMAR vs THE STATE OF BIHAR	Mr.PRABHAT RANJAN	Mr.SANJAY KUMAR SARMA(APP) Mr.RAMAKANT SHARMA (VIGILANCE)
2.	CR. MISC./43999/2014 QUASHING (498A)IPC,3/4 QSH F.I.R. FOR CONGNIZ	6	ARUN KUMAR SINGH & ORS vs STATE OF BIHAR & ANR	Mr.DR. CHANDRA SHEKHAR AZAD	Mr.RAM NARESH ROY(APP) Mr.INDU BHUSHAN PRASAD Mr.RAM BABU
3.	CR. MISC./15/2015 QUASHING(27D,28 DRUGS QSH COMPLAIN FOR CONGN	7	MR. BHARAT V. DAFTARY, THE MANAGING DIRECTOR, BHARAT SERUMS AND VACCINES LTD, MUMBAI vs STATE OF BIHAR & ANR	Mr.SATYENDRA RAI Mr.SHEKHAR SINGH	Mr.ANUSUAIYA JAISWAL(APP)
4.	CR. MISC./580/2015 QUASHING(304,307,427,1 QSH COMPLAIN FOR CONGN	4	MD. SAIFUR RAHMAN & ANR vs STATE OF BIHAR & ANR	Mr.NARESH DIKSHIT	Mr.KALYAN SHANKAR(APP) Mr.SUSHANT KUMAR Mr.SUNIL KUMAR
5.	CR. MISC./708/2015 QUASHING (420,467,468, QSH COMPLAIN FOR CONGN	3	BALESHWAR RAI & ORS vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR SINGH	Mr.MD. NAZIR ANSARI(APP) Mr.DILIP KUMAR ROY Mr.SANJAY KUMAR Mr.HARSHVARDHAN SHIVSUNDARAM Mr.ANIL KUMAR
6.	CR. MISC./8829/2015 QUASHING (406/420/34) QSH F.I.R. FOR CONGNIZ	6	GAYATRI KUMARI vs THE STATE OF BIHAR	Mr.GAJENDRA PRASAD YADAV Mr.VASUDEO RAM Mr.SANJAY KUMAR	Mr.B.N. PANDEY (APP) Dr.LEELAWATI KUMARI
7.	CR. MISC./14365/2015 QUASHING(245 CR.P.C) QSH COMPLAIN FOR OTHER	4	MD. AYUB & ORS vs STATE OF BIHAR & ANR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.SMT.PRONATI SINGH (APP) Mr.THAKUR BRAJESH SINGH Mr.MOHAMMAD SUFYAN
8.	CR. MISC./17296/2015 QUASHING(227 CR.P.C.) QSH F.I.R. FOR DISCHAR	5	LAKHAN LAL MISHRA &ORS vs THE STATE OF BIHAR	Mr.SUBHASH KUMAR JHA Mr.RANJAN KUMAR JHA	Mr.ASHOK KUMAR(APP)
9.	CR. MISC./17532/2015 QUASHING (22A)MINIMUM QSH COMPLAIN FOR CONGN	3	SAVITRI DEVI KHETAN vs THE STATE OF BIHAR	Mr.MANENDRA KUMAR SINHA	Mr.SURESH PD.SINGH(APP)
10.	CR. MISC./17669/2015 QUASHING (498A,34)IPC& QSH F.I.R. FOR CONGNIZ	8	NAVAL KISHORE MANDAL & ORS. vs STATE OF BIHAR & ANR	Mr.MADAN JEET KUMAR	Mr.J.UPADHYAY(APP) Mr.SWAPNIL KUMAR SINGH
11.	CR. MISC./20804/2015 QUASHING(419,420,467,4 QUASHING	6	SANTOSH KALURAM PAIGUDE @ JHANNA vs STATE OF BIHAR & ANR	Mr.VINAY MISTRY	Mr.SURESH PD.SINGH(APP) Mr.KUMAR RAVISH
12.	CR. MISC./24144/2015 QUASHING(406,409,420,4 QSH F.I.R. FOR CONGNIZ	7	RAGHUNATH CHOUDHARY vs STATE OF BIHAR & ANR	Mr.VINAY MISTRY Mr.SAMIR KUMAR Mr.MRIGANK MAULI	Mr.DR. KUMAR UDAY PRATAP (APP)
13.	CR. MISC./25090/2015 QUASHING(420,467,468,4 QSH F.I.R. FOR DIRECT	3	GURUDEO SINGH @ GOLDEN SINGH vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.JAI PRAKASH	Mr.MD.SUFIYAN (APP)
14.	CR. MISC./33952/2015 QUASHING (420/406/409) QSH COMPLAIN FOR CONGN	5	TARUN KUMAR AGARWAL vs STATE OF BIHAR & ANR	Mr.RAJ KISHORE PRASAD Mr.BABU NANDAN PRASAD	Mr.M.K. KHARE (APP) Mr.RAKESH KUMAR SINGH
15.	CR. MISC./2288/2016 QUASHING (498A)IPC&4 D QSH COMPLAIN FOR CONGN	9	DR. RABINDRA NATH SINHA & ORS vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SINGH Mr.DIPAK KUMAR	Mr.PRADEEP NARAYAN KR.(APP) Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA

Notice : Cr. Appl. (SJ) Hearing Matters may be taken up at 3.30 P.M. on Monday, Tuesday only and Cr. Misc. Quashing matters on Thursday and Friday at 3.30 P.M.

Wednesday the 11th July 2018

Court No. 34 (AT 10:30 A.M.)

Mr. Justice Arun Kumar

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS			
1.	CR. MISC./6657/2017 R. BAIL IPC 302,201 R.BAIL-1	5	MAHENDRA PRASAD vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Mr.YASHPAL YADAV Mr.RAM BABU Mr.SONI KUMARI	Mr.MD. ARIF (APP105)	
2.	CR. MISC./31733/2017 R. BAIL IPC 302,120B,3 R.BAIL-1	4	BUTAN PRASAD vs THE STATE OF BIHAR	Mr.KISHORE KUMAR THAKUR Mr.RAJESH KUMAR	Mr.SRI ARUN KUMAR PANDEY (APP83)	
3.	CR. MISC./36150/2018 R. BAIL IPC 302,201 R.BAIL-1	3	PRADEEP SINGH vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR	Mr.SMT. PUSHPA SINHA (APP121)	
4.	CR. MISC./36550/2018 R. BAIL 20,22 NDPS ACT R.BAIL-1	3	ARUN KUMAR MANJHI @ ARUN MANJHI @ ARUN KUMAR vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.SRI ANIL KUMAR SINGH 1 (APP232)	
5.	CR. MISC./40583/2018 R.BAIL 8C,20(B)(II)(C) R.BAIL-1	1	HARJINDER SINGH vs STATE OF BIHAR & ANR	Mr.PRAKASH KUMAR Mr.SHASHI KUMAR	Mr.SRI S. EHTESHAMUDDIN (APP56) Mr.RAM ANURAG SINGH Mr.S.D.SANJAY(A.S.G)	
6.	CR. MISC./40598/2018 R.BAIL IPC 385,386,387 R.BAIL-1	1	SUDHIR SINGH @ SUDHIRKUAMR SINGH vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH Mr.HARIWANSH	Mr.SRI BISHESHWAR RAM (APP18)	
7.	CR. MISC./40642/2018 R.BAIL 20,22 NDPS ACT R.BAIL-1	1	CHANDAN KUMAR @ CHANDAN KR vs THE STATE OF BIHAR	Mr.NAGMANI KUMAR Mr.ARYA ALPNA	Mr.SRI AMITESH KUMAR (APP8)	
8.	CR. MISC./40676/2018 R.BAIL IPC 370,120B & R.BAIL-1	1	SHASHI KUMAR vs THE STATE OF BIHAR	Mr.CHANDRA KANT Mr.NAVIN KUMAR	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)	
9.	CR. MISC./41022/2018 R. BAIL IPC 363,366A,3 R.BAIL-1	1	RAMNATH RAWAT vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA	Mr.DR. INDIWAR KUMARI (APP22)	
10.	CR. MISC./41024/2018 R. BAIL IPC 302,34 & 3 R.BAIL-1	1	VINOD PRASAD @ VINOD PD. vs THE STATE OF BIHAR	Mr.RAM SUBHAS SINGH	Mr.BINAY KRISHNA (SPP245) Mr.RAVINDRA KUMAR	
			FOR ORDERS (ON OFFICE NOTES)			
1.	CR. MISC./13561/2018 R. BAIL IPC 302,447,32 R.BAIL-1	5	MITHLESH BHUIYAN vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINGH Mr.AJAY KUMAR SINHA Mr.MUKUL JEE	Mr.SRI SHYAM KUMAR SINGH (APP138)	
2.	CR. MISC./32742/2018 R.BAIL IPC 392 R.BAIL-1	1	AMARJEET KUMAR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR NO-1 Mr.KUMAR KAMAL NAYAN	Mr.SMT. ASHA KUMARI (APP197)	
3.	CR. MISC./34152/2018 R.BAIL IPC 420,274,275 R.BAIL-1	3	ABHISHEK KESHARI @ ABHISHEK KUMAR KESHARI vs THE STATE OF BIHAR	Mr.RAKESH KUMAR Mr.ARVIND KUMAR SHARMA Mr.VIJAY KUMAR VIMAL	Mr.SMT. RITA VERMA (APP126)	
			FOR ADMISSION			
1.	CR. MISC./36137/2018 R.BAIL IPC 341,342,323 R.BAIL-1	3	GUDDU CHAUBEY @ ALOK CHAUBEY @ ALOK RANJAN CHOUBEY vs THE STATE OF BIHAR	Mr.PAWAN KUMAR SINGH	Mr.SRI ATAUR RAHMAN (APP191) Mr.RAJANI KANT PANDEY	
2.	CR. MISC./36153/2018 R. BAIL IPC 414 R.BAIL-1	3	MANTU KUMAR vs THE STATE OF BIHAR	Mr.AKHILESHWAR PANDEY	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)	
3.	CR. MISC./36475/2018 R.BAIL IPC 399,402,413 R.BAIL-1	3	RANDHIR KUMAR CHAURASIA vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH	Mr.MD. ANZARUL HAQUE SAHARA (APP225)	
4.	CR. MISC./37200/2018 R.BAIL IPC 304B,201,34 R.BAIL-1	3	RINTU JHA vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA Mr.VIKRAMADIT	Mr.MD. ASHLAM ANSARI (APP241) Mr.BIJAY BHUSHAN PRASAD Mr.VANDANA SINGH	
5.	CR. MISC./39079/2018 R.BAIL IPC 307,341,323 R.BAIL-1	3	YOGENDRA RAI vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.SRI SURENDRA PRASAD SINGH (APP143) Mr.VINOD GAUTAM	
6.	CR. MISC./39379/2018 R.BAIL IPC 376D,420,11 R.BAIL-1	3	MUKESH YADAV @ MUKESH KUMAR vs THE STATE OF BIHAR	Mr.ANUJ KUMAR	Mr.SRI AWADHESH KUMAR SINGH (APP215) Mr.MANINDRA KUMAR	

7.	CR. MISC./40718/2018 R.BAIL IPC 406,420,467 R.BAIL-1	3	DHIRAJ PRASAD @ DHIRAJ KUMAR PRASAD vs THE STATE OF BIHAR	Mr.SANJAY KUMAR	Mr.SRI BRAJENDRA NATH PANDEY (APP91)
8.	CR. MISC./41244/2018 R. BAIL 20,22,23,24,27 R.BAIL-1	1	SOHAN KUMAR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SRI ASHOK KUMAR SINGH (APP213)
9.	CR. MISC./41278/2018 R. BAIL IPC 363,366A,3 R.BAIL-1	1	SAJAN KUMAR RAM @ SAJAN RAM vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY Mr.SURENDRA SAO	Mr.DR. KUMAR UDAY PRATAP (APP238)
10.	CR. MISC./41287/2018 R.BAIL IPC 387,389 R.BAIL-1	3	RAUSAN THAKUR @ RAKESH KUMAR vs THE STATE OF BIHAR	Mr.KEDAR JHA	Mr.SMT. ANITA KUMARI SINGH (APP161)
11.	CR. MISC./41309/2018 R. BAIL IPC 406 & 138 R.BAIL-1	1	KAILASH NISHAD vs STATE OF BIHAR & ANR	Mr.SAMIR KUMAR SINHA Mr.SITA RAM SINGH	Mr.SMT. SHARDA KUMARI (APP175)
12.	CR. MISC./41313/2018 R.BAIL IPC 376,341,323 R.BAIL-1	1	MD. KALIM vs THE STATE OF BIHAR	Mr.RADHA MOHAN SINGH Mr.AJAY KUMAR TIWARY	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
13.	CR. MISC./41318/2018 R.BAIL IPC 302,201,120 R.BAIL-1	3	SANJAY MAHTO vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR	Mr.SRI ASHARAF ANSARI (APP86) Mr.LAL BABU SINGH Mr.RAJEEV RANJAN
14.	CR. MISC./41319/2018 R.BAIL IPC 376,417,506 R.BAIL-1	1	KUNDAN KUMAR vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA	Mr.SRI GANESH PRASAD SINGH (APP198) Mr.RASHMI JHA
15.	CR. MISC./41328/2018 R.BAIL IPC 302,201,34 R.BAIL-1	3	KAMALDHARI BIND vs THE STATE OF BIHAR	Mr.JAINENDRA KUMAR Mr.RAJNISH CHANDRA	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
16.	CR. MISC./41334/2018 R.BAIL IPC 379 R.BAIL-1	1	LALAN PASWAN vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.SRI GAURI SHANKAR GUPTA (APP95)
17.	CR. MISC./41355/2018 R.BAIL 25(1-B)A,26(I)(R.BAIL-1	1	RAJ KUMAR RAM vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.SMT. ASHA KUMARI (APP197)
18.	CR. MISC./41357/2018 R. BAIL IPC 393,414,50 R.BAIL-1	1	NEERAJ KUMAR vs THE STATE OF BIHAR	Mr.JYOTSNA RANI MISHRA	Mr.SRI MATLOOB RAB (APP34)
19.	CR. MISC./41359/2018 R. BAIL IPC 341,323,35 R.BAIL-1	1	KARAMCHAND PASWAN vs THE STATE OF BIHAR	Ms.DEEPIKA SHARMA Mr.MANU TRIPURARI	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92) Mr.ANIL PRASAD SINGH Mr.VIJAY KISHORE BHARTI
20.	CR. MISC./41360/2018 R. BAIL IPC 411 R.BAIL-1	1	BITTU KUMAR SINGH vs THE STATE OF BIHAR	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.SRI SHYAMESHWAR DAYAL (APP63)
21.	CR. MISC./41369/2018 R. BAIL IPC 304B,34 R.BAIL-1	1	RAJDEO BIND vs THE STATE OF BIHAR	Mr.ANIL CHANDRA	Mr.SRI RAJEEV NAYAN (APP231)
22.	CR. MISC./41370/2018 R. BAIL IPC 376 & 4/8 R.BAIL-1	1	VIJAY SAH @ VIJAY KUMAR SAH@VIJAY KUMAR SAHU vs THE STATE OF BIHAR	Mr.VIJAY KRISHNA TIWARY	Mr.SRI SURENDRA PRASAD SINGH (APP143)
23.	CR. MISC./41377/2018 R.BAIL IPC 307,323,324 R.BAIL-1	1	MANOJ KUMAR @ BHURA YADAV vs THE STATE OF BIHAR	Mr.UMESH KUMAR Mr.ABHISHEK ANAND	Mr.DR. RABINDRA KUMAR (APP206)
24.	CR. MISC./41378/2018 R. BAIL IPC 307,147,14 R.BAIL-1	1	ASH NARAYAN SINGH @ ASH NARAYAN vs THE STATE OF BIHAR	Mr.HARSH ANUJ Mr.PRASHANT KUMAR	Mr.SRI UMESHNAND PANDIT (APP187) Mr.MILIND KUMAR MISHRA Mr.YOGENDRA TIWARI
25.	CR. MISC./41383/2018 R.BAIL IPC 379,411 R.BAIL-1	1	DAYANAND KUMAR SINHA vs THE STATE OF BIHAR	Mr.DAYASHANKER PANDEY	Mr.SRI PANCHANAND PANDIT (APP115)
26.	CR. MISC./41384/2018 R. BAIL IPC 307,34 & 2 R.BAIL-1	1	BHARAT SINGH vs THE STATE OF BIHAR	Mr.PARMANAND PD. NR. SAHI Mr.RAJESH KUMAR	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226)
27.	CR. MISC./41389/2018 R. BAIL IPC 447,341,32 R.BAIL-1	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
28.	CR. MISC./41573/2018 R.BAIL IPC 379 R.BAIL-1	1	DIG VIJAY SINGH @ VIJAY SINGH vs THE STATE OF BIHAR	Smt.ANITA KUMARI SINGH Mr.KUMAR SAMARJEET SINGH Mr.AVNISH KR. SINGH	Mr.SMT. RENUKA RATNAKAR (APP125)
29.	CR. MISC./41574/2018 R. BAIL IPC 307,341,32 R.BAIL-1	1	CHANDAN RAI vs THE STATE OF BIHAR	Mr.BINAY KUMAR THAKUR	Mr.SRI KALYAN SHANKAR (APP30)

30.	CR. MISC./41582/2018 R.BAIL IPC 302,120B,34 R.BAIL-1	1	INDRADEEP MANDAL @ INDRADEEP PRASAD SINGH vs THE STATE OF BIHAR	Mr.RAJEEV SHEKHAR Mr.APURVA KUMAR	Mr.MD. FAHIMUDDIN (APP235)
31.	CR. MISC./41596/2018 R.BAIL IPC 363,366A R.BAIL-1	1	ISHTKHAR ALAM @ MITHU MIAN vs THE STATE OF BIHAR	Mr.BHOLA KUMAR	Mr.SRI SHYAM KUMAR SINGH (APP138)
32.	CR. MISC./41600/2018 R.BAIL IPC 392 R.BAIL-1	1	MANOJ YADAV vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.GANESH SHARMA Mr.SUNIL PRASAD	Mr.SRI ASHOK KUMAR (APP220)
33.	CR. MISC./41602/2018 R.BAIL IPC 302,307,326 R.BAIL-1	1	AMAN KUMAR @ FANTA vs THE STATE OF BIHAR	Mr.NAVESH NANDAN	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
34.	CR. MISC./41603/2018 R.BAIL IPC 307,341,323 R.BAIL-1	1	RANJAN DAS vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR Mr.BRAJESH KUMAR SINGH	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
35.	CR. MISC./41607/2018 R. BAIL IPC 392,34 & 2 R.BAIL-1	1	VICKY SINGH & ANR vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.SRI AHTASH ALI KHAN (APP4)
36.	CR. MISC./41619/2018 R.BAIL IPC 304B,34 R.BAIL-1	1	KAUSHALYA DEVI vs THE STATE OF BIHAR	Mr.AJAY MISHRA	Mr.SRI RAJEEV NAYAN (APP231)
37.	CR. MISC./41622/2018 R.BAIL IPC 302,364,365 R.BAIL-1	1	RANJAN KUMAR YADAV @ RANJAN KUMAR @ NIRANJAN KUMAR @ LAULESH KUMAR vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINHA	Mr.DR. KUMAR UDAY PRATAP (APP238)
38.	CR. MISC./41625/2018 R.BAIL IPC 379,420,120 R.BAIL-1	1	ARUN KUMAR SINGH @ ARUN KUMAR vs THE STATE OF BIHAR	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN	Mr.SRI SANJAY KUMAR PANDEY (APP222)
39.	CR. MISC./41626/2018 R. BAIL 3 R.P.(U.P.) A R.BAIL-1	1	SANJAY RAI vs THE STATE OF BIHAR	Mr.NIKUNJ SHEKHAR Mr.SHRAWAN KUMAR SINGH	Mr.SRI YOGENDRA KUMAR (APP200)
40.	CR. MISC./41628/2018 R. BAIL IPC 302,307,34 R.BAIL-1	1	RUPESH SINGH vs THE STATE OF BIHAR	Mr.SHIV PRASAD GUPTA	Mr.SRI ANIL KUMAR (APP78)
41.	CR. MISC./41631/2018 R.BAIL IPC 302,34 R.BAIL-1	1	RITLAL SAH @ DAHRU SAH vs THE STATE OF BIHAR	Mr.GANESH SHARMA Mr.AJAY MUKHERJEE	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
42.	CR. MISC./41639/2018 R. BAIL IPC 376 & 4 PO R.BAIL-1	1	ZANIRUDDIN vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR MISHRA Mr.AJAY KUMAR	Mr.SRI ANISH CHANDRA (APP183)
43.	CR. MISC./41640/2018 R. BAIL 8,20(B)(II)(C) R.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	Mr.ANUJIT SINHA	Mr.SRI NAND KISHORE PD (APP38)
44.	CR. MISC./41641/2018 R.BAIL IPC 307,147,149 R.BAIL-1	1	BIBHIKSHAN PASWAN @ BHABI KSHAN PASWAN & ORS vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
45.	CR. MISC./41642/2018 R.BAIL 20,22,23,24 NDP R.BAIL-1	1	ALI AKHTAR KHAN vs THE STATE OF BIHAR	Mr.DINESH JHA	Mr.SMT. GULNAR BEGAM (APP162)
46.	CR. MISC./41649/2018 R.BAIL IPC 376,506,323 R.BAIL-1	1	GAURAV KUMAR vs STATE OF BIHAR & ANR	Mr.DR. RAJESH RANJAN Mr.UGRANATH MALLIK	Mr.SRI BINOD KUMAR (APP16)
47.	CR. MISC./41655/2018 R. BAIL IPC 394 R.BAIL-1	1	GUDDU KUMAR RAM @ GUDDU RAM & ANR vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH Mr.HARIWANSH	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
48.	CR. MISC./41660/2018 R. BAIL IPC 307,341,32 R.BAIL-1	1	BHIKHAR YADAV vs THE STATE OF BIHAR	Mr.ABHISHEK KUMAR Mr.ARBIND KUMAR SHARMA Mr.SAROJ KUMAR	Mr.SRI SANJAY KUMAR SHARMA (APP236)
49.	CR. MISC./41666/2018 R. BAIL IPC 411,413,41 R.BAIL-1	1	MD. WASIRUDDIN ALAM @ GUDDU MIAN vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH Mr.RASHMI	Mr.SRI NIRMAL KUMAR SINHA (APP199)
50.	CR. MISC./41668/2018 R. BAIL IPC 376D & 67A R.BAIL-1	1	SANJIT KUMAR @ SANJEET KUMAR RAY vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ANSUL	Mr.MD. FAHIMUDDIN (APP235)
51.	CR. MISC./41671/2018 R. BAIL IPC 302,201 R.BAIL-1	1	KALAWATI DEVI & ANR vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR SINGH	Mr.SMT. ANITA KUMARI (APP239)
52.	CR. MISC./41676/2018 R. BAIL IPC 302,34 R.BAIL-1	1	SIKANDAR SAW @ SIKO SAW vs THE STATE OF BIHAR	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)
53.	CR. MISC./41679/2018 R.BAIL IPC 379,411 R.BAIL-1	1	MANISH KUMAR vs THE STATE OF BIHAR	Mr.MUKESH KUMAR Mr.BIJAY KUMAR PANDEY	Mr.DR. INDIWAR KUMARI (APP22)

54.	CR. MISC./41686/2018 R. BAIL IPC 302,201,12 R.BAIL-1	1	KUNDAN MISHRA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BIBHUTI NARAYAN	Mr.MD. ASHLAM ANSARI (APP241)
55.	CR. MISC./41688/2018 R. BAIL IPC 379 R.BAIL-1	1	RAVI KUMAR vs THE STATE OF BIHAR	Mr.GOURANGA CHATTERJEE Mr.NILANJAN CHATTERJEE	Mr.SRI KALYAN SHANKAR (APP30)
56.	CR. MISC./41689/2018 R. BAIL IPC 376,363,36 R.BAIL-1	1	MANISH KUMAR SINGH vs THE STATE OF BIHAR	Mr.JAGJIT ROSHAN Mr.OM PRAKASH SINGH	Mr.SRI NARENDRA KUMAR SINGH (APP150)
57.	CR. MISC./41690/2018 R.BAIL IPC 386,34 R.BAIL-1	1	MUSHTAQUE KHAN @ MUSHTAQUE AHMAD KHAN @ GOLDEN vs THE STATE OF BIHAR	Mr.SAKET TIWARY Mr.SAKET GUPTA Mr.SANJEEV KUMAR DUBEY	Mr.SRI NITYANAND (APP114)
58.	CR. MISC./41692/2018 R. BAIL IPC 302,201,36 R.BAIL-1	1	SURESH SAH vs THE STATE OF BIHAR	Mr.BINAY KUMAR SINGH Mr.KUMAR RAJEEV	Mr.SRI BINOD KUMAR (APP16)
59.	CR. MISC./41696/2018 R.BAIL IPC 304B,201,34 R.BAIL-1	1	JAILAL SAH & ANR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH Mr.RASHMI	Mr.SRI SHYAM KUMAR SINGH (APP138)
60.	CR. MISC./41698/2018 R. BAIL IPC 406,376 R.BAIL-1	1	VICKY KUMAR vs STATE OF BIHAR & ANR	Mr.RAKESH KUMAR NO.1 Mr.MADHAV JHA	Mr.SRI SANJAY KUMAR SHARMA (APP236)
61.	CR. MISC./41702/2018 R.BAIL IPC 307,147,148 R.BAIL-1	1	VIKESH KUMAR @ VIKASH KUMAR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR	Mr.SRI SATYENDRA PRASAD (APP133)
62.	CR. MISC./41703/2018 R. BAIL 4 P.M.L. ACT R.BAIL-1	1	SANOJ YADAV vs STATE OF BIHAR & ANR	Mr.SANJAY SINHA Mr.MD. FAZLE KARIM	Mr.SRI JITENDRA KUMAR SINGH (APP98) Mr.S.D. SANJAY (ASG)
63.	CR. MISC./41704/2018 R. BAIL IPC 307,341,34 R.BAIL-1	1	RAVI KUMAR @ GANESH KUMAR vs THE STATE OF BIHAR	Mr.RAKESH KUMAR TIWARY Mr.GUDDU KUMAR Mr.SUDAMA KUMAR	Mr.SRI MUSTAQUE ALAM (APP36)
64.	CR. MISC./41709/2018 R.BAIL IPC 307,324,447 R.BAIL-1	1	INDAL MANJHI vs THE STATE OF BIHAR	Mr.AKHILESHWAR PANDEY	Mr.SRI AJAY KUMAR-1 (APP6)
65.	CR. MISC./41714/2018 R.BAIL IPC 457,380,34 R.BAIL-1	1	ROMO THAKUR vs THE STATE OF BIHAR	Mr.UDAY PRATAP SINGH Mr.PRAVEEN KUMAR	Mr.SRI AJAY KUMAR -2 (APP71)
66.	CR. MISC./41715/2018 R.BAIL IPC 302,201,120 R.BAIL-1	1	PRABHAKAR CHOUDHARY @ NATHE vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.ORUJ FAIYAZ Mr.NAVNEET KUMAR	Mr.SRI MADAN KUMAR (APP223)
67.	CR. MISC./41723/2018 R.BAIL IPC 304B,120B,2 R.BAIL-1	1	DHIRENDRA YADAV vs THE STATE OF BIHAR	Mr.SHRI PRAKASH SRIVASTAVA Mr.RINKI KUMARI Mr.SANTOSH BHARTI Mr.ANU PRIYADARSHNI	Mr.MD. ANSARUL HAQUE (APP159)
68.	CR. MISC./41728/2018 R.BAIL IPC 302,365,363 R.BAIL-1	1	MUKESH RAY vs THE STATE OF BIHAR	Mr.RAM NARESH SHARMA	Mr.SRI MUKESH KUMAR SINGH (APP221)
69.	CR. MISC./41730/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	1	ASHOK YADAV & ANR vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINGH Mr.SHEKHAR HARSHVARDHAN	Mr.SRI ABHAY KUMAR ROY (APP229)
70.	CR. MISC./41734/2018 R.BAIL IPC 302,147,148 R.BAIL-1	1	JAGARNATH RAI @ JAGANNATH RAI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR GIRI Mr.DHIRENDRA KUMAR SINGH	Mr.SRI MADAN KUMAR (APP223)
71.	CR. MISC./41741/2018 R. BAIL IPC 304B,34 R.BAIL-1	1	KRISHNA MURARI SINGH vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR Mr.MINU SINHA	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
72.	CR. MISC./41742/2018 R.BAIL IPC 363,366A R.BAIL-1	1	MONU KUMAR @ RAJ KUMAR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.MD. FAHIMUDDIN (APP235)
73.	CR. MISC./41743/2018 R. BAIL IPC 457,380,41 R.BAIL-1	1	ABHISHEK KUMAR vs THE STATE OF BIHAR	Mr.MITHILESH KUMAR VIDYARTHI Mr.TRIBHUWAN NARAYAN	Mr.SRI MUSTAQUE ALAM (APP36)
74.	CR. MISC./41752/2018 R. BAIL IPC 307,34 & 2 R.BAIL-1	1	PRADEEP RAI vs THE STATE OF BIHAR	Mr.AKHILESH KUMAR	Mr.SRI MANOJ KUMAR - 1 (APP185)
75.	CR. MISC./41753/2018 R. BAIL IPC 328,341,34 R.BAIL-1	1	SAHEB PASWAN & ORS vs THE STATE OF BIHAR	Mr.NAVIN SHARMA Mr.SUNIL KUMAR	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
76.	CR. MISC./41756/2018 R.BAIL IPC 307,341,323 R.BAIL-1	1	UMESH MANJHI vs THE STATE OF BIHAR	Mr.DEVENDRA PRASAD SINGH Mr.UMA KUMARI	Mr.SRI BHARAT LAL (APP15)

77.	CR. MISC./41760/2018 R. BAIL IPC 380,411 R.BAIL-1	1	SANAT THAKUR vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.SRI UDAY CHAND PRASAD (APP145)

(AFTER THE ABOVE)

FOR ADMISSION

1.	CR. MISC./15797/2018 R. BAIL IPC 302,34 & 2 R.BAIL-1	6	DARA YADAV @ DHARA YADAV @ RAMANAND YADAV vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.SRI SANJAY KUMAR SHARMA (APP236) Mr.AJAY KUMAR PANDEY Mr.SANDEEP KUMAR Mr.RINKI KUMARI
2.	CR. MISC./15903/2018 R.BAIL IPC 323,341,363 R.BAIL-1	7	PAWAN KUMAR @ PAWAN YADAV vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.SMT. MEENA SINGH (APP166) Mr.SUNIL KUMAR Mr.KUMAR GAURAV Mr.SHANKAR PRASAD ROY
3.	CR. MISC./18603/2018 R.BAIL IPC 376 R.BAIL-1	7	BINOD RAI vs THE STATE OF BIHAR	Mr.VINOD KUMAR	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
4.	CR. MISC./18877/2018 R.BAIL IPC 467,468,471 R.BAIL-1	5	RAUSHAN KUMAR vs THE STATE OF BIHAR THROUGH VIGILANCE BIHAR PATNA	Mr.NILESH KUMAR Mr.PRAVIN KUMAR	Mr.RAMA KANT SHARMA(L.O, I/C VIG.) Mr.AJAY MISHRA (APP)
5. with	CR. MISC./22844/2018 R.BAIL IPC 467,468,471 R.BAIL-1	6	PRAVEEN KUMAR SHARMA @ PRAVEEN KUMAR SINGH vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.NILESH KUMAR Mr.PRAVIN KUMAR Mr.BABITA KUMARI	Mr.RAMA KANT SHARMA(L.O, I/C VIG.) Mr.MD. MUSHTAQUE ALAM
6.	CR. MISC./23404/2018 R. BAIL IPC 467,468,47 R.BAIL-1	3	SHIV KUMAR JHA vs STATE OF BIHAR & ANR	Mr.PRAVIN KUMAR SINHA Mr.RAKESH KUMAR Mr.AAKASH Mr.NIRBHAY PRASHANT	Mr.SRI AJAY MISHRA (APP72) Mr.RAMAKANT SHARMA (L.O.,INC.,VIGILANCE)
7.	CR. MISC./24441/2018 R. BAIL IPC 376,511 & R.BAIL-1	4	RAJENDRA PASWAN vs THE STATE OF BIHAR	Smt.RINA SINHA Mr.NIL KANAK LATA	Mr.SRI PRANAV KUMAR (APP207)
8.	CR. MISC./26580/2018 R.BAIL IPC 363,366A,34 R.BAIL-1	4	PRAMILA DEVI vs THE STATE OF BIHAR	Mr.LAKSHMI KANT TIWARY Mr.ANIL KUMAR	Mr.MD. ANSARUL HAQUE (APP159)
9.	CR. MISC./27439/2018 R.BAIL IPC 363,366A,37 R.BAIL-1	4	JITENDRA MAHTO vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY	Mr.SRI NARSINGH TANTI (APP111)
10.	CR. MISC./27445/2018 R.BAIL IPC 302,147,148 R.BAIL-1	4	SATTAN YADAV & ANR vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.GANESH SHARMA	Mr.SRI SATYADEV PRASAD SINGH YADAV (APP131)
11.	CR. MISC./27579/2018 R.BAIL IPC 380,457,411 R.BAIL-1	4	ARJUN MALLIK vs THE STATE OF BIHAR	Mr.SANJAY PARASMANI	Mr.MD. ASHLAM ANSARI (APP241)
12.	CR. MISC./27630/2018 R.BAIL IPC 307,366A,37 R.BAIL-1	4	MIRTUNJAY KUMAR @ BHOTHI KUMAR vs THE STATE OF BIHAR	Mr.NARSINGH TANTI	Mr.SMT. NIRMALA KUMARI (APP167)
13.	CR. MISC./27639/2018 R.BAIL IPC 394 R.BAIL-1	4	CHANDRA PRAKASH @ CHANDRA PRAKASH MAHATO vs THE STATE OF BIHAR	Mr.MANISH CHANDRA GANDHI	Mr.SRI HARENDRA PRASAD (APP96)
14.	CR. MISC./27654/2018 R.BAIL IPC 354B & 8/12 R.BAIL-1	4	CHANDESHWAR PASWAN vs THE STATE OF BIHAR	Mr.PAWAN KUMAR SINGH Mr.PRADHAN MURLI MANOHAR PRASAD Mr.RAJU KUMAR Mr.KUNAL GAURAV	Mr.SRI MANOJ KUMAR - 1 (APP185)
15.	CR. MISC./27660/2018 R.BAIL IPC 304B,34 R.BAIL-1	5	LALIT KUMAR vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.SMT. SUCHETA YADAV (APP140)
16.	CR. MISC./27714/2018 R.BAIL 20,22 NDPS ACT R.BAIL-1	3	RAM JANAM SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
17.	CR. MISC./27787/2018 R.BAIL IPC 344,313,493 R.BAIL-1	5	SANTOSH KUMAR vs THE STATE OF BIHAR	Ms.SONI SHRIVASTAVA Mr.MADHURI KUMARI	Mr.SRI AKBAR ALI (APP7) Mr.PRITISH KUMAR LAL
18.	CR. MISC./27821/2018 R.BAIL IPC 304B,201,34 R.BAIL-1	4	MANISH KUMAR vs THE STATE OF BIHAR	Mr.RAJ SHEKHAR Mr.KAUSHAL KUMAR	Mr.SRI KHURSHID ANWAR (APP192)
19.	CR. MISC./27823/2018 R.BAIL 13(2),13(1)(E) R.BAIL-1	7	SATYA NARAYAN MAHTO vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.VINOD KUMAR	Mr.RAMAKANT SHARMA(L.O.,INC.,VIGILANCE)
20.	CR. MISC./27866/2018 R.BAIL IPC 342,323,377 R.BAIL-1	3	ASHISH KUMAR vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.SRI MANISH KUMAR 2 (APP33)

21.	CR. MISC./27884/2018 R. BAIL IPC 366A,341,3 R.BAIL-1	4	GUDDU KUMAR YADAV @ CHANDAN YADAV vs THE STATE OF BIHAR	Mr.MRITUNJAY KUMAR SINHA Mr.DHIRENDRA NATH JHA	Mr.SMT. VEENA KUMARI JAISWAL (APP147)
22.	CR. MISC./27897/2018 R.BAIL IPC 304B,34 R.BAIL-1	4	SHAILESH YADAV vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI SHYAM KUMAR SINGH (APP138)
23.	CR. MISC./28036/2018 R.BAIL IPC 302,34,341, R.BAIL-1	4	SULTANA vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI BINOD KUMAR (APP16)
24.	CR. MISC./28061/2018 R.BAIL IPC 302,394 R.BAIL-1	4	ASHIF SOHRAB @ ASHISH SOHRAB vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.SRI UDAY CHAND PRASAD (APP145)
25. with	CR. MISC./28218/2018 R.BAIL IPC 302,307,447 R.BAIL-1	3	NAND KISHORE SHARMA @ NAND KISHOR SHARM vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD SINGH	Mr.SRI SATYENDRA PRASAD (APP133)
26.	CR. MISC./33124/2018 R. BAIL IPC 302,307,44 R.BAIL-1	3	DINESH SHARMA vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD SINGH	Mr.SRI PRADEEP NARAIN KUMAR (APP205)
27.	CR. MISC./28553/2018 R.BAIL IPC 306,34 R.BAIL-1	3	RAUSHAN PASWAN @ RAUSHAN KUMAR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SHARMA	Mr.SRI ZAINUL ABEDIN (APP196)
28.	CR. MISC./28662/2018 R.BAIL IPC 379,511 R.BAIL-1	4	ASHISH KUMAR vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR SAXENA	Mr.SRI ARUN KUMAR SINGH - 5 (APP153) Mr.NISHI NATH OJHA
29.	CR. MISC./28716/2018 R. BAIL IPC 302,201,36 R.BAIL-1	4	ANJALI SINGH @ ANJALI DEVI vs THE STATE OF BIHAR	Mr.ZAKI HAIDER	Mr.SRI NITYANAND TIWARY (APP41)
30.	CR. MISC./28820/2018 R. BAIL IPC 302,120B,3 R.BAIL-1	3	DHANANJAY YADAV @ CHHOTU YADAV @ DHANANJAY vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.BIJENDRA KUMAR SINGH	Mr.SRI NAVIN KUMAR PANDEY (APP112)
31.	CR. MISC./28913/2018 R. BAIL IPC 147,148,14 R.BAIL-1	3	VIJAY SINGH KHARWAR @ VIJAY KHARWAR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINGH	Mr.SMT. SHARDA KUMARI (APP175)
32.	CR. MISC./28944/2018 R.BAIL IPC 135(I)(B) C R.BAIL-1	5	GYANCHAND VERMA vs THE UNION OF INDIA THROUGH THE COMMISSIONER CUSTOMS PATNA, C.R BUILDING, B.C PATEL PATH, PATNA	Mr.SHRI PRAKASH TIWARI Mr.RAJESH RANJAN Mr.AJIT KUMAR	Mr.SATYA PRAKASHTRIPATHY Mr.MANOJ KR.SINGH (CGC)
33.	CR. MISC./28969/2018 R. BAIL IPC 302,307,14 R.BAIL-1	5	MANOJ RAM vs THE STATE OF BIHAR	Mr.RAJESH RANJAN KUMAR Mr.JAGJIT ROSHAN Mr.APUL	Mr.SMT PUSHPA SINHA (APP45)
34.	CR. MISC./29026/2018 R. BAIL IPC 365 R.BAIL-1	4	KAMAL KISHORE PATHAK & ANR vs THE STATE OF BIHAR	Mr.MRIGENDRA KUMAR Mr.MAYANK BILOCHAN	Mr.SRI BHANU PRATAP SINGH (APP14) Mr.AMARENDRA KUMAR MISHRA
35.	CR. MISC./29036/2018 R. BAIL IPC 302,120B,3 R.BAIL-1	5	SURAJ MEHTA @ RAJ KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.PRIYESH KUMAR	Mr.SRI PARMANAND PRASAD (APP116)
36.	CR. MISC./29050/2018 R.BAIL IPC 304B,306,34 R.BAIL-1	4	RAKESH SAH vs THE STATE OF BIHAR	Mr.SATYA RANJAN SINHA	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)
37.	CR. MISC./29083/2018 R.BAIL IPC 399,402,414 R.BAIL-1	4	UTTAM KUMAR @ UTTAM YADAV vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR	Mr.SRI RAJBALLABH SINGH (APP122)
38.	CR. MISC./29112/2018 R. BAIL IPC 302,120B,3 R.BAIL-1	3	BANTI GORHI @ BANTI MANDAL vs THE STATE OF BIHAR	Mr.SUBHASH KUMAR JHA Mr.CHAUDHARY PREM KUMAR THAKUR	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)
39.	CR. MISC./29203/2018 R.BAIL IPC 302,120B,34 R.BAIL-1	4	KAMAL KISHORE KAMAL vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.SRI RAM SUMIRAN ROY (APP240) Mr.ASHOK KUMAR MISHRA Mr.KALPNA KUSUM
40.	CR. MISC./29207/2018 R. BAIL IPC 376,420,12 R.BAIL-1	3	SUNDER SAH vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.SHASHANK SHEKHAR Mr.RITWAJ RAMAN	Mr.SRI AWADHESH KUMAR SINGH (APP215) Mr.BIRENDRA KUMAR Mr.MARUTI KUMARI
41.	CR. MISC./29288/2018 R. BAIL IPC 302,141,14 R.BAIL-1	4	SANTOSH SINGH vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SMT. NIRMALA KUMARI (APP167) Mr.PUSHPENDRA KUMAR SINGH

42.	CR. MISC./29300/2018 R. BAIL IPC 304B,201,3 R.BAIL-1	4	ROMIT KUMAR SINGH @ ASHUTOSH KUMAR SINGH @ ROMIT KUMAR @ ASHUTOSH KUMAR vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.SHASHANK SHEKHAR Mr.AMIT KUMAR	Mr.SRI NAVIN KUMAR PANDEY (APP112)
43.	CR. MISC./29324/2018 R.BAIL IPC 354,354A,35 R.BAIL-1	5	RAJESH KUMAR @ RAJESH PRATAP SINGH @ RAJESH vs THE STATE OF BIHAR	Mr.RAM BINOD SINGH	Mr.SRI CHAUBEY JAWAHAR (APP158)
44.	CR. MISC./29331/2018 R. BAIL IPC 302,201,12 R.BAIL-1	4	ANJANA MANDAL @ ANJANA KUMARI vs THE STATE OF BIHAR	Mr.INDRA MOHAN KUMAR Mr.RAHUL KUMAR	Mr.DR. RABINDRA KUMAR (APP206)
45.	CR. MISC./29340/2018 R. BAIL IPC 307,34 & 2 R.BAIL-1	4	KAMOD KUMAR vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SRI MUKESHWAR DAYAL (APP37) Mr.ASHOK KUMAR JHA
46.	CR. MISC./29341/2018 R. BAIL IPC 363,365,37 R.BAIL-1	4	AMERICA @ AMIRICA & ANR vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI RAJKISHORE SINGH (APP172)
47.	CR. MISC./29350/2018 R. BAIL IPC 302,147,14 R.BAIL-1	3	FULTUN YADAV vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.MONIKA	Mr.SMT. MEENA SINGH (APP166)
48.	CR. MISC./29436/2018 R. BAIL IPC 304B,201,3 R.BAIL-1	4	BALIRAJ GIRI vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.SMT. ASHA KUMARI (APP197)
49.	CR. MISC./29489/2018 R. BAIL IPC 307,341,32 R.BAIL-1	4	SRI NARAYAN SINGH @ SRI NARAIN SINGH vs THE STATE OF BIHAR	Mr.MD. ANISUR RAHMAN Mr.MD. AKRAM NAIYAR	Mr.SRI LALAN KUMAR (APP224)
50.	CR. MISC./29537/2018 R. BAIL IPC 307,147,14 R.BAIL-1	4	ARJUN SINGH BHOKTA @ ARJUN SINGH & ANR vs THE STATE OF BIHAR	Mr.NEERAD PARASHAR Mr.INDRAJESH KUMAR Mr.KRITI SINGH Mr.VISHAL VIKRAM RANA Mr.MADHAV RAJ Mr.KUMAR NIKHIL	Mr.SMT. RITA VERMA (APP126)
51.	CR. MISC./29568/2018 R.BAIL IPC 307,147,148 R.BAIL-1	4	SHIV SHANKAR YADAV @ SHIV SHANKAR KUMAR YADAV @ SHANKAR JEE vs THE STATE OF BIHAR	Mr.KAMLENDRA PD. SINGH	Mr.SRI CHAUBEY JAWAHAR (APP158)
52.	CR. MISC./29597/2018 R.BAIL IPC 365,364,34 R.BAIL-1	4	MITHILESH KUMAR SINGH @ RANA MITHLESH SINGH @ MITHILESH SINGH vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.SHASHANK SHEKHAR	Mr.SRI TARKESHWAR NATH THAKUR (APP144) Mr.BIMLESH KUMAR PANDEY Mr.KANCHAN KUMARI
53.	CR. MISC./29608/2018 R. BAIL IPC 302 R.BAIL-1	4	SAJJAD GADDI vs THE STATE OF BIHAR	Mr.MILIND KUMAR MISHRA Mr.YOGENDRA TIWARI	Mr.SMT. SHARDA KUMARI (APP175) Mr.SACHIDA NAND RAI
54.	CR. MISC./29640/2018 R. BAIL IPC 302,120B,3 R.BAIL-1	3	MANKESHWAR SINGH @ MANTU SINGH vs THE STATE OF BIHAR	Mr.DINESH CHOUDHARY	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
55.	CR. MISC./29692/2018 R.BAIL IPC 302,34 R.BAIL-1	3	PREM RAMANI @ PREM RAWANI vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SRI SAKIR AHMAD (APP195)
56.	CR. MISC./29752/2018 R.BAIL IPC 302,201,120 R.BAIL-1	6	KAMLESH BIND vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINHA	Mr.SRI AJAY KUMAR -2 (APP71)
57.	CR. MISC./29780/2018 R.BAIL IPC 395 R.BAIL-1	4	AJIT YADAV & ANR vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.SRI SATYENDRA PRASAD (APP133)
58.	CR. MISC./29936/2018 R.BAIL IPC 302,307,147 R.BAIL-1	4	MOTILAL SINGH vs THE STATE OF BIHAR	Mr.MANISH CHANDRA GANDHI Mr.HIMANSHU RANJAN	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208) Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH
59.	CR. MISC./29957/2018 R. BAIL IPC 302 R.BAIL-1	4	POOJA DEVI vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH Mr.GANESH PRASAD SINGH	Mr.SRI RAJEEV NAYAN (APP231)
60.	CR. MISC./30075/2018 R.BAIL IPC 302,34 R.BAIL-1	4	MADHURENDRA KUMAR @ MADHURENDRA @ MAKSUDAN RAY vs THE STATE OF BIHAR	Mr.DEOVIND KUMAR SINGH Mr.ANURADHA KUMARI	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
61.	CR. MISC./30078/2018 R.BAIL IPC 302,120B & R.BAIL-1	4	BRIJ KISHORE RAI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR Mr.SHIVJEE SINGH	Mr.SMT. ANITA KUMARI (APP239)
62.	CR. MISC./30079/2018 R.BAIL IPC 365,364,34 R.BAIL-1	3	MAHESH MANDAL & ANR vs THE STATE OF BIHAR	Mr.RATANAKAR JHA	Mr.SRI ABHAY KUMAR - 1 (APP186)
63.	CR. MISC./30099/2018 R.BAIL IPC 471,409,420 R.BAIL-1	3	SHANTI DEVI vs THE STATE OF BIHAR	Mr.HEMANT KUMAR Mr.JITENDRA KUMAR	Mr.SRI AJAY MISHRA (APP72)

64.	CR. MISC./30129/2018 R.BAIL IPC 414 R.BAIL-1	4	NAWIN KUMAR @ TARJAN vs THE STATE OF BIHAR	Mr.KUNWAR DIGVIJAY SINGH	Mr.SRI UMESH LAL VERMA (APP146)
65.	CR. MISC./30134/2018 R.BAIL IPC 304B,34 R.BAIL-1	4	WASIM SIDDIQUE & ANR vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH	Mr.SRI AKBAR ALI (APP7) Mr.NAGENDRA PRASAD
66.	CR. MISC./30136/2018 R.BAIL IPC 387,384,386 R.BAIL-1	4	SHASHI KUMAR SINGH vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.PRIYESH KUMAR	Mr.SRI SURESH PRASAD SINGH (APP230) Mr.SANJAY KUMAR
67.	CR. MISC./30155/2018 R.BAIL IPC 302 R.BAIL-1	4	SHIV JHARO DEVI vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH Mr.GANESH PRASAD SINGH	Mr.SRI UMANATH MISHRA (APP234)
68.	CR. MISC./30206/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	3	MATRU MAHTO @ MATRA MAHTO vs THE STATE OF BIHAR	Mr.VIJAY ANAND	Mr.SRI ASHOK KUMAR SINGH (APP213)
69.	CR. MISC./30242/2018 with R. BAIL IPC 392 R.BAIL-1	4	MANISH KUMAR vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH	Mr.SRI UMANATH MISHRA (APP234)
70.	CR. MISC./33358/2018 R.BAIL IPC 392 R.BAIL-1	3	SONU PASWAN @ SONU KUMAR vs THE STATE OF BIHAR	Mr.RAJANI KANT SINGH	Mr.SRI NITYANAND (APP114)
71.	CR. MISC./30285/2018 R.BAIL IPC 419,420,468 R.BAIL-1	3	RAJENDRA PRASAD vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR VERMA	Mr.SRI SURESH PRASAD SINGH (APP230)
72.	CR. MISC./30308/2018 R. BAIL IPC 302,201,12 R.BAIL-1	5	RAJU JHA vs THE STATE OF BIHAR	Smt.BABITA KUMARI Mr.SHASHANK SHEKHAR	Mr.SRI ZAINUL ABEDIN (APP196) Mr.RAM SUMIRAN RAI
73.	CR. MISC./30563/2018 R.BAIL IPC 376,313,34 R.BAIL-1	4	SONU SHAH @ SONU SAH vs THE STATE OF BIHAR	Mr.AJIT KUMAR	Mr.SRI AMRENDRA PRASAD (APP77)
74.	CR. MISC./30604/2018 R. BAIL IPC 307,341,34 R.BAIL-1	5	CHANDAN YADAV @ CHANDAN KUMAR vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.RITWAJ RAMAN	Mr.SRI ARUN KUMAR (APP82)
75.	CR. MISC./30849/2018 R.BAIL IPC 406,409,420 R.BAIL-1	3	AMARNATH BAHADUR vs STATE OF BIHAR & ANR	Mr.JITENDRA NARAIN SINHA	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226) Mr.PRABHAKAR JHA
76.	CR. MISC./30919/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	3	COMMANDO YADAV @ BABU MANI YADAV vs THE STATE OF BIHAR	Mr.RAJESH KUMAR PANDEY	Mr.SMT. ASHA DEVI (APP85)
77.	CR. MISC./30950/2018 R. BAIL IPC 307,325,32 R.BAIL-1	4	MD. EHSANULLAH vs THE STATE OF BIHAR	Mr.MD. RASHID ALAM	Mr.SRI BINOD KUMAR 3 (APP89)
78.	CR. MISC./31097/2018 R. BAIL IPC 366A,376D, R.BAIL-1	3	GUDDU KUMAR SAH vs THE STATE OF BIHAR	Mr.ANIL KUMAR	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)
79.	CR. MISC./31259/2018 R.BAIL IPC 376,504,448 R.BAIL-1	5	KRISHNA DAS vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH PARASAR	Mr.SMT. ASHA KUMARI (APP197)
80.	CR. MISC./31430/2018 R.BAIL IPC 304B,328,34 R.BAIL-1	3	CHHOTU YADAV @ CHHOTELAL YADAV @ CHHOTE LAL vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.MD. NAZIR ANSARI (APP106)
81.	CR. MISC./31654/2018 R. BAIL IPC 302,201,34 R.BAIL-1	3	AMAN KUMAR @ AMAN KUMAR SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA Mr.PUJA	Mr.SRI RANA RANDHIR SINGH (APP209)
82.	CR. MISC./31704/2018 R. BAIL IPC 302,120B,3 R.BAIL-1	4	KUNAL YADAV @ JITENDRA KUMAR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.SRI AMIT KUMAR RAKESH (APP179) Mr.RAJESH KUMAR
83.	CR. MISC./31822/2018 R.BAIL IPC 366A,341,32 R.BAIL-1	4	SUSHIL PANDEY vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD SINGH	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
84.	CR. MISC./31859/2018 R.BAIL IPC 302,34 R.BAIL-1	3	SATYENDRA SAH vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.SMT. ANITA KUMARI SINGH (APP161)
85.	CR. MISC./31891/2018 R.BAIL IPC 414,34 R.BAIL-1	4	RAJA KUMAR vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR PANDEY Mr.RAJESH KUMAR	Mr.SRI NITYANAND TIWARY (APP41)
86.	CR. MISC./31894/2018 R. BAIL IPC 376,511,39 R.BAIL-1	4	CHHATHU MAHTO & ANR vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.SIR PAWAN KUMAR CHAURASIYA (APP117)
87.	CR. MISC./31938/2018 R.BAIL IPC 302,120B,34 R.BAIL-1	4	PANKAJ KUMAR SAH @ PANKAJ KUMAR GUPTA vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH Mr.MANISH KUMAR SINGH	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
88.	CR. MISC./32008/2018 R. BAIL IPC 304B,201,3 R.BAIL-1	5	GOPAL KUMAR SHARMA @ GOPAL SHARMA vs THE STATE OF BIHAR	Mr.JHARKHANDI UPADHYAY	Mr.SMT. SAHIN BEGAM (APP134)

89.	CR. MISC./32067/2018 R.BAIL IPC 366A,376,50 R.BAIL-1	4	SUSHIL KUMAR SINGH @ SUSHIL KUMAR vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.MD. SUFIYAN (APP107)
90.	CR. MISC./32081/2018 R.BAIL IPC 304B,201,34 R.BAIL-1	3	SANTOSH CHAUDHARY vs THE STATE OF BIHAR	Mr.JAINENDRA KUMAR	Mr.SMT. ANUSUIYA JAISWAL (APP81)
91.	CR. MISC./32096/2018 R. BAIL IPC 307,341,34 R.BAIL-1	3	SADANAND KAMAIT @ SADANAND KAMAT vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.SRI NARSINGH TANTI (APP111)
92.	CR. MISC./32301/2018 R.BAIL IPC 302,307,34 R.BAIL-1	3	AKBAR MIAN @ AKBAR ALI vs THE STATE OF BIHAR	Mr.UDAY PRASAD	Mr.SRI RAJENDRA SINGH SHASTRIJI (APP47) Mr.RAKESH KUMAR
93.	CR. MISC./32381/2018 R.BAIL IPC 414 R.BAIL-1	4	LAKSHMAN CHAUDHARY vs THE STATE OF BIHAR	Mr.DHRAMVEER	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226)
94.	CR. MISC./32451/2018 R.BAIL IPC 302,201,120 R.BAIL-1	3	RAVI SINGH @ RAVI KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.ANANT KUMAR-1	Mr.SRI UMANATH MISHRA (APP234)
95.	CR. MISC./32547/2018 R.BAIL IPC 304B,34 R.BAIL-1	3	SHAILENDRA CHAUPAL @ SHAILENDRA KUMAR CHAUPAL vs THE STATE OF BIHAR	Mr.BALESHWAR KAMAT Mr.ARUN KUMAR JHA	Mr.SRI ANUJ KUMAR SRIVASTAVA (APP79)
96.	CR. MISC./32600/2018 R. BAIL IPC 304B,34 R.BAIL-1	4	TUNTUN SAH vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.SRI BHANU PRATAP SINGH (APP14)
97.	CR. MISC./32602/2018 R. BAIL IPC 409,420,46 R.BAIL-1	4	KRISHNA SINGH vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA Mr.RAKESH KUMAR SHARMA	Mr.SRI AJAY MISHRA (APP72)
98.	CR. MISC./32646/2018 R. BAIL IPC 384,386,50 R.BAIL-1	3	PAPPU DEO vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.JYOTI PRABHAKAR Mr.MD. ZIAUL QUAMAR	Mr.SRI AHMAD ALI (APP5)
99.	CR. MISC./32765/2018 A.BAIL IPC 409,420 A.BAIL	3	DINKAR KUMAR vs THE STATE OF BIHAR, THROUGH THE DISTRICT MANAGER, STATE FOOD AND CIVIL SUPPLIES CORPORATION, KAIMUR AT BHABHUA	Mr.AJAY NANDAN SAHAY Mr.NAVIN KUMAR JHA	Mr.SHAILENDRA KUMAR SINGH(BSFC) Mr.NAMRATA MISHRA
100.	CR. MISC./32823/2018 R.BAIL 25(1-B)A,26(II) R.BAIL-1	3	MD. EHSANULLAH vs THE STATE OF BIHAR	Mr.MD. RASHID ALAM	Mr.SRI BINOD KUMAR 3 (APP89)
101.	CR. MISC./32861/2018 R. BAIL IPC 302,34 R.BAIL-1	4	BALLAM RAVIDAS @ BALLAM MOCHI vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR	Mr.SRI JAGDHAR PRASAD (APP203)
102.	CR. MISC./32884/2018 R.BAIL IPC 20,22,23,24 R.BAIL-1	3	RAM SAGAR CHOUDHARY vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY	Mr.SRI RAJKISHORE SINGH (APP172)
103.	CR. MISC./32914/2018 R.BAIL IPC 366A,376,34 R.BAIL-1	3	AKABAR SAIN @ AKBAR MIAN vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.SRI RAM ANURAG SINGH (APP227)

(AT 2:15 P.M.)

TIEDUP MATTERS

FOR ORDERS

1.	CR. MISC./35442/2018 R.BAIL IPC 366,364,120 R.BAIL-1	3	MAHBOOB ALAM vs THE STATE OF BIHAR	Mr.ARUN KUMAR MANDAL	Mr.SRI NARENDRA KUMAR SINGH (APP150)

FOR ADMISSION

1.	CR. MISC./41777/2014 QUASHING(408,409,120B) QSH COMPLAIN FOR CONGN	11	SHAMSHER SINGH & ORS vs STATE OF BIHAR & ANR	Mr.KRISHNA CHANDRA	Mr.PRAMOD KR.PANDEY(APP)
2. with	CR. MISC./57915/2017 R. BAIL IPC 302,120B,3 R.BAIL-1	15	RISHU KUMAR JAISWAL @ RISHU KUMAR vs THE STATE OF BIHAR THROUGH C. B. I.	Mr.SATYAM SHIVAM SUNDARAM	Mr.BIPIN KUMAR SINHA (SC,CBI)
3.	CR. MISC./62516/2017 R. BAIL IPC 302,120B,3 R.BAIL-1	9	SONU KUMAR SONU @ SONU KR. SONI @ SONU vs STATE OF BIHAR & ANR	Mr.JAVED ASLAM Mr.ANUJ KUMAR	Mr.SRI NAGENDRA PRASAD (APP169) Mr.BIPIN KUMAR SINHA (SC,CBI)
4.	CR. MISC./7628/2018 R.BAIL IPC 328,304B,34 R.BAIL-1	7	MANISH KUMAR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.SMT. GULNAR BEGAM (APP162) Mr.SANJEEV KUMAR

5.	CR. MISC./16140/2018 R.BAIL IPC 302,120B,34 R.BAIL-1	6	MANOJ TANTI @ MANOJ KUMAR TANTI vs THE STATE OF BIHAR	Mr.SADA NAND ROY Mr.ASHOK KUMAR	Mr.DR. KUMAR UDAY PRATAP (APP238) Mr.RAVINDRA KUMAR
6.	CR. MISC./17245/2018 R.BAIL IPC 307,341,323 R.BAIL-1	5	BALISTAR RAI @ BALISTAR ROY vs THE STATE OF BIHAR	Mr.NARESH PRASAD	Mr.SRI LALAN KUMAR (APP224)
7. with	CR. MISC./26022/2018 R. BAIL IPC 302,326,34 R.BAIL-1	5	MOHAMMAD SHABIR @ JAHEED @ TANVEER @ SHABIR vs THE STATE OF BIHAR	Mr.KUMAR RAJEEV Mr.BINAY KUMAR SINGH	Mr.SRI AJAY MISHRA (APP72) Mr.SHIVA SHANKAR PRASAD SINGH Mr.PUSHPENDRA PRIYEDARSHI
8. with	CR. MISC./30877/2018 R.BAIL IPC 302,326,120 R.BAIL-1	3	AKSHAY KUMAR @ GOLU vs THE STATE OF BIHAR	Mr.DHANANJAY PRASAD	Mr.SRI SANJAY KUMAR SINGH (APP193) Mr.SHIVA SHANKAR PRASAD SINGH Mr.PUSHPENDRA PRIYEDARSHI
9.	CR. MISC./34590/2018 R. BAIL IPC 302,326,34 R.BAIL-1	3	SHANKAR CHOUDHARY vs THE STATE OF BIHAR	Mr.SAMIR KUMAR Mr.ABHIMANYU DEO	Mr.SRI AJAY MISHRA (APP72) Mr.SHIVA SHANKAR PRASAD SINGH Mr.PUSHPENDRA PRIYEDARSHI
10.	CR. MISC./29835/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./1483 /2018)	3	RAHUL KUMAR SINGH vs THE STATE OF BIHAR	Mr.KIRAN SINHA Mr.JITENDRA KUMAR	Mr.SRI SATYENDRA PRASAD (APP133)
11.	CR. MISC./30009/2018 C.BAIL C.BAIL	4	HAZRUN KHATOON vs STATE OF BIHAR & ANR	Mr.KAMLA KANT PANDEY Mr.DEEPTI PANDEY	Mr.SRI RAJENDRA NATH JHA (APP46)
12.	CR. MISC./30474/2018 C.BAIL C.BAIL	3	PROF. ASLAM AZAD vs STATE OF BIHAR & ANR	Mr.MD. ANISUR RAHMAN	Mr.SRI JAI NARAIN THAKUR (APP184)
13.	CR. MISC./31094/2018 TRANSFER MATTER TRANSFER MATTER	3	SANJEET KUMAR AGARWAL vs STATE OF BIHAR & ANR	Mr.RANJAN KUMAR DUBEY	Mr.SRI UDAY CHAND PRASAD (APP145)
14.	CR. MISC./31200/2018 R.BAIL IPC 304B,201,34 R.BAIL-1	3	RANJEET KUMAR vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Mr.YASHPAL YADAV	Mr.SRI RAMCHANDRA SAHANI (APP124)
15.	CR. MISC./35183/2018 R. BAIL IPC 302,307,14 R.BAIL-1	3	SHATRGUGHNA SINGH @ SHATRUGHNA SINGH vs THE STATE OF BIHAR	Mr.AJAY KUMAR SHARMA	Mr.SMT. SHARDA KUMARI (APP175)
16.	CR. MISC./37470/2018 R.BAIL IPC 395,412 R.BAIL-1	1	SAMBHU YADAV @ SIBHU & ANR vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.SRI SANJAY KUMAR (APP127)
17.	CR. MISC./38624/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. MISC./21149 /2012)	1	SYED MOHAMMED ALI & ORS vs STATE OF BIHAR & ANR	Mr.RANJAY KUMAR SINGH	Mr.SRI UDAY PRATAP SINGH (APP178)
18.	CR. MISC./38639/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. MISC./13133 /2018)	1	SHIV NATH @ MONU KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
19.	CR. MISC./38691/2018 R.BAIL IPC 379,411 R.BAIL-1	1	MD. ARMAN @ MD. CHAND @ CHAND vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI Mr.ANITA KUMARI	Mr.SRI SANJAY KUMAR SHARMA (APP236)
20.	CR. MISC./38778/2018 RESTORATION(SJ) RESTORATION (SJ) IN (CR. MISC./29451 /2014)	1	SUDHIR KUMAR CHOURASIA vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR SINGH	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
21.	CR. MISC./38944/2018 R. BAIL IPC 392 R.BAIL-1	1	GOPI JAISWAL vs THE STATE OF BIHAR	Mr.VINOD KUMAR SETH Mr.RAJESH KUMAR	Mr.SRI NARENDRA KUMAR SINGH (APP150)
22.	CR. MISC./39132/2018 R. BAIL IPC 392,411 & R.BAIL-1	1	AWADHESH SAHANI @ AWADHESH SAHNI vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr.SRI MADHURANAND JHA (APP102)
23.	CR. MISC./39514/2018 R. BAIL IPC 307,147,14 R.BAIL-1	1	MD. ABUJAR @ ABUJAR vs THE STATE OF BIHAR	Mr.NAVJOT YESHU	Mr.SRI SATYENDRA NARAYAN SINGH (APP132) Mr.ANIL PRASAD SINGH Mr.PANKAJ KUMAR JHA
24.	CR. MISC./39918/2018 R. BAIL 30A EXCISE ACT R.BAIL-1	1	BIMLESH KUMAR RAI (DRIVER) vs THE STATE OF BIHAR	Mr.AJIT KUMAR	Mr.SRI ARBIND KUMAR PANDEY (APP84)
25.	CR. MISC./40312/2018 R.BAIL IPC 379,411,420 R.BAIL-1	3	MANOJ KUMAR vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.SRI TARUN PRASAD MANDAL (APP204)
26.	CR. MISC./40327/2018 RESTORATION(SJ) RESTORATION (SJ) IN (CR. MISC./31769 /2018)	1	ANIL KUMAR SINGH vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.SRI SURENDRA KUMAR (APP190)

27.	CR. MISC./41025/2018 R.BAIL IPC 363,366A R.BAIL-1	1	PINTU KUMAR YADAV @ AMIT YADAV vs THE STATE OF BIHAR	Mr.KAMLA KANT PANDEY Mr.DEEPTI PANDEY	Mr.SRI AHTASH ALI KHAN (APP4)
28.	CR. MISC./41235/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./15179 /2018)	1	PRAVEEN KUMAR @ PRAVEEN SINGH vs STATE OF BIHAR & ANR	Mr.DHIRENDRA KUMAR SINGH	Mr.SRI NAND KISHORE PD (APP38)
29.	CR. MISC./41240/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. MISC./24920 /2018)	1	RANJAN SINGH @ RANJAN RAI @ RAJAN SINGH vs THE STATE OF BIHAR	Mr.KUMAR DHIRENDRA PRATAP SINGH	Mr.SRI NITYANAND (APP114)
30.	CR. MISC./41247/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. MISC./24823 /2018)	1	SHYAM SUNDAR CHOUDHARY vs THE STATE OF BIHAR	Mr.RATANAKAR JHA	Mr.SRI S.M. RAHMAN (APP57)
31.	CR. MISC./41363/2018 R. BAIL IPC 307,147,14 R.BAIL-1	1	RAJENDRA YADAV vs THE STATE OF BIHAR	Mr.KALYAN SHANKAR Mr.PUSHPENDRA KUMAR	Mr.SMT SANGEETA SHARMA (APP58)

(AT 3:30 P.M.)

FOR ORDERS (ON PETITIONS)

1.	CR. APP (SJ)/813/2011 IA- 668/2017	5	RAJBALI PASWAN vs UNION OF INDIA THROUGH INTELLI	Mr.HARISH KUMAR Mr.MUKUND KUMAR	Mr.N.A. SHAMSI (ASGI) Mr.DWIVEDY SURENDRA

FOR HEARING

1. with	CR. MISC./6783/2013 QUASHING(500/120)-IPC QSH COMPLAIN FOR CONGN	26	DR. BHARAT AGRAWAL vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH Mr.BINDHYACHAL SINGH Mr.SUSHIL KUMAR SINGH	Mr.AJAY KUMAR -1(APP) Ms.SANGEETA SHARMA Mr.RANJAN KUMAR DUBEY Ms.SHALINI Mr.SHIV SHANKAR KUMAR
2. with	CR. MISC./6336/2013 QUASHING(120)-IPC QSH COMPLAIN FOR CONGNIZANCE	5	RAMESH CHANDRA AGARWAL & ANR vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH Mr.BINDHYACHAL SINGH Mr.VIPIN KUMAR SINGH Mr.SUSHIL KUMAR SINGH	Mr.AJAY KUMAR 1(APP) Ms.SANGEETA SHARMA Mr.RAKESH CHANDRA Mr.RANJAN KUMAR DUBEY Ms.SHALINI Mr.SHIV SHANKAR KUMAR
3. with	CR. MISC./41128/2013 QUASHING(500/120B)-IPC QSH COMPLAIN FOR CONGNIZANCE	4	THE INDIAN EXPRESS LTD vs STATE OF BIHAR & ANR	Mr.TUHIN SHANKAR Mr.SHASHI KANT KUMAR	Mr.S.DAYAL (APP) Ms.SANGEETA SHARMA Mr.RAKESH CHANDRA Mr.RANJAN KUMAR DUBEY Mr.SHIV SHANKAR KUMAR
4. with	CR. MISC./38927/2012 QUASHING(500,120B)-IPC QSH COMPLAIN FOR CONGNIZANCE	7	VIVECH GOENKA vs THE STATE OF BIHAR THROUGH HOME SECRETARY & ANR	Mr.TUHIN SHANKAR Mr.ANUJ DILBAR KRISHNA	Mr.D.K.SINHA(APP) Ms.SANGEETA SHARMA Mr.RAKESH CHANDRA Mr.RANJAN KUMAR DUBEY
5. with	CR. MISC./40032/2012 QUASHING(500,120B)-IPC QSH COMPLAIN FOR CONGNIZANCE	4	SHEKHAR GUPTA & ANR vs STATE OF BIHAR & ANR	Mr.TUHIN SHANKAR Mr.SHASHI KANT KUMAR	Mr.D.K. SINHA (APP) Ms.SANGEETA SHARMA Mr.RAKESH CHANDRA Mr.RANJAN KUMAR DUBEY
6.	CR. MISC./16924/2014 QUASHING(500/120) IPC QSH COMPLAIN FOR CONGNIZANCE (Part-heard)	7	RAJ KAMAL JHA vs STATE OF BIHAR & ANR	Mr.TUHIN SHANKAR	Mr.AAG6- ANJANI KUMAR Ms.SANGEETA SHARMA Mr.RAKESH CHANDRA Mr.RANJAN KUMAR DUBEY Mr.SHIV SHANKAR KUMAR

Notice : (1) No adjournment shall be granted in first twenty (01-20) cases in Admission & Hearing.
(2) Learned counsel are informed that the cases listed before His Lordship will be taken up in the following manners:-
(i) Monday to Friday- 1st half - Civil Writ (arising from civil court order).
(ii) Monday to Thursday- 2nd half - First Appeal
(iii) On Friday -2nd half - Civil Review & Civil Revision / First Appeal.

Wednesday the 11th July 2018
Court No. 37 (AT 10:30 A.M.)
Mr. Justice Sanjay Kumar

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ADMISSION			
1. with	CR. MISC./30204/2018 R.BAIL 20,22 NDPS ACT R.BAIL-1	5	MD. MASUM @ MD. MASUM ALAM @ MD. MASOOM ALAM vs THE STATE OF BIHAR	Mr.MD. NAJMUL HODDA	Mr.SRI NITYANAND (APP114)	
2.	CR. MISC./38657/2018 R.BAIL IPC 30A,38(I),4 R.BAIL-1	3	MD. SAFROJ vs THE STATE OF BIHAR	Mr.KAMAL KISHORE SINGH	Mr.SRI BINOD KUMAR 3 (APP89)	
3.	CR. MISC./31417/2018 R.BAIL IPC 376,511 R.BAIL-1	4	AMLESH RAI vs THE STATE OF BIHAR	Mr.ARVIND KUMAR	Mr.SRI PARMANAND KUMAR (APP244)	
4.	CR. MISC./31482/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	4	VIVEK KUMAR @ BITTU @ BANTI vs THE STATE OF BIHAR	Mr.ANISH KUMAR	Mr.SRI AWADHESH KUMAR SINGH (APP215)	
5.	CR. MISC./31514/2018 R. BAIL IPC 304B,34 & R.BAIL-1	3	SUNIL YADAV vs THE STATE OF BIHAR	Smt.BABITA KUMARI Mr.RITWAJ RAMAN	Mr.SMT. RITA VERMA (APP126)	
6.	CR. MISC./31517/2018 R. BAIL IPC 341,342,35 R.BAIL-1	3	KANHAIYA KUMAR vs THE STATE OF BIHAR	Mr.SADA NAND ROY Mr.ASHOK KUMAR	Mr.SRI RAJENDRA SINGH SHASTRIJI (APP47)	
7.	CR. MISC./31519/2018 R.BAIL IPC 302,147,148 R.BAIL-1	3	JHULAN MIYA vs THE STATE OF BIHAR	Mr.ASHISH GIRI Mr.SUMIT KUMAR JHA Mr.PRANAV KUMAR Mr.RAJAT KUMAR TIWARY	Mr.SRI SURENDRA PRASAD SINGH (APP143)	
8.	CR. MISC./31523/2018 R.BAIL IPC 419,420 R.BAIL-1	3	AKHILESH PANDIT @ AKHILESHWAR PRASAD vs THE STATE OF BIHAR	Mr.RAGHAV PRASAD	Mr.SRI ARUN KUMAR SINGH - 5 (APP153)	
9.	CR. MISC./31524/2018 R. BAIL IPC 363,365 R.BAIL-1	3	SULEMAN SHEIKH vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR Mr.NIRANJAN KUMAR	Mr.SRI SANJAY KUMAR SINGH (APP193)	
10.	CR. MISC./31525/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	3	HARNAM YADAV @ HARERAM YADAV vs THE STATE OF BIHAR	Mr.RAGHUNANDAN KUMAR SINGH	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)	
11.	CR. MISC./31547/2018 R.BAIL IPC 304B,34 R.BAIL-1	3	MD. SAIYAD ALAM vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.SMT SANGEETA SHARMA (APP58)	
12.	CR. MISC./31557/2018 R.BAIL IPC 379,461 R.BAIL-1	3	KARKU RAI @ KARKU @ SANTOSH MANDAL vs THE STATE OF BIHAR	Mr.DIWAKAR UPADHYAYA Mr.NIHAR NANDAN AMBASTA	Mr.SRI RAJENDRA NATH JHA (APP46)	
13.	CR. MISC./31562/2018 R.BAIL IPC 379,411 R.BAIL-1	3	RAM UDESH RAUT vs THE STATE OF BIHAR	Mr.SANJAY KUMAR	Mr.SRI SHYAM BIHARI SINGH (APP173)	
14.	CR. MISC./31572/2018 R.BAIL IPC 307,341,323 R.BAIL-1	3	GAURAV PRATAP CHAUHAN @ GAURAV RAJ CHAUHAN @ GAURAV CHAUHAN vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.SRI BINOD KUMAR (APP16)	
15.	CR. MISC./31579/2018 R. BAIL IPC 414,120B,1 R.BAIL-1	3	BASANTI MARANDI & ANR vs THE STATE OF BIHAR	Mr.BRAJESH SAHAY	Mr.SMT. RENUKA RATNAKAR (APP125)	
16.	CR. MISC./31590/2018 R.BAIL IPC 376 & 4 POC R.BAIL-1	3	BHUWAR MANJHI vs THE STATE OF BIHAR	Mr.KARANDEEP KUMAR	Mr.SRI MADHURANAND JHA (APP102)	
17.	CR. MISC./31609/2018 R. BAIL IPC 302 & 27 A R.BAIL-1	3	PANKAJ PASWAN @ CHIRAG PASWAN vs THE STATE OF BIHAR	Mr.AMBRISH KUMAR JHA Mr.SMT. SHASHI PRIYA PATHAK Mr.PREETY KUNWAR	Mr.SMT. MEENA SINGH (APP166)	
18.	CR. MISC./31611/2018 R.BAIL IPC 306,304B,20 R.BAIL-1	3	MUKESH KUMAR SINGH @ BHIM SINGH @ MUKESH KUMAR vs THE STATE OF BIHAR	Mr.DILIP KUMAR SINHA	Mr.SRI RAM SUMIRAN ROY (APP240)	

19.	CR. MISC./31615/2018 R. BAIL IPC 302,34 & 2 R.BAIL-1	3	ROHIT KUMAR @ LOLU vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SRI SHANTANU KUMAR (APP136)
20.	CR. MISC./31629/2018 R.BAIL IPC 379 R.BAIL-1	3	MANISH KUMAR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINGH	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
21.	CR. MISC./31632/2018 R.BAIL IPC 413,414,34 R.BAIL-1	3	SINTU KUMAR vs THE STATE OF BIHAR	Mr.ANUJ KUMAR	Mr.SMT. SAHIN BEGAM (APP134)
22.	CR. MISC./31633/2018 R. BAIL 25(1-B)A,26,35 R.BAIL-1	3	SULO DAA @ SURENDRA YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SRI ANIL PRASAD SINGH (APP210)
23.	CR. MISC./31653/2018 R.BAIL IPC 399,402 & 3 R.BAIL-1	3	SHAMBHU PAIK vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD	Mr.SRI SURENDRA KUMAR (APP190)
24.	CR. MISC./31656/2018 R.BAIL 25(1-B)A,26 ARM R.BAIL-1	3	BHUTAL KUSHWAHA vs THE STATE OF BIHAR	Mr.VIJAY KR SINGH NO. 1	Mr.SMT RENU KUMARI (APP160)
25.	CR. MISC./31662/2018 R.BAIL IPC 302,34 R.BAIL-1	3	SANJAY MAHTO vs THE STATE OF BIHAR	Mr.IRSHAD AHMAD KHAN	Mr.SRI SHYAM BIHARI SINGH (APP173)
26.	CR. MISC./31664/2018 R. BAIL IPC 411,413,41 R.BAIL-1	3	MD. ZAFAR vs THE STATE OF BIHAR	Mr.ABHIMANYU SHARMA	Mr.SRI AJAY KUMAR JHA (APP243)
27.	CR. MISC./31667/2018 R.BAIL IPC 341,323,354 R.BAIL-1	3	BIRENDRA PASWAN vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)
28.	CR. MISC./31668/2018 R.BAIL IPC 304B,34 R.BAIL-1	3	AMBIKA PRASAD vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SRI JAI NARAIN THAKUR (APP184)
29.	CR. MISC./31673/2018 R. BAIL IPC 341,342,32 R.BAIL-1	3	DIP NARAYAN SINGH vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.SRI ANISH CHANDRA (APP183)
30.	CR. MISC./31675/2018 R.BAIL IPC 302,201,34 R.BAIL-1	3	SANTOSH PASWAN vs THE STATE OF BIHAR	Mr.DEOVIND KUMAR SINGH Mr.ANURADHA KUMARI	Mr.DR. RABINDRA KUMAR (APP206)
31.	CR. MISC./31685/2018 R.BAIL IPC 302,341,323 R.BAIL-1	3	MD. RAHIL vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.MR. MANOJ KUMAR (APP168) Mr.NAFISUZZOHA Mr.MD.FAZLE KARIM
32.	CR. MISC./31686/2018 R. BAIL IPC 302,364A,2 R.BAIL-1	3	BACHACHA GIRI vs THE STATE OF BIHAR	Mr.SUMIT KUMAR JHA Mr.ASHISH GIRI	Mr.SRI ARUN KUMAR PANDEY (APP83) Mr.SANJAY KUMAR
33.	CR. MISC./31699/2018 R. BAIL IPC 366A R.BAIL-1	3	DEEPAK KUMAR vs THE STATE OF BIHAR	Mr.ABHOY KUMAR KASHYAP	Mr.SRI INDRA KUMAR SINGH (APP174)
34.	CR. MISC./31718/2018 R. BAIL 25(1-B)A,26,35 R.BAIL-1	3	AJIT KUMAR SINGH @ AJIT SINGH vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.SRI BINOD KUMAR (APP16)
35.	CR. MISC./31732/2018 R. BAIL IPC 302,120B,3 R.BAIL-1	3	SHANKAR KUMAR vs THE STATE OF BIHAR	Mr.AKHAURI KAMAL KISHORE SAHAY	Mr.SRI DILIP KUMAR (APP19)
36.	CR. MISC./31734/2018 R. BAIL IPC 341,354,37 R.BAIL-1	3	MUKESH YADAV vs THE STATE OF BIHAR	Mr.ANURAG SAURAV Mr.RAVINESH	Mr.SRI IFTEKHAR MAHMOOD (APP202)
37.	CR. MISC./31747/2018 R. BAIL IPC 302,363,36 R.BAIL-1	3	PINKU JHA vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.LAKSHMI KANT TIWARY	Mr.SRI NARENDRA KUMAR SINGH (APP150)
38.	CR. MISC./31756/2018 R. BAIL IPC 363,366,36 R.BAIL-1	3	RAUNAK KUMAR @ SUNNI vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH Mr.DIVYA BHARTI	Mr.SRI ATUL CHANDRA (APP12)
39.	CR. MISC./31759/2018 R. BAIL 20,22 NDPS ACT R.BAIL-1	3	MD. JAMIL AKHTAR @ JAMIL AKHTAR @ ZAMIL AKHTAR vs THE STATE OF BIHAR	Mr.ABDUL WADOOD Mr.BRAJ KISHORE SINGH	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
40.	CR. MISC./31764/2018 R. BAIL IPC 379 R.BAIL-1	3	PAWAN DAS vs THE STATE OF BIHAR	Smt.ALKA SINGH	Mr.SRI UMANATH MISHRA (APP234)
41.	CR. MISC./31767/2018 R.BAIL IPC 302 R.BAIL-1	3	ANWARI KHATOON vs THE STATE OF BIHAR	Mr.RANJEET KUMAR SINGH Mr.PAWAN KUMAR SINGH	Mr.SRI AMIT KUMAR RAKESH (APP179) Mr.RANJAN KUMAR
42.	CR. MISC./31768/2018 R.BAIL IPC 302,504,323 R.BAIL-1	3	DILIP CHAUDHARY vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINGH	Mr.SRI ANIL KUMAR SINGH 1 (APP232) Mr.RAM SWARUP PRASAD

43.	CR. MISC./31771/2018 R. BAIL IPC 302,341,32 R.BAIL-1	3	SHANKAR MANDAL vs THE STATE OF BIHAR	Mr.KUMAR VISHOKA NAND	Mr.SRI MANOJ KUMAR - 1 (APP185)
44.	CR. MISC./31776/2018 R. BAIL IPC 363,366A,3 R.BAIL-1	3	RAM NIWASH SINGH @ NAIDU vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PATHAK	Mr.SMT SANGEETA SHARMA (APP58)
45.	CR. MISC./31785/2018 R. BAIL IPC 376,420 & R.BAIL-1	3	MD. KARIM vs THE STATE OF BIHAR	Mr.DILIP KUMAR Mr.AJAY KUMAR TIWARY	Mr.SRI AHTASH ALI KHAN (APP4) Mr.AMIT KUMAR ANAND
46.	CR. MISC./31795/2018 R. BAIL IPC 364,34 R.BAIL-1	4	BINOD YADAV vs THE STATE OF BIHAR	Mr.JYOTI RANJAN JHA Mr.DHANANJAI KUMAR SINGH	Mr.SRI ANISH CHANDRA (APP183)
47.	CR. MISC./31800/2018 R.BAIL IPC 387,34 R.BAIL-1	3	KARNBIR SHARMA vs THE STATE OF BIHAR	Mr.CHANDAN KUMAR KASHYAP	Mr.SMT. NIRMALA KUMARI (APP167)

(AFTER D.B. CASES OF COURT NO. 03)

TIEDUP MATTERS

TO BE MENTIONED

1.	C.MISC./2134/2017 (CONVERTED FROM CWJC IN (CWJC/10494 /2017)	4	NAWAL KISHORE PRASAD @ NAWAL KISHORE vs SRI NAND KISHORE PRASAD & ORS	Mr.ABHINAY RAJ	

FOR ORDERS

1.	CR. MISC./39405/2017 A. BAIL IPC 406,420,46 A.BAIL	4	ARUN KUMAR MISHRA vs THE STATE OF BIHAR	Mr.ARUN KUMAR PANDEY	Mr.SRI RAJBALLABH SINGH (APP122) Mr.HARENDRA KUMAR TIWARY

FOR ORDERS (ON OFFICE NOTES)

1.	C. REV./71/2018 IN (CWJC/20659 /2013)	4	MD. SHAKIL AHMAD vs MD. SABIR HUSSAIN & ORS	Mr.UDAY PRAKASH SHRARMA Mr.NAVENDU KUMAR	
2.	MJC/2074/2018 RESTORATION-SJ IN (CWJC/20575 /2014)	1	MD. SHAMIM AKHTAR vs SMT. SIMA MALLIK & ORS	Mr.ARJUN PRASAD	
3.	MJC/2205/2018 RESTORATION-SJ IN (CWJC/23607 /2012)	1	KAMESHWAR MISHRA vs VED PRAKASH RAI & ORS	Mr.AMARENDRA KUMAR SINGH	

FOR ADMISSION

1.	C. REV./474/2017 IN (CWJC/5500 /2013)	6	MD. SABBIR ALAM & ORS vs MD. ASHARFUL HODA & ORS	Mr.SUSHANTA KUMAR DAS Mr.SHASHI BHUSAN PRASAD SINHA Mr.MANISH LAL DAS	Mr.MD. WALIUR RAHMAN Mr.SUNIL KUMAR SINGH Mr.NISHANT KUMAR SINHA
2.	C. REV./48/2018 IN (CWJC/6775 /2013)	3	SMT. SHANTA JAIN @ SHANTA BHUTORIA vs MAHESH PRASAD & ORS	Mr.SUBODH KUMAR	
3.	MJC/2125/2018 RESTORATION-SJ IN (CWJC/20085 /2014)	1	KESHAV MUKHERJEE vs BHARTI MUKHERJEE @ JULIE	Mr.SANJEEV KUMAR MISHRA	
4.	CR. MISC./4245/2018 C.BAIL C.BAIL	4	PANKAJ KUMAR @ PANKAJ SINGH vs THE STATE OF BIHAR & ORS	Mr.RAVI BHARDWAJ	Mr.SRI MADAN KUMAR (APP223) Mr.VIJAY KUMAR Mr.MOHIT SHRIWASTAVA
5.	CR. MISC./4602/2018 MOD (SJ) IN (CR. MISC./49222 /2013)	3	PURUSHOTTAM LAL TIBREWAL vs PRADEEP KUMAR DAHLAN @ PRADEEP KUMAR & ORS	Smt.VEENA KUMARI JAISWAL Mr.BINOD KUMAR	Mr.SRI MURLIDHAR (APP110) Mr.SUBODH KUMAR JHA Mr.ROSHAN KUMAR MISHRA
6.	CR. MISC./37103/2018 R.BAIL IPC 307,34 & 8, R.BAIL-1	1	RAM PRAVESH RAI @ PRAVESH RAI vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.SRI HUMAYOU AHMAD KHAN (APP155)
7.	CR. MISC./37804/2018 R.BAIL IPC 304B,201,34 R.BAIL-1	1	PRAMOD CHANDRAVANSHI vs THE STATE OF BIHAR	Mr.MANISH KUMAR -3 Mr.MANINDRA KISHORE SINGH Mr.SIYARAM PANDEY Mr.SANJAY MANDAL	Mr.SRI BHARAT BHUSHAN (APP156)
8.	CR. MISC./39425/2018 A. BAIL IPC 406,420 & A.BAIL	1	ANIL KUMAR vs STATE OF BIHAR & ANR	Mr.MD. SHAMIMUL HODA	Mr.SRI SHYAM BIHARI SINGH (APP173)

(AFTER THE ABOVE)

FOR ORDERS (ON OFFICE NOTES)

1.	FA/579/1976	10	SMT. SHEOMATI DEVI & ORS vs MOST BACHANI & ORS	Mr.SURYA BHUSAN PD. SINGH Mr.NIRMAL KUMAR TRIPATHI Mr.ASHUTOSH KUMAR Mr.BINAY KUMAR CHOUBEY	Mr.ASHUTOSH KUMAR Mr.NIRMAL KUMAR TRIPATHI
2.	FA/969/1977	7	PHUL KANCHAN KUAR vs DEOKI KUER & ORS	Mr.RANJIT CHATTHA Mr.RAVI SHANKAR DWIVEDI Mr.SHEELA PANDEY Mr.VIVEKA NAND THAKUR	Mr.B.PRASAD NO.2 Mr.RATANESH KUMAR SINHA Mr.RAJESH KUMAR PANDEY Mr.H.N.SINHA NO.2
3.	FA/122/1978	17	SATISH KUMAR @ SATYENDRA PRASAD SRIVASTAVA & ORS. vs JAGDISH PD SRIVASTAVA AND ORS	Mr.AHMAD HUSSAIN Mr.USHA BASHANT Mr.RAVI BHUSHAN PRASAD SINHA Mr.BABAN ROY	Mr.BADYA NATH PD. NO.1 Mr.RATAN KUMAR SINHA Mr.RATAN KUMAR
4.	FA/214/1978	12	RAJ NATH SINGH vs BIBI ALMA KHATOON & ORS	Mr.RAM KUMAR SHRAMA Mr.MRIGENDRA KUMAR Mr.SURENDRA KUMAR MISHRA Mr.SATYENDRA PRASAD SINGH	Mr.BIRENDRA SINGH Mr.MANOJ KUMAR-1
5.	FA/317/1978	8	TARKESHWAR UPADHYAY & ORS vs LAKHAN LAL UPADHYAY & ORS	Mr.S. KR. SINHA Mr.T.P.SINHA Mr.K. SHRIVASTAVA	

FOR ORDERS (ON PETITIONS)

1.	FA/98/1984 IA- 6899/1998 IA- 6523/2011 IA- 6524/2011 IA- 7340/2012 IA- 7339/2012 IA- 7976/2017	17	DEO PRABESH MISHRA & ORS vs KUSUM DEVI & ORS	Mr.SUMAN KUMAR Mr.MANOJ KUMAR Mr.ARUN KUMAR PRASAD Mr.ARUN KUMAR PRASAD	Mr.RAMESH SINGH Mr.RAMESH SINGH Mr.CHANDRA MOHAN SINGH Mr.ARUN KUMAR PRASAD Mr.PURUSHOTTAM KUMAR Mr.RAMESH SINGH
2.	FA/99/1984 IA- 6521/2011 IA- 9005/2011	20	RAMBABU MISHRA & ORS vs DEB PRABESH MISHRA & ORS	Mr.MADAN MOHAN PRATAP Mr.AMAR NATH SINGH Mr.AMAR NATH SINGH Mr.NAND KISHORE PD. SINHA Mr.HARENDRA KISHORE SINGH Mr.B.PRASAD	Mr.BAMESH SINGH Mr.RAMESH SINGH Mr.SUBODH CHANDRA JHA Mr.PURUSHOTTAM KUMAR Mr.ASHOK JAN BAHADUR Mr.RAMESH SINGH
3.	FA/315/1984 IA- 580/2009 IA- 579/2009	19	CHAUDHARY BAIDYANATH RAY & ANR vs RAM BHAGAT RAY & ORS	Mr.A.K.SINGH Mr.YUGAL KISHORE Mr.NAGENDRA RAI Mr.BALESHWAR PRASAD CHOUDHARY Mr.PRABHASH RANJAN THAKUR Mr.SURESH KUMAR ISHWAR Mr.B.K.SINGH Mr.V.K.SINHA Mr.RAJENDRA PD.SINGH	Mr.SURESH KR. ISHWAR Mr.AJAY KUMAR SINGH Mr.ASHOK KUMAR MISHRA Mr.SURESH KUMAR ISHWAR Mr.SAROJANAND KUMAR Mr.VIVEK ANAND KUMAR Mr.USHA KIRAN HAZARI Mr.GANESH CHANDRA THAKUR Mr.YASHODANAND KUMAR Mr.DURGA NAND JHA Mr.RAVINDRA KR. SINHA Mr.SATRUHAN PD. SINHA

FOR HEARING

1.	FA/393/1976	9	SADHU SHARAN BARAI & ORS vs NARAYAN SINGH & ORS	Mr.RAY SAURABH NATH	Mr.PASHUPATI PD.SINHA Mr.PARMANAND PD. NR. SAHI Mr.PRAMOD KUMAR SINGH Mr.RAI SHIVAJI NATH
2.	FA/810/1976	8	GAURA DEVI & ORS. vs SHANKAR MAHTO & ORS.	Mr.PARMA NAND SHARAN SINGH Mr.SURESH PRASAD SINGH	Mr.NARESH KUMAR Mr.BINOD KUMAR SINHA

3.	FA/364/1977	7	SURAJ RAI vs RAMDEO RAI & ORS	Mr.DAMODAR PD. TIWARY Mr.ARUN KUMAR SINGH Mr.TARKESHWAR NATH SINGH	Mr.KAMLA PD.ROY Mr.GIRJA NAND PRASAD Mr.SATYENDRA KR.SINGH Mr.SUREJ DEO SINGH
4.	FA/378/1977	9	SMT DULHIN KUNTI DEVI & ANR vs TALO DEVI & ORS	Mr.ANUP KR. VERMA Mr.MAHENDRA PD. BHARTEE	Mr.KUMAR BRAJENDRA NATH
5.	FA/466/1977	4	BISHNU DAYAL MAHTO & ORS vs AKAL DEVI & ANR	Mr.RAJ NANDAN PRASAD SINGH Mr.KAMLESH KUMAR SHARMA Mr.SATYENDRA KR. SINHA	Mr.RAJ NANDAN PD. SINGH Mr.KUNDAN BAHADUR SINGH Mr.LAXCHMAN PD. SINGH
6.	FA/579/1977	9	KRISHNA MURARI PRASAD & ORS. vs PARMESHWAR DAYAL & ORS	Mr.SUBHASH CHANDRA YADAV Mr.CHANDRA BHUSHAN SINGH	Mr.SHYAMESHWAR DAYAL Mr.MD.RASHID ALAM
7.	FA/612/1977	8	KRISHNA DEVI JAISWAL & OTHERS vs HIRA LAL JAISWAL & OTHERES	Mr.KAMLAPATI PRASAD SINGH Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA Mr.RAGHUNATH SINGH Mr.RAM KRISHNA SINGH Mr.DHANESHWAR PANDEYA Mr.SHARDA NAND MISHRA Mr.ISHWARI SINGH	Mr. REWATI RAMAN SARAN Ms.SABA ASHFAQUE Mr.MD. ATAUL HAQUE Mr.MD.SHAHID ANWAR Mr.PRAKASH KUMAR Mr.MD.ATAUL HAQU Mr.WASI AKHTAR Mr.RABINDRA KUMAR SINHA Mr.BRAJESH NANDAN BARIAR Mr.NAJEEB AHMAD Mr.ASHWANI KUMAR SINHA Mr.KHALID AHSAN
8.	FA/661/1977	3	SADA SHIV MAHTO vs MOST. GAURI KUER & ORS	Mr. MAHESH PD. 2 Mr.REWTI KANT RAMAN Mr.AJAY PATHAK	Mr. N.PRASAD Mr.JITENDRA KISHORE VERMA Mr.ANJANI KUMAR
9.	FA/676/1977	36	SMT. DEOMURTA KUER & ORS vs SURENDRA NARAYAN SINGH & ORS	Mr.JYOTENDRA PRASAD SINGH Mr.JYOTINDRA PRATAP SINGH Mr.KAUSHAL KISHORE MISHRA Mr.JITENDRA KUMAR RAI Mr.MAHENDRA PD. BHARTI Mr.ANUP KR. VERMA Mr.JYOTENDRA PRATAP SINGH	Mr.JANARDAN PD. SINGH Mr.SARVAN KUMAR Mr.ARUN KUMAR Mr.VIPIN KUMAR Mr.ANIL KUMAR SINGH Mr.RATAN KUMAR KUMAR Mr.ARVIND KUMAR Mr.RATAN KUMAR Mr.A.K.VERMA Mr.RATAN KR. KUMAR Mr.UDAY SHANKAR SARAN SINGH
10.	FA/682/1977	6	LAKSHIMESHWAR PD. vs SATYADEO SAHAY	Mr.AJAY KUMAR SHARMA Mr.LALIT KISHORE	Mr.NAGENDRA KUMAR ROY Mr.DEVENDRA PRASAD SINHA Mr.BACHOO PRASAD SINGH
11.	FA/726/1977	10	HARENDRA KISHORE SINGH @ ORS vs DEORANO KUER & ORS	Mr.Y.C. VERMA Mr.SUDHANSU KR. LAL Mr.NAND KISHORE PD. SINHA Mr.ARUN KUMAR PRASAD	Mr.PREM KUMAR VERMA Mr.BINAY KANT MANI TRIPATHI Mr.RAJENDRA NATH JHA Mr.AJITA
12.	FA/753/1977	4	CHHATHOO SINGH vs RAM CHANDRA SINGH & ORS	Mr.SHEO DAYAL SINGH Mr.NAWAL KISHORE KASHYAP Mr.MADAN PD. SINGH Mr.MADHURI KUMARI Mr.NAWAL KISHORE KASHYAP Mr.SANJAY KUMAR	Mr.BIRENDRA PD.VERMA Mr.RAVINDRA KUMAR @ RAVINDRA KR RAI Mr.RAM KR.SHARMA Mr.SHIVANANDAN ROY Mr.MADAN PD. SINGH NO.2 Mr.SHIV NANDAN ROY
13.	FA/2/1978	6	JITENDRA PD SUKUL AND ANR vs SARDENDRA KUMAR PANDEY AND ORS	Mr.MAHENDRA PD PANDEY Mr.AMRENDRA KR SINGH	

14.	FA/89/1978	6	MOST. TUNTUN DEVI AND ORS vs SURYADEO MISHRA	Mr.S.S.DWIVEDI Mr.VIVEKA NAND PATHAK Mr.SHAMBHU SHARAN SINGH Mr.RAVI SHANKAR DWIVEDI Mr.BINOD SHEKHAR TIWARY Mr.UMA KANT SINGH	Mr.SATISH CH.SHIYA Mr.UDAY SHANKAR SHARAN SINGH Mr.JANARDAN PD.SINGH Mr.B.K.PANDEY
15.	FA/160/1978	6	BALDEO PARIT & ORS. vs SHYAM SUNDER PARIT & ORS.	Mr.ANIL KR SINHA Mr.YOGENDRA MISHRA	Mr.J.P.BHAGAT Mr.KAUHSAL KUMAR Mr.G.VERMA
16.	FA/185/1978	6	SMT. YAMUNA DEVI AND ORS. vs BUTAI MAHTO AND ORS.	Mr.RAMANAND KUMAR Mr.DURGA NAND JHA Mr.VIVEK ANAND KUMAR Mr.SATISH CHANDRA JHA	Mr.NARAYAN SINGH Mr.ONKAR NATH SINHA Mr.MAHESHWAR DHAR DWIVEDI
17.	FA/241/1978	3	TEJ NARAIN MANDAL & ORS vs RAMESHWAR PD. JAISWAL & ORS	Mr.SADANAND ROY Mr.RADHA RAMAN VERMA Mr.SHIVA NANDAN RAY	Mr.HARISHANKAR Smt.ANJANA BHAGAT Mr.ANIL JAISWAL
18.	FA/334/1978	14	RAM NANDAN RAI & ORS vs RAM NARAYAN RAI & ORS	Mr.SUSHEEL CHANDRA SINHA Mr.JITENDRA KISHORE VERMA Mr.PUSHKAR NARAIN SHAHI Mr.ANJANI KUMAR Mr.ABHISHEK ANAND Mr.ASHUTOSH SINGH Mr.PANKAJ KUMAR SINGH Mr.UMA SHANKAR PD. SINGH Mr.KARUNESH KR. THAKUR	Mr.J.N.VERMA Mr.MUKUND JEE Mr.TARKESHWAR PD. VERMA Mr.AJAY KUMAR SINGH Mr.CHITTRANJAN SINHA Mr.M.NATH VERMA Mr.JITENDRA KISHORE VERMA Mr.ASHUTOSH SINGH-2 Mr.MUKUND JEE
19.	FA/427/1978	5	SHIV SHANKAR SINGH & ORS vs JAMUNA SINGH & ORS	Mr.S.C.SURYA Mr.R.P.S.SINGH	Mr.UDAY SHANKAR SHARAN SINGH Mr.RATAN KR.KUMAR Mr.ASHOK KR. CHY.
20.	FA/428/1978	3	RANJATAN SINGH & ORS vs SUKHRAM SINGH & ORS	Mr.M.P.SINGH 2 Mr.NEERAJ KUMAR Mr.N.P.SINGHNGH	

Notice : No adjournment shall be granted in the cases listed for Admission up to 2012.

Wednesday the 11th July 2018

Court No. 21 (AT 10:30 A.M.)

Mr. Justice Dr. Anil Kumar Upadhyay

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate Remarks
			FOR DISMISSAL		
1.	CWJC/7724/2013 OTHERS, UNIV./COLLEGE	15	SRIKANT SINHA vs MAGADH UNIVERSITY & ORS	Mr.DRONACHARYA	Mr.MANIKANT MISHRA (GP25) Mr.GIRIJISH KUMAR Mr.HANSRAJ Mr.ANIL KR.SINGH (GP26)
2.	CWJC/11867/2014 REM/DIS/TER, SCHOOL SE	3	KAMLESH ROY vs THE STATE OF BIHAR & ORS	Mr.PRABHU NATH PATHAK	Mr.SC15- AJIT PRATAP SINGH
3.	CWJC/19230/2014 REM/DIS/TER, UNIV./COL	3	BIRENDRA NARAYAN CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINHA	Mr.SC24 S.K.MANDAL Mr.RITESH KUMAR Mr.GIRIJISH KUMAR Mr.SHIVENDRA KISHORE
4.	CWJC/20635/2011 PAY SCALES , SCHOOL SE	9	NITISHWER JHA vs THE STATE OF BIHAR & ORS	Mrs.MRS. MOHINI KUMARI Mr.SHAILENDRA KUMAR JHA	Mr.ABHAY SHANKAR JHA SC14 Mr.SACHIN KUMAR Mr.ANSHUMAN (SC14)
5.	CWJC/22503/2011 RGL.AD-HOC., UNIV./COL	6	JAGDISH YADAV vs THE STATE OF BIHAR & ORS	Mr.BIRENDRA NARAYAN SHARMA Mr.NUTAN SAHAY Mr.SANJAY KUMAR	Mr.RAJENDRA KR. JHA GP18 Mr.VIVEK PRASAD (GP7)
6.	CWJC/22506/2011 REM/DIS/TER, SCHOOL SE	3	SUMAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.SANJAY KR NO.2 GA5
7.	CWJC/3926/2012 SALARY, SCHOOL SER.	13	SHIVANAND PANDEY vs THE STATE OF BIHAR & ORS	Mr.RANA ISHWAR CHANDRA	Mr.HARENDRA PD. SINGH GA8 Mr.ASHOK PRIYADARSHI GA4 Mr.AMIT PRAKASH (GA13)
			FOR ADMISSION		
1. with	CWJC/23160/2013 SENIORITY , SCHOOL SE	8	VIDYA SAGAR GUPTA & ORS vs THE STATE OF BIHAR & ORS	Mr.NAND GOPAL MISHRA Mr.RAGHAWENDRA KUMAR MISHRA	Mr.SANJAY KR NO.2 (GA5) Mr.AMARENDRA KUMAR Mr.PURUSHOTTAM KUMAR JHA Mr.AVANINDRA KUMAR JHA
2.	CWJC/56/2014 SENIORITY , SCHOOL SER.	7	ARUN KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.NAND GOPAL MISHRA Mr.RAGHAWENDRA KUMAR MISHRA	Mr.SHAIL KUMARI (SC15) Mr.AMARENDRA KUMAR Mr.PURUSHOTTAM KUMAR JHA Mr.AVANINDRA KUMAR JHA Mr.AJIT PRATAP SINGH (SC15)
3.	CWJC/8339/2014 REM/DIS/TER, SCHOOL SE	4	SANJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH Mr.RAJESH KUMAR	Mr.SUBHASH PD. SINGH (GA7)
4.	CWJC/21444/2014 PROMOTION , UNIV./COL	1	UGRESH NARAYAN MISHRA vs THE BHUPENDRA NARAYAN MANDAL UNIVERSITY & ORS	Mr.BIPIN BIHARI SINGH	Mr.RAJESH SINGH Mr.RAJU GIRI
5.	CWJC/20958/2013 REM/DIS/TER, SCHOOL SE	9	KALICHARAN DAS vs THE STATE OF BIHAR & ORS	Mr.MD. HELAL AHMAD	Mr.KUNDAN BHADUR SINGH (SC22) Mr.ALOK KUMAR SINGH
6.	CWJC/11984/2014 SALARY, UNIV./COLLEGE	1	DR. RAMAYAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA	Mr.GP12 Mr.RAJENDRA KUMAR GIRI Mr.AMAR NATH SINGH
7.	CWJC/13720/2014 OTHERS, SCHOOL SER.	3	KRISHNA MOHAN MISHRA & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJANI KANT PATHAK Mr.SATISH KUMAR Mr.PANKAJ KUMAR SINGH	Mr.SC16-ABBAS HAIDER Mr.DURGA NAND JHA Mr.SATYAM SHIVAM SUNDARAM
8.	CWJC/17220/2014 SELECTION , SCHOOL SE	1	RAM CHANDRA PASWAN vs THE STATE OF BIHAR & ORS	Mr.JIBENDRA MISHRA	Mr.SC31- P.S. SAHAY Mr.ARCHANA MEENAKSHEE (GP6)

9.	CWJC/18273/2014 SELECTION , UNIV./COL	1	SAMRENDRA KUMAR SUDHANSU & ORS. vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR JHA	Mr.A.UJJWAL (SC25) Mr.RAJENDRA KUMAR GIRI Mr.RAJESH PRASAD CHOUDHARY Mr.SARVA DEO SINGH Mr.GYANAND ROY Mr.SANJAY PANDEY Mr.AWADHESH PRASAD SINHA
	NOT TODAY				
10.	CWJC/19071/2014 OTHERS, UNIV./COLLEGE	1	LAKHAN SINGH vs VEER KUWAR SINGH UNIVERSITY & ORS	Mr.SUNIL KUMAR SINGH	Mr.SARVA DEO SINGH Mr.RAJESH PRASAD CHOUDHARY
	NOT TODAY				
11.	CWJC/19910/2014 SALARY, UNIV./COLLEGE	4	DR. SNEHLATA SRIVASTAVA vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH	Mr.RAJESH SINGH (GP16) Mr.BHASKAR SHANKAR Mr.GIRIJISH KUMAR Mr.KAMESHWAR KUMAR(GP17)
12.	CWJC/20946/2014 CONTIN.SER , UNIV./COL	1	KUMARI INDU SINHA vs THE STATE OF BIHAR & ORS	Mr.KAILASH NATH DIWAKAR Mr.NAGENDRA PD. YADAV Mr.SUDHIR KUMAR SINGH Mr.PAWAN KUMAR SINGH Mr.RAJU KUMAR Mr.PRADHAN MURLI MANOHAR PRASAD	Mr.GA8- SANDEEP KUMAR Mr.VIJAYA LAXMI SRIVASTAVA
13.	CWJC/13236/2000 SALARY, UNIV./COLLEGE	10	CHANDRAWALI RAY vs THE STATE OF BIHAR & ORS	Mr.S.S.SINHA 'SHYAM' Mr.SATYENDRA NARAYAN SINGH Mr.ARVIND KUMAR SHARMA Mr.VIJAY KUMAR VIMAL Mr.SUNIL KUMAR Mr.KUMARI NEHA	Mr.(SC7) Mr.AJAY BEHARI SINHA Mr.CHOUDHARY SHYAM NANDAN Mr.JAYA NANDAN SINGH Mr.MUKESH KUMAR SINGH
14.	CWJC/1936/2007 SELECTION , SCHOOL SE	1	KUMARI PUNAM & ORS vs THE STATE OF BIHAR & ORS	Mr.VIVEKA NAND SINGH	Mr.(SC23)
15.	CWJC/16517/2007 SELECTION , SCHOOL SE	6	SANJEEV KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KR.ROY Mr.ASHISH DEV	Mr.(SC12) Mr.SHAMBHU NATH JHA Mr.SHRI NATH PATHAK Mr.MANOJ PRIYADARSHI(SC17) Mr.SYED IQBAL AHMAD (SC20)
16. with	CWJC/14430/2008 REM/DIS/TER, SCHOOL SE	4	GANAUR PANDIT vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.RAKESH KUMAR SINGH Mr.NAWAL KISHORE SINGH	Mr.(GA9) Mr.BRAJESH KUMAR PANDEY Mr.MANOJ KUMAR SINGH
17.	CWJC/8572/2008 REM/DIS/TER, SCHOOL SER.	1	UMESH SAHANI vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINGH Mr.BRAJESH KR.PANDEY Mr.BRAJESH KR.PANDEY	Mr.(GP9) Mr.ARVIND KUMAR SINGH Mr.NAWAL KISHORE SINGH
18.	CWJC/16980/2008 OTHERS, SCHOOL SER.	24	BINDESHWARI PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.NAND KUMAR SINGH Mr.ARVIND KUMAR Mr.ARVIND KUMAR	Mr.(SC14) Mr.ANJANI KUMAR SHARAN Mr.KASHI NATH CHAUBEY Mr.J.P.KARN
19.	CWJC/14224/2009 SALARY, SCHOOL SER.	3	BANSIDHAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.AWADHESH KUMAR MISHRA Mr.ARUN KUMAR MANDAL Mr.CHANDRA BHUSHAN UPADHYAY	Mr.(GA9) Mr.P.PRATAP(GP6)
20.	CWJC/14309/2009 COMP.RETIR., BANK SER.	14	MD.EHSANUDDIN ANSARI vs THE ZONAL MANAGER,BANK OF INDI	Mr.DHRUBA MUKHERJEE Mr.NEERAJ KUMAR Mr.DR.SATYENDRA DUTTA MISHRA	Mr.- Mr.KUMARI RASHMI Mr.VIVEKANAND PD.SINGH Mr.KRI RASHMI (JC TO S.P.SINGH 1)
21.	CWJC/7621/2010 OTHERS, UNIV./COLLEGE	6	DR.BINOD KUMAR SINGH vs THE B.N.MANDAL UNIVERSITY &ORS	Mr.AMARESH KR.SINGH Mr.MANISHA SINGH	Mr.HEMENDRA PD.SINGH Mr.ABHYA KUMAR Mr.MITHILESH KUMAR RAI

22.	CWJC/13864/2010 REM/DIS/TER, SCHOOL SE	5	SANJOO KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR SINHA	Mr.(GP6)
23. with	CWJC/15874/2010 PROMOTION , SCHOOL SE	13	ANUJA & ORS vs THE STATE OF BIHAR & ORS	Mr.M.CHATTERJEE	Mr.(AAG8) Mr.S.RAZA AHMAD (AAG5)
24. with	CWJC/15635/2010 PROMOTION , SCHOOL SER.	6	GOPINATH MANDAL & ORS vs THE STATE OF BIHAR & ORS	Mr.M.CHATTERJEE	(AAG7)
25.	CWJC/20627/2010 PROMOTION , SCHOOL SER.	6	MEERA SINHA & ORS vs THE STATE OF BIHAR & ORS	Mr.M.CHATTERJEE	SYED ARSHAD ALAM SC4 Mr.S.S.P.YADAV (SC14)
26.	CWJC/18129/2010 RGL.AD-HOC., UNIV./COL	11	KANTIR YADAV vs KAMESHWAR SINGH DARBHANGA SANS	Mr.DURGA NAND JHA Mr.BHAGYA NARAYAN JHA	Mr.(SC12) Mr.RANA VIKRAM SINGH Mr.SATYAM SHIVAM SUNDARAM Mr.AWADHESH PRASAD SINHA Mr.NAGENDRA PD.YADAV (SC23)
27.	CWJC/18822/2010 PAY SCALES , UNIV./COL	11	BIBI KHARUNISSHA & ORS vs THE STATE OF BIHAR & ORS	Mr.MD.SHAHNAWAZ ALI Mr.SUSHIL KUMAR Mr.SHASHI CHANDRA PANDEY Mr.MRS.AVNITA M.WAR	Mr.(AAG7) Ms.NIVEDITA NIRVIKAR Mr.AJAY BEHARI SINHA Mr.PUSHKAR NARAIN SHAHI
28. with	CWJC/3671/2011 REVERSION , UNIV./COL	7	RAM CHANDRA PD.YADAV vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR JHA	Mr.RAM BALAK MAHTO AG Ms.NIVEDITA NIRVIKAR Mr.AJAY BEHARI SINHA Mr.PUSHKAR NARAIN SHAHI
29.	CWJC/14326/2011 REVERSION , UNIV./COLLEGE SER.	3	PROF.SURENDRA NARAYAN JHA vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR JHA Mr.KUMAR CHANDRA SHEKHAR	Mr.RAJESH SINGH GP16 Mr.PUSHKAR NARAIN SHAHI Mr.AJAY BEHARI SINHA Mr.KAMESHWAR KUMAR (GP17)
30.	CWJC/7792/2011 PROMOTION , UNIV./COL	5	SHISHIR KUMAR VERMA vs THE STATE OF BIHAR & ORS	Mr.SUBHASH CHANDRA JHA	Mr.RAM BALAK MAHTO AG Mr.PUSHKAR NARAIN SHAHI Mr.AJAY BEHARI SINHA Mr.RITESH KR.-1
31.	CWJC/10288/2011 REM/DIS/TER, SCHOOL SE	7	KUSUM KUMARI PANDEY vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR TIWARY	Mr.AJAY BIHARI SINHA SC19
32.	CWJC/10835/2011 OTHERS, UNIV./COLLEGE	3	SMT.KIRTI DEVI vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH	Mr.SUNIL KR. MANDAL SC24 Mr.HANSRAJ
33.	CWJC/10879/2011 PROMOTION , SCHOOL SE	14	RAM KESHWAR RAM vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR SINGH Mr.NAVJOT YESHU Mr.LAXMI NARAYAN DAS Mr.MUKESH KUMAR SINGH Mr.KRISHNA KANT TIWARY Mr.NAZIR ALAM	Mr.SHYAM KISHOR SHARMA GA3 Mr.S.K.SHARMA (GA1) Mr.RAJESHWAR SINGH (GA10)
34.	CWJC/10928/2011 REM/DIS/TER, SCHOOL SE	7	MALTI KUMARI vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR	Mr.ROY SHIVAJI NATH AAG3
35.	CWJC/12048/2011 REM/DIS/TER, SCHOOL SE	7	JAY RAM TIWARI vs THE STATE OF BIHAR & ORS	Mr.BINDHYACHAL SINGH Mr.RAGHWENDRA KUMAR	Mr.AJAY BIHARI SINHA SC19
36.	CWJC/12160/2011 SELECTION , SCHOOL SE	18	MADH BENDRA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.KAMLESH KUMAR	Mr.PARTH SHARTHI SC10 Mr.SATYAM SHIVAM SUNDARAM Mr.KUMARI SUJATA SINHA Mr.KAMALA KANT TIWARY Mr.AWADHESH PRASAD SINHA Mr.NIRANJAN KUMAR Mr.PARTHA SARTHY (GA11)
37. with	CWJC/12590/2011 REM/DIS/TER, SCHOOL SE	8	UGRASEN DUBEY vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.PRASOON SINHA GA2 Mr.RAGHWANAND -GA11

38.	CWJC/12592/2011 with REM/DIS/TER, SCHOOL SER.	2	RAM KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.S.RAZA AHMAD AAG9
39.	CWJC/15463/2010 with REM/DIS/TER, SCHOOL SER.	2	MANOHAR KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.(SC8) Mr.AJAY (GA12)
40.	CWJC/15539/2011 with REM/DIS/TER, SCHOOL SER.	2	PRADEEP KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.K.P. GUPTA SC16 Mr.ASHOK KUMAR (SC11) Mr.BINOD KUMAR YADAV (SC18)
41.	CWJC/4359/2011 with REM/DIS/TER, SCHOOL SER.	2	MONAKA KUMARI@ MONAKA DEVI vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.ASHOK KUMAR KESHRI AAG11
42.	CWJC/12458/2011 with REM/DIS/TER, SCHOOL SER.	1	BHRIGU NATH SINGH vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.RAJESH KR.VERMA SC27
43.	CWJC/20000/2011 with REM/DIS/TER, SCHOOL SER.	2	SRI BHAGWAN TIWARI vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.SUBHASH PD. SINGH GA7
44.	CWJC/19978/2010 with REM/DIS/TER, SCHOOL SER.	2	SURENDRA PRASAD TIWARI &ORS vs THE SATTE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.KAUSHAL KUMAR JHA(SC18)
45.	CWJC/20867/2010 with REM/DIS/TER, SCHOOL SER.	2	BRAJ RAJ BHAKTA & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.A.MANULLAH GA4
46.	CWJC/18552/2016 with REM/DIS/TER, SCHOOL SER.	3	UMESH CHANDRA PANDEY vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.SMT.SHILPA SINGH-GA12
47.	CWJC/25328/2013 with REM/DIS/TER, SCHOOL SER.	10	SUGRIVA BAITHA vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.KUNDAN BHADUR SINGH (SC22)
48.	CWJC/4786/2012 with REM/DIS/TER, SCHOOL SER.	17	PINTU KUMAR vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.G.K. AGRWAL GA10 Mr.HARISH KUMAR (GP-32)
49.	CWJC/1195/2011 with REM/DIS/TER, SCHOOL SER.	2	RADHA KRISHNA ROY vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.S.S. SHABBAR HUSSAIN GP4 Mr.SHARAD KR.SINHA (GP15) Mr.SITA RAM YADAV (GP16)
50.	CWJC/7986/2011 with REM/DIS/TER, SCHOOL SER.	2	KASHI NATH SINGH vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.MD. NASAROOL HODA KHA SC1
51.	CWJC/1898/2011 with REM/DIS/TER, SCHOOL SER.	2	DINA NATH RAM vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.JAWAHAR PD. KARN AAG4 Mr.DURGESH NANDAN (AAG14)
52.	CWJC/3396/2011 with REM/DIS/TER, SCHOOL SER.	2	SATYENDRA SINGH vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.SHYAM KISHOR SHARMA GA3 Mr.RAJESHWAR SINGH (GA10)
53.	CWJC/13541/2011 with REM/DIS/TER, SCHOOL SER.	2	SHATRUGHAN UPADHYAY vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.- Mr.ANJANI KUMAR
54.	CWJC/4363/2011 with REM/DIS/TER, SCHOOL SER.	2	HARI KISHORE SINGH vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.P.N. SAHI AAG14
55.	CWJC/4362/2011 with REM/DIS/TER, SCHOOL SER.	2	SITA RAM YADAV vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.V.M.K SINHA AAG13
56.	CWJC/20488/2010 with REM/DIS/TER, SCHOOL SER.	2	RAM RATAN YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.S. P. TRIPATHI SC7
57.	CWJC/5620/2011 with REM/DIS/TER, SCHOOL SER.	2	HARENDRA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.ROY SHIVAJI NATH AAG3
58.	CWJC/5873/2011 with REM/DIS/TER, SCHOOL SER.	2	AKSHAY KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.GA4
59.	CWJC/112/2011 with REM/DIS/TER, SCHOOL SER.	2	AJAY KUMAR SRIVASTAVA vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.NEELU AGRWAL GA6 Mr.AJEET KUMAR (GA9)
60.	CWJC/20473/2010 with REM/DIS/TER, SCHOOL SER.	2	MAHESH SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.KAUSHAL KUMAR JHA SC18
61.	CWJC/3189/2011 with REM/DIS/TER, SCHOOL SER.	2	KRISHNA SINGH vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.JAWAHAR PD. KARN AAG4 Mr.DURGESH NANDAN (AAG14)

62.	CWJC/2621/2011 with REM/DIS/TER, SCHOOL SER.	2	NAGDEO SINGH vs THE STATE OF BIHAR & ORS	Mr.AMARESH KUMAR Mr.BIJAY KUMAR PANDEY	Mr.ASHOK KR CHOUDHRY SC13 Mr.SUNIL KUMAR MANDAL Mr.LALIT KISHORE
63.	CWJC/12901/2011 with REM/DIS/TER, SCHOOL SER.	2	SRI BHAGWAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.MANIKANT MISHRA GP25 Mr.ANIL KR.SINGH (GP26)
64.	CWJC/1919/2011 with REM/DIS/TER, SCHOOL SER.	2	RAMESHWAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.NIVEDITA NIRVIKAR GP3 Mr.GYAN PRAKASH OJHA (GA7)
65.	CWJC/9717/2011 with REM/DIS/TER, SCHOOL SER.	2	HARI KISHORE PANDEY vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.NEERAJ NANDAN GP20 Mr.AVINASH KUMAR (SC30) Mr.BINITA SINGH (SC28)
66.	CWJC/12996/2011 with REM/DIS/TER, SCHOOL SER.	2	RANA PRATAP SINGH vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.SANJAY PANDEY (GP21) Mr.SANJAY PANDEY (GP - 21)
67.	CWJC/5776/2011 with REM/DIS/TER, SCHOOL SER.	2	LAL BABU PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINGH	Mr.P.K. VERMA AAG5
68.	CWJC/12414/2011 with REM/DIS/TER, SCHOOL SER.	2	AWADH KISHORE PANDEY vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR DWIVEDI Mr.MD. NURUL HODA	Mr.SHYAM KISHOR SHARMA GA3 Mr.RAJESHWAR SINGH (GA10)
69.	CWJC/12872/2011 with REM/DIS/TER, SCHOOL SER.	2	GOPAL THAKUR vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.GEETA KUMARI(GP28) Mr.AJAY KUMAR RASTOGI(AG10)
70.	CWJC/2175/2011 with REM/DIS/TER, SCHOOL SER.	2	BHARAT PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.BAJARANGI LAL Mr.RAGHWENDRA KUMAR	Mr.NAMRTA MISHRA GP17 Mr.AJEET KUMAR (GA9)
71.	CWJC/6042/2011 with REM/DIS/TER, SCHOOL SER.	2	JITENDRA PRASAD RAI vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINGH	Mr.ROY SHIVAJI NATH AAG3
72.	CWJC/19196/2010 with REM/DIS/TER, SCHOOL SER.	2	SACHIDANAND SINGH vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINGH	Mr.(SC18)
73.	CWJC/642/2011 with REM/DIS/TER, SCHOOL SER.	2	MANAN SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.RAJIV ROY GP5
74.	CWJC/2138/2011 with REM/DIS/TER, SCHOOL SER.	2	PARMESHWAR SINGH vs THE STATE OF BIHAR & ORS	Mr.BINDHYACHAL SINGH Mr.VIPIN KUMAR SINGH Mr.RAGHWENDRA KUMAR Mr.SATYA PRAKASH	Mr.MANOJ KR. AMBASTA GP14 Mr.BIRJU PRASAD (GP-13) Mr.
75.	CWJC/19676/2010 with REM/DIS/TER, SCHOOL SER.	2	AKSHAYA LAL PRASAD vs THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH	Mr.SUNIL KR. MANDAL(SC24)
76.	CWJC/19934/2010 with REM/DIS/TER, SCHOOL SER.	2	SHANKAR RAM vs THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH Mr.SRI KRISHNA RANJAN	Mr.RAJESH KUMAR NO.2(GP19) Mr.ANIL KUMAR UPADHYAY(SC-2) Mr.ARCHANA MEENAKSHEE (GP6)
77.	CWJC/19051/2010 with REM/DIS/TER, SCHOOL SER.	2	GAYATRI KUMARI vs THE STATE OF BIHAR & ORS	Mr.ANITA KUMARI Mr.RAGHWENDRA KUMAR Mr.NITESH KUMAR Mr.SATYA PRAKASH	Mr.(GP7) Mr.RABINDRA KUMAR CHOUBEY Mr.KUMAR ALOK (SC7)
78.	CWJC/20543/2010 with REM/DIS/TER, SCHOOL SER.	2	RABINDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM Smt.ANITA KUMARI	Smt.SANJAY KUMAR NO.2 GP15
79.	CWJC/19648/2010 with REM/DIS/TER, SCHOOL SER.	2	UMA SHANKAR RAM vs THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH Mr.SHYAMA KANT SINGH	Mr.MANI KANT MISHRA(GP21) Mr.ANIL KR.SINGH (GP26)
80.	CWJC/17292/2011 with REM/DIS/TER, SCHOOL SER.	2	BIPIN BIHARI SINGH vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.GP12
81.	CWJC/6031/2011 with REM/DIS/TER, SCHOOL SER.	2	SHEODAYAL PRASAD RAI vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINGH	Mr.JAWAHAR PD. KARN AAG4 Mr.DURGESH NANDAN (AAG14)
82.	CWJC/2635/2011 with REM/DIS/TER, SCHOOL SER.	2	AJAY KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.BINDHYACHAL SINGH Mr.VIPIN KUMAR SINGH Mr.RAGHWENDRA KUMAR Mr.SATYA PRAKASH	Mr.ANIL KR UAPDHYAY SC20 Mr.BINITA SINGH (SC28)

83.	CWJC/19979/2011 with REM/DIS/TER, SCHOOL SER.	2	BAIKUNTH NATH SHAHI vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.HARENDRA PD. SINGH GA8
84.	CWJC/14219/2011 with REM/DIS/TER, SCHOOL SER.	2	RAVINDRA SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.UMESH KUMAR MISHRA	Mr.RAJESH SINGH GP16 Mr.KAMESHWAR KUMAR (GP17)
85.	CWJC/15609/2011 with REM/DIS/TER, SCHOOL SER.	2	BRAJENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.SANJAY PANDEY (GP21) Mr.SANJAY PANDEY (GP - 21)
86.	CWJC/13828/2010 with REM/DIS/TER, SCHOOL SER.	3	RAM HRIDYA RAY & ORS vs THE STATE OF BIHAR & ORS	Mr.UMESH KR.MISHRA	Mr.(GP20) Mr.- Mr.HARISH KUMAR (GP-8)
87.	CWJC/15789/2011 with REM/DIS/TER, SCHOOL SER.	2	RAM NARAYAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.J.S. ARORA SC6
88.	CWJC/4826/2012 with REM/DIS/TER, SCHOOL SER.	15	JAI PRAKASH PANDEY vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.S.A. ALAM SC3 Mr.S.S.P.YADAV (SC14)
89.	CWJC/2624/2011 with REM/DIS/TER, SCHOOL SER.	2	NAND JEE PRASAD vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.ABHAY SHANKAR JHA SC14
90.	CWJC/5139/2011 with REM/DIS/TER, SCHOOL SER.	2	RAM JANAM SHARMA vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.RAJESH KUMAR GP8
91.	CWJC/2174/2011 with REM/DIS/TER, SCHOOL SER.	2	CHANDRA PRABHA KUMARI @ CHANDR vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.N.K.SINGH SC6 Mr.VINAY KIRTI SINGH (SC5)
92.	CWJC/3400/2011 with REM/DIS/TER, SCHOOL SER.	2	GAJENDRA NATH TRIVEDI vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.S.K.SINGH SC22
93.	CWJC/6419/2011 with REM/DIS/TER, SCHOOL SER.	2	HARI SHANKAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.S.A. ALAM SC3 Mr.S.S.P.YADAV (SC14)
94.	CWJC/7131/2011 with REM/DIS/TER, SCHOOL SER.	2	ASHOK KUMAR CHATURVEDI vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR DWIVEDI	Mr.SANJAY PANDEY (GP21)
95.	CWJC/11371/2011 with REM/DIS/TER, SCHOOL SER.	2	PRABHU NATH SINGH vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA	Mr.MADHUKAR KRISHNA SINHA SC1
96.	CWJC/4347/2011 REM/DIS/TER, SCHOOL SER.	2	LAXAMI PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR	Mr.- Mr.ANJANI KUMAR
97.	CWJC/12966/2011 SALARY, SCHOOL SER.	8	CHANDRA BHUSHAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.PRASHANT SINHA Mr.DEEPAK KUMAR	Mr.KAUSHAL KR. JHA SC4 Mr.VIJAY KUMAR
98.	CWJC/14117/2011 REM/DIS/TER, SCHOOL SE	9	SAIYAD SHANI HASAN vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KISHORE THAKUR Mr.SHEO KUMAR PRASAD	Mr.KAUSHAL KR. JHA SC4 Mr.KAMAL KISHOR SINGH Mr.ARSHAD JAMEEL HASHMI
99.	CWJC/16024/2011 PROMOTION , UNIV./COL	15	BINAYAK CHOUDHARY vs THE CHANCELLOR OF UNIVERSITIES	Mr.SANJAY KUMAR VERMA	Mr.ANIL SINGH Mr.SHAILENDRA KUMAR SINGH Mr.PURUSHOTTAM KUMAR JHA Mr.AVANINDRA KUMAR JHA Mr.RAJENDRA KUMAR GIRI Mr.ASHHAR MUSTAFA
100.	CWJC/17064/2011 with OTHERS, SCHOOL SER.	7	PRIYA RANJAN vs THE STATE OF BIHAR & ORS	Mr.AMBUJ NAYAN CHAUBEY Mr.SIDDHARTH HARSH Mr.ASHOK KUMAR GARG Mr.GOPAL SWAROOP DUBEY	Mr.AJAY BIHARI SINHA SC19
101.	CWJC/17284/2011 with OTHERS, SCHOOL SER.	2	SMT.RENU KUMARI vs THE STATE OF BIHAR & ORS	Mr.AMBUJ NAYAN CHAUBEY Mr.SIDDHARTH HARSH Mr.ASHOK KUMAR GARG Mr.GOPAL SWAROOP DUBEY Mr.SANJAY KUMAR OJHA	Mr.ASHOK KR CHOUDHRY SC13
102.	CWJC/17663/2011 with OTHERS, SCHOOL SER.	3	DIWAKAR PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.AMBUJ NAYAN CHAUBEY Mr.SIDDHARTH HARSH Mr.GOPAL SWAROOP DUBEY	Mr.VINAY KRITI SINGH SC5

103.	CWJC/18812/2011 OTHERS, SCHOOL SER.	4	ANNAPURNA KUMARI vs THE STATE OF BIHAR & ORS	Mr.AMBUJ NAYAN CHAUBEY Mr.SIDDHARTH HARSH Mr.GOPAL SWAROOP DUBEY	Mr.KAUSHAL KR. JHA SC4
104.	CWJC/19325/2011 REM/DIS/TER, SCHOOL SE	4	SHWAMI SHARAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA JHA-3	Mr.GEETA KUMARI(GP28) Mr.SAROJ KUMAR Mr.BIGENDRA SINGH Mr.AJAY KR.RASTOGI (AAG10)
105.	CWJC/19473/2011 OTHERS, UNIV./COLLEGE	9	VIJAY KUMAR RAI vs L.N.MITHILA UNIVERSITY & ORS	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.AJAY BEHARI SINHA Mr.MRIGANK MAULI Smt.BINITA SINGH
106.	CWJC/19744/2011 SALARY, SCHOOL SER.	11	JYOTI KUMARI & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM Mr.ABDUL AZIZ	Mr.MANISH KUMAR (GP8) Mr.ANIL PRASAD SINGH Mr.SHAMBHU SHARAN SINGH Mr.MADHAW PRASAD YADAW Mr.MANISH KUMAR (GP8) Mr.MANISH KUMAR (GP4) Mr.AVINASH KUMAR -2
107.	CWJC/20376/2011 REM/DIS/TER, SCHOOL SE	11	SURENDRA PRASAD YADAV & ANR vs THE STATE OF BIHAR & ORS	Mr.HARISH KUMAR	Mr.PRABHAKAR TEKRIWAL GA1 Mr.RAJESHWAR SINGH (GA10)
108.	CWJC/20665/2011 SALARY, UNIV./COLLEGE	5	SAGUNLAL ROY vs THE STATE OF BIHAR & ORS	Mr.AMBRISH KUMAR JHA Mr.SUNIL KUMAR	Mr.PARTH SHARTHI SC10 Mr.AJAY BEHARI SINHA Mr.PARTHA SARTHY (GA11)
109.	CWJC/20672/2011 PAY SCALES , UNIV./COL	4	TRIVENI PRASAD MANDAL "NIRALA" vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA JHA Mr.KUMAR RAVI SHANKAR Mr.PUNAM KUMARI	Mr.DINBANDHU SINGH GP9 Ms.NIVEDITA NIRVIKAR Mr.AJAY BEHARI SINHA Mr.BIRJU PRASAD (GP13)
110.	CWJC/21724/2011 OTHERS, SCHOOL SER.	6	USHA ROY vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR SINGH Mr.RAMA KANT SINGH Mr.MUKESH KUMAR SINGH	Mr.P.K. VERMA AAG5
111.	CWJC/22064/2011 SALARY, SCHOOL SER.	7	SURESH BHAGAT vs THE UNION OF INDIA & ORS	Mr.ALOK KUMAR SINHA- I Mr.BHOLA KUMAR	Mr.KUMAR PRIYA RANJAN (SC23) Mr.PURUSHOTTAM JHA Mr.SATYAM SHIVAM SUNDARAM Mr.AWADHESH PRASAD SINHA Mr.N.A. SHAMSI (ASGI) Mr.ANIRBAN KUNDU (SC24) Mr.NIRANJAN KUMAR
112.	CWJC/456/2012 PAY SCALES , UNIV./COL	15	GHANSHYAM SAHU vs THE UNION OF INDIA & ORS	Mr.CHANDRA MOHAN JHA Mr.JITENDRA PRASAD SINGH Mr.SANJEEV KUMAR	Mr.RAGHIB AHSAN(ASST.SG) Mr.RABINDRA KUMAR PRIYADARSHI Mr.ASHOK KUMAR SINGH (CGC)
113.	CWJC/2278/2012 PROMOTION , UNIV./COL	14	DR.DINESH CHANDRA SINHA vs THE RAJENDRA AGRICULTURAL UNIV	Mr.ANAND KUMAR OJHA Mr.ASHOK KUMAR KARNA	Mr.CHANDRA MOHAN SINGH
114. with	CWJC/2836/2012 RGL.AD-HOC., UNIV./COL	14	MAHENDRA SINGH & ORS vs THE LALIT NARAYAN MITHILA UNIV	Mr.RAJESH KUMAR	Mr.GP12 Mr.AJAY BEHARI SINHA Mr.KUMAR MANISH (SC5)
115. with	CWJC/3483/2012 RGL.AD-HOC., UNIV./COLLEGE SER.	11	MANGNU MANDAL & ORS vs THE L.N.MITHILA UNIVERSITY & O	Mr.ANIL SINGH Mr.ANIL SINGH	Mr.PRASHANT PRATAP (GP6) Ms.NIVEDITA NIRVIKAR Mr.AJAY BEHARI SINHA
116. with	CWJC/19473/2010 RGL.AD-HOC., UNIV./COLLEGE SER.	4	TEJ NARAIN YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.ANSUL Mr.ATUL KUMAR	Mr.(SC13) Mr.PUSHKAR NARAIN SHAHI Mr.AJAY BEHARI SINHA Mr.MD. N.HODA KHAN(SC18) Mr.AMARENDRA KUMAR
117.	CWJC/2687/2012 RGL.AD-HOC., UNIV./COLLEGE SER.	12	SHIV SHANKAR JHA & ORS vs THE L.N.MITHILA UNIVERSITY & O	Mr.PURUSHOTTAM KUMAR JHA	Mr.DEVENDRA KR SINHA AAG2 Smt.BINITA SINGH Mr.AJAY BEHARI SINHA
118. with	CWJC/3074/2012 REM/DIS/TER, SCHOOL SE	12	BABULAL MAHTO vs THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH Mr.SHYAMA KANT SINGH	Mr.NAMRTA MISHRA GP17

119. with	CWJC/2762/2012 REM/DIS/TER, SCHOOL SER.	12	PRAYAG MAHTO vs THE STATE OF BIHAR & ORS	Mr.AMARESH KUMAR SINGH Mr.DINESHWAR PRASAD SINGH	Mr.JAWAHAR PD. KARN (AAG4) Mr.GIRIJISH KUMAR Mr.LALIT KISHORE Mr.DURGESH NANDAN (AAG14)
120.	CWJC/3240/2012 REM/DIS/TER, SCHOOL SER.	12	BISHUNDEO MAHTO @ BISHNUDEO MA vs THE STATE OF BIHAR & ORS	Mr.AMARESH KUMAR SINGH Mr.DINESHWAR PRASAD SINGH	Mr.S.A. ALAM SC3 Mr.S.S.P.YADAV (SC14)
121.	CWJC/3246/2012 RGL.AD-HOC., SCHOOL SE	13	PANKAJ KUMAR SINGH & ORS vs THE UNION OF INDIA & ORS	Mr.VIJOY NANDAN SAHAY Mr.RAKESH RANJAN Mr.ARUN SHRIVASTAV	Mr.RAJESH SINGH (GP16) Mr.SANTOSH KR. SINGH (CGC) Mr.N.A. SHAMSI (ASGI) Mr.KAMESHWAR KUMAR (GP17)
122.	CWJC/3332/2012 REM/DIS/TER, SCHOOL SE	17	LAKSHMAN PODDAR vs THE STATE OF BIHAR & ORS	Mr.MD. NAJMUL HODDA	Mr.S.D. SANJAY (AAG12) Mr.UPENDRA PRATAP SINGH Mr.MRITUNJAY PD.SINGH Mr.PRIYADARSHI HARSHWARDHAN Mr.SANDEEP KUMAR (GA8)
123. with	CWJC/3449/2012 INCR/W.HOLD, UNIV./COL	15	DR.K.R.MAURYA @ DR.KUBER RAM M vs THE STATE OF BIHAR & ORS	Mr.MAHESH NARAYAN PARBAT Mr.PRAVEEN PRABHAKAR	Mr.ANJANI KUMAR AAG10 Mr.CHANDRA MOHAN SINGH Mr.ANJANI KUMAR (AAG-6)
124. with	CWJC/19840/2011 INCR/W.HOLD, UNIV./COLLEGE SER.	3	DR.RAMAPATI NATH vs THE STATE OF BIHAR & ORS	Mr.MAHESH NARAYAN PARBAT Mr.VED PRAKASH SRIVASTVA	Mr.MD. N. HODA KHAN SC18 Mr.CHANDRA MOHAN SINGH Mr.ARVIND UJJWAL
125.	CWJC/19929/2011 INCR/W.HOLD, UNIV./COLLEGE SER.	4	DR.CHITTRANJAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.MAHESH NARAYAN PARBAT Mr.VED PRAKASH SRIVASTVA	Mr.AJAY BIHARI SINHA SC19 Mr.CHANDRA MOHAN SINGH Mr.ARVIND UJJWAL
126.	CWJC/3450/2012 OTHERS, SCHOOL SER.	18	SMT.SADHANA SINHA vs THE STATE OF BIHAR & ORS	Mr.BISHWESHWAR RAM Mr.SHAILENDRA KUMAR SINGH	Mr.RAJENDRA KR. JHA GP18 Mr.ARUN KUMAR SINHA Mr.DR. KAMAL DEO SHARMA Mr.S.KR.THAKUR Mr.BINOD JEE VERMA (GP17) Mr.RAJ KISHORE ROY (GP18)
127.	CWJC/3540/2012 REM/DIS/TER, SCHOOL SE	17	SUNITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.MD. NAJMUL HODDA	Mr.PRASHANT PRATAP (GP6) Mr.PRIYADARSHI HARSHWARDHAN Mr.UPENDRA PRATAP SINGH Mr.MRITUNJAY PD.SINGH
128.	CWJC/3586/2012 RGL.AD-HOC., UNIV./COL	14	JITENDRA KUMAR MISHRA @ JITEND vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR Mr.MADHURI LATA	Mr.DEVENDRA KR SINHA AAG2 Mr.VIKAS RATAN BHARTI Mr.HARENDRA KUMAR TIWARI
129.	CWJC/4666/2012 PROMOTION , UNIV./COL	14	RABINDRA NATH GHOSH vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.VIVEK KUMAR Mr.JYOTI PRABHAKAR	Mr.P.K. VERMA (AAG5) Mr./NAMRATA MISHRA Mr.J.P.KARN
130.	CWJC/4867/2012 PROMOTION , UNIV./COL	9	SUDHINDRA MOHAN MISHRA vs THE STATE OF BIHAR & ORS	Mr.RAJEEV RANJAN PRASAD Mr.PRAKASH CHANDRA JHA Mr.BASANT KUMAR MISHRA	Mr.KUNDAN BHADUR SINGH(SC22) Mr.AJAY BEHARI SINHA Mr.SANTOSH KUMAR JHA Mr.SANTOSH KUMAR JHA Mr.MD. NADIM SERAJ
131.	CWJC/6110/2012 OTHERS, UNIV./COLLEGE	13	THAKUR RAM KUMAR SINGH vs THE MAGADH UNIVERSITY & ORS	Mr.BIRENDRA NARAYAN SHARMA Mr.NUTAN SAHAY	Mr.AMAR NATH SINGH Mr.RITESH KUMAR Mr.RASHID IZHAR

132.	CWJC/6368/2012 RGL.AD-HOC., UNIV./COL	14	RAMANAND THAKUR & ORS vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.NEELU AGRWAL GA6 Mr.DHRUBA MUKHERJEE Mr.HARENDRA KUMAR TIWARY Mr.NIKHIL KUMAR AGRAWAL Mr.RITESH KUMAR (SC33) Mr.AJEET KUMAR (GA9)
133.	CWJC/6423/2012 OTHERS, UNIV./COLLEGE	14	CHHABILA YADAV vs THE T.M.BHAGALPUR UNIVERSITY &	Mr.PURUSHOTTAM KUMAR JHA	Mr.SUBHASH PD. SINGH GA7 Mr.SHAILENDRA KUMAR SINGH Mr.ANIL SINGH Mr.ASHHAR MUSTAFA
134. with	CWJC/7304/2012 PROMOTION , SCHOOL SE	14	DAYA NAND SINGH vs THE STATE OF BIHAR & ORS	Mr.DHIRENDRA KUMAR	Mr.AJAY BIHARI SINHA SC19
135.	CWJC/6473/2016 PROMOTION , SCHOOL SER.	3	DAYA NAND SINGH vs THE STATE OF BIHAR & ORS	Mr.DHIRENDRA KUMAR	Mr.AAG10- P.N.SHAHI
136.	CWJC/7347/2012 REM/DIS/TER, SCHOOL SE	17	RINKI KUMARI vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR SINGH Mr.RAKESH KUMAR SINGH Mr.RAMA KANT SINGH	Mr.S.D. SANJAY AAG12 Mr.SANDEEP KUMAR (GA8)
137.	CWJC/7466/2012 SALARY, SCHOOL SER.	13	UPENDRA NARAYAN MEHTA & ANR vs THE STATE OF BIHAR & ORS	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.GP12 Mr.KUMAR MANISH Mr.KUMAR MANISH (SC5)
138.	CWJC/7490/2012 OTHERS, UNIV./COLLEGE	13	SURESH PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.NAVJOT YESHU Mr.RAMA KANT SINGH Mr.MUKESH KUMAR SINGH	Mr.PRASOON SINHA (GA2) Mr.GIRIJISH KUMAR Mr.LALIT KISHORE Mr.RAGHWANAND (GA11)
139.	CWJC/8531/2012 PROMOTION , SCHOOL SE	13	NIRANJANA KUMARI & ANR vs THE STATE OF BIHAR & ORS	Mr.BINODANAND MISHRA Mr.ALOK KUMAR	Mr.P.K. VERMA AAG5 Mr.KRISHNA KANT TIWARI
140.	CWJC/8584/2012 PAY SCALES , UNIV./COL	13	DR.UMA CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.ANJANI KUMAR SINHA NO-1 Mr.VINEETA SINHA	Mr.ANJANI KR SHARAN SC9 Mr.PRABHAT RANJAN Mr.RAJ NANDAN PD. (SC-9) Mr.J.P.KARN Mr.VIKASH KUMAR (SC11)
141.	CWJC/8704/2012 RGL.AD-HOC., UNIV./COL	14	UMESH KUMAR SHARMA & ORS vs THE STATE OF BIHAR & ORS	Mr.PRABHAT KUMAR SINGH Mr.MANISH KUMAR	Mr.DHURJATI KR PRASAD GP7 Mr.HARENDRA KUMAR TIWARY Mr.NIKHIL KUMAR AGRAWAL Mr.VIKAS RATAN BHARTI
142.	CWJC/11389/2012 OTHERS, SCHOOL SER.	14	KUMARI ANJU PRASAD vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR SINGH Mr.NAVJOT YESHU Mr.RAMA KANT SINGH Mr.ONKAR KUMAR	Mr.SHAIL KUMARI (SC15) Mr.JAVED ASLAM Mr.SHEO SHANKAR PRASAD (SC8)
143.	CWJC/12280/2012 PROMOTION , SCHOOL SE	9	BIPIN KUMAR SHARMA & ORS vs THE STATE OF BIHAR & ORS	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE	Mr.RAJIV KUMAR SINGH (GP2) Mr.AJAY KUMAR Mr.MD. MUSHTAQUE ALAM Mr.PRABHAKAR JHA (GP27)
144.	CWJC/13837/2012 OTHERS, SCHOOL SER.	6	SUNITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.MAYA SHANKAR MISHRA	Mr.S.A. ALAM (SC3)
145. with	CWJC/14338/2012 OTHERS, SCHOOL SER.	13	SHIV KUMAR MISHRA vs THE BIHAR SCHOOL EXAMINATION BOARD & ORS.	Mr.BALESHWAR KAMAT Mr.BALESHWAR KAMAT Mr.ARUN KUMAR JHA Mr.ARUN KUMAR JHA	Mr.PANKAJ KUMAR SINGH Smt.BINITA SINGH
146.	CWJC/5798/2013 OTHERS, SCHOOL SER.	9	DINESHWAR DAREDAR vs THE BIHAR SCHOOL EXAMINATION BOARD & ORS	Mr.BALESHWAR KAMAT Mr.ARUN KUMAR JHA	Mr.SYED ARSHAD ALAM Mr.CHANDRA MAULI CHAURASIA
147.	CWJC/15211/2012 PROMOTION , UNIV./COL	11	DR. SURESH PD. YADAV vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINHA Mr.SANJAY KUMAR GIRI Mr.UDAY CHAND PRASAD Mr.NIRAJ KUMAR Mr.UDAY CHAND PRASAD	Mr.NIVEDITA NIRVIKAR (GP3) Mr.SURINDER KUMAR Mr.RAJU GIRI Mr.ARBIND KUMAR Mr.GYAN PRAKASH OJHA (GA7)

148.	CWJC/15427/2012 INCR/W.HOLD, UNIV./COL	12	DR.KAMESHWAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SHASHI SHEKHAR TIWARY	Mr.PRAHLAD KR. BHAGAT (GP13) Mr.VIVEKA NANDSINGH Mr.K.P.YADAV (GP11)
149.	CWJC/15453/2012 PROMOTION , SCHOOL SE	11	MITHILESH THAKUR & ORS vs THE STATE OF BIHAR & ORS	Mr.SHIV SHANKAR PRASAD YADAV	Mr.J.S. ARORA (SC6)
150.	CWJC/15521/2012 SALARY, SCHOOL SER.	11	JITENDRA PD. vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.SANJAY KR NO.1 (SC12) Mr.MD. RAISUL HAQUE
151.	CWJC/15526/2012 PROMOTION , SCHOOL SE	11	RAJESHWAR THAKUR & ORS vs THE STATE OF BIHAR & ORS	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE	Mr.A.UJJWAL (SC25)
152.	CWJC/15554/2012 SELECTION , SCHOOL SE	15	KAMESHWAR MANDAL vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR MISHRA Mr.ANIL KUMAR	Mr.MADHURESH PRASAD (GP12) Mr.SATYAM SHIVAM SUNDARAM Mr.KUMAR MANISH (SC5)
153.	CWJC/15640/2012 PAY SCALES , SCHOOL SE	11	MANSIH KUMAR & ANR vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR ALOK Mr.MAN MOHAN KUMAR	Mr.VINAY KRITI SINGH (SC5)
154.	CWJC/15699/2012 PAY SCALES , UNIV./COL	12	MANOJ PANDEY vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA	Mr.RAKESH KR SAMRENDRA (SC21) Mr.DIGVIJAY SINGH Mr.KUMAR MANISH (SC-21)
155.	CWJC/15714/2012 PROMOTION , SCHOOL SE	11	SABAHUDDIN AZEEM vs THE STATE OF BIHAR & ORS	Mr.PRATAP SHARMA	Mr.RAJIV ROY (GP5)
156.	CWJC/15800/2012 OTHERS, SCHOOL SER.	11	KIRAN KUMARI vs THE STATE OF BIHAR & ORS	Mr.SATYENDRA NARAYAN SINGH	Mr.KUMARI AMRITA (GP10)
157.	CWJC/15822/2012 SALARY, SCHOOL SER.	11	ARVIND KUMAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.AMRENDRA KUMAR	Mr.HARENDRA PD. SINGH (GA8) Mr.ASHOK PRIYADARSHI GA4 Mr.AMIT PRAKASH (GA13)

FOR HEARING

1.	CWJC/10733/2007 REM/DIS/TER, SCHOOL SE	4	DHANESHWAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.RAM SHANKAR DAS Mr.ANIL KUMAR TIWARY	Mr.(GP10)
2.	CWJC/14643/2008 REM/DIS/TER, UNIV./COL	3	MD.MOIZUDDIN AHMAD vs MAGADH UNIVERSITY & ORS	Mr.S.P.TEWARI Mr.HIRA SHARMA	Mr.YUGAL KISHORE Mr.BHASKAR SHANKAR Mr.GIRIJISH KUMAR
3. with	CWJC/718/2009 SELECTION , SCHOOL SE	4	RAJA RAM RAJKAR & ORS vs THE STATE OF BIHAR & ORS	Mr.MD.NADIM SERAJ	Mr.(GP11) Mr.DEEPAK KUMAR Mr.AWANISH NANDAN SINHA(GP11
4.	CWJC/2655/2009 SELECTION , SCHOOL SER.	1	ARVIND KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJEEV RANJAN PRASAD Mr.RAGHWENDRA KUMAR SINGH Mr.AMOD KUMAR Mr.AMOD KUMAR	Mr.(GP20) Mr.DEEPAK KUMAR Mr.SHRI NATH PATHAK Mr.RAGHIB AHSAN (ASG) Mr.UPENDRA PRASAD (CGC) Mr.HARISH KUMAR (GP-8)
5.	CWJC/5133/2009 OTHERS, SCHOOL SER.	2	SHATRUDHAN SHARMA vs THE STATE OF BIHAR & ORS	Mr.SANJIV KUMAR SINGH	Mr.MANISH KUMAR (GP8) Mr.JANKI NANDAN PRASAD Mr.BRIJ NANDAN PRASAD
6.	CWJC/7816/2009 OTHERS, UNIV./COLLEGE	3	SURYA DEO PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.GYAN SHANKAR Mr.RAJESH BHARDWAJ Mr.BRAJESH KUMAR	Mr.(SC19) Mr.MRIGANK MAULI Mr.SAMIR KUMAR Mr.RAJENDRA KUMAR GIRI Mr.ABHINAY RAJ Mr.AJAY BEHARI SINHA Mr.BINAY KANT MANI TRIPATHI Mr.RAKESH KR.SAMRENDRA(SC21) Mr.AJIT KUMAR (SC28)
7.	CWJC/9870/2009 PAY SCALES , UNIV./COL	3	RAJENDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.K.M.JOSEPH Mr.HEMANT KUMAR Mr.C.T.THRESSIA	Mr.(GA2) Mr.DIGVIJAY SINGH Mr.S.IQBAL AHMAD

8.	CWJC/10730/2009 REM/DIS/TER, SCHOOL SE	3	ANUPASRI KUMARI vs THE STATE OF BIHAR & ORS	Mr.LAKSHMINDRA KUMAR YADAV	Mr.SANJAY PANDEY (GP21) Mr.MANI KANT MISHRA Mr.MD.IMTEYAZ AHMAD Mr.RAVI RANJAN-1 Mr.RAJENDRA KUMAR JHA (GP18) Mr.ANIL KR.SINGH (GP26)
9.	CWJC/10973/2009 OTHERS, SCHOOL SER.	8	PANKAJ KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.DURGESH NANDAN	Mr.(GA3) Mr.SANJAY PANDEY Mr.ASHOK KUMAR CHOUDHARY Mr.RAGHWANAND (GA11)
10.	CWJC/12603/2009 REM/DIS/TER, SCHOOL SE	5	SUNIL KUMAR RAY vs THE STATE OF BIHAR & ORS	Mr.SACHIDA NAND RAI Mr.GYAN PRAKASH Mr.BRIJ KISHORE MISHRA	Mr.(SC8) Mr.PRABHAKAR TEKRIWAL Mr.AJAY (GA5)
11.	CWJC/14002/2009 REM/DIS/TER, UNIV./COL	2	KHAJA EKRAMUL HAQUE vs THE BHUPENDRA NR.MANDAL UNIVER	Mr.BINDHYACHAL SINGH Mr.PRASHANT SINHA Mr.SATYA PRAKASH	Mr.HEMENDRA PD.SINGH Mr.RITESH KUMAR Mr.MANISH DHARI SINGH Mr.ABHYA KUMAR Mr.SHAILENDRA KUMAR SINGH Mr.UMESH KUMAR Mr.SUSHIL KUMAR SINGH-1
12.	CWJC/14646/2009 PROMOTION , UNIV./COL	3	ANANT LAL JHA vs THE TILKAMANJHI BHAGALPUR UNIV	Mr.PURUSHOTTAM KR.JHA	Mr.(GA3) Mr.ANIL SINGH Mr.ASHHAR MUSTAFA Mr.RAGHWANAND (GA11)
13.	CWJC/15947/2009 REM/DIS/TER, HEALTH SE	3	YOGENDRA SAH vs THE STATE OF BIHAR & ORS	Mr.MADHU PARSUN	Mr.SUNIL KUMAR MANDAL(SC24)
14. with	CWJC/16230/2009 OTHERS, UNIV./COLLEGE	3	UPENDRA NARAYAN SINGH vs THE STATE OF BIHAR & ORS	Mr.RAKESH NARAYAN SINGH Mr.ABDUL WADOOD	Mr.(GP19) Mr.BRISKETU SHARAN PANDEY Mr.VINAY KIRTI SINGH Mr.GYAN SHANKAR Mr.SARVA DEO SINGH Mr.MANISHA SINGH Mr.SUSHIL KUMAR (GP22) Mr.BRAJESH KUMAR
15. with	CWJC/16639/2009 OTHERS, UNIV./COLLEGE SER.	2	NAWAL SINGH vs THE STATE OF BIHAR & ORS	Mr.ABDUL WADOOD	Mr.(AAG6) Mr.BRISKETU SHARAN PANDEY Mr.VINAY KIRTI SINGH Mr.GYAN SHANKAR Mr.SARVA DEO SINGH Mr.SYED FIROZ RAZA Mr.ANJANI KUMAR (AAG10) Mr.BRAJESH KUMAR
16. with	CWJC/17735/2009 OTHERS, UNIV./COLLEGE SER.	2	KRISHNAJEE PANDEY vs THE STATE OF BIHAR & ORS	Mr.ABDUL WADOOD	Mr.(SC21) Mr.GYAN SHANKAR Mr.GIRIJISH KUMAR Mr.MAHESHWAR DHAR DWIVEDI (S Mr.SHASHI PRIYA PATHAK Mr.BRISKETI SHARAN PANDEY Mr.P.K.SHAHI Mr.BRAJESH KUMAR
17. with	CWJC/1496/2010 OTHERS, UNIV./COLLEGE SER.	2	HIRDAYA NAND PANDEY vs THE STATE OF BIHAR & ORS	Mr.RAKESH NARAYAN SINGH Mr.ABDUL WADOOD	Mr.(SC20) Mr.VINAY KIRTI SINGH Mr.GYAN SHANKAR Mr.SARVA DEO SINGH Mr.SYED FIROZ RAZA Mr.BRAJESH KUMAR Mr.BRISKETU SHARAN PANDAY Mr.VIKASH KUMAR (SC11)
18. with	CWJC/3749/2010 OTHERS, UNIV./COLLEGE SER.	2	UPENDRA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.ABDUL WADOOD	Mr.(GP2) Mr.GYAN SHANKAR Mr.AMAR NATH DEO (SC26) Mr.BRISHKETU SHARAN PANDEY Mr.PURNENDU SINGH Mr.BRAJESH KUMAR Mr.P.K.SHAHI

19. with	CWJC/3780/2010 OTHERS, UNIV./COLLEGE SER.	2	SURESH KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.ABDUL WADOOD	Mr.(SC22) Mr.BRISKETU SHARAN PANDEY Mr.VINAY KIRTI SINGH Mr.GYAN SHANKAR Mr.SYED FIROZ RAZA Mr.ARABIND NATH PANDEY Mr.AJAY BEHARI SINHA Mr.SARVA DEO SINGH Mr.BRAJESH KUMAR Mr.SUBASH CHANDRA YADAV (GP15)
20.	CWJC/17266/2009 OTHERS, UNIV./COLLEGE SER.	2	AKHILESHWAR SINGH vs THE STATE OF BIHAR & ORS	Mr.RAKESH NARAYAN SINGH Mr.ABDUL WADOOD	Mr.(SC20) Mr.BRISKETU SHARAN PANDEY Mr.MANINDRA KISHORE SINGH Mr.SUNIL KUMAR MANDAL Mr.GYAN SHANKAR Mr.P.K.SHAHI Mr.MANISHA SINGH Mr.BRAJESH KUMAR Mr.SUBHASH CHANDRA MISHRA (SC16)
21.	CWJC/17132/2009 OTHERS, UNIV./COLLEGE	11	DEVI PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.NAVJOT YESHU Mr.ONKAR KUMAR Mr.RAKESH KUMAR SINGH Mr.MUKESH KUMAR SINGH	Mr.MADHUKAR KRISHNA SINHA SC1 Mr.ANIL SINGH Mr.ASHHAR MUSTAFA
22.	CWJC/687/2010 OTHERS, UNIV./COLLEGE	8	MONZAR IMAM & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR MISHRA Mr.ANAND PRIYADARSHI Mr.SARITA KUMARI(BAJAJ)	Mr.(SC3) Mr.VINAY KIRTI SINGH Mr.SATYAM SHIVAM SUNDARAM Mr.RAJENDRA KUMAR GIRI Mr.SARVA DEO SINGH Mr.ANIL KUMAR SINHA
23.	CWJC/2477/2010 REM/DIS/TER, SCHOOL SE	4	JITENDRA MANDAL vs THE STATE OF BIHAR & ORS	Mr.BIJAY KR.SINGH Mr.MANOJ KUMAR Mr.UDAY CHAND PRASAD	Mr.(GP4) Mr.RAJIV ROY
24.	CWJC/3295/2010 RGL.AD-HOC., UNIV./COL	6	NAND KUMAR PATHAK vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.(GP11) Mr.ARABIND NATH PANDEY Mr.GYANAND ROY Mr.VIDHAN CHANDRA PATHAK Mr.AWANISH NANDAN SINHA(GP11 Mr.SHIVESH CHANDRA MISHRA
25.	CWJC/4028/2010 REM/DIS/TER, SCHOOL SE	4	SMT.MANJU SHARMA vs THE STATE OF BIHAR & ORS	Mr.BISHNU KANT DUBEY Mr.PANCHU RAM	Mr.(GP3) Mr.SYED SHAH SHABBAR HUSSAIN Mr.MUJTABAUL HAQUE (GP12)
26.	CWJC/4678/2010 REM/DIS/TER, UNIV./COL	5	SHIVA SHAMBHU MANDILWAR vs THE HON'BLE CHANCELLOR,BIHAR &	Mr.MUKESHWAR DAYAL Mr.VIKAS MOHAN	Mr.SHIVENDRA KISHORE Mr.DIGVIJAY SINGH Mr.S.IQBAL AHMAD
27.	CWJC/5443/2010 OTHERS, SCHOOL SER.	1	ASHOK PATHAK vs THE STATE OF BIHAR & ORS	Mr.RAJENDRA KUMAR GIRI Mr.KINKAR KUMAR Mr.PRIYANK DEEPAK	Mr.(AAG1) Mr.ASHOK KR. KESHARI (AAGXI)
28.	CWJC/5902/2010 PROMOTION , UNIV./COL	3	SMT.USHA SINHA vs THE STATE OF BIHAR & ORS	Mr.MAHESH NARAYAN PARBAT Mr.MRITYUNJAY KUMAR Mr.SANJAY KUMAR JHA	Mr.(GP5) Mr.ANIL SINGH Mr.FAUZIA SHAKIL Mr.SANTOSH KUMAR JHA Mr.SHIVENDER KISHOR Mr.S.D. SANJAY (AAG12) Mr.A.B.SINHA
	NOT TODAY				
29.	CWJC/6098/2010 REM/DIS/TER, SCHOOL SE	3	KUMARI RANJU SINHA vs THE STATE OR BIHAR & ORS	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.(GP16) Mr.DHIRENDRA KUMAR
30.	CWJC/6198/2010 REM/DIS/TER, SCHOOL SE	3	SMT.ANSHANA KUMARI @ ANSANA KU vs THE STATE OF BIHAR & ORS	Mr.PUSHPENDRA KUMAR SINGH	Mr.(SC20) Mr.VIKASH KUMAR (SC11)

31.	CWJC/6771/2010 REM/DIS/TER, SCHOOL SE	1	MD.ASLAM ALI vs THE STATE OF BIHAR & ORS	Mr.VISHWA NATH RAM Mr.AJAY KUMAR	Mr.(GP10) Mr.MAKARDHWAJ UPADHYAY Mr.BIRJU PRASAD (GP13) Mr.YOGESH KUMAR
32. with	CWJC/7245/2010 SALARY, SCHOOL SER.	7	LAL BAHADUR SHASHTRI vs THE STATE OF BIHAR & ORS	Mr.ARVIND KR.MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHNA JHA	Mr.(SC5) Mr.SATYABIR BHARTI Mr.RAJNI KANT JHA Mr.LALIT KISHORE Mr.ABBAS HAIDER (SC-16)
33.	CWJC/12913/2008 SALARY, SCHOOL SER.	4	BABITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.RAJNI KANT JHA	Mr.(SC20) Mr.HARISH KUMAR Mr.RAJ NANDAN PRASAD Mr.ARVIND KUMAR MOUAR Mr.RAJ KRISHAN JHA Mr.SC11 VIKASH KUMAR
34.	CWJC/7903/2010 SALARY, SCHOOL SER.	9	SMT.PRATIBHA SHARMA vs THE STATE OF BIHAR & ORS	Mr.PRAVEEN KUMAR 1	Mr.(AAG1) Mr.ASHOK KR. KESHARI (AAG11)
35.	CWJC/8554/2010 REM/DIS/TER, SCHOOL SE	1	MANOJ PRASAD @ MANOJ KUMAR &AN vs THE STATE OF BIHAR & ORS	Mr.BINIT KUMAR	Mr.(GP14) Mr.DUDH NATH SINGH Mr.AMIT KUMAR Mr.RAJ KISHORE PRASAD Mr.MD.RAISUL HAQUE (SC4)
36.	CWJC/9439/2010 OTHERS, UNIV./COLLEGE	9	DR.SARBADA NAND SINGH vs THE T.M.BHAGALPUR UNIVERSITY &	Mr.PURUSHOTTAM KR.JHA Mr.SANJAY KUMAR Mr.JITENDRA ACHARYA	Mr.(AAG7) Mr.ANIL SINGH Mr.PUSHKAR NARAIN SHAHI Mr.RAJENDRA KUMAR GIRI Ms.NIVEDITA NIRVIKAR Mr.ASHHAR MUSTAFA
37.	CWJC/11004/2010 OTHERS, UNIV./COLLEGE	1	DR.GANESHWAR PRADHAN vs THE PATNA UNIVERSITY & ORS	Mr.ABHINAV SHRIVASTAV	Mr.AJAY KUMAR SINHA
38.	CWJC/15111/2010 OTHERS, UNIV./COLLEGE	4	VIDEH KISHORI KUMARI @ VIDEH K vs CHANCELLOR OF UNIVERSITIES &OR	Mr.MUKUND JEE	Mr.(GA4) Mr.HARENDRA KUMAR TIWARY Mr.FAUZIA SHAKIL Mr.SHIVENDRA KISHORE Mr.A.B.SINHA Mr.S.K.JHA

(AFTER D.B. CASES OF C.J. COURT)

TIEDUP MATTERS

TO BE MENTIONED

1.	CR. MISC./27617/2018 R.BAIL IPC 363,366A,34 R.BAIL-1	5	ABULAISH vs THE STATE OF BIHAR	Mr.ARBIND KUMAR SINGH Mr.MANAUR ALAM	Mr.SRI SURENDRA PRASAD SINGH (APP143)

FOR ORDERS (ON OFFICE NOTES)

1.	C. REV./508/2017 IN (CWJC/09 /2017)	1	MANOJ KUMAR vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR VERMA Mr.SANJAY KUMAR	Mr.ASHUTOSH RANJAN PANDEY (AAG 15)
2.	MJC/697/2018 MODIFICATION- SJ IN (CWJC/3153 /2017)	1	UDAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.RABINDRA KUMAR PRIYADARSHI	Mr.AASHUTOSH RANJAN PANDEY - AAG 15
3.	MJC/1532/2018 CONTEMPT- SJ IN (CWJC/663 /2018)	1	SMITA SINHA & ORS vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, THE PRINCIPAL SECRETARY, DEPARTMENT OF HUMAN RESOURCE DEVELOPMENT, BIHAR, PATNA & ORS	Mr.MANOJ KUMAR MANOJ	Mr.SHRIMATI SHILPA SINGH (G A 12)
4.	MJC/2012/2018 CONTEMPT- SJ IN (CWJC/6845 /2016)	1	SUBODH KUMAR YADAV vs THE STATE OF BIHAR THROUGH MR. R. K. MAHAJAN, THE PRINCIPAL SECRETARY, PRIMARY EDUCATION, NEW SECRETARIATE & ORS	Mr.BRAJESH KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
5.	MJC/2115/2018 CONTEMPT- SJ IN (CWJC/17342 /2017)	1	TETAR DAS vs THE STATE OF BIHAR & ORS	Mr.VIRENDRA KUAR	Mr.GYAN PRAKASH OJHA - GA 7

PATNA HIGH COURT	277	Wednesday 11th July, 2018 Mr. Justice Dr. Anil Kumar Upadhyay

FOR ADMISSION

1.	CWJC/2301/2016 SELECTION , UNIV./COL (Pthd)	4	PRADEEP KUMAR vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR	Mr.P.K. VERMA- AAG5 Mr.SANJAY PANDEY Mr.JITENDRA KUMAR ROY Mr.RAJESH KUMAR
2.	CWJC/7516/2017 SELECTION , UNIV./COL (Pthd)	4	DURGESH KUMAR UPADHYAY & ORS vs THE BIHAR STATE PUBLIC SERVICE COMMISSION (B. P. S. C.) & ORS	Mr.SARVAN KUMAR Mr.SATYENDRA KUMAR	Mr.SANJAY PANDEY
3.	CWJC/7629/2017 SELECTION , UNIV./COL (Pthd)	4	MUKUND KUMAR vs THE STATE OF BIHAR & ORS	Mr.DHARMENDRA KUMAR Mr.ARVNENDRA KUMAR THAKUR	Mr.KAMESHWAR KUMAR-GP17 Mr.SANJAY PANDEY
4.	MJC/780/2018 CONTEMPT- SJ IN (CWJC/16451 /2017)	1	MD. MAJID vs THE STATE OF BIHAR & ORS	Mr.ONKAR NATH Mr.RAM NARESH SINGH Mr.AJIT KUMAR	Mr.ASHUTOSH RANJAN PANDEY (AAG 15)
5.	MJC/1258/2018 CONTEMPT- SJ IN (CWJC/12841 /2016)	1	RANBIR KUMAR SINGH & ORS vs THE STATE OF BIHAR & ANR	Mr.PRATAP SHARMA	Mr.MRS. SILPA SINGH - GA 12
6.	MJC/1302/2018 CONTEMPT- SJ IN (CWJC/11334 /2016)	1	LAL BABU SINGH vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY TO THE DEPARTMENT OF EDUCATION, OLD SECRETARIAT, PATNA (R K MAHAJAN) & ORS	Mr.ARUN KUMAR JHA Mr.SANJAY KUMAR JHA Mr.PRASHANT KUMAR	Mr.ASHUTOSH RANJAN PANDEY - AAG 15 Mr.VIKAS RATAN BHARTI Mr.RAKESH KUMAR SINGH
7.	MJC/2011/2018 CONTEMPT- SJ IN (CWJC/7614 /2018)	1	MANORAMA KUMARI vs THE STATE OF BIHAR THROUGH SRI R. K. MAHAJAN, PRINCIPAL SECRETARY, HUMAN RESOURCES DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RAJEEV RANJAN SINHA	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
8.	CR. MISC./15699/2018 C.BAIL C.BAIL	4	KRISHNA DEVI vs STATE OF BIHAR & ANR	Mr.VINAY MISTRY Mr.PRINCE KUMAR MISHRA Mr.SANKET	Mr.SRI UDAY CHAND PRASAD (APP145)
9.	CR. MISC./25388/2018 R.BAIL IPC 379 R.BAIL-1	3	SUNIL KUMAR vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.SRI KANHAIYA KISHORE (APP100)
10.	CR. MISC./29100/2018 R. BAIL IPC 376,376D,5 R.BAIL-1	4	JYOTISH KUMAR @ JYOTI KUMAR SHARMA vs THE STATE OF BIHAR	Mr.KAMESHWAR SINGH	Mr.SMT. VEENA RANI PRASADD. (APP68)
11.	CR. MISC./31147/2018 R. BAIL IPC 302,307,34 R.BAIL-1	3	BASUKI BIND @ BASUKI MANDAL vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR	Mr.SRI SATYA NAND SHUKLA (APP130)
12.	CR. MISC./41246/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./14485 /2018)	1	BABUANAND SINGH & ANR vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR	Mr.SRI AJAY KUMAR JHA (APP243)
13.	CR. MISC./41298/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./36894 /2018)	1	MANISH SINGH @ MANISH KUMAR SINGH vs THE STATE OF BIHAR	Mr.AJAY KUMAR SHARMA	Mr.SRI BHARAT LAL (APP15)

(AFTER THE ABOVE)

FOR ADMISSION

1.	CR. MISC./39528/2018 R.BAIL 30A,38,41 EXCIS R.BAIL-1	3	ASHOK CHANDRA BANSHI vs THE STATE OF BIHAR	Mr.DHANESHWAR PRASAD GUPTA	Mr.SRI UDAY PRATAP SINGH (APP178)
2.	CR. MISC./39884/2018 R. BAIL 30A EXCISE ACT R.BAIL-1	1	KARU GOPE vs THE STATE OF BIHAR	Mr.HARISH KUMAR	Mr.MD. FAHIMUDDIN (APP235)
3.	CR. MISC./39991/2018 R. BAIL 30A,38(1),41 E R.BAIL-1	1	SHATRUGHAN SAH vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SRI BINOD KUMAR 3 (APP89)
4.	CR. MISC./40088/2018 R.BAIL IPC 364A,353,33 R.BAIL-1	1	DEORAJ KUMAR @ DEVRAJ KUMAR & ANR vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SRI ASHARAF ANSARI (APP86)
5.	CR. MISC./40374/2018 R. BAIL 30A EXCISE ACT R.BAIL-1	1	PRAMOD MAHTO vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SRI SATYA NAND SHUKLA (APP130)
6.	CR. MISC./40379/2018 R.BAIL IPC 461,468,471 R.BAIL-1	1	RAJ KUMAR & ANR vs THE STATE OF BIHAR	Mr.MANISH CHANDRA GANDHI Mr.HIMANSHU RANJAN	Mr.MD. NAZIR ANSARI (APP106)

7.	CR. MISC./40413/2018 [1] R.BAIL IPC 353 & 30A E R.BAIL-1	INDAL YADAV vs THE STATE OF BIHAR	Mr.DUDHESHWAR SINGH	Mr.SIR PRAMOD KUMAR PANDEY (APP120)
8.	CR. MISC./40491/2018 [1] R. BAIL 30A EXCISE ACT R.BAIL-1	LALAN SAHANI vs THE STATE OF BIHAR	Mr.RITESH KUMAR NARAIN SINGH	Mr.SMT. NIRMALA KUMARI (APP167)
9.	CR. MISC./40632/2018 [1] R. BAIL IPC 399,402,40 R.BAIL-1	RAJU NAT & ANR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR PATHAK	Mr.SRI SUNIL KUMAR PANDEY (APP141)
10.	CR. MISC./40644/2018 [1] R. BAIL 30A EXCISE ACT R.BAIL-1	DIPAK KUMAR @ DEEPAK PRASAD vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SRI SATYA NAND SHUKLA (APP130)
11.	CR. MISC./40682/2018 [1] R.BAIL 30A,38 EXCISE A R.BAIL-1	RAKESH PASWAN vs THE STATE OF BIHAR	Mr.RANJIT KUMAR YADAV	Mr.SRI UMESHNAND PANDIT (APP187)
12.	CR. MISC./40886/2018 [1] R. BAIL 30A,50G,57,60 R.BAIL-1	INDRAJEET KUMAR vs THE STATE OF BIHAR	Mr.ANUJ KUMAR	Mr.SRI PRADEEP NARAIN KUMAR (APP205)
13.	CR. MISC./40937/2018 [1] R. BAIL IPC 272,273 & R.BAIL-1	BABLU KUMAR SAO @ BABLU KUMAR & ANR vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.SRI JAGDHAR PRASAD (APP203)
14.	CR. MISC./40946/2018 [1] R. BAIL 30A EXCISE ACT R.BAIL-1	BABLOO YADAV & ANR vs THE STATE OF BIHAR	Mr.HARISH KUMAR	Mr.SRI SANJAY KUMAR SHARMA (APP236)
15.	CR. MISC./40956/2018 [1] R. BAIL 30A EXCISE ACT R.BAIL-1	AMIT KUMAR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.SRI AMRENDRA PRASAD (APP77)
16.	CR. MISC./40975/2018 [1] R. BAIL 30A,41(1) EXCI R.BAIL-1	RANJAN SHARMA @ TIGER @ MANORANJAN KUMAR SHARMA vs THE STATE OF BIHAR	Mr.SHIVENDRA KUMAR SINHA Mr.RANJEET PATEL	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
17.	CR. MISC./41000/2018 [1] R. BAIL 30A EXCISE ACT R.BAIL-1	DILIP GUPTA & ANR vs THE STATE OF BIHAR	Mr.PRITHIVI RAJ SINGH Mr.PUSHP RAJ SINGH	Mr.SRI NAND KUMAR (APP154)
18.	CR. MISC./41036/2018 [1] R. BAIL IPC 272,273 & R.BAIL-1	HIMAKAT ALI @ NIYAMAT ALI vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.SRI AMRENDRA PRASAD (APP77)
19.	CR. MISC./41129/2018 [1] R. BAIL IPC 272,273,34 R.BAIL-1	AJAY KUMAR vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR AGRAWAL Mr.SANTOSH KUMAR SINGH	Mr.SRI ABHAY KUMAR ROY (APP229)
20.	CR. MISC./41133/2018 [1] R.BAIL 30A EXCISE ACT R.BAIL-1	CHHOTU @ AASHISH YADAV & ANR vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
21.	CR. MISC./41137/2018 [1] R. BAIL 30A EXCISE ACT R.BAIL-1	ROHIT SHARMA @ RAJA SINGH @ RAJA vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.BINOD KUMAR SINGH	Mr.SRI NAND KISHORE PD (APP38)
22.	CR. MISC./41159/2018 [1] R.BAIL IPC 30A,41(I) E R.BAIL-1	BABUA KHAN @ MD. TABREZ KHAN vs THE STATE OF BIHAR	Mr.DR. KAMAL DEO SHARMA Mr.TUSHAR VAIBHAV	Mr.SMT. VEENA KUMARI JAISWAL (APP147)
23.	CR. MISC./41165/2018 [1] R. BAIL IPC 272,273 & R.BAIL-1	JAMUN CHAUDHARY vs THE STATE OF BIHAR	Mr.SANJAY KUMAR Mr.RANJEET KUMAR SINGH	Mr.SRI KUMAR RANJIT RANJAN (APP211)
24.	CR. MISC./41169/2018 [1] R.BAIL IPC 272,273 & 3 R.BAIL-1	ROHIT KUMAR @ VIKASH @ VIKASH KUMAR vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.SRI ASHOK KUMAR SINGH 1 (APP216)
25.	CR. MISC./41182/2018 [1] R.BAIL IPC 307,341,323 R.BAIL-1	RAJENDRA SAH & ANR vs THE STATE OF BIHAR	Mr.KAMAL KISHORE SINGH Mr.ANIL KUMAR	Mr.SRI NITYANAND TIWARY (APP41)
26.	CR. MISC./41187/2018 [1] R.BAIL 30A EXCISE ACT R.BAIL-1	SAMBIR KUMAR @ BAIJU vs THE STATE OF BIHAR	Mr.PREM RANJAN KUMAR	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)
27.	CR. MISC./41191/2018 [1] R.BAIL 30A EXCISE ACT R.BAIL-1	BUDH RAM YADAV vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.SRI ZAINUL ABEDIN (APP196)
28.	CR. MISC./41210/2018 [1] R.BAIL IPC 30A EXCISE R.BAIL-1	SONU KUMAR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.RAJ KUMAR	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
29.	CR. MISC./41214/2018 [1] R. BAIL IPC 272,273 & R.BAIL-1	RAHUL YADAV & ANR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR PANDEY NO-5	Mr.SRI GANESH PRASAD SINGH (APP198)

30.	CR. MISC./41225/2018 [1] R. BAIL IPC 272,273 & R.BAIL-1	AJAY THAKUR & ANR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SRI NAGENDRA PRASAD (APP169)
31.	CR. MISC./41228/2018 [1] R.BAIL IPC 308,272,273 R.BAIL-1	DILIP GIRI vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.SRI AWADHESH KUMAR SINGH (APP215)
32.	CR. MISC./41230/2018 [1] R. BAIL 30A,38 EXCISE R.BAIL-1	MUKESH YADAV vs THE STATE OF BIHAR	Mr.LAL BAHADUR SINGH Mr.RAJ KISHOR PRASAD Mr.ASHOK KUMAR	Mr.SRI RAM BACHAN SINGH (APP189)
33.	CR. MISC./41238/2018 [1] R.BAIL IPC 30A EXCISE R.BAIL-1	RAJ KUMAR RAY @ RAJ KUMAR YADAV & ANR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SMT. VEENA KUMARI JAISWAL (APP147)
34.	CR. MISC./41264/2018 [1] R.BAIL IPC 414,34 30A, R.BAIL-1	MOHAMAD TAZ ALAM vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.ARUN KUMAR SINHA Mr.PRAVEEN PRABHAKAR	Mr.SMT. VEENA KUMARI JAISWAL (APP147)
35.	CR. MISC./41267/2018 [1] R. BAIL 30A EXCISE ACT R.BAIL-1	ASHOK KUMAR @ ASHOK KUMAR PAL vs THE STATE OF BIHAR	Mr.SATYAPAL SINGH	Mr.SRI SATYENDRA PRASAD (APP133)
36.	CR. MISC./41282/2018 [1] R.BAIL IPC 30A EXCISE R.BAIL-1	AMAR KUMAR vs THE STATE OF BIHAR	Mr.AJAY KR SINGH NO.1	Mr.SRI JAI NARAIN THAKUR (APP184)
37.	CR. MISC./41288/2018 [1] R. BAIL IPC 399,402 & R.BAIL-1	RANJEET KUMAR TIWARI @ RANJEET KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR	Mr.SRI AMIT KUMAR RAKESH (APP179)
38.	CR. MISC./41299/2018 [1] R.BAIL IPC 30A EXCISE R.BAIL-1	SHYAM BIHARI MUSHAR vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.SMT. ASHA KUMARI (APP197)
39.	CR. MISC./41308/2018 [1] R.BAIL IPC 30A,38(I),4 R.BAIL-1	MD. TAJ vs THE STATE OF BIHAR	Mr.MUKESH KUMAR NO-1	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
40.	CR. MISC./41311/2018 [1] R.BAIL IPC 30A,37B EXC R.BAIL-1	MUNNA KUMAR & ANR vs THE STATE OF BIHAR	Mr.KUMAR RAJEEV	Mr.SRI ABHAY KUMAR ROY (APP229)
41.	CR. MISC./41317/2018 [1] R. BAIL 30A EXCISE ACT R.BAIL-1	NARAYAN THAKUR vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR JHA	Mr.MD. SUFIYAN (APP107)
42.	CR. MISC./41329/2018 [1] R. BAIL 30A,37B EXCISE R.BAIL-1	MAHESH SAHNI vs THE STATE OF BIHAR	Mr.NAFISUZZOHA Mr.MANJEET MISHRA	Mr.SRI AJAY KUMAR - 2 (APP71)
43.	CR. MISC./41330/2018 [1] R.BAIL IPC 272,273 & 3 R.BAIL-1	SHRI RAM SADA vs THE STATE OF BIHAR	Mr.RAVI RANJAN	Mr.SMT. SUCHETA YADAV (APP140)
44.	CR. MISC./41331/2018 [1] R.BAIL 30A EXCISE ACT R.BAIL-1	SHIV KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.PRIYESH KUMAR	Mr.DR. AJEET KUMAR (APP94)
45.	CR. MISC./41341/2018 [1] R. BAIL 30A EXCISE ACT R.BAIL-1	MD. AKBAR vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA	Mr.SRI ASHOK KUMAR (APP220)
46.	CR. MISC./41351/2018 [1] R.BAIL 30A EXCISE ACT R.BAIL-1	CHANDRALOK KUMAR vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.SRI ASHOK KUMAR (APP220)
47.	CR. MISC./41356/2018 [1] R.BAIL 30A,56D EXCISE R.BAIL-1	ALOK KUMAR @ ALOK KUMAR SAH vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH Mr.ASHWANI KUMAR TIWARY	Mr.SRI SANJAY KUMAR SINGH (APP193)
48.	CR. MISC./41367/2018 [1] R. BAIL 30A EXCISE ACT R.BAIL-1	PREM MANJHI @ KAWAL MANJHI vs THE STATE OF BIHAR	Mr.ASHUTOSH KUMAR Mr.GEETA KUMARI JHA	Mr.SMT. ANITA KUMARI SINGH (APP161)
49.	CR. MISC./41371/2018 [1] R. BAIL 30A,38(1) EXCI R.BAIL-1	VISHUN KUMAR @ BISUN KUMAR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR	Mr.SRI RAM BACHAN SINGH (APP189)
50.	CR. MISC./41376/2018 [1] R.BAIL 30A EXCISE ACT R.BAIL-1	PRADEEP MODI @ PRADIP MODI vs THE STATE OF BIHAR	Mr.SUNEIL KUMAR THAKUR	Mr.SRI RAM NARESH RAY (APP212)

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PATNA HIGH COURT	280	Wednesday 11th July, 2018 Mr. Justice Rajeev Ranjan Prasad

Wednesday the 11th July 2018
Court No. 35 (AFTER FULL BENCH CASES)
Mr. Justice Rajeev Ranjan Prasad

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TIEDUP MATTERS			
			FOR ORDERS			
1.	CR. MISC./4722/2018 R.BAIL IPC 376G & 4/6 R.BAIL-1	3	ARVIND RAI @ ARVIND GOPE @ GOPE JI vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SRI ADITYA NARAYAN SINGH 1 (APP219)	
			FOR ORDERS (ON OFFICE NOTES)			
1.	MJC/2058/2018 CONTEMPT- SJ IN (CR. WJC/2686 /2017)	1	MD. AJMAT ALI KHAN @ MD. AJMAT ALI & ANR vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, NAMELY SRI PANKAJ KUMAR, FOOD & CIVIL SUPPLY GOVT. OF BIHAR, PATNA & ORS	Mr.RANJAN KUMAR SINGH Mr.SANTOSH KUMAR Mr.NIRANJAN KUMAR	Mr.S. RAZA AHMAD - AAG 5	
			FOR ADMISSION			
1.	MJC/2133/2018 CONTEMPT- SJ IN (CWJC/3852 /2011)	1	RAMESH CHANDRA JHA vs THE STATE OF BIHAR THROUGH SRI SANJAY KUMAR THE SECRETARY CUM COMMISSIONER DEPARTMENT OF HEALTH EDUCATION (DESHI CHIKITSA) AND FAMILY WELFARE & ORS	Mr.NAND KISHORE PRASAD SINHA	Mr.AJAY BIHARI SINHA - GA 8	
2.	CR. MISC./17219/2018 R.BAIL IPC 302,147,148 R.BAIL-1	7	HARI RAM vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SRI SATYENDRA PRASAD (APP133)	
3.	CR. MISC./29628/2018 R. BAIL IPC 399,402 & R.BAIL-1	5	PARIKHAN YADAV vs THE STATE OF BIHAR	Mr.ARBIND KUMAR SINGH Mr.MANAUR ALAM	Mr.SRI MATLOOB RAB (APP34)	
4.	CR. MISC./31999/2018 R. BAIL IPC 302,364,20 R.BAIL-1	3	DHURENDRA SAHANI vs THE STATE OF BIHAR	Mr.SHARDA NAND MISHRA Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA	Mr.SRI MURLIDHAR (APP110)	
5.	CR. MISC./37684/2018 R.BAIL IPC 363,366,34 R.BAIL-1	3	RAJU SAHNI vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA Mr.RAJESH KUMAR	Mr.SRI RAM SEVAK CHOUDHARY (APP53)	
6.	CR. MISC./40699/2018 RESTORATION (SJ) RESTORATION (SJ) IN (CR. MISC./41064 /2014)	1	DEVENDRA RAM vs STATE OF BIHAR & ANR	Mr.SURENDRA PRASAD GUPTA	Mr.SRI SURENDRA KUMAR (APP190)	
7.	CR. MISC./41249/2018 MOD(SJ) MOD (SJ) IN (CR. WJC/1098 /2018)	1	AMPU SINGH @ AMPU KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF MINES AND GEOLOGY, GOVERNMENT OF BIHAR, NEW SECRETARIAT, BAILEY ROAD, PATNA & ORS	Mr.ANIL CHANDRA	Mr.GYAN PRAKASH OJHA (GA 7)	
			(AFTER THE ABOVE)			
			TO BE MENTIONED			
1.	CR. WJC/1490/2018	4	RENU DEVI vs THE STATE OF BIHAR THROUGH INSPECTOR GENERAL OF POLICE. (IMPRISONMENT) BIHAR PATNA & ORS	Mr.PRAMOD KUMAR MALLICK Mr.KUSUM RANI	Mr.MANISH KUMAR(GP-4) Mr.ARUN KUMAR Mr.HANS LAL KUMAR Mr.SUBODH KUMAR Mr.HANSLAL KUMAR Mr.SUBODH KUMAR	
2.	CWJC/22426/2011 OTHERS, NON GAZETTED S	3	MD.ABSAR ALAM & ORS vs THE STATE OF BIHAR & ORS	Mr.DIWAKAR SINHA	Mr.VINAY KRITI SINGH SC5	
3.	CR. WJC/497/2016	5	RAJENDRA MISHRA & ANR. vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, & ORS.	Mr.PRAMOD KUMAR BHARTIYA	Mr.HARISH KUMAR (GP 32) Mr.MRIGANK MAULI	

4.	CR. WJC/1025/2017	3	MOHIT GUPTA & ANR vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.PRABHAT RANJAN	Mr.MANISH KUMAR (GP-4) Mr.CHAITANYA SUAROOP Mr.SHYAMESHWAR KUMAR SINGH
5.	CR. WJC/1709/2017	4	GIRIJA NATH CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.BHAGYA NARAYAN JHA	Mr.LALIT KISHORE(AG)
6.	CR. WJC/2085/2017	3	SANJAY RAUT vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVT. OF BIHAR , PATNA & ORS	Mr.ANIL KUMAR SINGH Mr.ANIL KUMAR	Mr.SHEO SHANKAR PRASAD(SC-8)
7.	CR. WJC/2343/2017	3	AMRENDRA JHA @ AMRENDRA KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR JHA	Mr.SHEO SHANKAR PRASAD (SC8) Mr.VASUDEO RAM Mr.NAVNIT KUMAR
8.	CR. WJC/2488/2017	8	PASHUPATI RAI vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL-CUM-INSPECTOR GENERAL OF POLICE, PATNA & ORS	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH Mr.KALPNA KUSUM	Mr.SHEO SHANKAR PRASAD (SC 8)
9. with	CR. WJC/2567/2017	9	PURAN SAH vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.ANIL KUMAR SINGH	Mr.SHEO SHANKAR PRASAD
10. with	CR. WJC/19/2018 F. For Release of Vehicle/Article etc.	7	NAMITA KUMARI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, FOOD AND CIVIL SUPPLIES DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.S.RAZA AHMAD(AAG5) Mr.SHAILENDRA KUMAR SINGH Mr.NIRMAL KUMAR
11.	CR. WJC/31/2018 F. For Release of Vehicle/Article etc.	7	RAUSHAN KUMAR @ RAUSHAN KUMAR SAH vs THE STATE OF BIHAR THROUGH THE SECRETARY, FOOD & CONSUMER PROTECTION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.DHANANJAYA NATH TIWARI	Mr.ARVIND UJJWAL (SC-4) Mr.PRABHAKAR TEKRIWAL Mr.SHASHI DHAR JHA
12. with	CR. WJC/2645/2017	5	LALAN PRASAD SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, VIGILANCE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.BIPIN KUMAR Mr.ARUN KUMAR Mr.SATYAM SHIVAM SUNDARAM	Mr.RAMA KANT SHARMA(L.O, I/C VIG.)
13.	CR. WJC/1193/2018 M. Miscellaneous	3	NEELAM DEVI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, VIGILANCE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.RAMAKANT SHARMA (L.O.,INC.VIGI.)
14.	CR. WJC/2693/2017	1	ANURADHA DEVI & ANR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME (POLICE), GOVERNMENT OF BIHAR, PATNA & ORS	Mr.MD.IMTEYAZ AHMAD Mr.BABITA KUMARI Mr.RAVI RANJAN	Mr.RAVI BHUSHAN VERMA Mr.PARTHA SARTHY (GA-4)
15.	CR. WJC/2801/2017	6	RAKESH KUMAR vs THE STATE OF BIHAR THROUGH THE VIGILANCE INVESTIGATION BUREAU, BIHAR, PATNA	Mr.RAKESH RANJAN Mr.SANDEEP KUMAR Mr.RAJESH PRASAD CHOUDHARY Mr.RAJEEV SHEKHAR Mr.SANJEEV KUMAR	Mr.RAMA KANT SHARMA(L.O, I/C VIG.)
16.	CR. WJC/2840/2017	1	KALAWATI DEVI & ANR vs STATE OF BIHAR & ANR	Ms.MAHASWETA CHATTERJEE Mr.SAMIR KUMAR SINHA	Mr.MD. N.H. KHAN (SC-1) Mr.NAVENDU KUMAR
17.	CR. WJC/2908/2017	1	SUNIL KUMAR CHAUDHARY vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF EXCISE BIHAR, PATNA & ORS	Mr.UMA SHANKAR SINGH Mr.DHEERAJ KUMAR	Mr.KR MANISH (SC-5)

18.	CR. WJC/373/2018	10	AMAR KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, FOOD & CIVIL SUPPLY DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.S. RAZA AHMAD (AAG 5)
19.	CR. WJC/504/2018	3	RAMSEVAK YADAV vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, EXCISE DEPARTMENT, GOVT. OF BIHAR, OLD SECRETARIAT, PATNA & ORS	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR Mr.UDESHYA KUMAR YADAV	Mr.ANIL KUMAR SINHA (GA1)
20.	CR. WJC/507/2018	4	ATLANTA LIMITED vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, PATNA & ORS	Mr.DAYANAND SINGH Mr.RAJEEV SHEKHAR Mr.SANJEEV KUMAR Mr.NAGADEO CHOUBEY	Mr.MD. N. H. KHAN(SC-I) Mr.SANJAY KUMAR SINGH Mr.BINOD KUMAR SINGH
21.	CR. WJC/577/2018	4	AMAR KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, FOOD & CIVIL SUPPLY DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.S. RAZA AHMAD (AAG-5)
22.	CR. WJC/661/2018	4	RUPENDAR KUMAR vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, REGISTRATION, EXCISE AND PROHIBITION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.MAN MOHAN KUMAR Mr.JAI SHANKER PRASAD	Mr.ANIL KUMAR SINHA (GA1)
23.	CR. WJC/673/2018	1	MOHAN MALAKAR @ MOHAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.MANI BHUSHAN KUMAR	Mr.SHEO SHANKAR PRASAD (SC8)
24.	CR. WJC/716/2018 CONVERTED FROM (CWJC N IN (CWJC/12550 /2016)	1	DR. KUMARI PADMA vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY REVNEW DEPARTMENT, BIHAR, PATNA & ORS	Mr.DHANANJAY KUMAR PANDEY	Mr.MD. KHURSHID ALAM (AAG12) Mr.PRATIK KUMAR SINHA
25.	CR. WJC/733/2018	6	MD. ASGAR ALI vs THE STATE OF BIHAR REPRESENTED THROUGH ITS CHIEF SECRETARY, OLD SECRETARIATE BUILDING, PATNA & ORS	Mr.VINAY KUMAR	Mr.MANISH KUMAR
26.	CR. WJC/744/2018	3	JAGDISH PRASAD vs THE STATE OF BIHAR THROUGH THE COLLECTOR, SIWAN & ORS	Mr.DHANANJAY KUMAR SHAHI Mr.NARENDRA KUMAR RAY	Mr.ARVIND UJJWAL (SC 4)
27.	CR. WJC/763/2018	1	KRISHNA KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVT. OF BIHAR, PATNA & ORS	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN Mr.ATUL SHANKAR	Mr.SHEO SHANKAR PRASAD (SC 8) Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.AJIT KUMAR
28.	CR. WJC/772/2018	5	GYANTI KUMARI & ANR vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF LAW, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.SANJEEV KUMAR	Mr.MD. RAISUL HAQUE (SC 10)
29.	CR. WJC/892/2018	5	K. G. PAAN PRODUCTS PVT. LTD. & ANR vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME (POLICE), GOVERNMENT OF BIHAR, PATNA & ORS	Mr.PRABHAT RANJAN	Mr.PRABHAT KUMAR VERMA (AAG-3)
30.	CR. WJC/897/2018	5	NOOR MOHAMAD vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS	Mr.MRITYUNJAY KUMAR TIWARY	Mr.PARTHA SARTHI(GA-4)

31.	CR. WJC/907/2018	5	RUTAN YADAV vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT GOVERNMENT OF BIHAR, PATNA & ORS	Mr.SHEKHAR KUMAR SINGH Mr.PANKAJ KUMAR JHA	Mr.SHEO SHANKAR PRASAD (SC8)
32.	CR. WJC/942/2018	1	ABHISHEK BAJPAI vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, NEW SECRETARIAT, PATNA & ORS	Mr.SAKET TIWARY Mr.SANJEEV KUMAR DUBEY	Mr.MANISH KUMAR (GP 4)
33.	CR. WJC/981/2018	4	AMIT KUMAR @ BACHCHA RAY vs THE STATE OF BIHAR, THROUGH THE JAIL SUPERINTENDENT, ADARSH CENTRAL JAIL, BEUR, PATNA & ORS	Mr.HARISH KUMAR	Mr.P. K. VERMA (AAG 3)
34.	CR. WJC/1086/2018	3	SANTOSH KUMAR GUPTA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, FOOD & CIVIL SUPPLY DEPTT. BIHAR, PATNA & ORS	Mr.SATYA NARAYAN MISHRA	Mr.S. RAZA AHMAD (AAG-5) Mr.SHAILENDRA KUMAR SINGH Mr.NIRAJ KUMAR
35.	CR. WJC/1092/2018	5	SANJAY SINGH vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF FOREST AND ENVIRONMENT, BIHAR, PATNA & ORS	Mr.RAJANI KANT SINGH	Mr.CHITRANJAN SINHA (PAAG-2)
36.	CR. WJC/1095/2018	3	LAL MOHAMMAD ANSARI vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA & ORS	Mr.MD. JUBAIR ANSARI	Mr.VIKASH KUMAR (SC-11)
37.	CR. WJC/1106/2018	1	MD. AFAK @ AFAK vs THE STATE OF BIHAR, THROUGH THE SECRETARY, THE CUSTOM & EXCISE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.ANIL PRASAD SINGH Mr.ABHIJEET GAUTAM	Mr.VIKASH KUMAR (SC11)
38.	CR. WJC/1114/2018	1	PANKAJ KUMAR vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS	Mr.DHARMENDRA KUMAR	Mr.PRABHAT KUMAR VERMA (AAG-3)
39.	CR. WJC/1117/2018	3	RIZWAN ALAM vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE & ORS	Mr.BINOD KUMAR SINHA Mr.ASHOK KUMAR	Mr.P. K. VERMA (AAG 3)
40.	CR. WJC/1151/2018	3	HARIHAR YADAV vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, HEALTH DEPARTMENT, BIHAR, PATNA & ORS	Mr.ARVIND KUMAR SINGH Mr.MUKUL JEE	Mr.CHITRANJAN SINHA (PAAG-2)
41.	CR. WJC/1154/2018	3	PINTU KUMAR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY FOREST DEPARTMENT GOVERNMENT OF BIHAR, PATNA & ORS	Mr.UMA SHANKAR SINGH Mr.DHEERAJ KUMAR	Mr.CHITTRANJAN SINHA (PAAG-2)
42.	CR. WJC/1177/2018	4	VIJAY PANDEY vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY, DEPARTMENT OF EXCISE, GOVT. OF BIHAR, PATNA & ORS	Mr.ANIL KUMAR TIWARY	Mr.VIKASH KUMAR (SC11)
43.	CR. WJC/1214/2018	3	CHANDAN KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY EXCISE & ORS	Smt.ANITA KUMARI SINGH Mr.KUMAR SAMARJEET SINGH	Mr.VIKASH KUMAR (SC11)
44.	CR. WJC/1223/2018	1	RISHAV KUMAR vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR GIRI	Mr.MD. RAISUL HAQUE (SC X)

45.	CR. WJC/1243/2018	3	VINOD KUMAR SINGH @ BINOD KUMAR SINGH vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, BIHAR, PATNA & ORS	Mr.RAJANI KANT SINGH	Mr.MD.N.H. KHAN (SC-1)
46.	CR. WJC/1245/2018	1	SUNANDA DILIP SINGH vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY HOME OLD SECRETARIAT, BIHAR, PATNA & ORS	Mr.SANJEEV RANJAN	Mr.P.K.VERMA (AAG-3)
47.	CR. WJC/1268/2018	1	RAISH KHAN @ MD.RAIS KHAN vs THE STATE OF BIHAR, THROUGH THE HOME COMMISSIONER, BIHAR, PATNA & ORS	Mr.ANUJ KUMAR	Mr.M. NASRUL HUDA KHAN
48.	CR. WJC/1278/2018	1	SMT. USHA DEVI vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE GOVT. OF BIHAR, PATNA & ORS	Mr.AKSHAY LAL PANDIT Mr.RANJIT KUMAR TIWARY Mr.RAJESH KUMAR Mr.ARVIND KUMAR Mr.SHAHABUDDIN AZEEM @ S. AZEEM	Mr.MD. NADEEM SERAJ (GP5)
49.	CR. WJC/1319/2018	1	DASHRATH YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJESH SINHA	Mr.SHEO SHANKAR PRASAD (SC 8)
50.	CR. WJC/1322/2018	1	ANITA KUNWAR @ ANITA DEVI vs THE STATE OF BIHAR & ORS	Mr.UDAI SHANKAR SINGH	Mr.MANISH KUMAR (GP 4)
51.	CR. WJC/1327/2018	3	GULAB KUMAR THAKUR vs THE STATE OF BIHAR, THROUGH SECRETARY, PROHIBITION, EXCISE AND REGISTRATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.SURYA NARAYAN ROY Mr.ASHOK KUMAR SINGH	Mr.VIKASH KUMAR (SC11)
52.	CR. WJC/1350/2018	1	SUMAN KUMARI vs THE STATE OF BIHAR & ORS	Mr.KULANAND JHA Mr.NAGENDRA KUMAR	Mr.MANISH KUMAR (GP 4)
53.	CR. WJC/1355/2018	1	ROHIT DAS vs THE STATE OF BIHAR THROUGH THE SECRETARY, THE DEPARTMENT OF CUSTOM AND EXCISE, THE GOVERNMENT OF BIHAR, PATNA & ORS	Mr.ABHIJEET GAUTAM Mr.ANIL PRASAD SINGH	Mr.KUMAR MANISH (SC 5)
54.	CR. WJC/1367/2018	1	PARAS BIND vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF EXCISE, GOVENMENT OF BIHAR, PATNA & ORS	Mr.BINOD KUMAR SINGH Mr.ALKA SINGH	Mr.ANIL KUMAR SINHA (GA1)
55.	CR. WJC/1368/2018	1	AKHILESH BIND vs THE STATE OF BIHAR , THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF EXCISE , GOVERNMENT OF BIHAR, PATNA & ORS	Mr.BINOD KUMAR SINGH Mr.ALKA SINGH	Mr.VIVEK PRASAD (GP-7)
56.	CR. WJC/1369/2018	1	BIRENDRA SAH vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA & ORS	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.MD. RAISUL HODA HAQUE (SC1) Mr.MD.NASRUL HUDA KHAN (SC1)
57.	CR. WJC/1370/2018	1	MAJISTER BIND vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF EXCISE, GOVENMENT OF BIHAR, PATNA & ORS	Mr.BINOD KUMAR SINGH Mr.ALKA SINGH	Mr.KUMAR MANISH (SC-5)
58.	CR. WJC/1374/2018	1	RAMAN DAS vs THE STATE OF BIHAR THROUGH CHIEF SECRETARY, GOVT. OF BIHAR, PATNA & ORS	Mr.AMRENDRA KUMAR	Mr.SAJID SALIM KHAN (SC-25)

59.	CR. WJC/1375/2018	1	MUKESH KUMAR vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF EXCISE AND PROHIBITION, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.ABHIJEET GAUTAM Mr.ANIL PRASAD SINGH Mr.VIJAY KISHORE BHARTI	Mr.VIVEK PRASAD (GP-7)
60.	CR. WJC/1380/2018	1	ARUN KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF EXCISE, GOVT. OF BIHAR, PATNA & ORS	Mr.ANIL KUMAR SINGH Mr.SAMIR KUMAR BHARTI	Mr.KUMAR MANISH (SC 5)
61.	CR. WJC/1381/2018	1	LAL DEV SHARMA @ LALDEO CHAUPAL vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA & ORS	Mr.LAKSHMINDRA KUMAR YADAV Mr.PRABHU NARAYAN PRABHAKAR	Mr.PARTHA SARTHY (GA 4)
62.	CR. WJC/1390/2018	1	MUNNA KUMAR SINGH vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, PROHIBITION, EXCISE AND REGISTRATION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.MUKESH KUMAR Mr.SHIVJEE SINGH	Mr.VIKASH KUMAR (SC-11)
63.	CR. WJC/1396/2018	1	RAMDAYAL RAY vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, PROHIBITION, EXCISE AND REGISTRATION DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.MUKESH KUMAR Mr.SHIVJEE SINGH	Mr.ANIL KUMAR SINHA (GA1)
64.	CR. WJC/1401/2018	1	NARENDRA KUMAR @ NARO vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF EXCISE, GOVT. OF BIHAR, PATNA & ORS	Mr.ANIL KUMAR SINGH Mr.SAMIR KUMAR BHARTI	Mr.ANIL KUMAR SINHA (GA1)
65.	CR. WJC/1403/2018	1	ARJUN KUMAR AGRAWAL @ ARJUN PRASAD AGRAWAL vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF REGISTRATION, EXCISE AND PROHIBITION, GOVERNMENT OF BIHAR & ORS	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.KUMAR MANISH (SC 5)
66.	CR. WJC/1415/2018	1	MOSMAT PARWATI DEVI vs THE SATE OF BIAHR, THROUGH PRINCIPAL SECRETARY, FOOD AND CIVIL SUPPLY, GOVT. OF BIHAR, PATNA & ORS	Mr.NAND KISHORE PRASAD SINHA Mr.SATISH KUMAR	Mr.ARVIND UJJWAL (SC-4)
67.	CR. WJC/1422/2018	1	GURMAIL SINGH vs THE STATE OF BIHAR, THROUGH ITS PRINCIPAL SECRETARY, EXCISE DEPARTMENT AT PATNA & ORS	Mr.KUMAR RANJIT RANJAN	Mr.VIVEK PRASAD(GP-7)
68.	CR. WJC/1431/2018	1	RAJ KUMAR GUPTA vs THE STATE OF BIHAR, THROUGH THE DISTRICT MAGISTRATE CUM COLLECTOR, SIWAN & ORS	Mr.PRABHAKAR SINGH	Mr.ARVIND UJJWAL (SC-4)
69.	CR. WJC/1444/2018	1	NIKKI KUMARI vs THE STATE OF BIHAR, THROUGH THE HOME SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RAVI BHUSHAN PRASAD VERMA Mr.MANOJ KUMAR SINHA	Mr.MANISH KUMAR
70.	CR. WJC/1457/2018	1	RAVISHANKAR PRASAD vs THE STATE OF BIHAR, THROUGH DEPUTY INSPECTOR GENERAL, SAHABAD HEAD QUARTER, DEHRI-ON-SONE, DISTRICT-ROHTAS & ORS	Mr.RAJENDRA NATH SINHA Mr.BALAJEET KUMAR	Mr.MANISH KUMAR (GP 4)

71.	CR. WJC/1476/2018	1	SONU vs THE STATE OF BIHAR THROUGH ITS PRINCIPAL SECRETARY EXCISE DEPARTMENT AT PATNA & ORS	Mr.KUMAR RANJIT RANJAN	Mr.ANIL KUMAR SINHA (GA1)
72.	CR. WJC/1479/2018	1	BHOLA NATH CHAUDHARY vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF EXCISE, BIHAR GOVERNMENT, PATNA & ORS	Mr.SUBHASH KUMAR JHA	Mr.VIKASH KUMAR (SC-11)
73.	CR. WJC/1480/2018	1	RAMESH PRASAD vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF HEALTH GOVT. OF BIHAR, PATNA & ORS	Mr.AVINASH Mr.MADHURENDRA KUMAR Mr.ANMOL RATAN	Mr.BIRJU PRASAD (GP 13)
74.	CR. WJC/1481/2018	1	VISHAL KUMAR vs THE STATE OF BIHAR, THROUGH THE SECRETARY HOME (POLICE) DEPARTMENT OF BIHAR, PATNA & ORS	Mr.RAVINDRA KUMAR	Mr.ANIL KUMAR SINHA (GA1)
75.	CR. WJC/1482/2018	1	MAHENDRA MUKHIYA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EXCISE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.BHUBNESHWAR PRASAD Mr.SARBOTTAM KUMAR SARKAR	Mr.VIKASH KUMAR (SC-11)
76.	CR. WJC/1488/2018	1	SABANA AHMAD vs THE STATE OF BIHAR & ORS	Mr.BINAYAK KUMAR SHRIVASTAV	Mr.MD. N. H. KHAN(SC-I)
77.	CR. WJC/1493/2018	1	MALTI DEVI vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, EXCISE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.SUBHASH KUMAR JHA	Mr.VIKASH KUMAR
78.	CR. WJC/1494/2018	1	KASENDAR @ KASENDAR MUKHIYA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, REGISTRATION, EXCISE AND PROHIBITION DEPARTMENT, BIHAR, PATNA & ORS	Mr.RATANAKAR JHA	Mr.VIVEK PRASAD
79.	CR. WJC/1498/2018	1	SUMA DEVI @ SUMA KUMARI vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE GOVERNMENT OF BIHAR, PATNA & ORS	Mr.DEEPAK KUMAR Mr.HARISH CHANDRA PATEL Mr.JEEVRAJ KUMAR SINGH Mr.DHANANJAY KUMAR GUPTA	Mr.KUMAR MANISH
80.	CR. WJC/1499/2018	1	VIJAY KUMAR vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE GOVERNMENT OF BIHAR, PATNA & ORS	Mr.DEEPAK KUMAR Mr.RAKESH BIHARI SINGH	Mr.VIVEK PRASAD (GP 7)
81.	CR. WJC/1500/2018	1	RAM PRAVESH YADAV vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE GOVERNMENT OF BIHAR, PATNA & ORS	Mr.DEEPAK KUMAR Mr.RAKESH BIHARI SINGH	Mr.KUMAR MANISH (SC 5)
82.	CR. WJC/1503/2018	1	SUREN NUT vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF EXCISE, GOVT. OF BIHAR, PATNA & ORS	Mr.ANIL KUMAR SINGH Mr.SAMIR KUMAR BHARTI	Mr.ANIL KUMAR SINHA (GA1)
83.	CR. WJC/1505/2018	1	SMT. RESHMA DEVI @ RESHMI DEVI vs THE STATE OF BIHAR THROUGH D. G. P. BIHAR, PATNA & ORS	Mr.SUMIT KUMAR JHA Mr.ASHISH GIRI	Mr.P.K. VERMA (AAG3)

84.	CR. WJC/1510/2018	1	SHAYED KHALIK RASUL @ SHAYED MD. KHALIK RASUL vs THE STATE OF BIHAR, THROUGH ITS PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.ANAND SHARAN Mr.BASANT KUMAR TRIPATHY Mr.SHYAMAL KRISHNA SINHA	Mr.MD. NADIM SERAJ (GP-5)
85.	CR. WJC/1514/2018	1	NIRMALA DEVI vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF HOME, BIHAR, PATNA & ORS	Mr.DINESHWAR PANDEY Mr.PRASHANT KUMAR	Mr.MANISH KUMAR (GP 4)
86.	CR. WJC/1517/2018	1	SANDIP KUMAR SINGH vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, STATE OF BIHAR, PATNA & ORS	Mr.BIMLESH KUMAR PANDEY Mr.SURENDRA SAO	Mr.GYAN PRAKASH OJHA (GA 7)
87.	CR. WJC/1529/2018	1	RAJESH SHARMA vs THE STATE OF BIHAR THROUGH SECRETARY, PROHIBITION EXCISE AND REGISTRATION DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.PAWAN KUMAR	Mr.VIVEK PRASAD (GP-7)
88.	CR. WJC/1537/2018	1	SUNIL KUMAR @ DHONGAL vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE GOVERNMENT OF BIHAR, PATNA & ORS	Mr.SHARDA NAND MISHRA Mr.RAKESH BIHARI SINGH	Mr.PARTH SARTHI (GA4)
89.	CR. WJC/1538/2018	1	MANISH KUMAR vs THE STATE OF BIHAR, THROUGH THE SECRETARY HOME (POLICE), DEPARTMENT OF BIHAR, PATNA & ORS	Mr.RAVINDRA KUMAR	Mr.ANIL KUMAR SINHA (GA1)
90.	CR. WJC/1541/2018	1	SIDDHANT SHANDILYA & ORS vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS	Mr.BHOLA KUMAR	Mr.MD. NADIM SERAJ (GP-5) Mr.LALIT KISHORE
91.	CR. WJC/1558/2018	1	SANNY KUMAR vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, BIHAR, PATNA & ORS	Mr.SURENDRA KUMAR MISHRA Mr.SHASHI KANT	Mr.VIVEK PRASAD (GP-7)
92.	CR. WJC/1562/2018	1	SHANKAR NUT vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF EXCISE, GOVT. OF BIHAR, PATNA & ORS	Mr.ANIL KUMAR SINGH Mr.SAMIR KUMAR BHARTI	Mr.VIKASH KUMAR (SC11)
93.	CR. WJC/1564/2018	1	SRI JYOTI KUMAR PODDAR & ORS vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR, OLD SECRETARIAT, PATNA-1 & ANR	Ms.VAGISHA PRAGYA VACAKNAVI	Mr.P. K. VERMA (AAG 3)
94.	CR. WJC/1566/2018	1	SHOKHENDRA KUMAR SINGH @ SOKENDRA KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF REGISTRATION, EXCISE AND PROHIBITION, GOVERNMENT OF BIHAR & ORS	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.ANIL KUMAR SINHA (GA1)
95.	CR. WJC/1567/2018	1	RUBY KUMARI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF HOME, GOVT. OF BIHAR, PATNA	Mr.KAUSHAL KISHOR Mr.JYOTI KUMARI	Mr.VIVEK PRASAD (GP-7)
96.	CR. WJC/1569/2018	1	HEM CHANDRA JHA vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY & ORS	Mr.RAKESH KUMAR SINGH	Mr.PARTHA SARTHY (GA 4)

97.	CR. WJC/1573/2018	1	ZOOMCAR INDIA PVT. LTD. THROUGH ITS AUTHORIZED REPRESENTATIVE NAMELY DIPSHIKHA CHAKRAVOTRY vs STATE OF BIHAR THROUGH THE DISTRICT MAGISTRATE, BHOJPUR AT ARA & ORS	Mr.ANJANI KUMAR JHA	Mr.ANIL KUMAR SINHA (GA1)
98.	CR. WJC/1591/2018	1	OM YADAV vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, KHAGARIA & ORS	Mr.ASHOK KUMAR YADAV	Mr.SHEO SHANKAR PRASAD (SC 8)
99.	CR. WJC/1593/2018	1	DHIREDRA AWASTHI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY ,HOME DEPARTMENT, OLD SECRETARIAT ,PATNA , BIHAR & ANR	Mr.ANIL KUMAR ROY	Mr.MANISH KUMAR (GP 4)
100.	CR. WJC/1598/2018	1	LAW KUSH KUMAR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.SARVAN KUMAR	Mr.P.K.VERMA (AAG-3)
101.	CR. WJC/1599/2018	1	PAPPU KUMAR SINGH vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, EXCISE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.SATYAPAL SINGH	Mr.KUMAR MANISH (SC 5)
102.	CR. WJC/1606/2018	1	SANJEEV KUMAR vs THE STATE OF BIHAR, THROUGH THE SECRETARY HOME (POLICE) DEPARTMENT OF BIHAR, PATNA & ORS	Mr.RAVINDRA KUMAR	Mr.VIVEK PRASAD (GP 7)
103.	CR. WJC/1608/2018	1	SUMAN KUMARI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.UMESH KUMAR SINGH	Mr.PARTHA SARTHY
104.	CR. WJC/1612/2018	1	RAJEEV KUMAR SINGH @ RAJEEV KUMAR vs THE STATE OF BIHAR REPESENTED THROUGH PRINCIPAL SECRETARY EXCISE DEPARTMENT, GOVT. OF BIHAR ,PATNA & ORS	Mr.TILAK SAO	Mr.VIKASH KUMAR
105.	CR. WJC/1614/2018	1	SRI SURENDRA KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY EXCISE DEPARTMENT, PATNA & ORS	Mr.MD. SHAHNAWAZ ALI Mr.BIPIN KUMAR	Mr.VIVEK PRASAD(GP-7)
106.	CR. WJC/1619/2018	1	VIJAY YADAV vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EXCISE DEPARTMENT BIHAR, PATNA & ORS	Mr.BHIM KUMAR YADAV	Mr.VIVEK PRASAD
107.	CR. WJC/1623/2018	1	DEENANATH PANDEY @ DINANATH PANDEY @ DINANATH PANDE vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY EXCISE DEPARTMENT, PATNA, BIHAR & ORS	Mr.ALOK KUMAR ALOK Mr.SANTOSH KUMAR	Mr.VIVEK PRASAD (GP 7)
108.	CR. WJC/1624/2018	1	ASHOK KUMAR vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY. DEPARTMENT OF EXCISE, GOVT. OF BIHAR, PATNA & ORS	Mr.ANIL KUMAR NO.1	Mr.VIKASH KUMAR (SC 11)
109.	CR. WJC/1628/2018	1	MUNNA KUMAR KAMAT vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF EXCISE, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.MONIKA	Mr.ANIL KUMAR SINHA (GA1)

110.	CR. WJC/1629/2018	1	DILIP YADAV vs THE STATE OF BIHAR THROUGH THE EXCISE COMMISSIONER, PATNA & ORS	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.ANIL KUMAR SINHA (GA-1)
111.	CR. WJC/1633/2018	1	SHASHI BHUSHAN SINGH vs THE STATE OF BIHAR & ORS	Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD	Mr.PARTHA SARTHI (GA4)
112.	CR. WJC/1638/2018 CONVERTED FROM (CWJC N IN (CWJC/14335 /2016)	1	SATISH KUMAR vs THE STATE OF BIHAR & ORS	Mr.UMESH KUMAR VERMA	Mr.CHITRANJAN SINHA (PAAG 2)
113.	CR. WJC/1641/2018	1	MD. GAIBUDDIN KHAN vs THE STATE OF BIHAR THROUGH THE SECRETARY DEPARTMENT OF HOME GOVT. OF BIHAR, PATNA & ORS	Mr.VIRENDRA KUAR	Mr.SHEO SHANKAR PRASAD (SC-8)
114.	CR. WJC/1644/2018	1	PARSHURAM RAY vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EXCISE DEPARTMENT, PATNA, BIHAR & ORS	Mr.ALOK KUMAR ALOK Mr.SANTOSH KUMAR	Mr.ANIL KUMAR SINHA (GA1)
115.	CR. WJC/1649/2018	1	INDRAJEET SINGH vs THE STATE OF BIHAR THROUGH SECRETARY OF THE HOME DEPARTMENT, BIHAR AT PATNA & ORS	Mr.RAJANI KANT PANDEY	Mr.MD. NADEEM SERAJ (GP5) Mr.NARESH DIKSHIT (SPL. P.P. MINES)
116.	CR. WJC/1651/2018	1	SAKALDEEP YADAV vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, EXCISE DEPARTMENT, PATNA, BIHAR & ORS	Mr.SANJEEV KUMAR SINGH	Mr.VIKASH KUMAR (SC 11)
117.	CR. WJC/1652/2018	1	MANISH KUMAR SINHA vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY DEPARTMENT OF HOME AFFAIRS, GOVT. OF BIHAR, PATNA & ORS	Mr.BIJAY SHANKAR CHOUBEY	Mr.SHEO SHANKAR PRASAD (SC-8)
118.	CR. WJC/1653/2018	1	BECHU RAI vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, EXCISE DEPARTMENT BIHAR, PATNA & ORS	Mr.BHIM KUMAR YADAV	Mr.KUMAR MANISH (SC 5)
119.	CR. WJC/1656/2018	1	BHULAN SAH vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF FOOD AND CONSUMER PROTECTION, NEW SECRETARIAT, BIHAR, PATNA & ORS	Mr.RABINDRA NATH SINGH Mr.SURENDRA KUMAR MISHRA Mr.ARUN KUMAR SINGH Mr.SHASHIKANT	Mr.S.RAZA AHMAD (AAG-5)
120.	CR. WJC/1657/2018	1	SANTOSH KUMAR vs THE STATE OF BIHAR, REPRESENTED THROUGH PRINCIPAL SECRETARY, EXCISE DEPARTMENT GOVT. OF BIHAR, PATNA & ORS	Mr.TILAK SAO	Mr.VIVEK PRASAD(GP-7)

FOR ORDERS (ON OFFICE NOTES)

1.	CR. WJC/2229/2017	5	SHIV SHANKER PRASAD GUPTA vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE BIHAR, PATNA & ORS	Mr.MANISH CHANDRA GANDHI	Mr.MANISH KUMAR (GP 4) Mr.PRAMOD KUMAR MALLICK Mr.RAJENDRA KUMAR JAIN Mr.ANAMIKA
2.	CR. WJC/2297/2017	4	NAND LAL GUPTA vs THE STATE OF BIHAR & ORS	Mr.VIPIN KUMAR SINGH Mr.RAJANI KANT SINGH	Mr.CHITRANJAN SINHA (PAAG-2)
3.	CR. WJC/2525/2017	3	DINESH KUMAR SINGH vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR GOVT, PATNA & ORS	Mr.RAVI BHUSHAN VERMA	Mr.PRABHAT KUMAR VERMA Mr.BIJAY KUMAR PANDEY Mr.MUKESH KUMAR Mr.YOGENDRA PRASAD SINHA

PATNA HIGH COURT	290	Wednesday 11th July, 2018 Mr. Justice Rajeev Ranjan Prasad

FOR ADMISSION

1.	CR. WJC/1001/2017	13	VIJAY PAL SINGH vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY, BIHAR, PATNA & ORS	Mr.BHIM SEN UPADHYAY Mr.UDAY PRATAP SINGH	Mr.SATYA PRAKASHTRIPATHY Mr.JAI PRAKASH SINGH Mr.RAM SANDESH ROY Mr.DHARMENDRA KUMAR PASWAN Mr.S.D. SANJAY (ASG) Mr.VIVEK PRASAD (GP-7) Mr.ANSHUMAN SINGH (CGC)
	part heard				
2.	MJC/1483/2018 CONTEMPT- SJ IN (CR. WJC/2487 /2017)	3	SANTOSH KUMAR GUPTA vs THE STATE OF BIHAR THROUGH MR. TRIPURARI SHARAN, THE PRINCIPAL SECRETARY, DEPARTMENT OF FOREST AND ENVIRONMENT, BIHAR, PATNA & ORS	Mr.BABU NANDAN PRASAD	Mr.SARVESH KUMAR SINGH - AAG 13
3.	CR. WJC/293/2017	6	ABHAY KUMAR vs THE STATE OF BIHAR THROUGH THE CHIEF SECRETARY OF BIHAR, PATNA & ORS	Mr.SHIW KUMAR PRABHAKAR	Mr.MD. NADIM SERAJ(GP5) Mr.SANJAY SINHA Mr.MD.FAZLE KARIM
4.	CR. WJC/535/2017	3	RAJEEV KUMAR PANDEY & ANR vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR MISHRA Mr.MADAN KUMAR Mr.VARUN KUMAR	Mr.MD. NADEEM SERAJ (GP-5)
5.	CR. WJC/2245/2017	6	SANDIP KUMAR JAISWAL @ SANDIP JAISWAL vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR Mr.UPENDRA PRATAP SINGH Mr.ARTI KUMARI Mr.BISHWA NATH MUKHERJEE	Mr.MD. N.H. KHAN (SC-1)
6.	CR. WJC/797/2018	1	VISHWANATH PURBEY vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, HUMAN RESOURCES DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.DILIP KUMAR ROY	Mr.ASHUTOSH RANJAN PANDEY (AAG-15)
7.	CR. WJC/831/2018	1	SARSWATI DEVI @ SARSWATI KUNWAR vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.AJAY PRASAD Mr.AJIT KUMAR SINHA	Mr.MANISH KUMAR (GP-4) Mr.RATNESH NANDAN SINHA
8.	CR. WJC/827/2017	3	MANISH KUMAR vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.AJIT KUMAR Mr.ALOK KUMAR @ ALOK KR SHAHI	Mr.LALIT KISHORE(PAAG1)
9.	CR. WJC/2862/2017	1	SUNITA KUMARI PRASAD vs THE STATE OF BIHAR THROUGH THE SECRETARY DEPARTMENT OF LAW, GOVT. OF BIHAR, PATNA & ANR	Mr.ARUN KUMAR PANDEY Mr.RAJESH KUMAR	Mr.PRASHANT PRATAP
10.	CR. WJC/516/2018	1	SHIV KUMAR BHAGAT vs THE STATE OF BIHAR & ORS	Mr.MALAY KUMAR CHOUDHARY Mr.PRAVIN KUMAR	Mr.NAGENDRA PD. YADAV
11.	CR. WJC/896/2017	10	MD. SHAMIM & ORS vs THE STATE OF BIHAR THROUGH HOME SECRETARY, HOME DEPARTMENT, GOVERNMENT OF BIHAR, OLD SECRETARIAT, PATNA & ORS	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.MRIGENDRA PRATAP SINGH Mr.RAKESH KUMAR SHARMA Mr.SANJAY KUMAR	Mr.PARTHA SARTHY (GA-4) Mr.AJAY KUMAR SHARMA
12.	CR. WJC/2652/2017	7	ZAMILA KHATOON @ JAMILA KHATOON @ ZAMILA vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY GOVT. OF BIHAR & ORS	Mr.RAJESH ROY Mr.SHRINATH	Mr.P.K. VERMA (AAG3)

13.	CR. WJC/536/2018	1	SUNIL KUMAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY HOME, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.BHARAT LAL Mr.PRAMOD KUMAR Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.RABINDRA KUMAR Mr.AJIT KUMAR	Mr.MD. N. H. KHAN(SC-I)
14.	CR. WJC/699/2018	1	ASHOK KUMAR RAI @ ASHOK RAI vs THE STATE OF BIHAR THROGH DIRECTORATE GENERAL OF POLICE SACHIVALAY, PATNA & ORS	Mr.SHAILENDRA KUMAR TIWARY	Mr.SHEO SHANKAR PRASAD (SC8)
15.	CR. WJC/1018/2018	1	ANIL YADAV @ ANIL KUMAR vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, OLD SECRETARIAT, GOVT. OF BIHAR, PATNA & ORS	Mr.BINOD KUMAR	Mr.MD. NADIM SERAJ (GP-5)
16.	CR. WJC/592/2018	3	MD. GHUFRAN SABIR vs THE STATE OF BIHAR, THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM Mr.RAVI RANJAN	Mr.MD. N.H. KHAN (SC-1)
17.	CR. WJC/1082/2018	4	AJAY KUMAR vs THE STATE OF BIHAR, THROUGH CHIEF SECRETARY, GOVT. OF BIHAR & ORS	Mr.KAMLESH KUMAR SHARMA Mr.GYAN PRAKASH Mr.UMA SHANKAR	Mr.P. K. VERMA (AAG 3) Mr.SACHCHIDANAND CHOUDHARY Mr.LOVEKUSH KUMAR
18.	CR. WJC/1388/2018	1	MAHABIR PRASAD vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, HOME (POLICE) DEPARTMENT, PATNA & ORS	Mr.AMARESH KUMAR Mr.BIJAY KUMAR PANDEY	Mr.MANISH KUMAR Mr.RAVINDRA KUMAR SHUKLA Mr.P.K.VERMA (AAG3)
19.	CR. WJC/51/2009	6	SURENDRA NATH GUPTA vs STATE OF BIHAR	Mr.SYED ASGHER NAJMI Mr.SHASHI BHUSHAN KUMAR Mr.MRITUNJAY KUMAR SINGH	Mr.(AAG8) Mr.S.RAZA AHMAD (AAG9)
20.	CR. WJC/1203/2011	3	SMT. PRITI BHALOTIA vs THE STATE OF BIHAR & ORS	Mr.GIRIJISH KUMAR Mr.VIKAS KUMAR	Mr.DEVENDRA KR SINHA AAG2
21.	CR. WJC/1177/2014	7	FAISAL MAHBOOB & ANR vs THE STATE OF BIHAR, THROUGH D.M., PATNA & ORS	Mr.ZEYAUL HODA	Mr.VIVEK PRASAD (GP 18) Mr.RAJESH KUMAR Mr.SADA NAND ROY Mr.ANJULA KUMARI
22.	CR. WJC/1202/2014	19	DR. RAM RAJ SINGH @ RAM RAI SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJ NANDAN PRASAD SINGH Mr.AMIT ANAND	Mr.NARSINGH TANTI(APP) Mr.GIRIJISH KUMAR Mr.MANISH KUMAR (GP4)
23.	CR. WJC/581/2015 with	5	BALESHWAR PASWAN vs THE STATE OF BIHAR REPRESENTED THROUGH THE VIGILANCE BUREAU OF INVESTIGATION, BIHAR, PATNA	Mr.PANKAJ KUMAR SINGH	Mr.RAMA KANT SHARMA(L.O,I/C VIGI) Mr.ARVIND KUMAR
24.	CR. WJC/597/2015 with QUASHING THE FIR	4	DURGA PRASAD GUPTA & ANR vs THE STATE OF BIHAR THROUGH THE VIGILANCE BUREAU OF INVESTIGATION, BIHAR, PATNA	Mr.PANKAJ KUMAR SINGH Mr.KRISHNA CHANDRA	Mr.RAMA KANT SHARMA(L.O,I/C VIGI) Mr.ARVIND KUMAR
25.	CR. WJC/593/2015 with QUASHING THE FIR	3	DR. SHASHI PRATAP SHAHI & ANR vs THE STATE OF BIHAR THROUGH THE VIGILANCE BUREAU OF INVESTIGATION, BIHAR, PATNA	Mr.KRISHNA CHANDRA Mr.PANKAJ KUMAR SINGH	Mr.RAMA KANT SHARMA(L.O,I/C VIGI) Mr.ARVIND KUMAR
26.	CR. WJC/906/2015 with QUASHING THE FIR	4	MD. FAHIMUDDIN & ANR. vs THE STATE OF BIHAR REPRESENTED THROUGH THE VIGILANCE BUREAU OF INVESTIGATION BIHAR, PATNA	Mr.KRISHNA CHANDRA Mr.JAWED GAFFAR KHAN Mr.PRAVIN KUMAR	Mr.RAMAKANT SHARMA(L.O.,I/C VIG.) Mr.ARVIND KUMAR
27.	CR. WJC/592/2015 with QUASHING THE FIR	3	DR. DINESH PRASAD SINHA & ORS vs THE STATE OF BIHAR THROUGH THE VIGILANCE BUREAU OF INVESTIGATION, BIHAR, PATNA	Mr.KRISHNA CHANDRA Mr.PANKAJ KUMAR SINGH	Mr.RAMA KANT SHARMA(L.O,I/C VIGI) Mr.ARVIND KUMAR

28. CR. WJC/598/2015 with QUASHING THE FIR	4	ARUN KUMAR vs THE STATE OF BIHAR REPRESENTED THROUGH THE VIGILANCE BUREAU OF INVESTIGATION, BIHAR, PATNA	Mr.KRISHNA CHANDRA Mr.PANKAJ KUMAR SINGH Mr.NILESH KUMAR	Mr.RAMA KANT SHARMA(L..O.I/C VIG.) Mr.ARVIND KUMAR
29. CR. WJC/599/2015 with QUASHING THE FIR	4	DR. KUMARESH PRASAD SINGH vs THE STATE OF BIHAR REPRESENTED THROUGH THE VIGILANCE BUREAU OF INVESTIGATION, BIHAR, PATNA	Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR Mr.RAKESH KUMAR SHARMA	Mr.RAMA KANT SHARMA(L.O.I/C VIG.) Mr.ARVIND KUMAR
30. CR. WJC/600/2015 with QUASHING THE FIR	4	SHREE KANT SHARMA vs THE STATE OF BIHAR REPRESENTED THROUGH THE VIGILANCE BUREAU OF INVESTIGATION, BIHAR, PATNA	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.RAKESH KUMAR SHARMA	Mr.RAMA KANT SHARMA(L.O,I/C VIGI) Mr.ARVIND KUMAR
31. CR. WJC/601/2015 with QUASHING THE FIR	3	KRISHNANDAN PRASAD SINGH @ DR. KRISHNANDAN SINGH vs THE STATE OF BIHAR THROUGH REPRESENTED THROUGH THE VIGILANCE BEAURO INVESTIGATION, BIHAR, PATNA	Mr.DEVENDRA PRASAD SINGH	Mr.RAMA KANT SHARMA(L..O.I/C VIG.) Mr.ARVIND KUMAR
32. CR. WJC/604/2015 with QUASHING THE FIR	3	DR. USHA SINHA vs THE STATE OF BIHAR REPRESENTED THROUGH THE VIGILANCE BUREAU OF INVESTIGATIN, BIAHR, PATNA	Mr.ANIL KUMAR Mr.SANJAY KUMAR Mr.UGRANATH MALLIK	Mr.RAMAKANT SHARMA(L/O(I.C.VIG)) Mr.ARVIND KUMAR
33. CR. WJC/589/2015 with QUASHING THE FIR	4	DR. SUDHIR KUMAR MISHRA & ORS vs THE STATE OF BIHAR THROUGH THE VIGILANCE BUREAU OF INVESTIGATION, BIHAR, PATNA	Mr.KRISHNA CHANDRA Mr.PANKAJ KUMAR SINGH	Mr.RAMA KANT SHARMA(L.O,I/C VIGI) Mr.ARVIND KUMAR
34. CR. WJC/590/2015 with QUASHING THE FIR	3	DR. MD. SHAMSUL ISLAM vs THE STATE OF BIHAR THROUGH THE VIGILANCE BUREAU OF INVESTIGATION, BIHAR, PATNA	Mr.KRISHNA CHANDRA Mr.PANKAJ KUMAR SINGH	Mr.RAMAKANT SHARMA(L.O.,I/C VIG.) Mr.ARVIND KUMAR
35. CR. WJC/591/2015 QUASHING THE FIR	3	DR. DALBIR SINGH vs THE STATE OF BIHAR THROUGH THE VIGILANCE BUREAU OF INVESTIGATION, BIHAR, PATNA	Mr.KRISHNA CHANDRA Mr.PANKAJ KUMAR SINGH	Mr.RAMAKANT SHARMA(L.O.,I/C VIG.) Mr.ARVIND KUMAR
36. CR. WJC/777/2015	8	KAUSHALENDRA KUMAR PANDEY @ CHHOTE BABU vs THE STATE OF BIHAR THOROUGH DIRECTOR GENERAL OF POLICE, SECRETARIATE, PATNA & ORS	Mr.DAYANAND SINGH Mr.NAGADEO CHOUBEY	Mr.KINKAR KUMAR (SC27)
37. CR. WJC/858/2015	10	DR. KUMARI MEENA & ANR vs STATE OF BIHAR THROUGH D.G.P. BIHAR, PATNA & ANR	Mr.AMIT ANAND Mr.SRI RAM CHANDRA PANDEY	Mr.P.N. SAHI (AAG-10) Mr.RAMAKANT SHARMA Mr.SANJAY KUMAR JHA
38. CR. WJC/878/2015	7	SHIV KUMAR BHAGAT @ MUNNA BHAGAT vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, SITAMARHI & ANR	Mr.SATYABIR BHARTI	Mr.ASHOK KUMAR KESHRI (AAG11) Mr.PUSHPENDRA KUMAR SINGH Mr.DIVYA BHARTI
39. CR. WJC/890/2015	10	SANDEEP GAUTAM vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA NEW SECRETARIATS BAILEY ROAD, PATNA & ORS	Mr.GIRIJISH KUMAR	Mr.ARBIND KUMAR-II(SC-13) Mr.SYED IQBAL AHMAD (SC20)
40. CR. WJC/929/2015	9	PAWAN YADAV vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR & ORS	Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.MUKESH Mr.AJIT KUMAR	Mr.PRASOON SINHA (GA 2) Mr.SUMIT KUMAR JHA Mr.RAGHWANAND (GA11) Mr.RAVI BHUSHAN Mr.BIVUTOSH KUMAR

41.	CR. WJC/1026/2015	7	MD. SAHJAD ALAM vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.M.K.PATHAK(SC-7) Mr.MANOJ KUMAR PANDEY Mr.GAJENDRA KUMAR SINGH Mr.MANISH KUMAR NO-2 Mr.GAJENDRA PD.YADAV (SC17)
42.	CR. WJC/1073/2015	8	ROSHAN KUMAR SINHA vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, NEW SECRETARIAT, PATNA & ORS	Mr.SUBODH KUMAR BARNWAL	Mr.R.ROY(GP-5) Smt.SMT. SUDHA AMBASTHA
43.	CR. WJC/1086/2015	9	MR. NIGEL CHARLES HARRIS @ NAIJEY HARRIS & ORS vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR & ORS	Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.MUKESH Mr.AJIT KUMAR	Mr.P. SINGH (GP 27) Mr.ASHUTOSH KUMAR ROY Mr.DHANENDRA CHAUBEY Mr.AMARENDRA KUMAR Mr.AJAY KR.RASTOGI (AAG10)
44.	CR. WJC/1117/2015	7	RUDRE NARAYAN SINGH @ RUDAL SINGH vs THE STATE OF BIHAR THROUGH THE HOME SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.ANIL CHANDRA Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.AJIT KUMAR Mr.RAMESH KUMAR SINGH	Mr.GP3-S.K.JHA Mr.ANIL CHANDRA Mr.SUBASH CHANDRA YADAV (GP15)
45.	CR. WJC/1124/2015	7	SMT. RENU SINHA vs THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR SRIVASTAVA Mr.RAI VIJAY KUMAR SINHA	Mr.P.SARTHI (GA XI)
46.	CR. WJC/1128/2015	5	SUMIT KUMAR VERMA & ANR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.AJEET KUMAR (SC28) Mr.INDRADEO PRASAD (SC27)
47.	CR. WJC/1133/2015	6	THE KOSHI CENTRAL CO-OPERATIVE CREDIT SOCIETY LIMITED, THROUGH ANUJ KUMAR SINGH vs THE STATE OF BIHAR, THROUGH PRINCIPAL SECRETARY, DEPARTMENT OF HOME, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.V.K. SINGH (GA-03)
48.	CR. WJC/1146/2015	5	M/S VISHWA INFRASTRUCTURES & SERVICES PVT. LTD. vs THE STATE OF BIHAR THROUGH DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS	Mr.ALOK KUMAR AGRAWAL Mr.SUSHILA AGRAWAL Mr.HEMANT KUMAR	Mr.ARVIND UJJWAL(SC-25) Mr.RABINDRA KUMAR PRIYADARSHI
49.	CR. WJC/1155/2015	5	JWALA PRASAD vs THE STATE OF BIHAR THROUGH HOME SECRETARY GOVT. OF BIHAR, PATNA & ORS	Mr.DHANANJAY KUMAR GUPTA Mr.DEEPAK KUMAR Mr.RAJIV RANJAN	Mr.SMT. N. NIRVIKAR (GA-10) Mr.GYAN PRAKASH OJHA (GA7)
50.	CR. WJC/1160/2015	7	HEWANTI DEVI vs THE STATE OF BIHAR THROUGH PRINCIPAL SECRETARY, HOME GOVT. OF BIHAR, PATNA & ORS	Mr.SUDHA CHANDRA Mr.SURENDRA KUMAR SINGH	Mr.M.K.SINHA(SC-I) Mr.RAKESH SINGH Mr.MITHILESH KUMAR SINGH Mr.PANKAJ KUMAR (SC12)
51.	CR. WJC/1167/2015	4	AJAY PATI TIWARY vs THE STATE OF BIHAR THROUGH THE COLLECTOR CUM DISTRICT MAGISTRATE, WEST CHAMPARAN AT BETTIAH & ORS.	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.HARISH KUMAR (GP-32) Mr.SHAILESH KUMAR
52.	CR. WJC/1172/2015	4	NUSARAT PRAVEEN vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL OF POLICE, BIHAR, PATNA & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.AJAY (GA-12) Mr.PRANAV KUMAR

(AT 04:00 P.M.)

TO BE MENTIONED

1.	CR. WJC/2643/2017	3	MD. SHARFUDDIN @ MAJJU vs THE STATE OF BIHAR THROUGH DISTRICT MAGISTRATE, MUZAFFARPUR & ORS	Mr.ALOK KUMAR JHA	Mr.MD. NADEEM SERAJ (GP-5)

2.	CR. WJC/1379/2018	3	BINOD KUMAR vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, BIHAR, PATNA & ORS	Mr.RANJIT KUMAR	Mr.SHEO SHANKAR PRASAD (SC-8)
3.	CR. WJC/1382/2018	1	PHEKU YADAV vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, MINES AND MINERAL DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.RANJIT KUMAR	Mr.SUNIL KUMAR MANDAL
4.	CR. WJC/1383/2018	1	YUGAL YADAV @ JUGAL YADAV vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, MINES AND MINERAL DEPARTMENT, GOVT. OF BIHAR, PATNA & ORS	Mr.RANJIT KUMAR	Ms.KUMARI AMRITA
5.	CR. WJC/1458/2018	3	DIWAKAR KUMAR @ DIWAKAR PRASAD vs THE STATE OF BIHAR THROUGH DEPUTY INSPECTOR GENERAL, SAHABAD HEAD QUARTER, DEHRI- ON- SONE DISTRICT-ROHTAS & ORS	Mr.RAJENDRA NATH SINHA Mr.BALAJEET KUMAR	Mr.MD. NADEEM SERAJ (GP5)
6.	CR. WJC/1530/2018	4	GANGA PRASAD vs THE STATE OF BIHAR, THROUGH THE PRINCIPAL SECRETARY, FOOD AND CIVIL SUPPLY, BIHAR, PATNA & ORS	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH Mr.AVINASH KUMAR SINGH	Mr.S. RAZA AHMAD (AAG 5)
7.	CR. WJC/1581/2018	1	KANHAIYA SHARMA @ ANAND KAUSHAL vs THE STATE OF BIHAR, THROUGH THE CHIEF SECRETARY, GOVT. OF BIHAR, PATNA & ORS	Mr.HANSRAJ	Mr.NARESH DIKSHIT Mr.MD. RAISUL HAQUE (SC10)

Wednesday the 11th July 2018
Court No. 33 (AT 10.30 A.M.)
Mr. Justice S. Kumar

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ADMISSION			
1.	CR. MISC./39708/2018 R.BAIL IPC 392 R.BAIL-1	1	NIKKU MUNI vs THE STATE OF BIHAR	Mr.CHANDAN KUMAR KASHYAP	Mr.SRI DINESH SINGH (APP21)	
2.	CR. MISC./39709/2018 R. BAIL IPC 379 R.BAIL-1	1	RAM KISHUN GUPTA vs THE STATE OF BIHAR	Mr.SATISH CHANDRA	Mr.MD. FAHIMUDDIN (APP235)	
3.	CR. MISC./39711/2018 R. BAIL IPC 376 & 4 PO R.BAIL-1	1	PARMESHWAR MANDAL vs THE STATE OF BIHAR	Mr.NIRANJAN PARIHAR Mr.NAWAL KISHORE SINGH	Mr.SRI AKSHAY LAL PANDIT (APP75)	
4.	CR. MISC./39712/2018 R.BAIL IPC 307,341,323 R.BAIL-1	1	MANTU MANJHI vs THE STATE OF BIHAR	Mr.PARAS NATH	Mr.SRI PARMANAND KUMAR (APP244)	
5.	CR. MISC./39714/2018 R. BAIL IPC 379 R.BAIL-1	1	MANOHAR KUMAR JHA vs THE STATE OF BIHAR	Mr.SURYA KANT MISHRA Mr.BAM BAHADUR JHA Mr.SUSHIL KUMAR JHA Mr.SANTOSH KUMAR JHA	Mr.SRI DAMODAR PRASAD TIWARY (APP93)	
6.	CR. MISC./39718/2018 R.BAIL IPC 302,120B & R.BAIL-1	1	JAYANT KUMAR vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.SUDHANSHU BHUSHAN	Mr.SRI SURENDRA KUMAR (APP190)	
7.	CR. MISC./39721/2018 R. BAIL IPC 147,148,14 R.BAIL-1	1	BHARAT KUMAR vs THE STATE OF BIHAR	Mr.ADITYA NATH JHA	Mr.SMT PUSHPA SINHA (APP45)	
8.	CR. MISC./39726/2018 R. BAIL IPC 376,323,22 R.BAIL-1	1	UMAR SHAD vs STATE OF BIHAR & ANR	Mr.RAVINDRA KR SINHA NO.2 Mr.LALITA KUMARI	Mr.SRI AJAY KUMAR-1 (APP6) Mr.AMAL KUMAR SINHA	
9.	CR. MISC./39727/2018 R. BAIL IPC 302,34 & 2 R.BAIL-1	1	SHYAM LAL HANSDA vs THE STATE OF BIHAR	Mr.SYED MASLEH-UDDIN ASHRAF	Mr.SRI AHMAD ALI (APP5)	
10.	CR. MISC./39732/2018 R. BAIL IPC 304B,201,3 R.BAIL-1	1	DEEPAK SINGH vs THE STATE OF BIHAR	Mr.VASANT VIKAS	Mr.SMT INDU KUMARI SRIVASTAVA (APP23)	
11.	CR. MISC./39735/2018 R. BAIL IPC 409,419,42 R.BAIL-1	1	PARMANAND SINGH vs THE STATE OF BIHAR	Mr.JAGNNATH SINGH Mr.PUSHKAR KUMAR RAY	Mr.SRI RAJENDRA PRASAD NAT (APP123)	
12.	CR. MISC./39737/2018 R. BAIL IPC 413,414,34 R.BAIL-1	1	BENGALI BHAGAT vs THE STATE OF BIHAR	Mr.MITHILESH KUMAR	Mr.SRI BISHESHWAR RAM (APP18)	
13.	CR. MISC./39741/2018 R.BAIL IPC 307,341,323 R.BAIL-1	1	SAGAR @ PREM SAGAR vs THE STATE OF BIHAR	Mr.ARUN KUMAR	Mr.SRI RAM SUMIRAN ROY (APP240)	
14.	CR. MISC./39754/2018 R.BAIL IPC 366A R.BAIL-1	1	KUNAL KUMAR @ MANIBHUSHAN KUMAR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.SRI SANJAY KUMAR PANDEY (APP222)	
15.	CR. MISC./39756/2018 R.BAIL IPC 25(1-B)A,26 R.BAIL-1	1	PRAMOD SHARMA @ BHASKAR vs THE STATE OF BIHAR	Mr.KUNWAR DIGVIJAY SINGH	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226)	
16.	CR. MISC./39758/2018 R.BAIL IPC 379,411 R.BAIL-1	1	RAJESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA	Mr.SRI AMITESH KUMAR (APP8) Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.DR. RAJESH KUMAR SINGH	
17.	CR. MISC./39760/2018 R.BAIL IPC 414,34 R.BAIL-1	1	MD. FAIZ ALAM @ CHHOTI vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND Mr.RABINDRA KUMAR RAVI Mr.DHANANJAY KUMAR	Mr.SRI AHTASH ALI KHAN (APP4)	
18.	CR. MISC./39764/2018 R. BAIL IPC 467,468,47 R.BAIL-1	1	PREM CHOUDHARY vs THE STATE OF BIHAR	Mr.KUMAR RAJEEV Mr.BINAY KUMAR SINGH	Mr.SRI TARUN PRASAD MANDAL (APP204)	
19.	CR. MISC./39770/2018 R.BAIL IPC 376 R.BAIL-1	1	KAMOD RAM vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.SRI MUKESHWAR DAYAL (APP37)	

20.	CR. MISC./39773/2018 R. BAIL IPC 366A R.BAIL-1	1	RAVI KUMAR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI ATUL CHANDRA (APP12)
21.	CR. MISC./39777/2018 R. BAIL IPC 307,34 R.BAIL-1	1	KAILU YADAV @ AMRENDRA YADAV @ AMINDAR YADAV @ JHAMINDAR YADAV vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR JHA	Mr.SRI AHTASH ALI KHAN (APP4)
22.	CR. MISC./39786/2018 R. BAIL IPC 363,366A,3 R.BAIL-1	1	MD. ZAHID @ MUNNA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR PRASAD	Mr.DR. KUMAR UDAY PRATAP (APP238)
23.	CR. MISC./39790/2018 R.BAIL IPC 413,414,34 R.BAIL-1	1	RAJESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA	Mr.SRI AMITESH KUMAR (APP8)
24.	CR. MISC./39792/2018 R.BAIL IPC 363,376D,34 R.BAIL-1	1	GHANSHYAM SAH vs THE STATE OF BIHAR	Mr.AMIT KUMAR SINGH Mr.KAUSHLENDRA NARAIN SINGH	Mr.SRI RAM NARESH RAY (APP212)
25.	CR. MISC./39793/2018 R. BAIL IPC 302,307,32 R.BAIL-1	1	PAWAN YADAV & ANR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.PATLA KUMARI	Mr.SRI BHANU PRATAP SINGH (APP14)
26.	CR. MISC./39797/2018 R.BAIL IPC 307,341,324 R.BAIL-1	1	MANISH KUMAR SINGH vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD SINGH	Mr.SRI UDAY CHAND PRASAD (APP145)
27.	CR. MISC./39799/2018 R.BAIL IPC 379 R.BAIL-1	1	VISHAL KUMAR vs THE STATE OF BIHAR	Mr.RABINDRA NATH SINGH Mr.SURENDRA KUMAR MISHRA Mr.ARUN KUMAR SINGH Mr.SHASHIKANT	Mr.SRI RAJEEV NAYAN (APP231)
28.	CR. MISC./39802/2018 R.BAIL IPC 376,420,504 R.BAIL-1	1	TINKU KUMAR vs THE STATE OF BIHAR	Mr.HARENDRA KUMAR Mr.SATYENDRA PRASAD SINGH	Mr.SRI MITHILESH KUMAR KHARE (APP108)
29.	CR. MISC./39803/2018 R. BAIL IPC 376,323,34 R.BAIL-1	1	MITHILESH YADAV vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.SMT. RITA VERMA (APP126)
30.	CR. MISC./39805/2018 R.BAIL IPC 124A & 3/4 R.BAIL-1	1	SANOJ SAW vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)
31.	CR. MISC./39808/2018 R. BAIL IPC 379,401,41 R.BAIL-1	1	BHUJANGI SAHANI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN Mr.ANJANA	Mr.SRI TAPESHWAR SHARMA (APP170)
32.	CR. MISC./39810/2018 R.BAIL IPC 414 R.BAIL-1	1	GHANSHYAM KUMAR @ SONU vs THE STATE OF BIHAR	Mr.VINOD KUMAR	Mr.SMT PUSHPA SINHA (APP45)
33.	CR. MISC./39811/2018 R.BAIL IPC 302,201,34 R.BAIL-1	1	MD. NURAIN vs THE STATE OF BIHAR	Mr.RANJEET KUMAR MISHRA	Mr.SRI SHAILENDRA KUMAR - 2 (APP61) Mr.ASHHAR MUSTAFA Mr.VIKASH KUMAR JHA Mr.TALIB MUSTAFA
34.	CR. MISC./39818/2018 R. BAIL IPC 379,34 R.BAIL-1	1	NITESH KUMAR @ NITESH MAHTO vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.JAI PRAKASH SINGH	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226)
35.	CR. MISC./39819/2018 R.BAIL 25(1-B)A,26 ARM R.BAIL-1	1	MUKESH MAHTO vs THE STATE OF BIHAR	Mr.SUDHANSHU KUMAR LAL Mr.PRITISH KUMAR LAL	Mr.SRI MUKESH KUMAR SINGH (APP221)
36.	CR. MISC./39822/2018 R. BAIL IPC 307,379,34 R.BAIL-1	1	RAJA YADAV vs THE STATE OF BIHAR	Mr.AMRIT ABHIJAT Mr.MANOJ KUMAR GUPTA	Mr.SRI SANJAY KUMAR TIWARY (APP128)
37.	CR. MISC./39823/2018 R.BAIL IPC 364,365,366 R.BAIL-1	1	MITHILESH KUMAR MANDAL & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR GHOSARVEY	Mr.SRI AKSHAY LAL PANDIT (APP75)
38.	CR. MISC./39832/2018 R. BAIL IPC 399,402 R.BAIL-1	1	MITHLESH KUMAR YADAV & ORS vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.PATLA KUMARI	Mr.SRI BINOD KUMAR (APP16)
39.	CR. MISC./39837/2018 R. BAIL IPC 392,394,41 R.BAIL-1	1	MITHLESH KUMAR vs THE STATE OF BIHAR	Mr.ZAINUL ABEDIN Mr.SHYAM ANAND Mr.SANJAY KUMAR JHA	Mr.SMT INDU KUMARI SRIVASTAVA (APP23)
40.	CR. MISC./39841/2018 R.BAIL IPC 395,397 R.BAIL-1	1	SOHRAM NUT vs THE STATE OF BIHAR	Mr.BISHWAJEET SINGH	Mr.SRI HARENDRA PRASAD (APP96)

41.	CR. MISC./39844/2018 R.BAIL IPC 413,414,411 R.BAIL-1	1	VIKAS KUMAR vs THE STATE OF BIHAR	Mr.BINDESHWAR KUMAR	Mr.SMT. ASHA KUMARI (APP197)
42.	CR. MISC./39847/2018 R.BAIL IPC 419,420,467 R.BAIL-1	1	VIKASH SAH @ VIKASH KUMAR vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA	Mr.SRI SANJAY KUMAR SHARMA (APP236)
43.	CR. MISC./39852/2018 R.BAIL IPC 414 R.BAIL-1	1	MANDAL KUMAR vs THE STATE OF BIHAR	Mr.MRITUNJAY PRASAD SINGH Mr.BINOD KUMAR	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)
44.	CR. MISC./39854/2018 R.BAIL IPC 376 & 4,8 P R.BAIL-1	1	MD. SHAMIM vs STATE OF BIHAR & ANR	Mr.MD. KAMRAN	Mr.SMT. SUMAN KUMARI SINGH (APP164)
45.	CR. MISC./39859/2018 R.BAIL IPC 25(1-B)A,26 R.BAIL-1	1	RAVI KUMAR vs THE STATE OF BIHAR	Mr.GAJENDRA KUMAR SINGH	Mr.SRI RAM PRIYA SARAN SINGH (APP52)
46.	CR. MISC./39863/2018 R.BAIL IPC 302,201,120 R.BAIL-1	1	GAURAV KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.SRI RAMESH CHANDRA (APP54) Mr.GOPAL KUMAR JHA
47.	CR. MISC./39864/2018 R.BAIL 21B NDPS ACT R.BAIL-1	1	SANTOSH KUMAR YADAV vs THE STATE OF BIHAR	Mr.NITYA NAND TIWARY Mr.MUKESH KUMAR	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)
48.	CR. MISC./39866/2018 R. BAIL IPC 366A,376,3 R.BAIL-1	1	NIRAJ KUMAR vs THE STATE OF BIHAR	Mr.ANUJ KUMAR	Mr.SRI MUSTAQUE ALAM (APP36)
49.	CR. MISC./39867/2018 R.BAIL IPC 307,376,354 R.BAIL-1	1	RAJKUMAR PANDIT @ RAJKUMAR vs THE STATE OF BIHAR	Mr.SHEKHAR KUMAR SINGH Mr.RAJA SURENDRA MOHAN	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226)
50.	CR. MISC./39869/2018 R. BAIL IPC 307,341,44 R.BAIL-1	1	SANOJ SAHNI & ORS vs THE STATE OF BIHAR	Mr.PRADEEP KUMAR SINHA Mr.PUNAM SHRIVASTAVA	Mr.SRI AKHILESHWAR DAYAL (APP74)
51.	CR. MISC./39878/2018 R.BAIL IPC 302,364,366 R.BAIL-1	1	VIKRANT KUMAR SHUKLA @ BIKKU SHUKLA @ BIKRANT KR. SHUKLA vs THE STATE OF BIHAR, THROUGH CENTRAL BUREAU OF INVESTIGATION, PATNA	Mr.SATISH KUMAR GIRI Mr.SHANTANU KUMAR	Mr.BIPIN KUMAR SINHA(SC,CBI)
52.	CR. MISC./39883/2018 R.BAIL IPC 302,304B,34 R.BAIL-1	1	GOPAL BHARTI vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH	Mr.SRI NAND KISHORE PD (APP38)
53.	CR. MISC./39886/2018 R. BAIL IPC 385,387,12 R.BAIL-1	1	RANJIT KUMAR vs THE STATE OF BIHAR	Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR	Mr.SRI SHYAMESHWAR DAYAL (APP63)
54.	CR. MISC./39892/2018 R.BAIL IPC 25(1-B)A,26 R.BAIL-1	1	MANOJ YADAV vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.SRI PARMANAND PRASAD (APP116)
55.	CR. MISC./39899/2018 R.BAIL IPC 323,376,506 R.BAIL-1	1	MD. SONU vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	Mr.SRI AJAY KUMAR -2 (APP71)
56.	CR. MISC./39901/2018 R.BAIL IPC 302,120B,37 R.BAIL-1	1	HIRA DAS vs THE STATE OF BIHAR	Mr.PRAKASH CHANDRA JHA	Mr.SRI RAJENDRA PRASAD NAT (APP123)
57.	CR. MISC./39902/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	1	PRINCE KUMAR vs THE STATE OF BIHAR	Mr.PRITISH KUMAR LAL	Mr.SRI BHANU PRATAP SINGH (APP14)
58.	CR. MISC./39904/2018 R.BAIL IPC 341,342,372 R.BAIL-1	1	SABNAM KHATOON & ORS vs THE STATE OF BIHAR	Mr.MD. HUSSAIN	Mr.SMT. PRONATI SINGH (APP44)
59.	CR. MISC./39905/2018 R.BAIL IPC 304B,201,34 R.BAIL-1	1	PENTER MISHRA & ANR vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH	Mr.SRI SANJAY KUMAR (APP127)
60.	CR. MISC./39907/2018 R. BAIL IPC 448,341,32 R.BAIL-1	1	MD. JALIM & ANR vs THE STATE OF BIHAR	Mr.RAVI KUMAR Mr.SANJEEV KUMAR Mr.SHASHI KUMAR	Mr.SRI MITHILESH KUMAR KHARE (APP108)
61.	CR. MISC./39910/2018 R. BAIL 8,20(B)(II) ND R.BAIL-1	1	GANGA PRASAD @ GANGA PRASAD SINGH vs THE STATE OF BIHAR	Mr.ABHISHEK KUMAR Mr.ARBIND KUMAR SHARMA	Mr.SMT RENU KUMARI (APP160)
62.	CR. MISC./39916/2018 R. BAIL IPC 376D,34 R.BAIL-1	1	HANUMAN MUSHAR vs THE STATE OF BIHAR	Mr.SAROJ KUMAR SHARMA Mr.DIVYA VERMA Mr.KIRAN KUMARI SHARMA	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)
63.	CR. MISC./39920/2018 R.BAIL IPC 302,394,120 R.BAIL-1	1	PURUSHOTAM JHA @ SATAN JHA vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINGH Mr.ASHOK KUMAR KARNA	Mr.SRI PRADEEP NARAIN KUMAR (APP205) Mr.AJIT KUMAR SINHA

64.	CR. MISC./40125/2018 R. BAIL 25(1-B)A,26(1) R.BAIL-1	1	SONI RAJPAL @ SUNIL RAJ PAL vs THE STATE OF BIHAR	Mr.RAJESH KUMAR PANDEY	Mr.SRI NIRMAL KUMAR SINHA (APP199)
65.	CR. MISC./40128/2018 R. BAIL IPC 307,341,32 R.BAIL-1	1	MD. USMAN vs THE STATE OF BIHAR	Smt.ANJU JHA Mr.BHAVENDRA JHA	Mr.SRI HARENDRA PRASAD (APP96)
66.	CR. MISC./40136/2018 R.BAIL IPC 420,467,468 R.BAIL-1	1	HARE RAM MAHTO (MAHANTH) vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.SUNIL KUMAR YADAV Mr.MANI SHANKAR KUMAR	Mr.SRI MUKESHWAR DAYAL (APP37) Mr.SHREE NIWAS SINGH Mr.ASHOK KUMAR
67.	CR. MISC./40137/2018 R. BAIL 20,92 NDPS ACT R.BAIL-1	1	MADINA KHATOON vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR	Mr.SRI NAVIN KUMAR PANDEY (APP112)
68.	CR. MISC./40143/2018 R.BAIL IPC 399,402 & 2 R.BAIL-1	1	VIDYARTHI YADAV vs THE STATE OF BIHAR	Mr.AJAY KUMAR TIWARY	Mr.SRI ASHARAF ANSARI (APP86)
69.	CR. MISC./40161/2018 R. BAIL IPC 302,34 R.BAIL-1	1	UPENDRA SINGH vs THE STATE OF BIHAR	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM	Mr.SRI RAM PRIYA SARAN SINGH (APP52) Mr.ABHAY KUMAR
70.	CR. MISC./40163/2018 R. BAIL IPC 307,147,14 R.BAIL-1	1	DHARMENDRA SHARMA vs THE STATE OF BIHAR	Mr.KAMLENDRA PD. SINGH	Mr.SRI SHYAMESHWAR DAYAL (APP63)
71.	CR. MISC./40165/2018 R. BAIL IPC 302,201,12 R.BAIL-1	1	ARVIND YADAV & ANR vs THE STATE OF BIHAR	Mr.SUDHANSHU KUMAR LAL	Mr.SRI SHAILENDRA KUMAR - 1 (APP60)
72.	CR. MISC./40178/2018 R. BAIL IPC 366,34 R.BAIL-1	1	RAUSHAN KUMAR vs THE STATE OF BIHAR	Mr.BIPIN KUMAR	Mr.SRI SANJAY KUMAR (APP127)
73.	CR. MISC./40182/2018 R.BAIL IPC 304B,34 R.BAIL-1	1	SHAMBHU KUMAR vs THE STATE OF BIHAR	Mr.NILESH KUMAR	Mr.SRI AKHILESHWAR DAYAL (APP74)
74.	CR. MISC./40187/2018 R. BAIL IPC 302,34 & 2 R.BAIL-1	1	KESHAV SINGH @ RAJU SINGH @ KESHAV KUMAR@KESHAV KUMAR SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.SRI AJAY KUMAR-1 (APP6)
75.	CR. MISC./40189/2018 R. BAIL 20,22,23,24,25 R.BAIL-1	1	BRAJ MOHAN SAHANI vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.SUNIL KUMAR	Mr.SRI SATYENDRA PRASAD (APP133)
76.	CR. MISC./40196/2018 R.BAIL IPC 392,34 R.BAIL-1	1	TENI YADAV @ BINOD PRASAD vs THE STATE OF BIHAR	Mr.RUDAL SINGH	Mr.SRI MITHILESH KUMAR KHARE (APP108)
77.	CR. MISC./40199/2018 R.BAIL IPC 467,468,471 R.BAIL-1	1	REENA KUMARI @ REENA KUAMRI vs THE STATE OF BIHAR	Mr.MD. SHAHNAWAZ ALI Mr.BIPIN KUMAR	Mr.SMT. ASHA KUMARI (APP197)
78.	CR. MISC./40201/2018 R. BAIL IPC 395,397 R.BAIL-1	1	BANTI KUMAR & ANR vs THE STATE OF BIHAR	Mr.BIRENDRA SHARMA	Mr.SRI PREM KUMAR JHA (APP43)
79.	CR. MISC./40204/2018 R.BAIL IPC 307,341,323 R.BAIL-1	1	MD. KALIM SAH @ MD. KALIM vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER Mr.SANJEEV KUMAR @ DEEPAK SAHAY	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)
80.	CR. MISC./40214/2018 R. BAIL IPC 307,147,14 R.BAIL-1	1	BIRENDRA BHAGAT vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SRI LALAN KUMAR (APP224)
81.	CR. MISC./40215/2018 R.BAIL IPC 302,307,448 R.BAIL-1	1	SURENDRA YADAV vs THE STATE OF BIHAR	Mr.HRIDAY NARAYAN HARSHIT Mr.SHIVNANDAN SAH	Mr.SRI S.M. RAHMAN (APP57)
82.	CR. MISC./40217/2018 R. BAIL IPC 307,356,37 R.BAIL-1	1	ALOK KUMAR vs THE STATE OF BIHAR	Mr.MAZHARUL HASSAN	Mr.SRI RAJBALLABH SINGH (APP122)
83.	CR. MISC./40219/2018 R. BAIL IPC 363,365,36 R.BAIL-1	1	SHAILESH PANDEY vs THE STATE OF BIHAR	Mr.PRANAV KUMAR Mr.SUMIT KUMAR JHA Mr.ASHISH GIRI	Mr.SRI SANJAY KUMAR (APP127)
84.	CR. MISC./40220/2018 R.BAIL IPC 376,354B,32 R.BAIL-1	1	VIKKY PASWAN vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.BABITA KUMARI	Mr.SRI SATYENDRA PRASAD (APP133)
85.	CR. MISC./40221/2018 R.BAIL IPC 302,364,366 R.BAIL-1	1	BIMAL AGARWAL @ BIMAL KUMAR AGARWAL @ BUNTY vs UNION OF INDIA THROUGH C.B.I.	Mr.PRAVIN KUMAR Mr.RITWAJ RAMAN	Mr.BIPIN KUMAR SINHA (SC,CBI)

86.	CR. MISC./40222/2018 R. BAIL IPC 392 R.BAIL-1	1	ANKUSH KUMAR @ FANTUSH @ ANKUSH vs THE STATE OF BIHAR	Mr.GANESH PRASAD YADAV	Mr.SMT. PUSHPA SINHA (APP121)
87.	CR. MISC./40223/2018 R.BAIL IPC 302,307,323 R.BAIL-1	1	RAJ KUMAR YADAV & ANR vs THE STATE OF BIHAR	Mr.PRABHAT RANJAN SINGH Mr.SHASHI SHEKHAR TIWARY	Mr.SRI ABHAY KUMAR - 1 (APP186) Mr.RAVI KANT KUMAR
88.	CR. MISC./40224/2018 R. BAIL IPC 307,147,14 R.BAIL-1	1	RAMCHANDRA YADAV & ANR vs THE STATE OF BIHAR	Mr.AMARNATH JHA	Mr.SRI CHANDRA BHUSHAN PRASAD (APP92)
89.	CR. MISC./40225/2018 R. BAIL IPC 379,411 & R.BAIL-1	1	SANDEEP KEDIA @ SANDEEP KUMAR KEDIA vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI RAJBALLABH SINGH (APP122)
90.	CR. MISC./40234/2018 R. BAIL 20,22,24 NDPS R.BAIL-1	1	BISHU SARDAR @ VISHO SARDAR vs THE STATE OF BIHAR	Mr.MD. ZIAUL QUAMAR Mr.MANISH KUMAR	Mr.SRI NAWAL KISHORE PRASAD (APP113)
91.	CR. MISC./40235/2018 R. BAIL IPC 395,397 R.BAIL-1	1	KANHAIYA SAHNI vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA Mr.PANKAJ KUMAR	Mr.SRI SANJAY KUMAR TIWARY (APP128)
92.	CR. MISC./40239/2018 R.BAIL IPC 366A,34 R.BAIL-1	1	SATYA NARAYAN KUMAR vs THE STATE OF BIHAR	Mr.AMRIT ABHIJAT Mr.MANOJ KUMAR GUPTA	Mr.SRI NAGENDRA PRASAD (APP169)
93.	CR. MISC./40241/2018 R. BAIL IPC 307 & 25(1 R.BAIL-1	1	NITESH KUMAR MUKHIYA vs THE STATE OF BIHAR	Mr.HIRA JHA	Mr.SRI AJAY KUMAR-1 (APP6)
94.	CR. MISC./40242/2018 R.BAIL IPC 364,34 R.BAIL-1	1	KANHAIYA YADAV & ANR vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.SRI JAGDHAR PRASAD (APP203)
95.	CR. MISC./40245/2018 R. BAIL IPC 302,34 & 2 R.BAIL-1	1	VICKEY KUMAR @ VIKKY KUMAR @ AJAY KUMAR vs THE STATE OF BIHAR	Mr.PRAKASH KUMAR Mr.MANORANJAN KUMAR	Mr.SRI GAURI SHANKAR GUPTA (APP95)
96.	CR. MISC./40248/2018 R.BAIL IPC 376,504,506 R.BAIL-1	1	BADAL KUMAR vs THE STATE OF BIHAR	Mr.SHIVENDRA KUMAR SINHA	Mr.SRI NITYANAND (APP114)
97.	CR. MISC./40249/2018 R. BAIL IPC 414 R.BAIL-1	1	RAKESH KUMAR VIVEK vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SRI BHANU PRATAP SINGH (APP14)
98.	CR. MISC./40251/2018 R.BAIL IPC 302,120B & R.BAIL-1	1	MD. SARFARAJ vs THE STATE OF BIHAR	Mr.HARISH KUMAR	Mr.SRI PARMESHWAR MEHTA (APP42)
99.	CR. MISC./40257/2018 R. BAIL IPC 302,307,14 R.BAIL-1	1	DASHRATH SAH vs THE STATE OF BIHAR	Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.DR. RAJESH KUMAR SINGH	Mr.SRI RAMESH CHANDRA (APP54)
100.	CR. MISC./40261/2018 R.BAIL IPC 400,401,411 R.BAIL-1	1	ANWARUL HASAN vs THE STATE OF BIHAR	Mr.PARWEJ KHAN	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
101.	CR. MISC./40264/2018 R.BAIL IPC 304B,34 R.BAIL-1	1	PRAVEEN KUMAR vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.SHASHANK SHEKHAR Mr.BABITA KUMARI	Mr.SRI SATYENDRA PRASAD (APP133)
102.	CR. MISC./40266/2018 R.BAIL IPC 394 R.BAIL-1	1	SONALAL YADAV @ SONELAL YADAV @ NANHAKI vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH Mr.HARIWANSH	Mr.SRI GAURI SHANKAR GUPTA (APP95)
103.	CR. MISC./40267/2018 R. BAIL IPC 376D & 4 P R.BAIL-1	1	MANISH KUMAR @ BIJAY KUMAR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH Mr.ABHISHEK KUMAR SINGH	Mr.SRI PARMANAND PRASAD (APP116)
104.	CR. MISC./40268/2018 R.BAIL IPC 465,468,471 R.BAIL-1	1	VINAY KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA Mr.RAKESH KUMAR SHARMA	Mr.SRI UDAY PRATAP SINGH (APP178)
105.	CR. MISC./40273/2018 R.BAIL IPC 379,420 R.BAIL-1	1	PRADEEP GIRI vs THE STATE OF BIHAR	Mr.JAVED ASLAM	Mr.SMT. PRONATI SINGH (APP44)
106.	CR. MISC./40283/2018 R. BAIL IPC 414,412,42 R.BAIL-1	1	KESHAV SINGH @ RAJU SINGH @ RAJU vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA	Mr.SRI DINESH SINGH (APP21)
107.	CR. MISC./40284/2018 R.BAIL IPC 366A R.BAIL-1	1	SHALU KUMAR vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.SRI RAJENDRA PRASAD NAT (APP123)
108.	CR. MISC./40285/2018 R.BAIL 25(1-B)A,25(1-A R.BAIL-1	1	SHISHUPAL DAS vs THE STATE OF BIHAR	Mr.ANURAG SAURAV	Mr.SMT. RENUKA RATNAKAR (APP125)

109.	CR. MISC./40291/2018 R.BAIL 20,22 NDPS ACT R.BAIL-1	1	SANIK KUMAR @ SANNI vs THE STATE OF BIHAR	Mr.BRAJESH KUMAR Mr.RAGHWENDRA PRATAP SINGH Mr.SUJIT KUMAR	Mr.SMT SANGEETA SHARMA (APP58)
110.	CR. MISC./40292/2018 R. BAIL IPC 457,380,40 R.BAIL-1	1	TEJU SAHNI vs THE STATE OF BIHAR	Mr.SHAMBHU NATH JHA	Mr.SRI UMESH LAL VERMA (APP146)
111.	CR. MISC./40298/2018 R. BAIL IPC 461,379 R.BAIL-1	1	UMESH SAHANI vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR PANDEY	Mr.SRI AJIT KUMAR (APP73)
112.	CR. MISC./40300/2018 R.BAIL IPC 399,402 & 2 R.BAIL-1	1	DILIP KUMAR vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.SRI SATYAVARAT VERMA (APP171)
113.	CR. MISC./40304/2018 R.BAIL IPC 302,307,147 R.BAIL-1	1	PRADEEP PRAJAPAT vs THE STATE OF BIHAR	Mr.SATYA VEER	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)
114.	CR. MISC./40305/2018 R. BAIL IPC 307,364,37 R.BAIL-1	1	SRINATH RAM @ CHHOTU vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH	Mr.SMT SANGEETA SHARMA (APP58)
115.	CR. MISC./40306/2018 R.BAIL 67(A) I.T. ACT R.BAIL-1	1	RAJAN KUMAR PATHAK vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SHARAD KUMAR VERMA Mr.ABHISHEK KUMAR Mr.RASHMI JHA	Mr.SRI SANJAY KUMAR PANDEY (APP222)
116.	CR. MISC./40467/2018 R.BAIL IPC 302,307,120 R.BAIL-1	1	SANDEEP KEDIA @ SANDEEP KUMAR KEDIA vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SRI RAJBALLABH SINGH (APP122)
117.	CR. MISC./40495/2018 R.BAIL IPC 379 R.BAIL-1	1	BUTTA PRASAD vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SRI SUNIL KUMAR PANDEY (APP141)
118.	CR. MISC./40496/2018 R. BAIL IPC 307,341,32 R.BAIL-1	1	SHIV SINGH vs THE STATE OF BIHAR	Mr.SURENDRA KUMAR MISHRA Mr.ARUN KUMAR SINGH Mr.SHASHIKANT	Mr.DR. AJEET KUMAR (APP94)
119.	CR. MISC./40503/2018 R.BAIL IPC 302,307,34 R.BAIL-1	1	TOTA KHAN vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA	Mr.SRI HARENDRA PRASAD (APP96) Mr.ARUN KUMAR GUPTA
120.	CR. MISC./40508/2018 R.BAIL IPC 8,20B,II ND R.BAIL-1	1	PRAMOD KUMAR SAH @ PRAMOD KUMAR @ PRAMOD SAH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.SRI ABHAY KUMAR ROY (APP229)
121.	CR. MISC./40510/2018 R.BAIL IPC 364 R.BAIL-1	1	BRIJNANDAN SHARMA @ BINAY SHARMA vs THE STATE OF BIHAR	Mr.NEERAD PARASHAR Mr.INDRAJESH KUMAR	Mr.SRI DASHRATH MEHTA (APP157)
122.	CR. MISC./40511/2018 R. BAIL IPC 379,511,42 R.BAIL-1	1	MANISH RAZAK @ MANISH KUMAR RAZAK vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH Mr.VIJAY KISHORE BHARTI	Mr.SRI KUMAR RANJIT RANJAN (APP211)
123.	CR. MISC./40517/2018 R. BAIL IPC 302,307,12 R.BAIL-1	1	SUBODH PATEL vs THE STATE OF BIHAR	Mr.UPENDRA KUMAR Mr.KUMARI SUJATA SINHA	Mr.SRI AHTASH ALI KHAN (APP4)
124.	CR. MISC./40524/2018 R.BAIL IPC 376,511 & 4 R.BAIL-1	1	DUDHNI KUMAR @ RITIK KUMAR @ RITIK RAUSHAN vs THE STATE OF BIHAR	Mr.GOURANGA CHATTERJEE Mr.NILANJAN CHATTERJEE	Mr.SMT. SAHIN BEGAM (APP134)
125.	CR. MISC./40528/2018 R.BAIL IPC 307,364,376 R.BAIL-1	1	DEVMUNI RAM vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH	Mr.SRI BHARAT BHUSHAN (APP156)
126.	CR. MISC./40529/2018 R.BAIL IPC 395,397,412 R.BAIL-1	1	DABLU SINGH @ BRAJ KISHORE SINGH vs THE STATE OF BIHAR	Mr.DR. MANOJ KUMAR	Mr.SRI PREM KUMAR JHA (APP43)
127.	CR. MISC./40532/2018 R.BAIL IPC 395 R.BAIL-1	1	AMAR PRATAP SINGH @ DICKKY @ DUKKY vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR	Mr.SRI S.M. RAHMAN (APP57)
128.	CR. MISC./40545/2018 R.BAIL IPC 302,326,120 R.BAIL-1	1	VISHAL RAM @ VISHAL RAJ @ RIKKI vs THE STATE OF BIHAR	Mr.SHASHANK SHEKHAR Mr.PRAVIN KUMAR Mr.NILESH KUMAR	Mr.SRI NITYANAND TIWARY (APP41) Mr.SHIVA SHANKAR PRASAD SINGH Mr.PUSHPENDRA PRIYEDARSHI
129.	CR. MISC./40546/2018 R. BAIL IPC 401 & 25(1 R.BAIL-1	1	MD. NEHAL & ANR vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)

130.	CR. MISC./40553/2018 R. BAIL IPC 307,341,34 R.BAIL-1	1	KRISNA PATEL @ KRISHNA KUMAR PATEL @KRISHNA PATEL@ KRISHNA KUMAR vs THE STATE OF BIHAR	Mr.DILIP KUMAR TONDON Mr.PRATEEK TANDON	Mr.SMT. REENA SINHA (APP163)
131.	CR. MISC./40555/2018 R.BAIL IPC 380,411 R.BAIL-1	1	SUBHASH YADAV @ BHELOKHAR @ SUBHASH KUMAR YADAV vs THE STATE OF BIHAR	Mr.PRANAV KUMAR Mr.ALOK KUMAR	Mr.SRI PARMANAND PRASAD (APP116)
132.	CR. MISC./40563/2018 R.BAIL IPC 302,307,34 R.BAIL-1	1	KANHAIYA PASWAN vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.SRI AMIT KUMAR RAKESH (APP179)
133.	CR. MISC./40566/2018 R.BAIL IPC 302,120B,34 R.BAIL-1	1	VIJAY SAH vs THE STATE OF BIHAR	Mr.OM PRAKASH SINGH	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226)
134.	CR. MISC./40573/2018 R. BAIL IPC 307,147,14 R.BAIL-1	1	BHOLA SINGH vs THE STATE OF BIHAR	Dr.LEELAWATI KUMARI	Mr.SRI AMRENDRA PRASAD (APP77)
135.	CR. MISC./40578/2018 R. BAIL IPC 376,511 & R.BAIL-1	1	SATRUDHAN KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY	Mr.SMT. ASHA DEVI (APP85)
136.	CR. MISC./40582/2018 R.BAIL IPC 395 R.BAIL-1	1	MD. IMRAN @ AFTAB @ MD. IMRAN AFTAB vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR JHA	Mr.SRI NAND KISHORE PD (APP38)
137.	CR. MISC./40585/2018 R. BAIL IPC 302,201,12 R.BAIL-1	1	RAJU RAM @ JIRA RAM vs THE STATE OF BIHAR	Mr.TILAK SAO Mr.GANESH TIWARY	Mr.SRI PREM KUMAR JHA (APP43)
138.	CR. MISC./40588/2018 R. BAIL IPC 307,341,32 R.BAIL-1	1	RAJENDRA PANDIT @ KALUA @ RAJENDER vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR	Mr.SRI HUMAYOU AHMAD KHAN (APP155)
139.	CR. MISC./40590/2018 R. BAIL IPC 366,504,50 R.BAIL-1	1	MANI KANT MANDAL @ MANI KANT KUMAR vs THE STATE OF BIHAR	Mr.AJIT RANJAN KUMAR Mr.HARENDRA KUMAR SINGH	Mr.SRI CHAUBEY JAWAHAR (APP158)
140.	CR. MISC./40591/2018 R. BAIL IPC 307,341,32 R.BAIL-1	1	CHINTU PASWAN @ SURAJ vs THE STATE OF BIHAR	Mr.RUDRA DEO Mr.BINDESHWAR PRASAD SINGH Mr.MUNNA SINGH	Mr.MR. MANOJ KUMAR (APP168)
141.	CR. MISC./40592/2018 R.BAIL IPC 147,148,149 R.BAIL-1	1	NANDU MAHTO & ANR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.SRI ANISH CHANDRA (APP183)
142.	CR. MISC./40593/2018 R.BAIL IPC 447,341,323 R.BAIL-1	1	RAKESH KUMAR vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.SRI DAMODAR PRASAD TIWARY (APP93)
143.	CR. MISC./40595/2018 R. BAIL IPC 307,341,32 R.BAIL-1	1	MD. JAVED ALAM @ ABDUR RAHIM vs THE STATE OF BIHAR	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN Mr.ATUL SHANKAR	Mr.SIR PRAMOD KUMAR PANDEY (APP120) Mr.MADHAV JHA Mr.RAKESH KUMAR NO.1
144.	CR. MISC./40601/2018 R. BAIL IPC 363,366 R.BAIL-1	1	SANTOSH KUMAR THAKUR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)
145.	CR. MISC./40603/2018 R. BAIL IPC 419,420,46 R.BAIL-1	1	ASHISH RANJAN vs STATE OF BIHAR & ANR	Mr.ASHHAR MUSTAFA Mr.ASHISH KUMAR RANJAN Mr.MD. MURAD ASHRAF Mr.VIKASH KUMAR JHA	Mr.SRI VINOD SHANKAR MODI (APP188) Mr.KAUSHLENDRA KUMAR SINHA
146.	CR. MISC./40604/2018 R.BAIL IPC 307,147,148 R.BAIL-1	1	GUDDU SAO @ GUDDU KUMAR SAO @ GUDDU KUMAR @ SAO vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH	Mr.SRI ANIL KUMAR (APP78)
147.	CR. MISC./40610/2018 R.BAIL 21B,22 NDPS ACT R.BAIL-1	1	AKASH KUMAR SAH @ AKASH SAH vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.MD. NAZIR ANSARI (APP106)
148.	CR. MISC./40613/2018 R.BAIL IPC 302,307,323 R.BAIL-1	1	YOGENDRA SINGH vs THE STATE OF BIHAR	Mr.BABU NANDAN PRASAD	Mr.SMT. MADHURI LATA (APP103)
149.	CR. MISC./40616/2018 R.BAIL IPC 302,201,34 R.BAIL-1	1	BINESH KUMAR SAO @ DINESH SAO vs THE STATE OF BIHAR	Mr.KIRAN SINHA	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
150.	CR. MISC./40619/2018 R. BAIL IPC 302,341,34 R.BAIL-1	1	SHUKUL YADAV @ SHUKLA YADAV vs THE STATE OF BIHAR	Mr.RAGHUNANDAN KUMAR SINGH Mr.UPADHYAY SAURABH KUMAR	Mr.SMT. NIRMALA KUMARI (APP167) Mr.SANJAY KUMAR NO.-7 Mr.ANANT KUMAR MISHRA
151.	CR. MISC./40637/2018 R.BAIL IPC 392 R.BAIL-1	1	AMARJEET KUMAR @ AMARJEET SINGH @ KAJU vs THE STATE OF BIHAR	Mr.NIRANJAN PARIHAR	Mr.SRI SHYAM KUMAR SINGH (APP138)

152.	CR. MISC./40643/2018 R.BAIL IPC 341,323,363 R.BAIL-1	1	DINESH PANDIT vs THE STATE OF BIHAR	Mr.IQBAL ASIF NIAZI Mr.ABU BAKAR	Mr.SRI NITYANAND (APP114)
153.	CR. MISC./40652/2018 R.BAIL IPC 376,506,34 R.BAIL-1	1	KARELAL MAHTON vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.KARANDEEP KUMAR	Mr.SRI GANESH PRASAD SINGH (APP198)
154.	CR. MISC./41074/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	1	AMIT KUMAR vs THE STATE OF BIHAR	Mr.AKHAURI KAMAL KISHORE SAHAY	Mr.SRI MANISH KUMAR 2 (APP33)
155.	CR. MISC./41076/2018 R. BAIL IPC 401,413,42 R.BAIL-1	1	GOLU KUMAR @ ANKIT RAJ vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA Mr.VIKRAMADIT Mr.BRAJESH K. CHOPRA Mr.RAM TUJABH SINGH	Mr.SRI ASHOK KUMAR SINGH (APP213)
156.	CR. MISC./41085/2018 R.BAIL IPC 302,307,341 R.BAIL-1	1	BACCHAN RAJBHAR @ BACCHAN RAY vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH	Mr.SRI IFTEKHAR MAHMOOD (APP202)
157.	CR. MISC./41090/2018 R. BAIL IPC 302,307,14 R.BAIL-1	1	ANIL YADAV vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.GANESH SHARMA Mr.SUNIL PRASAD	Mr.SRI UMESHNAND PANDIT (APP187)
158.	CR. MISC./41091/2018 R.BAIL IPC 302,201,120 R.BAIL-1	1	JAI KISHORE RAM vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA	Mr.SRI GANESH PRASAD SINGH (APP198)
159.	CR. MISC./41096/2018 R. BAIL IPC 413,414,34 R.BAIL-1	1	ASHWINI KUMAR vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH	Mr.SRI AMRENDRA PRASAD (APP77)
160.	CR. MISC./41098/2018 R. BAIL IPC 379 R.BAIL-1	1	SHYAM @ BECHHU & ANR vs THE STATE OF BIHAR	Mr.SATISH CHANDRA	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
161.	CR. MISC./41099/2018 R.BAIL IPC 395,397 R.BAIL-1	1	MANISH SAHANI @ DEVA vs THE STATE OF BIHAR	Mr.AARUNI SINGH	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)
162.	CR. MISC./41101/2018 R. BAIL IPC 364 R.BAIL-1	1	SANDEEP KUMAR YADAV vs THE STATE OF BIHAR	Mr.S. JAMIL AKHTAR	Mr.SRI HARENDRA PRASAD (APP96)
163.	CR. MISC./41103/2018 R.BAIL IPC 376 & 4,6 P R.BAIL-1	1	MURAD ALAM @ MURAD vs THE STATE OF BIHAR	Mr.RAM ADYA SINGH Mr.ARJUN PRASAD	Mr.SRI PRADEEP NARAIN KUMAR (APP205)
164.	CR. MISC./41106/2018 R.BAIL IPC 395,412 R.BAIL-1	1	BIPIN MAHTO @ BIPIN KUMAR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR KASHYAP	Mr.SRI MUKESH KUMAR SINGH (APP221)
165.	CR. MISC./41109/2018 R.BAIL IPC 412,414,34 R.BAIL-1	1	BIKRAM KUMAR @ VIKRAM KUMAR vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SRI JAGDHAR PRASAD (APP203)
166.	CR. MISC./41118/2018 R. BAIL IPC 354D & 8,1 R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
167.	CR. MISC./41121/2018 R.BAIL IPC 376,341,323 R.BAIL-1	1	VICKY CHODHARY @ VIKKI KUMAR CHAUDHARY vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SRI UMANATH MISHRA (APP234)
168.	CR. MISC./41125/2018 R.BAIL IPC 307,147,148 R.BAIL-1	1	RAMESHWAR SINGH @ RAM ISHWAR SINGH & ANR vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SRI RAM ANURAG SINGH (APP227)
169.	CR. MISC./41130/2018 R. BAIL IPC 302 & 27 A R.BAIL-1	1	DHARMENDRA KUMAR @ TINHA vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.SRI SURENDRA KUMAR (APP190)
170.	CR. MISC./41131/2018 R. BAIL IPC 144,447,37 R.BAIL-1	1	GULTEN SHARMA @ ASHISH KUMAR SHARMA vs THE STATE OF BIHAR	Mr.MADHU PRASUN	Mr.SMT RENU KUMARI (APP160)
171.	CR. MISC./41134/2018 R. BAIL IPC 302,394,34 R.BAIL-1	1	PUJA PRIYA vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.SMT. REENA SINHA (APP163) Mr.DILIP KUMAR
172.	CR. MISC./41138/2018 R.BAIL 8,20C,25 NDPS A R.BAIL-1	1	SUKESH KUMAR vs THE STATE OF BIHAR	Mr.CHANDRA BHUSHAN SINGH Mr.BINDESWARI SINGH	Mr.MD. ANZARUL HAQUE SAHARA (APP225)
173.	CR. MISC./41140/2018 R. BAIL IPC 302,367,12 R.BAIL-1	1	ARJUN YADAV @ BHULAWAN vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH Mr.PRAMOD KUMAR SINGH	Mr.SRI SHAILENDRA KUMAR SINGH (APP135)
174.	CR. MISC./41144/2018 R.BAIL IPC 302,147,149 R.BAIL-1	1	RAM KALIN KUMAR @ RAM KALIN YADAV vs THE STATE OF BIHAR	Mr.INDRAJIT KUMAR	Mr.MD. ANZARUL HAQUE SAHARA (APP225)

175.	CR. MISC./41146/2018 R.BAIL IPC 302,307 R.BAIL-1	1	BHARAT SAHNI vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.SRI NIRMAL KUMAR SINHA (APP199)
176.	CR. MISC./41147/2018 R.BAIL IPC 406,409,420 R.BAIL-1	1	RATNESHWAR DAS vs THE STATE OF BIHAR THROUGH THE DEPUTY SUPERINTENDENT OF POLICE, ECONOMIC OFFENCES UNIT, BIHAR, PATNA	Mr.VINAY KUMAR MISHRA	Mr.V.N.P SINHA (EOU)
177.	CR. MISC./41149/2018 R. BAIL IPC 341,323,50 R.BAIL-1	1	NARESH CHAUDHARY & ANR vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINHA	Mr.SRI KUMAR RANJIT RANJAN (APP211)
178.	CR. MISC./41150/2018 R.BAIL IPC 302,34 & 27 R.BAIL-1	1	MANOJ KUMAR vs THE STATE OF BIHAR	Mr.SIDDHARTHA PRASAD	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
179.	CR. MISC./41152/2018 R.BAIL IPC 420 & 138 N R.BAIL-1	1	SUBODH PANDEY vs THE STATE OF BIHAR	Mr.AKASH CHATURVEDI Mr.SRIRAM KRISHNA	Mr.SRI GANESH PRASAD SINGH (APP198)
180.	CR. MISC./41153/2018 R.BAIL IPC 302,147,148 R.BAIL-1	1	SANJAY YADAV vs THE STATE OF BIHAR	Mr.S. JAMIL AKHTAR	Mr.SMT. REENA SINHA (APP163)
181.	CR. MISC./41156/2018 R.BAIL IPC 366A,120B,3 R.BAIL-1	1	MD. BIJLI & ANR vs THE STATE OF BIHAR	Mr.PAWAN KUMAR	Mr.SRI MITHILESH KUMAR KHARE (APP108)
182.	CR. MISC./41163/2018 R.BAIL IPC 302,34 R.BAIL-1	1	VIVEK THAKUR @ VIVEK KUMAR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.SRI RAJENDRA NATH JHA (APP46)
183.	CR. MISC./41167/2018 R.BAIL IPC 7 E.C. ACT R.BAIL-1	1	BRIJ MOHAN PRASAD vs THE STATE OF BIHAR	Mr.SANJAY KUMAR TIWARY	Mr.SMT. REENA SINHA (APP163)
184.	CR. MISC./41170/2018 R.BAIL IPC 307,147,148 R.BAIL-1	1	KINKAR SINGH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR SINGH	Mr.SRI MUSTAQUE ALAM (APP36)
185.	CR. MISC./41173/2018 R.BAIL 25(1-B)A ARMS R.BAIL-1	1	BALMIKI YADAV vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI VINOD SHANKAR MODI (APP188)
186.	CR. MISC./41175/2018 R.BAIL IPC 354A,509 & R.BAIL-1	1	PRADEEP KUMAR vs THE STATE OF BIHAR	Mr.DR. KAMAL DEO SHARMA	Mr.SRI PRADEEP NARAIN KUMAR (APP205)
187.	CR. MISC./41178/2018 R. BAIL IPC 304B,201,3 R.BAIL-1	1	SANJIV KUMAR vs THE STATE OF BIHAR	Smt.BABITA KUMARI Mr.PRAVIN KUMAR Mr.MALAY KUMAR CHOUDHARY	Mr.SRI SATYENDRA NARAYAN SINGH (APP132)
188.	CR. MISC./41181/2018 R. BAIL 25(1-B)A,26,35 R.BAIL-1	1	MD. SAHIL KHAN @ BABUYA @ MD. SHAKIR vs THE STATE OF BIHAR	Mr.MD. NAJMUL HODDA	Mr.SRI SAKIR AHMAD (APP195)
189.	CR. MISC./41183/2018 R. BAIL IPC 413,414 R.BAIL-1	1	NITESH KUMAR vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.SURAJ KUMAR	Mr.SRI YOGENDRA KUMAR (APP200)
190.	CR. MISC./41186/2018 R. BAIL IPC 399,402 & R.BAIL-1	1	DHARMENDRA KUMAR vs THE STATE OF BIHAR	Mr.MITHILESH KUMAR VIDYARTHI Mr.TRIBHUWAN NARAYAN	Mr.SRI JAI NARAIN THAKUR (APP184)
191.	CR. MISC./41188/2018 R. BAIL IPC 302,201,34 R.BAIL-1	1	AMARNATH KUMAR SAH vs THE STATE OF BIHAR	Mr.IQBAL ASIF NIAZI Mr.ABU BAKAR	Mr.SRI VINOD SHANKAR MODI (APP188)
192.	CR. MISC./41189/2018 R.BAIL IPC 307,147,148 R.BAIL-1	1	KEWAL YADAV vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.SRI PRANAV KUMAR (APP207)
193.	CR. MISC./41190/2018 R. BAIL IPC 411,413,41 R.BAIL-1	1	SONU THAKUR vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.PRATYUSH Mr.SURENDRA PRASAD SINGH Mr.PRABHU NARAYAN SHARMA	Mr.SRI IFTEKHAR MAHMOOD (APP202)
194.	CR. MISC./41192/2018 R.BAIL IPC 379,411 R.BAIL-1	1	CHUNNA SAH @ CHUNNA KUMAR vs THE STATE OF BIHAR	Mr.INDESHWARI PRASAD MANDAL	Mr.SRI RAJEEV NAYAN (APP231)
195.	CR. MISC./41193/2018 R. BAIL IPC 170,171,21 R.BAIL-1	1	RAM PUKAR MEHTA @ RAJ KUMAR SINGH vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA Mr.BINOD KUMAR PANDEY	Mr.SRI S. EHTESHAMUDDIN (APP56)
196.	CR. MISC./41194/2018 R.BAIL IPC 302,201,120 R.BAIL-1	1	NARAIN MISTRY @ NARAYAN SHARMA vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.SHASHANK SHEKHAR	Mr.SRI SATYENDRA PRASAD (APP133)
197.	CR. MISC./41199/2018 R. BAIL IPC 341,323,35 R.BAIL-1	1	RAHUL KUMAR MISHRA vs THE STATE OF BIHAR	Mr.IQBAL ASIF NIAZI Mr.ABU BAKAR	Mr.SRI NAND KUMAR (APP154)

198.	CR. MISC./41202/2018 R. BAIL IPC 392 R.BAIL-1	1	ANAND THAKUR @ ANAND KUMAR THAKUR vs THE STATE OF BIHAR	Mr.DEVENDRA KUMAR Mr.RANJIT KUMAR THAKUR	Mr.SMT. SUCHETA YADAV (APP140)
199.	CR. MISC./41204/2018 R. BAIL IPC 376 & 4 PO R.BAIL-1	1	KAMLESH MANJHI vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR Mr.MITHILESH KUMAR ARYA	Mr.MR. MANOJ KUMAR (APP168)
200.	CR. MISC./41211/2018 R. BAIL IPC 354B & 8 P R.BAIL-1	1	SURENDRA CHAUDHARY @ RANI CHAUDHARY @ SULENDRA CHAUDHARY vs THE STATE OF BIHAR	Mr.JAI SHANKER PRASAD	Mr.SRI CHANDRASEN PRASAD SINGH (APP151)

(AT 2:15 P.M.)

TIEDUP MATTERS

FOR ADMISSION

1.	CWJC/16559/2014 REM/DIS/TER, OTHERS (Part Heard)	8	RAMESH KUMAR RAI vs THE UNION OF INDIA & ORS	Mr.AWADHESH KUMAR MISHRA Mr.AJAY KUMAR	Mr.ANJANI KUMAR SHARAN
2.	CWJC/2745/2013 DISCP.PROC., BOARD/COR	14	NAVIN KUMAR VERMA vs THE STATE OF BIHAR & ORS	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.PRASHANT PRATAP (GP6) Mr.AMRENDRA NARAYAN RAI
3.	C. REV./123/2018 IN (CWJC/16478 /2013)	3	BINDU KUMARI vs THE STATE OF BIHAR & ORS	Mr.RAJESH MOHAN	Mr.GYAN PRAKASH OJHA (GA 7)
4.	MJC/1864/2018 CONTEMPT- SJ IN (CWJC/4369 /2013)	3	UPENDRA SHARMA vs THE STATE OF BIHAR & ORS	Mr.SHREE KANT PANDEY	Mr.CHITRANJAN SINHA - PAAG 2
5.	CR. MISC./41408/2018 R. BAIL IPC 302,307,14 R.BAIL-1	1	SUMANT KUMAR vs THE STATE OF BIHAR	Mr.JAVED ASLAM Mr.ANUJ KUMAR	Mr.SMT. SUMAN KUMARI SINGH (APP164)

Notice : Hon'ble Judge may again take up leftover cases of 10.30 A.M. after Tied-up cases.

Notice : Learned Counsel are informed that the writ application of Group-13 will be listed in following manner:-
1. Monday - year 2015 (Whole day)
2. Tuesday- year 2014 (Whole day) -
3. Wednesday- year 2013 (Whole day)

Wednesday the 11th July 2018
Court No. 31 (AT 10.30 A.M.)
Mr. Justice Madhuresh Prasad

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS (ON OFFICE NOTES)			
1.	CWJC/25651/2013 SELECTION , BANK SER.	3	ANIL KUMAR GUPTA vs THE PRINCIPAL SECRETARY HUMAN RESOURCE DEVELOPMENT DEPARTMENT & ORS	Mr.RATNAKAR AMBASTHA	Mr.AJAY KUMAR SINHA Mr.AJIT KUMAR SINHA Mr.AJAY KUMAR SINHA	
			FOR ADMISSION			
1.	C. REV./302/2013 IN (CWJC/5650 /2013)	6	SEASONAL DDT EMPLOYEES SANGH vs THE STATE OF BIHAR & ORS	Mr.LAKSHMI KANT SHARMA	Mr.MANOJ KR. AMBASTHA (GP14)	
2. with	CWJC/23153/2013 SELECTION , NON GAZETT	37	RAJENDRA YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.MANOJ KUMAR Mr.PRIYADARSHI MATRI SHARAN Mr.MD. SHAHNAWAZ ALI	Mr.GIRIJA SHANKAR PD (GP1) Mr.ARUP KUMAR CHONGDAR Mr.SUJATA OJHA Mr.GAJENDRA KUMAR SINGH Mr.RAJIV PRASHANT Mr.DHANANJAYU KUMAR SINGH Mr.YASHRAJ BARDHAN Mr.U.S.S.SINGH (GP1)	
3.	CWJC/24002/2013 SELECTION , NON GAZETTED SER.	1	ANUP LAL SAH & ORS vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.RAJEEV KUMAR SINGH	Mr.GIRIJA SHANKAR PD (GP1) Mr.U.S.S.SINGH (GP19)	
4.	CWJC/16413/2013 REM/DIS/TER, NON GAZET	5	ANITA DEVI vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR	Mr.NEELU AGRWAL (GA6) Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ Mr.SARVESH KUMAR SINGH (AAG13)	
	AT 12.30 P.M					
5.	CWJC/12919/2013 PAY SCALES , NON GAZET	13	NIRANJAN KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.SHRI PRAKASH TIWARI Mr.KRISHNA KANT TIWARI Mr.ANJANI KUMAR (AAG6)	Mr.TEJ BAHADUR SINGH (AAG7) Mr.MUKESH KUMAR Mr.AMIT KUMAR	
	AT 12.30 P.M.					
6.	CWJC/20262/2013 COMP.GRND. , NON GAZET	4	RAGHUNATH RAI vs THE STATE OF BIHAR & ORS	Mr.HARI KUMAR THAKUR	Mr.NIVEDITA NIRVIKAR (GP3) Mr.GYAN PRAKASH OJHA (GA7)	
	AT 12.30 P.M.					
7.	CWJC/14168/2013 REM/DIS/TER, POLICE SE	4	RAMA PRAJAPATI vs THE ADDITIONAL COMMANDANT GENERAL HOME GUARD AND FIRE SERVICES & ORS	Mr.SATYAVRAT VERMA Mr.MADHURI LATA Mr.RAJNANDAN KUMAR Mr.SANJEEV KUMAR	Mr.RISHIRAJ SINHA (GP19)	
8.	CWJC/15651/2013 SELECTION , NON GAZETT	11	NILESH SHARAN SRIVASTAVA & ORS vs THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR SRIVASTAVA	Mr.AMAR NATH DEO (SC26) Mr.SAJID SALIM KHAN (SC25)	
9.	CWJC/2154/2013 DISCP.PROC., BOARD/COR	27	UPENDRA PRASAD SINGH vs THE FOOD CORPORATION OF INDIA & ORS	Mr.ANAND KUMAR OJHA Mr.ASHOK KUMAR KARNA	Mr.PRABHAKAR TEKRIWAL Mr.SAROJ KUMAR SHARMA Mr.DR.MANKESHWAR TIWARI Mr.SUMAN KUMAR JHA	
10.	CWJC/4701/2013 DISCP.PROC., BOARD/COR	10	SATISH PRASAD DATTA vs THE UNION OF INDIA & ORS	Smt.ANJU JHA	Mr.N. A. SHAMSI (A.S.G.) Mr.RATNAKAR PANDEY	
11.	CWJC/5077/2013 OTHERS, HEALTH SER.	14	DR. RANJEET KUMAR vs THE MEDICAL COUNCIL OF INDIA & ORS	Smt.VEENA KUMARI JAISWAL Mr.NEERAJ KUMAR SINGH	Mr.PARTH SHARTHI (SC10) Mr.KUMAR BRIJNANDAN Mr.PARTHA SARTHY (GA11)	
12.	CWJC/5118/2013 REM/DIS/TER, BANK SER.	10	BIJAY SHANKAR JHA vs THE STATE BANK OF INDIA & ORS	Mr.RAJANI KANT MISHRA Mr.NITYANAND JHA	Mr.KAUSHLENDRA KUMAR SINHA Mr.SRI SUNIL KUMAR SINGH	

13.	CWJC/5516/2013 REM/DIS/TER, BOARD/COR	9	DHIRAJ KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.MAKARDHWAJ UPADHYAY	Mr.VINAY KIRTI SINGH
14.	CWJC/5745/2013 REM/DIS/TER, BOARD/COR	10	SANDEEP KUMAR vs THE BIHAR STATE ELECTRCITY BOARD & ORS.	Mr.RAJENDRA PRASAD SAH Mr.RAJEEVA ROY	Mr.VINAY KIRTI SINGH
15.	CWJC/6254/2013 SELECTION , NON GAZETT	9	RAMWATI KUMARI vs THE STATE OF BIHAR & ORS	Mr.BINOY KUMAR SINHA-1 Mr.BINDU KUMARI Mr.SATYABHAMA KUMARI	Mr.PRASOON SINHA (GA2) Mr.RAGHWANAND (GA11)
16.	CWJC/7168/2013 REM/DIS/TER, HEALTH SE	14	AJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR SINHA	Mr.SANJAY KR NO.2 (GA5) Mr.KISHORE KUMAR SINHA Mr.ANSHUMAN SINGH (GP24)
17.	CWJC/7388/2013 REM/DIS/TER, OTHERS	8	RAVI SHANKAR vs UNITED INDIA INSURANCE & ORS	Mr.AMARENDRA NARAYAN	Mr.ASHOK PRIYADARSHI Mr.RAMCHANDRA LAL DAS Mr.ASHOK KUMAR
18.	CWJC/7449/2013 SELECTION , NON GAZETT	14	KUMUD DEVI vs THE STATE OF BIHAR & ORS	Mr.SHREE NIVAS MADHUVAN Mr.SHEKHAR SINGH	Mr.RAJEEV KR. SINGH (GP15) Mr.RAKESH KUMAR TIWARY Mr.RAJIV KUMAR SINGH (GP2) Mr.PRABHAKAR JHA (GP27)
19.	CWJC/7655/2013 REM/DIS/TER, HEALTH SE	11	MAHESH PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.DEVENDRA KUMAR Mr.SURENDRA KISHORE THAKUR	Mr.RAM BALAK MAHTO (AG)
20.	CWJC/7730/2013 CONTIN.SER , BOARD/COR	9	BADUL THAKUR vs THE STATE OF BIHAR & ORS	Mr.MD. SOBAN ASGHAR	Mr.GEETA KUMARI (GP28) Mr.AAG10 AJAY KUMAR RASTOGI
21.	CWJC/7860/2013 REM/DIS/TER, NON GAZET	5	HEMLATA DEVI vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR CHOUDHARY Mr.ANIL KUMAR TIWARY	Mr.DEVENDRA KR SINHA (AAG2) Mr.BIJAY BHUSHAN PRASAD
22.	CWJC/7944/2013 SELECTION , NON GAZETT	8	JAGTI KUMARI vs THE STATE OF BIHAR & ORS	Mr.ABHINAY RAJ	Mr.K.P. GUPTA (SC16) Mr.ASHOK KUMAR Mr.ARBIND KUMAR Mr.RAVI BHUSHAN SINGH
23.	CWJC/8235/2013 REM/DIS/TER, OTHERS	11	AMIT KUMAR AGRAWAL vs BHARAT HEAVY ELECTRICALS LTD. & ORS	Mr.NIKHIL KUMAR AGRAWAL Mr.RAJU GIRI	Mr.SANJEET KUMAR Mr.DHANANJAYA NATH TIWARI
24.	CWJC/8239/2013 DISCP.PROC., GAZETTED	5	SUNIL KUMAR TIWARI vs THE STATE OF BIHAR & ORS	Mr.PRABHAKAR SINGH	Mr.RAJESH SINGH (GP16) Mr.KAMESHWAR KUMAR(GP17)
25.	CWJC/8353/2013 DISCP.PROC., NON GAZET	6	ANANT KUMAR vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINGH	Mr.MANOJ KR. AMBASTHA (GP14)
26.	CWJC/8400/2013 DISCP.PROC., POLICE SE	23	HARENDRA PRASAD RAI vs THE STATE OF BIHAR & ORS	Mr.SATYENDRA RAI Mr.DINESH KUMAR Mr.ALOK KUMAR TIWARI	Mr.S.RAZA AHMAD (AAG9)
27.	CWJC/8452/2013 PROMOTION , GAZETTED S	8	SHAHABUDDIN AHMAD vs THE STATE OF BIHAR & ORS	Mr.MD. MUSHTAQUE ALAM Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA Mr.ARVIND KUMAR MOUAR	Mr.KAUSHAL KR JHA AAG-14
28.	CWJC/8482/2013 REM/DIS/TER, BOARD/COR	6	PAWAN KUMAR vs THE LIFE INSURANCE CORPORATION OF INDIA & ORS	Mr.SUDHIR KUMAR	
29.	CWJC/8823/2013 REM/DIS/TER, BOARD/COR	7	AMIT SINHA vs THE STATE OF BIHAR & ORS	Mr.MADHURENDRA KUMAR Mr.AVINASH	Mr.AWDHESH KUMAR PANDEY (GA9) Mr.SURESH MISHRA Mr.MANU SHANKER MISHRA Mr.BINITA SINGH (GP31) Mr.PRASOON SINHA
30.	CWJC/8839/2013 REM/DIS/TER, HEALTH SE	11	REKHA KUMARI vs THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH Mr.ASHOK KUMAR	Mr.RAJIV ROY (GP5) Mr.KISHORE KUMAR SINHA
31.	CWJC/8888/2013 REM/DIS/TER, BOARD/COR	6	AWADHESH CHANDRA MAHTON vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR GHOSARVEY	Mr.ASHOK KUMAR KESHRI (AAG11) Mr.RAMESH KUMAR Mr.AMRENDRA NARAYAN RAI Mr.VISHAL SINHA
32.	CWJC/8942/2013 SELECTION , POLICE SE	3	KUMARI KUMOD vs THE STATE OF BIHAR & ORS	Ms.SHRUTI SINHA Mr.KUMAR RAJEEV	Mr.RAJESH SINGH (GP16) Mr.SANJAY PANDEY
33.	CWJC/9047/2013 REM/DIS/TER, BOARD/COR	7	SARVESH KUMAR vs THE LIFE INSURANCE CORPORATION OF INDIA & ORS	Mr.SUDHIR KUMAR	

34.	CWJC/9085/2013 REM/DIS/TER, BOARD/COR	6	DINESH KUMAR TUDU vs THE LIFE INSURANCE CORPORATION OF INDIA & ORS	Mr.SUDHIR KUMAR	
35.	CWJC/9133/2013 REM/DIS/TER, BOARD/COR	8	VINOD KUMAR PATHAK & ORS vs THE STATE OF BIHAR & ORS	Mr.NITYANAND MISHRA Mr.SUNIL PATHAK	Mr.S.D. SANJAY (AAG12) Mr.SHUBHANKAR SHARMA Mr.BALMEEKI PANDEY BHASKER
36.	CWJC/9137/2013 REM/DIS/TER, HEALTH SE	10	SMT. ASHA DEVI vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.NIKKI SINGH	Mr.MANOJ PRIAYDARSHI (SC17) Mr.S.IQBAL AHMAD (SC20)
37.	CWJC/9186/2013 REM/DIS/TER, OTHERS	11	RAJESH I BARI vs THE STATE OF BIHAR & ORS	Mr.AMIT KUMAR SINGH Mr.GAURI SHANKAR THAKUR Mr.RAM YASH SINGH	Mr.DEVENDRA KR SINHA (AAG2) Mr.PRASOON SINHA Mr.SANJAY SINGH
38.	CWJC/9193/2013 REM/DIS/TER, BOARD/COR	5	RAJIV KUMAR vs THE LIFE INSURANCE CORPORATION OF INDIA & ORS	Mr.SUDHIR KUMAR	
39.	CWJC/9342/2013 RGL.AD-HOC., NON GAZET	5	MEENA DEVI vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.S.S. SHABBAR HUSSAIN (GP4) Mr.RAGHWANAND Mr.RAKESH KUMAR SINGH Mr.SITA RAM YADAV (GP16)
40.	CWJC/9367/2013 DISCP.PROC., BOARD/COR	5	ASHOK KUMAR SINGH vs THE BIHAR STATE ROAD TRANSPORT COR. & ORS	Mr.YOGENDRA KUMAR SINGH Mr.YOGENDRA KUMAR SINGH	Mr.PRABHAT KUMAR VERMA Mr.SAROJ KUMAR SHARMA
41. with	CWJC/9394/2013 REM/DIS/TER, NON GAZET	16	SUNITA RAJ & ANR vs THE STATE OF BIHAR & ORS	Mr.RAMA KANT SINGH Mr.MUKESH KUMAR SINGH	Mr.SUBHASH PD. SINGH (GA7) Mr.RAJ KUMAR CHOUDHARY Mr.ABHAY SHANKAR SINGH Mr.UDAY PRATAP SINGH
42. with	CWJC/10660/2013 REM/DIS/TER, NON GAZETTED SER.	3	NAZIA KHANAM vs THE STATE OF BIHAR & ORS	Mr.SANDIP KUMAR GAUTAM	Mr.MADHURESH PRASAD (GP12) Mr.GP20 MADANJEET KUMAR
43.	CWJC/9401/2013 REM/DIS/TER, NON GAZETTED SER.	13	SADHANA KUMARI & ORS vs THE STATE OF BIHAR & ORS	Mr.RAMA KANT SINGH	Mr.AWDHESH KUMAR PANDEY (GA9) Mr.RAJ KUMAR CHOUDHARY Mr.ABHAY SHANKAR SINGH Mr.AMIT KUMAR MISHRA Smt.BINITA SINGH Mr.UDAY PRATAP SINGH Mr.BINITA SINGH (SC28)
44.	CWJC/9599/2013 REM/DIS/TER, NON GAZET	19	KIRAN SINHA @ KUMARI KIRAN SINHA vs THE STATE OF BIHAR & ORS	Mr.BHOLA KUMAR	Mr.J.S. ARORA (SC6) Mr.SHREE PRAKASH
45.	CWJC/9623/2013 DISCP.PROC., NON GAZET	4	JHULAN PRASAD SRIVASTAVA vs THE STATE OF BIHAR & ORS	Mr.LALA PURUSHOTTAM KR RAJGRIHAR	Mr.RAJESH SINGH (GP16) Mr.RAM KINKER CHOUBEY Mr.JITENDRA KUMAR ROY Mr.KAMESHWAR KUMAR (GP17)
46.	CWJC/9624/2013 REM/DIS/TER, NON GAZET	5	ANURADHA BHARTI vs THE STATE OF BIHAR & ORS	Mr.MD. RAISUL HAQUE	Mr.SANJAY PANDEY (GP21) Mr.JITENDRA PANDEY Mr.SANJAY PANDEY (GP 21) Mr.SUSHIL KUMAR(GP22)
47.	CWJC/9721/2013 DISCP.PROC., NON GAZET	3	KUMAR AJAY RANJAN vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR	Mr.SUNIL KR. MANDAL (SC24) Mr.SANJEEV KUMAR
48.	CWJC/9731/2013 REM/DIS/TER, HEALTH SE	10	SAHDEO PRASAD YADAV @ SAHDEO YADAV vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR	Mr.DHURJATI KR PRASAD (GP7)
49.	CWJC/9755/2013 REM/DIS/TER, OTHERS	6	MILI KUMARI vs THE STATE OF BIHAR & ORS	Mr.JAI PRAKASH VERMA Mr.KESHAV PRASAD NIRALA	Mr.AJAY BIHARI SINHA (SC19) Mr.ABHINAV SRIVASTAVA
50.	CWJC/9756/2013 RGL.AD-HOC., NON GAZET	2	AMAN PRAKASH & ANR vs THE STATE OF BIHAR & ORS	Mr.RAMAKANT RAM	Mr.GAUTAM BOSE (AAG8) Mr.SATYAM SHIVAM SUNDARAM
51.	CWJC/9808/2013 REM/DIS/TER, NON GAZET	4	SANGITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.VIVEK PRASAD Mr.MANISHA SINGH	Mr.RISHIRAJ SINHA (GP19) Mr.GYAN PRAKASH OJHA (GP22)
52.	CWJC/9813/2013 DISCP.PROC., NON GAZET	3	AKHILESHWAR KUMAR vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR Mr.SHAMSHAD ALAM	Mr.ROY SHIVAJI NATH (AAG3)

PATNA HIGH COURT	308	Wednesday 11th July, 2018 Mr. Justice Madhuresh Prasad

(AT 3.15 P.M.)

FOR ADMISSION

1.	CWJC/13108/2013 SELECTION , NON GAZETT	9	LAJWANTI DEVI vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR Mr.GYANENDRA KUMAR SHUKLA	Mr.S.S. SHABBAR HUSSAIN (GP4) Mr.SHARAD KUMAR SINHA Mr.SUSHANT PRAVEER Mr.YOGESH KUMAR Mr.SITA R.YADAV-GP16
2.	CWJC/16736/2013 SELECTION , NON GAZETT	1	MANJU KUMARI vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINHA Mr.MANOJ KUMAR Mr.UDAY CHAND PRASAD	Mr.SUNIL KR. MANDAL (SC24)
3. with	CWJC/25489/2013 DISCP.PROC., NON GAZET	1	CHANDRAHAS VERMA vs THE STATE OF BIHAR & ORS	Mr.JITENDRA PRASAD SINGH Mr.SANTOSH KUMAR VERMA	Mr.ANIL KUMAR
4.	CWJC/6755/2014 DISCP.PROC., NON GAZETTED SER.	3	CHANDRAHAS VERMA vs THE STATE OF BIHAR & ORS	Mr.JITENDRA PRASAD SINGH Mr.ABHISHEK	Mr.NEELU AGRWAL (GA6) Mr.NAMRATA MISHRA (GA13) Mr.AJEET KUMAR (GA9)

(AFTER THE ABOVE)

TIEDUP MATTERS

FOR ORDERS (ON OFFICE NOTES)

1.	MJC/2067/2018 RESTORATION-SJ IN (CWJC/18606 /2014)	1	BRAJESH KUMAR vs THE UNION OF INDIA & ORS	Mr.SATYA PRAKASH	Mr.ANIL KUMAR SINHA Mr.ANIL SINGH
2.	CR. MISC./28423/2018 C.BAIL C.BAIL Tied up matter	3	MITHILESH KUMAR PATHAK vs STATE OF BIHAR & ANR	Mr.BHARAT LAL Mr.RABINDRA KUMAR	Mr.SRI PARMANAND KUMAR (APP244)

FOR ADMISSION

1.	MJC/1646/2018 CONTEMPT- SJ IN (CWJC/8551 /2015)	1	BIHAR STATE FINANCIAL CORPORATION KARAMCHARI FEDERATION, THROUGH ITS GENERAL SECRETARY, SHYAM SHEKHAR LAL vs BOARD OF DIRECTORS OF BIHAR STATE FINANCIAL CORPORATION THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR & ANR	Mr.SUBHASH CHANDRA BOSE	Mr.ASHISH GIRI Mr.Y. V. GIRI
2.	MJC/1740/2018 RESTORATION-SJ IN (CWJC/1723 /2015)	1	MAYA DEVI vs THE STATE OF BIHAR & ORS	Mr.MANOHAR PRASAD SINGH	Mr.GYAN PRAKASH OJHA - GA 7
3.	MJC/1757/2018 RESTORATION-SJ IN (CWJC/1621 /2015)	1	DR. RAJENDRA PRASAD KHETAN vs THE STATE OF BIHAR & ORS	Mr.AMARENDRA NATH VERMA	Mr.S. D. YADAV - AAG 9
4.	MJC/1934/2018 RESTORATION-SJ IN (CWJC/19454 /2014)	3	PUNAM DEVI @ PUNAM KUMARI vs THE STATE OF BIHAR & ORS	Mr.BINOD PD. SINGH	Mr.GYAN PRAKASH OJHA - GA 7
5.	MJC/2191/2018 CONTEMPT- SJ IN (CWJC/12058 /2015)	1	SHIV KUMAR vs THE STATE OF BIHAR THROUGH SMT. SUJATA CHATURVEDI, THE PRINCIPAL SECRETARY, FINANCE DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RAKESH KUMAR SONI	Mr.PRABHAT KUMAR VERMA - AAG 3
6.	CR. MISC./25863/2018 R. BAIL IPC 302,120B,3 R.BAIL-1	3	VIJAY KUMAR SINGH @ MUNNA THAKUR vs THE STATE OF BIHAR	Mr.RAVINDRA RAY	Mr.SMT. SHARDA KUMARI (APP175)
7.	CR. MISC./39171/2018 R. BAIL IPC 304B,328,3 R.BAIL-1	1	RAFIQUE ANSARI vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.SRI SANJAY KUMAR SINGH (APP193) Mr.DINESH JHA
8.	CR. MISC./39554/2018 R. BAIL IPC 302,307,34 R.BAIL-1	1	SAHEB MANSOORI @ MD. SAHEB MANSURI vs THE STATE OF BIHAR	Mr.BINAY KUMAR	Mr.SRI ZAINUL ABEDIN (APP196)

FOR HEARING UNDER ORDER 41 RULE 11 CPC

1.	MA/497/2009	9	BRANCH MANAGER, THE ORIENTAL I vs MOST FULA DEVI & ORS.	Mr.DURGESH KUMAR SINGH	Mr.BAJARANGI LAL

Wednesday the 11th July 2018
Court No. 30 (AT 10.30 A.M.)
Mr. Justice Mohit Kumar Shah

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			TO BE MENTIONED			
1.	CWJC/14172/2010 SALARY, NON GAZETTED S	11	JAGDISH JHA & ORS vs THE STATE OF BIHAR & ORS	Mr.KISHORE KUMAR THAKUR	Mr.(SC8) Mr.AJAY (GA5)	
2.	CWJC/2582/2017 PAY SCALES , NON GAZET	3	SANTOSH UPADHYAY vs THE STATE OF BIHAR & ORS	Smt.ANITA KUMARI Mr.SHASHI BHUSHAN KUMAR -MANGLAM Mr.PRATYUSH	Mr.RAJBALLABH PD. YADAV-AAG11	
			FOR ADMISSION			
1.	CWJC/17693/2010 OTHERS, NON GAZETTED S	7	SHASHI RANJAN KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR 3	Mr.(GA3) Mr.RAGHWANAND (GA11)	
2.	CWJC/6217/2005 PROMOTION , HEALTH SE	10	DR.RAJENDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH	Mr.(GP6)	
3.	CWJC/14963/2010 DISCP.PROC., GAZETTED	4	BANKE BIHARI SINGH vs THE STATE OF BIHAR & ORS	Mr.PRABHU NATH PATHAK	Mr.(AAG11)	
4.	CWJC/18088/2010 PROMOTION , GAZETTED S	8	JAGDISH JHA vs THE STATE OF BIHAR & ORS	Mr.DURGA NAND JHA Mr.BAHGYA NARAYAN JHA Mr.LAKSHMAN JHA	Mr.(AAG11)	
5.	CWJC/18623/2010 REM/DIS/TER, NON GAZET	6	RAJ KUMARI DEVI & ORS vs THE STATE OF BIHAR & ORS	Mrs.ANJU KUMARI @ ANJU NARAIN Mr.UMESH KUMAR ROY Mr.PRANAB BARDHAN Mr.SANJAY KUMAR SRIVASTAVA	Mr.(GP8)	
6.	CWJC/11937/2007 REM/DIS/TER, POLICE SE	6	MD.ISRAILE vs THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.PURNENDU NARAYAN SINGH	Mr.(AAG2)	
7.	CWJC/8514/2008 SALARY, NON GAZETTED S (NOT TODAY)	20	DEVENDRA JHA vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA JHA-3 Mr.SATISH CHANDRA JHA-3	Mr.(AAG5)	
8.	CWJC/13004/2008 RGL.AD-HOC., NON GAZET	8	RAJAL DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.KRISHNA KANT SINGH Mr.ANIL KUMAR SINHA	Mr.(AAG8) Mr.S.RAZA AHMAD(AAG9) Mr.BIJOY KUMAR SINHA (AC TO AAG8)	
9.	CWJC/15230/2008 OTHERS, NON GAZETTED S	9	KAMESHWAR YADAV vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR SINGH Mr.SATYENDRA PD.SINGH Mr.JAI PRAKASH SINGH	Mr.(SC5) Mr.ABBAS HAIDER (SC6)	
10.	CWJC/12945/2009 REM/DIS/TER, POLICE SE	8	PASUPATI NATH THAKUR @PASUPATI vs THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.GIRISH CHANDRA Mr.RAKESH KUMAR SINGH Mr.RAJKUMAR RAJESH Mr.VIJAY KUMAR Mr.PURNENDU NARAYAN SINGH Mr.NIRMALA KUMARI	Mr.(AAG2)	
11.	CWJC/14430/2010 PAY SCALES , NON GAZET	9	ARVIND SHARMA vs THE STATE OF BIHAR & ORS	Mr.THAKUR JAI SINGH Mr.VIJAY BHARTI Mr.VIJAY BHARTI	Mr.(SC10) Mr.PARTHA SARTHY (GA4)	
12.	CWJC/15343/2010 SALARY, GAZETTED SER.	8	DR.SHAKIL AHMAD vs THE STATE OF BIHAR & ORS	Mr.R.K.SHUKLA	Mr.(SC3) Mr.RAJENDRA PRASAD	

13.	CWJC/15404/2010 SALARY, NON GAZETTED S	8	RAM BABU SINGH vs THE DIRECTOR(ICDS DIRECTORATE)	Mr.AWANISH KUMAR PANDEY Mr.VISHWAJEET KUMAR MISHRA Mr.BAL GOVIND SHARMA	Mr.(SC6) Mr.VIJAY KR.VERMA (GA2)
	(NOT TODAY)				
14.	CWJC/15500/2010 PROMOTION , NON GAZET	8	RAJ NATH TIWARI vs THE STATE OF BIHAR & ORS	Mr.RAHUL NATH	Mr.(SC15) Mr.SUNIL KUMAR MANDAL (SC3)
15.	CWJC/16252/2010 PROMOTION , GAZETTED S	8	RAMCHANDRA PRASAD CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.VISHWA RANJAN CHOUDHARY Mr.VIJAY ANAND Mr.VISHWA RANJAN CHOUDHARY	Mr.(SC3) Mr.SANJAY PANDEY
16.	CWJC/17235/2010 REM/DIS/TER, NON GAZET	6	AMAR KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.YASHRAJ BARDHAN Mr.KUMAR DEVASHISH	Mr.(GA9)
17.	CWJC/18297/2010 OTHERS, POLICE SER.	8	SHIV KUMAR YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.SHARDA NAND MISHRA Mr.ALOK RANJAN Mr.DEEPAK KUMAR	Mr.(SC14) Mr.AJAY BEHARI SINHA (SC19)
18.	CWJC/19303/2010 SELECTION , NON GAZETT	8	SANJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH Mr.RAKESH RANJAN Mr.SHYAMA KANT SINGH Mr.KAUSHAL KISHORE MISHRA	Mr.(GA1) Mr.MRIGANK MAULI Mr.RAJESHWAR SINGH (GA10)
19.	CWJC/19487/2010 ALLOW./LTC , NON GAZET	7	KRIPAL MAHTO & ORS vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR MISHRA Mr.ASHOK KUMAR Mr.SANJAY KUMAR MISHRA Mr.MANISH KUMAR MISHRA	Mr.(AAG11)
20.	CWJC/19637/2010 SALARY, GAZETTED SER.	7	CHANDRA BHUSHAN YADAV vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR SINGH	Mr.HARENDRA PD. PANDEY(GA6) Mr.AMIT PRAKASH (GA13)
21.	CWJC/19829/2010 PROMOTION , BOARD/COR	8	BALBHADRA NARAYAN RAI vs THE COMMISSIONER.PATNA MUNICIP	Mr.ABHAY KUMAR	Mr.BISHWA BIBHUTI KUMAR SINGH Mr.RANJEET KUMAR PANDEY
22.	CWJC/19840/2010 SEL , GAZETTED SER.	7	UPENDRA NARAYAN vs THE STATE OF BIHAR & ORS	Mr.RAJ NANDAN PRASAD Mr.OBAIDUR RAHMAN	Mr.NAWAL KISHORE SINGH(SC6) Mr.SATYABIR BHARTI Mr.SANJAY PANDEY
23.	CWJC/19890/2010 SALARY, OTHERS	5	RAGHUPATI PATHAK & ORS vs THE STATE OF BIHAR & ORS	Mr.MOHAMMED ABU HAIDAR Mr.JAHAN ARA	Mr.PRABHAT KR. SINGH(SC21) Mr.ISHWARI SINGH Mr.RAKESH KUMAR JHA Mr.PARTHA SARTHY Mr.SIDDHARTHA PRASAD Mr.SANJIV KUMAR Mr.KUMAR MANISH (SC-21) Mr.SARVESH KUMAR SINGH (AAG13) Mr.AMAR NATH DEO
24.	CWJC/20015/2010 SELECTION , NON GAZETT	6	AVINASH KUMAR vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR NO. 1 Mr.ANITA KUMARI Mr.RANDHIR KUMAR	Mr.PRASOON SINHA(GA3) Mr.RAGHWANAND (GA11)
25.	CWJC/20016/2010 OTHERS, NON GAZETTED S	6	SWAPNA RANI CHAKARABORTY & ORS vs THE STATE OF BIAHR & ORS	Mr.SANJEEV KUMAR 1 Mr.SHAMSHAD ALAM	Mr.PRABHAT KR. SINGH(SC21) Mr.SARVESH KUMAR SINGH (AAG13)
26.	CWJC/20030/2010 REM/DIS/TER, NON GAZET	5	GAJENDRA NARAYAN vs THE SATTE OF BIHAR & ORS	Mr.NARESH CHANDRA VERMA	Mr.KUMAR UDAI BHANU RAI(GA4) Mr.SATYABIR BHARTI Mr.LALIT KISHORE
27.	CWJC/20034/2010 PAY SCALES , GAZETTED	7	SATYENDRA KUMAR SINHA & ANR vs THE STATE OF BIHAR & ORS	Mr.VIVEK PRASAD Mr.ABHISHEK SINHA Mr.MANISHA SINGH Mr.ROONA	Mr.HARENDRA PD. SINGH(GA6) Mr.J.P.KARN Mr.ASHOK PRIYADARSHI GA4 Mr.AMIT PRAKASH (GA13)
28.	CWJC/20053/2010 PROMOTION , NON GAZET	7	NITYANAND SINHA vs THE STATE OF BIHAR & ORS	Mr.BAIDYA NATH THAKUR	Mr.S.K. GHOSH(AAG2)

29.	CWJC/20164/2010 SELECTION , NON GAZETT	7	KIRAN KUMARI vs THE STATE OF BIHAR & ORS	Mr.DR. SHASHI SHEKHAR KISHORE Mr.SHIVPUJAN SAHAY Mr.RAM KUNDAI SHARMA	Mr.RAMESH KR. SINGH(GP13) Mr.SIDDHARTH SHANKAR PANDEY Mr.BIJAY SHANKAR CHOUBEY Mr.NASIM YAHYA (GP-13)
30.	CWJC/20196/2010 PAY SCALES , NON GAZET	6	VIJAY SINGH vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.ANIL KUMAR(GP11)
31.	CWJC/20213/2010 RGL.AD-HOC., NON GAZET	6	USMAN GANI vs THE STATE OF BIHAR & ORS	Mr.MD.MUSOWIR	Mr.ROY SHIVAJI NATH(AAG4)
32.	CWJC/20226/2010 RGL.AD-HOC., NON GAZET	13	ARJUN PRASAD SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.DINU KUMAR Mr.SHIW KUMAR PRABHAKAR	Mr.S.K. GHOSH(AAG2)
33.	CWJC/20236/2010 REM/DIS/TER, POLICE SE	7	ABHAY KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.BINDHYACHAL SINGH Mr.VIPIN KUMAR SINGH Mr.RAM BINOD SINGH Mr.SATYA PRAKASH	Mr.RAJESH KUMAR NO.2(GP19) Mr.ANIL KUMAR UPADHYAY(SC-2) Mr.ARCHANA MEENAKSHEE (GP6)
34.	CWJC/20239/2010 OTHERS, POLICE SER.	6	UTTIM SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.VINAY RANJAN	Mr.NILU AGARWAL(GA10) Mr.NIVEDITA NIRVIKAR (GA10)
35.	CWJC/20250/2010 PAY SCALES , NON GAZET	6	BHOLA RAM MANDAL vs THE STATE OF BIHAR & ORS	Mr.BALESHWAR KAMAT	Mr.YOGENDRA PD SINHA(AAG5) Mr.YOGENDRA PD. SINHA
36.	CWJC/20261/2010 SELECTION , HEALTH SE	2	DR.BHAGWAN DAS & ORS vs THE STATE OF BIHAR & ORS	Mr.MOHAMMED ABU HAIDAR Mr.JAHAN ARA	Mr.S.K. GHOSH(AAG2) Mr.SATYABIR BHARTI Mr.SANJAY PANDEY
37. with	CWJC/20269/2010 SELECTION , OTHERS	9	SHARWAN KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.NARESH CHANDRA VERMA Mr.RAM KUMAR SINGH	Mr.YOGENDRA PD SINHA(AAG5) Mr.AMARENDRA NATH VERMA Mr.RAJENDRA KUMAR GIRI Mr.PRIYANK DEEPAK Mr.KINKAR KUMAR Mr.LALIT KISHORE
38.	CWJC/19/2011 SELECTION , OTHERS	1	DR.RANJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.NARESH CHANDRA VERMA Mr.RAM KUMAR SINGH	Mr.DEO NARAIN YADAV AAG6 Mr.AMARENDRA NATH VERMA Mr.ANJANI KUMAR Mr.LALIT KISHORE
39.	CWJC/20301/2010 COMP.GRND. , HEALTH SE	3	BANDANA PRAKASH vs THE STATE OF BIHAR & ORS	Mr.MD. KAMALUDDIN	Mr.CHHOTE LAL NR. SINGH SC1
40.	CWJC/20329/2010 REM/DIS/TER, POLICE SE	5	CHANDAN PASWAN vs THE STATE OF BIHAR & ORS	Mr.SHANTI PRATAP Mr.AMARENDRA KUMAR PATHAK	Mr.SATYA PRAKASH TRIPATHISC7
41.	CWJC/20338/2010 SELECTION , NON GAZETT	6	JAMILA KHATOON vs THE STATE OF BIHAR & ORS	Mr.MD. ANISUR RAHMAN	Mr.HARENDRA PD. SINGH GA6 Mr.ASHOK PRIYADARSHI GA4 Mr.AMIT PRAKASH (GA13)
42.	CWJC/20363/2010 SELECTION , NON GAZETT	6	SHIV PARSAN RAM vs THE STATE OF BIHAR & ORS	Mr.RAGHUNANDAN KUMAR SINGH	Mr.RAJENDRA PRASAD AAG1
43.	CWJC/20371/2010 SALARY, NON GAZETTED S	6	ASRAF ALAM vs THE STATE OF BIHAR & ORS	Mr.DHIRENDRA NATH JHA	Mr.ANJANI KR. SHARAN SC20 Mr.VIKASH KUMAR (SC11)
44.	CWJC/20374/2010 PROMOTION , NON GAZET	7	HARENDRA NATH SINHA vs THE STATE OF BIHAR & ORS	Mr.SANJEEV RANJAN Mr.SATISH NARAYAN SINHA	Mr.NILU AGARWAL GA10
45.	CWJC/20379/2010 REM/DIS/TER, NON GAZET	5	VIJAY RAM vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR NO.-7	Mr.J.P KARN AAG9 Mr.DURGESH NANDAN (AAG14)
46.	CWJC/20386/2010 PROMOTION , NON GAZET	7	ARJUN TIWARI vs THE STATE OF BIHAR & ORS	Mr.BAM BAHADUR JHA Mr.SUSHIL KUMAR JHA	Mr.RAJENDRA PRASAD AAG1
47.	CWJC/20387/2010 OTHERS, POLICE SER.	6	MOTI RANI KUNWAR vs THE STATE OF BIHAR & ORS	Mr.VISHWANATH PRASAD	Mr.PRABHAT KR VERMA AAG11
48.	CWJC/20407/2010 REM/DIS/TER, NON GAZET	5	SANDHYA DEVI vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR NO.-7	Mr.MANIKANT MISHRA GP21 Mr.MANI KANT MISHRA Mr.RAJENDRA KR. JHA (GP18) Mr.ANIL KR.SINGH (GP26)
49.	CWJC/20411/2010 OTHERS, HEALTH SER.	2	BIPIN KUMAR MISHRA vs THE STATE OF BIHAR & ORS	Mr.CHANDRA MAULI CHAURASIA	Mr.V.M.K. SINHA SC3 Mr.ASHOK KR.CHOUDHARY (AAG13) Mr.ASHUTOSH RANJAN PANDEY (AAG15)

50.	CWJC/20433/2010 PROMOTION , GAZETTED S	7	SURENDRA MOCHI vs THE STATE OF BIHAR & ORS	Mr.VISHWA RANJAN CHOUDHARY	Mr.SANTOSH KR. SINGH 1 SC22 Mr.SANJAY PANDEY
51.	CWJC/20441/2010 COMP.RETIR., POLICE SE	6	AHMAD RAZA vs THE STATE OF BIHAR & ORS	Mr.RAJEEV KUMAR SINGH Mr.NAVJOT YESHU Mr.NAWAL KISHOR SINGH Mr.MD. NAJMUL HODDA	Mr.ARVIND UJJWAL SC11 Mr.ASHOK KR. CHAUDHARY (SC13
52.	CWJC/20494/2010 PAY SCALES , NON GAZET	6	ARVIND KUMAR THAKUR vs THE STATE OF BIHAR & ORS	Mr.CHOUDHARY SHYAM NANDAN	Mr.ARVIND UJJWAL SC11
53.	CWJC/20520/2010 OTHERS, HEALTH SER.	2	SANJAY KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.KUMAR MALENDU	Mr.MANU SHANKAR MISHRA GP10 Mr.BIRJU PRASAD (GP 13)
54.	CWJC/20602/2010 PROMOTION , NON GAZET	7	NAGESHWAR JHA vs THE STATE OF BIHAR & ORS	Mr.SHASHANK SHEKHAR JHA	Mr.AWADESH KR. PANDEY GA7 Mr.B.K.LABH Mr.J.P.KARN
55.	CWJC/20606/2010 OTHERS, HEALTH SER.	1	SANJEEB KUMAR JHA vs THE STATE OF BIHAR & ORS	Mr.AJOY KUMAR CHAKRABORTY Mr.KRISHNA MURARI RAWT	Mr.ANIL KUMAR GP22 Mr.KUMAR ALOK (SC8) Mr.RISHI RAJ SINHA (GP19)
56.	CWJC/20635/2010 DISCP.PROC., NON GAZET	8	SINGASAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR	Mr.DHURANDHAR PD. CHY SC2
57.	CWJC/20655/2010 PROMOTION , NON GAZET	7	CHANDRAMA DEVI vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.VIVEK KUMAR Mr.JYOTI PRABHAKAR	Mr.RAJESH KUMAR NO.2 GP19 Mr.ARUN KUMAR ARUN Mr.J.P.KARN Mr.PANDEY SANJAY SAHAY (SC31) Mr.ARCHANA MEENAKSHEE (GP6) Mr.ANIL KUMAR UPADHYAY(SC-2)
58.	CWJC/20663/2010 SELECTION , NON GAZETT	7	MANJU KUMARI vs THE STATE OF BIHAR & ORS	Mr.ANWAR KARIM	Mr.PRASOON SINHA GA3 Mr.PRASOON SINHA (GA2) Mr.RAGHWANAND -GA11
59.	CWJC/20668/2010 SELECTION , NON GAZETT	6	GUNJA DEVI vs THE STATE OF BIHAR & ORS	Mr.CHANDRA MAULI CHAURASIA	Mr.SHASHI BHUSHAN KUMAR SC16 Mr.SHASHI BHUSHAN KR. (SC7)
60.	CWJC/20685/2010 SELECTION , NON GAZETT	6	DILIP KUMAR SINHA & ANR vs THE STATE OF BIHAR & ORS	Mr.AMARENDRA KUMAR SINGH	Mr.KR. UDAI BHANU RAI GA4 Mr.GAUTAM BOSE (AAG8)
61.	CWJC/20687/2010 SELECTION , POLICE SE	6	VIDYA SAGAR PANDEY vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR SINHA	Mr.ARBIND KUMAR NO.2 GP20
62.	CWJC/20713/2010 REFU. LEAVE, HEALTH SE	2	DR.SUSHANT DAS GUPTA vs THE STATE OF BIHAR & ORS	Mr.SHARDA NAND MISHRA Mr.GAURAV KUMAR Mr.HARISH CHANDRA PATEL Mr.ALOK RANJAN Mr.DHANANJAY KUMAR GUPTA	Mr.NEERAJ NANDAN GP18
63.	CWJC/20723/2010 SELECTION , HEALTH SE	2	DR.AJEET KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.MOHAMMED ABU HAIDAR	Mr.GA4 Mr.SANJAY PANDEY
64.	CWJC/20728/2010 SELECTION , NON GAZETT	6	RAJESHWAR RAI & ORS vs THE STATE OF BIHAR & ORS	Mr.BIRENDRA KANT CHAUDHARY Mr.SIDDHARTH HARSH Mr.SHASHI BHUSHAN	Mr.SHEOJEE PRASAD GP2 Mr.HARSHVARDHAN SHIVSUNDARAM
65.	CWJC/20748/2010 OTHERS, NON GAZETTED S	6	ARVIND KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.GYAN PRAKASH	Mr.RAMESH KR. SINGH GP13 Mr.NASIM YAHYA (GP-13)
66.	CWJC/20755/2010 PROMOTION , GAZETTED S	7	DR.RAM NARESH SINGH vs THE STATE OF BIHAR & ORS	Mr.DEVENDRA PRASAD SINGH Mr.KAMLESH KUMAR SHARMA	Mr.RAM BILASH MAHTO AAG8
67.	CWJC/20768/2010 REM/DIS/TER, NON GAZET	5	GEETA KUMARI @ GEETA DEVI vs THE STATE OF BIHAR & ORS	Mr.AMIR ALAM Mr.DHANANJAY KUMAR Mr.DUDH NATH SINGH	Mr.ANJANI KR. SHARAN SC20 Mr.VIKASH KUMAR (SC11) Mr.RAJNANDAN PRASAD (SC9)
68.	CWJC/20769/2010 REM/DIS/TER, NON GAZET	5	VIJAY RAM vs THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR	Mr.GA9 Mr.D.K.SINHA (AAG2)

69.	CWJC/20784/2010 RGL.AD-HOC., NON GAZET	6	RAM JATAN RAI vs THE STATE OF BIHAR & ORS	Mr.NARENDRA KUMAR SHARMA	Mr.SHEOJEE PRASAD GP2 Mr.R.K. SINGH (GP15)
70.	CWJC/20786/2010 REM/DIS/TER, NON GAZET	5	GOPAL KUMAR vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY Mr.SUSHIL KUMAR RAY	Mr.ANIL KUMAR JHA GA2
71.	CWJC/20792/2010 PROMOTION , NON GAZET	7	VIJAY KUMAR GUPTA vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA MISHRA Mr.MD. NURUL HODA	Mr.NARMADESHWAR JHA AAG7
72.	CWJC/20804/2010 OTHERS, NON GAZETTED S	6	JITENDRA KUMAR MISHRA vs THE STATE OF BIHAR & ORS	Mr.KAILASH NATH DIWAKAR Mr.KAILASH NATH DIWAKAR Mr.RATANAKAR JHA Mr.KUMAR MANISH	Mr.RAM BILASH MAHTO AAG8
73.	CWJC/20806/2010 SELECTION , NON GAZETT	6	ANJU DEVI vs THE STATE OF BIHAR & ORS	Mr.CHANDRA MAULI CHAURASIA	Mr.SANJAY KUMAR SINHA SC13
74.	CWJC/20810/2010 SALARY, POLICE SER.	6	MD.TALHA vs THE STATE OF BIHAR & ORS	Mr.SATYAVRAT VERMA	Mr.PRABHAKAR TEKRIWAL GA1 Mr.RAJESHWAR SINGH (GA10)
75.	CWJC/20819/2010 REM/DIS/TER, POLICE SE	5	RAM NARAYAN YADAV & ANR vs THE STATE OF BIHAR & ORS	Mr.SHAILESH KUMAR SINGH	Mr.PRASHANT PRATAP SC17 Mr.PRASHANT PRATAP Mr.PRASHANT PRATAP- GP6
76.	CWJC/20823/2010 OTHERS, NON GAZETTED S	6	RAMASHISH PD.YADAV @ RAMASHISH vs THE STATE OF BIHAR & ORS	Mr.HANS RAJ	Mr.YOGENDRA PD SINHA AAG5 Mr.YOGENDRA PD. SINHA
77.	CWJC/20827/2010 COMP.GRND. , NON GAZET	6	RAJ KUMAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.SATYAM SHIVAM SUNDARAM Mr.ARUN KUMAR	Mr.NAMRATA MISHRA GP9 Mr.NAMRATA MISHRA
78.	CWJC/20828/2010 PROMOTION , NON GAZET	7	RANA PRATAP SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.HARSH ANUJ	Mr.SUNIL KR. MANDAL SC15
79.	CWJC/20833/2010 RGL.AD-HOC., NON GAZET	6	RAM PRAVESH PRASAD& ORS vs THE STATE OF BIHAR & ORS	Mr.NIRMAL KUMAR SINHA-3 Mr.NAWAL KISHOR PRASAD Mr.ARUN KUMAR	Mr.ARVIND UJJWAL SC11
80.	CWJC/20839/2010 OTHERS, HEALTH SER.	5	INDRA DEO THAKUR vs THE STATE OF BIHAR & ORS	Mr.VIJAY KUMAR VERMA	Mr.V.K.SINGH SC5
81.	CWJC/20846/2010 PROMOTION , NON GAZET	7	SHASHI KIRAN vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR Mr.JYOTI PRABHAKAR	Mr.KAMESHWAR PD. GUPTA SC5 Mr.ABBAS HAIDER (SC6)
82.	CWJC/20851/2010 DISCP.PROC., NON GAZET	7	SANTOSH KUMAR @ SANTOSH KUMAR vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR PANDEY	Mr.V.M.K.SINHA(SPL.PP)MINES- Mr.NARESH DIKSHIT Mr.RAJENDRA PRASAD Mr.SUNIL KUMAR MANDAL (SC3)
83.	CWJC/20876/2010 PROMOTION , HEALTH SE	3	UGRESH JHA vs THE STATE OF BIHAR & ORS	Mr.PRABHAT KUMAR SINGH	Mr.R.K.SINGH GP15 Mr.PRABHAKAR JHA (GP27) Mr.RAJIV KUMAR SINGH (GP2)
84.	C. REV./54/2011 IN (CWJC/1288 /2004)	3	NIRMALA SINGH vs THE STATE OF BIHAR & ORS.	Mr.UTSAV KUMAR Mr.KUMAR VIKRAM	Mr.DINBANDHU SINGH GP9 Mr.BIRJU PRASAD (GP13)
85.	MJC/4346/2013 CONTEMPT- SJ IN (CWJC/389 /2009)	8	ASHOK KUMAR SHARMA & ANR. vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR SINGH Mr.NAVJOT YESHU Mr.RAJEEV KUMAR SINGH	Mr.GAUTAM BOSE (AAG8)
86.	CWJC/22952/2013 SELECTION , BANK SER.	5	SAURABH KUMAR vs THE MADHYA BIHAR GRAMIN BANK & ORS	Mr.ANIL KUMAR SINGH Mr.PRAVIN KUMAR	Mr.SANJAY KUMAR JHA Mr.VED PRAKASH SRIVASTVA Mr.MAHESH NARAYAN PARBAT Mr.SIDDHARTHA PRASAD Mr.SURESH PD SINGH NO.1
87.	C. REV./199/2014 IN (CWJC/12878 /2007)	4	SARITA KUMARI vs THE STATE OF BIHAR & ORS	Mr.SURINDER KUMAR Mr.SHAILENDRA PRASAD Mr.MUKESH KUMAR	Mr.MITHILESH KUMAR UPADHYAY
88.	C. REV./257/2014 IN (CWJC/11110 /2008)	4	KUSUM KUMARI vs THE STATE OF BIHAR & ORS	Mr.RAMJI KUMAR	Mr.RAJIV ROY (GP5)
89.	C. REV./439/2014 IN (CWJC/934 /2002)	4	RAM DAYAL RAY & ORS vs GANDAK COMMAND AREA DEVELOPMENT AGENCY, MUZAFFARPUR & ORS	Mr.KAMALA KANT TIWARY	Mr.SATISH CHANDRA JHA-3

90.	C. REV./35/2015 IN (CWJC/12932 /2008)	5	THE BIHAR STATE POWER (HOLDING) COMPANY LTD & ORS vs BHOLA PRASAD	Mr.RATAN PRASAD SINHA	Mr.KUMAR RAVISH Mr.ARIF DAULA SIDDIQUIE Mr.KUMAR RAVISH
91.	C. REV./136/2015 IN (CWJC/10865 /2008)	1	THE STATE OF BIHAR & ORS vs RAM BRIKSH RAM	Mr.INDRAJEET BHUSHAN Mr.PRABHAKAR JHA (GP-27)	
92.	MJC/161/2015 RESTORATION-SJ IN (CWJC/14832 /2006)	3	LAXSHMA PRASAD & ORS vs THE STATE OF BIHAR & ORS	Mr.DR.MANKESHWAR TIWARI	Mr.PAAG - LALIT KISHORE
93.	C. REV./267/2015 IN (CWJC/16929 /2008)	1	THE BIHAR STATE ELECTRICITY BOARD NOW BIHAR STATE POWER (HOLDING) COMPANY LTD. vs YOGENDRA PRASAD SINGH	Mr.VINAY KIRTI SINGH Mr.AKHILESHWAR SINGH	
94.	C. REV./216/2016	4	THE BIHAR STATE TOURISM DEVELOPMENT CORPORATION THROUGH ITSBOARD OF DIRECTOR THROUGH THE MANAGING DIRECTOR& ORS vs SANJAY KUMAR	Mr.RAJENDRA KUMAR GIRI	
95.	C. REV./227/2016	4	MANGARU RAM vs THE UNION OF INDIA & ORS	Mr.AWADHESH KUMAR MISHRA	Mr.ANSHUMAN SINGH (CGC)
96.	CWJC/4912/2016 SELECTION , NON GAZETT	10	RAJEEV KUMAR VERMA & ORS vs THE STATE OF BIHAR & ORS	Mr.KUMAR KAUSHIK Mr.NAMRATA DUBEY	Mr.MITHILESH KUMAR PATHAK- SC7 Mr.BINDHYACHAL SINGH Mr.GAJENDRA PRASAD YADAV (SC17)
97.	CWJC/16151/2016 RGL.AD-HOC., BOARD/COR	6	KUMAR CHITRASH & ORS vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL	Mr.ARVIND UJJWAL-SC4 Mr.SHAILENDRA KUMAR SINGH Mr.ADITYA PRAKASH SAHAY Ms.AISHWARYA RITI
98.	C. REV./147/2017 IN (CWJC/15320 /2006)	3	THE STATE OF JHARKHAN THROUGH ASSISTANT COMMISSIONER vs THE STATE OF BIHAR & ORS	Mr.SATYAVRAT VERMA	Mr.LALIT KISHORE (PAAG 1)
99.	C. REV./205/2017 IN (CWJC/18042 /2010)	4	MEENA DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.ARCHANA Mr.ARCHANA Mr.MANISHA SINGH Mr.PREM RANJAN RAJ	Mr.PRABHAT KUMAR VERMA (AAG 3)
100.	MJC/1606/2017 RESTORATION-SJ IN (CWJC/11364 /2008)	4	SUSHMA DEVI vs THE STATE OF BIHAR & ORS	Mr.PRABHAT RANJAN Mr.PRABHAT RANJAN	Mr.KAUSHAL KUMAR JHA - AAG 8

FOR HEARING

1.	CWJC/16948/2007 REM/DIS/TER, NON GAZET	14	VIJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.MANISH KUMAR Mr.PRONOTI SINGH Mr.MRITYUNJAY KUMAR Mr.VAIDEHI RAMAN PRASAD SINGH Mr.PURNENDU SINGH Mr.MANOJ KUMAR	Mr.MANISH KUMAR (GP8) Mr.BINDHYACHAL SINGH Mr.ABHINAY RAJ Mr.SUBHASH PRASAD SINGH (GA7)
	part heard				
2. with	CWJC/13025/2000 PROMOTION , GAZETTED S	12	ER. RAM BABU GUPTA & ORS vs THE STATE OF BIHAR & ORS	Mr.AKASHDEEP Mr.UPENDRA MISHRA Mr.SUNIL KUMAR	Mr.G.P.RAI (AAG3) Mr.ANIL KUMAR TIWARY Mr.RAJNI KANT JHA Mr.ANIL KUMAR SINGH-1
3. with	CWJC/1573/2012 PROMOTION , GAZETTED SER.	6	SUSHIL KUMAR vs THE STATE OF BIHAR & ORS	Mr.KM. SHASHI BALA VERMA Mr.INDU BALA JHA	Mr.SHAIL KUMARI SC15 Mr.SHEO SHANKAR PRASAD (SC8)
4. with	CWJC/11147/2010 PROMOTION , GAZETTED SER.	7	BABBAN PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.UPENDRA MISHRA	Mr.(GA3) Mr.PRASOON SINHA (GA2) Mr.RAGHWANAND (GA11)
5. with	CWJC/7308/2010 PROMOTION , GAZETTED SER.	7	ARVIND KUMAR VERMA & ANR vs THE STATE OF BIHAR & ORS	Mr.KM. SHASHI BALA VERMA	Mr.(AAG11)
6. with	CWJC/21790/2011 PROMOTION , GAZETTED SER.	6	RAM PRAVESH SINGH vs THE STATE OF BIHAR & ORS	Mr.KM. SHASHI BALA VERMA	Mr.ANJANI KR SHARAN SC9 Mr.MANINDRA KISHORE SINGH Mr.SANTOSH KUMAR VERMA Mr.SUBHASH CHANDRA MISHRA (SC16)

7.	CWJC/1968/2012 PROMOTION , GAZETTED SER.	6	GIRISH NARAYAN SINGH vs THE STATE OF BIHAR & ORS	Mr.INDU BALA JHA Mr.KM. SHASHI BALA VERMA	Mr.ABHAY SHANKAR JHA SC14 Mr.SATYA DEO KUMAR (SC5)
8.	CWJC/2240/2001 OTHERS, POLICE SER.	8	RAM KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.RAM KUMAR SINGH	Mr.(SC10) Mr.ARVIND UJJWAL (SC25)
9.	CWJC/7143/2001 REM/DIS/TER, GAZETTED	6	KULDIP NARAYAN SINHA vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR AMBASTHA Mr.SUDHA KUMARI Mr.RAJESH KR.SINHA Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.(AAG3) Mr.SATYENDRA KUMAR JHA Mr.SHRI NATH PATHAK Mr.SATISH CHANDRA JHA Mr.ANIL KUMAR JHA Mr.J.P.KARN (SCGSC) Mr.ASHOK KR.CHOUDHARY (AAG13)
10.	CWJC/7160/2001 PAY SCALES , GAZETTED	8	SATGURU PRASAD vs THE STATE OF BIHAR & ORS	Mr.SACHITA KUMAR SINHA Mr.SHYAMA NAND JHA	Mr.(SC10) Mr.BRAJ NANDAN KUMAR TIWARY Mr.J.P.KARN (SCGSC) Mr.ARVIND UJJAWAL(SC-25) Mr.NIVEDITA NIRVIKARR
11.	CWJC/13119/2001 SALARY, NON GAZETTED S	4	ASHA DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.ISHWARI SINGH Mr.ANIL KUMAR MUKUND Mr.ANIRUDH PANDEY Mr.REKHA KUMARI (MUKUND) Mr.RABINDRA NATH SINGH Mr.PURNENDU KESHAV	Mr.(AAG1) Mr.HARI SHANKAR ROY(JCTOAAG1 Mr.A.K.KESHARI (AAG11) Mr.ASIF KALIM (AC TO AAG12)
12.	CWJC/14321/2001 SALARY, GAZETTED SER.	3	SUDAMA DUBEY vs THE STATE OF BIHAR & ORS	Mr.DEOGOVIND PD. Mr.ARCHANA PRASAD Mr.ARCHANA PRASAD	Mr.(GP7) Mr.MANOJ PRIYADARSHI(SC17) Mr.S.IQBAL AHMAD (SC20) Mr.ARVIND KUMAR (SC-13)

(AT 3.00 P.M.)

TIEDUP MATTERS

FOR ADMISSION

1.	CWJC/5680/2016 SELECTION , NON GAZETT	6	CHANDRA KISHORE KUMAR vs THE REGISTRAR GENERAL, PATNA HIGH COURT PATNA & ORS	Mr.SHASHI BHUSHAN KUMAR Mr.RANJAY KUMAR SINGH	Mr.SC28- AJEET KUMAR Mr.BINDHYACHAL SINGH Mr.INDRADEO PRASAD (SC27)
2. with	CR. MISC./21497/2017 A.BAIL IPC 420,409,467 A.BAIL	9	GAURAV KUMAR vs STATE OF BIHAR & ANR	Mr.DINESH JHA	Mr.DR. INDIWAR KUMARI (APP22) Mr.SHAILENDRA KUMAR SINGH Mr.HARISH KUMAR
3.	CR. MISC./33652/2017 A. BAIL IPC 420,409,46 A.BAIL	3	SANJIT KUMAR vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR JHA	Mr.SRI NITYANAND (APP114) Mr.SHAILENDRA KUMAR SINGH Mr.NIRMAL KUMAR
4.	MJC/1168/2018 CONTEMPT- SJ IN (CWJC/2681 /2018)	4	RAM YASH SAH & ORS vs THE STATE OF BIHAR THROUGH SRI CHANCHAL KUMAR, THE PRINCIPAL SECRETARY, BUILDING CONSTRUCTION DEPARTMENT & ANR	Mr.JAI PRAKASH VERMA	Mr.RAJ BALLABH PRASAD YADAV - AAG 11 Mr.SWAPNIL KUMAR SINGH
5.	MJC/1244/2018 CONTEMPT- SJ IN (CWJC/10163 /2017)	1	LALAN KISHORE VERMA & ORS vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, PRESENTLY POSTED AS THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.VIJAY KUMAR SINGH	Mr.S. RAZA AHMAD - AAG 5
6.	MJC/1320/2018 CONTEMPT- SJ IN (CWJC/6181 /2017)	1	BHARAT SINGH & ORS vs THE STATE OF BIHAR THROUGH SRI ANJANI KUMAR SINGH, PRESENTLY POSTED AS THE CHIEF SECRETARY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.VIJAY KUMAR SINGH	Mr.PARTH SARTHI - GA 4
7.	MJC/1608/2018 CONTEMPT- SJ IN (CWJC/11274 /2017)	3	PARAS NATH PRASAD SINHA & ANR vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY	Mr.AJAY (GA 5)

8.	MJC/1640/2018 CONTEMPT- SJ IN (CWJC/611 /2018)	1	RAM PRAVESH SINGH vs THE STATE OF BIHAR THROUGH MR. AMRIT LAL MEENA, THE PRINCIPAL SECRETARY, CO OPERATIVE SOCIETY, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RAM BABU RAI	Mr.AMIT PRAKASH (GA 13)
9.	MJC/1701/2018 RESTORATION-SJ IN (CWJC/14098 /2017)	1	NARESH KUMAR VERMA vs THE STATE OF BIHAR & ORS	Mr.CHANDRA BHUSHAN VERMA	Mr.SC - 8 Mr.SANJAY KUMAR
10.	MJC/1774/2018 CONTEMPT- SJ IN (CWJC/16373 /2017)	1	NITU SRIVASTAVA & ANR vs THE STATE OF BIHAR THROUGH THE DIRECTOR I. C. D. S., BIHAR AT PRESENT MR. SUNIL KUMAR & ORS	Mr.RANJAN KUMAR SRIVASTAVA	Mr.GYAN PRAKASH OJHA - GA 7
11.	MJC/1849/2018 CONTEMPT- SJ IN (CWJC/9631 /2018)	1	SHASHI SHEKHAR vs THE STATE OF BIHAR THROUGH THE PRINCIPAL SECRETARY, FOREST DEPARTMENT, GOVERNMENT OF BIHAR, PATNA & ORS	Mr.RAJEEV KUMAR SINGH	Mr.SARVESH KUMAR SINGH - AAG-13
12.	MJC/1915/2018 CONTEMPT- SJ IN (CWJC/554 /2018)	1	PRADEEP KUMAR vs THE STATE OF BIHAR & ORS	Mr.PRATAP SHARMA	Mr.AJAY KUMAR RASTOGI - AAG 10
13.	MJC/2004/2018 CONTEMPT- SJ IN (CWJC/6948 /2018)	1	RAMJEE PRASAD vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR	Mr.PUSHKAR NARAIN SHAHI - AAG 6
14.	MJC/2042/2018 CONTEMPT- SJ IN (CWJC/6722 /2017)	1	AKHILESH KUMAR MISHRA & ORS vs THE STATE OF BIHAR THROUGH MS. N. VIJAYALAKSHMI, PRINCIPAL SECRETARY, ANIMAL & FISHERIES RESOURCES DEPARTMENT, BIHAR, PATNA & ORS	Mr.ABHINAV SRIVASTAVA Mr.UJJAWAL BHUSHAN Mr.RAUSHAN	Mr.MD. KHURSHID ALAM - AAG 12 Mr.SANJAY PANDEY
15.	MJC/2334/2018 MODIFICATION- SJ IN (CWJC/2965 /2018)	1	INDU BALA SINHA vs THE STATE OF BIHAR & ORS	Mr.KUMARI SUJATA SINHA	Mr.ASHUTOSH RANJAN PANDEY - AAG 15
16.	CR. MISC./39046/2018 R.BAIL IPC 307,147,148 R.BAIL-1	3	SONU @ SONU KUMAR @ CHHOTU @ CHHATRAPAL MAHANI @ CHHATRAPAL MOHANI vs THE STATE OF BIHAR	Mr.SANJAY KUMAR	Mr.SRI ABHAY KUMAR - 1 (APP186)
17.	CR. MISC./39452/2018 MOD(SJ) MOD (SJ) IN (CR. MISC./59823 /2017)	1	MD. ARSHAD ALAM & ANR vs STATE OF BIHAR & ANR	Mr.MIRA KUMARI	Mr.SRI IFTEKHAR MAHMOOD (APP202)
18.	CR. MISC./39875/2018 MOD (SJ) MOD (SJ) IN (CR. MISC./9830 /2018)	1	FIROZ ALAM vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR	Mr.SRI PARMANAND PRASAD (APP116)
19.	CR. MISC./41290/2018 RESTORATION(SJ) RESTORATION (SJ) IN (CR. MISC./1678 /2018)	1	JWALA KUSHAWAHA @ VIKASH KUSHWAWAHA vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR MALLICK	Mr.SRI RAM BILASH ROY RAMAN (APP49)

FOR HEARING

1.	CWJC/5422/2010 TRADE & COMMERCE (OTHE	7	SANJIV KUMAR CHOUDHARY vs THE CENTRAL BANK OF INDIA & OR	Mr.AMIT SHRIVASTAVA Mr.SUSHILA AGRAWAL Mr.GOPAL PRASAD GUPTA	Mr.N.A. SHAMSI (ASGI) Mr.HEMANT KUMAR SHARAN Mr.S.D.SANJAY Mr.PRABHAT KR. SHARAN Mr.AJAY KUMAR SINHA Mr.A. SHARAN
2.	CWJC/8793/2010 TRADE & COMMERCE (OTHE	7	M/S SPEEDCRAFTS LTD. vs THE UNION OF INDIA & ORS	Mr.S.D.SANJAY Mr.SUSHILA AGRAWAL Mr.GAUTAM KUMAR KEJRIWAL	Mr.MAHESH PRASAD Mr.BIJOY KUMAR SINHA Mr.BIJOY KUMAR SINHA
3.	CWJC/11904/2010 TRADE & COMMERCE (OTHE	8	M/S GANGOTRI IRON & STEEL CO.L vs THE STATE OF BIHAR & ORS	Mr.S.D.SANJAY Mr.SUSHILA AGRAWAL Mr.GAUTAM KUMAR KEJRIWAL	Mr.(GA1) Mr.SACHIDA NAND KISHORE PD. SINHA Mr.S.K.SHARMA (GA1) Mr.RAJESHWAR SINGH (GA10)

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Notice : Quashing matter will be taken-up on every Friday at 2.15 P.M.

Wednesday the 11th July 2018

Court No. 29 (AT 10.30 A.M.)

Mr. Justice Prakash Chandra Jaiswal

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ORDERS			
1.	CR. MISC./30737/2018 R.BAIL IPC 272,273,308 R.BAIL-1	3	MANAGER PRASAD & ANR vs THE STATE OF BIHAR	Mr.PRABHAKAR SINGH	Mr.SIR PRAMOD KUMAR PANDEY (APP120)	
2.	CR. MISC./35441/2018 R.BAIL 30A EXCISE ACT R.BAIL-1	3	NAVIN KUMAR @ BABUA @ BAUA & ANR vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SRI MATLOOB RAB (APP34)	
3.	CR. MISC./37190/2018 R.BAIL IPC 272,273,308 R.BAIL-1	4	KANCHAN PASI vs THE STATE OF BIHAR	Mr.SHAMBHU PRASAD YADAV	Mr.SMT. SUMAN KUMARI SINGH (APP164)	
4.	CR. MISC./39100/2018 R.BAIL 30A EXCISE ACT R.BAIL-1	1	MUNNA KUMAR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.SMT. MADHURI LATA (APP103)	
5.	CR. MISC./39275/2018 R.BAIL IPC 379,34 & 5, R.BAIL-1	1	BABY DEVI & ANR vs THE STATE OF BIHAR	Mr.REWTI KANT RAMAN Mr.AKASH CHATURVEDI	Mr.SRI ANIL KUMAR (APP78)	
6.	CR. MISC./39332/2018 R.BAIL 30A EXCISE ACT R.BAIL-1	1	PANKAJ KUMAR vs THE STATE OF BIHAR	Mr.AJIT RANJAN KUMAR	Mr.SRI MRITUNJAY KUMAR NIRALA (APP109)	
7.	CR. MISC./40139/2018 R. BAIL IPC 272,273 & R.BAIL-1	1	RAKESH RAI vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV	Mr.SRI SANJAY KUMAR SHARMA (APP236)	
8.	CR. MISC./40140/2018 R. BAIL 30A EXCISE ACT R.BAIL-1	1	SUBODH KUMAR vs THE STATE OF BIHAR	Mr.HANSRAJ	Mr.SRI KANHAIYA KISHORE (APP100)	
9.	CR. MISC./40154/2018 R. BAIL 30A,37B EXCISE R.BAIL-1	1	RAM PRAVESH PANDIT vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.MR. MANOJ KUMAR (APP168)	
10.	CR. MISC./40160/2018 R.BAIL 30A EXCISE ACT R.BAIL-1	1	RAMPARWESH MUKHIYA vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.SMT. GULNAR BEGAM (APP162)	
11.	CR. MISC./40162/2018 R. BAIL 30A EXCISE ACT R.BAIL-1	1	BABLU SAHNI & ANR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR VERMA	Mr.SRI MUKESHWAR DAYAL (APP37)	
12.	CR. MISC./40186/2018 R. BAIL 30A EXCISE ACT R.BAIL-1	1	ANIL KUMAR vs THE STATE OF BIHAR	Mr.ABHISHEK KUMAR Mr.ARBIND KUMAR SHARMA Mr.AJIT KUMAR SINGH	Mr.SRI ANIL PRASAD SINGH (APP210)	
			FOR ADMISSION			
1.	CR. MISC./20837/2018 R. BAIL IPC 272,273,34 R.BAIL-1	3	RAMESH KUMAR vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.SRI AHMAD ALI (APP5)	
2.	CR. MISC./24070/2018 R.BAIL IPC 273 & 30A,3 R.BAIL-1	4	MD. KADIR @ MD. ABDUL KADIR @ ABDUL KADIR @ MOHAMMAD KADIR vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.JAVED ASLAM Mr.ANSUL Mr.ARCHIT RAJPAL Mr.NAVNEET KUMAR	Mr.SMT. PUSHPA SINHA (APP121)	
3.	CR. MISC./27213/2018 R.BAIL IPC 20B,II,C,22 R.BAIL-1	3	MUNNA SAH @ CHANDAN SAH vs THE STATE OF BIHAR	Mr.DR. KAMAL DEO SHARMA	Mr.SRI KANHAIYA KISHORE (APP100)	
4.	CR. MISC./29466/2018 R. BAIL IPC 272,273,34 R.BAIL-1	4	MATIBUL RAHMAN@ MATIBUL vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.SRI AJAY KUMAR-1 (APP6)	
5.	CR. MISC./31753/2018 R.BAIL 20B,22 NDPS ACT R.BAIL-1	3	MANGAL CHOUDHARY @ BHARAT CHAUDHARY vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR Mr.UDESHYA KUMAR YADAV	Mr.SRI ANIL KUMAR SINGH 1 (APP232)	
6.	CR. MISC./31919/2018 R. BAIL 30A,38,47 EXCI R.BAIL-1	4	DEEPAK KUMAR @ DEEPAK KUMAR YADAV vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.SRI KALYAN SHANKAR (APP30)	
7.	CR. MISC./33537/2018 R.BAIL IPC 341,323,386 R.BAIL-1	4	SHYAM SUNDAR SHARMA @ PAPPU SHARMA vs THE STATE OF BIHAR	Mr.SURYA NARAYAN ROY Mr.ASHOK KUMAR SINGH	Mr.SRI BAL MUKUND PRASAD SINHA (APP13)	

8.	CR. MISC./34466/2018 R.BAIL 30A EXCISE ACT R.BAIL-1	4	CHUNMUN PAL & ANR vs THE STATE OF BIHAR	Mr.HARSH SINGH Mr.TEJ PRATAP SINGH	Mr.SRI TARKESHWAR NATH THAKUR (APP144)
9.	CR. MISC./35166/2018 R. BAIL IPC 414 & 30D R.BAIL-1	3	BIRENDRA KUMAR vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.UDAY PRATAP SINGH	Mr.SRI SATYENDRA PRASAD (APP133)
10.	CR. MISC./36037/2018 R.BAIL 30A EXCISE ACT R.BAIL-1	3	KANHAIYA KUMAR & ANR vs THE STATE OF BIHAR	Mr.MAN MOHAN KUMAR	Mr.SRI UMA SHANKAR PRASAD SINGH (APP65)
11.	CR. MISC./38227/2018 R.BAIL IPC 414,120B & R.BAIL-1	3	MUKESH KUMAR & ANR vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.NAVIN SHARMA	Mr.SMT. PUSHPA SINHA (APP121)
12.	CR. MISC./38722/2018 R.BAIL 30A EXCISE ACT R.BAIL-1	3	LAVKUSH SHARMA vs THE STATE OF BIHAR	Mr.DR. ANJANI PD. SINGH	Mr.SRI LAKSHMI KANT SHARMA (APP31)
13.	CR. MISC./39105/2018 R.BAIL 30A EXCISE ACT R.BAIL-1	3	DHARMBIR KUMAR vs THE STATE OF BIHAR	Mr.RAM BABU Mr.BARUN PRASAD	Mr.SMT. PUSHPA SINHA (APP121)
14.	CR. MISC./41391/2018 R.BAIL IPC 269,272,273 R.BAIL-1	1	GANESH CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR Mr.AVNISH KUMAR	Mr.DR.MRITYUNJAYA KR.GAUTAM (APP208)
15.	CR. MISC./41403/2018 R. BAIL 30A EXCISE ACT R.BAIL-1	1	SARYU YADAV @ SARJU SINGH vs THE STATE OF BIHAR	Mr.SADA NAND ROY	Mr.SRI AKBAR ALI (APP7)
16.	CR. MISC./41414/2018 R.BAIL IPC 272,273 & 3 R.BAIL-1	1	SANOJ KUMAR vs THE STATE OF BIHAR	Mr.ANSHU DHAR SHARMA Mr.KAUSHLENDRA NARAYAN	Mr.DR. KUMAR UDAY PRATAP (APP238)
17.	CR. MISC./41422/2018 R. BAIL IPC 414,34 & 3 R.BAIL-1	1	UPENDRA KUMAR YADAV vs THE STATE OF BIHAR	Mr.KIRAN SINHA Mr.MANISHA PRAKASH	Mr.SRI RAM BACHAN SINGH (APP189)
18.	CR. MISC./41429/2018 R. BAIL 30A EXCISE ACT R.BAIL-1	1	SUNIL KUMAR & ANR vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SRI SATYA NAND SHUKLA (APP130)
19.	CR. MISC./41433/2018 R. BAIL IPC 272,273 & R.BAIL-1	1	MAHESH DAS vs THE STATE OF BIHAR	Mr.NITYANAND KUMAR	Mr.MD. ARIF (APP105)
20.	CR. MISC./41436/2018 R. BAIL 30A EXCISE ACT R.BAIL-1	1	SUJAID ALI vs STATE OF BIHAR & ANR	Mr.PRABHAT KUMAR	Mr.SRI UPENDRA KUMAR (APP67) Mr.S.D. SANJAY (ASG)
21.	CR. MISC./41440/2018 R. BAIL 30A EXCISE ACT R.BAIL-1	1	SAMBHU SINGH vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SRI RAM ANURAG SINGH (APP227)
22.	CR. MISC./41449/2018 R. BAIL 30A EXCISE ACT R.BAIL-1	1	UMESH SINGH vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.SURAJ KUMAR	Mr.SRI PARMANAND KUMAR (APP244)
23.	CR. MISC./41450/2018 R. BAIL 30A EXCISE ACT R.BAIL-1	1	SHYAM KUMAR CHAUDHARI vs THE STATE OF BIHAR	Mr.SUBESH SHARMA	Mr.SRI ASHOK KUMAR (APP220)
24.	CR. MISC./41454/2018 R.BAIL 30A EXCISE ACT R.BAIL-1	1	TINKU KUMAR & ANR vs THE STATE OF BIHAR	Mr.RAJIV RANJAN KR. PANDEY Mr.KRITYA NAND JHA	Mr.SRI BHANU PRATAP SINGH (APP14)
25.	CR. MISC./41456/2018 R. BAIL IPC 272,273 & R.BAIL-1	1	GUDDU SINGH @ GUDDU KUMAR SINGH vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3	Mr.SRI HUMAYOU AHMAD KHAN (APP155)
26.	CR. MISC./41461/2018 R. BAIL IPC 272,273 & R.BAIL-1	1	SUNIL SAHNI vs THE STATE OF BIHAR	Mr.RANJAN KUMAR	Mr.SRI LAKSHMI KANT SHARMA (APP31)
27.	CR. MISC./41464/2018 R. BAIL 30A EXCISE ACT R.BAIL-1	1	KRISHNA MOHAN MODI vs THE STATE OF BIHAR	Mr.SUNEIL KUMAR THAKUR	Mr.SRI ASHOK KUMAR SINGH (APP213)
28.	CR. MISC./41481/2018 R.BAIL IPC 414 & 30A,3 R.BAIL-1	1	GUDDU KUMAR vs THE STATE OF BIHAR	Mr.UMESH KUMAR Mr.ABHISHEK ANAND	Mr.DR. RABINDRA KUMAR (APP206)
29.	CR. MISC./41491/2018 R.BAIL IPC 30A EXCISE R.BAIL-1	1	RAJESH RAJAK & ORS vs THE STATE OF BIHAR	Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.DR. RAJESH KUMAR SINGH	Mr.SRI ANANT KUMAR (APP237)
30.	CR. MISC./41495/2018 R.BAIL 30A EXCISE ACT R.BAIL-1	1	BECHAN YADAV & ANR vs THE STATE OF BIHAR	Mr.KUNDAN KUMAR SINGH	Mr.SRI AJAY KUMAR JHA (APP243)
31.	CR. MISC./41512/2018 R. BAIL 30A,38(1) EXCI R.BAIL-1	1	GAYATRI DEVI vs THE STATE OF BIHAR	Mr.RANJAN KUMAR	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
32.	CR. MISC./41532/2018 R.BAIL IPC 272,273,308 R.BAIL-1	1	SANJIV KUMAR MANJHI @ SANJIV KUMAR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.KAUSHAL KUMAR SINGH	Mr.SRI BINOD KUMAR (APP16)

33.	CR. MISC./41537/2018 R. BAIL 30(A)(D),38(I) R.BAIL-1	1	DHARMVEER MUKHIYA @ DHARAM MUKHIYA @DHARAMVEER MUKHIYA vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA Mr.RASHMI BHARTI	Mr.SRI SANJAY KUMAR TIWARY (APP128)
34.	CR. MISC./41539/2018 R. BAIL IPC 307,323,32 R.BAIL-1	1	KUNDAL RAM @ KUNDAN RAM vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH	Mr.SRI ATUL CHANDRA (APP12)
35.	CR. MISC./41540/2018 R. BAIL IPC 272,273,34 R.BAIL-1	1	KALIMUDDIN @ KALIMUDDHIN vs THE STATE OF BIHAR	Mr.NAFISUZZOHA Mr.MD. FAZLE KARIM	Mr.SMT. ASHA KUMARI (APP197)
36.	CR. MISC./41547/2018 R. BAIL IPC 272,273 & R.BAIL-1	1	NAWAL KISHORE RAY & ANR vs THE STATE OF BIHAR	Mr.ANGAD KUNWAR Mr.SURENDRA KUMAR MISHRA	Mr.SRI RAJEEV NAYAN (APP231)
37.	CR. MISC./41553/2018 R. BAIL 30A EXCISE ACT R.BAIL-1	1	KAMAL PRASAD SINGH @ KAMAL PARSD SINGH vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.SUDHANSHU SHEKHAR	Mr.SRI ZAINUL ABEDIN (APP196)
38.	CR. MISC./41558/2018 R.BAIL IPC 30A EXCISE R.BAIL-1	1	KISHORI MANJHI vs THE STATE OF BIHAR	Mr.KARANDEEP KUMAR	Mr.SMT. SUMAN KUMARI SINGH (APP164)
39.	CR. MISC./41564/2018 R.BAIL IPC 302,120B,41 R.BAIL-1	1	JASMINDRA KUMAR @ JASBINDRA KUMAR vs THE STATE OF BIHAR	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM	Mr.SRI MUKESHWAR DAYAL (APP37)
40.	CR. MISC./41571/2018 R.BAIL 30A,37B EXCISE R.BAIL-1	1	MUKESH KUMAR & ANR vs THE STATE OF BIHAR	Mr.UDAY CHAND PRASAD Mr.MANOJ KUMAR	Mr.SRI RAM SUMIRAN ROY (APP240)
41.	CR. MISC./41587/2018 R.BAIL 30A,38(1),41(1) R.BAIL-1	1	NITESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR	Mr.SRI DILIP KUMAR (APP19)
42.	CR. MISC./41595/2018 R. BAIL IPC 399,402 & R.BAIL-1	1	KUNDAN KUMAR vs THE STATE OF BIHAR	Mr.RAVI PRAKASH	Mr.SRI MADAN KUMAR (APP223)
43.	CR. MISC./41598/2018 R.BAIL 30A EXCISE ACT R.BAIL-1	1	SUKKAN SHARMA @ SUGAN SHARMA vs THE STATE OF BIHAR	Mr.BHIM KUMAR YADAV	Mr.SMT. ANITA KUMARI (APP239)
44.	CR. MISC./41613/2018 R.BAIL 30A,38 EXCISE A R.BAIL-1	1	AJIT MEHTA vs THE STATE OF BIHAR	Mr.ARUN KUMAR NO. 1	Mr.SRI DINESH SINGH (APP21)
45.	CR. MISC./41634/2018 R.BAIL 25(1-B)A,26,35 R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.MD. FAHIMUDDIN (APP235)
46.	CR. MISC./41637/2018 R.BAIL IPC 30A EXCISE R.BAIL-1	1	RAHUL KUMAR vs THE STATE OF BIHAR	Mr.DILIP KUMAR SINGH	Mr.SRI SUNIL KUMAR PANDEY (APP141)
47.	CR. MISC./41645/2018 R.BAIL 30A EXCISE ACT R.BAIL-1	1	RAHUL SINGH @ RAHUL KUMAR vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA Mr.RAMESHWAR SINGH Mr.RAJESH KUMAR	Mr.SRI MANISH KUMAR 2 (APP33)
48.	CR. MISC./41647/2018 R. BAIL IPC 272,273,46 R.BAIL-1	1	SACHIN KUMAR & ANR vs THE STATE OF BIHAR	Mr.MD.IMTEYAZ AHMAD	Mr.SMT. ANUSUIYA JAISWAL (APP81)
49.	CR. MISC./41648/2018 R.BAIL IPC 272,273,308 R.BAIL-1	1	DHARMENDRA CHOUHAN vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.SRI AWADHESH KUMAR SINGH (APP215)
50.	CR. MISC./41656/2018 R. BAIL 30A EXCISE ACT R.BAIL-1	1	RAJU RISHIDEO vs THE STATE OF BIHAR	Mr.GOPAL KUMAR JHA	Mr.SRI UMANATH MISHRA (APP234)
51.	CR. MISC./41662/2018 R. BAIL 30A,38(I),41(I R.BAIL-1	1	CHOTU SINGH @ CHOTU KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA	Mr.SRI MATLOOB RAB (APP34)
52.	CR. MISC./41672/2018 R.BAIL IPC 272,273 & 3 R.BAIL-1	1	GUDDU MIAN @ MD. GUDDU MIYAN vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR Mr.UDESHYA KUMAR YADAV	Mr.SRI RAM SEVAK CHOUDHARY (APP53)
53.	CR. MISC./41674/2018 R.BAIL IPC 272,273,34 R.BAIL-1	1	SURAJ YADAV vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA Mr.KUMARI VANDANA	Mr.SRI HARENDRA PRASAD (APP96)
54.	CR. MISC./41687/2018 R.BAIL IPC 30A,B,C EXC R.BAIL-1	1	KARIMAN MANJHI & ORS vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.AJAY KUMAR JAIN	Mr.SRI MATLOOB RAB (APP34)
55.	CR. MISC./41691/2018 R.BAIL 30A EXCISE ACT R.BAIL-1	1	NIKKI KUMAR CHOUDHARY@NIKKI CHOUDHARY vs THE STATE OF BIHAR	Mr.RAJIVE RANJAN SINGH Mr.SHANTI BHUSHAN SINGH	Mr.SRI PARMESHWAR MEHTA (APP42)

56.	CR. MISC./41694/2018 R.BAIL IPC 272,273,414 R.BAIL-1	1	GUDDU KUMAR @ GUDDU & ANR vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2 Mr.GAJENDRA KUMAR SINGH	Mr.SMT PUSHPA SINHA (APP45)
57.	CR. MISC./41695/2018 R.BAIL IPC 30A EXCISE R.BAIL-1	1	JEET LAL RAM vs THE STATE OF BIHAR	Mr.RAVI BHUSHAN VERMA	Mr.SRI SANJAY KUMAR (APP127)
58.	CR. MISC./41706/2018 R.BAIL IPC 30A EXCISE R.BAIL-1	1	MUNNA MANJHI & ANR vs THE STATE OF BIHAR	Mr.NAVIN SHARMA Mr.SUNIL KUMAR	Mr.SRI ANIL KUMAR SINGH 1 (APP232)
59.	CR. MISC./41712/2018 R.BAIL 30A EXCISE ACT R.BAIL-1	1	PINTU KUMAR @ PINTU KUMAR VERMA vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.SRI MADAN KUMAR (APP223)
60.	CR. MISC./41722/2018 R.BAIL IPC 30A,47 EXCI R.BAIL-1	1	JEERA DEVI vs THE STATE OF BIHAR	Mr.AJAY NANDAN SAHAY	Mr.SRI MADHURANAND JHA (APP102)
61.	CR. MISC./41725/2018 R.BAIL IPC 30A EXCISE R.BAIL-1	1	FAKIRA RAM vs THE STATE OF BIHAR	Mr.SATYA RANJAN SINHA Mr.SEEMA KUMARI	Mr.SRI PARMANAND KUMAR (APP244)
62.	CR. MISC./41736/2018 R. BAIL IPC 272,273 & R.BAIL-1	1	ABHISHEK KUMAR @ SONU @ ABHISHEK KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.ANGAD KUNWAR Mr.SURENDRA KUMAR MISHRA	Mr.SRI RAJEEV NAYAN (APP231)
63.	CR. MISC./41738/2018 R. BAIL 30A,37B EXCISE R.BAIL-1	1	SURENDRA MANJHI vs THE STATE OF BIHAR	Mr.RAMANATH KUMAR Mr.PRAMOD KUMAR SINGH	Mr.SRI SANJAY KUMAR TIWARY 1 (APP129)
64.	CR. MISC./41739/2018 R.BAIL 30A,32(2),38 EX R.BAIL-1	1	AJAY KUMAR JHA @ BABUA @ AJAY KR. JHA vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.ROHIT KUMAR NO-5	Mr.SRI TARUN PRASAD MANDAL (APP204)
65.	CR. MISC./41744/2018 R.BAIL IPC 272,273,34 R.BAIL-1	1	BADRI MANJHI vs THE STATE OF BIHAR	Mr.RUDRA DEO Mr.BINDESHWAR PRASAD SINGH	Mr.SRI SATYENDRA PRASAD (APP133)
66.	CR. MISC./41745/2018 R.BAIL IPC 273 & 30A E R.BAIL-1	1	PANKAJ KUMAR SINGH vs THE STATE OF BIHAR	Mr.KAMESHWAR SINGH Mr.AWADHESH SHARAN Mr.INDRAMAN SINGH Mr.SALONI SINHA Mr.RAJNITI PRASAD	Mr.SRI SANJAY KUMAR TIWARY (APP128)

(AT 2.15 P.M.)

TIEDUP MATTERS

TO BE MENTIONED

1.	CR. MISC./63286/2017 R. BAIL IPC 419,420,46 R.BAIL-1	7	ALOK RANAJAN @ ALOK RANJAN vs THE STATE OF BIHAR THROUGH VIGILANCE BIHAR, PATNA & ANR	Mr.VIJAY ANAND	Mr.RAMAKANT SHARMA (L.O.,INC.VIGI.) Mr.AJAY MISHRA

FOR ORDERS

1.	CR. MISC./39519/2017 R.BAIL 25(1-B)A,26,35 R.BAIL-1	3	RAM BABU SINGH vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH Mr.NIRANJAN PARIHAR	Mr.SRI GAURI SHANKAR GUPTA (APP95)
2.	CR. MISC./63684/2017 R. BAIL 20,22 NDPS ACT R.BAIL-1	3	SURESH SAH vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.SRI RAM ANURAG SINGH (APP227)
3. with	CWJC/9654/2018 CIV.WRIT ARISING FR. O	5	RISHIKESH KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.VIKAS KUMAR	Mr.SUBHASH CHANDRA YADAV -GP15 Mr.VIVEKANAND PRASAD SINGH
4.	MA/490/2018 CIV.WRIT ARISING FR. ORDER CIVIL COURT	1	RISHIKESH KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.VIKAS KUMAR Mr.VIKAS KUMAR Mr.OJASWEE KUMAR	Mr.MD. KHURSHID ALAM - AAG 12 Mr.MD. NADIM SERAJ
5.	CR. MISC./37133/2018 R.BAIL IPC 304B,201,34 R.BAIL-1	1	BHUSHAN YADAV vs THE STATE OF BIHAR	Mr.BIPIN KUMAR	Mr.SRI KUMAR VIRENDRA NARAYAN (APP226)

FOR ORDERS (ON OFFICE NOTES)

1.	CR. MISC./3392/2018 C.BAIL C.BAIL	4	KUSHESHWAR PRASAD SINGH vs STATE OF BIHAR & ANR	Mr.VINOD GAUTAM Mr.RAM VINAY PD. SINGH	Mr.SRI SANJAY KUMAR (APP127)
2.	CR. MISC./15046/2018 C.BAIL C.BAIL	3	RITU KUMARI vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.CHANDRA SHEKHAR SINGH AZAD	Mr.SRI SHAILENDRA KUMAR - 2 (APP61)

3.	CR. MISC./25083/2018 R.BAIL IPC 304B,201,34 R.BAIL-1	3	MUNNA PASWAN vs THE STATE OF BIHAR	Mr.RAJANI KANT SINGH	Mr.SRI SURENDRA KUMAR (APP190)

FOR ADMISSION

1.	CR. MISC./61249/2017 R.BAIL IPC 376,506 R.BAIL-1	8	RAM YADAV vs THE STATE OF BIHAR	Mr.NAWAL KISHORE PRASAD	Mr.MR. MANOJ KUMAR (APP168)
2.	CR. MISC./4022/2018 C. BAIL C.BAIL	7	NIRAJ SHARMA vs STATE OF BIHAR & ANR	Mr.SHASHI CHANDRA PANDEY	Mr.SRI SATYAVARAT VERMA (APP171) Mr.RUDAL PRASAD
3.	CR. MISC./18850/2018 A.BAIL IPC 147,304B,20 A.BAIL	5	MALTI DEVI & ORS vs THE STATE OF BIHAR	Mr.NEERAD PARASHAR	Mr.MR. MANOJ KUMAR (APP168) Mr.DEEPAK KUMAR Mr.ATUL CHANDRA Mr.RAJIV RANJAN Mr.DHANANJAY KUMAR GUPTA
4.	CR. MISC./26144/2018 R.BAIL IPC 363,366A R.BAIL-1	4	RUPESH KUMAR RAM vs THE STATE OF BIHAR	Mr.BASANT KUMAR SINGH	Mr.SRI SHANTANU KUMAR (APP136)
5.	CR. MISC./30418/2018 R.BAIL IPC 302,147,148 R.BAIL-1	3	PRABHU SAHNI vs THE STATE OF BIHAR	Mr.RAJU GIRI Mr.SANTOSH KUMAR MISHRA	Mr.SRI LAKSHMI KANT SHARMA (APP31)
6.	CR. MISC./32493/2018 R.BAIL IPC 366A,34 R.BAIL-1	3	SANJAY YADAV vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA Mr.KASHYAP KAUSHAL	Mr.MD. ARIF (APP105)
7.	CR. MISC./32969/2018 R.BAIL IPC 307,147,148 R.BAIL-1	3	LAL BABU SHARMA vs THE STATE OF BIHAR	Mr.BELA SINGH Mr.RAJEEV RANJAN	Mr.SRI BRAJENDRA NATH PANDEY (APP91) Mr.THAKUR BRAJESH SINGH Mr.MOHAMMAD SUFYAN
8.	CR. MISC./35644/2018 R. BAIL 20,22 NDPS ACT R.BAIL-1	3	PARMATMA YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SRI AMIT KUMAR RAKESH (APP179)
9.	CR. MISC./36189/2018 R. BAIL IPC 394 R.BAIL-1	1	SINTU KUMAR vs THE STATE OF BIHAR	Mr.PAWAN KUMAR	Mr.SRI JITENDRA KUMAR SINGH (APP98)
10.	CR. MISC./37645/2018 R.BAIL IPC 392 R.BAIL-1	1	SAKALDEV KUMAR @ SAKALDEV YADAV vs THE STATE OF BIHAR	Mr.PARAS NATH	Mr.SRI AMIT KUMAR RAKESH (APP179)
11.	CR. MISC./40966/2018 R.BAIL IPC 302,307,147 R.BAIL-1	1	MD. IRSHAD @ MD. IRSHAD ALAM @ IRSHAD ALAM vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.SRI SATYA NAND SHUKLA (APP130)

(AFTER THE ABOVE)

FOR ORDERS (ON OFFICE NOTES)

1.	MJC/2716/2016 RESTORATION-SJ IN (MA/456 /2014)	3	ASHOK KUMAR SINGH & ORS vs SRI CHANDRAKEKTU NARAIN SINGH & ORS	Mr.RANJAN KUMAR DUBEY	Mr.VINAY MISTRY
2.	MA/447/2009 M.V.ACT	3	NEW INDIA ASSURANCE COMPANY vs BHARAT PRASAD SINGH & ANR	Mr.ASHOK PRIYADARSHI	Mr.SAGHIR AHMAD Mr.SHAILENDRA KR.DWIVEDI
3.	MA/668/2011	5	INDU KUMARI vs RAM BAHADUR SINGH @ RAM BAHADU	Mr.GIRISH CHANDRA JHA Mr.RAJIB RANJAN JHA	Mr.SURENDRA PRASAD SINGH Mr.SATYENDRA NARAYAN VERMA
4.	MA/771/2012	7	VIJAY BAHADUR SINGH vs AMBILASH BADAI	Mr.RAJ BANSH DUBEY	Mr.AJAY NANDAN SAHAY Mr.RAVI SHANKAR SAHAY
5.	MA/637/2013	5	BATESHWAR RAI vs RENU DEVI & ANR.	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.ARUN KUMAR Mr.NIRMAL KUMAR SINHA-3

FOR ORDERS (ON PETITIONS)

1.	MA/291/2009 IA- 2576/2014 IA- 5789/2013 IA- 2600/2014	12	PHULCHAND VISHWAKARMA vs JANARDAN PRASAD & ORS	Mr.ASHOK NANDAN PRASAD Mr.SATYA RANJAN SINHA	Mr.LAXMI NARAYAN DAS Mr.LAXMI NARAYAN DAS Mr.SUBDEEP DAS Mr.S.DE
2.	MA/65/2012 CLAIM CASE-160/2004 (M	9	MOST. JYOTI DEVI vs NARAYAN PRASAD YADAV & ORS.	Mr.GANPATI TRIVEDI Mr.SANJAY KUMAR PANDEY Mr.MANOJ KUMAR Mr.MADAN MOHAN Mr.PALLAVI PANDEY	Mr.SANJAY SINGH Mr.BARUN KUMAR CHOUDHARY Mr.LALIT NARAYAN JHA

3.	MA/130/2014 CONVERT FROM F.A. NO.1 IA- 5550/2016 IA- 7411/2016 IA- 6494/2017 IA- 1372/2018	17	RUNA & ORS. vs SMT. LEELAWATI DEVI & ORS.	Mr.RAHUL NATH Mr.UDAY KUMAR	Mr.UDAY KUMAR Mr.KUMAR NAVINAM Mr.DAYA SHANKER PRASAD Mr.SANJAY KUMAR Mr.GAUTAM SHAH Mr.RAHUL NATH Mr.MD. BAHAUDDIN Mr.SUGANDHA PRASAD
4.	MA/462/2014 M.V. ACT IA- 925/2016 IA- 1833/2016 IA- 1986/2016	7	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD. GAYA vs PAWAN LAL GUPTA & ORS.	Mr.DURGESH KUMAR SINGH	Mr.MARUTH NATH ROY Mr.MANISH KUMAR Mr.SANJAY PARASMANI
5.	MA/823/2014 IA- 2491/2018 IA- 2492/2018	7	MOSTT. KIRAN DEVI vs THE UNION OF INDIA THROUGH GENERAL MANAGER, E. RAILAY KOLKATTA	Smt.PRAVINA KUMARI Mr.PRAVINA KUMARI Mr.SHAMBHU SHARAN KUMAR	Mr.ANIL SINGH Mr.ANIL KUMAR SINHA

FOR HEARING UNDER ORDER 41 RULE 11 CPC

1.	MA/946/2017	3	SHATRUDHAN YADAV ALIAS SHATRUDHAN PRASAD & ANR vs PRAMOD KUMAR SINGH & ANR	Mr.SHIV KUMAR DWIVEDY	
2.	MA/207/2018	1	YOGENDRA SINGH vs GORAKHNATH SINGH & ORS	Mr.SANJAY KUMAR PANDEY NO-5	
3.	MA/298/2018	1	SHARAT KUMAR SINHA vs M/S ARJUNA CONSTRUCTION (P) LTD. THROUGH ITS MANAGING DIRECTOR SRI ARVIND KUMAR	Mr.MANOJ KUMAR SINHA Mr.BRISKETU SHARAN PANDEY Mr.ABINASH KUMAR	Mr.RAJENDRA PRASAD SINGH Mr.RANJEET KUMAR
4.	MA/248/2006 M.V.ACT	3	RAJESHWARI KUWER & ANR vs SMT.USHA RANI & ANR	Mr.MUKESH PRASAD SINGH	Mr.KRISHNA KISHORE SINHA
5.	MA/288/2009 WORKMEN'S COMPENSATION	5	RAJAN KUMAR VERMA vs DY.LABOUR COMM-CUM-COMM.	Mr.UMESH KUMAR SINGH	
6.	MA/653/2009	9	BRANCH MANAGER & ANR. vs MOLA DEVI & ORS.	Mr.SHAILENDRA KUMAR	Mr.VIVEKANAND VIVEK Mr.DEBESH KUMAR PODDAR Mr.VIVEKANAND VIVEK
7.	MA/246/2010	5	SHAIL DEVI & ANR. vs SRI RAKESH KUMAR JHA & ORS.	Mr.DHANENDRA JHA Mr.VINAY KUMAR MISHRA	Mr.GAJENDRA KUMAR JHA-2 Mr.ASHOK PRIYADARSHI
8. with	MA/298/2010	25	KAMLESH KUMAR vs BIMLESH KUMAR & ORS.	Mr.SATYA RANJAN SINHA Mr.SEEMA KUMARI Mr.ASHOK NANDAN PRASAD	Mr.MRITUNJAY KUMAR Mr.SATYAVRAT VERMA Mr.ANJANI KUMAR Mr.NAGENDRA KUMAR Mr.SANJEET KUMAR SINGH Mr.SATYENDRA PRASAD Mr.JITENDRA KISHORE VERMA Mr.NARESH PRASAD Mr.SHASHANK CHANDRA
9.	MA/297/2010 MA OTHERS	8	KAMLESH KUMAR & ORS. vs SMT. GEETA PRAKASH & ORS.	Mr.SATYA RANJAN SINHA Mr.ASHOK NANDAN PRASAD Mr.SEEMA KUMARI	Mr.JITENDRA KISHORE VERMA Mr.NARESH PRASAD Mr.RAM ANUJ PRASAD SINGH Mr.ANJANI KUMAR
10.	MA/495/2010	7	HARE RAM SINGH & ORS. vs ESTATE OF LATE BAJIRAM SINGH &	Mr.SATENDRA NARAYAN SINGH	Mr.SHRIKANT SHARAN SINGH
11.	MA/1016/2010	9	SHYAM NATH SAH & ORS vs SRI SHANKAR KR. GUPTA & ORS	Mr.MUKESH PRASAD SINGH	Mr.DURGESH KUMAR SINGH Mr.ALOK KUMAR @ ALOK KR SHAHI
12.	MA/1035/2010	9	SUNITA DEVI & ORS vs RAVINDRA PD. SINGH	Mr.JAI PRAKASH SINGH Mr.ANIL KUMAR	Mr.VIVEKANAND PRASAD SINGH
13.	MA/612/2011 CLAIM CASE-202/2004 (M	5	PRAMOD KUMAR SHARMA vs THE UNION OF INDIA REPRESENTED	Mr.ANANT KUMAR-1	Mr.MAHESH PRASAD Mr.BINOD JEE VERMA
14.	MA/725/2011 CLAIM CASE-131/2000 (M	10	MOST. VIDYA DEVI vs UNION OF INDIA & ORS	Mr.PRAVIN KUMAR GUPTA Mr.ARVIND KUMAR SINHA	Mr.MAHESH PRASAD Mr.NARESH DIKSHIT
15.	MA/205/2012 CLAIM CASE-56/2011 (M.	6	BRIJ NANDAN YADAV vs UNITED INDIA INSURANCE COMPANY	Mr.RAVINDRA KUMAR SINHA	Mr.DEEPAK KUMAR SINGH Mr.RAMESH SINGH Mr.ASHOK PRIYADARSHI
16.	MA/233/2012	8	RITA MISHRA vs MADHURI MISHRA & ORS	Mr.RAKESH KUMAR CHANDRAM	

17. with	MA/286/2012 CLAIM CASE-7/2010 (M	6	BIRENDRA KUMAR vs SURYA NATH VAIDH & ORS	Mr.RAVINDRA KUMAR SINHA	Mr.JITENDRA PD. SHAHA Mr.RAJESH CHANDRA NARAYAN Mr.AWADHESH KUMAR SINGH TARUN Mr.DURGESH KUMAR SINGH
18.	MA/612/2012 M.V. ACT MA OTHERS	5	BAJAY ALLIANZ GENERAL INSURANCE COMPANY LTD. vs BIRENDRA KUMAR & ANR.	Mr.RAJESH CHANDRA NARAYAN	Mr.JITENDRA PD. SHAHA Mr.RAVINDRA KUMAR SINHA Mr.AWADHESH KUMAR SINGH TARUN
19.	MA/321/2012 CLAIM CASE-48/2007 (AD	6	SAKET BIHARI & ORS vs SHASHI BHUSHAN KUMAR & ORS	Mr.RABI BHUSHAN PRASAD NO. 1 Mr.JWALA PRASAD	Mrs.SHAMA SINHA Mr.ASHOK PRIYADARSHI Mr.PREM RANJAN KUMAR Mr.KUMARI SHUBHAM
20.	MA/332/2012	16	MD. FAKHRE ALAM vs NOOR ALAMI & ORS	Mr.AWANISH KUMAR PANDEY Mr.ASHUTOSH TRIPATHY	Mr.AMAL KUMAR SINHA Mr.MD. RASHID ALAM
21.	MA/364/2012 CLAIM CASE-64/1997 (M.	14	GIGAL GOPE vs RAJESH KUMAR & ANR	Mr.MD.IMTEYAZ AHMAD Mr.RAVI RANJAN	Mr.SANJAY KUMAR Mr.RAM KISHUN PRASAD Mr.SHYAMAL PRAKASH Mr.UDAY PRATAP SINGH
22.	MA/503/2012 M.V. ACT	17	DUKHNI DEVI & ORS vs BRANCH MANAGER, NATIONAL INSURANCE CO. LTD. & ORS	Mr.SATYA NAND SHUKLA Mr.MUKESH PRASAD SINGH	Mr.ASHOK PRIYADARSHI Mr.MD. ATAUL HAQUE
23.	MA/617/2012	11	THE EMPLOYEES STATE INSURANCE CORPORATION & ANR. vs SHRI KRISHNA GOSHALA	Mr.SUDHIR KUMAR BIJPURIA	Mr.ALOK KUMAR SINHA Mr.INDRAJEET BHUSHAN
24.	MA/635/2012	7	BRIJ MOHAN DAS vs KIRAN DEVI & ANR.	Mr.ALOK KUMAR SINHA Mr.KUMAR ADITYA KARAN	Mr.RAJANI RANJAN PD. SINGH
25.	MA/642/2012 M.V. ACT	9	THE DEVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LTD. vs RINKI DEVI & ORS.	Mr.DURGESH KUMAR SINGH	Mr.MUKESH PRASAD SINGH Mr.BINAY KUMAR CHOUBEY

FOR HEARING

1. with	MA/409/2006	14	HARENDRA SINGH @ HARENDRA KUMA vs RAMCHANDA SINGH & ORS	Mr.SUSHMITA MISHRA	Mr.V.R.P.SINGH Mr.SUSHMITA MISHRA Mr.VAIDEHI RAMAN PRASAD SINGH Mr.SANJEEV KUMAR MISHRA
2. with	MJC/5173/2013 M.A. NO. 409/06,I.A. N MA OTHERS	5	HARENDRA SINGH @ HARENDRA KR. SINGH & ANR. vs BABI DEVI & ORS	Mr.V.R.P SINGH	Mr.MRS. SUSHMITA MISHRA
3. with	MJC/5174/2013 M.A. NO. 409/06,I.A. N MA OTHERS	4	HARENDRA SINGH @ HARENDRA KR. SINGH & ANR. vs BABY DEVI & ORS.	Mr.SUSMITA MISHRA	Mr.MR. V.R.P SINGH
4.	MJC/5254/2013 SUO MOTU CONTEMPT ARIS MA OTHERS	4	HARENDRA SINGH @ HARENDRA KR. SINGH & ANR. vs RAM CHANDRA SINGH	Mr.SUSHMITA MISHRA	
5.	MA/597/2013 CONVE. FROM (F.A 234/2	6	ARUN KUMAR YADAV vs CHANDRA KISHORE YADAV & ORS.	Mr.CHANDRA MAULI CHAURASIA	Mr.NANDU KUMAR YADAV
6.	MA/88/2014	16	POONAM DEVI & ANR. vs RAJU SINGH	Mr.ADITYA NARAYAN SINGH-1	Mr.MANOJ KUMAR PANDEY
7.	MA/103/2003 M.V.ACT	20	BIHAR STATE ROAD TRANSPORT COR vs KALAWATI DEVI JAISWAL & ORS	Mr.RADHA MOHAN Mr.ARVIND KUMAR Mr.NAND KUMAR SINGH	Mr.ASHUTOSH KUMAR Mr.CHANDRA MOHAN JHA Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.DR. RAJESH KUMAR SINGH Mr.KRISHNA KUMAR SINGH Mr.MUKESH PRASAD SINGH
8.	MA/162/2003 M.V.ACT	3	NATIONAL INSURANCE COMPANY vs MOST.URMILA DEVI & ORS	Mr.SHYAM SUNDER PANDEY Mr.ASHOK KUMAR SINHA	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.DEEPAK KUMAR Mr.RANJAN KUMAR Mr.SHARDA NAND MISHRA Mr.VISHWAJEET KUMAR MISHRA Mr.AJAY DUBEY

9.	MA/382/2003	20	SMT.GAYATRI DEVI vs SMT.BASANTI DEVI & ORS	Mr.ANIL KUMAR JHA Mr.SANJAY KUMAR JHA Mr.UDAY BHAN SINGH	Mr.SHASHI NATH JHA
10.	MA/526/2007 M.V.ACT	3	JAMUNA PRASAD vs M/S NATI. INS. COMP. LTD.& ORS	Mr.ANIL KUMAR SAXENA	Mr.ASHOK PRIYADARSHI
11.	MA/237/2008	4	MOST. LAKHI DEVI vs KAMAL KISHORE DUBEY & ORS	Mr.RAVI SHANKER DWIVEDI Mr.SHAILENDRA KUMAR DWIVEDI Mr.LAKSHMAN LAL PANDEY	Mr.D.N.TEWARI Mr.ABINASH KUMAR Mr.DHANANJAYA NATH TIWARI Mr.ARBIND KUMAR SINGH Mr.(GA2) Mr.SHAILENDRA KUMAR SINGH
12.	MA/606/2009	6	D K ENGINEERING & CONSTRUCTION vs THE CHAIRMAN BIHAR RAJYA PUL N	Mr.PANKAJ MAIJORWAR	Mr.GAUTAM SAHA Mr.MD. NADIM SERAJ
13.	MA/629/2009	10	ABDUL QUAIUM vs BRANCH MANAGER & ORS.	Mr.SATYA ANAND SHUKLA Mr.BRAJ KISHOR KUMAR	Mr.BIMLESH KUMAR JHA Mr.SHAILENDRA KUMAR
14.	MA/346/2010	7	DIVISIONAL MANAGER, UNITED IND vs BHOLA RAI & ORS.	Mr.PRAKASH KUMAR Mr.NUTAN SAHAY	Mr.JITENDRA KUMAR ROY-1 Smt.USHA KUMARI SINGH Mr.DHIRENDRA KUMAR ROY
15.	MA/629/2010	7	ORIENTAL INSURANCE COMPANY, GA vs MR. JAI SHANKAR PRASAD & ORS.	Mr.ASHOK PRIYADARSHI	Mr.RAJEEV KUMAR SINGH Mr.ANIL KUMAR SAXENA
16.	MA/750/2010	9	UNITED INDIA INSURANCE COMPANY vs MOST. RAMAWATI DEVI & ORS.	Mr.RAM CHANDRA LAL DAS Mr.ASHOK KUMAR	Mr.SUSHIL KUMAR Mr.UMESH KUMAR SINGH
17.	MA/916/2010	16	GAFURNA KHATOON & ORS. vs SAKINA BANOO & ORS.	Mr.RADHA MOHAN PANDEY Mr.BALAJEE PATHAK Mr./SWETA KUMARI	Mr.DR.BINOD BIHARI SINHA Mr.ABINASH KUMAR Mr.ATUL KUMAR PANDEY Mr.CHANDRA SHEKHAR VERMA
18.	MA/47/2011	9	THE NEW INDIA ASSURANCE CO. LT vs RAJESH KUMAR SONCHETI & ORS.	Mr.SHAILENDRA KUMAR	Mr.ALOK KUMAR AGRAWAL Mr.BIMLESH KUMAR JHA Smt.SUSHILA AGRAWAL Mr.SANJAY SINGH Mr.HEMANT KUMAR

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Wednesday the 11th July 2018

Provisional Group 45 Quashing

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ADMISSION			
1.	CR. MISC./41406/2018 QUASHING (302,307,326, P OTHER UNCATEGORIZED	1	SUNIL KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR Mr.PRASHANT KASHYAP	Mr.SRI RAM NARESH RAY (APP212)	
2.	CR. MISC./41416/2018 QUASHING (498A IPC & 4 D ORDER OF COGNIZANCE	1	BIPIN BIHARI LAL @ BIPIN BIHARI @ LALLA & ORS vs STATE OF BIHAR & ANR	Mr.CHANDRA SEN PRASAD SINGH	Mr.SRI MADHURANAND JHA (APP102)	
3.	CR. MISC./41439/2018 QUASHING (302,34 IPC & C QSH OF ORDER OF COGN	1	ALBELA PANDEY & ORS vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR VERMA Mr.DHANANJAY KUMAR Mr.PRAKASH CHANDRA	Mr.SMT USHA KUMARI NO-1 (SPP247)	
4.	CR. MISC./41465/2018 QUASHING (311 CR.P.C.) H QSH OF ORDER UNDER S	1	KAPILDEO YADAV vs THE STATE OF BIHAR	Mr.RANVIJAY SINGH	Mr.MD. FAHIMUDDIN (APP235)	
5.	CR. MISC./41477/2018 QUASHING (498A,34 IPC) B QSH OF THE ORDER OF	1	MD. SHAKIR @ RAJA vs STATE OF BIHAR & ANR	Mr.GAJENDRA KUMAR SINGH Mr.RAJIV KUMAR Mr.VANDANA SINGH	Mr.SRI SANJAY KUMAR SHARMA (APP236)	
6.	CR. MISC./41521/2018 QUASHING(317 CR.P.C.) F QSH OF ORDER OF DISC	1	DHARMDEO SINGH @ DHARMDEO YADAV & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR DUBEY	Mr.SRI SANJAY KUMAR SINGH (APP193)	
7.	CR. MISC./41554/2018 QUAHING (125 CR.P.C.) K ORDER OF MAINTAINAN	1	SANJEEV SHARMA vs STATE OF BIHAR & ANR	Mr.MD. HARUN QUARESHI	Mr.SRI JHARKHANDI UPADHYAY (APP28)	
8.	CR. MISC./41565/2018 QUASHING (498A,341,323 D ORDER OF COGNIZANCE	1	MD. MANJOOR KHAN @ MD. MANJOOR & ORS vs STATE OF BIHAR & ANR	Mr.SANJEEV NIKESH	Mr.SRI SURENDRA KUMAR (APP190)	
9.	CR. MISC./41576/2018 QUAHING (419,420,468,4 C QSH OF ORDER OF COGN	1	MD. ASHRAF ALI @ MD. ASHRAF ANSARI @ MD. ASHRAF vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY Mr.AMIT KUMAR PANDEY Mr.SURENDRA SAO	Mr.SRI JHARKHANDI UPADHYAY (APP28)	
10.	CR. MISC./41581/2018 QUASHING (323,354,34 I C QSH OF ORDER OF COGN	1	MD. AMANULLAH @ MD. AMANULLAH KHAN vs THE STATE OF BIHAR	Mr.MD. ANISUR RAHMAN	Mr.SRI ANAND MOHAN PRASAD MEHTA (APP9)	
11.	CR. MISC./41663/2018 QUASHING (239 CR.P.C.) F QSH OF ORDER OF DISC	1	THAKUR PRASAD @ THAKUR PRASAD TYAGI & ORS vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SHRIVASTAVA	Mr.SRI RAJKISHORE SINGH (APP172)	
12.	CR. MISC./41677/2018 QUASHING (323,341,447, B QSH OF THE ORDER OF	1	ABBAS ALI vs THE STATE OF BIHAR & ORS	Mr.RAJA RAM MISHRA	Mr.SRI BINOD KUMAR (APP16)	
13.	CR. MISC./41708/2018 QUAHING (319 CR.P.C.) I QSH OF ORDER UNDER S	1	PANKAJ KUMAR @ PANKAJ KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.RAVINDRA KUMAR	Mr.SRI ARUN KUMAR PANDEY (APP83)	
14.	CR. MISC./41710/2018 QUASHING (409,417,418, P OTHER UNCATEGORIZED	1	SMT. RENU VERMA & ORS vs THE STATE OF BIHAR	Mr.PRANAV KUMAR Mr.SUMIT KUMAR JHA Mr.ASHISH GIRI	Mr.SRI PRADEEP NARAIN KUMAR (APP205)	
15.	CR. MISC./41718/2018 QUASHING (341,323,504, C QSH OF ORDER OF COGN	1	BINOD KUMAR MORE @ BINOD KR. MOR vs STATE OF BIHAR & ANR	Mr.NAFISUZZOHA	Mr.SRI SURENDRA PRASAD SINGH (APP143)	
16.	CR. MISC./41720/2018 QUASHING (147,149,323, QUASHING	1	RAM KRISHNA SHARMA vs STATE OF BIHAR & ANR	Mr.RANJAN KUMAR SINGH Mr.NIRANJAN KUMAR	Mr.SRI BINOD KUMAR (APP16)	
17.	CR. MISC./41721/2018 QUASHING (323,380,448 B QSH OF THE ORDER OF	1	KAVI KUMAR @ ANJANI KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA Mr.YOGENDRA SHARMA	Mr.SRI HARENDRA PRASAD (APP96)	
18.	CR. MISC./41724/2018 QUAHING (498A,323,504, O ORDER OF CANCELLATIO	1	SATYENDRA YADAV vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR Mr.HARISH CHANDRA PATEL Mr.DHANANJAY KUMAR GUPTA	Mr.SRI ANIL KUMAR SINGH 1 (APP232)	
19.	CR. MISC./41750/2018 QUASHING(307,323,406,4 P OTHER UNCATEGORIZED	1	ARUN KUMAR @ UPKAR PRITAM KUMAR SANTOSHI vs STATE OF BIHAR & ANR	Mr.VIJAY ANAND	Mr.SRI ANAND KISHORE CHOUDHARY (APP201)	

Wednesday the 11th July 2018

Provisional Group 13 Other than Education Service

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ADMISSION			
1.	CWJC/13171/2018 RGL.AD-HOC., NON GAZET	1	NAVIN KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.ANUPA NAND JHA	Mr.MUJTABAUL HAQUE- GP12	
2.	CWJC/13175/2018 CONTIN.SER , NON GAZET	1	ASHWINI KUMAR CHAUBEY & ANR vs THE STATE OF BIHAR & ORS	Mr.PRASHANT KUMAR Mr.SHRI NATH PATHAK Mr.KRISHNA NARAYAN JHA	Mr.S.RAZA AHMED -AAG5	
3.	CWJC/13178/2018 REM/DIS/TER, NON GAZET	1	ISHWAR DAYAL vs THE STATE OF BIHAR & ORS	Mr.MUKESH KUMAR Mr.SATYAM SHIVAM SUNDARAM	Mr.HARISH KUMAR- GP8	
4.	CWJC/13187/2018 SELECTION , NON GAZETT	1	KIRAN KUMARI vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH	Mr.GYAN PRAKASH OJHA -GA7	
5.	CWJC/13190/2018 DISCP.PROC., GAZETTED	1	BIJENDRA KUMAR RAM vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR	Mr.VINAY KRITI SINGH -GA2 Mr.SANJAY PANDEY	
6.	CWJC/13192/2018 OTHERS, NON GAZETTED S	1	SEEMA KUMARI vs THE STATE OF BIHAR & ORS	Mr.SURESH KUMAR Mr.SATYA PRAKASHTRIPATHY Mr.SATYA VRAT	Mr.VIKASH KUMAR -SC11	
7.	CWJC/13197/2018 REM/DIS/TER, NON GAZET	1	SARITA DEVI vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.PRASHANT PRATAP- GP2	
8.	CWJC/13201/2018 OTHERS, NON GAZETTED S	1	NILAM KUMARI & ORS vs THE STATE OF BIHAR & ORS	Mr.DHANESH SHANKAR VIDYARTHI	Mr.KAMESHWAR KUMAR -GP17	
9.	CWJC/13205/2018 SELECTION , NON GAZETT	1	RINKU DEVI @ RINKU KUMARI vs THE STATE OF BIHAR & ORS	Mr.MAHENDRA THAKUR Mr.VIJAY KUMAR	Mr.PRASHANT PRATAP- GP2	
10.	CWJC/13209/2018 DISCP.PROC., NON GAZET	1	RAJ KUMAR MISHRA vs THE STATE OF BIHAR & ORS	Mr.AMISH KUMAR Mr.PRINCE KUMAR MISHRA Mr.SHANKAR KUMAR CHOUDHARY	Mr.S.C.YADAV -GP15	
11.	CWJC/13214/2018 TRANSFER, NON GAZETTED	1	ASHOK KUMAR vs THE STATE OF BIHAR & ORS	Mr.SHIVENDRA PRASAD	Mr.MANISH KUMAR- GP4	
12.	CWJC/13216/2018 SALARY, NON GAZETTED S	1	SACHIDANAND SINGH @ SACHCHIDANAND SINGH vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR	Mr.S.RAZA AHMED -AAG5	
13.	CWJC/13220/2018 SELECTION , NON GAZETT	1	BINDU DEVI vs THE STATE OF BIHAR & ORS	Mr.DILIP KUMAR TONDON Mr.PRATEEK TANDON	Mr.S.K. MANDAL- SC3 Mr.SATYAM SHIVAM SUNDARAM	
14.	CWJC/13221/2018 TRANSFER , GAZETTED	1	RAM BHARAT PRASAD vs THE STATE OF BIHAR & ORS	Mr.RAJ NANDAN PRASAD SINGH Mr.AMIT ANAND	Mr.UDAY SHANKAR SHARAN SINGH- GP19 Mr.RABINDRA KUMAR PRIYADARSHI Mr.LALIT KISHORE	
15.	CWJC/13238/2018 SELECTION , NON GAZETT	1	KIRAN DEVI vs THE STATE OF BIHAR & ORS	Mr.HARENDRA PRASAD	Mr.MD.RAISUL HAQUE -SC10	
16.	CWJC/13244/2018 PROMOTION , POLICE SE	1	DINESHWAR TIWARY vs THE STATE OF BIHAR & ORS	Mr.RAM HRIDAY PRASAD Mr.SANGIV KUMAR Mr.MARUTI KUMARI	Mr.PRABHAT KUMAR VERMA -AAG3	
17.	CWJC/13247/2018 TRANSFER , HEALTH SE	1	AJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR ALOK Mr.UDAY PRAKASH SHRARMA	Mr.RAJESHWAR SINGH -GA10	
18.	CWJC/13250/2018 REM/DIS/TER, POLICE SE	1	MADHUKAR SUMAN vs THE STATE OF BIHAR & ORS	Mr.RAJU GIRI Mr.SANTOSH KUMAR MISHRA	Mr.P.K. VERMA- AAG3	
19.	CWJC/13252/2018 REM/DIS/TER, NON GAZET	1	MITHILESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.KUMAR KAUSHIK Mr.NAMRATA DUBEY	Mr.ANURADHA SINGH- SC21	

Wednesday the 11th July 2018

Provisional Group 14 Education Service

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			FOR ADMISSION			
1.	CWJC/13183/2018 RGL.AD-HOC., SCHOOL SE	1	BIRENDRA KUMAR & ORS vs THE STATE OF BIHAR & ORS	Mr.ABHAY KUMAR JHA	Mr.BINITA SINGH- SC28	
2.	CWJC/13184/2018 PROMOTION , SCHOOL SE	1	AJAY KUMAR MISHRA & ORS vs THE STATE OF BIHAR & ORS	Mr.AVANINDRA KUMAR JHA Mr.PURUSHOTTAM KUMAR JHA Mr.ABHISHEK ANAND	Mr.PRABHAKAR JHA -GP27	
3.	CWJC/13194/2018 SUSPENSION , SCHOOL SE	1	VISHNU DEO PRASAD vs THE STATE OF BIHAR & ORS	Mr.MRITYUNJAY KUMAR	Mr.KAMESHWAR KUMAR- GP17	
4.	CWJC/13200/2018 SUSPENSION , SCHOOL SE	1	ABHAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.MRITYUNJAY KUMAR	Mr.SMT.BINITA SINGH -SC28	
5.	CWJC/13203/2018 OTHERS, SCHOOL SER.	1	MAMTA KUMARI SINGH @ MAMTA RAY vs THE STATE OF BIHAR & ORS	Mr.MRITYUNJAY KUMAR	Mr.ASHUTOSH RANJAN PANDEY -AAG15	
6.	CWJC/13204/2018 SELECTION , SCHOOL SE	1	LUCY KUMARI vs THE STATE OF BIHAR & ORS	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.MADANJEET KUMAR- GP20 Mr.GYAN SHANKAR Mr.LALIT KISHORE	
7.	CWJC/13226/2018 COMP.GRND. , SCHOOL SE	1	PRATAP SINGH vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR SHRIVASTAVA	Mr.MADANJEET KUMAR -GP20	
8.	CWJC/13227/2018 PROMOTION , UNIV./COL	1	SHYAM DEO YADAV vs THE STATE OF BIHAR & ORS	Mr.PREMCHANDRA YADAV	Mr.KAMESHWAR KUMAR- GP17 Mr.DR. ANAND KUMAR Mr.SYED FIROZ RAZA Mr.RAJENDRA KUMAR GIRI	

Wednesday the 11th July 2018
IN CHAMBERS (AT 11:30 A.M.)

The Registrar General Lawazima

SNo	Case No	LT	Party Detail	Pet Advocate	Res Advocate	Remarks
			COURT FEE			
1.	FA/125/2017	3	A C M E INSTITUTE OF INFORMATION & TECHNOLOGY THROUGH MR. RANJEET KUMAR vs SRI SHRINIWAS KUMAR VERMA	Mr.ARUN KUMAR NO. 1 Mr.MEENA RANI	Mr.JAGNNATH SINGH	
2.	FA/52/2018	1	BUDHAN MIAN vs SMT. PINKI DEVI & ORS	Mr.RAM KISHUN PRASAD Mr.SANJAY KUMAR Mr.NISHANT KUMAR SINHA		
3.	FA/53/2018	1	PUNJAB NATIONAL BANK & ORS vs SHOBHA DEVI & ANR	Mr.VED PRAKASH SRIVASTVA Mr.SANJAY KUMAR JHA Mr.PRAVEEN PRABHAKAR		
4.	FA/56/2018	1	BIHAR STATE ROAD DEVELOPMENT CORPORATION LTD. THROUGH THE CHIEF GENERAL MANAGER vs SUDAMA DEVI & ORS	Mr.MANISH DHARI SINGH	Mr.MANISH DHARI SINGH	
5.	FA/64/2018	1	SRI BINAY KUMAR vs SRI JAMUNA PRASAD & ORS	Mr.DR. BINAY KUMAR SINGH Mr.BRIJ MOHAN KUMAR		
6.	FA/67/2018	1	MAMTA DEVI @ CHANDRAMA DEVI & ORS vs THE ESTATE OF FULESHWARI DEVI	Mr.DEEPAK KUMAR		
7.	FA/80/2018	1	SIVBACHAN SINGH vs LALAN SINGH & ORS	Mr.CHANDAN KUMAR VERMA Mr.MRITUNJAY KUMAR		

8.	FA/81/2018	1	M/S B. N . & ASSOCIATED & ORS vs PRAMOD KUMAR & ORS	Mr.BISHWA NATH CHAUDHARY	
9.	SA/217/2018	1	MEERA DEVI & ORS vs SRI ABHIMANYU PRASAD BHARTI & ORS	Mr.ARBIND KUMAR SINGH Mr.PRATIVA KUMARI Mr.ARUN PRASAD AMBASTHA	
10.	SA/218/2018	1	JANKI DEVI @ JANAKI DEVI & ORS vs BEDANAND MANDAL & ORS	Mr.ANSHUMAN JAIPURIYAR Mr.PRAWEEN KUMAR JAIPURIAR Mr.ANUKRITI JAIPURIYAR	
11.	SA/219/2018	1	MOST. BHAGO DEVI ALIAS BHAGWATI DEVI & ORS vs MOST. SAROJ DEVI & ORS	Mr.GYANAND ROY	
12.	SA/220/2018	1	ALISHER ANSARI & ORS vs DASAI MAHTO & ORS	Mr.SANJAY KUMAR SINGH	
13.	SA/221/2018	1	SMT. SHAHINA BANO vs GEYASUDDIN & ORS	Mr.ALOK RANJAN	
14.	SA/225/2018	1	MUKHI MAHTO & ANR vs SMT. BUDHIYA DEVI & ORS	Mr.JAGNNATH SINGH	
15.	SA/227/2018	1	RAVINDRA TIWARY & ORS vs SURENDRA SINGH & ORS	Mr.ASHOK KUMAR Mr.PRASHANT KASHYAP Mr.KAUSHAL KUMAR SINGH	

MISCELLANEOUS

1.	CR. REV./713/2018 AGAINST ACQUITTAL (323	1	NAWAL KISHORE PANDEY vs THE STATE OF BIHAR	Mr.SHASHI SHEKHAR TIWARY Mr.MUKESH KUMAR JHA	Mr.SRI UPENDRA KUMAR (APP67)

Note:- In the situation of any complain/ inconvenience, please contact the concerned Assistant Registrar and Deputy Registrar of the Sections.